

Eighteenth Series, Vol. VI, No. 8

Tuesday, February 11, 2025

Magha 22, 1946 (Saka)

LOK SABHA DEBATES

(Original Version)

Fourth Session

(Eighteenth Lok Sabha)



सत्यमेव जयते

(Vol. VI contains Nos.1 to 10)

LOK SABHA SECRETARIAT

NEW DELHI

EDITORIAL BOARD

Utpal Kumar Singh

Secretary-General
Lok Sabha

Mamta Kemwal

Joint Secretary

Bishan Kumar

Director

Narad Prasad Kimothi

Sunita Thapliyal

Joint Director

Anil Kumar Chopra

Maneesha Bhushan

Deputy Director

© 2025 Lok Sabha Secretariat

None of the material may be copied, reproduced, distributed, republished, downloaded, displayed, posted or transmitted in any form or by any means, including but not limited to, electronic, mechanical, photocopying, recording or otherwise, without the prior permission of Lok Sabha Secretariat. However, the material can be displayed, copied, distributed and downloaded for personal, non-commercial use only, provided the material is not modified and all copyright and other proprietary notices contained in the material are retained.

C O N T E N T S

**Eighteenth Series, Vol. VI, Fourth Session, 2025/1946 (Saka)
No. 8 Tuesday, February 11, 2025/ Magha 22, 1946 (Saka)**

<u>S U B J E C T</u>	<u>P A G E S</u>
WELCOME TO PARLIAMENTARY DELEGATION FROM THE REPUBLIC OF MALDIVES	13
ORAL ANSWERS TO QUESTIONS	
Starred Question Nos. 101 to 106	14-78
WRITTEN ANSWERS TO QUESTIONS	79-1186
(i) Starred Question Nos. 107 to 120	79-181
(ii) Unstarred Question Nos. 1151 to 1380	181-1186

ANNOUNCEMENT BY THE SPEAKER

Simultaneous Interpretation in Parliament of India 1186-1187

PAPERS LAID ON THE TABLE 1189-1204

MATTERS UNDER RULE 377 1262-1278

- (i) Regarding construction of RUB/LHS at various unmanned railway crossings in Palamu Parliamentary Constituency

Shri Vishnu Dayal Ram 1262-1263
- (ii) Regarding establishment of University in Bhadohi Parliamentary Constituency, Uttar Pradesh

Dr. Vinod Kumar Bind 1263
- (iii) Need to provide funds for construction of ropeway and tunnels in hill districts of Uttarakhand

Shri Ajay Bhatt 1263-1264
- (iv) Need to upgrade and modernize the ESI hospital at Joda in Keonjhar, Odisha

Shri Ananta Nayak 1264
- (v) Need to introduce superfast train service between Silchar and New Delhi.

Shri Parimal Suklabaidya 1265
- (vi) Need to establish a Logistics Park in Rajgarh Parliamentary Constituency, Madhya Pradesh

Shri Rodmal Nagar 1265-1266

- (vii) Need to take comprehensive measures to address the problems likely to occur due to proposed construction of dam over river Tsangpo by China
Shrimati Bijuli Kalita Medhi 1266
- (viii) Regarding alleged infiltration of Rohingyas in the country
Dr. Manna Lal Rawat 1267
- (ix) Regarding increasing incidents of coal-theft in Jharkhand
Shri Manish Jaiswal 1267
- (x) Need to establish SAI centre and SAI educational institute in Phulpur Parliamentary Constituency, Uttar Pradesh
Shri Praveen Patel 1267-1268
- (xi) Need to establish an AYUSH Centre in Palghar district, Maharashtra
Dr. Hemant Vishnu Savara 1268
- (xii) Need to set up a unit for Burns in ESI hospital at Anakapalli, Andhra Pradesh
Dr. C. M. Ramesh 1268-1269
- (xiii) Regarding establishment of Navodaya Vidyalaya and Kendriya Vidyalaya in Malda district, West Bengal
Shri Khagen Murmu 1269-1270
- (xiv) Regarding problems of LIC agents due to regulatory changes
Shri Varun Chaudhry 1270

- (xv) Need to expedite the process of setting up of AIIMS at Kozhikode, Kerala
Shri M. K. Raghavan 1270-1271
- (xvi) Need to provide pensions and take other welfare measures for parents having only daughters as children
Shri Murari Lal Meena 1271
- (xvii) Need to release funds allocated to Aligarh Muslim University (AMU) Centre in Kishanganj, Bihar
Dr. Mohammad Jawed 1272
- (xviii) Regarding alleged irregularities in Lodna area, Jairampur Colliery under BCCL in Dhanbad, Jharkhand
Shri Aditya Yadav 1272-1273
- (xix) Need to establish a medical college in Sant Kabir Nagar Parliamentary Constituency, Uttar Pradesh
Shri Laxmikant Pappu Nishad 1273-1274
- (xx) Regarding releasing pending dues under MGNREGS To West Bengal
Prof. Sougata Ray 1274
- (xxi) Need to expedite completion of construction work on various bypass roads in Nellore Parliamentary Constituency, Andhra Pradesh
Shri Prabhakar Reddy Vemireddy 1274-1275
- (xxii) Need to restart parcel service at Kalyan Junction Parcel office, Mumbai
Dr. Shrikant Eknath Shinde 1275

- (xxiii) Regarding allocation of funds for new railway line projects in Jamui Parliamentary Constituency, Bihar

Shri Arun Bharti

1276

- (xxiv) Regarding attack on elected representatives in Tirupati, Andhra Pradesh

Shri Maddila Gurumoorthy

1276-1277

- (xxv) Need to review the proposal of offshore sand mining along the Kerala Coast

Shri N. K. Premachandran

1277-1278

- (xxvi) Need to accord Central University status to Jamia Hamdard and release necessary funds to the University

Adv. Chandra Shekhar

1278

UNION BUDGET, (2025-2026) – GENERAL DISCUSSION

1279-1866

Shri Akhilesh Yadav

1279-1295

Shrimati Hema Malini

1295-1299

Dr. Shrikant Eknath Shinde

1299-1307

Shri Saleng A. Sangma

1307-1310

Shri Rajesh Ranjan

1310-1313

Adv. Francis George

1313-1317

Shri Yaduveer Wadiyar

1317-1321

Dr. Prabha Mallikarjun

1321-1324

Shri Vishaldada Prakashbapu Patil

1324-1327

Shri Lumba Ram

1327-1330

Shri Kota Srinivasa Poojary	1330-1333
Dr. K. Sudhakar	1333-1342
Shri Eswarasamy K.	1342-1357
Shrimati Bharti Pardhi	1358-1360
Shri Vinod Lakhamshi Chavda	1360-1367
Dr. C. N. Manjunath	1367-1373
Dr. Amol Ramsing Kolhe	1373-1378
Shri C. N. Annadurai	1378-1381
Captain Brijesh Chowta	1381-1385
Dr. Thol Thirumaavalavan	1386-1389
Shri Sunil Kumar	1390-1393
Shri Vishnu Dayal Ram	1393-1398
Shri Aga Syed Ruhullah Mehdi	1398-1400
Shri Chhotelal	1400-1402
Shri Anto Antony	1402-1407
Shri Raju Bista	1408-1433
Shri Ramashankar Rajbhar	1433-1435
Shri Jaswantsinh Sumanbhai Bhabhor	1435-1452
Shri V. K. Sreekandan	1452-1457
Dr. Lata Wankhede	1458-1463
Dr. Mallu Ravi	1463-1467
Shri Shrirang Appa Chandu Barne	1467-1471

Shri Mukeshkumar Chandrakaant Dalal	1471-1475
Shri Dilip Saikia	1475-1478
Shri Suresh Kumar Kashyap	1478-1483
Shri Anup Sanjay Dhotre	1483-1488
Shrimati Smita Uday Wagh	1488-1490
Dr. Hemant Vishnu Savara	1490-1494
Shri Chhatrapal Singh Gangwar	1495-1499
Shri Sukanta Kumar Panigrahi	1499-1503
Shri Mitesh Patel (Bakabhai)	1503-1508
Shri Hasmukhbhai Somabhai Patel	1508-1513
Shri Ravindra Dattaram Waikar	1513-1517
Shri Ashish Dubey	1517-1519
Shri Shankar Lalwani	1519-1523
Shri Arun Bharti	1523-1526
Shri Janardan Mishra	1526-1530
Shrimati Malvika Devi	1530-1534
Dr. Rajesh Mishra	1534-1537
Shrimati Sangeeta Kumari Singh Deo	1537-1543
Shrimati Kalaben Mohanbhai Delkar	1543-1548
Shri Ashok Kumar Rawat	1549-1551
Shri Arun Kumar Sagar	1551-1561
Dr. Bachhav Shobha Dinesh	1562-1566

Dr. Prashant Yadaorao Padole	1566-1568
Shri Bidyut Baran Mahato	1568-1573
Shri Ananta Nayak	1573-1575
Shri Ramesh Awasthi	1576-1583
Shri Pushpendra Saroj	1583-1596
Shri Vishweshwar Hegde Kageri	1596-1599
Adv. Adoor Prakash	1599-1602
Shri Saptagiri Sankar Ulaka	1602-1609
Shri Naveen Jindal	1610-1617
Shrimati Daggubati Purandeswari	1617-1623
Shri Suresh Kumar Shetkar	1623-1627
Shri Ganesh Singh	1627-1629
Dr. Mohammad Jawed	1629-1632
Shri Hibi Eden	1632-1637
Shri Tamilselvan Thanga	1637-1640
Shri G. Selvam	1640-1642
Dr. Manna Lal Rawat	1642-1645
Dr. Rajkumar Sangwan	1645-1646
Shri Zia Ur Rehman	1647-1651
Shri Vijayakumar <i>Alias</i> Vijay Vasanth	1651-1655
Captain Viriato Fernandes	1656-1657
Shri Chamala Kiran Kumar Reddy	1658-1685

Shri Awadhesh Prasad	1685-1687
Shrimati Ruchi Vira	1687-1689
Shri Vijay Kumar Dubey	1689-1692
Adv. Priya Saroj	1692-1696
Shrimati Krishna Devi Shivshankar Patel	1696-1697
Shri Gyaneshwar Patil	1697-1700
Shri Utkarsh Verma Madhur	1700-1704
Shri Ram Shiromani Verma	1704-1708
Shri Joyanta Basumatary	1708-1709
Shri Khagen Murmu	1709-1712
Shri Umeshbhai Babubhai Patel	1712-1715
Shri Hanuman Beniwal	1715-1719
Shri Phani Bhusan Choudhury	1719-1721
Shri Shreyas M. Patel	1721-1724
Shri Amar Sharadrao Kale	1724-1725
Shri Jagdambika Pal	1726-1731
Shri Sudhakar Singh	1731-1739
Shri Ravindra Shukla Alias Ravi Kishan	1739-1742
Shri Dileshwar Kamait	1742-1745
Shrimati Pratima Mondal	1745-1751
Shri Bhajan Lal Jatav	1751-1756
Shri Bhausahab Rajaram Wakchaure	1756-1783

Shri Chandra Prakash Joshi	1783-1786
Shri Vamsi Krishna Gaddam	1786-1790
Shri Rahul Kaswan	1790-1797
Shrimati Poonamben Maadam	1798-1806
Shri Laxmikant Pappu Nishad	1806
Dr. Namdeo Kirsan	1807-1812
Shri Janardan Singh Sigriwal	1812-1815
Shri Neeraj Maurya	1815-1816
Shrimati Manju Sharma	1816-1819
Shri Haribhai Patel	1819-1825
Shrimati Mahima Kumari Mewar	1825-1833
Shrimati Nirmala Sitharaman	1833-1866

ANNEXURE – I

(i) Member-wise Index to Starred Questions	1867
(ii) Member-wise Index to Unstarred Questions	1868-1877

ANNEXURE – II

(i) Ministry-wise Index to Starred Questions	1878
(ii) Ministry-wise Index to Unstarred Questions	1879-1880

OFFICERS OF LOK SABHA

THE SPEAKER

Shri Om Birla

PANEL OF CHAIRPERSONS

Shri Jagdambika Pal

Shri P. C. Mohan

Shrimati Sandhya Ray

Shri Dilip Saikia

Kumari Selja

Shri A. Raja

Dr. Kakoli Ghosh Dastidar

Shri Krishna Prasad Tenneti

Shri Awadhesh Prasad

SECRETARY GENERAL

Shri Utpal Kumar Singh

LOK SABHA DEBATES

LOK SABHA

Tuesday, February 11, 2025/ Magha 22, 1946 (Saka)

The Lok Sabha met at Eleven of the Clock.

[HON. SPEAKER *in the Chair*]

WELCOME TO PARLIAMENTARY DELEGATION FROM THE REPUBLIC OF MALDIVES

माननीय अध्यक्ष: माननीय सदस्यगण, मुझे आप सबको यह सूचित करते हुए अत्यंत प्रसन्नता हो रही है कि हमारे सदन के विशिष्ट बॉक्स में मालदीव गणराज्य की पीपुल्स मजलिस के स्पीकर श्री अब्दुल रहीम अब्दुल्ला जी के नेतृत्व में मालदीव गणराज्य का संसदीय शिष्टमंडल उपस्थित है ।

मैं अपनी ओर से तथा सदन के सभी माननीय सदस्यों की ओर से उनका हार्दिक स्वागत करता हूं । माननीय श्री अब्दुल रहीम और उनके उच्चस्तरीय प्रतिनिधि मंडल की यात्रा भारत-मालदीव संबंधों की गहराई का प्रतीक है । उनकी यह यात्रा दोनों देशों के बीच द्विपक्षीय साझेदारी को और मजबूत करेगी ।

हम भारत में उनके सुखद, सफल एवं मंगलमय प्रवास की कामना करते हैं । उनके माध्यम से हम मालदीव की संसद तथा वहाँ की मित्रवत जनता को भी शुभकामनाएं देते हैं ।

11.02 hrs

ORAL ANSWERS TO QUESTIONS

***Starred Question Nos. 101 to 106**

माननीय अध्यक्ष : प्रश्न काल, प्रश्न संख्या 101, श्री राजीव प्रताप रुडी ।

Model Fisheries Village Project

***101. Shri Rajiv Pratap Rudy:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the details of the financial and nutritional assistance provided to the families of fishermen during the lean fishing period under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), State and year-wise including Bihar;
- (b) whether the Government has taken any steps to ensure that fishermen in Bihar receive fair prices for their fish in retail markets;
- (c) if so, the details thereof and if not, the steps taken by the Government to address the said issue;
- (d) whether any Model Fisheries Village Project has been initiated under PMMSY in Bihar; and
- (e) if so, the details of such projects in Bihar and if not, the reasons for the absence of such initiatives in the State?

* The sign † marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह)

(क) से (ड.): विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) : मत्स्यपालन विभाग, मत्स्यपालन, पशुपालन और डेयरी मंत्रालय, भारत सरकार द्वारा कार्यान्वित की जा रही प्रधान मंत्री मत्स्य सम्पदा योजना (पीएमएमएसवाई) के अंतर्गत अन्य बातों के साथ-साथ, बिहार सहित सभी राज्यों/संघ शासित प्रदेशों में मछली पकड़ने पर प्रतिबंध/मंद अवधि के दौरान मत्स्य संसाधनों के संरक्षण के लिए सामाजिक-आर्थिक रूप से पिछड़े सक्रिय पारंपरिक मछुआरा परिवारों को आजीविका और पोषण सहायता प्रदान की जाती है। प्रति मछुआरा 3000 रुपए सरकारी वित्तीय सहायता और 1500 रुपए का लाभार्थी योगदान मिलकर 4500 रुपए होता है और यह राशि मछली पकड़ने पर प्रतिबंध/मंद अवधि के दौरान 1500 रुपए प्रति माह की दर से तीन महीनों के लिए प्रत्येक पारंपरिक मछुआरा परिवारों को प्रदान की जाती है। यह सहायता सामान्य राज्यों के लिए 50:50 के अनुपात में, पूर्वोत्तर राज्यों और हिमालयी राज्यों के लिए 80:20 के अनुपात में जबकि संघ शासित प्रदेशों के लिए 100% के अनुपात में साझा की जाती है। विगत चार वर्षों (2020-21 से 2023-24) और वर्तमान वित्तीय वर्ष (2024-25) के दौरान पीएमएमएसवाई के तहत, सालाना औसतन 5,94,538 पारंपरिक मछुआरा परिवारों को 1384.98 करोड़ रुपए की कुल लागत पर आजीविका और पोषण सहायता प्रदान की गई है, जिसमें 490.84 करोड़ रुपये का केंद्रीय अंश शामिल है। बिहार सहित मछली पकड़ने पर प्रतिबंध/मंद अवधि के दौरान पारंपरिक मछुआरा परिवारों को प्रदान की गई आजीविका और पोषण सहायता का राज्यवार और वर्षवार ब्यौरा संलग्न अनुबंध में दिया गया है।

(ख) और (ग): बिहार में फिश मार्केटिंग इन्फ्रास्ट्रक्चर के निर्माण और सुदृढ़ीकरण के लिए, मत्स्यपालन विभाग, भारत सरकार ने पीएमएमएसवाई के तहत, 91.906 करोड़ रुपए के कुल

परिव्यय के साथ मत्स्य परिवहन सुविधाओं की 1708 यूनिट्स (रेफ्रिजरेटेड वाहन, इंसुलेटेड वाहन, टू वीलर/थ्री वीलर), 52 कोल्ड स्टोरेज/आइस प्लांट, 1 अत्याधुनिक होलसेल फिश मारकेट, 90 फिश कियोस्क एवं मत्स्य तथा मत्स्य उत्पादों की ई-ट्रेडिंग और ई-मारकेटिंग के लिए 1 ई-प्लेटफॉर्म के लिए सहायता प्रदान की है। मछुआरों, मत्स्य किसानों और अन्य हितधारकों को वास्तविक समय (रियल टाईम) की कीमत की जानकारी प्रदान करने और उन्हें बेहतर कीमत और लाभप्रदता के लिए मोल-भाव करने में मदद करने के लिए, राष्ट्रीय मात्स्यिकी विकास बोर्ड (एनएफडीबी) ने बिहार सहित 29 राज्यों/केंद्र शासित प्रदेशों में कुल 111 होलसेल और रीटेल फिश मारकेट्स से व्यावसायिक रूप से महत्वपूर्ण समुद्री और अंतर्देशीय मछलियों की प्रजातियों के बाजार मूल्यों को कैप्चर करने और प्रसारित करने के लिए 'फिश मारकेट प्राइस इनफोरमेशन सिस्टम' (एफएमपीआईएस) शुरू की है। बिहार सरकार ने रिपोर्ट किया है कि एफएमपीआईएस को वर्तमान में पटना और दरभंगा जिले में क्रियान्वित किया जा रहा है ताकि यह सुनिश्चित किया जा सके कि मछुआरों को फिश रीटेल मारकेट में उनके उत्पाद का उचित मूल्य मिले।

(घ) और (ड.) : मत्स्यपालन, पशुपालन और डेयरी मंत्रालय, मत्स्यपालन विभाग द्वारा कार्यान्वित प्रधान मंत्री मत्स्य संपदा योजना (पीएमएमएसवाई) अन्य बातों के साथ-साथ इंटीग्रेटेड मॉडर्न कोस्टल फिशिंग विल्लेजस (एकीकृत आधुनिक तटीय मत्स्यन गाँव) के विकास के लिए तटीय राज्य सरकारों और केंद्र शासित प्रदेशों को सहायता प्रदान करती है।

प्रत्येक इंटीग्रेटेड मॉडर्न कोस्टल फिशिंग विल्लेजस के विकास के लिए परिकल्पित इकाई लागत केंद्र और संबंधित राज्य सरकार के बीच 60:40 के आधार पर साझा की जाती है और केंद्र शासित प्रदेशों के मामले में भारत सरकार 100% इकाई लागत सहायता प्रदान करती है। पीएमएमएसवाई के तहत कुल 11 इंटीग्रेटेड मॉडर्न कोस्टल फिशिंग विल्लेजस के विकास के लिए 7756.46 लाख रुपये के कुल परिव्यय वाले प्रस्तावों को मंजूरी दी गई है, जिनमें (i) केरल में 6106.61 लाख रुपये की लागत से नौ तटीय गांव, (ii) लक्षद्वीप में 899.85 लाख रुपये की लागत से एक तटीय गांव

और (iii) पश्चिम बंगाल में 750 लाख रुपए की लागत से एक तटीय गांव शामिल है। इसके अलावा, पीएमएमएसवाई के तहत, मत्स्यपालन विभाग, भारत सरकार ने तटीय राज्यों/केंद्र शासित प्रदेशों के परामर्श से समुद्र तट के करीब स्थित 100 तटीय मछुआरा गांवों की पहचान जलवायु अनुकूल तटीय मछुआरा गाँव / क्लाइमेट रेसीलिएन्ट कोस्टल फिशरमन विल्लेजस (सीआरसीएफवी) के रूप में विकसित करने के लिए की है ताकि उन्हें आर्थिक रूप से सुदृढ़ मछुआरा गांव बनाया जा सके। राष्ट्रीय मात्स्यिकी विकास बोर्ड (एनएफडीबी), हैदराबाद को नोडल एजेंसी बनाया गया है और पहचान किए गए 100 तटीय गांवों के विकास के प्रस्ताव को वर्तमान वित्त वर्ष में पीएमएमएसवाई के तहत कुल 200 करोड़ रुपए की लागत से मंजूरी दी गई है। पीएमएमएसवाई के दिशानिर्देशों के अनुसार, दोनों घटक अर्थात इंटीग्रेटेड मॉडर्न कोस्टल फिशिंग विल्लेजस और क्लाइमेट रेसीलिएन्ट कोस्टल फिशरमन विल्लेजस केवल तटीय राज्यों और केंद्र शासित प्रदेशों में कार्यान्वित किए जाते हैं, अतः बिहार सहित अंतर्देशीय राज्यों के लिए इन घटकों के अंतर्गत कोई परियोजना स्वीकृत नहीं की गई है।

अनुबंध

पीएमएसवाई के तहत मछली पकड़ने पर प्रतिबंध/मंद अवधि के दौरान मछुआरों के परिवारों को प्रदान की गई आजीविका और पोषण सहायता का राज्यवार ब्यौरा।

(रुपये लाख में)

क्रम सं.	राज्यों के नाम	2020-21			2021-22			2022-23			2023-24			2024-25		
		वास्तविक (सं.)	परियोजना लागत	भारत सरकार शेयर	वास्तविक (सं.)	परियोजना लागत	भारत सरकार शेयर	वास्तविक (सं.)	परियोजना लागत	भारत सरकार शेयर	वास्तविक (सं.)	परियोजना लागत	भारत सरकार शेयर	वास्तविक (सं.)	परियोजना लागत	भारत सरकार शेयर
1	आंध्र प्रदेश	0	0	0	98360	4426.20	1475.40	98360	4426.20	1475.40	123000	5535.00	1845	123000	5535.00	1845.00
2	असम	20000	900.00	480.00	21000	945.00	504.00	21000	945.00	504.00	21000	945.00	504	21000	945.00	504.00
3	बिहार	0	0	0	50000	2250.00	750.00	0	0	0	0	0	0	0	0	0
4	छत्तीसगढ़	8000	360.00	120.00	8000	360.00	120.00	10000	450.00	150.00	10000	450.00	150.00	10000	450.00	150.00
5	गुजरात	0	0	0.00	30000	1350.00	450.00	0	0	0	0	0	0	0	0	0
6	हिमाचल प्रदेश	3557	160.07	85.37	3557	160.07	85.37	4032	181.45	96.77	2675	120.38	64.20	3444	154.98	82.66
7	कर्नाटक	24003	1080.14	360.05	20414	918.63	306.21	24003	1080.14	360.05	24136	1086.12	362.04	23822	1071.99	357.33
8	केरल	178265	7110.00	2673.98	179316	8069.22	2689.74	183540	8259.30	2753.10	158002	6464.10	2154.70	156042	6563.55	2187.85
9	मध्य प्रदेश	10385	467.33	155.78	11237	505.67	168.56	10506	472.77	157.59	14989	674.51	224.84	12528	563.76	187.92
10	महाराष्ट्र	0	0	0	0	0.00	0.00	2000	90.00	30.00	2000	90.00	30.00	0	0	0
11	मिजोरम	6283	282.74	150.79	6283	282.74	150.79	0	0	0	6304	283.68	151.30	0	0	0
12	ओडिशा	12000	540.00	180.00	20000	900.00	299.97	0	0	0	12000	540.00	180.00	1000	540.00	180.00
13	राजस्थान	103	3.09	1.11	2200	99.00	33.00	0	0	0	0	0	0	0	0	0
14	सिक्किम	0	0	0	200	9.00	4.80	60	2.70	1.44	215	9.68	5.16	220	9.90	5.28
15	तमिलनाडु	216747	9753.62	3251.21	170000	7650.00	2550.00	190365	8566.43	2855.48	179000	8055.00	2685.00	179000	14320.00	2685.00
16	तेलंगाना	2000	90.00	30.00	4000	180.00	60.00	0	0.00	0.00	4000	180.00	60.00	0	0	0
17	त्रिपुरा	2239	67.17	53.74	4142	186.39	99.41	4246	191.07	101.90	3908	175.86	93.79	0	0	0
18	उत्तर प्रदेश	0	0	0	0	0	0	0	0	0	0	0	0	1000	45.00	15.00
19	उत्तराखंड	0	0	0	200	9.00	4.80	0	0	0	0	0	0	0	0	0
20	अंडमान और निकोबार	0	0	0	1000	45.00	30.00	0	0	0	0	0	0	0	0	0
21	जम्मू और कश्मीर	17396	782.82	521.88	16286	732.87	488.58	16286	732.87	488.60	14500	652.50	435.00	17500	787.50	525.00
22	लक्षद्वीप	0	0	0	2500	112.50	75.00	0	0	0	0	0	0	0	0	0
23	पुदुच्चेरी	28767	1294.52	863.01	28767	1294.52	863.01	24800	1116.00	744.00	25000	1125.00	750.00	27000	1215.00	810.00
	कुल	529745	22891.48	8926.91	677462	30485.80	11208.64	589198	26513.93	9718.33	600729	26386.83	9695.03	575556	32201.68	9535.04

श्री राजीव प्रताप रूडी : माननीय अध्यक्ष महोदय, यह राष्ट्र हित का एक बड़ा प्रश्न है।

माननीय अध्यक्ष : हर प्रश्न राष्ट्र हित का ही होता है।

श्री राजीव प्रताप रूडी : अध्यक्ष महोदय, पता नहीं आप मछली खाते हैं या नहीं।

माननीय अध्यक्ष : मैं नहीं खाता हूँ, मैं वेजेटेरियन हूँ।

श्री राजीव प्रताप रूडी : अध्यक्ष महोदय, भारत के 140 करोड़ की जनता में से 95 करोड़ जनता मछली खाती है। यह आंकड़ा शायद बहुत लोगों को पता न हो। लेकिन इसकी खासियत यह है कि एक करोड़ लोग जो इस व्यवसाय से जुड़े हैं, जो ग्रामीण मछुआरे जुड़े हैं, वे 95 करोड़ लोगों को मछली खिलाते हैं, 1 करोड़ लोग 95 करोड़ लोगों को मछली खिलाते हैं।

यह बात स्टैंडिंग कमेटी के प्रतिवेदन में आयी थी कि लगभग 88 करोड़ लोग इस व्यवसाय से जुड़े हैं, उनमें तेलंगाणा में दस लाख लोग हैं, ओडिशा में आठ लाख लोग मछुआरे हैं, कर्नाटक में छह लाख लोग हैं। अगर सबसे ज्यादा मछुआरे कहीं हैं, मैं इसे फिर से दोहराना चाहता हूँ, यह आंकड़ा शायद सदन के संज्ञान में न हो, अगर सबसे ज्यादा मछुआरे इस व्यवसाय से जुड़े हैं तो वह बिहार में है। 80 लाख लोगों में से 40 लाख मछुआरे इस व्यवसाय से बिहार में जुड़े हैं।

महोदय, मैं इनलैंड वॉटरवेज़ की बात कर रहा हूँ। नदियों से, तालाब से, पोखर से, चौर से मछली लेते हैं। आपके यहां चम्बल से भी मछली निकलती है। वहां की मछली भी बहुत अच्छी है। ... (व्यवधान)

माननीय अध्यक्ष : मुझे जानकारी नहीं है।

... (व्यवधान)

श्री राजीव प्रताप रूडी : महोदय, वर्ष 2014 से लेकर वर्ष 2025 तक भारत की सरकार ने जो काम किया है, मैं उसके बारे में कहना चाहूंगा। इनलैंड वॉटरवेज़ से इनलैंड फिशिंग जो थी, वह 46 लाख टन थी। आज माननीय प्रधान मंत्री जी के नेतृत्व में भारत में नदियों से, तालाबों से, फिशिंग बढ़कर 131 लाख टन हो गई है, जो अपने आप में 100 परसेंट से ज्यादा ग्रोथ है। ये अपने आप में अच्छे आंकड़े हैं।

महोदय, लेकिन बिहार में, जहां 40 लाख लोग इस काम में लगे हैं, उनके लिए एक योजना आई थी। न्यूट्रिशन का और उनके पैसे देने का, खासकर उस सीज़न में जब मछुआरों को काम नहीं करने

दिया जाता है, नदियों में मछली नहीं मारने दी जाती है, क्योंकि उस सीज़न में ब्रीडिंग होती है। उसके लिए भारत की सरकार और राज्य सरकार को भी जोड़ना है, इन मछुआरों को चार हजार रुपए दिए जाने हैं। बिहार में ऐसे 40 लाख मछुआरे हैं। लेकिन पता नहीं किन कारणों से बिहार में वर्ष 2023 में, आप स्वयं इसका उत्तर एनेश्वर-1 में देखना चाहेंगे। माननीय मंत्री जी भी इस कार्य में नए आए हैं। ... (व्यवधान)

माननीय अध्यक्ष : आप अपना प्रश्न पूछिए।

... (व्यवधान)

श्री राजीव प्रताप रूडी : महोदय, मेरा प्रश्न यह है कि बिहार में वर्ष 2022-23 में भी यह शून्य रहा, वर्ष 2023-24 में भी शून्य रहा और वर्ष 2024-25 में भी शून्य रहा। मैं माननीय मंत्री जी से पूछना चाहता हूँ कि बिहार, जिसकी इतनी महत्वपूर्ण भूमिका है, आप इस काम में बहुत रुचि ले रहे हैं और बिहार के मुख्य मंत्री ने भी बहुत अच्छा काम किया है। बिहार में भी वह आठ लाख टन से बढ़कर 14 लाख टन तक चला गया है। वह भी एक बहुत बड़ा आंकड़ा है, लेकिन ऐसा क्या हुआ है कि बिहार के मछुआरों को जो यह लाभ मिलना चाहिए था, किन कारणों से बिहार के मछुआरों को यह लाभ नहीं मिल पाया है? माननीय मंत्री जी इसका संज्ञान लेते हुए अगर कोई रास्ता ढूँढ़ना चाहें, बताना चाहें, तो मैं बड़ा आभारी रहूँगा।

श्री राजीव रंजन सिंह उर्फ ललन सिंह : अध्यक्ष महोदय, माननीय सदस्य ने जो कहा, बहुत ठीक कहा कि आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में जब से सरकार बनी, तब से देश में मछली का उत्पादन इतना बढ़ा कि मछली के उत्पादन में 126 प्रतिशत की वृद्धि हुई है। आज हमारा देश विश्व में मछली उत्पादन में दूसरे स्थान पर खड़ा है।

अध्यक्ष महोदय, वर्ष 2013-14 में 95.7 लाख टन मछली का उत्पादन इस देश में होता था, जो आदरणीय प्रधान मंत्री श्री नरेन्द्र मोदी जी के शासन में आने के बाद बढ़कर वर्ष 2023-24 में 184.02 लाख टन मछली का उत्पादन हुआ है। ... (व्यवधान) माननीय सदस्य ने जो कहा, वह सही बात है कि इस पूरे मछली उत्पादन में जो इनलैंड फिशिंग है, जो अंतरदेशीय मछली उत्पादन है, उसकी वृद्धि 126 परसेंट है। वर्ष 2013-14 में यह मात्र 61.36 लाख टन था, जो कि अब वर्ष 2023-24 में बढ़कर 139.07

लाख टन हो गया है। ... (व्यवधान) यह वृद्धि हुई है, मछली के उत्पादन में इनलैंड फिशिंग का शेयर बहुत बड़ा है।

अध्यक्ष महोदय, माननीय सदस्य ने यह पूछा है कि जो बैन पीरियड होता है, लगभग तीन महीने मछली के उत्पादन के लिए बैन होते हैं, मछली उत्पादन नहीं हो पाता है, वह ब्रीडिंग पीरियड होता है। उसमें सरकार की जो योजना है, केंद्र सरकार और राज्य सरकार की 1,500 – 1,500 रुपए की हिस्सेदारी है, यह 3,000 रुपए है और 1,500 रुपए लाभार्थी का योगदान होता है। टोटल 4,500 रुपए हम लोग तीन महीनों में, जो तीन महीने का प्रतिबंधित समय होता है, उन तीन महीनों के अंदर 1,500 रुपए प्रति माह की दर से हम लोग उनको जीवन भरण-पोषण के लिए उपलब्ध कराते हैं। कई बार लाभार्थी का भी शेयर नहीं मिलता है, कहीं राज्य सरकार का शेयर नहीं मिलता है। उसके कारण इसकी साइकिल में थोड़ी सी परेशानी होती है, लेकिन हम लोग उसको देखेंगे कि वह परेशानी नहीं हो।

श्री राजीव प्रताप रूडी : महोदय, मंत्री जी ने उत्तर देते हुए मेरा उत्तर नहीं दिया। कोई बात नहीं। मैं समझ सकता हूँ कि कठिनाई है, क्योंकि हम एक ही दल से हैं और बिहार में इनका बड़ा योगदान है। ये बहुत सुलझे हुए माननीय मंत्री जी हैं। जवाब सुलझा हुआ है, लेकिन उत्तर अनुत्तर हो गया। कोई बात नहीं।

महोदय, इसमें इनका रोल नहीं है। यह तो राज्य सरकार को देखना है। इसमें एक कम्पोनेंट 15 सौ रुपये हैं। अगर बेचारे किसान को 15 सौ रुपये देने ही हों, तो 3 हजार में 15 सौ रुपये कम हो गए। अतः योजना में सुधार की जरूरत है।

महोदय, दूसरा प्रश्न यह है कि माननीय प्रधान मंत्री जी ने कोविड काल में आत्मनिर्भर भारत की घोषणा की और बड़ी योजनाएं लागू हुईं व कामयाब योजनाएं लागू हुईं। उसमें मत्स्य सम्पदा योजना भी थी। माननीय प्रधान मंत्री जी ने उस दौरान इम्प्लॉयमेंट जेनरेशन का एक बड़ा संवेदनशील कदम उठाया। मछुआरों के लिए उन्होंने इम्प्लॉयमेंट जेनरेशन के साथ-साथ ब्लू रेवेल्यूशन की बात कही, जो अपने आपमें बहुत उचित थी। वर्ष 2020 से 2025 तक उन्होंने 20 हजार 5 सौ करोड़ रुपये का आवंटन किया। यह अपने आपमें बड़े आंकड़े हैं। उसमें आंध्र प्रदेश विकसित राज्य है, वहां पर सबसे ज्यादा मछली उत्पादन होता है। वहां उन लोगों ने मछुआरों लिए स्टेट ऑफ आर्ट होलसेल फिश मार्केट

बनाई। बिहार में जहां 40 लाख लोग काम कर रहे हैं। आंध्र प्रदेश में लगभग डेढ़ सौ कम्प्यूटराइज्ड फिश मार्केटिंग सेंटर्स हैं, उनके लिए व्यवस्था है, एयरकंडीशनिंग है, लॉजिस्टिक्स हैं। बिहार में शायद एक है। मैं माननीय मंत्री जी से कहूंगा कि बिहार हम सभी के लिए बहुत प्रिय है। बिहार हमारी माटी है और मैं उसी राज्य का हूँ, जहां 7 बार मुझे संसद में आने का मौका मिला। एक बार मुझे विधान सभा में रहने का मौका मिला। बजट में भी माननीय मंत्री जी ने इतना सारा पैसा आवंटित किया।

मेरा इनसे सवाल यह है कि बिहार की संरचना में सुधार करने के लिए आप क्या कदम उठाने जा रहे हैं? खासकर आप दरभंगा में जाएंगे, मधुबनी में जाएंगे, सहरसा में जाएंगे, सुपौल में जाएंगे, छपरा में जाएंगे, तो देखेंगे कि वहां मछली बाजार छोटा-छोटा है। आंध्र प्रदेश, कर्नाटक और बिहार में लोग रोहू बहुत खाते हैं, कतला बहुत खाते हैं, नैनी बहुत खाते हैं। वे बाहर से आती हैं। मैं माननीय मंत्री जी से यह पूछना चाहूंगा कि बिहार में मछली की संरचना को बढ़ाने के लिए 20 हजार 5 सौ करोड़ रुपये, जो भारत सरकार ने आवंटित किया है, उसके द्वारा आप क्या कदम उठाएंगे ताकि बिहार के मछुआरों को सीधे तौर पर लाभ दे सकें?

श्री राजीव रंजन सिंह उर्फ ललन सिंह : महोदय, माननीय सदस्य ने ठीक कहा। वर्ष 2005 के बाद बिहार में मछली के उत्पादन में लॉग जम्प हुआ है और काफी उछाल आया है। पहले बिहार के मछली बाजार में बिहार की मछली की बिक्री 10 प्रतिशत थी। आज की तारीख में बिहार में, बिहार से उत्पादित मछली बिहार के मार्केट में 90 प्रतिशत है। माननीय सदस्य मछली खाते हैं, इनको पता होगा।

माननीय अध्यक्ष : गिरिराज सिंह जी।

... (व्यवधान)

श्री राजीव रंजन सिंह उर्फ ललन सिंह : महोदय, गिरिराज जी भी खाते हैं, लेकिन खिलाते नहीं हैं। ... (व्यवधान), लेकिन जैसा माननीय सदस्य ने कहा कि बिहार में मार्केटिंग व इन्फ्रास्ट्रक्चर के निर्माण में प्रधान मंत्री मत्स्य संपदा योजना के तहत वहां के मार्केटिंग व इन्फ्रास्ट्रक्चर को सुदृढ़ करने हेतु केन्द्र सरकार द्वारा 91.906 करोड़ रुपये के परिव्यय से 1,708 यूनिट्स में परिवहन सुविधाओं की स्वीकृति दी गई है। इसमें रेफ्रिजरेटेड वाहन, इन्सुलेटेड वाहन, टू व्हीलर्स, थ्री व्हीलर्स हैं। 52 कोल्ड स्टोरेज, एक होलसेल फिश मार्केट, 90 फिश कियोस्क्स, ई-ट्रेडिंग और ई-मार्केटिंग के लिए आईई प्लेटफार्म की

भी स्थापना वहां की गई है।

इसके अतिरिक्त फिश फार्मर्स और मछुआरों के रियल टाइम इन्फॉर्मेशन के लिए एनएफडीबी ने बिहार सहित 29 राज्यों व केंद्र शासित प्रदेशों में 111 होलसेल और रिटेल को व्यावसायिक सूचना देने के लिए, कि किस प्रजाति की मछली का बाजार मूल्य क्या है, वह बाजार में किस रेट में बिक रही है, उसकी सुविधा उपलब्ध कराने के लिए फिश मार्केट इन्फॉर्मेशन सिस्टम डेवलप किया है और बिहार में आज पटना, दरभंगा में यह सिस्टम एनएफडीबी के सहयोग से चल रहा है।

श्री राजीव प्रताप रूडी : सर, मैं माननीय मंत्री जी के उत्तर से एकदम संतुष्ट हूं।

SHRI HIBI EDEN : Sir, we cannot avoid Kerala fishermen when the discussion is on the fisheries sector. In 2018, when the disastrous flood happened in Kerala, the rescue operations were led by the fishermen of Kerala and the Kerala Government applauded them saying that the fishermen are the army of the welfare of Kerala.

The Pradhan Mantri Matsya Sampada Yojana is a very good scheme. After 2014, the statistics shows that there is not a single rupee spent on the construction of sea walls or groins in the State of Kerala. There were numerous proposals given by Kerala to the Central Government. Unfortunately, the life and livelihood are totally dependent upon this sector. Whatever global climatic changes are happening, the first affected party is the fishermen community. So, the scheme for the livelihood is very good. Hon. Minister, Shri George Kurian, came to my constituency. There are two major fishing villages coming under this Yojana – Chellanam and Nayarambalam. The hon. Minister held a very effective meeting also. Whatever changes happening in the sea are affecting the fishermen. क्या आप इस योजना में सी-वॉल्स और ग्रोइन्स बनाने के लिए केरल को पैसा एलॉट करेंगे?

श्री राजीव रंजन सिंह उर्फ ललन सिंह : अध्यक्ष महोदय, प्रधानमंत्री मत्स्य संपदा योजना की एक गाइडलाइन है। उस दिशा-निर्देश के आधार पर राज्य सरकारों से जो भी सूचना और जो भी प्रस्ताव

आते हैं, हम उसके आधार पर और राज्य तथा केंद्र की हिस्सेदारी के आधार पर स्वीकृत करते हैं।

माननीय सदस्य, जो बात कह रहे हैं, वह हमारी गाइडलाइन में और प्रधानमंत्री मत्स्य संपदा योजना का जो दिशा-निर्देश है, उसमें नहीं है। इसके अतिरिक्त हम माननीय सदस्य को एक बात बताना चाहेंगे कि प्रधानमंत्री जी ने जो 6,106.6 लाख की लागत से 9 कोस्टल विलेजेज, जो फिशरमैन्स के विलेजेज हैं, उनको डेवलप किया जा रहा है। लक्षद्वीप में 899.85 लाख की लागत से एक तटीय गाँव विकसित किया जा रहा है। इसी तरह से पश्चिम बंगाल में भी एक गाँव है। इसके अलावा रिजिलिएंट विलेज के लिए जो इंटीग्रेटेड कोस्टल विलेज डेवलपमेंट प्रोग्राम है, उसके लिए भी 100 विलेजेज सेलेक्ट हुए हैं। उसका नोडल एजेंसी एनएफडीबी को बनाया गया है। वह उसको इंटीग्रेटेड विलेज के रूप में विकसित कर रही है।

माननीय सदस्य ने जो सवाल किया है, वह पीएमएमएसवाई की गाइडलाइन में नहीं है।

SHRI KALYAN BANERJEE: Sir, there is a Bengali proverb: "Machhe Bhaate Bengali". मछली और चावल बंगाली है। बंगाल में जब भी कोई जाता है तो पहले नॉन वेज के बारे में पूछता है। उनका पहला क्वेश्चन होता है कि क्या हिल्सा और प्रॉन मिलेगा?

माननीय मंत्री जी, जब मंत्री नहीं थे, एमपी थे और हमारे दोस्त थे, अभी तो मंत्री बन गए हैं।

माननीय अध्यक्ष : आप केवल प्रश्न पूछिए।

श्री कल्याण बनर्जी : अध्यक्ष महोदय, प्लीज सुन लीजिए। माननीय मंत्री जी जब एमपी थे तो वे हमें बोलते थे कि दादा हमें हिल्सा कब खिलाएंगे? हम हिल्सा लेकर आए थे।

माननीय अध्यक्ष : आप आपस में प्रश्न मत पूछिए।

श्री कल्याण बनर्जी : अध्यक्ष महोदय, हम उनको खिलाने के लिए हिल्सा लेकर आए थे। जो-जो मांगेंगे, उनके लिए हम हिल्सा और प्रॉन लेकर आएंगे।

सर, अभी हमने इसमें देखा कि only one coastal village at a cost of Rs. 750 lakh is there from West Bengal. केरल में भी बहुत मछली चलता है। वे भी बहुत मछली खाते हैं। हम लोगों के लिए मछली one of the important things. Kerala has got Rs. 6,106.61 lakh. हमें कोई दिक्कत नहीं है। There are so many coastal areas in Bengal also. एक ही प्रोजेक्ट

क्यों लिया है? हम लोग इतनी मछली खाते हैं, जितना उत्पादन होता है, उससे हम लोगों का काम नहीं चलता है। हमारे यहां आंध्र प्रदेश से ज्यादा मछली आती है। हमारे यहां से बिहार तक मछली जाती है। हमारे यहां धनबाद (झारखंड) से लोग मछली खाने के लिए आते हैं। मेरा प्रश्न सुनिए। आप तो शाकाहारी हैं, इसलिए आप नहीं समझेंगे। जो मछली खाता है, वह जानता है कि मछली क्या है और जो मछली खाता है, वह जानता है कि पश्चिम बंगाल क्या है। मेरा सवाल है कि आपने पश्चिम बंगाल के लिए क्या किया है? आपने 750 कोस्टल विलेज बनाए हैं, ठीक है। आप ज्यादा कोस्टल विलेज बनाइए। गंगा के किनारे कुछ बनाइए।...(व्यवधान)

जब मुरली मनोहर जी एस्टीमेट कमेटी के सभापति थे, तब उन्होंने एक बात बोली थी और वह बात मुझे पसंद आई थी। जब गंगा के किनारे इतनी इंडस्ट्री नहीं थी, तो जब पहाड़ों से वेब आती है, जब ज्वार भाटा आता है, तब पूरा पानी वहां चला जाता है, इसलिए पानी मीठा होता है। हिल्सा मछली भी अच्छी है। हम लोगों के लिए कुछ तो करिए। आपके राज्य का विकास हो रहा है, उसमें मुझे कोई दुख नहीं है। बिहार का ज्यादा विकास होना चाहिए, लेकिन राजीव जी हम लोगों के लिए तो कुछ तो करिए। आप कभी हमारे दोस्त थे, कभी छोड़कर चले गए, लेकिन थोड़ी दोस्ती तो रहनी चाहिए।

श्री राजीव रंजन सिंह उर्फ ललन सिंह : अध्यक्ष महोदय, माननीय सदस्य जो सवाल पूछ रहे हैं, मैंने इससे पहले के प्रश्न के उत्तर में भी बताया है। जो 'इंटीग्रेटेड कोस्टल विलेज डेवलपमेंट मॉडल प्रोग्राम' है, वह राज्य और केन्द्र सरकार की हिस्सेदारी से चलता है। जब राज्य से प्रस्ताव आएगा, तो केन्द्र सरकार और प्रधानमंत्री जी नरेन्द्र मोदी जी किसी राज्य को छोड़कर चलने में विश्वास नहीं करते हैं, हम सभी राज्यों को साथ लेकर चलने में विश्वास करते हैं।

जैसा कि माननीय सदस्य ने कहा है, वह मेरे मित्र भी रहे हैं। वह यह बताएं कि जो पश्चिम बंगाल की सरकार है, वे पश्चिम बंगाल सरकार के बहुत नजदीक हैं। मैं उनसे कहूंगा कि आपको प्रधानमंत्री नरेन्द्र मोदी जी का चेहरा न पसंद आए, तो कोई बात नहीं, लेकिन उनकी जो योजनाएं हैं, अगर वे देश के विकास के लिए हैं, तो उनको स्वीकार करना चाहिए।

अध्यक्ष महोदय, मैं आपको बताना चाहूंगा कि जब 'प्रधानमंत्री मत्स्य संपदा योजना' प्रारंभ हुई थी, तो वर्ष 2020-21 और 2021-22 में पश्चिम बंगाल की सरकार ने इस योजना पर शून्य प्रपोजल भेजा

था। अभी उसके बाद जब प्रपोजल आया है, तो हम लोग उस पर काम कर रहे हैं। अभी मैंने पहले सवाल के उत्तर पर चर्चा की है, लेकिन मैं माननीय सदस्य को यह बताना चाहता हूँ कि हमारी मंशा किसी राज्य को छोड़ने की नहीं है, जब सभी राज्य विकसित होंगे, तभी विकसित भारत बनेगा, यह हम लोगों की परिकल्पना है।

मैं माननीय सदस्य को बताना चाहता हूँ कि मैंने क्लाइमेट रेसीलेंट विलेज के सेलेक्शन के बारे में कहा है, जिसका नेशनल फिशरीज डेवलेपमेंट बोर्ड नोडल एजेंसी है। उसके 100 गांवों में से पश्चिम बंगाल के भी पांच गांव हैं, मैं आपको यह बताना चाहता हूँ। यह मोदी जी की प्रतिबद्धता है। इस प्रतिबद्धता के साथ काम हो रहा है।...(व्यवधान)

माननीय अध्यक्ष : माननीय मंत्री जी ने उनको अधिकृत किया है।

... (व्यवधान)

माननीय अध्यक्ष : प्रश्न संख्या 102, डॉ. के. सुधाकर।

SETTING UP OF ORGANIC COMPOST AND BIO-GAS PLANTS

***102. DR. K SUDHAKAR:**

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether there are any plans to support or subsidize farmers for setting up of organic compost and bio-gas plants and utilising them in their farms for better productivity, if so, the details thereof;
- (b) the steps taken for massive production of organic compost in the country and formulation of the policy thereof;
- (c) the details of the support extended to form Startups in the country during the last five years;
- (d) whether any policy level interventions are being made to create Model

Agricultural Farming detailing the practices/processes through which the small and marginal farmers can make farming highly profitable, if so, the details thereof;

(e) the details of steps taken to support small and marginal farmers of the country, State-Wise especially for Karnataka; and

(f) whether any efforts are being made for digital soil mapping in the country especially for Karnataka, if so, the details thereof?

कृषि और किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान):

(क) से (च): विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) और (ख): सरकार सभी राज्यों/संघ राज्य क्षेत्रों (पूर्वोत्तर राज्यों को छोड़कर) में परम्परागत कृषि विकास योजना (पीकेवीवाई) की योजनाओं के माध्यम से जैविक खेती को बढ़ावा दे रही है। पूर्वोत्तर राज्यों के लिए, पूर्वोत्तर क्षेत्र हेतु मिशन ऑर्गेनिक वैल्यू चेन डेवलपमेंट (एमओवीसीडीएनईआर) योजना लागू की जा रही है। दोनों योजनाएं जैविक खेती में लगे किसानों को आद्योपांत समर्थन देने पर बल देती हैं, यानी उत्पादन से लेकर प्रोसेसिंग, प्रमाणन एवं विपणन और फसलोपरांत प्रबंधन प्रशिक्षण तथा क्षमता निर्माण तक। पीकेवीवाई के तहत, जैविक खेती को बढ़ावा देने हेतु 3 वर्ष की अवधि के लिए प्रति हेक्टेयर 31,500 रुपये की सहायता प्रदान की जाती है। इसमें से ऑन-फार्म/ऑफ-फार्म जैविक इनपुट के लिए प्रत्यक्ष लाभ अंतरण के माध्यम से किसानों को 3 वर्ष की अवधि के लिए 15,000 रुपये प्रति हेक्टेयर की सहायता प्रदान की जाती है। एमओवीसीडीएनईआर के तहत, किसान उत्पादक संगठन के सृजन, जैविक इनपुट के लिए किसानों को सहायता आदि हेतु 3 वर्षों के लिए 46,500 रुपये/हेक्टेयर की सहायता प्रदान की जाती है। इसमें से, किसानों को प्रत्यक्ष लाभ अंतरण के रूप में 15,000 रुपये सहित इस योजना के तहत ऑन-फार्म/ऑफ-फार्म जैविक आदानों हेतु 3 वर्षों के लिए 32500 रुपये/हेक्टेयर की दर से सहायता प्रदान की जाती है।

जल शक्ति मंत्रालय के अंतर्गत पेयजल एवं स्वच्छता विभाग (डीडीडब्ल्यूएस), स्वच्छ भारत मिशन (ग्रामीण) के चरण-II में कंप्रेस्ड बायो गैस (सीबीजी) संयंत्रों द्वारा उत्पादित लिक्विड फ़र्मेटेड

जैविक खाद (एलएफओएम)/फ़र्मेंटेड जैविक खाद (एफओएम) को गैल्वनाइजिंग ऑर्गेनिक बायो एग्रो रिसोर्सेज धन (गोबरधन) के तहत समर्थन दिया जाता है। जैविक खाद के उत्पादन और उपयोग को समर्थन देने के लिए एफओएम, एलएफओएम और फॉस्फेट युक्त जैविक खाद (पीआरओएम) के लिए 1500 रुपये प्रति मीट्रिक टन (एमटी) की दर से बाजार विकास सहायता (एमडीए) प्रदान की जाती है। 81 सीबीजी संयंत्रों में से 43 ने उर्वरक विभाग के आईएफएमएस पोर्टल पर पंजीकरण कराया है और पात्र लाभार्थियों को 16.01 करोड़ रुपये का एमडीए जारी किया गया है।

सरकार ने राज्यों और केंद्र शासित प्रदेशों को वैकल्पिक उर्वरकों और रासायनिक उर्वरकों के संतुलित उपयोग को बढ़ावा देने में प्रोत्साहित करने के लिए “धरती माता के पुनरुद्धार, जागरूकता, पोषण और उन्नति के लिए पीएम कार्यक्रम (पीएम-प्रणाम)” की घोषणा की है। इस कार्यक्रम के तहत, सब्सिडी बचत का 50% जैविक और प्राकृतिक खेती और जैविक उर्वरकों को बढ़ावा देने के लिए राज्य को अनुदान के रूप में दिया जाएगा।

(ग): जी हाँ। वर्ष 2018-19 से राष्ट्रीय कृषि विकास योजना (आरकेवीवाई)-डीपीआर के तहत “नवाचार और कृषि-उद्यमिता विकास” कार्यक्रम के तहत स्टार्ट-अप का समर्थन किया जा रहा है, जिसका उद्देश्य देश में वित्तीय सहायता प्रदान करके और इंक्यूबेशन इकोसिस्टम के पोषण से नवाचार और कृषि-उद्यमिता को बढ़ावा देना है। कृषि और सम्बद्ध क्षेत्रों के विभिन्न क्षेत्रों में स्टार्ट-अप शुरू किए जा रहे हैं। पांच नॉलेज पार्टनर्स (केपी) और चौबीस आरकेवीवाई एग्रीबिजनेस इनक्यूबेटर (आर-एबीआई) कार्यक्रम कार्यान्वित कर रहे हैं। स्टार्टअप्स को अपने उत्पाद, सेवाएं, व्यवसाय प्लेटफॉर्म आदि लॉन्च करने और व्यवसाय व्यवहार्यता के लिए उत्पादों और संचालन को बढ़ाने में सहायता करने के लिए प्रशिक्षण, तकनीकी और वित्तीय सहायता प्रदान की जाती है। उद्यमियों को आइडिया/प्री सीड स्टेज पर 5 लाख रुपये और सीड स्टेज पर 25 लाख रुपये की वित्तीय सहायता अनुदान के रूप में प्रदान की जाती है। 1749 स्टार्टअप्स को अनुदान सहायता के रूप में 124.96 करोड़ रुपये का वित्त पोषण किया गया है।

(घ): किसानों को प्रमाणीकरण अपनाने और प्रमाणित जैविक उपज के लिए लाभकारी मूल्य प्राप्त करने हेतु प्रोत्साहित करने के लिए पीकेवीवाई और एमओवीसीडीएनईआर के तहत दो प्रकार की जैविक प्रमाणीकरण प्रणालियों (सहभागी गारंटी प्रमाणन प्रणाली-पीजीएस इंडिया) और राष्ट्रीय जैविक उत्पाद

कार्यक्रम तृतीयक पक्ष (एनपीओपी) को बढ़ावा दिया गया है। पीकेवीवाई के अंतर्गत एनपीओपी प्रमाणीकरण और पीजीएस-इंडिया प्रमाणीकरण के तहत कवर किया गया कुल संचयी राज्यवार जैविक क्षेत्र 59.74 लाख हेक्टेयर है, जो संलग्न **अनुबंध-I** में दिया गया है।

राष्ट्रीय प्राकृतिक कृषि मिशन (एनएमएनएफ) एक केंद्र प्रायोजित योजना है जिसका कुल परिव्यय ₹2481 करोड़ है (भारत सरकार का हिस्सा ₹1584 करोड़ और राज्यों का हिस्सा ₹897 करोड़)। इस योजना में 7.5 लाख हेक्टेयर क्षेत्र में 15,000 प्राकृतिक कृषि क्लस्टर बनाने की परिकल्पना की गई है। मिशन के तहत किसानों को प्राकृतिक खेती के इनपुट आसानी से उपलब्ध कराने के लिए 10,000 आवश्यकता आधारित जैव-इनपुट रिसोर्स सेंटर (बीआरसी) की परिकल्पना की गई है। प्राकृतिक खेती पर व्यावहारिक प्रशिक्षण देने के लिए लगभग 2060 प्राकृतिक कृषि मॉडल प्रदर्शन फार्म स्थापित किए जाएंगे। प्रशिक्षित किसानों के लिए, प्री मानसून ड्राई सोइंग (पीएमडीएस), बीजामृत, जीवामृत आदि का प्रयोग, डाइवर्सिफाइड फसल प्रणाली, प्राकृतिक कृषि के बारे में जागरूकता, पशुधन का रख-रखाव, प्राकृतिक कृषि इनपुट तैयार करना या बीआरसी से प्राकृतिक कृषि इनपुट खरीदना, इनपुट तैयार करने के लिए ड्रम और भंडारण कंटेनर खरीदना आदि जैसे प्राकृतिक कृषि पैकेज के अभ्यास के लिए योजना में 2 वर्ष तक प्रति किसान प्रति एकड़ प्रति वर्ष 4,000 रुपये का उत्पादन आधारित प्रोत्साहन का प्रावधान किया गया है।

(ड.): अब तक पीकेवीवाई योजना के तहत 25.30 लाख किसान और एमओवीसीडीएनईआर योजना के तहत 2.19 लाख किसान लाभान्वित हुए हैं। कर्नाटक सरकार ने बताया कि पीकेवीवाई के तहत 37,598 किसान लाभान्वित हुए हैं, जिनमें से 9,813 छोटे और सीमांत किसान इस योजना में शामिल हैं। पीकेवीवाई योजना (कर्नाटक सहित) और एमओवीसीडीएनईआर योजना के तहत किसानों का राज्यवार ब्यौरा संलग्न **अनुबंध-II** पर दिया गया है। वर्ष 2022-23 से पीकेवीवाई (कर्नाटक सहित) और एमओवीसीडीएनईआर योजना के तहत किसानों को वित्तीय सहायता का राज्य-वार ब्यौरा संलग्न **अनुबंध-III** पर दिया गया है।

(च): सरकार मृदा स्वास्थ्य और उर्वरता योजना को लागू कर रही है। अब तक 24.77 करोड़ सॉइल हेल्थ कार्ड जारी किए गए हैं, जिनमें से 1.77 करोड़ सॉइल हेल्थ कार्ड कर्नाटक राज्य में जारी किए गए

हैं। भारतीय मृदा एवं भू-उपयोग सर्वेक्षण (एसएलयूएसआई) ने कर्नाटक राज्य के 31 जिलों में 36.86 लाख हेक्टेयर क्षेत्र में रिमोट सेंसिंग और भौगोलिक सूचना प्रणाली (जीआईएस) का उपयोग करते हुए 1:10K पैमाने पर विस्तृत मृदा सर्वेक्षण पूरा कर लिया है। यह योजना मृदा श्रृंखला विशेषताओं, लक्षण वर्णन और टैक्सोनोमिक वर्गीकरण पर विवरण प्रदान करती है। राज्य में मृदा स्वास्थ्य और भूमि उपयोग पैटर्न को समझने के लिए भूमि क्षमता हेतु मृदा के इंटरप्रीटेटिव ग्रुपिंग, मृदा और भूमि सिंचाई की उपयुक्तता और हाइड्रोलॉजिक मृदा ग्रुपिंग भी की गई है।

भारतीय मृदा एवं भू-उपयोग सर्वेक्षण (एसएलयूएसआई) और नेशनल रिमोट सेंसिंग सेंटर (एनआरएससी, इसरो) ने मिलकर पूरे कर्नाटक राज्य (19.17 मिलियन हेक्टेयर) के लिए रिमोट सेंसिंग और भौगोलिक सूचना प्रणाली (जीआईएस) का उपयोग करके 1:50K स्केल पर मृदा संसाधन मैपिंग को भी पूरा कर लिया है। भारतीय मृदा एवं भू-उपयोग सर्वेक्षण ने कर्नाटक राज्य के 111 मॉडल गांवों में मृदा उर्वरता मानचित्र तैयार करने का कार्य भी पूरा कर लिया है।

अनुबंध-I

वर्ष 2023-2024 तक पीकेवीवाई के तहत जैविक खेती एनपीओपी (एमओवीसीडीएनईआर सहित) + पीजीएस के तहत कवर कुल संचयी क्षेत्र का राज्यवार ब्यौरा

क्षेत्रफल हेक्टेयर में

क्र.सं.	राज्य का नाम	एनपीओपी	पीकेवीवाई के तहत पीजीएस
1	आंध्र प्रदेश	63,678.69	3,60,805
2	बिहार	29,062.13	31,561
3	छत्तीसगढ़	15,144.13	1,01,279
4	गोवा	12,287.40	15334
5	गुजरात	6,80,819.99	10000
6	हरियाणा	2,925.33	-
7	हिमाचल प्रदेश	9,334.28	18748
8	झारखंड	54,408.20	25300
9	केरल	44,263.91	94480
10	कर्नाटक	71,085.99	20900
11	मध्य प्रदेश	11,48,236.07	74960
12	महाराष्ट्र	10,01,080.32	66756
13	ओडिशा	1,81,022.28	45800
14	पंजाब	11,089.41	6981
15	तमिलनाडु	42,758.27	32940
16	तेलंगाना	84,865.16	8100

17	राजस्थान	5,80,092.22	148500
18	उत्तर प्रदेश	66,391.34	171185
19	उत्तराखंड	1,01,820.39	140740
20	पश्चिम बंगाल	8,117.80	21400
21	असम	27,079.40	4400
22	अरुणाचल प्रदेश	16,537.53	380
23	मेघालय	29,703.30	900
24	मणिपुर	32,584.50	600
25	मिजोरम	14,238.30	780
26	नागालैंड	16,221.56	480
27	सिक्किम	75,729.78	63000
28	त्रिपुरा	20,481.36	1000
29	जम्मू एवं कश्मीर	34,746.75	5160
30	पांडिचेरी	21.51	-
31	दिल्ली	9.60	-
32	लद्दाख	-	10480
33	दमन और दीव	-	642
34	दादर एवं नगर हवेली	-	500
कुल		44,75,836.90	1498583
कुल योग (एनपीओपी + पीजीएस)		5974419.90	

स्रोत: एपीईडीए + पीजीएस

अनुबंध-II

वर्ष 2015-16 से पीकेवीवाई योजना (कर्नाटक सहित) और एमओवीसीडीएनईआर योजना के तहत लाभान्वित किसानों का राज्यवार ब्यौरा

क्र. सं.	राज्य का नाम	किसान
पीकेवीवाई		
1	आंध्र प्रदेश	7,46,976
2	बिहार	43,208
3	छत्तीसगढ़	60,294
4	गुजरात	17,836
5	गोवा	12,685
6	झारखंड	32,714
7	कर्नाटक	37,598
8	केरल	3,10,841
9	मध्य प्रदेश	1,16,360
10	महाराष्ट्र	87,350
11	ओडिशा	70,026
12	पंजाब	6,676
13	राजस्थान	2,17,479
14	तमिलनाडु	37,886
15	तेलंगाना	18,405
16	उत्तर प्रदेश	2,73,672

17	पश्चिम बंगाल	48,585
18	असम	9,740
19	मिजोरम	2,054
20	मेघालय	2,275
21	हिमाचल प्रदेश	44,932
22	जम्मू एवं कश्मीर	12,900
23	उत्तराखंड	3,01,109
24	अंडमान और निकोबार	3,590
25	दमन और दीव	1,324
26	लद्दाख	14,070
	कुल	25,30,585
एमओवीसीडीएनईआर		
1	अरुणाचल प्रदेश	15699
2	असम	24,425
3	मणिपुर	42,338
4	मेघालय	19,841
5	मिजोरम	22,104
6	नागालैंड	31,128
7	सिक्किम	38,645
8	त्रिपुरा	25,753
	कुल	2,19,933

अनुबंध-III

वर्ष 2022-23 से पीकेवीवाई (बिहार और ओडिशा सहित) और एमओवीसीडीएनईआर योजना के तहत किसानों को प्रशिक्षण सहित वित्तीय सहायता का राज्यवार ब्यौरा

(रुपए लाख में)

क्र.सं.	राज्य का नाम	2022-23	2023-24	2024-25
		रिलीज	रिलीज	रिलीज
पीकेवीवाई				
1	आंध्र प्रदेश	-	970.00	2099.00
2	बिहार	1547.68	402.00	312.00
3	छत्तीसगढ़	-	1892.50	1188.00
4	गुजरात	-	196.00	282.00
5	गोवा	-	250.00	70.50
6	झारखंड	-	163.00	399.00
7	कर्नाटक	512.55	2803.00	974.00
8	केरल	1712.07	71.00	392.00
9	मध्य प्रदेश	0.00	33.00	1250.00
10	महाराष्ट्र	449.67	1681.00	1256.00
11	ओडिशा	370.72	791.00	373.50
12	पंजाब	-	-	278.50
13	राजस्थान	1783.26	800.00	750.00

14	तमिलनाडु	-	1564.00	1620.00
15	तेलंगाना	-	-	212.00
16	उत्तर प्रदेश	5089.32	5881.00	4500.00
17	पश्चिम बंगाल	555.39	1717.00	1120.75
18	हिमाचल प्रदेश	-	124.00	746.00
19	उत्तराखण्ड	5969.00	767.00	2305.00
20	सभी केंद्र शासित प्रदेश	193.55	380.02	2305.00
	कुल	18183.20	20485.70	20463.75

एमओवीसीडीएनईआर

क्र.सं.	राज्य का नाम	2022-23	2023-24	2024-25
		रिलीज	रिलीज	रिलीज
1	असम	2059.15	3684.91	2031.00
2	मणिपुर	2915.36	2805.38	1977.00
3	मेघालय	621.57	2465.40	2343.00
4	नगालैंड	1390.60	2346.10	1735.00
5	मिजोरम	1140.90	2336.16	2380.00
6	अरुणाचल प्रदेश	1642.17	2574.75	988.00
7	सिक्किम	1538.83	3260.69	1219.00
8	त्रिपुरा	3000.26	3370.04	2266.00
	कुल	14308.84	22843.43	14939.00

DR. K. SUDHAKAR: Hon. Speaker Sir, India is the second largest country in the world in growing of flowers, that is, floriculture.

Likewise Karnataka is also the second largest State in the country to be in the field of floriculture, especially in the districts of Chikballapur, Kolar, Tumkur and Bengaluru Rural, the small scale and medium scale farmers grow flowers in 25,000 acres of land. Unfortunately, the flower growers lack the technical guidance, the storage and marketing facilities. In this context, I would like to ask the Government whether there is any plan to set up a separate Board for floriculture just like the National Horticulture Board and the Central Sericulture Board. And if the steps are taken, are any steps taken to make Chikballapur as India's hub for floriculture?

श्री गजेन्द्र सिंह शेखावत : माननीय अध्यक्ष महोदय, मैं आपका संरक्षण चाहता हूँ, क्योंकि मूल प्रश्न ऑर्गेनिक एग्रीकल्चर और परम्परागत कृषि को लेकर है, लेकिन माननीय सदस्य ने फ्लोरीकल्चर बोर्ड बनाने के प्रस्ताव के विचाराधीन होने की चर्चा की है और जानना चाहा है। मैं आपके माध्यम से सदन और माननीय सदस्य को अवगत कराना चाहता हूँ कि इस तरह के किसी बोर्ड के बनाने का प्रस्ताव अभी वर्तमान में विचाराधीन नहीं है।

DR. K. SUDHAKAR: My second supplementary question is this. The Pradhan Mantri Fasal Bima Yojana is a revolutionary scheme that has benefited a large number of farmers across the country. In 2016, when this scheme was launched in Karnataka, nearly 25 lakh farmers opted for this scheme. However, in the recent years, it has witnessed a dip in the enrolments under the scheme due to multiple

issues, including delay of claim pay-outs by private insurance companies. My question to the hon. Minister in this regard is whether any steps are taken to ensure that PM Fasal Bima Yojana is made compulsory to all the farmers by reducing their share in premiums for Karnataka.

श्री गजेन्द्र सिंह शेखावत : माननीय अध्यक्ष महोदय, मैं उस क्षेत्र से व्यक्तिगत रूप से आता हूँ, जिस क्षेत्र ने 75 साल में आजादी के बाद से लगभग 60 बार अकाल को देखा है। किसान परिवार का होने के नाते मैं किसानों के दर्द को समझता हूँ। अकाल पड़ने के कारण, ओलावृष्टि होने के कारण, आंधी-तूफान आने के कारण किसान की फसल नष्ट होना हमारे क्षेत्र में सामान्य विषय था। उसके चलते हुए किसान को बहुत दुख और तकलीफ झेलने के लिए मजबूर होना पड़ता था। मैं भारत के किसानों की तरफ से माननीय प्रधानमंत्री जी का अभिनंदन करना चाहता हूँ कि उन्होंने इस फसल बीमा योजना को प्रारम्भ किया। मैं अपने आपको सौभाग्यशाली मानता हूँ कि उस समय मुझे कृषि मंत्रालय में काम करने का अवसर माननीय प्रधानमंत्री जी ने दिया था।

महोदय, जब से प्रधानमंत्री फसल बीमा योजना लागू हुई है, तब से देश के करोड़ों लोगों में विश्वास सृजित हुआ है और अर्जित किया है। राजस्थानी में एक कहावत है कि यदि राम रुठ जाए, लेकिन राज साथ में खड़ा है। भगवान भी नाराज हो जाए, लेकिन सरकार साथ में खड़ी है। ऐसी परिस्थिति निश्चित रूप से किसान आज महसूस करते हैं। माननीय सदस्य ने प्रश्न किया है कि 'A dip has been observed in the total number of farmers who have opted for the insurance.' मैं माननीय सदस्य और सदन के संज्ञान के लिए निवेदन करना चाहता हूँ कि पहले यह स्कीम कम्पल्सरी थी। हर ऐसा किसान जो लोन लेने वाला किसान है, उसके लिए यह आवश्यक था और ऑटोमैटिकली उसका इंश्योरेंस होता था। देश भर में अनेक प्रदेशों और इस सदन में भी अनेक बार इस प्रश्न को उठाया गया कि हमारा जबरदस्ती इंश्योरेंस किया जा रहा है, लेकिन हमें कोई आवश्यकता नहीं है। प्रधानमंत्री जी

के मार्गदर्शन में उसे समाप्त किया गया। अब उसे ऑफ्ट आउट करने की सुविधा है। अगर किसान चाहे तो वह ऑफ्ट आउट कर सकता है कि मैं इस बीमा को नहीं लेना चाहता हूँ। उसके कारण निश्चित रूप से डिप हुआ है। देश भर में लोनी किसानों में लगभग 3 करोड़ 20 लाख ऐसे किसान थे, जिन्होंने फसल बीमा से अपने आपको बाहर रखा है।

मैं माननीय सदस्य और सदन की जानकारी के लिए बताना चाहता हूँ कि पिछले वर्ष एक स्पेशल ड्राइव आयोजित की गई, जिसमें लगभग 1 करोड़ 30 लाख नए किसानों को उसमें जोड़ा गया। निश्चित रूप से मैं यहां बैठे हुए सभी माननीय सदस्यों से आग्रह करूंगा कि किसानों पर अपने प्रभाव का उपयोग करें। इस बीमा योजना के साथ जोड़ने के लिए सभी सम्माननीय सदस्यों को अपने कर्म क्षेत्र में उसके लिए प्रोत्साहित करने की आवश्यकता है।

श्री कोंडा विश्वेश्वर रेड्डी : धन्यवाद स्पीकर महोदय। मेरा प्रश्न बायोगैस प्लांट पर है। बायोगैस के कई फीडबैक होते हैं, गोबर, एग्रीकल्चर वेस्ट, इंडस्ट्रियल वेस्ट और फूड वेस्ट इत्यादि। लेकिन एक किलोग्राम गोबर से सिर्फ 20 लीटर बायोगैस की उत्पत्ति होती है। एक किलोग्राम एग्रीकल्चर वेस्ट से 200 लीटर बायोगैस की उत्पत्ति होती है। लेकिन, समस्या यह है कि एग्रीकल्चर में सीजनली वैरिएशन होता है। मल्टीफीड स्टॉक बायोगैस प्लांट लगाया जाए तो हर गांव के हर घर को एलपीजी की वजह से बायोगैस मिल सकती है। इसमें इतनी बायोगैस की उत्पत्ति हो सकती है कि एक गांव के एग्रीकल्चर आउटपुट से अगर एक सीएनजी से चलने वाला ट्रैक्टर या दूसरा व्हीकल है तो उसमें भी लाभ हो सकता है। अपने देश में अभी मल्टीफीड स्टॉक बायोगैस प्लांट नहीं है। अगर हर गांव में एक मल्टीफीड स्टॉक बायोगैस प्लांट लग जाए तो एक लाख करोड़ रुपये एलपीजी के पूरे देश में बचाए जा सकते हैं। सात लाख गांव पूरे देश में हैं। क्या मल्टीफीड स्टॉक बायोगैस पर कोई रिसर्च चल रही है? क्या आप इसके प्रमोशन के लिए कुछ कर रहे हैं?

श्री गजेन्द्र सिंह शेखावत : माननीय अध्यक्ष महोदय, मैं माननीय सदस्य के सुझाव के लिए उनका

अभिनंदन करते हुए उनके संज्ञान में लाते हुए निवेदन करना चाहता हूं कि देश में गोबर गैस को डिसेंट्रलाइज़ करने के लिए बहुत सारे प्रयास पिछले 40-45 साल से देश भर में किए गए हैं। किसान के घर में गोबर गैस प्लांट लगे, इसकी योजना को विभिन्न स्तरों पर राज्यों के सहयोग से लाया गया। माननीय गिरीराज सिंह जी यहां बैठे हैं, वह इसके बड़े कॉनोइज़र और समर्थक रहे हैं। उन्होंने अनेक जगहों पर इसके बारे में चर्चा की है।

माननीय नरेन्द्र मोदी जी के नेतृत्व में सरकार बनने के बाद डिसेंट्रलाइज़ गोबर गैस प्लांट बने, उस पर भी प्रभावशाली तरीके से काम हुआ। लेकिन, उसके साथ ही साथ सेनिटेशन और वॉटर रिसोर्सेस मिनिस्ट्री के तत्वाधान में, जिसमें काम करने का सौभाग्य मुझे सम्माननीय प्रधान मंत्री जी ने दिया था, वेल्थ आउट ऑफ वेस्ट परिकल्पना को ध्यान में रखते हुए गोबरधन परियोजना को प्रारंभ किया गया था, जिसके तहत मल्टीफीड स्टॉक और गोबर को लेकर के ऑर्गेनाइज्ड गोबर गैस प्लांट बनाए गए। 500 गोबर गैस प्लांट बनाने को लेकर के एक योजना पर काम हुआ है, जिसमें गोबर गैस प्लांट स्थापित किए जा रहे हैं। उनको स्थापित करने और इंसेंटीवाइज़ करने के लिए जो गैस उससे बनती है, वह गोबर गैस प्लांट वायबल हो, उसके लिए भारत सरकार के जलशक्ति मंत्रालय ने पेट्रोलियम मिनिस्ट्री के साथ एक अनुबंध करके उत्पादित सारी गैस को पेट्रोलियम कम्पनीज़, एक फीक्स्ड रेड पर, खरीदें। वह रेट भी क्रूड ऑयल की प्राइस के साथ इंटीग्रेट किया गया है ताकि किसान को क्रूड ऑयल के रेट बढ़ने के साथ-साथ उस किसान को डायनेमिक रेट उसकी मिलती रहे। उसके साथ-साथ जो स्लरी बचती है, उस स्लरी को किसान को देने के लिए किसान के पास इंसेंटीव नहीं है। उसको प्रमोट करने के लिए भी माननीय प्रधान मंत्री जी ने एक योजना इसको लेकर के बनायी है, जिसमें एमडीए प्रोत्साहन राशि के रूप में 1500 रुपये प्रति मीट्रिक टन का दिया जाता है। इसका जिस तरह का रिस्पोंस आया है, उससे आने वाले समय में मैं यह मानता हूं कि एक बार इस योजना के सफल होने के बाद जब यह धरातल पर मल्टीप्लाई होगी तब निश्चित रूप से गोबर और एग्रीकलचरल रेसीड्यूल्स वेस्ट को हम

और अधिक उत्पादक बनाकर किसान की लागत को कम कर सकते हैं। इस दिशा में एक बहुत बड़ी सफलता उसके माध्यम से अर्जित होगी।

माननीय अध्यक्ष : प्रश्न संख्या 103, श्री राहुल कस्वां।

ग्रामीण सड़कों को जिले की प्रमुख सड़कें बनाना

***103 श्री राहुल कस्वां:**

क्या **ग्रामीण विकास** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा ग्रामीण सड़कों को जिले की प्रमुख सड़कें (एमडीआर) बनाने के लिए कोई योजना बनाई गई है या बनाए जाने का विचार है;

(ख) यदि हां, तो राजस्थान सहित तत्संबंधी राज्यवार ब्यौरा क्या है;

(ग) क्या सरकार का विशेषकर राजस्थान सहित देश के ग्रामीण क्षेत्रों की प्रमुख सड़कों को जिले की प्रमुख सड़कें बनाने का विचार है क्योंकि ग्रामीण क्षेत्रों की सड़कों को बहुत लंबे समय से वर्गीकृत नहीं किया गया है, और

(घ) यदि हां, तो उक्त कार्य कब तक किए जाने की संभावना है और यदि नहीं, तो इसके क्या कारण हैं?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):

(क) से (घ): विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) से (घ): "ग्रामीण सड़कें" राज्य का विषय है और सड़कों को प्रमुख जिला सड़क (एमडीआर), अन्य जिला सड़क (ओडीआर), ग्राम सड़क (वीआर) आदि के रूप में घोषित करने का अधिकार राज्यों के पास है।

गरीबी उन्मूलन की रणनीति के एक भाग के रूप में, भारत सरकार ने पात्र असंबद्ध बसावटों को बारहमासी सड़क के माध्यम से संपर्कता प्रदान करने के लिए 25 दिसंबर, 2000 को प्रधान मंत्री ग्राम सड़क योजना (पीएमजीएसवाई) की शुरुआत की थी।

वर्ष 2013 में, 50,000 किलोमीटर सड़कों को उन्नयन करने के लक्ष्य के साथ चयनित थ्रू रूट्स और प्रमुख ग्रामीण लिंक (एमआरएल) के उन्नयन के लिए पीएमजीएसवाई-II प्रारंभ किया गया था। पीएमजीएसवाई-III की शुरुआत वर्ष 2019 में, बसावटों को अन्य के साथ-साथ ग्रामीण कृषि बाजारों (जीआरएएमएस), उच्चतर माध्यमिक विद्यालयों और अस्पतालों से जोड़ने वाले 1,25,000 किलोमीटर थ्रू-रूटों और प्रमुख ग्रामीण लिंकों के समेकन और उन्नयन के उद्देश्य से की गई थी। पीएमजीएसवाई-II और III के अंतर्गत सड़कें, यातायात के आधार पर, 5.5 मीटर कैरिज-वे उन्नयन के लिए पात्र थीं। राजस्थान राज्य सहित राज्य/संघ राज्य क्षेत्र-वार 5.5 मीटर कैरिज-वे उन्नयन की गई सड़कों का ब्यौरा क्रमशः पीएमजीएसवाई-II के लिए ब्यौरा **संलग्न अनुबंध - I** और पीएमजीएसवाई-III के लिए **संलग्न अनुबंध -II** में दिया गया है। उन्नयन के तुरंत बाद इन सड़कों को राज्य द्वारा एमडीआर के रूप में वर्गीकृत किया जा सकता है।

2016 में, सुरक्षा की दृष्टि से रणनीतिक रूप से महत्वपूर्ण सड़कों के निर्माण/उन्नयन के लिए पीएमजीएसवाई के एक अलग घटक के रूप में वामपंथी उग्रवाद प्रभावित क्षेत्रों के लिए सड़क संपर्कता परियोजना (आरसीपीएलडब्ल्यूईए) शुरू की गई थी। इन सड़कों की पहचान गृह मंत्रालय द्वारा राज्यों के गृह विभागों के परामर्श से की गई थी। आरसीपीएलडब्ल्यूईए के अंतर्गत राज्यवार 5.5 मीटर कैरिज-वे उन्नयन की गई सड़कों का ब्यौरा **संलग्न अनुबंध -III** में दिया गया है।

पीएमजीएसवाई-II, III और आरसीपीएलडब्ल्यूईए की कार्यान्वयन अवधि मार्च, 2025 तक है।

अनुबंध -I

पीएमजीएसवाई-II के अंतर्गत 5.5 मीटर कैरिज-वे उन्नयन की गई सड़कों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा ।

राज्य/संघ राज्य क्षेत्र	उन्नयन की गई सड़कों की संख्या	सड़क की लंबाई (किमी में)
आंध्र प्रदेश	2	16.25
अरुणाचल प्रदेश	2	36.63
असम	22	225.14
बिहार	61	776.79
छत्तीसगढ़	177	2,233.91
गुजरात	94	1,007.69
हरियाणा	88	1,042.24
हिमाचल प्रदेश	17	158.68
जम्मू और कश्मीर	48	297.15
झारखण्ड	6	80.81
कर्नाटक	1	3.69
केरल	6	29.97
मध्य प्रदेश	138	2,421.87
महाराष्ट्र	34	297.23

राज्य/संघ राज्य क्षेत्र	उन्नयन की गई सड़कों की संख्या	सड़क की लंबाई (किमी में)
मणिपुर	3	22.90
मेघालय	2	12.08
मिजोरम	3	136.50
ओडिशा	4	36.35
पुदुचेरी	12	26.04
पंजाब	122	1,332.62
राजस्थान	99	992.17
सिक्किम	1	3.70
तमिलनाडु	6	23.26
तेलंगाना	4	31.68
त्रिपुरा	10	121.04
उत्तर प्रदेश	88	790.70
उत्तराखण्ड	1	5.18
पश्चिम बंगाल	119	1,244.90
कुल	1,170	13,407.14

अनुबंध -II

पीएमजीएसवाई-III के अंतर्गत 5.5 मीटर कैरिज-वे उन्नयन की गई सड़कों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा

राज्य/संघ राज्य क्षेत्र	उन्नयन की गई सड़कों की संख्या	सड़क की लंबाई (किमी में)
अंडमान और निकोबार	2	4.73
आंध्र प्रदेश	18	202.61
अरुणाचल प्रदेश	10	129.69
असम	204	1,586.01
बिहार	115	1,348.13
छत्तीसगढ़	253	2,964.11
गुजरात	304	3,015.37
हरियाणा	243	2,331.49
हिमाचल प्रदेश	38	387.89
जम्मू और कश्मीर	50	550.47
झारखण्ड	35	427.70
कर्नाटक	28	243.85
केरल	12	76.15
मध्य प्रदेश	407	5,812.94
महाराष्ट्र	34	253.19

राज्य/संघ राज्य क्षेत्र	उन्नयन की गई सड़कों की संख्या	सड़क की लंबाई (किमी में)
मणिपुर	5	50.30
मेघालय	15	203.16
मिजोरम	3	66.33
नागालैंड	5	110.78
ओडिशा	361	2,891.65
पंजाब	280	2,846.63
राजस्थान	524	5,424.44
तमिलनाडु	25	131.09
तेलंगाना	82	761.30
उत्तर प्रदेश	636	5,420.53
पश्चिम बंगाल	167	1,469.37
कुल	3,856	38,709.90

अनुबंध -III

आरसीपीएलडब्ल्यूईए के अंतर्गत 5.5 मीटर कैरिज-उन्नयन की गई सड़कों का राज्य/संघ राज्य क्षेत्र-वार ब्यौरा

राज्य/संघ राज्य क्षेत्र	उन्नयन की गई सड़कों की संख्या	सड़क की लंबाई (किमी में)
आन्ध्र प्रदेश	26	357.73

बिहार	94	1,491.11
छत्तीसगढ़	61	1,107.73
झारखण्ड	29	554.32
ओडिशा	29	388.79
तेलंगाना	33	450.26
उत्तर प्रदेश	23	507.80
कुल	295	4,857.74

श्री राहुल कस्वां : सर, प्रधान मंत्री ग्रामीण सड़क योजना 25 दिसम्बर, 2000 को देश में लागू हुई थी। इसका ऑब्जेक्टिव यह था कि इस देश के हर गांव को डामर की ऑल वेदर सड़क से जोड़ा जाएगा।

सर, वक्त बदला, सालों-साल इस देश के काफी गांव इससे जुड़ गए, लेकिन बीते इन 10 सालों में भारत सरकार ने दो स्कीम्स निकालीं – प्रधान मंत्री ग्रामीण सड़क योजना फेज – 2 और फेज – 3, जिसकी गाइडलाइन में जो एग्जिस्टिंग रोड्स थीं, उनको वाइडनिंग करने और उनको साढ़े पांच मीटर की बनाने का प्रावधान रखा गया था। इससे वे सड़कें एमडीआर की कैटेगरी में आ जातीं।

In the year 2019, the Pradhan Mantri Gram Sadak Yojana-III was launched for consolidation and upgradation of 1,25,000 kilometres through routes and major rural links connecting habitations, *inter-alia*, to Gramin Agricultural Markets, higher secondary schools and everything.

सर, मेरा यह कहना है कि जब सेकंड फेज और थर्ड फेज में हम ग्रामीण सड़कों को वाइडनिंग करने का काम कर रहे थे, तो आज हम अचानक फेज – 4 में उस कैटेगरी को क्यों छोड़ रहे हैं। अब हम 250 की आबादी से कम गांवों को जोड़ने का प्रावधान रखते हैं।

मैं मंत्री महोदय जी से जानना चाहता हूँ कि सरकार ने जो सेकंड और थर्ड फेज की प्लानिंग की थी, चूँकि राजस्थान में भी 6 हजार किलोमीटर की सड़कों का निर्माण किया गया है और मेरे लोक सभा क्षेत्र में 300 किलोमीटर का निर्माण हुआ। हम 1200 किलोमीटर की प्लानिंग कर चुके हैं, लेकिन फेज – 4 में उसका कोई प्रावधान नहीं है तो क्या सरकार फेज – 4 में वाइडनिंग का प्रावधान रखने का काम करेगी?

श्री कमलेश पासवान : अध्यक्ष महोदय, माननीय सदस्य ने एमडीआर, फेज – 2 और फेज – 3 में जो पीएमजीएसवाई के तहत सड़कें बननी थीं, उनके अपग्रेडेशन के बारे में प्रश्न पूछा है। माननीय सदस्य हमारे साथ 10 सालों तक ट्रांसपोर्ट एंड टूरिज्म कमेटी में रहे हैं और वे बहुत अच्छी तरह से जानते हैं कि यह स्टेट का विषय है, लेकिन मैं यह जरूर कहना चाहूंगा कि प्रधान मंत्री ग्रामीण सड़क योजना जब वर्ष 2000 में चालू हुई थी, जैसा माननीय सदस्य भी मानते हैं कि इस क्षेत्र में बहुत बड़ी क्रांति आई है और आज इस सदन में मैं अपने श्रद्धेय नेता अटल बिहारी वाजपेयी जी को याद करना चाहता हूँ, जिन्होंने इस योजना को चालू किया था और उन्होंने यह सपना देखा था कि हम गांव के सुदूर इलाके में कनेक्टिविटी देने का काम करेंगे।

अध्यक्ष महोदय, मुझे यह बताते हुए प्रसन्नता हो रही है कि इस योजना के अंतर्गत अब तक 7 लाख 72 हजार किलोमीटर की सड़कें बनाई गई हैं। 1 लाख 63 हजार बसावटों को इससे जोड़ा गया है। इनका मूल प्रश्न फेज – 4 का है। मैं फिर से बताना चाहता हूँ कि जैसा कि ये खुद अपने प्रश्न में यह बात कह रहे हैं कि फेज – 4 की आवश्यकता क्या है?

अध्यक्ष महोदय, प्रधान मंत्री नरेन्द्र मोदी जी ने यह संकल्प लिया है कि जो बची हुई सड़कें छूट गई हैं, चाहे फेज – 1 हो, चाहे फेज – 2 या फेज – 3 के अपग्रेडेशन का काम हो या हम जो नया फेज – 4 लेकर आए हैं, जिसमें हमने यह संकल्प लिया है कि 25 हजार नई बसावटों को हम नई कनेक्टिविटी देने का काम करेंगे।

इसके अलावा इनका अपग्रेडेशन का प्रश्न था तो मैंने पहले ही बता दिया है कि यह स्टेट का विषय है।

माननीय अध्यक्ष : नहीं, यह स्टेट का विषय नहीं है। यह विषय तो आपका ही है, लेकिन अभी अपग्रेडेशन का प्रावधान नहीं है।

... (व्यवधान)

श्री कमलेश पासवान : सर, ये फेज - 2 और फेज - 3 की बात कर रहे हैं तो हमने राजस्थान में करीब 992 किलोमीटर का अपग्रेडेशन किया है।

माननीय अध्यक्ष : अब कोई प्रावधान नहीं है।

श्री कमलेश पासवान : हाँ, अब कोई प्रावधान नहीं है।

श्री राहुल कस्वां : सर, मेरा यह कहना है कि मंत्री महोदय की यह बात सही है कि यह स्टेट का सब्जेक्ट है, लेकिन अगर हम गाइडलाइन्स को चेंज करते, जो सेकंड फेज और थर्ड फेज में थी तो फॉर्थ फेज में भी वे गाइडलाइन्स कंटिन्यू रहतीं और अगर 250 की आबादी को भी उससे जोड़ते तो हमारी समस्या खत्म हो जाती।

सर, मेरा सप्लीमेंट्री क्वेश्चन यह है कि प्रधान मंत्री ग्रामीण सड़क योजना का एक मंडेट इंपॉर्टेंट था कि हम एक-एक गांव को डामर की ऑल वेदर रोड से जोड़ने का प्रावधान करेंगे। उसके बाद वक्त बदला, गांवों के अंदर एक रोड बन गई, लेकिन साथ में गांवों में ट्रैफिक भी आया, गाड़ियां भी आईं, मोटर साइकिल्स भी आईं।

माननीय अध्यक्ष : आपका क्वेश्चन क्या है?

श्री राहुल कस्वां : सर, मेरा प्रश्न यह है कि प्रधान मंत्री ग्रामीण सड़क योजना के फेज - 2 में, जैसे सांसद आदर्श ग्राम योजना थी कि गांव से निकलने वाली हर सड़क डामर की होगी तो क्या प्रधान मंत्री ग्रामीण सड़क योजना की गाइडलाइन्स में परिवर्तन लाकर गांवों को सेकंड कनेक्टिविटी, मल्टीपल कनेक्टिविटी

और मिसिंग लिंक के मार्फत से जोड़ने का प्रावधान सरकार रखती है?

माननीय अध्यक्ष : मिसिंग लिंक का प्रावधान तो राज्य सरकार करती है।

... (व्यवधान)

श्री कमलेश पासवान : माननीय अध्यक्ष जी, जो मूल प्रश्न था, उसका उत्तर मैंने पहले ही दे दिया है कि अपग्रेडेशन का काम राज्य सरकारें देखती हैं, लेकिन फेज – 4 में जनसंख्या की आबादी बढ़ने के नाते देश में ऐसी बहुत सारी सड़कें हैं, जो अभी भी मेन कनेक्टिविटी से जुड़ी नहीं है। इसलिए आदरणीय प्रधान मंत्री जी के नेतृत्व में फेज – 4 आया है। अगर उनके क्षेत्र में या उनके राज्य में, सभी माननीय सदस्य, जो यहां पर बैठे हुए हैं, मैं उनसे आग्रह करूंगा कि अगर उनके क्षेत्र में कोई सड़क रह गई है तो हम फेज – 4 में उसे वरीयता के हिसाब से चयनित करवाने का काम करेंगे।

श्री देवेश शाक्य : अध्यक्ष महोदय, मैं मंत्री जी से पूछना चाहता हूं कि मेरे लोक सभा क्षेत्र एटा कासगंज में आने वाले एमडीआर और ओडीआर मार्गों को लंबे समय से चौड़ा नहीं कराया गया है। ये सभी मार्ग गांव के विकास को आगे बढ़ाते हैं। क्या सरकार द्वारा मेरे लोक सभा क्षेत्र एटा-कासगंज के साथ-साथ उत्तर प्रदेश के इन ग्रामीण मार्गों को चौड़ीकरण और सुदृढ़ीकरण करने की कोई योजना बनाई जा रही है और कब तक इन ग्रामीण मार्गों को बनवाया जाएगा?

माननीय अध्यक्ष : क्या आप एमडीआर सड़कों की बात कर रहे हैं?

श्री देवेश शाक्य : जी, अध्यक्ष महोदय।

माननीय अध्यक्ष : एमडीआर की सड़कें प्रधानमंत्री ग्राम सड़क योजना के तहत बनती हैं।

श्री देवेश शाक्य : अध्यक्ष महोदय, ये ग्रामीण मार्ग हैं, लंबे मार्ग हैं।

श्री कमलेश पासवान : अध्यक्ष जी, यह पहले प्रश्न की तरह सेम प्रश्न है। एमडीआर और ओडीआर की सड़कें स्टेट का विषय है।

अध्यक्ष जी, मैंने पूरे सदन से आग्रह किया है कि पूरे राज्य की फेज-4 की जितनी भी सड़कें हैं,

उनसे हम 25 हजार बसावटों को जोड़ने जा रहे हैं। अगर आपके क्षेत्र उसमें हैं, तो वहां काम हो जाएगा। उत्तर प्रदेश ने बहुत अच्छा कार्य किया है। मैं वर्ष 2002 में वहां माननीय विधायक था। माननीय सांसदों और माननीय विधायकों में यह लड़ाई होती थी कि हमारे क्षेत्र में प्रधानमंत्री ग्राम सड़क योजना के तहत सड़कें बनें। हमारी सड़कें गुणवत्ता के अनुरूप बनती थीं। आने वाले 10 सालों तक उस सड़क पर कोई आंच नहीं आती थी, इसलिए इन सड़कों की बहुत मांग है।

मैं माननीय सदस्य से यह जरूर कहूंगा कि उन्होंने अपग्रेडेशन की बात उठाई है, जो राज्य का विषय है। अगर फेज-4 की कोई सड़क रह गई है तो हम उसे सम्मिलित कराने के लिए कार्य करेंगे।

माननीय अध्यक्ष : प्रश्न संख्या 104, श्री मड्डीला गुरुमूर्ति।

IMPLEMENTATION OF SVAMITVA SCHEME

***104. †SHRI MADDILA GURUMOORTHY:**

DR. MALLU RAVI:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) the details of current status of the implementation of the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme particularly in the Tirupati district, Andhra Pradesh and the State of Telangana;
- (b) the details of total funds allocated and spent so far for the implementation of the SVAMITVA scheme of the said States;
- (c) the details of number of beneficiaries of villages and rural areas covered under the SVAMITVA scheme in the said States;
- (d) the progress made in providing property cards to landowners;

(e) the details of measures taken to ensure the timely completion of the SVAMITVA scheme and the extent to which rural residents benefitted in terms of property rights, financial inclusion and access to Government schemes?

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह):

(क) से (ड) विवरण सभा पटल पर रखा गया है।

विवरण

(क) से (घ) गांवों में बसे हुए आवासीय संपत्तियों के मालिकों को मान्यता प्राप्त 'अधिकारों का रिकॉर्ड' प्रदान करने के प्राथमिक उद्देश्य से 24 अप्रैल 2020 को राष्ट्रीय पंचायती राज दिवस पर माननीय प्रधान मंत्री द्वारा स्वामित्व योजना शुरू की गई थी। यह योजना पंचायती राज मंत्रालय, राज्य के राजस्व एवं पंचायती राज विभागों और भारतीय सर्वेक्षण विभाग(सर्वे ऑफ़ इंडिया) का एक सहयोगी प्रयास है और इसका उद्देश्य ग्रामीण क्षेत्रों में लोगों का आर्थिक सशक्तिकरण करना है।

6 फरवरी 2025 तक, स्वामित्व योजना लागू करने के लिए 31 राज्यों/केंद्रशासित प्रदेशों ने भारतीय सर्वेक्षण विभाग (सर्वे ऑफ़ इंडिया) के साथ समझौता ज्ञापन (MoU) पर हस्ताक्षर किया है। इनमें से सिक्किम, तमिलनाडु एवं तेलंगाना राज्यों ने केवल पायलट तौर पर ही भाग लिया है और केवल कुछ गांव में ही इसको लागू किया किया है। अब तक इस योजना के तहत 3.18 लाख गांवों में ड्रोन सर्वेक्षण पूरा किया गया है और 1.59 लाख गांवों के लिए 2.38 करोड़ संपत्ति कार्ड तैयार किए गए हैं। स्वामित्व योजना के तहत कवर किए गए गांवों की संख्या और तैयार किए गए संपत्ति कार्डों का राज्य/संघ राज्य क्षेत्र-वार ब्योरा **अनुबंध-I** में संलग्न है।

आंध्र प्रदेश ने, 8 दिसंबर 2020 को स्वामित्व योजना के कार्यान्वयन के लिए भारतीय सर्वेक्षण विभाग (सर्वे ऑफ़ इंडिया) के साथ समझौता ज्ञापन पर हस्ताक्षर किए थे, और 6 फरवरी 2025 तक,

सभी 13,321 अधिसूचित गांवों में ड्रोन सर्वेक्षण पूरा हो गया है। राज्य सरकार ग्रामीण आवासीय संपत्तियों के लिए संपत्ति कार्ड के प्रारूप को अंतिम रूप दे रही है। तिरुपति जिले में सभी 1045 गांवों में ड्रोन सर्वेक्षण पूरा हो गया है। **अनुबंध-II** में आंध्र प्रदेश का जिलेवार ब्योरा संलग्न है।

तेलंगाना ने, स्वामित्व योजना को केवल पायलट तौर पर 5 गांवों में लागू करने के लिए 19 अप्रैल 2022 को भारतीय सर्वेक्षण विभाग (सर्वे ऑफ इंडिया) के साथ समझौता ज्ञापन (MoU) पर हस्ताक्षर किए गए थे। इन 5 गांवों – अरली (खुर्द) (आदिलाबाद जिला), गोडुमाकुंटा (मेडचलमलकाजिरी जिला), सरस्वतीगुडा (रंगा रेड्डी जिला), घनपुर (जनगांव जिला), और डोमाकोंडा (कामरेड्डी जिला) – में ड्रोन सर्वेक्षण का कार्य पूरा हो चुका है और सत्यापन के लिए नक्शे राज्य सरकार को सौंप दिए जा चुके हैं। इसके बाद, राज्य ने न तो इन गांवों में संपत्ति कार्ड तैयार करने के लिए कोई कार्रवाई की है और न ही इस योजना को राज्य में आगे बढ़ाया है।

इस योजना के तहत, ड्रोन का उपयोग करके बड़े पैमाने पर मान चित्रण (लार्ज स्केल मैपिंग) के लिए भारतीय सर्वेक्षण विभाग को फण्ड दिया जाता है। इसके साथ ही योजना को ऑनबोर्ड करने वाले राज्यों/संघ राज्य क्षेत्रों के लिए निरंतर परिचालन संदर्भ स्टेशन (कंटीन्यूअस ऑपरेटिंग रिफरेन्स स्टेशन) स्थापित करने के लिए भी फण्ड दिया जाता है। सर्वे ऑफ इंडिया को अब तक जारी की गई निधियों का विवरण इस प्रकार है:

कंटीन्यूअस ऑपरेटिंग रिफरेन्स स्टेशन स्थापित करने के लिए	₹ 116.54 करोड़
ड्रोन सर्वेक्षण के द्वारा लार्ज स्केल मैपिंग के लिए	₹ 249.53 करोड़

मंत्रालय स्तर पर राष्ट्रीय परियोजना निगरानी इकाई (नेशनल प्रोजेक्ट मॉनिटरिंग यूनिट) की स्थापना एवं कार्यान्वयन के लिए और स्थानिक योजना अनुप्रयोग (Spatial Planning Application) अर्थात् 'ग्राम मानचित्र' पोर्टल एवं स्वामित्व डैशबोर्ड /पोर्टल और अन्य तकनीकी और सॉफ्टवेयर

आवश्यकताओं में वृद्धि का समर्थन करने के लिए नेशनल इन्फार्मेटिक्स सेंटर (NIC) को भी अब फण्ड जारी किया जाता है। अब तक इस घटक में ₹ 35 करोड़ की धनराशि नेशनल इन्फार्मेटिक्स सेंटर को जारी की गई है।

इसके अलावा, राज्यों/केंद्र शासित प्रदेशों को सूचना, शिक्षा और संचार (इन्फार्मेशन, एजुकेशन एवं कम्युनिकेशन) गतिविधियों के लिए और राज्य परियोजना निगरानी इकाइयों (स्टेट प्रोग्राम मैनेजमेंट यूनिट) की स्थापना के लिए भी फण्ड दिया जाता है। स्वामित्व योजना की शुरुआत से अब तक इन घटकों के तहत आंध्र प्रदेश को 26.7 लाख रुपये जारी किए गए हैं। तेलंगाना ने आईईसी और एसपीएमयू के लिए फंड देने का अनुरोध नहीं किया है।

(ड) स्वामित्व योजना को समय पर पूरा करना सुनिश्चित करने के लिए, पंचायती राज मंत्रालय ने ड्रोन सर्वेक्षण और संपत्ति कार्ड के लिए लक्ष्य निर्धारित किए हैं। राज्यों और केंद्र शासित प्रदेशों (यूटी) से मार्च 2025 तक ड्रोन सर्वेक्षण पूरा करने और मार्च 2026 तक ग्रामीण आबादी क्षेत्रों के लिए संपत्ति कार्ड तैयार करने की उम्मीद है। लक्ष्यों को प्राप्त करने के लिए मंत्रालय द्वारा निम्नलिखित कदम उठाए गए हैं:

1. सभी हितधारकों के साथ नियमित समीक्षा बैठकें की जाती हैं ताकि मुद्दों की पहचान हो और उन्हें तुरंत संबोधित किया जाता है।
2. व्यापक निरीक्षण के लिए राष्ट्रीय स्तर से पंचायत स्तर तक चार स्तरीय निगरानी प्रणाली।
3. ऑनलाइन डैशबोर्ड (SVAMITVA.nic.in) द्वारा पर ग्राम-स्तरीय प्रगति को अपडेट करना ताकि उसकी निरंतर मॉनिटरिंग की जा सके।
4. मंत्रालय सुचारु कार्यान्वयन के लिए राज्यों और केंद्र शासित प्रदेशों को “हैंडहोल्डिंग” सहायता प्रदान करता है।

स्वामित्व योजना के तहत ग्रामीण क्षेत्रों में बसे हुए आबादी क्षेत्रों का सीमांकन शामिल है एवं योजना का उद्देश्य इन ग्राम आबादी क्षेत्रों में आवासीय संपत्तियों के लिए अधिकारों के रिकॉर्ड और संपत्ति

कार्ड तैयार करना है। यह योजना संपत्ति के मालिकाना हक के प्रमाण के रूप में कानूनी रूप से मान्यता प्राप्त संपत्ति कार्ड प्रदान करके संपत्ति मुद्रीकरण और संस्थागत ऋण/बैंक ऋण तक पहुंच की सुविधा प्रदान करती है, संपत्ति विवादों को कम करती है/निपटाने में मदद करती है, और व्यापक गांव-स्तरीय योजना बनाने में सहायता प्रदान करती है, जो अंततः ग्राम स्वराज और आत्मनिर्भर ग्रामीण भारत में योगदान देती है।

अनुबंध-1

ड्रोन सर्वेक्षण और तैयार संपत्ति कार्ड की राज्य/ संघ राज्य-वार स्थिति

क्र.सं.	राज्य/ संघ राज्य क्षेत्र	अधिसूचित	ड्रोन उड़ान	संपत्ति कार्ड तैयार किए गए गांवों की संख्या	तैयार किये गये संपत्ति कार्डों की संख्या
1	अंडमान एवं निकोबार द्वीप समूह	186	186	141	7,409
2	आंध्र प्रदेश	13,321	13,321	0	0
3	अरुणाचल प्रदेश	5,596	3,399	0	0
4	असम	1,074	946	0	0
5	छत्तीसगढ़	15,791	15,791	1,200	67,751
6	दादरा नगर हवेली और दमन दीव	80	80	75	4,397
7	दिल्ली	31	31	0	0
8	गोवा	410	410	410	6,72,646

9	गुजरात	15,052	13,949	7,237	12,28,586
10	हरियाणा	6,260	6,260	6,260	25,15,646
11	हिमाचल प्रदेश	15,196	13,870	238	5,395
12	जम्मू और कश्मीर	4,431	4,398	1,006	39,204
13	झारखंड	757	240	0	0
14	कर्नाटक	30,715	16,855	3,763	10,03,991
15	केरल	1,415	597	0	0
16	लद्दाख	230	230	148	15,623
17	लक्षद्वीप द्वीप समूह	10	10	0	0
18	मध्य प्रदेश	43,014	43,014	33,929	39,94,343
19	महाराष्ट्र	37,819	37,609	15,708	24,41,286
20	मणिपुर	3,856	209	0	0
21	मिजोरम	550	319	27	2,909
22	ओडिशा	3,054	2,724	43	1,500
23	पुदुचेरी	96	96	92	2,801
24	पंजाब	12,083	10,458	178	24,089
25	राजस्थान	36,352	35,721	13,310	8,61,986
26	सिक्किम*	1	1	0	0
27	तमिलनाडु*	3	3	0	0
28	तेलंगाना*	5	5	0	0

29	त्रिपुरा	893	19	893	5,71,783
30	उत्तर प्रदेश	90,573	90,573	67,408	1,01,31,232
31	उत्तराखंड	7,441	7,441	7,441	2,78,229
	कुल	3,46,183	3,18,765	1,59,507	2,38,70,806

अनुबंध-II

दिनांक 06.02.2025 तक आंध्र प्रदेश में स्वामित्व योजना के पूरा होने की जिलेवार स्थिति

क्र.सं.	ज़िला	अधिसूचित गांव	पूर्ण ड्रोन सर्वेक्षण वाले गांव
1	अलुरी सीताराम राजू	2	2
2	अनकापल्ली	671	671
3	अनंथापुरमु	503	503
4	अन्नमय्या	457	457
5	बापतला	277	277
6	चित्तूर	782	782
7	डॉ. बी.आर. अम्बेडकर कोनासीमा	310	310
8	पूर्वी गोदावरी	268	268
9	एलुरु	572	572
10	गुंटूर	173	173
11	काकीनाडा	405	405
12	कृष्ण	495	495

13	कुरनूल	456	456
14	नांदयाल	447	447
15	एनटीआर	300	300
16	पलनाडु	349	349
17	पार्वतीपुरममन्यम	558	558
18	प्रकाशम	792	792
19	श्रीकाकुलम	1,352	1,352
20	श्री पोट्टी श्रीरामुलु नेल्लोर	713	713
21	श्री सत्य साई	416	416
22	तिरुपति	1,045	1,045
23	विशाखापत्तनम	85	85
24	विजयनगरम	950	950
25	पश्चिमी गोदावरी	295	295
26	वाईएसआर	648	648
	कुल	13,321	13,321

कृपया ध्यान दें कि कोई संपत्ति कार्ड तैयार नहीं किया गया है क्योंकि राज्य द्वारा संपत्ति कार्ड के प्रारूप को अभी तक अंतिम रूप नहीं दिया गया है।

SHRI MADDILA GURUMOORTHY: Thank you Speaker Sir.

Sir, what is the district-wise progress in Andhra Pradesh, particularly in Tirupati regarding the implementation of the SVAMITVA Scheme? How does it

perform compared to the national average? Is the Government considering any policy modifications or technological upgradations to enhance the efficiency of the SVAMITVA scheme in the surveyed States, particularly in digitization and real time mapping?

श्री राजीव रंजन सिंह उर्फ ललन सिंह : अध्यक्ष महोदय, मैंने उत्तर में बहुत ही विस्तार से आंध्र प्रदेश के बारे में बताया है। आंध्र प्रदेश के लगभग सभी गांवों का 'स्वामित्व योजना' के तहत ड्रोन सर्वे किया जा चुका है। आंध्र प्रदेश की सरकार ने 8 दिसंबर, 2020 को इस योजना के कार्यान्वयन के लिए सर्वे आफ इंडिया के साथ एमओयू साइन किया था और आज की तारीख में सभी गांवों का सर्वेक्षण पूरा हो चुका है। माननीय सदस्य ने अपने क्षेत्र तिरुपति जिले के बारे में पूछा है, उसके बारे में भी उत्तर में दिया हुआ है कि 1045 गांव तिरुपति जिले में हैं तथा उनका भी ड्रोन सर्वे पूरा हो चुका है। उनके स्वामित्व कार्ड्स बनने की प्रक्रिया चल रही है।

अध्यक्ष महोदय, मैं इसके साथ-साथ एक बात जरूर बताना चाहूंगा कि यह स्वामित्व योजना इस देश के प्रधानमंत्री नरेंद्र मोदी जी की दूर दृष्टि का परिणाम है। आज पूरे देश के गांवों में कई कारणों से अशांति रहती है। गांवों में आपसी झगड़ा रहता है, संपत्ति विवाद का कारण रहता है और उसके कारण गांवों में अशांति रहती है। आदरणीय प्रधानमंत्री जी ने 24 अप्रैल, 2020 को गांवों के लोगों की आर्थिक उन्नति के लिए इस योजना को लांच किया और अभी 18 जनवरी को 65 लाख कार्ड्स का वितरण प्रधानमंत्री जी ने किया है। अब तक 2 करोड़, 38 लाख संपत्ति कार्ड्स बनकर तैयार हो गए हैं, जिनका वितरण किया जा चुका है और शेष कार्ड्स की बनने की प्रक्रिया में हैं।

माननीय सदस्य ने इसके टेक्नोलॉजिकल अपग्रेडेशन के बारे में पूछा है, तो उसकी कोई आवश्यकता नहीं है, इसलिए कि यह फुल प्रूफ योजना है, ड्रोन सर्वे होता है। दोनों पक्षों को आपस में बैठकर उनकी सहमति ली जाती है और सहमति के आधार पर रेवेन्यू रिकॉर्ड्स के साथ जांच करके

संपत्ति का निर्धारण होता है और जिसकी जो संपत्ति है उसको कार्ड सुपुर्द कर दिया जाता है।

SHRI MADDILA GURUMOORTHY: Sir, no property card has been issued till date in Andhra Pradesh. What steps have been taken by the Government to expedite the completion of SVAMITVA Scheme?

श्री राजीव रंजन सिंह उर्फ ललन सिंह: माननीय अध्यक्ष जी, जैसा कि मैंने अभी बताया कि ड्रोन सर्वे का काम पूरा हो चुका है और कार्ड बनाने की प्रक्रिया चल रही है। कार्ड बनाने की समय सीमा निर्धारित कर दी गई है। इस समय सीमा में कार्ड बनकर तैयार हो जाएगा और जैसे ही कार्ड बनेगा, उसे लाभार्थियों के बीच वितरित कर दिया जाएगा। कार्ड बनने की प्रक्रिया चल रही है। जैसा कि मैंने बताया कि अगर दो लोगों में आपसी विवाद है तो दोनों की सहमति के आधार पर कार्ड तैयार होता है ताकि भविष्य में विवाद पेंडिंग न रहे। कार्ड बनने की प्रक्रिया चल रही है, शीघ्र ही आंध्र प्रदेश में कार्ड बनकर तैयार हो जाएंगे और लाभार्थियों को वितरित किए जाएंगे।

DR. MALLU RAVI: Sir, will the hon. Minister of Panchayati Raj be pleased to state as to whether the Government has assessed the latest status of the pilot project in Telangana under SVAMITVA Scheme? If so, what are the details thereof? Is the Ministry of Panchayati Raj making efforts to complete the pilot project in five villages of Telangana? If so, what is the timeline for its completion? If not, what are the reasons therefor?

Has the Ministry any plan to extend the SVAMITVA Scheme to all the abadi villages of Telangana, considering the change in Government in 2023? If not, what are the reasons therefor?

श्री राजीव रंजन सिंह उर्फ ललन सिंह: माननीय अध्यक्ष जी, मैंने उत्तर में इस बात की चर्चा की है कि

तेलंगाना सरकार ने 19 अप्रैल, 2022 को पूरे राज्य में से सिर्फ पांच गांवों के लिए सर्वे ऑफ इंडिया के साथ पायलट प्रोजेक्ट के रूप में एमओयू किया था। इन पांच गांवों का ड्रोन सर्वे करके राज्य सरकार को दे दिया गया है और नक्शा सौंप दिया गया है। इसके बाद तेलंगाना सरकार से कोई रिस्पांस नहीं आया है। जब तक तेलंगाना सरकार इस पर रिस्पांड नहीं करेगी तब तक इस काम को आगे नहीं बढ़ाया जाएगा।

जहां तक तेलंगाना का सवाल है, तेलंगाना सरकार ने इस योजना को लागू नहीं किया है। उन्होंने पायलट प्रोजेक्ट के रूप में सिर्फ पांच गांवों के लिए ड्रोन सर्वे के लिए एग्रीमेंट किया था। इन पांच गांवों का ड्रोन सर्वे पूरा करके उनको दे दिया गया है, लेकिन इसके बाद तेलंगाना सरकार कोई रिस्पांड नहीं कर रही है।

श्री लालजी वर्मा : माननीय अध्यक्ष जी, मैं आपके माध्यम से माननीय मंत्री से कहना चाहता हूं कि स्वामित्व योजना बहुत अच्छी योजना है, लेकिन इसमें नई आबादियां बसी हैं, जैसे बाग का नंबर है, खतोनी की जमीन में आबादी बस गई हैं, उनका सर्वे नहीं हो रहा है। इसके कारण विवाद बड़े पैमाने पर बना हुआ है।

क्या माननीय मंत्री जी, जो नई आबादी बनी है, भले ही खतोनी के नंबर में हो, उसका सर्वे कराकर स्वामित्व कार्ड देने की कृपा करेंगे?

श्री राजीव रंजन सिंह उर्फ ललन सिंह: माननीय अध्यक्ष जी, ड्रोन सर्वे पूरी आबादी और गांव के साथ अगर गांव के बाहर भी कुछ लोग बसे हैं, उनका भी हो रहा है। अगर कहीं विवाद है तो विवाद का जब तक समाधान नहीं होगा तब तक स्वामित्व कार्ड वितरित नहीं होगा।

माननीय अध्यक्ष : प्रश्न संख्या 105,

श्री बस्तीपति नागराजू जी – अनुपस्थित।

श्री बी. के. पार्थसारथी जी।

Computerization of Agricultural and Rural Development Banks

105. †SHRI B. K. PARTHASARATHI

SHRI BASTIPATI NAGARAJU:

Will the **Minister of Cooperation (सहकारिता मंत्री)** be pleased to state:

- (a) the details of the total number of proposals received and approved for computerization of Agricultural and Rural Development Banks (ARDBs), State-wise particularly in Andhra Pradesh and Chhattisgarh;
- (b) the quantum of funds allocated, released and utilized for computerization of ARDBs, Bankwise;
- (c) whether the State Governments are able to invest their share of funds in the project and if so, the details thereof;
- (d) whether ARDBs will now be able to improve their financial condition through computerization, if so, the details thereof;
- (e) the details regarding status of upgradation and the timeline by which such computerization will be completed;
- (f) the number of employees of ARDBs trained till date, State-wise;
- (g) whether the Government has any data regarding the total number of PACS onboarded with the Enterprise Resource Planning (ERP) software till date; and
- (h) if so, the details thereof especially in Andhra Pradesh and Chhattisgarh, State-wise and if not, the reasons therefor?

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोल):

(क) से (ज) सदन के पटल पर एक विवरणी रखी गई है।

श्री बस्तीपति नागराजू और श्री बी. के. पार्थसारथी द्वारा कृषि और ग्रामीण विकास बैंकों के कम्प्यूटरीकरण के संबंध में पूछे गए और दिनांक 11 फरवरी, 2025 को उत्तरार्थ लोक सभा तारांकित प्रश्न सं. 105 के संबंध में भाग (क) से (ज) के उत्तर में संदर्भित विवरण।

(क) कृषि और ग्रामीण विकास बैंकों के कम्प्यूटरीकरण के लिए प्राप्त और स्वीकृत कुल प्रस्तावों का राज्य-वार ब्योरा संलग्न **अनुबंध-I** में दिया गया है। आंध्र प्रदेश और छत्तीसगढ़ राज्य में कोई कृषि और ग्रामीण विकास बैंक नहीं हैं।

(ख) और (ग) परियोजना दिशानिर्देशों के अनुसार भारत सरकार, राज्य सरकारों और कृषि और ग्रामीण विकास बैंकों का हिस्सा क्रमशः 45%, 30% और 25% है। तदनुसार, परियोजना में राज्यों द्वारा अपना अंशदान किया जा रहा है। कृषि और ग्रामीण विकास बैंकों के कम्प्यूटरीकरण की परियोजना के अधीन आबंटित निधि, जारी निधि और उपयोग की गई निधि का ब्योरा संलग्न **अनुबंध-II** में दिया गया है।

(घ) और (ङ) ERP (एंटरप्राइज रीसोर्स प्लानिंग) आधारित कॉमन राष्ट्रीय सॉफ्टवेयर कॉमन एकाउंटिंग सिस्टम (CAS) और मैनेजमेंट इंफॉर्मेशन सिस्टम (MIS) के माध्यम से कृषि और ग्रामीण विकास बैंकों के प्रदर्शन में दक्षता लाता है। इसके अलावा, यह कृषि और ग्रामीण विकास बैंकों की कार्यकुशलता में सुधार लाता है, लेखांकन प्रथाओं और उधार, वसूली एवं संसाधन जुटाने की प्रणाली के मूल पक्षों में एकरूपता लाता है और उनके वित्तीय स्वास्थ्य में सुधार लाता है। कृषि और ग्रामीण विकास बैंकों के कम्प्यूटरीकरण की परियोजना के दिशानिर्देशों के अनुसार प्रतिभाग करने वाले राज्यों में दिनांक 31 मार्च, 2026 तक डिजिटलीकरण की प्रक्रिया पूरी की जानी है। इस परियोजना में हार्डवेयर का प्रापण, फर्स्ट हैंड रिपोर्ट (FHR), फील्ड वेरिफिकेशन रिपोर्ट (FVR), लीगेसी डाटा का डिजिटलीकरण, ERP

ऑनबोर्डिंग, गो-लाइव और डे-एंड शामिल है।

(च) नाबार्ड द्वारा डिजिटलीकरण के विभिन्न चरणों पर राज्य सहकारी कृषि और ग्रामीण विकास बैंकों (SCARDBs)/प्राथमिक सहकारी कृषि और ग्रामीण विकास बैंकों (PCARDBs)/राज्य सरकार/सिस्टम इंटीग्रेटर्स के लिए प्रशिक्षण कराए गए हैं जिसका ब्योरा सारणीबद्ध रूप में **ब्योरा संलग्न अनुबंध -III में दिया गया है।**

(छ) और (ज) दिनांक 28.01.2025 तक एंटरप्राइज रिसोर्स प्लानिंग (ERP) सॉफ्टवेयर पर ऑनबोर्ड हुए पैक्स के आंध्र प्रदेश और छत्तीसगढ़ राज्य सहित कुल राज्य-वार संख्या **ब्योरा संलग्न अनुबंध -IV में दिया गया है।।**

अनुबंध -I

ARDBs कंप्यूटरीकरण के लिए प्राप्त और स्वीकृत कुल प्रस्तावों का राज्य-वार ब्योरा

क्रम सं.	राज्य	प्राप्त प्रस्ताव (ARDB इकाई की संख्या)	स्वीकृत इकाइयों (ARDBs) की कुल संख्या	स्वीकृत हार्डवेयर की कुल संख्या
1.	पुडुचेरी	2	2	17
2.	पंजाब	113	113	272
3.	जम्मू और कश्मीर *	51	51	115
4.	त्रिपुरा	6	6	15
5.	उत्तर प्रदेश	342	342	740
6.	कर्नाटक	207	207	467
7.	तमिलनाडु	216	216	477
8.	हरियाणा	90	90	203

9.	हिमाचल प्रदेश	88	88	202
10.	गुजरात	195	195	440
11.	राजस्थान	163	163	351
	कुल	1473	1473	3299

* जम्मू और कश्मीर संघ राज्यक्षेत्र इस परियोजना से हट गया है क्योंकि इस क्षेत्र के कृषि और ग्रामीण विकास बैंकों को नाबार्ड और एक विशेष ऑडिट की रिपोर्टों के आधार पर वित्तीय रूप से व्यवहार्य नहीं माना गया है।

नोट: पश्चिम बंगाल और केरल राज्य से प्रस्ताव प्राप्त नहीं हुए हैं।

अनुबंध -II

ARDBs कंप्यूटरीकरण परियोजना के अधीन आबंटित, जारी और उपयोग की गई निधि का ब्योरा

(करोड़ रुपये)

क्रम सं.	राज्य/संघ राज्यक्षेत्र	भारत सरकार का आबंटन	भारत सरकार द्वारा जारी	राज्य का आनुपातिक हिस्सा	ARDB का आनुपातिक हिस्सा	कुल	कुल निधि का उपयोग
1.	गुजरात	4.96	0.82	0.55	0.46	1.82	0.00
2.	हरियाणा	2.29	0.00	0.00	0.00	0.00	0.00
3.	हिमाचल प्रदेश *	3.39	0.56	0.06	0.21	0.83	1.86
4.	जम्मू और कश्मीर**	1.73	0.26	0.07	0.11	0.44	0.00
5.	कर्नाटक	5.27	0.80	0.53	0.44	1.78	1.78
6.	पुडुचेरी	0.18	0.04	0.01	0.02	0.07	0.05
7.	पंजाब	2.99	0.47	0.31	0.26	1.04	0.00

8.	राजस्थान	4.03	0.00	0.00	0.00	0.00	0.00
9.	तमिलनाडु	4.96	0.82	0.55	0.46	1.82	1.37
10.	त्रिपुरा	0.24	0.04	0.01	0.02	0.06	0.04
11.	उत्तर प्रदेश	8.48	1.27	0.85	0.71	2.82	0.00
12.	केरल	6.37	-	-	-	-	-
13.	पश्चिम बंगाल	3.54	-	-	-	-	-
	कुल	48.43	5.08	2.93	2.67	10.68	5.10

* राज्य द्वारा प्राप्त सूचना के अनुसार ARDB ने 1.25 करोड़ रुपये का अपना कुल अंशदान जमा कर दिया है, अतः राज्य का कुल व्यय 1.86 करोड़ रुपये है।

** जम्मू और कश्मीर संघ राज्यक्षेत्र इस परियोजना से हट गया है क्योंकि इस क्षेत्र के कृषि और ग्रामीण विकास बैंकों को नाबार्ड और एक विशेष ऑडिट की रिपोर्टों के आधार पर वित्तीय रूप से व्यवहार्य नहीं माना गया है।

अनुबंध-III

NABARD द्वारा प्रशिक्षित ARDBs के कर्मियों की राज्य-वार संख्या

क. राज्यों की ऑनबोर्डिंग और फर्स्ट हैंड रिपोर्ट (FHR) में ARDBs के गठन और व्यवसाय का संकलन

उपस्थित राज्य	प्रतिभागियों की कुल संख्या
गुजरात, जम्मू और कश्मीर, पुडुचेरी, उत्तर प्रदेश	40
तमिलनाडु	680
ARDB परियोजना के अधीन सभी राज्य	2360

ख: फील्ड वेरिफिकेशन रिपोर्ट (FVR) के माध्यम से FHR डाटा का फील्ड सत्यापन

उपस्थित राज्य	प्रतिभागियों की कुल संख्या
पुडुचेरी, त्रिपुरा और गुजरात	55
कर्नाटक, हिमाचल प्रदेश और पंजाब	400
हरियाणा, तमिलनाडु और उत्तर प्रदेश	500

ग. डाटा कैप्चर टूल (DCT) पर ARDB/s का संकलित लीगेसी डाटा

उपस्थित राज्य	प्रतिभागियों की कुल संख्या
गुजरात	80
उत्तर प्रदेश	100
हिमाचल प्रदेश	40
पंजाब	40

अनुबंध-IV

एंटरप्राइज रिसोर्स प्लानिंग (ERP) सॉफ्टवेयर के साथ ऑनबोर्ड किए गए कुल पैक्स का राज्य-वार ब्योरा

क्रम सं.	राज्य/संघ राज्यक्षेत्र	कंप्यूटरीकरण के लिए चयनित पैक्स	ERP पर ऑनबोर्ड
1.	महाराष्ट्र	12,000	10,979
2.	राजस्थान	6,781	4,206
3.	गुजरात	5,754	5,249

4.	उत्तर प्रदेश	5,686	2,978
5.	कर्नाटक	5,491	2,077
6.	मध्य प्रदेश	4,536	4,516
7.	तमिलनाडु	4,532	4,529
8.	बिहार	4,495	4,440
9.	पश्चिम बंगाल	4,167	1,103
10.	पंजाब	3,482	1,720
11.	आंध्र प्रदेश	2,037	1,734
12.	छत्तीसगढ़	2,028	2,010
13.	हिमाचल प्रदेश	1,789	836
14.	झारखंड	1,500	1,467
15.	हरियाणा	710	617
16.	उत्तराखंड	670	185
17.	असम	583	580
18.	जम्मू और कश्मीर	537	531
19.	त्रिपुरा	268	245
20.	मणिपुर	232	45
21.	नागालैंड	231	33
22.	मेघालय	112	103
23.	सिक्किम	107	107
24.	गोवा	58	35

25.	अंडमान और निकोबार द्वीपसमूह	46	46
26.	पुडुचेरी	45	37
27.	मिजोरम	25	25
28.	अरुणाचल प्रदेश	14	11
29.	लद्दाख	10	9
30.	दादरा और नगर हवेली तथा दमन और दीव	4	2
	कुल	67,930	50,455

SHRI B. K. PARTHASARATHI: Hon. Speaker, Sir, what is the status of computerisation of PACS in Andhra Pradesh? What other steps are being taken to empower PACS in Andhra Pradesh?

श्री मुरलीधर मोहोल : माननीय अध्यक्ष महोदय, माननीय सदस्य से मेरी विनती है कि आपको बैंक्स या पैक्स (PACS) दोनों में से किसके कम्प्यूटराइजेशन के बारे में डिटेल्स चाहिए, क्योंकि मैंने पटल पर जवाब रख दिया है। आंध्र प्रदेश में पैक्स कम्प्यूटराइजेशन की जो स्थिति है, सहकार से समृद्धि के मंत्र के साथ काम करते हुए देश में लगभग 67 हजार पैक्स का कम्प्यूटराइजेशन किया गया है, जिसकी अनुमानित लागत लगभग 2516 करोड़ रुपये है। आंध्र प्रदेश में सभी 2037 पैक्स का कम्प्यूटराइजेशन किया जा रहा है। अब तक 2021 पैक्स में हार्डवेयर भी डिलिवर हो चुके हैं। मोदी सरकार केवल पैक्स बनाने पर जोर नहीं दे रही है, बल्कि उनका सशक्तिकरण भी हमारी प्राथमिकता है। देश के सहकारिता मंत्री माननीय अमित भाई के मार्गदर्शन में सहकारिता मंत्रालय द्वारा पहले 56 समितियां शुरू की गई हैं और उसी क्रम से आंध्र प्रदेश में बहुत सारी समितियों की शुरुआत जा रही हैं, जिसमें पैक्स को सशक्त

किया जाएगा। इसके लिए वर्ष 2021 के बाद पैक्स, डेयरी, मत्स्य समितियों की संख्या 897 हैं। आंध्र प्रदेश राज्य द्वारा विश्व की सबसे बड़ी अन्न भंडारण योजना के तहत गोदाम निर्माण के लिए 10 पैक्स की पहचान की गई हैं।

माननीय अध्यक्ष महोदय, 2037 पैक्स का कम्प्यूटरीकरण किया जा रहा है, जिसमें 2021 में हार्डवेयर डिलिवर हो चुके हैं। पीएम जनऔषधि केन्द्र के अंतर्गत पैक्स के 15 आवेदन प्राप्त हुए हैं, जिसमें 6 आवेदन को अनुमोदित किया गया है। पीएम किसान समृद्धि केन्द्र के रूप में 1246 पैक्स आज भी कार्यरत हैं, 1866 पैक्स सीएससी के रूप में कार्यरत हैं। हमारी एनसीएल एक संस्था है, आज उसमें 140 की संख्या है, एनसीओएल में सदस्य संख्या 207 हैं। मैं आंध्र प्रदेश के बारे में बता रहा हूं। बीबीएसएसएल की संख्या 1400 हैं। आंध्र प्रदेश में पैक्स का कम्प्यूटरीकरण किया जा रहा है। पैक्स को सशक्त बनाने के लिए बहुत सारे कदम उठाये जा रहे हैं।

SHRI B. K. PARTHASARATHI: Hon. Speaker, in their reply, they have stated this.

... (*Interruptions*)

माननीय अध्यक्ष : माननीय सदस्य, केवल एक ही सप्लीमेंट्री क्वेश्चन पूछते हैं।

डॉ. शशि थरूर जी, आप संक्षिप्त में पूछिये।

DR. SHASHI THAROOR: Thank you very much Mr. Speaker, Sir, for giving me an opportunity.

I have got a more fundamental question about this Agricultural and Rural Development Bank (ARDB). To the best of my knowledge – I do not know, the Minister can clarify this – these banks have been engaged in financing the farmers for nearly a century. But, they are still not licensed as banks which severely limits their abilities to raise resources, and meet the growing credit demands of farmers.

We do not have a proposal from Kerala yet, but as a national issue, due to the absence of banking license, ARDBs are excluded from implementing key Government schemes such as the Interest Subvention Scheme for crop loans, affordable housing, education loans, and renewable energy initiative. We have also seen no concrete steps from the Ministry so far to grant ARDBs banking licenses or even to establish a clear regulatory framework. How can ARDBs, Mr. Minister, mobilise short-term savings and get savings deposits? How will they overcome their financial constraints in order to make a difference to the lives of farmers in the rural areas? Then only it will be useful for our State.

Thank you.

श्री मुरलीधर मोहोल : माननीय अध्यक्ष महोदय, वैसे तो एआरडीबीज की जिम्मेदारी सभी राज्य सरकारों की होती है। यह राज्य सरकार का विषय है।

डॉ. शशि थरूर : इसकी पॉलिसी राज्य सरकार की नहीं है, इसकी पॉलिसी सेन्ट्रल गवर्नमेंट की है।

श्री मुरलीधर मोहोल : एआरडीबी बैंक्स की जिम्मेदारी सभी राज्य सरकारों की होती है, उसके लिए केन्द्र सरकार मदद करती है। जैसे हम जो प्रोजेक्ट लाये हैं, उनमें उनका कारोबार अच्छा हो और काम में सुलभता हो, इसके लिए हम उनकी सहायता करते हैं। इसके लिए हमने नाबार्ड से भी आग्रह किया है। आग्रह करने के बाद हर राज्य को नाबार्ड की रिपोर्ट भेजी गई है। नाबार्ड की रिपोर्ट के माध्यम से हर राज्य से उसकी सूचनाएं और अनुग्रह रिपोर्ट हमने मांगी है।

माननीय अध्यक्ष : प्रश्न काल, प्रश्न संख्या 106, ओला, श्री बृजेन्द्र सिंह।

अग्निशमन संबंधी सेवाओं का आधुनिकीकरण

*106. श्री बृजेन्द्र सिंह ओला:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार द्वारा राज्यों में आपदा जोखिमों को कम करने के लिए अग्निशमन संबंधी सेवाओं के विस्तार और आधुनिकीकरण हेतु कोई कदम उठाया है/उठाए जाने का विचार है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इस पर कितनी धनराशि व्यय की गई है;

(ग) क्या सरकार द्वारा राजस्थान सहित देश में ग्राम पंचायतों के स्तर पर आपदा जोखिमों को कम करने के लिए अग्निशमन संबंधी योजनाओं के विस्तार हेतु उक्त प्रावधानों को अनिवार्य बनाने के लिए कोई कार्य-योजना बनाई जा रही है; और

(घ) यदि हां, तो उक्त कार्य-योजना कब तक बनाए जाने / कार्यान्वित किए जाने की संभावना है और यदि नहीं, तो इसके क्या कारण हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):

(क) से (घ) विवरण सभा पटल पर रख दिया गया है।

विवरण

(क) से (घ) अग्निशमन सेवाएं राज्य का विषय है और इसे भारत के संविधान के अनुच्छेद 243 (ब) के तहत बारहवीं अनुसूची में निगम कार्यों के रूप में शामिल किया गया।

यह राज्य सरकारों की प्राथमिक जिम्मेदारी है कि वे ग्राम पंचायतों सहित अपने अधिकार क्षेत्र के तहत अग्निशमन और आपातकालीन सेवाओं को मजबूत करना सुनिश्चित करें। इस प्रकार, राजस्थान राज्य सहित देश में ग्राम पंचायतों के स्तर पर अग्निशमन योजनाओं का विस्तार और आधुनिकीकरण और आपदा जोखिमों को कम करने के लिए किसी भी कार्य योजना का निर्माण/क्रियान्वयन राज्यों के विशेष अधिकार क्षेत्र में आता है और केंद्र सरकार की अग्निशमन सेवाओं के संबंध में केवल एक सलाहकार की

भूमिका है।

राज्यों में अग्निशमन सेवाओं के विस्तार और आधुनिकीकरण की आवश्यकता को पहचानते हुए, पंद्रहवें वित्त आयोग ने राज्य स्तर पर अग्निशमन सेवाओं को मजबूत करने के लिए 5000 करोड़ रुपये के प्रावधान की सिफारिश की। केंद्र सरकार ने राष्ट्रीय आपदा मोचन कोष (एनडीआरएफ) के तहत तैयारी और क्षमता निर्माण फंडिंग विंडो से 5000 करोड़ रुपये के कुल केंद्रीय परिव्यय के साथ राज्यों में अग्निशमन सेवाओं के विस्तार और आधुनिकीकरण के लिए दिनांक 4 जुलाई 2023 को “राज्यों में अग्निशमन सेवाओं के विस्तार और आधुनिकीकरण के लिए योजना” शुरू की है। विस्तृत योजना <https://www.mha.gov.in/en/commoncontent/policies-guidelines> पर उपलब्ध है।

योजना के तहत, राज्य सरकारों को अपने संबंधित राज्यों के संसाधनों से परियोजनाओं/प्रस्तावों की कुल लागत का 25% (उत्तर-पूर्वी और हिमालयी (एनईएच) राज्यों को छोड़कर, जो 10% योगदान देंगे) योगदान करना होगा।

योजना के तहत, राज्यों को अपने-अपने राज्यों में अग्निशमन सेवाओं को मजबूत करने के लिए निम्नलिखित गतिविधियाँ करने की अनुमति है।

(i) नए फायर स्टेशनों की स्थापना, राज्य प्रशिक्षण केंद्रों को मजबूत करना और आग से बचाव के उपायों, जागरूकता कार्यक्रम, फायरफाइटर्स, स्वयंसेवकों और समुदाय की क्षमता निर्माण द्वारा अग्निशमन सेवाओं का विस्तार। इस गतिविधि के लिए 35% निधि आवंटित की गई है। जिसमें से 5% क्षमता निर्माण के लिए है।

(ii) आधुनिक अग्निशमन उपकरणों की खरीद और राज्य मुख्यालयों और शहरी अग्निशमन स्टेशनों को मजबूत करके अग्निशमन सेवाओं का आधुनिकीकरण। खरीदे जाने वाले उपकरणों में हाइड्रोलिक प्लेटफॉर्म, टर्नटेबल सीढ़ी सहित अन्य शामिल हैं, जैसा कि 4 जुलाई, 2023 की योजना दिशानिर्देशों के साथ राज्यों को प्रसारित सांकेतिक सूची में दिया गया है। अग्निशमन सेवाओं के आधुनिकीकरण के

लिए 50% निधि आवंटित की गई है।

(iii) किसी भी राज्य विशिष्ट मांग के लिए भी प्रावधान किया गया है, जिसके तहत न केवल राज्य अतिरिक्त वित्तीय सहायता की आवश्यकता वाली अपनी चल रही परियोजनाओं को टॉप-अप करने के लिए अपनी मांग उठा सकते हैं, बल्कि राज्यों की विशिष्ट आवश्यकताओं को पूरा करने के लिए उन्हें लचीलापन भी दिया गया है। निधि का 15% राज्य विशिष्ट मांग के लिए आवंटित किया गया है।

(iv) योजना के तहत 5000 करोड़ रुपये की कुल आवंटित निधि में से 500 करोड़ रुपये की राशि राज्यों को उनके कानूनी और बुनियादी ढांचे-आधारित सुधारों के आधार पर प्रोत्साहित करने के लिए भी रखी गई है।

राज्यों को आवंटित धनराशि और योजना के तहत अनुमोदित परियोजनाओं का राज्य-वार ब्यौरा संलग्न **अनुबंध** में दिया गया है। अभी तक, योजना के तहत वित्तीय सहायता के लिए गृह मंत्रालय द्वारा बीस (20) राज्यों के प्रस्तावों को मंजूरी दे दी गई है। नीचे दिए गए विवरण के अनुसार, बीस (20) राज्यों में से, अठारह (18) राज्यों को परियोजनाओं की पहली किस्त के लिए 757.39 करोड़ रुपये की कुल राशि जारी की जा चुकी है:-

क्रम संख्या	राज्य	कुल आवंटन (करोड़ रुपये में)	राज्यों को जारी की गई पहली किस्त (करोड़ रुपये में)
1	आंध्र प्रदेश	252.86	56.89
2	मणिपुर	45.00	12.15
3	मेघालय	44.37	11.98
4	तेलंगाना	190.14	42.78
5	उत्तर प्रदेश	768.67	172.95
6	हिमाचल प्रदेश	65.33	17.64

7	पंजाब	131.56	29.60
8	सिक्किम	32.25	8.70
9	त्रिपुरा	42.36	11.43
10	उत्तराखंड	78.89	21.30
11	असम	107.47	29.01
12	कर्नाटक	329.90	74.22
13	मिजोरम	40.00	10.80
14	तमिलनाडु	373.27	83.98
15	छत्तीसगढ़	147.745	33.24
16	नागालैंड	40.05	10.81
17	ओडिशा	200.384	45.09
18	पश्चिम बंगाल	376.76	84.77
19	अरुणाचल प्रदेश	63.95	-
20	गोवा	42.16	-

अनुबंध-I

अग्निशमन सेवाओं के विस्तार और आधुनिकीकरण की योजना के तहत राज्यों को आवंटित
धनराशि का राज्य-वार ब्यौरा

करोड़ रु. में

क्र. सं.	राज्यों की सूची	केंद्रीय हिस्सा	राज्य का हिस्सा	कुल आवंटन
1	आंध्र प्रदेश	189.7	63.23	252.93

2	अरुणाचल प्रदेश	57.57	6.39	63.96
3	असम	96.73	10.74	107.47
4	बिहार	255.69	85.23	340.92
5	छत्तीसगढ़	110.82	36.94	147.76
6	गोवा	31.63	10.54	42.17
7	गुजरात	254.27	84.75	339.02
8	हरियाणा	87.48	29.16	116.64
9	हिमाचल प्रदेश	58.8	6.53	65.33
10	झारखंड	111	37.00	148.00
11	कर्नाटक	247.42	82.47	329.90
12	केरल	122.41	40.80	163.21
13	मध्य प्रदेश	298.15	99.38	397.54
14	महाराष्ट्र	461.61	153.87	615.48
15	मणिपुर	40.5	4.50	45.00
16	मेघालय	39.94	4.43	44.37
17	मिजोरम	36	4.00	40.00
18	नागालैंड	36.05	4.00	40.05
19	ओडिशा	150.83	50.27	201.10
20	पंजाब	98.67	32.89	131.56
21	राजस्थान	293.73	97.91	391.64

22	सिक्किम	29.03	3.22	32.25
23	तमिलनाडु	280	93.33	373.33
24	तेलंगाना	142.61	47.53	190.14
25	त्रिपुरा	38.15	4.23	42.38
26	उत्तर प्रदेश	577.43	192.47	769.90
27	उत्तराखंड	71.03	7.89	78.92
28	पश्चिम बंगाल	282.57	94.19	376.76
कुल		4499.84	1387.99	5887.83

श्री बृजेन्द्र सिंह ओला : माननीय अध्यक्ष महोदय, माननीय मंत्री जी ने अपने उत्तर में बताया है कि संविधान के अनुच्छेद 243(ब) के तहत यह 12वीं अनुसूची में है। उसके अनुसार, ये राज्य सरकार को सिर्फ सलाह दे सकते हैं। चूंकि इसमें केन्द्र सरकार राज्य सरकारों को बहुत सारा एड देती है, सहायता देती है। इसलिए मेरा प्रश्न है कि क्या आप जो सहायता देते हैं, तो आप उसकी गाइडलाइंस में संशोधन करके यह बात उसमें डालने का विचार रखते हैं कि पंचायत लेवल या कुछ पंचायतों का एक समूह बनाकर 10-20 किलोमीटर में इस तरह की व्यवस्था हो, जिससे अग्निशमन सेवाएं उपलब्ध हो सकें? गांव में फसलें जल जाती हैं, लोगों के बाड़े में बंधे हुए पशु जल जाते हैं और 100 किलोमीटर तक अग्निशमन की कोई सेवा नहीं होती है। इसलिए मैं आपसे पूछना चाहता हूँ कि क्या आप गाइडलाइंस में यह बात डालेंगे, जिससे इस तरह की व्यवस्था हो सके?

श्री नित्यानंद राय : माननीय अध्यक्ष महोदय, सबसे पहले मैं यह कहना चाहूंगा कि माननीय प्रधानमंत्री जी का यह विचार है कि हम सबके लिए हैं और सब हमारे हैं। अग्निशमन से संबंधित या कोई आपदा से संबंधित विषय राज्यों का है, लेकिन राज्य सरकारों को केन्द्र सरकार, मोदी जी की सरकार इसके लिए

मदद भी करती है। मैं अग्निशमन के क्षेत्र में बताना चाहूंगा कि 5 हजार करोड़ रुपए का प्रावधान अग्निशमन के विस्तार और आधुनिकीकरण के काम के लिए किया गया है।

माननीय सदस्य का प्रश्न, जब ग्रामीण क्षेत्रों में कोई आग लगने की घटना घटती है, उसमें नये गाइडलाइंस लाने के संबंध में है। गाइडलाइंस के अनुसार, हम राज्यों को एसडीआरएफ के लिए पैसे देते हैं। उसमें 10 प्रतिशत राशि राज्य अपने हिसाब से किसी भी प्रकार की आपदाओं में खर्च कर सकती है। दूसरी बात, अग्निशमन के क्षेत्र में, आग लगने की घटनाओं में कमी आए, मानव-नुकसान में कमी आए और मानव-नुकसान शून्य हो, इसके लिए अग्निशमन केन्द्र, प्रशिक्षण केन्द्र, आधुनिक उपकरण और तकनीकी उन्नयन शामिल हैं। योजना के तहत राज्य सरकारें ग्रामीण क्षेत्रों सहित अपनी आवश्यकतानुसार नये अग्निशमन केन्द्रों की स्थापना और आवश्यक उपकरण भी खरीद सकती है।

ग्रामीण क्षेत्रों के लिए पोर्टेबल जीप या ट्रैक्टर पर लगे अग्निशमन के उपकरणों तथा फायर टेंडरों के साथ-साथ फायर स्टेशन को भी स्थापित करने की सलाह भी अपनी एडवाइजरी में दी है। ऐसे उपकरण पंचायत राज विकास निधि से भी खरीदे जा सकते हैं। अग्निशमन सेवाओं के विस्तार और आधुनिकीकरण योजना के तहत राज्य ग्राम पंचायत स्तर पर विस्तार कर सकते हैं।

इस तरह से, उनको एडवाइजरी भी दी गई है, उनको अधिकार भी दिया गया है। एसडीआरएफ का जो फंड है, उसमें 10 प्रतिशत राशि किसी भी आपदा से संबंधित आधुनिकीकरण के लिए खर्च कर सकते हैं।

WRITTEN ANSWERS TO QUESTIONS**(i) Starred Question Nos. 107 to 120****VACANCIES IN PSUS*****107. SHRI KODIKUNNIL SURESH:**

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) the total number of Public Sector Undertakings (PSUs) currently operating in the country;
- (b) the number of PSUs that do not have full-time Chairpersons and Managing Directors(CMDs) or Directors, till date;
- (c) the details of the PSUs where such key positions are vacant including the duration of the vacancies and the reasons for the delay in appointments;
- (d) whether the Government has taken steps to expedite the appointment process for these positions and if so, the details thereof;
- (e) the impact of these vacancies on the functioning, decision-making and performance of the affected PSUs; and
- (f) whether the Government has considered introducing reforms or a fast-track mechanism to address such recurring delays in appointments and if so, the details thereof?

THE MINISTER OF HEAVY INDUSTRIES; AND MINISTER OF STEEL (SHRI H.D. KUMARASWAMY):

(a) Department of Public Enterprise has informed that there are 272 operational Central Public Sector Enterprises (CPSEs) under the administrative control of Ministries/ Departments in 37 Ministries/ Departments as on 31.3.2024.

(b) and (c) There are 44 scheduled operational CPSEs under the administrative control of 25 Ministries/ Departments which do not have full-time Chairperson/CMD/MD or Directors. The list of these 44 CPSEs indicating the date of vacancy of the post of Chairperson/CMD/MD or Directors is enclosed as **Statement**.

Filling up of the full-time Board level posts is a continuous process. The concerned Administrative Ministry (AM) requests the Public Enterprises Selection Board (PESB), which is mandated for selecting and recommending the name(s) for appointment as functional Directors including (full-time CMD/MD) on the Boards of CPSEs, to initiate the selection process for filling up such Board level posts in CPSEs. After obtaining recommendations of PESB, the concerned AM processes the proposal for filling up the Board level post(s) for approval of the competent authority after completing the prescribed formalities.

At any point of time, some posts of full-time functional Directors in CPSEs may be vacant for reasons including; (i) occurrence of unforeseen vacancies due to resignation/vertical shift/non-extension of tenure of an incumbent; (ii) non-availability of suitable candidates, (iii) court cases, (iv) decision of the AM to keep a particular board level post in abeyance.

(d) to (f) It is constant endeavour of the Government to ensure that full-time board level posts in CPSEs are filled as per the prescribed procedure in a timely manner. The Government has laid down guidelines for processing the proposals for appointment, extension/non-extension and additional charge arrangements in the CPSEs. As per the guidelines, recommendations to fill Board level vacancies arising from superannuation are generally sent by the PESB six months prior to occurrence of vacancy. The Government has made additional charge arrangements in above-mentioned 44 CPSEs so that regular functioning of concerned CPSEs is not affected.

STATEMENT

List of PSUs where key posts are vacant

S. No.	Name of CPSE	Ministry	Date of Vacancy
1	AAI Cargo Logistics and Allied Services Company Ltd.	Ministry of Civil Aviation	01-03-2023
2	Bengal Chemicals and Pharmaceuticals Ltd.	Department of Pharmaceuticals	01-10-2024
3	Bharat Sanchar Nigam Ltd.	Department of Telecommunications	15-07-2024

4	Brahmaputra Valley Fertilizer Corporation Ltd.	Department of Fertilizers	29-12-2023
5	Central Electronics Ltd.	Department of Scientific and Industrial Research	With AM*
6	Chennai Petroleum Corporation Ltd.	Ministry of Petroleum and Natural Gas	17-07-2024
7	Edcil (India) Ltd.	Department of Higher Education	01-12-2024
8	Heavy Engineering Corporation Ltd.	Ministry of Heavy Industries	01-01-2019
9	Hindustan Copper Ltd.	Ministry of Mines	01-08-2023
10	Hindustan Petroleum Corporation Ltd.	Ministry of Petroleum and Natural Gas	01-09-2024
11	Hindustan Prefab Ltd.	Ministry of Housing and Urban Affairs	Kept in Abeyance by AM
12	Hindustan Salts Ltd.	Ministry of Heavy Industries	With AM
13	HLL Lifecare Ltd.	Department of Health and Family Welfare	27-03-2024
14	HMT (International) Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM

15	HMT Ltd.	Ministry of Heavy Industries	01-08-2021
16	HMT Machine Tools Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
17	India Tourism Development Corporation Ltd.	Ministry of Tourism	01-09-2023
18	Instrumentation Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
19	IREL (India) Ltd.	Department of Atomic Energy	01-12-2024
20	Karnataka Antibiotics and Pharmaceuticals Ltd.	Department of Pharmaceuticals	26-03-2024
21	MMTC Ltd.	Department of Commerce	Kept in Abeyance by AM
22	Mahanagar Telephone Nigam Ltd.	Department of Telecommunications	Kept in Abeyance by AM
23	Mazagon Dock Shipbuilders Ltd.	Department of Defence Production	01-02-2023

24	Mishra Dhatu Nigam Ltd.	Department of Defence Production	01-03-2024
25	National Film Development Corporation Ltd.	Ministry of Information and Broadcasting	25-04-2018
26	National Handloom Development Corporation Ltd.	Ministry of Textiles	01-12-2024
27	National Projects Construction Corporation Ltd.	Department of Water Resources, River Development and Ganga Rejuvenation	Kept in Abeyance by AM
28	National Scheduled Castes Finance and Development Corporation	Department of Social Justice and Empowerment	01-09-2024
29	National Seeds Corporation Ltd.	Department of Agricultural Research and Education	01-10-2021
30	National Textile Corporation Ltd.	Ministry of Textiles	Kept in Abeyance by AM
31	NEPA Ltd.	Ministry of Heavy Industries	05-12-2023
32	Newspace India Ltd.	Department of Space	06-02-2020
33	NMDC Ltd.	Ministry of Steel	29-06-2024

34	North Eastern Handicrafts and Handloom Development Corporation Ltd.	Ministry of Development of North Eastern Region	01-02-2025
35	North Eastern Electric Power Corporation Ltd.	Ministry of Power	06-12-2024
36	Orissa Mineral Development Company Ltd.	Ministry of Steel	Kept in Abeyance by AM
37	Projects and Development India Ltd.	Department of Fertilizers	Kept in Abeyance by AM
38	Rajasthan Electronics and Instruments Ltd.	Ministry of Heavy Industries	01-08-2024
39	Rashtriya Ispat Nigam Ltd.	Ministry of Steel	01-12-2024
40	Richardson and Cruddas(1972) Ltd.	Ministry of Heavy Industries	Kept in Abeyance by AM
41	SJVN Ltd.	Ministry of Power	01-03-2024
42	South Eastern Coalfields Ltd.	Ministry of Coal	01-02-2025
43	Fertilizers and Chemicals (Travancore) Ltd.	Department of Fertilizers	02-02-2024

44	Uranium Corporation of India Ltd.	Department of Atomic Energy	01-03-2024

Source: PESB *Administrative Ministry

गौवंश का संरक्षण

***108. श्री दर्शन सिंह चौधरी:**

डॉ. राजकुमार सांगवान:

क्या मत्स्यपालन, पशुपालन और डेयरी मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार द्वारा पशुधन के संवर्धन के लिए किए जा रहे प्रयासों का ब्यौरा क्या है तथा पशुपालन और दुग्ध उत्पादन को बढ़ावा देने के लिए कौन-कौन सी योजनाएं हैं;
- (ख) देश में गौवंश की सुरक्षा और उसके संरक्षण के लिए उठाए गए विभिन्न कदमों का ब्यौरा क्या है;
- (ग) उक्त योजनाओं के लिए किए गए कुल बजट आवंटन का ब्यौरा क्या है; और
- (घ) ग्रामीण क्षेत्रों में पशुधन को बढ़ावा देने के लिए प्रदान की जा रही राजसहायता राशि का ब्यौरा क्या है?

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह)

(क) से (घ) पशुधन, पशुपालन, दुग्ध उत्पादन, गायों की सुरक्षा और संरक्षण को बढ़ावा देने के लिए राज्यों और संघ राज्य क्षेत्रों के प्रयासों को अनुपूरित और संपूरित करने के लिए, भारत सरकार द्वारा उठाए गए कदमों और कार्यान्वित की जा रही योजनाओं का विवरण निम्नानुसार है:

1. राष्ट्रीय गोकुल मिशन: भारत सरकार देशी नस्लों के विकास और संरक्षण, बोवाईन आबादी के आनुवंशिक उन्नयन तथा दूध उत्पादन और उत्पादकता को बढ़ाने के लिए दिसंबर, 2014 से राष्ट्रीय गोकुल मिशन लागू कर रही है। इस योजना के अंतर्गत बोवाईन पशुओं के दूध उत्पादन और उत्पादकता को बढ़ाने के लिए निम्नलिखित कदम उठाए गए हैं:

(i) राष्ट्रव्यापी कृत्रिम गर्भाधान कार्यक्रम: राष्ट्रीय गोकुल मिशन के तहत, पशुपालन और डेयरी विभाग देशी नस्लों सहित बोवाईन पशुओं के दूध उत्पादन और उत्पादकता को बढ़ावा देने के लिए कृत्रिम गर्भाधान कवरेज का विस्तार कर रहा है। आज की तिथि तक, 8.32 करोड़ पशुओं को कवर किया गया है, 12.20 करोड़ कृत्रिम गर्भाधान किए गए हैं, जिससे 5.19 करोड़ किसानों को लाभ हुआ है।

इसके अतिरिक्त संतति परीक्षण और नस्ल चयन के अंतर्गत 44.50 लाख कृत्रिम गर्भाधान किए गए हैं। इस कार्यक्रम का उद्देश्य उच्च आनुवंशिक गुणता वाले सांडों को पैदा करना है, जिसमें देसी नस्लों के सांड भी शामिल हैं। गिर, साहीवाल नस्ल के गोपशुओं और मुरा, मेहसाणा नस्ल की भैंसों के लिए संतति परीक्षण लागू किया गया है। नस्ल चयन कार्यक्रम के तहत राठी, थारपारकर, हरियाना, कंकरेज नस्ल के गोपशुओं और जाफराबादी, नीली रावी, पंढरपुरी और बन्नी नस्ल की भैंसों को कवर किया गया है। अब तक 3,988 उच्च आनुवंशिक गुणता वाले सांडों को पैदा किया गया है और उन्हें वीर्य उत्पादन के लिए शामिल किया गया है।

विभाग ने गुजरात, मध्य प्रदेश, तमिलनाडु, उत्तराखंड और उत्तर प्रदेश में स्थित 5 सरकारी सीमेन केन्द्रों में सेक्स सॉर्टेड सीमेन उत्पादन की सुविधाएं स्थापित की हैं। तीन निजी सीमेन स्टेशन भी सेक्स सॉर्टेड सीमेन की खुराकों का उत्पादन कर रहे हैं। अब तक उच्च आनुवंशिक गुणता वाले सांडों से 1.15 करोड़ सेक्स सॉर्टेड सीमेन खुराकें उत्पादित की गई हैं और उन्हें कृत्रिम गर्भाधान के लिए उपलब्ध कराया गया है।

सेक्स सॉर्टेड सीमेन का उपयोग करके त्वरित नस्ल सुधार कार्यक्रम: इस कार्यक्रम का उद्देश्य 90% तक सटीकता के साथ बछियों का उत्पादन करना है, जिससे नस्ल सुधार और किसानों की आय में वृद्धि हो। किसानों को सेक्स सॉर्टेड सीमेन की लागत का 50% तक सुनिश्चित गर्भधारण के लिए सहायता मिलती है। अब तक, इस कार्यक्रम से 341,998 किसान लाभान्वित हुए हैं। सरकार ने किसानों को उचित दरों पर सेक्स सॉर्टेड सीमेन उपलब्ध कराने के लिए देशी रूप से विकसित सेक्स सॉर्टेड सीमेन तकनीक शुरू की है।

(ii) इन-विट्रो फर्टिलाइजेशन (आईवीएफ) तकनीक का कार्यान्वयन: देशी नस्लों के श्रेष्ठ पशुओं के प्रजनन के लिए विभाग ने 22 आईवीएफ प्रयोगशालाएँ स्थापित की हैं। एक ही पीढ़ी में बोवाईन आबादी के आनुवंशिक उन्नयन में इस तकनीक की महत्वपूर्ण भूमिका है। इसके अलावा, किसानों को उचित दरों पर तकनीक उपलब्ध कराने के लिए सरकार ने आईवीएफ मीडिया की शुरुआत की है। इस तकनीक का उपयोग बोवाईन पशुओं के तीव्र आनुवंशिक उन्नयन के लिए किया जाता है और आईवीएफ तकनीक अपनाने में रुचि रखने वाले किसानों को प्रत्येक सुनिश्चित गर्भावस्था पर 5,000 रुपये का प्रोत्साहन उपलब्ध कराया जाता है।

(iii) जीनोमिक चयन: उच्चय कोटी के बोवाईन पशुओं की पहिचान एवं गोपशुओं और भैंसों के आनुवंशिक सुधार में तीव्रता के लिए, विभाग ने एकीकृत जीनोमिक चिप्स विकसित की हैं - देशी गोपशुओं के लिए गौ चिप और भैंसों के लिए महिष चिप- जो विशेष रूप से देश में जीनोमिक चयन शुरू करने के लिए डिज़ाइन की गई हैं।

(iv) ग्रामीण भारत में बहुउद्देशीय कृत्रिम गर्भाधान तकनीशियन (मैत्री): इस योजना के तहत मैत्री को किसानों के द्वार पर गुणवत्तापूर्ण कृत्रिम गर्भाधान सेवाएं प्रदान करने के लिए प्रशिक्षित और सुसज्जित किया जाता है। पिछले 3 वर्षों के दौरान राष्ट्रीय गोकुल मिशन के तहत 38,736 मैत्री को प्रशिक्षित और सुसज्जित किया गया है।

2. राष्ट्रीय पशुधन मिशन (एनएलएम): विभाग, वित्तीय वर्ष 2014-15 से एनएलएम योजना को क्रियान्वित कर रहा है। क्षेत्र की वर्तमान आवश्यकता को देखते हुए एनएलएम योजना को वित्तीय वर्ष 2021-22 से संशोधित और पुनर्संरचित किया गया है। राष्ट्रीय पशुधन मिशन (एनएलएम) की संशोधित योजना का उद्देश्य रोजगार सृजन, उद्यमिता विकास, प्रति-पशु उत्पादकता में वृद्धि करना और इस प्रकार एक छत्र योजना विकास कार्यक्रम के तहत मांस, बकरी के दूध, अंडे और ऊन के उत्पादन में वृद्धि करना है। इस योजना में निम्नलिखित तीन घटक शामिल हैं:

(I) पशुधन और पोल्ट्री के नस्ल विकास संबंधी उप-मिशन इस उप-मिशन के अंतर्गत निम्नलिखित कार्यकलाप शामिल हैं:

(A) उद्यमिता विकास (i) ग्रामीण पोल्ट्री के नस्ल विकास के लिए उद्यमियों की स्थापना: पैरेंट फार्म (1000 पक्षी) की स्थापना के लिए व्यक्तियों, स्वयं सहायता समूह (एसएचजी)/किसान उत्पाद संगठन (एफपीओ)/किसान सहकारी समितियों (एफसीओ)/संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को 25.00 लाख रु. तक की 50% पूंजीगत सब्सिडी प्रदान की जाती है; (ii) छोटे रूमिनेंट्स क्षेत्र (भेड़ और बकरी पालन) में नस्ल विकास के लिए उद्यमी की स्थापना: न्यूनतम 100 मादा और 10 नर तथा अधिकतम 500 मादा और 25 नर वाली भेड़ और बकरी प्रजनन इकाई स्थापित करने के लिए व्यक्ति, (iii) स्वयं सहायता समूहों (एसएचजी)/किसान उत्पादक संगठनों (एफपीओ)/किसान सहकारी समितियों (एफसीओ)/संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को 50.00 लाख रुपये तक की 50% पूंजीगत सब्सिडी प्रदान की जाती है। और (iv) घोड़े, गधे, खच्चर और ऊंट के लिए उद्यमियों की स्थापना: व्यक्तिगत, स्वयं सहायता समूह (एसएचजी) / किसान उत्पादक संगठन (एफपीओ) / किसान सहकारी समितियों (एफसीओ) / संयुक्त देयता समूह (जेएलजी) और धारा 8 कंपनियों को 50 लाख रुपए तक की 50% पूंजीगत सब्सिडी प्रदान की जाती है।

(B) आनुवंशिक सुधार: भेड़, बकरी, सुअर घोड़े, गधे, खच्चर, ऊंट की नस्लों का आनुवंशिक सुधार के लिए क्षेत्रीय वीर्य उत्पादन प्रयोगशाला, क्षेत्रीय वीर्य स्टेशन की स्थापना एवं कृत्रिम गर्भाधान केंद्रों की स्थापना।

(II) आहार और चारा विकास संबंधी उप-मिशन: आहार और चारा संबंधी उप-मिशन निम्नलिखित कार्यकलापों को कवर कर रहा है:

(A) गुणवत्ता वाले चारा बीज उत्पादन के लिए सहायता: केंद्र और राज्य सरकार के संस्थानों द्वारा चारा बीज उत्पादन की सभी श्रेणियों के लिए 100% प्रोत्साहन;

(B) आहार और चारे में उद्यमशीलता कार्यकलाप: व्यक्तियों, एसएचजी, एफसीओ, जेएलजी, एफपीओ, डेयरी सहकारी समितियों, सेक्शन 8 कंपनियों को घास/साइलेज/कुल मिश्रित राशन (टीएमआर)/चारा ब्लॉक जैसे मूल्य संवर्धन के लिए प्रोत्साहित करने हेतु 50 लाख रुपए तक एकमुश्त 50 प्रतिशत पूंजीगत सब्सिडी प्रदान की जाती है।

(C) चारा बीज प्रसंस्करण अवसंरचना के लिए उद्यमियों की स्थापना (प्रसंस्करण और ग्रेडिंग इकाई / चारा बीज भंडारण गोदाम): कंपनियों, स्टार्ट-अप / एसएचजी / एफपीओ / एफसीओ / जेएलजी / सहकारी समितियों द्वारा 8 कंपनियों और अन्य विश्वसनीय संगठनों को चारा बीज प्रसंस्करण अवसंरचना की स्थापना के लिए 50 लाख रु. तक की एकमुश्त 50% पूंजीगत सब्सिडी प्रदान की जाती है।

(D) गैर-वन बंजर भूमि / रेंजभूमि / गैर-कृषि योग्य भूमि से चारा उत्पादन" और "वन भूमि से चारा उत्पादन:

(III) नवाचार और विस्तार संबंधी उप मिशन: इस उप-मिशन के अंतर्गत निम्नलिखित कार्यकलाप शामिल हैं: (A) अनुसंधान एवं विकास तथा नवाचार; (B) विस्तार कार्यकलाप: सेमिनार, प्रशिक्षण, क्षमता निर्माण, पशुपालक समूह, प्रजनक संघ और पशुधन मेलों जैसे आईईसी कार्यकलापों के माध्यम से योजना और पशुपालन संवर्धन के लिए सहायता प्रदान की जाती है। और (C) पशुधन बीमा कार्यक्रम:

पशुओं के बीमा कवरेज के लिए 60:40 या 90:10 आधार पर प्रीमियम के हिस्से के लिए राज्य सरकार को सहायता प्रदान की जाती है।

3. राष्ट्रीय डेयरी विकास कार्यक्रम: यह योजना सहकारी डेयरी क्षेत्र में दूध और दूध उत्पादों की खरीद, प्रसंस्करण और विपणन के लिए डेयरी अवसरंचना के निर्माण पर ध्यान केन्द्रित करती है, जिसमें डेयरी किसानों के लिए प्रशिक्षण और जागरूकता कार्यक्रम, पशु-आहार और खनिज मिश्रण जैसी इनपुट सेवाएं और दूध और दूध उत्पादों की गुणवत्ता परीक्षण के लिए सहायता शामिल है, जिससे सहकारी समितियों में नामांकित डेयरी किसानों की आर्थिक स्थिति में सुधार होगा।

4. पशुधन स्वास्थ्य और रोग नियंत्रण (एलएच एंड डीसी): यह योजना खुरपका और मुंहपका रोग, ब्रुसेल्लोसिस जैसे पशु रोगों के नियंत्रण के लिए सहायता प्रदान करने और डेयरी पशुओं सहित पशुधन के अन्य संक्रामक रोगों के नियंत्रण हेतु राज्य सरकारों को सहायता प्रदान करने के लिए कार्यान्वित की गई है। किसानों के दरवाजे पर गुणवत्तापूर्ण पशुधन स्वास्थ्य सेवाएं देने के लिए इस योजना के अंतर्गत मोबाइल पशु चिकित्सा इकाइयां स्थापित की गई हैं। टीकाकरण कार्यक्रम के अंतर्गत: (i) एफएमडी के लिए 100 करोड़ से अधिक टीकाकरण किए गए हैं, जिसमें चालू वर्ष के दौरान किए गए 35 करोड़ टीकाकरण शामिल हैं; और (ii) ब्रुसेल्लोसिस नियंत्रण कार्यक्रम के तहत लगभग 4.3 करोड़ बछड़ों और बछड़ियों को ब्रुसेल्लोसिस के लिए टीका लगाया गया है, जिसमें चालू वर्ष के दौरान 1.3 करोड़ बछड़ों और बछड़ियों को टीका लगाया गया है। पशु चिकित्सा अस्पतालों और औषधालयों की स्थापना और सुदृढीकरण (ईएसवीएचडी-एमवीयू) घटक के अंतर्गत, मोबाइल पशु चिकित्सा इकाइयों (एमवीयू) की खरीद और अनुकूलन के लिए 100% वित्तीय सहायता प्रदान की जाती है, जिसमें आवर्ती परिचालन व्यय हेतु उत्तर पूर्वी और पर्वतीय राज्यों के लिए 90:10 के अनुपात में; अन्य राज्यों के लिए 60% और संघ राज्य क्षेत्रों के लिए 100% सहायता प्रदान की जाती है, ताकि टोल-फ्री नंबर (1962) के माध्यम से किसानों के दरवाजे पर मोबाइल पशु चिकित्सा इकाइयों (एमवीयू) के माध्यम से पशु चिकित्सा

स्वास्थ्य सेवाएं प्रदान की जा सकें, जिसमें रोग निदान, उपचार, टीकाकरण, मामूली शल्य चिकित्सा हस्तक्षेप, दृश्य-श्रव्य सहायता और विस्तार सेवाएं शामिल हैं। अब तक, 28 राज्यों में 4016 एमवीयू परिचालित हैं और 65 लाख किसान लाभान्वित हुए हैं।

5. पशुपालन अवसंरचना विकास निधि (एएचआईडीएफ): यह योजना (i) डेयरी प्रसंस्करण और उत्पाद विविधीकरण अवसंरचना, (ii) मांस प्रसंस्करण और उत्पाद विविधीकरण अवसंरचना और (iii) पशु आहार संयंत्र (iv) नस्ल सुधार तकनीक और नस्ल वृद्धि फार्म, (v) पशु चिकित्सा वैक्सीन और औषधि उत्पादन सुविधाएं, (vi) पशु अपशिष्ट से संपत्ति प्रबंधन (कृषि अपशिष्ट प्रबंधन) की स्थापना के लिए निवेश को प्रोत्साहन देने हेतु सुगम बनाने के लिए है। एएचआईडीएफ की सफलता को ध्यान में रखते हुए, पूर्ववर्ती डेयरी प्रसंस्करण अवसंरचना विकास निधि को दिनांक 01.02.2024 को एएचआईडीएफ में समाहित कर दिया गया है। अब कुल निधि 29110 करोड़ रुपये हो गई है।

6. भारतीय जीव-जंतु कल्याण बोर्ड (एडब्ल्यूबीआई): भारत सरकार, भारतीय जीव-जंतु कल्याण बोर्ड (एडब्ल्यूबीआई) के माध्यम से निम्नलिखित योजनाएं क्रियान्वित कर रही है: (i) संकटग्रस्त पशुओं की देखभाल के लिए आश्रय गृह का प्रावधान और (ii) संकटग्रस्त आवारा पशुओं के रख-रखाव और उनके उपचार, पशुओं के कल्याण हेतु मानव शिक्षा कार्यक्रम के लिए भारतीय जीव-जंतु कल्याण बोर्ड प्लान योजना आदि।

उक्त योजनाओं के कार्यान्वयन के लिए राज्यों/संघ राज्य क्षेत्रों को उपलब्ध कराए गए कुल बजट आवंटन का विवरण निम्नानुसार है:

क्र. सं.	योजना का नाम	पिछले पांच वर्षों (2019-20 से 2023-24) के दौरान जारी कुल निधियां करोड़ रु. में
1	राष्ट्रीय गोकुल मिशन	2801.67

2	राष्ट्रीय पशुधन मिशन	1730.20
3.	राष्ट्रीय डेयरी विकास कार्यक्रम	1545.42
4.	पशुधन स्वास्थ्य और रोग नियंत्रण	5009.28
5.	पशुपालन अवसंरचना विकास निधि	864.32*

*डेयरी प्रसंस्करण अवसंरचना विकास निधि के तहत जारी निधियां भी शामिल हैं।

बरेली में सिंचाई योजना

*109. श्री छत्रपाल सिंह गंगवार:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) बरेली में किसानों की संख्या का ब्यौरा क्या है और यहां सिंचाई और कृषि योजनाओं के तहत कितने किसान लाभान्वित हुए और उन्हें कितना लाभ हुआ है;

(ख) प्रधानमंत्री फसल बीमा योजना के तहत बरेली में कितने किसानों को मुआवजा प्रदान किया गया;

(ग) बरेली में गन्ना किसानों को किए जाने वाले भुगतान की प्रक्रिया समय पर पूरी करने के लिए क्या कदम उठाए गए हैं; और

(घ) ग्रामीण क्षेत्रों में सड़कों के निर्माण तथा विद्युतीकरण के लिए कितना बजट आवंटित किया गया है?

कृषि और किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान):

(क) कृषि राज्य का विषय है और भारत सरकार उत्तर प्रदेश सहित राज्य सरकारों के माध्यम से विभिन्न योजनाओं को कार्यान्वित करती है। जिलेवार लाभान्वित किसानों की संख्या का विवरण केंद्र स्तर पर नहीं रखा जाता है।

उत्तर प्रदेश सरकार से प्राप्त जानकारी के अनुसार, बरेली जिले में 5,45,465 किसान हैं जिन्हें वर्ष 2024-25 में प्रधानमंत्री किसान सम्मान योजना (पीएम-किसान) के तहत सहायता दी गई है। यह केंद्र सरकार की ओर से किसानों के खाते में सीधे किया जाने वाला एकमात्र प्रत्यक्ष लाभ अंतरण है।

कृषि एवं किसान कल्याण विभाग उत्तर प्रदेश राज्य सहित पूरे देश में प्रति बूंद अधिक फसल (पीडीएमसी) को कार्यान्वयन कर रहा है। यह योजना माइक्रो इरीगेशन को अपनाकर फार्म लेवल पर जल उपयोग दक्षता बढ़ाने पर केंद्रित है। वर्ष 2016-17 से अब तक बरेली जिले में 3868 हेक्टेयर क्षेत्र को माइक्रो इरीगेशन के तहत कवर किया गया है, जिससे 2075 किसान लाभान्वित हुए हैं।

(ख) वर्ष 2018-19 से अब तक बरेली जिले में 1,75,508 किसानों को प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई) और पुनर्गठित मौसम आधारित फसल बीमा योजना (आरडब्ल्यूबीसीआईएस) के अंतर्गत नामांकित किया गया है और किसानों को 11.74 करोड़ रुपये के दावों का भुगतान किया गया है।

(ग) राज्य सरकार से प्राप्त सूचना के अनुसार सीजन 2023-24 के लिए गन्ना किसानों के बकाया कुल भुगतान 1208.16 करोड़ रुपए में से 1180.30 करोड़ रुपए (97.69%) का भुगतान जनपद बरेली में संचालित पांच गन्ना मिलों द्वारा किया जा चुका है। सीजन 2024-25 के लिए गन्ना किसानों के बकाया कुल भुगतान 641.73 करोड़ रुपए में से 471.76 करोड़ रुपए (73.51%) का भुगतान किया जा चुका है।

(घ) प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) के अंतर्गत 3.89 लाख करोड़ रुपये की परियोजनाएं स्वीकृत की गई हैं और अब तक 3.33 लाख करोड़ रुपये (राज्य हिस्सेदारी सहित) व्यय किए गए हैं।

विद्युत मंत्रालय द्वारा कार्यान्वित रिवैम्पड डिस्ट्रिब्यूशन सेक्टर स्कीम (आरडीएसएस) के अंतर्गत विद्युत वितरण इंफ्रास्ट्रक्चर के लिए 1.48 लाख करोड़ रुपये तथा स्मार्ट मीटरिंग कार्यों के लिए 1.31 लाख करोड़ रुपये की परियोजनाएं स्वीकृत की गई हैं।

SCHEME FOR CAPACITY BUILDING IN TEXTILE SECTOR

***110. SHRI NARESH GANPAT MHASKE:**

SHRI RAVINDRA DATTARAM WAIKAR:

Will the Minister of **TEXTILES** be pleased to state :

- (a) the details of funds sanctioned and disbursed under the Scheme for Capacity Building in Textile Sector during 2024;
- (b) the number of beneficiaries thereunder during 2024 in comparison to the three years prior to 2024;
- (c) the detailed data on the employment generated under the scheme during 2024;
- (d) whether the scheme has provided demand-driven and placement oriented skilling programmes to incentivize the efforts of the industry in creating jobs in the organised textile and related sectors to promote skilling and skill up-gradation in the traditional sectors during 2024; and
- (e) if so, the details thereof?

THE MINISTER OF TEXTILES (SHRI GIRIRAJ SINGH):

- (a) An amount of Rs.115 crores were sanctioned during the Financial Year 2023-24, out of which Rs.114.99 crores (99.9%) were disbursed under Samarth scheme.
- (b) A total of 1.33 lakh beneficiaries have been trained (pass) during the Financial Year 2023-24. However, in last 3 financial years prior to FY 2023-24, a total of 1.52 lakhs beneficiaries were trained (pass).

(c) to (e) The scheme is formulated with an aim to, *inter- alia*, incentivize and supplement the efforts of textile industry for jobs creation in the organized and related sectors of textiles with a mandate to provide placement to 70% trained (passed) beneficiaries for entry level courses under mainstream sector. Also, there is a provision of self-employment for artisan/ weaver working in traditional sector of Handloom, Handicraft, Jute and Silk for the traditional. During the financial year 2023-24, 1.04 lakh (78% approx.) beneficiaries have been provided placement including self-employment under the scheme, to address the skill gap in textile sector and generation of sustainable livelihood. In addition, training is being conducted in 120 courses in entry level and upskilling.

SEAWEED CULTIVATION

***111. SHRI APPALANAIDU KALISSETTI:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) the details of financial assistance provided for seaweed cultivation under the Pradhan Mantri Matsya Sampada Yojana (PMMSY), including the subsidy percentage for different beneficiary categories;

(b) the number of beneficiaries who have availed support for seaweed cultivation under the scheme during the last three years, State-wise;

- (c) the details of infrastructure support provided under the scheme for establishment of seaweed nurseries, processing units and value addition facilities along with the funds allocated and utilized during such period, State-wise;
- (d) whether the Government has conducted any training programs or capacity building initiatives to promote seaweed cultivation and if so, the details thereof;
- (e) the steps taken by the Government to facilitate market linkages and export promotion for seaweed farmers in the country; and
- (f) the details of area under seaweed cultivation during the last five years, including Andhra Pradesh, district-wise?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) to (f) In June' 2020, the Government of India launched a flagship scheme namely, Pradhan Mantri Matsya Sampada Yojana (PMMSY), with total investment of ₹ 20,050 crore towards promoting the fisheries sector in the country. Promotion of seaweed cultivation is one of the priority activity for promotion under PMMSY. The support is directed to improve the cultivation practices, infrastructure, awareness, training, research in this sector and to optimize the value chain in the Seaweed trade.

Under the PMMSY, the Department of Fisheries, Government of India (DoF, GoI) has approved the seaweed projects worth ₹194.09 crore, with a central share of

₹98.97 crore including support provided to beneficiaries for installation of 47,245 Rafts, 65,480 monolines/tubenets, establishment of a Multipurpose Seaweed Park, Seaweed Seedbank, Pre-feasibility Assessment study projects on seaweed farming, training and capacity building programs in various States and Union Territories.

The subsidy pattern under the beneficiaries oriented activities of the PMMSY for establishment of Seaweed culture includes support of ₹1,500 per Raft and ₹8,000 per Monoline/Tubenet. As per the PMMSY scheme, 60% subsidy on the project cost is provided for SC/ST/Women beneficiaries, whereas 40% subsidy is provided for General category beneficiaries. Projects are implemented for both beneficiaries activities and non-beneficiaries activities with the fund sharing between the Central and State at the ratio of 60:40. The State-wise details of the Beneficiary Oriented projects for seaweed cultivation approved under the PMMSY, indicating the subsidy pattern is given in the enclosed **Statement-I**.

Under Non-beneficiary component of PMMSY, a Seaweed Seedbank has been sanctioned for Daman and Diu with a project cost of ₹ 120 lakh. In addition, 6 projects at a total cost of ₹ 465.07 lakhs approved for various ICAR and CSIR institutes, wherein 100% financial support is provided by the DoF, GoI, under the Central Sector (cs) projects of the pmmsy, details are given in the enclosed **Statement-II**.

Currently, Tamil Nadu is leading seaweed producer in the country. Around 5,048 hectares of potential area has been identified for seaweed cultivation in Tamil Nadu, and given the strong demand for seaweed in various industries, the DoF, Gol has approved the project for Establishment of a Multipurpose Seaweed Park in Tamil Nadu at a total cost of ₹ 127.71 crore with Central financial assistance of ₹ 75.16 crore under the Centrally Sponsored Component and Central Sector Scheme Component of the PMMSY.

The Multipurpose Seaweed Park project in Tamil Nadu is implemented as 'Hub and Spoke model'. A total of 136 coastal villages have been identified in Six Coastal Districts of Tamil Nadu (Nagapattinam, Thanjavur, Tiruvarur, Pudukottai, Ramanathapuram and Thoothukudi) for seaweed cultivation under this project. Ramanathapuram and Pudukottai districts have been designated for the establishment of HUB I and HUB II facilities. At present, 50 percent construction work has been completed in HUB I and Spoke facilities.

Seaweed cultivation has been promoted in Lakshadweep Islands namely, Agatti, Kavaratti, Kadmat, Chetlat, and Kiltan islands with *Gracilaria edulis* and *Salicornia* species. Based on the consultation held with the UT Administration, the DoF, Gol on 11th September, 2024 has announced development of Seaweed Cluster in Lakshadweep.

Andaman and Nicobar Administration has identified 49.63 hectares of suitable area in South Andaman for seaweed cultivation. A five hectare "Seaweed

Demonstration" project has been undertaken at Chidiyatapu to encourage locals in commercial seaweed cultivation.

With regard to training programs and capacity building initiatives to promote seaweed cultivation, the National Fisheries Development Board (NFDB) under the DoF, GoI, has supported 58 programs related to exposure visits, awareness, training and capacity building for 7,135 fishers, fish-farmers, coastal communities and 35 officials of fisheries departments of coastal States/UTs under trainers of trainee (ToT) programs through various research and development institutes during 2016-17 to 2024-25 period.

The CSIR-CSMCRI has trained 2529 stakeholders (fishermen, industry, and entrepreneur) in total 63 training programmes conducted on Seaweed Cultivation and Processing Technology during 2017-2025. Besides, ICAR-CMFRI has conducted 102 training programs involving 7490 beneficiaries for promotion of seaweed cultivation during the last 3 years (2022-2024).

The village-level awareness and training were conducted for around 2000 fishermen along the coast of Andhra Pradesh with the support of CSMCRI, Mandapam in 2019.

DoF, GoI on 03.09.2024 has declared the Mandapam Regional Centre of CMFRI as 'Centre of Excellence' for holistic development and support for seaweed in the country. NITI Aayog, has published a policy report titled 'Strategy for the Development of Seaweed Value Chain: Fostering Diversified Livelihood' in

collaboration with DoF GoI and technical institutes such as CSIR-CMFRI, CSMCRI, NIOT and NCSCM.

The FFPOs are being formed under the Seaweed Park project in Tamil Nadu to facilitate market linkages and export promotion for seaweed farmers. The Government of Tamil Nadu has informed that 136 villages have been identified as potential seaweed cultivation areas and that Fishermen cooperative societies in these villages comprise 1,22,977 members, of whom 2,053 are actively engaged in seaweed farming activities. Further, the Government of Gujarat has issued an Expression of Interest (EOI) on 7th January, 2025, inviting private enterprises to explore opportunities in large-scale seaweed cultivation, seaweed banks, and processing units to strengthen market linkages. The details of area under seaweed cultivation during last five years, including Andhra Pradesh, District wise as reported by CSIR-CSMCRI is given in the enclosed **Statement-III**, whereas the area under demonstration of seaweed farming as reported by ICAR-CMFRI is given in the enclosed **Statement-IV**.

STATEMENT- I

The State-wise details of the Beneficiary Oriented projects for seaweed cultivation approved under the PMMSY, indicating the subsidy pattern

(₹ in lakh)

Establishment of Seaweed culture Rafts including inputs (per raft)						
STATE/UT	Sanctioned Units	Total Project Cost	Central Share	State Share	Beneficiary Share	Anticipated Beneficiaries
Andhra Pradesh	26000	390	115.2	76.8	198	1513
Karnataka	10000	150	45	30	75	667
Lakshadweep	500	9	5.4	0	3.6	50
Maharashtra	1000	15	5.4	3.6	6	67
Tamil Nadu	9745	146.18	52.626	35.084	58.47	1000
Grand Total	47245	710.18	223.626	145.484	341.07	3297

(₹ in lakh)

Establishment of Seaweed culture with Monoline/Tubenet Method including inputs						
State/UT	Sanctioned Units	Total Project Cost	Central Share	State Share	Beneficiary Share	Anticipated Beneficiaries
Andhra Pradesh	41200	3296	902.4	601.6	1792	2847
Gujarat	400	32	10.55	7.04	14.4	80
Karnataka	21000	1680	508.8	339.2	832	1000
Lakshadweep	250	125	75		50	50

Tamil Nadu	2630	210.4	75.746	50.494	84.16	800
Grand Total	65480	5343.4	1572.496	998.334	2772.56	4777

(₹ in lakh)

Establishment of a Multipurpose Seaweed Park in Tamil Nadu						
State/ UT	Financial Year	Total Project Cost	Central Share	State Share	Beneficiary Share	Anticipated Beneficiaries
Tamil Nadu	2022-23	12771	7516	4894	360	700

STATEMENT- II

The details of Central Sector (CS) projects approved to various Institutes and States/UTs on Seaweed under PMMSY

Sl No.	Implementing agency/project proponent	Name of the project	Project cost (₹ in lakh)
(i)	(ii)	(iii)	(v)
1	CSIR-Central Salt and Marine Chemicals Research Institute (CSMCRI)	Seed plant production for promoting extensive cultivation of Kappaphycus alvarezii along Tamil Nadu coast	53.185
2	UT of Andaman and Nicobar Islands	Pre-feasibility studies and establishment of pilot scale farming of commercially valuable seaweeds in Andaman Coast	82.74
3	(i) NCSCM, MoEFandCC, Gol. (ii) CSIR-CSMCRI	Joint study on seaweed cultivation potential and ecological safeguards in the Gulf of Mannar, Tamil Nadu	59.70

	(iii) ICAR-CMFRI		
4	CSIR-Central Salt and Marine Chemicals Research Institute (CSMCRI)	Strategies to initiate seaweed cultivation along the coast of Maharashtra	121.31
5	ICAR – Central Marine Fisheries Research Institute (CMFRI)	Seaweed farming feasibility assessment and exploration of promotional activities along Kori, Padala and other selected locations along Kutch Coast, Gujarat	94.92
6	CSIR-Central Salt and Marine Chemicals Research Institute (CSMCRI)	Skilling, Capacity building, and Pre-feasibility Assessment of Seaweed Cultivation in and around Kori Creek, Gulf of Kutch, Gujarat	53.22
		Total	465.07

STATEMENT-III

The details of area under seaweed cultivation during the last five years (2020-2025) reported by CSIR-CSMCRI

S. No	Location	District	Cultivation Area Utilized (in hectare)
Gujarat			
1.	Goji nes	Jamnagar	0.0035
2.	Navadra	Jamnagar	0.0035
3.	Pipar village	Kutch	0.1
4.	Nanicher	Kutch	0.1
5.	Narayan Sarovar	Kutch	0.1
6.	Kalaban	Jamnagar	0.0625

7.	Vavala	Jamnagar	0.0625
Total			0.432
Maharashtra			
8.	Burondi	Ratnagri	0.0035
9.	Kolthare	Ratnagri	0.0035
10.	Kalbadevi	Ratnagri	0.0035
11.	Mirya Bandar	Ratnagri	0.0035
12.	MalvanKolamb	Sindhudurg	0.0035
13.	VengurlaMuth	Sindhudurg	0.0035
14.	Mochemad	Sindhudurg	0.0035
15.	Shiroda	Sindhudurg	0.0035
16.	Bhiv Bandar	Ratnagiri	05
17.	Burondi	Ratnagri	10
18.	Kalbadevi	Ratnagiri	20
Total			35.028
Goa			
19.	Hawaii	South Goa	0.0035
20.	Bambolim	North Goa	0.0035
21.	Hollant	South Goa	0.0035
22.	Bogmalo	South Goa	0.0035
Total			0.014

	Karnataka		
23.	Bawal	Uttara Kannada	0.0035
24.	Keni	Uttara Kannada	0.0035
25.	Maravanthe	Udupi	0.0035
26.	Benegere	Udupi	0.0035
27.	Pananmbur	Dakshina Kannada	0.0035
Total			0.0175
	Kerala		
28.	Kodikkal	Kozhikode	0.0035
29.	Elathur	Kozhikode	0.0035
30.	Kadalundi	Kozhikode	0.0035
31.	Puthanthod	Thrissur	0.0035
32.	Thirumullavaram	Thrissur	0.0035
33.	Mayannad	Wayanad	0.0035
34.	Ettikulam	Kannur	0.0035
Total			0.0245
	Tamil Nadu		
35.	Sethubavachatram	Thanjavur	0.0035
36.	Manora	Thanjavur	0.0035
37.	Adaikkadevan	Thanjavur	0.0035

38.	Kovilpathu	Nagapattinam	0.0035
39.	Tharangampadi	Nagapattinam	0.0035
40.	Odavimadam	Puthukottai	1
41.	M.R.Pattinum	Ramanathapuram	0.5
42.	Nambuthalai	Ramanathapuram	1
43.	Soliyakudi	Ramanathapuram	2
44.	Pudupatinum	Ramanathapuram	1
45.	Thonithurai	Ramanathapuram	1
46.	Mangadu	Ramanathapuram	4
47.	Sambai	Ramanathapuram	8
48.	Umayalpuram	Ramanathapuram	6
49.	Pirappanvalasai	Ramanathapuram	0.0035
50.	Kottaikadu	Chengalpattu	0.0035
51.	Panjal	Tirunelveli	0.0035
52.	Uvari	Tirunelveli	0.0035
53.	Mullukambi	Tuticorin	0.0035
Total			24.535
Andaman islands			
54.	Aves Island	North and Middle Andaman	0.0035

55.	Sound Island	North and Middle Andaman	0.0035
56.	Durgapur	North and Middle Andaman	0.0035
57.	Ariel Bay light house	North and Middle Andaman	0.0035
58.	Mayabunder	Mayabunder, South Andaman	1.0
59.	Diglipur	Diglipur, North Andaman	0.5
60.	German Jetty	Mayabunder, South Andaman	1.0
61.	Aves Island	Mayabunder, South Andaman	5.0
62.	Sound island	Mayabunder, South Andaman	5.0
63.	Ariel Bay lighthouse	Diglipur, North Andaman	1.0
64.	Durgapur	Diglipur, North Andaman	3.0
Total			16.514

Andhra Pradesh			
65.	Chepalapada	Visakhapatnam	0.0035
66.	Mangamaripeta	Visakhapatnam	0.0035
67.	Thimmapuram	Visakhapatnam	0.0035
68.	Konada	Visakhapatnam	0.0035
69.	B.G. Petta	Visakhapatnam	0.0035
70.	Karedu	Ongole	0.0035
71.	Kondurupalem	Tirupathi	0.0035
72.	Anajalipuram	Tirupathi	0.0035
73.	Venkateswrapuram	Nellore	0.0035
74.	Ponnapudivenkatanarayanapuram	Nellore	0.0035
Total			0.035
Odisha			
75.	Markandi	Ganjam	0.0035
76.	NoliaNuagaon	Ganjam	0.0035
77.	Ramachandi	Puri	0.0035
78.	Daluakani	Puri	0.0035
79.	Nuagan	Jagatsinghpur	0.0035
80.	Abhyachandapur	Balasore	0.0035
Total			0.021

West Bengal			
81.	Deul Bari	South 24 Parganas	0.0035
82.	Mandarmoni	East Midnapore	0.0035
Total			0.007
Lakshadweep islands			
83.	Agatti	Agatti	0.0035
84.	Kavaratti	Kavaratti	0.0035
Total			0.007

STATEMENT- IV

Demonstration of seaweed farming by ICAR-CMFRI

Year	2020-2021	2021-2022	2022-2023	2023-2024	2024-2025
Tamil Nadu	7.9 acre (Ramanathapura m, Tuticorin and Pudukkottai districts)	9.75 acre (Ramanathapur am, Tuticorin and Pudukkottai districts)	11.1 acre (Ramanathapura m, Tuticorin and Pudukkottai districts)	14.1 acre (Ramanathapura m, Tuticorin and Pudukkottai districts)	17.5 acre (Ramanathapura m, Tuticorin, Pudukkottai and Thanjavur districts)
Maharashtra	-	0.3 acre (Ratnagiri district)	0.54 acre (Ratnagiri district)	0.3 acre (Ratnagiri district)	-
Gujarat	2.5 acre	3.5 acre	5.75 acre	9.75 acre	9.90 acre

	(Gir Somnath district)	(Gir Somnath and Kutch districts)	(Gir Somnath and Kutch districts)	(Gir Somnath and Kutch districts)	(Gir Somnath and Kutch districts)
Odisha	1 acre (Balasore, Jagatsingpur, Puri and Ganjam districts)	0.5 acre (Jagatsingpur and Puri districts)	-	-	-
Andhra Pradesh	-	2.5 acre (Visakhapatnam, Guntur and Srikakulam districts)	2.5 acre (Visakhapatnam, Guntur and Srikakulam districts)	2.5 acre (Visakhapatnam, Guntur and Srikakulam districts)	5.0 acre (Visakhapatnam, Guntur and Srikakulam districts)
Karnataka	0.1 acre (Uttara Kannada district)	0.1 acre (Uttara Kannada district)	0.1 acre (Uttara Kannada district)	-	0.02 acre (Dakshina Kannada and Udupi district)
Lakshadweep Islands	0.004 acre	0.05 acre	0.07 acre	0.02 acre	0.02 acre

USE OF SMART TECHNOLOGY IN AGRICULTURAL SECTOR

***112. SHRI P. P. CHAUDHARY:**

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) whether innovative outreach methods like mobile apps and village-level digital kiosks are being used to help farmers understand and enroll in Pradhan Mantri Fasal Bima Yojana, if so, the details thereof and the extent of success achieved therein;

(b) whether artificial intelligence is being used to predict crop risks and prevent farmer losses, particularly in regions like Rajasthan which are facing climate challenges and if so, the details thereof; and

(c) whether any success has been achieved from the pilot projects using smart technology for crop monitoring, if so, the details thereof along with the benefits delivered to the farmers?

**THE MINISTER OF AGRICULTURE AND FARMERS WELFARE; AND
MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN):**

(a) to (c) Pradhan Mantri Fasal Bima Yojana (PMFBY) envisages use of improved technology. Accordingly, National Crop Insurance Portal (NCIP) and Application for Intermediary Enrolment (AIDE) app have been developed to disseminate information about the scheme to the farmers. Farmers, can insure themselves through the portal and apps and check the status of their application, claims etc. Further, Village Level Entrepreneurs (VLEs) under Common Service Centres (CSCs) have also been engaged to enroll farmers and disseminate information regarding coverage, claims etc. under the scheme. So far 33.22 lakh farmer applications have been enrolled through AIDE app and directly on NCIP.

Government has taken various steps to strengthen implementation of the scheme, leveraging technology in implementation of the scheme, capturing of yield data/Crop Cutting Experiments (CCEs) data through CCE-Agri App for directly uploading it on the NCIP, allowing insurance companies to witness the conduct of CCEs, integration of State land records with National Crop Insurance Portal (NCIP), roll out of app for farmers where they can check the status of their applications, enrollment of farmers through CSCs etc.

An AI based chatbot namely “PMFBY WhatsApp Chatbot” to assist the Farmers regarding PMFBY scheme has been initiated.

In addition to above, the Government has employed Artificial Intelligence (AI) methods to address various challenges in the agriculture sector to aid farmers. Some of the initiatives are given below:

- i. ‘Kisan e-Mitra’, an AI-powered chatbot, has been developed to assist farmers with responses to the queries about the PM Kisan Samman Nidhi Scheme. This solution supports multiple languages and is evolving to assist with other government programs.
- ii. National Pest Surveillance System, for tackling the loss of produce due to climate change, utilizes AI and Machine Learning to detect pest infestation in crop issues, enabling timely intervention for healthier crops.

- iii. AI based analytics using field photographs for crop health assessment and crop health monitoring using Satellite, weather and soil moisture datasets for Rice and Wheat crop.

Department of Agriculture and Farmers Welfare has carried out pilot studies for timely and transparent yield estimation under PMFBY using technology by engaging various Government and private agencies through Mahalanobis National Crop Forecast Centre (MNCFC). Based on the findings of these pilots and after discussions with stakeholders and technical consultations, **YES-TECH (Yield Estimation System Based on Technology)** has been introduced for paddy and wheat crops from Kharif 2023 and for Soyabean crop from Kharif 2024. Government has implemented technology based yield estimation in combination with conventional Crop Cutting Experiments (CCEs) based yield estimation for improving crop loss assessment and achieving timely insurance claims payout for farmers. Under this initiative, 30% weightage to yield estimation has mandatorily been assigned to YES-TECH derived yield.

In Kharif 2023, all the YESTECH implementing States (Haryana, Madhya Pradesh, Uttar Pradesh, Assam, Odisha, Andhra Pradesh and Maharashtra) have successfully completed claim calculation and payout using YESTECH and no dispute has been reported from any of the stakeholders, thereby, increasing transparency and efficiency in the system. Madhya Pradesh State Government is implementing YESTECH for 100% yield estimation.

EXECUTION OF FAME INDIA SCHEME

***113. SHRI Y. S. AVINASH REDDY:**

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) the details/specifics regarding the execution and consequences of the Faster Adoption and Manufacturing of (Hybrid and) Electric Vehicles in India (FAME India) Scheme, highlighting the precise incentives offered to buyers and the expansion in the adoption of electric vehicles in the country since its inception;
- (b) the total budget assigned to the FAME India initiative since its commencement in 2015; and
- (c) the initiatives implemented and present status to foster the infrastructure essential for electric vehicles, including charging stations, as part of the FAME India initiative?

THE MINISTER OF HEAVY INDUSTRIES; AND MINISTER OF STEEL (SHRI H.D. KUMARASWAMY):

(a) to (c) The requisite detail of FAME-I and FAME-II Schemes are as follows:

FAME I scheme: The Phase I of the 'Faster Adoption and Manufacturing of Electric (and Hybrid) Vehicles in India' (FAME India) was implemented by Govt. of India from 1st April, 2015 to 31st March, 2019 with an outlay of ₹ 895 crore. The details regarding incentives offered to buyers, expansion in adoption of EVs including charging infrastructure are given in the enclosed **Statement-I**.

FAME II scheme: The second phase of FAME India scheme was implemented for a period of 5 years i.e. 1st April, 2019 till 31st March, 2024 with an outlay of ₹ 11,500 crore. The details regarding incentives offered to buyers, expansion in adoption of EVs including charging infrastructure are given in the enclosed **Statement-II.**

Charging infrastructure

Both phases of the FAME India scheme support the creation of charging infrastructure. Under Phase I, approximately 520 charging stations were sanctioned with an amount ₹ 43 crore. Under Phase II, a total of 10,985 EVPCS are to be installed under the scheme with an outlay of ₹ 912.5 crore. Out of these, 10,585 are being set up by Oil Marketing Companies (OMCs) and remaining 400 are being set up by other entities.

As on 31.1.2025, the OMCs have installed 4,523 EV PCS.

STATEMENT-I

The details regarding incentives offered to buyers, expansion in adoption of EVs including charging infrastructure

1. The level of incentives under FAME-I for various categories of vehicles is given below :

Table 1 : Level of Incentives in FAME-I

Sl. No.	Vehicle Segment	Incentive Under FAME I (Rs.)
1	High Speed 2W	Motor-Cycle - 29,000 Scooter - 22,000

2	Low Speed 2W	Motor-Cycle - 23,000 Scooter - 17,000
3	2W Electric Cycle (EPAC)	-
4	High Speed 3W/ Low speed 3W	61,000 / 45,000
5	4W Passengers Cars	1,24,000 / 1,38,000
6	LCV	1,87,000
7	Bus	1,00,00,000 / 85,00,000
8	Strong Hybrid 4W/LCV	70,000
9	Plug in Hybrid 2W	15,600
10	Plug in Hybrid 4W/LCV	1,18,000

2. Physical progress under FAME-I is given below:

Table 2 : Physical progress under FAME-I Scheme (till December, 2018)

Segment	No. of EVs Supported
2W	1,51,648
3W	786
4W	1,02,446
e-bus	425
Total	2,55,305

3. The head-wise utilization of funds under FAME-I is given below:

Table 3 : Head wise utilization of funds allocated under FAME-I

Description of items	Total
Technology Platform	64

Demand Incentive	307
Pilot Projects	158
Total for above	529
FAME-I Liability Transferred to FAME-II	366
Total	895

4. Pilot projects worth about Rs.158 crore were sanctioned for the technology development projects like establishment of testing Infrastructure, setting up of 'Centre of Excellence' for Advanced Research in electrified transportation, Battery Engineering etc. in various organisations /institutions. Further, Rs. 64 crores were spent on development of technology platform.

STATEMENT-II

The details regarding incentives offered to buyers, expansion in adoption of EVs including charging infrastructure

Table 1: No. of EVs supported and level of incentives

S. No.	Vehicle segment	No. of Vehicles supported	Maximum ex-factory price to avail incentive	Approx size of battery (in kWh)	Incentive per vehicle* (Rs./ kWh)	Upper cap on incentive*
1	e-2W	14,31,837	Rs. 1.5 Lakh	2 to 4	10,000	15% of ex-factory price
2	e-3W	1,64,908	Rs. 5 Lakh	5 to 10	10,000	20% of ex-factory price
3	e- 4W pass cars	22,665	Rs. 15 Lakh	15 to 25	10,000	20% of ex-factory

S. No.	Vehicle segment	No. of Vehicles supported	Maximum ex-factory price to avail incentive	Approx size of battery (in kWh)	Incentive per vehicle* (Rs./ kWh)	Upper cap on incentive*
						price
4	4W strong hybrid car		Rs. 15 Lakh	0.5 to 2		
5	e-Buses	6,862	Rs. 2 Crore	175 to 300	20,000	Rs 35 lacs (8m) Rs 45 lacs (10m) Rs 55 lacs (12m)
6	EV PCS	10,985	-			80% of upstream cost and 70% of cost of charging equipment
	Total (EVs)	16,26,272				

** The level of incentive was revised from time to time. This is the latest level of incentive.*

Table 2: Physical and financial progress of FAME II as on 31/01/2025

Category	No. of EVs supported	Allocation (Rs crore)	Expenditure (Rs crore)
e-2w	14,31,837	5,311	4,922

e-3W	1,64,908	987	1,110
e-4W	22,665	750	538
e-Buses	Sanctioned - 6,862 Rolled out 5,135	3,209	Sanctioned - 3,009 Amount spent:1,325
EVPCs	10,985	839	633
Admin	-	38	22
Liability of FAME1	-	366	366
Total	16,26,272	11,500	10,601

FINANCIAL SUPPORT TO FARMERS

***114. SHRI D. M. KATHIR ANAND:**

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government has increased the financial support provided to farmers in the country, if so, the details thereof and if not, the reasons therefor;
- (b) whether the Government is aware of the difficulties being faced by the farmers due to mounting debts and crop loss leading them to commit suicide; and
- (c) if so, the details thereof and the steps taken by the Government to mitigate the farmers crisis and safeguard their lives?

**THE MINISTER OF AGRICULTURE AND FARMERS WELFARE; AND
MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN):**

(a) to (c) Agriculture is a State subject and Government of India supports the efforts of States through appropriate policy measures, budgetary allocation and various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers. The Government has substantially enhanced the budget allocation of Department of Agriculture and Farmers Welfare(DAandFW) from Rs. 21933.50 crore BE during 2013-14 to Rs. 1,22,528.77 crores BE during 2024-25.

Pradhan Mantri Fasal Bima Yojana (PMFBY) was launched in 2016 in order to provide a simple and affordable crop insurance product to ensure comprehensive risk cover for crops to farmers against all non-preventable natural risks from pre-sowing to post-harvest and to provide adequate claim amount. The scheme is demand driven and available for all farmers. Based upon the number of applications of insured farmers, it is the largest crop insurance schemes in the world.

Brief of some major schemes/programmes initiated by DAandFW to enhance overall income of farmers and remunerative returns in the agriculture sector is enclosed as **Statement**.

STATEMENT

Brief of some major schemes/programmes initiated by DAandFW to enhance overall income of farmers and remunerative returns in the agriculture sector

S No	Name of the Scheme	Purpose
	Central Sector Schemes	
1.	PM KISAN Samman Nidhi	PM KISAN Samman Nidhi Scheme has been launched in 2019 with the sole objective to enhance the income of farmers owning small landholdings. This scheme provides Rs. 6000 per year in 3 equal instalments. So far, more than Rs.3.46 lakh Cr. has been disbursed to eligible farmers through 18 instalments
2.	Agriculture Infrastructure Fund (AIF)	Agriculture Infrastructure Fund is a medium - long term debt financing facility for investment in viable projects for post-harvest management infrastructure and community farming assets through interest subvention and credit guarantee support. Under the scheme, Rs. 1 Lakh Crore will be provided by banks and financial institutions as loans

		with interest subvention of 3% per annum and credit guarantee coverage under CGTMSE for loans up to Rs. 2 Crores. Further, each entity is eligible to get the benefit of the scheme for up to 25 projects located in different LGD codes.
3.	Formation and Promotion of new 10,000 FPOs	The Government of India launched the Central Sector Scheme (CSS) for “Formation and Promotion of 10,000 Farmer Producer Organizations (FPOs)” in the year 2020. The scheme has a total budgetary outlay of Rs.6865 crores. Formation and promotion of FPOs are to be done through Implementing Agencies (IAs), which further engage Cluster Based Business Organizations (CBBOs) to form and provide professional handholding support to FPOs for a period of 5 years
4.	Pradhan Mantri Annadata Aay SanraksHan Abhiyan (PM AASHA)	Pradhan Mantri Annadata Aay SanraksHan Abhiyan) scheme ensures remunerative prices for farmers' produce and prevent distress sales. It aims to strengthen the Minimum Support Price (MSP) mechanism and provide better price support for farmers.
	Centrally Sponsored Schemes:	

	(a) Department of Agriculture and Farmers Welfare (DAandFW) implements two umbrella schemes namely Rashtriya Krishi Vikas Yojna (RKVY) and Krishonnati Yojana (KY). RKVY is to promote sustainable agriculture while KY is to address food security and agricultural self-sufficiency. The components of RKVY AND KY are as under:
Rashtriya Krishi Vikas Yojana: i. Rastriya Krishi Vikas Yojana- Detailed Project Report based schemes (RKVY-DPR) ii. Soil Health and Fertility (SHF) iii. Rainfed Area Development (RAD) iv. Per Drop More Crop (PDMC) v. Crop Diversification Programme (CDP), vi. Paramparagat Krishi Vikas Yojana (PKVY) vii. Sub-Mission on Agriculture Mechanization (SMAM) viii. Agro-forestry Krishonnati Yojana i. National Food Security and Nutrition Mission (NFSNM) ii. National Mission on Edible Oils (NMEO)-Oil Palm iii. National Mission on Edible Oils (NMEO)-Oil Seeds iv. Mission for Integrated Development of Horticulture (MIDH) v. Integrated Scheme for Agriculture Marketing (ISAM)	

vi. Mission Organic Value Chain Development for North Eastern Region		
vii. Sub-Mission on Agriculture Extension (SMAE)		
viii. Digital Agriculture		
	(b). National Mission on Natural Farming	Government of India has launched the National Mission on Natural Farming (NMNF) to promote natural farming in mission mode across the country as a standalone Centrally Sponsored Scheme under the Ministry of Agriculture and Farmers' Welfare.

SUBSIDIES FOR STORAGE FACILITIES

***115. SHRI DHARAMBIR SINGH:**

SHRI MANISH JAISWAL:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) the details of steps taken by the Government to raise awareness among the small and marginal farmers regarding the availability of subsidies for storage facilities;

(b) whether the Government proposes to increase the cap of Rs. 1.75 lakh for constructing onion storage facilities to accommodate rising costs and if so, the details thereof; and

(c) whether the Government plans to cover more perishable crops under the scheme in future and if so, the details thereof?

**THE MINISTER OF AGRICULTURE AND FARMERS WELFARE; AND
MINISTER OF RURAL DEVELOPMENT (SHRI SHIVRAJ SINGH CHOUHAN):**

(a) To create awareness on the various scheme for subsidy for storage among the farming community, the Mass Media Support to Agriculture Extension scheme is being implemented through Doordarshan, DD Kisan, and All India Radio to telecast and broadcast sponsored agriculture and allied sector programs. Under the scheme, a Krishi Darshan program of 30 minutes is telecast three days a week through 18 regional Doordarshan Kendras. Additionally, three programs, namely Krishi Darshan, Hello Kisan, and Choupal Charcha, are aired three days a week on DD Kisan. On AIR, two programs are broadcast: i) Kisanvani program three days a week through 96 Rural AIR FM Radio Stations, and ii) Kisan Ki Baat three days a week through the AIR FM Gold Channel in Delhi (NCR).

In addition to the above, a Focused Publicity and Awareness Campaign through audio-video spots is also being broadcast/telecast through DD, AIR and private TV and radio channels operating at the national and regional levels for the benefit of the farming community. Furthermore, publicity and awareness campaigns are conducted through outdoor advertising as well as print advertisement in leading newspapers across the country. In light of the growing spread of mobile and internet usage in rural areas, social media platforms such as

Facebook, X, Instagram, Threads, YouTube, LinkedIn, WhatsApp, and Public App are also being utilized for publicity and awareness.

(b) Department of Agriculture and Farmers Welfare is implementing Mission for Integrated Development of Horticulture (MIDH) for holistic development of horticulture in the country. Under the scheme, assistance was envisaged @ 50% of total cost of Rs. 1.75 lakh per unit for low-cost onion storage structure having capacity of 25 MT.

In view of the increase in input cost of various components during the last 10 years, MIDH guidelines alongwith cost norms have been revised wherein the cost of low cost onion storage has been increased upto Rs. 10,000/MT for the maximum capacity of 25 MT wherein subsidy is provided @ 50% of eligible project cost. Apart from this, for increasing the storage capacity of onion in the country, necessary provisions have also been made for promotion of low-cost onion storage with higher capacities i.e. upto a maximum capacity of 1000 MT.

(c) All the perishable crops horticulture crops are covered under MIDH scheme. However, Ministry of Food Processing Industries (MoFPI) is also implementing the Scheme for Integrated Cold Chain, Value Addition and Preservation Infrastructure as one of the components of Pradhan Mantri Kisan Sampada Yojana with the objective of reducing post-harvest losses of horticulture and non-horticulture produce and providing remunerative price to farmers for their produce.

Apart from the above, activities for development of perishable crops including horticulture can be carried out under other various Government schemes like Rashtriya Krishi Vikas Yojana (RKVY), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Paramparagat Krishi Vikas Yojana (PKVY) etc.

बांस की खेती

***116. श्री अरुण कुमार सागर:**

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या उत्तर प्रदेश के शाहजहाँपुर संसदीय निर्वाचन क्षेत्र, जहाँ से गंगा, बहगुल, खन्नौत, गर्गा, रामगंगा और देवहा नदियाँ गुजरती हैं, में बांस की खेती की काफी संभावना है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ख) क्या सरकार द्वारा उक्त निर्वाचन क्षेत्र में बांस की खेती को बढ़ावा देने के लिए कोई कदम उठाए गए हैं/उठाए जाने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान):

(क) और (ख) बांस पारिस्थितिक (इकोलॉजिकल), वाणिज्यिक और सामाजिक-आर्थिक दृष्टिकोण से अत्यंत महत्वपूर्ण है। उष्णकटिबंधीय और उपोष्णकटिबंधीय क्षेत्रों में इसके वितरण, विविधता और असंख्य उपयोगों के कारण यह वनस्पति जगत में एक अद्वितीय स्थान रखता है। 1,500 से अधिक प्रमाणित अनुप्रयोगों के साथ, बांस का उपयोग कागज और रेयान-वस्त्र मैन्यूफैक्चरिंग, काँस्ट्रक्सन, वास्तुकला, इंजीनियरिंग, हस्तशिल्प, भोजन और चिकित्सा में बड़े पैमाने पर किया जाता है। पर्यावरणीय

दृष्टि से, बांस वायु और जल प्रदूषण को कम करने, भूमि क्षरण को कम करने, कार्बन संचयन और जलवायु परिवर्तन से निपटने में मदद करता है।

पुनर्गठित राष्ट्रीय बांस मिशन (एनबीएम) को वर्ष 2018-19 में केन्द्रीय प्रायोजित योजना के रूप में शुरू किया गया है। एनबीएम, सरकारी और निजी दोनों क्षेत्रों को, गैर-वन भूमि और वन अधिकार अधिनियम (एफआरए) 2006 के लाभार्थियों की पट्टा भूमि पर बांस की खेती, प्रसार, बांस उपचार, बाजारों की स्थापना, इन्क्यूबेशन केंद्रों, मूल्यवर्धित उत्पाद विकास और प्रसंस्करण तथा मशीनरी एवम उपकरणों के विकास के लिए सहायता प्रदान करता है। फंडिंग पैटर्न केंद्र और राज्य सरकारों के बीच पूर्वोत्तर और पहाड़ी राज्यों में 90:10 है जबकि अन्य सभी राज्यों के लिए यह 60:40 है तथा केन्द्र शासित प्रदेशों/बांस प्रौद्योगिकी सहायता समूहों (बीटीएसजी) और राष्ट्रीय स्तर की एजेंसियों के मामले में यह 100% है।

इस मिशन के प्रमुख उद्देश्य - गुणवत्तापूर्ण रोपण सामग्री की उपलब्धता बढ़ाना, बांस की खेती का क्षेत्र विस्तार, फसलोपरांत प्रबंधन में सुधार, प्राइमरी ट्रीटमेंट और सीजनिंग, संरक्षण प्रौद्योगिकियां, बाजार इंफ्रास्ट्रक्चर, उत्पाद विकास, कौशल विकास को बढ़ावा देना तथा बांस और बांस संबंधित उत्पादों के आयात पर निर्भरता कम करने हेतु महत्वपूर्ण प्रयास करना हैं।

पुनर्गठित एनबीएम को 2019-20 से उत्तर प्रदेश में कार्यान्वित किया जा रहा है। एनबीएम के अंतर्गत बरेली बांस क्लस्टर शाहजहाँपुर जिले में संचालित है। इसके अंतर्गत, उत्तर प्रदेश राज्य के शाहजहाँपुर संसदीय क्षेत्र व उसके आसपास के क्षेत्रों में नर्सरी स्थापना (03), बांस रोपण (104 हेक्टेयर), सामान्य सुविधा केंद्र (01), बांस बाजार (01), बांस उपचार प्लांट (01) और कार्बनीकरण प्लांट (01) जैसी गतिविधियाँ स्थापित की गई हैं। इन क्षेत्रों में की गई गतिविधियों का विवरण निम्नलिखित है।

शाहजहाँपुर संसदीय क्षेत्र में और उसके आसपास एनबीएम की भौतिक प्रगति का विवरण			
जिले का नाम	वृक्षारोपण क्षेत्र (हेक्टेयर में)	स्थापित नर्सरी (संख्या में)	बांस मूल्य श्रृंखला के विकास से संबंधित गतिविधियाँ
शाहजहाँपुर	31.00	01	
बरेली	18.00	01	01 सामान्य सुविधा केंद्र (सीएफसी), 01 बांस बाजार, 01 बांस उपचार प्लांट और 01 कार्बनीकरण प्लांट
सीतापुर	24.00	01	
पीलीभीत	17.00	00	
लखीमपुर खीरी	14.00	00	
कुल	104	03	04

प्रधानमंत्री कृषि सिंचाई योजना के पणधारा विकास घटक का कार्यान्वयन

***117. श्रीमती भारती पारधी:**

श्री श्रीरंग आप्पा चंदू बारणे:

क्या **ग्रामीण विकास** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार प्रधानमंत्री कृषि सिंचाई योजना के पणधारा विकास घटक (डब्ल्यूडीसी-पीएमकेएसवाई) को कार्यान्वित कर रही है;

(ख) यदि हां, तो इस योजना के लक्ष्य और उद्देश्य क्या हैं;

(ग) विगत पांच वर्षों के दौरान इस संबंध में विशेष रूप से मध्य प्रदेश के बालाघाट जिले तथा महाराष्ट्र में प्रदान की गई सहायता के ब्यौरे सहित ऐसी योजना के तहत आरंभ की गई परियोजनाओं का ब्यौरा क्या है;

(घ) क्या सरकार ने डब्ल्यूडीसी-पीएमकेएसवाई 1.0 के तहत पूर्ण हो चुकी परियोजनाओं का मूल्यांकन किया है, यदि हां, तो क्या परिणाम प्राप्त हुए हैं; और

(ङ) सरकार द्वारा बेहतर प्राकृतिक संसाधन प्रबंधन के माध्यम से सतत विकास सुनिश्चित करने के लिए क्या कदम उठाए गए हैं?

कृषि और किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान):

(क) और (ख) जी, हां।

प्रधानमंत्री कृषि सिंचाई योजना के वाटरशेड विकास घटक (डब्ल्यूडीसी-पीएमकेएसवाई) के मुख्य लक्ष्य और उद्देश्य, एकीकृत वाटरशेड प्रबंधन के माध्यम से वर्षा सिंचित/अवक्रमित भूमि की उत्पादक क्षमता में सुधार करना; आजीविका और वाटरशेड स्थिरता को बढ़ावा देने के लिए समुदाय आधारित स्थानीय संस्थानों को मजबूत करना; और क्रॉस लर्निंग और प्रोत्साहन तंत्र के माध्यम से वाटरशेड परियोजनाओं की दक्षता में सुधार करना है।

(ग) डब्ल्यूडीसी-पीएमकेएसवाई 2.0 के रूप में योजना को जारी रखने को सरकार द्वारा 15 दिसंबर, 2021 को मंजूरी दे दी गई है। डब्ल्यूडीसी पीएमकेएसवाई 2.0 के तहत, 12303.33 करोड़ रुपये की कुल लागत से 50.16 लाख हेक्टेयर क्षेत्र को कवर करने वाली कुल 1150 वाटरशेड परियोजनाओं को कार्यान्वयन के लिए राज्यों/संघ राज्य क्षेत्रों को मंजूरी दी गई है।

वित्तीय वर्ष 2021-22 से वित्तीय वर्ष 2024-25 (06.02.2025 तक) तक, इन परियोजनाओं के कार्यान्वयन के लिए राज्यों/ संघ राज्य क्षेत्रों को केंद्रीय हिस्से के रूप में 4616.29 करोड़ रुपये की राशि जारी की गई है।

इस स्कीम के अंतर्गत मध्य प्रदेश और महाराष्ट्र सहित स्वीकृत परियोजनाओं और जारी केन्द्रीय सहायता का राज्य-वार ब्यौरा संलग्न **विवरण** पर दिया गया है। चूंकि मध्य प्रदेश राज्य सरकार ने

मध्य प्रदेश के बालाघाट जिले के लिए कोई परियोजना प्रस्तावित नहीं की है, विभाग ने बालाघाट जिले में कोई परियोजना स्वीकृत नहीं की है।

(घ) पूरी की गई डब्ल्यूडीसी-पीएमकेएसवाई 1.0 परियोजनाओं की अन्य पक्ष एंड लाइन रिपोर्टों से पता चलता है कि परियोजना क्षेत्रों में सतही और भूजल की उपलब्धता, उत्पादकता में वृद्धि, वानस्पतिक आवरण, आजीविका के अवसरों में वृद्धि और घरेलू आय में महत्वपूर्ण सुधार हुए हैं। इसके अलावा, डब्ल्यूडीसी-पीएमकेएसवाई 1.0 सहित 28 अम्ब्रेला योजनाओं के तहत सभी केंद्र प्रायोजित योजनाओं का मूल्यांकन, नीति आयोग के विकास, निगरानी और मूल्यांकन कार्यालय)डीएमईओ(द्वारा मेसर्स केपीएमजी एडवाइजरी सर्विसेज प्राइवेट लिमिटेड के माध्यम से कराया गया था। इस मूल्यांकन की रिपोर्ट में भी प्रमुख सकारात्मक प्रभावों की पुष्टि की गई है और कहा गया है कि योजना की प्रासंगिकता, परियोजनाओं का प्रभाव और इक्विटी संतोषजनक है। हालांकि, रिपोर्ट में परियोजनाओं के तहत बनाई गई परिसंपत्तियों की स्थिरता पर अधिक ध्यान देने का भी सुझाव दिया गया था, जिनका डब्ल्यूडीसी-पीएमकेएसवाई 2.0 के संशोधित दिशानिर्देशों में उपयुक्त रूप से निराकरण किया गया था।

(ङ) कार्यक्रम के दिशा-निर्देशों में वाटरशेड विकास निधि के सृजन का प्रावधान है जिसका उपयोग वाटरशेड परियोजनाओं के अंतर्गत सृजित परिसंपत्तियों की स्थिरता सुनिश्चित करने के लिए किया जाता है। वाटरशेड परियोजनाओं के लिए गांवों के चयन हेतु अनिवार्य शर्तों में से एक, वाटरशेड विकास निधि में लोगों का अंशदान है। इस निधि का उपयोग प्राथमिक हितधारकों के लाभ के लिए सृजित सामान्य परिसंपत्तियों की मरम्मत, रखरखाव और उन्नयन के लिए किया जाना चाहिए, जिसे मनरेगा आदि जैसी योजनाओं के माध्यम से भी पूरा किया जा सकता है।

डब्ल्यूडीसी-पीएमकेएसवाई के इच्छित परिणामों को प्राप्त करने के लिए ठोस प्रयास किए जा रहे हैं। विभाग "जनभागीदारी" के माध्यम से समुदाय संचालित वाटरशेड विकास को साकार करने के लिए

5 फरवरी, 2025 से 26 राज्यों और 2 संघ राज्य क्षेत्रों में डब्ल्यूडीसी-पीएमकेएसवाई 2.0 के तहत परियोजना क्षेत्रों में आम लोगो की पहुँच के लिए "वाटरशेड यात्रा" नामक विशेष अभियान, चला रहा है।

विभाग, समीक्षा बैठकों और वीडियो कॉन्फ्रेंसिंग के माध्यम से डब्ल्यूडीसी 2.0 परियोजनाओं के कार्यान्वयन की नियमित रूप से समीक्षा कर रहा है और वाटरशेड परियोजनाओं के प्रभावी, त्वरित और समय पर समापन के लिए राज्यों/संघ राज्य क्षेत्रों में वरिष्ठ अधिकारियों को, जहां आवश्यक हो, उनके हस्तक्षेप और पर्यवेक्षण के लिए सचिव और संयुक्त सचिव स्तर पर अ.शा. पत्र लिख रहा है। इसके अतिरिक्त, राज्यों/संघ राज्य क्षेत्रों में परियोजना कार्यान्वयन की गहन निगरानी के लिए परियोजना क्षेत्रों में वरिष्ठ अधिकारियों द्वारा फील्ड दौरे और समीक्षा बैठकें तथा नियमित वीडियो कॉन्फ्रेंसिंग भी आयोजित की जाती हैं।

विवरण

डब्ल्यूडीसी-पीएमकेएसवाई 2.0 के तहत स्वीकृत परियोजनाएं और जारी केन्द्रीय निधि का राज्य-वार ब्यौरा

(रु. करोड़ में)

क्र. सं.	राज्य/ संघ राज्य क्षेत्र	परियोजना ओं की संख्या	क्षेत्रफल (लाख हे. में)	परियोजना लागत	केन्द्रीय हिस्सा	जारी केन्द्रीय निधि
1	आंध्र प्रदेश	59	2.44	555.31	333.19	137.09
2	अरुणाचल प्रदेश	68	1.51	422.56	380.31	254.92
3	असम	31	1.37	310.60	279.54	178.50
4	बिहार	35	1.72	440.97	264.58	154.95
5	छत्तीसगढ़	45	2.51	613.66	368.20	198.30

6	गोवा	5	0.20	55.96	33.57	6.57
7	गुजरात	51	2.92	687.81	412.68	250.47
8	हरियाणा	9	0.31	80.59	48.36	19.30
9	हिमाचल प्रदेश	26	0.54	151.20	136.08	55.77
10	झारखंड	30	1.48	393.53	236.12	132.46
11	कर्नाटक	63	2.90	679.61	407.76	348.79
12	केरल	6	0.26	73.26	43.95	30.16
13	केरल	85	5.10	1121.27	672.76	483.16
14	महाराष्ट्र	140	5.26	1251.14	750.68	408.97
15	मणिपुर	13	0.59	164.33	147.90	34.53
16	मेघालय	32	0.63	175.64	158.08	109.41
17	मिजोरम	20	0.50	138.88	124.99	79.86
18	नागालैंड	10	0.32	89.60	80.64	66.58
19	ओडिशा	53	2.94	759.96	455.98	346.40
20	पंजाब	7	0.29	80.83	48.50	15.36
21	राजस्थान	149	7.51	1858.85	1115.31	531.80
22	सिक्किम	6	0.20	56.00	50.40	30.00
23	तमिलनाडु	28	1.35	300.73	180.44	157.27
24	तेलंगाना	35	1.47	368.07	220.84	86.95
25	त्रिपुरा	19	0.32	89.60	80.64	55.80
26	उत्तरप्रदेश	56	2.64	580.67	348.39	135.30

27	उत्तराखंड	12	0.70	196.65	176.98	91.29
28	पश्चिम बंगाल	27	1.29	350.60	210.36	112.31
29	जम्मू-कश्मीर संघ राज्य क्षेत्र	19	0.70	194.58	194.58	85.19
30	लद्दाख संघ राज्य क्षेत्र	11	0.22	60.86	60.87	18.84
	कुल	1150	50.16	12303.33	8022.68	4616.29

INCLUSION OF LANGUAGES IN EIGHTH SCHEDULE

***118. SHRI BALRAM NAIK PORIKA:**

SHRIMATI MAHIMA KUMARI MEWAR:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) whether the Government has any proposal to include more languages in the Eighth Schedule and if so, the details thereof;
- (b) whether the Government has any proposal to include Gorboli and Rajasthani languages in the eighth Schedule; and
- (c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

- (a) to (c) At present, 22 languages are included in the Eighth Schedule to the Constitution. These are: (1) Assamese, (2) Bengali, (3) Gujarati, (4) Hindi, (5) Kannada, (6) Kashmiri, (7) Konkani, (8) Malayalam, (9) Manipuri, (10) Marathi, (11)

Nepali, (12) Oriya, (13) Punjabi, (14) Sanskrit, (15) Sindhi, (16) Tamil, (17) Telugu, (18) Urdu (19) Bodo, (20) Santhali, (21) Maithili and (22) Dogri.

There have been demands from time to time for inclusion of several languages, including Gorboli and Rajasthani, in the Eighth Schedule to the Constitution. However, there are no fixed criteria for consideration of any language for inclusion in the Eighth Schedule to the Constitution. As the evolution of dialects and languages is a dynamic process, influenced by socio-cultural, economic and political developments, it is difficult to fix any criterion for languages for inclusion in the Eighth Schedule to the Constitution. The earlier attempts, through the Pahwa (1996) and Sitakant Mohapatra (2003) Committees, to evolve such fixed criteria have been inconclusive. The Government is conscious of the sentiments and requirements for inclusion of other languages in the Eighth Schedule. Such requests have to be considered keeping in mind these sentiments, and the other relevant considerations.

राजस्थान में फसलों को होने वाली क्षति से संबंधित योजना

***119. श्री चन्द्र प्रकाश जोशी:**

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा राजस्थान में पिछले पांच वर्षों के दौरान प्राकृतिक आपदाओं के कारण फसलों को हुई क्षति से संबंधित विभिन्न योजनाओं के तहत प्रदान की गई सहायता/मदद का ब्यौरा क्या है;

(ख) इन योजनाओं से कितने किसान लाभान्वित हुए और राजस्थान के लिए जिलावार कितनी धनराशि आवंटित की गई;

(ग) क्या वर्तमान वर्ष के दौरान भी किसानों को हुए नुकसान का आकलन करने के लिए सर्वेक्षण कराने का कोई प्रावधान किया गया है, यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) क्या राजस्थान राज्य सरकार से वर्तमान वर्ष के दौरान फसल की क्षति के संबंध में कोई मांग प्राप्त हुई है, यदि हां, तो तत्संबंधी ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान):

(क) और (ख) राज्य सरकार की मुख्य जिम्मेदारी प्राकृतिक आपदाओं के मद्देनजर आवश्यक राहत उपाय उपलब्ध कराना है। राहत उपाय शुरू करने के लिए राज्य सरकार के पास राज्य आपदा मोचन कोष (एसडीआरएफ) के रूप में फंड उपलब्ध होता है। गंभीर प्रकृति की प्राकृतिक आपदाओं के लिए एसडीआरएफ के अलावा, अतिरिक्त वित्तीय सहायता के लिए राष्ट्रीय आपदा मोचन कोष (एनडीआरएफ) से विचार किया जाता है और स्थापित प्रक्रियाओं के अनुसार राज्य सरकार से प्राप्त ज्ञापन के आधार पर इसे मंजूरी दी जाती है। राज्य से ज्ञापन प्राप्त होने पर, एक अंतर-मंत्रालयी केंद्रीय टीम (आईएमसीटी) को नुकसान का मौके पर आकलन करने और राहत कार्यों के लिए फंड की आवश्यकता का आकलन करने के लिए प्रतिनियुक्त किया जाता है। आईएमसीटी की रिपोर्ट पर राष्ट्रीय कार्यकारी समिति की उप समिति (एससी-एनईसी) द्वारा विचार किया जाता है, जो उच्च स्तरीय समिति (एचएलसी) द्वारा अंतिम अनुमोदन के लिए सहायता की मात्रा की सिफारिश करती है।

पिछले पांच वर्षों (वर्ष 2019-20 से 2023-24) के दौरान प्राकृतिक आपदाओं के कारण राजस्थान में फसलों को हुए नुकसान के लिए सरकार द्वारा प्रदान की गई सहायता का जिला-वार ब्यौरा संलग्न **विवरण-I** में दिया गया है।

इसके अलावा, भारत सरकार ने प्राकृतिक आपदाओं, प्रतिकूल मौसम की घटनाओं से उत्पन्न फसल नुकसान/क्षति से पीड़ित किसानों को वित्तीय सहायता प्रदान करने और किसानों की आय को स्थिर करने के लिए खरीफ 2016 सीजन से उपज आधारित “प्रधानमंत्री फसल बीमा योजना” (पीएमएफबीवाई) और मौसम आधारित “पुनर्गठित मौसम आधारित फसल बीमा योजना” (डब्ल्यूबीसीआईएस) शुरू की है। इस योजना के तहत कटाई पूर्व से लेकर फसलोपरान्त नुकसान तक व्यापक जोखिम बीमा प्रदान किया जाता है। इस योजना के तहत, दावों का भुगतान केवल उन किसानों को किया जाता है, जिन्होंने अपनी फसलों का बीमा कराया है और राज्य सरकार द्वारा अधिसूचित क्षेत्र/फसल में किसी भी अधिसूचित फसल बीमा योजना के तहत प्रीमियम का भुगतान किया है। यह योजना राज्यों/केन्द्र शासित प्रदेशों के लिए वैकल्पिक है। राजस्थान में वर्ष 2019-20 से 2023-24 तक पीएमएफबीवाई और आरडब्ल्यूबीसीआईएस के तहत किसानों के आवेदन और भुगतान किए गए दावों का जिला-वार ब्यौरा संलग्न **विवरण -II** में दिया गया है।

समेकित बागवानी विकास मिशन (एमआईडीएच) के तहत, राज्य से प्राप्त मांग के अनुसार अप्रत्याशित स्थितियों से निपटने के लिए विशेष पैकेज प्रदान किए जाते हैं।

(ग) और (घ) वर्तमान वर्ष के दौरान फसल क्षति के लिए राजस्थान राज्य सरकार से कोई मांग प्राप्त नहीं हुई है।

विवरण-I

पिछले पांच वर्षों (वर्ष 2019-20 से 2023-24) के दौरान प्राकृतिक आपदाओं के कारण राजस्थान में फसलों को हुए नुकसान के लिए सरकार द्वारा प्रदान की गई सहायता का जिला-वार ब्यौरा

अधिसूचित राष्ट्रीय आपदा (2019-2020) के लिए एसडीआरएफ मानदंडों के तहत कृषि इनपुट सब्सिडी		
वर्ष एवं जिले	किसानों की संख्या	राशि का योग
2019-2020	1542011	9623641607

बांसवाड़ा	30887	134796451
बाढ़	30887	134796451
एसएमएफ के अलावा	3031	38288913
एसएमएफ	27856	96507538
बारां	13546	68320781
बाढ़	13546	68320781
एसएमएफ के अलावा	1759	22972747
एसएमएफ	11787	45348034
बाड़मेर	59791	702355875
सूखा	38786	357321965
एसएमएफ के अलावा	26322	303774204
एसएमएफ	12464	53547761
कीट हमला	21005	345033910
एसएमएफ के अलावा	11689	257304034
एसएमएफ	9316	87729876
भीलवाड़ा	132164	447495026
बाढ़	132164	447495026
एसएमएफ के अलावा	13257	141420043
एसएमएफ	118907	306074983
बीकानेर	20571	280000516
सूखा	17041	203313077
एसएमएफ के अलावा	13041	173555856
एसएमएफ	4000	29757221
ओलावृष्टि	1939	45611822
एसएमएफ के अलावा	1665	42695741
एसएमएफ	274	2916081
कीट हमला	1591	31075617

एसएमएफ के अलावा	1275	26407673
एसएमएफ	316	4667944
बूंदी	77022	401866038
बाढ़	74160	378714323
एसएमएफ के अलावा	11474	138950306
एसएमएफ	62686	239764017
ओलावृष्टि	2862	23151715
एसएमएफ के अलावा	318	7339575
एसएमएफ	2544	15812140
चित्तौड़गढ़	114837	539611791
बाढ़	114837	539611791
एसएमएफ के अलावा	11134	130158569
एसएमएफ	103703	409453222
चुरू	20909	224494409
सूखा	20886	223873409
एसएमएफ के अलावा	13815	178760992
एसएमएफ	7071	45112417
ओलावृष्टि	23	621000
एसएमएफ के अलावा	23	621000
धौलपुर	4890	13310661
बाढ़	4890	13310661
एसएमएफ के अलावा	184	2066432
एसएमएफ	4706	11244229
डूंगरपुर	112032	244936731
बाढ़	112032	244936731
एसएमएफ के अलावा	2168	13547798
हनुमानगढ़	27403	240030335

सूखा	27403	240030335
एसएमएफ के अलावा	11859	154821355
एसएमएफ	15544	85208980
जैसलमेर	106241	1392707621
सूखा	89362	1056422206
एसएमएफ के अलावा	68924	914486850
एसएमएफ	20438	141935356
कीट हमला	16879	336285415
एसएमएफ के अलावा	12775	302296607
एसएमएफ	4104	33988808
जालौर	60428	652038397
सूखा	30098	194748474
एसएमएफ के अलावा	12060	122885747
एसएमएफ	18038	71862727
कीट हमला	30330	457289923
एसएमएफ के अलावा	11919	276121078
एसएमएफ	18411	181168845
झालावाड़	258800	1654548805
बाढ़	221077	1190860922
एसएमएफ के अलावा	29192	388983711
एसएमएफ	191885	801877211
ओलावृष्टि	37723	463687883
एसएमएफ के अलावा	6635	171505282
एसएमएफ	31088	292182601
जोधपुर	59826	571481938
सूखा	57764	550812311
एसएमएफ के अलावा	28143	364250814

एसएमएफ	29621	186561497
बाढ़	1526	12731762
एसएमएफ के अलावा	528	7540456
एसएमएफ	998	5191306
कीट हमला	536	7937865
एसएमएफ के अलावा	235	5447655
एसएमएफ	301	2490210
नागौर	22312	224674139
सूखा	15186	164540252
एसएमएफ के अलावा	8472	114444707
एसएमएफ	6714	50095545
बाढ़	7014	58347747
एसएमएफ के अलावा	2797	34688199
एसएमएफ	4217	23659548
ओलावृष्टि	112	1786140
एसएमएफ के अलावा	43	1123065
एसएमएफ	69	663075
पाली	36396	333142946
सूखा	8843	80711669
एसएमएफ के अलावा	8189	79149097
एसएमएफ	654	1562572
बाढ़	27412	250630881
एसएमएफ के अलावा	11731	155791536
एसएमएफ	15681	94839345
कीट हमला	141	1800396
एसएमएफ के अलावा	59	1351702
एसएमएफ	82	448694

प्रतापगढ़	94920	470269137
बाढ़	94920	470269137
एसएमएफ के अलावा	8816	112624695
एसएमएफ	86104	357644442
सवाई माधोपुर	7345	61868599
बाढ़	3058	18499882
एसएमएफ के अलावा	470	6132572
एसएमएफ	2588	12367310
ओलावृष्टि	4287	43368717
एसएमएफ के अलावा	1100	21648678
एसएमएफ	3187	21720039
सिरोही	32	167400
कीट हमला	32	167400
एसएमएफ के अलावा	1	19845
एसएमएफ	31	147555
श्रीगंगानगर	5181	80312873
ओलावृष्टि	4561	71027026
एसएमएफ के अलावा	1473	36860231
एसएमएफ	3088	34166795
कीट हमला	620	9285847
एसएमएफ के अलावा	316	6214135
एसएमएफ	304	3071712
टोंक	60299	341841356
बाढ़	60299	341841356
एसएमएफ के अलावा	8728	113269698
एसएमएफ	51571	228571658
उदयपुर	216179	543369782

बाढ़	216179	543369782
एसएमएफ के अलावा	5746	44849905
एसएमएफ	210433	498519877

**अधिसूचित राष्ट्रीय आपदा (2020-2021) के लिए एसडीआरएफ मानदंडों के तहत कृषि
इनपुट सब्सिडी**

वर्ष एवं जिले	किसानों की संख्या	राशि का योग
2020-2021	1081048	6446015687
अजमेर	23581	141125884
बाढ़	23581	141125884
एसएमएफ के अलावा	4382	56278695
एसएमएफ	19199	84847189
अलवर	8363	75258500
ओलावृष्टि	8363	75258500
एसएमएफ के अलावा	866	20676735
एसएमएफ	7497	54581765
बांसवाड़ा	117024	393084996
बाढ़	117024	393084996
एसएमएफ के अलावा	204	2757536
एसएमएफ	116820	390327460
बारां	155652	751040378
बाढ़	155652	751040378
एसएमएफ के अलावा	15626	204390085
एसएमएफ	140026	546650293
बाड़मेर	16778	215635957
सूखा	4291	38032345
एसएमएफ के अलावा	1964	25027720

एसएमएफ	2327	13004625
ओलावृष्टि	6527	88348049
एसएमएफ के अलावा	4535	76731998
एसएमएफ	1992	11616051
कीट हमला	5960	89255563
एसएमएफ के अलावा	2867	57275186
एसएमएफ	3093	31980377
भरतपुर	89277	821857770
ओलावृष्टि	89277	821857770
एसएमएफ के अलावा	7213	190895708
एसएमएफ	82064	630962062
भीलवाड़ा	5270	15677937
बाढ़	5270	15677937
एसएमएफ के अलावा	483	4750579
एसएमएफ	4787	10927358
बीकानेर	44806	515996479
सूखा	44396	508206367
एसएमएफ के अलावा	31201	415272973
एसएमएफ	13195	92933394
ओलावृष्टि	341	6176997
एसएमएफ के अलावा	177	4705623
एसएमएफ	164	1471374
कीट हमला	69	1613115
एसएमएफ के अलावा	54	1386075
एसएमएफ	15	227040
बूंदी	58516	296293882
बाढ़	57699	290469700

एसएमएफ के अलावा	6414	82198163
एसएमएफ	51285	208271537
ओलावृष्टि	817	5824182
एसएमएफ के अलावा	55	1209430
एसएमएफ	762	4614752
चित्तौड़गढ़	7928	36974514
बाढ़	7928	36974514
एसएमएफ के अलावा	810	8570797
एसएमएफ	7118	28403717
चुरू	1557	15819346
सूखा	1557	15819346
एसएमएफ के अलावा	701	8633176
एसएमएफ	856	7186170
दौसा	8724	43644128
ओलावृष्टि	8724	43644128
एसएमएफ के अलावा	1609	17870895
एसएमएफ	7115	25773233
डूंगरपुर	66946	125583301
बाढ़	66946	125583301
एसएमएफ के अलावा	1421	8914545
एसएमएफ	65525	116668756
हनुमानगढ़	62852	596864743
सूखा	56323	541351540
एसएमएफ के अलावा	25986	347882091
एसएमएफ	30337	193469449
ओलावृष्टि	6529	55513203
एसएमएफ के अलावा	1926	27327952

एसएमएफ	4603	28185251
जयपुर	7377	30355037
ओलावृष्टि	7377	30355037
एसएमएफ के अलावा	1014	11956608
एसएमएफ	6363	18398429
जैसलमेर	16244	202683698
सूखा	14929	172821093
एसएमएफ के अलावा	12086	152829515
एसएमएफ	2843	19991578
ओलावृष्टि	807	19672047
एसएमएफ के अलावा	615	16280873
एसएमएफ	192	3391174
कीट हमला	508	10190558
एसएमएफ के अलावा	410	9448275
एसएमएफ	98	742283
जालौर	3866	36189593
सूखा	3053	21754967
एसएमएफ के अलावा	1037	12011748
एसएमएफ	2016	9743219
कीट हमला	813	14434626
एसएमएफ के अलावा	426	10242147
एसएमएफ	387	4192479
झालावाड़	121543	687312359
सूखा	55509	354919483
एसएमएफ के अलावा	9192	123109503
एसएमएफ	46317	231809980

बाढ़	65282	323074721
एसएमएफ के अलावा	6052	77024160
एसएमएफ	59230	246050561
ओलावृष्टि	752	9318155
एसएमएफ के अलावा	151	3904094
एसएमएफ	601	5414061
जोधपुर	13407	143663959
सूखा	10824	104380295
एसएमएफ के अलावा	5008	66994940
एसएमएफ	5816	37385355
बाढ़	66	622231
एसएमएफ के अलावा	22	345855
एसएमएफ	44	276376
ओलावृष्टि	1909	25186759
एसएमएफ के अलावा	718	15156960
एसएमएफ	1191	10029799
कीट हमला	608	13474674
एसएमएफ के अलावा	503	12449349
एसएमएफ	105	1025325
करौली	7304	25882127
बाढ़	2512	8237385
एसएमएफ के अलावा	262	1436364
एसएमएफ	2250	6801021
ओलावृष्टि	4792	17644742
एसएमएफ के अलावा	795	3843374
एसएमएफ	3997	13801368
कोटा	59420	341312075

बाढ़	59420	341312075
एसएमएफ के अलावा	22375	187567387
एसएमएफ	37045	153744688
नागौर	14888	250434528
सूखा	3422	39928308
एसएमएफ के अलावा	2458	32639941
एसएमएफ	964	7288367
बाढ़	2006	15676614
एसएमएफ के अलावा	755	8723089
एसएमएफ	1251	6953525
ओलावृष्टि	9460	194829606
एसएमएफ के अलावा	3720	99972399
एसएमएफ	5740	94857207
पाली	15248	130812803
सूखा	2715	19059516
एसएमएफ के अलावा	1693	16609748
एसएमएफ	1022	2449768
बाढ़	12533	111753287
एसएमएफ के अलावा	5570	71911428
एसएमएफ	6963	39841859
प्रतापगढ़	12146	55423775
बाढ़	12146	55423775
एसएमएफ के अलावा	665	6150526
एसएमएफ	11481	49273249
सवाई माधोपुर	1817	16954317
बाढ़	88	454750
एसएमएफ के अलावा	6	81600

एसएमएफ	82	373150
ओलावृष्टि	1729	16499567
एसएमएफ के अलावा	148	3452425
एसएमएफ	1581	13047142
सीकर	2175	17722950
ओलावृष्टि	2175	17722950
एसएमएफ के अलावा	514	6863860
एसएमएफ	1661	10859090
श्रीगंगानगर	3068	38711476
ओलावृष्टि	2832	34825802
एसएमएफ के अलावा	593	13773054
एसएमएफ	2239	21052748
कीट हमला	236	3885674
एसएमएफ के अलावा	99	2279892
एसएमएफ	137	1605782
टोंक	45330	242195208
बाढ़	45330	242195208
एसएमएफ के अलावा	5789	75869652
एसएमएफ	39541	166325556
उदयपुर	89941	181503967
बाढ़	89941	181503967
एसएमएफ के अलावा	2949	28305348
एसएमएफ	86992	153198619

**अधिसूचित राष्ट्रीय आपदा (2021-2022) के लिए एसडीआरएफ मानदंडों के तहत
कृषि इनपुट सब्सिडी**

वर्ष एवं जिले	किसानों की संख्या	राशि का योग
2021-2022	1372490	10551253194
अजमेर	26095	149913714
बाढ़	26095	149913714
एसएमएफ के अलावा	4066	53372555
एसएमएफ	22029	96541159
अलवर	20311	150544534
ओलावृष्टि	20311	150544534
एसएमएफ के अलावा	889	23738320
एसएमएफ	19422	126806214
बालोतरा	103278	1013639663
सूखा	103278	1013639663
एसएमएफ के अलावा	61661	787910950
एसएमएफ	41617	225728713
बांसवाड़ा	73866	271261589
बाढ़	73866	271261589
एसएमएफ के अलावा	4060	52078297
एसएमएफ	69806	219183292
बारां	89526	486279066
बाढ़	89526	486279066
एसएमएफ के अलावा	10796	143175667
एसएमएफ	78730	343103399
बाड़मेर	212579	2234897497
सूखा	212579	2234897497
एसएमएफ के अलावा	142752	1828704504
एसएमएफ	69827	406192993
भरतपुर	4194	32201491
ओलावृष्टि	4194	32201491

एसएमएफ के अलावा	293	7211536
एसएमएफ	3901	24989955
बीकानेर	58854	643646885
सूखा	58735	640460885
एसएमएफ के अलावा	38322	504081540
एसएमएफ	20413	136379345
ओलावृष्टि	119	3186000
एसएमएफ के अलावा	119	3186000
बूंदी	30022	176340004
बाढ़	30022	176340004
एसएमएफ के अलावा	5708	66212639
एसएमएफ	24314	110127365
चित्तौड़गढ़	124	1180845
ओलावृष्टि	124	1180845
एसएमएफ के अलावा	15	389340
एसएमएफ	109	791505
चुरू	307	6431045
ओलावृष्टि	307	6431045
एसएमएफ के अलावा	196	4831799
एसएमएफ	111	1599246
डीडवाना-कुचामन	20057	103904132
बाढ़	20057	103904132
एसएमएफ के अलावा	669	8705261
एसएमएफ	19388	95198871
झुंजरपुर	14001	17128500
सूखा	13596	16176595
एसएमएफ	13596	16176595
बाढ़	405	951905
एसएमएफ	405	951905
हनुमानगढ़	7016	53807086
सूखा	2231	14358693

एसएमएफ के अलावा	193	2587400
एसएमएफ	2038	11771293
ओलावृष्टि	4785	39448393
एसएमएफ के अलावा	1576	21267344
एसएमएफ	3209	18181049
जयपुर	5553	15890252
ओलावृष्टि	5553	15890252
एसएमएफ के अलावा	53	668976
एसएमएफ	5500	15221276
जैसलमेर	40463	451568003
सूखा	40463	451568003
एसएमएफ के अलावा	27968	362265988
एसएमएफ	12495	89302015
जालौर	92726	807529672
सूखा	92726	807529672
एसएमएफ के अलावा	42164	540035942
एसएमएफ	50562	267493730
झालावाड़	281718	1531187364
सूखा	95616	548982251
एसएमएफ के अलावा	14084	186989658
एसएमएफ	81532	361992593
बाढ़	186102	982205113
एसएमएफ के अलावा	22019	290419273
एसएमएफ	164083	691785840
झुंझुनू	6617	72966739
ओलावृष्टि	6617	72966739
एसएमएफ के अलावा	838	22574835
एसएमएफ	5779	50391904
जोधपुर	121537	1090386886
सूखा	121537	1090386886
एसएमएफ के अलावा	47313	622011754

एसएमएफ	74224	468375132
करौली	51	320688
बाढ़	51	320688
एसएमएफ के अलावा	51	320688
कोटा	41289	255898516
बाढ़	40840	251871899
एसएमएफ के अलावा	9376	93889016
एसएमएफ	31464	157982883
ओलावृष्टि	449	4026617
एसएमएफ के अलावा	80	1312561
एसएमएफ	369	2714056
नागौर	14106	190977750
सूखा	1773	20453304
एसएमएफ के अलावा	709	9588188
एसएमएफ	1064	10865116
बाढ़	9390	94146489
एसएमएफ के अलावा	3750	52451093
एसएमएफ	5640	41695396
ओलावृष्टि	2943	76377957
एसएमएफ के अलावा	1470	39511193
एसएमएफ	1473	36866764
पाली	57897	359639553
सूखा	56760	351357153
एसएमएफ के अलावा	10265	132173282
एसएमएफ	46495	219183871
बाढ़	1137	8282400
एसएमएफ के अलावा	282	3623992
एसएमएफ	855	4658408
फलौदी	21723	247606785
सूखा	21723	247606785
एसएमएफ के अलावा	14202	191600075

एसएमएफ	7521	56006710
प्रतापगढ़	4944	37025262
सूखा	3763	28075795
एसएमएफ के अलावा	1933	20024743
एसएमएफ	1830	8051052
बाढ़	1146	8869682
एसएमएफ के अलावा	511	5863640
एसएमएफ	635	3006042
कीट हमला	35	79785
एसएमएफ	35	79785
राजसमंद	105	323386
कीट हमला	105	323386
एसएमएफ के अलावा	8	68609
एसएमएफ	97	254777
सवाई माधोपुर	5040	33980332
बाढ़	4573	30830422
एसएमएफ के अलावा	579	6639384
एसएमएफ	3994	24191038
ओलावृष्टि	467	3149910
एसएमएफ के अलावा	49	1011582
एसएमएफ	418	2138328
सीकर	197	987455
ओलावृष्टि	197	987455
एसएमएफ के अलावा	37	422159
एसएमएफ	160	565296
सिरोही	8615	47175607
सूखा	8615	47175607
एसएमएफ के अलावा	1717	19316372
एसएमएफ	6898	27859235
श्रीगंगानगर	3132	44790711
ओलावृष्टि	3132	44790711

एसएमएफ के अलावा	664	17306197
एसएमएफ	2468	27484514
टोंक	2547	13628128
बाढ़	2322	12963020
एसएमएफ के अलावा	258	3410268
एसएमएफ	2064	9552752
ओलावृष्टि	225	665108
एसएमएफ	225	665108
उदयपुर	4000	8194054
बाढ़	4000	8194054
एसएमएफ के अलावा	47	297949
एसएमएफ	3953	7896105

**अधिसूचित राष्ट्रीय आपदा (2022-2023) के लिए एसडीआरएफ मानदंडों के
तहत कृषि इनपुट सब्सिडी**

वर्ष एवं जिले	किसानों की संख्या	राशि का योग
2022-2023	1043803	7369521148
अजमेर	13454	73295875
बाढ़	13454	73295875
एसएमएफ के अलावा	1536	20249931
एसएमएफ	11918	53045944
अलवर	3643	33860755
ओलावृष्टि	3643	33860755
एसएमएफ के अलावा	263	6516789
एसएमएफ	3380	27343966
अनूपगढ़	67	1062597
ओलावृष्टि	67	1062597
एसएमएफ के अलावा	33	701383
एसएमएफ	34	361214
बालोतरा	32890	290656878

सूखा	32890	290656878
एसएमएफ के अलावा	16525	207312627
एसएमएफ	16365	83344251
बांसवाड़ा	7737	24226749
बाढ़	7737	24226749
एसएमएफ के अलावा	181	1709013
एसएमएफ	7556	22517736
बारां	71936	418991572
बाढ़	71496	413954992
एसएमएफ के अलावा	9035	117737561
एसएमएफ	62461	296217431
ओलावृष्टि	440	5036580
एसएमएफ के अलावा	48	1292625
एसएमएफ	392	3743955
बाड़मेर	79072	749873829
सूखा	79072	749873829
एसएमएफ के अलावा	47692	588049005
एसएमएफ	31380	161824824
भरतपुर	31495	209823025
बाढ़	24094	142641004
एसएमएफ के अलावा	332	5500651
एसएमएफ	23762	137140353
ओलावृष्टि	7401	67182021
एसएमएफ के अलावा	626	16257725
एसएमएफ	6775	50924296
बीकानेर	2957	34175229
सूखा	2621	25996929
एसएमएफ के अलावा	1422	18139178
एसएमएफ	1199	7857751
ओलावृष्टि	336	8178300
एसएमएफ के अलावा	195	5247720

एसएमएफ	141	2930580
बूंदी	64809	329942581
बाढ़	64809	329942581
एसएमएफ के अलावा	9390	101032977
एसएमएफ	55419	228909604
चुरु	7166	79833470
सूखा	7166	79833470
एसएमएफ के अलावा	4182	56772625
एसएमएफ	2984	23060845
डीग	16863	119389483
बाढ़	7349	31079598
एसएमएफ के अलावा	126	1830080
एसएमएफ	7223	29249518
ओलावृष्टि	9514	88309885
एसएमएफ के अलावा	796	21091760
एसएमएफ	8718	67218125
धौलपुर	10606	40000896
बाढ़	10606	40000896
एसएमएफ के अलावा	208	2753841
एसएमएफ	10398	37247055
डीडवाना-कुचामन	33492	291204715
बाढ़	33492	291204715
एसएमएफ के अलावा	13397	179333157
एसएमएफ	20095	111871558
डूंगरपुर	76927	121271912
सूखा	42742	71110374
एसएमएफ के अलावा	229	604252
एसएमएफ	42513	70506122
बाढ़	34185	50161538
एसएमएफ के अलावा	217	981363
एसएमएफ	33968	49180175

जैसलमेर	92805	1095737758
सूखा	92805	1095737758
एसएमएफ के अलावा	69315	915936164
एसएमएफ	23490	179801594
जालौर	134746	851615651
सूखा	134746	851615651
एसएमएफ के अलावा	27040	321005713
एसएमएफ	107706	530609938
झालावाड़	66376	378174694
सूखा	12809	65486775
एसएमएफ के अलावा	148	1971894
एसएमएफ	12661	63514881
बाढ़	49603	283531405
एसएमएफ के अलावा	5002	64741067
एसएमएफ	44601	218790338
ओलावृष्टि	3964	29156514
एसएमएफ के अलावा	170	4308607
एसएमएफ	3794	24847907
झुंझुनू	512	6569582
ओलावृष्टि	512	6569582
एसएमएफ के अलावा	83	2237490
एसएमएफ	429	4332092
जोधपुर	22047	182370467
सूखा	22047	182370467
एसएमएफ के अलावा	7287	92832447
एसएमएफ	14760	89538020
करौली	1165	5131267
बाढ़	1165	5131267
एसएमएफ के अलावा	32	544000
एसएमएफ	1133	4587267
कोटा	38770	273081562

बाढ़	38692	272779476
एसएमएफ के अलावा	6007	79544256
एसएमएफ	32685	193235220
ओलावृष्टि	78	302086
एसएमएफ के अलावा	2	27200
एसएमएफ	76	274886
नागौर	47567	574834722
सूखा	2957	28640048
एसएमएफ के अलावा	1368	17971063
एसएमएफ	1589	10668985
बाढ़	44246	544766499
एसएमएफ के अलावा	21010	330332586
एसएमएफ	23236	214433913
ओलावृष्टि	364	1428175
एसएमएफ के अलावा	54	455880
एसएमएफ	310	972295
पाली	101966	682656680
सूखा	97001	647613866
एसएमएफ के अलावा	25676	336269123
एसएमएफ	71325	311344743
बाढ़	4965	35042814
एसएमएफ के अलावा	961	12147112
एसएमएफ	4004	22895702
फलोदी	2609	29196396
सूखा	2609	29196396
एसएमएफ के अलावा	1722	23034241
एसएमएफ	887	6162155
प्रतापगढ़	5435	26157971
बाढ़	5435	26157971
एसएमएफ के अलावा	143	1697892
एसएमएफ	5292	24460079

सवाई माधोपुर	1568	16675042
बाढ़	1524	16394448
एसएमएफ के अलावा	352	6009992
एसएमएफ	1172	10384456
ओलावृष्टि	44	280594
एसएमएफ के अलावा	2	23269
एसएमएफ	42	257325
सीकर	12957	94549644
बाढ़	12945	94427968
एसएमएफ के अलावा	2190	37230000
एसएमएफ	10755	57197968
ओलावृष्टि	12	121676
एसएमएफ	12	121676
सिरोही	27555	137760316
सूखा	27555	137760316
एसएमएफ के अलावा	3287	42875683
एसएमएफ	24268	94884633
श्रीगंगानगर	68	1313307
ओलावृष्टि	68	1313307
एसएमएफ के अलावा	19	499338
एसएमएफ	49	813969
टोंक	31993	191141308
बाढ़	31993	191141308
एसएमएफ के अलावा	4605	61406541
एसएमएफ	27388	129734767
उदयपुर	2550	4945215
बाढ़	2550	4945215
एसएमएफ के अलावा	30	82348
एसएमएफ	2520	4862867

अधिसूचित राष्ट्रीय आपदा (2023-2024) के लिए एसडीआरएफ

मानदंडों के तहत कृषि इनपुट सब्सिडी

वर्ष एवं जिले	किसानों की संख्या	राशि का योग
2023-2024	1396294	15340252809
अजमेर	36381	286289940
बाढ़	36381	286289940
एसएमएफ के अलावा	6714	105467617
एसएमएफ	29667	180822323
अलवर	11769	107413947
शीत लहर/ठंड	11769	107413947
एसएमएफ के अलावा	607	20418233
एसएमएफ	11162	86995714
बालोतरा	3237	29465684
सूखा	3237	29465684
एसएमएफ के अलावा	1638	20710738
एसएमएफ	1599	8754946
बांसवाड़ा	75944	387905870
बाढ़	75944	387905870
एसएमएफ के अलावा	2084	33168482
एसएमएफ	73860	354737388
बारां	352	5791345

ओलावृष्टि	352	5791345
एसएमएफ के अलावा	46	1564000
एसएमएफ	306	4227345
बाड़मेर	7545	77036699
सूखा	7545	77036699
एसएमएफ के अलावा	5020	62490528
एसएमएफ	2525	14546171
भरतपुर	84040	686847804
बाढ़	42637	236073237
एसएमएफ के अलावा	1530	23348987
एसएमएफ	41107	212724250
ओलावृष्टि	41403	450774567
एसएमएफ के अलावा	2437	71936430
एसएमएफ	38966	378838137
बीकानेर	110338	3011424689
शीत लहर/ठंड	92689	2532917358
एसएमएफ के अलावा	59465	1945625140
एसएमएफ	33224	587292218
ओलावृष्टि	17649	478507331
एसएमएफ के अलावा	11630	375096905
एसएमएफ	6019	103410426

बूंदी	84806	526159503
बाढ़	84806	526159503
एसएमएफ के अलावा	10121	151593161
एसएमएफ	74685	374566342
डीग	39561	288810803
शीत लहर/ठंड	1678	22592150
एसएमएफ के अलावा	176	5984000
एसएमएफ	1502	16608150
बाढ़	24024	139367383
एसएमएफ के अलावा	184	2628157
एसएमएफ	23840	136739226
ओलावृष्टि	13859	126851270
एसएमएफ के अलावा	964	19366605
एसएमएफ	12895	107484665
धौलपुर	1935	13327027
ओलावृष्टि	1935	13327027
एसएमएफ	1935	13327027
डीडवाना-कुचामन	42045	407294685
शीत लहर/ठंड	1622	24715631
एसएमएफ के अलावा	302	9508292
एसएमएफ	1320	15207339

बाढ़	40423	382579054
एसएमएफ के अलावा	9853	165252829
एसएमएफ	30570	217326225
हनुमानगढ़	8829	132703569
ओलावृष्टि	8829	132703569
एसएमएफ के अलावा	1646	52551784
एसएमएफ	7183	80151785
जयपुर	67024	620963938
शीत लहर/ठंड	66950	620526154
एसएमएफ के अलावा	13718	266395916
एसएमएफ	53232	354130238
बाढ़	74	437784
एसएमएफ	74	437784
झालावाड़	275270	2057803716
बाढ़	256320	1747462231
एसएमएफ के अलावा	30907	504805315
एसएमएफ	225413	1242656916
ओलावृष्टि	18950	310341485
एसएमएफ के अलावा	3431	116230448
एसएमएफ	15519	194111037
झुंझुनू	70224	950417393

शीत लहर/ठंड	70224	950417393
एसएमएफ के अलावा	14067	327193245
एसएमएफ	56157	623224148
जोधपुर	33455	509456815
शीत लहर/ठंड	22101	407531256
एसएमएफ के अलावा	6129	204842262
एसएमएफ	15972	202688994
बाढ़	11354	101925559
एसएमएफ के अलावा	2790	47303656
एसएमएफ	8564	54621903
करौली	287	919445
बाढ़	287	919445
एसएमएफ के अलावा	5	85000
एसएमएफ	282	834445
कोटा	36719	243267964
बाढ़	35854	237274558
एसएमएफ के अलावा	5774	61266648
एसएमएफ	30080	176007910
ओलावृष्टि	865	5993406
एसएमएफ के अलावा	115	2101455
एसएमएफ	750	3891951

कोटपूतली-बहरोड़	84898	879610669
शीत लहर/ठंड	84898	879610669
एसएमएफ के अलावा	4505	117702170
एसएमएफ	80393	761908499
नागौर	65119	1246125910
शीत लहर/ठंड	22391	606808139
एसएमएफ के अलावा	10224	340831678
एसएमएफ	12167	265976461
सूखा	63	938391
एसएमएफ के अलावा	41	697000
एसएमएफ	22	241391
बाढ़	41987	626343293
एसएमएफ के अलावा	18357	350196876
एसएमएफ	23630	276146417
ओलावृष्टि	678	12036087
एसएमएफ के अलावा	311	6881600
एसएमएफ	367	5154487
नीम का थाना	19249	150764055
शीत लहर/ठंड	19249	150764055
एसएमएफ के अलावा	1230	20780033

एसएमएफ	18019	129984022
पाली	13593	128468293
सूखा	13593	128468293
एसएमएफ के अलावा	4914	71492814
एसएमएफ	8679	56975479
फलौदी	39676	1021255227
शीत लहर/ठंड	39647	1020577267
एसएमएफ के अलावा	21264	702331173
एसएमएफ	18383	318246094
बाढ़	29	677960
एसएमएफ के अलावा	11	374000
एसएमएफ	18	303960
प्रतापगढ़	47737	286939702
बाढ़	47737	286939702
एसएमएफ के अलावा	4091	49562688
एसएमएफ	43646	237377014
सलुम्बर	15714	56409517
बाढ़	15714	56409517
एसएमएफ के अलावा	387	6149708
एसएमएफ	15327	50259809
सवाई माधोपुर	807	7407665

बाढ़	807	7407665
एसएमएफ के अलावा	137	2129335
एसएमएफ	670	5278330
सीकर	63088	873795980
शीत लहर/ठंड	63088	873795980
एसएमएफ के अलावा	11766	323553421
एसएमएफ	51322	550242559
सिरोही	784	3212502
सूखा	784	3212502
एसएमएफ के अलावा	94	872032
एसएमएफ	690	2340470
टोंक	55868	342962453
बाढ़	55868	342962453
एसएमएफ के अलावा	4078	67221029
एसएमएफ	51790	275741424

अधिसूचित राष्ट्रीय आपदा (2024-2025) के लिए एसडीआरएफ

मानदंडों के तहत कृषि इनपुट सब्सिडी

वर्ष एवं जिले	किसानों की संख्या	राशि का योग
2024-2025	802592	8705068893
अनूपगढ़	9909	230997362

शीत लहर/ठंड	9909	230997362
एसएमएफ के अलावा	5919	174928452
एसएमएफ	3990	56068910
बालोतरा	144044	1617463887
सूखा	144044	1617463887
एसएमएफ के अलावा	78650	1222370965
एसएमएफ	65394	395092922
बांसवाड़ा	1415	7159701
बाढ़	1415	7159701
एसएमएफ के अलावा	2	34000
एसएमएफ	1413	7125701
बारां	172950	1244097700
बाढ़	171337	1221124499
एसएमएफ के अलावा	22495	346681189
एसएमएफ	148842	874443310
ओलावृष्टि	1613	22973201
एसएमएफ के अलावा	208	6353155
एसएमएफ	1405	16620046
बाड़मेर	161272	1984791809
सूखा	161272	1984791809
एसएमएफ के अलावा	105921	1635523251

एसएमएफ	55351	349268558
भरतपुर	8459	54858083
बाढ़	6300	31676913
एसएमएफ के अलावा	185	2479969
एसएमएफ	6115	29196944
ओलावृष्टि	2159	23181170
एसएमएफ के अलावा	22	658920
एसएमएफ	2137	22522250
बीकानेर	71296	1007859633
शीत लहर/ठंड	538	16686021
एसएमएफ के अलावा	468	15082119
एसएमएफ	70	1603902
सूखा	70731	990401729
एसएमएफ के अलावा	46776	763817352
एसएमएफ	23955	226584377
ओलावृष्टि	27	771883
एसएमएफ के अलावा	3	68000
एसएमएफ	24	703883
बूंदी	619	3576274
बाढ़	299	1377847

एसएमएफ के अलावा	12	97616
एसएमएफ	287	1280231
ओलावृष्टि	320	2198427
एसएमएफ के अलावा	10	170000
एसएमएफ	310	2028427
डीग	3621	16815741
बाढ़	3591	16464181
एसएमएफ के अलावा	76	1175465
एसएमएफ	3515	15288716
ओलावृष्टि	30	351560
एसएमएफ	30	351560
डीडवाना-कुचामन	5502	113254081
शीत लहर/ठंड	5502	113254081
एसएमएफ के अलावा	1718	56792127
एसएमएफ	3784	56461954
डूंगरपुर	29956	61563632
सूखा	29956	61563632
एसएमएफ के अलावा	88	206879
एसएमएफ	29868	61356753
हनुमानगढ़	2432	47422258
ओलावृष्टि	2432	47422258

एसएमएफ के अलावा	772	25390572
एसएमएफ	1660	22031686
जयपुर	2955	19880056
शीत लहर/ठंड	2955	19880056
एसएमएफ के अलावा	294	5732356
एसएमएफ	2661	14147700
जालौर	23385	203264437
सूखा	167	1662838
एसएमएफ के अलावा	167	1662838
बाढ़	23218	201601599
एसएमएफ के अलावा	7910	120311142
एसएमएफ	15308	81290457
झालावाड़	7968	64134090
बाढ़	6252	37801444
एसएमएफ के अलावा	259	4290709
एसएमएफ	5993	33510735
ओलावृष्टि	1716	26332646
एसएमएफ के अलावा	155	5152057
एसएमएफ	1561	21180589
झुंझुनू	55038	713927186
शीत लहर/ठंड	55038	713927186

एसएमएफ के अलावा	9068	228457979
एसएमएफ	45970	485469207
कोटा	8684	75976223
बाढ़	8677	75926583
एसएमएफ के अलावा	1557	19145639
एसएमएफ	7120	56780944
ओलावृष्टि	7	49640
एसएमएफ के अलावा	1	20230
एसएमएफ	6	29410
नागौर	44232	723987214
शीत लहर/ठंड	3619	92409285
एसएमएफ के अलावा	1473	49748652
एसएमएफ	2146	42660633
सूखा	13649	169239003
एसएमएफ के अलावा	6316	107287674
एसएमएफ	7333	61951329
बाढ़	23262	364584705
एसएमएफ के अलावा	11614	226156473
एसएमएफ	11648	138428232
ओलावृष्टि	3702	97754221
एसएमएफ के अलावा	2036	64480800

एसएमएफ	1666	33273421
नीम का थाना	104	1069488
शीत लहर/ठंड	104	1069488
एसएमएफ के अलावा	8	74301
एसएमएफ	96	995187
सलुम्बर	507	2215050
बाढ़	507	2215050
एसएमएफ के अलावा	15	217430
एसएमएफ	492	1997620
सीकर	32692	398191678
शीत लहर/ठंड	32692	398191678
एसएमएफ के अलावा	4825	133659617
एसएमएफ	27867	264532061
सिरोही	102	2889316
बाढ़	102	2889316
एसएमएफ के अलावा	75	2591750
एसएमएफ	27	297566
श्रीगंगानगर	1423	24158140
शीत लहर/ठंड	1423	24158140
एसएमएफ के अलावा	550	15038239
एसएमएफ	873	9119901

उदयपुर	14027	85515854
ओलावृष्टि	14027	85515854
एसएमएफ के अलावा	2238	19640778
एसएमएफ	11789	65875076
कुल (2019-2025)	7650440	62108994988

विवरण-II

राजस्थान में वर्ष 2019-20 से 2023-24 तक पीएमएफबीवाई और आरडब्ल्यूबीसीआईएस के तहत भुगतान किए गए किसान आवेदनों और दावों के जिले-वार ब्यौरा

राजस्थान के जिले	किसान आवेदन नामांकित (संख्या में)	भुगतान किए गए दावे (रुपए करोड़ में)
अजमेर	42,10,536	472.05
अलवर	40,86,006	71.62
बांसवाड़ा	24,81,781	80.93
बारां	18,62,039	417.04
बाड़मेर	58,96,551	1,083.25

भरतपुर	84,04,591	111.07
भीलवाड़ा	48,73,087	474.12
बीकानेर	54,58,426	1,323.84
बूंदी	30,30,277	448.98
चित्तौड़गढ़	46,97,590	591.27
चुरू	66,23,587	3,147.99
दौसा	14,90,453	22.79
धौलपुर	4,88,235	13.11
झुंजरपुर	21,31,694	64.04
हनुमानगढ़	1,57,29,032	3,412.55
जयपुर	83,24,537	402.00
जैसलमेर	11,83,443	615.81
जालोर	21,73,211	945.66

जालौर	26,74,811	599.54
झालावाड़	48,65,972	1,006.27
झुंझुनूं	43,18,575	555.90
जोधपुर	35,33,294	1,168.65
करौली	8,05,474	10.42
कोटा	22,37,542	234.99
नागौर	32,00,769	966.48
पाली	19,06,580	348.77
प्रतापगढ़	16,69,925	225.74
राजसमंद	7,10,658	13.78
सवाई माधोपुर	23,80,342	88.47
सीकर	40,81,581	408.37
सिरोही	4,24,110	47.77

श्रीगंगानगर	1,02,39,549	964.43
टोंक	38,48,459	352.72
उदयपुर	18,88,457	139.68
कुल	13,19,31,176	20,830.12

प्रधानमंत्री ग्राम सड़क योजना-III के तहत सड़कों का निर्माण

*120. एडवोकेट गोवाल कागडा पाडवी:

क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या महाराष्ट्र के नंदुरबार संसदीय निर्वाचन क्षेत्र में वर्ष 2023-24 में प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई-III) के तहत सड़क निर्माण का कार्य असंतोषजनक और घटिया गुणवत्ता वाला है और इसमें अठारह महीने की निर्धारित समय-सीमा से अधिक विलंब हो चुका है, जिसके कारण कई सड़क दुर्घटनाएं होती हैं;

(ख) यदि हां, तो उक्त सड़क निर्माण का कार्य कब तक पूरा होने की संभावना है;

(ग) क्या उक्त कार्य काफी समय से लंबित है और यदि हां, तो क्या दोषी अधिकारियों या ठेकेदारों के विरुद्ध कोई कार्रवाई की गई है;

(घ) क्या सरकार काली सूची में डाले गए ठेकेदारों के आंकड़े रखती है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ड) क्या सरकार द्वारा ठेकेदारों के विरुद्ध कोई कार्रवाई किए जाने की संभावना है जिन्होंने महाराष्ट्र के नांदुरबार संसदीय निर्वाचन क्षेत्र में काम को आगे अयोग्य ठेकेदारों को दे दिया है, यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(च) क्या सरकार द्वारा पीएमजीएसवाई-III के तहत कार्यों को तेजी से पूरा करने के लिए कोई कदम उठाए गए हैं, यदि हां, तो तत्संबंधी ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्री; तथा ग्रामीण विकास मंत्री (श्री शिवराज सिंह चौहान):

(क) से (ग) जी, नहीं। जैसा कि राज्य सरकार द्वारा सूचित किया गया है, नांदुरबार जिले में मार्च, 2023 में प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई-III) के तहत कुल 15 सड़क कार्यों को मंजूरी दी गई थी। इन 15 कार्यों में से, 13 कार्यों के लिए कार्य आदेश सितंबर, 2023 में जारी किया गया था और शेष 2 कार्यों के लिए, दिसंबर, 2023 में कार्य आदेश जारी किया गया था। राज्य द्वारा दी गई सूचना के अनुसार, नांदुरबार जिले में सभी पीएमजीएसवाई-III कार्यों का निरीक्षण राज्य गुणवत्ता निगरानीकर्ताओं (एसक्यूएम) द्वारा और 2 कार्यों का निरीक्षण राष्ट्रीय गुणवत्ता निगरानीकर्ताओं (एनक्यूएम) द्वारा किया गया है। निरीक्षण के दौरान 4 कार्यों में कुछ खंड असंतोषजनक पाए गए थे। तत्पश्चात, संबंधित ठेकेदार द्वारा ऐसे 2 कार्यों को सुधारा गया है और राज्य गुणवत्ता समन्वयक (एसक्यूसी) द्वारा संतोषजनक ग्रेड दिया गया है। शेष 2 कार्यों के लिए सुधार प्रक्रिया चल रही है।

राज्य ने यह भी सूचित किया है कि लागू मामलों में ठेका समझौता लागू करने के लिए संबंधित ठेकेदार को नोटिस दिए जाते हैं। तथापि, राज्य द्वारा प्रस्तुत की गई सूचना के अनुसार, कोई भी दीर्घकालिक देरी का मामला नहीं पाया गया है। सभी 15 कार्य प्रगति पर हैं। इन कार्यों को पूरा करने की समय-सीमा मार्च, 2025 है।

(घ) और (ड) महाराष्ट्र राज्य सरकार ने यह भी सूचित किया है कि स्वीकृत 15 कार्यों में से किसी भी कार्य को उप-ठेके पर नहीं दिया गया है। इसके अलावा, नांदुरबार जिले में पीएमजीएसवाई कार्यों के संबंध में कोई भी ठेकेदार काली सूची में नहीं डाला गया है।

(च) कार्यक्रम की नियमित अंतरालों पर क्षेत्रीय समीक्षा बैठकों (आरआरएम), निष्पादन समीक्षा समिति (पीआरसी) की बैठकों और राज्यों के साथ अधिकार-पूर्व/अधिकार-प्राप्त समिति की बैठकों के माध्यम से निगरानी की जाती है। इसके अलावा, राज्यों के मुख्य सचिवों/सचिवों के साथ ग्रामीण विकास मंत्रालय के सचिव/अपर सचिव/संयुक्त सचिव स्तर पर विशेष समीक्षा बैठकें/मासिक समीक्षा बैठकें भी आयोजित की गई थीं। इसके अलावा, सभी स्वीकृत कार्यों के कार्यान्वयन की निगरानी वास्तविक समय के आधार पर ऑनलाइन प्रबंधन, निगरानी और लेखांकन प्रणाली (ओएमएमएस) के माध्यम से की जाती है।

(ii) Unstarred Question Nos. 1151 to 1380

ALLOCATION OF HOUSES UNDER PMAY-G

1151. SHRI ARUN NEHRU:

SHRI VISHNU DAYAL RAM:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the allocation of Pradhan Mantri Awas Yojana (PMAY-G) housing is being done with outdated Socio Economic Caste (SEC) data, if so, the details thereof;
- (b) whether the number of deserving people have been denied a fair chance due to outdated data and the steps taken to rectify this situation;

- (c) whether it is a fact that the names of many eligible persons under PMAY-G have not been included in SEC data due to various reasons that deprived them from the benefits of Pradhan Mantri Awas Yojana;
- (d) whether the names of many unwanted persons have been included in SEC data due to which they have got the benefit of Pradhan Mantri Awas Yojana; and
- (e) if so, the action taken by the Government to remove these anomalies so that eligible person can get benefits of the scheme?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND
MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR.
CHANDRA SEKHAR PEMMASANI):**

(a) to (e) In order to achieve the target of “Housing for All” in rural areas, the Ministry of Rural Development is implementing Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) with effect from 1st April, 2016 to construct 2.95 crore houses by providing assistance to eligible rural households with basic amenities. The Union Cabinet has approved the proposal for “Implementation of the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G) during FY 2024-25 to 2028-29” for construction of additional 2 crore rural houses.

The identification of beneficiaries under PMAY-G is based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)-2011 and due verification by the respective Gram Sabhas

and completion of an Appellate Process. These parameters/criteria was applied on SECC 2011 database to identify eligibility of beneficiaries under PMAY-G.

There was a need to meet the new demand that arose during the intervening period and to meet gaps due to reduction in number of eligible beneficiary in SECC 2011 based Permanent Wait List (PWL). The Government conducted Awaas+ 2018 survey during January 2018 to March 2019 to identify those beneficiaries which claimed to have been left out under the SECC 2011 survey and thus prepared an additional list of potentially eligible beneficiaries. During Awaas+ survey, a total of 3.90 crore potentially eligible households were registered by the States/UTs and after remanding/verification by Gram Sabhas, a total of 2.79 crore were found potentially eligible by the States/UTs.

Of the overall mandate of 4.95 crore households, 2.105 crore beneficiary households have been allocated from SECC 2011 survey database and 1.688 crore households have been allocated from Awaas+ survey database after following due verification process by Gram Sabhas and Appellate Process thereafter.

The Union Cabinet has approved the proposal for implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional rural houses. Approval has also been provided for updating the Awaas+ List for identifying eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Union Cabinet,

a survey is being conducted for the identification of additional eligible rural households under the scheme. The survey is being conducted as per the modified exclusion criteria through Awaas+ 2024 Mobile App, which has already been launched on 17.09.2024.

**RURAL ROAD SAFETY AND CONNECTIVITY UNDER PMGSY IN TAMIL
NADU**

1152. SHRI S. JAGATHRATCHAKAN:

SHRI THARANIVENTHAN M S:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the current status of the Pradhan Mantri Gram Sadak Yojana (PMGSY), including the total number of roads constructed and upgraded so far during the last five years within Arani Constituency of Tamil Nadu;
- (b) the total funds allocated and utilized under the scheme within Tamil Nadu, and the progress made in the last financial year along with the steps being taken to ensure timely completion of ongoing projects;
- (c) the challenges faced in the implementation of the scheme, particularly in remote and rural areas and the steps taken to further expand the scope of PMGSY in the coming years;
- (d) the progress made in improving rural road connectivity in Tamil Nadu under the Pradhan Mantri Gram Sadak Yojana (PMGSY) in the last five years;

- (e) the specific challenges faced in ensuring the quality and maintenance of roads constructed under PMGSY in Tamil Nadu, including the impact on rural road safety;
- (f) the budgetary allocations and funding strategies implemented to overcome funding constraints for the completion and maintenance of rural roads under PMGSY in Tamil Nadu; and
- (g) the effectiveness of recent developments, such as Phase IV of PMGSY, in improving last mile connectivity and safety in rural roads?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

(a) A total of 8,28,800 Km road length has been sanctioned under various ongoing interventions/verticals of Pradhan Mantri Gram Sadak Yojana (PMGSY), out of which 7,72,216 Km road length has already been completed and 39,075 Km road length are at various stages of execution. The intervention/vertical wise physical achievement status under PMGSY since inception till 06.02.2025 are given below:

(Road length in Km)

Name of intervention/vertical	Sanctioned	Completed	Balance*
PMGSY-I	6,44,867	6,24,647	4,457
PMGSY-II	49,795	49,038	214

RCPLWEA	12,228	9,374	2,751
PMGSY III	1,21,910	89,157	31,653
Total:	8,28,800	7,72,216	39,075

**Balance road length is less than the difference of sanctioned and completed length due to the reasons that some projects were completed with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.*

Constituency-wise data is not maintained in the Ministry. However, as per district wise data available, the total number of roads sanctioned and completed so far under PMGSY during the last five years, in Tiruvannamalai district of Tamil Nadu is given as under:

Financial Year	Number of Roads Sanctioned	Number of Roads Completed
2019-20	0	19
2020-21	56	20
2021-22	39	48
2022-23	0	8
2023-24	100	34
Total	195	129

(b) The State of Tamil Nadu has completed total length of 985 Km during last financial year with a total release of Rs.411.36 crore. The expenditure incurred by the State (including State share) during last financial year was Rs.777.78 crore.

‘Rural Roads’ is a State subject and timely completion of PMGSY roads is the responsibility of the respective State Governments. Regular and adequate availability of budgetary support to the States is a critical factor in timely completion of PMGSY works. In addition, State Governments are advised through various Regional Review meetings and Empowered Committee meetings to take suitable necessary action to expedite timely completion of road works under PMGSY. The following steps in this regard have been taken by the Ministry:

- i. States have been requested to augment executing capacity and contracting capacity and their compliance in this regard is regularly reviewed.
 - ii. Bidding document provisions have been rationalized.
 - iii. Training is imparted to field engineers and contractors as well as their staff for capacity building.
 - iv. Regular and structured review of physical and financial parameters is conducted at regular interval in various zones for a cluster of states of that zone.
- (c) While implementing the scheme, challenges like issues of land acquisition, forest clearance, poor contracting capacity of states, lack of response to tenders, law and order issues, financial capability of states to release funds, execution capacity of States/ State Rural Roads Agencies (SRRDAs) came in the way which impacted the overall progress of the scheme in general. For North-Eastern and hill

states, some additional issues like adverse climatic conditions, tough terrain, short working season etc. also came in the way which compounded the challenges.

The Union Cabinet on 11th September, 2024 approved implementation of the Pradhan Mantri Gram Sadak Yojana - IV (PMGSY-IV) during FY 2024-25 to 2028-29. The financial assistance is to be provided for the construction of 62,500 Kms road for providing new connectivity to eligible 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE and Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/Blocks, Desert areas) and 100+ in LWE affected districts as per Census 2011 and construction/ upgradation of bridges on the new connectivity roads. Total outlay of this scheme will be Rs.70,125 crore. The PMGSY-IV guidelines have been circulated to all States/ UTs. The issues faced by the States in completion of works have been considered while framing these guidelines.

(d) The State of Tamil Nadu has been sanctioned a total of 7,318 Km under various verticals of PMGSY during last five years out of which 5,832 Km has already been completed by the State. The details of road length sanctioned and completed under PMGSY during the last five years in Tamil Nadu is given as under:

(Length in Km)

Financial Year	Sanctioned length	Completed Length
2019-20	1,044	1,066
2020-21	2,151	871

2021-22	1,254	2,063
2022-23	0	847
2023-24	2,869	985
Total	7,318	5,832

(e) In some cases of road construction under PMGSY in Tamil Nadu there have been challenges such as constraints on availability of land for achieving desired geometrics, achieving appropriate longitudinal gradient, due to steep terrain in hilly areas, etc.

(f) The allocation/release of funds to the State for implementation of PMGSY is done on the basis of the proposal received from the State which inter-alia depends on works in hand, execution capacity of the State and unspent balances available with the State. The funds for implementation of the scheme are released by the Ministry to the State as whole. Further release of funds to the Programme Implantation Units (PIUs) at the district level is done by the respective State Governments depending upon the absorption capacity of the PIU.

Under PMGSY there is unbroken chain of funds release and sanctioned works have not got affected due to inadequate funds for completion and maintenance of rural roads. The State of Tamil Nadu had been released a sum of Rs.199.66 crore during current year 2024-25. The expenditure incurred by the State (including State share) during current financial year is Rs.507 crore.

(g) PMGSY Phase-IV will significantly enhance last-mile connectivity by providing all-weather access to unconnected habitations, especially in remote and Left-Wing Extremism (LWE)-affected areas. The implementation will lay more emphasis on use of new/ green technologies for road construction, leveraging IT tools for improving project monitoring, quality and maintenance, etc.

The integration of technology through Geographical Information System (GIS)-based planning and the Post-5-Year Defect Liability Period (DLP) Module in eMARG i.e. the maintenance monitoring software, has strengthened monitoring and maintenance, ensuring long-term sustainability.

रासायनिक उर्वरक से जैविक उर्वरक की ओर बदलाव

1153. श्री प्रभुभाई नागरभाई वसावा:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) किसानों को रासायनिक उर्वरकों से जैविक उर्वरक के उपयोग की ओर प्रेरित करने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं;

(ख) क्या सरकार जैविक कृषि पद्धतियों को अपनाने के लिए किसानों को कोई वित्तीय प्रोत्साहन या सब्सिडी प्रदान कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) बढ़ती मांगों को पूरा करने के लिए जैविक उर्वरकों के उत्पादन को बढ़ाने की चुनौतियों से सरकार का किस प्रकार निपटने का विचार है;

(घ) किसानों को पारंपरिक कृषि पद्धतियों से जैविक कृषि पद्धतियों को अपनाने में क्या सहायता प्रदान की जा रही है; और

(ड़) ग्रामीण क्षेत्रों में जैविक उर्वरकों की उपलब्धता बढ़ाने के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क), (ख) और (घ) किसानों को रासायनिक उर्वरकों से जैविक उर्वरकों की ओर ले जाने के लिए सरकार सभी राज्यों/संघ राज्य क्षेत्रों (पूर्वोत्तर राज्यों को छोड़कर) में परंपरागत कृषि विकास योजना (पीकेवीवाई) की स्कीमों के माध्यम से जैविक खेती को बढ़ावा दे रही है। पूर्वोत्तर राज्यों हेतु, पूर्वोत्तर क्षेत्र मिशन ऑर्गेनिक वैल्यू चेन डेवलपमेंट (एमओवीसीडीएनईआर) योजना लागू की जा रही है। दोनों योजनाएं जैविक खेती में लगे किसानों को उत्पादन से लेकर प्रोसेसिंग, प्रमाणीकरण और विपणन तथा फसलोपरांत प्रबंधन प्रशिक्षण और क्षमता निर्माण तक एंड-टू-एंड सहायता पर बल देती हैं। पीकेवीवाई के तहत, जैविक खेती को बढ़ावा देने हेतु तीन साल की अवधि के लिए प्रति हेक्टेयर 31,500 रुपये की सहायता प्रदान की जाती है। इसमें से किसानों को ऑन-फार्म/ऑफ-फार्म जैविक इनपुट के लिए प्रत्यक्ष लाभ अंतरण के माध्यम से तीन साल की अवधि के लिए 15,000 रुपये प्रति हेक्टेयर की सहायता प्रदान की जाती है। एमओवीसीडीएनईआर के तहत, किसान उत्पादक संगठनों के सृजन, जैविक इनपुट आदि हेतु किसानों को सहायता प्रदान करने हेतु 3 वर्षों के लिए 46,500/हेक्टेयर की सहायता प्रदान की जाती है। इसमें से, प्रत्यक्ष लाभ अंतरण के रूप में 15,000 रुपये सहित, इस योजना के तहत ऑफ-फार्म/ऑन-फार्म जैविक इनपुट हेतु किसानों को 3 वर्षों के लिए 32500/हेक्टेयर की दर से सहायता प्रदान की जाती है।

(ग) जैव उर्वरकों की प्रमुख चुनौतियाँ जैव उर्वरकों की व्यवहार्यता/कार्य-निष्पादन को बनाए रखना तथा इसका गुणवत्ता नियंत्रण है। किसानों के बीच रासायनिक उर्वरकों की तुलना में जैव उर्वरक की मांग कम है, जिसके पीछे मुख्य रूप से यह धारणा है कि रासायनिक उर्वरकों में जैव उर्वरकों की तुलना में पोषक तत्व अधिक होते हैं जो पोषक तत्वों का प्रत्यक्ष स्रोत नहीं है, दूसरा, जैव उर्वरक जीवित उत्पाद

होने के कारण तापमान के प्रति संवेदनशील होते हैं और उनकी शेल्फ लाइफ कम होती है, जिससे इनके भंडारण और किसान के तक परिवहन में कठिनाई होती है। इसके अलावा, रासायनिक उर्वरक के उपयोग के बाद, फसल उत्पादकता पर जैव उर्वरक का सीमित प्रभाव होता है।

किसानों को जैव-उर्वरकों के उपयोग के लिए प्रोत्साहित करने के लिए, सरकार ने विभिन्न पहल की हैं जो इस प्रकार हैं:

- i. एसएचसी/एसएचएम योजनाओं के तहत सरकार मृदा स्वास्थ्य और उर्वरता में सुधार के लिए जैव-उर्वरकों और जैविक खादों के साथ रासायनिक उर्वरकों के विवेकपूर्ण उपयोग के माध्यम से एकीकृत पोषक तत्व प्रबंधन (आईएनएम) को बढ़ावा दे रही है।
- ii. उर्वरक मंत्रालय ने सभी उर्वरक विपणन कंपनियों को फसलों के लिए संतुलित और एकीकृत पोषक तत्व प्रबंधन सुनिश्चित करने के लिए "बास्केट अप्रोच" के रूप में रासायनिक उर्वरकों के साथ फ़र्मेंटिड जैविक खाद और अन्य जैविक और जैव-उर्वरकों का अनिवार्य रूप से उठान करने का निर्देश दिया है।
- iii. जैव-उर्वरक, जैविक उर्वरक और जैविक खाद के एकीकृत उपयोग को आईसीएआर और राज्य कृषि विश्वविद्यालयों द्वारा विकसित प्रथाओं के पैकेज का अभिन्न अंग बनाया गया है।
- iv. आईसीएआर ने उच्च शेल्फ-लाइफ के साथ तरल जैव-उर्वरक प्रौद्योगिकी विकसित की है और विभिन्न फसलों और मृदा की क्रिस्मों के लिए विशिष्ट जैव-उर्वरकों के इम्प्रूव्ड स्ट्रेंस को भी विकसित किया है।
- v. गुणवत्ता सुनिश्चित करने के लिए, जैव-उर्वरकों को उर्वरक नियंत्रण आदेश (एफसीओ), 1985 के तहत अधिसूचित किया गया है और उनके गुणवत्ता मानकों को निर्दिष्ट किया गया है, जिनका निर्माताओं द्वारा अनिवार्य रूप से पालन किया जाना आवश्यक है।

(ड़) भारत सरकार गैल्वनाइजिंग ऑर्गेनिक बायो एग्रो रिसोर्सेज धन (गोबरधन) योजना लागू कर रही है, जिसके तहत लिक्विड फर्मेंटेड ऑर्गेनिक खाद (एलएफओएम)/ फर्मेंटेड ऑर्गेनिक खाद (एफओएम) का कम्प्रेस्ड बायो गैस संयंत्रों के बाय-प्रोडक्ट के रूप में उत्पादन किया जाता है। भारत सरकार एफओएम, एलओएम और फॉस्फेट युक्त ऑर्गेनिक खाद (पीआरओएम) के लिए 1500 रुपये/मीट्रिक टन (एमटी) की दर से बाजार विकास सहायता (एमडीए) प्रदान कर रही है। यह एमडीए किसानों द्वारा जैविक खाद की खपत को बढ़ावा देता है।

PROPERTY CARDS UNDER SVAMITVA SCHEME

1154. SHRI DHAIRYASHEEL SAMBHAJIRAO MANE:

SHRI CHAVAN RAVINDRA VASANTRAO:

SHRI SUDHEER GUPTA:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

(a) the total number of property cards given by the Government in various villages in “Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) Scheme” since its inception in 2020;

(b) whether the Government has given 6.5 million property cards under the SVAMITVA scheme to beneficiaries from over 50,000 villages across 12 States and Union Territories recently and if so, the details thereof, State/UT-wise;

(c) the details of total drone mapping done as on date under the said scheme in various villages in the country, State-wise;

- (d) the manner in which the said scheme has proved to be beneficial in fulfilling its objective of bringing progress in rural and remote areas of the country; and
- (e) the time by which land survey will be completed in rural area under the said scheme, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):

- (a) Since its inception in April 2020, the SVAMITVA scheme has facilitated the preparation of 2.38 crore property cards across 1.59 lakh villages.
- (b) On January 18, 2025, the Hon'ble Prime Minister oversaw the e-distribution of 6.5 million property cards in 52,000 villages across 10 States and 2 Union Territories. State/UT-wise details are given in the enclosed **Statement- I**.
- (c) As of February 3, 2025, drone surveys have been completed in 3.18 lakh villages across 31 States/UTs. Surveys are complete in Madhya Pradesh, Uttar Pradesh, Andhra Pradesh, Chhattisgarh, Dadra and Nagar Haveli and Daman and Diu, Delhi, Ladakh, and Lakshadweep. The scheme has achieved saturation in Haryana, Uttarakhand, Goa, Andaman and Nicobar Islands, Puducherry, and Tripura. State/UT-wise details of drone surveys are given in the enclosed **Statement-II**.
- (d) The SVAMITVA scheme aims at demarcation of the inhabited (Abadi) villages in rural areas using drone technology with the objective of preparing record of rights

and property cards for the residential properties in these village Abadi areas. This initiative facilitates property monetization and access to institutional credit/bank loans by providing legally recognized property cards as proof of ownership for mortgage, reduces/settles property disputes, and enables comprehensive village-level planning, ultimately contributing to Gram Swaraj and Atmanirbhar rural India.

(e) The SVAMITVA scheme has reached saturation in Haryana, Uttarakhand, Goa, Andaman and Nicobar Islands, Puducherry, and Tripura. The scheme has been extended till 31st March 2026 by which time all other participating States/UTs are expected to achieve saturation.

STATEMENT-I

State/UT-wise details of e-Distribution of 6.5 million property cards on

18.01.2025

S.No.	State/UT	No of Villages	No of Property Cards distributed
1	Chhattisgarh	1,006	50,392
2	Gujarat	415	64,029
3	Himachal Pradesh	48	1,165
4	Jammu and Kashmir	280	8,041
5	Ladakh	25	3,000

6	Madhya Pradesh	12,350	15,63,000
7	Maharashtra	1,238	1,95,337
8	Mizoram	4	200
9	Odisha	4	242
10	Punjab	122	17,039
11	Rajasthan	7,522	1,50,778
12	Uttar Pradesh	29,501	45,35,680
	Total	52,515	65,88,903

STATEMENT-II

State/UT-wise details of drone survey under SVAMITVA scheme

S.No.	States/UTs	Notified villages	Village where Drone Flying has been completed
1	Andaman and Nicobar Islands	186	186
2	Andhra Pradesh	13,321	13,321
3	Arunachal Pradesh	5,596	3,399
4	Assam	1,074	946
5	Chhattisgarh	15,791	15,791

6	Dadra Nagar Haveli and Daman Diu	80	80
7	Delhi	31	31
8	Goa	410	410
9	Gujarat	15,052	13,949
10	Haryana	6,260	6,260
11	Himachal Pradesh	15,196	13,870
12	Jammu and Kashmir	4,431	4,398
13	Jharkhand	757	240
14	Karnataka	30,715	16,855
15	Kerala	1,550	597
16	Ladakh	230	230
17	Lakshadweep Islands	10	10
18	Madhya Pradesh	43,014	43,014
19	Maharashtra	37,819	37,609
20	Manipur	3,856	209
21	Mizoram	550	319
22	Odisha	3,054	2,724
23	Puducherry	96	96
24	Punjab	12,083	10,458

25	Rajasthan	36,352	35,721
26	Sikkim	1	1
27	Tamil Nadu	3	3
28	Telangana	5	5
29	Tripura	893	19
30	Uttar Pradesh	90,573	90,573
31	Uttarakhand	7,441	7,441
	Total	3,46,430	3,18,765

विदेशी निवेश आकर्षित करने के लिए नई नीति

1155. श्री सतपाल ब्रह्मचारी:

श्री चंदन चौहान:

श्री नलिन सोरेन:

क्या **वाणिज्य और उद्योग मंत्री** यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने देश में विदेशी निवेश आकर्षित करने के लिए कोई नई नीति बनाई है;
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ग) उक्त नीति के मद्देनजर भारतीय अर्थव्यवस्था पर क्या प्रभाव पड़ने की संभावना है;
- (घ) क्या उक्त नीति से रोजगार सृजन में मदद मिलने की संभावना है; और
- (ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

(क) से (ड) सरकार ने प्रत्यक्ष विदेशी निवेश (एफडीआई) के लिए एक नीतिगत फ्रेमवर्क तैयार किया है जो पारदर्शी, पूर्वानुमान योग्य और आसानी से समझने योग्य है। यह फ्रेमवर्क जो समय-समय पर यथासंशोधित (एफडीआई नीति), दिनांक 15.10.2020 के समेकित एफडीआई नीति परिपत्र में निहित है।

एफडीआई को बढ़ावा देने के लिए, सरकार ने एक निवेशक-अनुकूल नीति तैयार की है, जिसमें रणनीतिक रूप से कुछ महत्वपूर्ण क्षेत्रों को छोड़कर, अधिकांश क्षेत्र, स्वतः अनुमोदन मार्ग के तहत 100% एफडीआई के लिए खुले हैं। 90% से अधिक एफडीआई अंतर्वाह स्वतः अनुमोदन मार्ग के तहत प्राप्त होता है। भारत ने अपनी एफडीआई नीतियों को उदार बनाने के उद्देश्य से सुधारों की एक श्रृंखला शुरू की है, जिसका लक्ष्य आर्थिक विकास को प्रोत्साहित करना तथा विदेशी पूंजी अंतर्वाह को बढ़ाना है। हाल ही में, रक्षा, बीमा, पेट्रोलियम और प्राकृतिक गैस, दूरसंचार तथा अंतरिक्ष जैसे क्षेत्रों में एफडीआई नीति में सुधार किए गए हैं। नए औद्योगिक लाइसेंस की अपेक्षा रखने वाली वाली कंपनियों के लिए रक्षा क्षेत्र में स्वतः अनुमोदन मार्ग से 74% तक एफडीआई की अनुमति है (पहले यह 49% थी)। इसके अलावा, दूरसंचार क्षेत्र में स्वतः अनुमोदन मार्ग के तहत 100% एफडीआई की अनुमति है। बीमा क्षेत्र में एफडीआई की क्षेत्रगत सीमा को स्वतः अनुमोदन मार्ग के तहत 49% से संशोधित करके 74% कर दिया गया है। केंद्रीय बजट 2025 में बीमा क्षेत्र के लिए एफडीआई क्षेत्रगत सीमा को 74% से बढ़ाकर 100% करने की भी घोषणा की गई है। यह बढ़ी हुई सीमा उन कंपनियों के लिए उपलब्ध होगी, जो सम्पूर्ण प्रीमियम भारत में निवेश करती हैं।

इसके अलावा, भारत सरकार हमेशा विनियामक बाधाओं को दूर करके, प्रक्रियाओं को सुव्यवस्थित करके, अवसंरचना का विकास करके, लॉजिस्टिक्स को बेहतर बनाकर और ईज ऑफ डूइंग बिजनेस (ईओडीबी) को बढ़ाकर व्यावसायिक वातावरण में सुधार करके और अधिक एफडीआई आकर्षित करने का प्रयास करती है। सरकार ने ईज ऑफ लीविंग और ईओडीबी को बढ़ावा देने के लिए जन विश्वास (प्रावधानों में संशोधन) अधिनियम, 2023 के माध्यम से 19 मंत्रालयों/विभागों के 42 केंद्रीय अधिनियमों में 183 प्रावधानों को गैर-अपराधीकृत किया है। सरकार व्यावसायिक वातावरण को और बेहतर बनाने के उद्देश्य से जन विश्वास 2.0 विधेयक भी लाने की तैयारी कर रही है। प्रस्ताव है। केंद्रीय बजट 2025 में यह घोषणा की गई है कि विश्वास आधारित आर्थिक शासन को सुदृढ़ करने और ईओडीबी को बढ़ाने के लिए परिवर्तनकारी उपाय करने हेतु विनियामक सुधारों के लिए, विशेषरूप से निरीक्षण और अनुपालन के मामलों में एक उच्च स्तरीय समिति गठित की जाएगी।

देशभर में आसान व्यापार विनियामक फ्रेमवर्क को और मजबूत करने तथा राज्यों को एफडीआई सहित निवेश आकर्षित करने हेतु स्वस्थ प्रतिस्पर्धा को बढ़ावा देने के लिए विभिन्न पहलें की जा रही हैं। भारत सरकार ने व्यवसाय सुधार कार्य योजना (बीआरएपी) 2024 रैंकिंग और विभिन्न राज्यों में लॉजिस्टिक्स ईज एक्सेस डिफरेंट स्टेट्स (लीड्स) 2024 रिपोर्ट जारी की है ताकि अन्य बातों के साथ-साथ, संभावित निवेशकों को सकारात्मक व्यापार ईकोसिस्टम के उदाहरणों के साथ विभिन्न राज्यों और संघ राज्य क्षेत्रों द्वारा किए गए लॉजिस्टिक्स कार्यनिष्पादन के बारे में बताया जा सके। इसके अलावा, केंद्रीय बजट 2025 में यह घोषणा की गई कि प्रतिस्पर्धी सहकारी

संघवाद की भावना को बढ़ावा देने के लिए वर्ष 2025 में राज्यों की निवेश अनुकूलता सूचकांक शुरू किया जाएगा।

एफडीआई प्रत्यक्ष रूप से घरेलू पूंजी का पूरक है और प्रत्यक्ष प्रवेश वाले क्षेत्रों को प्रौद्योगिकी और कौशल उपलब्ध कराता है। इसका अन्य संबंधित क्षेत्रों पर भी अप्रत्यक्ष गुणक प्रभाव पड़ता है, जिससे आर्थिक विकास को बढ़ावा मिलता है जिसके परिणामस्वरूप उत्पादन, निर्यात और रोजगार सृजन में वृद्धि होती है। उपर्युक्त सभी पहलों के सम्मिलन से विनियामक प्रक्रियाएं और अधिक सुचारु हो जाएंगी, आर्थिक विकास को बढ़ावा मिलेगा, तथा भारत के व्यापार परिदृश्य में निवेशकों का विश्वास बढ़ेगा।

CLIMATE-RESILIENT AGRICULTURE

1156. DR. M. P. ABDUSSAMAD SAMADANI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) whether the Government is aware that climate change can reduce agricultural income by 15-25 percent in the country and it is high time for Climate-Resilient Agriculture (CRA) to be valued and implemented, if so, the details thereof; and

(b) whether the Government has taken any measures for adaptation of appropriate mitigation technologies such as the cultivation of tolerant breeds to overcome climate stress and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) and (b) Indian Council of Agricultural Research (ICAR) is implementing a project, National Innovations in Climate Resilient Agriculture (NICRA) that studies the impact of climate change on agriculture including crops, livestock, horticulture and fisheries. It also develops and promotes climate resilient technologies, which helps the regions prone to extreme weather conditions like droughts, floods, frost, heat waves, etc. The studies conducted under NICRA showed that in the absence of adaptation measures, climate change is likely to reduce yield of rainfed as well as irrigated rice, wheat, Kharif maize etc. Under NICRA, risk and vulnerability assessment of agriculture to climate change has been carried out at district-level for 651 predominantly agricultural districts as per Intergovernmental Panel on Climate Change (IPCC) protocols. Out of 310 districts identified as vulnerable, 109 districts have been categorized as 'very high' and 201 districts as 'highly' vulnerable. District Agriculture Contingency Plans for these 651 districts have been prepared to address weather aberrations and recommended location specific climate resilient crops and varieties and management practices. For enhancing the resilience and adaptive capacity of farmers to climate variability, the concept of "Climate Resilient Villages" (CRVs) has been initiated under NICRA. Location-specific climate resilient technologies have been demonstrated in 448 CRVs of 151 climatically vulnerable districts covering 28 states / UTs for adoption by farmers. Capacity building programmes are conducted to educate the farmers on various aspects of climate change for wider adoption of climate resilient technologies. Several schemes have

also been initiated under National Mission on Sustainable Agriculture (NMSA) by the Government to deal with the adverse climate situations in the agriculture sector. To address the impact of climate change, the National Agricultural Research System under the aegis of ICAR has released a total of 2900 varieties during last 10 years (2014- 2024). Out of which, 2661 varieties are tolerant to one or more biotic and/or abiotic stresses. Climate resilient technologies such as system of rice intensification, aerobic rice, direct seeding of rice, zero till wheat sowing, cultivation of climate resilient varieties tolerant to extreme weather conditions such as drought and heat; in-situ incorporation of rice residues; etc. have been developed and demonstrated.

DEVELOPMENT OF E-PANCHAYAT

1157. SHRI PRAVEEN PATEL:

SHRI MANISH JAISWAL:

SHRI VINOD LAKHAMSHI CHAVDA:

SHRI YOGENDER CHANDOLIA:

SHRI ANURAG SHARMA:

DR. SHIVAJI BANDAPPA KALGE:

SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

(a) the details of objectives of the e-Panchayat Mission Mode Project (MMP);

(b) the manner in which the Ministry ensure that the digital infrastructure and tools provided under the e-Panchayat MMP are accessible and user-friendly for all Panchayats, especially those in rural and remote areas;

(c) whether any future developments are being planned for the e-Panchayat MMP to further enhance its impact on rural development and local Governance; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):

(a) The e-Panchayat Mission Mode Project (MMP) is one of the Mission Mode Projects under the Digital India Programme. The primary objectives of the project are: Strengthening Panchayati Raj Institutions by enhancing their efficiency and transparency in governance and service delivery; automating the Panchayat functions such as planning, budgeting, accounting, monitoring, and social audit to reduce manual errors; facilitating electronic service delivery for rural citizens; and providing digital tools to enable Panchayat officials to carry out their functions effectively.

Building on the achievements of the past, under the e-MMP Project, in the year 2020 the Ministry had launched the eGramSwaraj, an Enterprise Resource Planning (ERP) Solution for Panchayati Raj Institutions. This application

encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. So far, 2.54 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) for 2024-25. Further, 2.41 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2024-25. State wise adoption of eGramSwaraj is given in the enclosed **Statement**.

Also, for strengthening the transparency and accountability at grassroots level; the Ministry has rolled out an application - AuditOnline under e-panchayat Mission Mode Project (MMP). It allows for online audit of Panchayat accounts and records detailed information about internal and external audit. For audit year 2022-23, 2.58 lakh Audit Plans have been created and 2.57 lakh Audit Report have been generated.

The Ministry has also introduced applications such as Meri Panchayat and Panchayat Nirnay to improve transparency and efficiency in Panchayat governance. While Meri Panchayat makes information on planning, activities, and work progress accessible to the public, Panchayat Nirnay enhances transparency and management in Gram Sabha proceedings.

(b) The Ministry of Panchayati Raj has undertaken several measures to ensure digital inclusivity and ease of access under the e-Panchayat MMP, including, development of User-Friendly Software Applications like eGramSwaraj and

AuditOnline; providing multilingual Support for these online applications by integrating with Bhashini; and Training and Capacity Building of the Elected Representatives and officials of the Panchayati Raj Institutions on using digital tools.

Further, to enable Panchayats in remote areas to access digital services, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA), based on the proposal in their Annual Action Plans, the Ministry has been supplementing the efforts of States/UTs by providing support at limited scale for procurement of computers.

(c) and (d) For improving the outcomes of e-MMP Project and better Governance at the grassroots, the Ministry has been regularly engaging with the States/UTs and other stakeholders and based on the feedback received, required improvisations and enhancements are being effected into the existing applications like eGramSwaraj, Training Management Portal, etc., as well as new applications like Samarth Application, Meri panchayat App, Panchayat Nirnay App, etc. have been developed.

STATEMENT

Adoption of eGramSwaraj at Panchayat level during FY 2024-25

S. No	State Name	Total Number of Village Panchayats and Equivalent	Village Panchayats and Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment

1	ANDHR A PRADE SH	13328	13296	12907	660	660	639	13	13	13
2	ARUNA CHAL PRADE SH	2108	2106	185	0	0	0	25	25	7
3	ASSAM	2662	2197	2170	191	191	185	30	29	27
4	BIHAR	8054	8054	8044	534	534	529	38	38	38
5	CHHATT ISGARH	11596	11594	11503	146	146	146	27	27	27
6	GOA	191	191	89	0	0	0	2	2	2
7	GUJARA T	14656	14594	13666	248	248	248	33	33	33
8	HARYA NA	6225	6221	5829	143	143	131	22	22	22
9	HIMACH AL PRADE SH	3615	3614	3509	81	81	80	12	12	12
10	JHARKH AND	4345	4345	4317	264	264	262	24	24	23
11	KARNAT AKA	5954	5954	5935	238	232	117	31	31	28
12	KERALA	941	941	940	152	152	152	14	14	14
13	MADHY A PRADE SH	23011	23009	22973	313	313	310	52	52	52
14	MAHAR ASHTRA	27911	27834	26268	351	351	302	34	34	34
15	MANIPU R	3180	161	120	0	0	0	12	6	4
16	MEGHA LAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORA M	842	842	832	0	0	0	0	0	0
18	NAGALA ND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6792	314	314	314	30	30	30
20	PUNJAB	13237	13222	9173	152	151	110	22	22	19
21	RAJAST HAN	11211	11206	10739	361	353	351	33	33	33

22	SIKKIM	199	199	194	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12518	388	388	388	36	36	36
24	TELANG ANA	12771	12768	12628	540	540	498	32	32	32
25	TRIPUR A	1194	1176	1162	75	75	75	9	9	8
26	UTTARA KHAND	7795	7794	7729	95	95	95	13	13	13
27	UTTAR PRADE SH	57691	57691	57596	826	826	821	75	75	75
28	WEST BENGAL	3339	3339	3338	345	345	345	22	21	21
Total		263481	251853	241156	8658	6402	6098	650	642	609

ASSISTANCE TO WEAVERS

1158. SHRI RAJEEV RAI:

SHRI ANURAG SINGH THAKUR:

Will the Minister of **TEXTILES** be pleased to state :

- (a) the details of the hardships being faced by weavers and artisans of handicrafts sector in Uttar Pradesh;
- (b) whether the Government provides any financial assistance/subsidy through various schemes formulated for weavers and artisans and if so, the details thereof;
- (c) whether the problem of low income has resulted in a decrease in the overall number of weavers as the existing weavers are not showing any interest in handing over the tradition to their next generations;

- (d) if so, the remedial measures taken for welfare of handloom workers who are carrying forward India's rich cultural heritage;
- (e) whether the Government is considering giving power subsidy to weavers and if so, the details thereof and if not, the reasons therefor; and
- (f) schemes formulated/implemented and the steps taken/being taken by the Government for promotion and development of handloom/powerloom and handicraft sectors in the country including the benefits being provided to weavers/workers under various schemes?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA
MARGHERITA):**

(a) to (d) Ministry of Textiles is implementing following schemes to develop and promote the handloom and handicraft sector and welfare of weavers/artisans across the country including Uttar Pradesh:

1. National Handloom Development Programme;
2. Raw Material Supply Scheme;
3. National Handicraft Development Programme;
4. Comprehensive Handicrafts Cluster Development Scheme

Under the above schemes, financial assistance/subsidy is provided to eligible handloom and handicraft agencies/weavers/artisans for raw materials, procurement of upgraded looms and accessories, toolkits, solar lighting units,

construction of workshed, product and design development, technical and common infrastructure, publicity and brand development through Handlooms Mark (HLM), marketing of handloom products through online indiahandmade portal in domestic/overseas markets, concessional loans under weavers' MUDRA scheme and social security etc.

(e) To minimize power dependence, financial assistance is provided to handloom weavers/workers for purchase of solar lighting system.

(f) The Government is implementing various schemes/initiatives to promote and develop the textile sector including handloom/powerloom and handicraft sectors. The major schemes/initiatives include PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme which seeks to create a modern, integrated, world class textile infrastructure; SAMARTH – Scheme for Capacity Building in Textile Sector with the objective providing demand driven, placement oriented, skilling program; Silk Samagra-2 for comprehensive development of sericulture value chain.

IMPLEMENTATION OF SCHEMES UNDER NSAP

1159. DR. BYREDDY SHABARI:

SHRI G. SELVAM:

SHRI NAVASKANI K:

SHRI C. N. ANNADURAI:

SHRI G. LAKSHMINARAYANA:

SHRI APPALANAIDU KALISETTI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details and names of various pension schemes being implemented under the National Social Assistance Programme (NSAP);
- (b) the number of beneficiaries covered under each component of NSAP during the last five years and the current year, State and district-wise including Andhra Pradesh;
- (c) whether the NSAP has achieved its objective of providing social assistance to the poor, if so, the impact of the programme on reducing poverty among the elderly, widows and persons with disabilities;
- (d) the details of funds allocated, disbursed and utilized under each schemes of NSAP during such period State and scheme-wise;
- (e) the time by which the financial assistance amount under each pension scheme was initially fixed and the timeline of all subsequent revisions, if any;
- (f) the existing mechanisms for monitoring and reporting discrepancies or leakages in the implementation of NSAP to ensure transparency and accountability;
- (g) whether any independent evaluation or assessment of NSAP has been conducted and if so, the key findings of such evaluations; and

- (h) whether any technology has been integrated into the implementation of NSAP, if so, the details of measures such as Direct Benefit Transfer (DBT) and online beneficiary management systems and the extent to which such measures have improved transparency and efficiency?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT

(SHRI KAMLESH PASWAN):

(a) Details and names of pension schemes under National Social Assistance Programme (NSAP) is given in the enclosed **Statement-I**.

(b) Under NSAP, since 2012, an overall cap of 3.09 crore beneficiaries has been kept for the country as a whole with State/UT and Scheme-wise cap, which is being continued till now. Scheme-wise and State/UT-wise number of beneficiaries for all States/UTs including Andhra Pradesh is given in the enclosed **Statement -II**. States/UTs are responsible for identification of beneficiaries as per eligibility criteria prescribed under the guidelines. Central funds are released to the States/UTs based on digitized number of beneficiaries or State/UT cap, whichever is lower. States/UTs are responsible for further flow of fund from top to bottom till disbursement to the beneficiaries in the District/ Block etc.

(c) and (g) From time to time, various impact assessment and evaluation studies have been carried out to assess the impact of NSAP schemes. As per the findings of these studies, the financial support provided under NSAP has been helpful in meeting day to day requirements of the beneficiaries. The programme along with

other welfare schemes of the Government has impacted the life of the poor and destitute positively.

(d) Details of funds released under NSAP during the last five years and current year is given in the enclosed **Statement -III**.

(e) Year of initial fixation of pension amount under Old age, Widow and Disability Pension Schemes is 1995, 2009 and 2009 respectively. There is no specific timeline for revision of assistance prescribed under Scheme guidelines. However, pension amount under Old Age Scheme was revised from Rs. 75/- to Rs. 200/- in the year of 2007. Old age pension was increased to Rs. 500/- for beneficiaries of 80 years and above in 2011. Further, assistance under Widow Pension and Disability Pension was increased to Rs. 300/- from Rs. 200/- in the year 2012.

(f) NSAP schemes in all the States/UTs are reviewed and monitored through Performance Review Committee (PRC), Nodal Officers Meetings, visits of Area Officers, Social Audit and regular and special monitoring by the National Level Monitors (NLM).

(h) Web-based pension payment portal (NSAP-PPS) operationalized as an end-to-end digital tool for Direct Benefit Transfer (DBT) mode disbursement of pension through PFMS has helped in ensuring speedy and efficient disbursement of pension assistance directly to the beneficiary. More than 90% pension disbursement under NSAP is through DBT mode. Digitization of beneficiary data along with

Aadhaar/Mobile seeding has resulted in removing duplication of beneficiaries and leakage of resources.

STATEMENT-I

Details and names of pension schemes under National Social Assistance Programme (NSAP)

A. National Old Age Pension Scheme - assistance of ₹ 200/- per month to persons in the age group of 60-79 years and ₹ 500/- per month to persons of 80 years and above. Currently, more than 221 lakh beneficiaries are covered.

B. National Widow Pension Scheme - assistance of ₹300/- per month to widows in the age-group of 40-79 years and ₹ 500/- per month to widows of 80 years and above. Currently, more than 67 lakh beneficiaries are covered.

C. National Disability Pension Scheme - assistance of ₹300/- per month to persons aged 18-79 years with severe or multiple disabilities and ₹ 500/- per month to persons of 80 years and above. Currently, more than 8.8 lakh beneficiaries are covered.

STATEMENT-II

State-UT-wise ceiling of beneficiaries under NSAP

Sl. No.	States/UTs	Number of beneficiaries					
		NOAPS	NWPS	NDPS	NFBS	Annapurna	Total
1	Andhra Pradesh	663736	246832	24412	10906	54354	1000240
2	Bihar	3157256	635091	127100	35859	166600	4121906
3	Chhattisgarh	644429	203628	32085	12801	24196	917139
4	Goa	7308	5886	466	225	420	14305
5	Gujarat	620548	276078	20327	10695	35377	963025
6	Haryana	259865	70808	16583	4154	NI	351410

7	Himachal Pradesh	93178	21974	853	684	2644	119333
8	Jharkhand	985094	266077	26349	14148	54939	1346607
9	Karnataka	899422	452027	44825	18312	NI	1414586
10	Kerala	458813	320715	66928	4358	36904	887718
11	Madhya Pradesh	1575079	546920	101470	30826	NI	2254295
12	Maharashtra	1122920	80725	9322	34987	108000	1355954
13	Odisha	1418631	525045	90283	24697	64800	2123456
14	Punjab	112955	19294	5982	2673	NI	140904
15	Rajasthan	823972	315048	30513	12347	47500	1229380
16	Tamil Nadu	1282504	574258	64096	18445	66388	2005691
17	Telangana	480315	180720	20578	7794	38846	728253
18	Uttar Pradesh	4722613	1025236	85773	73075	NI	5906697
19	Uttarakhand	204557	23898	2880	4808	NI	236143
20	West Bengal	1281159	726172	59941	21553	65068	2153893
NE States							
21	Arunachal Pradesh	5893	288	112	346	1840	8479
22	Assam	695997	119955	34579	8524	25308	884363
23	Manipur	55891	7075	1005	669	3320	67960
24	Meghalaya	55734	8024	1558	781	3580	69677
25	Mizoram	24524	2278	722	197	1000	28721
26	Nagaland	45941	3827	1011	535	2600	53914
27	Sikkim	16928	1469	457	175	960	19989
28	Tripura	135232	17537	2131	984	5740	161624
Union Territories							
29	AandN Islands	585	3	2	86	560	1236
30	Chandigarh	2378	2486	100	80	440	5484
31	DandN Haveli and DandD	8754	2109	310	119	358	11650
32	NCT Delhi	113824	36361	4635	2270	8040	165130
33	JandK	130298	7631	2465	323	10220	150937
34	Ladakh	6486	443	219	112	3002	10262
35	Lakshadweep	155	87	51	9	60	362
36	Puducherry	17713	9821	1271	283	1580	30668
	TOTAL	22130687	6735826	881394	358840	831642	30938389

NI : Not Implemented.

STATEMENT-III

Funds released to States/UTs under Indira Gandhi National Old Age Pension Scheme and Indira Gandhi National Widow Pension Scheme during the last five years and current year as on 06.02.2025

Rs. In crore

Sl.No.	States/UTs	IGNOAPS						IGNWPS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	195.18	186.77	141.55	194.75	253.72	171.75	91.07	91.07	68.3	91.07	114.29	70.3
2	Bihar	948.89	1000.02	998.05	1006.18	1153.55	861.96	203.12	203.12	233.45	235.34	235.49	203.04
3	Chhattisgarh	186.42	98.55	183.58	187.69	190.63	193.63	65.48	45.23	70.56	73.06	75.03	75.73
4	Goa	0	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	173.64	173.64	130.23	173.64	183.06	137.62	19.03	78.81	40.49	0	0	0
6	Haryana	88.84	34.96	0	180.39	0	0	21.19	7.98	0	43.77	0	0
7	Himachal Pradesh	37.32	39.34	9.85	29.56	72.91	0	6.67	6.67	1.67	5	14.26	0
8	J and K	21.92	22.88	35.07	19.26	73.13	15.49	1.13	1.24	2.02	1.41	4.87	1.61
9	Jharkhand	202.64	206.38	327.09	202.62	196.36	173.79	50.14	75.53	120.56	99.18	72.98	55
10	Karnataka	295.97	300.73	291.52	232.42	303.75	0	170.6	170.6	167.61	159.46	133.87	0
11	Kerala	68.49	175.96	0	0	366.66	78.64	38.79	96.98	0	0	204.3	52.6

12	Madhya Pradesh	304.31	465.46	392.16	663.28	578.58	622.81	187.4	190.35	149.18	244.79	202.8	214.89
13	Maharashtra	307.01	305.48	241.31	135.68	0	407.17	0	15.58	19.65	13.5	0	43.21
14	Odisha	421.56	351.85	417.15	412.31	406.55	128.48	195.12	206.12	188.37	195.99	193.29	87.36
15	Punjab	32.86	36.03	8.47	0	9.35	17.82	0	5.77	1.71	0	3.58	3.45
16	Rajasthan	249.76	251.48	65.86	358.24	211.41	332.19	59.33	66.87	25.84	162.35	86.69	160.82
17	Tamil Nadu	350.23	201.26	589.85	203.98	427.97	311.98	192.7	96.35	218.02	236.23	214.96	149.32
18	Telangana	69.7	213.17	71.74	144.89	112.23	0	32.54	97.63	32.54	65.09	49.3	0
19	Uttar Pradesh	1230.55	1247.08	1272.82	1473.63	1257.23	1425.52	135.4	135.6	180.11	190.08	0	341.55
20	Uttarakhand	41.25	98.76	48.42	0	77.79	74.19	3.84	11.51	2.4	11.64	8.86	8.93
21	West Bengal	560.93	367.05	240.96	381.44	567.02	345.39	234.26	217.49	179.26	203.9	340.94	203.42
22	Arunachal Pradesh	0	0	0	0	8.34	0	0	0	0	0	0.51	0
23	Assam	241.55	253.8	247.6	254.44	234.92	181.61	42.32	42.6	41.61	42.18	42.61	32.08
24	Manipur	16.22	25.92	4.29	22.39	13.28	18.82	1.86	3.08	0.51	2.71	1.78	2.63
25	Meghalaya	10.92	17.19	8.69	17.92	18.23	13.78	1.85	3.15	1.47	2.74	2.89	2.26
26	Mizoram	9.26	9.35	4.72	9.3	9.23	9.24	0.71	0.71	0.36	0.76	0.83	0.86
27	Nagaland	18.09	18.47	14.16	9.77	15.34	21.22	1.38	1.38	0.69	1.72	0.7	1.78
28	Sikkim	4.89	8.17	0	7.04	0	0	0.42	0.81	0	0.68	0	0

29	Tripura	56.37	9.85	22.98	25.31	37.26	26.68	9.28	2.69	3.71	4.21	4.99	6.04
30	AandN Islands	0	0.79	0	0	0	0	0	0.27	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	DandN Haveli and DandD	0	0	0	0	0	0	0	0	0	0	0	0
33	NCT Delhi	40	23.04	34.1	0	0	68.17	5.69	2.85	17.28	0	0	0
34	Ladakh	0.95		0	3.03	0	2.57		0.09	0	0.15	0	0.37
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	8.64	8.22	4.18	0	0	0	3.16	3.16	1.81	0	0	0
	TOTAL	6193.38	6152.61	5806.39	6349.17	6778.48	5640.53	1774.94	1881.28	1769.19	2087	2009.8	1717.24

Funds released to States/UTs under Indira Gandhi National Old Disability Pension Scheme and National Family Benefit Scheme during the last five years and current year as on 06.02.2025

Rs. In crore

Sl.No.	States/UTs	IGNDPS						NFBS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	9.05	9.05	6.79	9.05	11.32	6.96	22.47	22.47	16.85	22.47	28.08	16.85
2	Bihar	44.7	44.7	46.78	46.78	47.13	39	32.97	0	0	0	36.93	9.26
3	Chhattisgarh	11.59	8.9	11.85	11.86	11.89	11.91	26.37	5.22	11.68	27	0	16.88

4	Goa	0	0	0	0	0	0	0	0	0	0	0	0
5	Gujarat	4	4.59	5.72	8.44	7.53	5.65	14.13	16.52	11.13	16.52	16.52	8.49
6	Haryana	4.28	1.54	0	8.91	0	0	8.43	1.69	0	17.13	0	0
7	Himachal Pradesh	0.32	0.32	0.08	0.24	0.55	0	1.41	1.06	0.7	1.06	2.47	0
8	J and K	0.32	0.28	0.67	0.45	2	0.63	0.44	0.17	0	0	0	0
9	Jharkhand	9.07	7.12	12.2	9.83	7.25	2.47	9.76	0	11.89	30.03	0	2.6
10	Karnataka	16.18	16.18	16.18	15.74	12.91	0	37.72	37.72	18.86	27.73	0	0
11	Kerala	5.55	13.87	0	0	31.18	0	0	1.78	0	0	0	0
12	Madhya Pradesh	28.94	35.5	27.52	45.23	37.63	37.96	54.9	15.31	31.75	57.09	8.9	0
13	Maharashtra	0	0	0	0	0	0	28.29	19.95	34.91	21.97	0	0
14	Odisha	22.42	33.31	31.82	33.65	33.16	13.36	16.6	30.42	16.3	38.63	52.48	31.64
15	Punjab	0	1.74	0.45	0	1.11	1	0	3.84	0.51	0	1.38	0.62
16	Rajasthan	2.33	10.94	2.08	15.5	7.1	11.1	0	0	0	0	0	0
17	Tamil Nadu	16.16	10.61	34.06	17.59	23.69	16.37	19	19	0	19	9.34	8.17
18	Telangana	3.23	9.7	3.24	6.47	5.14	0	0	3.18	0	0	0	0
19	Uttar Pradesh	27.15	20.36	13.96	20.94	22.88	8.04	150.53	142.7	150.53	150.53	112.9	164.24
20	Uttarakhand	0.52	1.31	0.27	1.3	1.07	1.07	4.95	1.96	0	0	1.42	1.77

21	West Bengal	16.37	22.78	13.87	11.31	32.34	15.19	44.4	44.39	27.1	25.91	62.89	33.3
22	Arunachal Pradesh	0	0	0	0	0.2	0	0	0	0	0	0	0
23	Assam	7.01	7.01	7.01	12.93	12.29	9.26	0	0	0	0	0	0
24	Manipur	0.37	0.56	0.09	0.47	0.27	0.32	0.69	2.07	0.34	1.72	1.03	0.16
25	Meghalaya	0.3	0.36	0.17	0.47	0.56	0.44	0.8	0	0.8	0	0	0
26	Mizoram	0.15	0.15	0.07	0.2	0.26	0.27	0.41	0.41	0.2	0.41	0.3	0.51
27	Nagaland	0.36	0.36	0.27	0.36	0.28	0.38	1.1	1.1	0.83	1.1	0.83	1.1
28	Sikkim	0.17	0.25	0	0.21	0	0	0.33	0.09	0	0.22	0	0
29	Tripura	1.12	0.33	0.49	0.51	0.74	0.55	1.01	1.01	1.01	0	1.01	0
30	AandN Islands	0	0.05	0	0	0	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
32	DandN Haveli and DandD	0	0	0	0	0	0	0	0	0	0	0	0
33	NCT Delhi	2.34	1.17	1.76	0	0	1.67	4.68	2.34	3.51	0	0	1.17
34	Ladakh		0.01	0	0.13	0	0.1	0	0.1	0.33	0.37	0	0.44
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0.47	0.09	0	0	0	0	0	0	0	0	0	0
	TOTAL	234.47	263.14	237.4	278.57	310.47	183.71	481.39	374.49	339.25	458.88	336.48	297.18

DECLINE IN FDI INFLOWS

1160. SHRI ANTO ANTONY:

SHRI SAPTAGIRI SANKAR ULAKA:

ADV GOWAAL KAGADA PADAVI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government is considering any reforms to Foreign Direct Investment (FDI) policies to achieve the annual \$100 billion FDI target and if so, the details thereof and if not, the reasons therefor;
- (b) the reasons for the decline in FDI inflows to a five year low in 2024, and the steps taken/being taken by the Government to reverse this trend;
- (c) the progress made in liberalising FDI in sensitive sectors such as defence, insurance, and telecom, and their contribution to FDI inflows in 2024;
- (d) the details of initiatives taken to address sector-specific barriers and improve India's attractiveness as an investment destination, particularly in services, software, and manufacturing, Sector-wise; and
- (e) the expected timeline for achieving the FDI target and the mechanisms in place to monitor progress towards this goal?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

(a) to (e) The Government reviews the FDI policy on an ongoing basis and makes significant changes from time to time, to ensure that India remains an attractive and investor-friendly destination. However, the Government does not fix targets for FDI inflows as FDI is largely a matter of private business decisions. FDI inflows depend on a host of factors such as availability of natural resources, market size, infrastructure, political and general investment climate as well as macroeconomic stability and investment decisions of foreign investors.

The Government of India always strives to attract larger FDI by removing regulatory barriers, streamlining processes, developing infrastructure, bettering logistics and improving the business environment by enhancing the Ease of Doing Business (EoDB).

To further strengthen a seamless business regulatory framework across the country and nudge states to promote healthy competition to attract investment including FDI, various initiatives are being undertaken. The Government of India released Business Reforms Action Plan (BRAP) 2024 rankings and Logistics Ease Across Different States (LEADS) 2024 report to inter-alia communicate to potential investors examples of positive business ecosystem as well as logistics performance undertaken by various States and UTs.

Various initiatives have also been taken to address sector-specific barriers and improve India's attractiveness as an investment destination in services, software, and manufacturing, sector-wise and is enclosed as **Statement**.

Apart from the above, the Government reviews FDI policy on a regular basis to make it more investor-friendly and remove the policy bottlenecks that are hindering investment inflows into the country. The extant FDI policy framework follows a negative list approach wherein barring a select few sectors, FDI is permitted up to 100% in the automatic route, subject to applicable laws/regulations, security and other conditionalities. Factors like improved global competitiveness, a dynamic innovation ecosystem, and a business-friendly environment have been key drivers.

FDI in the Defence sector is allowed up to 74% through Automatic Route (from earlier 49%) for companies seeking new industrial licenses. Further, 100% FDI in the Telecom Sector is allowed under Automatic Route. FDI sectoral cap in the insurance sector has been revised from 49% to 74% under the automatic route. The Union Budget 2025 also announced for the further increase of FDI sectoral cap for the insurance sector from 74% to 100%. This enhanced limit will be available for those companies, which invest the entire premium in India.

FDI inflow in India stood at USD 36.05 billion in 2013-14 and has increased since then. India registered its highest annual FDI inflow of USD 84.84 billion

in the financial year 2021-22. It has slightly declined post due to the threat of global recession and economic crisis due to geopolitical conflicts and global protectionist measures. However, during the 1st half of current FY 2024-25, FDI inflow has increased by 26% in comparison to 1st half of previous FY 2023-24 (i.e. from USD 33.51 billion to USD 42.10 billion). The share of Insurance, Telecommunications and Defence Industries, in FDI Equity Inflows were 4.13%, 0.63% and 0.009% respectively during FY 2023-24.

This reflects India's growing appeal as a global investment destination, driven by a proactive policy framework, a dynamic business environment, and increasing international competitiveness. FDI has played a transformative role in India's development by providing substantial non-debt financial resources, fostering technology transfers, and creating employment opportunities.

STATEMENT

The details of initiatives taken to address sector-specific barriers and improve India's attractiveness as an investment destination, particularly in Software, Service, and Manufacturing Sector

1. Software Sector:

To attract FDI in software sector, Special Economic Zones (SEZs) and Software Technology Parks of India (STPIs) have been setup to promote the growth of the software sector by providing tax benefits, infrastructure support, and regulatory ease. SEZs offer tax incentives, simplified regulations, and world-class

infrastructure to attract foreign and domestic investments in IT and software development. Further, STPIs help to promote software development and exports in addition to Government-backed incentives like Make in India and Digital India.

2. Service Sector:

To address barriers in service sectors, concerted efforts have been put to promote the Startup and Innovation Ecosystem in India. For instance, to stimulate innovation and attract investments in Startups, the government has abolished the 'angel tax' for all classes of investors, effective from 2025 - 26. This move eliminates a significant hurdle for early-stage companies and their investors.

Further, in the Union Budget 2025 it was announced that a new Fund of Funds with ₹10,000 crore will be established to expand support for Startups.

3. Manufacturing Sector:

The Government has undertaken several initiatives to accelerate growth and establish India as a global manufacturing powerhouse. In order to attract investments, 100% FDI is allowed the automatic route in the Manufacturing sector. Launched in 2020, the PLI Scheme is a strategic leap toward self-reliance. Keeping in view India's vision of becoming 'Atmanirbhar', Production Linked Incentive (PLI) Schemes for 14 key sectors were announced with an outlay of Rs. 1.97 lakh crore (over US\$26 billion) to enhance India's Manufacturing capabilities and exports. Further, the Make in India initiative stands as a testament to India's determination to reshape its manufacturing landscape and enhance its global standing. In addition

to ongoing schemes of various Ministries and Departments, the Government has taken various steps to boost shares of manufacturing in Gross Value Added (GVA). These measures include Public Procurement (Preference to Make in India) Orders, Phased Manufacturing Programme (PMP) and QCOs (Quality Control Orders) etc. The initiatives taken by the Government have contributed to 69% increase in FDI equity inflow in the manufacturing sector, rising from USD 98 billion in 2004-2014 to USD 165 billion in 2014-2024.

EMPLOYMENT THROUGH START-UPS

1161. SHRI THARANIVENTHAN M. S.:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details of the total number of Start-ups registered during the last two years in Tamil Nadu;
- (b) the number of people employed through the recognized Start-ups so far in Tamil Nadu and the percentage of women participation therein;
- (c) the details of efforts being made by the Government to promote Start-ups; and
- (d) whether the Government has in place any special action plan for Start-ups, especially in the State of Tamil Nadu, if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) The Government, with an intent to build a strong ecosystem for nurturing innovation, Startups and encouraging investments in the Startup ecosystem of the country launched the Startup India initiative on 16th January, 2016.

As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'Startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As on 31st December 2024, 1,57,706 entities have been recognised as Startups by DPIIT. Specifically for the State of Tamil Nadu, 10,577 entities have been recognised as Startups by DPIIT as on 31st December 2024.

The total number of entities which have been recognised as Startups by DPIIT in the last two years viz 2023 and 2024, in the State of Tamil Nadu is 2,816 and 2,656 respectively.

- (b) Specifically for the State of Tamil Nadu, entities which have been recognised as Startups by DPIIT have reportedly created over 1.1 lakh direct jobs as on 31st December 2024. Further, of the 10,577 entities which have been recognised as Startups by DPIIT in the State of Tamil Nadu, 5,206 entities have self-reported to have at least one-woman director/partner.

(c) and (d) The Government unveiled an action plan for Startups comprising of schemes and incentives envisaged to create a vibrant Startup ecosystem in the country. The Action Plan comprises of 19 action items spanning across areas such as “Simplification and handholding”, “Funding support and incentives” and “Industry-academia partnership and incubation”.

For attaining specific objectives of the action plan, various programs are implemented by the Government under the Startup India initiative to recognize, develop, promote, and empower the Startup ecosystem. All the steps undertaken by the Government under the said initiative are inclusive and are implemented across States/UTs, including the State of Tamil Nadu. The flagship Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) support startups at various stages of their business cycle. The Government also implements periodic exercises and programs including States’ Startup Ranking, National Startup Awards, and Innovation Week which play an important role in the holistic development of the Startup ecosystem. Government also encourages and supports ecosystem led initiatives such as Startup Mahakumbh which serve as a vibrant platform for stakeholders to network and collaborate. Initiatives to improve market access and enable public procurement which support startups in growing and scaling up their businesses have also been undertaken. Digital platforms such as the

Startup India portal and BHASKAR enable easy access to resources and Startup ecosystem collaboration. These measures are complemented by regulatory reforms and other ecosystem development events and programs.

एनएमडीसी के कामकाज में पारदर्शिता

1162. श्री संजय हरिभाऊ जाधव:

श्री अरविंद गणपत सावंत:

क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार अपने कामकाज में पारदर्शिता लाने के लिए प्रतिबद्ध है;

(ख) यदि हां, तो इसे किस प्रकार किए जाने का प्रस्ताव है;

(ग) क्या सरकार का सभी अधिकारियों के मोबाइल नंबर, कार्यालय फोन नंबर और ई-मेल पता को सरकार या संबंधित उपक्रमों की वेबसाइटों पर अपलोड करने का विचार है;

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और एनएमडीसी मुख्यालय के अधिकारियों/अनुसंधान और विकास अधिकारियों के मोबाइल नंबर और ई-मेल पता को वेबसाइट पर अपलोड न करने के क्या कारण हैं;

(ङ) यदि नहीं, तो इसके क्या कारण हैं;

(च) क्या यह सच है कि एनएमडीसी में कार्यरत किसी भी अधिकारी द्वारा लैंडलाइन कॉल का जवाब नहीं दिया जा रहा है;

(छ) क्या सरकार को इस संबंध में कोई शिकायत प्राप्त हुई है;

(ज) यदि हां, तो सरकार द्वारा इस पर तत्काल क्या कार्रवाई की गई है; और

(झ) इस संबंध में पारदर्शिता लाने के लिए सरकार द्वारा अन्य क्या उचित कदम उठाए गए हैं?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) और (ख) प्रशासनिक सुधार और लोक शिकायत विभाग ने सूचित किया है कि भारत सरकार ने दिन-प्रतिदिन के प्रशासन में पारदर्शिता सुनिश्चित करने के लिए प्रौद्योगिकीय हस्तक्षेप के माध्यम से विभिन्न क्षेत्रों में विभिन्न स्कीमों को कार्यान्वित किया है जैसे आधार समर्थित बायोमीट्रिक उपस्थिति प्रणाली (आईबीएस), पेंशन मंजूरी और भुगतान ट्रेकिंग प्रणाली (भविष्य), केन्द्रीकृत लोक शिकायत निवारण और निगरानी प्रणाली (सीपीजीआरएमएस), सार्वजनिक वित्तीय

प्रबंधन प्रणाली (पीएफएमएस), सरकारी ई-बाजार (जीईएम), विदेश यात्रा प्रबंधन प्रणाली (एफवीएमएस), स्मार्ट कार्य निष्पादन मूल्यांकन रिपोर्ट रिकार्डिंग ऑनलाइन विंडो (एसपीएआरआरओआर), ई-अवकाश प्रबंधन प्रणाली, कर्मचारी मानव संसाधन प्रबंधन प्रणाली (ई-एचआरएमएस), ई-कार्यालय आदि।

(ग) और (घ) इस्पात मंत्रालय ने सूचित किया है कि एनएमडीसी हितधारकों के साथ संचार सुविधा के लिए कंपनी की आधिकारिक वेबसाइट पर आधिकारिक लैंडलाइन नंबर और ईमेल आईडी सहित प्रमुख अधिकारियों के संपर्क विवरण प्रकाशित करता है। डेटा सुरक्षा बनाए रखने, दुरुपयोग को रोकने और गोपनीयता नियमों का पालन करने के लिए अधिकारियों के मोबाइल नंबर कंपनी की वेबसाइट पर अपलोड नहीं किए जाते हैं।

(ङ) इस्पात मंत्रालय ने सूचित किया है कि एनएमडीसी यह सुनिश्चित करता है कि आधिकारिक लैंडलाइन नंबर कार्य कर रहे हैं और कंपनी के कार्य घंटों के दौरान कॉल पर निरपवाद रूप से ध्यान दिया जाता है।

(च) और (छ) इस्पात मंत्रालय ने सूचित किया है कि इस संबंध में सरकार को कोई शिकायत प्राप्त नहीं हुई है।

(ज) इस्पात मंत्रालय ने सूचित किया है कि एनएमडीसी ने पारदर्शिता सुनिश्चित करने के लिए अनेक उपाय कार्यान्वित किए हैं जिनमें निम्नलिखित शामिल हैं:

- **कॉर्पोरेट गवर्नेंस:** एनएमडीसी सेबी (एलओडीआर) विनियम, 2015 और कंपनी अधिनियम, 2013 के दिशानिर्देशों का कड़ाई से पालन करता है, जो वित्तीय निष्पादन, बोर्ड निर्णयों और जोखिम प्रबंधन से संबंधित प्रकटीकरण को सुनिश्चित करता है।
- **सार्वजनिक प्रकटीकरण:** वित्तीय परिणाम, परियोजना अद्यतन और प्रमुख नीतिगत निर्णय एनएमडीसी की वेबसाइट पर नियमित रूप से प्रकाशित किए जाते हैं और सार्वजनिक रूप से उपलब्ध हैं।
- **सीएसआर पहल:** एनएमडीसी की सीएसआर गतिविधियों को कंपनी अधिनियम, 2013 के अनुरूप कार्यान्वित किया जाता है, जिसमें व्यय, परियोजनाओं और प्रभाव आकलन के विवरण वार्षिक रिपोर्टों और सार्वजनिक प्रकटनों के माध्यम से उपलब्ध कराए जाते हैं।
- परियोजना स्थलों पर नियमित सार्वजनिक परामर्श और हितधारक बैठकें।
- जनता के साथ बेहतर संचार के लिए सोशल मीडिया और डिजिटल आउटरीच।

VARIATION IN WAGES UNDER MGNREGS

1163. SUSHRI PRANITI SUSHILKUMAR SHINDE:

SHRI SAPTAGIRI SANKAR ULAKA:

SHRI HARISH CHANDRA MEENA:

DR. DHARAMVIRA GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has identified the reasons for significant variations in Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) wages across different States including Rajasthan for FY 2024-25, if so, the details thereof and if not, the reasons therefor;
- (b) the mechanism followed by the Government in allocating the annual budget for MGNREGS;
- (c) the steps being taken to enhance transparency and efficiency in budget allocation for the scheme;
- (d) whether the Government plans to revise the methodology for calculating MGNREGS wage rates, which are currently based on the Consumer Price Index - Agricultural Labourers (CPI-AL) with a 2010-11 base year; and
- (e) the process followed by the Government during the budget allocation for MGNREGS along with the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN):**

(a) and (d) Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment Scheme. It provides fall back options for livelihood security for rural households when no better employment opportunity is available.

As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by

notification, specify the wage rate for its beneficiaries. Further, section 6 (2) of the Act, provides that until such time a wage rate is fixed by the Central Government in respect of any area in a State, the minimum wage fixed by the State Government under section 3 of the Minimum wages Act, 1948 for Agricultural Laborers shall be considered as the wage rate applicable to that area. Accordingly, as per provision of Section 6(2) of the Act, from the inception of the scheme till the financial year 2010-11, the wage rate in Mahatma Gandhi NREGA was determined on the basis of the minimum wage set by the respective State Governments. However, from the financial year 2011-12, the Government of India started determining the wage rates using the Consumer Price Index for agricultural labour (CPI-AL).

To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year, based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT is coming lower than the wage rate of previous year, it is being protected by maintaining the previous year's wage rate. The wage rate is made applicable from 1st April of each financial year. The overall % increase in wage rate for FY 2024-25 from the FY 2023-24 is about 7 %.

However, each State/UT can provide wages over and above the wage rate notified by the Central Government.

(b), (c) and (e) With regard to allocation of Budget for Mahatma Gandhi NREGS it is stated that the projected Budget Estimate (BE) for the incoming financial year is prepared by the Department of Rural Development as per the timeline fixed by the Ministry of Finance. While preparing the BE for the incoming financial year, various factors are taken into account which include central releases so far, persondays generated, pending liability if any, of the previous financial year, average increase in the wage rate as well as material and admin cost over the year.

Once the projected BE is approved by the competent authority, it is shared with the Ministry of Finance for allocation of funds. Based on demand projected by the Ministry and availability of funds, necessary budgetary allocations are made in the Union Budget. It is stated since Mahatma Gandhi NREGS is a demand driven Scheme, based on the pace of expenditure and demand for work on the ground, Government of India is committed to make the required funds available. Accordingly, based on requirements projected by the Department of Rural Development, allocation made at BE stage is enhanced in Revised Estimate (RE)/ Final Estimate during the course of the year.

With regard to allocation of “Agreed to Labour Budget” to the States/Union Territories, it is stated that in the October month of the current financial year, States/UTs are requested to send the proposal for the annual action plan for incoming financial year after following due process. Based on the proposal received from States/UTs an Empowered Committee under the Chairpersonship of the

Secretary (Rural Development) approves the “Agreed to Labour Budget”. The Empowered Committee also consists of the Secretary in charge of the Rural Department of States/UTs as a member. This “Agreed to Labour Budget” is an indicative number for better planning so that work can be provided against demand on time. During the course of the year, the “Agreed to Labour Budget” is revised depending upon demand for employment by enrolled households.

EMPOWERMENT OF WOMEN

1164. SHRIMATI RACHNA BANERJEE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether gender considerations being integrated into rural development policies and programme, if so, the details thereof;
- (b) the steps taken by the Government to empower rural women economically and socially, especially in terms of land ownership, access to credit, and leadership roles and the details thereof during the last five years, year-wise; and
- (c) whether the Government has any policy to ensure that rural youth are equipped with the skills and opportunities to thrive in the evolving rural economy, if so, the details thereof along with the achievements made so far?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN):

(a) to (c) Ministry of Rural Development (MoRD) accords priority for gender empowerment through its policies and programmes. The Gender Programme is integrated within Deendayal Antyodaya Yojana -National Rural Livelihoods Mission (DAY-NRLM) interventions. DAY-NRLM recognizes addressing gender inequality as a pre-requisite to social and economic empowerment. The Programme builds capacity of State Rural Livelihood Mission (SRLM) to integrate Gender in its operations and create an architecture of support at the community level for women's collectives to identify and take action on gender discriminatory practices. Series of training and perspective-building inputs are made available on these platforms and are provided to Social Action Committees (SAC) under Village organization (VO), and cluster level federation (CLF) by the trained pool of Gender Cadres. These bodies primarily function on the premise of uplifting women's condition and position in society by identifying, acknowledging, and addressing issues of discrimination. The program also conducts several large-scale advocacy outreach through the National Gender Campaign (Nayi Chetna). DAY NRLM is empowering women SHGs to access credit from Banks from Banks. Credit accessed by women Self Help Groups during the last five years is as under:

1. 2019-20 Rs. 70,977 crores
2. 2020-21 Rs. 84,717 crores
3. 2021-22 Rs. 1,20,477 crores

4. 2022-23 Rs. 1,57,370 crores
5. 2023-24 Rs. 2,07,820 crores

Further, Mahatma Gandhi National Rural Employment Guarantee Act, 2005, being implemented by MoRD requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work. Mahatma Gandhi NREGS is a gender-neutral scheme that promotes participation of women by providing wage parity with men, provision of separate schedule of rates of wages for women, facilities for crèche, work-side sheds for children and child care services. In convergence with the National Rural Livelihood Mission (NRLM), women mates have also been introduced, which again facilitates the participation of women. The rate of participation of women (percentage of women person-days out of a total in percentage) under Mahatma Gandhi NREGS from 2019-20 to 2023-24 is given below:-

Financial Year	2019-20	2020-21	2021-22	2022-23	2023-24
Women participation rate (%)	54.78	53.19	54.82	57.47	58.9

(As per NREGASoft)

MoRD is implementing a women-specific Scheme i.e. Indira Gandhi National Widow Pension Scheme (IGNWPS) under National Social Assistance Programme (NSAP). The central pension under the IGNWPS is Rs. 300/- per month per

beneficiary. State Governments have been advised to contribute at least an equal amount from their resources. The applicant must be a widow in the age group of 40-79 years. The applicant should belong to a Below Poverty Line (BPL) household according to the criteria prescribed by the Central Government. On reaching the age of 80 years, the beneficiaries get enhanced assistance of Rs.500/- per month. At present widow beneficiaries are getting pension between Rs. 300/- to Rs. 2800/- depending on the State pension amount which varies from State to State. At present, the ceiling under the scheme for all States and UTs is pegged at 67.36 lakh.

MoRD is also implementing two welfare programmes in skill development for rural poor youth under NRLM as follows:-

- i. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) which is a placement-linked skill development program for rural poor youth in the age group of 15-35 years. It empowers the rural poor youth with employable skills and facilitates their participation in regular labour markets, thus providing them with jobs having regular monthly wages at or above the minimum wages. Under DDU-GKY, coverage of 33% of women is mandatory. The details of the total candidates and women candidates trained and placed for the last 5 years under DDU-GKY is provided below:

FY	Total		Women	
	Trained	Placed	Trained	Placed
2019-20	247177	150214	126691	66440
2020-21	38289	49563	19685	22640
2021-22	97006	45612	58443	26040
2022-23	231491	158078	133519	92065
2023-24	199524	157456	122250	94684
2024-25 till Dec., 24	69086	53810	43228	33646

- ii. Rural Self Employment Training Institutes (RSETI) scheme is applicable to all the categories including women. Any unemployed youth in the age group of 18-45 years, irrespective of Caste, Creed, Religion, Gender and Economic Status, having aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training under RSETI. The details of the total candidates and women candidates trained and settled for the last 5 years under RSETIs is provided below:

FY	Total		Women	
	Trained	Settled	Trained	Settled
2019-20	384025	281645	274135	202010

2020-21	255141	185234	206794	138538
2021-22	314114	256429	257107	212400
2022-23	409802	325880	331898	272977
2023-24	451419	350272	360318	290392
2024-25 (till 31-12-2024)	471968	299356	382796	249717

The other schemes of MoRD accord priority to genders in general. The guidelines under Pradhan Mantri Awaas Yojana – Gramin provides that allotment of house shall be made jointly in the name of husband and wife, except in the case of widow/unmarried/separated person. The State may also choose to allot the house solely in the name of woman. Under Watershed Development Component of Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY), the scheme guidelines have enough provisions for giving representation to women during planning and implementation. The four members watershed development team (WDT) set up by the project implementation agency for planning and implementation of the watershed projects should have at least 1 women member. Similarly, the 11 members Watershed Committee constituted by the Gram Sabha for executing project development activities at village level should have at least two

women representatives. Further the self help groups constituted under WDC-PMKSY have maximum women members.

So far as land ownership is concerned, SVAMITVA Scheme of Ministry of Panchayati Raj, which significantly contributes to the economic empowerment of rural women. By providing legally recognized property ownership in village Abadi areas, the scheme ensures that women, including those from marginalized communities, have secured land tenure. Further, as informed by Ministry of Panchayati Raj, Article 243D of the Constitution of India provides for not less than one-third reservation for women in Panchayati Raj Institutions (PRIs), out of total number of seats to be filled by direct election and out of total number of offices of chairpersons of Panchayats. However, 21 States and 2 UTs, have gone even further and have made provisions of 50% reservation for women in PRIs in their respective Panchayati Raj Acts. As per the information available with the Ministry, 21 States namely, Andhra Pradesh, Assam, Bihar, Chhattisgarh, Gujarat, Haryana, Himachal Pradesh, Jharkhand, Karnataka, Kerala, Madhya Pradesh, Maharashtra, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Telangana, Tripura, Uttarakhand, West Bengal and 2 Union Territories namely "Lakshadweep" and "Dadra and Nagar haveli and Daman and Diu", have made provision for 50% reservation for women in Panchayati Raj Institutions in their respective State Panchayati Raj Acts. In respect of remaining States and Union Territories, Constitutional provision as

prescribed in Article 243D (i.e. not less than one-third reservation for women in Panchayati Raj Institutions) applies.

Government has been encouraging increased involvement of women in the functioning of Panchayats through active participation in the Gram Sabha meetings for preparation of Gram Panchayat Development Plans and various schemes being implemented by the Panchayats. This Ministry has also issued advisories to the States to facilitate holding of separate Ward Sabha and Mahila Sabha meetings prior to Gram Sabha meetings, enhancing the presence and participation of women in Gram Sabha and Panchayat meetings, allocation of Panchayat funds for women centric activities, combating the evil of women trafficking, female foeticide, child marriage etc.

VACANCIES IN CPSEs

1165. SHRI SUBBARAYAN K:

SHRI SELVARAJ V:

SHRI CHANDRA PRAKASH JOSHI:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

(a) the details and the number of vacancies that are existing there in the Central Public Sector Enterprises (CPSEs) at the end of the year 2024 along with the date(s) from which these are existing vacant;

(b) whether the Government has taken any steps/any plan to fill these vacancies in a time-bound manner; and

(c) if so, the details thereof along with the timeline fixed for the same, if any?

**THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND
MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU
SRINIVASA VARMA):**

(a) Deployment of Manpower in the Central Public Sector Enterprises (CPSEs) under the administrative control of Ministry of Heavy Industries is depending upon the growth and volume of the business and is not vacancy based. This Manpower strength expands and/ or contracts to suit the changing business outlook.

(b) and (c) Does not arise in view of (a) above.

तकनीकी वस्त्र पार्क

1166. श्री ओमप्रकाश भूपालसिंह उर्फ पवन राजेनिंबालकर:

श्री दरोगा प्रसाद सरोज:

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश में स्थापित तकनीकी वस्त्र पार्क का महाराष्ट्र और उत्तर प्रदेश सहित राज्यवार और स्थानवार ब्यौरा क्या है;
- (ख) क्या सरकार का महाराष्ट्र के उस्मानाबाद संसदीय निर्वाचन क्षेत्र के कौडगांव और उत्तर प्रदेश के लालगंज संसदीय निर्वाचन क्षेत्र में एमआईडीसी के तकनीकी वस्त्र पार्क स्थापित करने का विचार है;

- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं;
- (घ) क्या सरकार को इस संबंध में महाराष्ट्र और उत्तर प्रदेश सरकार से कोई प्रस्ताव प्राप्त हुआ है;
- (ङ) यदि हां, तो सरकार द्वारा इस संबंध में क्या कार्रवाई की गई है;
- (च) क्या सरकार ने आकांक्षी जिले होने कि वजह से उस्मानाबाद और आजमगढ़ में रोजगार सृजन के प्रस्ताव को प्राथमिकता दी है;
- (छ) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ज) महाराष्ट्र के उस्मानाबाद संसदीय निर्वाचन क्षेत्र और उत्तर प्रदेश के आजमगढ़ संसदीय क्षेत्र में सरकार द्वारा कार्यान्वित की जा रही अन्य योजनाओं का ब्यौरा क्या है?

विदेश मंत्रालय में राज्य मंत्री; तथा वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्रा मार्गेरिटा):

(क) से (ज) वस्त्र उद्योग की संपूर्ण मूल्य-श्रृंखला के लिए एकीकृत बड़े पैमाने पर और आधुनिक औद्योगिक अवसंरचना सुविधा विकसित करने के उद्देश्य से, सरकार ने वर्ष 2021-22 से वर्ष 2027-28 की अवधि के लिए 4,445 करोड़ रुपये के योजना परिव्यय के साथ ग्रीनफील्ड/ब्राउनफील्ड साइटों में 7 (सात) पीएम मेगा एकीकृत वस्त्र क्षेत्र और अपैरल (पीएम मित्र) पार्क स्थापित करने को मंजूरी दी है। यह उम्मीद की जाती है कि पूरा होने पर प्रत्येक पीएम मित्र पार्क से 3 लाख (प्रत्यक्ष/अप्रत्यक्ष दोनों) रोजगार उत्पन्न होंगे।

महाराष्ट्र और उत्तर प्रदेश सहित सभी राज्यों से अपने-अपने राज्यों में पीएम मित्र पार्क स्थापित करने के लिए प्रस्ताव प्रस्तुत करने का अनुरोध किया गया था। जवाब में, महाराष्ट्र (औरंगाबाद और अमरावती) से दो और उत्तर प्रदेश (लखनऊ) से एक सहित 13 राज्य सरकारों से 18 प्रस्ताव प्राप्त हुए। सरकार ने पीएम मित्र पार्क स्थापित करने के लिए अमरावती, महाराष्ट्र और लखनऊ, उत्तर प्रदेश में एक-एक साइट सहित 7 साइटों को अंतिम रूप दिया है।

पीएम मित्र पार्क कताई, बुनाई, प्रसंस्करण और छपाई से लेकर गारमेंट विनिर्माण, सहायक उपकरण निर्माताओं तक एक ही स्थान पर एकीकृत वस्त्र मूल्य श्रृंखला बनाने का अवसर प्रदान करेगा, जिससे लॉजिस्टिक और लेनदेन लागत कम होगी। मानव निर्मित फाइबर (एमएमएफ) और तकनीकी वस्त्र इन पार्कों में नए निवेश का एक महत्वपूर्ण घटक होने की उम्मीद है। महाराष्ट्र और उत्तर प्रदेश में तकनीकी वस्त्र पार्क स्थापित करने का कोई प्रस्ताव मंत्रालय में लंबित नहीं है।

मंत्रालय वस्त्र क्षेत्र में क्षमता निर्माण (एससीबीटीएस) के लिए (समर्थ) योजना को भी लागू कर रहा है, जिसका उद्देश्य संगठित वस्त्र (कताई और बुनाई को छोड़कर) और संबंधित क्षेत्रों में रोजगार सृजन में उद्योग के प्रयासों को प्रोत्साहित और पूरक करने और पारंपरिक क्षेत्रों में कौशल और कौशल उन्नयन प्रदान करने के लिए मांग संचालित, रोजगार उन्मुख राष्ट्रीय कौशल योग्यता फ्रेमवर्क (एनएसक्यूएफ) अनुरूप कौशल कार्यक्रम प्रदान करना है। दिनांक 03.02.2025 तक, कुल 3,57,949 लाभार्थियों को प्रशिक्षित (उत्तीर्ण) किया जा चुका है और 2,86,206 लाभार्थियों को "समर्थ" के तहत रोजगार प्रदान किया गया है।

इसके अलावा, वस्त्र मंत्रालय वस्त्र क्षेत्र को बढ़ावा देने के लिए देश भर में विभिन्न योजनाओं/पहलों को कार्यान्वित कर रहा है। प्रमुख योजनाएं/पहलें इस प्रकार हैं: राष्ट्रीय तकनीकी वस्त्र मिशन (एनटीटीएम), जिसे देश में तकनीकी वस्त्र क्षेत्र को बढ़ावा देने के उद्देश्य से शुरू किया गया था; बेंचमार्क टेक्सटाइल मशीनरी में योग्य निवेश के लिए पूंजी निवेश सब्सिडी के माध्यम से प्रौद्योगिकी उन्नयन और आधुनिकीकरण को प्रोत्साहित करने के लिए एटीयूएफएस; रेशम उत्पादन मूल्य श्रृंखला के व्यापक विकास के लिए सिल्क समग्र-2; हथकरघा और हस्तशिल्प क्षेत्रों आदि के लिए शुरू से अंत तक समर्थन के लिए राष्ट्रीय हथकरघा विकास कार्यक्रम (एनएचडीपी) और राष्ट्रीय हस्तशिल्प विकास कार्यक्रम (एनएचडीपी)।

महाराष्ट्र एकीकृत और सस्टेनेबल वस्त्र नीति वर्ष 2023-28 तकनीकी वस्त्र पार्कों की स्थापना के लिए महत्वपूर्ण प्रोत्साहन प्रदान करती है जिसमें पूंजी सब्सिडी, ईटीपी, सीईटीपी, जेडएलडी और सौर संयंत्रों की स्थापना के लिए समर्थन शामिल है। यह नीति सामान्य सुविधा केंद्रों की स्थापना और अनुसंधान एवं विकास गतिविधियों को बढ़ावा देने को भी प्रोत्साहित करती है।

इस नीति के अनुसार, महाराष्ट्र सरकार ने पूरे महाराष्ट्र में छह तकनीकी वस्त्र पार्कों की स्थापना के लिए सभी क्षेत्रों में समान सब्सिडी सहायता के साथ कई तरह के प्रोत्साहन आरंभ किए हैं।

उत्तर प्रदेश वस्त्र एवं गारमेंटिंग नीति वर्ष 2017 और वर्ष 2022 के अनुसार, राज्य सरकार राज्य के पूर्वांचल क्षेत्र में स्थित इकाइयों को अतिरिक्त प्रोत्साहन प्रदान कर रही है।

SUPPLY OF KEROSENE

1167. SHRI SHAFI PARAMBIL:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) whether the Government is aware of the inadequate supply of kerosene through the PDS to the fishermen in Kerala;

(b) whether the Government is aware of the fact that, due to the insufficient supply of kerosene through the PDS, the fishing community in Kerala is in an acute financial crisis;

(c) whether the Government is planning to increase the PDS quota of kerosene to fishermen in Kerala; and

(d) if not, the reasons therefor?

**THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES,
ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS
LALAN SINGH):**

(a) to (d) The Ministry of Petroleum and Natural Gas (MoPandNG) being the nodal Ministry in the subject matter has informed that the Government of India makes allocation of “Public Distribution System (PDS) Kerosene” to States/UTs including Kerala on quarterly basis for cooking and lighting purpose. The PDS Kerosene allocation to States/UTs including Kerala have been rationalized since 2010-11 considering the polluting nature of Kerosene and taking into account factors such as increase in domestic LPG/PNG connections, electricity coverage, non-lifting of PDS Kerosene quota by the concerned States/UTs etc. Till FY 2023-24, 13 States/UTs have declared themselves as Kerosene free.

The MoPandNG has further also stated that Government of India has empowered States/UTs to draw an allocation of one month’s quota of PDS Kerosene at Non-Subsidized rates during each financial year for special needs such as Natural Calamities, Religious Functions, Fisheries, Various Yatras etc. States/UTs may seek further additional allocation after exhausting available quota. Scale, criteria, modalities etc. of distribution to end customers are also determined by the respective State/UT.

The MoPandNG has also informed that considering the request of Government of Kerala, in addition to already allocated Non-Subsidized PDS Kerosene quota

of 648 KL, an additional allocation of 600 KL has also been made on 15th January, 2025 making an overall allocation of 1248 KL non subsidized PDS SKO for year 2024-25.

EXPORT OF MARINE PRODUCTS

1168. SHRI DHAIRYASHEEL RAJSINH MOHITE PATIL:

DR. AMOL RAMSING KOLHE:

SHRI NILESH DNYANDEV LANKE:

SHRI BAJRANG MANOHAR SONWANE:

SHRI SANJAY DINA PATIL:

SHRI BHASKAR MURLIDHAR BHAGARE:

SHRIMATI SUPRIYA SULE:

PROF. VARSHA EKNATH GAIKWAD:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details of growth in marine exports during each of the last five years;
- (b) whether Maharashtra State is a significant contributor to India's marine exports, ranking among the top marine fish producing States in the country, if so, the details thereof;
- (c) whether the Union Government extends any help to boost marine exports from Maharashtra, if so the details thereof;

- (d) the details of key challenges faced by the marine industries in meeting export targets;
- (e) the details of steps taken to address issues like quality standards, infrastructure, and trade barriers;
- (f) the details of export targets set for marine industries, including seafood, shipping, and maritime technology, for next five years;
- (g) the estimated contribution of marine exports to India's overall export revenue by 2030;
- (h) the details of Government's initiatives to support exporters in achieving these targets;
- (i) the details of current top export destinations for India's marine products; and
- (j) whether the Government is exploring new markets for marine exports and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) The growth in marine exports in last five years is given in the table below:-

Year	Export Value (In Rs. Crore)
2019-20	47618.10
2020-21	44175.75

2021-22	57910.36
2022-23	64902.16
2023-24	61043.68

*Source: DGICS

(b) Yes. In FY 2023-24, Maharashtra's contribution was approx. 8.00% and 9.35% in terms of value (in INR) and quantity (in tons), respectively in total seafood exports from the Country.

(c) The Government through Marine Products Export Development Authority (MPEDA) has undertaken various measures for export promotion of marine products from the Country, including that from Maharashtra. MPEDA's schemes for marine products export promotion are aimed to assist the entire stakeholders' value chain in augmenting the production from capture and culture fisheries, preservation of quality, infrastructure development for value addition, preservation/storage of value-added marine products, traceability, and sustainability of the resources and promotion of Indian marine products in the global market. Under MPEDA's schemes which are demand driven and requires shared contribution from beneficiary side, a financial assistance of Rs. 1320.42 lakh has been provided to 17 beneficiaries in Maharashtra in the last 5 years.

(d), (e) and (h) Ensuring quality exports as per the standards of importing country is a constant effort. Department of Commerce through Marine Products Export Development Authority (MPEDA) is working in coordination with other

relevant Departments and stakeholders to ensure that quality products are exported from India. Any issue related to trade barriers is taken up by the Government bilaterally. MPEDA undertakes various measures for export promotion of marine products from the country. These measures, inter-alia, include participation in international trade fairs, organising Buyer-Seller Meets (BSMs), Reverse Buyer Seller Meets (RBSMs) and providing financial support for processing and exporting seafood based value-added products.

Further, MPEDA has established a Nucleus Breeding Centre for the Specific Pathogen-Free (SPF) Tiger Shrimp breeding project in Andaman Island which is expected to make India self-reliant and boost shrimp production as well as its exports. In the recent Budget 2025-26, the BCD on Frozen Fish Paste (Surimi) for manufacture and export of its analogue products and fish hydrolysate for manufacture of fish and shrimp feeds have been proposed to be reduced from 30% to 5% and 15% to 5% respectively.

Apart from this, the Remission of Duties and Taxes on Export Products (RoDETP) rates have also been increased from 2.5% to 3.1% for various seafood products and maximum value cap per kg has been increased to Rs. 69.00.

MPEDA also conducts a number of training programs such as Harbour and Pre-processing centre-based training for fisherfolks on good handling practices, reduction of post-harvest losses, quality and standards related requirements of importing countries, training on value addition in seafood exports and training on

Hazard Analysis and Critical Control Points (HACCP) for quality control technologists etc.

(f) and (g) The export target is set on yearly basis for internal monitoring of export performance. Based on past trend and policy dynamics in India and rest of the world, the target for marine products export in 2024-25 was set at USD 7.86 billion.

(i) Top five export destinations including USA, China, Japan, Vietnam, and Thailand contributed to about 67% of country's total marine product exports in 2023-24.

(j) In order to explore new markets for marine exports, MPEDA participates in International trade fairs, organises Buyer-Seller Meets (BSMs) both in virtual and physical mode and Reverse Buyer Seller Meets (RBSMs) etc. Currently, India exports marine products to 132 countries and some new emerging markets such as Norway, Serbia, Luxemburg, Bosnia etc. have been identified by MPEDA as potential markets for marine products from India.

DIGITAL IDENTITIES TO FARMERS

1169. SHRI PRADYUT BORDOLOI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) the details of the number of digital identities that have been issued to farmers State-wise including North Eastern Region (NER) during the current financial year and the target set for the same;

- (b) the details of the number of districts covered under the Digital Crop Nationwide Survey, State-wise including the NER along with the targets set for the same;
- (c) the steps taken/being taken by the Government to update old and inaccurate land records including the share of cadastral maps that have been digitised;
- (d) whether the Government has formulated a separate data policy for the agriculture and if so, the details and the salient features thereof and if not, the reasons therefor; and
- (e) whether the features of the Agri Stack have been extended to tenant farmers, farm labourers and sharecroppers, if so, the details thereof and if not, the reason therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) As on 07.02.2024, a total of 2,05,59,196 farmer IDs have been created. A target has been set for creation of 11 Crore Farmer IDs by 2026-27 including digital identity of the farmers of all the North eastern states.
- (b) Digital Crop survey has been conducted in 461 Districts in Kharif 2024 against the target of 400 Districts. The Details are given in the enclosed **Statement**.
- (c) to (e) State Registry, a component of AgriStack, is built in a federated architecture. Thus, the ownership of the data is with the respective States. The federated system has been built considering the privacy aspects as per Digital Personal Data Protection (DPDP) Act, 2023. At present, the Farmer Database will

cover all the land holders' farmers, including women farmers, across the nation. Farmers Registry application has the provision to onboard the tenant and lessee farmers. State can decide to include such farmers in the Farmers Registry as per the State policy. The land records for incorporating the inheritance and land transactions are updated by the respective State Governments.

STATEMENT

The Details of Digital Crop survey conducted in 461 Districts in Kharif 2024 against the target of 400 Districts.

Sr. No.	State Name	Total Districts covered under DCS	Total Plots surveyed
1.	Uttar Pradesh	75	5,37,13,000
2.	Gujarat	33	82,26,090
3.	Bihar	20	17,35,146
4.	Tamil Nadu	38	1,73,48,823
5.	Odisha	30	2,55,72,394
6.	Telangana	32	4,43,225
7.	Assam	29	26,24,942
8.	Maharashtra	34	11,17,068
9.	Madhya Pradesh	55	4,68,41,871
10.	Andhra Pradesh	26	1,06,60,474
11.	Rajasthan	50	19,50,466

12.	Kerala	03	8,72,655
13.	Chhattisgarh	19	24,16,408
14.	Punjab	06	44,649
15.	Karnataka	31	66,87,960

BRaille LITERACY

1170: DR. HEMANT VISHNU SAVARA;

SHRI YOGENDER CHANDOLIA;

SHRI ANURAG SHARMA;

SHRI BHARTRUHARI MAHTAB;

SHRI DINESHBHAI MAKWANA;

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details of plans to integrate Braille into mainstream educational institutions for children with visual disabilities;
- (b) the details of important initiatives for the Empowerment of visually impaired persons;
- (c) the details of plans to increase the Braille Literacy in India; and
- (d) the details of number of people benefited through different initiatives for visually impaired persons?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L. VERMA):

(a) National Institute for the Empowerment of Persons with Visual Disabilities (NIEPVD), Dehradun, under the administrative control of DEPwD, is dedicated to supporting individuals with visual disabilities, with a primary objective of providing education and training. As part of this initiative, a Universal Design Centre for Reading is being established in collaboration with the National Book Trust to promote the use of Braille in educational materials and train educators to incorporate Braille into their teaching methodologies. Additionally, the institute conducts awareness programs and teacher training sessions to enhance the capacity of mainstream educational institutions in supporting students with visual impairments.

(b) to (d) The Government has undertaken several initiatives for the empowerment of visually impaired persons:

- i. The **Financial Support for Development of Accessible Learning Materials (DALM Project)** (formerly the Braille Press Project) under the **Scheme for Implementation of Rights of Persons with Disabilities Act (SIPDA)** provides accessible learning materials free of cost. Since its inception in 2014, **1,63,390 students** have received free school textbooks

and other learning materials in accessible formats. The objectives of the DALM Project include:

- i. Providing financial support as a **Recurring Grant-in-Aid** to approved implementing agencies for offering free-of-cost Accessible Learning Materials to school-going children with visual impairment and students with visual impairment pursuing higher education. The accessible formats include Braille textbooks, Talking Books, E-Pubs/Digital Books, and Large Print Books.
- ii. Providing financial support as **Non-Recurring Grant-in-Aid** for:
 - a) Establishing new **Braille Presses** and modernizing existing Braille Presses.
 - b) Capacity augmentation and modernization of **existing Talking Book Studios**.
 - c) Setting up new **Digital Book Production Centres** and upgrading existing ones.
 - d) Establishing new **Large Print Production Centres** and modernizing existing ones.
- iii. Under the **Assistance to Persons with Disabilities for Purchase/Fitting of Aids and Appliances (ADIP) Scheme**), Braille script equipment is provided to visually impaired individuals for their education and

rehabilitation. In the last three years, **50,457 visually impaired persons** have benefited.

- iii. The **National Action Plan for Skill Development of PwDs** aims to provide vocational training and improve employability. To facilitate its implementation, the **PM-DAKSH-DEPwD Portal** was launched in September 2023. Since its launch:

- **157 visually impaired persons** and **29 persons with low vision** have completed skill training.
- Currently, **144 visually impaired persons** and **10 persons with low vision** are undergoing skill training.

- iv. The **DEPwD issued guidelines on 08.11.2024** regarding the identification and reservation of posts for persons with benchmark disabilities (PwBDs), including those with visual impairments, in central government establishments.

- v. To further enhance Braille literacy in India, the following measures have been initiated:

- Establishment of **Assistive Technology Rooms** and training facilities to promote Braille education.
- Conducting **short-term specialized training programs** for students and teachers to enhance Braille literacy.

- Raising awareness about **Braille literacy among educational institutions** and conducting job fairs in collaboration with companies to facilitate job placements for visually impaired individuals.
- Offering **skill development programs** in various fields such as Data Entry, Assistive Technology, Computer Programming, Coping Skills for Work and Social Life, and Braille Shorthand (Hindi), ensuring proficiency in Braille-related skills.
- NIEPVD released a '**Manual on Bharati Braille**' on **November 26, 2024**, serving as a comprehensive guide for enhancing understanding and practical application of Bharati Braille in educational and professional settings.
- On **January 4, 2025**, the **DEPwD and NIEPVD released 'A Standard Bharati Braille Code'**, further standardizing Braille usage across India.
- Braille teaching is a core component of the **Special Education (VI) programs**, school education, and various skill development courses, benefiting about **566 students** across different levels of education and training.

PM E-DRIVE SCHEME FOR ELECTRIC VEHICLE ADOPTION

1171. SHRI SHASHANK MANI:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) whether the Government has outlined the salient features, key components and objectives of the PM E-Drive Scheme, including specific targets for increasing Electric Vehicle (EV) adoption across the country and if so, the details thereof;
- (b) whether the scheme includes incentives for consumers and manufacturers to boost EV demand and if so, the details thereof including eligibility criteria and category-wise types of incentives offered;
- (c) whether there are infrastructure development plans such as establishing EV charging stations to support the PM E-Drive Scheme and if so, the details thereof including the funding allocated for these developments; and
- (d) whether the Government has established a monitoring mechanism to assess the scheme's progress and effectiveness in meeting its objectives and if so, the details thereof including metrics or benchmarks used to evaluate its success?

**THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND
MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHIRAJU
SRINIVASA VARMA):**

(a) The Government of India has notified 'PM Electric Drive Revolution in Innovative Vehicle Enhancement (PM E-DRIVE) Scheme' on 29.09.2024 to provide impetus to the green mobility and development of EV eco-system in the country. The scheme has an outlay of ₹10,900 crore over a period of two years from 01.04.2024 to 31.03.2026. The Electric Mobility Promotion Scheme (EMPS) 2024

implemented for a period of six months from 01.04.2024 to 30.09.2024, is subsumed in PM E-DRIVE scheme.

Salient features of PM E-DRIVE scheme:

- i. **Introduction of E- Vouchers:** - The Ministry of Heavy Industry (MHI) has introduced E-vouchers for Electric vehicle buyer to avail the demand incentive under the scheme.
- ii. **Introduction of new vehicle segments:** - An allocation ₹500 crore each has been done for deployment of e-ambulances and e-trucks under the scheme.
- iii. **Upgradation of testing agencies:** ₹780 Crore has been earmarked for upgradation of vehicles testing agencies, identified under the scheme.

The scheme has following three components:

- i. **Subsidies:** ₹3,679 crore as demand incentives for approximately 28 lakh e-2W, e-3W, e-ambulances, e-trucks and other new emerging EV categories;
- ii. **Grants:** ₹7,171 crore for creation of capital assets i.e., e-buses, establishment of network of charging stations and upgradation of vehicle testing agencies identified under this scheme; and
- iii. **Administration of Scheme including IEC** (Information, Education and Communication) activities and fee for Project Management Agency (PMA).

(b) and (c) The PM E-DRIVE scheme includes incentives for consumers and not manufacturers. It aims to boost demand for electric vehicles (EVs) through various incentives detailed below:

- i. **Demand Incentives:** These incentives directly reduce the upfront cost of EVs for consumers at the point of purchase. The government reimburses the incentive amount to the Original Equipment Manufacturers (OEMs).
- ii. **Financial Support for Charging Infrastructure:** The scheme allocates ₹2,000 crore for establishing public charging infrastructure for various vehicle categories.
- iii. **Grants for Capital Assets:** The scheme has provisions of ₹4,391 crore as grants to support deployment of 14,028 e-buses by Public Transport Authorities and ₹780 crore as grants for the upgradation of vehicle testing agencies identified under the scheme.

Vehicles which are registered as “Motor Vehicle” as per the Central Motor Vehicle Rules (CMVR) will only be eligible for incentives. Vehicles fitted with only advanced batteries and satisfying performance criteria as notified under the scheme are eligible under the Scheme.

(d) Yes, there is mechanisms in place to monitor and assess the implementation of the PM E-DRIVE scheme. Project Implementation and Sanctioning Committee (PISC), an inter-ministerial empowered committee, headed by the Secretary of Heavy Industries, is constituted for overall monitoring, sanctioning, and

implementation of the PM E-DRIVE scheme. This committee is also responsible for removing any obstacles or difficulties that may arise during implementation.

DETAILS OF BENEFICIARIES COVERED UNDER PM-KISAN

1172. SHRI RAJU BISTA:

SHRIMATI POONAMBEN MAADAM:

SHRI KULDEEP INDORA:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of beneficiaries covered and funds disbursed under Pradhan Mantri Kisan Samman Nidhi Yojana (PM-KISAN) since inception, year-wise and State/UT and district-wise, especially West Bengal;
- (b) the total number of the beneficiaries covered under the scheme in Darjeeling, Kalimpong, and North Dinajpur districts;
- (c) the details of funds transferred to farmers since 2019, district-wise especially in Darjeeling, Kalimpong, and North Dinajpur districts, block wise;
- (d) whether the Government has any proposal to enhance the amount given to farmers under Pradhan Mantri Kisan Samman Nidhi, if so, the details thereof;
- (e) whether the Government has any plan to extend such help to farm labourers, if so, the details thereof;
- (f) whether the scheme has contributed to reducing farmer debt burdens and increasing agricultural productivity, if so, the details thereof;

(g) whether the Government has taken steps to ensure widespread awareness about PMKISAN scheme, if so, the details thereof; and

(h) whether there is a grievance redressal mechanism where farmers can report grievances, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr. through 18 installments since inception including the State of West Bengal.

The instalment-wise, State-wise details of beneficiaries benefited under the PM-Kisan Scheme and the amount released to them is given in the enclosed **Statement - I**. The District-wise details of beneficiaries of West-Bengal including in Darjeeling, Kalimpong, and North Dinajpur districts is given in the enclosed **Statement - II**.

(d) and (e) At present, there is no such proposal under consideration.

(f) An independent study was conducted by the International Food Policy Research Institute (IFPRI) in 2019. According to the study, funds disbursed under the PM-KISAN have acted as a catalyst in rural economic growth, aided in alleviating the credit constraints of farmers, and increased investments in agricultural inputs. Further, the scheme has enhanced farmers' risk-taking capacity, leading them to undertake riskier but comparatively productive investments. The funds received by recipients under PM-KISAN are not only helping them with their agricultural needs, but it is also catering to their other expenses such as education, medical, marriage, etc. These are the indicators of the positive impact of the scheme on the farmers of the country. PM KISAN has truly been a game changer for the farming community of our country.

(g) The Government of India and State Governments undertake several activities for the publicity of PM-KISAN, including print advertisements in newspapers at regular intervals, outreach through social media, programs on DD Kisan, etc. Furthermore, the Ministry also provides administrative expenses to the States/UTs for the implementation of PM-KISAN, including publicity/awareness drives.

(h) PM-KISAN Scheme has a robust grievance redressal mechanism. There is a dedicated grievance module on the PM-KISAN Portal for raising grievances by the farmers. Apart from the PM-KISAN grievance module, farmers can also register their grievances through Centralized Public Grievance Redress and Monitoring

System (CPGRAMS) Portal. These grievances are addressed by the State/District level officials in a time bound manner.

Further, considering the large beneficiary base of the scheme, to promptly address the general queries and grievances raised by the beneficiaries, a voice-based PM-KISAN AI Chatbot (Kisan e-Mitra) was developed. This Chatbot provides quick, accurate, and clear responses to farmers' queries round the clock in their native languages, making the system more accessible and user-friendly. It is accessible on all platforms such as web, mobile, etc. The Kisan eMitra Chatbot currently operates in 11 languages—English, Hindi, Odia, Tamil, Bengali, Malayalam, Gujarati, Punjabi, Kannada, Telugu, and Marathi. So far, over 91 lakh queries of more than 52 lakh farmers have been addressed.

STATEMENT-I

The instalment-wise, State-wise details of beneficiaries benefited under the PM-KISAN and the amount released to them since inception, as on 30.01.2024

State Name	1st Instalment (Dec 2018 - March 2019)		2nd Instalment (April - July 2019)		3rd Instalment (August - Nov 2019)	
	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
ANDAMAN AND NICOBAR ISLANDS	10,107	2.02	13,714	2.74	15,915	3.74
ANDHRA PRADESH	33,16,854	663.37	41,76,090	860.46	42,04,774	859.32
ARUNACHAL PRADESH	1,816	0.36	6,988	1.40	42,724	9.32

ASSAM	11,55,515	231.10	24,53,736	534.79	21,12,829	455.08
BIHAR	2,50,825	50.17	26,20,799	581.53	45,52,080	1,036.73
CHANDIGARH	49	0.01	244	0.05	452	0.14
CHHATTISGARH	1,13,056	22.61	10,63,512	212.79	16,24,939	393.23
DELHI					11,534	4.72
GOA	2,439	0.49	4,260	0.85	6,595	1.93
GUJARAT	28,60,997	572.20	39,60,811	819.81	46,89,103	1,048.67
HARYANA	9,66,571	193.31	12,49,045	273.41	14,29,948	325.47
HIMACHAL PRADESH	4,57,049	91.41	7,36,192	163.94	8,34,572	180.49
JAMMU AND KASHMIR	4,57,883	91.58	7,16,275	155.69	8,65,264	186.76
JHARKHAND	5,65,464	113.09	7,27,785	146.37	13,32,735	277.25
KARNATAKA	19,872	3.97	29,63,053	656.16	46,66,949	1,083.87
KERALA	9,58,041	191.61	18,64,863	453.19	27,04,976	800.95
LADAKH	7,187	1.44	10,189	2.28	13,424	3.57
LAKSHADWEEP						
MADHYA PRADESH	9,289	1.86	25,05,970	501.22	49,30,792	1,200.09
MAHARASHTRA	21,84,099	436.82	45,23,525	1,010.08	71,47,226	1,940.36
MANIPUR	31,354	6.27	29,245	5.85	90,303	24.35
MEGHALAYA	9,309	1.86	26,725	7.86	61,413	14.35
MIZORAM	27,080	5.42	52,684	11.75	65,532	14.31
NAGALAND	32,305	6.46	86,447	17.64	1,58,370	34.46
ODISHA	9,73,872	194.77	29,92,559	598.59	28,48,157	575.60
PUDUCHERRY	4,264	0.85	5,779	1.16	9,106	2.78
PUNJAB	11,81,852	236.37	14,11,655	312.85	22,21,693	483.41
RAJASTHAN	64,995	13.00	38,34,966	1,191.47	47,82,877	1,138.02
SIKKIM			1,980	0.40	4,008	0.80
TAMIL NADU	21,61,292	432.26	29,71,367	660.93	33,74,460	753.06
TELANGANA	20,28,338	405.67	31,60,188	734.22	34,22,282	723.29
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	7,587	1.52	11,183	2.28	13,519	3.03
TRIPURA	1,51,872	30.37	1,80,865	36.40	1,89,194	39.94

UTTAR PRADESH	1,11,94,492	2,238.90	1,51,46,264	3,206.44	1,75,15,811	3,739.98
UTTARAKHAND	4,15,478	83.10	5,25,702	107.36	6,56,253	167.78
WEST BENGAL						
Grand Total	3,16,21,203	6,324.24	6,00,34,660	13,271.97	7,65,99,809	17,526.88

State Name	4th Instalment (Dec 2019 - March 2020)		5th Instalment (April - July 2020)		6th Instalment (August - Nov 2020)	
	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
ANDAMAN AND NICOBAR ISLANDS	16,140	3.50	15,971	3.26	16,254	3.25
ANDHRA PRADESH	47,41,092	990.67	47,57,732	995.23	46,90,574	953.22
ARUNACHAL PRADESH	62,878	18.71	89,275	19.01	90,143	18.35
ASSAM	20,19,637	406.51	18,96,642	380.22	12,47,596	249.52
BIHAR	60,63,948	1,303.41	69,55,360	1,466.06	75,38,397	1,574.11
CHANDIGARH	429	0.09	430	0.09	430	0.09
CHHATTISGARH	18,45,580	437.49	24,79,764	554.23	26,40,363	554.15
DELHI	12,452	2.60	13,331	2.76	14,045	2.89
GOA	7,491	1.53	8,339	1.81	9,145	1.94
GUJARAT	48,71,056	1,016.53	52,95,254	1,146.03	55,67,090	1,147.08
HARYANA	15,47,049	313.95	16,87,057	379.11	18,25,198	387.71
HIMACHAL PRADESH	8,65,307	180.93	8,90,915	182.90	9,09,924	185.15
JAMMU AND KASHMIR	9,83,500	224.84	10,27,712	209.08	11,12,808	248.76
JHARKHAND	7,08,435	141.88	15,18,914	439.31	22,77,803	504.84
KARNATAKA	49,47,251	1,049.74	51,14,512	1,033.93	52,19,763	1,061.53
KERALA	26,90,854	684.15	30,01,874	682.63	33,52,808	713.79
LADAKH	14,122	2.94	14,077	3.23	13,679	2.74
LAKSHADWEEP	1,515	0.30	650	0.29	700	0.23

MADHYA PRADESH	60,02,297	1,411.85	74,94,282	1,831.65	78,53,622	1,649.97
MAHARASHTRA	86,34,869	1,948.54	96,97,528	2,189.05	1,05,20,916	2,282.48
MANIPUR	2,71,293	56.51	4,54,134	95.16	3,50,676	70.78
MEGHALAYA	98,732	21.18	1,62,524	34.67	1,77,153	35.82
MIZORAM	62,766	12.89	1,24,448	26.55	1,31,985	27.05
NAGALAND	1,85,313	39.06	1,90,781	41.31	1,95,927	40.68
ODISHA	25,17,671	512.52	21,02,661	431.14	22,77,017	467.87
PUDUCHERRY	9,378	1.97	10,198	2.20	10,635	2.27
PUNJAB	23,01,321	466.47	19,01,761	417.89	19,04,610	384.87
RAJASTHAN	48,49,034	1,053.28	57,10,186	1,463.77	63,15,638	1,425.39
SIKKIM	1,633	0.33	5,680	2.34	6,090	1.22
TAMIL NADU	34,37,359	716.90	43,04,756	933.63	44,08,833	902.80
TELANGANA	32,43,804	664.43	34,73,585	748.58	35,86,323	735.54
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	13,562	2.76	14,034	2.92	9,410	1.88
TRIPURA	1,83,203	37.09	1,99,346	42.92	2,10,166	42.74
UTTAR PRADESH	1,81,82,895	4,060.24	2,13,12,113	5,056.92	2,19,07,224	4,620.61
UTTARAKHAND	6,96,191	156.87	7,67,903	169.53	8,33,785	174.78
WEST BENGAL						
Grand Total	8,20,90,057	17,942.66	9,26,93,729	20,989.40	9,72,26,730	20,476.12

State Name	7th Instalment (Dec 2020 - March 2021)		8th Instalment (April - July 2021)		9th Instalment (August - Nov 2021)	
	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
ANDAMAN AND NICOBAR ISLANDS	16,109	3.22	16,086	3.34	15,593	3.13
ANDHRA PRADESH	45,36,378	916.68	44,63,029	1,037.32	44,28,728	917.56

ARUNACHAL PRADESH	91,858	19.41	91,869	18.95	92,730	18.75
ASSAM	13,93,363	321.13	12,92,538	305.61	9,27,709	340.70
BIHAR	76,80,555	1,561.21	79,24,901	1,645.20	80,94,051	1,658.68
CHANDIGARH	402	0.08	386	0.08	378	0.08
CHHATTISGARH	29,17,684	624.42	28,49,550	625.12	30,24,437	665.16
DELHI	13,690	2.88	13,975	3.10	14,490	3.01
GOA	8,762	1.82	9,263	2.08	9,127	1.85
GUJARAT	54,02,188	1,087.57	55,44,108	1,184.48	56,05,182	1,164.80
HARYANA	18,42,849	385.43	17,41,133	362.37	18,45,868	397.42
HIMACHAL PRADESH	9,04,002	181.39	9,08,853	186.42	9,36,726	191.01
JAMMU AND KASHMIR	11,28,514	233.07	8,71,761	187.39	8,79,843	183.43
JHARKHAND	22,55,764	460.31	15,90,176	391.23	16,28,564	361.43
KARNATAKA	52,81,757	1,063.26	51,77,902	1,071.24	52,13,008	1,092.11
KERALA	34,64,876	717.93	33,57,695	694.42	34,82,013	739.32
LADAKH	16,740	3.37	17,424	3.84	17,088	3.68
LAKSHADWEEP	827	0.17	870	0.26	833	0.17
MADHYA PRADESH	80,00,217	1,679.03	82,60,061	1,757.93	83,29,617	1,698.24
MAHARASHTRA	1,03,92,438	2,201.12	92,38,495	1,928.08	1,02,52,878	2,316.49
MANIPUR	3,56,367	72.30	2,87,288	58.81	2,77,913	56.84
MEGHALAYA	1,81,428	36.81	1,80,845	36.97	1,91,116	40.17
MIZORAM	1,45,311	29.99	1,02,019	22.24	1,04,174	21.81
NAGALAND	1,96,710	39.97	1,74,708	35.25	1,96,940	44.73
ODISHA	24,93,443	559.08	29,46,614	1,056.19	32,03,303	844.17
PUDUCHERRY	10,344	2.10	10,251	2.07	10,245	2.06
PUNJAB	18,71,657	374.47	17,59,991	357.07	17,38,693	349.17
RAJASTHAN	66,41,841	1,432.91	69,33,798	1,600.93	69,68,483	1,468.20
SIKKIM	7,917	1.58	9,558	2.36	9,754	2.04
TAMIL NADU	37,51,566	756.76	37,74,706	792.53	37,09,969	744.82
TELANGANA	35,74,003	729.98	35,49,959	730.54	35,93,144	793.92
THE DADRA AND NAGAR HAVELI AND	9,690	1.95	9,849	2.11	7,561	2.68

DAMAN AND DIU						
TRIPURA	2,19,040	44.48	2,12,358	43.99	2,14,747	43.71
UTTAR PRADESH	2,28,16,762	4,754.52	2,37,26,014	5,517.10	2,39,56,897	5,058.15
UTTARAKHAND	8,49,288	174.37	8,36,888	174.74	8,78,373	185.80
WEST BENGAL			20,29,753	573.53	35,84,790	980.01
Grand Total	9,84,74,340	20,474.76	9,99,14,674	22,414.87	10,34,44,965	22,395.30

State Name	10th Instalment (Dec 2021 - March 2022)		11th Instalment (April - July 2022)		12th Instalment (August - Nov 2022)	
	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
ANDAMAN AND NICOBAR ISLANDS	15,089	3.07	14,952	3.05	14,309	2.88
ANDHRA PRADESH	44,61,403	952.92	44,00,711	932.61	41,51,020	1,047.34
ARUNACHAL PRADESH	93,002	18.98	94,712	21.68	93,726	18.80
ASSAM	10,94,379	288.09	8,81,985	192.18	4,89,138	161.38
BIHAR	82,63,494	1,732.99	83,05,363	1,710.25	81,67,340	1,648.58
CHANDIGARH	389	0.09	367	0.08	5	0.00
CHHATTISGARH	27,72,163	630.49	27,39,678	696.05	20,37,313	474.29
DELHI	14,618	3.06	14,887	3.29	12,409	2.50
GOA	8,879	1.80	8,541	1.96	6,638	1.35
GUJARAT	58,42,173	1,250.98	58,80,271	1,204.85	51,87,480	1,056.12
HARYANA	18,65,794	386.82	18,41,466	391.10	13,14,815	264.26
HIMACHAL PRADESH	9,41,413	192.75	9,42,139	198.16	5,72,302	115.16
JAMMU AND KASHMIR	10,97,301	294.52	10,92,693	252.30	4,32,236	88.19
JHARKHAND	16,59,896	376.96	22,25,576	717.16	12,74,606	350.33
KARNATAKA	34,53,252	709.48	49,20,226	1,300.70	50,05,179	1,069.08
KERALA	35,45,255	752.43	34,62,020	707.35	20,01,853	406.79

LADAKH	17,190	3.63	17,311	3.65	16,500	3.44
LAKSHADWEEP					841	0.50
MADHYA PRADESH	84,52,137	1,737.20	83,47,887	1,730.09	81,58,886	1,681.52
MAHARASHTRA	1,04,45,449	2,187.87	1,01,26,235	2,059.92	90,26,616	1,889.49
MANIPUR	2,80,143	61.52	3,64,832	105.94	3,66,207	86.95
MEGHALAYA	1,86,232	38.51	96,105	19.70	19,950	4.86
MIZORAM	96,172	20.66	86,575	18.06	87,298	18.46
NAGALAND	1,99,290	42.75	1,82,664	37.90	1,95,620	42.45
ODISHA	32,78,430	769.79	33,10,684	709.86	21,54,891	450.87
PUDUCHERRY	10,218	2.06	10,157	2.06	9,953	2.01
PUNJAB	17,13,929	349.62	16,97,443	340.94	2,07,564	41.87
RAJASTHAN	71,43,588	1,525.22	71,11,443	1,493.29	56,72,240	1,164.09
SIKKIM	9,911	2.23	9,489	2.26	11,205	4.42
TAMIL NADU	36,73,806	742.29	31,92,735	707.52	22,07,417	452.94
TELANGANA	36,06,996	753.59	35,53,309	740.78	32,53,046	656.34
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,481	3.70	12,737	3.71	12,599	2.60
TRIPURA	2,19,098	46.24	2,33,210	53.59	2,31,362	49.40
UTTAR PRADESH	2,41,74,372	5,199.60	2,40,96,684	5,043.42	1,82,27,530	3,717.17
UTTARAKHAND	8,91,441	186.58	8,89,330	182.19	6,72,732	136.06
WEST BENGAL	46,29,276	1,074.79	46,78,485	1,030.14	44,44,111	928.72
Grand Total	10,41,67,659	22,343.26	10,48,42,902	22,617.80	8,57,36,937	18,041.21

State Name	13th Instalment (Dec 2022 - March 2023)		14th Instalment (April - July 2023)		15th Instalment (August - November 2023)	
	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
ANDAMAN AND NICOBAR ISLANDS	13,046	2.63	13,098	2.68	3,620	0.93
ANDHRA PRADESH	40,74,022	980.85	41,36,680	996.68	39,56,937	893.30
ARUNACHAL PRADESH	60,678	12.61	68,867	16.21	54,805	12.88
ASSAM	6,15,136	221.60	8,75,773	281.61	12,15,892	487.61
BIHAR	73,72,085	1,493.80	75,69,395	1,580.73	72,23,745	1,605.95
CHANDIGARH	307	0.12	134	0.03	275	0.09
CHHATTISGARH	19,93,971	453.29	20,24,629	450.55	21,54,230	576.03
DELHI	12,659	2.65	12,931	2.77	8,302	1.97
GOA	5,949	1.43	5,664	1.21	5,982	1.37
GUJARAT	43,79,249	909.17	45,17,888	961.40	42,35,547	1,044.61
HARYANA	14,69,384	331.04	15,39,263	344.22	13,84,970	323.07
HIMACHAL PRADESH	6,70,404	156.88	7,39,077	177.59	7,15,975	169.91
JAMMU AND KASHMIR	6,67,411	188.13	7,32,035	176.66	7,65,561	180.01
JHARKHAND	11,76,905	260.26	13,02,856	318.79	12,59,786	381.94
KARNATAKA	48,47,557	1,044.33	49,34,535	1,017.44	43,78,004	966.43
KERALA	21,29,986	485.22	23,41,004	554.16	23,50,849	662.25
LADAKH	14,499	3.29	14,453	3.49	14,807	3.73
LAKSHADWEEP	725	0.15	1,436	1.98	1,211	0.40
MADHYA PRADESH	71,44,634	1,467.31	76,42,672	1,684.92	75,68,448	1,705.95
MAHARASHTRA	81,22,796	1,709.17	85,60,227	1,867.23	84,54,893	1,996.35
MANIPUR			3,711	1.72	5,871	2.53
MEGHALAYA	10,864	3.04	33,388	15.80	55,836	32.14
MIZORAM	41,699	9.32	50,742	14.71	55,842	19.51
NAGALAND	1,13,538	23.13	1,35,346	32.56	1,18,825	29.29

ODISHA	23,48,551	632.30	26,93,133	698.85	24,96,882	703.12
PUDUCHERRY	9,119	1.83	8,316	1.68	8,054	1.68
PUNJAB	8,61,015	308.69	8,56,693	182.40	4,97,229	152.67
RAJASTHAN	53,89,286	1,136.75	56,88,853	1,283.27	48,65,932	1,179.78
SIKKIM	8,052	1.98	10,617	2.84	13,945	6.73
TAMIL NADU	20,29,570	414.31	20,95,323	443.91	20,45,366	491.39
TELANGANA	29,84,807	615.10	29,51,126	614.59	28,71,812	664.13
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,429	2.34	11,492	2.42	10,346	2.33
TRIPURA	2,19,164	44.63	2,21,258	45.63	1,94,950	44.57
UTTAR PRADESH	1,74,27,353	3,693.39	1,86,54,256	4,249.91	1,75,61,389	4,181.87
UTTARAKHAN D	7,20,072	157.79	7,59,704	168.86	6,79,676	160.88
WEST BENGAL	42,90,994	881.46	44,72,172	1,004.20	39,80,679	909.34
Grand Total	8,12,36,916	17,650.01	8,56,78,747	19,203.71	8,12,16,473	19,596.71

State Name	16th Instalment (Dec 2023 - March 2024)		17th Instalment (April - July 2024)		18th Instalment (Aug - Nov 2024)	
	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)	No. of Beneficiaries	Amount Disbursed (in Rs. Cr.)
ANDAMAN AND NICOBAR ISLANDS	12,289	4.90	12,546	2.80	12,832	2.80
ANDHRA PRADESH	40,76,362	924.02	41,40,573	875.56	41,22,499	836.36
ARUNACHAL PRADESH	80,084	18.94	67,576	18.54	90,464	25.60
ASSAM	16,31,142	589.48	18,13,605	425.77	18,87,562	403.52
BIHAR	75,65,160	1,705.67	76,55,844	1,598.94	75,81,009	1,544.52
CHANDIGARH	340	0.12	349	0.08		
CHHATTISGARH	23,20,627	580.31	24,31,800	577.35	25,07,735	569.99
DELHI	10,240	3.22	10,808	2.51	10,829	2.26

GOA	6,263	1.76	6,322	1.36	6,333	1.33
GUJARAT	46,40,942	1,203.53	48,45,936	1,084.42	49,12,366	1,038.73
HARYANA	15,18,313	375.33	15,87,993	362.17	15,99,844	342.27
HIMACHAL PRADESH	7,71,356	185.73	8,06,655	190.48	8,17,537	171.89
JAMMU AND KASHMIR	8,25,685	215.14	8,53,715	192.52	8,58,630	182.64
JHARKHAND	16,18,076	839.79	18,42,842	633.37	19,97,366	546.01
KARNATAKA	44,34,065	979.51	43,04,824	958.27	43,48,125	941.85
KERALA	26,48,060	689.25	27,57,440	637.26	28,15,211	597.94
LADAKH	17,682	4.73	18,192	4.05	18,207	3.77
LAKSHADWEE P	1,314	0.54	1,972	0.54	2,198	0.45
MADHYA PRADESH	79,87,469	1,808.34	80,80,409	1,679.85	81,37,378	1,682.12
MAHARASHTR A	89,61,705	2,025.01	91,43,099	1,940.12	91,43,515	1,888.54
MANIPUR	1,04,234	70.38	79,194	28.01	85,932	42.79
MEGHALAYA	1,01,537	56.83	1,30,649	49.02	1,50,413	33.91
MIZORAM	86,244	54.93	99,140	36.82	1,10,960	31.68
NAGALAND	1,44,405	36.46	1,62,277	49.02	1,71,920	42.84
ODISHA	28,96,596	792.82	30,58,331	737.89	31,50,640	689.01
PUDUCHERRY	8,266	1.94	8,182	1.73	8,033	1.64
PUNJAB	7,17,284	247.63	8,40,274	290.56	9,26,106	272.80
RAJASTHAN	62,60,692	1,641.17	67,25,724	1,525.64	70,32,020	1,545.07
SIKKIM	20,607	9.72	24,364	6.40	28,103	6.66
TAMIL NADU	21,50,555	503.46	21,83,435	460.03	21,94,651	455.94
TELANGANA	30,64,929	765.35	30,98,121	654.66	30,77,426	627.49
THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	11,335	3.22	11,567	2.56	11,587	2.44
TRIPURA	2,15,284	49.14	2,25,527	55.50	2,29,362	47.67
UTTAR PRADESH	2,03,64,793	5,376.64	2,14,86,114	4,830.39	2,25,78,654	4,982.34
UTTARAKHAN D	7,51,026	183.23	7,86,759	177.97	7,96,973	168.76
WEST BENGAL	44,05,643	1,140.25	44,98,404	964.42	45,03,158	931.55
Grand Total	9,04,30,604	23,088.49	9,38,00,562	21,056.56	9,59,25,578	20,665.17

STATEMENT-II**The district-wise details of beneficiaries of West-Bengal as on 07.02.2024**

District Name	FY 2021-22					
	April'21-July'21		August'21-Nov'21		Dec'21-March'22	
	No. of Beneficiaries	Amount Disbursed (in Cr)	No. of Beneficiaries	Amount Disbursed (in Cr)	No. of Beneficiaries	Amount Disbursed (in Cr)
24 PARAGANAS NORTH	2,11,353	52.90	2,93,350	73.18	3,55,571	82.24
24 PARAGANAS SOUTH	38,094	10.73	2,65,862	90.37	3,65,301	91.85
ALIPURDUAR	10,503	3.82	21,197	6.27	27,562	6.77
BANKURA	1,19,253	25.44	1,74,738	44.10	2,38,688	56.60
BIRBHUM	1,48,349	38.50	2,04,153	50.53	2,58,844	56.54
COOCHBEHAR	1,34,105	41.71	1,81,374	47.07	2,16,968	51.53
DARJEELING	4,102	1.40	6,899	1.77	12,227	3.46
DINAJPUR DAKSHIN	46,240	11.71	98,422	29.35	1,30,660	31.89
DINAJPUR UTTAR	66,335	21.87	1,16,476	32.10	1,50,629	34.15
HOOGHLY	31,968	9.63	1,22,167	37.94	1,83,488	47.25
HOWRAH	26,591	7.90	59,925	18.00	75,151	18.20
JALPAIGURI	19,938	5.54	30,292	7.75	37,845	9.06
JHARGRAM	39,802	10.06	63,599	16.54	79,494	18.56
KALIMPONG	2,903	0.70	4,588	1.17	7,184	2.00
MALDAH	1,41,927	44.54	2,06,127	47.83	2,70,060	58.72
MEDINIPUR EAST	3,32,746	93.85	5,55,277	150.56	6,69,900	145.06
MEDINIPUR WEST	1,80,479	46.33	3,94,741	113.32	5,23,614	119.67
MURSHIDABAD	1,49,751	50.07	2,67,051	76.26	3,30,592	76.90
NADIA	1,32,373	40.30	2,28,019	59.72	2,93,471	68.67

PASCHIM BARDHAMAN	12,591	3.58	20,292	5.57	27,771	6.79
PURBA BARDHAMAN	1,48,755	44.46	2,12,096	54.72	2,67,584	62.10
PURULIA	31,595	8.49	58,145	15.87	1,06,672	26.77
Grand Total	20,29,753	573.53	35,84,790	980.01	46,29,276	1,074.79

District Name	FY 2022-23					
	April'22-July'22		August'22-Nov'22		Dec'22-March'23	
	No. of Beneficiaries	Amount Disbursed (in Cr)	No. of Beneficiaries	Amount Disbursed (in Cr)	No. of Beneficiaries	Amount Disbursed (in Cr)
24 PARAGANAS NORTH	3,44,373	74.17	3,20,999	66.99	3,05,034	62.27
24 PARAGANAS SOUTH	4,00,265	89.63	3,59,981	74.70	3,45,382	71.16
ALIPURDUA R	30,620	7.77	28,557	6.44	27,611	5.85
BANKURA	2,50,733	54.96	2,41,725	50.38	2,34,657	48.23
BIRBHUM	2,61,808	56.64	2,57,729	53.92	2,49,557	51.31
COOCHBEHAR	2,19,125	47.71	2,00,390	41.69	1,93,206	39.78
DARJEELING	12,647	2.65	11,207	2.28	10,768	2.23
DINAJPUR DAKSHIN	1,38,536	31.42	1,26,996	25.77	1,20,339	24.38
DINAJPUR UTTAR	1,61,131	36.99	1,52,687	31.37	1,49,199	30.51
HOOGHLY	1,98,128	44.19	1,85,240	38.82	1,79,459	37.39
HOWRAH	77,758	16.39	71,239	14.59	68,812	13.99
JALPAIGURI	38,290	8.54	34,652	7.18	33,301	6.99
JHARGRAM	73,548	15.65	73,969	15.75	71,009	14.53

KALIMPONG	7,304	1.58	6,690	1.48	6,373	1.35
MALDAH	2,64,658	60.29	2,62,258	55.29	2,57,329	52.94
MEDINIPUR EAST	6,34,039	138.59	6,32,980	134.11	6,11,625	125.82
MEDINIPUR WEST	5,13,107	112.61	4,98,636	104.40	4,81,477	98.50
MURSHIDAB AD	3,45,386	76.57	3,09,954	64.22	2,99,430	61.83
NADIA	2,87,713	62.69	2,75,837	57.87	2,64,126	53.88
PASCHIM BARDHAMA N	29,344	6.34	26,042	5.41	25,031	5.13
PURBA BARDHAMA N	2,75,973	59.52	2,59,704	53.53	2,53,676	51.89
PURULIA	1,13,999	25.23	1,06,639	22.54	1,03,626	21.52
Grand Total	46,78,485	1,030.14	44,44,111	928.72	42,91,027	881.47

District Name	FY 2023-24					
	April'23-July'23		August'23-Nov'23		Dec'23-March'24	
	No. of Beneficiari es	Amount Disburs ed (in Cr)	No. of Beneficiari es	Amount Disburs ed (in Cr)	No. of Beneficiari es	Amount Disburs ed (in Cr)
24 PARAGANA S NORTH	3,22,222	74.01	3,02,294	73.03	3,32,091	86.12
24 PARAGANA S SOUTH	3,57,909	79.41	3,28,279	78.74	3,65,792	98.79
ALIPURDUA R	28,818	6.47	28,485	7.22	31,192	8.68
BANKURA	2,42,113	53.45	2,13,212	47.22	2,31,884	57.93
BIRBHUM	2,61,943	59.50	2,40,471	52.05	2,55,413	60.45

COOCHBEH AR	2,05,222	47.23	1,76,073	40.29	2,02,258	54.70
DARJEELIN G	10,954	2.40	9,498	2.19	10,659	3.36
DINAJPUR DAKSHIN	1,26,261	27.82	1,14,286	25.45	1,22,432	29.93
DINAJPUR UTTAR	1,52,774	32.78	1,30,261	29.36	1,42,013	36.44
HOOGLY	1,84,314	41.29	1,65,410	39.61	1,86,325	52.15
HOWRAH	69,929	15.07	65,263	14.63	71,384	18.31
JALPAIGURI	34,350	7.76	30,685	7.38	32,325	9.14
JHARGRAM	74,090	16.57	67,199	14.71	72,763	18.12
KALIMPONG	6,407	1.38	5,303	1.23	5,740	1.61
MALDAH	2,66,278	58.59	2,15,011	46.71	2,45,437	62.97
MEDINIPUR EAST	6,41,247	146.68	5,70,944	128.48	6,31,002	160.65
MEDINIPUR WEST	5,02,161	113.18	4,39,246	100.86	4,81,739	120.81
MURSHIDAB AD	3,12,767	70.09	2,80,901	66.16	3,21,734	89.95
NADIA	2,76,129	62.25	2,41,381	54.49	2,73,791	73.03
PASCHIM BARDHAMAN	26,060	5.97	24,176	5.33	26,538	6.64
PURBA BARDHAMAN	2,60,394	57.09	2,27,969	50.21	2,48,466	60.25
PURULIA	1,09,833	25.19	1,04,332	24.01	1,14,665	30.23
Grand Total	44,72,175	1,004.20	39,80,679	909.34	44,05,643	1,140.25

District Name	FY 2024-25			
	April'24-July'24		August'24-Nov'24	
	No. of Beneficeries	Amount Disbursed (in Cr)	No. of Beneficeries	Amount Disbursed (in Cr)
24 PARAGANAS NORTH	3,37,356	70.67	3,36,630	68.85
24 PARAGANAS SOUTH	3,73,031	80.09	3,72,599	77.25
ALIPURDUAR	31,833	6.82	31,733	6.51
BANKURA	2,36,405	50.43	2,35,802	48.24
BIRBHUM	2,59,353	54.54	2,57,738	52.60
COOCHBEHAR	2,06,618	44.46	2,08,314	43.47
DARJEELING	10,935	2.38	10,965	2.29
DINAJPUR DAKSHIN	1,25,278	26.94	1,25,193	25.90
DINAJPUR UTTAR	1,45,168	31.27	1,45,745	30.36
HOOGHLY	1,90,578	40.80	1,91,012	39.23
HOWRAH	72,797	15.14	73,189	14.98
JALPAIGURI	32,900	6.86	32,668	6.68
JHARGRAM	73,893	15.63	73,926	15.06
KALIMPONG	5,910	1.27	5,800	1.20
MALDAH	2,53,344	55.77	2,55,337	53.83
MEDINIPUR EAST	6,43,922	138.64	6,45,068	133.44
MEDINIPUR WEST	4,92,025	105.63	4,91,011	101.74
MURSHIDABAD	3,28,456	70.62	3,29,871	68.50
NADIA	2,80,926	61.13	2,81,600	59.21
PASCHIM BARDHAMAN	27,046	5.72	26,872	5.52
PURBA BARDHAMAN	2,54,119	54.67	2,56,176	52.95
PURULIA	1,16,511	24.95	1,15,919	23.75
Grand Total	44,98,404	964.42	45,03,168	931.55

FARMERS' WELFARE MEASURES

1173. SHRI B. MANICKAM TAGORE:

SHRI VIJAYKUMAR ALIAS VIJAY VASANTH:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government is working for the farmers' welfare and if so, the details thereof and the extent of benefits received by them as a result thereof especially in light of ongoing farm distress;
- (b) the details of steps taken by the Government to improve the economic conditions of the farmers in the last few years;
- (c) the manner in which the Government proposes to address unique needs of the farmers with 70% of farmers owning small landholdings;
- (d) whether the upcoming budget include targeted provisions for income support, land reforms and improved access to credit, if so, the details thereof;
- (e) the manner in which the Government proposes to ensure that these suggestions are implemented effectively, and the steps taken if any to prevent their political use;
- (f) the manner in which the Government proposes to address critical issues like water scarcity, MSP, and crop insurance in the upcoming budget; and
- (g) whether farmers will get the meaningful provisions and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) Agriculture is a State subject and Government of India supports the efforts of States through appropriate policy measures, budgetary allocation and various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers. The Government has substantially enhanced the budget allocation of Department of Agriculture and Farmers Welfare(DAandFW) from Rs. 21933.50 crore BE during 2013-14 to Rs. 1,22,528.77 crore BE during 2024-25. Schemes/programmes initiated by DAandFW are conceptualised and implemented taken in consideration of improving the economic condition of farmers owning small handholdings, access to credit and to enhance overall income of farmers and remunerative returns in the agriculture sector.

PM KISAN Samman Nidhi Scheme has been launched in 2019 with the sole objective to enhance the income of farmers owning small landholdings. This scheme provides Rs. 6000 per year in 3 equal instalments. So far, more than Rs.3.46 lakh Cr. has been disbursed to eligible farmers through 18 instalments.

The other major schemes run by Department of Agriculture and Farmers Welfare for enhance of overall income of farmers are as under:

1. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)

2. Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS)
3. Modified Interest Subvention Scheme (MISS)
4. Agriculture Infrastructure Fund (AIF)
5. Formation and Promotion of 10,000 new Farmer Producers Organizations (FPOs)
6. National Bee Keeping and Honey Mission (NBHM)
7. Namo Drone Didi
8. National Mission on Natural Farming (NMNF)
9. Pradhan Mantri Annadata Aay SanrakshAn Abhiyan (PM-AASHA)
10. Agri Fund for Start-Ups and Rural Enterprises' (AgriSURE)
11. Per Drop More Crop (PDMC)
12. Sub-Mission on Agriculture Mechanization (SMAM)
13. Paramparagat Krishi Vikas Yojana (PKVY)
14. Soil Health and Fertility (SHandF)
15. Rainfed Area Development (RAD)
16. Agroforestry
17. Crop Diversification Programme (CDP)
18. Sub-Mission on Agriculture Extension (SMAE)
19. Sub-Mission on Seed and Planting Material (SMSP)
20. National Food Security and Nutrition Mission (NFSNM)

- 21. Integrated Scheme for Agriculture Marketing (ISAM)
- 22. Mission for Integrated Development of Horticulture (MIDH)
- 23. National Mission on Edible Oils (NMEO)-Oil Palm
- 24. National Mission on Edible Oils (NMEO)-Oilseeds
- 25. Mission Organic Value Chain Development for North Eastern Region
- 26. Digital Agriculture Mission
- 27. National Bamboo Mission

PM-AASHA (Pradhan Mantri Annadata Aay SanrakshAn Abhiyan) scheme ensures **remunerative prices** for farmers' produce and prevent distress sales. It aims to strengthen the **Minimum Support Price (MSP)** mechanism and provide better price support for farmers.

“Formation and Promotion of new 10,000 FPOs with budget outlay of Rs 6,865 Crore. Farmers Producer Organization (FPOs) are being set up to give farmers collective bargaining power in markets as well as enabling small farmers to pool resources, access technology, and get better prices for their crops.

Agriculture Infrastructure Fund (AIF) with financial provision of one Lakh Crore scheme has been launched with an objective to mobilize a medium - long term debt financing facility for investment in viable projects for post-harvest management Infrastructure and community farming assets through incentives

and financial support in order to improve agriculture infrastructure in the country. Following supports are being provided under Agri Infra Fund.

Interest Subvention: All loans under this financing facility have interest subvention of 3% per annum up to a limit of ₹ 2 crore. This subvention is available for a maximum period of 7 years. In case of loans beyond ₹ 2 crore, interest subvention is limited up to ₹ 2 crore.

Credit Guarantee: Credit guarantee coverage is available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹ 2 crore. The fee for this coverage will be paid by the Government. In case of FPOs the credit guarantee may be availed from the facility created under FPO promotion scheme of DAandFW.

Modified Interest Subvention Scheme (MISS) provides Interest Subvention (IS) of 1.5% to various Financial Institutions (Banks, RRBs, PACS, etc.) for delivering Short-Term Agriculture Operation (STAO) loans at a fixed rate of 7% to farmers through KCC. If the farmer repays the loan within time, he gets a Prompt Repayment Incentive(PRI) of 3%, bringing his loan liability to 4% overall (7% minus 3%). It is exclusively operated through Kisan Credit Card (KCC).

National Mission on Edible Oils – Oilseeds (NMEO-Oilseeds) has been launched on 3rd Oct, 2024 for enhancing the production of key primary oilseed crops such as Rapeseed-Mustard, Groundnut, Soybean, Sunflower, and

Sesamum, as well as increasing collection and extraction efficiency from secondary sources like Cottonseed, Rice Bran, and Tree Borne Oils. The mission aims to increase primary oilseed production from 39 million tonnes (2022-23) to 69.7 million tonnes by 2030-31. Together with NMEO-OP (Oil Palm), the Mission targets to increase domestic edible oil production to 25.45 million tonnes by 2030-31 meeting around 72% of our projected domestic requirement. To ensure the timely availability of quality seeds, the Mission will introduce an online 5-year rolling seed plan through the 'Seed Authentication, Traceability and Holistic Inventory (SATHI)' Portal, enabling states to establish advance tie-ups with seed-producing agencies, including cooperatives, Farmer Producer Organizations (FPOs), and government or private seed corporations. 65 new seed hubs and 50 seed storage units will be set up in public sector to improve the seed production infrastructure.

(d) to (g) The following have been proposed in the upcoming budget for income support, improve access to credit and overall growth of agriculture sector:

Enhanced Credit through KCC:- Loan increased from 3 lakh to ₹5 lakh to facilitate short term loans for 7.7 crore farmers, fishermen, and dairy farmers.

Aatmanirbharta in Pulses:- To launch a 6-year Mission with special focus on Tur, Urad and Masoor, emphasizing development and commercial availability of climate resilient seeds, enhancing protein content, increasing productivity

and improving post-harvest storage and management, assuring remunerative prices to the farmers.

National Mission on High Yielding Seeds:- Targeted development and propagation of seeds with high yield, pest resistance and climate resilience.

Prime Minister Dhan-Dhaanya Krishi Yojana – It has been proposed Agri Districts Programme to cover 100 districts which is likely to help 1.7 crore farmers.

Mission for Cotton Productivity:- To be launched a 5-year mission to facilitate improvements in productivity and sustainability of cotton farming.

Makhana Board in Bihar:- It is proposed to set up Makhana Board to Improve production, processing, value addition, and marketing and organisation of FPOs.

SOIL HEALTH CARDS SCHEME

1174. SHRI ANUP SANJAY DHOTRE:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) the salient features and objectives/purposes of the Soil Health Cards Scheme along with the criterion laid down under the scheme for issuance of Soil Health Cards to the farmers;

- (b) the number of SHCs issued to the farmers across the country under the scheme since inception, the details thereof, year-wise and State/UT-wise;
- (c) whether the Government has set any target to cover all the farmers under the scheme in the country and if so, the details thereof and the achievement of the scheme till date; and
- (d) the details of the funds provided by the Union Government to the States along with their utilization reported by the States under the said scheme since its inception?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) Government is implementing the Soil Health and Fertility Scheme since 2014-15 with the aim of assisting States/Union Territories in providing Soil Health Cards (SHCs) for all farm holdings. The SHC promotes balanced and integrated nutrient management, give recommendations on the judicious use of chemical fertilizers, including secondary and micronutrients, in conjunction with organic manures and bio-fertilizers. As per the guidelines, State Governments/UTs prepare yearly action plans that indicate the number of land holdings to be covered in selected districts for number of soil samples to be drawn and tested.

The ideal time for collecting soil samples is between the harvest of one crop and the sowing/planting of the next, when the fields are vacant. Samples are

collected through a mobile application, with a unique QR Code and geo-tagging. After testing in soil laboratories, SHCs are issued to farmers.

The year-wise and State/UT-wise details of SHCs issued to farmers since the inception of the scheme are given in the enclosed **Statement -I**. The details of soil sample collected, tested and SHCs generated as per annual action plan received from various State Governments/UTs during the last two years, are given in the enclosed **Statement- II**.

(d) Under the scheme, Rs.1710 crore funds have been released to States/UTs since its inception. Against this release, utilization of Rs.1368 crore has been reported by States/UTs as on 06.02.2025. The State/UTs wise details are given in the enclosed **Statement-III**.

STATEMENT-I**Details of Soil Health Cards issued to farmers as per Annual Work Plan of Soil Health and Fertility scheme**

Sl. No.	States/UTs	No. of SHCs issued to Farmers								Total
		Cycle-I (2015-17)	Cycle-II (2017-19)	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	
1	Andaman and Nicobar	10000	9540	1007	3000	For 2021-22, no fund for Soil Samples were allocated to States.	2850	604	469	27470
2	Andhra Pradesh	7455204	6927733	226487	-		-	258666	333477	15201567
3	Arunachal Pradesh	20532	44256	5432	53		-	2275	47842	120390
4	Assam	1300901	1296197	67860	-		-	294860	414215	3374033
5	Bihar	6469650	6277942	123866	333359		1510587	249922	335342	15300668
6	Chhattisgarh	3890709	5514508	65341	5317		-	160922	173811	9810608
7	Dadra and Nagar Haveli and Daman and Diu	2222	12994	581	-		-	-	-	15797

8	Goa	25000	19550	2909	6556
9	Gujarat	5108923	8671152	63591	-
10	Haryana	4227238	4143900	25605	18972
11	Himachal Pradesh	385011	960765	19671	25152
12	Jammu and Kashmir	692062	1014182	56742	77519
13	Jharkhand	637507	263815	24037	-
14	Karnataka	7832189	9073145	73221	105546
15	Kerala	763435	2319002	126540	118022
16	Ladakh	-	-	1718	-
17	Madhya Pradesh	8872377	8907385	127585	168454
18	Maharashtra	12977232	13067735	201837	-
19	Manipur	114522	114522	10010	4147
20	Meghalaya	209561	216659	3243	14195
21	Mizoram	11986	16458	2119	-

9033	8783	3619	75450
88422	177105	369500	14478693
600000	297772	461453	9774940
24134	12370	74083	1501186
186890	57813	79502	2164710
-	111010	177033	1213402
177359	221427	215880	17698767
-	-	72493	3399492
-	442	131	2291
168208	452841	674267	19371117
206153	239378	302082	26994417
7800	-	339	251340
-	13000	10542	467200
2857	5170	5101	43691

22	Nagaland	184797	12000	27304	-		14800	14752	109607	363260
23	Odisha	2374233	2047308	440927	142078		325484	14163	309183	5653376
24	Puducherry	19594	12089	2508	3006		-	3002	1162	41361
25	Punjab	1251726	1160568	19196	19196		168745	68672	31409	2719512
26	Rajasthan	6886000	12079000	104774	-		154429	268495	327720	19820418
27	Sikkim	46000	66000	2936	-		3000	15009	57862	190807
28	Tamil Nadu	7000000	7016654	58317	357000		134050	250400	373237	15189658
29	Telangana	5720737	4842509	110664	165527		-	-	28852	10868289
30	Tripura	117723	158337	15002	6816		20000	15212	12088	345178
31	Uttar Pradesh	17014573	20354551	255517	28109		392257	485022	826000	39356029
32	Uttarakhand	750494	882797	13645	81876		25305	52368	62614	1869099
33	West Bengal	5040510	4423049	91360	-		-	326095	135182	10016196
Total		10,74,12,648	12,19,26,302	23,71,552	16,83,900		42,22,363	40,77,550	60,26,097	24,77,20,412

STATEMENT-II

Details of target, samples collection and generation of soil health card during the last two years (2023-24 and 2024-25) under the Soil Health and Fertility scheme

(Numbers)

Sl. No.	States/UTs	2023-24			2024-25		
		Target	Sample Collected	SHCs generated	Target	Sample Collected	SHCs generated(as on 06.02.2025)
1	Andaman and Nicobar	1000	913	604	10000	8832	469
2	Andhra Pradesh	647453	278564	258666	450000	429602	333477
3	Arunachal Pradesh	2250	2320	2275	100000	88280	47842
4	Assam	298482	298286	294860	613033	592409	414215
5	Bihar	200000	249922	249922	500000	464109	335342
6	Chhattisgarh	160000	161530	160922	175000	174316	173811
7	DNandH And DD	-	-	-	3041	-	-
8	Goa	9400	9050	8783	12000	9895	3619
9	Gujarat	180650	178664	177105	625513	614358	369500
10	Haryana	300000	299522	297772	600000	578241	461453
11	Himachal Pradesh	12000	12370	12370	74000	74084	74083
12	Jammu And Kashmir	54000	58429	57813	81333	79898	79502
13	Jharkhand	123400	120034	111010	238370	214877	177033
14	Karnataka	284829	221427	221427	268000	216236	215880
15	Kerala	136800	-	-	112000	109905	72493
16	Ladakh	4000	3266	442	5000	2898	131
17	Madhya Pradesh	1246700	553221	452841	1245111	991070	674267
18	Maharashtra	296000	255776	239378	301000	509140	302082
19	Manipur	15000	164	-	32527	390	339
20	Meghalaya	13000	13000	13000	25000	16562	10542
21	Mizoram	5171	5170	5170	30000	18534	5101
22	Nagaland	14800	14831	14752	111000	110576	109607
23	Odisha	570000	100012	14163	570000	309208	309183
24	Puducherry	3000	3002	3002	3000	2898	1162
25	Punjab	150000	119791	68672	250000	243199	31409
26	Rajasthan	300000	272920	268495	353000	340959	327720
27	Sikkim	15000	15009	15009	60000	58765	57862

28	Tamil Nadu	250400	250630	250400	400000	399980	373237
29	Telangana	300000	-	-	159000	113679	28852
30	Tripura	20000	16842	15212	40000	29922	12088
31	Uttar Pradesh	750000	485035	485022	826000	826000	826000
32	Uttarakhand	52368	52368	52368	100570	100510	62614
33	West Bengal	333900	332969	326095	400000	276241	135182
Total		67,49,603	43,85,037	40,77,550	87,73,498	80,05,573	60,26,097

STATEMENT-III

Details of State/UT-wise funds released since 2014-15 to 2024-25 and utilization/expenditure reported by States/UTs under the Soil Health and Fertility scheme

(Rs.in lakh) (as on 06.02.2025)

Sl. No.	Name of the State	Released	Expenditure
1	Andaman and Nicobar	57.48	39.48
2	Andhra Pradesh	12327.11	10354.23
3	Arunachal Pradesh	971.49	913.49
4	Assam	7338.57	3970.57
5	Bihar	6525.87	5891.30
6	Chhattisgarh	5134.24	4476.72
7	Dadra and Nagar Haveli and Daman and Diu	10.41	8.70
8	Goa	328.73	237.54
9	Gujarat	6533.45	5622.45

10	Haryana	4769.06	4165.07
11	Himachal Pradesh	2010.04	1818.05
12	Jammu and Kashmir	2416.02	2163.02
13	Jharkhand	2385.26	608.91
14	Karnataka	11807.64	9684.84
15	Kerala	1098.89	855.89
16	Ladakh	87.34	78.34
17	Madhya Pradesh	17908.72	15389.53
18	Maharashtra	14323.87	13204.87
19	Manipur	856.64	761.64
20	Meghalaya	935.61	606.10
21	Mizoram	594.01	462.01
22	Nagaland	6018.61	4124.61
23	Odisha	5205.59	4896.59
24	Puducherry	144.04	134.04
25	Punjab	2932.35	1524.20
26	Rajasthan	7934.93	5869.41
27	Sikkim	1751.28	1351.28
28	Tamil Nadu	10140.77	6632.77
29	Telangana	8030.11	4683.33
30	Tripura	1561.62	1091.23

31	Uttar Pradesh	20770.75	18563.84
32	Uttarakhand	2419.98	1999.89
33	West Bengal	5672.25	4669.52
Total		1,71,002.69	1,36,853.42

FENCING OF LAND BORDER WITH BANGLADESH

1175. SHRI DEEPAK ADHIKARI (DEV):

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) the details of the total land involving border area with Bangladesh;
- (b) the details of States which share land border with Bangladesh;
- (c) the details of total length of land border with Bangladesh not covered by the fencing; and
- (d) the reasons for not fencing the land border with Bangladesh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

- (a) The total length of India-Bangladesh border is 4096.70 km.
- (b) The States sharing a land border with Bangladesh are West Bengal (2216.7 km), Assam (263 km), Meghalaya (443 km), Tripura (856 km) and Mizoram (318 km).

(c) A length of 864.482 km of the India-Bangladesh border is yet to be fenced which includes a length of 174.514 km of non-feasible gap.

(d) The land border with Bangladesh remains partially unfenced due to challenges such as difficult terrains like marshlands and landslide-prone areas, objections from Border Guard Bangladesh (BGB), limited working seasons and delays in land acquisition.

DELETION OF JOB CARDS FROM MGNREGS

1176. SHRI TANUJ PUNIA:

SHRI SAPTAGIRI SANKAR ULAKA:

SHRI HARISH CHANDRA MEENA:

SHRI RAMASHANKAR RAJBHAR:

SHRI MURARI LAL MEENA:

DR. DHARAMVIRA GANDHI:

SUSHRI SAYANI GHOSH:

SHRI ANTO ANTONY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the number of job card holders in the country who are getting timely work and payment, if so, the details thereof, State-wise;
- (b) the details and total number of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) workers whose job cards were deleted

- from 2019-20 to 2024-25, Year, State and area-wise details including Dausa Parliamentary Constituency of Rajasthan during the last five years;
- (c) the reasons for the deletion of job cards, State-wise including Dausa Parliamentary Constituency of Rajasthan;
 - (d) the details of workers deleted with the reason 'Unwilling to work' from 2019-20 to 2023-24, Year and State-wise including Dausa Parliamentary Constituency of Rajasthan;
 - (e) whether the Government has issued detailed guidelines on reinstating the job card holders wrongfully deleted, if so, the details thereof and if not, the reasons therefor;
 - (f) the reasons for significant variation in wage rates across different States of the country under the said scheme and the details of steps taken for making it uniform and steps taken to amend the existing methodology for calculating wage rates in the country; and
 - (g) the total number of registered workers and active workers that remain ineligible for the Aadhaar Based Payment System (ABPS) since January 2024 and the total number of new job cards issued across the country since January 2024, State-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN):**

(a) Mahatma Gandhi NREG Scheme provides for enhancement of livelihood security of households in rural areas of the country by providing at least 100 days of guaranteed wage employment in every financial year to every rural household whose adult members volunteer to do unskilled labour. It is demand driven scheme which provide a fall-back option when no better employment opportunity is available. As per the mandate of the Act, the beneficiaries are entitled to get wage payment within 15 days from the closure of Muster Roll of the work. In the current financial year, FY 2024-25 (as on 07-02-2025), 98.34% Fund Transfer Orders are generated within 15 days from the closure of Muster Rolls. The total number of active workers in the country under Mahatma Gandhi NREGS is 13.44 crore.

(b) to (d) State/Union Territory(UT)-wise number of active workers whose Job cards were deleted under Mahatma Gandhi NREGS during the financial years 2019-20 to 2024-25 (as on 04.02.2025) are given in the enclosed **Statement -I**.

The Dausa Parliamentary constituency consists of part of the Alwar, Dausa and Jaipur districts of Rajasthan. Number of active workers whose Jobcards were deleted in Dausa Parliamentary constituency is given below:

Dausa Parliamentary Constituency of Rajasthan						
Districts	Number of Active workers whose Jobcards deleted					
	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
Alwar	0	0	1055	5860	3389	1234

Dausa	0	0	693	4908	2497	81
Jaipur	0	0	326	3716	6415	763

Figures of job cards deletions are dynamic in NREGASoft. As per requirement, State/District/Block/Gram Panchayat-wise details of workers whose job card was deleted and the reasons therein during the financial year 2024-25, can be seen at the link given below which is available in public domain:

https://nreganarep.nic.in/netnrega/citizen_html/demregister.aspx?lflag=engandfin_year=2024-2025andsource=nationalandlabels=labelsandDigest=O57D2k1AxQj89t4Y5xNiBq

Similarly, the data for 2019-20 to 2023-24 can be accessed via report number R.5.1.1 of NREGASoft at the following link which is available in public domain :

https://nrega.nic.in/MGNREGA_new/Nrega_home.aspx

Mahatma Gandhi NREGS is a demand-driven wage employment scheme and the responsibility of implementation of the scheme is vested with the Government of concerned States/UTs. Updation/deletion of Job Cards is a regular exercise conducted by the States/UTs. Job cards have been deleted mainly due to reasons such as fake/duplicate/incorrect job cards, migration of workers from Gram Panchayat permanently and classification of Gram Panchayat from Rural to Urban etc.

(e) Ministry of Rural Development has issued a Standard Operating Procedure (SOP) vide letter dated 25.01.2025 to all States/UTs, with clear guidelines regarding deletion and restoration of job cards. The SOP ensures compliance with the Mahatma Gandhi NREGS guidelines, promotes transparency and protects the rights of workers by defining conditions for deletion.

The SOP emphasizes the importance of due process, including the publication of draft lists of job cards marked for deletion, verification at Gram Sabhas, and the right of appeal for affected workers. It also mandates the linking of job cards with Aadhaar to eliminate duplicate and fraudulent entries. These measures are aimed at preventing misuse of job cards while ensuring that genuine beneficiaries are not excluded. The Ministry is committed to maintaining the integrity of Mahatma Gandhi NREGS and ensuring that the benefits of the scheme reach to eligible rural households.

(f) As per Section 6 (1) of Mahatma Gandhi National Rural Employment Guarantee Act (Mahatma Gandhi NREGA), 2005, the Central Government may by notification, specify the wage rate for its beneficiaries. Further, section 6 (2) of the Act, provides that until such time a wage rate is fixed by the Central Government in respect of any area in a State, the minimum wage fixed by the State Government under section 3 of the Minimum wages Act, 1948 for Agricultural Labourers shall be considered as the wage rate applicable to that area. Accordingly as per provision of Section 6(2) of the Act, from the inception of the scheme till the financial

year 2010-11, the wage rate in Mahatma Gandhi NREGA was determined on the basis of the minimum wage set by the State Government. However, from the financial year 2011-12, the Government of India started determining the wage rates using the Consumer Price Index for agricultural labour (CPI-AL).

To compensate the Mahatma Gandhi NREGA workers against inflation, the Ministry of Rural Development revises the wage rate every financial year based on change in Consumer Price Index for Agricultural Labour (CPI-AL). The index is different for different States/UTs as notified by Labour Bureau Shimla. If the calculated wage rate of any State/UT is coming lower than the wage rate of previous year, it is being protected by maintaining the previous year wage rate. The wage rate is made applicable from 1st April of each financial year. The overall % increase in wage rate for FY 2024-25 from the FY 2023-24 is about 7 %.

However, each State/UT can provide wage over and above the wage rate notified by the Central Government.

(g) As on date, a total of 13.36 crore Aadhaar have been seeded in NREGASoft which is 99.47% of total Active workers (13.44 crore). Further, a total of 12.96 crore active workers (96.45%) have been linked to Aadhaar Payment Bridge System (APBS). State/Union Territory (UT)-wise number of Job card issued under Mahatma Gandhi NREGS from 01.01.2024 to 06.02.2025 is given in the enclosed **Statement II**.

STATEMENT-I

State/Union Territory(UT)-wise number of active workers whose Jobcards were deleted under Mahatma Gandhi NREGS during the financial years 2019-20 to 2024-25 (as on 04.02.2025). (Figure in number) (as per NREGASoft)

Sl. No.	State/UTs	Number of Active workers whose Jobcards deleted					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andaman and Nicobar	0	0	4	6	10	26
2	Andhra Pradesh	0	0	10654	256678	154658	79837
3	Arunachal Pradesh	0	0	703	4006	8955	8414
4	Assam	0	0	25741	82953	154262	379789
5	Bihar	0	0	197417	1183405	203384	251529
6	Chhattisgarh	0	0	20271	116583	249202	66524
7	Dn Haveli And Dd					0	0
8	Goa	0	0	0	4	3	10
9	Gujarat	0	0	17274	69476	88558	15408
10	Haryana	0	0	4009	7883	4202	2759
11	Himachal Pradesh	0	0	1427	7458	9569	2953
12	Jammu And Kashmir	0	0	5101	20782	50591	22542
13	Jharkhand	0	0	78708	259989	163406	151852
14	Karnataka	0	0	28752	158752	58166	14400
15	Kerala	0	0	1295	5730	21418	2602
16	Ladakh	339	1033	206	734	470	236
17	Lakshadweep	0	0	0	0	0	0
18	Madhya Pradesh	0	2	935912	495850	896927	55013

19	Maharashtra	0	0	6843	71428	21646	13281
20	Manipur	0	0	305	998	3904	3636
21	Meghalaya	0	0	657	3433	16976	10907
22	Mizoram	0	0	4405	3228	4173	8871
23	Nagaland	0	0	1778	1864	3191	8130
24	Odisha	0	7	339454	520051	262216	222441
25	Puducherry	0	0	9	110	134	146
26	Punjab	0	0	14720	90601	24089	7947
27	Rajasthan	0	0	23681	153981	214454	24614
28	Sikkim	0	0	263	449	753	550
29	Tamil Nadu	0	2	21996	128553	146106	77193
30	Telangana	3	39	2212	159995	40720	30152
31	Tripura	0	0	1971	2767	13201	5795
32	Uttar Pradesh	0	0	154326	1127994	608107	26209
33	Uttarakhand	0	0	3014	12791	20577	16789
34	West Bengal	0	0	5921	506981	40663	2309
	Total	342	1083	1909029	5455513	3484691	1512864

STATEMENT-II

State/Union Territory (UT)-wise number of Job card issued under Mahatma Gandhi NREGS from 01.01.2024 to 06.02.2025. (Figure in number)		
Sl. No.	States/UTs	Total Job Card Issued
1	Andaman And Nicobar	350

2	Andhra Pradesh	308475
3	Arunachal Pradesh	33064
4	Assam	242645
5	Bihar	2095472
6	Chhattisgarh	246609
7	Dn Haveli And Dd	4716
8	Goa	501
9	Gujarat	346973
10	Haryana	47583
11	Himachal Pradesh	47616
12	Jammu And Kashmir	60174
13	Jharkhand	495882
14	Karnataka	192729
15	Kerala	99041
16	Ladakh	846
17	Lakshadweep	4
18	Madhya Pradesh	483816
19	Maharashtra	1132895
20	Manipur	18997
21	Meghalaya	27739
22	Mizoram	11009

23	Nagaland	19559
24	Odisha	431092
25	Puducherry	2874
26	Punjab	98222
27	Rajasthan	435982
28	Sikkim	1694
29	Tamil Nadu	176873
30	Telangana	133805
31	Tripura	14334
32	Uttar Pradesh	1202042
33	Uttarakhand	26840
34	West Bengal	2688
Total		84,43,141

इस्पात उद्योग

1177. श्री रुद्र नारायण पाणी:

क्या **इस्पात** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार को जानकारी है कि ओडिशा के ढेंकनाल और अंगुल जिलों में अनेक इस्पात उद्योग/संयंत्र हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और इनमें कुल कितना उत्पादन होता है ;

- (ग) क्या इन उद्योगों/संयंत्रों में नियुक्ति में स्थानीय बेरोजगारों को प्राथमिकता दी जाती है ;
- (घ) क्या सरकार ने विस्थापितों की सभी समस्याओं का समाधान कर दिया है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ङ) क्या इन कारखानों द्वारा प्रदूषण के सभी नियमों का पालन किया जाता है;
- (च) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (छ) यदि नहीं, तो सरकार द्वारा इसके समाधान के लिए क्या उपाय किए जा रहे हैं?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) से (छ) इस्पात एक नियंत्रणमुक्त क्षेत्र है और इस्पात संयंत्र स्थापित करने संबंधी निर्णय उद्योग संबंधी तकनीकी-वाणिज्यिक सोच-विचारों के आधार पर लिए जाते हैं। इस्पात संयंत्र स्थानीय उद्योग, श्रमिक तथा पर्यावरणीय कानूनों के द्वारा नियंत्रित किये जाते हैं। ढेंकानाल और अंगुल जिलों में क्रमशः 15 तथा 9 इस्पात कारखाने हैं।

कच्चा इस्पात उत्पादन का विवरण निम्नानुसार है:-

मद	2023-24	
	अंगुल	ढेंकानाल
कच्चा इस्पात उत्पादन (एमटी में)	4.39	5.55
स्रोत: संयुक्त संयंत्र समिति (जेपीसी); एमटी= मिलियन टन		

KERALA WARNINGS CRISIS AND HAZARD MANAGEMENT SYSTEM

1178. SHRI K. SUDHAKARAN:

Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) whether the Government is aware of the Kerala Warnings Crisis and Hazard Management System developed by the Kerala State Disaster Management Authority;

(b) whether the Government has provided any funding for the project; and

(c) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

(a) to (c) The Central Government has implemented National Cyclone Risk Mitigation Project in two Phases. In Phase-I the State of Andhra Pradesh and Odisha were covered. In Phase-II the project was implemented in Six states viz. Goa, Gujarat, Kerala, Karnataka Maharashtra and West Bengal. The project has following four components:-

- I. Component A: Early Warning Dissemination System (EWDS)
- II. Component B: Cyclone Risk Mitigation Infrastructure (CRMI)
- iii. Component C: Technical Assistance and Capacity Building Training.
- IV. Component D: Implementation Support

Under component A, the State Government of Kerala has developed an EWDS project named KAWACHAM. An amount of Rs.65.38 crore was

released to the State of Kerala for its EWDS project under NCRMP Phase-II.

नए उद्योगों की स्थापना

1179. श्री उम्मेदा राम बेनीवाल:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का देश में विशेषकर राजस्थान के ग्रामीण क्षेत्रों में नए उद्योग शुरू करने और संचालित करने का प्रस्ताव है;
- (ख) यदि हां, तो तत्संबंधी जिलावार ब्यौरा क्या है;
- (ग) क्या सरकार राजस्थान में नए उद्योग स्थापित करने के लिए सहायता प्रदान कर रही है;
- (घ) यदि हां, तो वर्तमान वर्ष सहित विगत तीन वर्षों के दौरान सरकार द्वारा प्रदान की गई सहायता का उद्योग/कंपनीवार ब्यौरा क्या है;
- (ङ) यदि नहीं, तो इसके क्या कारण हैं;
- (च) क्या सरकार का हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड (एचपीसीएल), राजस्थान रिफाइनरी लिमिटेड, पंचपदरा के निकट जैव-उत्पाद विशेष आर्थिक क्षेत्र स्थापित करने का विचार है; और
- (छ) यदि हां, तो ऐसा कब तक किए जाने की संभावना है और यदि नहीं, तो इसके क्या कारण हैं?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

- (क) और (ख) उद्योग राज्य का विषय है। हालांकि, केंद्र सरकार राजस्थान सहित देश के विभिन्न भागों में औद्योगीकरण को बढ़ावा देने के लिए समय-समय पर कई पहलें और नीतियां शुरू करती है। विभिन्न विभागों और मंत्रालयों की चल रही स्कीमों के अलावा, भारत में घरेलू और विदेशी निवेश को बढ़ावा देने के लिए सरकार ने विभिन्न अन्य उपाय किए हैं। सरकार ने राज्यों/संघ राज्य क्षेत्रों में

औद्योगिक विकास को बढ़ावा देने और सुविधा प्रदान करने के लिए, मेक इन इंडिया, स्टार्ट अप इंडिया, पीएम गतिशक्ति, राष्ट्रीय अवसंरचना पाइपलाइन (एनआईपी), राष्ट्रीय औद्योगिक कॉरिडोर कार्यक्रम, उत्पादन संबद्ध प्रोत्साहन स्कीम (पीएलआई), ईज ऑफ डूइंग बिजनेस (ईओडीबी) को बढ़ावा देना और अनुपालन बोझ कम करना, राष्ट्रीय सिंगल विंडो सिस्टम (एनएसडब्ल्यूएस), भारतीय औद्योगिक भूमि बैंक (आईआईएलबी), प्रत्यक्ष विदेशी निवेश (एफडीआई) में सुधार, परियोजना निगरानी समूह (पीएमजी) इत्यादि जैसे विभिन्न उपाय लागू किए हैं, जो पूरे देश में प्रमुख अवसंरचना परियोजनाओं की स्थापना में सहायता प्रदान करते हैं। साथ ही, निवेश को फास्ट-ट्रैक करने के लिए भारत सरकार के सभी संबंधित मंत्रालयों/विभागों में परियोजना विकास प्रकोष्ठ (पीडीसी) के रूप में एक संस्थागत तंत्र लागू किया गया है। जिला-वार विवरण उपलब्ध नहीं है।

(ग) से (ङ) राजस्थान सरकार द्वारा उपलब्ध कराए गए ब्यौरे संलग्न **विवरण** में दिए गए हैं।

(च) और (छ) एसईजेड अधिनियम, 2005 और एसईजेड नियम, 2006 के तहत स्थापित किए जा रहे एसईजेड मुख्य रूप से निजी निवेश संचालित पहलें हैं, जिन्हें केंद्र सरकार, राज्य सरकार या किसी भी व्यक्ति द्वारा संयुक्त रूप से या अलग-अलग स्थापित किया जा सकता है। वर्तमान में, सरकार को हिंदुस्तान पेट्रोलियम कॉर्पोरेशन लिमिटेड, राजस्थान रिफाइनरी लिमिटेड के पास जैव- उत्पाद विशेष आर्थिक जोन की स्थापना के लिए कोई प्रस्ताव प्राप्त नहीं हुआ है।

विवरण

वर्तमान वर्ष सहित पिछले तीन वर्षों के दौरान उद्योग एवं वाणिज्य विभाग, राजस्थान द्वारा प्रदान की गई सहायता का ब्यौरा:

- **राजस्थान निवेश संवर्धन स्कीम (आरआईपीएस)** वर्ष 2022-23, 2023-2024 और वर्ष 2024-25 (दिनांक 06.02.2025 तक) = 935.03 करोड़

- **डॉ. भीमराव अम्बेडकर राजस्थान दलित, जनजातीय उद्यम प्रोत्साहन योजना (बीआरयूपीवाई)** – वर्ष 2022-23 : 79 इकाइयों को 7.69 करोड़, वर्ष 2023-24 : 913 इकाइयों को 60.77 करोड़ और वर्ष 2024-25 (दिनांक 06-02-2025 तक) 531 इकाइयों को 40.97 करोड़ कुल: 109.43 करोड़ उपलब्ध कराए गए हैं।
- **मुख्यमंत्री लघु उद्योग प्रोत्साहन योजना (एमएलयूपीवाई)** – वर्ष 2022-23 से वर्ष 2024-25 (दिनांक 31.01.2025 तक), उद्यमियों को बैंक ऋण पर कुल 474.25 करोड़ रुपये की कुल ब्याज सब्सिडी की प्रतिपूर्ति की गई है।

आरक्षण के लिए कोटा

1180. डॉ. मन्ना लाल रावत:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) “आरक्षण के लिए कोटा के अंतर्गत कोटा” से संबंधित उच्चतम न्यायालय के निर्णय सहित उक्त निर्णय में संदर्भित क्रीमी लेयर को क्रियान्वित करने के लिए सरकार ने क्या कदम उठाए हैं;
- (ख) क्या उक्त निर्णय को अनुसूचित जातियों, अनुसूचित जनजातियों, अन्य पिछड़े वर्गों और आर्थिक रूप से कमजोर वर्गों के संबंध में भी लागू करने का प्रस्ताव है; और
- (ग) क्या उक्त निर्णय को अनुसूचित क्षेत्रों और अनुसूचित क्षेत्रों के अलावा अन्य क्षेत्रों के संदर्भ में लागू किए जाने की संभावना है?

सामाजिक न्याय और अधिकारिता मंत्री (डॉ. वीरेन्द्र कुमार):

(क) से (ग) पंजाब राज्य बनाम दविंदर सिंह और अन्य (2011 की सिविल अपील संख्या 2317) के मामले में दिनांक 01.08.2024 के उच्चतम न्यायालय का आदेश केवल अनुसूचित जातियों के उप-वर्गीकरण के बारे में है।

वर्तमान में, क्रीमी लेयर अन्य पिछड़े वर्गों पर लागू होती है।

CURRENT STATUS OF STARTUPS

1181. SHRI CHARANJIT SINGH CHANNI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the total number and current status of startups started alongwith the number of startups are running well and closed down during the last ten years;
- (b) the total financial benefit to the Government from the startups running well and financial loss incurred from the startups that have closed down during the said period; and
- (c) the total time taken by the Government for starting of new startups the details of steps taken by the Government to simplify the process of starting of new startups?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) The Government with an intent to build a strong ecosystem for nurturing innovation, Startups and encouraging investments launched the Startup India initiative on 16th January 2016.

As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February 2019, entities are recognized as 'Startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT). As of 31st December 2024, a total of 1,57,706 entities have been recognised as Startups.

The State/Union Territory (UT)-wise number of entities which have been recognised as Startups by DPIIT as of 31st December 2024 and the number of entities recognised as Startups by DPIIT which are categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) as of 5th December 2024 are given in the enclosed **Statement**.

- (b) As a result of efforts undertaken as part of the Startup India initiative, 1,57,706 entities have been recognised as Startups by the Department for Promotion of Industry and Internal Trade (DPIIT) which have reportedly created over 17.2 lakh direct jobs as on 31st December 2024 across more than 55 industries. Entities which have been recognised as Startups are present across every State and UT in the country. Specifically, information regarding financial benefit/loss from Startups is not centrally maintained by the Government.

(c) The Government has taken various measures to enhance ease of doing business including starting up of business, raising capital, and reducing compliance burden to simplify the regulatory environment and create a conducive business environment. These initiatives aim to extend benefit to all entities/sectors/industries of the economy, including Startups. The key focus areas of the initiatives are:

- i. Simplification of procedures related to applications, renewals, inspections, filing records, etc.,
- ii. Rationalization by repealing, amending or subsuming redundant laws,
- iii. Digitization by creating online interfaces eliminating manual forms and records, and
- iv. Decriminalization of minor technical or procedural defaults.

Some of the major steps taken by the Government for ease of Starting up and doing business are as under:-

- i. Setting up of a Centralized Registrar of Companies (CRC) for incorporation to provide uniformity in the incorporation process.
- ii. Introducing e-Form SPICe+ along with a linked form called AGILE PRO-S for providing different services at one place such as Name Reservation, Incorporation, Allotment of PAN, TAN, DIN, EPFO Registration, ESIC Registration, GST number, opening of Bank Account etc. at the time of incorporation of company to start the

business immediately. Similarly, new e- Form FiLLiP (Form for incorporation of LLP) was introduced for providing the same services in a single application.

- iii. Zero fee for incorporation of company with authorized capital up to Rs.15.00 Lakh.
- iv. Definition of Small Company has been amended by increasing the threshold limit of a small company from having a paid-up capital not exceeding Rs.2.00 Crore to Rs.4.00 Crore and turnover not exceeding Rs.20.00 Crore to Rs.40.00 Crore. Similarly, concept of small LLP has been introduced which is subject to lesser compliances, lesser fee to reduce the cost of compliances.
- v. Zero cost for shifting of the registered office of a company.
- vi. Convening Annual General Meeting (AGM) and Extra-ordinary General Meeting (EGM) of a company through Video Conference (VC).

The Government has also unveiled the National Single Window System (NSWS) to provide a single platform to enable the identification and obtaining of approvals and clearances needed by investors, entrepreneurs, and businesses in India. NSWS is providing a single interface to apply for all Government to Business (G2B) clearances from various Ministries/Departments as well as eliminating duplication of work by auto populating form fields across different approvals based on single investor profile.

STATEMENT

The State/UT-wise number of entities which have been recognised as Startups by DPIIT as of 31st December 2024 and the number of entities which have been recognised as Startups by DPIIT categorized as closed (i.e., dissolved/struck-off) as per the Ministry of Corporate Affairs (MCA) as of 5th December 2024

State/UT	Number of entities which have been recognized as Startups by DPIIT	Number of entities recognised as Startups categorized as closed (i.e., dissolved/struck-off)
Andaman and Nicobar Islands	71	3
Andhra Pradesh	2553	101
Arunachal Pradesh	47	1
Assam	1487	56
Bihar	3190	86
Chandigarh	532	19
Chhattisgarh	1736	51
Dadra and Nagar Haveli and Daman and Diu	64	-
Delhi	16082	593
Goa	587	21
Gujarat	13053	232

Haryana	8222	243
Himachal Pradesh	563	11
Jammu and Kashmir	988	34
Jharkhand	1477	59
Karnataka	16624	644
Kerala	6361	197
Ladakh	18	-
Lakshadweep	3	-
Madhya Pradesh	5093	149
Maharashtra	27925	929
Manipur	179	9
Meghalaya	62	4
Mizoram	41	3
Nagaland	85	4
Odisha	2769	109
Puducherry	161	6
Punjab	1741	38
Rajasthan	5567	160
Sikkim	12	1
Tamil Nadu	10577	269
Telangana	8243	301

Tripura	141	9
Uttar Pradesh	15019	487
Uttarakhand	1268	49
West Bengal	5165	185
TOTAL	1,57,706	5,063

सामान्य सेवा केन्द्र के रूप में पीएसीएस

1182. श्री दिलीप शङ्कीया:

श्री बिद्युत बरन महतो:

श्रीमती कमलेश जांगड़े:

क्या सहकारिता मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सहकारिता मंत्रालय ने प्राथमिक कृषि ऋण समितियों (पीएसीएस) को सामान्य सेवा केन्द्रों (सीएससी) के रूप में कार्य करने में सक्षम बनाने के लिए विभिन्न सरकारी निकायों और हितधारकों के साथ समझौता ज्ञापनों पर हस्ताक्षर किए हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) पीएसीएस द्वारा अब प्रदान की जा सकने वाली सेवाओं का ब्यौरा क्या है; और

(घ) उक्त कदम से देश और विशेषकर छत्तीसगढ़ के किसानों को किस प्रकार लाभ होगा?

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह):

(क) से (घ) जी हाँ, मान्यवर। प्राथमिक कृषि क्रेडिट समितियों (PACS) को कॉमन सेवा केंद्रों (CSC) के रूप में कार्य करने में सक्षम बनाने के लिए सहकारिता मंत्रालय, इलेक्ट्रॉनिकी एवं सूचना प्रौद्योगिकी

मंत्रालय, नाबार्ड और सीएससी ई-गवर्नेंस सर्विसेज इंडिया लिमिटेड के बीच एक समझौता ज्ञापन हस्ताक्षरित किया गया है, जिसका लक्ष्य पैक्स को देश के ग्रामीण नागरिकों को बैंकिंग, बीमा, आधार नामांकन/अद्यतन, स्वास्थ्य सेवाएं, कृषि सेवाएं, आदि सहित 300 से अधिक ई-सेवाएं प्रदान करने में सक्षम बनाना है। दिनांक 27.01.2025 की स्थिति के अनुसार, छत्तीसगढ़ राज्य में 1,897 पैक्स सहित देश में कुल 42,080 पैक्स ने कॉमन सर्विस केंद्र की सेवाएं प्रदान करना शुरू कर दिया है। कॉमन सर्विस केंद्र के रूप में कार्यरत पैक्स विभिन्न ई-सेवाएं प्रदान कर सकते हैं, जिनमें निम्नलिखित शामिल हैं:

- i. **प्रधानमंत्री कल्याण योजनाएं:** आयुष्मान भारत योजना, प्रधानमंत्री किसान मानधन योजना, प्रधानमंत्री फसल बीमा योजना, ई-श्रम पंजीकरण, प्रधानमंत्री किसान सम्मान निधि आदि।
- ii. **केन्द्रीय सरकार की सेवाएं:** आधार, पैन कार्ड, जीवन प्रमाण, पासपोर्ट, पानी और बिजली बिल भुगतान सेवाएं, आईटीआर फाइलिंग, ई-स्टाम्प, आदि।
- iii. **राज्य सरकार की सेवाएं:** ई-जिला सेवाएं, सार्वजनिक वितरण प्रणाली सेवाएं, नगरपालिका सेवाएं आदि।
- iv. **वित्तीय समावेशन सेवाएं:** बैंकिंग, ऋण, बीमा, पेंशन, डिजी-पे, फास्टैग, आदि।
- v. **कृषि सेवाएं:** CSC ई-एग्री पोर्टल, एग्री टेली-कंसल्टेशन और ईपशु चिकित्सा, मृदा परीक्षण केंद्र, किसान ई-मार्ट, किसान क्रेडिट कार्ड, आदि।
- vi. **ई-मोबिलिटी और स्मार्ट उत्पाद:** ग्रामीण ई-मोबिलिटी डीलरशिप, स्मार्ट उत्पाद आदि।
- vii. **अन्य सेवाएं:** स्त्री स्वाभिमान पहल, SPARSH रक्षा पेंशन सेवा पोर्टल, मोबाइल, डीटीएच रिचार्ज और बिल भुगतान, आदि।

यह पहल छत्तीसगढ़ राज्य सहित देश भर के किसानों को पैक्स स्तर पर ही विभिन्न ई-सेवाओं तक पहुंच प्रदान करती है, जिससे यात्रा लागत में कमी, वित्तीय समावेशन में वृद्धि और सेवा डिलीवरी में

सुधार होता है। यह पहल जमीनी स्तर पर डिजिटल पहुंच प्रदान करके ग्रामीण समुदायों को सशक्त बनाती है और उनके सुगम जीवनयापन की सुगमता को बढ़ाती है। इसके अतिरिक्त, यह पैक्स के लिए आय के नए अवसरों का सृजन करती है जिससे अंततः, उनसे जुड़े करोड़ों छोटे और सीमांत किसान लाभान्वित होते हैं।

PROMOTION OF PHULKARI EMBROIDERY

1183. SHRI GURMEET SINGH MEET HAYER:

Will the Minister of **TEXTILES** be pleased to state:

- (a) whether the Government has taken any measures to preserve and promote Phulkari Embroidery in Punjab and if so, the details of financial support, skill development and marketing initiatives provided to artisans;
- (b) whether the Government has any plan to establish dedicated Phulkari clusters or strengthen its Geographical Indication (GI) branding and if so, the details thereof;
- (c) the steps taken to improve the welfare of Phulkari artisans including access to tools, financial aid and healthcare; and
- (d) whether any collaborations with State agencies or international platforms have been undertaken to enhance Phulkari exports and visibility and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA
MARGHERITA):**

(a) The Ministry of Textiles through Office of Development Commissioner (Handicrafts) implements two schemes namely National Handicrafts Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development Scheme (CHCDS) for preservation and promotion of handicraft sector across the country including Punjab. Under these schemes, need based assistance is provided for end-to-end support to the artisans through marketing events, skill development, cluster development, formation of Producer Companies, direct benefit to artisans, infrastructural and technology support, research and development support etc. which benefit the traditional crafts including phulkari crafts of Punjab. Total 1,910 artisans have been trained, 1,040 tool kits distributed and 890 artisans participated in seminar who are practicing in Phulkari embroidery craft during last 5 years.

(b) Office of DC (Handicrafts) through NHDP scheme gives preference to artisans practicing GI craft for skilling, marketing during implementation of programmes. Phulkari craft got Geographical Indication (GI) in the year 2011 for the state of Punjab, Haryana, and Rajasthan. The prominent Phulkari craft clusters in Punjab are in the district of Ropar, Nawa sahar, Fatahgarh Sahib, Patiala and Gurdaspur. To strengthen and promote GI brand, the office of DC (HC) has already setup a help desk in every field office to assist enrolment of more authorised users for the craft. Special marketing events are also curated to promote GI crafts in big national marketing events.

(c) Total 1,040 toolkits have been distributed to Phulkari embroidery artisans and 09 financial aid in indigent circumstances is provided to the awardee artisans during the last five years in Punjab.

(d) Office of DC (Handicrafts) does not have any collaborations with State agencies or international platforms to enhance export of crafts as per the scheme guidelines, however this office provides financial support to the artisans and exporters for participating in international marketing events to improve the visibility of crafts under the marketing support subcomponent of NHDP.

ग्राम पंचायतों का डिजिटलीकरण

1184. श्री भूमरे संदीपनराव आसाराम:

श्री ज्ञानेश्वर पाटिल:

क्या पंचायती राज मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को यह जानकारी है कि महाराष्ट्र और मध्य प्रदेश सहित देश के विभिन्न राज्यों की ग्राम पंचायतों में अभी भी कंप्यूटर और सक्रिय इंटरनेट कनेक्शन की सुविधा उपलब्ध नहीं है;
- (ख) यदि हां, तो इसके कारणों सहित विस्तृत जानकारी क्या है;
- (ग) क्या सरकार ने ग्राम पंचायतों के डिजिटलीकरण और डिजिटल इंडिया कार्यक्रम के कार्यान्वयन के लक्ष्यों की पूर्ति के लिए कोई समय-सीमा निर्धारित की है; यदि हां, तो उसके विवरण क्या हैं;
- (घ) महाराष्ट्र के संभाजीनगर जिले और मध्य प्रदेश में ग्राम पंचायतों को सक्रिय इंटरनेट कनेक्शन और कंप्यूटर उपलब्ध कराने के लिए सरकार द्वारा उठाए गए कदमों के विवरण क्या हैं; और
- (ङ) महाराष्ट्र और मध्य प्रदेश सहित सभी ग्राम पंचायतों में इन सुविधाओं को उपलब्ध कराने की संभावना कब तक है?

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल):

(क) से (ड) पंचायत एक राज्य विषय होने के कारण ग्राम पंचायतों को बुनियादी सुविधाएं प्रदान करने की प्राथमिक जिम्मेदारी राज्यों की होती है। हालांकि, 01.04.2022 से 31.03.2026 तक लागू संशोधित राष्ट्रीय ग्राम स्वराज अभियान (आरजीएसए) के तहत पंचायती राज मंत्रालय राज्यों के प्रयासों को सीमित स्तर पर पूरक सहायता प्रदान करता है। इसके अंतर्गत ग्राम पंचायत भवन, सामान्य सेवा केंद्रों का सह-स्थान, कंप्यूटर आदि जैसी कुछ बुनियादी सुविधाओं के लिए वित्तीय सहायता दी जाती है।

डिजिटल इंडिया की परिकल्पना को साकार करने के लिए, यूनिवर्सल सर्विस ऑब्लिगेशन फंड (यू.एस.ओ.एफ) द्वारा वित्तपोषित भारतनेट परियोजना (जिसे पहले राष्ट्रीय ऑप्टिकल फाइबर नेटवर्क के नाम से जाना जाता था) चरणबद्ध रूप से देश की सभी ग्राम पंचायतों, जिनमें महाराष्ट्र और मध्य प्रदेश भी शामिल हैं, में ब्रॉडबैंड कनेक्टिविटी प्रदान करने के लिए लागू की जा रही है। इस ढांचे को दूरसंचार सेवा प्रदाताओं (टी.एस.पी) और इंटरनेट सेवा प्रदाताओं (आई.एस.पी) को पट्टे पर दिया जा सकता है ताकि ग्राम पंचायतों और ग्रामीण क्षेत्रों के अन्य संस्थानों में इंटरनेट कनेक्टिविटी प्रदान की जा सके। अब तक कुल 2,65,014 ग्राम पंचायतों में से 2,18,360 ग्राम पंचायतों को भारतनेट परियोजना के तहत उच्च गति इंटरनेट सेवाओं के लिए सेवा-तैयार बनाया जा चुका है, जबकि 8,018 ग्राम पंचायतों में कार्य प्रगति पर है।

डिजिटल कनेक्टिविटी को और बेहतर बनाने के लिए 04.08.2023 को कैबिनेट द्वारा संशोधित भारतनेट कार्यक्रम को स्वीकृति दी गई है। इसमें भारतनेट चरण-I और चरण-II के मौजूदा नेटवर्क का उन्नयन, शेष लगभग 42,000 ग्राम पंचायतों में नेटवर्क निर्माण, 10 वर्षों तक संचालन एवं रखरखाव

तथा उपयोगिता शामिल है। इस कार्यक्रम की कुल लागत 1,39,579 करोड़ रुपये है। बी.एस.एन.एल.को परियोजना प्रबंधन एजेंसी के रूप में नामित किया गया है।

महाराष्ट्र में, योजना के तहत 27,939 ग्राम पंचायतों में से 24,575 ग्राम पंचायतें (24,569 OFC + 6 उपग्रह) सेवा-तैयार कर दी गई हैं, जबकि शेष 3,114 ग्राम पंचायतों में कार्य प्रगति पर है। संशोधित भारतनेट कार्यक्रम के तहत 250 ग्राम पंचायतों की योजना बनाई गई है। भारतनेट परियोजना के तहत, संभाजीनगर (औरंगाबाद) जिले में 871 ग्राम पंचायतों में से 756 ग्राम पंचायतों को सेवा के लिए तैयार किया गया है। इसी प्रकार, मध्य प्रदेश में योजना के तहत 22,858 ग्राम पंचायतों में से 17,850 ग्राम पंचायतें (17,812 OFC + 38 उपग्रह) सेवा-तैयार कर दी गई हैं। संशोधित भारतनेट कार्यक्रम के तहत 5,008 ग्राम पंचायतों की योजना बनाई गई है। भारतनेट परियोजना को मार्च 2027 तक पूरा करने का लक्ष्य है।

DEVELOPMENT PROJECT IN GRAM PANCHAYAT

1185. SHRI ARUN BHARTI:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) whether the Ministry of Panchayati Raj maintains data on the proportion of Untied and Tied Grants allocated for specific development projects in Gram Panchayats in Bihar and if so, the details thereof;
- (b) whether there have been any allocation of Tied Grants for providing basic services and if so, the details thereof;

(c) whether the usage patterns of Untied Grants for location-specific needs under the Eleventh Schedule are being systematically monitored and reported at the State level;

(d) whether the release of XV FC Grants has led to measurable improvements in maintaining ODF status and water management infrastructure in rural areas of Bihar; and

(e) whether the grants enhanced transparency and accountability mechanisms in Panchayati Raj Institutions to ensure efficient fund utilization?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S.P. SINGH BAGHEL):

(a) Under Fifteenth Finance Commission untied and tied Grants in the ratio of 40:60 are provided to all States including Bihar. Further, different tiers of panchayats in the State of Bihar viz. Gram Panchayat, Block Panchayat and District Panchayat receive the grants in the proportion of 70:20:10 respectively.

(b) Tied Grants (under the Fifteenth Finance Commission) have been provided to the State and the same can be used for drinking water, rainwater harvesting, water recycling, sanitation and maintenance of Open Defecation Free (ODF) status. The Fifteenth Finance Commission (XV-FC) had recommended a total of Rs. 2,36,805 crore for duly constituted Rural Local Bodies (RLBs) in 28 States for the period 2021-26 including for those areas which are not required to have Panchayats (Fifth

and Sixth Schedule areas and Excluded Areas). Out of the total grant earmarked for Panchayati Raj Institutions, 60 percent (Rs. 1,42,083 crore) is earmarked for drinking water supply, rainwater harvesting and sanitation (tied grants), while 40 percent (Rs. 71,042 crore) is untied and is to be utilized at the discretion of the Panchayati Raj institutions for improving basic services.

(c) To facilitate States and Panchayati Raj Institutions effectively monitor and evaluate the use of Panchayat funds, including Central Finance Commission grants, the Ministry of Panchayati Raj launched the eGramSwaraj application. This application enables monitoring of various aspects of Panchayat functioning, such as planning, budgeting, accounting and audit.

States can leverage the eGramSwaraj application to systematically monitor the utilization of Central Finance Commission grants including Untied and Tied Grants. The Planning module allows states to track how PRIs incorporate identified needs into their development plans, ensuring alignment with budget allocations. Subsequently, the Progress Reporting module facilitates the monitoring of physical and financial progress related to activities funded by Untied Grants, while the Accounting module enables detailed tracking of financial transactions and expenditure patterns. By utilizing these functionalities, states can gain comprehensive insights into how Untied Grants are being utilized to address specific local requirements, promoting more effective and transparent resource allocation.

(d) XV-FC allocated Rs. 11,838.40 crore to Bihar as tied grants for RLBs, of which Rs. 10521.10 crore has been released to the State Govt. 50% of this amount, is to be utilized for sanitation activities and another 50% is to be used for water activities. The expenditure and physical progress under XV-FC tied grants are reported on the e-GramSwaraj portal of the Ministry of Panchayati Raj. As per the data reported by the RLBs in e-GramSwaraj, Rs. 4114.27 crore out of the total tied grants released to Bihar has been utilized for sanitation activities and Rs. 1321.12 has been utilized for water activities. The sanitation assets reported by Bihar on SBM(G) IMIS (Through e-GramSwaraj portal) are given in the enclosed **Statement**.

(e) XV FC has emphasized enhanced transparency and accountability mechanisms in Panchayati Raj Institutions (PRIs) to ensure efficient fund utilization by imposing mandatory eligibility conditions viz., the Panchayat must be duly constituted (elected), onboarding on eGramSwaraj Portal, mandatory closing of annual account and audit thereof to become eligible for receiving grants under XV-FC.

The eGramSwaraj portal has also been integrated with the Public Financial Management System (PFMS) to facilitate the Panchayats in making real-time online payments to vendors and service providers thereby streamlining financial operations and bringing transparency to their functioning.

STATEMENT**The sanitation assets reported by Bihar on e-GramSwaraj**

Sr. No.	District Name	No. of SWM Assets	No. of GWM Assets	No. of CSC's	Household level SLWM Assets	Total No. of Assets	Total No. of Village
1	Araria	25	131	196	0	360	198
2	Arwal	0	69	95	0	165	79
3	Aurangabad	27	500	88	6	633	379
4	Banka	9	136	34	2	183	137
5	Begusarai	30	159	93	7	405	148
6	Bhagalpur	5	19	23	1	59	42
7	Bhojpur	4	167	36	0	215	139
8	Buxar	1	26	142	0	169	92
9	Darbhanga	2	59	16	0	80	64
10	Gaya	6	380	82	0	487	316
11	Gopalganj	17	60	23	3	117	98
12	Jamui	10	73	43	10	147	96
13	Jehanabad	3	67	2	0	72	29
14	Kaimur (Bhabua)	10	113	28	0	165	137
15	Katihar	4	67	57	0	129	59

16	Khagaria	31	65	19	0	117	44
17	Kishanganj	23	246	44	8	342	152
18	Lakhisarai	2	18	8	3	34	27
19	Madhepura	11	43	73	1	140	82
20	Madhubani	27	307	105	21	500	210
21	Munger	7	50	10	4	72	46
22	Muzaffarpur	16	127	126	2	289	204
23	Nalanda	0	50	22	0	74	50
24	Nawada	21	280	79	3	412	233
25	Pashchim Champan	44	188	79	11	333	235
26	Patna	38	143	10	1	202	122
27	Purbi Champan	2	27	11	0	40	35
28	Purnia	10	107	38	0	166	77
29	Rohtas	26	311	49	2	401	243
30	Saharsa	17	41	128	3	190	72
31	Samastipur	27	175	50	17	290	153
32	Saran	13	137	51	20	229	160
33	Sheikhpura	0	74	4	0	79	37
34	Sheohar	0	49	11	10	72	37

35	Sitamarhi	10	146	32	16	213	136
36	Siwan	40	138	75	0	271	177
37	Supaul	30	436	132	5	634	181
38	Vaishali	28	43	68	1	150	104
Total:-		576	5227	2182	157	8636	4830

DISTRICT AS EXPORT HUBS SCHEME

1186. SHRI G. SELVAM

SHRI NAVASKANI K.

SHRI C. N. ANNADURAI

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details of the Districts as Export Hubs scheme, objectives and the year of its implementation;
- (b) the details of the measures taken by the Government under this scheme to identify and promote products with export potential in each district;
- (c) whether the Government has identified the products and services with export potential in each district;
- (d) if so, the details thereof and along with the list of such products and services, District-wise;
- (e) the number of districts in the country have been successfully on boarded under the scheme;

- (f) the steps taken to increase in exports from districts identified under the scheme and the details of export growth during the last three years; and
- (g) the details of mechanisms in place to monitor the performance of districts under the Districts as Export Hubs scheme?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):

(a) to (f) The Districts as Export Hubs (DEH) initiative was launched in August 2019 with the vision that each district in India holds economic potential for exports comparable to that of a small country. This initiative was designed to foster balanced regional development across all districts of the country. The objective of DEH is to identify, brand, and promote products from each district, encouraging their sale in both domestic and international markets.

Under the Districts as Export Hubs initiative of DGFT, the export promotion activities are being decentralised to make the districts active stakeholders in boosting export growth of the identified products and services from the districts to leverage their natural competitive advantages. An institutional mechanism has been set up in all States/UTs by forming the State Export Promotion Committee (SEPC) and District Export Promotion Committee (DEPC) at the district level. The initiative has identified export potential in 734 districts across the country, spanning critical sectors like agriculture, toys, and GI products. District Export Action Plans

(DEAP) detailing the existing bottlenecks in the supply chain and identifying possible interventions to mitigate the existing gaps for export of the above identified products and services have been prepared for 590 districts.

A list of district wise products/services with export potential identified under the initiative, (www.dgt.gov.in/CP/).

DGFT has been organizing outreach events across districts in collaboration with e-commerce partners, government stakeholders, and industry associations to provide training, capacity building, and support for businesses, MSMEs, and small-scale exporters, helping them succeed in global markets under the Districts as Export Hubs (DEH) initiative.

In Chapter 9 of the Foreign Trade Policy (FTP) 2023, facilitating cross border e-commerce exports from India has also been emphasized. In light of this, DGFT Regional Authorities have been organizing "Outreach Events" under 'Districts As Exports Hubs to promote the products/services with export potential as identified under the Initiative. In 2024, as a result of collaborations with e-commerce partners. 10 district export outreach events were held in Faridabad, Moradabad, Ludhiana, Jodhpur, Bangalore, Ahmedabad, Hyderabad, Mumbai, Jamshedpur, and Varanasi from March to June. The second phase of these outreach events has been successfully conducted in Howrah, Jaipur, Haridwar, Kanpur Nagar, Madurai, Mirzapur, Rajkot, Balasore, Jalandhar, Agra, and Meerut between October 2024 and January 2025.

DGFT in collaboration with the Department for Promotion of Industry and Internal Trade (DPIIT) has been working with the States/UTs and the districts to organize export sensitization and promotion workshops. These workshops are designed to equip stakeholders with the necessary knowledge and tools to navigate global trade. Further, various activities have been undertaken to promote and enhance the visibility of products and services identified under the ODOP and Districts as Export Hubs (DEH) initiative both within India and internationally. Efforts to promote these products at the international level include engagement with Indian Missions abroad, virtual buyer-seller meets, and participation in international exhibitions. Additionally, several such products have been included as part of gifting during the G-20 meetings held in India, which has further contributed to raising the global profile of these products.

It is submitted that the Districts as Export Hubs is an initiative and the Directorate does not maintain specific export growth data to measure the direct impact of the export promotion efforts under this initiative.

(g) As DEH has been running as an initiative the question of monitoring the performance of districts under this scheme does not arise.

STRUCTURAL CHALLENGES IN INDIAN AGRICULTURE

1187. **SHRI ADITYA YADAV:**

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state;

- (a) whether the Government is cognizant that Indian Agriculture is plagued by structural challenges, including fragmented landholdings, unsustainable resource use and environmental degradation; and
- (b) if so, the details of the corrective steps that are proposed to be taken by the Government keeping in mind that Indian Agriculture remains a cornerstone of country's economy, employing nearly half of the workforce and contributing 18% to the country's Gross Domestic Product (GDP)?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) and (b) Government of India is implementing various measures to improve the Indian Agriculture which encompasses multitude of developmental programmes, schemes, reforms and policies aimed at enhancing agricultural productivity, raising resource use efficiency, promoting sustainable agriculture and strengthening infrastructure, ensuring remunerative price to farmers, etc. These include:

1. National Food Security and Nutrition Mission (NFSNM)
2. National Mission on Edible Oils (NMEO)-Oil Palm
3. National Mission on Edible Oils (NMEO)-Oilseeds
4. National Mission for Sustainable Agriculture (NMSA)
5. National Mission on Natural Farming (NMNF)
6. Paramparagat Krishi Vikas Yojana (PKVY)
7. Soil Health and Fertility (SHandF)

8. Rainfed Area Development (RAD)
9. Agroforestry
10. Crop Diversification Programme (CDP)
11. Sub-Mission on Agriculture Extension (SMAE)
12. Sub-Mission on Seed and Planting Material (SMSP)
13. Mission for Integrated Development of Horticulture (MIDH)
14. National Bamboo Mission
15. National Bee Keeping and Honey Mission (NBHM)
16. Mission Organic Value Chain Development for North Eastern Region
17. Per Drop More crop (PDMC)
18. Integrated Scheme for Agriculture Marketing (ISAM)
19. Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
20. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
21. Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS)
22. Pradhan Mantri Annadata Aay SanrakshAn Abhiyan (PM-AASHA)
23. Modified Interest Subvention Scheme (MISS)
24. Agriculture Infrastructure Fund (AIF)
25. Formation and Promotion of 10,000 new Farmer Producers Organizations (FPOs)
26. Namo Drone Didi

27. Agri Fund for Start-Ups and Rural Enterprises (AgriSURE)

28. Sub-Mission on Agriculture Mechanization (SMAM)

29. Digital Agriculture Mission

छत्तीसगढ़ में भूमि का स्वामित्व

1188. श्री राधेश्याम राठिया:

क्या **ग्रामीण विकास** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार छत्तीसगढ़ के ग्रामीण क्षेत्रों में भू-स्वामित्व प्रबंधन के आधुनिकीकरण के लिए कोई प्रयास कर रही है;

(ख) विवाद समाधान को सरल बनाने, न्यायालयों पर बोझ कम करने और हाशिए पर पड़े समुदायों को सशक्त बनाने में डिजिटल अभिलेखों की क्या भूमिका है;

(ग) क्या सरकार द्वारा भूमि के डिजिटल अभिलेख अनुरक्षित किए जा रहे हैं, यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) कुल कितने भूमि अभिलेखों का डेटा पूरी तरह से डिजिटलीकृत किया गया है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री; तथा संचार मंत्रालय में राज्य मंत्री (डॉ. चन्द्र शेखर पेम्मासानी):

(क) जी, हां। भारत सरकार, देश में भूमि अभिलेखों/रजिस्ट्रीकरण प्रक्रियाओं के डिजिटलीकरण और कम्प्यूटरीकरण के लिए, वर्ष 2016-17 से केंद्र सरकार की ओर से शत प्रतिशत वित्तीय सहायता के साथ 'डिजिटल इंडिया भूमि अभिलेख आधुनिकीकरण कार्यक्रम (डीआईएलआरएमपी)' नामक एक व्यापक कार्यक्रम का कार्यान्वयन कर रही है। इसे छत्तीसगढ़ सहित सभी राज्यों/संघ राज्य क्षेत्रों द्वारा कार्यान्वित किया गया है।

(ख) डीआईएलआरएमपी, भूमि अभिलेखों के कंप्यूटरीकरण और डिजिटलीकरण के माध्यम से जाति, पंथ, धर्म, क्षेत्र, ग्रामीण या शहरी, निर्धन या धनी, किसान या मजदूर या उद्यमियों आदि के आधार पर भेदभाव किए बिना, भारत के नागरिकों को सशक्त बनाने और उन्हें लाभान्वित करने हेतु भूमि सूचना और प्रबंधन प्रणालियों को एकीकृत करने के लिए एक डिजिटल पहल है। राज्यों/संघ राज्य क्षेत्रों के डिजिटल भूमि अभिलेखों का उद्देश्य, अन्य बातों के साथ-साथ, त्रुटिरहित, पारदर्शी और छेड़छाड़-रहित भूमि अभिलेख उपलब्ध कराना, भूमि विवादों को कम करना, संपत्ति के स्वामित्व के हस्तांतरण की प्रक्रिया को सरल बनाना तथा नीति/नियोजन आदि में सहायता करना है।

(ग) जी, हां। भूमि के डिजिटल अभिलेखों का रखरखाव संबंधित राज्यों/संघ राज्य क्षेत्र सरकारों द्वारा किया जा रहा है। छत्तीसगढ़ सरकार द्वारा दी गई सूचना के अनुसार, वह "भुइयां ऑनलाइन पोर्टल" - लिंक <https://bhuiyan.cg.nic.in/> के माध्यम से भूमि के डिजिटल अभिलेखों का रखरखाव कर रही है।

(घ) डीआईएलआरएमपी प्रबंधन सूचना प्रणाली के अनुसार, छत्तीसगढ़ राज्य में 99.7% (अर्थात् 2,38,33,340 में से 2,37,78,896) खसरा/अधिकारों के अभिलेखों का डिजिटलीकरण किया जा चुका है।

SKILL DEVELOPMENT PROGRAMMES

1189. SHRI YUSUF PATHAN:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) the number of fisheries related training and skill development programmes organized in West Bengal during the last three years;

- (b) the number of fish farmers, particularly women, trained in modern fisheries techniques;
- (c) whether the Government has any plans to scale up training initiatives to empower local fishermen in West Bengal; and
- (d) if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) and (b) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India (GoI) is implementing training and capacity building programme of fishers and fish farmers for various activities including application of modern technologies in fisheries and aquaculture under Pradhan Mantri Matsya Sampada Yojana (PMMSY) with 100% central share. National Fisheries Development Board (NFDB) has been designated as Implementing Agency for training and capacity building of fishers and fish farmers under PMMSY. NFDB has informed that 96 training and skill development programs were conducted in West Bengal and trained 6460 beneficiaries including 2600 women in diverse areas of aquaculture, like Intensive Freshwater Aquaculture, Brackish Water Aquaculture, Coldwater aquaculture, Ornamental Fisheries, Fish Processing and Marketing, Species-Specific Hatchery/Breeding Technologies of various species such as Pangasius, Murrel, Magur, Singhi, Pearl Spot, Tilapia, Scampi, Shrimp and

Seabass farming. Further, 300 women participated in one day workshop conducted in ICAR-Central Inland Fisheries Institute (ICAR-CIFRI), Barrackpore, Kolkata on application of Drone technology in fisheries and aquaculture.

(c) and (d) The Department of Fisheries, GoI will extend financial support through NFDB to Government of West Bengal and other agencies such as Fisheries Institute of ICAR, Krishi Vigyan Kendras (KVKs), Fisheries Colleges and University and other agencies based on the proposals for training and capacity building programme of fishers and fish farmers of West Bengal including rural fishers, fish farmers, and fisherwomen.

H5N1 AVIAN INFLUENZA IN WILDLIFE

1190. SUSHRI SAYANI GHOSH:

Will the Minister of **FISHERIES ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

(a) The measures taken by the Government to monitor and manage the health of captive animals in zoos following the detection of H5N1 avian influenza in wildlife at the Nagpur rescue center;

(b) Whether there are any cases of avian flu in other wildlife sanctuaries, rescue centers, or zoos in the country, if so, the details thereof, and

(c) Whether any additional resources or teams has been allocated to zoos and wildlife centers to ensure early detection and containment of avian flu, if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) Following are the measures taken by the Central Government:

1. Central Zoo Authority (CZA), Ministry of Environment, Forest and Climate Change, has issued circular to all Zoos regarding their preparedness to prevent ingress of Avian Influenza and advised zoos to comply with the National Action Plan on "Prevention, Control and Containment of Avian Influenza".
2. CZA advised the Zoos to consult Centre for Wildlife, ICAR-Indian Veterinary Research Institute, Bareilly for technical advice on Wildlife management, disease control and diagnosis.
3. Department of Animal Husbandry and Dairying (DAHD), GoI has issued an advisory to the state for isolation of animals showing any clinical signs, closure of the establishment to the public including isolation and restriction of movement of zoo workers and use of Personal protective equipment (PPE), isolation of animal handlers, strengthening of biosecurity measures.

4. States have been requested for surveillance of Tigers, Leopards and other wild animals and birds present in the Zoo and reporting of unusual mortality
5. The State has been requested to follow the DAHD National Action Plan for Prevention Control and Containment of Avian Influenza 2021 especially Chapter 6 which has action points to deal with outbreaks of avian influenza in Zoos.
6. The National Joint Outbreak Response Team (NJORT) involving members from NCDC, ICMR, Wildlife and DAHD was also deputed to conduct the joint investigation and suggestion for future preparedness.
7. Department of Animal Husbandry and Dairying, GoI conducted a review meeting on 7.1.2025 of all the stakeholders like Department of Animal Husbandry, Government of Maharashtra, Central Zoo Authority, Wildlife Division-MOE FCC, Indian Council of Medical research, National Centre for Disease Control, Ministry of Health and Family Welfare, officials of Gorewada Zoo and ICAR-National Institute of High Security Animal Diseases (NIHSAD)- Bhopal and advised all stakeholders to work in close collaboration following One Health Approach.
8. A separate team from ICAR-NIHSAD, Bhopal and WRDDL Pune also conducted epidemiological investigations in and around the rescue centre and Chandrapur Forest area.

9. 68 samples from the wild animals housed in the rescued centre of Gorewada Zoo were screened and they are tested negative by ICAR-NIHSAD, Bhopal as on 10.1.2025.

(b) No such report is received from the Ministry of Environment, Forest and Climate Change

(c) Ministry of Environment, Forest and Climate Change informed that the management of recognised Zoos were advised to allot required resources or teams as per the National Action Plan on "Prevention, Control and Containment of Avian Influenza" and its addendum specific to Zoos for early detection and containment of Avian Influenza.

SOCIO-ECONOMIC IMPACT ON FISHING COMMUNITIES

1191. DR. T SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) whether the Government has assessed the socio-economic impact on fishing communities in Tamil Nadu and Pudukkottai district due to restricted fishing access in the Palk Bay;

(b) if so, the details of such assessments;

(c) whether the Government has formulated any alternative livelihood programmes for fishermen in this region, including aquaculture, deep-sea fishing, or seaweed

farming and if so, the details and status of implementation of these programmes; and

(d) whether the Government has collaborated with other departments to introduce technology-based solutions, such as GPS tracking, mobile apps, and real-time weather and border alerts, to assist fishermen in safely navigating fishing zones while avoiding Sri Lankan waters, if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) and (b) The Department of Fisheries, Government of India has not issued any directives to restrict fishing activities of the fishing communities of Tamil Nadu including Pudukkottai district in the Palk Bay. Besides, the Department of Fisheries and Fishermen Welfare, Government of Tamil Nadu, has informed that no such assessment is done by the Government of Tamil Nadu.

(c) The Department of Fisheries (DoF), Government of India (GoI) introduced a sub component on 'Assistance for Deep Sea Fishing', under the Scheme of 'Blue Revolution: Integrated Development and Management of Fisheries' to provide Deep Sea Fishing Vessels to the traditional fishermen, their societies, associations, Self Help Groups (SHGs) and Fishers Producer Organizations (FPOs) for deep sea fishing. Under the Scheme, a sum of Rs.300 crore has been sanctioned by the Government of India to the State Government of Tamil Nadu during 2017-18 for

procurement of Deep Sea Fishing Vessels for traditional fishers and for construction of a fish landing centre at Kunthakal in Rameshwaram District of Tamil Nadu. The DoF, Gol had advised the Govt of Tamil Nadu to give priority while selecting the beneficiaries under the Scheme to the fishermen belonging to 4 Districts of the Palk Bay, (namely Nagapattinam, Thanjavur, Pudukottai and Ramanathapuram). Under this scheme, construction of 71 boats were completed and handed over to the beneficiaries. Construction of 15 boats are at various stages. So far, a sum of Rs.41.08 crore has been released as subsidy to the beneficiaries.

Further, the DoF, Gol is implementing a flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) with an investment of Rs.20,050 crore for development of fisheries in all States/ Union Territories during a period of 2020-21 to 2024-25. Under PMMSY, the DoF, Gol during the last four financial years (2020-21 to 2024-25) has sanctioned projects worth Rs.1156.15 crore to the State Government of Tamil Nadu with central share of Rs. 448.65 crore towards development of fisheries sector in the state of Tamil Nadu. The administrative sanction accorded under PMMSY to Tamil Nadu includes an amount of Rs.127.71 crore for Establishment of Multipurpose Seaweed Park in Tamil Nadu. A total of 136 coastal villages have been identified in Six Coastal Districts of Tamil Nadu (Nagapattinam, Thanjavur, Tiruvarur, Pudukottai, Ramanathapuram and Thoothukudi) for seaweed cultivation under this project. Ramanathapuram and Pudukottai districts have been

designated for the establishment of HUB I and HUB II facilities. At present, 50 percent construction work has been completed in HUB I and Spoke facilities. Under PMMSY scheme, 1812 Nos. of Monolines at a cost of Rs.86.98 lakh, 8140 Nos. of rafts at a cost of Rs. 73.28 lakhs have been distributed for Seaweed cultivation and 43 cages have been distributed to coastal fisher folk at a cost of Rs.28.38 lakh for undertaking open sea cage culture in Pudukottai and Ramanathapuram District, during 2020-21 to 2023-24. The DoF, GoI has also accorded approval for procurement of 50 Deep Sea Fishing Vessels under PMMSY for the fishermen of Tamil Nadu with a total project cost of Rs. 60 Crores.

(d) The Vessel Communication and Support System (VCSS) (Transponders) have been developed by Indian Space Research Organization (ISRO) as a means of two-way communication and support system for fishing vessels, to help in monitoring the fishing vessels and rendering assistance at the time of distress in sea while fishing. The DoF, GoI has sanctioned and released an amount of Rs. 18.01 crore to Government of Tamil Nadu for fitment of 4997 transponders on the mechanized fishing vessels of Tamil Nadu under Centrally Sponsored Scheme (CSS) of Blue Revolution to enhance the safety and security of fishermen while fishing in the sea. The VCSS provides the technology based solutions, including GPS tracking, mobile app called Nabhamitra, and real-time weather and maritime boundary alerts, to assist fishermen in safely navigating fishing zones and to avoid unintentional crossing of maritime boundary. Besides, the DoF, GoI has also

earmarked funds under the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for provision for safety kits such as Global Positioning System (GPS), life-jackets, lifebuoy, other life-saving appliances, a radar reflector, first-aid box, a set of flares, backup battery, search and rescue beacons etc. for fishers going for fishing at sea. Funds are also earmarked under PMMSY for Communication and /or Tracking Devices like Transmitters (DATs)/ Automatic Identification System (AIS)/ Navigation with Indian Constellation (NAVIC)/Transponders etc. for safety of fishers and fishing vessels.

बहुउद्देशीय प्राथमिक कृषि ऋण समितियां

1192. श्री विजय बघेल:

श्री मितेश पटेल (बकाभाई):

श्री हंसमुखभाई सोमाभाई पटेल:

श्री कृपानाथ मल्लाह:

श्री बंटी विवेक साहू:

डॉ. संजय जायसवाल:

क्या **सहकारिता** मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार का विचार विशेष रूप से छत्तीसगढ़ जैसे आर्थिक और भौगोलिक चुनौतियों वाले क्षेत्रों में बहुउद्देशीय प्राथमिक कृषि ऋण समितियों (एमपीएसीएस) की दीर्घकालिक वित्तीय स्थिरता किस प्रकार सुनिश्चित करने का है; और

(ख) उक्त समितियां किस प्रकार लघु और सीमांत किसानों के समक्ष किफायती ऋण और गुणवत्तापूर्ण आदन प्राप्त करने में आने वाली चुनौतियों का समाधान करेंगी?

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह):

(क) और (ख) सरकार ने छत्तीसगढ़ जैसे आर्थिक और भौगोलिक चुनौतियों वाले क्षेत्रों सहित देश भर में बहुउद्देशीय प्राथमिक कृषि क्रेडिट समितियों (MPACS) की दीर्घकालिक वित्तीय स्थिरता सुनिश्चित करने के लिए कई महत्वपूर्ण पहलें की हैं, जो निम्नानुसार हैं: -

- **पैक्स का कंप्यूटरीकरण**, जिसके तहत सभी कार्यात्मक पैक्स को ईआरपी (एंटरप्राइज रिसोर्स प्लानिंग) आधारित कॉमन राष्ट्रीय सॉफ्टवेयर पर लाना शामिल है, जो उनकी परिचालन दक्षता में सुधार करने, ऋणों के शीघ्र वितरण को सुनिश्चित करने, लेनदेन लागत को कम करने और पारदर्शिता बढ़ाने में मदद करेगा;
- **पैक्स के लिए आदर्श उपविधियां** जो उन्हें डेयरी, मत्स्य पालन, गोदामों की स्थापना, खाद्यान्नों, उर्वरकों, बीजों, एलपीजी / सीएनजी / पेट्रोल / डीजल डिस्ट्रीब्यूटरशिप, आदि सहित 25 से अधिक व्यावसायिक गतिविधियों को शुरू करके अपने व्यवसाय में विविधता लाने में सक्षम बनती है;
- पैक्स एक ही जगह पर किसानों को उर्वरक, कीटनाशक और विभिन्न अन्य कृषि इनपुट प्रदान करने वाले **प्रधान मंत्री किसान समृद्धि केंद्र (PMKSK)** के रूप में कार्य कर सकते हैं;
- पैक्स **प्रधानमंत्री भारतीय जन औषधि केंद्र (PMBJK)** के रूप में काम कर सकते हैं, जिसके तहत ग्रामीण नागरिकों को किफायती दामों पर जेनेरिक दवाओं की उपलब्धता सुनिश्चित की जा सकती है;
- पैक्स **कॉमन सेवा केंद्रों (CSCs)** के रूप में कार्य कर सकते हैं, जो पैक्स को देश के ग्रामीण नागरिकों को 300 से भी अधिक ई-सेवाएं जैसे, बैंकिंग, बीमा, आधार नामांकन/अद्यतन, स्वास्थ्य सेवाओं, कानूनी सेवाओं आदि प्रदान करने में सक्षम बनाता है।

सरकार द्वारा की गई विभिन्न अन्य पहलों का ब्यौरा **विवरण** के रूप में संलग्न है। ये सभी पहलें बहुउद्देशीय प्राथमिक कृषि क्रेडिट समितियों (MPACS) को अपनी परिचालन दक्षता में सुधार करने, पारदर्शिता और जवाबदेही लाने, ग्रामीण क्षेत्रों में कृषि ऋण और विभिन्न गैर-ऋण सेवाएं प्रदान करने, किसानों को गुणवत्ता वाली कृषि निविष्टियां प्रदान करने में मदद करती हैं, इस प्रकार, लघु और सीमांत किसानों के समक्ष किफायती ऋण और गुणवत्तापूर्ण आदन प्राप्त करने में आने वाली चुनौतियों का समाधान करती हैं।

विवरण

सहकारिता मंत्रालय द्वारा की गई प्रमुख पहलों की प्रगति

सहकारिता मंत्रालय ने दिनांक 6 जुलाई, 2021 को अपनी स्थापना के बाद से, देश में “सहकार से समृद्धि” की परिकल्पना को साकार करने और प्राथमिक से लेकर शीर्ष स्तर की सहकारी समितियों में सहकारी आंदोलन को सशक्त और मजबूत करने के लिए अनेक पहलों की हैं। इन पहलों की सूची और इनकी अब तक हुई प्रगति निम्नानुसार है:

क. प्राथमिक सहकारी समितियों को आर्थिक रूप से जीवंत और पारदर्शी बनाना

1. **पैक्स हेतु आदर्श (मॉडल) उपनियम जो उन्हें बहुउद्देशीय, बहुआयामी तथा पारदर्शी संस्थाएं बनाते हैं:** सरकार ने राज्यों/संघ राज्यक्षेत्रों, राष्ट्रीय स्तर के संघों, राज्य सहकारी बैंकों (StCBs), जिला केंद्रीय सहकारी बैंकों (DCCBs), आदि सहित सभी हितधारकों के परामर्श से पैक्स के लिए आदर्श उपविधियां तैयार कर सभी राज्यों/संघ राज्यक्षेत्रों को परिचालित किया है, जो पैक्स को 25 से अधिक व्यावसायिक कार्यकलाप करने तथा अपने प्रचालन में पारदर्शिता और जवाबदेही में सुधार हेतु सक्षम बनाते हैं। महिलाओं और अनुसूचित जातियों/अनुसूचित जनजातियों को पर्याप्त प्रतिनिधित्व देते हुए पैक्स की सदस्यता को अधिक समावेशी एवं व्यापक

बनाने के भी उपबंध किए गए हैं। अब तक 32राज्यों/संघ राज्य क्षेत्रों द्वारा आदर्श उपविधियां अपनाई गई हैं या उनकी मौजूदा उपविधियां आदर्श उपविधियों के अनुरूप हैं।

2. **कम्प्यूटरीकरण के माध्यम से पैक्स का सुदृढीकरण:** पैक्स को सुदृढ करने हेतु 2,516 करोड़ रुपए के कुल वित्तीय परिव्यय से कार्यशील पैक्स के कम्प्यूटरीकरण की परियोजना को भारत सरकार द्वारा अनुमोदित किया गया है, जिसमें देश के सभी कार्यशील पैक्स को कॉमन ERP आधारित राष्ट्रीय सॉफ्टवेयर पर लाकर राज्य सहकारी बैंकों (StCBs) तथा जिला केन्द्रीय सहकारी बैंकों (DCCBs) के माध्यम से नाबार्ड से लिंक करना शामिल है। इस परियोजना के अधीन 30 राज्यों/संघ राज्य क्षेत्रों के कुल 67,930 पैक्स अनुमोदित किए गए हैं। 30 राज्यों/संघ राज्य क्षेत्रों द्वारा हार्डवेयर की खरीद कर ली गई है तथा कुल 50,455 पैक्स को ERP पर ऑनबोर्ड कर लिया गया है।

3. **सभी पंचायतों को कवर करते हुए नई बहुउद्देशीय पैक्स/डेयरी/मात्स्यिकी सहकारी समितियों की स्थापना:** भारत सरकार ने आगामी पांच वर्षों में देश के सभी पंचायतों और गांवों को आच्छादित करने के लक्ष्य से नए बहुउद्देशीय पैक्स/ डेयरी/मात्स्यिकी सहकारी समितियां स्थापित करने की योजना को अनुमोदित किया है। यह पहल नाबार्ड, एनडीडीबी, एनएफडीबी, और राज्य/संघ राज्यक्षेत्र की सरकारों द्वारा समर्थित है। इसके सफल कार्यान्वयन के लिए दिनांक 19.09.2024 को 'मागदर्शिका' विमोचित किया गया है, जिसमें सभी हित धारकों के लिए लक्ष्य और समय-सीमा उल्लिखित है। राष्ट्रीय सहकारी डेटाबेस के अनुसार, दिनांक 15.02.2023 को इस योजना के अनुमोदन के पश्चात् अब तक (27.1.2025 तक) देश में कुल 12,957 नए पैक्स, डेयरी और मात्स्यिकी सहकारी समितियों का पंजीकरण किया जा चुका है।
4. **सहकारिता क्षेत्र में विश्व की सबसे बड़ी विकेन्द्रीकृत अन्न भंडारण योजना:** सरकार ने कृषि अवसंरचना कोष (AIF), कृषि विपणन अवसंरचना (AMI), कृषि यांत्रिकीकरण पर उपमिशन

(SMAM), प्रधान मंत्री सूक्ष्म खाद्य उद्यम उन्नयन योजना (PMFME), आदि सहित भारत सरकार की विभिन्न योजनाओं के अभिसरण से पैक्स स्तर पर अन्न भंडारण के लिए गोदमों, कस्टम हायरिंग केंद्रों, प्राथमिक प्रसंस्करण इकाइयों तथा अन्य कृषि-अवसंरचनाओं के निर्माण हेतु परियोजना को मंजूरी दे दी है। इससे खाद्यान्न की बर्बादी तथा परिवहन लागत में कमी आएगी, किसानों को उनकी उपज की बेहतर कीमत प्राप्त हो सकेगी एवं पैक्स स्तर पर ही विभिन्न कृषि आवश्यकताएं पूरी हो सकेगी। पायलट परियोजना के तहत 11 राज्यों के 11 पैक्स में गोदाम का निर्माण कार्य पूर्ण हो चुका है।

5. **ई-सेवाओं की बेहतर पहुंच हेतु कॉमन सेवा केंद्र (CSC) के रूप में पैक्स:** पैक्स के माध्यम से बैंकिंग, बीमा, आधार नामांकन/अद्यतन, स्वास्थ्य सेवाएं, पैन कार्ड तथा आईआरसीटीसी/बस/हवाई टिकट, आदि जैसी 300 से भी अधिक ई-सेवाएं प्रदान करने हेतु उन्हें सक्षम बनाने के लिए सहकारिता मंत्रालय, इलेक्ट्रॉनिक्स एवं सूचना प्रौद्योगिकी मंत्रालय, नाबार्ड तथा CSC ई-गवर्नेंस सर्विसेज इंडिया लिमिटेड के बीच एक समझौता ज्ञापन हस्ताक्षरित किया गया है। अब तक 42,080 पैक्स द्वारा ग्रामीण नागरिकों को CSC सेवाएं प्रदान करना शुरू कर दिया है।
6. **पैक्स द्वारा नए किसान उत्पादक संगठनों (FPOs) की स्थापना:** सरकार ने एनसीडीसी के समर्थन से, उन ब्लॉकों में जहां एफपीओ अभी तक नहीं बनाए गए हैं या वे ब्लॉक जो किसी अन्य कार्यान्वयन एजेंसी द्वारा कवर नहीं किए गए हैं, पैक्स द्वारा 1100 अतिरिक्त एफपीओ बनाने की अनुमति दी है,। 1100 ब्लॉकों के इस आवंटन के सापेक्ष, 27.01.2025 तक 958 एफपीओ पंजीकृत/ऑन-बोर्ड किए गए हैं। इसके अलावा, सहकारी क्षेत्र में एनसीडीसी द्वारा पहले ही 730 एफपीओ का गठन किया जा चुका है। अब तक, एनसीडीसी द्वारा सहकारी क्षेत्र में कुल 1,688

एफपीओ पंजीकृत / ऑन-बोर्ड किए गए हैं। यह किसानों को आवश्यक बाजार लिंकेज प्रदान करने और उनकी उपज के लिए उचित और लाभकारी प्रक्रिया प्राप्त करने में सहायक होगा।

7. **खुदरा पेट्रोल/डीज़ल आउटलेट के लिए पैक्स को प्राथमिकता:** सरकार ने पैक्स को खुदरा पेट्रोल/डीज़ल आउटलेट के आवंटन के लिए कंबाइंड कैटेगरी 2 (CC-2) में शामिल करने की अनुमति प्रदान कर दी है। तेल विपणन कंपनियों (OMCs) द्वारा प्राप्त सूचना के अनुसार, 25 राज्यों/संघ राज्य क्षेत्रों के 286 पैक्स ने खुदरा पेट्रोल/डीज़ल आउटलेट के लिए ऑनलाइन आवेदन किया है।
8. **पैक्स को थोक उपभोक्ता पेट्रोल पंप को खुदरा आउटलेट में परिवर्तित करने हेतु अनुमति:** मौजूदा थोक उपभोक्ता लाइसेंसधारी पैक्स को तेल विपणन कंपनियों (OMCs) द्वारा खुदरा आउटलेट में परिवर्तित होने के लिए वन-टाइम विकल्प दिया गया है। OMCs द्वारा साझा की गई जानकारी के अनुसार, 5 राज्यों के 116 थोक उपभोक्ता पेट्रोल पंप लाइसेंस धारी पैक्स ने खुदरा आउटलेट में परिवर्तित होने की सहमति दे दी है जिसमें से 56 पैक्स को इस संबंध में OMCs द्वारा कमिशन गया है।
9. **पैक्स द्वारा अपनी गतिविधियों में विविधता लाने हेतु एलपीजी डिस्ट्रीब्यूटरशिप की पात्रता:** सरकार ने अब पैक्स को एलपीजी डिस्ट्रीब्यूटरशिप हेतु आवेदन करने की अनुमति प्रदान कर दी है। इससे पैक्स को अपनी आर्थिक कार्यकलाप को बढ़ाने और अपनी आय प्रवाह में विविधीकरण करने का एक विकल्प प्राप्त होगा। अब तक झारखंड राज्य से 2 पैक्स ने सीसी श्रेणी के तहत एलपीजी वितरक के लिए आवेदन किया है।
10. **ग्रामीण स्तर पर जेनेरिक दवाओं तक सुगम पहुंच हेतु प्रधानमंत्री भारतीय जन औषधि केंद्र के रूप में पैक्स:** सरकार द्वारा पैक्स को प्रधानमंत्री भारतीय जन औषधि केंद्र (PMBJK) के रूप में कार्य करने की अनुमति प्रदान की जा चुकी है, जिससे उन्हें आय के अतिरिक्त स्रोत प्राप्त

होंगे और ग्रामीण जनता को गुणवत्तापूर्ण जेनेरिक दवाओं तक सुगम पहुँच सुनिश्चित होगी। अब तक, 4,523 पैक्स/सहकारी समितियों द्वारा PMBJK के रूप में कार्य करने के लिए ऑनलाइन आवेदन किया गया है, जिसमें से 2,744 पैक्स को फार्माश्यूटिकल्स एंड मेडिकल डिवाइसेस ब्यूरो ऑफ इंडिया (PMBI) द्वारा प्रारंभिक मंजूरी दी जा चुकी है और 785 पैक्स को राज्य औषधि नियंत्रकों से औषध लाइसेंस प्राप्त हो गए हैं और 716 PACS को PMBI से स्टोर कोड मिल गए हैं जो प्रधानमंत्री भारतीय जन औषधि केन्द्र के रूप में कार्य करने के लिए तैयार हैं।

11. प्रधानमंत्री किसान समृद्धि केंद्र (PMKSK) के रूप में पैक्स: देश में किसानों को उर्वरक और अन्य संबंधित सेवाएं की सुलभ पहुंच सुनिश्चित करने हेतु पैक्स को प्रधानमंत्री किसान समृद्धि केंद्र (PMKSK) के लिए सक्षम किया जा चुका है। उर्वरक विभाग (भारत सरकार) और राज्यों/संघ राज्य क्षेत्रों द्वारा साझा की गई जानकारी के अनुसार 36,193 पैक्स PMKSK के रूप में कार्य कर रहे हैं।

12. पैक्स द्वारा ग्रामीण नल जलापूर्ति योजनाओं (PWS) का प्रचालन और रख-रखाव (OandM)
कार्य: पैक्स को ग्रामीण क्षेत्रों में नल जलापूर्ति योजनाओं के प्रचालन व रख-रखाव (OandM) करने के लिए पात्र बनाया गया है। राज्यों/संघ राज्य क्षेत्रों से प्राप्त सूचना के अनुसार, 13 राज्यों/संघ राज्य क्षेत्रों द्वारा पंचायत/ गांव के स्तर पर प्रचालन व रख-रखाव (OandM) सेवाएं प्रदान करने हेतु 934 पैक्स चिह्नित/ चयनित किए गए हैं।

13. पैक्स के स्तर पर PM-KUSUM का अभिसरण: पैक्स से जुड़े किसान सौर कृषि जल पंप अपना सकते हैं और अपने खेतों में फोटोवोल्टेक मॉड्यूल इंस्टॉल करा सकते हैं।

14. डोर-स्टेप वित्तीय सेवाएं प्रदान करने के लिए बैंक मित्र सहकारी समितियों को माइक्रो-एटीएम: डेयरी और मात्स्यिकी सहकारी समितियों को जिला केन्द्रीय सहकारी बैंकों (DCCBs) और राज्य सहकारी बैंकों (StCBs) के बैंक मित्र बनाए जा सकते हैं। सुगम व्यवसाय, पारदर्शिता

और वित्तीय समावेशिता सुनिश्चित करने के लिए नाबार्ड के सहयोग से इन बैंक मित्र सहकारी समितियों को 'डोर-स्टेप वित्तीय सेवाएं' प्रदान करने के लिए माइक्रो-एटीएम दिए जा रहे हैं। इस पहल के सफल कार्यान्वयन हेतु दिनांक 19 सितंबर, 2024 को मानक प्रचालन प्रक्रिया (SOP) लॉन्च किया गया है। अब तक गुजरात में बैंक मित्र सहकारी सहकारी समितियों को 8,322 माइक्रो एटीएम वितरित किए गए हैं।

15. दुग्ध सहकारी समितियों के सदस्यों को रुपये किसान क्रेडिट कार्ड: जिला केन्द्रीय सहकारी बैंकों (DCCBs) और राज्य सहकारी बैंकों (StCBs) की पहुंच के विस्तारण तथा डेयरी सहकारी समितियों के सदस्यों को आवश्यक तरलता प्रदान करने और तुलनात्मक रूप से निम्नतर ब्याज दरों पर ऋण प्रदान करने तथा अन्य वित्तीय लेनदेनों में सक्षम करने हेतु सहकारी समितियों के सदस्यों को रुपये किसान क्रेडिट कार्ड (KCCs) का वितरण किया जा रहा है। इस पहल के सफल कार्यान्वयन हेतु दिनांक 19 सितंबर, 2024 को मानक प्रचालन प्रक्रिया (SOP) लॉन्च किया गया है। अब तक, गुजरात राज्य में 7,43,810 रुपये किसान क्रेडिट कार्ड वितरित किए गए हैं।

16. मत्स्य किसान उत्पादक संगठनों (FFPO) की स्थापना: मछुआरों को बाजार लिंकेज तथा प्रसंस्करण सुविधाएं प्रदान करने हेतु एनसीडीसी ने प्रारंभिक चरण में 70 FFPOs का पंजीकरण किया है। इसके अतिरिक्त मत्स्यपालन विभाग, भारत सरकार ने 280.65 करोड़ रुपये के अनुमोदित परिव्यय से एनसीडीसी को 1000 मौजूदा मात्स्यिकी सहकारी समितियों को FFPOs में रूपांतरित करने का कार्य सौंपा है। NCDC ने 997 प्राथमिक मात्स्यिकी सहकारी समितियों को चिह्नित कर लिया है।

17. श्वेत क्रांति 2.0: सहकारिता मंत्रालय ने सहकारी नेतृत्व वाली "श्वेत क्रांति 2.0" नामक एक पहल लॉन्च की है, जिसका लक्ष्य सहकारी संस्थाओं की पहुंच का विस्तार करना, रोजगार सृजन करना और महिलाओं को सशक्त बनाना है। इसका मुख्य उद्देश्य अगले पांच वर्षों में अछूते

क्षेत्रों में डेयरी किसानों को बाजार पहुंच प्रदान करके और संगठित क्षेत्र में डेयरी सहकारी समितियों की हिस्सेदारी बढ़ाकर डेयरी सहकारी समितियों की दूध खरीद को वर्तमान स्तर से 50% तक बढ़ाना है। श्वेत क्रांति 2.0 के लिए “मार्गदर्शिका” (SOP) 19.11.2024 को माननीय गृह और सहकारी मंत्री द्वारा माननीय मत्स्य पालन, पशुपालन और डेयरी मंत्री की उपस्थिति में लॉन्च की गई थी। 25.12.2024 को माननीय गृह और सहकारी मंत्री ने माननीय मत्स्य पालन, पशुपालन और डेयरी मंत्री की उपस्थिति में 6,600 नए स्थापित सहकारी डेयरी सोसाइटियों (DCSs) का उद्घाटन किया। अब तक 27 राज्यों/संघ शासित प्रदेशों में 8,294 सहकारी डेयरी सोसाइटियां (DCSs) पंजीकृत हो चुकी हैं।

18.आत्मनिर्भरता अभियान: सहकारिता मंत्रालय ने आयात निर्भरता घटाने के लिए दलहन (तुअर, मसूर और उड़द) के उत्पादन को प्रोत्साहित करने और राष्ट्रीय सहकारी उपभोक्ता महासंघ (NCCF) एवं राष्ट्रीय कृषि सहकारी विपणन महासंघ (NAFED) के माध्यम से इथेनॉल मिश्रण कार्यक्रम (EBP) के लक्ष्य को पूरा करने के लिए इथेनॉल के उत्पादन के लिए मक्के के उत्पादन को प्रोत्साहित करने की पहल शुरू की है। दोनों ने सहकारी समितियों के माध्यम से किसानों के पंजीकरण के लिए क्रमशः e-samyukti और e-samridhi वेब पोर्टल का विकास किया है। दोनों द्वारा तुअर, उड़द, मसूर और मक्का के पूर्व-पंजीकृत किसानों के 100% उपज को न्यूनतम समर्थन मूल्य (एमएसपी) पर खरीदने की गारंटी दी गई है। तथापि, बाजार मूल्य का न्यूनतम समर्थन मूल्य से अधिक होने पर किसानों को उच्चतर लाभ हेतु अपने उपज को खुले बाजारों में बेचने की आजादी होगी। कुल 12,64,212 किसान NCCF के क्रमशः e-samyukti पोर्टल पर पहले ही पंजीकरण करा चुके हैं। इसी तरह 6,75,178 किसानों ने NAFED के e-samridhi पोर्टल पर अपना पंजीकरण कराया है।

ख. शहरी और ग्रामीण सहकारी बैंकों का सशक्तिकरण

19. **शहरी सहकारी बैंकों (UCBs) को व्यापार विस्तारण हेतु नई शाखाएं खोलने की अनुमति:** शहरी सहकारी बैंक (UCBs) अब आरबीआई की पूर्वानुमति के बिना पिछले वित्तीय वर्ष में मौजूदा शाखाओं की संख्या का 10% (अधिकतम 5) तक नई शाखाएं खोल सकेंगे।
20. **भारतीय रिजर्व बैंक द्वारा शहरी सहकारी बैंकों (UCBs) को अपने ग्राहकों को डोर-स्टेप सेवाएं प्रदान करने की अनुमति:** शहरी सहकारी बैंकों द्वारा अब डोर-स्टेप बैंकिंग सुविधा प्रदान की जा सकती है। इन बैंकों के खाताधारक अब अपने घर पर ही विभिन्न बैंकिंग सुविधाएं जैसे नकद निकासी एवं नकद जमा, केवाईसी, डिमांड ड्राफ्ट और पेंशनभोगियों के लिए जीवन प्रमाण पत्र, आदि का लाभ प्राप्त कर सकेंगे।
21. **सहकारी बैंकों को वाणिज्यिक बैंकों की तरह बकाया ऋणों का वन टाइम सेटलमेंट करने की अनुमति:** सहकारी बैंक अब बोर्ड-अनुमोदित नीतियों के माध्यम से तकनीकी राइट-ऑफ करने के साथ-साथ उधारकर्ताओं के निपटान की कार्रवाई भी कर सकेंगे।
22. **शहरी सहकारी बैंकों (UCBs) को प्राथमिक क्षेत्र उधार (PSL) लक्ष्य प्राप्त करने हेतु दी गई समय-सीमा में वृद्धि:** भारतीय रिजर्व बैंक द्वारा शहरी सहकारी बैंकों को PSL लक्ष्य की प्राप्ति हेतु दी गई समय-सीमा को दो वर्षों के लिए, अर्थात् दिनांक 31 मार्च, 2026 तक बढ़ा दिया गया है।
23. **शहरी सहकारी बैंकों (UCBs) के साथ नियमित संवाद हेतु आरबीआई में एक नोडल अधिकारी नामित:** सहकारिता क्षेत्र की गहन समन्वय और केंद्रित संवाद हेतु काफी समय से लंबित मांग को पूरा करने के लिए भारतीय रिजर्व बैंक ने एक नोडल अधिकारी अधिसूचित किया है।

24. भारतीय रिजर्व बैंक द्वारा ग्रामीण व शहरी सहकारी बैंकों के व्यक्तिगत आवासन ऋण की सीमा दोगुनी से अधिक की गई:

क. शहरी सहकारी बैंकों के आवासन ऋण की सीमा को अब 30 लाख रुपये से दोगुना कर 60 लाख रुपये कर दिया गया है।

ख. ग्रामीण सहकारी बैंकों के आवासन ऋण सीमा को ढाई गुना बढ़ाकर 75 लाख रुपये कर दिया गया है।

25. ग्रामीण सहकारी बैंक अब वाणिज्यिक रियल एस्टेट/रिहाइशी आवासन क्षेत्र को ऋण देने में सक्षम होंगे जिससे उनके व्यवसाय में विविधता आएगी: इससे न केवल ग्रामीण सहकारी बैंकों को अपने व्यवसाय में विविधता लाने में सहायता प्राप्त होगी, बल्कि आवासन सहकारी समितियां भी लाभान्वित होंगी।

26. सहकारी बैंकों के लिए लाइसेंस शुल्क घटाया गया: सहकारी बैंकों को 'आधार सक्षम भुगतान प्रणाली' (AePS) में ऑनबोर्ड करने के लाइसेंस शुल्क को लेनदेन की संख्या से लिंक करके घटा दिया गया है। सहकारी वित्तीय संस्थानों को भी उत्पादन-पूर्व चरण में यह सुविधा पहले तीन महीनों में निःशुल्क प्राप्त होगी। इससे अब किसानों को बायोमेट्रिक्स द्वारा घर बैठे ही बैंकिंग सुविधाएं प्राप्त हो सकेंगी।

27. ऋण वितरण में सहकारी समितियों की हिस्सेदारी बढ़ाने के लिए गैर-अनुसूचित शहरी सहकारी बैंकों (UCBs), राज्य सहकारी बैंकों (StCBs) और जिला केंद्रीय सहकारी बैंकों (DCCBs) को CGTMSE योजना में सदस्य ऋण संस्थान (MLI) के रूप में अधिसूचित किया गया: सहकारी बैंक अब दिए जाने वाले ऋणों पर 85 प्रतिशत तक जोखिम कवरेज का लाभ उठा सकेंगे। साथ ही, सहकारी क्षेत्र के उद्यमों को भी अब सहकारी बैंकों से कोलैटरल-मुक्त ऋण मिल सकेगा।

28.शहरी सहकारी बैंकों (UCBs) को शामिल करने हेतु शेड्यूलिंग मानदंडों की अधिसूचना:

शहरी सहकारी बैंक जो 'वित्तीय सुदृढ़ और सुप्रबंधित' (FSWM) मानदंडों को पूरा करते हैं तथा पिछले दो वर्षों से टियर 3 के रूप में वर्गीकरण हेतु आवश्यक न्यूनतम जमा राशि बरकरार रखे हुए हैं, अब भारतीय रिजर्व बैंक अधिनियम, 1934 की अनुसूची II में शामिल होने के लिए पात्र हैं तथा 'अनुसूचित' का दर्जा प्राप्त कर सकते हैं।

29.स्वर्ण ऋण हेतु RBI द्वारा मौद्रिक सीमा दोगुनी की गई: भारतीय रिजर्व बैंक द्वारा PSL लक्ष्यों

को पूरा करने वाले शहरी सहकारी बैंकों की मौद्रिक सीमा को 2 लाख रुपये से दोगुना कर 4 लाख रुपये कर दिया गया है।

30.शहरी सहकारी बैंकों के लिए अंब्रेला संगठन: भारतीय रिजर्व बैंक द्वारा शहरी सहकारी बैंक

क्षेत्र के लिए एक अम्ब्रेला संगठन (UO) की स्थापना हेतु नैशनल फेडरेशन ऑफ अर्बन को-ऑपरेटिव बैंक्स एंड क्रेडिट सोसाइटीज लिमिटेड (NAFCUB) को मंजूरी दी गई है, जिससे लगभग 1,500 शहरी सहकारी बैंकों को आवश्यक सूचना प्रौद्योगिकी अवसंरचना और प्रचालन सहायता प्राप्त हो सकेगी।

(ग) सहकारी समितियों को आयकर अधिनियम में राहत

31.एककरोड़ से 10 करोड़ रुपए तक की आय वाली सहकारी समितियों के आयकर पर

अधिभार को 12% से घटाकर 7% कर दिया गया है: इससे सहकारी समितियों पर आयकर का भार कम होगा और उनके पास अपने सदस्यों के हित के लिए कार्य करने हेतु अधिक पूंजी उपलब्ध होगा

32.सहकारी समितियों के न्यूनतम वैकल्पिक कर (MAT) को 18.5% से घटाकर 15% किया

गया: इस उपबंध से अब सहकारी समितियों और कंपनियों के बीच इस संबंध में समरूपता हो गई है

।

- 33.आयकर अधिनियमकी धारा 269ST के तहत नकद लेनदेन में राहत:** आयकरअधिनियम कीधारा 269ST के अधीन सहकारी समितियों द्वारा नकद लेनदेन में होने वाली कठिनाइयों को दूर करने के लिए सरकार ने एक स्पष्टीकरण जारी कर यह स्पष्ट किया है कि किसी सहकारी समिति द्वारा अपने वितरक के साथ किसी एक दिन में किए गए 2 लाख रुपए से कम के नकद लेनदेन को पृथक माना जाएगा और उस पर आयकर जुर्माना नहीं लगाया जाएगा ।
- 34.नई विनिर्माण सहकारी समितियों के लिए कर में कटौती:** सरकार ने निर्णय लिया है कि दिनांक 31.03.2024 तकविनिर्माणकार्य शुरू करने वाली नई सहकारी समितियों से अधिभार के साथ 30% तक के पूर्व दर की तुलना में 15% का सपाट निम्नकर-दर लगाया जाएगा । इससे विनिर्माण के क्षेत्र में नई सहकारी समितियों की स्थापना को प्रोत्साहन मिलेगा ।
- 35.प्राथमिक कृषि क्रेडिट समिति (पैक्स) और प्राथमिक सहकारी कृषि और ग्रामीण विकास बैंक (PCARDB) की नकद जमा राशि और नकद ऋण की सीमा में वृद्धि:** सरकार द्वारा प्राथमिक कृषि क्रेडिट समिति (पैक्स) और प्राथमिक सहकारी कृषि और ग्रामीण विकास बैंकों (PCARDB) द्वारा नकद जमा और नकद ऋणों की सीमा को प्रति सदस्य 20,000 रुपए से बढ़ा कर 2,00,000 रुपए कर दी गई है । इस उपबंध से उनके कार्यों को सुविधाजनक बनाएगा और उनके व्यवसाय में वृद्धि होगी तथा इन समितियों के सदस्य लाभान्वित होंगे ।
- 36.सहकारी समितियों के लिए स्रोत पर कर कटौती (TDS) के बिना नकद निकासी की सीमा में वृद्धि:** सरकार ने सहकारी समितियों के लिए स्रोत पर कर कटौती किए बिना नकद निकासी की सीमा को 1 करोड़ रुपए प्रति वर्ष से बढ़ाकर 3 करोड़ रुपए प्रतिवर्ष कर दिया है । इस प्रावधान से सहकारी समितियों को स्रोत पर कर कटौती में राहत प्राप्त होगी जिससे उनकी चल निधि में वृद्धि होगी ।

घ. सहकारी चीनी मिलों का पुनरुद्धार

37.सहकारी चीनी मिलों को आयकर से राहत: सरकार ने एक स्पष्टीकरण जारी कर यह स्पष्ट किया है कि सहकारी चीनी मिलों को अप्रैल, 2016 से गन्ना किसानों को गन्ने के उच्चतर मूल्य का भुगतान करने पर उचित एवं लाभकारी मूल्य या राज्य सलाह मूल्य तक कोई अतिरिक्त कर नहीं देना पड़ेगा।

38.सहकारी चीनी मिलों के आयकर से संबंधित दशकों पुराने लंबित समस्याओं का समाधान: सरकार ने अपने केंद्रीय बजट 2023-24 में यह प्रावधान किया है कि सहकारी चीनी समितियों को आकलन वर्ष 2016-17 से पूर्व गन्ना किसानों को किए गए भुगतानों को व्यय के रूप में दावा करने की अनुमति होगी जिससे उन्हें 46,000 करोड़ रुपए से भी अधिक की राहत मिलेगी।

39.सहकारी चीनी मिलों के सशक्तिकरण हेतु 10,000 करोड़ रुपए की ऋण योजना का शुभारंभ:: सरकार ने NCDC के माध्यम से एथनॉल संयंत्र या कोजेनरेशन संयंत्र स्थापित करने या कार्यशील पूंजी के लिए या फिर तीनों के लिए एक योजना आरंभ की है। अब तक, मंत्रालय ने इस योजना के अंतर्गत एनसीडीसी को 875 करोड़ रुपए (वित्तीय वर्ष 2022-23 में 500 करोड़ रुपये और वित्तीय वर्ष 2024-25 में 375 करोड़ रुपये) जारी किया है और अब तक, एनसीडीसी ने 44 सीएसएम को 9,169.76 करोड़ रुपये के 80 ऋण स्वीकृत किए हैं।

40.एथनॉल की खरीद में सहकारी चीनी मिलों को प्राथमिकता: भारत सरकार द्वारा एथनॉल ब्लेंडिंग कार्यक्रम (EBP) के अधीन एथनॉल की खरीद में सहकारी चीनी मिलों को निजी कंपनियों के समरूप रखा गया है।

41.मौलासेस आधारित एथेनॉल संयंत्रों को मल्टी-फीड एथेनॉल संयंत्रों में परिवर्तित करके सहकारी चीनी मिलों को मजबूत करना: सहकारिता मंत्रालय ने राष्ट्रीय सहकारी शक्कर कारखाना संघ लिमिटेड (NFCSSL) के साथ परामर्श करके सहकारी चीनी मिलों (CSMs) के

मौजूदा मौलासेस आधारित एथेनॉल संयंत्रों को मल्टी-फीड एथेनॉल संयंत्रों में परिवर्तित करने के लिए एक पहल शुरू की है। सहकारी चीनी मिलें (CSMs) एथेनॉल उत्पादन संयंत्र स्थापित करके मौलासेस और शुगर सिरप से एथेनॉल का उत्पादन भी करती हैं। हालाँकि, इथेनॉल के उत्पादन के लिए कच्चे माल यानी मौलासेस और शुगर सिरप की उपलब्धता कई कारणों से सीमित है, जैसे, शुगर सिरप के डायवर्जन पर सरकारी नीति, इथेनॉल के उत्पादन के लिए बी हैवी मौलासेस और गन्ना पेराई सीजन एवं वर्षा पर आधारित गन्ने की उपलब्धता आदि। इन सीमित कारकों के कारण, एथेनॉल संयंत्र वाले CSMs पूरे वर्ष अपनी पूर्ण क्षमता से संचालन नहीं कर पाती हैं। भारत सरकार ने एथेनॉल उत्पादन के लिए मक्का को प्राथमिकता दी है, इसलिए यह सहकारी चीनी मिलों के लिए उचित है कि वे अपने मौजूदा एथेनॉल उत्पादन संयंत्रों को मल्टी-फीड एथेनॉल उत्पादन संयंत्रों में बदलें ताकि वे मक्का को कच्चे माल के रूप में उपयोग करके एथेनॉल का उत्पादन कर सकें।

42. शीरा (मोलासस) पर जीएसटी को 28% से घटाकर 5% किया गया: सरकार ने शीरा (मोलासस) पर जीएसटी को 28% से घटाकर 5% करने का निर्णय लिया है जिससे सहकारी चीनी मिलें डिस्टिलरियों को उच्चतर दरों पर शीरा की बिक्री करके अपने सदस्यों के लिए अधिक लाभ अर्जित कर सकेंगे।

(ड) तीन नई राष्ट्र-स्तरीय बहुराज्य सहकारी समितियां

43. प्रमाणित बीजों के लिए नई राष्ट्रीय बहुराज्य सहकारी समिति: सरकार ने एकल ब्रांड नाम के तहत उन्नत बीजों की खेती, उत्पादन और वितरण के लिए अंब्रेला संगठन के रूप में बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 के अधीन एक नई भारतीय बीज सहकारी समिति लिमिटेड (BBSSL) की स्थापना की है। रबी सीजन 2024-25 के दौरान, 5,596 हेक्टेयर में 12 फसलों की 57 किस्मों का रोपण किया गया। इसी प्रकार, खरीफ सीजन 2024 के दौरान,

176.59 हेक्टेयर भूमि पर 8 फसलों की 23 किस्मों का रोपण किया गया। अब तक 17,425 पैक्स/सहकारी समितियां BBSSL की सदस्य बन चुकी हैं।

44. जैविक कृषि के लिए नई राष्ट्रीय बहुराज्य ऑर्गेनिक सहकारी समिति: सरकार ने बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 के अधीन एक अंब्रेला संगठन के रूप में प्रमाणित और प्रामाणिक जैविक उत्पादों के उत्पादन, वितरण और विपणन के लिए एक नई शीर्षस्थ बहुराज्य सहकारी समिति राष्ट्रीय सहकारी ऑर्गेनिक्स समिति (NCOL) की स्थापना की है। अब तक 5,184 पैक्स/ सहकारी समितियां राष्ट्रीय सहकारी ऑर्गेनिक्स लिमिटेड (NCOL) की सदस्य बन गई हैं। राष्ट्रीय सहकारी ऑर्गेनिक्स लिमिटेड (NCOL) द्वारा “भारत ऑर्गेनिक्स” ब्रांड के तहत अब तक 13 उत्पाद, अर्थात् चोकर युक्त आटा, मूंग धुली, मूंग साबूत, मूंग छिलका दाल, मूंग टूटा, अरहर/ तुअर दाल, उड़द साबूत, उड़द दाल, मसूर साबूत, मसूर मलका, भूरा चना, राजमा चित्रा, चना दाल लॉन्च किए जा चुके हैं।

45. निर्यात को प्रोत्साहित करने के लिए नई राष्ट्रीय बहुराज्य सहकारी निर्यात समिति: सरकार ने बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 के अधीन सहकारी क्षेत्र से निर्यात को बढ़ावा देने के लिए अंब्रेला एजेंसी के रूप में एक नई शीर्षस्थ बहुराज्य राष्ट्रीय सहकारी समिति की स्थापना की है जिसे राष्ट्रीय सहकारी निर्यात लिमिटेड (NCEL) का नाम दिया गया है। अब तक लगभग 7,933 पैक्स/सहकारी समितियां राष्ट्रीय सहकारी निर्यात लिमिटेड के सदस्य बन गई हैं। अब तक NCEL द्वारा 5,099.24 करोड़ रुपये के निर्यात मूल्य के साथ कुल 12,52,083 मीट्रिक टन सामग्री (चावल, चीनी, प्याज, गेहूं, मक्का और जीरा) का निर्यात किया गया है।

च. सहकारी समितियों में क्षमता निर्माण

46. राष्ट्रीय सहकारी प्रशिक्षण परिषद (NCCT) के माध्यम से प्रशिक्षण और जागरूकता निर्माण
को प्रोत्साहन: अपनी पहुंच को विस्तारित करते हुए राष्ट्रीय सहकारी प्रशिक्षण परिषद (NCCT)

ने दिसंबर, 2024 तक 2,872 प्रशिक्षण कार्यक्रमों का संचालन किया है और 2,35,060 प्रतिभागियों को प्रशिक्षित किया है।

छ. ‘सुगम व्यवसाय’ के लिए सूचना प्रौद्योगिकी का प्रयोग

47.केंद्रीय पंजीयक के कार्यालय का कंप्यूटरीकरण : बहुराज्य सहकारी समितियों को डिजिटल परितंत्र के निर्माण के लिए केंद्रीय पंजीयक के कार्यालय को कंप्यूटरीकृत किया गया है जो समयबद्ध रीति से आवेदनों और सेवा अनुरोधों के प्रोसेसिंग में सहायक होगा।

48.राज्यों/संघ राज्यक्षेत्रों में सहकारी समितियों के पंजीयक कार्यालयों के कंप्यूटरीकरण की योजना: सहकारी समितियों के लिए ‘सुगम व्यवसाय’ में वृद्धि तथा सभी राज्यों/संघ राज्यक्षेत्रों में पारदर्शी कागज-रहित विनियमन हेतु एक डिजिटल परितंत्र के सृजन के लिए सहकारी समितियों के पंजीयक कार्यालयों को कंप्यूटरीकृत करने की केंद्रीय प्रायोजित परियोजना को सरकार द्वारा अनुमोदित किया गया है। राज्यों/संघ राज्यक्षेत्रों को हार्डवेयर की खरीद, सॉफ्टवेयर के विकास, इत्यादि के लिए अनुदान प्रदान किया जाता है। अब तक, 35 राज्यों/संघ राज्यक्षेत्रों से प्राप्त प्रस्तावों को भारत सरकार द्वारा स्वीकृत किया गया है।

49.कृषि और ग्रामीण विकास बैंकों (ARDBs) का कंप्यूटरीकरण: दीर्घकालिक सहकारी ऋण संरचना को सुदृढ़ करने के लिए सरकार द्वारा 13 राज्यों/संघ राज्यक्षेत्रों में फैले कृषि और ग्रामीण विकास बैंकों (ARDBs) की 1,851 इकाइयों के कंप्यूटरीकरण की परियोजना को अनुमोदित किया गया है। नाबार्ड इस परियोजना की कार्यान्वयन एजेंसी है। अब तक 10 राज्यों/संघ राज्यक्षेत्रों से प्रस्ताव प्राप्त हुए हैं। इसके अलावा हार्डवेयर की खरीद, डिजिटलीकरण और सपोर्ट सिस्टम स्थापित करने के लिए वित्तीय वर्ष 2023-24 और वित्तीय वर्ष 2024-25 में 9 राज्यों/संघ राज्य क्षेत्रों को भारत सरकार के हिस्से के रूप में 5.08 करोड़ रुपये जारी किए गए हैं।

छ. अन्य पहलें

50.प्रामाणिक और अद्यतित डेटा संग्रहण हेतु नया राष्ट्रीय सहकारी डेटाबेस: राज्य सरकारों के सहयोग से देश में सहकारी समितियों का एक डेटाबेस तैयार किया गया है, जो देश भर में सहकारी समितियों से संबंधित कार्यक्रमों/ योजनाओं हेतु नीति निर्माण और कार्यान्वयन में हितधारकों के लिए सहायक होगा। इस डेटाबेस में अब तक, 30 क्षेत्रों की 8.2 लाख से अधिक सहकारी समितियों, जिनमें लगभग 30 करोड़ सदस्य हैं, का डेटा शामिल किया जा चुका है।

51.सहकारी रैंकिंग फ्रेमवर्क: सरकार ने सहकारी समितियों को राज्य-वार और क्षेत्र-वार रैंक करने के लिए 24 जनवरी 2025 को सहकारी रैंकिंग फ्रेमवर्क लॉन्च किया। रैंकिंग फ्रेमवर्क राज्य के RCS को प्रमुख मापदंडों जैसे ऑडिट अनुपालन, परिचालन गतिविधियों, वित्तीय प्रदर्शन, बुनियादी ढांचे और बुनियादी पहचान की जानकारी, के आधार पर सहकारी समितियों के प्रदर्शन का आकलन करने में सक्षम बनाता है। NCD पोर्टल पर लॉगिन के माध्यम से राज्यों/केंद्रशासित प्रदेशों के RCS प्रारंभ में 7 प्रमुख क्षेत्रों अर्थात् पैक्स, डेयरी, मत्स्य पालन, शहरी सहकारी बैंक, आवास, क्रेडिट और थ्रिफ्ट और खादी और ग्राम उद्योग की सहकारी समितियों की रैंक उत्पन्न कर सकते हैं। इस रैंकिंग प्रणाली का उद्देश्य सहकारी समितियों के बीच पारदर्शिता, विश्वसनीयता और प्रतिस्पर्धात्मकता को बढ़ाना है, जिससे अंततः उनके विकास को बढ़ावा मिलेगा। इसके अलावा, अंतर्राष्ट्रीय सहकारिता वर्ष के उद्देश्यों के अनुरूप, प्रत्येक क्षेत्र में शीर्ष प्रदर्शन करने वाली सहकारी समितियों को सहकारिता मंत्रालय और संबंधित राज्य/केंद्र शासित प्रदेशों के अधिकारियों द्वारा मान्यता और सम्मान दिया जाएगा।

52.भारत में अंतर्राष्ट्रीय सहकारिता वर्ष – 2025: संयुक्त राष्ट्र ने वर्ष 2025 को अंतर्राष्ट्रीय सहकारिता वर्ष (IYC 2025) घोषित किया है, जिससे आर्थिक विकास, सामाजिक समावेशन और सतत विकास में सहकारी समितियों की भूमिका को दर्शाया जा सके। सहकारिता मंत्रालय

ने राष्ट्रीय सहकारी संघों, राज्य सरकारों, केंद्रीय मंत्रालयों और अन्य हितधारकों के सहयोग से एक कार्य योजना तैयार की है, जो पारदर्शिता, नीतिगत सुधारों और ग्रामीण आर्थिक रूपांतरण (पैक्स के माध्यम से) पर केंद्रित है। इस वर्ष के दौरान प्रशिक्षण, बोर्ड बैठकें, सहकारी ध्वज फहराना, प्रदर्शनियां और व्यावसायिक विस्तार कार्यशालाएं जिला, राज्य और राष्ट्रीय स्तरों पर आयोजित की जाएंगी। कार्यक्रमों के प्रभावी क्रियान्वयन के लिए राष्ट्रीय, राज्य और जिला स्तर पर समितियों का गठन किया गया है। राष्ट्रीय क्रियान्वयन समिति (NEC) और राष्ट्रीय सहकारी समिति (NCC) समन्वय और वित्तीय संसाधन जुटाने का कार्य करेगी। राज्य शीर्ष समिति (SAC) और राज्य व जिला सहकारी विकास समितियां (SCDC and DCDC) राज्य, जिला और ग्रामीण स्तर के कार्यक्रमों का आयोजन एवं प्रबंधन करेंगी।

53.बहुराज्य सहकारी सोसाइटी (संशोधन) अधिनियम, 2023: बहुराज्य सहकारी समितियों में 97वें संविधान संशोधन के उपबंधों को अंतर्विष्ट करने और शासन सशक्त करने, पारदर्शिता व उत्तरदायित्व बढ़ाने, निर्वाचन प्रक्रिया में सुधार करने के लिए बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 में संशोधन किया गया है।

54.सहकारी ऑम्बुड्समैन: बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 में संशोधन के पश्चात् सहकारी ऑम्बुड्समैन को उक्त अधिनियम की धारा 85क द्वारा दिनांक 05.03.2024 के राजपत्र अधिसूचना के माध्यम से नियुक्त किया गया है। ऑम्बुड्समैन कार्यालय पूर्णरूपेण कार्यशील है और बहुराज्य सहकारी समितियों के सदस्यों की जमाराशियों, कार्यरत बहुराज्य सहकारी समितियों के न्यायोचित लाभ या संबंधित सदस्यों के व्यक्तिगत अधिकारों को प्रभावित करने वाले किन्हीं अन्य मुद्दों से संबंधित शिकायतों या अपीलों पर कार्य करता है।

55.सहकारी निर्वाचन प्राधिकरण (CEA): बहुराज्य सहकारी सोसाइटी अधिनियम, 2002 में संशोधन के पश्चात् सहकारी निर्वाचन प्राधिकरण को शासन सशक्तीकरण और उत्तरदायित्व

के लिए स्थापित किया गया है जिसे सभी बहुराज्य सहकारी समितियों में स्वतंत्र और निष्पक्ष निर्वाचन कराने हेतु अधिदेश प्राप्त है। दिसंबर 2024 तक, 80 से अधिक बहुराज्य सहकारी समितियों में सफलतापूर्वक निर्वाचन कराए गए हैं।

56. GeM पोर्टल पर सहकारी समितियों को 'क्रेता' शामिल करना: सरकार ने सहकारी समितियों को GeM पर 'क्रेता' के रूप में पंजीकृत होने की अनुमति प्रदान कर दी है जिससे वे किफायती खरीद एवं अधिक पारदर्शिता के साथ लगभग 67 लाख वेंडरों से माल और सेवाओं की खरीद कर सकेंगे। GeM पोर्टल पर 'क्रेता' के रूप में अब तक 574 सहकारी समितियां ऑनबोर्ड हो चुकी हैं।

57. राष्ट्रीय सहकारी विकास निगम (NCDC) की व्यापकता और पहुंच का विस्तारण: NCDC ने विभिन्न क्षेत्रों में नई योजनाएं शुरू की हैं, जैसे स्वयं सहायता समूहों के लिए 'स्वयंशक्ति सहकार', दीर्घकालिक कृषि ऋण के लिए 'दीर्घावधि कृषक सहकार' और डेयरी के लिए 'डेयरी सहकार'। चालू वित्तीय वर्ष 2024-25 में NCDC द्वारा 84,673.70 करोड़ रुपये की कुल वित्तीय सहायता का संवितरण किया गया है।

58. गहरे समुद्री ट्रॉलरों के लिए एनसीडीसी द्वारा वित्तीय सहायता: मत्स्य पालन विभाग, भारत सरकार के समन्वय से NCDC द्वारा गहरे समुद्री ट्रॉलरों से संबंधित परियोजनाओं के लिए वित्तीय सहायता प्रदान की जा रही है। NCDC द्वारा महाराष्ट्र और गुजरात राज्य में मात्स्यिकी सहकारी समितियों को 44 गहरे समुद्री ट्रॉलरों की खरीद के लिए 25.95 करोड़ रुपए की वित्तीय सहायता की मंजूरी प्रदान की गई है।

59. राष्ट्रीय सहकारिता नीति (NCP) सहकारिता मंत्रालय की "सहकार से समृद्धि" के अधिदेश को पूरा करने के लिए नई राष्ट्रीय सहकारिता नीति तैयार करने की परिकल्पना की गई है। नई राष्ट्रीय सहकारिता नीति तैयार करने के लिए सहकारी क्षेत्र की वास्तविक क्षमता को प्रकट करने

की संरचना प्रदान करने हेतु दिनांक 02.09.2022 को श्री सुरेश प्रभाकर प्रभु के अधीन सहकारी क्षेत्र के विशेषज्ञों, राष्ट्रीय/राज्य/जिला/प्राथमिक स्तर की सहकारी समितियों के प्रतिनिधियों, राज्यों/संघ राज्यक्षेत्रों के सचिव (सहकारिता) एवं सहकारी समितियों के पंजीयकों और केंद्रीय मंत्रालयों/विभागों के अधिकारियों, इत्यादि के साथ एक राष्ट्र-स्तरीय समिति का गठन किया गया था। इस समिति ने हितधारकों से सुझाव प्राप्त करने के लिए देश भर में चार क्षेत्रीय कार्यशालाएं आयोजित कीं। प्राप्त सुझावों को उपयुक्त रूप से प्रारूप नीति में शामिल कर लिया गया है। प्रारूप नीति तैयार कर ली गई है और इसे अंतिम रूप दिया जा रहा है।

60.सहारा समूह की समितियों के निवेशकों को रिफंड: सहारा समूह की सहकारी समितियों के वैध जमाकर्ताओं को पारदर्शी रीति से भुगतान करने हेतु एक पोर्टल का शुभारंभ किया गया है। उनकी जमाराशि और दावों के साक्ष्य की प्रस्तुति एवं उचित पहचान के पश्चात् संवितरण का कार्य आरंभ हो चुका है। अब तक, 11.61 लाख आवेदकों को 2,025.75 करोड़ रुपये का संवितरण किया गया है।

DAIRY VALUE CHAIN

1193. SHRI VE VAITHILINGAM:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

(a) whether the Indian dairy sector serves as a source of nutrition for millions and provides additional employment and income opportunities to millions of rural farmer households, if so, the details thereof and if not, the reasons therefor;

(b) whether the Government concurs with the view that there is a need to strengthen the dairy value chain right from quality feed, breed, processing, value addition to market linkages; and

(c) if so, the details of the steps proposed to be taken by the Government in this regard and if not, the reasons therefor?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) Yes, Sir. Animal Husbandry is an important sub-sector of Indian agricultural economy and plays a multifaceted role in providing nutrition and livelihood support to the rural population. Milk plays an important role in nutritional security as it is important source of animal protein. Milk is a near complete food and has high nutritive value. It contains body building proteins, bone forming minerals, health giving vitamins, furnishes energy giving lactose and milk fat. Milk and dairy products are vital sources of nourishment for billions globally, benefiting people of all ages, from young children to older adults, by supporting health and active lifestyles. Nutrient-dense and energy-rich, milk provides high-quality protein along with essential micronutrients, including calcium, magnesium, potassium, zinc, and phosphorus, all in forms that the body can readily absorb. Numerous studies highlight the key role of milk and dairy in supporting healthy nutrition and development throughout life, particularly during childhood. As of date per capita

availability of milk has increased to 471 gram / day higher than, ICMR recommendation of 300 gram/ day. The livestock sector apart from contributing to national economy in general and to agricultural economy in particular also provides employment generation opportunities, asset creation, handling mechanism against crop failure and social and financial security. The benefit of the schemes has been accruing to all farmers engaged in dairying in terms of enhancement in milk production and productivity of bovines. Value of output of milk is more than Rs.11.16 lakh crore during 2022-23 (As per National Accounts Statistics 2024) which is the highest of the agriculture produce and even more than the combined value of Paddy and Wheat. The schemes are playing important role in enhancing milk production and productivity of bovines to meet growing demand of milk and making dairying more remunerative to the rural farmers of the country.

(b) and (c) Yes, Sir. In order to strengthen the dairy value chain right from quality feed, breed, processing, value addition to market linkages the following steps are undertaken by Government of India:

1. **Rashtriya Gokul Mission:** Department of Animal Husbandry and Dairying, Government of India is implementing Rashtriya Gokul Mission since December 2014 for development and conservation of indigenous breeds, genetic upgradation of bovine population and enhancement of milk production and productivity of bovines. Following steps are taken under the scheme to enhance milk production and productivity of bovines:

- (i) **Nationwide Artificial Insemination Program:** Under the Rashtriya Gokul Mission, the Department of Animal Husbandry and Dairying, Government of India is expanding artificial insemination coverage to boost the milk production and productivity of bovines, including indigenous breeds. As on date, 8.32 crore animals have been covered, with 12.20 crore artificial inseminations performed, benefiting 5.19 crore farmers.
- (ii) **Progeny Testing and Pedigree Selection:** This program aims to produce high genetic merit bulls, including bulls of indigenous breeds. Progeny testing is implemented for Gir, Sahiwal breeds of cattle, and Murrah, Mehsana breeds of buffaloes. Under the Pedigree selection programme Rathi, Tharparkar, Hariana, Kankrej breed of cattle and Jaffarabadi, Nili Ravi, Pandharpuri and Banni breed of buffalo are covered. So far 3,988 high genetic merit bulls have produced and inducted for semen production.
- (iii) **Implementation of In-Vitro Fertilization (IVF) Technology:** To propagate elite animals of indigenous breeds, the Department has established 22 IVF laboratories. The technology has important role in genetic upgradation of bovine population in single generation. Further, to deliver technology at reasonable rates to farmers Government has launched indigenously developed IVF media.
- (iv) **Sex-Sorted Semen Production:** The Department of Animal Husbandry and Dairying, Government of India has established sex sorted semen production facilities at 5 government semen stations located in Gujarat, Madhya Pradesh,

Tamil Nadu, Uttarakhand and Uttar Pradesh. 3 private semen stations are also producing sex sorted semen doses. So far 1.15 crore sex-sorted semen doses from high genetic merit bulls have been produced and made available for Artificial Insemination.

(v) Genomic Selection: To accelerate genetic improvement of cattle and buffaloes, the Department has developed unified genomic chips—Gau Chip for indigenous cattle and Mahish Chip for buffaloes—specifically designed for initiating genomic selection in the country.

(vi) Multi-purpose Artificial Insemination Technicians in Rural India (MAITRIs): Under the scheme MAITRIs are trained and equipped to deliver quality Artificial Insemination services at farmers' doorstep. During the last 3 years 38,736 MAITRIs have been trained and equipped under Rashtriya Gokul Mission.

(vii) Accelerated Breed Improvement Programme using sex sorted semen: This program aims to produce female calves with up to 90% accuracy, thereby enhancing breed improvement and farmers' income. Farmers receive support for assured pregnancy upto 50% of the cost of sex sorted semen. As of now, 341,998 farmers have been benefited from this program. Government has launched indigenously developed sex sorted semen technology to deliver sex sorted semen at reasonable rates to farmers.

(viii) Accelerated Breed Improvement Programme using In-Vitro Fertilization (IVF) technology: This technology is utilized for the rapid genetic upgradation of bovines

and an incentive of Rs 5,000 per assured pregnancy is made available to farmers interested in taking up IVF technology.

2. National Livestock Mission (NLM): The Department of Animal Husbandry and Dairying, Government of India is implementing NLM scheme since the financial year 2014-15. In view of the present need of the sector the NLM scheme has been revised and realigned from financial year 2021-22. The National Livestock Mission along with along other components and subcomponents of the scheme covers Sub-Mission on feed and fodder development.

The Sub-Mission of the feed and fodder is covering the following activities:

Activity I: Assistance for quality Fodder seed production: 100% incentivization for production of all categories of fodder seed production by Central and State Govt. institutions;

Activity II: Entrepreneurial activities in feed and fodder: One time 50% capital subsidy up to Rs 50 lakh is provided to the Individuals. SHG, FCOs JLG, FPOs, Dairy Cooperative societies, section 8 companies are incentivized for the value addition such as Hay/Silage/Total Mixed Ration(TMR)/ Fodder Block.

Activity III: Establishment of Entrepreneurs for Fodder Seed processing Infrastructure (processing and grading unit/ fodder seed storage godown): One time 50% capital subsidy up to Rs 50 lakh is provided to companies, start-ups/ SHGs/FPOs/FCOs/JLGs/ Cooperative societies Section 8 companies and other credible organizations for establishing fodder seed processing infrastructure.

Activity IV: Fodder production from Non-Forest Wasteland / Rangeland / Non-arable Land” and “Fodder Production from Forest Land: The Central assistance is provided for production of various fodder in the degraded non-forest wasteland / rangeland / grassland/ non-arable land and forest land to enhance the vegetation cover of problematic soils like saline, acidic and heavy soil.

The Scheme National Livestock Mission also provides assistance to States/ UTs for livestock Insurance and component is implemented on 60:40 sharing basis between the Central Government and States and 90:10 sharing basis for North-Eastern and Himalayan States. Along with other livestock species dairy animals including cattle buffaloes are covered under the component.

3. National Programme for Dairy Development: This scheme focuses on creating dairy infrastructure for the procurement, processing, and marketing of milk and milk products in the cooperative dairy sector inter alia training and awareness programs for dairy farmers, input services such as cattle-feed and mineral mixtures, and assistance for quality testing of milk and milk products, thereby improving the economic condition of dairy farmers enrolled in cooperatives.

4. Livestock Health and Disease Control (LH and DC): The scheme is implemented for providing assistance for control of animal diseases like Foot and Mouth Disease, Brucellosis and also to provide assistance to State Governments for Control of other infectious diseases of livestock including dairy animals. Mobile Veterinary Units are established under the scheme to deliver quality livestock

health services at farmers doorstep. Under the vaccination programme: (i) more than 100 crore vaccinations have been done against FMD including 35 crore vaccination performed during current year; and (ii) about 4.3 crore calves vaccinated against Brucellosis under brucellosis control programme including 1.3 crore calves vaccinated during current year. Under the component of Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD- MVU), 100% financial assistance is provided towards procurement and customization of Mobile Veterinary Units (MVUs) with recurring operational expenditure in the ratio of 90:10 for North Eastern and Himalayan States; 60% for other States, and 100% for UTs for delivery of veterinary healthcare services through Mobile Veterinary Units (MVUs) through a Toll-Free Number (1962) at farmers' doorsteps which include disease diagnosis, treatment, vaccination, minor surgical interventions, audio-visual aids and extension services. So far, 4016 MVUs are operational in 28 states and 65 lakh farmers benefitted.

5. Animal Husbandry Infrastructure Development Fund (AHIDF) The scheme is to facilitate incentivisation of investments to establish (i) Dairy processing and product diversification infrastructure, (ii) Meat processing and product diversification infrastructure and (iii) Animal Feed Plant (iv) Breed Improvement Technology and Breed Multiplication Farm, (v) Veterinary Vaccine and Drugs production facilities, (vi) Animal waste to wealth management (Agri-waste Management). Keeping in view of the success of AHIDF, the erstwhile Dairy

Processing Infrastructure Development Fund has been subsumed with the AHIDF on 01.02.2024. Now total size of the fund is Rs 29110 crore. So far 131 projects of dairy processing with the total project cost of Rs 5976 crore has been sanctioned under the scheme and 77 breed improvement projects with the total project cost of Rs 1027.82 crore.

IMPLEMENTATION OF PM-MSY

1194. SHRI PRABHAKAR REDDY VEMIREDDY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the status of implementation of PM Matsya Sampada Yojana (PM-MSY) since its implementation in 2020-21, particularly in Andhra Pradesh;
- (b) whether the estimated investment of Rs. 20,050 crore, has been achieved, if so, the details thereof;
- (c) whether the critical gaps in fish production, productivity, quality, infusion of technology, post-harvest infrastructure, marketing, strengthening of value chain, fishermen welfare, etc., have been achieved, if so, the details thereof particularly in Andhra Pradesh;
- (d) whether it is true that the above scheme is going to expire in March, 2025; and
- (e) the steps taken/proposed to be taken to extend the period of the scheme?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) to (e) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has been implementing the flagship scheme Pradhan Mantri Matsya Sampada Yojana (PMMSY) for a period of five years from 2020-21 to 2024-25 in all States and Union Territories including in Andhra Pradesh. During the last four years (2020-21 to 2023-24) and current year(2024-25), the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has accorded approvals to the fisheries developmental proposals of various State Governments including Andhra Pradesh, Union Territories and other implementation agencies amounting to Rs.20,990.79 crore with central share of Rs.8924.33 crores under the PMMSY. This includes the proposals of the Government of Andhra Pradesh approved at a total cost of Rs.2398.72 crore with Central share of Rs.559.10 crore under PMMSY for development of fisheries and aquaculture including fisheries infrastructure and welfare of fishermen in the State. Under the ongoing PMMSY, interventions have been taken up for enhancing fish production and productivity, modernization and strengthening of the value chain, creation of fisheries infrastructure, post-harvest management and fishermen welfare. The key interventions and value chain projects/activities taken up under this scheme include; 58 fishing harbours/fish landing centres, 634 ice plants/cold

storages, 21 Modern wholesale fish markets including 2 Smart Wholesale Markets, 202 retail fish markets, 6694 fish kiosks, 27189 units of fish transportation facilities, 128 value add enterprises, 5 E-platform for e-trading and e-marketing of fish and fisheries products. Further, PMMSY supports interventions aimed at technology infusion and key projects/activities taken up in this regard include; around 12000 Re-circulatory Aquaculture Systems, 4205 biofloc units, 55118 reservoir cages and 5711 raceways. This includes the key interventions taken up in Andhra Pradesh under PMMSY such as 64 Re-circulatory Aquaculture Systems, 97 biofloc units, 471 cages, 4715 fish marketing facilities like kiosks, retail outlets, 9 fishing harbours and fish landing centres, 16 ice plants and cold storages, 1400 fish transportation facilities etc.

The PMMSY during its implementation period has made vital contributions in overall growth of the fisheries and aquaculture especially (i) increase of annual fish production from 141.64 lakh tonne in 2019-20 to 175.45 lakh tonne in 2022-23, (ii) increase in fisheries export from Rs.46,662.85 crore in 2019-20 to Rs.6,0524.89 crore in 2023-24, (iii) enhanced per capita fish consumption from 5-6 kg to 12-13 kg and (iv) enhance aquaculture productivity from 3 tonne/hectare to 4.7 tonne per hectare. The State of Andhra Pradesh is one of the leading fish producing States and fish production in this State has increased from 41.74 lakh tonne in 2019-20 to 51.58 lakh tonne during 2023-24. As the approved time period of PMMSY is ending on 31st March, 2025, Ministry of Finance, Department of Expenditure has

agreed to the extension of PMMSY up to financial year 2025-26 as per the existing scheme design and funding pattern with the approved outlay as already approved by the Union Cabinet.

FISHERIES AND AQUACULTURE INFRASTRUCTURE

1195. SUSHRI IQRA CHOUDHARY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the funds allocated for the fisheries and aquaculture infrastructure development fund, year and State-wise;
- (b) the quantum of funds allocated for the development of inland fisheries, State-wise; and
- (c) the number of proposals that have been received and sanctioned as on January 2025 for the development of Inland Fisheries?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) to (c) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying with effect from financial year 2018-19 has been implementing Fisheries and Aquaculture Infrastructure Development Fund (FIDF) with a total fund size of Rs 7522.48 crore. FIDF *inter-alia* provides concessional finance for development

of various fisheries infrastructure facilities to the Eligible Entities (EEs), including State Governments/Union Territories, State entities and other Stakeholders for development of identified fisheries infrastructure facilities. Under FIDF, the Department of Fisheries provides interest subvention up to 3% per annum for providing the concessional finance by the NLEs at the interest rate not lower than 5% per annum. Under FIDF scheme, the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying has approved a total 136 project proposals/projects at a total cost of Rs.5801.06 crore with project cost restricted for interest subvention at Rs.3858.19 crore received from various State Governments/UTs and other eligible entities. The State/UT-wise details of the project proposals approved under FIDF till date for Infrastructural development in Fisheries sector including Inland fisheries are furnished below:

(Rs. in crores)

SI No	Name of State	No. of projects approved	Total Project Cost	Amount eligible for interest subvention
1.	Andhra Pradesh	10	1396.83	653.06
2.	Arunachal Pradesh	1	0.68	0.54
3.	Assam	1	0.41	0.18
4.	Goa	1	6.42	5.00
5.	Gujarat	5	1354.92	750.00

6.	Haryana	1	1.17	0.64
7.	Himachal Pradesh	1	5.17	5.00
8.	Jammu and Kashmir	2	120.70	93.17
9.	Karnataka	2	1.44	0.79
10.	Kerala	3	162.82	151.20
11.	Maharashtra	13	1031.30	770.25
12.	Manipur	4	1.15	0.90
13.	Mizoram	1	8.57	6.85
14.	Odisha	4	60.18	33.83
15.	Puducherry	1	2.46	1.97
16.	Tamil Nadu	66	1576.08	1337.81
17.	Telangana	1	4.70	2.31
18.	Uttar Pradesh	1	0.22	0.09
19.	West Bengal	18	66.07	44.69
Total		136	5801.06	3858.19

CHENNAI–BENGALURU INDUSTRIAL CORRIDOR

1196. DR. M. K. VISHNU PRASAD:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

(a) the details and status of the Chennai-Bengaluru Industrial Corridor (CBIC);

- (b) the details and the total project cost and fund released and spent on this CBIC; and
- (c) the details of status of completed projects under CBIC as on date?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) to (c) Under National Industrial corridor Development Programme (NICDP), Industrial corridors are conceived to foster global manufacturing, investment destination hubs with plug and play facility, smart cities with walk-to-work concept and creating the best in-class quality infrastructure ahead of demand. CBIC is one of the 11 Industrial corridors being taken up for development under the National Industrial Corridor Development Programme (NICDP) along the Bangalore–Chennai Expressway or National Expressway 7 (NE-7) as the transportation backbone.

Two industrial townships at Tumkuru in Karnataka and Krishnapatnam in Andhra Pradesh have been approved by Gol, and these are under development. Their updated status is as follows:

1. Tumakuru node in Karnataka:

- (a) Govt. of India has approved Tumakuru node in Karnataka for Phase 1 activation area of 1,736 acre.

- (b) Of the total project cost of Rs. 1,701 crores, Rs. 586.74 crore has been released by NICDIT.
- (c) Foundation Stone of the project was laid by the Hon`ble PM on 06th February, 2023.
- (d) Special Purpose Vehicle (SPV) has been incorporated for development of the Project. Project Management Consultant (PMC) and EPC Contractor has been appointed for trunk infrastructure and associated works.

2. Krishnapatnam node in Andhra Pradesh:

- (a) Govt. of India has approved Krishnapatnam node in Andhra Pradesh for an activation area of 2,500 acre.
- (b) Out of the total project cost of Rs. 2,139 crores, Rs. 533.86 crore has been released by NICDIT.
- (c) Foundation Stone of the project was laid by the Hon`ble PM on 09th January, 2025.
- (d) Special Purpose Vehicle (SPV) has been incorporated for development of the Project. Project Management Consultant (PMC) and EPC Contractor has been appointed for trunk infrastructure and associated works.

OBJECTIVES OF RKVY

1197. SHRI MALAIYARASAN D.:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state :

- (a) the objectives and key components of the Rashtriya Krishi Vikas Yojana (RKVY);
- (b) the total funds allocated and utilized under RKVY during the last three financial years in Tamil Nadu;
- (c) the details of the major projects funded under the scheme;
- (d) whether any independent evaluation or impact assessment has been conducted to assess the outcomes of RKVY and if so, the key findings thereof; and
- (e) whether the Government is planning to make any changes or improvements to the RKVY in the coming years to enhance its impact on agricultural growth and farmers' welfare and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) Objectives of the Rashtriya Krishi Vikas Yojana (RKVY) (renamed as PM-RKVY) scheme are as under:

- To provide flexibility and autonomy to State Governments for planning and implementing projects tailored to their local needs and priorities, chosen from a range of activities in agriculture and allied sectors.

- To strengthen farmers' efforts by creating necessary pre- and post-harvest infrastructure, thereby facilitating the supply of quality inputs, storage facilities, market access, and more.
- To bridge resource gaps by providing financial support to States for various activities aimed at boosting the overall growth of the agriculture sector and enhancing farmers' incomes.
- To promote agricultural activities of national importance through specific initiatives designed to address emerging challenges and enhance production and productivity.

Key components of PM- RKVY include Detailed Project Report (DPR) component, Per Drop More Crop (PDMC), Sub- Mission on Agriculture Mechanization (SMAM) including Management of Crop Residue (CRM), Soil Health and Fertility (SHandF), Paramparagat Krishi Vikas Yojna (PKVY), Rain Fed Area Development (RAD), Agro- Forestry etc.

(b) and (c) Till the year 2021-22, RKVY was implemented as a standalone scheme in the DPR mode. Funds allocated and utilized for the Tamil Nadu is as under:

(Rs in crore)

Year	Allocation (Central Share)	Released/ utilized (central share)
2021-22	197.96	171.30

From the 2022-23 onward, umbrella scheme of the RKVY merged with RKVY (DPR component) with other components. The consolidated PM RKVY allocation and utilization for the State for 2022-23 and 2023-24 is as under:

(Rs in crore)

Year	Allocation (Central Share)	Released/ utilized (central share)
2022-23	799.94	398.92
2023-24	694.89	694.65
Total	1494.83	1093.57

The major projects funded under the scheme in Tamil Nadu along with its current status as received from State Government is given in the enclosed **Statement** .

(d) Impact evaluations of the schemes are done from time to time. Last evaluation of the schemes was undertaken by Development Monitoring and Evaluation Office (DMEO), NITI Aayog for the period 2017-18 to 2019-20 in August 2020. The evaluation covered all Schemes individually, where performance was largely satisfactory.

(e) As per the recommendations of the Expenditure Finance Committee and NITI Aayog, the RKVY was restructured and renamed as PM-RKVY. It has been redesigned as a cafeteria scheme by merging several Centrally Sponsored

Schemes, to provide flexibility to States for optimal utilization of available resources. To expedite approvals, disbursement, timely utilization of funds and completion of approved projects, the new operational guidelines for PM-RKVY were circulated on 20th November 2024. A consolidated Annual Action Plan for the scheme, submitted by the State Governments, is approved by the Department of Agriculture and Farmers Welfare.

STATEMENT**Major projects funded under RKVY (DPR) component in Tamil Nadu along with status****Financial Year 2024-25**

S. No.	Project	Allocation (Rs in Lakh)	Physical Target
1	Construction of New Buildings for 10 Soil Testing Laboratories (STL), 6 Mobile Soil Testing Lab (MSTL), 2 Pesticide Testing Lab (PTL), Additional Godown for 2 Bio-Fertilizer Production Unit (BFPU), van shed for MSTL etc.	1368	23
2	Promotion of Maize cultivation to increase the Maize area and production in Tamil Nadu	3000	46666.67 hectare
3	Area Expansion of Horticulture Crops	1026.51	6284 hectare
4	Supporting Structures for Horticulture crops	1725	500 hectare
5	Procurement of Multi Axle Carrier (MAC) vehicles for transporting Agricultural Engineering Department owned Bull Dozers to strengthen the hiring activity of Agricultural Engineering Department	1100	20
6	Establishment of Jackfruit value addition facility at Panruti, Cuddalore	1612.75	1

VACCINATION TARGETS UNDER LIVESTOCK**1198. SHRI E. T. MOHAMMED BASHEER:**

Will the Minister of **FISHERIES ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

(a) whether the Government is aware that 4th committee on Agriculture, Animal Husbandry and Food Processing raised the issue of Non-Fulfilment of Vaccination Targets Under Livestock Health And Disease Control Programme (LHandDC); and

(b) if so, the details thereof and the action taken by the Government in this regard?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) Yes.

(b) The following actions taken by Department of Animal Husbandry and Dairying(DAHD), Ministry of Fisheries and AHD Government of India to streamlined the vaccination programs against FMD, Brucellosis, PPR and CSF;.

- a. Vaccination against Foot and Mouth Disease (FMD), Brucellosis, Peste des Petits Ruminants (PPR) and Classical Swine Fever (CSF) is covered under 100% central assistance under Livestock Health And Disease Control Programme (LHDCP) for all States and Union Territories.
- b. As gathered from States/UTs, cumulative vaccination till date (January, 2025), 107.34 crore, 4.39 crore, 20,40 crore, 0.67 crore vaccine hasbeen done against FMD, Brucellosis, PPR and CSF respectively. The last FMD-Round IV vaccination completed has covered more than 96% vaccination coverage (24.84 crore). Further, FMD Rounds

V and VI are ongoing in various States with nearly 14.89 Crores and 2.29 Crores vaccinations done respectively.

- c. The coverage percentage of vaccination program has increased, and the gaps have been narrowed down by ensuring timely supply of quality tested vaccines for FMD, Brucellosis, PPR and CSF along with awareness generation among stakeholders
- d. Assistance to States for Control of Animal Disease (ASCAD) for control of state prioritized exotic, emergent and zoonotic animal diseases with funding pattern of 60:40 between Central and State; 90:10 for hilly and North East States and 100% for UTs. Total more than 27.21 crore cattle have been vaccinated/re-vaccinated upto January, 2025 against Lumpy Skin Disease in the country.
- e. Financial support is provided to Indian Council of Agricultural Research(ICAR)- National Institute of Foot and Mouth Disease (NIFMD)-Bhubaneswar, ICAR- Indian Veterinary Research Institutes (IVRI)-Bareilly, ICAR-IVRI-Bengaluru, ICAR-National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)-Bengaluru and Chaudhary Charan Singh National Institute of Animal Health-Baghpur for FMD related activities
- f. Data related to registration of livestock using ear-tags and vaccination is uploaded on Bharat Pashudhan portal

Total vaccination performance reducing the gap under the programme are given in the enclosed **Statement**.

STATEMENT

Total vaccination performance reducing the gap under the Livestock Health And Disease Control Programme

	Animals Vaccinated in FMD Round IV	Animals Vaccinated in FMD Round V (ongoing)	Animals Vaccinated in FMD Round VI (ongoing)	Animals Vaccinated against Brucellosis	Animals Vaccinated against PPR Round I	Animals Vaccinated against PPR Round II	Animals Vaccinated against CSF Round I	Animals Vaccinated against CSF Round II
Progress of vaccination mentioned in 4th report of standing committee on agriculture, animal husbandry and food processing	21,13,30,176	5,35,73,039	Not mentioned	4,23,46,856	15,19,38,427	2,17,66,205	49,05,771	10,85,612
Present status	24,84,36,177	14,88,63,831	2,29,21,706	4,38,86,128	16,57,04,186	3,82,66,375	51,41,962	15,08,624

FARMERS' SUICIDE

1199. SHRI ANIL YESHWANT DESAI:

DR. GANAPATHY RAJKUMAR P:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) whether it is a fact that there are large number of cases of farmers' suicides during the last fifteen years, if so, the details of the number of suicides, State and year-wise;

(b) whether the Government has investigated the reason for taking such extreme steps by the farmers;

(c) if so, whether the Government policies are responsible for such suicides and if so, the reasons therefor;

(d) whether the Government is aware that recent activities of corporate hijack to agricultural produce causing farmers not getting rate for the produce; and

(e) if so, the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (e) The National Crime Records Bureau (NCRB) under the Ministry of Home Affairs compiles and disseminates information on suicides in its publication titled 'Accidental Deaths and Suicides in India' (ADSI). The report till 2022 is available on NCRB website (<https://ncrb.gov.in>). In the ADSI Reports 2020, 2021 and 2022, separate reasons for farmers' suicide have not been given.

Agriculture is a State subject and Government of India supports the efforts of States through appropriate policy measures, budgetary allocation and various schemes/ programmes. The various schemes/ programmes of the Government of India are meant for the welfare of farmers by increasing production, remunerative returns and income support to farmers. The Government has substantially enhanced the budget allocation of Department of Agriculture and Farmers Welfare(DAandFW) from Rs. 21933.50 crore BE during 2013-14 to Rs. 1,22,528.77 crore BE during 2024-25. Major schemes/ programmes initiated by DAandFW to enhance overall income of farmers and remunerative returns in the agriculture sector are as under:

1. Pradhan Mantri Kisan Samman Nidhi (PM-KISAN)
2. Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY)
3. Pradhan Mantri Fasal Bima Yojana (PMFBY)/ Restructured Weather Based Crop Insurance Scheme (RWBCIS)
4. Modified Interest Subvention Scheme (MISS)
5. Agriculture Infrastructure Fund (AIF)
6. Formation and Promotion of 10,000 new Farmer Producers Organizations (FPOs)
7. National Bee Keeping and Honey Mission (NBHM)
8. Namo Drone Didi
9. Pradhan Mantri Annadata Aay Sanraksha Abhiyan (PM-AASHA)
10. Agri Fund for Start-Ups and Rural Enterprises' (AgriSURE)
11. National Mission on Natural Farming (NMNF)
12. Per Drop More Crop (PDMC)
13. Sub-Mission on Agriculture Mechanization (SMAM)
14. Paramparagat Krishi Vikas Yojana (PKVY)
15. Soil Health and Fertility (SHandF)
16. Rainfed Area Development (RAD)
17. Agroforestry
18. Crop Diversification Programme (CDP)

19. Sub-Mission on Agriculture Extension (SMAE)
20. Sub-Mission on Seed and Planting Material (SMSP)
21. National Food Security and Nutrition Mission (NFSNM)
22. Integrated Scheme for Agriculture Marketing (ISAM)
23. Mission for Integrated Development of Horticulture (MIDH)
24. National Mission on Edible Oils (NMEO)-Oil Palm
25. National Mission on Edible Oils (NMEO)-Oilseeds
26. Mission Organic Value Chain Development for North Eastern Region
27. Digital Agriculture Mission
28. National Bamboo Mission

e-NAM Portal has been launched by government with the sole objective to get the farmers fair price of their produce. The Government has integrated 1410 mandis with e-NAM since inception across 23 States and 4 UTs. As on 31st December 2024, 1.79 crore Farmers and 2.63 Lakh traders have been registered on e-NAM portal. Total volume of 11.02 Crore Metric Ton and 42.89 Crore numbers (bamboo, betel leaves, coconut, lemon and sweet corn) collectively worth approximately Rs. 4.01 lakh crore of trade has been recorded on e-NAM platform.

Government has increased the MSP for all mandated Kharif, Rabi and other commercial crops with a return of at least 50 per cent over all India weighted average cost of production from 2018-19. MSP for Paddy (common) has increased to Rs. 2300 per quintal in 2023-24

from Rs. 1310 per quintal in 2013-14. MSP for Wheat has been increased from Rs. 1400 per quintal in 2013-14 to Rs. 2425 per quintal in 2023-24.

A new Central Sector Scheme for Formation and Promotion of new 10,000 FPOs with budget outlay of Rs 6,865 Crore till 2027-28 has been launched on 29th February, 2020. FPOs are being set up to give farmers collective bargaining power in markets as well as enabling small farmers to pool resources, access technology, and get better prices for their crops. As on 31.12.2024, approximately 9,268 no. of FPOs has been registered under new FPO scheme. Equity Grant of Rs. 254.4 Crore has been released to 4,761 FPOs. Credit Guarantee Cover worth Rs. 453.0 Cr. issued to 1,900 FPO.

PM-AASHA (Pradhan Mantri Annadata Aay SanraksHan Abhiyan) scheme ensures **remunerative prices** for farmers' produce and prevent distress sales. It aims to strengthen the **Minimum Support Price (MSP)** mechanism and provide better price support for farmers. During the year 2023-24, a quantity of 21,35,125.54 MT of oilseeds, pulses and copra procured having MSP Value of Rs. 14,226.46 crore benefiting 9,57,336 farmers. Further, during cropping season 2024-25 as on (06.01.2025), a quantity of 22,98,842.72 MT of oilseeds, pulses and copra has been procured having MSP value of Rs. 14,074.53 crore and benefiting 9,48,383 farmers.

WELFARE WORK UNDER CSR

1200. SHRI AJAY KUMAR MANDAL:

Will the Minister of **STEEL** be pleased to state:

(a) the details of the works undertaken by Steel Authority of India Limited (SAIL) for

social welfare related works under the Corporate Social Responsibility (CSR) during the last three years and the current year;

(b) the details of the amount of funds spent on various works during the said period and the place-wise number of people benefited from the same;

(c) whether the Government has fixed any criteria regarding utilization of funds under CSR;

(d) if so, whether the Government proposes to take effective steps to ensure that the funds under CSR are spent particularly in the aspirational blocks and in Bihar, if so, the details thereof; and

(e) whether the Government has received any Social Audit Report to monitor the CSR activities undertaken by the SAIL and if so, the details and the outcome thereof?

The Minister of State in the Ministry of Heavy Industries; and Minister of State in the Ministry of Steel (Shri Bhupathi Raju Srinivasa Varma):

(a) to (c) Steel Authority of India Limited (SAIL) carries out Corporate Social Responsibility (CSR) projects conforming to provisions in Section 135 of Companies Act, 2013 and the CSR Rules and its amendments, mainly in the periphery of steel townships and mines. The thrust areas are promotion of education and health, women empowerment, sustainable income generation through self-help groups, assistance to divyangjan (people with special abilities), access to water and sanitation facilities, village development, environment sustenance, sports coaching, promotion of traditional art and culture. The details of SAIL's CSR expenditure, thrust area-wise during the last three years is as follows: -

(Rs. Lakh)

No.	SAIL CSR Thrust Area-wise Expenditure	21-22	22-23*	23-24*	24-25 (H1)
1	Healthcare, Drinking Water, Sanitation & Social Security (Sr. Citizens & PwDs)	6648	4676	3592	357
2	Education	850	3041	4398	1157
3	Livelihood Generation/Skills Development and Women Empowerment	333	1574	1739	92
4	Sports, Art & Culture	213	2695	3288	124
5	Rural Development & Environment Sustenance	1211	3616	2885	98
6	Administrative Overheads, etc.	169	644	291	9
	Total	9424	16246*	16193*	1837

*(includes Rs.51.73 cr. in FY 22-23 & Rs.78.26 cr. in FY 23-24 w.r.t. ongoing CSR projects)

(d) SAIL has undertaken CSR projects in the aspirational districts namely Kanker, Narayanpur, Rajnandgaon Districts in the state of Chhattisgarh; Bokaro, West Singhbhum and Ranchi Districts in the state of Jharkhand, and Banka District in the state of Bihar in the year 2023-24. In the state of Bihar, SAIL has taken three projects under CSR in the year 2023-24.

(e) To evaluate the overall impact of the CSR Programmes/Projects carried out by SAIL in terms of its alignment with the needs of society and the CSR policy of SAIL, impact assessment survey is undertaken for select projects.

BENEFICIARIES UNDER PMAY-G

1201. DR. AMOL RAMSING KOLHE:

SHRI NILESH DNYANDEV LANKE:

SHRI BAJRANG MANOHAR SONWANE:

SHRIMATI SUPRIYA SULE:

SHRI SANJAY DINA PATIL:

SHRI BHASKAR MURLIDHAR BHAGARE:

PROF. VARSHA EKNATH GAIKWAD:

SHRI DHAIRYASHEEL RAJSINH MOHITE PATIL:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of criteria for selecting beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) whether any cases of ineligible beneficiaries receiving benefits have been reported, if so, the details of such cases and the action taken thereon along with the details of steps taken to ensure transparency in selection of beneficiaries, State-wise;
- (c) whether the Government has achieved the target of providing Housing for all in rural areas under the said scheme and the challenges faced in achieving the target, State-wise including Maharashtra;
- (d) the number of beneficiaries presently in the waiting list under the said yojana, State-wise including Maharashtra;
- (e) whether the Government is using technology like geo-tagging and mobile applications to monitor progress under PMAY-G, if so, the details and success of such initiatives, State-wise;
- (f) whether the Government has undertaken quality checks on the houses constructed under the PMAY-G, if so, the measures taken to ensure the quality of construction under PMAY-G;
- (g) the number of houses that failed to meet quality standards, State-wise; and

- (h) whether the guidelines have been revised to improve construction standards, if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND
MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA
SEKHAR PEMMASANI):**

- (a) The Ministry of Rural Development is implementing the Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) w.e.f. 1st April 2016 to provide assistance to eligible rural households for the construction of Pucca houses with basic amenities to achieve the objective of "Housing For All" in rural areas. Under PMAY-G, the universe of eligible beneficiaries includes all the houseless and households living in zero, one or two rooms with kutcha wall and kutcha roof (kutcha houses) as per Socio -Economic Caste Census (SECC) 2011 and Awaas+, 2018 survey data. The beneficiaries are identified on the basis of housing deprivation parameters and exclusion criteria prescribed under SECC 2011. These parameters/criteria are applied both on SECC 2011 and Awaas+, 2018 survey databases and then they are further subjected to due verification by Gram Sabha and an appellate process thereafter to arrive at the final list of eligible beneficiaries. In addition, the Government of India has provided approval for updating the Awaas + list for identifying additional eligible rural households using modified exclusion criteria under the scheme. The modified exclusion criteria is given in the enclosed **Statement I**. In line with the approval of the Government of India, Awaas + survey is being conducted through Awaas + 2024 Mobile App for identification of additional eligible rural households under PMAY-G.

(b) Under PMAY-G, the State Government/UT Administration is the ground level implementing agency. The beneficiaries of PMAY-G are identified by the Gram Sabha based on the housing deprivation parameters as per Socio Economic and Caste Census data of 2011 and finalized Awaas + 2018 list. The prioritisation of beneficiaries under PMAY-G is made category-wise viz. SC/ST and Others. Households are prioritized category-wise based on houseless-ness followed by the number of rooms; zero, one and two rooms. The priority lists so prepared are verified by the Gram Sabha to check for ineligible beneficiaries and changes in priority. The necessary changes in the list are made based on the minutes of the Gram Sabha indicating the above changes. The lists approved by the Gram Sabha are widely publicized within the Gram Panchayat. The complaints regarding deletion or change in ranking can be submitted to the Appellate Committee constituted by the State Government for the purpose, who would resolve such complaints. After the Appellate process is complete, the category-wise Permanent Wait List (PWL) of the Gram Panchayat is finalized which is widely published and entered on the website of PMAY-G.

The guidelines of PMAY-G provide that a grievance redressal mechanism is to be set up at different levels of administration viz., Gram Panchayat, Block, District and the State under PMAY-G. With regard to the complaints received in the Ministry of Rural Development through CPGRAMS or otherwise, the same is forwarded to the respective State Government for redressal of the grievance as the State Government is the implementing agency of PMAY-G on the ground. The officers designated at each level for redressal of grievances take necessary action and furnish the Action Taken Report

to the Ministry under intimation to the complainant within one month of receipt of the complaint from the Ministry. The state wise detail of complaints related to ineligible beneficiary under PMAY-G are given in the enclosed **Statement -II**.

In addition, the States/UTs utilize the services of Ombudsperson under MGNREGA to dispose of grievances and reported incidences of irregularities under PMAY-G to expeditiously redress the grievances and to uphold the rights of the rural poor.

(c) Under the PMAY-G, the initial target was construction of 2.95 crore houses during FY 2016-17 to 2023-24 and all houses have been sanctioned and 2.69 crore houses have been completed against this target as of 06.02.2025. The Government of India has approved implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance to construct 2 crore additional houses. The State-wise detail of Targets, Houses Sanctioned and Houses Completed is given in the enclosed **Statement III**. The main challenges in implementation of PMAY-G include the delay in release of Central and State Share from State Treasury to State Nodal Account of PMAY-G, cases of unwillingness of beneficiaries, permanent migration, disputed succession of deceased beneficiaries, delay in allotment of land to landless beneficiaries by the States/UTs and at times General/Assembly/Panchayat elections, unavailability of building materials.

(d) Under PMAY-G, a target of 84,37,139 houses has been allocated to States/UTs during the current FY 2024-25 out of the existing SECC 2011 based PWL and Awaas + 2018 survey list. The State of Chhattisgarh has been allocated a target of 11,65,315 houses including a target of 6,99,331 houses from the SECC 2011 based PWL during

the current FY 2024-25. SECC 2011 based PWL has been saturated for all States/UTs and Awaas + 2018 survey list has been saturated through allocation of targets for **22 States/UTs** namely, Arunachal Pradesh, Goa, Gujarat, Haryana, Himachal Pradesh, Jammu and Kashmir, Kerala, Meghalaya, Mizoram, Manipur, Nagaland, Odisha, Punjab, Sikkim, Tripura, Uttar Pradesh, Uttarakhand, Andaman and Nicobar Islands, Dadra and Nagar Haveli and Daman and Diu, Lakshadweep, Andhra Pradesh, and Ladakh. Further, remanding of ineligible households as per the guidelines of PMAY-G by the States/UTs is a continuous process. Also, the States/UTs have been allowed to meet the gaps in targets, if any due to remand of ineligible households sanctioned earlier, by sanctioning houses to the next in line eligible households for trying to saturate the eligible households in their SECC 2011 and Awaas + 2018 PWL within overall targets allocated to them and corresponding Central Share liability. Thus, the approximate number of beneficiaries presently in waiting list is:

S. No.	Name of the State	Remaining eligible Beneficiaries*
1	Assam	3,88,358
2	Bihar	5,46,745
3	Chhattisgarh	3,03,384
4	Jharkhand	3,06,752
5	Madhya Pradesh	8,21,190
6	Maharashtra	13,29,678
7	Rajasthan	3,42,048
8	Tamil Nadu	1,42,054
9	Karnataka	4,76,556
10	West Bengal	22,59,417

***as on 10.12.2024**

In addition to the above, the State of Telangana did not implement PMAY-G since inception of the scheme i.e. 1.04.2016 and also did not conduct the Awaas + 2018 survey for identification of eligible households in the State. Hence, state could not identify eligible beneficiaries as per the guidelines. The state has now communicated its willingness to implement the scheme from the FY 2024-25. However targets could not be allocated to the state.

Further, in line with the approval of the Government of India, Awaas + 2024 survey is being conducted for updating the Awaas + list for identification of additional eligible rural households using modified exclusion criteria under the PMAY-G. The survey is being conducted through Awaas + 2024 Mobile App and as on 06.02.2025, 50,30,807 households have been surveyed by the States/UTs.

(e) In PMAY-G, programme implementation and monitoring is to be carried out through an end to end e-Governance model-Using AwaasSoft and AwaasApp. Monitoring of PMAY-G is done through real time capture of progress using workflow enabled transactional data in MIS i.e. AwaasSoft. Under PMAY-G, the physical progress of construction of a PMAY-G house is monitored through the geo-tagged, time and date stamped photographs to be updated at every stage of construction and completion.

(f) to (h) Under PMAY-G, the house is constructed by the beneficiary himself/herself or under his/her supervision. Further, as per the guidelines of PMAY-G, the States/UTs should provide the beneficiaries a bouquet of options of house

designs according to the local climatic conditions, using appropriate local material and technology suitable to the region of their residence. Also, based on requests from the beneficiaries, the State/UT Government may facilitate supply of construction material at competitive rates.

The Ministry of Rural Development has also published a compendium of rural housing typologies “PAHAL” which is available on the program website of PMAY-G. The Ministry has taken an initiative to digitize PAHAL to recommend ideal housing design to beneficiary through Awaas App.

The Ministry has also developed a mobile application namely Awaas SAKHI with aim to provide help, enable access to knowledge and promote innovation in PMAY-G. Through this App beneficiaries are also provided information regarding availability of house design typologies, locally available BIS certified construction material and rural masons.

Further, the Ministry has requested all the States/UTs through letter dated 24.06.2024 and during review meetings, to issue direction to officials concerned to encourage and orient beneficiaries as far as possible, to procure BIS-certified (ISI marked) construction material. Also, the Ministry in collaboration with Bureau of Indian Standards (BIS) organized Capacity Building Programme for senior officials of Rural Development Department of States/UTs in December, 2024 to sensitize them on the Indian Standards relevant to housing sectors, and about tools and platforms developed by BIS which they can leverage upon for ensuring quality construction of houses under PMAY-G.

To ensure good quality construction of houses under PMAY-G, the Government of India has also rolled out Rural Mason Training (RMT) Program with the target to train adequate number of masons for house construction in rural areas. Under this initiative, so far 3.97 lakh candidates have been enrolled for training and 2.92 lakh candidates have been trained and certified.

STATEMENT- I

Automatic inclusion and exclusion criteria for updation exercise of Awaas+ survey database

Step 1: Exclusion of pucca houses- All households living in houses with pucca roof and/or pucca wall and households living in houses with more than 2 rooms are filtered out.

Step 2: Automatic Exclusion— From the remaining set of households, all households fulfilling any one of the 10 parameters listed below are automatically excluded: -

1. Motorised three / four-wheeler.
2. Mechanised three/ four-wheeler agricultural equipment
3. Kisan Credit Card with credit limit of Rs.50,000 or above
4. Household with any member as a Government employee
5. Households with non-agricultural enterprises registered with the Government
6. Any member of the family earning more than Rs.15,000 per month
7. Paying income tax
8. Paying professional tax
9. Own 2.5 acres or more of irrigated land.
10. Own 5 acres or more of unirrigated land.

CRITERIA FOR AUTOMATIC INCLUSION

1. Households without shelter
2. Destitute / living on alms
3. Manual scavengers
4. Primitive Tribal Groups
5. Legally released bonded labourer

STATEMENT – II

State-wise detail of complaints related to ineligible beneficiary under PMAY-G from 01.04.2016 to 07.02.2025.

State Name	Brought Forward	Received During	Pending During	Disposed During
Andaman And Nicobar Islands	0	0	0	0
Andhra Pradesh	0	1	0	1
Arunachal Pradesh	0	0	0	0
Assam	0	15243	33	15210
Bihar	0	7	0	7
Chandigarh	0	0	0	0
Chhattisgarh	0	0	0	0
Dadra and Nagar Haveli and Daman and Diu	0	0	0	0
Daman and Diu	0	0	0	0
Delhi	0	0	0	0
Goa	0	0	0	0
Gujarat	0	1	0	1
Haryana	0	1	0	1

Himachal Pradesh	0	1	0	1
Jammu And Kashmir	0	0	0	0
Jharkhand	0	1	0	1
Karnataka	0	0	0	0
Kerala	0	0	0	0
Ladakh	0	0	0	0
Lakshadweep	0	0	0	0
Madhya Pradesh	0	2	1	1
Maharashtra	0	3	2	1
Manipur	0	0	0	0
Meghalaya	0	1	0	1
Mizoram	0	0	0	0
Nagaland	0	0	0	0
Odisha	0	33	0	33
Puducherry	0	0	0	0
Punjab	0	1	0	1
Rajasthan	0	0	0	0
Sikkim	0	0	0	0
Tamil nadu	0	2	0	2
Telangana	0	0	0	0
Tripura	0	0	0	0
Uttar Pradesh	0	25	0	25
Uttarakhand	0	1	0	1
West Bengal	0	1	0	1
Total	0	15324	36	15288

STATEMENT-III

State-wise detail of Targets, Houses Sanctioned and Houses completed as on 06.02.2025.

S.No	State Name	Targets allocated by the Ministry	Houses Sanctioned by the States	Houses Completed
1	ARUNACHAL PRADESH	35937	35605	35584
2	ASSAM	2611793	2210728	1993111
3	BIHAR	4492010	4014470	3711269
4	CHHATTISGARH	2341457	1855425	1123250
5	GOA	257	254	240
6	GUJARAT	902354	824986	565090
7	HARYANA	106460	32458	28799
8	HIMACHAL PRADESH	121502	97627	24384
9	JAMMU AND KASHMIR	336498	334917	295773
10	JHARKHAND	2012107	1690484	1564400
11	KERALA	232916	66409	34105
12	MADHYA PRADESH	4989236	4178583	3689463
13	MAHARASHTRA	3340872	3115212	1269900
14	MANIPUR	108550	101549	37773
15	MEGHALAYA	188034	186099	130604
16	MIZORAM	29967	29966	24605
17	NAGALAND	48830	48826	22643
18	ODISHA	2849889	2824836	2342387
19	PUNJAB	103674	66434	38817
20	RAJASTHAN	2215247	1920476	1700366
21	SIKKIM	1399	1397	1386
22	TAMIL NADU	957825	749065	633403
23	TRIPURA	376913	376454	367844
24	UTTAR PRADESH	3685704	3656717	3611718
25	UTTARAKHAND	69194	68552	68094

26	WEST BENGAL	4569423	4569032	3419114
27	ANDAMAN AND NICOBAR	3424	3140	1227
28	DADRA AND NAGAR HAVELI	11206	11138	3937
29	DAMAN AND DIU	158	158	24
30	LAKSHADWEEP	45	53	45
31	PUDUCHERRY**	0	0	0
32	ANDHRA PRADESH	247114	246931	83955
33	KARNATAKA	944140	338837	145290
34	TELANGANA**	0	0	0
35	LADAKH	3004	3004	3004
	Total	3,79,37,139	3,36,59,822	2,69,71,604

** Puducherry and Telangana are not implementing scheme.

FUNDS FOR NGOS

1202. SHRI ESWARASAMY K:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details and number of NGOs registered and in operation with the Ministry currently;
- (b) the details of funds provided for running such NGOs during the last three years including current year, State/UT-wise;
- (c) whether the accounts of such NGOs are audited annually by the authorized CAs empanelled with the Ministry or privately, if so, the details thereof and if not, the procedure for such auditing; and

(d) the details of actions proposed against NGOs who do not follow the norms and do not maintain their accounts and audited?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA):

(a) and (b) The Department of Social Justice and Empowerment (DoSJE) provides funds to the non-governmental organizations (NGOs) under the following schemes:

i) Scheme for Residential Education for Students in High Schools in Targeted Areas (SHRESHTA)

ii. Integrated Programme For Senior Citizens (IPSrC), a component of Atal Vayo Abhyuday Yojana (AVAY)

iii. National Action Plan for Drug Demand Reduction.

Currently, a total of 1234 NGOs are in operation with DoSJE under the above mentioned schemes. The details of funds provided to these NGOs by this Department during the last three years including current year, State/UT-wise, are given in the enclosed **Statement**.

(c) and (d) As per the provisions of the schemes, accounts of NGOs are required to be audited annually by the Chartered Accountants (CAs) hired by the NGOs themselves. Corrective/penal actions like Advisory, Show Cause Notice, Stoppage of Grant, Blacklisting etc are taken against the NGOs who do not follow the norms and do not maintain their audited accounts.

STATEMENT

The details of funds provided to NGOs during the last three years including current year,
State/UT-wise in Mode-2 under the SHRESHTA scheme:

(Rs. in Lakh)

Sl. No	States/UTs	Funds Released			
		2021-22	2022-23	2023-24	2024-25 (As on 07.02.2025)
1.	Andhra Pradesh	139.55	52.32	136.71	69.69
2.	Gujarat	14.09	7.67	0	55.16
3.	Haryana	5.50	13.01	0	42.38
4.	Karnataka	280.05	242.35	400.07	153.08
5.	Madhya Pradesh	123.32	28.47	52.37	52.58
6.	Maharashtra	488.58	624.99	731.48	356.08
7.	Orissa	239.99	203.66	329.79	92.01
8.	Rajasthan	292.99	222.40	349.93	201.96
9.	Tamil Nadu	117.96	119.92	0	0
10.	Uttar Pradesh	799.58	564.38	807.40	392.23
11.	Uttarakhand	20.04	9.71	34.26	11.66
12.	West Bengal	106.55	24.79	76.25	58.66
13.	NCT of Delhi	81.62	105.82	155.10	193.99
14.	Assam	59.28	48.64	0	0
15.	Manipur	14.31	0	11.00	0
16.	Telangana	39.81	26.67	32.47	8.25
17.	Meghalaya	24.87	21.66	0	0
	Grand Total	2848.09	2316.46	3116.83	1687.73

The details of funds provided to NGOs during the last three years including current year, State/UT-wise under Integrated Programme For Senior Citizens (IPSrC) schemes:

(Rs. In lakh)

Sl.No.	States/Uts	Funds Released			
		2021-22	2022-23	2023-24	2024-25 (As on 07.02.2025)
1	Andhra Pradesh	1259.01	1058.69	1663.32	1268.51
2	Bihar	0	0	36.64	41.63
3	Chhattisgarh	46.37	27.36	118.61	94.09
4	Goa	0	0	0	0
5	Gujarat	86.99	53.57	106.61	58.89
6	Haryana	241.81	169.86	244.1	124.01
7	Himachal Pradesh	18.07	11.58	26.54	12.12
8	Jharkhand	42.75	48.86	84.89	35.63
9	Karnataka	790.55	641.99	943.17	643.71
10	Kerala	33.78	8.75	41.5	0
11	Madhya Pradesh	175.45	152.62	261.3	103.74
12	Maharashtra	585.86	527.39	963.3	633.2
13	Odisha	1484.26	1090.01	1649.53	1206.56
14	Punjab	6.21	4.83	0	0
15	Rajasthan	296.24	121.95	355.49	42.29
16	Tamil Nadu	1428.56	1089.23	1563.32	1160.52
17	Telangana	302.58	166.71	509.27	309.3
18	Uttar Pradesh	754.51	623.66	797.25	349.66
19	Uttarakhand	16.08	23.41	35.7	6.46
20	West Bengal	338.5	332.8	720.87	74.05
21	Andaman and Nicobar Islands	0	0	0	0
22	Chandigarh	0	0	0	0

23	Dadra Nagar Haveli and Daman and Diu	0	0	0	
24	Lakshadweep	0	0	0	0
25	Delhi	36.15	47.25	74.6	35.29
26	Pondicherry	41.16	33.96	69.67	8.78
27	Arunachal Pradesh	15.58	0	8.25	0
28	Assam	696.15	609.32	710.05	352.85
29	Jammu and Kashmir	0	0	56.57	8.55
30	Ladakh	0	0	0	0
31	Manipur	518.6	349.37	772.55	576.24
32	Meghalaya	93.96	0	0	0
33	Mizoram	0	0	0	3.34
34	Nagaland	10.72	20.77	52.6	31.04
35	Sikkim	0	0	0	0
36	Tripura	0	17.44	29.91	26.39
	Grand Total	9319.9	7231.38	11895.61	7206.85

The details of funds provided to NGOs during the last three years including current year, State/UT-wise under National Action Plan for Drug Demand Reduction (NAPDDR):

Sl. No	Name of State/UT	Funds Released (Rs. In Crore)			
		2021-22	2022-23	2023-24	2024-25 (As on 31.12.2024)
1	Andaman and Nicobar (UT)	0.00	0.00	0.00	0.00
2	Andhra Pradesh	3.12	3.99	6.33	1.34
3	Arunachal Pradesh	0.0	0.05	0.00	0.00
4	Assam	5.24	4.37	7.46	2.58

5	Bihar	2.05	1.84	2.25	2.01
6	Chandigarh (UT)	0.27	0.00	0.1	0.03
7	Chhattisgarh	0.86	1.29	0.68	0.67
8	Dadra and Nagar Haveli (UT) and Daman and Diu	0.2	0.24	0.32	0.08
9	Delhi	4.37	3.47	3.95	1.94
10	Goa	0.0	0.00	0	0.00
11	Gujarat	2.35	2.53	3.11	1.05
12	Haryana	1.98	2.03	1.61	0.85
13	Himachal Pradesh	1.29	0.91	1.25	0.31
14	Jammu and Kashmir	0.46	2.37	2.15	1.48
15	Jharkhand	0.19	0.24	0.38	0.08
16	Karnataka	7.67	9.00	10.36	2.02
17	Kerala	3.62	3.54	5.22	1.78
18	Ladakh	0.00	0.00	0.00	0.18
19	Madhya Pradesh	2.84	3.50	5.46	3.16
20	Maharashtra	8.77	9.88	12.81	3.04
21	Manipur	7.2	8.00	10.60	2.40
22	Meghalaya	0.0	0.25	0.14	0.00
23	Mizoram	1.95	2.25	3.03	0.63
24	Nagaland	1.97	1.19	0.91	1.17
25	Odisha	10.07	9.31	14.55	4.54
26	Puducherry (UT)	0.22	0.43	0.58	0.16
27	Punjab	1.08	1.01	1.33	1.12
28	Rajasthan	3.74	4.87	9.91	2.35
29	Sikkim	0.46	0.19	0.28	0.30
30	Tamil Nadu	4.95	5.19	9.03	2.95
31	Telangana	2.32	2.49	3.63	0.63
32	Tripura	0.08	0.14	0.00	0.00
33	Uttar Pradesh	6.09	4.97	9.82	3.87
34	Uttarakhand	1.28	1.63	1.37	0.78

35	West Bengal	2.43	2.43	4.06	1.35
36	Lakshadweep	0.0	0.0	0.0	0.00
	Total	89.12	93.60	132.68	44.85

SELF-HELP GROUPS

1203. SHRI RAJESHBHAI NARANBHAI CHUDASAMA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the current rural development schemes in the country in which Self-Help Groups (SHGs) are involved, State/UT and Scheme-wise;
- (b) whether Government is planning to enhance the annual income of SHGs which are the backbone of rural economy and if so, the steps taken by the Government in this regard;
- (c) whether rural products from SHGs have huge potential of acceptance among masses in the country and abroad; and
- (d) if so, the steps taken/being taken by the Government to help these SHGs in selling their products?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND
MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA
SEKHAR PEMMASANI):**

- (a) The Ministry of Rural Development (MoRD), inter-alia, is implementing Deendayal Antyodaya Yojana –National Rural Livelihoods Mission (DAY-NRLM) and Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) in which Self Help

Groups (SHGs) are involved. These Schemes are implemented through State Governments/UT Administrations. In addition, SHGs are being involved by other Departments/Ministries and State Government Departments dealing with rural development from time to time.

DAY-NRLM is being implemented across the country in a mission mode since 2011 with the aim to bring at least one woman member from each rural poor household, as per the Socio Economic Caste Census (SECC) 2011 data and process of Participatory Identification of Poor (PIP), into the fold of Self Help Groups (SHGs) and to support them to take up economic activities. As on 31st January, 2025 about 10.05 crore Women households have been mobilized into 90.90 lakh Self Help Groups (SHGs). The State/UT wise details of the number of households mobilized into SHGs since 2011 under the Mission is given in the enclosed **Statement**.

Under MGNREGA, SHG members are involved in the planning of works through participation in Gram Sabha projects, play the role of Social Auditors and are also engaged as worksite supervisors (mates). In addition, the Programme progressively engages Federations of Women Self-help Groups as Project Implementing Agencies (PIAs) at the Gram Panchayat / Block / District level.

(b) Under DAY-NRLM, various sub-schemes like Mahila Kisan Sashaktikaran Pariyojana (MKSP), Start-up Village Entrepreneurship Programme (SVEP), National Rural Economic Transformation Project (NRETP), Deendayal Upadhyay Gramin Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes (RSETI) are being implemented for enhancing the income on sustainable basis of the rural

poor. The mission seeks to achieve its objective through investing in four core components viz., (i) social mobilization and promotion of sustainable community institutions of the rural poor (Self Help Groups-SHG, Village Organisations-VOs, Cluster Level Federations-CLFs); (ii) financial inclusion, (iii) sustainable livelihoods; and (iv) convergence and entitlements. Accordingly, within the ambit of the mission and with the converging schemes of the other Ministries, SHG members are being facilitated for promotion of sustainable livelihoods, so that they may reach an aspirational goal of having minimum of one lakh rupee as annual income. For facilitating this initiative, a mobile application has been rolled out for surveying the income and activities of the SHG households.

(c) and (d) Yes. The Ministry in collaboration with Government e-Marketplace (GeM) has created “SARAS Collection” as a Store Front in GeM for marketing of SHG products. Also, Memorandum of Understandings (MoUs) have been entered on 2nd November, 2021 and 12th May, 2022 between Ministry and Flipkart Internet Pvt. Ltd. and Amazon respectively to allow the Self-Help Groups (SHGs) producers including the artisans, weavers and craftsmen to access national markets through the Flipkart Samarth programme and Amazon Saheli initiative. An MoU has also been signed by the Ministry with Patanjali on 2nd November, 2022 for collaboration in various fields including online marketing of SHGs products.

An e-Commerce platform (www.esaras.in) has also been launched by the Ministry for online marketing of SHG products. An MoU has been signed between MoRD and

Fashnear Technologies Pvt. Ltd. (Meesho) on February 16, 2023 and Jio Mart (Reliance Retail Ltd) on 8th Dec,2023 for onboarding and marketing of SHGs products. Further, some States have also developed their own e-Commerce platform to support marketing of products of SHGs.

STATEMENT

State/UT wise details of the number of households mobilized and SHGs Formed as on 31st January, 2025

SI No	State	SHGs formed	Households Mobilized
1	Andhra Pradesh	855600	9075289
2	Assam	361516	4111020
3	Bihar	1097100	12713428
4	Chhattisgarh	276375	3068427
5	Gujarat	279758	2783006
6	Jharkhand	291601	3589607
7	Karnataka	360684	4207374
8	Kerala	271209	4002478
9	Madhya Pradesh	487291	5829972
10	Maharashtra	640719	6525549
11	Odisha	551141	5775035
12	Rajasthan	321875	3804161
13	Tamil Nadu	336764	4023939
14	Telangana	442979	4820573
15	Uttar Pradesh	842101	9509884
16	West Bengal	1192980	12251533

17	Haryana	60301	629094
18	Himachal Pradesh	45295	378542
19	Jammu and Kashmir	91445	797805
20	Punjab	52118	543246
21	Uttarakhand	65840	497777
22	Arunachal Pradesh	11730	91964
23	Manipur	11538	117457
24	Meghalaya	45312	444264
25	Mizoram	10291	85934
26	Nagaland	15419	135261
27	Sikkim	5915	56675
28	Tripura	51841	494675
29	Andaman and Nicobar Islands	1294	13194
30	Goa	3891	50735
31	Ladakh	1745	12230
32	Lakshadweep	348	4363
33	Puducherry	4744	59714
34	Daman DIU and NH	1645	16674
	Total	9090405	100520879

NATIONAL MISSION ON EDIBLE OIL

1204. SHRI RAJA RAM SINGH:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the reason for placing specific focus on Palm oil in the new National Mission on Edible Oils and non-inclusion of the oilseeds produced by small and medium-scale farmers in oilseed cultivation, particularly in States with low productivity;
- (b) whether the Government has chosen Andaman and Nicobar and North Eastern States to promote the scheme, if so, the details and the reasons therefor;
- (c) whether the Government has conducted any Environmental Impact Assessment (EIA) for the same keeping in view the dangers of palm oil cultivation to the water table, diversity of forests and well-being of biodiversity since these are rich bio hotspots, if so, the details thereof and if not, the reasons therefor; and
- (d) the names and the details of private sector stakeholders to engage in the Mission indicating their role in production of edible oils?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) The Government launched the National Mission on Edible Oil - Oil Palm (NMEO-OP) to promote oil palm cultivation in the country and reduce dependence on the imports. The Union Cabinet has also approved the National Mission on Edible Oils – Oilseeds (NMEO-OS) to boost domestic oilseed production over a seven-year period, from 2024-25 to 2030-31. The objective of NMEO-Oilseeds is to enhance the production of key primary oilseed crops, as well as increasing collection and extraction efficiency from secondary sources. The Mission specifically focuses on small, medium and marginal farmers with the objective of improving their oilseed crop yields through initiatives such as Frontline Demonstrations, Cluster Frontline Demonstrations and Block-Level Demonstrations, thereby exposing

farmers to good agricultural practices and access to essential production inputs. Together, these missions aim to strive towards self-sufficiency in edible oil production.

(b) and (c) The Reassessment Committee of ICAR-Indian Institute of Oil Palm Research (IIOPR) 2020 has found regions of North-Eastern States and Andaman and Nicobar suitable for cultivation of Oil palm. As per the report of the Committee, weather and soil parameters like rainfall, minimum temperature, length of continuous dry period, soil depth and slope (for rain-fed conditions) and ground water level, rainfall, minimum temperature, double/triple cropped area (for Irrigated conditions) were considered. Oil palm cultivation does not adversely affect the water availability, as it requires less water compared to that of banana, sugarcane and paddy. Soil fertility is not affected as oil palm produce high biomass, which enables recycling of wastes that can reduce application of organic fertilizers to the tune of 50 per cent. Under the mission, oil palm cultivation is recommended strictly on non-forest lands and agricultural lands by replacing low-value crops. Since the crop is not promoted in forest areas, concerns related to biodiversity loss are mitigated. Instead, oil palm cultivation contributes to increasing green cover and enhancing carbon sequestration.

(d) Under the NMEO-OP, private sector stakeholders including processors, co-operatives, federations, government recognised farmer associations are engaged in oil palm development through State governments. They support farmers by providing quality planting materials, and offering technical assistance. They also ensure buy-back of Fresh Fruit Bunches (FFBs) and establish processing mills for processing of FFBs. The names and the details of private sector stakeholders based on the information received from the state is given in the enclosed **Statement**.

STATEMENT

The names and the details of private sector stakeholders based on the information received from the state

Sl. No	Name of the Company	Engaged in the States
1.	Godrej Agrovet Ltd.	Andhra Pradesh, Assam, Chhattisgarh, Goa, Gujarat, Manipur, Mizoram, Nagaland, Odisha, Tamil Nadu, Telangana, Tripura
2.	Patanjali Foods Ltd.	Andhra Pradesh, Arunachal Pradesh, Assam, Gujarat, Karnataka, Mizoram, Nagaland, Odisha, Tamil Nadu, Telangana, Tripura
3.	3F Oil Palm Pvt. Ltd.	Andhra Pradesh, Arunachal Pradesh, Assam, Chhattisgarh, Karnataka
4.	A.P. Oilfed	Andhra Pradesh
5.	Telangana State Co-operative Oilseeds Growers Fed. Ltd.	Telangana
6.	Oil Palm India Limited	Kerala
7.	KE Cultivation Pvt. Ltd.	Assam
8.	Kalpavriksha Oil Palm Pvt. Ltd	Karnataka
9.	Pre-Unique India Ltd	Odisha, Telangana, Chhattisgarh, Gujarat
10.	Navabharat Agro Product	Andhra Pradesh
11.	Ajantha Soya Ltd.,	Andhra Pradesh
12.	Amma Palm Plantation Pvt. Ltd.	Chhattisgarh, Andhra Pradesh
13.	Gopal Krishna Palm Extraction Pvt. Ltd,	Andhra Pradesh

14.	Eco Palm Oil and Fats Pvt. Ltd.	Telangana
15.	K.S.V Jogeswari Palm Oil Industry	Andhra Pradesh
16.	Karshak Maharshi Oils Pvt. Ltd.	Odisha
17.	KN Biosciences (India) Pvt. Ltd.	Telangana
18.	Lakshmi Balaji Oils	Andhra Pradesh, Odisha
19.	Vaidehi Palm Private Ltd.	Odisha, Tamil Nadu
20.	Livpalm Resources Pvt. Ltd.	Telangana
21.	Living Food Pvt. Ltd.	Andhra Pradesh
22.	Lohiya Edible Oils Private Limited	Telangana
23.	M11 industries Pvt Ltd	Odisha, Andhra Pradesh
24.	Matrix Palm Oil Industries Pvt. Ltd	Telangana
25.	MK Agro tech Pvt.ltd	Odisha, Andhra Pradesh
26.	Radhika Vegetables Oils	Andhra Pradesh
27.	Ramcharan Oil Industries	Telangana
28.	Sarve Sai Edible Oils Pvt. Ltd	Andhra Pradesh, Odisha
29.	Shanti oilpalm industries Pvt. Ltd., (M/s. Agro Co-Operative Corp.)	Andhra Pradesh
30.	Shivsais Oil Palm Pvt. Ltd.	Assam, Chhattisgarh
31.	Sri Srinivasa Palm oil mill	Andhra Pradesh
32.	Suven Agro Industries Pvt. Ltd.	Andhra Pradesh, Odisha, Telangana
33.	Tirumala Oil Chem India Pvt. Ltd.	Telangana
34.	Tummalo Agro Products Pvt. Ltd.	Andhra Pradesh, Odisha

35.	Value Oil and Gas Services Pvt. Ltd.	Andhra Pradesh, Telangana
36.	Vayhan Coffee Limited	Andhra Pradesh
37.	Vishwatej Oil Industries Pvt Ltd.	Telangana
38.	Riya Agro Industries Pvt. Ltd.	Andhra Pradesh
39.	Hindustan Unilever Ltd.	Andhra Pradesh
40.	AMR Agro Farms Ltd.	Andhra Pradesh

SUPPORT TO CHILDREN WITH SPECIAL NEEDS

1205. **SHRI KAMAKHYA PRASAD TASA:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) whether the Government is providing holistic support to children with special needs in the country, if so, the details thereof;

(b) the details of schemes and initiatives that have been taken by the Government during the last two years in this regard; and

(c) the details of such projects and sponsorship particularly in North-East?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L. VERMA):

(a) to (c) Section 40 of the RPwD Act 2016 focuses on making public spaces including schools/parks etc. accessible; promoting inclusive education through accessible learning materials, ramps, etc. The National Education Policy 2020 advocates for inclusive

education for children with disabilities. Programs under Samagra Shiksha, PM Shri, and PM POSHAN are designed to integrate children with special needs into mainstream schools.

The Government supports children with autism, cerebral palsy, intellectual disabilities, and multiple disabilities through legal and financial aid.

The Central Government has Launched National Action Plan for Skill Development of PwDs (NAP-SDP) with an aim to enhance the skills of PwDs with an age of 15 and above.

Under the ADIP scheme, the Government provides financial assistance to PwDs, including children with special needs. Over the past two years (FY 2022-23 and FY 2023-24), 11,480 children with special needs in the North-East have benefited from the ADIP-SSA (ADIP-Samagra Shiksha Abhiyan) initiative.

DEPwD has launched single window, Cross Disability Early Intervention Centres (CDEICs) in its various national Institutes (NIs) and Composite Regional Centres (CRCs) to give focused attention to children in the age bracket of 0-6 years. Further, the Rashtriya Bal Swasthya Karyakram (RBSK), under National Health Mission is a health programme for adolescents, in the age group of 10-19 years.

SCHEMES FOR RURAL DEVELOPMENT

1206. DR. NAMDEO KIRSAN :

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of the various schemes being implemented by the Government for the development of women and children in rural areas of the country;

- (b) the details of the achievements made under the said schemes, State/UT-wise particularly in Maharashtra;
- (c) the amount of funds allocated, released and utilized thereunder during the last five years and the current year, State and UT-wise including Maharashtra; and
- (d) whether the Government has taken any new initiatives to make women self-reliant and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

(a) to (c) Deendayal Antyodaya Yojana-National Rural Livelihoods Mission (DAY-NRLM) launched in June 2011, is a women-centric poverty reduction program of the Ministry of Rural Development (MoRD). It is also one of the world's largest initiatives to improve the livelihoods of the poor. DAY-NRLM aims at mobilizing rural poor households into Self Help Groups (SHGs) and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in income over a period of time and come out of abject poverty. The Mission seeks to achieve its objective through investing in four core components viz., (a) social mobilization and promotion and strengthening of self-managed and financially sustainable community institutions of the rural poor; (b) financial inclusion of the rural poor; (c) sustainable livelihoods; and (d) social inclusion, social development and convergence. The Mission has mobilized more than 10 crore households into SHGs into more than 90 lakh SHGs. It has linked them to sustainable livelihoods opportunities by building their skills and enabling them to access formal sources of finance, entitlements, and services from both the public and the private sectors. It is envisaged that the intensive and

continuous capacity building of rural poor women will ensure their social, economic, and political upliftment.

Mahatma Gandhi National Rural Employment Guarantee Act, 2005, being implemented by MoRD, requires that priority shall be given to women in such a way that at least one-third of the beneficiaries shall be women who have registered and requested for work. Mahatma Gandhi NREGS is a gender-neutral scheme that promotes participation of women by providing wage parity with men, provision of separate schedule of rates of wages for women, facilities for creche, work-side sheds for children and child care services. In convergence with the NRLM, women mates have also been introduced, which again facilitates the participation of women' The Scheme also endeavours to provide work near the residences of the beneficiaries.

MoRD is also implementing two welfare programmes in skill development for rural poor youth under NRLM as follows:-

- i. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) which is a placement-linked skill development program for rural poor youth in the age group of 15-35 years. It empowers the rural poor youth with employable skills and facilitates their participation in regular labour markets, thus providing them with jobs having regular monthly wages at or above the minimum wages. Under DDU-GKY, coverage of 33% of women is mandatory.
- ii. RSETI is a Bank lead- MoRD funded training institution established by the Sponsor Banks in their Districts, to provide training for Skill and Entrepreneurship Development. MoRD extends financial support for the construction of RSETI building and also bears the cost of training the Rural Poor candidates. Any unemployed youth in the age group of 18-45 years

having an aptitude to take up self-employment or wage employment and having some basic knowledge in the related field can undergo training at RSETI. Some of the trained candidates may also seek regular salaried jobs / wage employment.

MoRD is implementing a women-specific Scheme i.e. Indira Gandhi National Widow Pension scheme under National Social Assistance Programme (NSAP). The central pension under the NWPS is Rs. 300/- per month per beneficiary. State Governments have been advised to contribute at least an equal amount from their resources. The applicant must be a widow in the age group of 40-79 years. The applicant should belong to a Below Poverty Line (BPL) household according to the criteria prescribed by the Central Government. On reaching the age of 80 years, the beneficiaries get enhanced assistance of Rs.500/- per month. At present widow beneficiaries are getting pension between Rs. 300/- to Rs. 2800/- depending on the State pension amount which varies from State to State. At present, the ceiling under the scheme for all States and UTs is pegged at 67.36 lakh.

The other schemes of MoRD accord priority to genders in general. The guidelines under Pradhan Mantri Awaas Yojana – Gramin provides that allotment of house shall be made jointly in the name of husband and wife, except in the case of widow/unmarried/separated person. The State may also choose to allot the house solely in the name of woman.

The details of State/UT-wise achievements made under these schemes/programme, including Maharashtra are given in the enclosed **Statement-I**. The amount of funds

allocated, released and utilized, wherever maintained, during the last five years and current year, State/UT-wise, including Maharashtra is given in the enclosed **Statement -II**.

In addition to this, as per the information provided by the Ministry of Women and Child Development, Government of India implements 'Mission Shakti' – an integrated women empowerment programme as umbrella scheme for safety, security and empowerment of women. The Umbrella Scheme of Mission Shakti has two sub-schemes namely "Sambal" and "Samarthya". 'Samarthya' sub-scheme, has a component i.e. Hub for Empowerment of Women (HEW) known as SANKALP: HEW (Supportive Action for Nurturing and Knowledge-Based Advancement, Last-Mile Delivery and Potential Realization of Women : Hub for Empowerment of Women), set up at National, State and District levels for empowerment of women with aims to facilitate inter-sectoral convergence of schemes and programs meant for women at Central, State/ UT and district levels with the mandate to create an environment in which women realize their full potential to address gaps in state action for women and for promoting inter-ministerial and inter-sectoral convergence through strengthening the processes that promote holistic empowerment of women by creating an environment conducive to social change by improving access and utilization of government schemes. The support under the HEW is for guiding, linking and hand holding women to various institutional and schematic set ups for their empowerment and development including facilitating access to healthcare, quality education, career and vocational counselling/ training, financial inclusion, entrepreneurship, backward and forward linkages, health and safety for workers, social security and digital literacy at districts/ Blocks/ Gram Panchayats level across the country." SANKALP: HEW is being implemented in all States/UTs except the State of West

Bengal and functional in 35 States/UTs. As on date, total 35 State SANKALP: HEWs 742 District SANKALP: HEWs are functional.

To address difficulties faced by the working mothers in giving due child care and protection to their children, day-care crèche facilities are being provided through *Palna* scheme. Crèche services formalise the child care responsibilities hitherto considered as part of domestic work. Formalization of care work supports the “decent work campaign” to achieve the Sustainable Development Goal 8 – Decent work and economic growth. This will also enable more mothers, who will be free from unpaid child-care responsibilities, to take up gainful employment.

Anganwadi centres are the world's largest childcare institutions dedicated to providing essential care and support to children ensuring delivery of care facilities till the last mile. In a first of its kind approach, Ministry has extended the services of childcare through Anganwadi cum Crèche (AWCC). This will ensure whole day childcare support ensuring their well-being in a safe and secure environment. Anganwadi cum Crèche initiative aims to increase ‘women work force participation’ in the economy. The objective of *Palna* is to provide quality crèche facility in safe and secure environment for children (from ages 6 months – 6 years), nutritional support, health and cognitive development of children, growth monitoring and immunization. Crèche facilities under Palna are provided to all mothers, irrespective of their employment status. There are 2 types of Crèches under Palna: Standalone Crèches and Anganwadi-cum-Crèches.

As part of the umbrella ‘Mission Shakti’, a total of 17,000 Anganwadi-cum-Creches (AWCCs) have been approved for establishment under Palna scheme, during the 15th

Finance Commission Cycle (i.e. upto FY 2025-26). Proposals for establishment and operation of AWCCs are received from the respective State Governments/UT Administrations, who are also responsible for contributing their corresponding share for the implementation of the Scheme. As on 31.01.2025, a total of 11,395 AWCCs have been approved by the Ministry of Women and Child Development as per proposals received from various States/UTs.

These programmes covers both urban and rural areas of the country and hence physical and financial achievements for rural areas are not available separately.

(d) Ministry of Rural Development has taken various initiatives under DAY-NRLM to empower women and make them self-reliant. One of the key initiatives is the Lakhpati Didi initiative, where Self-Help Group (SHG) women are facilitated and enabled to earn an annual household income of at least Rs. 1 lakh with an average monthly income of at least Rs. 10,000 (Rupees Ten Thousand) sustained for at least 4 agricultural seasons and/or business cycles. They are supported to engage in multiple livelihood activities across farm and non-farm sectors, with the help of trained community resource persons. So far, 1.15 crore Lakhpati Didis have been developed. Another important initiative is the Mahila Kisan Sashaktikaran Pariyojana (MKSP), with the objective is to train women SHG members in better farming practices, livestock promotion and Non Timber Forest Produce. The Start-up Village Entrepreneurship Programme (SVEP) aids women in setting up enterprises by providing financial and technical support at block level. A total of 1,35,875 entrepreneurs have supported under the SVEP over the last 3 years.

STATEMENT-I

The details of State/UT-wise achievements made under various schemes/programme, including Maharashtra

I The details of HH mobilized and SHG formed in 34 States and UTs including Maharashtra under DAY-NRLM

Sl No	State/UT	SHG	HH
1	Andhra Pradesh	855600	9075289
2	Assam	361516	4111020
3	Bihar	1097100	12713428
4	Chhattisgarh	276375	3068427
5	Gujarat	279758	2783006
6	Jharkhand	291601	3589607
7	Karnataka	360684	4207374
8	Kerala	271209	4002478
9	Madhya Pradesh	487291	5829972
10	Maharashtra	640719	6525549
11	Odisha	551141	5775035
12	Rajasthan	321875	3804161
13	Tamil Nadu	336764	4023939
14	Telangana	442979	4820573
15	Uttar Pradesh	842101	9509884
16	West Bengal	1192980	12251533
17	Haryana	60301	629094
18	Himachal Pradesh	45295	378542
19	Jammu and Kashmir	91445	797805
20	Punjab	52118	543246
21	Uttarakhand	65840	497777
22	Arunachal	11730	91964

23	Manipur	11538	117457
24	Meghalaya	45312	444264
25	Mizoram	10291	85934
26	Nagaland	15419	135261
27	Sikkim	5915	56675
28	Tripura	51841	494675
29	Andaman	1294	13194
30	Goa	3891	50735
31	Ladakh	1745	12230
32	Lakshadweep	348	4363
33	Puducherry	4744	59714
34	Daman DIU and NH	1645	16674
	Total:	9090405	100520879

II. States/UTs-wise (including Maharashtra), the rate of participation of women (percentage of women person-days out of a total in percentage) under Mahatma Gandhi NREGS from 2019-20 to 2024-25 (as on 03.02.2025)

Sl No	State/UTs	2019-20			2020-21		
		Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage	Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage
1	Andhra Pradesh	2001.73	1202.44	60.07%	2585.84	1480.16	57.24%
2	Arunachal Pradesh	85.97	34.79	40.47%	127.97	52.91	41.34%
3	Assam	623.06	260.27	41.77%	911.53	401.85	44.08%
4	Bihar	1406.81	785.36	55.83%	2261.26	1235.28	54.63%
5	Chhattisgarh	1361.75	690.44	50.70%	1840.90	929.60	50.50%
6	Goa	0.34	0.26	75.59%	1.10	0.84	76.55%
7	Gujarat	353.69	159.62	45.13%	482.29	224.33	46.51%

8	Haryana	91.19	46.14	50.59%	179.62	87.65	48.80%
9	Himachal Pradesh	259.19	162.63	62.75%	336.19	205.26	61.05%
10	Jammu and Kashmir	313.41	103.20	32.93%	407.01	128.91	31.67%
11	Jharkhand	641.95	265.21	41.31%	1176.08	500.57	42.56%
12	Karnataka	1118.63	549.50	49.12%	1480.27	732.30	49.47%
13	Kerala	802.30	720.48	89.80%	1023.00	925.70	90.49%
14	Ladakh	19.03	11.54	60.65%	21.30	13.09	61.46%
15	Madhya Pradesh	1929.02	735.29	38.12%	3417.88	1384.05	40.49%
16	Maharashtra	629.58	273.32	43.41%	679.35	291.62	42.93%
17	Manipur	234.07	114.66	48.99%	330.52	171.95	52.03%
18	Meghalaya	370.22	187.01	50.51%	383.70	197.10	51.37%
19	Mizoram	192.08	97.69	50.86%	198.65	112.88	56.82%
20	Nagaland	138.48	49.34	35.63%	180.12	65.40	36.31%
21	Odisha	1113.89	482.34	43.30%	2080.75	931.02	44.74%
22	Punjab	235.25	138.31	58.79%	376.75	214.43	56.92%
23	Rajasthan	3286.42	2212.60	67.33%	4605.35	3024.79	65.68%
24	Sikkim	29.47	15.05	51.07%	37.34	19.11	51.17%
25	Tamil Nadu	2485.10	2144.75	86.30%	3339.46	2850.84	85.37%
26	Telangana	1071.14	658.78	61.50%	1579.53	917.07	58.06%
27	Tripura	344.02	161.81	47.03%	437.22	208.21	47.62%
28	Uttar Pradesh	2443.23	837.55	34.28%	3930.60	1319.41	33.57%
29	Uttarakhand	206.10	116.71	56.63%	303.60	167.40	55.14%
30	West Bengal	2722.81	1305.12	47.93%	4140.17	1871.52	45.20%
31	Andaman and Nicobar	2.21	1.31	59.43%	2.61	1.43	54.66%
32	Lakshadweep	0.04	0.01	11.63%	0.02	0.00	13.04%

33	Puducherry	7.65	6.64	86.79%	10.57	9.18	86.82%
34	Dn Haveli And Dd	0.00	0.00	0.00%	0.00	0.00	0.00%
	Total	26519.84	14530.13	54.79%	38868.52	20675.83	53.19%

Sl.No.	State	2021-22			2022-23		
		Total personday s generated (in lakh)	Women Personday s generated (in lakh)	Percentage	Total personday s generated (in lakh)	Women Personday s generated (in lakh)	Percentage
1	ANDHRA PRADESH	2414.79	1395.97	57.81%	2395.36	1449.57	60.52%
2	ARUNACHAL PRADESH	158.69	70.98	44.73%	151.07	69.33	45.89%
3	ASSAM	915.85	435.65	47.57%	786.78	374.13	47.55%
4	BIHAR	1802.75	958.82	53.19%	2364.39	1333.48	56.40%
5	CHHATTISGARH	1692.27	873.48	51.62%	1324.97	705.46	53.24%
6	GOA	0.95	0.74	78.40%	0.94	0.74	78.40%
7	GUJARAT	568.01	264.78	46.62%	465.99	222.82	47.82%
8	HARYANA	146.39	77.10	52.67%	96.48	57.51	59.60%
9	HIMACHAL PRADESH	370.94	231.96	62.53%	307.89	199.59	64.83%
10	JAMMU AND KASHMIR	406.18	135.42	33.34%	308.68	94.71	30.68%
11	JHARKHAND	1132.20	516.37	45.61%	914.86	435.25	47.58%
12	KARNATAKA	1632.10	818.17	50.13%	1257.80	653.33	51.94%
13	KERALA	1059.66	949.59	89.61%	965.78	867.45	89.82%
14	LADAKH	19.27	11.99	62.23%	19.56	12.09	61.83%
15	MADHYA PRADESH	2998.50	1230.89	41.05%	2258.99	944.36	41.80%
16	MAHARASHTRA	825.30	360.38	43.67%	787.89	352.51	44.74%
17	MANIPUR	303.31	159.48	52.58%	74.16	37.82	50.99%
18	MEGHALAYA	393.63	199.21	50.61%	289.22	149.09	51.55%
19	MIZORAM	200.77	95.87	47.75%	202.33	97.18	48.03%
20	NAGALAND	192.58	73.47	38.15%	196.81	84.46	42.92%
21	ODISHA	1977.63	912.51	46.14%	1850.90	887.80	47.97%
22	PUNJAB	331.43	200.27	60.42%	321.14	213.94	66.62%
23	RAJASTHAN	4242.67	2828.99	66.68%	3571.34	2437.21	68.24%
24	SIKKIM	34.34	18.08	52.65%	32.47	17.71	54.54%
25	TAMIL NADU	3457.26	2962.80	85.70%	3346.55	2891.96	86.42%
26	TELANGANA	1457.93	862.87	59.18%	1218.66	750.14	61.55%
27	TRIPURA	426.18	202.58	47.53%	334.55	162.15	48.47%
28	UTTAR PRADESH	3255.75	1212.69	37.25%	3113.23	1178.84	37.87%
29	UTTARAKHAND	243.18	134.98	55.51%	206.41	117.17	56.77%
30	WEST BENGAL	3642.27	1702.62	46.75%	378.75	181.73	47.98%

31	ANDAMAN AND NICOBAR	1.14	0.61	54.10%	1.29	0.76	59.13%
32	LAKSHADWEEP	0.01	0.00	0.00%	0.05	0.01	26.67%
33	PUDUCHERRY	6.15	5.38	87.59%	8.30	7.26	87.54%
34	DN HAVELI AND DD	0.00	0.00	0.00%	0.00	0.00	0.00%
	Total	36310.05	19904.69	54.82%	29553.57	16987.55	57.48%

		2023-24			2024-25 (as on 06.02.25)		
		Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage	Total persondays generated (in lakh)	Women Persondays generated (in lakh)	Percentage
1	ANDHRA PRADESH	2554.92	1547.24	60.56%	2097.07	1252.68	59.73%
2	ARUNACHAL PRADESH	160.52	76.77	47.83%	154.32	75.84	49.14%
3	ASSAM	874.41	442.43	50.60%	599.34	326.17	54.42%
4	BIHAR	2205.20	1196.82	54.27%	2028.52	1113.91	54.91%
5	CHHATTISGARH	1276.62	690.85	54.12%	1124.52	606.40	53.93%
6	GOA	0.43	0.31	72.09%	0.58	0.45	76.94%
7	GUJARAT	492.75	231.55	46.99%	373.98	176.18	47.11%
8	HARYANA	123.16	75.19	61.05%	96.02	60.05	62.54%
9	HIMACHAL PRADESH	344.31	220.60	64.07%	337.99	215.67	63.81%
10	JAMMU AND KASHMIR	374.75	120.52	32.16%	305.55	97.69	31.97%
11	JHARKHAND	1097.14	524.81	47.83%	817.00	397.59	48.66%
12	KARNATAKA	1384.71	731.58	52.83%	1105.30	591.37	53.50%
13	KERALA	994.59	887.84	89.27%	754.77	671.31	88.94%
14	LADAKH	20.24	12.88	63.66%	21.25	13.55	63.79%
15	MADHYA PRADESH	1995.72	864.75	43.33%	1556.36	677.74	43.55%
16	MAHARASHTRA	1159.99	509.65	43.94%	1243.81	551.96	44.38%
17	MANIPUR	146.80	77.75	52.96%	179.08	99.43	55.52%
18	MEGHALAYA	325.07	186.67	57.43%	208.84	130.70	62.58%
19	MIZORAM	204.07	99.76	48.89%	171.36	84.83	49.51%
20	NAGALAND	178.73	80.02	44.77%	63.40	30.65	48.34%
21	ODISHA	1828.34	896.96	49.06%	946.75	456.20	48.19%
22	PUNJAB	350.80	240.88	68.67%	265.27	183.57	69.20%
23	RAJASTHAN	3751.60	2577.60	68.71%	2648.02	1836.44	69.35%
24	SIKKIM	34.33	19.03	55.42%	28.31	15.58	55.05%
25	TAMIL NADU	4087.02	3541.78	86.66%	2640.69	2273.08	86.08%
26	TELANGANA	1208.58	759.44	62.84%	1072.39	667.13	62.21%
27	TRIPURA	370.49	183.65	49.57%	329.99	166.32	50.40%
28	UTTAR PRADESH	3452.48	1458.91	42.26%	3000.04	1252.91	41.76%
29	UTTARAKHAND	196.88	111.93	56.85%	163.20	90.73	55.59%
30	WEST BENGAL	1.65	0.74	45.02%	0.00	0.00	0.00%
31	ANDAMAN AND NICOBAR	1.24	0.79	63.73%	0.67	0.40	60.06%
32	LAKSHADWEEP	0.04	0.01	40.00%	0.00	0.00	0.00%
33	PUDUCHERRY	21.89	19.13	87.39%	9.62	8.41	87.42%
34	DN HAVELI AND DD	0.41	0.20	48.79%	2.23	1.12	50.27%
	Total	31219.87	18389.03	58.90%	24346.24	14126.06	58.02%

III. Women candidates trained and placed under DDU-GKY during the last five and current year:

Sl. No.	State/UT	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25(Dec'24)	
		Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed	Women Trained	Women Placed
1	Andhra Pradesh	6119	3810	1542	605	565	924	8276	7417	9892	9292	4746	4215
2	Arunachal Pradesh	55	0	20	20	227	68	406	215	418	219	304	112
3	Assam	6379	5747	1494	1798	2666	681	8896	4757	8794	5963	3527	2233
4	Bihar	6744	2487	1402	1304	4021	1225	6752	5110	4211	4032	1078	1079
5	Chhattisgarh	6259	1966	608	1007	4505	1920	6698	5503	2154	2809	658	953
6	Gujarat	1492	1055	172	400	454	289	1713	879	2670	1703	1781	1207
7	Haryana	983	1897	6	386	1019	411	2692	1552	4541	2728	1694	1172
8	Himachal Pradesh	1079	393	0	62	161	6	2445	1337	2769	1979	1294	927
9	Jammu and Kashmir	3988	532	1338	821	1091	481	2968	1301	599	595	453	149
10	Jharkhand	8940	4400	693	1109	3624	1055	8464	5963	8244	6470	3839	2338
11	Karnataka	3293	3597	523	643	988	261	1977	1365	2222	1610	448	657
12	Kerala	6157	4064	1530	1323	1555	589	4334	2469	2501	2072	878	753
13	Madhya Pradesh	5629	3538	599	535	4556	2664	9767	7140	7671	6559	1908	1885
14	Maharashtra	6868	5395	511	1273	204	911	3818	2371	3588	1905	2636	1131
15	Manipur	1035	373	175	192	595	77	1155	819	358	391	41	191
16	Meghalaya	1026	445	38	62	254	168	1262	874	1311	1004	680	200
17	Mizoram	291	185	22	43	116	44	203	217	427	289	226	186

18	Nagaland	385	118	102	100	477	185	1223	680	885	847	185	192
19	Odisha	25216	16161	4855	5165	7856	3902	11312	9817	3117	3603	617	741
20	Punjab	887	637	1358	601	3601	2377	4572	3795	7159	5366	273	1566
21	Rajasthan	6774	1775	520	734	1853	1455	3443	3679	5147	2553	3092	2083
22	Sikkim	304	16	0	43	30	7	468	184	694	430	163	185
23	Tamil Nadu	5504	1550	133	612	4772	1691	8675	5867	8191	6007	2487	1406
24	Telangana	4367	2425	828	996	1635	835	2116	1873	25	104	570	53
25	Tripura	761	270	11	345	400	81	980	522	939	568	202	214
26	Uttar Pradesh	11802	2281	870	1330	8565	2107	19528	11482	26626	18679	7317	5640
27	Uttarakhand	864	284	104	269	2336	624	5219	2999	3770	3524	957	1429
28	West Bengal	3490	1039	231	862	230	966	3503	1616	2376	2646	916	501
29	Puducherry					87	36	647	259	612	584	213	205
30	A and N Islands					0	0	7	3	339	153	45	43
Total		126691	66440	19685	22640	58443	26040	133519	92065	122250	94684	43228	33646

Source: Kaushal Bharat Portal

IV. Women candidates trained and settled under RSETI during the last five and current year:

S. No.	Name of the State	2019-20		2020-21		2021-22		2022-23		2023-24		2024-25 (till 31.12.24)	
		Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled	Trained	Settled
1	Andaman and Nicobar Islands	352	213	290	130	407	367	373	397	489	441	526	426
2	Andhra Pradesh	6485	4515	3637	2794	5961	5089	8565	7187	8936	7027	9311	7101

3	Arunachal Pradesh	105	133	8	23	128	0	239	243	300	141	486	155
4	Assam	8387	5325	5688	3608	7849	6666	12137	9524	14811	9882	16595	9103
5	Bihar	14648	11450	8760	6089	12828	9206	16365	14496	17466	15125	19811	13235
6	Chattisgarh	9348	6344	6635	4310	7612	6385	9749	9061	9957	8154	10684	7418
7	D and N Haveli	557	383	493	403	520	418	628	492	643	461	505	374
8	Goa	0	0	0	0	0	0	0	0	0	0	0	0
9	Gujarat	17688	12861	10593	7148	14701	12124	19290	15390	21845	14827	22414	14924
10	Haryana	9374	6417	8518	4753	9022	6572	11823	7721	12701	9425	13994	6970
11	Himachal Pradesh	4073	2661	2889	1751	4346	2959	5596	3747	6460	4956	8003	3808
12	Jammu and Kashmir	4618	3662	3033	2124	3403	2519	5826	4716	6418	4680	12765	6899
13	Jharkhand	12762	10769	9449	6333	12049	9444	16027	12107	16947	12648	15437	9731
14	Karnataka	14775	12445	10295	7653	12696	11246	17397	13881	17345	14416	15798	10957
15	Kerala	7941	7402	4099	3750	5092	4842	7951	6938	8703	6801	9577	5612
16	Lakshadweep	36	0	158	96	93	33	444	282	381	312	422	227
17	Madhya Pradesh	21362	14353	15848	11639	17931	15122	25123	20086	28372	22608	29322	20254
18	Maharashtra	17601	14249	13998	10295	14620	12275	20915	17112	22192	18017	24148	16369
19	Manipur	306	247	147	214	281	217	590	562	908	745	1515	780
20	Meghalaya	1087	628	799	506	1439	755	1534	1295	2024	1345	2752	1209
21	Mizoram	556	548	292	231	412	388	555	495	628	600	1091	502
22	Nagaland	209	126	164	58	202	180	184	208	349	147	225	137
23	Odisha	17269	12953	14249	10487	14788	13088	18611	16317	20046	18288	19266	15057
24	Pondicherry	541	388	422	328	446	340	667	633	746	607	706	349

25	Punjab	6775	3907	6063	4202	7599	5732	8401	6839	9470	7676	10461	5978
26	Rajasthan	21310	14620	17338	10063	20634	17132	26712	23016	29256	24135	27761	19646
27	Sikkim	223	350	147	51	165	115	332	269	262	243	812	368
28	Tamil Nadu	19715	12157	12358	9409	14119	12227	22636	18014	25365	21076	25734	18208
29	Telangana	3765	3049	2186	1692	3807	3548	4929	4327	5315	4520	6171	4185
30	Tripura	1493	936	1399	395	1981	1376	2377	1927	3021	2377	3387	1371
31	UT Ladakh	235	101	261	123	466	271	508	313	460	334	735	398
32	Uttar Pradesh	35508	27717	36429	20291	47894	41746	48633	41883	49257	43662	50225	35911
33	Uttarakhand	5134	4125	4935	3635	5361	3675	6047	4793	6920	5243	9192	4392
34	West Bengal	9897	6976	5214	3954	8255	6343	10734	8706	12325	9473	12965	7663
	Total	274135	202010	206794	138538	257107	212400	331898	272977	360318	290392	382796	249717

Source: NACER

V. Number of Beneficiaries under Indira Gandhi National Widow Pension scheme

Sl.No.	States/UTs	Number of Beneficiaries				
		2019-20	2020-21	2021-22	2022-23	2023-24
1	Andhra Pradesh	245607	245607	245607	245607	246832
2	Bihar	547777	547777	634695	634695	635091
3	Chhattisgarh	176601	183076	192701	198493	203628
4	Goa	315	315	4915	5868	5886
5	Gujarat	97473	218395	218395	231632	276078
6	Haryana	57149	57149	57149	57149	70808
7	Himachal Pradesh	17979	17979	17979	21974	21974
8	Jammu and Kashmir	7487	7278	7278	7619	7570
9	Jharkhand	270447	271579	268589	267477	262435
10	Karnataka	460074	460084	452027	452027	452027
11	Kerala	209236	209236	209236	209236	320715

12	Madhya Pradesh	536412	536412	536412	536412	546920
13	Maharashtra	60548	64956	70671	74933	80725
14	Odisha	526209	525706	508015	528570	521271
15	Punjab	16294	15311	18462	19294	19294
16	Rajasthan	160008	180341	278712	305053	315048
17	Tamilnadu	519690	519690	549084	565139	574258
18	Telangana	175530	175530	175530	175530	180720
19	UttarPradesh	991784	991784	991784	1025236	1025236
20	Uttarakhand	20690	20690	25906	23898	23898
21	West Bengal	644590	644590	644590	733189	726172
22	Arunachal Pradesh	245607	3565	288	288	288
23	Assam	286	114888	112222	113745	114903
24	Manipur	114141	5623	5655	6065	7075
29	Meghalaya	5380	8498	8424	8024	8022
26	Mizoram	7223	1925	1925	2278	2278
27	Nagaland	1925	3720	3720	3720	3827
28	Sikkim	3720	1463	1469	1469	1469
29	Tripura	1463	12989	13336	16013	17537
30	AandNIslands	3	3	3	3	3
31	Chandigarh	942	942	942	2486	2486
32	DandN Haveli and DandD	1858	1858	1858	1858	2109
33	NCT Delhi	30712	30712	32797	32158	36361
34	Ladakh	-	443	209	443	7570
35	Lakshadweep	92	89	89	87	80
36	Puducherry	9785	8514	9785	9785	9821

VI. Number of houses sanctioned and completed under PMAY-G

				Unit in no
SNo	State Name	Target allocated by the Ministry	Houses Sanctioned	Houses Completed
1	ARUNACHAL PRADESH	35,937	35,605	35,587
2	ASSAM	26,11,793	22,10,708	19,94,485
3	BIHAR	44,92,010	40,42,187	37,12,028

4	CHHATTISGARH	23,41,457	18,55,425	11,26,129
5	GOA	257	254	240
6	GUJARAT	9,02,354	8,25,011	5,65,254
7	HARYANA	1,06,460	33,277	28,799
8	HIMACHAL PRADESH	1,21,502	97,624	24,465
9	JAMMU AND KASHMIR	3,36,498	3,34,919	2,96,284
10	JHARKHAND	20,12,107	16,93,483	15,64,446
11	KERALA	2,32,916	66,817	34,111
12	MADHYA PRADESH	49,89,236	41,90,867	36,90,416
13	MAHARASHTRA	33,40,872	31,44,572	12,70,503
14	MANIPUR	1,08,550	1,01,549	37,773
15	MEGHALAYA	1,88,034	1,86,096	1,31,118
16	MIZORAM	29,967	29,966	24,606
17	NAGALAND	48,830	48,826	22,921
18	ODISHA	28,49,889	28,24,843	23,43,514
19	PUNJAB	1,03,674	66,899	38,820
20	RAJASTHAN	22,15,247	19,58,600	17,00,531
21	SIKKIM	1,399	1,397	1,387
22	TAMIL NADU	9,57,825	7,48,936	6,33,487
23	TRIPURA	3,76,913	3,76,454	3,67,887
24	UTTAR PRADESH	36,85,704	36,56,714	36,12,189
25	UTTARAKHAND	69,194	68,551	68,100
26	WEST BENGAL	45,69,423	45,69,032	34,19,119
27	ANDAMAN AND NICOBAR	3,424	3,140	1,227
28	DADRA AND NAGAR HAVELI	11,206	11,138	3,937
29	DAMAN AND DIU	158	158	24
30	LAKSHADWEEP	45	53	45
31	PUDUCHERRY*	-	-	-
32	ANDHRA PRADESH	2,47,114	2,46,931	84,046
33	KARNATAKA	9,44,140	3,39,719	1,45,395
34	TELANGANA*	-	-	-
35	LADAKH	3,004	3,004	3,004
	Total	3,79,37,139	3,37,72,755	2,69,81,877
*Telangana and Puducherry are not implementing the scheme.				

STATEMENT-II

The amount of funds allocated, released and utilized, wherever maintained, during the last five years and current year, State/UT-wise, including Maharashtra

I. DAY-NRLM

NRLM					(Rs.in Cr.)		
From FY 2019 -20 to 2023-24					During the FY 2024-25		
SL No	State/UT s	Central Allocation	Central Releases	Expenditure*	Central Allocation	Central Releases	Expenditure*
1	Andhra Pradesh	1008.85	745.82	1280.68	307.69	153.84	44.44
2	Telangana	4114.19	5016.02	7284.68	219.78	0.00	7.04
3	Bihar	913.79	924.22	1354.42	1254.78	941.09	1443.38
4	Chhattisgarh	30.00	24.50	40.59	278.70	139.35	271.57
5	Goa	651.00	609.85	889.82	9.00	6.75	7.39
6	Gujarat	382.99	210.48	312.15	198.55	148.91	211.32
7	Haryana	161.29	166.49	174.80	116.81	29.20	33.26
8	Himachal Pradesh	557.06	556.12	551.31	49.19	36.89	45.91
9	Jammu and Kashmir	1551.29	1667.53	2629.70	60.79	15.20	71.69
10	Jharkhand	1305.98	1166.98	1891.45	473.13	354.85	478.10
11	Karnataka	585.99	405.16	696.22	398.31	99.58	338.98
12	Kerala	1958.59	1404.95	2218.72	178.72	89.36	118.08
13	Madhya Pradesh	2453.62	2104.03	3078.23	597.04	298.52	341.78
14	Maharashtra	1978.14	2608.45	3833.94	787.36	393.68	956.97
15	Odisha	186.13	130.20	213.83	603.31	150.83	402.51
16	Punjab	991.68	1053.13	1752.16	56.77	28.38	39.45
17	Rajasthan	1529.22	1571.08	2663.25	302.45	226.84	266.79
18	Tamil Nadu	720.60	251.20	455.66	466.39	233.20	413.68
19	Uttar Pradesh	5923.07	5361.77	8502.26	1806.47	903.23	1157.09
20	Uttarakhand	311.85	382.82	405.42	95.11	95.11	73.06
21	West Bengal	2198.31	2229.13	3253.28	670.46	502.84	774.19
22	AandN Islands	26.00	20.00	16.91	7.00	1.75	2.32

23	DamanandDiu DNH	24.50	10.38	7.81	5.50	2.75	0.43
24	Lakshadweep	11.39	3.69	9.28	3.50	0.88	0.43
25	Ladakh	36.39	21.90	6.82	7.50	3.75	4.40
26	Pondicherry	57.00	47.33	45.62	20.00	10.00	7.60
	Total (NE)	29668.93	28693.22	43569.01	8974.30	4866.78	7511.88
NORTH EASTERN STATES							
1	Arunachal Pradesh	474.90	372.39	359.67	79.56	39.78	74.51
2	Assam	1547.47	1622.98	1726.62	406.88	305.16	377.85
3	Manipur	443.92	164.93	167.45	138.58	34.65	33.70
4	Meghalaya	717.19	696.08	547.73	155.26	116.45	168.92
5	Mizoram	622.01	252.86	265.44	35.93	0.00	35.46
6	Nagaland	777.37	420.06	388.00	106.50	53.25	89.67
7	Sikkim	252.83	66.48	71.75	39.78	9.94	5.82
8	Tripura	1041.72	781.38	881.62	250.22	125.11	139.52
	Total (NE)	5877.42	4377.16	4408.29	1212.70	684.33	925.44
	Grand Total	35546.35	33070.38	47977.30	10187.00	5551.11	8437.32

II. Mahatma Gandhi NREGA

Sl. No.	State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial years 2019-20 to 2024-25 (as on 03.02.2025)(Rs. In crore)						
	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 03.02.25)
1	Andhra Pradesh	7204.72	10305.10	7182.67	7989.09	7332.63	7471.65
2	Arunachal Pradesh	210.20	340.28	453.74	577.58	426.10	525.18
3	Assam	1687.52	2602.33	2220.26	2052.35	2221.38	1870.88
4	Bihar	3250.94	7284.24	5407.37	6395.29	6200.03	6723.31
5	Chhattisgarh	2640.32	3943.48	3894.34	3383.55	2888.56	3266.51
6	Goa	2.17	3.57	0.04	5.12	0.88	3.17
7	Gujarat	747.58	1478.12	1615.24	1692.07	1801.62	1389.36
8	Haryana	338.13	763.56	722.68	373.99	476.71	581.56
9	Himachal Pradesh	597.48	948.33	975.75	1157.48	997.13	1200.45
10	Jammu and Kashmir	1183.70	1152.32	950.14	1050.61	920.44	1126.90
11	Jharkhand	1272.93	3424.08	3063.83	2708.64	2916.76	2347.04
12	Karnataka	5462.71	5500.99	6028.08	6225.28	5415.74	5322.39
13	Kerala	3520.17	4286.78	3551.93	3818.43	3513.48	3034.24
14	Ladakh	0.00	22.49	59.04	68.93	62.64	72.77

15	Madhya Pradesh	4718.94	9086.73	8479.09	5702.13	5871.14	5656.80
16	Maharashtra	1670.66	1600.26	2056.46	2549.73	3034.44	4318.79
17	Manipur	610.75	1306.74	563.11	1086.63	0.00	568.94
18	Meghalaya	1024.44	1284.17	1121.66	1116.92	912.33	1016.97
19	Mizoram	525.08	590.45	548.92	538.72	506.06	549.39
20	Nagaland	330.45	483.82	569.46	897.45	637.96	260.57
21	Odisha	2432.78	5215.29	5680.15	4638.36	4891.89	3436.73
22	Punjab	748.86	1239.14	1257.59	1182.13	1166.55	1254.47
23	Rajasthan	7267.48	8920.76	9867.75	9662.99	8671.62	7555.81
24	Sikkim	82.69	110.17	112.42	92.55	111.95	95.13
25	Tamil Nadu	5559.69	8788.82	9638.13	9706.62	12603.36	7267.17
26	Telangana	2221.32	4111.21	4105.20	2988.68	3508.59	3784.15
27	Tripura	731.14	1194.99	988.88	922.03	1043.59	951.07
28	Uttar Pradesh	6017.02	12014.10	8509.57	10629.01	9808.55	9594.89
29	Uttarakhand	455.80	886.27	642.03	792.84	551.66	585.01
30	West Bengal	8507.61	11454.05	7507.80	0.00	0.00	0.00
31	Andaman and Nicobar	5.84	4.86	7.63	9.60	0.00	3.77
32	Lakshadweep	0.24	0.00	0.30	0.00	0.00	0.32
33	Puducherry	16.92	26.84	13.07	24.95	58.77	39.99
34	Dadra and Nagar Haveli	0.00	0.00	0.00	1.62	2.21	7.52
	Total	71046.29	110374.31	97794.33	90041.39	88554.76	81882.91

Note: As per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.

State/UT-wise details of expenditure incurred (including State share) under Mahatma Gandhi NREGS from 2019-20 to 2024-25 (as on 06.02.2025)							
Sl No	State/UTs	Total expenditure (Rs. in crore)					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 06.02.25)
1	Andhra Pradesh	5563.97	10974.6074	8301.64	8623.50	8940.34	7575.16
2	Arunachal Pradesh	158.80	485.3545	478.34	583.13	581.14	536.23
3	Assam	1442.21	2522.7094	2380.95	2041.99	2436.44	1901.28
4	Bihar	3374.40	6424.9667	6502.05	6684.01	7896.90	7469.98

5	Chhattisgarh	3011.55	4112.3375	3979.80	3589.82	3847.87	3576.10
6	Goa	1.34	3.2591	3.75	4.19	2.50	2.83
7	Gujarat	965.65	1334.9628	1735.43	1973.62	2040.96	1475.13
8	Haryana	378.58	801.961	707.01	471.19	584.55	608.73
9	Himachal Pradesh	708.92	988.8218	1088.49	1290.57	1283.85	1388.97
10	Jammu And Kashmir	1004.80	1555.6702	1144.05	968.66	1218.46	1070.36
11	Jharkhand	1700.55	3150.423	3049.49	2929.74	3781.50	2721.39
12	Karnataka	4752.52	5636.3607	6202.71	6597.60	6612.28	5537.68
13	Kerala	2702.24	3868.2835	4022.76	3991.05	3968.70	3317.98
14	Ladakh	67.45	50.3024	58.14	67.49	70.08	67.62
15	Madhya Pradesh	4950.19	9141.7576	8037.89	7793.77	7131.48	6072.59
16	Maharashtra	1825.70	2021.1483	2423.40	3026.06	4462.30	4727.72
17	Manipur	455.43	1052.6515	924.83	804.45	664.14	694.63
18	Meghalaya	1098.40	1367.1288	1127.17	1265.98	1091.75	1177.81
19	Mizoram	515.29	549.2195	529.91	541.99	705.77	529.31
20	Nagaland	393.64	442.8299	539.05	889.93	772.67	257.68
21	Odisha	2803.74	5426.0806	5872.34	5535.56	5432.57	3983.00
22	Punjab	767.51	1241.6018	1279.35	1337.85	1318.35	1177.67
23	Rajasthan	6702.54	9798.2776	10454.27	10186.39	9293.68	8315.38
24	Sikkim	90.53	107.4323	117.76	106.53	128.63	98.25
25	Tamil Nadu	5621.58	8435.1614	9795.62	11421.01	13392.87	9570.12
26	Telangana	2193.32	4580.7083	4189.91	3443.16	4072.66	3588.33
27	Tripura	857.68	1063.9827	1084.82	1008.54	1126.93	1060.61
28	Uttar Pradesh	6054.29	12915.7651	8758.44	11932.95	11396.30	11051.95
29	Uttarakhand	556.09	853.7986	628.60	909.10	723.14	593.59
30	West Bengal	7241.51	10205.168	10908.58	1062.53	183.25	137.23
31	Andaman And Nicobar	4.59	6.6804	6.21	3.49	4.96	3.26
32	Dn Haveli And Dd	0.00	0	0.00	0.00	1.08	7.67
33	Lakshadweep	0.11	0.0574	0.04	0.13	0.13	0.00
34	Puducherry	17.11	25.3218	14.36	23.71	61.61	34.00
	Total	67982.23	111144.792	106347.16	101109.70	105229.83	90330.24

III. DDU-GKY

State wise and Year wise Funds release status under DDU-GKY during last five and current year.

(Rs. in lakhs)

S.N.	States	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25 (till Jan 2024)
1	AandN Islands	3.00	798.00	0.00	0.00	0.00	0.00
2	Andhra Pradesh	7910.93	0.00	0.00	0.00	4350.86	0.00
3	Arunachal Pradesh	0.00	1333.50	0.00	0.00	53.60	529.00
4	Assam	10433.00	1328.40	313.78	0.00	2210.23	3749.99
5	Bihar	0.00	0.00	0.00	0.00	0	0.00
6	Chhattisgarh	13913.07	60.00	91.47	0.00	20.01	1394.00
7	Goa	0.00	0.00	0.00	0.00	0	0.00
8	Gujarat	8205.60	0.00	0.00	0.00	0	0.00
9	Haryana	308.46	1318.00	0.00	0.00	0	805.00
10	Himachal Pradesh	2583.90	69.30	74.23	2665.68	2631.74	1627.00
11	Jammu and Kashmir	23376.59	0.00	117.47	58.82	0	0.00
12	Jharkhand	0.00	4171.27	0.00	1682.50	2786.45	3292.30
13	Karnataka	0.00	0.00	96.72	44.81	22.15	0.00
14	Kerala	0.00	16381.56	0.00	0.00	0	0.00
15	Madhya Pradesh	11558.00	319.33	0.00	2096.97	2168.51	6002.00
16	Maharashtra	21925.00	0.00	0.00	0.00	25.73	0.00
17	Manipur	4468.79	0.00	0.00	0.00	17.15	0.00

18	Meghalaya	2161.35	143.90	70.30	42.56	1247.36	529.00
19	Mizoram	237.00	552.50	0.00	0.00	0	0.00
20	Nagaland	285.35	3727.80	0.00	0.00	12.86	981.00
21	Odisha	16616.31	4135.00	0.00	175.77	3630.14	0.00
22	Pudducherry	922.20	14.00	47.49	35.76	439.74	174.99
23	Punjab	8073.50	0.00	0.00	1647.89	929.75	2872.00
24	Rajasthan	0.00	9714.81	0.00	0.00	0	1450.00
25	Sikkim	1566.90	43.35	0.00	0.00	673.93	312.00
26	Tamilnadu	7698.00	5079.00	0.00	50.86	1876.32	0.00
27	Telangana	21597.00	108.00	0.00	0.00	0	0.00
28	Tripura	0.00	772.94	58.49	37.38	17.14	0.00
29	Uttar Pradesh	765.00	48834.50	0.00	0.00	0	0.00
30	Uttarakhand	8712.40	5668.14	0.00	43.86	41.79	0.00
31	West Bengal	11248.39	125.95	0.00	0.00	16.44	0.00
	Total	184569.73	104699.24	869.95	8582.86	23171.90	23718.28

Source: Rural Skills Division records (DDU-GKY)

IV. RSETI

State wise and Year wise Funds release status under RSETI during last five and current year.

(Rs. in lakhs)

S.N.	State/ UT	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	AandN Islands	0.00	0.00	22.21	0.00	0.00	0.00
2	Andhra Pradesh	128.18	391.83	0.00	1566.05	1566.05	0.00
3	Arunachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
4	Assam	75.80	64.76	0.00	637.36	892.96	500.72
5	Bihar	401.30	102.58	644.10	0.00	1500.00	2341.71
6	Chhattisgarh	0.00	147.22	0.00	1450.81	0.00	2000.00
7	DandN Haveli	0.00	45.24	0.00	0.00	0.00	0.00

8	Gujarat	327.85	322.72	0.00	2176.75	862.73	0.00
9	Haryana	241.97	0.00	0.00	450.72	352.31	398.26
10	Himachal Pradesh	0.00	0.00	0.00	0.00	0.00	0.00
11	JandK	0.00	402.69	0.00	0.00	0.00	0.00
12	Jharkhand	180.33	403.75	430.07	1139.65	0.00	2000.00
13	Karnataka	263.19	723.46	0.00	2017.36	2265.24	1109.76
14	Kerala	216.27	162.48	0.00	0.00	1214.90	0.00
15	Lakshadweep	0.00	0.00	0.00	0.00	0.00	0.00
16	Madhya Pradesh	1277.06	600.40	3542.63	0.00	1500.00	3500.00
17	Maharashtra	237.85	1074.94	0.00	2647.82	2127.13	962.71
18	Manipur	21.09	8.21	0.00	0.00	98.75	0.00
19	Meghalaya	21.35	9.69	0.00	171.24	107.57	0.00
20	Mizoram	0.00	19.81	0.00	0.00	86.49	0.00
21	Nagaland	8.13	6.70	0.00	0.00	63.02	28.32
22	Odisha	235.65	581.34	588.07	1133.50	1250.76	1464.00
23	Pondicherry	19.94	0.00	0.00	0.00	0.00	0.00
24	Punjab	64.28	193.10	305.05	966.27	361.67	0.00
25	Rajasthan	368.80	436.86	0.00	1322.91	1218.42	0.00
26	Sikkim	0.00	0.00	0.00	0.00	0.00	0.00
27	Tamilnadu	552.56	528.35	0.00	1518.84	2735.86	0.00
28	Telangana	134.90	795.20	0.00	1147.63	0.00	0.00
29	Tripura	22.91	67.31	0.00	106.40	101.21	0.00
30	Uttar Pradesh	156.55	836.72	2852.93	0.00	0.00	0.00
31	Uttarakhand	0.00	298.34	0.00	248.65	0.00	0.00
32	West Bengal	113.20	113.29	0.00	0.00	1000.00	0.00
	Total	5069.16	8336.99	8385.06	18701.96	19305.07	14305.48

Source: Rural Skills Division records (RSETI)

V. NSAP

(Rs. In crore)

Funds released to States/UTs under Indira Gandhi National Widow Pension Scheme during the last five years and current year as on 06.02.2025							
Sl.No.	States/UTs	IGNWPS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	91.07	91.07	68.3	91.07	114.29	70.3
2	Bihar	203.12	203.12	233.45	235.34	235.49	203.04
3	Chhattisgarh	65.48	45.23	70.56	73.06	75.03	75.73
4	Goa	0	0	0	0	0	0
5	Gujarat	19.03	78.81	40.49	0	0	0
6	Haryana	21.19	7.98	0	43.77	0	0
7	Himachal Pradesh	6.67	6.67	1.67	5	14.26	0
8	J and K	1.13	1.24	2.02	1.41	4.87	1.61
9	Jharkhand	50.14	75.53	120.56	99.18	72.98	55
10	Karnataka	170.6	170.6	167.61	159.46	133.87	0
11	Kerala	38.79	96.98	0	0	204.3	52.6
12	Madhya Pradesh	187.4	190.35	149.18	244.79	202.8	214.89
13	Maharashtra	0	15.58	19.65	13.5	0	43.21
14	Odisha	195.12	206.12	188.37	195.99	193.29	87.36
15	Punjab	0	5.77	1.71	0	3.58	3.45
16	Rajasthan	59.33	66.87	25.84	162.35	86.69	160.82
17	Tamil Nadu	192.7	96.35	218.02	236.23	214.96	149.32
18	Telangana	32.54	97.63	32.54	65.09	49.3	0
19	Uttar Pradesh	135.4	135.6	180.11	190.08	0	341.55
20	Uttarakhand	3.84	11.51	2.4	11.64	8.86	8.93
21	West Bengal	234.26	217.49	179.26	203.9	340.94	203.42

22	Arunachal Pradesh	0	0	0	0	0.51	0
23	Assam	42.32	42.6	41.61	42.18	42.61	32.08
24	Manipur	1.86	3.08	0.51	2.71	1.78	2.63
25	Meghalaya	1.85	3.15	1.47	2.74	2.89	2.26
26	Mizoram	0.71	0.71	0.36	0.76	0.83	0.86
27	Nagaland	1.38	1.38	0.69	1.72	0.7	1.78
28	Sikkim	0.42	0.81	0	0.68	0	0
29	Tripura	9.28	2.69	3.71	4.21	4.99	6.04
30	AandN Islands	0	0.27	0	0	0	0
31	Chandigarh	0	0	0	0	0	0
32	DandN Haveli and DandD	0	0	0	0	0	0
33	NCT Delhi	5.69	2.85	17.28	0	0	0
34	Ladakh		0.09	0	0.15	0	0.37
35	Lakshadweep	0	0	0	0	0	0
36	Puducherry	3.16	3.16	1.81	0	0	0
	TOTAL	1774.94	1881.28	1769.19	2087	2009.8	1717.24

VI. PMAY-G: Central Share Released and Utilised

(Rs. in Cr)

The State-wise details of Central share released and utilized by the States/UTs during last 5 years and the current year					
S. No	State Name	Last 5 years ie 2019-20 to 2023-24		2024-25	
		Central Share Released	Utilization by the State	Central Share Released	Utilization by the State
1	ARUNACHAL PRADESH	375.04	390.18	0	31.44
2	ASSAM	20784.71	22781.54	2795.7747	2505.91
3	BIHAR	22195.99	37041.02	14.92	2354.53

4	CHHATTISGARH	2944.66	5029.11	3240.4269	4444.65
5	GOA	0.00	2.76	0	0.02
6	GUJARAT	2736.63	4732.36	710.2805	953.85
7	HARYANA	82.11	188.67	0	8.82
8	HIMACHAL PRADESH	180.91	204.18	582.455	577.77
9	JAMMU AND KASHMIR	3253.24	3313.42	96.2925	536.85
10	JHARKHAND	8263.29	14035.34	187.79	264.38
11	KERALA	72.40	221.21	66.02	93.58
12	MADHYA PRADESH	17983.90	28721.46	3726.1015	2218.92
13	MAHARASHTRA	6836.51	11280.49	1166.2552	1551.08
14	MANIPUR	493.79	419.29	0	138.07
15	MEGHALAYA	2001.51	1902.65	0	228.73
16	MIZORAM	245.55	247.28	0	55.61
17	NAGALAND	421.47	389.06	27.4525	122.58
18	ODISHA	12065.06	19093.60	784.7475	2394.78
19	PUNJAB	171.84	304.86	117.13	99.56
20	RAJASTHAN	7672.48	12633.52	372.225	785.74
21	SIKKIM	3.77	4.49	0	0.53
22	TAMIL NADU	3527.69	5604.43	125.52	238.01
23	TRIPURA	4252.72	4409.73	204.11	137.43
24	UTTAR PRADESH	17101.50	28399.88	130.06	704.65
25	UTTARAKHAND	665.45	671.79	11.81	71.11
26	WEST BENGAL	15474.38	25503.74	0	27.69
27	ANDAMAN AND NICOBAR	22.33	14.13	0	1.81
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	55.98	109.58	16.1225	18.73
29	LAKSHADWEEP	0.00	0.36	0	0.00
30	PUDUCHERRY**	0.00	0.00	0	0.00

31	ANDHRA PRADESH	312.25	591.31		75.79
32	KARNATAKA	528.13	468.67	414.035	385.89
33	TELANGANA	0.00	0.00	0	0.00
34	LADAKH	21.99	20.53	0	0.08
	Total	150747.27	228730.67	14789.53	21028.60
*Utilization is including State Share					
**Puducherry is not implementing the scheme.					

COMMON EFFLUENT TREATMENT PLANTS

1207. SUSHRI S JOTHIMANI:

Will the Minister of **TEXTILES** be pleased to state :

- (a) the number of new Common Effluent Treatment Plants (CETPs) established under the Integrated Processing Development Scheme (IPDS) State and district-wise including Tamil Nadu;
- (b) the number of CETPs upgraded from Minimal Liquid Discharge to Zero Liquid Discharge, State and district-wise including Tamil Nadu;
- (c) whether the Government has any plan to establish a CETP in Karur under the IPDS Scheme to support the home textile industry which is the fourth largest export in the country;
- (d) if so, the details thereof and if not, the reasons therefor;
- (e) whether the Government proposes to conduct any studies for the research and development of cleaner technologies in the processing sector; and
- (f) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) to (d) In order to facilitate the textile industry to meet the required environmental standards and to support new Common Effluent Treatment Plants (CETP)/ upgradation of CETPs in processing clusters/ processing parks, the Government is implementing Integrated Processing Development Scheme (IPDS) since 2013. The scheme aims to facilitate the Indian textile industry to become globally competitive using environmentally friendly processing standards and technology. The scheme is also applicable for technology upgradation and capacity enhancement in existing Textile Clusters. The scheme was in implementation upto 31.03.2021. Now, the scheme is being implemented for completing ongoing projects only. Under the scheme 6 projects have been sanctioned, of which 5 projects involved upgradation from MLD to ZLD.

State wise details of projects under IPDS are as follows:

(In Rs. Crore)

S.No	Name of the Project	Total approved Project Cost	Approved GoI Share	Total GoI Share Released	Current Status
1	Balotra Water Pollution Control Treatment and Reverse Osmosis Private Ltd, Rajasthan	131.89	65.89	49.46	Under implementation
2	Jasol Water Pollution Control Treatment and Reverse Osmosis Private Limited, Rajasthan	38.50	19.25	14.43	Under Implementation
3	Sanganer Enviro Project Development, Rajasthan	159.00	75.00	37.5	Under implementation
4	NextgenTextile Park, Rajasthan	129.42	64.71	6.30	Under Implementation

5	Pali Common Effluent Treatment Plant, Rajasthan	100.00	50.00	37.50	Under completion
6	Gujarat Eco Textile Park. Gujarat	146.39	73.195	54.84	Under Implementation
Total		705.2	348.045	200.03	

(e) and (f) A joint deceleration of intent (JDI) was signed in 2019 between Central Pollution Control Board (CPCB), UBA-Germany (German Environment Federal Agency) and GIZ for the preparation of Best Available Technique (BAT) reference (BREF) document / comprehensive industry document for the textile industry sector so as to improve environmental compliance and impact on the environment as a whole.

In this regard, Central Pollution Control Board has taken up a study project titled “Preparation of best available techniques reference / comprehensive industry document (BREF/ COINDS document) for textile industry sector in India” to prepare customized BREF / COINDS document for the Indian textile sector. The process of development of BAT Reference / COINDS document include information collection and exchange with stakeholders and in-depth studies for identification of BAT in identified industries.

मांगों को लेकर किसानों का प्रदर्शन

1208. श्री कौशलेन्द्र कुमार:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार किसानों के विरोध को समाप्त करने के लिए कोई कदम उठा रही है;

(ख) क्या सरकार की ओर से लंबे समय से भूख हड़ताल कर रहे किसानों की मांगों पर कोई प्रतिक्रिया नहीं आई है;

और

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है और सरकार का भूख हड़ताल करे रहे किसानों की मांगों पर क्या विचार है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) से (ग) भारत सरकार ने दिनांक 8 फरवरी, 2024 को किसान आंदोलन से संबंधित किसानों के साथ चर्चा शुरू की थी। तत्पश्चात दिनांक 12, 15, 18 फरवरी, 2024 और 18 जनवरी, 2025 को चर्चा हुई।

अपनी मांगों को लेकर किसानों के आंदोलन से संबंधित मुद्दे भारत के माननीय सर्वोच्च न्यायालय में भी विचाराधीन हैं और माननीय सर्वोच्च न्यायालय द्वारा एक समिति भी गठित की गई है।

किसानों के साथ अगले दौर की चर्चा दिनांक 14 फरवरी, 2025 को निर्धारित की गई है।

PHASE-IV OF PMGSY

1209. SHRI TARIQ ANWAR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether Government approved Phase-IV of the Pradhan Mantri Gram Sadak Yojana (PMGSY) in September 2024 to provide all-weather connectivity for Aspirational Districts;
- (b) the specific guidelines for this phase and the manner in which it differs from the implementation in other districts;
- (c) whether it is true that the survey for identifying eligible unconnected habitations under Phase-IV is being conducted by the States using the Gram Sadak Survey App, if so, the details of the roads selected so far under this initiative, particularly in the Katihar district of Bihar; and
- (d) the details of allocation and expenditure under PMGSY for different phases, including specific data for the Katihar district of Bihar, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

(a) The Government of India has approved Phase-IV of Pradhan Mantri Gram Sadak Yojana i.e. PMGSY-IV on 11.09.2024 to provide all-weather road connectivity to eligible unconnected habitations of population size 500+ in plains, 250+ in North East and Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/ Blocks, Desert areas) and 100+ in Left Wing Extremism (LWE) affected districts, as per Census 2011.

(b) The guidelines for PMGSY-IV have been issued which may be seen on the website of the National Rural Infrastructure Development Agency @ pmgsy.nic.in -> PMGSY Guidelines -> PMGSY-IV. While the population eligibility criteria for habitations in the plain areas is 500+, for Aspirational districts the population criteria has been relaxed to 250+.

(c) Yes, under PMGSY-IV, States/UTs shall identify eligible habitations after a detailed survey through the Geographical Information System (GIS) based Gram Sadak Survey App, and the planning will be undertaken with the help of Geo-Sadak i.e. a GIS module and PM-Gati Shakti. The survey work is presently going on in the country, including in Katihar district, to identify the eligible unconnected habitations, as per the scheme guidelines.

(d) The allocation of funds for implementation of PMGSY is based on the proposals received from the State/UT and depends, inter-alia, on works in hand, execution capacity of the State, and unspent balances of the previous release available with the State. Funds (central share) are released to the States/UTs as a whole and further, district/sub-district-wise funds distributions are done by the concerned States/UTs. The Ministry does not maintain district-wise details of funds released. However, the expenditure incurred in various phases of PMGSY including in the

Katihar district of Bihar may be seen at omms. nic.in -> Progress Monitoring -> MPR1. The details of expenditure, including State share, in the district of Katihar is as follows:

(Rs in Crore)

Financial Year	Expenditure (as on 07.02.2025)
2011-12	107.17
2012-13	25.54
2013-14	12.52
2014-15	27.02
2015-16	87.33
2016-17	81.09
2017-18	51.08
2018-19	49.98
2019-20	35
2020-21	57.2
2021-22	54.78
2022-23	61.5
2023-24	132.15
2024-25	289.96
Total	1072.32

हथकरघा बुनकरों के लिए कल्याणकारी योजनाएं

1210. श्रीमती कलाबेन मोहनभाई देलकर:

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

(क) देश में हथकरघा बुनकरों के कल्याण के लिए कार्यान्वित की जा रही योजनाओं का ब्यौरा क्या है और कपास वस्त्र

निर्यात संवर्धन परिषद (टेक्सप्रोसिल) का गत तीन वर्षों के दौरान विस्तृत डेटा क्या है;

(ख) दादरा और नागर हवेली में इस उद्देश्य के लिए चलाई जा रही योजनाओं का ब्यौरा क्या है और इस उद्देश्य के लिए

पिछले तीन वर्षों में प्रत्येक वर्ष के दौरान कितनी राशि आवंटित की गई है; और

(ग) वस्त्र व्यापारियों और बुनकरों के भविष्य की सुरक्षा के लिए उचित और सुरक्षित आय के लिए सरकार के विचाराधीन योजनाओं के अधिनियमन का ब्यौरा क्या है?

विदेश मंत्रालय में राज्य मंत्री; तथा वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्रा मार्गेरिता):

(क) वस्त्र मंत्रालय, भारत सरकार देश भर में हथकरघा बुनकरों/कामगारों के कल्याण के लिए राष्ट्रीय हथकरघा विकास कार्यक्रम (एनएचडीपी) के अंतर्गत निम्नलिखित योजनाएं कार्यान्वित कर रही हैं:

- 60 वर्ष से अधिक आयु के ऐसे हथकरघा पुरस्कार विजेता बुनकर/कामगार जिनकी वार्षिक आय 1.00 लाख रुपये से कम है, उन्हें विकट परिस्थितियों में 8,000 रुपये प्रति माह की वित्तीय सहायता तथा हथकरघा बुनकरों/कामगारों के बच्चों (2 बच्चों तक) को केन्द्र/राज्य सरकार द्वारा मान्यता प्राप्त/वित्तपोषित वस्त्र संस्थानों में डिप्लोमा/स्नातक/स्नातकोत्तर पाठ्यक्रमों में अध्ययन के लिए 2.00 लाख रुपये प्रति वर्ष तक की छात्रवृत्ति प्रदान की जाती है।
- प्राकृतिक/दुर्घटना के कारण मृत्यु और पूर्ण/आंशिक दिव्यांगता के मामले में बीमा योजनाओं अर्थात् प्रधानमंत्री जीवन ज्योति बीमा योजना (पीएमजेजेबीवाई) और प्रधानमंत्री सुरक्षा बीमा योजना (पीएमएसबीवाई) के माध्यम से सार्वभौमिक और किफायती सामाजिक सुरक्षा।

पिछले 3 वर्षों से कॉटन टेक्सटाइल्स एक्सपोर्ट प्रमोशन काउंसिल द्वारा कॉटन यॉर्न, कॉटन फैब्रिक्स, मेडअप, अन्य टेक्सटाइल यॉर्न, फैब्रिक मेडअप आर्टिकल और अपशिष्ट सहित सूती कच्चे माल का कुल निर्यात 40,508.45 मिलियन अमेरिकी डॉलर रहा है। (स्रोत: वाणिज्यिक जानकारी एवं सांख्यिकी महानिदेशालय)

(ख) हथकरघा बुनकरों/कामगारों के लिए उपरोक्त कल्याणकारी योजनाएं पूरे देश में कार्यान्वित की जा रही हैं। इन योजनाओं के अंतर्गत राज्य/संघ राज्य क्षेत्र-वार निधि आवंटित नहीं की जाती है। उपयुक्त प्रस्ताव प्राप्त होने पर पुरस्कार प्राप्त हथकरघा बुनकरों/कामगारों को आवश्यकता आधारित वित्तीय सहायता और हथकरघा बुनकरों/कामगारों के बच्चों को छात्रवृत्ति प्रदान की जाती है। पीएमजेजेबीवाई और पीएमएसबीवाई के तहत हथकरघा बुनकरों/कामगारों के नामांकन के लिए प्रस्ताव प्राप्त होने पर राज्यों/संघ राज्य क्षेत्रों की सरकार को भारत सरकार का हिस्सा भी जारी किया जाता है।

(ग) वर्तमान में कोई प्रस्ताव विचाराधीन नहीं है।

डिजिटल कृषि मिशन

1211. डॉ. राजेश मिश्रा:

डॉ. शिवाजी बंडाप्पा कालगे:

श्री नव चरण माझी:

श्री माधवनेनी रघुनंदन राव:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) इस मिशन के अंतर्गत डिजिटलीकरण प्रक्रिया में महिला किसानों, बंटाईदारों और अनौपचारिक भूमि धारकों को शामिल करने के लिए समावेशिता किस प्रकार सुनिश्चित की जाती है;

(ख) खराब इंटरनेट पहुंच अथवा डिजिटल अवसंरचना वाले क्षेत्रों में किसानों को सहायता प्रदान करने के लिए क्या प्रावधान किए गए हैं;

(ग) क्या सरकार का इस मिशन की प्रगति के आधार पर बजट में वृद्धि करने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(घ) इस मिशन के अंतर्गत राज्यवार और जिलावार, विशेषकर मध्य प्रदेश के सीधी संसदीय निर्वाचन क्षेत्र में शामिल किसानों की संख्या कितनी है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) डिजिटल कृषि मिशन के तहत राज्य किसान रजिस्ट्री में महिला किसानों सहित सभी भूमि धारक किसान शामिल हैं। किसान रजिस्ट्री एप्लीकेशन में काशतकार और पट्टेदार किसानों को भी शामिल करने का प्रावधान है। राज्य, अपनी राज्य नीति के अनुसार ऐसे किसानों को किसान रजिस्ट्री में शामिल करने का निर्णय ले सकता है।

(ख) और (ग) सरकार ने 2817 करोड़ रुपये के परिव्यय के साथ डिजिटल कृषि मिशन को मंजूरी दी है। इस मिशन का उद्देश्य देश में एक मजबूत डिजिटल कृषि इकोसिस्टम को सक्षम बनाना है, ताकि किसान-केंद्रित डिजिटल समाधानों

को आगे बढ़ाया जा सके और देश के सभी किसानों को यथा समय और विश्वसनीय फसल संबंधी जानकारी उपलब्ध कराई जा सके। इस मिशन में कृषि के लिए डिजिटल सार्वजनिक इनफ्रास्ट्रक्चर जैसे कि एग्रीस्टैक, कृषि निर्णय सहायता प्रणाली, व्यापक मृदा उर्वरता और प्रोफाइल मानचित्र और केंद्र सरकार/राज्य सरकारों द्वारा की जाने वाली अन्य आईटी पहलों का निर्माण शामिल है। सरकार मिशन के कार्यान्वयन के लिए सभी राज्यों को प्रशासनिक और तकनीकी सहायता प्रदान कर रही है।

(घ) दिनांक 07.02.2025 तक कुल 2,05,26,912 किसान आई.डी. बनाई गई हैं, जिनमें मध्य प्रदेश राज्य की 41,87,528 किसान आई.डी. शामिल हैं। इसमें से, मध्य प्रदेश के सीधी जिले में लगभग 70539 किसान आई.डी. बनाई गई हैं। राज्यों में बनाई गई किसान आईडी का ब्यौरा संलग्न **विवरण -I** पर दिया गया है। इसके अतिरिक्त, मध्य प्रदेश राज्य का जिला-वार ब्यौरा संलग्न **विवरण -II** पर दिया गया है।

विवरण -I

राज्यों में बनाई गई किसान आईडी का ब्यौरा

क्रम संख्या	राज्य	दिनांक 07.02.2025 तक बनाई गई किसान आईडी की संख्या
1.	गुजरात	36,36,390
2.	मध्य प्रदेश	41,87,528
3.	महाराष्ट्र	22,54,459
4.	उत्तर प्रदेश	1,02,03,168
5.	असम	1,42,086
6.	छत्तीसगढ़	14,343
7.	ओडिशा	9,848
8.	आंध्र प्रदेश	424

9.	बिहार	19
10.	राजस्थान	75,593
11.	तमिलनाडु	3,054

विवरण -II

मध्य प्रदेश राज्य में बनाई गई किसान आई डी का जिला-वार ब्यौरा

क्रम. संख्या.	जिले का नाम	बनाई गई किसान आईडी
1	आगरमालवा-	47387
2	आलीराजपुर	49934
3	अनुपपुर	40376
4	अशोकनगर	60070
5	बालाघाट	185354
6	बड़वानी	58799
7	बेतुल	121251
8	भिंड	70383
9	भोपाल	20507
10	बुरहानपुर	21076
11	छतरपुर	122608
12	छिंदवाड़ा	120432
13	दमोह	101521
14	दतिया	63896
15	देवास	84962
16	धार	118206
17	डिंडोरी	70735
18	गुना	71095
19	ग्वालियर	40997
20	हरदा	36010
21	इंदौर	33619
22	जबलपुर	48190

क्रम. संख्या.	जिले का नाम	बनाई गई किसान आईडी
23	झाबुआ	85080
24	कटनी	71819
25	खंडवा पूर्वी) निमाड़(	74119
31	खरगोन (पश्चिम) निमाड़(	83852
33	मैहर	43910
34	मंडला	82221
35	मन्दसौर	68028
32	मऊगंज	34250
26	मुरैना	72585
27	नर्मदापुरम	78350
28	नरसिंहपुर	78537
29	नीमच	54519
30	निवाड़ी	26583
36	पंधुरना	33307
37	पन्ना	51732
38	रायसेन	79145
39	राजगढ़	114165
40	रतलाम	72132
41	रीवा	101693
42	सागर	149307
43	सतना	71011
44	सीहोर	107017
45	सिवनी	151119
46	शाहडोल	52249
47	शाजापुर	96769
48	श्योपुर	36439
49	शिवपुरी	141643
50	सीधी	70539
51	सिंगरौली	69883
52	टीकमगढ़	68799
53	उज्जैन	114293

क्रम. संख्या.	जिले का नाम	बनाई गई किसान आईडी
54	उमरिया	34119
55	विदिशा	130906
	कुल	41,87,528

व्यापारियों द्वारा कपास और धान के किसानों को न्यूनतम समर्थन मूल्य न देना

1212. श्री जय प्रकाश:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार को कपास और धान के किसानों के सामने आ रही समस्या की जानकारी है क्योंकि विशेषकर हरियाणा राज्य में व्यापारी न्यूनतम समर्थन मूल्य (एमएसपी) देने से मना कर देते हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) सरकार द्वारा निरंतर किए जा रहे वादे के अनुसार खरीफ की फसलों के न्यूनतम समर्थन मूल्य में अगले एक वर्ष में कितनी वृद्धि करने का विचार है और तत्संबंधी फसलवार और राज्यवार ब्यौरा क्या है;
- (ग) सरकार द्वारा धान की फसल के भंडारण हेतु क्या कार्यान्वयन प्रक्रिया है और तत्संबंधी राज्यवार और जिलावार ब्यौरा क्या है; और
- (घ) सरकार द्वारा किसानों को ऋण राहत प्रदान करने के लिए किए जा रहे सुव्यवस्थित उपायों का ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

- (क) प्रत्येक वर्ष, सरकार संबंधित राज्य सरकारों और केंद्रीय मंत्रालयों/विभागों के अभिमतों पर विचार करने के पश्चात, कृषि लागत और मूल्य आयोग (सीएसीपी) की सिफारिशों के आधार पर हरियाणा सहित संपूर्ण देश के लिए कपास और धान सहित 22 अधिदेशित कृषि फसलों के लिए न्यूनतम समर्थन मूल्य (एमएसपी) निर्धारित करती है।

एमएसपी संचालन के तहत धान की खरीद अनिवार्य रूप से राज्य ऑनलाइन पोर्टल के माध्यम से की जा रही है, जिसके तहत सरकारी खरीद केंद्रों/मंडियों में अपनी उपज की बिक्री के लिए किसानों के पंजीकरण, ऑनलाइन भूमि/फसल सत्यापन और किसान के बैंक खाते में एमएसपी का प्रत्यक्ष ऑनलाइन भुगतान (डीबीटी) के शुभारंभ से इस

प्रक्रिया में पर्याप्त पारदर्शिता प्राप्त हुई है। वर्तमान खरीफ विपणन मौसम (केएमएस) 2024-25 (दिनांक 05.01.2025 तक) के दौरान हरियाणा राज्य से 53.72 लाख मीट्रिक टन (एलएमटी) धान की खरीद की गई है, जिसके लिए एमएसपी मूल्य रु.12,463.32 करोड़ का भुगतान किया गया है। इससे 3.1 लाख किसान लाभान्वित हुए हैं।

जब कभी भी कपास के बाजार मूल्य एमएसपी से कम हो जाते हैं, भारतीय कपास निगम (सीसीआई) द्वारा कपास की खरीद की जाती है। वर्तमान विपणन मौसम 2024-25 के दौरान, सीसीआई ने हरियाणा के 9 जिलों में 21 कपास खरीद सहित सभी कपास उत्पादक राज्यों के 152 जिलों में 507 से अधिक खरीद केंद्रों का शुभारंभ किया गया। दिनांक 05.02.2025 तक, सीसीआई ने हरियाणा से लगभग 2 लाख क्विंटल कपास (0.38 लाख गांठ के समतुल्य) की खरीद की है और 135 करोड़ रुपये का भुगतान किया गया है, जिससे 7000 किसान लाभान्वित हुए हैं।

(ख) प्रत्येक वर्ष, सरकार 22 अधिदेशित फसलों के लिए उत्पादन लागत से कम से कम 50% अधिक तक संवर्धित एमएसपी की घोषणा करती है। वर्ष 2023-24 की तुलना में 2024-25 के दौरान हरियाणा सहित संपूर्ण देश के किसानों को प्राप्त खरीफ फसलों के न्यूनतम समर्थन मूल्य (एमएसपी) में वृद्धि का ब्यौरा संलग्न **विवरण - I** में दिया गया है।

(ग) केएमएस 2024-25 (खरीफ) के दौरान भारतीय खाद्य निगम (एफसीआई) सहित राज्य सरकार की एजेंसियों द्वारा केंद्रीय पूल के लिए धान की खरीद सुचारू रूप से प्रगति पर है और दिनांक 05.02.2025 तक केंद्रीय पूल के लिए की गई धान की खरीद की राज्य-वार मात्रा का ब्यौरा संलग्न **विवरण - II** में दिया गया है।

(घ) किसानों को वहनीय और आसान संस्थागत ऋण उपलब्ध कराने के लिए सरकार विभिन्न राज्यों और संघ राज्य क्षेत्रों में कई योजनाओं को कार्यान्वित कर रही है, जिसमें केंद्र द्वारा 100% वित्त पोषित संशोधित ब्याज अनुदान योजना (एमआईएसएस) नामक केंद्रीय क्षेत्र की योजना शामिल है। इस योजना का उद्देश्य किसानों को उनकी कार्यशील पूंजी आवश्यकताओं के लिए किसान क्रेडिट कार्ड (केसीसी) के माध्यम से प्राप्त अल्पकालिक कृषि ऋणों पर रियायती ब्याज दरें प्रदान करना है। इस योजना के तहत किसानों को 7% की रियायती ब्याज दर पर केसीसी ऋण प्राप्त होता है। इस उद्देश्य को प्राप्त करने के लिए वित्तीय संस्थानों को 1.5% की अग्रिम ब्याज अनुदान (आईएस) प्रदान किया जाता है। इसके अतिरिक्त, समय पर अपनी ऋण की वापसी अदायगी करने वाले किसानों को 3% शीघ्र पुनर्भुगतान प्रोत्साहन (पीआरआई) प्राप्त होता है, जिससे ब्याज दर प्रभावी रूप से 4% प्रति वर्ष तक कम हो जाती है। आईएस और पीआरआई

का लाभ 3 लाख रुपये तक की ऋण सीमा के लिए उपलब्ध है। तथापि, यदि अल्पकालिक ऋण संबद्ध गतिविधियों (फसल पालन के अतिरिक्त) के लिए लिया जाता है, तो ऋण राशि केवल 2 लाख रुपये तक सीमित है। वर्ष 2014-2024 तक विगत 10 वर्षों के दौरान, एमआईएसएस के तहत किसानों को ब्याज अनुदान के रूप में 1.45 लाख करोड़ रुपये प्रदान किए गए हैं।

विवरण - I

वर्ष 2023-24 की तुलना में 2024-25 के दौरान हरियाणा सहित संपूर्ण देश के किसानों को प्राप्त खरीफ फसलों के न्यूनतम समर्थन मूल्य (एमएसपी) में वृद्धि का ब्यौरा

खरीफ फसलों हेतु न्यूनतम समर्थन मूल्य (एमएसपी)

(फसल वर्ष के अनुसार) (रु . प्रति क्विंटल)

क्र .सं.	जिंस	किस्म	2023-24	2024-25	2023-24 की तुलना में 2024-25 में एमएसपी में वृद्धि
	खरीफ फसलें				
1	धान	सामान्य	2183	2300	117 (5.4)
		ग्रेड 'ए'	2203	2320	117(5.3)
2	ज्वार	हाईब्रिड	3180	3371	191(6.0)
		मालदंडी	3225	3421	196(6.1)
3	बाजरा		2500	2625	125(5.0)
4	रागी		3846	4290	444(11.5)
5	मक्का		2090	2225	135(6.5)
6	तूर (अरहर)		7000	7550	550(7.9)
7	मूंग		8558	8682	124(1.4)
8	उड़द		6950	7400	450(6.5)
9	मूंगफली		6377	6783	406(6.4)
10	सूरजमुखी बीज		6760	7280	520(7.7)
11	सोयाबीन (पीला)		4600	4892	292(6.3)
12	तिल		8635	9267	632(7.3)

13	रामतिल		7734	8717	983(12.7)
14	कपास	मध्यम रेशा	6620	7121	501(7.6)
		लंबा रेशा	7020	7521	501(7.1)

नोट: कोष्ठक में दिए गए आंकड़े प्रतिशत वृद्धि दर्शाते हैं।

विवरण - II

दिनांक 05.02.2025 तक केंद्रीय पूल के लिए की गई धान की खरीद की राज्य-वार मात्रा का ब्यौरा

क्र. सं.	राज्यों के नाम	खरीदे गए धान की मात्रा (एलएमटी में)
1	आंध्र प्रदेश	21.08
2	तेलंगाना	53.95
3	असम	1.75
4	बिहार	28.14
5	चंडीगढ़	0.26
6	छत्तीसगढ़	104.48
7	गुजरात	0.35
8	हरियाणा	53.72
9	हिमाचल प्रदेश	0.37
10	झारखंड	0.11
11	जम्मू और कश्मीर	0.33
12	केरल	1.47
13	मध्य प्रदेश	43.53
14	महाराष्ट्र	8.54
15	ओडिशा	48.47
16	पंजाब	173.33
17	त्रिपुरा	0.17
18	तमिलनाडु	9.44
19	उत्तर प्रदेश	54.83
20	उत्तराखंड	6.73
21	पश्चिम बंगाल	21.92
	कुल	632.97

ASSESSMENT OF CROP LOSSES THROUGH SATELLITE

1213. SHRI V. K. SREEKANDAN:

Will the Minister of **AGRICULTURE AND FARMERS** be pleased to state:

- (a) whether the Government has decided to assess crop losses through satellites i.e. remote sensing and if so, the details thereof;
- (b) whether it will ensure correct and accurate assessments of crop losses under the crop insurance scheme, if so, the details thereof;
- (c) whether it is a fact that the farmers have been demanding compensation for the crop damaged and remained in the field due to non-procurement by agencies or delay in procurement by them; and
- (d) if so, the steps taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (d) The Department of Agriculture and Farmers Welfare has carried out pilot studies for timely and transparent yield estimation under PMFBY using technology including satellites i.e. remote sensing data, by engaging various Government and private agencies through Mahalanobis National Crop Forecast Centre (MNCFC). Based on the findings of these pilots and after discussions with stakeholders and technical consultations, YES-TECH (Yield Estimation System Based on Technology) has been introduced for paddy and wheat crops from Kharif 2023. Government has implemented technology based yield estimation in combination with conventional Crop Cutting Experiments (CCEs) based yield estimation for improving crop

loss assessment and achieving timely insurance claims payout for farmers. Under this initiative 30% weightage to yield estimation has mandatorily been assigned to YES-TECH derived yield.

In Kharif 2023, all implementing States have successfully completed claims calculation and payout using YESTECH and no dispute has been reported from any of the stakeholders; thereby, increasing transparency and efficiency in the system.

PMFBY is mainly implemented on 'Area Approach' basis and comprehensive risk coverage for crops of farmers against all non-preventable natural risks from pre-sowing to post-harvest stages of the crops at very minimum premium for the farmers is provided under the scheme. However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst and natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains and hailstorms are calculated on individual insured farm basis.

Further, crop damage to crops to non-procurement by agencies or delay in procurement by them is not covered under PMFBY.

The review/revisions / rationalization / improvements in the crop insurance schemes is a continuous process and decision on suggestion/ representations/ recommendations of the stakeholders/studies are taken from time to time. Based on the experience gained, views of various stakeholders and with a view to ensure better transparency, accountability, timely payment of claims to the farmers and to make the scheme more farmer friendly, Government has periodically revised the Operational Guidelines of the PMFBY comprehensively to ensure that the eligible benefits under the scheme reach the farmers timely and transparent.

UNIFORM SOFTWARE FOR PACS

1214. SHRI M. K. RAGHAVAN:

Will the Minister of **COOPERATION** be pleased to state:

- (a) whether the Government has any plan to introduce uniform software for Primary Agricultural Credit Societies in the country;
- (b) if so, whether this software will be mandatory for adoption for all States, or there is a provision to choose; and
- (c) if not, the reasons therefor?

THE MINISTER OF HOME AFFAIRS; AND MINISTER OF COOPERATION (SHRI AMIT SHAH):

(a) to (c) Government of India is implementing the Project for Computerization of functional PACS with a total financial outlay of ₹2,516 Crore, which entails bringing all the functional PACS onto an ERP (Enterprise Resource Planning) based common national software, linking them with NABARD through State Cooperative Banks (StCBs) and District Central Cooperative Banks (DCCBs). The National Level Common Software for the project has been developed by NABARD and 50,455 PACS have been onboarded on ERP software as on 27.01.2025.

Computerization of PACS project aims to provide a comprehensive ERP solution for entailing more than 25 economic activities prescribed under the Model Bye-Laws for PACS covering various modules such as financial services for short, medium and long term loans, procurement operations, Public Distribution Shops (PDS) operations, business planning, warehousing, merchandising, borrowings, asset management, human resource management, etc.

So far, proposals for computerization of 67,930 PACS from 30 States/ UTs have been sanctioned, for which Rs. 741.34 Cr. has been released as GoI share to the States/UTs concerned.

All the participants States/UTs can customize the ERP software as per the needs and functional requirements of the concerned States/UTs.

The ERP (Enterprise Resource Planning) based common national software brings about efficiency in PACS performance through Common Accounting System (CAS) and Management Information System (MIS). Further, governance and transparency in PACS also improves, leading to speedy disbursement of loans, lowering of transaction cost, reduction in imbalances in payments, seamless accounting with DCCBs and StCBs. It will enhance trustworthiness in the working of PACS among farmers, thus contributing towards realizing the vision of “Sahakar se Samridhi”.

INCENTIVES FOR SETTING UP TEXTILE MANUFACTURING UNITS

1215. SHRI GURJEET SINGH AUJLA:

Will the Minister of **TEXTILES** be pleased to state :

- (a) whether the Government has undertaken any specific initiatives to promote growth of textile industry in border belt of Amritsar and if so, the details thereof;
- (b) whether any financial packages schemes have been proposed to provide incentives for setting up textile manufacturing units in this region;

- (c) whether the Government has any plans to establish any textile parks, skill development centres and clusters in the border belt of Amritsar to boost employment and economic development and if so, the details thereof;
- (d) the details of collaborations or partnerships with private players or international organizations to enhance the competitiveness and modernization of the textile industry;
- (e) the steps taken to address challenges such as infrastructure gaps, export promotion, market access for textile products from Amritsar; and
- (f) if not, the reasons for the lack of targeted focus on textile growth in this border region along with the details of plans under consideration to address the same?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) to (f) The Government of India is implementing various schemes/initiatives aimed at promoting the textile sector pan India including border belt of Amritsar. The major schemes/initiatives include PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme which seeks to create a modern, integrated large scale, world class industrial ecosystem, which will help in attracting investments and boosting employment; Production Linked Incentive (PLI) Scheme focusing on Man Made Fibre and Apparel, and Technical Textiles to boost large scale manufacturing and enhancing competitiveness; National Technical Textiles Mission focusing on Research Innovation and Development, Promotion and Market Development, Skilling and Export Promotion; SAMARTH – Scheme for Capacity Building in Textile Sector with the objective providing demand driven, placement oriented, skilling program; ATUFS to incentivize technology upgradation and modernization through capital investment

subsidy for eligible investment in benchmarked textile machinery; Silk Samagra-2 for comprehensive development of sericulture value chain; National Handloom Development Program (NHDP) and National Handicraft Development Program (NHDP) for end to end support for handloom and handicraft sectors etc.

In addition to the above, the role of the Government is to ensure conducive policy environment, facilitating in creating enabling conditions for the industry and private entrepreneurs to set up units through its various policy initiatives and schemes. Due to these interventions a number of handloom, powerloom, readymade garments, synthetic yarn and hosiery manufacturing units have been setup across the country including Amritsar District in Punjab.

Further, under the umbrella scheme of Textile Cluster Development Scheme (TCDS), three projects of Scheme for Integrated Textile Parks (SITP) were sanctioned and all three are completed in the state of Punjab providing world class, state-of the-art infrastructure in textile hubs. Also, Textile cluster in Amritsar District of Punjab constitute 225 powerloom units, 2,880 Powerloom Shuttle looms and 640 Powerloom Shuttleless looms.

Moreover, Government is implementing (Samarth)- Scheme for Capacity Building in Textile Sector (SCBTS), with the objective to provide demand driven, placement oriented National Skill Qualification Framework (NSQF) compliant skilling programmes to incentivize and supplement the efforts to the industry in creating jobs in the organized textile (excluding spinning and weaving) and related sectors and to provide skilling and skill-upgradation in the traditional sectors. A total of 893 personnel were trained in the state of Punjab out of which 667 were placed.

TRAFFIC VIOLATIONS

1216. SHRI NAVEEN JINDAL:

Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) the number of traffic violations in various categories, category and year-wise during each of the last five years in the NCT of Delhi;

(b) the quantum of fines levied, other penalties imposed and recoveries against the monetary penalties, category and year-wise during the said period; and

(c) the reasons behind the rise in traffic violations in the NCT of Delhi and the action taken by the Government to create awareness in the public about diligent driving and road sense?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

(a) and (b) As per the inputs provided by Delhi Police, the details of traffic violations for various offences during the last five years, the monetary penalties imposed, and the amount collected are given below:

Year	Total number of challans	Notices issued	Amount collected (in Rupees)
2020	10,99,414	85,94,784	2,13,99,91,435
2021	13,23,556	66,03,813	98,45,96,725
2022	14,69,986	59,87,391	74,43,26,329
2023	17,26,510	56,53,717	40,31,21,976
2024	23,09,031	51,41,887	46,29,23,105

(c) Delhi Police has informed that the main reasons behind reported increase in traffic violations in the NCT of Delhi are - increase in vehicular Traffic in NCT of Delhi and adjoining areas, lack of awareness among the commuters/road users, and strict enforcement of rules by Delhi Police, etc.

Delhi Police has taken various measures to create awareness in the public about diligent driving and road sense, which inter-alia include - road safety programmes in schools, colleges, and public places; awareness programmes conducted with road users and commuters; training of both drivers and traffic police officers on road safety and accident prevention; and Intensified enforcement efforts, etc.

RAINFED DEPENDENCY AND CLIMATE ADAPTATION IN AGRICULTURE

1217. SHRI ASADUDDIN OWAISI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the percentage of agricultural land currently dependent on rainfall for irrigation along with the details of its evolution during last twenty years;
- (b) whether the Government has set specific targets to reduce rainfed dependency, particularly in regions vulnerable to irregular monsoons and if so, the details thereof;
- (c) the measures being undertaken by the Government to decrease reliance on rainfall and promote alternative irrigation methods;

(d) whether the Government is actively promoting adaptation strategies to address the challenges posed by climate change in agriculture; and

(e) if so, the details thereof if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) As per the latest 'Land Use Statistics at a Glance: 2022-23' published on the basis of information furnished by States/UTs, the details of gross un-irrigated area from 2003-04 to 2022-23 at all India level is are given in the enclosed **Statement**.

As per the publication, gross un-irrigated area during 2003-04 was 111.619 million hectares which has been decreased to 97.063 million hectares. During the agriculture year 2022-23, percentage of gross un-irrigated area over the gross cropped area is 44.2%, thus remaining 55.8 % gross cropped area achieved under irrigation.

(b) to (e) The Government has implemented several initiatives to reduce dependency on rainfed, enhance irrigation infrastructure, promote sustainable water management practices, and develop climate-resilient agricultural systems to reduce dependence on rainfall and mitigate the impacts of irregular monsoons, particularly in regions vulnerable to irregular monsoons. Key measures include:

- I. Pradhan Mantri Krishi Sinchayee Yojana (PMKSY): Launched in 2015, PMKSY aims to enhance irrigation coverage and water-use efficiency. It focuses on providing irrigation to every field, promoting water conservation, and improving water-use efficiency. The scheme includes components like Accelerated Irrigation Benefit Programme (AIBP) and Har Khet Ko Pani, which work towards expanding irrigation infrastructure.

- II. Atal Bhujal Yojana: This community-led groundwater management program seeks to improve groundwater management in seven Indian states with high rates of groundwater depletion. It focuses on sustainable water use practices and aims to build resilience against erratic monsoon patterns.
- III. Rashtriya Krishi Vikas Yojana (RKVY): Under RKVY, state governments are advised to allocate 5 to 10% of the funds for interventions that minimize the adverse impact of aberrant monsoons on agriculture. This includes constructing water harvesting structures, promoting moisture conservation practices, and restoring irrigation infrastructure.
- IV. Promotion of Climate-Resilient Crop Varieties: The government has been developing and promoting climate-resilient seed varieties to withstand erratic weather patterns. For instance, in February 2025, a six-year program was announced to enhance the production of pulse crops and cotton, focusing on reducing reliance on imports and improving resilience to climate variability.
- V. Organic Farming Initiatives: Programs like the Paramparagat Krishi Vikas Yojana (PKVY) encourage organic farming practices, which often require less water and are more resilient to climate variability. This initiative supports farmers in adopting sustainable agricultural practices.
- VI. Watershed Development Component of Pradhan Mantri Krishi Sinchai Yojana (WDC-PMKSY) is for the development of rainfed and degraded lands in the country. The activities undertaken, inter-alia, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, pasture development, livelihoods for asset-less persons etc. WDC-PMKSY, through these interventions, seeks

to ensure sustainable development through improved natural resource management and better resilience of farmers to climate change. These initiatives collectively aim to enhance irrigation infrastructure, promote sustainable water management practices, and develop climate-resilient agricultural systems to reduce dependence on rainfall and mitigate the impacts of irregular monsoons.

STATEMENT

The details of gross un-irrigated area from 2003-04 to 2022-23 at all India level

(Thousand Hectares)

Year	Gross Cropped Area	Gross Un-Irrigated Area
2003-04	189661	111619
2004-05	191103	110025
2005-06	192737	108458
2006-07	192381	105629
2007-08	195223	107165
2008-09	195328	106433
2009-10	189188	104101
2010-11	198128	108810
2011-12	195546	103614
2012-13	194455	101675
2013-14	201300	105030
2014-15	198285	100439
2015-16	198122	100368
2016-17	201158	101538
2017-18	200876	99409
2018-19	201179	96469

2019-20	211359	98916
2020-21	216107	97173
2021-22	219158	98778
2022-23	219357	97063

Source: Land Use Statistics at a Glance: 2022-23

वामपंथी उग्रवाद का उन्मूलन

1218. श्री बिद्युत बरन महतो:

श्री दिलीप शङ्कीया:

श्रीमती कमलेश जांगड़े:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा वामपंथी उग्रवाद को समाप्त करने के लिए अपनाई गई नीति और अब तक उठाए गए कदमों का ब्यौरा क्या है;

(ख) विगत पांच वर्षों के दौरान देश, विशेषकर छत्तीसगढ़ में वामपंथी उग्रवाद से संबंधित हिंसा की घटनाओं के आंकड़े क्या हैं;

(ग) प्रभावित जिलों में वामपंथी उग्रवाद से संबंधित हिंसा/घटनाओं की संख्या और प्रतिशत में कमी का ब्यौरा क्या है; और

(घ) सरकार द्वारा छत्तीसगढ़ से वामपंथी उग्रवाद को स्थायी रूप से समाप्त करने के लिए क्या कदम उठाए गए हैं ?

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानंद राय):

(क) वामपंथी उग्रवाद (LWE) समस्या से समग्र रूप से निपटने के लिए, 2015 में "राष्ट्रीय नीति और कार्य योजना" को मंजूरी दी गई थी। एक बहु-आयामी कार्यनीति की परिकल्पना की गई है जिसमें सुरक्षा संबंधी उपायों, विकास हस्तक्षेपों, स्थानीय समुदायों के अधिकारों को सुनिश्चित करना आदि शामिल है। सुरक्षा के क्षेत्र में, भारत सरकार वामपंथी उग्रवाद से प्रभावित राज्यों को केंद्रीय सशस्त्र पुलिस बल प्रदान करके तथा राज्य पुलिस बलों के हथियारों और उपकरणों

के आधुनिकीकरण व प्रशिक्षण, खुफिया जानकारी साझा करने हेतु एवं Fortified (फोर्टीफ़ाइड) पुलिस स्टेशनों के निर्माण आदि के लिए धन प्रदान कर सहायता करती है। विकास के क्षेत्र में प्रमुख योजनाओं के अतिरिक्त, भारत सरकार ने वामपंथी उग्रवाद से प्रभावित राज्यों में

कई विशिष्ट पहलें की हैं, जिसमें सड़क नेटवर्क के विस्तार, दूरसंचार कनेक्टिविटी एवं कौशल और वित्तीय समावेशन में सुधार पर विशेष जोर दिया गया है।

(ख) और (ग) केंद्र और प्रभावित राज्यों के द्वारा वामपंथी उग्रवाद (LWE) से समग्र रूप से निपटने के लिए “राष्ट्रीय नीति और कार्य योजना” के दृढ़ कार्यान्वयन के परिणामस्वरूप भौगोलिक प्रसार तथा हिंसा में लगातार गिरावट आई है। वामपंथी उग्रवाद से प्रभावित जिलों की संख्या में भी निरंतर कमी हुई है। इस सुधार की स्थिति को देखते हुए, पिछले छह वर्षों में वामपंथी उग्रवाद से प्रभावित जिलों की तीन बार समीक्षा की गई है, जिसमें अप्रैल 2018 में 126 से 90 जिलों की कमी की गई, जो जुलाई 2021 में और कम होकर 70 और फिर अप्रैल 2024 में 38 जिले रह गए हैं। 2010 के उच्च स्तर की तुलना में 2024 में वामपंथी उग्रवादियों द्वारा की गई हिंसा में 81% की कमी आई है (2024: 374, 2010:1936)। इसी अवधि के दौरान परिणामी मौतों (नागरिक + सुरक्षा बल) में भी 85% की कमी आई है (2024: 150, 2010: 1005)।

छत्तीसगढ़ राज्य में, 2010 के उच्च स्तर की तुलना में 2024 में वामपंथी उग्रवादियों द्वारा की गई हिंसा में 47% की कमी आई है (2024: 267, 2010: 499)। इसी अवधि के दौरान परिणामी मौतों (नागरिक + सुरक्षा बल) में भी 64% की कमी आई है (2024: 122, 2010: 343)। पिछले पाँच वर्षों के दौरान वामपंथी हिंसा की घटनाओं का वार्षिक ब्यौरा संलग्न **विवरण** में दिया गया है।

(घ) सुरक्षा संबंधी व्यय (SRE) योजना के तहत वामपंथी उग्रवाद प्रभावित राज्यों को वामपंथी उग्रवादियों द्वारा की गई हिंसा में मारे गए नागरिक/सुरक्षा बलों के परिवार को अनुग्रह राशि, सुरक्षा बलों के प्रशिक्षण और ऑपरेशन संबंधी जरूरतों, आत्मसमर्पण करने वाले वामपंथी उग्रवादियों के पुनर्वास, सामुदायिक पुलिसिंग, वामपंथी उग्रवादियों द्वारा संपत्ति के नुकसान के लिए सुरक्षा बल कर्मियों/नागरिकों को मुआवजा आदि के प्रावधानों के जरिए क्षमता निर्माण के लिए धनराशि

उपलब्ध कराई जाती है। इस योजना के तहत पिछले 5 वर्षों (2019-20 से अब तक) के दौरान सभी वामपंथी उग्रवाद प्रभावित राज्यों को 1925.83 करोड़ रुपये जारी किए गए हैं। इसमें छत्तीसगढ़ के लिए 829.80 करोड़ रुपये शामिल हैं।

विशेष अवसंरचना योजना (SIS) के जरिए विशेष बलों, विशेष खुफिया शाखाओं (SIBs) और जिला पुलिस को मजबूत किया जाता है। वामपंथी उग्रवाद प्रभावित राज्यों के लिए छत्तीसगढ़ के लिए 147 सहित 702 फोर्टिफाइड पुलिस स्टेशन (FPSs) स्वीकृत किए गए हैं। इनमें से छत्तीसगढ़ में 125 सहित 612 FPSs का निर्माण किया जा चुका है।

वामपंथी उग्रवाद से प्रभावित अधिकांश जिलों में विकास को और गति देने के लिए, सार्वजनिक बुनियादी ढांचे और सेवाओं में क्रिटिकल गैप्स को भरने के लिए विशेष केंद्रीय सहायता (SCA) योजना के तहत राज्यों को धन मुहैया कराया जाता है। इस योजना के तहत पिछले 5 वर्षों (2019-20 से अब तक) के दौरान सभी वामपंथी उग्रवाद प्रभावित राज्यों को 2384.17 करोड़ रुपये जारी किए गए हैं। इसमें छत्तीसगढ़ के लिए 773.62 करोड़ रुपये शामिल हैं।

इसके अतिरिक्त, वामपंथी उग्रवाद प्रबंधन के लिए केंद्रीय एजेंसियों को सहायता (ACALWEM) योजना के तहत पिछले 05 वर्षों (2019-20 से अब तक) के दौरान हेलीकॉप्टरों और वामपंथी उग्रवाद प्रभावित क्षेत्रों में सुरक्षा शिविरों में महत्वपूर्ण बुनियादी ढांचे को संबोधित करने के लिए केंद्रीय एजेंसियों को 654.84 करोड़ रुपये दिए गए हैं। विकास के क्षेत्र में छत्तीसगढ़ राज्य में निम्नलिखित विशिष्ट पहलें की गई हैं:

- वामपंथी उग्रवाद से प्रभावित क्षेत्रों में अब तक 4046 किलोमीटर सड़कों का निर्माण किया गया है।
- दूरसंचार कनेक्टिविटी में सुधार के लिए, 1333 टॉवर लगाए गए हैं।
- वामपंथी उग्रवाद से प्रभावित जिलों में स्थानीय आबादी के वित्तीय समावेशन के लिए, 1214 डाकघर खोले गए हैं। इसके अलावा, 297 बैंक शाखाएं और 268 ATM खोले गए हैं।
- राज्य में कौशल विकास के लिए, 09 औद्योगिक प्रशिक्षण संस्थान (ITIs) और 14 कौशल विकास केंद्रों (SDCs) को कार्यात्मक बनाया गया है।

- वामपंथी उग्रवाद से प्रभावित जिलों में आदिवासियों को गुणवत्तापूर्ण शिक्षा के लिए 45 एकलव्य मॉडल आवासीय विद्यालय (EMRSs) कार्यात्मक हैं।
- इसके अतिरिक्त, वामपंथी उग्रवाद से प्रभावित क्षेत्रों में तैनात केंद्रीय सशस्त्र पुलिस बल (CRPF, BSF, SSB और ITBP) स्थानीय लोगों के कल्याण और माओवादियों के प्रभाव से युवाओं को दूर रखने के लिए विभिन्न कल्याणकारी गतिविधियों (Civic Action Programme) का संचालन भी करते हैं।
- वामपंथी उग्रवाद से प्रभावित जिलों के जनजातीय युवाओं तक हमारी पहुंच बढ़ाने के लिए नेहरू युवा केंद्र संगठन (NYKS) के माध्यम से जनजातीय युवा आदान-प्रदान कार्यक्रम (TYEPs) भी आयोजित किए जा रहे हैं।

विवरण

वामपंथी उग्रवाद हिंसा के पिछले पाँच वर्षों के आकड़ें

क्रम स.	वर्ष	सभी वामपंथी प्रभावित राज्यों में	छत्तीसगढ़
1	2020	470	241
2	2021	361	188
3	2022	413	246
4	2023	486	305
5	2024	374	267

EXPORT OF STEEL

1219. CAPTAIN BRIJESH CHOWTA:

Will the Minister of **STEEL** be pleased to state:

(a) the steps taken by the Government to create employment opportunities in the steel

industry for skilled and unskilled workers in Dakshina Kannada;

(b) whether any skill development programmes or training centres specific to the steel industry are being planned in Karnataka, particularly in Dakshina Kannada;

(c) the steps being taken to utilize the New Mangalore Port for exporting steel and steel products and to enhance export competitiveness for the steel sector in Karnataka;

(d) the details of steel export volumes and revenue generated through Karnataka's ports during the last three years; and

(e) whether any incentives are being offered for steel exporters in coastal regions like Dakshina Kannada under Budget 2025-26?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA):

(a)and(b) Central Public Sector Enterprises (CPSE's) under the administrative control of the Ministry provide employment opportunities for skilled and unskilled workers from across the country and provide need based skill development trainings to them.

(c) to (e) Steel is a de-regulated sector. Steel companies decide on using a particular port for import or export of steel as per techno-economic considerations. The export of iron and steel from the country has been liberalized and the decision to export is taken by the entrepreneur based on domestic demand and supply conditions, including prices of the item concerned.

Data on export (quantity and value) of finished steel from ports in Karnataka during last three years is given below:-

Finished Steel Export from ports in Karnataka		
Year	Quantity (in '000 tonnes)	Value (in Rs crores)
2021-22	141.62	1034
2022-23	0.85	23
2023-24	1.13	26
Source: Joint Plant Committee(JPC)		

नशा मुक्त भारत अभियान

1220. श्री शंकर लालवानी:

श्रीमती कमलेश जांगड़े:

श्री मुकेश राजपूत:

श्री आलोक शर्मा:

डॉ. राजेश मिश्रा:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या नशा मुक्त भारत अभियान कार्यक्रम युवाओं पर वांछित प्रभाव डालने में सफल रहा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) देश के मादक पदार्थ प्रभावित जिलों में कितने पुनर्वास केन्द्र खोले गए हैं और इन केन्द्रों से कितने युवा लाभान्वित हुए हैं;
- (ग) मंत्रालय द्वारा मादक पदार्थों का सेवन करने वाले स्कूली छात्रों और नाबालिग युवाओं के पुनर्वास और जागरूकता हेतु चलाए जा रहे कार्यक्रमों का ब्यौरा क्या है;
- (घ) क्या मंत्रालय ने नशा मुक्त भारत अभियान के अंतर्गत अपनी योजनाओं से निजी संगठनों और गैर-सरकारी संगठनों आदि को जोड़ा है और उन्हें किसी प्रकार की वित्तीय प्रोत्साहन राशि प्रदान करता है; और
- (ड.) यदि हां, तो तत्संबंधी ब्यौरा क्या है और क्या सीधी संसदीय निर्वाचन क्षेत्र में किन्हीं निजी संगठनों को उक्त अभियान का हिस्सा बनाया गया है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):

(क) नशा मुक्त भारत अभियान सामाजिक न्याय और अधिकारिता विभाग द्वारा 15 अगस्त, 2020 को शुरू किया गया था और अब इसे देश के सभी जिलों में लागू किया जा रहा है। नशा मुक्त भारत अभियान का उद्देश्य आम जनता तक पहुँचना और स्कूलों, उच्च शिक्षण संस्थानों, विश्वविद्यालय परिसरों पर ध्यान केंद्रित करते हुए मादक पदार्थों के सेवन के बारे में जागरूकता फैलाना है। अब तक, जमीनी स्तर पर की गई विभिन्न गतिविधियों के माध्यम से 14.07+ करोड़ लोगों को मादक पदार्थों के सेवन के बारे में जागरूक किया गया है, जिसमें 4.90+ करोड़ युवा और 2.93+ करोड़ महिलाएँ शामिल हैं। 4.12+ लाख शैक्षणिक संस्थानों की भागीदारी ने यह सुनिश्चित किया है कि इस अभियान का संदेश देश के बच्चों और युवाओं तक पहुँचे।

(ख) वर्तमान में, सामाजिक न्याय और अधिकारिता विभाग नशे के सेवन से पीड़ित लोगों के लिए 350 एकीकृत नशामुक्ति पुनर्वास केंद्रों (आईआरसीए), किशोरों में नशीली दवाओं के सेवन की प्रारंभिक रोकथाम के लिए 46 समुदाय आधारित संगतिपरक इंटरवेंशनों (सीपीएलआई), 74 आउटरीच और ड्रॉप इन सेंटर (ओडीआईसी), 124 जिला नशा मुक्ति केंद्रों (डीडीएसी) को चलाने के लिए गैर-सरकारी संगठनों और 125 नशा मुक्ति उपचार सुविधाएं (एटीएफ) चलाने के लिए सरकारी अस्पतालों को वित्तीय सहायता प्रदान कर रहा है। गत 03 वित्तीय वर्षों में युवाओं सहित कुल 12,07,803 लोग इन केंद्रों से लाभान्वित हुए हैं।

(ग) सामाजिक न्याय और अधिकारिता विभाग देश में नशीली दवाओं की मांग में कमी लाने के लिए नोडल विभाग है। मादक पदार्थों के सेवन के मुद्दे से निपटने के लिए, यह विभाग नशीली दवाओं की मांग में कमी के लिए राष्ट्रीय कार्य योजना (एनएपीडीडीआर) को कार्यान्वित कर रहा है, जो एक केन्द्र प्रायोजित योजना है, जिसके तहत स्कूली बच्चों और नाबालिग युवाओं के पुनर्वास और जागरूकता के लिए निम्नलिखित कार्य किए जा रहे हैं:

i. नशा मुक्त भारत अभियान (एनएमबीए) का शुभारंभ, जिसका विवरण ऊपर (क) में दिया गया है।

- ii. इस विभाग ने नवचेतना मॉड्यूल (स्कूली बच्चों के लिए जीवन कौशल और नशीली दवाओं की शिक्षा पर एक नई चेतना) - शिक्षक प्रशिक्षण मॉड्यूल विकसित किए हैं। नवचेतना मॉड्यूल का उद्देश्य स्कूलों में छात्रों के बीच नशीली दवाओं के विरुद्ध जागरूकता बढ़ाना और जीवन कौशल पर शिक्षा को बढ़ावा देना है।
 - iii. इस विभाग द्वारा 46 समुदाय आधारित संगतिपरक इंटरवेंशन (सीपीएलआई) केंद्रों को सहायता प्रदान की जाती है। ये सीपीएलआई संवेदनशील और जोखिम वाले बच्चों तथा किशोरों पर ध्यान केंद्रित करते हैं ताकि नशीली दवाओं के विरुद्ध जागरूकता पैदा की जा सके और जीवन कौशल सिखाया जा सके।
 - iv. नशामुक्ति के लिए एक टोल-फ्री हेल्पलाइन 14446 का संचालन किया जा रहा है, ताकि इस हेल्पलाइन के माध्यम से मदद मांगने वाले व्यक्तियों को प्राथमिक परामर्श और तत्काल रेफरल सेवाएं प्रदान की जा सकें।
- (घ) और (ड.) एनएमबीए को राज्यों/जिलों और राज्य स्तरीय तथा जिला स्तरीय नशा मुक्त भारत अभियान समितियों के माध्यम से सीधी, सिंगरौली और शहडोल - तीन जिलों वाले सीधी संसदीय निर्वाचन क्षेत्र सहित पूरे देश में कार्यान्वित किया गया है।
- एनएमबीए के तहत सीधी संसदीय निर्वाचन क्षेत्र में 872 शैक्षणिक संस्थानों की भागीदारी के साथ 1.37+ लाख महिलाओं और 90+ हजार युवाओं सहित 5.38+ लाख लोगों को मादक पदार्थों के सेवन के बारे में जागरूक किया गया है।

WORKING HOURS IN CAPF

1221. SHRI VISHALDADA PRAKASHBAPU PATIL:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) the number of average working hours per day of the Central Armed Police Force (CAPF) personnel;
- (b) the details of the type of medical facilities provided to CAPF personnel at border locations;
- (c) whether the hard-area allowance for personnel of the border guarding forces is lower compared to the Armed Forces, if so, the details thereof;

(d) the steps taken by the Government to streamline the procurement process under the Modernization Plan IV;

(e) whether the Government and CAPFs held negotiations with ordnance factories and manufacturers in public or private sector to ensure uninterrupted supply of equipment and other infrastructure, as recommended by the Estimates Committee; and

(f) if so, the details thereof on the progress of such negotiations and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

(a) Generally, the working hours in the Central Armed Police Forces (CAPFs) are 8 (eight) hourly shifts. This, however, varies depending on the operational exigencies. There is necessary leave/training reserve built in

the structure of Battalions so that the personnel get rest and leave. Measures have been taken to implement a transparent, rational and fair leave policy and for regulating duty hours to ensure adequate rest and leave.

(b) The CAPF personnel and their dependents are provided cashless healthcare services under Ayushman CAPF Scheme. For ensuring better medical facilities talks with specialists are organized to address the personal and psychological concerns of troops. Meditation and Yoga is regularly organized for better stress management. Additionally, “Art of living” courses are being conducted for CAPFs and Assam Rifles personnel which have positive impact on the mental health of Jawans.

(c) No comparison has been done. The service conditions of Central Armed Police Forces (CAPFs) personnel and Armed Forces personnel are governed by different set of rules.

(d) The steps taken by the Ministry of Home Affairs to streamline the procurement process under the Modernization Plan-IV, are given in the enclosed **Statement -I**.

(e) and (f) Details are given in the enclosed **Statement -II**.

STATEMENT-I

The steps taken by the Ministry of Home Affairs to streamline the procurement process under the Modernization Plan-IV.

The following steps have been taken by the Government to streamline the procurement under the Modernization Plan-IV for Central Armed Police Forces (CAPFs):

- i. Procurement of the items approved under Modernization Plan-IV is done from Public Sector Undertakings (PSUs)/Open market [through Government e-Marketplace and Central Public Procurement Portal (CPPP)] after following the due procedure as per provisions of GFR 2017, Manual for Procurement of Goods, 2017 and the instructions issued on procurement by the Government of India from time to time like Preference to Make in India Order, 2017 as amended from time to time, MSME reservations etc. in consonance with Atmanirbhar Bharat Mission.
- ii. Lead Force concept for procurement of common weapons, equipment etc. has been introduced to the extent possible to ensure compatibility and interoperability, harness economies of scale, get the volume discount, avoid repeated efforts by CAPFs for procurement of the same items etc. Nodal force for the common item is responsible for completion of entire procurement process on the behalf of all CAPFs.

- iii. Dedicated Cell for formulation of Qualitative Requirements (QRs)/Trial Directives (TDs) in each CAPF manned by suitable technical experts not below the rank of Deputy Commandant from their existing strength has been set up.
- iv. Keeping in view the long gestation period of the tender process, CAPFs have been allowed to initiate procurement process/float tender for all approved items under Modernization Plan-IV irrespective of funds availability at that particular point of time subject to the condition that tendered amount must not exceed 2.5 times of allocated funds for that financial year and that the supply order will be placed by the CAPFs concerned only after ensuring availability of funds. If the procurement procedure for any approved item is completed, that would remain valid for that buyer organization till entire Mod Plan-IV period subject to the mutual consent of the buyer and the seller. This provision would ensure that CAPFs would be able to complete procurement process for maximum number of weapons/equipment etc. during the implementation period of this scheme.
- v. CAPFs are allowed to place repeat order for Ministry of Defence (MoD)/sister CAPFs procured items (except Information Technology equipment/solutions having a trend/likely trend of decreasing selling price), which are also approved under Modernization Plan-IV, without going through separate procurement process within three years from the date of placing supply order by MoD/sister CAPFs on same terms and conditions of supply, subject to the condition that the quantity being procured is not more than 1/4th of the originally procured quantity by MoD/ sister CAPFs.

STATEMENT-II

Guidelines issued for procurement of Arms and ammunition items from Defence Public Sector Undertakings (erstwhile-OFB)

- i. Post corporatization of Ordnance Factory Board into 07 Defence Public Sector Undertakings w.e.f. 01.10.2021, guidelines have been issued for procurement of Arms and ammunition items from Defence Public Sector Undertakings (erstwhile-OFB) to ensure uninterrupted supply of critical items to meet urgent operational requirements of CAPFs. Further, as per these guidelines, procurement of non-critical arms and ammunition is through open tender enquiry to provide a level playing field to all the manufacturers.
- ii. Financial powers of DGs of CAPFs have been enhanced from Rs.20 Crore to Rs.50 Crore for procurement of arms and ammunition through open tender enquiry.
- iii. As a result of regular interaction with all stakeholders, including private domestic manufacturers of weapons, Directorate General of Quality Assurance (DGQA) has created Defence Industry Quality Assurance Management Cell (DIQAMC) for allotment of Proof ranges to private manufacturers.
- iv. Representatives of CAPFs have visited sites/factories of various private manufacturers of weapons.
- v. Enforcement of 'Make in India' clause has been ensured.
- vi. Open tender enquiries are floated for procurement of weapons.
- vii. DGs' powers for procurement for trial purposes have also been utilized.
- viii. To provide equal opportunity to private manufacturers of weapons, trials have been conducted by CAPFs on the basis of No Cost No Commitment (NCNC).

ix. The process of finalizing Qualitative Requirements and Trial Directives (QRs/TDs) has been simplified by delegating the powers for approving QRs/TDs to DGs of the nodal CAPFs.

x. Ministry of Home Affairs (MHA) - Defence Research and Development Organization (DRDO) collaboration has been envisioned to fruitfully utilize DRDO's Research and Development (RandD) capabilities in line with developing state-of-the-art technologies/systems that can be used by CAPFs/State Police Forces engaged in Low Intensity conflicts (LIC) operations. The DRDO designed and developed products/systems are being procured by CAPFs through Development cum Production Partner (DcPP) of DRDO/Transfer of Technology (ToT) holders of DRDO.

वरिष्ठ नागरिकों के कल्याण हेतु योजनाएं

1222. श्री आलोक शर्मा:

श्री विनोद लखमशी चावड़ा:

श्री दामोदर अग्रवाल:

श्री मुकेश राजपूत:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार वरिष्ठ नागरिकों के कल्याण हेतु योजनाओं और कार्यक्रमों का कार्यान्वयन कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) क्या सरकार वरिष्ठ नागरिकों, जिन्हें उनके प्रियजन, बच्चे और संबंधी उत्पीड़ित करते हैं, के पुनर्वास और उन्हें न्याय दिलाने हेतु कोई कार्य और कार्यकलाप कर रही है अथवा कोई योजना कार्यान्वित कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ग) क्या वरिष्ठ नागरिकों के स्वास्थ्य परिचर्या हेतु कोई योजना है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

- (घ) क्या सरकार किसी योजना पर कार्य कर रही है क्योंकि बढ़ती हुई जनसंख्या के साथ-साथ भविष्य में वृद्धों की संख्या में वृद्धि होने की संभावना है और क्या इस संबंध में कोई सर्वेक्षण कराए जाने की संभावना है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ड.) सम्पूर्ण देश में कार्यशील वृद्धाश्रमों को प्रदान की गई वित्तीय सहायता का ब्यौरा क्या है और किस प्रकार की वित्तीय सहायता प्रदान की गई है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा):

(क) और (घ) सामाजिक न्याय और अधिकारिता मंत्रालय वरिष्ठ नागरिकों को सहायता एवं सुरक्षा प्रदान करने के लिए अटल वयो अभ्युदय योजना (एवीवाईवाई) नामक योजना कार्यान्वित कर रहा है। इस योजना के निम्नलिखित सात घटक हैं:-

- i. **एकीकृत वरिष्ठ नागरिक कार्यक्रम (आईपीएसआरसी)** – वरिष्ठ नागरिक गृहों (वृद्धाश्रमों), सतत देखभाल गृहों आदि के संचालन और रखरखाव के लिए गैर-सरकारी/स्वैच्छिक संगठनों को अनुदान सहायता प्रदान की जाती है। वहां रहने वाले वरिष्ठ नागरिकों को आश्रय, पोषण, चिकित्सा और मनोरंजन जैसी सुविधाएं निःशुल्क प्रदान की जाती हैं।
- ii. **वरिष्ठ नागरिकों के लिए राज्य कार्य योजना (एसएपीएसआरसी)** - वरिष्ठ नागरिकों के लिए राज्य कार्य योजना (एसएपीएसआरसी) के तहत, राज्य सरकार वरिष्ठ नागरिकों के कल्याण के लिए राज्य कार्य योजना को लागू करती है। जागरूकता सृजन, संवेदीकरण, मोतियाबिंद सर्जरी और राज्य विशिष्ट कार्यक्रमों जैसी गतिविधियों के लिए राज्यों/संघ राज्य क्षेत्रों को अनुदान सहायता प्रदान की जाती है।
- iii. **एल्डरलाइन** - वरिष्ठ नागरिकों की शिकायत निवारण और केंद्र एवं राज्य सरकारों द्वारा क्रियान्वित किए जा रहे अधिनियम, योजनाओं और कार्यक्रमों के बारे में जागरूकता पैदा करने के लिए दिनांक 01.10.2021 को टोल फ्री नंबर 14567 पर राष्ट्रीय हेल्पलाइन अर्थात् 'एल्डरलाइन' शुरू की गई थी।

- iv. **राष्ट्रीय वयोश्री योजना (आरवीवाई)** - सामाजिक न्याय और अधिकारिता विभाग राष्ट्रीय वयोश्री योजना (आरवीवाई) के योजना घटक को कार्यान्वित कर रहा है, जिसका उद्देश्य 15000/- रुपये से कम मासिक आय वाले और आयु-संबंधी दिव्यांगताओं/विनियोग्यताओं से पीड़ित वरिष्ठ नागरिकों को ऐसे शारीरिक सहायक उपकरण और जीवन सहायक यंत्र उपलब्ध कराना है, जो उनके शारीरिक कार्यों को लगभग सामान्य स्थिति में ला सकें। यह योजना दिनांक 01.04.2017 को शुरू की गई थी। इस योजना का क्रियान्वयन एकमात्र कार्यान्वयन एजेंसी के रूप में 'कृत्रिम अंग विनिर्माण निगम (एलिम्को)' (सामाजिक न्याय और अधिकारिता मंत्रालय के तहत एक केंद्रीय सार्वजनिक क्षेत्र उपक्रम) के माध्यम से किया जाता है।
- v. **सीनियरकेयर एजिंग ग्रोथ इंजन (एसएजीई)** - एसएजीई योजना घटक का उद्देश्य वृद्धजनों द्वारा आम तौर पर सामना की जाने वाली समस्याओं के लिए अनोखे और अभिनव समाधानों को बढ़ावा देना है। इस योजना घटक के तहत, वृद्धजनों के कल्याण के लिए उत्पादों, प्रक्रियाओं और सेवाओं को विकसित करने हेतु अभिनव स्टार्ट-अप की पहचान की जाती है और उन्हें प्रोत्साहित किया जाता है। स्टार्ट-अप का चयन पारदर्शी प्रक्रिया के माध्यम से किया जाता है और फंड इक्विटी के रूप में प्रदान किए जाते हैं, बशर्ते कि सरकारी निवेश फर्म की कुल इक्विटी का 49% से अधिक न हो।
- vi. **जराचिकित्सा सेवा प्रदाता प्रशिक्षण** - इस योजना घटक का मुख्य उद्देश्य जराचिकित्सा सेवा प्रदाताओं के क्षेत्र में आपूर्ति और बढ़ती मांग के अंतर को पाटना है ताकि वरिष्ठ नागरिकों को अधिक प्रोफेशनल सेवाएं प्रदान की जा सकें और साथ ही वृद्धावस्था के क्षेत्र में प्रोफेशनल सेवा प्रदाताओं का एक कैडर तैयार किया जा सके।
- vii. **वरिष्ठ नागरिकों के लिए अन्य पहल:** स्वस्थ और सक्रिय वृद्धावस्था की समस्याओं का समाधान करने के लिए देश भर में कई पहलों को क्रियान्वित किया गया है।

(ख) माता-पिता और वरिष्ठ नागरिकों के भरण-पोषण तथा कल्याण के लिए 'माता-पिता और वरिष्ठ नागरिकों का भरण-पोषण तथा कल्याण अधिनियम, 2007 (एमडब्ल्यूपीएससी अधिनियम)' अधिसूचित किया गया है। एमडब्ल्यूपीएससी अधिनियम की धारा 7 में न्यायाधिकरणों के गठन का प्रावधान है, जिसकी अध्यक्षता ऐसे अधिकारी द्वारा की जाएगी

जिसका दर्जा राज्य के उप-मंडलीय मजिस्ट्रेट के पद से नीचे का नहीं होगा। अधिनियम की धारा 9 के अनुसार ये न्यायाधिकरण बच्चों/रिश्तेदारों द्वारा वरिष्ठ नागरिकों की उपेक्षा किए जाने अथवा वरिष्ठ नागरिक द्वारा स्वयं का भरण-पोषण न कर पाने की स्थिति में बच्चों/रिश्तेदारों द्वारा उनके भरण-पोषण से इंकार करने पर, इसके लिए आदेश जारी कर सकते हैं। इसके अलावा, उक्त अधिनियम की धारा 24 और 25 के अनुसार, वरिष्ठ नागरिकों को संकट में छोड़ने के इरादे से उनका परित्याग और उत्पीड़न एक दंडनीय अपराध है, जिसके लिए तीन महीने तक का कारावास या पांच हजार रुपये तक का जुर्माना या दोनों हो सकते हैं।

(ग) सरकार ने फ्लैगशिप योजना आयुष्मान भारत प्रधानमंत्री जन आरोग्य योजना (एबी पीएम-जेएवाई) के स्वास्थ्य कवरेज को 70 वर्ष और उससे अधिक आयु के सभी वरिष्ठ नागरिकों के लिए बढ़ा दिया है, चाहे उनकी आय कुछ भी हो। इसके अलावा, स्वास्थ्य एवं परिवार कल्याण मंत्रालय वरिष्ठ नागरिकों के स्वास्थ्य को सुनिश्चित करने के लिए राष्ट्रीय वृद्धजन स्वास्थ्य देखभाल कार्यक्रम (एनपीएचसीई) योजना का क्रियान्वयन करता है। इस कार्यक्रम की मुख्य विशेषताएं इस प्रकार हैं: (i) समुदाय आधारित प्राथमिक स्वास्थ्य देखभाल दृष्टिकोण, (ii) पीएचसी/सीएचसी स्तर पर समर्पित सेवा, (iii) 10 बिस्तरों वाले वार्डों के साथ जिला अस्पतालों में समर्पित सुविधाएं, (iv) वृद्धजनों के लिए समर्पित तृतीयक स्तर की चिकित्सा सुविधाएं प्रदान करने के लिए क्षेत्रीय जराचिकित्सा केंद्रों को मजबूत बनाना, (v) मास मीडिया, लोक मीडिया और अन्य संचार चैनलों का उपयोग करके सूचना, शिक्षा और संचार (आईईसी) और (vi) जराचिकित्सा में कार्यक्रम और अनुसंधान की निरंतर निगरानी तथा स्वतंत्र मूल्यांकन और एनपीएचसीई का कार्यान्वयन (vii) राष्ट्रीय स्वास्थ्य मिशन के तृतीयक घटक का नाम बदलकर वर्ष 2016-17 में राष्ट्रीय वरिष्ठ जन स्वास्थ्य योजना कर दिया गया है जिसके अंतर्गत 17 क्षेत्रीय जराचिकित्सा केन्द्र तथा 02 राष्ट्रीय वृद्धावस्था केन्द्र स्थापित किए गए हैं।

(ड) एकीकृत वरिष्ठ नागरिक कार्यक्रम (आईपीएसआरसी) के योजना घटक के अंतर्गत वृद्धाश्रमों को अनुदान सहायता जारी की जाती है। योजना के दिशा-निर्देशों के अनुसार, चयनित संगठनों को वार्षिक अनुदान दो बराबर छमाही किस्तों में जारी किया जाता है। दूसरी किस्त परियोजना निगरानी इकाई (पीएमयू) की निरीक्षण रिपोर्ट प्राप्त होने और अनुदान प्राप्त करने वाले संगठन द्वारा अन्य अपेक्षित दस्तावेज प्रस्तुत करने के बाद जारी की जाती है।

DISCRIMINATION AGAINST SCs AND STs**1223. SHRI HIBI EDEN:**

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether discrimination against Scheduled Castes (SCs)/Scheduled Tribes (STs) have increased in the country during the last ten years, if so, the details thereof and the reasons therefor particularly in Central Universities and Public Sector Units and IITs/AIIMS;
- (b) the details and the number of cases found in Central Universities, IITs/AIIMS and other Public Sector Units in this regard;
- (c) the details of measures taken by the Government to prevent such discrimination in Central Offices and Central Universities; and
- (d) the details of implementation and monitoring of the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, in the workplace and academic institutions?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE):**

(a) and (b) National Crimes Record Bureau (NCRB) compiles and publishes statistical data on crimes in its publication 'Crime in India'. The published reports are available till the year 2022. As per the NCRB data, the details of number of cases registered under crime/atrocities against the Scheduled Castes and the Scheduled Tribes during the year 2013 to 2022 is given in the enclosed **Statement**. Growing awareness, wider publicity and Capacity Building of Police Personnel are some of the reasons for more cases being registered under the SC/ST (PoA) Act, 1989. Data regarding discrimination against SCs/STs in the Educational Institutions and Public sector Units is not centrally maintained.

(c) and (d) Two Acts were enacted *i.e.* the Protection of Civil Rights {PCR} Act, 1955, which prescribes punishment for enforcement of any disability arising from practice of 'untouchability' and The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 to prevent the commission of offences of atrocities against members of Scheduled Castes(SCs) and Scheduled Tribes(STs). For the effective implementation of these Acts, the Department of Social Justice and Empowerment is running Centrally Sponsored Scheme and National Helpline Against Atrocities (NHAA) to facilitate the members of Scheduled Castes and the Scheduled Tribes. The provisions of the SC/ST (PoA) Act, 1989 are applicable in Central Offices/Institutions also.

National Commission for Scheduled Castes (NCSC) and National Commission for Scheduled Tribes (NCST) provide safeguards against the exploitation of Scheduled Castes and Scheduled Tribes to promote and protect their social, educational, economic and cultural interests respectively.

In order to reduce the discrimination against Scheduled Castes (SCs) and Scheduled Tribes (STs) in Central Universities, various steps have been taken which inter-alia include setting up of SC/ST students' cells, Equal Opportunity Cell, Student Grievance Cell, Student Grievance Redressal Committee, Liaison Officers, etc. in Higher Educational Institutions (HEIs) and issuance of regulations to safeguard the interest of students including SC/ST students. The All India Council of Technical Education has also framed strict norms to prohibit such incidents in the institutions, managed by it.

To ensure effective coordination to devise ways and means to curb offences related to untouchability and atrocities against the members of Scheduled Castes and Scheduled Tribes,

and to ensure the effective implementation of the Protection of Civil Rights Act, 1955, and the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989, a Committee has been constituted under the chairpersonship of the Hon'ble Minister for Social Justice and Empowerment. Further, at the state level, there is a three-tier monitoring mechanism as per the SC/ST (PoA) Rules 1995: the State Level Vigilance and Monitoring Committee, chaired by the Chief Minister; the District Level Vigilance and Monitoring Committees, chaired by the District Magistrate; and the Sub-Division Level Vigilance and Monitoring Committees, chaired by the Sub Divisional Magistrate at the sub-division level.

STATEMENT

Cases registered under crime against Scheduled Castes/ Scheduled Tribes during the year 2013-2022

Year	Number of Cases registered		
	SC	ST	Total
2013	39408	6793	46201
2014	40401	6827	47228
2015	38670	6276	44946
2016	40801	6568	47369
2017	43203	7125	50328
2018	42793	6528	49321
2019	45961	7570	53531
2020	50291	8272	58563
2021	50900	8802	59702
2022	57582	10064	67646
Source:- National Crime Records Bureau, Ministry of Home Affairs			

ATROCITIES AGAINST WOMEN**1224. SHRI TEJASVI SURYA:**

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) whether there are any provisions for enhancing capacity and training of agencies, investigators and prosecutors in cases of atrocities against women and children under the Scheme on 'Safety of Women';
- (b) if so, the number of persons are being trained for the above; and
- (c) the category of persons who can be or will be trained under this scheme, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

(a) to (c) “Police” and “Public Order” are State subjects under the Seventh Schedule to the Constitution of India. The responsibilities to maintain law and order, protection of life and property of the citizens including investigation, prosecution of crime and criminals, and related forensic science facilities, are with the State/Union Territory concerned.

Under the umbrella scheme "Safety of Women", the Government is undertaking training for Investigating Officers, Prosecutors, and Medical Officers from States/UTs in collection, storage and handling of DNA evidence and use of Sexual Assault Evidence Collection Kits. So far 33,357 Investigating Officers, Prosecutors and Medical Officers have been trained by the Bureau of Police Research and Development (BPRandD) and the LNjN National Institute of Criminology and Forensic Sciences (now Delhi campus of the National Forensic Sciences University). The Ministry of Home Affairs has also distributed 18020 Sexual Assault Evidence Collection Kits to the States/UTs as part of this training.

It is targeted to train approximately 5000 Investigating Officers / Prosecutors from States/UTs every year.

AGRICULTURAL PRODUCTIVITY

1225. SHRI ARVIND DHARMAPURI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state;

- (a) whether the Ministry maintains a record of agricultural productivity per unit of land for major crops in the country;
- (b) if so, the details of the said agricultural productivity over the last five years, State/UT-wise;
- (c) the details of central programmes focused on enhancing productivity and resource efficiency with a specific focus on increasing crop yield in Telangana and Andhra Pradesh;
- (d) whether any steps have been taken to address poor soil health under the Soil Health Card scheme in parts of Telangana; and
- (e) if so, the details thereof along with details of the funds allocated and utilized under the Soil Health Card Mission?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) to (c) The details of agricultural productivity of major crops over the last five years, State/UT-wise is given in the enclosed **Statement – I**.

National Food Security and Nutrition Mission (NFSNM) is a crop production-oriented scheme which is being implemented in 28 States including Telangana and Andhra Pradesh and

2 UTs viz; JandK and Ladakh with the objective to increase production through area expansion and productivity enhancement.

(d) and (e) Soil Health Card (SHC) and Soil Health Management (SHM), introduced in the year 2014-15 to assist State Governments to issue Soil Health Cards (SHCs) to all farmers in the country. SHC and SHM has been merged as Soil Health and Fertility of Rashtriya Krishi Vikas Yojana (RKVY) from the year 2022-23. Soil Health Cards (SHC) assist States/UTs in promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers including secondary and micro nutrients in conjunction with organic manures and bio-fertilizers for improving soil health and its productivity. This scheme has sub-components like setting up/ strengthening of Soil Testing, Fertilizers/ Bio-fertilizers and Organic Fertilizers Quality Control Labs, promoting Micro-nutrients, and testing soil samples to issue Soil Health Cards. Soil Samples are processed through standard procedures and analysed for various parameters viz, pH, electrical conductivity (EC), Organic Carbon, available N, P, K, S and micro-nutrients (Zn, Cu, Fe, Mn and B). Soil Health Card provides information to farmers on nutrient status of their soil and recommendation on appropriate dosage of nutrients to be applied for improving soil health and its fertility. The action taken under along with details of the funds allocated and utilized SHC in the State of Telangana are given in the enclosed **Statement -II.**

STATEMENT-I

The details of agricultural productivity of major crops over the last five years, State/UT-wise

Rice

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
A and N Islands	3154	2133	2133	2107	2100

Andhra Pradesh	3765	3393	3392	3730	3822
Arunachal Pradesh	1833	1847	1849	1854	1856
Assam	2176	2209	1862	2426	2413
Bihar	2182	2233	2496	2453	2541
Chandigarh	5500	5500	5500	3950	4979
Chhattisgarh	1848	1889	2134	2602	2539
Dadra And Nagar Haveli	2160	2078	2069	2073	2068
Daman And Diu	2133	1956	1936	#	#
Delhi	2877	3200	3106	3067	3067
Goa	2605	2673	2795	2804	2916
Gujarat	2193	2367	2355	2530	2485
Haryana	3334	3334	3605	3362	3822
Himachal Pradesh	1980	2052	2532	1942	2474
Jammu And Kashmir	2093	2173	1834	2202	2482
Jharkhand	2219	1951	2028	1747	1378
Karnataka	3067	3072	3089	3223	3282
Kerala	3056	3091	2488	3108	2762
Madhya Pradesh	2370	2085	2283	2057	2080
Maharashtra	1866	2109	2178	2269	2304
Manipur	2195	2667	2836	1874	2042
Meghalaya	2734	2750	2741	2591	2456
Mizoram	1704	1764	1744	1151	1610
Nagaland	1675	1679	1234	1751	1753
Odisha	2122	2182	2353	2030	2081
Puducherry	3254	2756	2984	3304	3133
Punjab	4034	4366	4340	4193	4516
Rajasthan	2189	2739	2436	2464	2786
Sikkim	1858	1861	1861	1241	1242
Tamil Nadu	3760	3379	3566	3500	3235
Telangana	3694	3206	3395	3406	3602
Tripura	3031	3045	3171	3263	3263
Uttar Pradesh	2705	2733	2678	2737	2772

Uttarakhand	2665	2814	2786	2548	2647
West Bengal	2892	2958	2995	3057	3064
All India	2722	2717	2798	2838	2882

Merged with Dadra and Nagar Haveli

Source: DA and FW

Wheat

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
Arunachal Pradesh	1970	1970	1974	1977	1974
Assam	1273	1379	1248	1322	1434
Bihar	2595	2767	2780	2958	3150
Chandigarh	4500	4500	5000	4696	5000
Chhattisgarh	1050	1551	1229	1427	1350
Delhi	4316	4360	4500	4650	4650
Gujarat	3268	3205	3205	3248	3027
Haryana	4687	4834	4533	4704	4723
Himachal Pradesh	1970	1712	1714	1853	2480
Jammu And Kashmir	2002	1985	2066	2062	2062
Jharkhand	2046	2337	2282	2146	2110
Karnataka	1198	1291	1287	1373	1309
Ladakh	*	1600	1600	1553	1553
Madhya Pradesh	2993	2989	3535	3179	3012
Maharashtra	1697	1839	1894	1948	1899
Manipur	2502	2535	2457	2481	2600
Meghalaya	1935	1935	1935	1790	1790
Nagaland	1831	1834	1688	1838	1840
Odisha	1390	1640	1705	1548	1894
Punjab	5003	4868	4216	4748	5045
Rajasthan	3501	3676	3913	3807	3540
Sikkim	1082	1154	1155	1155	1160
Telangana	1842	2640	2009	2073	1714
Tripura	2230	2071	2071	2048	2048

Uttar Pradesh	3432	3604	3604	3531	3708
Uttarakhand	2861	3062	2896	2916	3244
West Bengal	2708	3077	2974	3088	3127
All India	3440	3521	3537	3521	3559

* Included in Jammu and Kashmir

Source: DAandFW

Maize

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
A and N Islands	--	2680	2680	2260	2410
Andhra Pradesh	6701	5917	5553	7138	6225
Arunachal Pradesh	1550	1570	1575	1579	1581
Assam	3495	3594	3965	3698	5143
Bihar	2975	3211	4026	5854	5975
Chandigarh	3000	3000	2875	2875	3000
Chhattisgarh	2691	2996	3017	3267	3144
Delhi	5100	5091	5100	5120	5111
Gujarat	1815	1717	2090	2140	2244
Haryana	2833	3026	3133	3328	3685
Himachal Pradesh	2540	2727	2970	2654	2403
Jammu And Kashmir	2015	1759	1986	1979	2041
Jharkhand	1989	2186	2231	1910	2098
Karnataka	2990	3107	3279	3092	2855
Kerala	1239	1074	2614	2943	2554
Madhya Pradesh	2899	2763	3291	3191	2812
Maharashtra	1740	2978	2865	2913	1847
Manipur	2228	2340	2266	2220	2256
Meghalaya	2298	2300	2302	2265	2265
Mizoram	1727	1807	1703	1674	1671
Nagaland	1984	1988	1559	2003	1999
Odisha	2904	2909	2780	2980	3480
Punjab	3581	3665	3930	4393	3827

Rajasthan	1355	2285	2149	2277	2464
Sikkim	1769	1770	1773	1787	1793
Tamil Nadu	7424	6408	7066	7007	6239
Telangana	5347	6782	5403	5557	5671
Tripura	1570	1962	2046	2338	2338
Uttar Pradesh	2323	2352	2170	2191	2417
Uttarakhand	1921	2074	2486	2305	2444
West Bengal	6647	6752	6989	6285	6633
All India	3006	3199	3387	3545	3351

Source: DAandFW

Shree Anna*

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
Andhra Pradesh	2179	2624	2363	2826	2543
Arunachal Pradesh	1025	1030	1033	1036	1037
Assam	619	656	664	799	775
Bihar	930	993	1004	1003	962
Chhattisgarh	341	285	495	495	581
Dadra And Nagar Haveli	1653	1652	1667	1605	1624
Daman And Diu	1150	1509	1530	#	#
Delhi	1349	1907	1527	1726	1709
Gujarat	1997	2099	2310	2473	2410
Haryana	1980	2276	2235	2195	2141
Himachal Pradesh	961	886	737	712	691
Jammu And Kashmir	329	405	558	586	513
Jharkhand	859	853	872	781	970
Karnataka	1390	1441	1254	1331	1206
Kerala	971	1118	1518	1588	771
Madhya Pradesh	1836	1981	2129	2072	2117
Maharashtra	787	871	938	933	953
Meghalaya	941	941	960	921	921

Nagaland	1112	1112	948	1118	1099
Odisha	629	662	674	820	819
Puducherry	2358	2412	2221	2457	2972
Punjab	635	640	635	690	785
Rajasthan	1042	1049	981	1088	1018
Sikkim	1037	1038	1041	1043	1048
Tamil Nadu	1620	1560	1380	1287	1364
Telangana	1392	1631	1659	1814	2242
Tripura	822	806	812	984	984
Uttar Pradesh	1987	2103	2055	2051	2003
Uttarakhand	1395	1455	1507	1528	1534
West Bengal	1068	991	1126	1114	917
All India	1248	1322	1302	1364	1337

* - includes Jowar, Bajra, Ragi and Small Millets

Merged with Dadra and Nagar Haveli

Source: DAandFW

Tur

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
Andhra Pradesh	486	363	271	323	413
Arunachal Pradesh	869	--	879	889	891
Assam	864	856	858	865	860
Bihar	1681	1606	1607	1869	1688
Chhattisgarh	628	599	574	691	595
Gujarat	991	1186	1161	1163	1163
Haryana	1120	1250	1181	1180	1180
Himachal Pradesh	650	875	875	870	870
Jharkhand	1048	1104	1129	1144	1149
Karnataka	729	759	666	701	747
Kerala	1668	1647	1652	1680	1657
Madhya Pradesh	1103	1305	844	762	885

Maharashtra	907	1042	1042	787	803
Manipur	898	1018	982	981	840
Meghalaya	1298	1302	1305	1305	1305
Mizoram	940	1030	1022	1080	1120
Nagaland	910	919	880	950	951
Odisha	1124	1166	1036	1062	1062
Punjab	1095	1163	1014	1107	1127
Rajasthan	586	879	915	899	951
Tamil Nadu	1273	1049	936	1039	987
Telangana	903	775	769	882	812
Tripura	802	780	783	797	797
Uttar Pradesh	980	1005	1223	1039	932
Uttarakhand	851	1185	1066	994	959
West Bengal	852	1210	1569	1628	1620
All India	859	914	861	814	827

Source: DA

Gram

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
Andhra Pradesh	1218	1136	1023	1388	994
Assam	698	739	740	766	837
Bihar	730	1052	1053	1076	974
Chhattisgarh	231	887	725	912	828
Delhi	2000	2000	2000	2000	2000
Gujarat	1568	1568	1908	1699	1714
Haryana	1072	1005	1194	911	1027
Himachal Pradesh	1070	1024	1231	1020	1020
Jharkhand	1197	1257	1186	1172	1167
Karnataka	782	625	689	680	605
Madhya Pradesh	1417	1488	1514	1468	1381
Maharashtra	1096	1074	1145	1074	1055

Manipur	917	925	928	979	980
Meghalaya	1072	1072	1072	1078	1078
Nagaland	842	842	840	827	842
Odisha	779	773	778	763	763
Punjab	1219	1322	1214	1046	1395
Rajasthan	1079	1072	1167	934	1081
Tamil Nadu	926	926	926	926	926
Telangana	1532	1667	1409	1568	1686
Tripura	619	636	634	660	660
Uttar Pradesh	1371	1243	1346	1321	1153
Uttarakhand	763	751	790	800	900
West Bengal	1313	1259	1206	1271	1242
All India	1142	1192	1261	1172	1151

Source: DAandFW

Urad

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
A and N Islands	533	400	400	360	333
Andhra Pradesh	1086	929	1059	1249	1126
Arunachal Pradesh	937	949	952	960	961
Assam	598	651	661	645	670
Bihar	886	890	930	954	959
Chhattisgarh	331	370	368	368	383
Gujarat	737	746	721	726	808
Haryana	391	560	509	529	529
Himachal Pradesh	730	719	719	719	710
Jharkhand	869	872	903	886	887
Karnataka	488	576	495	466	458
Kerala	--	--	786	802	708
Madhya Pradesh	281	341	547	649	678
Maharashtra	444	636	484	630	396

Manipur	893	1027	955	992	860
Nagaland	819	819	933	823	823
Odisha	368	344	340	382	411
Puducherry	612	606	716	547	908
Punjab	578	614	441	418	439
Rajasthan	246	390	366	420	505
Sikkim	936	940	943	944	945
Tamil Nadu	783	559	660	675	505
Telangana	1212	1313	1130	1222	1233
Tripura	671	753	721	790	790
Uttar Pradesh	434	573	520	465	647
Uttarakhand	943	1069	1203	1017	961
West Bengal	692	661	687	726	739
All India	459	538	599	657	656

Source: DAandFW

Moong

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
A and N Islands	597	420	420	370	403
Andhra Pradesh	808	772	861	1010	973
Arunachal Pradesh	1027	1034	1037	1042	1043
Assam	719	787	740	758	800
Bihar	664	560	694	778	714
Chhattisgarh	389	398	407	466	359
Gujarat	772	712	810	742	818
Haryana	595	675	661	646	677
Himachal Pradesh	710	631	497	490	490
Jammu And Kashmir	428	441	392	384	405
Jharkhand	809	830	803	794	873
Karnataka	369	402	361	383	315
Kerala	--	--	636	657	654

Madhya Pradesh	741	1179	1209	1135	1196
Maharashtra	390	517	479	582	380
Manipur	896	1014	959	1000	900
Nagaland	1042	1063	959	1128	1128
Odisha	336	246	354	367	392
Puducherry	264	217	228	605	252
Punjab	866	969	1238	1034	914
Rajasthan	560	551	354	505	345
Tamil Nadu	445	367	379	361	331
Telangana	803	507	704	721	761
Tripura	665	697	671	782	782
Uttar Pradesh	570	709	632	590	596
West Bengal	431	733	757	754	873
All India	548	601	570	663	598

Source: DAandFW

Groundnut

(Kg/Ha.)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
A and N Islands	--	550	545	600	--
Andhra Pradesh	1284	891	626	1011	1038
Arunachal Pradesh	981	990	993	939	940
Bihar	1020	1021	1021	1021	1022
Chhattisgarh	1524	1524	1725	1499	1619
Goa	2503	2230	2025	1582	1584
Gujarat	2751	1911	2259	2570	2739
Haryana	1201	1020	1044	1066	1066
Himachal Pradesh	1160	955	957	950	950
Jharkhand	1103	1098	1154	1167	1236
Karnataka	998	999	846	1248	648
Kerala	1256	1270	1319	1540	1446
Madhya Pradesh	1587	1786	1722	1912	2051

Maharashtra	1063	1318	1255	1278	1257
Manipur	868	889	667	863	880
Nagaland	1048	1066	966	1043	1070
Odisha	1471	2023	1901	1881	1989
Puducherry	3000	3000	2988	2951	3000
Punjab	1980	1980	1985	1717	1740
Rajasthan	2191	2256	2132	2400	2276
Tamil Nadu	2980	2502	2812	2598	2694
Telangana	2391	2286	2257	2448	2450
Tripura	1420	1468	1449	1492	1492
Uttar Pradesh	942	1209	1139	1168	1172
Uttarakhand	1089	1852	1511	1629	1596
West Bengal	2198	2363	2544	2561	3060
All India	2063	1703	1777	2075	2163

Source: DAandFW

Soybean

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
Andhra Pradesh	1747	1544	1547	1838	1364
Arunachal Pradesh	1418	1426	1433	1419	1421
Bihar	754	462	746	957	676
Chhattisgarh	1105	734	635	973	949
Gujarat	1318	1357	1630	1682	1386
Himachal Pradesh	1710	799	769	790	790
Jharkhand	858	747	880	802	1556
Karnataka	1183	1212	1147	1184	1062
Madhya Pradesh	789	639	978	969	903
Maharashtra	1170	1460	1197	1343	1028
Manipur	870	874	671	864	960
Meghalaya	1906	1912	1922	1929	1929
Mizoram	1561	1585	1531	1190	1300

Nagaland	1262	1265	1182	1248	1260
Rajasthan	469	969	801	1023	1038
Sikkim	976	976	976	976	--
Telangana	1808	1503	1731	1612	1483
Uttar Pradesh	513	687	521	545	627
Uttarakhand	1111	1219	1380	1265	1162
West Bengal	779	848	798	817	736
All India	921	976	1069	1145	985

Source: DAandFW

Rapeseed and Mustard

(Kg/Ha)

State / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
Andhra Pradesh	485	641	645	742	545
Arunachal Pradesh	1019	1029	1034	1038	1043
Assam	617	647	644	788	786
Bihar	1187	1271	1125	1175	1263
Chhattisgarh	416	517	514	520	441
Delhi	1261	1261	1300	1375	1600
Gujarat	1932	1976	1995	1966	1896
Haryana	1793	2028	1914	1701	1816
Himachal Pradesh	570	817	808	810	810
Jammu And Kashmir	899	657	785	879	879
Jharkhand	794	798	819	834	801
Karnataka	0	209	225	--	188
Madhya Pradesh	1538	1745	1379	1379	1470
Maharashtra	330	360	348	317	381
Manipur	840	857	670	745	720
Meghalaya	936	937	940	940	940
Mizoram	714	731	614	729	761
Nagaland	1012	1020	1037	1060	1080
Odisha	293	280	323	350	363

Punjab	1482	1595	1579	1604	1611
Rajasthan	1366	1675	1716	1468	1529
Sikkim	878	878	878	878	870
Tamil Nadu	233	233	233	233	238
Telangana	1706	1210	922	1316	--
Tripura	845	849	841	848	848
Uttar Pradesh	1260	1438	1368	1497	1462
Uttarakhand	967	878	833	940	1005
West Bengal	1167	1250	1218	1243	1244
All India	1331	1524	1497	1428	1444

Source: DAandFW

Sugarcane

(Kg/Ha)

States / UTs	2019-20	2020-21	2021-22	2022-23	2023-24
A and N Islands	93846	--	20043	23750	17100
Andhra Pradesh	78186	75248	77562	73893	80533
Arunachal Pradesh	21500	21589	21550	21560	21561
Assam	41010	35845	38969	43589	47231
Bihar	60649	54766	56949	60627	59777
Chhattisgarh	50000	55670	56040	56890	57160
Goa	66194	65382	66172	62110	57527
Gujarat	71890	77327	78306	74344	71621
Haryana	80274	86179	81918	82232	83582
Himachal Pradesh	19971	15447	15190	15440	15440
Karnataka	89000	96000	96000	90000	77000
Kerala	127190	115810	11401	108740	116120
Madhya Pradesh	59470	57270	57840	70040	66000
Maharashtra	84280	92000	92000	91200	78000
Manipur	--	56561	56561	57557	56100

Meghalaya	3000	3000	3000	3017	3017
Mizoram	30150	31198	28709	28260	23390
Nagaland	43510	45520	28695	43570	43571
Odisha	56423	54473	56398	53781	57402
Puducherry	140000	140000	--	120000	123000
Punjab	80242	83841	82153	83123	83254
Rajasthan	73038	79111	75845	87956	82975
Tamil Nadu	107615	104030	109240	111080	105000
Telangana	77418	79590	102306	105097	90116
Tripura	52940	56486	55016	55718	55718
Uttar Pradesh	81313	81807	82300	80244	81346
Uttarakhand	75410	80000	80000	80000	82646
West Bengal	79657	75427	83834	78197	66583
All India	80497	83566	84906	83349	78953

Source: DAandFW

STATEMENT-II

The action taken under along with details of the funds allocated and utilized SHC in the State of Telangana

Telangana**Soil Health Cards Generated and Distributed**

(In number)

Year	Target for Soil Health Cards	Soil Health Cards Distributed
Cycle-I (2015-17)	5720737	5720737
Cycle-II (2017-19)	4842509	4842509
Model Village Programme (2019-20)	110664	110664
2020-21	0	165527
2021-22	0	0
2022-23	0	0
2023-24	300000	0
2024-25	159000	21116
Total	11132910	10860553

Fund Release and Expenditure from 2014-15 to 2024-25:

(Rs. in lakh)

Year	Allocation	Released	Expenditure
2014-15	463.33	463.33	463.33
2015-16	891.92	520.42	520.42
2016-17	1743.17	909.25	909.25
2017-18	1863.11	1507.44	1507.44
2018-19	1458.81	2098.67	498.92
2019-20	1924.27	2209.00	783.97
2020-21	249.60	0.00	0.00
2021-22	120.00	0.00	0.00
2022-23	151.80	0.00	0.00
2023-24	696.00	0.00	0.00
2024-25	644.00	322.00	0.00
Total	10206.01	8030.11	4683.33

Labs registered on Soil Health Card (SHC) Portal:

(In number)

Sl. No.	Number of Soil Testing Labs (STLs)	Static STL	Mobile Lab	Mini Lab	Village Level STL
1	Sanction Labs	40	3	2050	711
2	Grounded Labs	40	4	2050	0
3	Registered on SHC Portal	40	4	1876	0

School Soil Health Programme:

(In number)

Schools	Target for Soil Sample	Sample Collected	SHC Generated
44	2200	499	391

WATER SUPPLY PROJECT IN MANIMAJRA**1226. SHRI MANISH TEWARI:**

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) the current status of the 24×7 water supply project in Manimajra, Chandigarh, which was inaugurated by the Union Home Minister in August 2024;
- (b) whether the project is still in the trial phase, if so, the reasons for the delay in achieving the goal of round-the-clock water supply in the area;
- (c) the measures are being undertaken to address issues such as the irregular supply of undrinkable and muddy water as reported in the area;
- (d) the details of the loan taken for the 24×7 water supply project in Manimajra, including its repayment structure, interest rates, and the financial liability it imposes on the residents of Chandigarh; and
- (e) the details of the revenue and expenditure of the Municipal Corporation of Chandigarh during the last five years, year-wies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

- (a) to (d) The 24x7 Water Supply Project in Manimajra, Chandigarh was commissioned in August, 2024 under Smart Cities Mission. The physical infrastructure and trial run of the project has been completed. Under the project, to cater to the grievances, a Consumer Grievance Cell and helpline number has been established. Since, the project is funded under Smart Cities fund, no loan has been taken.
- (e) The detail of revenue and expenditure of Municipal Corporation, Chandigarh for the last five years is under: -

(Rs. in Crore)

Year	Revenue	Expenditure
2019-20	646.28	701.24
2020-21	768.11	710.61
2021-22	842.00	760.82
2022-23	894.00	943.00
2023-24	888.00	991.15
Total	4038.39	4106.82

INDIAN CAPITAL GOODS SECTOR

1227. SHRI DURAI VAIKO:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) the details of the activities undertaken by the Government in the districts of Tiruchirappalli and Pudukottai under the Scheme for “Enhancement of Competitiveness in the Indian Capital Goods Sector”, since the inception of the scheme; and
- (b) the details of the fund allocation and utilisation under the scheme since its inception, year-wise?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA):

- (a) Under the Scheme for “Enhancement of Competitiveness in the Indian Capital Goods Sector Phase- II, Ministry of Heavy Industries has sanctioned a Common Engineering Facility Centre (CEFC) at Welding Research Institute (WRI), Trichy- BHEL for imparting skilling in Advanced Welding Technologies. The total project cost is Rs. 87.06 Crore out of which

sanctioned MHI grant is Rs. 69.648 Crore. Under this project, so far more than 7000 welding professionals have been trained. Further, this is a Pan India demand driven Scheme and state-wise distribution/ details are not mandated in the Scheme.

(b) The details of the funds allocated and its utilization under the Scheme for “Enhancement of Competitiveness in the Indian Capital Goods Sector Phase- I and II” is as given under:

(Amount in Rs Crores)

Financial Year	Allocation at RE stage	Funds released
2014-15	24.00	2.80
2015-16	23.00	22.87
2016-17	60.50	59.97
2017-18	110.00	109.72
2018-19	110.50	110.4483
2019-20	102.30	102.16184
2020-21	55.52	54.2197
2021- 22	29.00	28.933925
2022-23	199.60	199.24
2023-24	187.20	83.3431
2024-25	120.00/184.00 *	(As on 03.02.2025) 134.55

* Current allocation

HOSTEL FACILITIES UNDER PM-AJAY

1228. SHRIMATI POONAMBEN MAADAM:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details of the key objectives of the Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY);
- (b) whether the hostel facilities sanctioned under PM-AJAY are benefiting SC students as intended, if so, the details thereof; and
- (c) the details of the number of hostels sanctioned and the number of beneficiaries so far?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE):**

- (a) Pradhan Mantri Anusuchit Jaati Abhyuday Yojana (PM-AJAY) is a Centrally Sponsored Scheme being implemented since 2021-22. Broadly, the Scheme has three components namely (i) 'Adarsh Gram', (ii) 'Grants-in-aid for District/State-level Projects for Socio-Economic betterment of Scheduled Caste(SC) Communities' and (iii) 'Hostel'

The objectives of the Scheme are:

- (i) To improve socio-economic developmental indicators by ensuring adequate infrastructure and requisite services in the SC dominated villages.
- (ii) To reduce poverty of the SC communities by generation of additional employment opportunities through skill development, income generating schemes and other initiatives.
- (iii) To increase literacy and encourage enrolment of SCs in schools and higher educational institutions by providing adequate residential facilities in quality institutions, as well as residential schools where required, especially in the aspirational districts/ SC dominated blocks and elsewhere in India.
- (b) and (c) Construction of hostels under PM-AJAY is one of the means to enable and encourage students belonging to Scheduled Castes (SC) to attain quality education. Such hostels are

beneficial for providing residential facilities to the students hailing from rural and remote areas of the country. Priority is given to regions where there is domination of the SC population, especially in areas lacking adequate hostel facilities for SC students.

Till now, 867 hostels have been sanctioned and 69,795 beneficiaries have availed hostel facilities.

WOMEN ENTREPRENEURS

1229. SHRI ANURAG SINGH THAKUR:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the specific objectives and aims of the Government to achieve through the Memorandum of Understanding (MoU) signed with ten banks, and the manner in which these objectives facilitate credit access for individual women entrepreneurs under the Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM);
- (b) the detailed information on how these MoUs are structured to address employment challenges in rural areas, particularly in promoting individual financing for higher-order enterprises among Self Help Group (SHG) members;
- (c) the manner in which this initiative integrate with ongoing schemes such as the Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) and the NRLM to create a cohesive strategy for rural development and employment generation; and
- (d) the manner in which this initiative align with the "Lakhpati Didi" vision and what is its expected impact on enhancing women's livelihoods, particularly in enabling SHG members to achieve an annual household income of at least Rs. 1,00,000?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI):

(a) Deendayal Antyodaya Yojana-National Rural Livelihood Mission (DAY-NRLM) was launched in 2011 with the objective of organizing the rural poor women into Self Help Groups (SHGs), and continuously nurturing and supporting them to take economic activities till they attain appreciable increase in income over a period of time and come out of abject poverty.

Cumulatively, 10.05 crore women have been mobilized into 90.90 lakh SHGs so far. DAY-NRLM provides funds to create a resource in perpetuity for the community institutions to strengthen their institutional and financial management capacity and build their track record to attract mainstream Bank finance. The total amount of Capitalisation Support (Revolving Funds and Community Investment Funds) provided is Rs. 48,290 crores. Further, the total Bank loans disbursed are Rs. 9.89 lakh crore till January, 2025

To further enable the graduation of the matured SHG members as individual entrepreneurs and create Lakhpati Didis, the Ministry of Rural Development is taking systematic steps. In this direction, Memorandum of Understandings (MoUs) have been signed with eleven Banks to facilitate credit access for individual women for their businesses ventures. The Banks with which MoUs have been signed are State Bank of India, Bank of Maharashtra, Bank of India, Bank of Baroda, Canara Bank, Central Bank of India, Indian Bank, Indian Overseas Bank, Punjab National Bank, UCO Bank and IDBI Bank Ltd. The main objectives of the M O U are :-

1. Implement a demonstrable model of direct bank finance to individual SHG member for setting up viable economic enterprises.
2. Establish structured process and protocol for extending bank finance to individual SHG member.
3. Capacity Building and sensitization of Bank officials and SRLM functionaries towards need of bank finance for women-led enterprises.
4. Create / define new credit products to meet the emerging credit requirements of women-led enterprises.

This will ensure access to finance to individual women members of SHGs.

(b) Banks have designed special credit for individual SHG members to support enterprise financing. These MoUs with Banks will facilitate affordable and hassle free credit to individual SHG members to establish and scale up enterprises/businesses. These enterprises/businesses will enhance the income of SHG members and will also catalyze the employment generation in rural areas.

(c) The MoUs signed under DAY-NRLM aim to provide affordable and timely credit to rural women entrepreneurs of SHG, supporting both farm and non-farm livelihoods. These MoUs enable women entrepreneurs from SHGs to access financing for enterprises, thus creating employment opportunities. By integrating with schemes like DAY-NRLM, the MoUs create a cohesive strategy that addresses financial needs of entrepreneurs and enhance the sustainability of rural enterprises.

(d) The Lakhpati Didi initiative is an outcome of the DAY-NRLM, which aligns directly with the program's vision of empowering rural women and promoting their economic independence.

A Lakhpati Didi is a Self-Help Group (SHG) member whose annual household income is at least Rs. 1,00,000 (Rupees One Lakh) with an average monthly income of at least Rs. 10,000 (Rupees Ten Thousand) sustained for at least 4 agricultural seasons and/or business cycles.

Through partnerships with eleven Banks, a reliable channel has been created for SHG women to access affordable credit with simplified paper work, for setting up businesses. This initiative of promoting entrepreneurship will also facilitate making of Lakhpati Didis.

क्रेडिट गारंटी योजना के अंतर्गत शहरी स्टार्टअप

1230. श्री बृजमोहन अग्रवाल:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) गत तीन वर्षों और वर्तमान वर्ष के दौरान स्टार्टअप्स के लिए क्रेडिट गारंटी योजना (सीजीएसएस) और स्टार्टअप इंडिया सीड फंड योजना (एसआईएसएफएस) के अंतर्गत छत्तीसगढ़ के लाभान्वित शहरी स्टार्टअप्स की जिलेवार संख्या क्या है;
- (ख) क्या सरकार द्वारा छत्तीसगढ़ के चिन्हित शहरों में इन योजनाओं के बारे में जागरूकता लाने और पहुंच बढ़ाने के लिए कोई विशिष्ट उपाय किया गया है;
- (ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (घ) उपरोक्त शहरों में और विशेष रूप से गैर-तकनीकी क्षेत्रों में वित्तीय रूप से समर्थित स्टार्टअप का क्षेत्रवार वितरण क्या है और उनके माध्यम से कितने रोजगार उत्पन्न किए गए हैं;
- (ङ) क्या इन शहरों में साधारण लोगों को योजनाओं का लाभ प्रदान करने में स्टार्टअप्स के समक्ष आने वाली चुनौतियों का मूल्यांकन करने के लिए कोई आकलन किया गया है;
- (च) यदि हां, तो तत्संबंधी परिणाम क्या रहे हैं और सरकार द्वारा उनका समाधान करने के लिए क्या कदम उठाए गए हैं, और

(छ) इन स्टार्टअप्स के सतत विकास को सुनिश्चित करने के लिए अपनाई गई रणनीतियों और उनकी प्रगति पर दृष्टि रखने के लिए निगरानी तंत्र का ब्यौरा क्या है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

(क) स्टार्टअप इंडिया सीड फंड स्कीम (एसआईएसएफएस) को 945 करोड़ रुपये के कॉर्पस के साथ, वर्ष 2021-22 से 4 वर्षों की अवधि के लिए अनुमोदित किया गया है। यह स्कीम, पात्र स्टार्टअप्स को अवधारणा के साक्ष्य, प्रोटोटाइप के विकास, उत्पाद परीक्षण, बाजार में प्रवेश और वाणिज्यीकरण के लिए वित्तीय सहायता प्रदान करती है। एसआईएसएफएस की विशेषज्ञ सलाहकार समिति (ईएसी), निधियों के आबंटन के लिए इन्क्यूबेटर्स का मूल्यांकन और चयन करती है। दिशा-निर्देशों के अनुसार, अनुमोदित इन्क्यूबेटर स्टार्टअप्स का चयन करते हैं। 1 अप्रैल, 2021 से एसआईएसएफएस कार्यान्वित है।

31 दिसंबर 2024 की स्थिति के अनुसार, इस स्कीम के तहत 902.74 करोड़ रुपये की कुल स्वीकृत निधि के साथ 213 इन्क्यूबेटर्स का चयन किया गया है और एसआईएसएफएस के तहत अनुमोदित इन्क्यूबेटर्स ने 2,622 स्टार्टअप को सहायता प्रदान करने के लिए चयनित किया है।

विशेष रूप से छत्तीसगढ़ राज्य के लिए, 31 दिसंबर 2024 की स्थिति के अनुसार एसआईएसएफएस के तहत चयनित इन्क्यूबेटर्स द्वारा 2.03 करोड़ रुपये की स्वीकृत राशि के लिए 18 स्टार्टअप का चयन किया गया है। छत्तीसगढ़ राज्य में पिछले 3 वर्षों अर्थात् 2022, 2023 और 2024 के दौरान चयनित इन्क्यूबेटर्स से सहायता प्राप्त स्टार्टअप का जिले-वार विवरण निम्नानुसार है:

जिला	2022		2023		2024	
	इन्क्यूबेटर्स द्वारा चयनित स्टार्टअप की संख्या	इन्क्यूबेटर्स द्वारा स्टार्टअप को अनुमोदित कुल राशि	इन्क्यूबेटर्स द्वारा चयनित स्टार्टअप की संख्या	इन्क्यूबेटर्स द्वारा स्टार्टअप को अनुमोदित कुल राशि	इन्क्यूबेटर्स द्वारा चयनित स्टार्टअप की संख्या	इन्क्यूबेटर्स द्वारा स्टार्टअप को अनुमोदित कुल राशि

		(करोड़ रुपए में)		(करोड़ रुपए में)		(करोड़ रुपए में)
बिलासपुर	1	0.2	-	-	1	0.00
दुर्ग	-	-	2	0.42	4	0.34
रायपुर	1	0.12	3	0.44	4	0.35
राजनांदगांव	-	-	-	-	1	0.06
कुल	2	0.32	5	0.86	10	0.75

स्टार्टअप्स के लिए ऋण गारंटी स्कीम (सीजीएसएस) का उद्देश्य, पात्र वित्तीय संस्थानों [सदस्य संस्थानों (एमआई)], जैसे अनुसूचित वाणिज्यिक बैंकों, अखिल भारतीय वित्तीय संस्थानों (एआईएफआई), गैर-बैंकिंग वित्तीय कंपनियों और भारतीय प्रतिभूति और विनिमय बोर्ड (सेबी) द्वारा पंजीकृत वैकल्पिक निवेश कोष (एआईएफ) के माध्यम से स्टार्टअप्स को बंधक-रहित ऋण उपलब्ध कराना है, ताकि डीपीआईआईटी द्वारा 'स्टार्टअप' के रूप में मान्यताप्राप्त कंपनियों जैसे पात्र ऋणप्राप्तकर्ता की सहायता की जा सके। सीजीएसएस, 1 अप्रैल 2023 से राष्ट्रीय ऋण गारंटी न्यास कंपनी (एनसीजीटीसी) लिमिटेड द्वारा संचालित की गई है। 31 दिसंबर, 2024 की स्थिति के अनुसार, स्टार्टअप ऋणप्राप्तकर्ताओं हेतु 601.86 करोड़ रुपए की राशि के 257 ऋणों की गारंटी दी गई है। वर्तमान में इस योजना के तहत छत्तीसगढ़ राज्य से कोई लाभार्थी नहीं है।

(ख) से (च) सरकार, स्टार्टअप के रूप में मान्यताप्राप्त कंपनियों द्वारा सृजित प्रत्यक्ष रोजगार (स्व-संयोजित) संबंधी आंकड़ों का रख-रखाव करती है। स्टार्टअप इंडिया पहल के भाग के रूप में किए गए प्रयासों के परिणामस्वरूप, उद्योग संवर्धन और आंतरिक व्यापार विभाग (डीपीआईआईटी) द्वारा 1,57,706 कंपनियों को स्टार्टअप के रूप में मान्यता दी गई है, जिन्होंने 31 दिसंबर, 2024 की स्थिति के अनुसार 17.2 लाख से अधिक प्रत्यक्ष रोजगार सृजित करने की सूचना प्रदान की है। विशेष रूप से छत्तीसगढ़

राज्य में, डीपीआईआईटी ने 1,736 कंपनियों को स्टार्टअप के रूप में मान्यता प्रदान की है, जिन्होंने 16,000 से अधिक प्रत्यक्ष रोजगार सृजित करने की सूचना प्रदान की है।

इन स्कीमों के कार्यान्वयन के दौरान पहुंच, अपनाने, जागरूकता और क्षमता निर्माण के कुछ पहलुओं का समाधान करने के लिए, सरकार द्वारा कई कदम उठाए गए हैं। स्टार्टअप इंडिया पहल के तहत एसआईएसएफएस और सीजीएसएस सहित सभी कार्यक्रम और स्कीमों, विशिष्ट आउटरीच और कवरेज का विस्तार करने के लिए किए गए जागरूकता उपायों के साथ, अखिल भारतीय आधार पर लागू की जाती हैं, जिसमें छत्तीसगढ़ राज्य भी शामिल है। ऐसे उपायों में, अन्य के साथ-साथ, क्षमता निर्माण और सहायता, ईकोसिस्टम का विकास और अंतर्राष्ट्रीय लिंकेज शामिल हैं। ऐसे उपायों का ब्यौरा **विवरण** में दिया गया है।

(छ) एसआईएसएफएस के तहत विशेषज्ञ सलाहकार समिति (ईएसी), एसआईएसएफएस के समग्र निष्पादन और मॉनीटरिंग के लिए उत्तरदायी है। इस स्कीम के तहत ईएसी, निधियों के आबंटन के लिए इन्क्यूबेटर्स का मूल्यांकन और चयन करती है। प्रत्येक चयनित इन्क्यूबेटर में एक इन्क्यूबेटर सीड प्रबंधन समिति (आईएसएमसी) है, जिसमें वे विशेषज्ञ शामिल होते हैं, जो स्कीम के दिशानिर्देशों में उल्लिखित कुछ मापदंडों (<https://dpiit.gov.in/startup-india/startup-india-initiative> पर ऑनलाइन उपलब्ध) के आधार पर स्टार्टअप का मूल्यांकन और चयन करते हैं।

सीजीएसएस के तहत प्रबंधन समिति (एमसी) सीजीएसएस की कार्यप्रणाली की समीक्षा, पर्यवेक्षण और मॉनीटरिंग के लिए उत्तरदायी है। एमसी को इस स्कीम के कार्य-निष्पादन का मूल्यांकन करने का पूरा अधिकार है। एमआई, विवेकपूर्ण बैंकिंग निर्णयों के आधार पर ऋण संबंधी आवेदनों का मूल्यांकन करते हैं और वाणिज्यिक रूप से व्यवहार्य प्रस्तावों का चयन करने में अपने व्यवसायगत विवेक/सतर्कता का उपयोग करते हैं और सामान्य बैंकिंग विवेक के आधार पर ऋणप्राप्तकर्ताओं के खाते (खातों) का संचालन/मॉनीटरिंग करते हैं, जो स्कीम के दिशानिर्देशों में उल्लिखित है, जो कि निम्नलिखित लिंक पर ऑनलाइन रूप से उपलब्ध है :-

<https://www.ncgtc.in/content/products//0/1700636150162185081.pdf>

विवरण

एसआईएसएफएस और सीजीएसएस सहित स्टार्टअप इंडिया पहल के लाभ प्रभावी रूप से देशभर के स्टार्टअप तक पहुंचाना सुनिश्चित करने के लिए किए जा रहे विभिन्न उपायों का ब्यौरा:

1. क्षमता निर्माण और सहायता

क्षेत्रीय इकोसिस्टम का विकास करने के लिए और उन्हें स्टार्टअप इंडिया पहल के तहत स्कीमों का लाभ उठाने में सक्षम बनाने के लिए राज्यों और संघ राज्य क्षेत्रों को बढ़ावा देने और सहायता प्रदान करने हेतु राज्यों के स्टार्टअप रैंकिंग ('एसआरएफ') कार्यक्रम के तहत गैर-मेट्रो शहरों सहित सभी क्षेत्रों में पूरे वर्ष क्षमता निर्माण कार्यशालाएं आयोजित की जाती हैं। विभिन्न हितधारकों के लिए मॉनीटरिंग, क्षमता विकास और हैंडहोल्डिंग सत्र भी विशेष रूप से आयोजित किए जाते हैं। विशेष रूप से इन्क्यूबेटर्स के लिए, वित्तपोषण प्रदान करने, स्टार्टअप्स की प्रगति की मॉनीटरिंग करने और एसआईएसएफएस के तहत विकास के विभिन्न चरणों के माध्यम से स्टार्टअप के सहायता प्रदान करने की क्षमता शामिल है। सीजीएसएस के तहत ऋणदाताओं की क्षमता निर्माण और पहुंच को बढ़ाने की दृष्टि से, संदेहों का स्पष्टीकरण करने के लिए और स्कीम के तहत ट्रेक्शन बढ़ाने के लिए वर्चुअली और साथ ही वास्तविक रूप से बैठकें आयोजित की जा रही हैं। स्टार्टअप्स के लिए, क्षमता निर्माण में कई पहलू शामिल हैं, जैसे उनके समग्र विकास के लिए अंतर्राष्ट्रीय, राष्ट्रीय और क्षेत्रीय कार्यक्रमों का एक्सपोजर निहित है, जिसमें व्यावसायिक प्रस्तावों का विकास, पिचिंग, उत्पाद विकास, बाजार पहुंच आदि शामिल हैं।

2. आउटरीच और जागरूकता

महानगरों से बाहर के क्षेत्रों सहित देश भर में स्टार्टअप्स के लिए आउटरीच और जागरूकता कार्यक्रम आयोजित किए जाते हैं। इन कार्यक्रमों में गैर-महानगरीय शहरों के उद्यमियों को प्रोत्साहित करना और एसआईएसएफएस और सीजीएसएस, इन्क्यूबेशन, राज्य/संघ राज्य क्षेत्रों के प्रशासन के सहयोग से मेंटरशिप और बिजनेस लिंकेज जैसी स्कीमों के माध्यम से वित्त पोषण के अवसरों को सक्षम बनाना शामिल है। विभिन्न स्टार्टअप शोकेस भी आयोजित किए जाते हैं जहां स्टार्टअप, निवेशकों को अपने व्यावसायिक प्रस्ताव पेश करते हैं और क्षमता निर्माण

कार्यकलापों में भाग लेते हैं। स्टार्टअप इंडिया पहल के तहत लागू किए गए कार्यक्रमों और स्कीमों का विभिन्न सोशल मीडिया प्लेटफार्मों के माध्यम से भी प्रचार किया जाता है।

3. इकोसिस्टम विकास संबंधी आयोजन और कार्यक्रम

विभिन्न राष्ट्रीय इकोसिस्टम विकास संबंधी आयोजन और कार्यक्रम आयोजित किए जाते हैं जैसे स्टार्टअप महाकुंभ, जो देश के अलग-अलग हिस्सों से इकोसिस्टम को एक साथ लाकर नवप्रयोग और उद्यमिता को बढ़ावा देता है; क्षेत्र के उभरते उद्यमियों को सहायता प्रदान करने के लिए पूर्वोत्तर राज्यों में स्टार्टअप और उद्यमिता पर असेंड (एक्सीलरेटिंग स्टार्टअप कैलिबर और एंटरप्रेन्योरियल ड्राइव) जागरूकता कार्यशालाएं आयोजित की जाती हैं; और उद्यमिता की सराहना करने और पूरे भारत के हितधारकों के साथ नवप्रयोग को बढ़ावा देने के लिए राष्ट्रीय स्टार्टअप दिवस अर्थात् 16 जनवरी के आस-पास स्टार्टअप इंडिया इनोवेशन वीक आयोजित किया जाता है।

4. इकोसिस्टम में सहयोग को प्रोत्साहित करना

सरकार ने भारत में उद्यमिता इकोसिस्टम के हितधारकों के लिए स्टार्टअप इंडिया हब पोर्टल लॉन्च किया है, ताकि एक सामान्य डिजिटल प्लेटफॉर्म पर स्टार्टअप इंडिया पहल के तहत संसाधन, सूचनाएं और विभिन्न लाभ प्राप्त किए जा सकें। यह पोर्टल गैर-मेट्रो शहरों और क्षेत्रों से भी उद्यमियों और स्टार्टअप के लिए पहुंच में सुधार करते हुए, विभिन्न कार्यक्रमों और पहलों तक डिजिटल रूप से पहुंच को सक्षम बनाता है। इसके अलावा, सरकार ने भारत स्टार्टअप नॉलेज एक्सेस रजिस्ट्री (भास्कर) की शुरुआत की है, जो उद्यमिता इकोसिस्टम के भीतर प्रमुख हितधारकों के मध्य सहयोग को केंद्रीकृत करने, सुव्यवस्थित करने और बढ़ाने के लिए डिज़ाइन किया गया एक प्लेटफॉर्म है, जो गैर-मेट्रो शहरों और क्षेत्रों के स्टार्टअप और उद्यमियों को वृहद स्टार्टअप इकोसिस्टम से जुड़ने में सक्षम बना रहा है।

पुनर्वास केंद्र

1231. श्री भोजराज नाग:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) छत्तीसगढ़ में उन जिलों का ब्यौरा और संख्या क्या है जहां नशा मुक्ति के लिए पुनर्वास केंद्र स्थापित किए गए हैं और उनसे लाभान्वित युवा लाभार्थियों की संख्या क्या है;
- (ख) नशीली दवाओं के आदी स्कूली बच्चों और नाबालिगों के पुनर्वास और नशीली दवाओं की लत के संबंध में जागरूकता पैदा करने के कार्यक्रमों का ब्यौरा क्या है; और
- (ग) क्या सरकार नशा मुक्त भारत अभियान के तहत अपनी योजनाओं में निजी संस्थाओं, गैर-सरकारी संगठनों आदि को शामिल करती है और उन्हें किसी प्रकार का प्रोत्साहन प्रदान करती है और यदि हां, तो इस संबंध में ब्यौरा क्या है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):

(क) सामाजिक न्याय और अधिकारिता विभाग नशे के आदी लोगों के लिए दो एकीकृत पुनर्वास केंद्र (दुर्ग और रायपुर जिलों में), एक समुदाय आधारित संगतिपरक इंटरवेंशन केंद्र (रायपुर जिले में) तथा तीन आउटरीच और ड्रॉप इन केंद्र (बिलासपुर, दुर्ग और रायपुर जिलों में) चलाने के लिए गैर-सरकारी संगठनों (एनजीओ) को सहायता उपलब्ध करा रहा है। पिछले तीन वर्षों में छत्तीसगढ़ से युवाओं सहित 50584 लाभार्थियों को लाभ मिला है।

(ख) सामाजिक न्याय और अधिकारिता विभाग देश में नशीली दवाओं की मांग में कमी लाने के लिए नोडल विभाग है। नशीले पदार्थों के सेवन के मामले से निपटने के लिए, यह विभाग नशीली दवाओं की मांग में कमी लाने के लिए राष्ट्रीय कार्य योजना (एनएपीडीडीआर) का कार्यान्वयन कर रहा है, जो एक केंद्र प्रायोजित योजना है, जिसके तहत स्कूली बच्चों और नाबालिगों के पुनर्वास और जागरूकता के लिए निम्नलिखित कार्य शुरू किए गए हैं:

i. नशा मुक्त भारत अभियान (एनएमबीए) 15 अगस्त 2020 को देश के 272 जिलों में शुरू किया गया था। अगस्त 2023 से, एनएमबीए का विस्तार देश के सभी जिलों में किया गया है। एनएमबीए का उद्देश्य उच्च शिक्षण संस्थानों, विश्वविद्यालय परिसरों और स्कूलों पर जोर देते हुए आम जनता तक संपर्क बनाना और नशीले पदार्थों के सेवन के बारे में जागरूकता फैलाना, इस पर निर्भर लोगों से संपर्क करना और उनकी पहचान करना, अस्पतालों और पुनर्वास केंद्रों में परामर्श और उपचार सुविधाओं पर ध्यान केंद्रित करना और सेवा प्रदाताओं के लिए क्षमता निर्माण कार्यक्रम चलाना है। अब तक,

एनएमबीए ने 4.12 लाख से अधिक शैक्षणिक संस्थानों की भागीदारी से 14.07 करोड़ से अधिक लोगों से संपर्क किया है जिसमें 4.90 करोड़ युवा और 2.93 करोड़ महिलाएं शामिल हैं।

ii. विभाग ने नवचेतना मॉड्यूल (स्कूली बच्चों के लिए जीवन कौशल और नशीली दवाओं के संबंध में शिक्षा पर एक नई चेतना) - शिक्षक प्रशिक्षण मॉड्यूल विकसित किए हैं। नवचेतना मॉड्यूल का उद्देश्य स्कूलों में छात्रों के बीच नशीली दवाओं के विरुद्ध जागरूकता बढ़ाना और जीवन कौशल को बढ़ावा देना है।

iii. विभाग द्वारा 46 समुदाय आधारित संगति परक इंटरवेंशन (सीपीएलआई) केंद्रों को सहायता दी जाती है। ये सीपीएलआई संवेदनशील और जोखिम वाले बच्चों और किशोरों पर फोकस करते हैं ताकि नशीली दवाओं के विरुद्ध जागरूकता पैदा की जा सके और उन्हें जीवन कौशल सिखाया जा सके।

iv. नशा मुक्ति के लिए एक टोल-फ्री हेल्पलाइन, 14446 का संचालन किया जा रहा है ताकि इस हेल्पलाइन के माध्यम से मदद मांगने वाले व्यक्तियों को प्रारंभिक परामर्श और तत्काल रेफरल सेवाएं प्रदान की जा सकें।

(ग) एनएमबीए का कार्यान्वयन राज्यों/जिलों और राज्य स्तरीय और जिला स्तरीय नशा मुक्त भारत अभियान समितियों के माध्यम से किया जाता है।

BENEFICIARIES UNDER IGNWPS

1232. SHRI AMRINDER SINGH RAJA WARRING:

DR. DHARAMVIRA GANDHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details and total number of Government beneficiaries under the Indira Gandhi National Widow Pension Scheme (IGNWPS) since 2019, year-wise and State-wise;
- (b) whether the Government intends to increase the sum received under IGNWPS, if so, the details thereof and if not, the reasons therefor;

- (c) the number of IGNWPS beneficiaries that have been removed since, 2019 and key reasons for removal, year-wise and State-wise;
- (d) the details and total number of IGNWPS beneficiaries removed due to the cancellation or freezing of bank accounts as a result of non-linking with Aadhaar since 2020, year-wise and State-wise; and
- (e) the details of steps taken by the Government to address the issue of cancellation of IGNWPS beneficiaries due to Aadhaar-related issues?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

- (a) Total number of beneficiaries under the Indira Gandhi National Widow Pension Scheme (IGNWPS) since 2019, year-wise and State-wise is are given in the enclosed **Statement -I**.
- (b) While considering the continuation of NSAP schemes for the 15th Finance Commission cycle (2021-26), the revision in beneficiary coverage and rate of assistance under the schemes was considered by the Government. However, considering the available financial space, the Government has approved continuation of NSAP schemes in its present form. At present, there is no proposal under consideration to revise the coverage/rate of assistance under NSAP
- (c) Beneficiaries are removed from the data-base due to various reasons such as death of beneficiary, duplicate record, migration, not meeting eligibility criteria etc. State-wise and year-wise details of IGNWPS beneficiaries removed since, 2019, as per the NSAP-Pension Payment system (NSAP-PPS), is given in the enclosed **Statement -II**.
- (d) and (e) As per NSAP guidelines, the State/UT should develop a careful plan sensitive to the special needs of the beneficiaries to enable them to get Aadhaar numbers through

proactive outreach. This should be followed up by seeding the Aadhaar numbers in the Bank/Post office accounts. It is for State/UT to ensure that no beneficiary is denied his or her entitlements for the reasons that she/he has no bank/post office account and/or Aadhaar number.

STATEMENT-I

State-wise and year-wise number of beneficiaries under the Indira Gandhi National Widow Pension Scheme (IGNWPS)

S.No	States/UTs	No. of Beneficiaries under IGNWPS					
		2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1	Andhra Pradesh	245607	245607	245607	245607	246832	246832
2	Bihar	547777	547777	634695	634695	635091	634221
3	Chhattisgarh	176601	183076	192701	198493	203628	203628
4	Goa	315	315	4915	5868	5886	5886
5	Gujarat	97473	218395	218395	231632	276078	276078
6	Haryana	57149	57149	57149	57149	70808	70808
7	Himachal Pradesh	17979	17979	17979	21974	21974	21974
8	Jammu and Kashmir	7487	7278	7278	7619	7570	6445
9	Jharkhand	270447	271579	268589	267477	262435	254520
10	Karnataka	460074	460084	452027	452027	452027	380886
11	Kerala	209236	209236	209236	209236	320715	320715
12	Madhya Pradesh	536412	536412	536412	536412	546920	546920
13	Maharashtra	60548	64956	70671	74933	80725	80725
14	Odisha	526209	525706	508015	528570	521271	521410
15	Punjab	16294	15311	18462	19294	19294	18971
16	Rajasthan	160008	180341	278712	305053	315048	315048
17	Tamil Nadu	519690	519690	549084	565139	574258	506716
18	Telangana	175530	175530	175530	175530	180720	180720

19	Uttar Pradesh	991784	991784	991784	1025236	1025236	1025236
20	Uttarakhand	20690	20690	25906	23898	23898	23898
21	West Bengal	644590	644590	644590	733189	726172	726172
22	Arunachal Pradesh	245607	3565	288	288	288	288
23	Assam	286	114888	112222	113745	114903	115007
24	Manipur	114141	5623	5655	6065	7075	7075
25	Meghalaya	5380	8498	8424	8024	8022	8024
26	Mizoram	7223	1925	1925	2278	2278	2278
27	Nagaland	1925	3720	3720	3720	3827	3827
28	Sikkim	3720	1463	1469	1469	1469	1469
29	Tripura	1463	12989	13336	16013	17537	17231
30	AandN Islands	3	3	3	3	3	3
31	Chandigarh	942	942	942	2486	2486	2486
32	DandN Haveli and DandD	1858	1858	1858	1858	2109	2109
33	NCT Delhi	30712	30712	32797	32158	36361	36361
34	Ladakh		443	209	443	7570	443
35	Lakshadweep	92	89	89	87	80	75
36	Puducherry	9785	8514	9785	9785	9821	9821
	TOTAL	6165037	6088717	6300459	6517453	6730415	6574306

STATEMENT-II

State-wise and year-wise details of beneficiaries removed under IGNWPS

State	2019-2020	2020-2021	2021-2022	2022-2023	2023-2024	2024-2025
Assam	4668	3140	8527	4657	24481	14036
Chhattisgarh	9521	6171	3088	3180	5924	8385
Delhi	-	-	-	1473	716	447
Gujarat	19289	5505	9090	8262	39936	40691

Jammu and Kashmir	-	-	14	22	4044	9845
Jharkhand	9730	12779	3377	8963	135441	23544
Maharashtra	-	-	-	15043	34677	2642
Manipur	-	-	-	4	73	350
Meghalaya	1069	292	173	209	457	61
Mizoram	-	-	-	-	57	-
Odisha	35976	49909	34340	10325	7980	5543
Tripura	-	-	-	12297	5823	39009
West Bengal	4703	2214	2919	43022	43626	55254

Source: NSAP-PPS (Presently 19 States/UTs are on-boarded in the portal)

INVESTMENT BY SAIL

1233. SHRIMATI D. K. ARUNA:

SHRI EATALA RAJENDER:

SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of **STEEL** be pleased to state:

(a) whether the Steel Authority of India Ltd. (SAIL) will invest 6,500 crore towards capital expenditure in the current financial year as part of its 1 lakh crore investment plan over the next few years;

(b) whether SAIL and the steel industry approached the Government for measures to control dumping of cheap metal by China into India and steps taken to address the menace in future; and

(c) if so, the details thereof and the present status thereof including the progress made in the setting up of new steel plant in Madhya Pradesh and Telangana and also other financial help to

VSP in Andhra Pradesh, Madhya Pradesh and Telangana along with corrective steps being taken to plug loopholes and results achieved?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA):

(a) Capex of Rs. 5,700 crore and Rs. 7,500 crore have been approved for SAIL for financial years 2024-25 and 2025-26 respectively. Capex includes expenditure against Milestone payments for completed schemes, progress payment for on-going schemes, Capital Repair/Spares and SAIL's portion in capital expenditure in Joint Ventures.

(b) Steel industry has filed petitions to initiate investigations concerning imports with the designated authority on imports of flat steel products, CRNO and hot rolled coils.

(c) Steel is a de-regulated sector and the government acts as a facilitator by creating a conducive policy environment for the development of steel sector. Decisions regarding setting up of steel plants are taken by the industry based on techno-commercial considerations taking into consideration factors such as raw material availability, ease of logistics, access to market etc.

SHIPMENT VALUES

1234. SHRI T. M. SELVAGANAPATHI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

(a) whether it is a fact that India's goods exports contracted one percent year on year in December 2024 to a fraction over US\$ 38 billion;

(b) whether it is also true that the imports grew 4.9 percent to almost US\$ 60 billion in December 2024;

- (c) whether it is also a fact that the December's trade deficit was Seventeen percent higher, while the total deficit through the year is up 11.1 percent at US \$ 210.8 billion;
- (d) whether it is also a fact that the shipment values have grown in every quarter through the first nine months of this financial year; and
- (e) if so, the details thereof ?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) to (c) The details of India's Merchandise export, import and trade balance in this regard are are given in the enclosed **Statement** (Table 1). This information is also available at <https://pib.gov.in/PressReleasePage.aspx?PRID=2093104>

(d) and (e) The details of shipment value would cover India's Overall Merchandise Trade (Export and Import) and information in this regard is are given in the enclosed **Statement** (Table 2).

STATEMENT

The India's Merchandise Export-Import and Trade Balance are as under:

Table 1

Value in USD Billion						
	Dec 2023- 2024	Dec 2024- 2025	% Change	Apr - Dec 2023-24	Apr-Dec 2024- 2025	% Chang e
Export	38.4	38.0	-1.0	316.6	321.7	1.6
Import	57.2	59.9	4.9	506.4	532.5	5.2

Trade Balance	-18.8	-21.9	16.9	-189.7	-210.8	11.1

Source: DGCI&S; Figures for 2024-25 are provisional

The quarterly India's Overall Trade (Export + Import) are as under:

Table 2

Value in USD Billion	
Quarter	Overall Merchandise Trade (Export + Import)
Qtr 1 (2024-25)	282.2
Qtr 2 (2024-25)	276.0
Qtr 3 (2024-25)	296.0

Source: DGCI&S; Figures for 2024-25 are provisional

RECOMMENDATION OF STANDING COMMITTEE ON AGRICULTURE

1235. SHRI S VENKATESAN:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government is planning to consider the recommendation made by Standing Committee on Agriculture in its Report on Demands for Grants (2024-25) to increase the annual financial assistance under the PM-KISAN scheme from Rs. 6,000 to Rs. 12,000, if so, the details thereof; and
- (b) whether the Government is planning to consider the recommendation to rename the Department of Agriculture and Farmers Welfare to the Department of Agriculture, Farmers and

Farm Labourers Welfare to ensure focused attention on agricultural labourers' welfare, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) and (b) The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any intermediaries. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr. in 18 installments since inception.

At present, there is no proposal under consideration to increase the benefits of the scheme and renaming the Department.

SCHOLARSHIPS FOR YOUNG ACHIEVERS SCHEME

1236. SHRI KRISHNA PRASAD TENNETI:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) the details and number of scholarships awarded under Scholarships for Higher Education for Young Achievers Scheme especially women, disabled individuals and those belonging to both SC and OBC communities, during the last five years, State-wise particularly Bapatla Parliamentary Constituency in Andhra Pradesh;

(b) the funds allocated and utilised for grants awarded under the said Schemes for women, disabled individuals and those belonging to both SC and OBC communities, during last five years, State-wise particularly Bapatla Parliamentary Constituency in Andhra Pradesh;

(c) the details and number of beneficiaries awarded under the Scheme, especially women, disabled individuals and those belonging to both SC and OBC communities, during the last five years, State-wise, particularly Bapatla Parliamentary Constituency in Andhra Pradesh; and

(d) whether the Government has carried out any promotional activities for raising awareness regarding the scheme, if so, the details thereof particularly Bapatla Parliamentary Constituency?

**THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
(SHRI RAMDAS ATHAWALE):**

(a) to (c) Ministry of Social Justice and Empowerment provides scholarship to Scheduled Castes (SC), Other Backward Classes (OBCs) and Divyangjan namely:

- i. Scholarships for Higher Education for Young Achievers (SHREYAS) for Scheduled Castes (SC): This is a Central Sector Umbrella Scheme of Department of Social Justice and Empowerment which comprises 04 sub-schemes namely: (a) Top Class Education for SC students (TCS), (b) National Fellowship for Scheduled Caste students (NFSC), (c) National Overseas Scholarship for Scheduled Castes etc. (NOS) and (d) Free Coaching for SC and OBC Students (FCS). Out of these four sub-schemes the first three are scholarship schemes.
- ii. Scholarships for Higher Education for Young Achievers (SHREYAS) for (OBC) and others: This is a Central Sector Umbrella Scheme of Department of Social Justice and Empowerment which comprises two sub-schemes namely: (a) National Fellowship for

OBC (b) Dr.Ambedkar Central Sector Scheme of Interest Subsidy on Educational Loans for Overseas Studies for Other Backward Classes (OBCs) and Economically Backward Classes (EBCs). Out of these two sub-schemes only the first is scholarship scheme.

- iii. The Department of Persons with Disabilities does not implement any Scheme under the name of Scholarships for Higher Education for Young Achievers (SHREYAS). However the Department is implementing an Umbrella Scheme namely 'Scholarship for Students with Disabilities (Divyangjan)' which comprises six sub-schemes viz. (a) Pre-Matric (b) Post-Matric (c) Top Class Education (d) National Overseas Scholarship (e) National Fellowship for PwDs and (f) Free Coaching Scheme.

All the above mentioned Schemes are Central Sector Schemes, therefore, funds are not allotted to States/Districts. These Schemes are implemented on pan India basis and students from any State can avail benefit under the Schemes.

The number of students availing scholarship under the three Schemes during last five years are as under:

SHREYAS for SC

Financial Year	Expenditure (in Crore)	Male beneficiaries	Female beneficiaries	Total beneficiaries
2019-20	272.3	3938	2450	6388
2020-21	218.89	4778	2372	7150
2021-22	261.64	5720	2628	8348
2022-23	306.33	5320	2557	7877
2023-24	372.22	5470	2779	8249

SHREYAS for OBCs

Financial Year	Expenditure (in Crore)	Male Beneficiaries	Female Beneficiaries	Total Beneficiaries
2019-20	52.50	582	610	1192
2020-21	33.00	623	610	1233
2021-22	55.55	691	647	1338
2022-23	51.32	846	724	1570
2023-24	89.70	1095	914	2009

Scholarship for Students with Disabilities (Divyangjan)

Financial Year	Expenditure (in Crore)	Total number of beneficiaries
2019-20	114.57	42972
2020-21	91.77	26067
2021-22	131.43	42136
2022-23	131.43	44162
2023-24	145.2	29374

(d) To ensure wider awareness of the Scheme, the Ministry has taken various steps such as advertisements in National and Regional Newspapers, running Social Media campaigns, Scheme Guidelines details uploaded on Website, follow up with States/UTs for popularizing the Scheme.

बारहमासी ग्रामीण सड़कें

1237. श्री विनोद लखमशी चावड़ा:

क्या **ग्रामीण विकास मंत्री** यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ग्रामीण बस्तियों को बारहमासी ग्रामीण सड़कों के माध्यम से नजदीकी बाजारों, शहरों और मुख्य सड़कों से जोड़ने के लिए प्रधान मंत्री ग्राम सड़क योजना लागू कर रही है;

(ख) यदि हां, तो क्या सरकार को पता है कि कच्छ संसदीय निर्वाचन क्षेत्र के कई गांवों में या तो खराब सड़कें हैं या नजदीकी बाजारों, शहरों या मुख्य सड़कों से कोई संपर्क नहीं है;

(ग) यदि हां, तो क्या प्रधानमंत्री ग्राम सड़क योजना के तहत इन ग्रामीण बस्तियों को सभी मौसमों के अनुकूल ग्रामीण सड़कों से जोड़ने के प्रयास किए जा रहे हैं; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):

(क) से (घ) देश के ग्रामीण क्षेत्रों में सभी पात्र संपर्कविहीन बसावटों को एकल बारहमासी सड़क संपर्कता प्रदान करने के उद्देश्य से प्रधानमंत्री ग्राम सड़क योजना-I (पीएमजीएसवाई-I) 25 दिसंबर 2000 को शुरू की गई थी। वर्ष 2013 में, पीएमजीएसवाई-II को चयनित थ्रू रूटों और प्रमुख ग्रामीण लिंकों (एमआरएल) के उन्नयन के लिए शुरू किया गया था जिसका लक्ष्य 50,000 किलोमीटर का उन्नयन करना था। इसके बाद, सरकार ने बसावटों को अन्य के साथ-साथ ग्रामीण कृषि बाजारों, उच्चतर माध्यमिक विद्यालयों और अस्पतालों के साथ जोड़ने वाले 1,25,000 किलोमीटर थ्रू रूटों और प्रमुख ग्रामीण लिंक्स को समेकित करने के लिए पीएमजीएसवाई-III शुरू किया था।

गुजरात राज्य में पीएमजीएसवाई के विभिन्न कार्यक्रमों/कार्यकलापों के तहत कुल 15,732 किलोमीटर लंबी सड़क की मंजूरी दी गई है और आरंभ से लेकर 2 फरवरी, 2025 तक 15,377 किलोमीटर सड़क का निर्माण पूरा हो चुका है।

मंत्रालय में पीएमजीएसवाई सड़कों के संसदीय क्षेत्रवार आँकड़े नहीं रखे जाते हैं। कच्छ संसदीय क्षेत्र में दो जिले हैं, कच्छ और मोरबी। कच्छ और मोरबी जिले में सड़क संपर्कता प्रदान की गई बसावटों, स्वीकृत और पूरे किए गए सड़क कार्यों का विवरण निम्नानुसार है:-

जिला	सड़कों से जोड़ी गई बसावटें	स्वीकृत सड़क लंबाई (किमी में)	निर्मित सड़क लंबाई (किमी में)
कच्छ	15	975	956
मोरबी	24	202	199

हाल ही में पीएमजीएसवाई-IV को 2011 की जनगणना के अनुसार मैदानी क्षेत्रों में 500+, पूर्वोत्तर और पहाड़ी राज्यों/संघ राज्य क्षेत्रों में 250+, विशेष श्रेणी के क्षेत्रों (आदिवासी अनुसूची V, आकांक्षी जिले/ब्लॉक, रेगिस्तानी क्षेत्र) और वामपंथी उग्रवाद (एलडब्ल्यूई) से प्रभावित जिलों में 100+ की आबादी वाले लगभग 25,000 संपर्कविहीन बसावटों को संपर्कता प्रदान के लिए 62,500 किलोमीटर की बारहमासी सड़क (एकल लेन) के निर्माण के लिए शुरू किया गया था। जनसंख्या पात्रता मानदंडों के अनुसार पात्र सड़क संपर्क रहित बसावटों की पहचान करने के लिए सर्वेक्षण कार्य वर्तमान में चल रहा है। प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) चरण- IV 2024-2025 से 2028-2029 तक कार्यान्वित की जाएगी।

दिव्यांगजनों के लिए रोजगार

1238. श्री मितेश पटेल (बकाभाई):

श्री हंसमुखभाई सोमाभाई पटेल:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

(क) सीआरसी मदुरै में चलाए जा रहे कौशल विकास कार्यक्रमों का ब्यौरा क्या है और उक्त कार्यक्रमों को किस प्रकार से दिव्यांगजनों के लिए रोजगार के अवसरों के साथ जोड़ने की संभावना है; और

(ख) क्या सरकार प्रशिक्षित दिव्यांगजनों के लिए नौकरी के अवसर प्रदान करने के लिए उद्योगों या संगठनों के साथ सहयोग करने का प्रस्ताव रखती है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):

(क) समेकित क्षेत्रीय केंद्र (सीआरसी), मदुरै निम्नलिखित कौशल विकास कार्यक्रम संचालित कर रहा है:-

(i) पौधों की देखभाल करने वाला सहायक (माली) – दिव्यांगजन।

(ii) दिव्यांगजनों के लिए रोजगार कौशल।

ये कार्यक्रम दिव्यांगजनों को अपेक्षित कौशल प्रशिक्षण प्रदान करके रोजगार प्राप्त करने में सक्षम बनाते हैं।

(ख) राष्ट्रीय संस्थान और समेकित क्षेत्रीय केन्द्र (सीआरसी) कुशल दिव्यांगजनों (पीडब्ल्यूडी) के लिए रोजगार के अवसरों में वृद्धि करने के लिए उद्योगों और संगठनों के साथ सहयोग करने के लिए निरंतर प्रयास करते हैं। इसके अतिरिक्त, विभाग ने पीएम-दक्ष पोर्टल बनाया है, जहां दिव्यांगजन रोजगार पाने के लिए पंजीकरण कर सकते हैं, जबकि उद्योग भागीदार रोजगार के अवसरों को सूचीबद्ध कर सकते हैं।

FINANCIAL ASSISTANCE TO CARDAMOM FARMERS

1239. DR. SHASHI THAROOR:

Will the Minister of **COMMERCE and INDUSTRY** be pleased to state:

- (a) the details of financial assistance provided under the scheme – Sustainability in Spice Sector through Progressive, Innovative and Collaborative Interventions for Export Development (SPICED) to farmers in Kerala;
- (b) the conditions of eligibility for cardamom growers to avail the financial assistance;
- (c) whether the scheme extends to farmers growing cardamom on leased land;
- (d) if not, the reasons therefor; and
- (e) whether the Government has formulated any policy to provide financial assistance to cardamom farmers using leased land for cardamom farming and if so, the details thereof and if

not, the reasons therefor?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) Spices Board is implementing the central sector scheme “Sustainability in Spice Sector through Progressive, Innovative and Collaborative Interventions for Export Development (SPICED)”, for the benefit of stakeholders of spices sector across India, including the State of Kerala. Cardamom growers can avail assistance under the above scheme for production, development and post-harvest improvement activities such as replanting, planting material production, development of water sources and irrigation structures, equipments for washing, drying, polishing and grading etc. Under this scheme an assistance of Rs. 5.21 crore was provided to farmers in Kerala during 2023-24.

(b) Financial assistance to cardamom growers is provided as per the approved guidelines of the scheme. Individual registered cardamom growers having a land holding size of 0.10 Ha to 4 Ha are eligible to apply for financial assistance under various programs of Spices Board’s scheme. Detailed requirements for availing the scheme such as eligibility criteria, documents required etc are published in the Board's website (www.Indianspices.com) and can be accessed from the link: <https://www.indianspices.com/sites/default/files/Guidelines%20for%20implementation%20of%20SPICED%20Scheme-signed.pdf>

(c) to (e) Farmers growing cardamom on leased land can avail benefits under the scheme on producing a valid lease order issued by the concerned State Government specifying the period

of lease, and on furnishing the required documents and meeting the eligibility criteria as per the guidelines.

व्यवसाय करने में आसानी की पहल

1240. श्री जिया उर रहमान:

श्री पी. सी. मोहन:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) शहर के बुनियादी ढांचे को बढ़ाने, नवाचार का समर्थन करने और निवेश आकर्षित करने के लिए सरकार द्वारा लक्षित किसी भी आगामी औद्योगिक विकास परियोजनाओं या पहल की योजनाओं का ब्यौरा क्या है;
- (ख) वर्तमान में शहर में निवेश प्रवाह को प्रभावित करने वाले कारकों को संबोधित करने के लिए सरकार द्वारा उठाए जा रहे विशिष्ट कदमों का ब्यौरा क्या है;
- (ग) क्या सरकार ने देश में विशेष रूप से बेंगलुरु में व्यापार करने में आसानी बढ़ाने के लिए विनियामक सुधारों और स्टार्टअप्स और छोटे उद्यमों के लिए वित्तीय सहायता के संदर्भ में कोई नई पहल की है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं; और
- (घ) सरकार अनुसंधान एवं विकास, बुनियादी ढांचे के विकास और उभरते उद्योगों के लिए समर्थन सहित राष्ट्रीय नीतियों के माध्यम से प्रौद्योगिकी और नवाचार केंद्र के रूप में बेंगलुरु की भूमिका को किस हद तक बढ़ाने का प्रस्ताव रखती है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिक्स और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री

(श्री जितिन प्रसाद):

- (क) से (घ) भारत के व्यावसायिक माहौल को बेहतर बनाने, निवेश आकर्षित करने और बेंगलुरु सहित देश में नियामक वातावरण को और अधिक व्यापार अनुकूल बनाकर आर्थिक विकास को बढ़ावा देने के विजन से, उद्योग संवर्धन और आंतरिक व्यापार विभाग (डीपीआईआईटी) ने प्रमुख कार्यक्रम- ईज ऑफ डूइंग

बिजनेस के तहत अनेक पहलें की हैं जिसमें व्यवसाय सुधार कार्य योजना (बीआरएपी), बी-रेडी मूल्यांकन, जन विश्वास और व्यवसायों व नागरिकों के अनुपालन बोझ को कम करना शामिल हैं। विनियामक अनुपालन बोझ (आरसीबी) पहल के तहत, देशभर में 670 अधिनियमों के तहत 42,000 से अधिक अनुपालनों को कम किया गया है। इसके अलावा, ईज ऑफ लिविंग और ईज ऑफ डूइंग बिजनेस को बढ़ाने के लिए, केंद्र सरकार ने जन विश्वास (प्रावधानों में संशोधन) अधिनियम, 2023 के जरिए 19 मंत्रालयों/विभागों के 42 केंद्रीय अधिनियमों के 183 प्रावधानों को गैर-अपराधीकृत किया है।

उद्योग संवर्धन और आंतरिक व्यापार विभाग (डीपीआईआईटी) द्वारा वर्ष 2014 में बीआरएपी पहल की शुरुआत की गई थी जिसका उद्देश्य बाधाओं को कम करना तथा मंजूरीयों और विनियामक प्रक्रियाओं को अधिक पारदर्शी और कुशल बनाकर व्यवसाय के लिए समय और लागत में कमी लाना है। साक्ष्यों और प्रयोक्ता फीडबैक के आधार पर राज्यों का मूल्यांकन किया जाता है ताकि आधारभूत स्तर पर सुधारों का प्रभावी होना सुनिश्चित किया जा सके।

अब तक, बीआरएपी के छः संस्करण (वर्ष 2015, 2016, 2017-18, 2019, 2020 और 2022) पूरे हो चुके हैं तथा तदनुसार राज्यों/संघ राज्य क्षेत्रों का मूल्यांकन किया गया है।

डीपीआईआईटी ने विनियम की लागत (सीओआर) संबंधी कार्य शुरू किया है जिसका उद्देश्य सेवाओं के लिए प्रशासनिक लागतों के संबंध में समस्यापूर्ण क्षेत्रों की पहचान और उनमें सुधार करना है। यह विभिन्न खर्चों की जांच करता है, जिसमें सांविधिक शुल्क, पेशेवर सेवाओं का प्रभार, विलंब के आर्थिक प्रभाव तथा अनुमोदन प्राप्त करने के लगने वाला समय लागत शामिल है। यह फ्रेमवर्क इन लागतों की सकल गणना को दर्शाता है ताकि उन सुधारों का पता लगाया जा सके जिनकी आवश्यकता है तथा प्रक्रियागत दक्षता को बढ़ाया जा सके जिससे ईज ऑफ डूइंग बिजनेस में सुधार होता है।

ईज ऑफ लिविंग और ईज ऑफ डूइंग बिजनेस को बढ़ाने के लिए भारत सरकार ने जन विश्वास (प्रावधानों में संशोधन) अधिनियम, 2023 के जरिए 19 मंत्रालयों/विभागों के 42 केंद्रीय अधिनियमों के 183 प्रावधानों को गैर-अपराधीकृत किया है। गैर-अपराधीकरण प्रक्रिया में कारावास और/अथवा जुर्माने

को हटाना, कारावास को हटाकर जुर्माने को बनाए रखना, कारावास के स्थान पर जुर्माने को बढ़ाना, कारावास और जुर्माने को पेनल्टी में बदलना तथा अपराधों की कंपाउंडिंग शुरू करना शामिल है। डीपीआईआईटी भावी जन विश्वास 2.0 विधेयक के लिए 112 नियमों और कानूनों की समीक्षा कर रही है, जिसका उद्देश्य व्यावसायिक वातावरण में और सुधार करना है। संयुक्त संसदीय समिति ने भारत के विनियामक परिदृश्य के जारी आधुनिकीकरण की वकालत करते हुए अतिरिक्त अधिनियमों का गैर-अपराधीकरण करने के प्रयासों का विस्तार करने का समर्थन किया है।

बी-रेडी पहल व्यावसायिक वातावरण का वार्षिक और वैश्विक मूल्यांकन प्रस्तुत करता है। इसका उद्देश्य आर्थिक वृद्धि को बढ़ावा देना तथा गरीबी का उन्मूलन करना है। बी-रेडी न केवल व्यवसायों बल्कि कामगारों, उपभोक्ताओं, नए उद्यमों और वातावरण की सहायता करके निजी क्षेत्र का विकास करने के लिए है। इस लक्ष्य को तीन प्रमुख कार्यनीतियों: सुधारों की वकालत, नीतिगत मार्गदर्शन और विश्लेषण तथा अनुसंधान के जरिए किया जाता है। बी-रेडी प्रभावी रूप से अंतर्राष्ट्रीय बेंचमार्कों की सूचना देकर, जानकारी के आदान-प्रदान और सरकारों, निजी क्षेत्र, विश्व बैंक समूह, तथा विकास संस्थाओं के बीच बातचीत में तेजी लाकर नीतिगत सुधारों की हिमायत करता है। यह विशिष्ट नीतिगत परिवर्तनों का मार्गदर्शन करके, अर्थव्यवस्थाओं द्वारा अंतर्राष्ट्रीय सर्वश्रेष्ठ पद्धतियों से तुलना करने के तरीकों से संबंधित विस्तृत डाटा उपलब्ध कराता है।

सरकार ने, नवप्रयोग, स्टार्टअप्स को बढ़ावा देने के लिए मजबूत इकोसिस्टम का निर्माण करने तथा देश के स्टार्टअप इकोसिस्टम में निवेश को प्रोत्साहित करने के उद्देश्य से 16 जनवरी 2016 को स्टार्टअप इंडिया पहल शुरू की है। स्टार्टअप इंडिया पहल के तहत, सरकार बेंगलुरु सहित देश के सभी क्षेत्रों के विभिन्न सेक्टर्स में स्टार्टअप इकोसिस्टम के विकास और वृद्धि के लिए निरंतर विभिन्न प्रयास करती है। प्रमुख स्कीमें नामतः स्टार्टअप्स के लिए निधियों का कोष (एफएफएस), स्टार्टअप इंडिया सीड फंड स्कीम (एसआईएसएफएस) और स्टार्टअप्स के लिए ऋण गारंटी स्कीम (सीजीएसएस) स्टार्टअप्स को उनके व्यवसाय चक्र के विभिन्न चरणों में सहायता प्रदान करती है। सरकार आवधिक कार्य और

कार्यक्रम भी कार्यान्वित करती है जिसमें राज्य स्टार्टअप रैंकिंग, राष्ट्रीय स्टार्टअप पुरस्कार और नवप्रयोग सप्ताह शामिल हैं, जो स्टार्टअप ईकोसिस्टम के समग्र विकास में महत्वपूर्ण भूमिका निभाते हैं।

तीव्र और समावेशी विकास के लिए देश में प्रौद्योगिकी समर्थित, लक्षित, किफायती, लोचपूर्ण, सतत और विश्वसनीय लॉजिस्टिक्स ईकोसिस्टम का विकास करने के लिए भारत सरकार ने सितंबर 2022 में 'राष्ट्रीय लॉजिस्टिक्स नीति' शुरू की है। इसमें राज्य/शहर स्तरीय लॉजिस्टिक्स योजनाओं के विकास में सहायता शामिल है।

भारत सरकार के राष्ट्रीय औद्योगिक कॉरिडोर विकास कार्यक्रम (एनआईसीडीपी) के भाग के रूप में, औद्योगिक कॉरिडोरों की परिकल्पना वैश्विक विनिर्माण को बढ़ावा देने, तैयार सुविधाओं से युक्त निवेश गंतव्य केन्द्रों, वॉक-टू-वर्क अवधारणा वाले स्मार्ट शहरों और मांग से पहले सर्वश्रेष्ठ गुणवत्ता वाली अवसंरचना का निर्माण करने के लिए की गई है। केंद्र सरकार ने चेन्नई-बेंगलुरु औद्योगिक कॉरिडोर (सीबीआईसी) के भाग के रूप में तुमकुरु (कर्नाटक) को अनुमोदित किया है।

डीपीआईआईटी के तत्वावधान में तथा nsws.gov.in के जरिए उपलब्ध नेशनल सिंगल विंडो सिस्टम (एनएसडब्ल्यूएस) उद्योग हेतु गवर्नमेंट टू बिजनेस (जी2बी) अनुमोदनों और निवेशक संबंधी मंजूरीयों के लिए वन स्टॉप डिजिटल प्लेटफॉर्म है। यह जानकारी को एकरूप बनाकर तथा अनेक विभागीय पोर्टलों के इस्तेमाल की आवश्यकता को न्यूनतम करके जी2बी अनुमोदन प्रक्रिया को सरल एवं कारगर बनाता है।

वर्तमान में, 32 केंद्रीय मंत्रालयों/विभागों तथा 29 राज्यों/संघ राज्य क्षेत्रों को एनएसडब्ल्यूएस पर एकीकृत किया गया है जिसमें 278 केंद्रीय जी2बी सेवाएं और 2977 राज्य जी2बी सेवाएं उपलब्ध हैं। इसके अलावा, व्यावसायिक उपक्रमों को सूचना के मुक्त प्रवाह और पहुंच में सहायता प्रदान करने के लिए 658 केंद्रीय जी2बी सेवाओं और 6,787 राज्य जी2बी सेवाओं के साथ नो यॉर अप्रूवल (केवाईए) मॉड्यूल लाइव है।

अमृत सरोवर योजना

1241. श्री अरुण गोविल:

क्या **ग्रामीण विकास मंत्री** यह बताने की कृपा करेंगे कि:

- (क) क्या विगत दो वर्षों के दौरान एक लाख अमृत सरोवर बनाए गए हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ख) लगभग साठ वर्ष पूर्व हरित क्रांति के पश्चात देश में भूजल के अंधाधुंध दोहन के कारण उत्पन्न जल संकट से निपटने के लिए उठाए गए कदमों का राज्यवार ब्यौरा क्या है;
- (ग) क्या उक्त मिशन के अंतर्गत प्रत्येक जिले में कम से कम 75 अमृत सरोवर बनाने की जिलावार योजना थी;
- (घ) क्या अमृत सरोवर का निर्माण जिले के बजाय ग्राम को आधार इकाई मानकर किए जाने पर देश में भूजल संकट की समस्या का समाधान हो सकता है;
- (ङ) क्या सरकार का ग्राम स्तर पर अमृत सरोवर बनाने का विचार है, क्योंकि पहले जिले को आधार इकाई मानकर अमृत सरोवर का निर्माण किया गया था; और
- (च) यदि हां, तो क्या सरकार का अमृत सरोवर के निर्माण के लिए संबंधित ग्राम पंचायत को वित्तीय सहायता प्रदान करने का भी विचार है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):

(क) से (घ) प्रत्येक जिले में 75 अमृत सरोवर (तालाब) बनाने या पुर्ननिर्माण करने के उद्देश्य से अप्रैल 2022 में मिशन अमृत सरोवर की शुरुआत की गई थी। इस पहल से देश भर में कुल 50,000 सरोवर बनने थे। इस पहल से जल संकट के गंभीर मुद्दे को हल करने में उल्लेखनीय प्रगति हुई है। जनवरी 2025 तक 68,000 से अधिक सरोवर बनकर तैयार हो चुके हैं, जिससे विभिन्न क्षेत्रों में सतही और भूजल की उपलब्धता में वृद्धि हुई है। इन सरोवरों ने न केवल तत्काल जल आवश्यकताओं को पूरा किया है, बल्कि स्थायी जल स्रोत भी स्थापित किए हैं, जो दीर्घकालिक पर्यावरणीय स्थिरता और सामुदायिक कल्याण के प्रति सरकार की प्रतिबद्धता का प्रतीक है।

(ड.) और (च) मिशन अमृत सरोवर के दूसरे चरण में जल उपलब्धता सुनिश्चित करने पर नए सिरे से ध्यान केंद्रित किया जाएगा, जिसमें सामुदायिक भागीदारी (जनभागीदारी) को केंद्र में रखा जाएगा और इसका उद्देश्य जलवायु अनुकूलता को मजबूत करना, पारिस्थितिकी संतुलन को बढ़ावा देना और भावी पीढ़ियों को स्थायी लाभ पहुंचाना है।

मिशन अमृत सरोवर के काम को राज्यों और जिलों द्वारा महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (महात्मा गांधी नरेगा), 15वें वित्त आयोग अनुदान, प्रधानमंत्री कृषि सिंचाई योजना की उप-योजनाओं जैसे वाटरशेड विकास घटक, हर खेत को पानी, के अलावा राज्यों की अपनी योजनाओं के साथ मिलकर शुरू किया जा रहा है। इस कार्य के लिए जनभागीदारी से वित्त पोषण और कॉर्पोरेट सामाजिक जिम्मेदारी जैसे जन योगदान की भी अनुमति है।

MEASURES TO MITIGATE RISKS FOR EXPORTERS

1242. SHRI PRATAP CHANDRA SARANGI:

DR. VINOD KUMAR BIND:

SHRI RAMVIR SINGH BIDHURI:

Will the Minister of **TEXTILES** be pleased to state :

(a) the details of objectives and outcomes of the collaboration between the Ministry of Textiles and MODIFI India;

(b) the manner in which the collaboration particularly benefit Small and Medium-sized Enterprises (SMEs) in the textile and handloom sectors which often struggle with accessing financial resources for international trade;

(c) whether there are any measures put in place to mitigate risks for exporters especially in terms of currency fluctuation, political instability in export markets or payment defaults; and

(d) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) and (b) There is no such collaboration between Ministry of Textiles and MODIFI India.

(c) and (d) For promotion of exports and mitigation of risks for export, Ministry of Textiles is continuously monitoring export performance of textiles and taking various measures to boost production and exports in consultation with Textiles Export Promotion Councils and Industry Associations.

As per Para 2.55 of Foreign Trade Policy, 2023

(i) Export Credit Agencies (ECAs) are policy instruments for Government to support exports.

ECAs support exports by insurance, guarantee and also direct lending. Export Credit Agencies (ECAs) like Export Credit Guarantee Corporation of India Ltd. (ECGC) provides credit insurance support to exports and export credit lending. Covers issued by ECGC to exporters, protect against losses arising out of payment failures due to insolvency or default of the buyers or due to political risks. Exporters can diversify their markets in addition to protecting existing markets through such covers. ECGC also supports Medium and Long term (MLT) exports including project exports. Exim Bank is the other ECA in the business of lending for MLT exports and fronting the government's line of credit.

(ii) ECGC indemnifies losses of exporters in export trade due to insolvency or default of the buyer. Additionally, losses due to political risk like war, sudden import restriction, promulgation of law or decree after the shipment has been affected are also covered. Some of the anti-dumping measures or non-tariff barriers introduced after a shipment has been

made will come under the purview of the political risk. In such cases exporter's interest are protected by ECGC.

Further, the Government also provides financial support to various Export Promotion Councils and Trade Bodies under Market Access Initiative Scheme implemented by Department of Commerce for organising and participating in trade fairs, exhibitions, buyer-seller meets etc at national and international levels to boost export.

EXPORT-ORIENTED INDUSTRY

1243. ADV. CHANDRA SHEKHAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details of the current participation rate of Scheduled Castes (SC), Scheduled Tribes (ST) and Other Backward Classes (OBCs) in India's export-oriented industries, as per the latest available data;
- (b) the steps taken by the Ministry to ensure equal opportunities and address discrimination faced by marginalized communities in accessing trade licenses, export incentives and Government tenders related to international trade; and
- (c) the number of skill development and capacity building programmes conducted by the Ministry specifically for SC/ST/OBC individuals in export-oriented sectors during the last three years and the current year along with the data on their subsequent participation in export activities?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) to (c) The Ministry of Commerce and Industry promotes trade and export-oriented industry with special focus on the small scale industries and marginal traders. The data with respect to measures undertaken is not maintained specific category wise.

IMPLEMENTATION OF E-GRAM SWARAJ

1244. DR. SHIVAJI BANDAPPA KALGE:

SHRI NABA CHARAN MAJHI:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

- (a) the details on the implementation and adoption of e-Gram Swaraj in the country;
- (b) whether the e-Gram Swaraj was launched in April 2020 to improve the functioning of Panchayats;
- (c) if so, the details of progress made in terms of Gram Panchayats that have uploaded their Gram Panchayat Development Plans (GPDPs) for the financial year 2023-24;
- (d) the details of percentage of total Gram Panchayats in the country that are currently using the e-Gram Swaraj platform;
- (e) the details of steps taken by the Government to increase adoption among the remaining Panchayats; and

(f) whether any future enhancements or additional features are planned for the e-Gram Swaraj platform to further strengthen the functioning of Panchayats and improve governance and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):

(a) to (d) Yes Sir. Under Digital India Programme, Ministry is implementing e-Panchayat Mission Mode Project (MMP). The primary objectives of the project are: strengthening Panchayati Raj Institutions by enhancing their efficiency and transparency in governance and service delivery; automating the Panchayat functions such as planning, budgeting, accounting, monitoring, and social audit to reduce manual errors; facilitating electronic service delivery for rural citizens; and providing digital tools to enable Panchayat officials to carry out their functions effectively.

Building on the achievements of the past, under the e-MMP Project, on 24th April 2020, the Ministry had launched the eGramSwaraj, an Enterprise Resource Planning (ERP) Solution for Panchayati Raj Institutions. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. So far, 2.54 lakh GPs have prepared and uploaded their Gram Panchayat Development Plans (GPDPs) for 2024-25. Further, 2.41 lakh Gram Panchayats have completed online transactions for 15th Finance Commission grants for 2024-25. State wise adoption of eGramSwaraj is are given in the enclosed **Statement**.

Also, for strengthening the transparency and accountability at grassroots level; the Ministry has rolled out an application - AuditOnline under e-panchayat Mission Mode Project (MMP). It allows

for online audit of Panchayat accounts and records detailed information about internal and external audit. For audit year 2022-23, 2.58 lakh Audit Plans have been created and 2.57 lakh Audit Report have been generated.

The Ministry has also introduced applications such as Meri Panchayat and Panchayat Nirnay to improve transparency and efficiency in Panchayat governance. While Meri Panchayat makes information on planning, activities, and work progress accessible to the public, Panchayat Nirnay enhances transparency and management in Gram Sabha proceedings.

(e) The Ministry of Panchayati Raj has undertaken several measures to ensure digital inclusivity and ease of access under the e-Panchayat MMP, including, development of User-Friendly Software Applications like eGramSwaraj and AuditOnline; providing multilingual Support for these online applications by integrating with Bhashini; and Training and Capacity Building of the Elected Representatives and officials of the Panchayati Raj Institutions on using digital tools.

Further, to enable Panchayats in remote areas to access digital services, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA), based on the proposal in their Annual Action Plans, the Ministry has been supplementing the efforts of States/UTs by providing support at limited scale for procurement of computers.

All States are making efforts to implement e-Panchayat MMP, based on their available resources and there is substantial improvement in adoption of digital applications by the States in PRIs functioning. At the same time review meetings are held with the States and union territories for reviewing the adoption of the eGramSwaraj application by the Panchayats. Further, preparation and uploading of the Panchayat Development plan by the Panchayats on the

eGramSwaraj is one of the mandatory condition for release of funds under the Central Finance Commission.

(f) For improving the outcomes of e-MMP Project and better Governance at the grassroots, the Ministry has been regularly engaging with the States/UTs and other stakeholders and based on the feedback received, required improvisations and enhancements are being effected into eGramSwaraj on continuous basis.

STATEMENT

Adoption of eGramSwaraj at Panchayat level during FY 2024-25

S.N o	State Name	Total Number of Village Panchay ats and Equivale nt	Village Pancha yat onboar d	Village Panchaya ts and Equivalen t with Online Payment	Total Num ber of Bloc k Panc haya ts	Block Pancha yat onboar d	Block Panchayat s with Online Payment	Total Number of Zila Pancha yats	Zila Pancha yat onboar d	Zila Pan cha yats with Onli ne Pay men t
1	ANDHRA PRADESH	13328	13296	12907	660	660	639	13	13	13
2	ARUNACHAL PRADESH	2108	2106	185	0	0	0	25	25	7
3	ASSAM	2662	2197	2170	191	191	185	30	29	27
4	BIHAR	8054	8054	8044	534	534	529	38	38	38
5	CHHATTISGA RH	11596	11594	11503	146	146	146	27	27	27
6	GOA	191	191	89	0	0	0	2	2	2
7	GUJARAT	14656	14594	13666	248	248	248	33	33	33
8	HARYANA	6225	6221	5829	143	143	131	22	22	22
9	HIMACHAL PRADESH	3615	3614	3509	81	81	80	12	12	12
10	JHARKHAND	4345	4345	4317	264	264	262	24	24	23
11	KARNATAKA	5954	5954	5935	238	232	117	31	31	28
12	KERALA	941	941	940	152	152	152	14	14	14

13	MADHYA PRADESH	23011	23009	22973	313	313	310	52	52	52
14	MAHARASHTRA	27911	27834	26268	351	351	302	34	34	34
15	MANIPUR	3180	161	120	0	0	0	12	6	4
16	MEGHALAYA	6817	0	0	2241	0	0	3	3	0
17	MIZORAM	842	842	832	0	0	0	0	0	0
18	NAGALAND	1289	186	0	0	0	0	0	0	0
19	ODISHA	6794	6794	6792	314	314	314	30	30	30
20	PUNJAB	13237	13222	9173	152	151	110	22	22	19
21	RAJASTHAN	11211	11206	10739	361	353	351	33	33	33
22	SIKKIM	199	199	194	0	0	0	6	6	6
23	TAMIL NADU	12525	12525	12518	388	388	388	36	36	36
24	TELANGANA	12771	12768	12628	540	540	498	32	32	32
25	TRIPURA	1194	1176	1162	75	75	75	9	9	8
26	UTTARAKHAND	7795	7794	7729	95	95	95	13	13	13
27	UTTAR PRADESH	57691	57691	57596	826	826	821	75	75	75
28	WEST BENGAL	3339	3339	3338	345	345	345	22	21	21
Total		263481	251853	241156	8658	6402	6098	650	642	609

पीएमजीएसवाई के अंतर्गत सड़कों का निर्माण

1245. श्री मुरारी लाल मीना:

श्री सतपाल ब्रह्मचारी:

क्या **ग्रामीण विकास मंत्री** यह बताने की कृपा करेंगे कि:

(क) विगत तीन वर्षों के दौरान प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) के अंतर्गत राजस्थान के दौसा और हरियाणा के सोनीपत संसदीय निर्वाचन क्षेत्रों में स्वीकृत सड़कों की संख्या कितनी है और उनमें से निर्मित सड़कों की संख्या कितनी है;

(ख) उक्त योजना के तहत राजस्थान और हरियाणा सहित देश में राज्यवार नई सड़कों का निर्माण कब तक शुरू होने की संभावना है;

(ग) उस अवधि के दौरान सोनीपत और हरियाणा सहित राज्यों के ग्रामीण क्षेत्रों में सड़कों के निर्माण के लिए जिलावार कितनी निधियां आवंटित और उपयोग की गई;

(घ) क्या सरकार का हरियाणा के दूर-दराज के क्षेत्रों को कवर करने के लिए पीएमजीएसवाई का विस्तार करने का प्रस्ताव है; और

(ङ) क्या सरकार का क्षेत्रफल की दृष्टि से सबसे बड़ा राज्य होने के कारण राजस्थान में पीएमजीएसवाई के तहत और अधिक सड़कें स्वीकृत करने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):

(क) ग्रामीण आबादी की सामाजिक-आर्थिक स्थिति का उत्थान करने के लिए ग्रामीण सड़क संपर्कता में वृद्धि के लिए सहायता देने हेतु एकबारगी विशेष पहल के रूप में दिसम्बर, 2000 में प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) शुरू की गई थी। इस मंत्रालय में पीएमजीएसवाई से संबंधित संसदीय निर्वाचन क्षेत्र-वार आंकड़े नहीं रखे जाते हैं। दौसा संसदीय निर्वाचन क्षेत्र के अंतर्गत तीन जिले अर्थात् दौसा, जयपुर और अलवर आते हैं जबकि सोनीपत संसदीय निर्वाचन क्षेत्र में दो जिलों अर्थात् सोनीपत और जींद के क्षेत्र शामिल हैं। पिछले तीन वर्षों के दौरान इन जिलों में स्वीकृत और पूरी की गई सड़कों का ब्यौरा नीचे दिया गया है

संसदीय निर्वाचन क्षेत्र	जिले का नाम	स्वीकृत			पूरी की गई *		
		सड़कों की संख्या	सड़क की लंबाई (कि.मी. में)	पुल	सड़कों की संख्या	सड़क की लंबाई (कि.मी. में)	सड़कों की संख्या
दौसा	अलवर	11	82.114	0	16	152.31	0
	जयपुर	-	-	-	-	-	-
	दौसा	6	52.3	0	22	158.72	0
सोनीपत	जींद	7	98.86	0	19	197.85	0
	सोनीपत	3	23.735	0	14	128.77	0

* इसमें पिछले वर्षों में स्वीकृत सड़क लंबाई भी शामिल है।

(ख) प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) के विभिन्न कार्यक्रमों/घटकों (पीएमजीएसवाई-I, II, III और वामपंथी उग्रवाद प्रभावित क्षेत्रों के लिए सड़क संपर्क परियोजना (आरसीपीएलडब्ल्यूईए)) के अंतर्गत अब तक देशभर में 8,34,717 किलोमीटर लंबाई की कुल 1,91,184 सड़कें स्वीकृत की गई हैं, जिनमें से 7,72,324 किलोमीटर लंबी 1,81,651 सड़कों का निर्माण किया जा चुका है। 44,885 किलोमीटर लंबाई की कुल 8,533 सड़कों का कार्य निर्माण के विभिन्न चरणों में जारी हैं। पीएमजीएसवाई के अंतर्गत स्वीकृत, पूरी हो चुकी सड़कों तथा शेष सड़कों का राज्य-वार ब्योरा संलग्न **विवरण -I** में दिया गया है। पीएमजीएसवाई-I, II, III और आरसीपीएलडब्ल्यूईए को पूरा करने की समय-सीमा मार्च 2025 है।

(ग) पीएमजीएसवाई के कार्यान्वयन के लिए राज्यों को निधियों का आवंटन/निधियां जारी करना राज्य से प्राप्त प्रस्तावों के आधार पर किया जाता है और यह अन्य बातों के साथ-साथ जारी कार्यों, राज्य की निष्पादन क्षमता तथा राज्य के पास उपलब्ध व्यय न की गई निधियों पर निर्भर करता है। पीएमजीएसवाई के अंतर्गत परियोजनाओं के कार्यान्वयन के लिए निधियां मंत्रालय द्वारा समग्र रूप से राज्यों को जारी की जाती हैं। इसके पश्चात जिला स्तर पर कार्यक्रम कार्यान्वयन इकाइयों (पीआईयू) को निधियां संबंधित राज्य/संघ राज्य क्षेत्र द्वारा जारी की जाती हैं। राज्य सरकार द्वारा दी गई सूचना के अनुसार, राज्य में पीएमजीएसवाई के कार्यान्वयन के लिए पिछले तीन वर्षों में राज्य के हिस्से सहित 947.80 करोड़ रुपये का व्यय किया गया है। राज्य सरकार द्वारा दी गई सूचना के अनुसार पिछले तीन वर्षों के दौरान सोनीपत सहित जिला-वार व्यय का ब्योरा संलग्न **विवरण -II** में दिया गया है। पीएमजीएसवाई के जारी कार्यक्रमों/घटकों के अंतर्गत परियोजना का नाम, परियोजना का स्वीकृत मूल्य, प्रगति और किए गए व्यय की स्थिति के बारे में परियोजना-वार जानकारी कार्यक्रम की वेबसाइट: omms.nic.in->proposals->Statewise List of Roads पर देखी जा सकती है।

(घ) और (ड.) भारत सरकार ने सितंबर 2024 में पीएमजीएसवाई के चरण-IV को अनुमोदन प्रदान किया है, ताकि जनगणना 2011 के अनुसार, मैदानी क्षेत्रों में 500+, पूर्वोत्तर और पहाड़ी राज्यों/संघ राज्य क्षेत्रों, विशेष श्रेणी क्षेत्रों (जनजातीय अनुसूची V, आकांक्षी जिले/ब्लॉक, रेगिस्तानी क्षेत्रों) में 250+ और वामपंथी उग्रवाद प्रभावित जिलों में 100+ की आबादी वाली संपर्क विहीन 25,000 बस्तियों को बारहमासी सड़क संपर्कता प्रदान की जा सके। राजस्थान

और हरियाणा सहित सभी राज्यों की सड़कों से न जुड़ी पात्र बस्तियों को भी इस योजना के अंतर्गत शामिल किया जाएगा।

विवरण -I

दिनांक 06.02.2025 तक पीएमजीएसवाई के तहत स्वीकृत, पूरी की गई और शेष सड़कों का राज्यवार ब्यौरा

क्र.सं	राज्य का नाम	स्वीकृत			पूरी की गई			शेष*		
		सड़कों की संख्या	सड़क लंबाई (कि.मी. में)	पुल	सड़कों की संख्या	सड़क लंबाई (कि.मी. में)	पुल	सड़कों की संख्या	सड़क लंबाई (कि.मी. में)	पुल
1	अंडमान और निकोबार	134	378	0	78	119	0	56	255	0
2	आंध्र प्रदेश	5,416	20413	375	5,036	17873	283	380	1,950	92
3	अरुणाचल प्रदेश	1,663	16,773	303	1,326	13,762	208	337	2,965	95
4	असम	9,269	32,911	1,466	9,084	31,919	1,401	185	825	65
5	बिहार	18,770	65,601	1,996	18,334	61,427	1,448	436	2,088	548
6	छत्तीसगढ़	9,644	48,189	546	8,587	42,640	428	1057	4,,310	118
7	गोवा	70	156	0	70	155	0	0	0	0
8	गुजरात	4,828	15,733	279	4,798	15,378	104	30	177	175
9	हरियाणा	773	8,111	18	769	8,031	18	4	13	0
10	हिमाचल प्रदेश	3,877	24,978	126	3,546	21,600	100	331	2989	26
11	जम्मू एवं कश्मीर	3,437	20,801	305	3,241	19,508	218	196	876	87
12	झारखंड	8,192	33,846	854	7,759	30,594	655	433	2,605	199
13	कर्नाटक	4,456	24,268	165	4,364	23,934	155	92	194	10
14	केरल	1,807	5,312	15	1,569	4,285	4	238	989	11

क्र.सं	राज्य का नाम	स्वीकृत			पूरी की गई			शेष*		
		सड़कों की संख्या	सड़क लंबाई (कि.मी. में)	पुल	सड़कों की संख्या	सड़क लंबाई (कि.मी. में)	पुल	सड़कों की संख्या	सड़क लंबाई (कि.मी. में)	पुल
15	लद्दाख	196	1,659	3	135	1,108	3	61	452	0
16	मध्य प्रदेश	20,841	94,715	1,748	20,258	89,735	1407	583	1777	341
17	महाराष्ट्र	7,074	34,567	1,120	6,431	30,625	880	643	3,293	240
18	मणिपुर	1,969	12,175	211	1,765	10,855	155	204	1,305	56
19	मेघालय	1,316	5,979	163	1,150	4,807	106	166	1,149	57
20	मिजोरम	368	4,970	0	331	4,415	0	37	535	0
21	नागालैंड	401	4,945	53	343	4,322	53	58	623	0
22	ओडिशा	17,937	74,662	705	17,532	70,819	623	405	1,292	82
23	पुदुचेरी	31	66	0	30	62	0	1	2	0
24	पंजाब	1,508	11,618	39	1,356	10,282	18	152	1,289	21
25	राजस्थान	18,161	78,267	73	18,061	75,593	52	100	340	21
26	सिक्किम	1,043	5,220	126	935	4,730	77	108	420	49
27	तमिलनाडु	10,352	26,578	214	9,686	23,609	151	666	2,787	63
28	तेलंगाना	3,570	14,650	551	3,202	12,777	369	368	1,559	182
29	त्रिपुरा	1,545	6,138	68	1,377	4,984	53	168	969	15
30	उत्तर प्रदेश	21,122	77,403	17	20,845	74,872	16	277	1,321	1
31	उत्तराखंड	2,625	22,596	367	2,349	20,385	310	276	1,971	57
32	पश्चिम बंगाल	7,789	41,039	61	7,304	37,118	54	485	3,567	7
कुल		1,90,184	8,34,717	11,967	1,81,651	7,72,324	9,349	8,533	44,885	2,618

* सड़क की शेष लंबाई, वक्र लंबाई में कमी, संरक्षण में परिवर्तन, अन्य एजेंसियों द्वारा आंशिक लंबाई का निर्माण आदि के कारण स्वीकृत और पूर्ण लंबाई के अंतर से कम है।

विवरण -II

पिछले तीन वर्षों के दौरान हरियाणा में पीएमजीएसवाई के तहत निधियों के उपयोग का जिलावार ब्यौरा (राज्य अंश सहित)

क्र.सं	जिला	राज्य अंश सहित व्यय (करोड़ रुपए में)
1	अम्बाला	32.12
2	भिवानी	78.40
3	चरखी दादरी	40.24
4	फरीदाबाद	1.98
5	फतेहाबाद	70.74
6	हिसार	62.78
7	झज्जर	36.87
8	जींद	88.09
9	कैथल	33.56
10	करनाल	25.37
11	कुरुक्षेत्र	30.64
12	मेवात	35.12
13	महेंदरगढ़	14.93
14	पलवल	42.98
15	पंचकुला	31.66
16	पानीपत	35.64
17	रेवाड़ी	4.62
18	रोहतक	71.64
19	सिरसा	143.33
20	सोनीपत	55.38
21	यमुनानगर	11.70
कुल योग		947.80

CASTE DISCRIMINATION AND SUICIDE

1246. DR. ALOK KUMAR SUMAN:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) whether it is a fact that the Government is not maintaining Caste discrimination at central universities such as IIMs, AIIMs, NITs, IITs and other Universities causing more suicide at these institutions by SC/ST students, if so the reasons therefor;

(b) whether the ministry has issued any guidelines to prevent Caste discrimination at central universities, if so, details thereof; and

(c) whether the ministry has noticed that suicide of SC/ST students due to Caste discrimination and deliberately failure of students by teaching faculties, if so, the details thereon?

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE):

(a) to (c) Two Acts are in force *i.e.* the Protection of Civil Rights {PCR} Act, 1955, which prescribes punishment for enforcement of any disability arising from practice of 'untouchability' and The Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) {PoA} Act, 1989 to prevent the commission of offences of atrocities against members of Scheduled Castes(SCs) and Scheduled Tribes(STs). The applicability of the provisions of these Acts extends to the whole of India including Central Institutions and Universities.

For the effective implementation of these Acts by the State Governments and Union Territory Administrations, the Department of Social Justice and Empowerment runs a Centrally

Sponsored Scheme and provide admissible Central Assistance to the States/UTs including for Awareness Generation and Publicity of the provisions of these Acts.

A National Helpline Against Atrocities (NHAA) is also running to facilitate the members of Scheduled Castes and the Scheduled Tribes. National Commission for Scheduled Castes (NCSC) and National Commission for Scheduled Tribes (NCST) are in place to provide safeguards against the exploitation of Scheduled Castes and Scheduled Tribes to promote and protect their social, educational, economic and cultural interests respectively.

In order to reduce the discrimination against Scheduled Castes (SCs) and Scheduled Tribes (STs) in Central Universities and Institutions, various steps have been taken which inter-alia include setting up of SC/ST students' cells, Equal Opportunity Cell, Student Grievance Cell, Student Grievance Redressal Committee, Liaison Officers etc. in Higher Educational Institutions (HEIs), instructions to ensure that faculty and officials refrain from discriminatory acts, establish mechanisms for lodging complaints through websites or complaint registers, and take prompt action against erring individual and issuance of regulations to safeguard the interest of students including SC/ST students. There are also provisions of Anti Discriminatory faculty advisors for SC/ST students who look into their problems and advise accordingly, appointment of Student Counsellors to address personal, academic, psychological and family related problems, providing sports and extra curricular activities, setting up counselling centres, provision of anxiety helpline, and setting up disciplinary action committee to take urgent action in case of any complaints of reported ragging, discrimination based on caste, creed, religion and gender etc. are also there. The All India Council of Technical Education has also framed strict norms to prohibit such incidents in the institutions, managed by it.

झारखंड में ई-वाहनों पर राजसहायता

1247. श्री दुलू महतो:

क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) पीएम ई-ड्राइव योजना के तहत झारखंड को ई-बसों, ई-एम्बुलेंस और ई-ट्रकों की खरीद के लिए कितनी राजसहायता प्रदान की गई है;

(ख) क्या सरकार सड़क परिवहन वाहनों की स्कैपिंग को बढ़ावा देने के लिए कोई योजना बना रही है;

(ग) यदि हां, तो झारखंड में उक्त योजना के प्रभावी कार्यान्वयन के लिए क्या कदम उठाए जा रहे हैं; और

(घ) झारखंड में इलेक्ट्रिक वाहनों के उपयोग को बढ़ावा देने के लिए सरकार द्वारा लागू की गई नीतियों या की गई पहल का ब्यौरा क्या है?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) आज तक पीएम ई-ड्राइव योजना के तहत झारखंड को कोई सब्सिडी प्रदान नहीं की गई है।

(ख) और (ग) जी हां, सड़क परिवहन और राजमार्ग मंत्रालय ने वाहन स्कैपिंग नीति शुरू की है, जिसे वॉलंटरी व्हीकल फ्लीट मॉडर्नाइजेशन प्रोग्राम के रूप में भी जाना जाता है। यह नीति झारखंड राज्य सहित पूरे भारत में लागू है और इसका उद्देश्य पुराने, प्रदूषणकारी वाहनों को स्कैप करने को बढ़ावा देना है ताकि पर्यावरणीय प्रभाव को कम किया जा सके और स्वच्छ, अधिक ईंधन कुशल वाहनों के उपयोग को प्रोत्साहित किया जा सके।

(घ) एमएचआई देश भर में इलेक्ट्रिक वाहन (ईवी) पारिस्थितिकी तंत्र को मजबूत करने और देश में इलेक्ट्रिक वाहनों के अंगीकरण में तेजी लाने के लिए झारखंड राज्य सहित अखिल भारतीय स्तर पर निम्नलिखित स्कीम लागू कर रहा है।

1. भारत में ऑटोमोबाइल और ऑटो संघटक उद्योग के लिए उत्पादन संबद्ध प्रोत्साहन (पीएलआई) स्कीम (पीएलआई-ऑटो) : सरकार ने 23 सितंबर 2021 को भारत में ऑटोमोबाइल और ऑटो संघटक उद्योग के

लिए इस स्कीम को मंजूरी दी, जिसका उद्देश्य उन्नत ऑटोमोटिव प्रौद्योगिकी (एएटी) उत्पादों के लिए भारत की विनिर्माण क्षमताओं को बढ़ाना है, जिसका बजटीय परिव्यय ₹25,938 करोड़ है। इस योजना में न्यूनतम 50% घरेलू मूल्य संवर्धन (डीवीए) के साथ एएटी उत्पादों के घरेलू विनिर्माण को बढ़ावा देने और ऑटोमोटिव विनिर्माण मूल्य श्रृंखला में निवेश को आकर्षित करने के लिए वित्तीय प्रोत्साहन का प्रस्ताव है।

- II. **उन्नत रसायन सेल (एसीसी) के लिए पीएलआई स्कीम:** सरकार ने 12 मई, 2021 को 18,100 करोड़ रुपये के बजटीय परिव्यय के साथ देश में एसीसी के विनिर्माण के लिए पीएलआई स्कीम को मंजूरी दी। इस स्कीम का उद्देश्य 50 गीगावॉट घंटे की एसीसी बैटरियों के लिए एक प्रतिस्पर्धी घरेलू विनिर्माण पारिस्थितिकी तंत्र स्थापित करना है।
- III. **पीएम इलेक्ट्रिक ड्राइव रेसोल्यूशन इन इनोवेटिव व्हीकल एनहान्समेंट (पीएम ई-ड्राइव) स्कीम:** यह योजना 10,900 करोड़ रुपये के परिव्यय के साथ 29 सितंबर 2024 को अधिसूचित की गयी थी। यह स्कीम दो वर्ष के लिए है जिसका उद्देश्य ई-दुपहिया, ई-तिपहिया, ई-ट्रक, ई-बस, ई-एम्बुलेंस, ईवी सार्वजनिक चार्जिंग स्टेशनों और परीक्षण एजेंसियों के उन्नयन सहित इलेक्ट्रिक वाहनों को सहायता प्रदान करना है।
- IV. **पीएम ई-बस सेवा -भुगतान सुरक्षा तंत्र (पीएसएम) स्कीम :** 28.10.2024 को अधिसूचित इस स्कीम का परिव्यय 3,435.33 करोड़ रुपये है और इसका उद्देश्य 38,000 से अधिक इलेक्ट्रिक बसों की तैनाती का समर्थन करना है। इस स्कीम का उद्देश्य सार्वजनिक परिवहन प्राधिकरणों (पीटीए) द्वारा भुगतान में चूक की स्थिति में ई-बस ऑपरेटरों को भुगतान सुरक्षा प्रदान करना है।
- V. **भारत में इलेक्ट्रिक यात्री कारों के विनिर्माण को बढ़ावा देने के लिए** 15 मार्च 2024 को भारत में इलेक्ट्रिक यात्री कारों के विनिर्माण को बढ़ावा देने के लिए स्कीम (एसपीएमईपीसीआई) अधिसूचित की गई थी। इसमें आवेदकों को न्यूनतम 4150 करोड़ रुपये का निवेश और तीसरे वर्ष के अंत में न्यूनतम 25% और पांचवें वर्ष के अंत में 50% का डीवीए हासिल करना अपेक्षित है।

WORLD'S LARGEST GRAIN STORAGE PLANS

1248. SHRI DUSHYANT SINGH:

Will the Minister of **COOPERATION** be pleased to state:

- (a) the details of the total number of co-operative societies currently functioning in the country, State and District-wise;
- (b) whether the Government has established any mechanism to monitor the functioning of Co-operative societies, and if so, the details of this monitoring framework, including any oversight authorities and procedures;
- (c) the details of actions being taken by the Government to ensure that all co-operative societies undergo annual audits and the manner in which the Government is promoting accountability and transparency within these organizations; and
- (d) the details of the 'World's Largest Grain Storage Plan' of the Government in the Cooperative Sector, including its budget outlay, primary objectives and the expected advantages particularly in addressing foodgrain storage challenges?

THE MINISTER OF HOME AFFAIRS; AND MINISTER OF COOPERATION (SHRI AMIT SHAH):

- (a) As per National Cooperative Database there are more than 8 lakh cooperative societies in the country, out of which total 6,28,398 cooperative societies are currently functional, covering various sectors such as Primary Agricultural Credit Societies (PACS), Dairy, Fishery, Housing, and Multi-purpose Cooperatives. The State-wise and District-wise details are given in the enclosed **Statement-I** and **Statement-II** respectively.

(b) The monitoring of cooperative societies is primarily handled by the respective State/UT Governments, as they are responsible for overseeing their registration, functioning, and compliance. However, the Ministry of Cooperation has introduced several mechanisms to improve oversight and governance. The computerization of PACS has been a significant step toward ensuring transparency in financial transactions. Additionally, a National Cooperative Database has been developed to create a centralized system for tracking the status and performance of cooperatives across the country. The enactment of the Multi-State Cooperative Societies (Amendment) Act, 2023, has further strengthened governance by introducing stringent regulations, improved accountability standards, and increased transparency in the functioning of multi-state cooperative societies. Institutions such as NABARD and NCDC are also playing a crucial role in policy guidance, financial support, and capacity-building initiatives to improve cooperative governance.

(c) The audit of cooperative societies is a critical aspect of ensuring financial discipline and accountability, and it comes under the purview of the respective State/UT Governments under their Cooperative Acts. Further, to ensure the timely and accurate audit of PACS, online audit is being conducted by States/ UT under Computerization of PACS Project, enabling real-time financial reporting and reducing irregularities.

The project for Computerization of functional PACS has been approved by the Government of India with a total financial outlay of ₹2,516 Crore, and it entails bringing all functional PACS in the country onto an ERP (Enterprise Resource Planning) based common national software which aims to improve their operational efficiency, ensure speedy disbursement of loans, lower transaction costs and increase transparency.

(d) In order to address the foodgrain storage challenges in rural areas, the Government on 31.05.2023, has approved the “World’s Largest Grain Storage Plan in Cooperative Sector”, which has been rolled out as a Pilot Project. The Plan entails creation of various agri infrastructure at PACS level, including godowns, custom hiring center, processing units, Fair Price Shops, etc. through convergence of various existing schemes of the Government of India (GoI), such as, Agriculture Infrastructure Fund (AIF), Agricultural Marketing Infrastructure Scheme (AMI), Sub Mission on Agricultural Mechanization (SMAM) Pradhan Mantri Formalization of Micro Food Processing Enterprises Scheme (PMFME), etc. Under the Pilot Project of the Plan, construction of godowns has been completed in 11 PACS of 11 States. Foundation Stone has been laid in 500 PACS of 10 States.

This plan is being implemented by utilizing the existing budgetary outlays under various Government of India schemes, such as AIF, AMI, SMAM, etc., that are being converged at the level of these primary level cooperative societies.

The objective of the initiative is to establish grain storage infrastructure at the PACS level to decentralize storage, reduce post-harvest losses, and enhance food security. This plan enables PACS to act as procurement and storage hubs, improving their economic viability while strengthening rural food supply chains. The initiative intends to reduce foodgrain wastage, cut transportation costs for farmers, and ensure better price realization, thus improving overall market efficiency and financial sustainability of PACS. By empowering cooperatives with modern storage infrastructure, this initiative aims to transform rural agricultural supply chains and create long-term economic benefits for farmers.

STATEMENT – I**State-wise number of functional cooperative societies**

S.No	State/UT	Number of Societies
1	ANDAMAN AND NICOBAR ISLANDS	1211
2	ANDHRA PRADESH	12694
3	ARUNACHAL PRADESH	774
4	ASSAM	6379
5	BIHAR	16892
6	CHANDIGARH	196
7	CHHATTISGARH	9595
8	DELHI	1937
9	GOA	2921
10	GUJARAT	76580
11	HARYANA	14315
12	HIMACHAL PRADESH	4469
13	JAMMU AND KASHMIR	8437
14	JHARKHAND	7507
15	KARNATAKA	38710
16	KERALA	9224
17	LADAKH	161
18	LAKSHADWEEP	30
19	MADHYA PRADESH	26582
20	MAHARASHTRA	215916
21	MANIPUR	5147
22	MEGHALAYA	2685
23	MIZORAM	1069
24	NAGALAND	2150
25	ODISHA	6985

26	PUDUCHERRY	428
27	PUNJAB	11552
28	RAJASTHAN	24717
29	SIKKIM	1618
30	TAMIL NADU	20321
31	TELANGANA	48246
32	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	372
33	TRIPURA	1909
34	UTTAR PRADESH	19954
35	UTTARAKHAND	3863
36	WEST BENGAL	22852
	Total	628398

STATEMENT – II

District-Wise Number of Functional Cooperative Societies

Andaman and Nicobar Islands

S.No	District	Number Of Societies
1	Nicobars	63
2	North And Middle Andaman	449
3	South Andamans	699
	Total	1211

Andhra Pradesh

S.No	District	Number Of Societies
1	Alluri Sitharama Raju	60
2	Anakapalli	592

3	Anantapur	313
4	Annamayya	250
5	Bapatla	502
6	Chittoor	315
7	East Godavari	649
8	Eluru	864
9	Guntur	260
10	Kakinada	581
11	Konaseema	875
12	Krishna	689
13	Kurnool	481
14	Nandyal	184
15	Ntr	632
16	Palnadu	546
17	Parvathipuram Manyam	150
18	Prakasam	737
19	Spsr Nellore	679
20	Sri Sathya Sai	283
21	Srikakulam	439
22	Tirupati	466
23	Visakhapatnam	530
24	Vizianagaram	361
25	West Godavari	667
26	Y.S.R.	589
	Total	12694

Arunachal Pradesh

S.No	District	Number Of Societies
1	Anjaw	5
2	Changlang	25
3	Dibang Valley	5
4	East Kameng	49
5	East Siang	31
6	Kamle	8
7	Kra Daadi	28
8	Kurung Kumey	85
9	Leparada	15
10	Lohit	6
11	Longding	6
12	Lower Dibang Valley	27
13	Lower Siang	17
14	Lower Subansiri	95
15	Namsai	12
16	Pakke Kessang	14
17	Papum Pare	142
18	Shi Yomi	1
19	Siang	6
20	Tawang	6
21	Tirap	5
22	Upper Siang	12
23	Upper Subansiri	120
24	West Kameng	33
25	West Siang	21
	Total	774

Assam

S.No	District	Number Of Societies
1	Bajali	124
2	Baksa	193
3	Barpeta	378
4	Biswanath	98
5	Bongaigaon	126
6	Cachar	153
7	Charaideo	71
8	Chirang	116
9	Darrang	178
10	Dhemaji	185
11	Dhubri	305
12	Dibrugarh	189
13	Dima Hasao	69
14	Goalpara	212
15	Golaghat	207
16	Hailakandi	55
17	Hojai	165
18	Jorhat	151
19	Kamrup	437
20	Kamrup Metro	319
21	Karbi Anglong	280
22	Kokrajhar	271
23	Lakhimpur	103
24	Majuli	23

25	Marigaon	223
26	Nagaon	371
27	Nalbari	220
28	Sivasagar	176
29	Sonitpur	201
30	South Salmara Mancachar	42
31	Sribhumi	117
32	Tamulpur	81
33	Tinsukia	165
34	Udalguri	331
35	West Karbi Anglong	44
	Total	6379

Bihar

S.No	District	Number Of Societies
1	Araria	261
2	Arwal	139
3	Aurangabad	373
4	Banka	322
5	Begusarai	1227
6	Bhagalpur	576
7	Bhojpur	614
8	Buxar	417
9	Darbhanga	543
10	Gaya	547
11	Gopalganj	405
12	Jamui	241

13	Jehanabad	148
14	Kaimur (Bhabua)	410
15	Katihar	343
16	Khagaria	509
17	Kishanganj	143
18	Lakhisarai	247
19	Madhepura	284
20	Madhubani	537
21	Munger	194
22	Muzaffarpur	958
23	Nalanda	574
24	Nawada	277
25	Pashchim Champaran	506
26	Patna	733
27	Purbi Champaran	786
28	Purnia	357
29	Rohtas	503
30	Saharsa	369
31	Samastipur	472
32	Saran	532
33	Sheikhpura	104
34	Sheohar	156
35	Sitamarhi	528
36	Siwan	498
37	Supaul	273
38	Vaishali	786
	Total	16892

Chandigarh

S.No	District	Number Of Societies
1	Chandigarh	196
	Total	196

Chhattisgarh

S.No	District	Number Of Societies
1	Balod	464
2	Baloda Bazar	455
3	Balrampur	320
4	Bastar	330
5	Bemetara	364
6	Bijapur	67
7	Bilaspur	451
8	Dantewada	62
9	Dhamtari	326
10	Durg	757
11	Gariyaband	234
12	Gaurella Pendra Marwahi	61
13	Janjgir-Champa	301
14	Jashpur	192
15	Kabirdham	300
16	Kanker	355
17	Khairgarh Chhuikhadan Gandai	94
18	Kondagaon	119
19	Korba	249
20	Korea	143

21	Mahasamund	599
22	Manendragarh Chirimiri Bharatpur	166
23	Mohla Manpur Ambagarh Chouki	99
24	Mungeli	149
25	Narayanpur	36
26	Raigarh	320
27	Raipur	943
28	Rajnandgaon	334
29	Sakti	201
30	Sarangarh Bilaigarh	317
31	Sukma	67
32	Surajpur	230
33	Surguja	490
	Total	9595

Delhi

S.No	District	Number Of Societies
1	Central	122
2	East	433
3	New Delhi	111
4	North	174
5	North East	101
6	North West	294
7	Shahdara	13
8	South	140
9	South East	31
10	South West	394

11	West	124
	Total	1937

Goa

S.No	District	Number Of Societies
1	North Goa	1109
2	South Goa	1813
	Total	2922

Gujarat

S.No	District	Number Of Societies
1	Ahmadabad	14457
2	Amreli	963
3	Anand	1536
4	Arvalli	1824
5	Banas Kantha	5206
6	Bharuch	2972
7	Bhavnagar	2284
8	Botad	561
9	Chhotaudepur	1084
10	Dang	572
11	Devbhumi Dwarka	619
12	Dohad	1136
13	Gandhinagar	2413
14	Gir Somnath	1475
15	Jamnagar	871
16	Junagadh	1923
17	Kachchh	2045

18	Kheda	1676
19	Mahesana	2321
20	Mahisagar	1278
21	Morbi	687
22	Narmada	952
23	Navsari	2258
24	Panch Mahals	1326
25	Patan	2184
26	Porbandar	639
27	Rajkot	2384
28	Sabar Kantha	2089
29	Surat	6590
30	Surendranagar	1456
31	Tapi	1171
32	Vadodara	5113
33	Valsad	2515
	Total	76580

Haryana

S.No	District	Number Of Societies
1	Ambala	823
2	Bhiwani	703
3	Charki Dadri	257
4	Faridabad	343
5	Fatehabad	679
6	Gurugram	528
7	Hisar	1314
8	Jhajjar	425

9	Jind	1191
10	Kaithal	967
11	Karnal	736
12	Kurukshetra	591
13	Mahendragarh	389
14	Nuh	447
15	Palwal	525
16	Panchkula	513
17	Panipat	263
18	Rewari	313
19	Rohtak	593
20	Sirsa	1127
21	Sonipat	692
22	Yamunanagar	896
	Total	14315

Himachal Pradesh

S.No	District	Number Of Societies
1	Bilaspur	179
2	Chamba	215
3	Hamirpur	285
4	Kangra	899
5	Kinnaur	69
6	Kullu	568
7	Lahul And Spiti	95
8	Mandi	706
9	Shimla	506
10	Sirmaur	240

11	Solan	327
12	Una	380
	Total	4469

Jammu and Kashmir

S.No	District	Number Of Societies
1	Anantnag	546
2	Bandipora	844
3	Baramulla	713
4	Budgam	990
5	Doda	120
6	Ganderbal	413
7	Jammu	499
8	Kathua	260
9	Kishtwar	99
10	Kulgam	400
11	Kupwara	411
12	Poonch	86
13	Pulwama	547
14	Rajouri	109
15	Ramban	117
16	Reasi	41
17	Samba	170
18	Shopian	314
19	Srinagar	1663
20	Udhampur	95
	Total	8437

Jharkhand

S.No	District	Number Of Societies
1	Bokaro	428
2	Chatra	284
3	Deoghar	313
4	Dhanbad	405
5	Dumka	235
6	East Singhbhum	402
7	Garhwa	281
8	Giridih	497
9	Godda	300
10	Gumla	245
11	Hazaribagh	500
12	Jamtara	169
13	Khunti	133
14	Koderma	192
15	Latehar	169
16	Lohardaga	152
17	Pakur	169
18	Palamu	578
19	Ramgarh	288
20	Ranchi	713
21	Sahebganj	309
22	Saraikela Kharsawan	221
23	Simdega	158
24	West Singhbhum	366
	Total	7507

Karnataka

S.No	District	Number Of Societies
1	Bagalkote	1521
2	Ballari	527
3	Belagavi	5408
4	Bengaluru Rural	947
5	Bengaluru Urban	2426
6	Bidar	423
7	Chamarajanagara	706
8	Chikkaballapura	1279
9	Chikkamagaluru	641
10	Chitradurga	752
11	Dakshina Kannada	669
12	Davangere	1256
13	Dharwad	873
14	Gadag	962
15	Hassan	1925
16	Haveri	1213
17	Kalaburagi	1160
18	Kodagu	306
19	Kolar	1394
20	Koppal	703
21	Mandya	1964
22	Mysuru	2163
23	Raichur	873
24	Ramanagara	1195
25	Shivamogga	1246
26	Tumakuru	1949

27	Udupi	696
28	Uttara Kannada	880
29	Vijayanagar	672
30	Vijayapura	1357
31	Yadgir	624
	Total	38710

Kerala

S.No	District	Number Of Societies
1	Alappuzha	856
2	Ernakulam	1470
3	Idukki	290
4	Kannur	698
5	Kasaragod	393
6	Kollam	1140
7	Kottayam	492
8	Kozhikode	468
9	Malappuram	1144
10	Palakkad	444
11	Pathanamthitta	280
12	Thiruvananthapuram	671
13	Thrissur	718
14	Wayanad	167
	Total	9231

Ladakh

S.No	District	Number Of Societies
1	Kargil	56

2	Leh Ladakh	105
	Total	161

Lakshadweep

S.No	District	Number Of Societies
1	Lakshadweep District	30
	Total	30

Madhya Pradesh

S.No	District	Number Of Societies
1	Agar Malwa	242
2	Alirajpur	85
3	Anuppur	97
4	Ashoknagar	195
5	Balaghat	607
6	Barwani	1042
7	Betul	586
8	Bhind	355
9	Bhopal	1664
10	Burhanpur	316
11	Chhatarpur	540
12	Chhindwara	680
13	Damoh	373
14	Datia	323
15	Dewas	772
16	Dhar	744
17	Dindori	115

18	East Nimar	553
19	Guna	312
20	Gwalior	596
21	Harda	180
22	Indore	1725
23	Jabalpur	1009
24	Jhabua	356
25	Katni	344
26	Khargone	717
27	Mandla	254
28	Mandsaur	558
29	Morena	511
30	Narmadapuram	449
31	Narsinghpur	216
32	Neemuch	340
33	Niwari	101
34	Panna	223
35	Raisen	479
36	Rajgarh	912
37	Ratlam	510
38	Rewa	329
39	Sagar	765
40	Satna	944
41	Sehore	656
42	Seoni	536
43	Shahdol	192
44	Shajapur	483
45	Sheopur	189

46	Shivpuri	569
47	Sidhi	206
48	Singrauli	360
49	Tikamgarh	466
50	Ujjain	1028
51	Umaria	182
52	Vidisha	596
	Total	26582

Maharashtra

S.No	District	Number Of Societies
1	Ahmednagar	5771
2	Akola	1022
3	Amravati	1936
4	Aurangabad	4747
5	Beed	2996
6	Bhandara	1443
7	Buldhana	1726
8	Chandrapur	1526
9	Dhule	1336
10	Gadchiroli	640
11	Gondia	1465
12	Hingoli	879
13	Jalgaon	3437
14	Jalna	1894
15	Kolhapur	12811
16	Latur	2149
17	Mumbai	9058

18	Mumbai Suburban	31719
19	Nagpur	3096
20	Nanded	2450
21	Nandurbar	839
22	Nashik	7927
23	Osmanabad	1965
24	Palghar	10407
25	Parbhani	1944
26	Pune	32444
27	Raigad	11145
28	Ratnagiri	3334
29	Sangli	4344
30	Satara	4154
31	Sindhudurg	1609
32	Solapur	5188
33	Thane	34872
34	Wardha	911
35	Washim	1036
36	Yavatmal	1696
	Total	215916

Manipur

S.No	District	Number Of Societies
1	Bishnupur	1095
2	Chandel	207
3	Churachandpur	459
4	Imphal East	647
5	Imphal West	343

6	Jiribam	40
7	Kakching	240
8	Kamjong	238
9	Kangpokpi	77
10	Noney	144
11	Pherzawl	18
12	Senapati	171
13	Tamenglong	99
14	Tengnoupal	34
15	Thoubal	664
16	Ukhrul	671
	Total	5147

Meghalaya

S.No	District	Number Of Societies
1	East Garo Hills	133
2	East Jaintia Hills	89
3	East Khasi Hills	536
4	Eastern West Khasi Hills	107
5	North Garo Hills	79
6	Ri Bhoi	498
7	South Garo Hills	103
8	South West Garo Hills	126
9	South West Khasi Hills	163
10	West Garo Hills	245
11	West Jaintia Hills	429
12	West Khasi Hills	177
	Total	2685

Mizoram

S.No	District	Number Of Societies
1	Aizawl	471
2	Champhai	98
3	Hnahthial	16
4	Khawzawl	29
5	Kolasib	71
6	Lawngtlai	
7	Lunglei	158
8	Mamit	72
9	Saiha	
10	Saitual	55
11	Serchhip	99
	Total	1069

Nagaland

S.No	District	Number Of Societies
1	Chumoukedima	131
2	Dimapur	265
3	Kiphire	65
4	Kohima	235
5	Longleng	115
6	Mokokchung	464
7	Mon	144
8	Niuland	1
9	Noklak	28
10	Peren	48
11	Phek	182

12	Shamator	
13	Tseminyu	25
14	Tuensang	283
15	Wokha	55
16	Zunheboto	109
	Total	2150

Odisha

S.No	District	Number Of Societies
1	Anugul	171
2	Balangir	263
3	Baleshwar	296
4	Bargarh	343
5	Bhadrak	231
6	Boudh	83
7	Cuttack	638
8	Deogarh	49
9	Dhenkanal	202
10	Gajapati	134
11	Ganjam	577
12	Jagatsinghapur	476
13	Jajapur	238
14	Jharsuguda	74
15	Kalahandi	242
16	Kandhamal	103
17	Kendrapara	245
18	Kendujhar	209
19	Khordha	398

20	Koraput	140
21	Malkangiri	78
22	Mayurbhanj	256
23	Nabarangpur	128
24	Nayagarh	198
25	Nuapada	86
26	Puri	517
27	Rayagada	109
28	Sambalpur	110
29	Sonepur	152
30	Sundargarh	239
	Total	6985

Puducherry

S.No	District	Number Of Societies
1	Karaikal	68
2	Mahe	33
3	Pondicherry	281
4	Yanam	46
	Total	428

Punjab

S.No	District	Number Of Societies
1	Amritsar	736
2	Barnala	208
3	Bathinda	639
4	Faridkot	261
5	Fatehgarh Sahib	429

6	Fazilka	443
7	Ferozepur	427
8	Gurdaspur	581
9	Hoshiarpur	592
10	Jalandhar	661
11	Kapurthala	333
12	Ludhiana	1072
13	Malerkotla	114
14	Mansa	464
15	Moga	325
16	Pathankot	154
17	Patiala	856
18	Rupnagar	714
19	S.A.S Nagar	634
20	Sangrur	549
21	Shahid Bhagat Singh Nagar	353
22	Sri Muktsar Sahib	472
23	Tarn Taran	535
	Total	11552

Rajasthan

S.No	District	Number Of Societies
1	Ajmer	1176
2	Alwar	1780
3	Anoopgarh	
4	Balotra	
5	Banswara	400
6	Baran	344

7	Barmer	629
8	Beawar	
9	Bharatpur	705
10	Bhilwara	1457
11	Bikaner	470
12	Bundi	728
13	Chittorgarh	1224
14	Churu	409
15	Dausa	1141
16	Deeg	
17	Dholpur	189
18	Didwana Kuchaman	
19	Dudu	
20	Dungarpur	267
21	Ganganagar	939
22	Gangapurcity	
23	Hanumangarh	670
24	Jaipur	4018
25	Jaipur Gramin	
26	Jaisalmer	236
27	Jalore	485
28	Jhalawar	415
29	Jhunjhunu	445
30	Jodhpur	860
31	Jodhpur Gramin	
32	Karauli	255
33	Kekri	
34	Khairthal-Tijara	1

35	Kota	525
36	Kotputli-Behror	
37	Nagaur	747
38	Neem Ka Thana	
39	Pali	707
40	Phalodi	1
41	Pratapgarh	314
42	Rajsamand	379
43	Salumbar	
44	Sanchor	
45	Sawai Madhopur	287
46	Shahpura	
47	Sikar	738
48	Sirohi	219
49	Tonk	758
50	Udaipur	799
	Total	24717

Sikkim

S.No	District	Number Of Societies
1	Gangtok	279
2	Gyalshing	576
3	Mangan	213
4	Namchi	285
5	Pakyong	136
6	Soreng	129
	Total	1618

Tamil Nadu

S.No	District	Number Of Societies
1	Ariyalur	238
2	Chengalpattu	518
3	Chennai	473
4	Coimbatore	809
5	Cuddalore	659
6	Dharmapuri	516
7	Dindigul	553
8	Erode	1070
9	Kallakurichi	440
10	Kanchipuram	268
11	Kanniyakumari	466
12	Karur	356
13	Krishnagiri	403
14	Madurai	1079
15	Mayiladuthurai	230
16	Nagapattinam	186

17	Namakkal	932
18	Perambalur	279
19	Pudukkottai	645
20	Ramanathapuram	710
21	Ranipet	273
22	Salem	1330
23	Sivaganga	666
24	Tenkasi	256
25	Thanjavur	756
26	The Nilgiris	255
27	Theni	185
28	Thiruvallur	651
29	Thiruvarur	262
30	Tiruchirappalli	728
31	Tirunelveli	424
32	Tirupathur	198
33	Tiruppur	706
34	Tiruvannamalai	927
35	Tuticorin	535
36	Vellore	314
37	Villupuram	535
38	Virudhunagar	490
	Total	20321

Telangana

S.No	District	Number Of Societies
1	Adilabad	1206
2	Bhadradi Kothagudem	1519
3	Hanumakonda	1256
4	Hyderabad	1036
5	Jagitial	1537
6	Jangoan	1144
7	Jayashankar Bhupalapally	917
8	Jogulamba Gadwal	793
9	Kamareddy	1971
10	Karimnagar	2349
11	Khammam	1939
12	Kumuram Bheem Asifabad	748
13	Mahabubabad	961
14	Mahabubnagar	1451
15	Mancherial	1286
16	Medak	1397
17	Medchal Malkajgiri	1356
18	Mulugu	595
19	Nagarkurnool	1270
20	Nalgonda	2822
21	Narayanpet	900
22	Nirmal	1382
23	Nizamabad	2753
24	Peddapalli	1134
25	Rajanna Sircilla	947
26	Ranga Reddy	2285

27	Sangareddy	1975
28	Siddipet	2486
29	Suryapet	1471
30	Vikarabad	1070
31	Wanaparthy	800
32	Warangal	1759
33	Yadadri Bhuvanagiri	1731
	Total	48246

The Dadra and Nagar Haveli and Daman and Diu

S.No	District	Number Of Societies
1	Dadra And Nagar Haveli	293
2	Daman	62
3	Diu	17
	Total	372

Tripura

S.No	District	Number Of Societies
1	Dhalai	253
2	Gomati	221
3	Khowai	172
4	North Tripura	119
5	Sepahijala	324
6	South Tripura	302
7	Unakoti	161
8	West Tripura	357
	Total	1909

Uttar Pradesh

S.No	District	Number Of Societies
1	Agra	479
2	Aligarh	291
3	Ambedkar Nagar	388
4	Amethi	174
5	Amroha	175
6	Auraiya	107
7	Ayodhya	324
8	Azamgarh	641
9	Baghpat	233
10	Bahraich	255
11	Ballia	238
12	Balrampur	105

13	Banda	159
14	Barabanki	396
15	Bareilly	432
16	Basti	348
17	Bhadohi	92
18	Bijnor	378
19	Budaun	201
20	Bulandshahr	489
21	Chandauli	249
22	Chitrakoot	198
23	Deoria	252
24	Etah	160
25	Etawah	103
26	Farrukhabad	133
27	Fatehpur	175
28	Firozabad	111
29	Gautam Buddha Nagar	174
30	Ghaziabad	210
31	Ghazipur	355
32	Gonda	338
33	Gorakhpur	457
34	Hamirpur	247
35	Hapur	183
36	Hardoi	396
37	Hathras	154
38	Jalaun	217
39	Jaunpur	318
40	Jhansi	189

41	Kannauj	65
42	Kanpur Dehat	111
43	Kanpur Nagar	373
44	Kasganj	83
45	Kaushambi	120
46	Kheri	293
47	Kushi Nagar	211
48	Lalitpur	189
49	Lucknow	697
50	Maharajganj	194
51	Mahoba	95
52	Mainpuri	90
53	Mathura	363
54	Mau	164
55	Meerut	606
56	Mirzapur	284
57	Moradabad	448
58	Muzaffarnagar	299
59	Pilibhit	246
60	Pratapgarh	293
61	Prayagraj	580
62	Rae Bareli	461
63	Rampur	251
64	Saharanpur	428
65	Sambhal	161
66	Sant Kabeer Nagar	139
67	Shahjahanpur	372
68	Shamli	86

69	Shravasti	83
70	Siddharth Nagar	176
71	Sitapur	378
72	Sonbhadra	123
73	Sultanpur	267
74	Unnao	314
75	Varanasi	387
	Total	19954

Uttarakhand

S.No	District	Number Of Societies
1	Almora	381
2	Bageshwar	81
3	Chamoli	135
4	Champawat	196
5	Dehradun	434
6	Haridwar	368
7	Nainital	714
8	Pauri Garhwal	262
9	Pithoragarh	304
10	Rudra Prayag	51
11	Tehri Garhwal	201
12	Udam Singh Nagar	579
13	Uttar Kashi	157
	Total	3863

West Bengal

S.No	District	Number Of Societies
1	24 Paraganas North	5216
2	24 Paraganas South	983
3	Alipurduar	225
4	Bankura	998
5	Birbhum	853
6	Coochbehar	549
7	Darjeeling	402
8	Dinajpur Dakshin	330
9	Dinajpur Uttar	342
10	Hooghly	1214
11	Howrah	652
12	Jalpaiguri	376
13	Jhargram	388
14	Kalimpong	156
15	Kolkata	1282
16	Maldah	633
17	Medinipur East	1413
18	Medinipur West	1438
19	Murshidabad	1550
20	Nadia	1361
21	Paschim Bardhaman	663
22	Purba Bardhaman	1361
23	Purulia	467
	Total	22852

SOCIAL WELFARE SCHEMES

1249. SHRI K. C. VENUGOPAL:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) the number and names of central social welfare schemes being implemented in various parts of the State of Kerala;

(b) the details of projects/schemes sanctioned by Government during the last five years; and

(c) the details of these schemes along with allocation and fund spent on the welfare schemes and persons benefited during said period in State of Kerala, NGO wise?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA):

(a) to (c) The mandate of the Department of Social Justice and Empowerment (DoSJE) is to take care of the welfare of the poorest households of the socially, educationally and economically marginalized sections of the society including Scheduled Castes (SCs), Other Backward Classes, Senior Citizens, Victims of Alcoholism and Substance Abuse, Sanitation Workers, Transgender Persons, Beggars, De-notified and Nomadic Tribes (DNTs), Economically Backward Classes (EBCs), Economically Weaker Section (EWS). This Department is implementing various schemes for their welfare across India including Kerala. The details of the major schemes along with funds allocated and released to all States/UTs including Kerala in last five years is given in the enclosed **Statement**.

STATEMENT

Details of the funds allocated and released under various schemes of DoSJE to all States/UTs including the State of Kerala, during the last five years.

(Rs in Crore)

S.No.	Programme/Schemes	2019-20		2020-21	
		Fund Allocated	Expenditure Incurred	Fund Allocated	Expenditure Incurred
1	Post Matric Scholarship for SCs	2690.00	2711.31	3815.87	4010.16
2	Pre Matric Scholarship for SCs	355.00	352.70	600.00	569.52
3	Pre-matric Scholarships for the children of those engaged in unclean occupation	30.00	29.40	27.00	26.81
4	National Fellowship for SCs	246.66	246.66	125.00	119.00
5	National Overseas Scholarship for SCs	20.00	32.76	30.00	33.09
6	Top Class Education for SCs	40.50	39.70	50.00	52.88
7	Free Coaching for SCs and OBCs	30.00	13.26	30.00	11.97
8	Pradhan Mantri Adharsh Gram Yojana	718.00	717.96	300.00	216.52
9	Babu Jagjivan Ram Chhatrawas Yojana	25.00	25.00	30.00	56.40
10	Special Central Assistance to Scheduled Castes Sub Plan	1100.00	1114.73	300.00	387.00
11	Strengthening of machinery for	630.00	619.64	600.00	593.39

	Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989				
12	Self Employment Scheme of Liberation and Rehabilitation of Scavengers	99.93	84.80	30.00	16.60
13	Assistance to Vol.Orgns. for SCs	70.00	67.17	125.00	55.81
14	VISVAS Yojana SC Component	0.00	0.00	32.13	10.00
15	VISVAS Yojana OBC Component	0.00	0.00	32.00	10.00
16	Venture Capital Fund for Backward Classes	50.00	90.00	10.00	0.00
17	Venture Capital Funds for SCs	60.00	160.00	40.00	30.00
18	Scheme for prevention of Alcoholism and Substance (Drugs) Abuse	110.00	108.93	0.00	0.00
19	National Action Plan on Drug Demand Reduction	135.00	134.89	180.00	149.43
20	Integrated Programmes for Sr. Citizens	100.00	107.30	0.00	0.00
21	RashtriyaVayoshri Yojana	0.01	0.00	0.00	26.50
22	National Action Plan for Senior Citizens	40.00	31.50	150.00	130.31
23	Integrated Programme for Rehabilitation of Beggars	25.00	21.14	0.00	0.00
24	Scheme for Tansgender Persons	5.00	4.50	0.00	0.00

25	Pre-matric Scholarship to OBCs	220.00	201.42	175.00	165.85
26	Assistance for Skill Development of OBCs, DNTs and EBCs	34.00	34.00	50.00	47.29
27	Boys and Girls Hostels for OBCs	30.00	21.29	35.00	31.59
28	Post-Matric Scholarship for OBCs	1397.50	1299.19	1100.00	1159.59
29	Scheme for Educational and Economical Development of De-notified and Nomadic Tribes	10.00	9.00	10.00	9.00
30	Post Matric Scholarship for Economically Backward Classes	13.00	13.99	25.00	25.00
31	Interest Subsidy on Overseas Studies of OBCs	26.09	26.09	35.00	32.61
32	National Fellowship for OBCs and EBCs	52.50	52.50	45.00	33.00

(Rs. In Crore)

		2021-22		2022-23		2023-24	
S.No.	Programme/Schemes	Fund Allocated	Exp.	Fund Allocated	Exp.	Fund Allocated	Exp.
1	Post Matric Scholarship for SCs	4196.59	1978.56	5660	4392.5	5400.00	5476.22
2	Pre Matric for SCs and Other	725	570.39	500	208.62	430.00	446.64
3	Scholarships for Higher Education for Young Achievers Scheme(SHREYAS)	260.00	271.21	344	293.77	387.82	363.31
4	Pradhan Mantri AnusuchitJaati Abhyuday Yojna (PM-AJAY)	1800	1820.32	1062.39	164	450.00	471.12
5	Strengthening of machinery for Enforcement of Protection of Civil Right Act 1955 and Prevention of Atrocities Act, 1989	600	610.11	500	390.85	500.00	535.18
6	Scheme of Residential Education for Students in High School in Targeted Area (SRESHTA)	63.21	38.04	89	51.01	90.00	81.59
7	National Action for Mechanised Sanitation Ecosystem (NAMASTE)	43.31	39	70	11.1	30.06	30.06
8	Venture Capital Funds for SCs	70	70	70	35	0.01	0.00
9	Venture Capital Fund for Backward Classes	20	20	40	10	22.00	22.00
10	Pradhan Mantri Dakshta Aur KushaltaSampannHitgrahi (PM DAKSH) Yojana for SCs	38.94	33.21	40.00	8.90	60.00	32.74

11	Pradhan Mantri Dakshta Aur Kushalta Sampann Hitgrahi (PM DAKSH) Yojana for OBCs	40.54	35.02	44.00	6.04	60.00	25.60
12	Atal Vayo Abhoday Yojana (AVYAY)	150	96.54	140	117.54	140.00	141.42
13	National Action Plan on Drug Demand Reduction	200	90.93	200	97.61	175.00	173.04
14	Support for Marginalized Individuals for Livelihood and Enterprize (SMILE)	35	1.96	45	0.56	32.82	11.85
15	Prime Minister's Young Achievers Scholarship Award Scheme for Vibrant India (YASASVI) (OBCs/EBCs/DNTs)	1580	1557.18	1581	1386.97	1603.00	1316.65
16	Scholarships for Higher Education for Young Achievers Scheme (SHREYAS) (OBCs)	90	82.25	80	75.37	150.00	145.85
17	Scheme for Economic Empowerment of DNT/N/SN (SEED)	40.4	0.21	28	2.3	15.00	15.00
18	Information, Monitoring Evaluation and Social Audit	25	17.82	19.5	13.74	25.00	22.33

TEXTILE PROCESSING HUBS

1250. DR. GANAPATHY RAJKUMAR P:

Will the Minister of **TEXTILES** be pleased to state :

(a) the number of Textile Processing hubs in the country; and

(b) whether the Government has any proposal to bring knitting, processing and finishing of textile products under one roof to ease product cost, if so, the details thereof, and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) and (b) In addition, order to facilitate the textile industry to meet the required environmental standards and to support new Common Effluent Treatment Plants (CETP)/ upgradation of CETPs in processing clusters/ processing parks, the Government is implementing Integrated Processing Development Scheme (IPDS) since 2013. The scheme aims to facilitate the Indian textile industry to become globally competitive using environmentally friendly processing standards and technology. The scheme would also be applicable for technology upgradation and capacity enhancement in existing Textile Clusters. The scheme was in implementation upto 31.03.2021. Now, the scheme is being implemented for completing ongoing projects only.

Under the Scheme, 6 projects have been sanctioned which are under implementation.

State wise details of projects are as follows:

(In Rs. Crore)

S.No	Name of the Project	Total approved Project Cost	Approved Gol Share	Total Gol Share Released	Current Status
1	Balotra Water Pollution Control Treatment and Reverse	131.89	65.89	49.46	Under implementation

	Osmosis Private Ltd, Rajasthan				
2	Jasol Water Pollution Control Treatment and Reverse Osmosis Private Limited, Rajasthan	38.50	19.25	14.43	Under Implementation
3	Sanganer Enviro Project Development, Rajasthan	159.00	75.00	37.5	Under implementation
4	Nextgen Textile Park, Rajasthan	129.42	64.71	6.30	Under Implementation
5	Pali Common Effluent Treatment Plant, Rajasthan	100.00	50.00	37.50	Under completion
6	Gujarat Eco Textile Park. Gujarat	146.39	73.195	54.84	Under Implementation
Total		705.2	348.045	200.02	

In addition, there are over 30 processing cluster spread across the country including the States/UT of Andhra Pradesh, Delhi NCR, Gujarat, Haryana, Madhya Pradesh, Maharashtra, Punjab, Rajasthan, Tamil Nadu, Uttar Pradesh etc.

To develop integrated large scale and modern industrial infrastructure facility for entire value-chain of the textile industry, the Government has also approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with scheme outlay of Rs. 4,445 crore for the period 2021-22 to 2027-28. The Government has finalised 7 sites viz. Tamil Nadu (Virudhnagar), Telangana (Warangal), Gujarat (Navsari), Karnataka (Kalaburagi), Madhya Pradesh (Dhar), Uttar Pradesh (Lucknow) and Maharashtra (Amravati) for setting up PM MITRA Parks. The Parks will offer an opportunity to create an Integrated Textiles Value Chain right from spinning, weaving, processing, and printing to garment manufacturing, accessories makers at one location reducing logistics and transaction cost. Man-made Fibre (MMF) and Technical Textiles are expected to be a major component of new investment.

CRIME AGAINST WOMEN

1251. SHRI ARVIND GANPAT SAWANT:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) the number of cases which have been registered for Women abuse in the country, Statewise;
- (b) whether there has been highest increase in women abuse in the country especially in cases of rape and murder;
- (c) the number of accused persons have been convicted, acquitted for women abuse in the country during the last three years, State-wise;
- (d) whether the Government has any proposal from a committee of all States to control violence against women; and

(e) if so, the details thereof and who will be the representatives of various sectors in this committee?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

(a) to (c) National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its annual publication "Crime in India". The latest published report pertains to the year 2022. The State/UT-wise details of Cases Registered under Crime against Women during 2020-2022 are given in the enclosed **Statement -I**. Details of Crime Head-wise cases registered under Crime Against Women including rape and murder during 2020-2022 are given in the enclosed **Statement -II**. State/UT-wise details of Cases Convicted, Cases Acquitted, Persons Arrested, Persons Convicted and Persons Acquitted under Crime against Women during 2020-2022 are given in the enclosed **Statement -I**.

The increased level of education and awareness in the society about women's rights, improved law enforcement mechanism, improved ease of access to police stations and facilities for registration of cases, compliance with protocol and advisories for filing of FIR, including Zero FIR, training on gender sensitivity of officers, strict action against erring officials etc., have led to better reporting of crime.

(d) and (e) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility to maintain law and order, protection of life and property of the citizens including investigation and prosecution of crime against women rests with the

respective State Governments/UT Administrations. State Governments/UT Administrations are competent to deal with such offences under the extant provisions of laws.

STATEMENT-I

State/UT-wise Cases Registered (CR), Cases Convicted (CON), Cases Acquitted (CAQ), Persons Arrested (PAR), Persons Convicted (PCV) and Persons Acquitted (PAQ) under Crime against Women during 2020-2021

SL	State/UT	2020						2021					
		CR	CON	CAQ	PAR	PCV	PAQ	CR	CON	CAQ	PAR	PCV	PAQ
1	Andhra Pradesh	17089	279	3871	18976	506	8123	17752	176	2948	19085	297	9165
2	Arunachal Pradesh	281	1	1	312	1	1	366	21	12	370	22	14
3	Assam	26352	140	4068	33537	149	4801	29046	148	3647	34923	185	4578
4	Bihar	15359	174	222	13015	256	419	17950	521	430	15685	630	877
5	Chhattisgarh	7385	870	1261	9380	1082	1664	7344	819	1726	9950	1042	2307
6	Goa	219	11	58	227	21	84	224	4	63	186	7	88
7	Gujarat	8028	59	1158	14339	92	2549	7348	127	2398	13506	183	6181
8	Haryana	13000	168	876	11480	235	1314	16658	467	2174	13434	586	3296
9	Himachal Pradesh	1614	49	196	1547	63	348	1599	72	266	1409	85	444
10	Jharkhand	7630	992	903	7600	1081	1111	8110	606	629	7300	720	706
11	Karnataka	12680	163	3331	21662	241	5940	14468	512	5690	26167	649	10433
12	Kerala	10139	1367	5551	11295	1549	6530	13539	502	2909	16110	570	3711
13	Madhya Pradesh	25640	2017	3092	28878	2735	4745	30673	4057	6336	26808	5705	9462
14	Maharashtra	31954	668	3655	38675	888	8377	39526	996	6043	44363	1213	12918
15	Manipur	247	2	7	228	3	7	302	8	18	294	8	18
16	Meghalaya	568	63	40	524	70	43	685	66	38	682	72	40
17	Mizoram	172	72	21	180	76	21	176	45	10	179	48	10
18	Nagaland	39	13	1	51	13	1	54	7	3	68	18	3
19	Odisha	25489	144	1427	13737	157	2254	31352	193	2120	16246	199	3544
20	Punjab	4838	194	566	5940	296	985	5662	307	1116	6543	494	1639
21	Rajasthan	34535	3780	3137	23296	4806	4615	40738	4180	4004	28698	5312	5372
22	Sikkim	140	11	15	145	11	19	130	24	37	137	24	38
23	Tamil Nadu	6630	392	1376	9183	586	2267	8501	500	2264	12653	635	3555
24	Telangana	17791	801	2329	15007	979	3892	20865	406	3211	13905	506	4955
25	Tripura	874	34	150	689	40	212	807	47	197	576	51	338
26	Uttar Pradesh	49385	8386	4728	79875	14608	14556	56083	7713	4787	93392	14024	11493
27	Uttarakhand	2846	99	135	2090	114	158	3431	196	218	2627	218	253
28	West Bengal	36439	73	3443	20284	104	7540	35884	154	5862	23510	222	11886
	TOTAL STATE(S)	357363	21022	45618	382152	30762	82576	409273	22874	59156	428806	33725	107324
29	AandN Islands	143	15	36	141	18	49	169	17	126	182	19	143
30	Chandigarh	301	11	30	257	15	45	343	20	66	236	24	111
31	DandN Haveli and Daman and Diu	61	2	29	79	2	36	99	2	51	103	2	63
32	Delhi	10093	403	388	11213	485	557	14277	274	355	14238	325	471
33	Jammu and Kashmir	3405	19	533	4548	35	1204	3937	52	519	7109	95	1175
34	Ladakh	9	14	6	9	15	6	18	4	4	23	4	4
35	Lakshadweep	15	2	1	17	2	1	9	0	2	26	0	17
36	Puducherry	113	63	32	204	68	32	153	0	14	329	0	14
	TOTAL UT(S)	14140	529	1055	16468	640	1930	19005	369	1137	22246	469	1998
	TOTAL (ALL INDIA)	371503	21551	46673	398620	31402	84506	428278	23243	60293	451052	34194	109322

State/UT-wise Cases Registered (CR), Cases Convicted (CON), Cases Acquitted (CAQ), Persons Arrested (PAR), Persons Convicted (PCV) and Persons Acquitted (PAQ) under Crime against Women during 2022

SL	State/UT	2022					
		CR	CON	CAQ	PAR	PCV	PAQ
1	Andhra Pradesh	25503	414	8485	30846	716	14260
2	Arunachal Pradesh	335	29	27	319	29	28
3	Assam	14148	512	10056	19789	548	11352
4	Bihar	20222	1059	677	21320	1333	2334
5	Chhattisgarh	8693	3214	1883	10567	4714	2521
6	Goa	273	16	103	192	18	137
7	Gujarat	7731	228	4019	12188	396	9637
8	Haryana	16743	591	3902	13682	743	5498
9	Himachal Pradesh	1551	141	450	1003	163	679
10	Jharkhand	7678	1208	2842	8296	1300	3201
11	Karnataka	17813	540	9139	27753	627	16126
12	Kerala	15213	803	6337	16325	970	7387
13	Madhya Pradesh	32765	6155	9031	24709	8200	13574
14	Maharashtra	45331	1486	11309	40934	1776	20466
15	Manipur	248	22	13	183	22	13
16	Meghalaya	690	69	94	410	74	97
17	Mizoram	147	87	38	155	89	41
18	Nagaland	49	9	5	58	9	5
19	Odisha	23648	671	6613	9240	763	6942
20	Punjab	5572	442	1865	6399	624	2568
21	Rajasthan	45058	4211	4807	29938	5932	7426
22	Sikkim	179	39	98	161	40	104
23	Tamil Nadu	9207	882	3637	14040	1019	5113
24	Telangana	22066	609	4486	16139	736	6316
25	Tripura	752	66	380	537	86	586
26	Uttar Pradesh	65743	13099	4678	101754	21729	9179

27	Uttarakhand	4337	163	220	2688	187	246
28	West Bengal	34738	786	7996	23705	907	21268
	TOTAL STATE(S)	426433	37551	103190	433330	53750	167104
29	AandN Islands	178	17	76	167	18	83
30	Chandigarh	325	45	96	314	55	125
31	DandN Haveli and Daman and Diu	126	8	72	152	14	84
32	Delhi	14247	442	709	15112	604	987
33	Jammu and Kashmir	3716	68	922	6309	155	1871
34	Ladakh	15	1	3	17	1	3
35	Lakshadweep	16	2	1	12	2	1
36	Puducherry	200	2	11	332	3	18
	TOTAL UT(S)	18823	585	1890	22415	852	3172
	TOTAL (ALL INDIA)	445256	38136	105080	455745	54602	170276

STATEMENT-II**Crime Heads-wise Cases Registered (CR) under Crime against Women during 2020-2022**

Sl. No.	Crime Head	2020	2021	2022
1	Murder with Rape/Gang Rape	219	284	248
2	Dowry Deaths	6966	6753	6450
3	Abetment to Suicide of Women	5040	5292	4963
4	Miscarriage	239	196	236
5	Acid Attack	105	102	124
6	Attempt to Acid Attack	33	48	38
7	Cruelty by Husband or his relatives	111549	136234	140019
8	Kidnapping and Abduction of Women	62300	75369	85310
9	Human Trafficking	646	914	781

10	Selling of Minor Girls	12	12	8
11	Buying of Minor Girls	1	2	3
12	Rape	28046	31677	31516
13	Attempt to Commit Rape	3741	3800	3288
14	Assault on Women with Intent to Outrage her Modesty	85392	89200	83344
15	Insult to the Modesty of Women	7065	7788	8972
A	Total IPC Crimes against Women	311354	357671	365300
16	Dowry Prohibition Act	10366	13568	13479
17	Immoral Traffic (Prevention) Act	868	1071	946
18	Protection of Women from Domestic Violence Act	446	507	468
19	Cyber Crimes/Information Technology Act	2334	2597	2940
20	Protection of Children from Sexual Offences Act	46123	52836	62095
21	Indecent Representation of Women (Prohibition) Act	12	28	28
B	Total Special and Local Laws Crimes against Women	60149	70607	79956
	Total Crime against Women	371503	428278	445256

Source: Crime in India

COMMITTEE ON AGRICULTURE OF WTO

1252. DR. C. M. RAMESH:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether it is true that a meeting of the Committee on agriculture of the World Trade

Organization (WTO) was held in the first week of December, 2024;

(b) if so, the details of issues that have come up for discussion;

(c) whether it is true that in spite of India's insistence that negotiations on unresolved/previously mandated issues in agriculture, including permanent solution to public stockholding, special safeguard mechanism and elimination of trade-distorting cotton subsidies by rich countries, no action has been taken on these; and

(d) the reasons due to which WTO wanted to club above issues with the other issues and the details of the approach of India if advanced countries try to club all issues?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) The Committee on Agriculture (CoA) of the World Trade Organization (WTO) oversees the implementation of the Agreement on Agriculture (AoA) and provides a forum for Members to raise and address related questions and concerns. It had its last meeting on 26th and 27th November, 2024. However, the Committee on Agriculture Special Session (CoA SS) established in 2002 as the separate negotiating body in charge of the agriculture negotiations under the Trade Negotiations Committee of the WTO had its meeting on 4th and 6th December, 2024.

(b) The meeting of CoA SS was conducted to find common ground on a facilitators-led process proposed by few members to discuss all the issues in agriculture negotiations; take stock of the state of play in the agriculture negotiations; and

discuss the way forward with respect to substance and process. Members raised concerns regarding the facilitators-led process. India and other developing countries' Members opposed the facilitators-led process and emphasised that the mandated issues of Permanent Solution (PS) on Public Stockholding (PSH) for food security purposes, Special Safeguard Mechanism (SSM) and Cotton should be discussed and negotiated in the CoA SS, led by the CoA SS Chair in an accelerated time-frame, as per the Nairobi Ministerial Decision of 2015 and Hong Kong Ministerial Declaration of 2005, respectively. It was reiterated that the most optimal way forward lies in addressing the long pending mandated issues on priority and rebuilding trust among members for resolution of remaining issues in a sequential manner.

(c) The WTO is a member-driven organisation where decision making takes place on consensus basis, i.e. all the members have to agree on a particular decision to make it effective and implementable. The negotiations on the mandated issues i.e. PS on PSH for food security purposes, SSM and Cotton are ongoing in the CoA SS. India demands outcomes on these mandated issues on priority and opposes the attempts by some developed and large agriculture exporting countries members to dilute the mandates decided in past Ministerial Conferences.

(d) The WTO did not club the above-mentioned mandated issues. Some WTO Members from developed and large agriculture exporting countries demanded a comprehensive outcome in agricultural negotiations, by treating all issues at par, without prioritizing the mandated issues, thus attempting to dilute the past

Ministerial mandates. India, alongwith other developing countries, including Least Developed Countries (LDCs), strongly opposes all attempts to dilute the mandates decided in the past Ministerial Conferences and advocates a sequential approach to delivering outcomes in agricultural negotiations, i.e. prioritizing the outcomes on mandated issues - PS on PSH for food security purposes, SSM, and Cotton followed by outcomes on other issues.

PROGRESS OF AGRICULTURAL PRODUCTIVITY UNDER RASHTRIYA KRISHI VIKAS YOJANA

1253. SHRI A. MANI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of the progress made under the Rashtriya Krishi Vikas Yojana in terms of enhancing agricultural productivity during the last three years;
- (b) the manner in which the Rashtriya Krishi Vikas Yojana supports innovative and sustainable farming practices, including organic farming and precision agriculture;
- (c) the details of the main focus areas under Rashtriya Krishi Vikas Yojana and the manner in which they have evolved over time to address current agricultural challenges;
- (d) the details of the specific measures implemented under RKVY to benefit small and marginal farmers; and
- (e) the details of the mechanisms that are to implement, monitor and evaluate the performance of RKVY projects across States?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) The primary objective of the Rashtriya Krishi Vikas Yojana (RKVY) is to provide flexibility and autonomy to States in implementing projects as per local needs and farmers' priorities. The scheme aims to enhance agricultural production and productivity, making farming a remunerative and sustainable economic activity.

RKVY has strengthened farmers' efforts by facilitating the development of essential pre- and post-harvest infrastructure, ensuring access to quality inputs, storage facilities, and market linkages to improve overall efficiency and profitability in the agriculture sector.

Innovation and Agri-Entrepreneurship Development Programme under RKVY promotes innovation and agri-entrepreneurship. The programme provides financial and technical support to nurture startups in the agriculture and allied sectors. Under the programme, financial support upto Rs. 5 lakh is provided at the idea/pre seed stage and upto Rs. 25 lakh at the seed stage to entrepreneurs/ startups in agriculture and allied sector to launch their products, services, business platforms, etc and to facilitate in scaling up. The innovative technologies developed by these startups contribute to making agriculture more sustainable and climate-resilient, including organic farming and precision agriculture.

(d) PM-RKVY prioritizes marginal and small farmers by promoting low-cost, resource-efficient farming techniques. Targeted initiatives include custom hiring centers, crop diversification and access to micro-irrigation technologies. PKVY component of PM-RKVY is implemented for promotion of organic farming for small and marginal farmers also with average holding size of less than two hectares. There is no separate segregation of small and marginal farmers.

(e) All components of RKVY are implemented through the States/UTs. Agriculture departments of States/UTs are nodal agency for coordination, preparation of plans, implementing, monitoring and evaluation. State Level Sanctioning Committee (SLSC) headed by the Chief Secretary of the State, with representation from agriculture and allied departments also oversees the Scheme at the State level. As per operational guidelines of RKVY, 25% of the projects sanctioned by the States each year under all components of scheme shall be taken up for third party monitoring and evaluation by them.

INLAND FISH PRODUCTION

1254. SHRI KOTA SRINIVASA POOJARY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether Inland fish production has registered a significant increase with annual average growth rate of 7.90% during the last three years and if so, the details thereof; and
- (b) the details of initiatives for the development of fisheries and aquaculture in the country, including the enhancement of fish production and productivity along with their budgetary allocation?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) Inland fish production has registered a significant increase with annual average growth rate of 7.33% during last three years from 2021-22 to 2023-24. The inland fish production increased

from 121.21 lakh tonne in 2021-22 to 139.07 lakh tonne in 2023-24. Year-wise inland fish production along with annual growth rate during the years 2020-21 to 2023-24 is given below:

Year	Inland fish production (Lakh Tonne)	Annual Growth Rate (Percent)
2020-21	112.49	7.78
2021-22	121.21	7.75
2022-23	131.13	8.18
2023-24	139.07	6.06

(b) Department of Fisheries (DoF), Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing a flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” with highest ever investment of ₹20050 crore in fisheries and aquaculture sector for a period of 5 years with effect from the financial year 2020-21 in all the States/UTs to address critical gaps in fish production, productivity, quality, technology, post-harvest infrastructure and management, modernization and strengthening of value chain, reduction of post-harvest losses, traceability etc. Under this scheme, several steps have been taken to enhance fish production and productivity like intensification, area expansion, diversification of fisheries activities, infusion of technologies, fish stock enhancement activities (river and sea ranching), promotion of deep sea fishing, promotion of mariculture including open sea cages, seaweed and bivalve culture, supply of quality seed and feed, promotion of sustainable fishing practices, creation of modern infrastructure, training and skill development, integrated development of reservoirs including promotion of reservoir cages, promotion of fish culture in saline and alkaline area amongst the others. During the last four years and current financial year, projects worth of Rs. 20990.79 crore with Central share of Rs. 8926.33 crore have been approved for the States/UTs and other implementing agencies under PMMSY.

In order to address the infrastructure requirement for fisheries sector, Fisheries and Aquaculture Infrastructure Development Fund (FIDF) was launched in the year 2018-19 with a total funds size of Rs 7522.48 crore. This fund offers concessional finance through National Bank for Agriculture and Rural Development (NABARD), National Cooperative Development Corporation (NCDC) and Scheduled Banks, for fisheries related projects. Total 136 proposals with outlay of Rs. 5801.06 crore including Fishing Harbours, Fish Landing Centres and fish processing units etc. have been approved under FIDF.

Additionally, the Government of India with effect from the financial year 2018-19 has extended the Kisan Credit Card (KCC) facility to fishers and fish farmers to help them to meet their working capital requirements. A total of 4,50,799 KCCs have been sanctioned to fishers and fish farmers.

राष्ट्रीय गोकुल मिशन की प्रगति

1255. श्री बाल्या मामा सुरेश गोपीनाथ म्हात्रे:

क्या मत्स्यपालन, पशुपालन और डेयरी मंत्री यह बताने की कृपा करेंगे कि:

(क) राष्ट्रीय गोकुल मिशन और कामधेनु योजना की प्रगति का राज्यवार ब्यौरा क्या है;

(ख) पशुधन उत्पादकता बढ़ाने के लिए सरकार द्वारा क्या प्रयास किए जा रहे हैं; और

(ग) क्या सरकार ग्रामीण क्षेत्रों में पशुधन पर आधारित आजीविका कार्यक्रम शुरू करने पर विचार कर रही है और यदि हां, तो तत्संबंधी राज्यवार ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह):

(क) पशुपालन और डेयरी विभाग दिसंबर 2014 से देशी बोवाइन नस्लों के विकास और संरक्षण, बोवाइन आबादी के आनुवंशिक उन्नयन तथा बोवाइन पशुओं के दूध उत्पादन और उत्पादकता में वृद्धि के लिए राष्ट्रीय गोकुल मिशन का

कार्यान्वयन कर रहा है। पशुपालन और डेयरी विभाग द्वारा कामधेनु योजना के नाम से कोई योजना कार्यान्वित नहीं की जा रही है। हालांकि, विभाग ने आजीविका सृजन पर अधिक जोर देने के लिए गोपशु विकास से संबंधित योजनाओं के कार्यान्वयन को दिशा प्रदान करने के लिए राष्ट्रीय कामधेनु आयोग (आरकेए) का गठन किया है। राष्ट्रीय गोकुल मिशन (आरजीएम) की राज्यवार प्रगति का ब्योरा संलग्न **विवरण -I और II** में दिया गया है।

(ख) और (ग) विशेष रूप से ग्रामीण क्षेत्रों में पशुधन उत्पादकता और सतत आजीविका को बढ़ाने के लिए राज्यों और संघ राज्य क्षेत्रों के प्रयासों को अनुपूरित और संपूरित करने के लिए भारत सरकार द्वारा उठाए गए कदमों और कार्यान्वित की जा रही योजनाओं का विवरण निम्नानुसार है:

1. राष्ट्रीय गोकुल मिशन: बोवाइन पशुओं के दूध उत्पादन और उत्पादकता को बढ़ाने के लिए इस योजना के तहत निम्नलिखित प्रयास किए जा रहे हैं:

(i) राष्ट्रव्यापी कृत्रिम गर्भाधान कार्यक्रम: राष्ट्रीय गोकुल मिशन के तहत, पशुपालन और डेयरी विभाग देशी नस्लों सहित बोवाइन पशुओं के दूध उत्पादन और उत्पादकता को बढ़ावा देने के लिए कृत्रिम गर्भाधान कवरेज का विस्तार कर रहा है।

(ii) संतति परीक्षण और नस्ल चयन: इस कार्यक्रम का उद्देश्य देशी नस्लों के सांडों सहित उच्च आनुवंशिक गुणता वाले सांडों का उत्पादन करना है। गिर, साहीवाल नस्ल के गोपशुओं और मुरा, मेहसाणा नस्ल की भैंसों के लिए संतति परीक्षण कार्यान्वित किया जाता है। नस्ल चयन कार्यक्रम के अंतर्गत राठी, थारपारकर, हरियाना, कंकरेज नस्ल के गोपशुओं तथा जाफराबादी, नीली रावी, पंढरपुरी और बन्नी नस्ल की भैंसें शामिल हैं।

(iii) इन-विट्रो फर्टिलाइजेशन (आईवीएफ) तकनीक का कार्यान्वयन: देशी नस्लों के उत्कृष्ट पशुओं की संख्या बढ़ाने के लिए विभाग ने 22 आईवीएफ प्रयोगशालाएं स्थापित की हैं। एकल पीढ़ी में बोवाइन आबादी के आनुवंशिक उन्नयन में इस तकनीक की महत्वपूर्ण भूमिका है। इसके अलावा, किसानों को उचित दरों पर तकनीक उपलब्ध कराने के लिए सरकार ने आईवीएफ मीडिया शुरू किया है।

(iv) सेक्स-सॉर्टेड सीमन उत्पादन: विभाग ने गुजरात, मध्य प्रदेश, तमिलनाडु, उत्तराखंड और उत्तर प्रदेश में स्थित 5 सरकारी सीमन केंद्रों पर सेक्स सॉर्टेड सीमन उत्पादन सुविधाएं स्थापित की हैं। 3 निजी सीमन केंद्र भी सेक्स सॉर्टेड सीमन खुराक का उत्पादन कर रहे हैं।

(v) जीनोमिक चयन: गोपशुओं और भैंसों के आनुवंशिक सुधार में तेजी लाने के लिए, विभाग ने एकीकृत जीनोमिक चिप्स विकसित किए हैं - देशी गोपशुओं के लिए गौ चिप और भैंसों के लिए महिष चिप - जो विशेष रूप से देश में जीनोमिक चयन शुरू करने के लिए डिज़ाइन किए गए हैं।

(vi) ग्रामीण भारत में बहुउद्देश्यीय कृत्रिम गर्भाधान तकनीशियन (मैत्री): इस योजना के तहत मैत्री को किसानों के द्वार पर गुणवत्तापूर्ण कृत्रिम गर्भाधान सेवाएं देने के लिए प्रशिक्षित और उपकरणों से युक्त किया जाता है।

(vii) सेक्स सॉर्टेड सीमन का उपयोग करके त्वरित नस्ल सुधार कार्यक्रम: इस कार्यक्रम का उद्देश्य 90% तक की सटीकता के साथ बछड़ियों का उत्पादन करना है, जिससे नस्ल सुधार और किसानों की आय में वृद्धि हो। किसानों को सुनिश्चित गर्भाधान के लिए सेक्स सॉर्टेड सीमन की लागत के 50% तक सहायता मिलती है।

(viii) इन-विट्रो फर्टिलाइजेशन (आईवीएफ) तकनीक का उपयोग करते हुए त्वरित नस्ल सुधार कार्यक्रम: इस तकनीक का उपयोग बोवाइन पशुओं के तीव्र आनुवंशिक उन्नयन के लिए किया जाता है और आईवीएफ तकनीक अपनाने में रुचि रखने वाले किसानों को प्रत्येक सुनिश्चित गर्भावस्था पर 5,000 रुपये की प्रोत्साहन राशि उपलब्ध कराई जाती है।

2. राष्ट्रीय पशुधन मिशन (एनएलएम): राष्ट्रीय पशुधन मिशन (एनएलएम) का उद्देश्य रोजगार सृजन, उद्यमिता विकास, प्रति-पशु उत्पादकता में वृद्धि करना और इस प्रकार अम्ब्रेला योजना विकास कार्यक्रम के तहत मांस, बकरी के दूध, अंडे और ऊन के उत्पादन में वृद्धि करना है। इस योजना में निम्नलिखित तीन उप-मिशन शामिल हैं: (i) पशुधन और पोल्ट्री का नस्ल विकास संबंधी उप-मिशन; (ii) आहार और चारा विकास संबंधी उप-मिशन और (iii) नवाचार, विस्तार संबंधी उप-मिशन। इन उप-मिशन के अंतर्गत शामिल कार्यकलापों का विवरण निम्नानुसार है:

(क) पशुधन और पोल्ट्री का नस्ल विकास संबंधी उप-मिशन: इस उप-मिशन में निम्नलिखित कार्यकलाप हैं: (I) नस्ल विकास के लिए उद्यमियों की स्थापना: इस कार्यकलाप के अंतर्गत निम्नलिखित उप-कार्यकलाप शामिल हैं (i) ग्रामीण पोल्ट्री के नस्ल विकास के लिए उद्यमियों की स्थापना और (ii) जुगाली करने वाले छोटे पशुओं के क्षेत्र (भेड़ और बकरी

पालन) में नस्ल विकास के लिए उद्यमी की स्थापना। (II) भेड़ और बकरी की नस्लों का आनुवंशिक सुधार: इस कार्यकलाप के अंतर्गत निम्नलिखित उप-कार्यकलाप हैं: (i) भेड़ और बकरी के लिए क्षेत्रीय वीर्य उत्पादन प्रयोगशाला और वीर्य बैंक की स्थापना; (ii) राज्य वीर्य बैंक की स्थापना; (iii) मौजूदा गोपशुओं और भैंस कृत्रिम गर्भाधान केंद्रों के माध्यम से कृत्रिम गर्भाधान का प्रचार (iv) विदेशी भेड़ और बकरी के जर्मप्लाज्म का आयात (III) सूअर पालन उद्यमी को बढ़ावा देना (IV) सूअर की नस्लों का आनुवंशिक सुधार: इस कार्यकलाप के तहत निम्नलिखित उप-कार्यकलाप कार्यान्वित किए जाते हैं: (i) सूअर वीर्य संग्रह और प्रसंस्करण प्रयोगशाला की स्थापना और (ii) विदेशी सूअर जर्मप्लाज्म का आयात। (V) घोड़े, गधे, खच्चर और ऊंट के लिए उद्यमियों की स्थापना। (VI) घोड़े, गधे, खच्चर, ऊंट का आनुवंशिक सुधार: (i) घोड़े, गधे और ऊंट के लिए क्षेत्रीय वीर्य स्टेशन; (ii) घोड़े / गधे / ऊंट जर्मप्लाज्म के संरक्षण के लिए न्यूक्लियस नस्ल फार्म और (iii) नस्ल पंजीकरण सोसायटी।

(ख) आहार और चारा विकास संबंधी उप-मिशन: आहार और चारा संबंधी उप-मिशन निम्नलिखित कार्यकलापों को कवर कर रहा है: (I) गुणवत्ता वाले चारा बीज उत्पादन के लिए सहायता। (II) आहार और चारा में उद्यमशीलता कार्यकलाप। (III) चारा बीज प्रसंस्करण अवसंरचना के लिए उद्यमियों की स्थापना (प्रसंस्करण और ग्रेडिंग इकाई / चारा बीज भंडारण गोदाम)। (IV) गैर-वन बंजर भूमि/रेंजलैंड/गैर-कृषि योग्य भूमि से चारा उत्पादन" और "वन भूमि से चारा उत्पादन"।

(ग) नवाचार और विस्तार संबंधी उप मिशन: इस उप-मिशन के तहत निम्नलिखित कार्यकलाप हैं: (I) अनुसंधान और विकास तथा नवाचार। (II) विस्तार कार्यकलाप। (III) पशुधन बीमा कार्यक्रम।

3. राष्ट्रीय डेयरी विकास कार्यक्रम: यह योजना सहकारी डेयरी क्षेत्र में दूध और दूध उत्पादों की खरीद, प्रसंस्करण और विपणन के लिए डेयरी अवसंरचना के निर्माण पर केंद्रित है। इसके तहत डेयरी किसानों के लिए प्रशिक्षण और जागरूकता कार्यक्रम, गोपशु-आहार और खनिज मिश्रण जैसी इनपुट सेवाएँ, तथा दूध और दूध उत्पादों की गुणवत्ता परीक्षण के लिए सहायता प्रदान की जाती है ताकि सहकारी समितियों में नामांकित डेयरी किसानों की आर्थिक स्थिति में सुधार हो सके।

4. पशुधन स्वास्थ्य और रोग नियंत्रण (एलएच और डीसी): यह योजना खुरपका और मुंहपका रोग, ब्रुसेल्लोसिस जैसे पशु रोगों के नियंत्रण के लिए सहायता प्रदान करने और डेयरी पशुओं सहित पशुधन के अन्य संक्रामक रोगों के नियंत्रण

के लिए राज्य सरकारों को सहायता प्रदान करने के लिए कार्यान्वित की गई है। किसानों के द्वार पर गुणवत्तापूर्ण पशुधन स्वास्थ्य सेवाएं पहुंचाने के लिए इस योजना के तहत मोबाइल पशु चिकित्सा इकाइयां स्थापित की गई हैं। टीकाकरण कार्यक्रम के तहत: (i) एफएमडी के लिए 100 करोड़ से अधिक टीकाकरण किए गए हैं, जिसमें चालू वर्ष के दौरान किए गए 35 करोड़ टीकाकरण शामिल हैं; और (ii) ब्रुसेलोसिस नियंत्रण कार्यक्रम के तहत लगभग 4.3 करोड़ बछड़ों को ब्रुसेलोसिस के लिए टीके लगाए गए हैं जिसमें वर्तमान वर्ष के दौरान 1.3 करोड़ बछड़ों का टीकाकरण शामिल है। पशु चिकित्सा अस्पतालों और औषधालयों की स्थापना और सुदृढ़ीकरण (ईएसवीएचडी-एमवीयू) घटक के तहत मोबाइल पशु चिकित्सा इकाइयों (एमवीयू) की खरीद और कस्टमाइजेशन के लिए 100% वित्तीय सहायता प्रदान की जाती है। साथ ही उत्तर-पूर्व और पर्वतीय राज्यों के लिए 90:10 के अनुपात में, अन्य राज्यों के लिए 60% और संघ राज्य क्षेत्रों के लिए 100% आवर्ती परिचालन व्यय प्रदान किया जाता है ताकि मोबाइल पशु चिकित्सा इकाइयों (एमवीयू) के जरिए किसानों के द्वार पर टोल-फ्री नंबर (1962) के माध्यम से पशु चिकित्सा स्वास्थ्य देखभाल सेवाएं प्रदान की जा सकें। एमवीयू के माध्यम से दी जाने वाली पशु चिकित्सा स्वास्थ्य देखभाल सेवाओं में रोग निदान, उपचार, टीकाकरण, लघु शल्यक्रिया हस्तक्षेप, दृश्य-श्रव्य सहायक उपकरण और विस्तार सेवाएं शामिल हैं। अब तक 28 राज्यों में 4016 एमवीयू चालू हैं और 65 लाख किसान लाभान्वित हुए हैं। इससे उत्पादकता बढ़ाने में मदद मिलती है।

5. पशुपालन अवसंरचना विकास निधि (एएचआईडीएफ) यह योजना (i) डेयरी प्रसंस्करण और उत्पाद विविधीकरण अवसंरचना, (ii) मांस प्रसंस्करण और उत्पाद विविधीकरण अवसंरचना और (iii) पशु चारा संयंत्र (iv) नस्ल सुधार तकनीक और नस्ल वृद्धि फार्म, (v) पशु चिकित्सा टीके और औषधि उत्पादन सुविधाएं, (vi) पशु अपशिष्ट से संपत्ति प्रबंधन (कृषि अपशिष्ट प्रबंधन) स्थापित करने के लिए निवेश को प्रोत्साहित करने की सुविधा प्रदान करती है। एएचआईडीएफ की सफलता को ध्यान में रखते हुए दिनांक 01.02.2024 को पूर्ववर्ती डेयरी प्रसंस्करण अवसंरचना विकास निधि को एएचआईडीएफ में शामिल कर लिया गया है। अब कुल निधि 29110 करोड़ रुपये की है।

विवरण – I

राष्ट्रीय गोकुल मिशन (आरजीएम) की राज्यवार प्रगति

क्र. सं.	राज्य का नाम	राष्ट्रव्यापी कृत्रिम गर्भाधान कार्यक्रम (एनएआईपी)			नस्ल चयन परियोजनाएं	संतति परीक्षण परियोजनाएं	उत्पादित सेक्स सॉर्टेड सीमन खुराक	आईवीएफ लैब की संख्या
		कवर किए गए पशु	किए गए एआई	लाभान्वित किसान				
1	आंध्र प्रदेश	6703014	11947592	3245239	-	1	-	2
2	अरुणाचल प्रदेश	3560	4005	1694	-	-	-	-
3	असम	1546166	1928149	1330405	-	-	-	-
4	बिहार	3326665	4344605	2403187	-	-	-	2
5	छत्तीसगढ़	1749369	2254491	1070185	-	-	-	1
6	गोवा	22861	36990	8045	-	-	-	-
7	गुजरात	5282209	8212792	3241052	2	6	1718527	2
8	हरियाणा	596402	842113	437354	1	1	-	1
9	हिमाचल प्रदेश	1713986	2647297	1277469	-	-	-	1
10	जम्मू और कश्मीर	2194904	3649433	1503260	-	-	-	-
11	लद्दाख	6401	7559	5287	-	-	-	-
12	झारखंड	2410561	3064437	1684704	-	-	-	-
13	कर्नाटक	7671306	13927043	4983007	-	-	-	-
14	केरल	-	-	-	-	1	-	1
15	मध्य प्रदेश	7125204	8469635	4331197	-	-	780103	1
16	महाराष्ट्र	5145884	6682185	3411743	1	-	4710453	3
17	मणिपुर	23430	26137	13284	-	-	-	-
18	मेघालय	48873	75416	16154	-	-	-	-
19	मिजोरम	8050	10647	3826	-	-	-	-
20	नागालैंड	34391	40045	13965	-	-	-	-
21	ओडिशा	4631504	6067800	2938515	-	-	-	-
22	पंजाब	1195739	1896192	636970	1	2	-	2
23	राजस्थान	5439114	6982683	3881429	2	1	-	-
24	सिक्किम	38273	45725	29391	-	-	-	-
25	तमिलनाडु	4636029	7515864	2229077	-	1	509914	2
26	तेलंगाना	2969500	3700229	1561698	-	-	-	1
27	त्रिपुरा	213423	266441	182774	-	-	-	-
28	उत्तर प्रदेश	12419287	18294708	7213255	-	-	2066148	1
29	उत्तराखंड	1369581	2070526	987569	-	-	1786185	1

30	पश्चिम बंगाल	4790104	7032290	3237806	-	-	-	1
	कुल	83315790	122043029	51879541	7	13	11571330	22

विवरण - II

राष्ट्रीय गोकुल मिशन के तहत पिछले पांच वर्षों के दौरान जारी की गई राज्यवार निधियां

(लाख रुपए में)

क्र. सं.	राज्य/संघ राज्य क्षेत्र/एनडीडीबी	वर्ष 2019-20	वर्ष 2020-21	वर्ष 2021-22	वर्ष 2022-23	वर्ष 2023-24	कुल
1	आंध्र प्रदेश	439.74	3181.38	5652.385	1546	3538.38	14357.89
2	अरुणाचल प्रदेश	544.7	1240.8	397.08	467.16	1965.31	4615.05
3	असम	0	0	227.97	3658.19	723.25	4609.41
4	बिहार	1230.95	7401.08	3076.14	4928.63	0.00	16636.8
5	छत्तीसगढ़	1019.78	101.25	841.65	402	0.00	2364.68
6	गोवा	97.72	0.00	0.00	0	0.00	97.72
7	गुजरात	942.88	101.25	2735.311	2222.82	6542.58	12544.84
8	हरियाणा	423.48	1796.39	1775.6	1173.66	0.00	5169.13
9	हिमाचल प्रदेश	519.42	484.25	5586.58	0	0.00	6590.25
10	जम्मू और कश्मीर	791.99	81	1533.93	2539.35	0.00	4946.27
11	झारखंड	540.46	101.25	2244.525	1500	0.00	4386.235
12	कर्नाटक	756.47	101.25	1996.46	3562.48	2651.31	9067.97
13	केरल	301.03	313	314	1284.12	6546.27	8758.42
14	मध्य प्रदेश	2155.86	2113.44	6024.963	9049.51	4903	24246.77
15	महाराष्ट्र	1479.71	202.5	0	0	3261.5	4943.71
16	मणिपुर	730.74	500.64	294.98	166.69	0.00	1693.05
17	मेघालय	0	2039.22	738.21	0	0.00	2777.43
18	मिजोरम	0	268.28	154.11	138.69	847.37	1408.45
19	नागालैंड	0	372.06	494.7	608.86	466.2	1941.82
20	ओडिशा	1090.33	0	3480.425	1374.25	0.00	5945.005
21	पंजाब	2849.33	714.13	0.00	232	0.00	3795.46
22	राजस्थान	1386.15	405	2254.77	250	250	4545.92
23	सिक्किम	677.98	0	268.78	572.42	1097.87	2617.05
24	तमिलनाडु	536.08	2168.38	2663	3347	10996.05	19710.51
25	तेलंगाना	2522.6	202.5	2439.76	0	3153.13	8317.99
26	त्रिपुरा	1066.58	0	2524.17	0	0	3590.75
27	उत्तर प्रदेश	3334.94	1012.5	2941.36	7671.25	9642.18	24602.23
28	उत्तराखंड	508.77	3023.45	2115.44	1885.75	6083	13616.41
29	पश्चिम बंगाल	1026.06	202.5	1213.371	2037.35	6500	10979.28
30	अंडमान और निकोबार द्वीप समूह	0	0	0	0	0	0
31	चंडीगढ़	0	0	0	0	0	0
32	दादरा और नगर हवेली	0	0	0	0	0	0
33	दमन और दीव	0	0	0	0	0	0
34	लक्षद्वीप	0	0	0	0	0	0
35	लद्दाख		105	0	0	0.00	105

क्र. सं.	राज्य/संघ राज्य क्षेत्र/एनडीडीबी	वर्ष 2019-20	वर्ष 2020-21	वर्ष 2021-22	वर्ष 2022-23	वर्ष 2023-24	कुल
36	पदुचेरी	0	0	144.44	0	0.00	144.44
37	एनडीडीबी	0	11618.89	12042.9	8893.76	16782.63	49338.18
	कुल	26973.75	39851.39	66177.01	59511.94	85950.03	278464.1

प्रधानमंत्री फसल बीमा योजना

1256. श्री इमरान मसूद:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) गत पांच वर्षों के दौरान प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई) के अंतर्गत भुगतान किए गए कुल प्रीमियम, दावा की गई कुल बीमा क्षतिपूर्ति राशि और स्वीकृत की गई कुल बीमा राशि तथा दावेदारों के बीच सफलतापूर्वक वितरित की गई कुल बीमा राशि का वर्षवार, राज्यवार और जिलावार विशेषकर उत्तर प्रदेश के सहारनपुर जिले में ब्यौरा क्या है; और

(ख) क्या सरकार का प्रधानमंत्री फसल बीमा योजना में कोई संशोधन करने का विचार है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई) के अंतर्गत कार्यान्वित एजेंसियों द्वारा एक्चुरियल/बोली प्रीमियम दरें वसूली जाती हैं। परिचालन दिशानिर्देशों के अनुसार, पूरे देश में सीजन के लिए किसानों से बेहद कम प्रीमियम दर वसूली जाती है, जो खरीफ फसलों के लिए बीमित राशि का अधिकतम 2%, रबी फसलों के लिए बीमित राशि का अधिकतम 1.5% और वाणिज्यिक/बागवानी फसलों के लिए बीमित राशि का अधिकतम 5% है। एक्चुरियल प्रीमियम का शेष हिस्सा केंद्र और राज्य सरकार द्वारा 50:50 के आधार पर साझा किया जाता है, सिवाय पूर्वोत्तर राज्यों (खरीफ 2020 से) और हिमालयी राज्यों (खरीफ 2023 से) के लिए, जहां इसे 90:10 के अनुपात में साझा किया जाता है। योजना के परिचालन दिशा-निर्देशों में मानक पीएमएफबीवाई के अलावा 3 वैकल्पिक जोखिम हस्तांतरण मॉडल, जैसे

कप और कैप मॉडल (80:110), कप और कैप मॉडल (60:130) और लाभ और नुकसान साझाकरण मॉडल भी शामिल हैं। राज्यों को इनमें से कोई भी मॉडल चुनने की छूट दी गई है।

पीएमएफबीवाई/आरडब्ल्यूबीसीआईएस के प्रावधानों के अनुसार, किसानों से प्रीमियम के साथ-साथ केंद्र और राज्य सरकार की प्रीमियम सब्सिडी का हिस्सा संबंधित बीमा कंपनी को जोखिम की स्वीकृति और योजना के प्रावधानों के अनुसार दावों के भुगतान के लिए भुगतान किया जाता है। बीमा कंपनी अच्छे मौसम/वर्षों में प्रीमियम बचाते हैं और अच्छे वर्षों में की गई बचत से खराब वर्षों में उच्च दावों का भुगतान करते हैं।

प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई) के प्रावधानों के अंतर्गत किसानों द्वारा भुगतान किए गए कुल प्रीमियम और किसानों को भुगतान किए गए कुल दावों का राज्यवार ब्योरा संलग्न **विवरण -I** में दिया गया है। उत्तर प्रदेश में पीएमएफबीवाई के अंतर्गत किसानों द्वारा भुगतान किए गए कुल प्रीमियम और किसानों को भुगतान किए गए कुल दावों का वर्षवार और जिलावार (सहारनपुर जिले सहित) ब्योरा क्रमशः संलग्न **विवरण -II और III** में दिया गया है।

(ख) फसल बीमा योजनाओं की समीक्षा/संशोधन/युक्तिकरण/सुधार एक सतत प्रक्रिया है और हितधारकों/अध्ययनों के सुझाव/अभ्यावेदन/सिफारिशों पर समय-समय पर निर्णय लिए जाते हैं। प्राप्त अनुभव, विभिन्न हितधारकों के विचारों के आधार पर और बेहतर पारदर्शिता, जवाबदेही, किसानों को दावों का समय पर भुगतान सुनिश्चित करने तथा योजना को अधिक किसान हितैषी बनाने के उद्देश्य से, सरकार ने समय-समय पर पीएमएफबीवाई के परिचालन दिशा-निर्देशों को व्यापक रूप से संशोधित किया है ताकि यह सुनिश्चित किया जा सके कि योजना के तहत पात्र लाभ समय पर और पारदर्शी तरीके से किसानों तक पहुँचें।

विवरण -I

पिछले पांच वर्षों (2019-20 से 2023-24 तक) के दौरान किसानों द्वारा कुल भुगतान किए गए प्रीमियम और किसानों को भुगतान किए गए दावों का संचयी राज्यवार ब्यौरा

राज्य/संघ राज्य क्षेत्र	प्रीमियम में किसानों का हिस्सा	भुगतान किए गए दावें
	(लाख रुपये में)	
अंडमान एवं निकोबार द्वीप समूह	2.79	-
आंध्र प्रदेश	7,833.28	1,82,018.47
असम	1,080.17	62,238.37
छत्तीसगढ़	98,673.50	4,67,640.84
गोवा	4.19	0.77
गुजरात	46,794.22	49,047.58
हरियाणा	1,42,228.61	6,65,909.42
हिमाचल प्रदेश	13,242.64	27,585.87
जम्मू एवं कश्मीर	3,018.24	9,395.91
झारखंड	279.18	2,775.32
कर्नाटक	1,41,117.33	7,78,238.53
केरल	4,234.38	48,614.27
मध्य प्रदेश	3,67,955.28	18,49,056.87
महाराष्ट्र	3,39,147.70	26,45,615.33
मणिपुर	164.20	622.36
मेघालय	16.63	888.71
ओडिशा	67,843.08	3,55,307.01
पुदुचेरी	0.53	3,200.19
राजस्थान	4,32,881.11	20,83,011.67
सिक्किम	29.84	55.54
तमिलनाडु	83,087.04	6,33,424.02

तेलंगाना	23,972.90	50,796.44
त्रिपुरा	242.56	632.33
उत्तर प्रदेश	1,50,753.80	3,92,199.34
उत्तराखंड	21,765.80	61,468.22
कुल (अखिल भारत)	19,46,369.03	1,03,69,743.38

विवरण -II

उत्तर प्रदेश में पिछले पांच वर्षों (2019-20 से 2023-24 तक) के दौरान किसानों द्वारा भुगतान किए गए कुल प्रीमियम और किसानों को भुगतान किए गए कुल दावों का वर्षवार ब्यौरा

वर्ष	प्रीमियम में किसानों का हिस्सा	भुगतान किए गए दावे
	(लाख रुपये में)	
2019-20	32,187.12	1,08,465.85
2020-21	33,044.66	50,706.00
2021-22	28,470.22	98,800.25
2022-23	28,618.55	94,565.20
2023-24	28,433.26	39,662.04
कुल	1,50,753.80	3,92,199.34

विवरण -III

पीएमएफबीवाई के अंतर्गत उत्तर प्रदेश में पिछले पांच वर्षों (2019-20 से 2023-24 तक) के दौरान, किसानों द्वारा भुगतान किए गए कुल प्रीमियम और किसानों को भुगतान किए गए कुल दावों का ब्यौरा

उत्तर प्रदेश के जिले	प्रीमियम में किसानों का हिस्सा	भुगतान किए गए दावे
	(लाख रुपये में)	
आगरा	2,116.88	841.92
अलीगढ़	1,561.02	2,151.27
इलाहाबाद	2,115.19	1,432.81
अम्बेडकर नगर	1,395.23	1,396.36

अमेठी	2,086.08	2,078.21
अमरोहा	192.46	93.37
औरैया	1,160.57	1,241.57
अयोध्या	432.87	628.77
आजमगढ़	775.49	703.00
बागपत	33.74	6.94
बहराइच	3,934.05	8,205.68
बलिया	1,608.38	1,965.87
बलरामपुर	543.94	1,666.95
बांदा	2,893.98	3,764.27
बाराबंकी	6,002.67	12,685.20
बरेली	879.01	1,147.64
बस्ती	2,799.78	3,193.29
भदोही	338.06	674.50
बिजनौर	123.17	91.08
बदायूं	1,314.72	690.49
बुलंदशहर	2,080.11	1,630.79
चंदौली	864.77	460.43
चित्रकूट	1,286.32	1,829.73
देवरिया	1,943.47	1,731.53
एटा	466.37	495.36
इटावा	1,298.03	549.02
फैजाबाद	955.01	1,045.57
फर्रुखाबाद	1,188.86	1,695.44
फतेहपुर	3,686.62	1,776.57
फिरोजाबाद	1,405.36	1,137.92
गौतम बुद्ध नगर	266.08	339.50
गाज़ियाबाद	59.46	51.78

गाजीपुर	1,429.25	1,592.55
गोंडा	637.99	959.81
गोरखपुर	2,876.14	7,751.29
हमीरपुर	3,201.75	13,286.84
हापुड़	123.54	146.81
हरदोई	2,644.87	2,710.55
हाथरस	984.08	231.95
जालौन	4,781.99	10,370.35
जौनपुर	624.69	113.77
झांसी	12,170.12	60,667.80
कन्नौज	2,065.49	1,094.85
कानपुर देहात	3,296.20	2,607.61
कानपुर नगर	2,924.52	2,056.48
कासगंज	385.78	577.11
कौशाम्बी	913.71	400.51
खीरी	315.09	408.21
कुशीनगर	2,422.13	2,296.86
ललितपुर	13,040.99	70,567.55
लखनऊ	956.61	1,122.10
महाराजगंज	2,609.80	2,993.55
महोबा	3,665.10	39,855.95
मैनपुरी	701.50	705.49
मथुरा	9,507.97	73,223.81
मऊ	437.04	803.01
मेरठ	43.29	22.90
मिर्जापुर	3,396.95	7,793.00
मुरादाबाद	432.30	229.97
मुजफ्फरनगर	45.92	53.53

पीलीभीत	1,352.19	1,018.44
प्रतापगढ़	1,936.70	1,320.43
प्रयागराज	1,432.85	1,210.76
रायबरेली	4,311.07	1,098.32
रामपुर	1,448.10	830.17
सहारनपुर	128.63	102.77
संभल	476.19	249.11
संत कबीर नगर	1,580.94	918.78
शाहजहाँपुर	630.72	239.25
शामली	48.71	20.65
श्रावस्ती	732.35	1,915.96
श्रावस्ती	797.08	2,207.66
सिद्धार्थनगर	2,834.32	6,016.11
सीतापुर	2,040.97	3,022.46
सोनभद्र	2,344.44	4,959.73
सुल्तानपुर	1,419.40	534.04
उन्नाव	2,281.45	3,411.39
वाराणसी	515.17	1,076.22
यूपी कुल	1,50,753.80	3,92,199.34

OPERATIONAL COOPERATIVES IN ANDHRA PRADESH

1257. SHRI LAVU SRI KRISHNA DEVARAYALU:

Will the Minister of **COOPERATION** be pleased to state:

- the details of the total number of cooperatives functioning in Andhra Pradesh, District-wise;
- whether the Government has initiated any scheme to promote cooperative activities, if so, the details thereof;

- (c) the number of Urban Banks under Cooperatives in Andhra Pradesh;
- (d) whether any of these Urban Banks are under consideration to be converted into Small Finance Banks (SFBs), if so, the details thereof; and
- (e) the details of the amount sanctioned by the Government for the cooperative sector in Andhra Pradesh?

THE MINISTER OF HOME AFFAIRS; AND MINISTER OF COOPERATION (SHRI AMIT SHAH):

(a) As per the National Cooperative Database (NCD), the total number of functional cooperative societies in Andhra Pradesh, district-wise, as of Jan. 27th 2025 is given in the enclosed **Statement**. The Government has initiated several schemes throughout the country for the development of cooperatives. Following are the schemes implemented by the Government:

1. Strengthening of PACS through Computerization: In order to strengthen PACS, project for Computerization of functional PACS with a total financial outlay of ₹2,516 Crore has been approved by the Government of India, which entails bringing all functional PACS in the Country onto a common ERP based national software, linking them with NABARD through StCBs and DCCBs. A total of 67,930 PACS from 30 States/ UTs have been sanctioned under the project. A total of 50,455 PACS have been onboarded on ERP Software and hardware has been procured by 30 States/UTs.

2. World's Largest Decentralized Grain Storage Plan in Cooperative sector: Government has approved a plan to create warehouses, custom hiring centers, primary processing units and other agri-infrastructure for grain storage at PACS level, through convergence of various GOI schemes, including AIF, AMI, SMAM, PMFME, etc. This will reduce

wastage of food grains and transportation costs, enable farmers to realize better prices for their produce and meet various agricultural needs at the PACS level itself.

3. Rs.10,000 crore loan scheme launched for strengthening of Sugar Cooperative Mills:

Government has launched a scheme through NCDC for setting up ethanol plants or cogeneration plants or for working capital or for all three purposes. So far, the Ministry has released Rs. 875 crore to NCDC (Rs. 500 crore in FY 2022-23 and Rs. 375 crore in FY 2024-25) under the scheme and as of now, NCDC has sanctioned 80 loans amounting to Rs.9,169.76 crore to 44 CSMs.

4. Computerization of Agriculture and Rural Development Banks (ARDBs):

To strengthen the long-term cooperative credit structure, the project of computerization of 1,851 units of Agriculture and Rural Development Banks (ARDBs) spread across 13 States/ Union Territories has been approved by the Government. NABARD is the implementing agency for the project. So far, proposals from 10 States/UTs have been received and sanctioned. Further, GOI share amounting to Rs 5.08 crore has been released to 9 States/UTs in FY 2023-24 and FY 2024-25 for procurement of hardware, digitization and setting up of support system.

5. Expansion of National Cooperative Development Corporation (NCDC) to increase its

range and depth: NCDC has launched new schemes in various sectors such as 'Swayamshakti Sahkar' for SHGs; 'Deerghavadhi Krishak Sahkar' for long term agricultural credit and 'Dairy Sahkar' for dairy. During the current FY 2024-25, so far, total financial assistance of Rs. 84,673.70 crores have been disbursed by NCDC.

(b) As per the National Cooperative Database (NCD), as of 27th January, 2025, the total number of Urban Cooperative Banks in Andhra Pradesh is **35**.

(c) At present, there are no Urban Cooperative Banks under consideration to be converted into Small Finance Banks (SFBs) in Andhra Pradesh.

(d) Details of the amount sanctioned by the Government for the cooperative sector in Andhra Pradesh are as follows:

(Rupees in Crore)

Sr. No.	Financial Year	Amount Sanctioned for Computerization of PACS	Amount Sanctioned by NCDC
1	2022-23	14.93	11338.85
2	2023-24	22.84	14222.28
3	2024-25	18.12	18503.42

STATEMENT

District-wise total number of functional cooperative Societies in Andhra Pradesh

S.No	District	Number of Societies
1	Alluri Sitharama Raju	60
2	Anakapalli	592
3	ANANTAPUR	313
4	Annamayya	250
5	Bapatla	502
6	CHITTOOR	315
7	EAST GODAVARI	649
8	Eluru	864
9	GUNTUR	260
10	Kakinada	581
11	Konaseema	875

12	KRISHNA	689
13	KURNOOL	481
14	Nandyal	184
15	NTR	632
16	Palnadu	546
17	Parvathipuram Manyam	150
18	PRAKASAM	737
19	SPSR NELLORE	679
20	Sri Sathya Sai	283
21	SRIKAKULAM	439
22	Tirupati	466
23	VISAKHAPATANAM	530
24	VIZIANAGARAM	361
25	WEST GODAVARI	667
26	Y.S.R.	589
Total		12694

Source: National Cooperative Database (NCD) as of January, 27th2025

SUSTAINABLE AGRICULTURAL PRACTICES UNDER KRISHONNATI YOJANA

1258. SHRI SUDAMA PRASAD:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the manner in which the programmes introduced under the Krishonnati Yojana (KY) are intended to support sustainable agricultural practices;
- (b) the manner in which the KY intends to diversify crop production beyond traditional staples especially in States where monocropping is prevalent;

(c) the details of the amount of fund sanctioned under KY and the percentage allocated for establishing and modernizing cold storage; and

(d) the details of the measures taken by the Government to utilize Krishonnati Yojana funds to foster agri-entrepreneurship among rural farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (d) Krishonnati Yojana is an umbrella scheme of 08 schemes viz Mission for Integrated Development of Horticulture (MIDH), National Food Security and Nutrition Mission (NFSNM), Sub-Mission on Agriculture Extension (SAME), Integrated Scheme on Agricultural Marketing, Digital Agriculture Mission (DAM), National Mission on Edible Oil – Oilseeds (NMEO-OS), National Mission on Edible Oil – Oilpalm (NMEO-OP) and Mission Organic Value Chain Development for North East Region (MOVCDNER). These schemes aim to develop the agriculture and allied sectors in a holistic and scientific manner to enhance production, productivity and valuation on produce. These schemes have led to better outcomes in production and productivity through various interventions including area expansion, restoration of soil fertility etc. In NFSNM and MIDH scheme, Climate resilient agriculture has been adopted to address the issues like Climate change and Sustainable agriculture in adverse climatic conditions.

For the FY 2024-25, as per Revised Budget Estimates (RE), the total funds sanctioned under Krishonnati Yojana is Rs. 7106.36 Crore. Under Mission for Integrated Development of Horticulture (MIDH), for 2024-25 RE has been fixed at Rs. 1800 crores. MIDH has also been

stressing the States for minimum allocation of at least 30% of their Annual Action Plan (AAP) for Post-Harvest Management (PHM) including establishment and modernizing Cold Storage.

Ministry of Agriculture and Farmers Welfare, Government of India is implementing “Agricultural Marketing Infrastructure (AMI)” sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) across the country through its attached office, to assist creation of Scientific Storage and other than storage infrastructure. Under this scheme assistance is available to Individuals, Farmers, Group of farmers/growers, Agricultural entrepreneurs, Registered Farmer Produce Organizations (FPOs), Cooperatives, and State agencies etc.

ENHANCEMENT OF E-VEHICLES

1259. SHRI HARIBHAI PATEL:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

- (a) the manner in which the 10,900 crore PM e-Drive scheme will enhance electric mobility in India and contribute to the country’s environmental goals;
- (b) the key benefits expected from the implementation of the PM e-Drive scheme for both consumers and manufacturers;
- (c) the steps being taken under the scheme to support and incentivize the adoption of Electric Vehicles (EVs) across different regions of India;
- (d) the measures the Government plans to implement to ensure the successful deployment and monitoring of the e-Drive scheme to maximize its impact; and
- (e) the manner in which the PM e-Drive scheme will facilitate the growth of the electric vehicle industry and create job opportunities in the sector?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA):

(a) The ₹10,900 crore PM E-Drive scheme aims to enhance electric mobility in India and contribute to the country's environmental goals through several key strategies. The scheme is available till 31.03.2026. The scheme aims to achieve its objective in the following manner:

- i. **Faster Adoption of EVs:** The scheme seeks to accelerate the uptake of electric vehicles by reducing their upfront costs through demand incentives.
- ii. **Charging Infrastructure:** A significant focus is on establishing a robust charging infrastructure network to build confidence among EV users and support the growing EV fleet.
- iii. **EV Manufacturing Ecosystem:** The scheme promotes the development of a local EV manufacturing ecosystem, ensuring long-term sustainability and reducing reliance on imports.
- iv. **Emphasis on Public Transport:** Prioritising EVs for public transport and commercial use aims to provide environmentally friendly transportation options for the masses, thereby reducing overall emissions.
- v. **Reduced Reliance on Fossil Fuels:** By promoting electric mobility, the scheme intends to decrease dependence on fossil fuels and lower emissions from the transportation sector.

(b) The key benefits expected from the implementation of the PM E-Drive scheme for both consumers and manufacturers are as follows:

- i. **For Consumers:** Demand incentives lower the initial cost of EVs, making them more accessible for EV buyers.
- ii. **For Manufacturers:** Demand incentives directly stimulate the demand for EVs, boosting sales and production volumes. The Phased Manufacturing Programme (PMP) supports the localisation of EV components, fostering domestic manufacturing capabilities.

(c) The steps taken under the scheme to support and incentivize the adoption of Electric Vehicles (EVs) across different regions of India are as follows:

- i. **Financial Support:** Demand incentives of ₹5,000 per kWh in FY 2024-25 and ₹2,500 per kWh in FY 2025-26 are provided for e-2W and e-3W categories. These incentives are capped at 15% of the ex-factory price.
- ii. **E-Buses:** The scheme allocates ₹4,391 crore for the rollout of 14,028 e-buses.
- iii. **Prioritising Scrapping:** For grants to deploy e-buses, cities/states that procure new e-buses after scrapping old STU buses through authorised RVSFs are to be preferred.

(d) To ensure the successful deployment and monitoring of the PM E-DRIVE scheme and to maximize its impact, Project Implementation and Sanctioning Committee (PISC), an inter-ministerial empowered committee, headed by the Secretary of Heavy Industries, is constituted. PISC does overall monitoring, sanctioning, and implementation of the PM E-DRIVE scheme. This committee is also responsible for removing any obstacles or difficulties that may arise during implementation.

(e) The scheme will facilitate the growth of the electric vehicle industry and create job Opportunities in the sector in the following manner:

- i. **Domestic Manufacturing:** The Phased Manufacturing Programme (PMP) mandates progressive localisation of EV components, boosting domestic manufacturing and reducing import dependence.
- ii. **Charging Infrastructure Development:** Investment in charging infrastructure creates opportunities for businesses and entrepreneurs in installation, maintenance, and operation.
- iii. **Incentives for local manufacturing:** The minimum of 50% percentage of domestic value addition (DVA) in manufacturing of EV Charger is a boost for local component manufacturer.

UTILISATION OF ONLINE E-COMMERCE PLATFORM

1260. SHRI MAGUNTA SREENIVASULU REDDY:

SHRI PUTTA MAHESH KUMAR:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government has taken any recent study/survey regarding the access and utilisation of online e-commerce platforms by rural bodies, entrepreneurs and self help groups;
- (b) if so, the details of the schemes, programmes and initiatives undertaken to increase the presence of rural entrepreneurs/industries on e-commerce platforms in the country during the last five years;

- (c) the details and the total number of beneficiaries especially women and youths who have benefited from the above specified schemes, programmes and initiatives during the such period, scheme, State-wise and district-wise including Andhra Pradesh;
- (d) the details of funds allocated and utilised for the purposes of such schemes during the such period state and district-wise including Andhra Pradesh and particularly in Eluru district; and
- (e) whether the Government has taken any promotional activities / campaigns to increase awareness of such schemes in the country during the such period, if so the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) to (e) The Government has taken up several measures for increasing the accessibility and presence of rural bodies, entrepreneurs, Self Help Groups on e-commerce platforms, which are as under:
- (i) The Ministry of Skill Development and Entrepreneurship (MSDE) through its autonomous organizations, namely National Institute for Entrepreneurship and Small Business Development (NIESBUD) and Indian Institute of Entrepreneurship (IIE) has taken various initiatives to promote entrepreneurship amongst all sections of the society, including the rural entrepreneurs.
- NIESBUD implemented a Pilot Project for Entrepreneurship Development Program in 10 States supported by the Ministry of Skill Development and Entrepreneurship, from

January 2020 to March 2023, which aimed at creating, fostering and promoting the spirit of entrepreneurship among the target groups through Entrepreneurship Development Programme, Mentoring and Handholding support. NIESBUD has facilitated Training of Master Trainers on Digital Marketing and Entrepreneurship Development for 98 Master Trainers from 98 blocks of the 10 aspirational districts and Training of Women Self Help Groups (SHGs) on Digital Marketing and Entrepreneurship Development in 101 blocks of the 10 aspirational districts covering 1993 participants. Further, the Institute has facilitated linkages of 693 SHGs to Amazon, 744 SHGs to Flipkart and 830 SHGs to Villa mart e-commerce platforms under the project.

MSDE has sanctioned "Empowering Grassroot Entrepreneurs on Digital Marketing through Capacity Building and Handholding Approach" under Skill Acquisition and Knowledge Awareness for Livelihood Promotion (SANKALP) in 2024 to increase the understanding and knowledge of the targeted beneficiaries about the advantages of e-commerce and to provide comprehensive training and orientation to the targeted beneficiaries on the latest trends, tools, and techniques in e-commerce. As on 31.01.2025, Seven days Capacity Building training on e-commerce has been completed for 3000 trainees by Indian Institute of Entrepreneurship (IIE) under the project.

- (ii) Department of Promotion for Industry and Internal Trade (DPIIT) has pioneered the initiative of Open Network for Digital Commerce (ONDC). The initiative aims at democratising digital commerce to enable every seller, MSME, merchant, farmers and consumer to access, participate and benefit through digital commerce. ONDC is

engaging in various initiatives to promote digital entrepreneurship in rural areas as below:

- The Ministry of Electronics and Information Technology's network of Common Services Centers (CSCs) is being utilised to connect every village in India to the national digital market through ONDC. With their network of 4 Lakh+ Village Level Entrepreneurs (VLEs) - CSC through ONDC is unlocking Assisted e-commerce across rural India. This integration allows rural citizens to access a vast e-commerce network, thereby boosting entrepreneurship opportunities and incomes for VLEs.
- The Ministry of Agriculture is supporting FPOs and making it easier for them to access markets nationwide through ONDC. More than 7000 FPOs have already been onboarded to ONDC-complaint applications, enabling them to sell their produce in 160+ cities across India supported with innovative joint digital demand generation initiatives. This initiative provides farmers and FPO enterprises with digital empowerment and market access.
- Prasar Bharati is working to bundle broadband services with OTT and e-commerce platforms for rural India riding on BharatNet infrastructure under the Universal Service Obligation fund (USOF) through ONDC. This includes enabling shopping on WAVES, Prasar Bharati's OTT platform, integrated with ONDC's digital commerce framework to enable sale of products and services, bridging the digital divide for rural sellers.

- The Ministry of MSME has launched a MSME Trade Enablement and Marketing (TEAM) Scheme, designed to onboard 5 lakh Small and Medium Enterprises (SMEs) onto ONDC. With 50% of its beneficiaries designated to be women-owned enterprises, this initiative is set to enhance the resilience and growth potential of India's MSME sector, driving a more robust, inclusive digital commerce ecosystem.
- Funding agencies like SIDBI and philanthropic agencies like Bill and Melinda Gates Foundation (BMGF), Grameen, Sattva etc are enabling SHGs to transition to digital platforms and sell their products through ONDC. BMGF has also initiated a program to empower 1 million women entrepreneurs through ONDC.
- Currently, there are around 7 lakh+ sellers and service providers on the ONDC network. As ONDC is a network, and not a platform or a marketplace, it does not collect demographic data on beneficiaries.
- ONDC has delivered 300+ hours of virtual training on ONDC and 200+ hours of technical training through open digital sessions, attended by 50,000+ startups, students, business leaders, bureaucrats etc.
- ONDC has developed a Handbook to help sellers (especially first time sellers) succeed in digital commerce in 14 languages and are being distributed widely
- ONDC has partnered with Bhashini to improve app development and e-commerce in Indic languages.

- ONDC Sahayak - Whatsapp Bot “ONDC Sahayak” launched in 5 languages, to be extended to 22 languages, to help sellers and buyers get information about ONDC.
- ONDC has launched ONDC Academy in partnership with UGC and National Council for Vocational Education and Training (NCVET) to enable training and capacity building around e-Commerce adoption across India.

(iii) For strengthening marketing support for products made by women of Self-help Groups (SHGs), Deendayal Antyodaya Yojna-National Rural Livelihoods Mission (DAY-NRLM) has launched eSARAS mobile App in July, 2023 as an e-Commerce initiative for products made by the SHGs. eSARAS, an e-commerce mobile app, is used as a more effective platform for marketing of the products made by women of SHGs. This initiative of Ministry of Rural Development (MoRD) aims for promotion of the marketing of the best, authentic handicrafts and hand-loom.

National Rural Livelihood Mission (NRLM) in collaboration with State Rural Livelihood Missions (SRLMs) have taken other e-commerce initiatives to promote curated products covering food products, handicrafts and hand-loom etc. from SHGs and SHG members' entrepreneurs through multiple channels such as linkages with e-Commerce platforms like GeM, Open Network for Digital Commerce (ONDC), Flipkart, Amazon, Meesho and Jio-Mart.

The SHG products from 31 States/UTs have been on-boarded on the eSARAS platform. eSARAS is also live as a Seller Network Participant on Open Network for Digital Commerce (ONDC). A two days Training of Trainers (TOTs) for integration of

women SHGs with ongoing marketing initiatives was held on 7th-8th August 2024. 88

Master Trainers from all States/ UTs were trained.

State/UT-wise no. of SHG members on-boarded on e-commerce platforms is enclosed as **Statement**.

STATEMENT

State wise no. of SHG members on-boarded on e-commerce platforms

S. No.	State	*No. of SHG Members on-boarded on e-commerce platforms
1.	ANDHRA PRADESH	6462
2.	ASSAM	1276
3.	BIHAR	350
4.	GOA	1200
5.	GUJARAT	250
6.	HARYANA	126
7.	JAMMU AND KASHMIR	116
8.	JHARKHAND	98
9.	KARNATAKA	800
10.	KERALA	3000
11.	MAHARASHTRA	10803
12.	MANIPUR	156
13.	NAGALAND	16
14.	SIKKIM	3000
15.	TAMIL NADU	2289
16.	TRIPURA	30
17.	UTTARAKHAND	110
18.	UTTAR PRADESH	2253
19.	WEST BENGAL	102
Total		32437

*As reported by the States/UTs

नशामुक्ति केंद्र

1261. श्री भाऊसाहेब राजाराम वाकचौरे:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) देश में शराब और नशे की लत से पीड़ित लोगों के लिए चलाए जा रहे नशामुक्ति केन्द्रों का राज्यवार ब्यौरा क्या है;
- (ख) विगत पांच वर्षों में प्रत्येक वर्ष के दौरान इन केन्द्रों में उक्त व्यसन से पीड़ित कितने व्यक्तियों को भर्ती कराया गया है; और
- (ग) क्या उक्त व्यसन से पीड़ित व्यक्तियों के परिवारों को कोई अन्य वित्तीय सहायता या अन्य सहायता दी जाती है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी.एल. वर्मा):

- (क) सामाजिक न्याय और अधिकारिता विभाग द्वारा शराब और नशीली दवाओं की लत से पीड़ित लोगों के लिए संचालित नशा मुक्ति केन्द्रों का राज्य-वार ब्यौरा **विवरण -I** के रूप में संलग्न है।
- (ख) पिछले पांच वर्षों के दौरान इन केन्द्रों से लाभान्वित हुए व्यक्तियों की राज्य-वार संख्या **विवरण -II** के रूप में संलग्न है।
- (ग) शराब और नशीली दवाओं की लत से पीड़ित व्यक्तियों के परिवारों को उपचार की अवधि के दौरान एकीकृत नशा मुक्ति पुनर्वास केन्द्रों (आईआरसीए) और जिला नशा मुक्ति केन्द्रों (डीडीएसी) में परामर्श सेवाएं प्रदान की जा रही हैं। नशे की लत से पीड़ित व्यक्तियों के डिस्चार्ज होने के बाद घर पर जाकर उनके परिवार और बच्चों को भी परामर्श दिया जाता है।

विभाग ने नवचेतना मॉड्यूल (स्कूली बच्चों के लिए जीवन कौशल और नशीली दवाओं के संबंध में शिक्षा पर एक नई चेतना) - शिक्षक प्रशिक्षण मॉड्यूल विकसित किया है। नवचेतना मॉड्यूल का उद्देश्य नशीली दवाओं के विरुद्ध जागरूकता बढ़ाना और स्कूलों में छात्रों के बीच जीवन कौशल और नशीली दवाओं के संबंध में शिक्षा को प्रोत्साहन देना तथा माता-पिता और परिवार के लिए नशीली दवाओं के संबंध में शिक्षा सूचना सत्र को बढ़ावा देना है।

विवरण -I

शराब और नशीली दवाओं की लत से पीड़ित लोगों के लिए सामाजिक न्याय और अधिकारिता विभाग द्वारा समर्थित नशा मुक्ति केंद्रों का राज्य-वार ब्यौरा निम्नानुसार है:

क्र.सं.	राज्य/संघ राज्य क्षेत्र का नाम	एकीकृत नशामुक्ति पुनर्वास केन्द्र (आईआरसीए)	आउटरीच एण्ड ड्राप इन केन्द्र (ओडीआईसी)	समुदाय आधारित संगतिपरक इंटरवेंशन (सीपीएलआई)	जिला नशामुक्ति केन्द्र (डीडीएसी)	राज्य स्तरीय समन्वय एजेंसी (एसएलसीए)	नशामुक्ति उपचार सुविधा (एटीएफ)	कुल
1	आंध्र प्रदेश	10	4	4	13	1	1	33
2	अंडमान एवं निकोबार द्वीप समूह	0	0	0	0	0	0	0
3	अरुणाचल प्रदेश	0	0	0	2	0	4	6
4	असम	16	3	3	9	1	3	35
5	बिहार	7	0	0	5	1	2	15
6	चंडीगढ़	0	1	1	0	0	0	2
7	छत्तीसगढ़	2	3	1	0	1	0	7
8	दमन और दीव तथा दादरा एवं नगर हवेली	1	0	0	1	0	0	2
9	दिल्ली	10	8	5	1	1	6	31
10	गोवा	0	0	0	2	0	2	4
11	गुजरात	7	3	3	3	1	5	22
12	हरियाणा	9	1	1	0	1	18	30
13	हिमाचल प्रदेश	3	0	1	1	1	2	8
14	जम्मू एवं कश्मीर	1	3	2	6	1	21	34
15	झारखंड	1	0	0	5	0	2	8
16	कर्नाटक	33	0	0	3	1	1	38
17	केरल	16	2	2	0	1	3	24
18	लद्दाख	0	0	0	2	0	0	2
19	लक्षद्वीप	0	0	0	0	0	0	0
20	मध्य प्रदेश	14	7	3	10	1	7	42
21	महाराष्ट्र	43	0	0	7	1	4	55
22	मणिपुर	25	6	2	1	1	0	35
23	मेघालय	1	1	0	1	0	1	4
24	मिजोरम	11	2	0	0	1	1	15
25	नागालैंड	6	1	1	4	1	1	14

26	ओडिशा	39	5	4	2	1	0	51
27	पुदुचेरी	2	1	0	0	0	0	3
28	पंजाब	7	2	1	0	0	0	10
29	राजस्थान	17	7	4	7	0	7	42
30	सिक्किम	2	0	0	0	0	1	3
31	तमिलनाडु	25	0	0	7	1	2	35
32	तेलंगाना	10	1	0	3	1	1	16
33	त्रिपुरा	0	2	0	0	0	5	7
34	उत्तर प्रदेश	20	9	5	19	0	22	75
35	उत्तराखण्ड	4	1	1	1	1	1	9
36	पश्चिम बंगाल	8	1	2	9	1	2	23
	कुल	350	74	46	124	21	125	740

विवरण -II

पिछले पांच वर्षों के दौरान इन केन्द्रों से लाभान्वित होने वाले व्यक्तियों की राज्य-वार संख्या:

क्र.सं.	राज्य/संघ राज्य क्षेत्र का नाम	2019-20	2020-21	2021-22	2022-23	2023-24
1	आंध्र प्रदेश	2063	6878	19122	22220	49482
2	अंडमान एवं निकोबार द्वीप समूह	0	0	0	0	0
3	अरुणाचल प्रदेश	0	345	30	5	82
4	असम	13328	15995	26984	26925	45634
5	बिहार	1444	1414	1583	1487	2022
6	चंडीगढ़	0	842	1007	1145	5440
7	छत्तीसगढ़	721	6058	16580	17262	16742
8	दमन और दीव तथा दादरा और नगर हवेली	0	165	160	182	187
9	दिल्ली	2238	12993	18549	27010	44454
10	गोवा	0	0	139	629	586
11	गुजरात	1608	1289	2123	2425	18716
12	हरियाणा	3251	5692	7352	6893	6790
13	हिमाचल प्रदेश	657	727	13317	4236	3341
14	जम्मू एवं कश्मीर	247	1509	5372	17018	35639
15	झारखंड	164	170	195	375	807
16	कर्नाटक	7602	7153	7206	7179	7501
17	केरल	4134	4239	4746	10385	12747
18	लद्दाख	0	0	0	0	0
19	लक्षद्वीप	0	0	0	0	0
20	मध्य प्रदेश	3498	43993	41467	55519	78159
21	महाराष्ट्र	14195	9273	8630	9453	11973
22	मणिपुर	5075	7974	9026	10313	18920
23	मेघालय	241	297	51	578	1223
24	मिजोरम	1983	1862	2436	3135	9148
25	नागालैंड	1231	1313	1440	1293	2642

26	ओडीशा	7114	24497	28223	32241	39965
27	पुदुचेरी	362	365	499	463	4628
28	पंजाब	2048	10534	10159	11239	11486
29	राजस्थान	4278	10117	24001	28982	52917
30	सिक्किम	231	194	178	389	340
31	तमिलनाडु	4936	3320	3938	3668	15938
32	तेलंगाना	1952	5924	6020	6174	6995
33	त्रिपुरा	0	614	762	416	2115
34	उत्तर प्रदेश	5888	14295	15731	33907	74945
35	उत्तराखंड	1457	1256	4974	5951	6138
36	पश्चिम बंगाल	1418	7118	8099	9037	18465
	कुल	93364	208415	290099	358134	606167

कुंभ मेले के लिए इस्पात का उपयोग

1262. श्री रमेश अवस्थी:

श्री कंवर सिंह तंवर:

श्री माधवनेनी रघुनंदन राव:

क्या इस्पात मंत्री यह बताने की कृपा करेंगे कि

(क) क्या मंत्रालय ने प्रयागराज में स्थायी अवसंरचना के निर्माण के लिए भारतीय इस्पात प्राधिकरण (सेल) के इस्पात का उपयोग करने पर विचार किया है ताकि भावी महाकुंभ मेले में अस्थायी ढांचों की आवश्यकता को कम किया जा सके;

(ख) देश में इस्पात क्षेत्र को बढ़ावा देने के लिए मंत्रालय के दीर्घकालिक उद्देश्यों में उक्त पहल से किस प्रकार योगदान की संभावना है; और

(ग) क्या महाकुंभ मेले में संरचनाओं में इस्पात के उपयोग में स्थिरता सुनिश्चित करने के लिए कोई उपाय कार्यान्वित किए जा रहे हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है ?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) से (ग) इस्पात एक नियंत्रणमुक्त क्षेत्र है और सरकार की भूमिका इस्पात उत्पादन को बढ़ावा देने के लिए नीतिगत दिशा-निर्देश निर्धारित करके तथा देश में इस्पात उत्पादन, खपत को बढ़ावा देने तथा इस्पात क्षेत्र की दक्षता में सुधार के लिए अनुकूल वातावरण बनाने हेतु संस्थागत तंत्र/संरचना स्थापित करके इस्पात उद्योग को सुविधा प्रदान करना है। निजी अथवा राज्य सरकार क्षेत्र की संस्था के खरीद संबंधी निर्णयों में इस्पात मंत्रालय की कोई भूमिका नहीं है। स्टील अथॉरिटी ऑफ इंडिया लिमिटेड (सेल) के पास उनके इस्पात संयंत्रों द्वारा उत्पादित कार्बन, मिश्र धातु और विशेष इस्पात उत्पादों के विपणन हेतु उत्तरदायी समर्पित विपणन व्यवस्था है। सेल ने प्रयागराज में आयोजित हो रहे महाकुंभ मेला 2025 के लिए लगभग 45,000 टन के इस्पात की आपूर्ति की है जिसमें से अधिकांश की आपूर्ति ज्यादातर लोक निर्माण विभाग (पीडब्ल्यूडी) उत्तर प्रदेश राज्य सेतु निगम, विद्युत बोर्ड और उनके आपूर्तिकर्ताओं को की गई है।

जैविक कृषि

1263. श्रीमती विजयलक्ष्मी देवी:

श्री बैजयंत पांडा:

क्या **कृषि और किसान कल्याण** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने देश भर में जैविक कृषि तथा यूरिया, डीजल एग्जॉस्ट फ्लुइड और उर्वरकों के बदले जैविक खाद के उपयोग को बढ़ावा देने और प्रोत्साहित करने के लिए परियोजनाएं/योजनाएं शुरू की हैं;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं;

(ग) क्या सरकार देश भर में विशेषकर बिहार में जैविक कृषि को अपनाने के लिए किसानों को वित्तीय सहायता और प्रशिक्षण प्रदान कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(घ) जैविक कृषि हेतु अवसंरचना विकसित करने के लिए क्या कदम उठाए जा रहे हैं;

(ड) क्या सरकार किसानों को जैविक पद्धतियों और सतत फसल की खेती के संबंध में शिक्षित करने के लिए जागरूकता अभियान और प्रशिक्षण कार्यक्रम आयोजित कर रही है और यदि हां, तो तत्संबंधी राज्यवार और विशेष रूप से ओडिशा में जिलावार ब्यौरा क्या है, और

(च) क्या सरकार किसानों द्वारा उत्पादित खाद्यान्नों को जैविक कृषि के माध्यम से खरीदने की योजना बना रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) से (घ) सरकार ने जैविक खेती को बढ़ावा देने और प्रोत्साहित करने के लिए विभिन्न परियोजनाएं/योजनाएं शुरू की हैं। बिहार और ओडिशा (पूर्वोत्तर राज्यों को छोड़कर) सहित सभी राज्यों/संघ राज्य क्षेत्रों में परंपरागत कृषि विकास योजना (पीकेवीवाई) और पूर्वोत्तर राज्यों के लिए पूर्वोत्तर क्षेत्र जैविक मूल्य श्रृंखला विकास मिशन (एमओवीसीडीएनईआर) के माध्यम से जैविक खेती को सहयोग दिया जा रहा है।

पीकेवीवाई के तहत प्रशिक्षण और क्षमता निर्माण, डेटा प्रबंधन, भागीदारी गारंटी प्रणाली-भारत प्रमाणन, मूल्य संवर्धन, विपणन और प्रचार जैसे विभिन्न घटकों को कवर करने के लिए जैविक खेती को बढ़ावा देने हेतु तीन वर्ष की अवधि के लिए 31,500 रुपये प्रति हेक्टेयर की सहायता प्रदान की जाती है। इसमें से किसानों को ऑन-फार्म/ऑफ-फार्म जैविक इनपुट के लिए प्रत्यक्ष लाभ अंतरण के माध्यम से तीन वर्ष की अवधि के लिए 15,000 रुपये प्रति हेक्टेयर की सहायता प्रदान की जाती है।

एमओवीसीडीएनईआर के तहत, किसान उत्पादक संगठन के निर्माण, जैविक आदानों, गुणवत्ता वाले बीज/रोपण सामग्री और प्रशिक्षण, हैंड होल्डिंग और प्रमाणन के लिए किसानों को सहायता के लिए 3 वर्ष हेतु 46,500 रुपये प्रति हेक्टेयर की सहायता प्रदान की जाती है। इसमें से 32500 रुपये प्रति हेक्टेयर की सहायता योजना के तहत किसानों को गैर-खेत/खेत पर जैविक आदानों के लिए प्रदान की जाती है, जिसमें किसानों को प्रत्यक्ष लाभ अंतरण के रूप में 15,000 रुपये और रोपण सामग्री के लिए 17,500 रुपये शामिल हैं।

जल शक्ति मंत्रालय, पेयजल और स्वच्छता विभाग (डीडीडब्ल्यूएस) की गैल्वनाइजिंग ऑर्गेनिक बायो एग्रो रिसोर्सेज धन (गोबरधन) योजना के तहत संयंत्रों में उत्पादित जैविक उर्वरकों, जैसे कि किण्वित जैविक खाद/तरल

किण्वित जैविक खाद/फॉस्फेट युक्त जैविक खाद (एफओएम/एलएफओएम/पीआरओएम) को बढ़ावा देने के लिए 1500 रुपये प्रति मीट्रिक टन की दर से बाजार विकास सहायता (एमडीए) का सहयोग किया जाता है।

राष्ट्रीय जैविक एवं प्राकृतिक खेती केंद्र (एनसीओएनएफ) तथा गाजियाबाद, नागपुर, बेंगलोर, इंफाल और भुवनेश्वर स्थित इसके क्षेत्रीय जैविक एवं प्राकृतिक खेती केंद्र (आरसीओएनएफ) जैविक एवं जैव-उर्वरकों के उत्पादन एवं उपयोग पर विभिन्न प्रशिक्षण कार्यक्रम, ऑनलाइन जागरूकता अभियान आयोजित कर रहे हैं। भारतीय कृषि अनुसंधान परिषद भी कृषि विज्ञान केंद्रों के नेटवर्क के माध्यम से किसानों को जैविक खेती के बारे में शिक्षित करने के लिए प्रशिक्षण प्रदान करता है, अग्रिम पंक्ति प्रदर्शन, जागरूकता कार्यक्रम आदि आयोजित करता है।

पीकेवीवाई (बिहार एवं ओडिशा सहित) तथा एमओवीसीडीएनईआर के तहत किसानों को प्रशिक्षण सहित वित्तीय सहायता का राज्यवार ब्यौरा संलग्न **विवरण -I** में दिया गया है।

बिहार सरकार ने सूचित किया है कि जैविक गलियारा योजना के माध्यम से जैविक खेती को बढ़ावा देने के लिए किसानों को विभिन्न पहल, वित्तीय सहायता और प्रशिक्षण कार्यक्रम प्रदान किए जा रहे हैं। जैविक गलियारा योजना के तहत किसानों को तीन वर्ष की अवधि में 24,500 रुपये प्रति एकड़ की वित्तीय सहायता प्रदान की जाती है। चरण-I में 21,119 किसानों और चरण-II में 20,273 किसानों को प्रशिक्षित किया गया है। जैविक कॉरिडोर योजना के तहत प्रशिक्षित जिलावार/चरणवार किसानों की संख्या संलग्न **विवरण -II** में दी गई है।

एग्री इन्फ्रास्ट्रक्चर फंड (एआईएफ) में जैविक खेती के लिए अवसंरचना भी शामिल है। इस योजना के तहत बैंकों और वित्तीय संस्थानों द्वारा 3% प्रति वर्ष की ब्याज छूट के साथ ऋण के रूप में 1 लाख करोड़ रुपये प्रदान किए जाएंगे और 2 करोड़ रुपये तक के ऋण के लिए क्रेडिट गारंटी फंड ट्रस्ट फॉर माइक्रो एंड स्मॉल एंटरप्राइजेज (सीजीटीएमएसई) और नाबार्ड संरक्षण ट्रस्टी प्राइवेट लिमिटेड (एनएबी संरक्षण) के तहत ऋण गारंटी कवरेज दिया जाएगा।

(ड) ओडिशा सरकार ने सूचित किया है कि स्वदेशी जैविक किसानों और आधुनिक कृषि शोधकर्ताओं के बीच ज्ञान के आदान-प्रदान कार्यक्रमों की सुविधा के लिए पीकेवीवाई के तहत विभिन्न प्रदर्शन, प्रदर्शन यात्रा कार्यक्रम, क्षमता निर्माण प्रशिक्षण आदि आयोजित किए जाते हैं। ओडिशा में पीकेवीवाई के तहत क्षेत्र कार्यकर्ताओं के प्रदर्शन यात्रा प्रशिक्षण सहित जिलावार क्लस्टर गठन और क्षमता निर्माण की जानकारी **विवरण -II** में दी गई है।

(च) सरकार पीकेवीवाई और एमओवीसीडीएनईआर योजना के तहत प्रमाणन आदि के माध्यम से प्रसंस्करण, ब्रांडिंग, पैकेजिंग और विपणन सहायता प्रदान कर रही है। सरकार ने किसानों द्वारा उपभोक्ताओं को जैविक उत्पादों की सीधी बिक्री के लिए ऑनलाइन विपणन मंच के रूप में वेब पोर्टल- www.jaivikkheti.in/ विकसित किया है, ताकि उन्हें बेहतर मूल्य प्राप्ति में मदद मिल सके। 6.22 लाख किसानों ने जैविक खेती पोर्टल के तहत पंजीकरण कराया है।

विवरण -I

वर्ष 2022-23 से पीकेवीवाई (बिहार और ओडिशा सहित) और एमओवीसीडीएनईआर योजना के तहत किसानों को प्रशिक्षण सहित वित्तीय सहायता का राज्यवार ब्यौरा

(लाखों रुपये में)

क्र.सं.	राज्य का नाम	2022-23	2023-24	2024-25
		जारी	जारी	जारी (दिनांक 05.02.2025 तक)
पीकेवीवाई				
1	आंध्र प्रदेश	-	970.00	2099.00
2	बिहार	1547.68	402.00	312.00
3	छत्तीसगढ़	-	1892.50	1188.00
4	गुजरात	-	196.00	282.00
5	गोवा	-	250.00	70.50
6	झारखंड	-	163.00	399.00
7	कर्नाटक	512.55	2803.00	974.00
8	केरल	1712.07	71.00	392.00
9	मध्य प्रदेश	0.00	33.00	1250.00
10	महाराष्ट्र	449.67	1681.00	1256.00
11	ओडिशा	370.72	791.00	373.50
12	पंजाब	-	-	278.50
13	राजस्थान	1783.26	800.00	750.00
14	तमिलनाडु	-	1564.00	1620.00
15	तेलंगाना	-	-	212.00

16	उत्तर प्रदेश	5089.32	5881.00	4500.00
17	पश्चिम बंगाल	555.39	1717.00	1120.75
18	हिमाचल प्रदेश	-	124.00	746.00
19	उत्तराखण्ड	5969.00	767.00	2305.00
20	सभी राज्य क्षेत्र	193.55	380.02	2305.00
	कुल	18183.20	20485.70	20463.75

एमओवीसीएनडीईआर

क्रमांक	राज्य का नाम	2022-23	2023-24	2024-25
		जारी	जारी	जारी (दिनांक 05.02.2025 तक)
1	असम	2059.15	3684.91	2031.00
2	मणिपुर	2915.36	2805.38	1977.00
3	मेघालय	621.57	2465.40	2343.00
4	नागालैंड	1390.60	2346.10	1735.00
5	मिजोरम	1140.90	2336.16	2380.00
6	अरुणाचल प्रदेश	1642.17	2574.75	988.00
7	सिक्किम	1538.83	3260.69	1219.00
8	त्रिपुरा	3000.26	3370.04	2266.00
	कुल	14308.84	22843.43	14939.00

विवरण -II

बिहार में जैविक कॉरिडोर योजना के तहत जिलावार/चरणवार प्रशिक्षित किसान

क्रमांक	जिला	जैविक कॉरिडोर योजना	
		चरण-I (2019-20 से 2021-22)	चरण-II (2019-20 से 2021-22)
1	बेगूसराय	1789	2226
2	भागलपुर	2028	1168
3	भोजपुर	1072	1782
4	बक्सर	977	1478
5	कटिहार	888	1367

6	खगरिया	998	579
7	लखीसराय	1629	503
8	मुंगेर	771	495
9	पटना	1430	1857
10	समस्तीपुर	3425	2016
11	सारण	1462	2147
12	वैशाली	2156	2538
13	नालन्दा	2494	2117
कुल		21119	20273

वर्ष 2024-25 के दौरान ओडिशा में पीकेवीवाई के तहत क्षेत्रीय कार्यकर्ताओं के एक्सपोजर विजिट प्रशिक्षण सहित जिलावार क्लस्टर गठन और क्षमता निर्माण (दिनांक 05.02.2025 तक)

क्रमांक	जिला	क्षेत्र	जागरूकता प्रशिक्षण कार्यक्रम 25 सं/ 500 हेक्टेयर	क्लस्टरों और क्षेत्रीय कार्यकर्ताओं का क्षमता निर्माण और प्रशिक्षण – 25 सं/ 500 हेक्टेयर
1	मयूरभंज	2000	100	100
2	कंधमाल	2000	100	100
3	क्योंझर	1000	50	50
4	कोरापुट	1500	75	75
कुल		6500	325	325

VALUATION OF SEAWEED EXPORTS

1264. SHRI G. M. HARISH BALAYOGI:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details and the amount of different marine products exported and their valuation during the last five years, year, State and UT-wise, especially Andhra Pradesh;

- (b) the details of the amount and valuation of seaweed exports from the country, State and UT-wise, especially Andhra Pradesh;
- (c) the details of the countries which India exports marine products to;
- (d) the details of the marine products that are exported from India, country-wise;
- (e) whether there has been any disruption in supply chain of marine products domestically and internationally, if so, details thereof;
- (f) the details of the steps taken by the Marine Products Export Development Authority (MPEDA) for infrastructure upgradation, establishing testing laboratories and providing technical assistance for aquaculture production, State-wise, especially Andhra Pradesh; and
- (g) the details of the amount of funds released and utilized for the above mentioned purposes by the MPEDA during the last five years, year, State and UT-wise especially Andhra Pradesh?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) The details and the amount of different marine products exported and their valuation during the last five years, year, State and UT-wise are given in the enclosed **Statement -I** and **Statement-II**.

(b) The details of the amount and valuation of seaweed exports from the country, is given in table below:-

[Value in INR Crore]

State/UT	2023-24
Delhi	0.05

Kerala	0.66
Other states	0.00
Total	0.71

Source: MPEDA

(c) India exported marine products to 132 countries during 2023-24 including to some of the major export destinations such as USA, China, EU, Japan, Vietnam, Thailand etc., which contributed about 67% of country's total marine product exports in 2023-24.

(d) Some of the major marine products exported from India are frozen shrimp, frozen fish, frozen cuttlefish, frozen squid, live fish, dried and chilled items. Country-wise export data are given in the enclosed **Statement -III**.

(e) Exports from India are continuing as the sailings of containers carrying ships from India have been diverted via the Cape of Good Hope route. Despite the challenges, the seafood exports increased in quantity terms from 17.54 Lakh Tonnes in the year 2022-23 to 18.19 Lakh Tonnes in the year 2023-24, registering a growth of 3.73%. Some increase in freight cost has been reported by industry. Government has been keeping watch over the interests of exporters, including seafood exporters. During heightened activities, Indian Navy had substantially enhanced maritime surveillance efforts in Central / North Arabian Sea and augmented force levels. Aerial surveillance by long-range maritime patrol aircraft and Remotely Piloted Aircraft (RPA) system had been enhanced to have a complete maritime domain awareness. Towards effective surveillance of exclusive economic zone (EEZ), Indian Navy is operating in close coordination with Coast Guard.

(f) and (g) The Government through Marine Products Export Development Authority (MPEDA) has undertaken various measures for export promotion of marine products from the country,

including that from Andhra Pradesh. MPEDA's schemes for marine products export promotion are extended on pan India basis. These are aimed to assist the entire stakeholders' value chain in augmenting the production from capture and culture fisheries, preservation of quality, infrastructure development for value addition, preservation/storage of value-added marine products, traceability, sustainability of the resources and promotion of Indian marine products in the global market through various publicity media and many more. Financial assistance released by MPEDA to the beneficiaries in various states including Andhra Pradesh in last 5 years is given in the enclosed **Statement -IV**.

STATEMENT-II

The details and the amount of different marine products exported and their valuation during the last five years, year, State and UT-wise

	Export Value (In Rs. Crore)				
State	2019-20	2020-21	2021-22	2022-23	2023-24
ANDAMAN and NICOBAR	4.32	7.36	7.59	8.00	5.06
ANDHRA PRADESH	19500.09	18722.80	24806.35	24361.45	24523.91
ARUNACHAL PRADESH	-	1.38	-	-	-
ASSAM	0.04	3.41	7.16	9.90	10.58
BIHAR	9.48	6.23	3.10	7.34	28.89
CHATTISGARH	-	0.77	-	0.01	-
DADRA and NAGAR HAVELI	-	-	2.06	3.81	40.76
DAMAN and DIU	71.32	28.98	15.23	42.22	-
DELHI	9.75	53.17	1.90	0.87	0.51
GOA	379.51	323.28	731.11	1267.79	1232.54
GUJARAT	5481.65	4555.86	5270.28	6505.27	6692.53
HARYANA	0.39	0.07	0.19	0.11	0.17
HIMACHAL PRADESH	0.12	-	0.05	0.21	-
JAMMU and KASHMIR	0.79	-	-	-	-
JHARKHAND	0.03	-	-	0.29	0.49
KARNATAKA	1412.66	1620.11	2228.14	4776.38	4570.49
KERALA	4982.36	5167.38	6542.12	8081.80	6744.52
MADHYA PRADESH	0.01	0.04	0.06	0.01	0.16
MAHARASHTRA	4245.97	3370.00	4578.69	5331.48	4869.88
MEGHALAYA	0.12	-	-	-	0.31
MIZORAM	-	0.78	-	-	-
NAGALAND	0.01	-	-	-	-

ODISHA	3028.88	3114.16	4462.09	4407.47	3860.65
PUDUCHERRY	24.81	21.20	62.00	28.05	53.03
PUNJAB	-	1.77	3.39	1.27	2.00
RAJASTHAN	0.03	0.03	0.09	0.26	0.03
SIKKIM	0.08	0.02	-	-	-
TAMIL NADU	4148.43	3376.50	4193.57	4641.99	4012.05
TELANGANA	64.15	37.17	46.94	62.76	137.72
TRIPURA	0.12	-	-	-	-
UNSPECIFIED*	6.62	7.83	10.19	0.99	-
UTTAR PRADESH	12.08	13.03	15.37	6.21	10.27
UTTARAKHAND	0.25	0.07	1.25	0.00	0.06
WEST BENGAL	4234.01	3742.30	4921.43	5356.21	4247.08
Total	47618.10	44175.75	57910.36	64902.16	61043.68

Source: DGCIS

*State of origin not specified in the Shipping Bill.

STATEMENT-III

Major Countries where India exports marine products

[All figures in INR Crores]

SL No.	Country	2019-20	2020-21	2021-22	2022-23	2023-24
1.	USA	17955.07	17892.79	24756.62	20672.17	20685.17
2.	China	9531.64	6468.21	8372.40	11605.72	11410.14
3.	Japan	2955.63	3038.43	3338.67	3913.11	3412.30
4.	Vietnam	2203.49	2264.32	2328.16	3952.43	3251.20
5.	Thailand	1496.28	1337.53	1957.13	2696.08	2329.92

6.	Canada	932.41	1100.33	1427.78	1502.95	1655.35
7.	Spain	1056.27	1118.59	1555.65	1878.48	1577.20
8.	Belgium	894.78	881.74	1174.51	1696.57	1487.50
9.	UAE	1421.16	1231.97	1223.31	1213.53	1306.13
10.	Italy	906.31	894.70	1332.13	1443.60	1305.09
11.	Others	8265.06	7947.13	10444.02	14327.51	12623.68
	Total	47618.10	44175.75	57910.36	64902.16	61043.68

***Source: DGCIS**

STATEMENT-IV

Financial assistance released by MPEDA to the beneficiaries in various states including Andhra Pradesh in last 5 years

[Amount in INR Lakhs]

State	2019-20		2020-21		2021-22		2022-23		2023-24	
	No. of beneficiaries	Amount	No. of beneficiaries	Amount	No. of beneficiaries	Amount	No. of beneficiaries	Amount	No. of beneficiaries	Amount
Kerala	3	46.19	16	113.01	12	1050.4	6	351.912	1	10
Tamil Nadu	5	101.81	4	363.87	4	19.81	2	31	2	25.26
Andhra Pradesh	20	218.59	16	341.17	8	1092.2	4	562.23	6	414.82
Odisha	4	163.59	9	299.2	1	1.5	1	6		0
West Bengal	4	142.89	6	544.7	2	273.65	1	2.762	1	2.82
Gujarat	7	91.91	10	164.07	4	275.74	2	215.914	4	228.1
Maharashtra	2	496.05	9	164.53	2	280.79	1	2.99	3	376.06
Goa	2	41.66	0	0	0					
Karnataka	4	152.71	18	119.42	3	7.1	1	500		
Telangana	0	0	0	0	0	0	0	0	1	8.524
Total	51	1455.4	88	2110	36	3001.2	18	1672.81	18	1065.6

IMPACT OF PM-DAKSH YOJANA

1265. SHRI BAIJAYANT PANDA:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) whether the Government has assessed the impact of the PM-Daksh Yojana aimed at skill development for marginalized groups, if so, the details thereof;
- (b) the details of the number of beneficiaries and the types of skills imparted under the said Yojana;
- (c) the budget allocated for this scheme in the said current fiscal year;
- (d) the details of the challenges faced in the implementation of this scheme and the steps taken to address them; and
- (e) the role of private sector partnerships in enhancing the effectiveness of this scheme?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA):

(a) PM-DAKSH Scheme was approved for a period of five years from 2021-22 to 2025-26. As per scheme guidelines, different monitoring mechanism is in place to assess the implementation of the scheme. As per Ministry of Finance's guidelines, every scheme has to undergo independent third party evaluation to assess the impact of the PM-DAKSH Yojana on ground before its re-appraisal for the next Finance Commission cycle.

(b) The number of beneficiaries under PM-DAKSH Scheme upto the year 2023-24 is 1,87,305. Under the Scheme, Short Term Training, Upskilling / Re-skilling and Entrepreneurship

Development Programme are conducted by the empaneled training institutes for the respective target groups.

(c) An amount of Rs. 80.00 Crore has been allocated in the financial year 2024-25 at Revised Estimates stage.

(d) Since the target group of the scheme belongs to marginalized sections of society, the major challenge is to spread awareness about the scheme among them. In order to address this issue, wider publicity is given in the newspapers and the details of the scheme are uploaded on the official website of Department.

(e) Under PM-DAKSH Scheme, both Government and Private Training Institutes are empaneled in order to provide skill training to the respective target groups. As per NCVET mandate, if any beneficiary undergoes training in the job role which has mandatory provision "On the Job Training (OJT)", the beneficiary gets associated with private sector industry to complete the OJT which is a part of training programme.

ELECTRICAL VEHICLES IN RURAL AND SEMI-URBAN AREAS

1266.SHRI DINESHBHAI MAKWANA:

SHRI DHARAMBIR SINGH:

SHRI TEJASVI SURYA:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

(a) the estimated vehicular population of EVs compared to the total number of vehicles in the country, and the concentration of such EVs in rural and semi-urban areas;

- (b) the manner in which the PM e-Drive scheme ensures accessibility and affordability of e-vehicles in rural and semi-urban areas;
- (c) the manner in which the scheme intends to contribute in improving public transportation infrastructure in Tier-2 and Tier-3 cities;
- (d) whether there are any plans to expand the PM e-Drive scheme to include startups and MSMEs in the EV supply chains; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA):

(a) to (c) As per the e-Vahan portal, Ministry of Road Transport and Highways, as on 08/02/2025 the total EVs registered is 56.75 lakh and total registered vehicles are 3,897.71 lakhs.

The PM E-DRIVE scheme ensures accessibility and affordability of electric vehicles (EVs) through targeted subsidies and demand incentives for e-2Ws and e-3Ws on pan-India basis including rural and semi-urban areas. The scheme also has allocation of Rs.2,000 crore for installation of EV charging infrastructure across the country and address the issue of range anxiety among EV buyers.

The PM E-DRIVE Scheme emphasis on providing affordable and environment friendly public transportation options for the masses. Scheme is applicable mainly to vehicles used for public transport or those registered for commercial purposes in e-3W, e-trucks and other new emerging EV categories on pan-India basis including Tier-2 and Tier-3 cities.

(d) No, such proposal is under consideration.

(e) Does not arise in respect of part (d) of the reply.

ENHANCING LOCAL MANUFACTURING IN ELECTRIC MOBILITY

1267. SHRI P. C. MOHAN:

Will the Minister of **HEAVY INDUSTRIES** be pleased to state:

(a) the specific steps being taken under the PM e-Drive Scheme to strengthen the participation of Small and Medium Enterprises (SMEs) in the Electric Vehicle (EV) supply chain in Karnataka including Bengaluru particularly in the development of key EV components such as batteries, motors, and chargers;

(b) whether the Government has established any monitoring mechanism to ensure compliance with the Phased Manufacturing Programme (PMP) by manufacturers availing incentives under the scheme in Karnataka including Bengaluru and other regions and if so, the details thereof; and

(c) whether the scheme's local sourcing mandates have impacted on the growth of the domestic EV component manufacturing ecosystem in Karnataka including Bengaluru and the broader region and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA):

(a) to (c) No such specific steps for Karnataka including Bengaluru have been taken under the PM e-Drive Scheme. However, under this scheme, Phased Manufacturing Programme (PMP) has been mandated on pan-India basis including the manufactures in the State of Karnataka to ensure progressive localisation of EV components, boosting domestic manufacturing and

reducing import dependence. The Ministry of Heavy Industries has issued detailed guidelines to monitor and ensure compliance with the Phased Manufacturing Programme (PMP) by manufacturers. The PMP mandate has positively impacted on the growth of the domestic EV component manufacturing ecosystem.

PROMOTION OF ORGANIC FERTILIZERS

1268. DR. PRASHANT YADAORAO PADOLE:

SHRI Y. S. AVINASH REDDY:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of the Government policy to promote organic fertilizers in the Country;
- (b) the details of production and use of organic fertilizers in the country, State-wise; and
- (c) the impact of the use of organic fertilizers on yield and productivity?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) Government is promoting organic farming through the schemes Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs (excluding North Eastern States) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) for North Eastern States. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management. For production management specific components like on-farm input production infrastructure,

vermicompost beds, and for purchase of off-farm inputs such as neem oil, cakes, bio-fertilizers, organic fertilisers, waste decomposers, etc. Training and Capacity Building are integral part of the scheme.

Under PKVY, assistance of Rs. 31,500 per ha for a period of three years is provided for promotion of organic farming to cover different components. Out of this, the assistance of Rs. 15,000 per ha for a period of three years is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs including organic fertilizers.

Whereas, under MOVCDNER scheme, farmers are directly provided financial assistance of Rs. 32500/ ha for 3 years to farmers under the scheme out of which Rs. 15,000 through DBT for on-farm and off-farm organic inputs including organic fertilizers.

Further, the Government is implementing Market Development Assistance (MDA) @ Rs. 1500/Metric Tonne to promote organic fertilizers, viz., Fermented Organic Manure/ Liquid Fermented Organic Manure/Phosphate Rich Organic Manure (FOM/LFOM/PROM) produced at plants under Galvanizing Organic Bio Agro Resources Dhan (GOBARdhan) scheme of Ministry of Jal Shakti, Department of Drinking Water and Sanitation (DDWS).

(b) State-wise details about the production of organic fertilizers, as received from various State Governments during the last three years are given in the enclosed **Statement**. The details of production data is maintained at the State level.

(c) Indian Council of Agricultural Research (ICAR) has reported that long-term multilocation studies on organic farming concludes that nutrient management plays an important role in improving productivity through combination of organic manure and integrated farming systems to maintain the nutrient supply of crops.

STATEMENT**Details of production of Organic Fertilizers Year- wise (in Metric Tons)**

State	2021-22	2022-23	2023-24
Andhra Pradesh	25006	272572	1858652
Assam	130704	43773	125812
Bihar	47861	53256	22500
Chhattisgarh	2166	-	78402
Delhi	27657	-	-
Goa	-	11221	-
Gujarat	390309	278037	257822
Haryana	180299	71179	74223
Himachal Pradesh	18	33	4520
Jammu and Kashmir	5314508	3250	85240
Jharkhand	-	-	32831
Karnataka	38089359	2278241	2286649
Kerala	38250	13560	-
Madhya Pradesh	94254	84598	1388205
Maharashtra	231305	237843	343171
Manipur	150	-	150
Meghalaya	13518	-	-
Mizoram	58	-	-
Nagaland	68351	-	-
Odisha	37116	14764	-
Punjab	473	7407	3088335
Rajasthan	18330	50477	52220
Tamil nadu	60117	231522	2134453
Telangana	27695	28788	-
Tripura	-	947	1022

Uttar Pradesh	139426	74799	802262
Uttarakhand	6961	7440	10750
West Bengal	6664	6705	-
Puducherry	130	2470	-
Ladakh	-	-	13681
Grand Total	4,49,50,685	37,72,884	1,26,60,900

Source: NCONF/State Governments

COMMON SOFTWARE PLATFORMS FOR COOPERATIVE BANKS

1269. ADV DEAN KURIAKOSE:

Will the Minister of **Cooperation** be pleased to state:

(a) whether the Government has any plan to provide common software platform to cooperative banks free of cost in the country;

(b) if so, the details thereof;

(c) whether the Government has received any response from the State of Kerala in this regard; and

(d) if so, the details thereof?

THE MINISTER OF HOME AFFAIRS; AND MINISTER OF COOPERATION (SHRI AMIT SHAH):

(a) and (b) NABARD as part of its developmental role, had facilitated the Rural Cooperative Banks (RCBs) to onboard the Core Banking Solution (CBS) in 2011. 211 RCBs are availing of services of two CBS clouds facilitated by NABARD. Currently, NABARD is also facilitating these banks to upgrade their CBS systems.

With the approval of Reserve Bank of India, a non-banking financial company (NBFC) viz. National Urban Cooperative Finance and Development Corporation Limited (NUCFDC), has been set up as an Umbrella Organization (UO) for Urban Cooperative Banks (UCB) in India. It aims to digitally transform the India's Urban Cooperative Bank (UCB) sector as a major player in the country's financial system by providing a robust and reliable IT infrastructure that can significantly reduce IT costs for UCBs while enabling them to provide modern digital banking products based on latest technology.

National Urban Cooperative Finance and Development Corporation Ltd. (NUCFDC) shall provide few services free of cost such as legal templates, procurement process/templates, IT Policy/procedure guidance, basic technology advice/consulting, rate identification for IT equipment etc.

(c) No Sir.

(d) Does not arise.

कृषि इनपुट

1270. श्री हनुमान बेनीवाल:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का राजस्थान के संदर्भ में कृषि इनपुट अनुदान की सीमा को 2 हेक्टेयर से बढ़ाकर 5 हेक्टेयर करने का विचार है;

(ख) यदि हां, तो इसके कब तक पूरा होने की संभावना है और यदि नहीं, तो इसके क्या कारण हैं;

(ग) राजस्थान के सूखा प्रवण क्षेत्र कार्यक्रम (डीपीएपी) के अंतर्गत शामिल जिलों के नाम सहित ब्यौरा क्या है; और

(घ) क्या सरकार का सूखा प्रवण क्षेत्र कार्यक्रम (डीपीएपी) के अंतर्गत आने वाले जिलों में 5 हेक्टेयर भूमि वाले किसानों को छोटे और सीमांत किसानों की श्रेणी में शामिल करने का विचार है और यदि हां, तो ऐसा कब तक किए जाने की संभावना है और यदि नहीं, तो इसके क्या कारण हैं?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) और (ख) कृषि राज्य का विषय है। हालाँकि, भारत सरकार देश में किसानों के कल्याण के लिए योजनाओं और कार्यक्रमों की एक विस्तृत श्रृंखला को कार्यान्वित कर रही है। इन योजनाओं में ऋण, बीमा, आय सहायता, अवसंरचना, बागवानी सहित फसलें, बीज, मशीनीकरण, विपणन, जैविक और प्राकृतिक खेती, किसान समूह, सिंचाई, विस्तार, न्यूनतम समर्थन मूल्य पर किसानों से फसलों की खरीद, डिजिटल कृषि आदि सहित कृषि का पूरा क्षेत्र शामिल है।

योजनाओं के अतिरिक्त, भारत सरकार ने किसानों की आय बढ़ाने और उनके जीवन की गुणवत्ता में सुधार लाने के लिए कई पहल की हैं, जिनमें कृषि एवं किसान कल्याण विभाग के लिए बजट आवंटन में वर्ष 2013-14 में 21,933.50 करोड़ रुपये से वर्ष 2024-25 में 1,22,528.77 करोड़ रुपये की अभूतपूर्व वृद्धि शामिल है।

(ग) और (घ) कृषि एवं किसान कल्याण विभाग द्वारा कार्यान्वित की जा रही योजनाओं की सूची इस प्रकार है:

I. केंद्रीय क्षेत्रक योजनाएं

1. प्रधानमंत्री किसान सम्मान निधि (पीएम-किसान)
2. प्रधानमंत्री किसान मान धन योजना (पीएम-केएमवाई)
3. प्रधानमंत्री अन्नदाता आय संरक्षण अभियान (पीएम-आशा)
4. प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई)/पुनर्गठित मौसम आधारित फसल बीमा योजना (आरडब्ल्यूबीसीआईएस)
5. संशोधित ब्याज अनुदान योजना (एमआईएसएस)
6. राष्ट्रीय मधुमक्खी पालन और शहद मिशन (एनबीएचएम)
7. एग्री इंफ्रा फंड (एआईएफ)

8. 10,000 किसान उत्पादक संगठनों का गठन और संवर्धन (एफपीओ)

9. स्टार्ट अप और ग्रामीण उद्यमों के लिए एग्री फंड (एग्रीशोर)

10. नमो ड्रोन दीदी

II. केंद्रीय प्रायोजित योजना

(क) राष्ट्रीय प्राकृतिक खेती मिशन (एनएमएनएफ)

(ख) कृषोन्नति योजना

1. एकीकृत कृषि विपणन योजना - राष्ट्रीय कृषि बाजार (आईएसएम-ईएनएम)

2. एकीकृत कृषि विपणन योजना-अन्य (आईएसएम-अन्य)

3. राष्ट्रीय खाद्य सुरक्षा एवं पोषण मिशन (एनएफएसएनएम)

4. राष्ट्रीय खाद्य तेल-तिलहन मिशन (एनएमईओ-ओएस)

5. राष्ट्रीय खाद्य तेल-ऑयल पाम मिशन (एनएमईओ-ओपी)

6. समेकित बागवानी विकास मिशन (एमआईडीएच)

7. पूर्वोत्तर क्षेत्र जैविक मूल्य श्रृंखला विकास मिशन (एमओवीसीडीएनईआर)

8. कृषि विस्तार उप-मिशन (एसएमई)

9. डिजिटल कृषि

(ग) राष्ट्रीय कृषि विकास योजना (आरकेवीवाई)

1. राष्ट्रीय कृषि विकास योजना-डीपीआर (आरकेवीवाई-डीपीआर)

2. परम्परागत कृषि विकास योजना (पीकेवीवाई)

3. प्रति बूंद अधिक फसल (पीडीएमसी)

4. मृदा स्वास्थ्य और उर्वरता

5. वर्षा सिंचित क्षेत्र विकास (आरएडी)

6. कृषि वानिकी

7. कृषि मशीनीकरण पर उप-मिशन (एसएमएम) (फसल अवशेष प्रबंधन (सीआरएम) जिसका अब एसएमएम के साथ विलय हो गया है)

8. फसल विविधीकरण कार्यक्रम (सीडीपी)

कृषि एवं किसान कल्याण विभाग (डीए एंड एफडब्ल्यू) द्वारा डीपीएपी नामक कोई योजना कार्यान्वित नहीं की जा रही है।

STEEL PLANT IN ODISHA

1271. SHRIMATI SANGEETA KUMARI SINGH DEO:

Will the Minister of **STEEL** be pleased to state:

- (a) whether the Government is monitoring the progress of the proposed steel plant in Odisha by the joint venture of JSW Steel and POSCO and if so, the current status of the project;
- (b) whether the Government has identified any challenges in land acquisition or environmental clearances for steel projects in Odisha and the steps taken to address them;
- (c) the details of funds allocated and utilized under the National Steel Policy for promoting steel production in Odisha during the last three financial years;
- (d) whether the Government has assessed the impact of Odisha's steel sector on employment generation and export growth and if so, the findings thereof; and
- (e) the measures being taken to ensure sustainability and reduce carbon emissions in steel production in Odisha?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHIRAJU SRINIVASA VARMA):

(a) to (d) Steel is a deregulated sector and the government acts as a facilitator. The decision regarding setting up of a steel plant and its progress is taken by industry themselves based on techno-commercial consideration including raw material availability, distance from port, logistics etc. The National Steel Policy, 2017 was notified with the objective of developing a technologically advanced and globally competitive steel industry. The policy focuses on raw material security, enhanced research and development activities, reduced import dependency, and a lower cost of production to achieve self-sufficiency. It is applicable to all states and the steel sector in general.

(e) The steps taken by Government towards decarbonisation and improving resource efficiency in the steel sector are as under: -

- i. Ministry of Steel has released a report titled "Greening the Steel Sector in India: Roadmap and Action Plan" in alignment with the recommendations of the 14 Task Forces constituted by this Ministry for this purpose. This report provides a comprehensive overview of steel sector, discusses the various pathways for the decarbonisation of the steel sector and chalks out the strategy, action plan and roadmap for the same.
- ii. The Ministry has released the Taxonomy for Green Steel to provide standards for defining and categorizing the low emission steel, facilitating the green transition of the steel industry.
- iii. Ministry of New and Renewable Energy (MNRE) has formulated National Green Hydrogen Mission for green hydrogen production and usage. Ministry of Steel is a stakeholder in the Mission and awarded two pilot projects to produce DRI using 100%

Hydrogen in vertical shaft and one pilot project to use hydrogen in existing Blast Furnace to reduce coal/coke consumption under this Mission.

- iv. Steel Scrap Recycling Policy, 2019, formulated by Ministry of Steel envisages to enhance the availability of domestically generated scrap to reduce the consumption of coal in steel making.
- v. Motor Vehicles (Registration and Functions of Vehicles Scrapping Facility) Rules September, 2021 of Ministry of Road Transport and Highways envisages to increase availability of scrap in the steel sector.
- vi. National Solar Mission launched by Ministry of New and Renewable Energy in January, 2010 promotes the use of solar energy and also helps to reduce the emission of steel industry.
- vii. Perform, Achieve and Trade (PAT) scheme, under National Mission for Enhanced Energy Efficiency, incentivizes steel industry to reduce energy consumption.

INCREASE IN AGRICULTURAL WORKFORCE

1272. SHRI GAURAV GOGOI:

SHRI SAPTAGIRI SANKAR ULAKA:

SHRI TANUJ PUNIA:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) the details of assessment of the recent increase in agricultural employment which now accounts for 46.1% of the workforce as of the year 2024 along with the key drivers behind this trend;

- (b) the measures being taken to support individuals returning to agriculture, particularly landless and small-scale farmers, in terms of access to credit, training and infrastructure;
- (c) the steps proposed to address the strain on natural resources such as land and water, caused by the growing agricultural workforce, and to promote sustainable farming practices;
- (d) the initiatives implemented by the Government to enhance productivity in the agricultural sector and to integrate agro-processing and value-chain development; and
- (e) the details of the strategy of the Government to create alternative employment opportunities in rural areas to prevent overcrowding in the agricultural sector?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS

WELFARE (SHRI RAM NATH THAKUR):

(a) to (e) The Government has adopted and implemented the number of policies, reforms, developmental programmes for agriculture sector in the country for farmers including small-scale farmers in terms of access to credit, training and infrastructure such as:

- I. Income support to farmers through PM KISAN,
- II. Pradhan Mantri Fasal Bima Yojana (PMFBY),
- III. Pradhan Mantri Krishi Sinchayee Yojana (PMKSY)
- IV. Interest Subvention Scheme
- V. Institutional credit for agriculture sector,
- VI. Fixing of Minimum Support Price (MSP) at one-and-a half times the cost of production,
- VII. Promotion of organic farming in the country,
- VIII. Per Drop More Crop,

- IX. Micro Irrigation Fund,
- X. Promotion of Farmer Producer Organisations (FPOs),
- XI. National Beekeeping and Honey Mission (NBHM),
- XII. Agricultural Mechanization,
- XIII. Providing Soil Health Cards to farmers,
- XIV. Setting up of National Agriculture Market (e-NAM) extension Platform,
- XV. Launch of the National Mission for Edible Oils – Oil Palm,
- XVI. Agri Infrastructure Fund (AIF),
- XVII. Improvement in farm produce logistics, Introduction of Kisan Rail
- XVIII. Mission for Integrated Development of Horticulture (MIDH),
- XIX. National Food Security Mission,
- XX. Rainfed Area Development (RAD) Programme under Rashtriya Krishi Vikas Yojana (RKVY)
- XXI. National Mission for Sustainable Agriculture (NMSA) etc.

Department of Agriculture and Farmers Welfare through its programmes and schemes has targeted to bring in production efficiency for small and marginal farmers in the country. Sustainable farming practices, prototype integrated farming system models and organic farming packages cropping systems have been developed to provide technological backstopping to small and fragmented land holdings. The developed models increase the income of the farmers with cost reduction for inputs related to fertilizers. Further, Agriculture being a State subject, the State Governments undertake implementation of agricultural schemes/programmes for the welfare of farmers including landless farmers and the Government of India also supplements

these efforts through implementation of various central sector/centrally sponsored schemes/programmes. The various schemes/programmes are meant to support States for the welfare of farmers by increasing production, remunerative returns and income support to farmers.

Indian Council of Agriculture Research (ICAR) under Ministry of Agriculture and Farmers Welfare is organizing a number of trainings for farmers (on and off-campus) on 'Importance of Agriculture' and 'Improved Farm Practices' through on farm testing.

The Government is implementing Krishi Vigyan Kendras (KVKs) scheme in the Country with mandate of working as Single Window Agricultural Knowledge, Resource and Capacity Development Centre. As part of its activities, the KVKs impart training to the farmers, farm women and rural youth on different aspects of agriculture and allied sectors (Crop Production, Horticulture, Soil Health and Fertility Management, Livestock Production and Management, Home Science/Women empowerment, Agril. Engineering, Plant Protection, Fisheries, Production of Input at site, Agro forestry) for their capacity building.

The Government is implementing Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) to promote sustainable and organic farming. The schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management. Training and Capacity Building are integral part of the scheme. Integrated Pest Management (IPM) is encouraged eco-friendly approach, which is an encompassing cultural, mechanical, biological and need based chemical control measures. Central Integrated Pest Management Centres located in 28 States and 2 UTs train farmers on

IPM. Further, Per Drop More Crop (PDMC) scheme under National Mission for Sustainable Agriculture (NMSA) promotes water use efficiency at the farm level through Micro Irrigation technologies i.e. drip and sprinkler irrigation systems.

Rainfed Area Development (RAD) scheme is being implemented as a component under NMSA from 2014-15 in the country. RAD focuses on Integrated Farming System (IFS) for enhancing productivity and minimizing risks associated with climatic variability.

Soil Health Card (SHC) / Soil Health Management (SHM) scheme is operational through the State Governments under National Project on Management of Soil Health and Fertility. Now, this scheme has been merged as Soil Health Component of Rashtriya Krishi Vikas Yojana (RKVY) from the year 2022-23. The main objective of the scheme is to assist states in promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers including secondary and micro nutrients in conjunction with organic manures and bio-fertilizers for improving soil health and its productivity.

The Agriculture Infrastructure Fund (Agri Infra Fund) helps to expand agro-based industries in villages by providing financial support and low-interest loans for developing infrastructure such as cold storage, warehouses, and processing units. The fund supports modern agricultural practices and technology adoption, boosting productivity and promoting diversification into various agro-based sectors aiming to transform rural agriculture, enhance market access, and improve the livelihoods of farmers. It encourages entrepreneurship among farmers, FPOs, and start-ups, creating job opportunities.

झारखंड में उद्योग स्थापित करना

1273. श्री विष्णु दयाल राम:

क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश के आकांक्षी जिले, विशेष रूप से झारखंड के पलामू और गढ़वा जिले बेरोजगारी और पलायन की समस्या का सामना कर रहे हैं;

(ख) यदि हां, तो क्या सरकार का उक्त समस्या से निपटने के लिए उपरोक्त जिलों में उद्योग स्थापित करने का विचार है;

(ग) यदि हां, तो तत्संबंधी ब्यौरा क्या है तथा उक्त प्रयोजन के लिए क्या समय-सीमा निर्धारित की गई है; और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) और (ख) चूंकि उद्योग राज्य का विषय है, इसलिए भारी उद्योग मंत्रालय झारखंड सहित देश के किसी भी भाग में उद्योगों की स्थापना से संबंधित कोई आंकड़े नहीं रखता है।

(ग) और (घ) प्रश्न नहीं उठता।

REHABILITATION OF EROSION HIT COMMUNITIES

1274. SHRI JOYANTA BASUMATARY:

Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) whether it is a fact that the 15th Finance Commission accorded river erosion as a natural calamity and recommended for adequate compensation including rehabilitation under SDRF and NDRF and if so, the details thereof along with the subsequent action taken in response to the 15th Finance Commission recommendations;

- (b) the status of implementation of 15th Finance Commission's recommendations on allocation of funds for resettlement of displaced people affected by erosion under NDRF along with the details of mitigation measures to prevent erosion;
- (c) the details of funds allocated to Assam so far for relief and rehabilitation for erosion-hit communities under SDRF and NDRF respectively; and
- (d) whether the Union Government has received the report from the Government of Assam regarding the details of victims in the State, who have become landless and homeless due to erosion and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

(a) to (d) Fifteenth Finance Commission (XV-FC) had noted that coastal and river erosion can have serious adverse socio-economic consequences. It had considered two aspects related to erosion i.e. mitigation measures to prevent erosion [(under National Disaster Mitigation Fund (NDMF)] and resettlement of displaced people affected by erosion [under National Disaster Response Fund (NDRF)].

Given the magnitude of the problem XV-FC has recommended that both the Union and State Government develop a policy to deal with the extensive displacement of people caused by coastal and river erosion.

Further, to mitigate the risk of erosion, XV-FC had also recommended an allocation of Rs. 1,500 crore from NDMF for the award period 2021-22 to 2025-26 and Rs. 1000 crore from National Disaster Response Fund (NDRF) for resettlement of displaced people affected by erosion.

Further, based on the recommendations of the XV-FC, the Central Government has allocated an amount of Rs.3793.60 crore under SDRF for relief and an amount of Rs.948.40 crore under the State Disaster Mitigation Fund (SDMF) to the State Government of Assam for the period 2021-22 to 2025-26. The State Government can undertake mitigation activities for various disasters, including flood and erosion, as per the guidelines on SDMF.

In view of recommendations of XV-FC, the Central Government has issued guidelines titled "Guidelines for approval and release of Funds for Coastal and River Erosion under National Disaster Mitigation Fund (NDMF)" and a policy titled "Policy on Resettlement of people Affected by Erosion under National Disaster Response Fund (NDRF)" both dated 20.06.2024.

The NDMF guidelines dated 28.02.2022, SDMF guidelines dated 14.01.2022, guidelines for coastal and river erosion dated 20.06.2024 as well as the policy on resettlement of people affected by erosion dated 20.06.2024, are available on the MHA website www.ndmindia.mha.gov.in.

The State Governments including the State of Assam can avail funds on cost sharing basis, contributing 10 percent of the cost of resettlement. The State Government of Assam is yet to submit their proposal.

कॉफी तथा रबड़ बोर्ड का कामकाज

1275. श्री अमरा राम:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मसालों, चाय एवं कॉफी तथा रबड़ बोर्ड के कामकाज की समीक्षा की गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ख) सरकार की निर्यात-आयात नीति के प्रतिकूल प्रभाव से सभी किसान उत्पादकों को किस प्रकार बचाया जा सकता है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

(क) बागान बोर्डों (चाय बोर्ड, कॉफी बोर्ड, रबर बोर्ड और मसाला बोर्ड) का मूल्यांकन अध्ययन विकास अनुवीक्षण और मूल्यांकन कार्यालय (डीएमईओ), नीति आयोग द्वारा किए गए और रिपोर्ट वर्ष 2023 में प्रस्तुत की गई। इन रिपोर्टों में दिए गए सुझाव/सिफारिशों पर वर्ष 2023-24 से 2025-26 की अवधि के लिए बागान बोर्डों की योजनाओं के अंतिम रूप देते समय उचित रूप से विचार किया गया।

(ख) बागान बोर्ड सरकार की निर्यात-आयात नीति के लिए इनपुट प्रदान करते समय उत्पादकों सहित विभिन्न हितधारकों से परामर्श करते हैं और इन फसलों के मामले में इन नीतियों के किसी प्रतिकूल प्रभाव की कोई सूचना प्राप्त नहीं हुई है।

DEVELOPMENT OF PANCHAYAT IN RURAL AREAS

1276. SHRIMATI DAGGUBATI PURANDESWARI:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

(a) whether the Government has organized a National Workshop on “Socially Just and Socially Secured Panchayats” to promote inclusive development and social security in rural areas, if so, the details thereof;

(b) whether the Government has introduced initiatives to empower Panchayats with resources, capacity building and digital tools as part of the workshop, to enable Panchayats to better implement Government Scheme and achieve social justice and if so, the details thereof;

(c) the details of specific steps taken by the Government to encourage Panchayat representatives in advancing the “Ek Ped Maa Ke Naam” campaign as a mass environmental

movement at the village level;

(d) whether the Government has provided details thereof regarding the outcomes of the workshop, including its impact on Panchayats role in achieving the Sustainable Development Goals (SDGs) and the vision of a Viksit Bharat by 2047; and

(e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S.P. SINGH BAGHEL):

(a), (b), (d) and (e) Yes Sir. Ministry of Panchayati Raj has organized 3-Days National Thematic Workshop on Theme 7 of Localization of Sustainable Development Goals “Socially Just and Socially Secured Panchayat” from 10-12 September 2024 at Patna, Bihar. Over 900 participants including Elected Representatives from Panchayati Raj Institutions from 29 States/UTs have attended the National Thematic Workshop; wherein various sessions towards inclusive development and social security in rural areas were conducted during the workshop.

The workshop had been aimed at building capacity of the Elected Representatives of Panchayats and stakeholders of Panchayati Raj Institutions on different aspects of Socially Just and Socially Secured Panchayat. The exemplary strategies undertaken including approaches adopted, convergent actions and innovative models in context of capacity building and training activities; best practices; implementation models; monitoring framework; and integration of theme 7 of Localized Sustainable Development Goals into *Panchayat Development Plans* (PDP) for ensuring social safety and social security were exhibited and showcased during the workshop for enhancing the knowledge and skills of the Panchayats. The Audio-visual contents on best

practices and initiatives showcased during the workshop is available on Ministry's YouTube channel and other social media handles for wider dissemination and cross learning to enhance capacity for the attainment of Sustainable Development Goals at grassroots level. Further, capacity building and training including thematic workshops are regular part of capacity building exercise which is undertaken by Ministry under Rashtriya Gram Swaraj Abhiyan (RGSA) scheme. Total 66,612 and 33,331 Elected Representatives and other stakeholders of PRIs were provided training in the FY 2023-24 and 2024-25 till 7th February 2025 respectively under the theme 7 Socially Just and Socially Secured Panchayat by State/UT at various levels.

(c) Ministry has issued advisories to the State/UTs in ensuring effective participation of the Panchayats, and Panchayati Raj Institutions in plantation activities in collaboration with NGOs; CBOs; and other stakeholders and State Panchayati Raj Institutions to carry out plantations activities in their institutes to make the campaign successful. Review Meeting with the States/UTs through VC has also conducted to take the 'Ek Ped MaaKeNaam' campaign forward as a mass movement, highlighting the vision of the Hon'ble Prime Minister to connect environmental conservation. Total 5,42,08,660 trees have been planted in rural areas by State Departments of Rural Development and Panchayati Raj, as per the information is available in MeriLiFE portal maintained by Ministry of Environment, Forest and Climate Change.

MULTI-CRORE SCAMS IN COOPERATIVE BODIES

1277 PROF. SOUGATA RAY:

Will the Minister of **COOPERATION** be pleased to state:

- (a) the details of cooperative bodies of the country facing Enforcement Directorate enquiries on alleged multi-crore scams, State wise;
- (b) whether the Government is aware that hundreds of crores of money of investors were siphoned off from such banks, if so, the details thereof;
- (c) whether the officers of cooperative departments of such States utterly failed to monitor the functioning of such banks, if so, the details thereof; and
- (d) whether the Government has any proposal to set up new District level Cooperative institutes in the country, if so, the details thereof?

THE MINISTER OF HOME AFFAIRS; AND MINISTER OF COOPERATION (SHRI AMIT SHAH):

(a) The Cooperative Societies with objects confined to one State are governed by the State/UTs Government concerned. The Cooperative Societies with objects not confined to one State are governed by the Central Government under Multi-State Co-operative Societies (MSCS) Act, 2002. These Societies function as autonomous cooperative organizations and are accountable to their members. MSCSs function as per the provisions of Multi-State Cooperative Societies Act, 2002 and rules made there under read with approved bye-laws of the society. Further, as per records available with Central Registrar of Cooperative Societies (CRCS), enquiries have been conducted by ED in four Multi-State Cooperative Societies i.e., 2 in Rajasthan, 1 in Gujarat and 1 in Maharashtra.

(b) and (c) Cooperative Banks including Multi-State Cooperative Banks are regulated by Reserve Bank of India (RBI) under Banking Regulation Act, 1949. Actions are taken by RBI from time to time against the co-operative banks for irregularities in their functioning.

(d) The Government of India presently has no proposal to set up new District level Cooperative institutes in the country.

FISH MARKET

1278. SHRI KONDA VISHWESHWAR REDDY:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the estimated size of the aquarium and ornamental fish market in the country, including its economic contribution;
- (b) the total value of imports and exports of aquariums, aquarium equipment, ornamental fish aquatic plants and aquarium decorations during the last three years, year-wise,
- (c) whether the Government has taken any steps to promote the aquarium and ornamental fish industry in the country;
- (d) if so, the details thereof, including any schemes, subsidies, or initiatives to support breeders, exporters, and entrepreneurs in this sector, and
- (e) the measures being taken to encourage sustainable practices and ensure compliance with biodiversity and environmental regulations in the ornamental fish industry?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) ICAR-Central Institute of Freshwater Aquaculture (CIFA), Bhubaneswar has reported that Indian ornamental fish industry is valued at approximately Rs.3,000 crore which includes

breeding, rearing, trade of ornamental fishes, aquarium accessories, aquatic plants, and decorative items, contributing significantly to employment and entrepreneurship.

(b) As reported by the Directorate General of Commercial Intelligence and Statistics (DGCIS) and Marine Product Export Development Authority (MPEDA), the total value of Exports and Imports of Ornamental Fish and Aquatic Plants during the last three years is furnished as below:

(Rupees in Crore)

	2021-22	2022-23	2023-24
Export	250.05	303.68	241.281
Import	32.18	13.63	15.04

(c) and (d) The Department of Fisheries (DoF), Government of India (GoI) has taken various steps to promote ornamental fisheries in the country. Under Pradhan Mantri Matsya Sampada Yojana (PMMSY), 2465 unit of Ornamental fish rearing units, 207 Integrated Ornamental fish (breeding and rearing) units, 5 fresh water Ornamental Fish Brood Bank units and 144 units of Promotion of Recreational Fisheries have been approved at a total cost of Rs.230.45 crore during the last four financial years (2020-21 to 2023-24) and current financial year (2024-25). The DoF, GoI has also notified Madurai District of Tamil Nadu as the Ornamental fisheries cluster under PMMSY during 2024-25.

(e) The Department Fisheries, Government of India has issued a Sanitary Protocol for the Import of Ornamental Fishes into India in 2017 to regulate the import of various ornamental fish species

and ensure the production of seeds and export to different countries without harming the environment. The ICAR-CIFA has reported that the breeding techniques for 16 indigenous ornamental fish species have been successfully standardized from various regions across India. This initiative aims to promote captive breeding, reduce pressure on wild fish populations, and support sustainable aquaculture development in the ornamental fisheries sector. These advancements also contribute to enhancing domestic production, increasing export potential, and encouraging the conservation of native fish biodiversity.

EMPOWERMENT OF WOMEN

1279. SHRI JASHUBHAI BHILUBHAI RATHVA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of steps taken by the Government for socio economic inclusion of women entrepreneurs in collaboration with private companies; and
- (b) the details of Sustainable Transport for Rural Entrepreneurs through Electric Bicycles (STREE) in empowering rural women by providing them access to green mobility?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND

MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR PEMMASANI):

(a) Government of India has taken up various initiatives in collaboration with private companies for socio-economic inclusion of women entrepreneurs. Ministry of Rural Development (MoRD) is implementing Deendayal Antyodaya Yojana – National Rural Livelihoods Mission (DAY –

NRLM) launched in 2011, which is striving for conducive rural entrepreneurship environment considering factors like access to finance, infrastructure and market opportunities.

With a vision to promote the sustainable development of women entrepreneurs for balanced growth in the country, the Startup India initiative has been launched by the Department for Promotion of Industry and Internal Trade (DPIIT) in 2016. The Government provides financial support to women-led startup through schemes like the Credit Guarantee Scheme for Startups (CGSS). The Government offers programmes like the Women Capacity Development Programme (WING) to help entrepreneurs share best practices.

MoRD has entered into Memorandum of Understandings (MoUs) with different online platforms namely, Flipkart Internet Pvt. Ltd., Amazon, Fashnear Technologies Pvt. Ltd. (Meesho) and Jiomart respectively for onboarding and marketing of Self-Help groups (SHGs) products. Following support is being provided by these companies to the members of Self-Help Groups (SHGs):

- i. Training to SHG members on onboarding on online platforms, account management and business growth
- ii. Product cataloguing
- iii. Photography and content creation
- iv. Dedicated store front (dedicated page) for display of SHG products.

(b) Energy Efficiency Services Limited (EESL), a joint venture under the Ministry of Power, and its subsidiary Convergence Energy Services Limited (CESL) have collaborated with MoRD to launch the Sustainable Transport for Rural Entrepreneurs through Electric Cycles (STREE) programme. The MoU promotes green micro-mobility through the supply of E-bicycles at

subsidised rates for rural SHG women to address their transport needs and enhance their outreach for economic activities. The pilot has been initiated in the States of Bihar, Kerala, Madhya Pradesh and Andhra Pradesh.

भारतीय उद्योग पर यूक्रेन-रूस युद्ध का प्रभाव

1280. श्रीमती मंजू शर्मा:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने यूक्रेन-रूस युद्ध के भारतीय उद्योग और वाणिज्य पर पड़ने वाले प्रभाव के संबंध में कोई आकलन किया है;
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ग) क्या सरकार का यूक्रेन-रूस युद्ध के मद्देनजर अर्थव्यवस्था को कोई वित्तीय प्रोत्साहन देने का प्रस्ताव है; और
- (घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

- (क) और (ख) सभी हितधारकों के परामर्श से भारतीय उद्योग और व्यापार में वृद्धि की नियमित आधार पर मॉनीटरिंग की जाती है। भारतीय उद्योग की वृद्धि विभिन्न कारकों द्वारा निर्धारित होती है। इसे पब्लिक डोमेन में उपलब्ध विभिन्न संकेतकों द्वारा मापा जाता है, जैसे औद्योगिक उत्पादन सूचकांक, आठ प्रमुख उद्योगों का सूचकांक, क्रय प्रबंधक सूचकांक (पीएमआई), विनिर्माण, आदि। ये डाटा सेट, विनिर्माण क्षेत्र पर आंतरिक और बाहरी, दोनों कारकों के प्रभाव को ध्यान में रखते हैं, जैसे इनपुट लागत में वृद्धि, भू-राजनीतिक तनाव, आपूर्ति श्रृंखला संबंधी दबाव आदि।
- (ग) और (घ) भू-राजनीतिक चुनौतियों को ध्यान में रखते हुए, वर्ष 2025-26 के केंद्रीय बजट में जिन प्रमुख पहलों की घोषणा की गई है, उनसे खपत, बचत, निवेशकों के विश्वास, रोजगार और समग्र आर्थिक विकास में वृद्धि

होने की संभावना है। केंद्रीय बजट 2025-26 में कृषि, सूक्ष्म, लघु और मध्यम उद्यम (एमएसएमई), निवेश और निर्यात को विकास के प्रमुख इंजन के रूप में प्रस्तुत किया गया है। बजट में फुटवियर, चमड़ा, खिलौने, महत्वपूर्ण खनिज, वस्त्र, इलेक्ट्रॉनिक सामान, लीथियम-आयन बैटरी, पोत परिवहन और दूरसंचार जैसे उद्योगों के लिए विशिष्ट उपाय भी प्रस्तावित किए गए हैं। व्यक्तिगत आयकर, निर्यात संवर्धन, वित्तीय क्षेत्र में सुधार, रोजगार सृजन और शहरी विकास में प्रस्तावित सुधारों के माध्यम से परिवारों की खर्च करने की क्षमता को बढ़ाने पर बल देने के साथ ही इन उपायों से निवेशकों के विश्वास, औद्योगिक कार्यकलाप और समग्र आर्थिक विकास को बढ़ावा मिलने की उम्मीद है।

PROPOSAL FOR COLLEGE OF VETERINARY SCIENCES

1281. DR. ANGOMCHA BIMOL AKOIJAM:

Will the Minister of **FISHERIES ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

- (a) Whether the Ministry is considering to run College of Veterinary Sciences and Animal Husbandry in Manipur and if so, the details and current status; thereof and
- (b) the time by which such college sare likely to be operational in Manipur?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) No. The Ministry of Fisheries, Animal Husbandry and Dairying is not considering to run the college of Veterinary Science and Animal Husbandry in Manipur. Veterinary education is state subject. Central Government under provision of the Indian Veterinary Council Act, 1984 has notified the VCI (Procedure for recognition and de-recognition of Veterinary Colleges and Veterinary Qualifications) Rules, 2017. Further, relevant rules regarding recognition of veterinary college or veterinary course are as following:

- I. Applications received from the applicant Institute/University/State Government in the prescribed format (Form I) are processed in accordance with the Rule (7) of VCI Rules, 2017.
- II. No person shall establish a Veterinary College and no Veterinary College shall admit students or increase the intake of students beyond the permitted number, except after obtaining prior permission from the Central Government (Rule 3 of VCI Rules, 2017)
- III. Eligibility Criteria for recognition of veterinary colleges are provided under Rule 4 of VCI Rules, 2017
- IV. Qualifying criteria and procedure for making application recognition of a Veterinary College or veterinary qualification are provided at Rule 5 and 6 of VCI Rules, 2017
- V. On receipt of an application in the specified Form (Form I) along with the prescribed fee, the Central Government refers such application to the Veterinary Council of India for evaluation and recommendations
- VI. Applications received in such manner as detailed above are processed as per the Procedure for evaluation of the application for recognition detailed at Rule Rule (7) (1) of VCI Rules, 2017.

Further, No application for opening of 'College of Veterinary Sciences and Animal Husbandry' in Manipur' as prescribed under VCI Rules, 2017 (Form I) has been received by the Central Government.

- (b) Not applicable in view of (a) above.

CONTRIBUTION OF MANUFACTURING SECTOR IN GDP**1282. DR. KALANIDHI VEERASWAMY:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details of the contribution of the manufacturing sector to country's Gross Domestic Product (GDP) during the last ten years, year-wise;
- (b) whether the Government is satisfied with the growth of manufacturing sector and if so, the details thereof;
- (c) the details of the manner in which the Government justify the declining share of manufacturing in GDP;
- (d) whether the Government has taken any steps to address the challenges being faced the manufacturing sector such as lack of infrastructure, low investment, and labour issues; and
- (e) the steps taken to ensure that the sector becomes a key driver of inclusive growth and economic development in the next decade?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) to (c) As per the National Accounts Statistics released by Ministry of Statistics and Programme Implementation (MoSPI), details of the contribution of the manufacturing sector to country's Gross Value Added (GVA) during the last ten years, year-wise are as follows:

**Year-wise share of manufacturing sector in GVA at
constant (2011-12) prices**

Year	% Share of Manufacturing in GVA
2013-14	17.2
2014-15	17.3
2015-16	18.1
2016-17	18.1
2017-18	18.4
2018-19	18.3
2019-20	17.1
2020-21	18.4
2021-22	18.5
2022-23 (FRE)	16.9
2023-24 (PE)	17.3

FRE- First Revised Estimates, PE- Provisional Estimates

Manufacturing sector in the country has experienced growth in the last decade. As per the National Accounts Statistics released by MoSPI, manufacturing sector's Gross Value Added (GVA) at constant prices increased from ₹15.6 lakh crore in 2013-14 to ₹27.5 lakh crore in 2023-24 (PE). Further, the share of the manufacturing sector as a percentage of total GVA at constant prices increased from 17.2% in 2013-14 to 17.3% in 2023-24.

(d) and (e) The Government has taken several measures to promote the growth of manufacturing sector prioritizing infrastructure development, increased investments and a strengthened labour market. These efforts aim to ensure the sector serves as a key driver of inclusive growth and economic development. 'Make in India' initiative has been launched to make India a hub for manufacturing, design, and innovation. Presently, 'Make in India' focuses on 27 sectors including 15 manufacturing sectors, implemented across various Ministries and Departments and State Governments. Further, keeping in view India's vision of becoming 'Aatmanirbhar' and to enhance India's manufacturing capabilities and exports,

Production Linked Incentive (PLI) schemes have been launched for 14 key sectors with an outlay of Rs. 1.97 lakh crore. These include mobile and specified electronic components, drug intermediaries and active pharmaceutical ingredients, medical devices, automobiles and auto components, pharmaceuticals drugs, specialty steel, telecom and networking products, electronic/technology products, white goods (ACs and LEDs), food products, textile products, high efficiency solar PV modules, advanced chemistry cell (ACC) battery, and drones and drone components. These schemes have the potential of significantly boosting production, increasing manufacturing output and contributing to faster economic growth in future. Actual investment of ₹ 1.48 lakh crore have been realized till October 2024 across 14 sectors, which has resulted in incremental production/sales of over ₹13.13 lakh crore and employment generation of over 9.7 lakh. PLI Schemes have witnessed exports surpassing ₹4.5 lakh crore with significant contributions from sectors such as electronics, pharmaceuticals, and food processing.

The Government of India has approved 12 new project proposals under the National Industrial Corridor Development Programme (NICDP) with total project cost of ₹28,602 crore (incl. land cost). The objective of the programme is to expand the industrial output, increase employment opportunities, provide better living and social facilities for the new and growing workforce by way of providing 'plug n play' infrastructure at the plot level and to facilitate the manufacturing investments into the country by providing quality, reliable, sustainable and resilient infrastructure for the industries.

The other major initiatives include Start-up India, National Single Window System, GIS enabled Land Bank, Foreign Direct Investment (FDI) policy reforms, PM Gati Shakti

National Master Plan for integrated planning of multi-modal infrastructure, Project Monitoring Group to remove bottlenecks in setting up of major infrastructure projects, setting up of industrial parks, interventions to improve ease of doing business, measures for reduction in compliance burden, rationalization of labour laws, introduction of Goods and Services Tax, reduction in the corporate tax rate, policy measures to boost domestic manufacturing through public procurement orders, Phased Manufacturing Programme (PMP) and Quality Control Orders (QCOs), to name major ones

PERFORMANCE OF STATES

1283: SHRI JANARDAN SINGH SIGRIWAL

Will the Minister of **PANCHAYATI RAJ** be pleased to state;

- (a) the details of the performance of States with reference to the work done in the major programmes of the Ministry of Panchayati Raj;
- (b) the factors attributable for the satisfactory performance of the States;
- (c) the reasons for unsatisfactory performance of some States in this regard; and
- (d) the details of steps being taken by the Government to improve the performance of the States with reference to these programmes?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):

- (a) The State-wise performance of the Centrally Sponsored Scheme of revamped Rastriya Gram Swaraj Abhiyan (RGSA) for capacity building and training of the elected representatives of the

Panchayati Raj Institutions (PRIs) and the Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) for providing the 'Record of Rights' to village household owners possessing houses in inhabited areas in villages are given in the enclosed Statement -I and Statement- II respectively.

(b) to (d) Close and intensive monitoring of the implementation of scheme through meetings, video-conferences, regular feedback, dashboard data, demand for timely submission of utilisation certificate for the funds released, effective coordination with stakeholders etc. are the factors for satisfactory performance. There are scheme specific implementation challenges. For example in case of SVAMITVA scheme, issues like delay in providing enough Chuna Marked villages by States, insufficient trained manpower to carry out the activities, extreme weather conditions, difficult terrain in some States, delay in drone flying permission in areas around airports, international border are some of the factors that affect the performance of the States under the SVAMITVA scheme.

The steps already followed for successful implementation of schemes of the Ministry will also be continued in the future. In addition, for the RGSA scheme, a Training Management Portal (TMP) has been developed and operationlised to facilitate real time training monitoring. A suitable mix of virtual and face to face mode of training has been adopted for various target groups for capacity building and training of the elected representatives and other stakeholders of rural local bodies who come from varied socio-economic and educational backgrounds. States/UTs have also been suggested to prepare tailored audio-visual training materials and modules such as animation videos, audios, e-posters etc. for different target groups to ensure effectiveness of the trainings.

Also, Public Finance Management System (PFMS) based transaction has been introduced for release and tracking of grants under the scheme.

STATEMENT-I

State-wise Participants Trained under the revamped Rashtriya Gram Swaraj Scheme during the Years 2023-24 and 2024-25.

Sl.No	States	Number of Participants trained in 2023-24	Number of Participants Trained in 2024-25
1	Andaman and Nicobar Islands	2865	4264
2	Andhra Pradesh	165001	266575
3	Arunachal Pradesh	6138	4942
4	Assam	348183	112279
5	Bihar	163809	307016
6	Chhattisgarh	163292	82376
7	The Dadra and Nagar Haveli and Daman and Diu	1000	767
8	Goa	3548	3254
9	Gujarat	1938	67488
10	Haryana	12431	9691
11	Himachal Pradesh	92458	99893
12	Jammu and Kashmir	350026	78192
13	Jharkhand	54056	59410
14	Karnataka	363317	203572
15	Kerala	149153	106473
16	Ladakh	0	26
17	Lakshdweep	0	0
18	Madhya Pradesh	86884	138609
19	Maharashtra	984321	314972
20	Manipur	5591	153
21	Meghalaya	74410	5827
22	Mizoram	9800	2394
23	Nagaland	3435	2696
24	Odisha	160774	149714
25	Puducherry	0	0
26	Punjab	13359	103067
27	Rajasthan	96389	15547
28	Sikkim	11249	2601
29	Tamil Nadu	101513	67165
30	Telangana	2441	1616
31	Tripura	63715	23098
32	Uttarakhand	82712	19106

Sl.No	States	Number of Participants trained in 2023-24	Number of Participants Trained in 2024-25
33	Uttar Pradesh	144374	86860
34	West Bengal	272762	225141
	Total	3990944	2564784

Note: As on 4th February, 2025.

STATEMENT-II

State-wise progress in terms of drone flying and property card preparation/issue under SVAMITVA Scheme

S. No.	States/UTs	Notified Villages#	Drone Flying Villages	Property Card) prepared Villages	Number of property cards prepared
1	Andaman and Nicobar Islands	186	186	141	7409
2	Andhra Pradesh	13321	13321	0	0
3	Arunachal Pradesh	5596	3399	0	0
4	Assam	1074	946	0	0
5	Chhattisgarh	15791	15791	1200	67751
6	Dadra and Nagar Haveli and Daman and Diu	80	80	75	4397
7	Delhi	31	31	0	0
8	Goa	410	410	410	672646
9	Gujarat	15052	13949	7237	1228586
10	Haryana	6260	6260	6260	2515646
11	Himachal Pradesh	15196	13870	238	5395
12	Jammu and Kashmir	4431	4398	1006	39204
13	Jharkhand	757	240	0	0
14	Karnataka	30715	16855	3763	1003991
15	Kerala	1550	597	0	0
16	Ladakh	230	230	148	15623
17	Lakshadweep	10	10	0	0
18	Madhya Pradesh	43014	43014	33929	3994343
19	Maharashtra	37819	37609	15708	2441286
20	Manipur	3856	209	0	0
21	Mizoram	550	319	27	2909
22	Odisha	3054	2724	43	1500
23	Puducherry	96	96	92	2801
24	Punjab	12083	10458	178	24089
25	Rajasthan	36,352	35721	13,310	861986
26	Sikkim	1	1	0	0
27	Tamil Nadu	3	3	0	0

S. No.	States/UTs	Notified Villages#	Drone Flying Villages	Property Card) prepared Villages	Number of property cards prepared
28	Telangana	5	5	0	0
29	Tripura	893	19	893	571783
30	Uttar Pradesh	90573	90573	67408	10131232
31	Uttarakhand	7441	7441	7441	278229
	Total	3,46,183	318765	159507	23870806

Note: As on 6th February, 2025. #Number of villages as per notification by State Government.

अंतर्राष्ट्रीय सहकारिता वर्ष के लिए अंतर्राष्ट्रीय संगठनों के साथ सहयोग

1284. श्री प्रदीप कुमार सिंह:

क्या सहकारिता मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या अंतर्राष्ट्रीय सहकारिता वर्ष (आईवाईसी) के लिए अंतर्राष्ट्रीय संगठनों या देशों के साथ कोई सहयोग शुरू किया गया है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और उक्त सहयोग के क्या परिणाम रहे; और

(ग) उक्त घोषणा के बाद सहकारी समितियों की दीर्घकालिक स्थिरता सुनिश्चित करने के लिए प्रस्तावित योजना का ब्यौरा क्या है?

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह):

(क) से (ग) दिनांक 19 जून, 2024 को संयुक्त राष्ट्र महासभा संकल्प ने अंतर्राष्ट्रीय सहकारिता वर्ष 2025 (IYC – 2025) की घोषणा की है। IYC-2025 को आधिकारिक रूप से भारत के माननीय प्रधानमंत्री द्वारा दिनांक 25 नवंबर, 2024 को नई दिल्ली में ICA वैश्विक सम्मेलन और महासभा के दौरान लॉन्च किया गया। IYC-2025 लोकतांत्रिक शासन, गरीबी घटाने और जलवायु अभियान को प्रोत्साहित करता है। अंतर्राष्ट्रीय सहकारिता वर्ष– 2025 मनाने के लिए सहकारिता मंत्रालय ने राज्यों/संघ राज्यक्षेत्रों, राष्ट्रीय परिसंघों, केंद्रीय मंत्रालयों और अन्य हितधारक संगठनों की सहभागिता से एक कार्य योजना तैयार की है।

सहकारी समितियों की दीर्घकालिक संवहनीयता सुनिश्चित करने के लिए प्रशिक्षण, बोर्ड की बैठकें, प्रदर्शनियां, कार्यशालाएं, आदि जैसे सभी कार्यक्रमों को सहकारी समितियों द्वारा ग्रामीण, जिला, राज्य और राष्ट्रीय स्तर पर निम्नलिखित उद्देश्यों के साथ संरेखित करके आयोजित किया जाएगा:

- i. सहकारिता की भावना को प्रोत्साहन
- ii. सहकारी क्षेत्र का विस्तार
- iii. सहकारिता के उद्देश्यों की पूर्ति

उपरोक्त उद्देश्य निम्नलिखित सिद्धांतों के अनुरूप होंगे:

- i. सहकारी क्षेत्र में पारदर्शिता
- ii. सहकारी क्षेत्र में जवाबदेही
- iii. सहकारी समितियों की प्रचालन कार्यकुशलता
- iv. क्षेत्र में नीति सुधार
- v. सहभागी प्रणाली को प्रोत्साहन (सहकारिता में सहकार)
- vi. सहकारी संस्थाओं के इतिहास और पारंपरिक शक्ति का प्रदर्शन
- vii. बहुउद्देश्यीय पैक्स के माध्यम से ग्रामीण अर्थव्यवस्था का रूपांतरण
- viii. सहकारी क्षेत्र में युवाओं और महिलाओं की भागीदारी
- ix. सहकारी शिक्षा और प्रशिक्षण को पुनः परिभाषित करके उत्कृष्ट संस्थानों का विकास

IYC – 2025 का समापन कार्यक्रमों और प्रगति पर एक व्यापक रिपोर्ट और वर्ष 2026 के लिए व्यवसाय सुधार कार्ययोजना के साथ होगा जिसका लक्ष्य सहकारी समितियों का सशक्तीकरण और संयुक्त राष्ट्र के सतत विकास लक्ष्यों (SDG) की प्रगति में तेजी लाना है।

जबकि, सहकारिता मंत्रालय ने इस संबंध में अभी तक किसी राष्ट्र अथवा अंतर्राष्ट्रीय संगठन के साथ कोई सहभाग नहीं किया है, परंतु सहकारी समितियों के संवर्धन पर विचारों के आदान-प्रदान करने के लिए स्पेन, चिली, नेपाल और मंगोलिया के प्रतिनिधिमंडलों के साथ बैठकें की गई हैं।

IMPACT OF HEATWAVES

1285. SHRI PUTTA MAHESH KUMAR:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) Whether the Government has conducted any study/survey into the impact of heatwaves on the fisheries-based business in the country during the last five years;
- (b) if so, the details regarding the total amount of losses suffered by fisheries due to heatwaves in the country during such period, State and district-wise in Andhra Pradesh and in Eluru District;
- (c) the details regarding the total number of fisheries that have had to shut down due to heatwaves over the last five years across India, State-wise, district-wise in Andhra Pradesh and in Eluru District;
- (d) the details regarding the steps taken by the Government to reduce the losses suffered by fisheries due to heatwaves in the country during such period; and
- (e) whether the Government has undertaken any campaign/initiative to raise awareness regarding the impact of heatwaves on fisheries and solutions for the same, if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) The fisheries research institutes under the aegis of the Indian Council of Agricultural Research (ICAR), Government of India have studied the characteristics of the marine heatwaves over the Bay of Bengal and Arabian Sea. However, the intricate interactions that

are being happening in the marine ecosystem and the fisheries-based business due to the marine heatwaves are to be studied further.

(b) and (c) The Department Fisheries, Government of Andhra Pradesh has reported no loss in the fisheries sector due to heatwaves in Andhra Pradesh including Eluru District during past five years.

(d) and (e) The Indian National Centre for Ocean Information Services (INCOIS), Ministry of Earth Science, Government of India, has been issuing advisories on the intensity of marine heatwaves and risk categories over the Indian Ocean on a daily basis. To mitigate the impact of heatwaves on fisheries and the aquaculture, the Fisheries Department, Government of Andhra Pradesh conducts annual awareness campaigns and issues preventative advisories. Distributed through village-level fisheries assistants (VFAs) and district offices, these resources inform businesses on how to avoid summer fish kills and minimize losses. Further, to address the issues related to climate change impacts including heatwaves, the Department of Fisheries, Government of India under the *Pradhan Mantri Matsya Sampada Yojana* (PMMSY), has identified 100 coastal fishermen villages situated close to the coastline as Climate Resilient Coastal Fishermen Villages (CRCFV) for focused investment to enhance the economic resilience of coastal communities impacted by climate change. The program promotes climate-resilient fisheries through initiatives such as seaweed cultivation, artificial reefs, sea ranching and use of green fuel etc. Safety and security measures for fishermen and fishing vessels, economic activities like ornamental fisheries, and support programs like insurance, livelihood and nutritional support, Kisan Credit Cards (KCC), and training also supported. The activities in the identified coastal fishermen villages are need-based facilities, including common facilities

like fish drying yards, fish processing centers, fish markets, fishing jetties, ice plants, cold storage, and emergency rescue facilities. Further, ICAR-Fisheries Research Institutes have been contributing to enhance aquaculture through ongoing research, technology development, and capacity-building in marine as well as inland aquaculture funded by the Government of India.

AGRICULTURAL MARKETING INFRASTRUCTURE SCHEME

1286. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of assistance provided for construction of godowns /warehouses in rural areas of Andhra Pradesh under Agricultural Marketing Infrastructure Scheme (AMIS);
- (b) the details of the criteria adopted to identify and finalize the beneficiaries under the scheme;
- (c) the number of applications received from Andhra Pradesh under AMIS during each of the last five years and the current year, year-wise, State-wise and district-wise;
- (d) the number of applications approved along with the fund sanctioned and released; and
- (e) whether any applications have been rejected and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) Government is implementing Agricultural Marketing Infrastructure (AMI), a sub-scheme of Integrated Scheme for Agricultural Marketing (ISAM) across the country. Under AMI, since inception and up to December, 2024, in Andhra Pradesh 1547 godowns, with a capacity of 61.38 lakh MT, have been sanctioned and a subsidy of Rs. 319.3 crore released.

(b) AMI is demand driven scheme in which eligible beneficiaries avail loan and capital back ended subsidy is provided. The eligible beneficiary submits project proposal for term loan including subsidy to the financial institution (FI) in prescribed application form along with Detail Project Report (DPR) for appraisal and sanction. Financially viable and self-sustained projects are sanctioned by the FI, which release the first installment of loan and then submit the claims of subsidy to National Bank for Agriculture and Rural Development (NABARD).

Cooperative Institutions / Societies submits agricultural marketing infrastructure proposals including storage infrastructure projects to National Cooperative Development Corporation (NCDC). On appraisal, NCDC sanctions loan and after disbursal of the first instalment to the beneficiaries, submits the eligible subsidy claims to Directorate of Marketing and Inspection (DMI) for release of fund.

State agencies that do not wish to avail loans from FIs, submits the project proposal to DMI Regional Office (RO) / Sub Office (SO) to avail eligible subsidy under the AMI scheme.

(c) and (d) The district-wise details of number of applications received under AMI scheme from Andhra Pradesh during last five years and for the current year is given in the enclosed **Statement**. As on 31st December, 2024, 402 applications have been approved and fund of Rs 49.32 crore have been sanctioned and Rs 46.31 crore released.

(e) Some projects have been rejected due to the following reasons:

- i. Term loan was less than 50% which doesn't comply with the scheme guidelines.
- ii. Non-submission of advance subsidy claims in the ENSURE portal of NABARD within 90 days of disbursal of 1st instalment of term loan by FIs.

STATEMENT**Number of applications received in the State of Andhra Pradesh under AMI Scheme during last five years and the current year (up to 31st December 2024)**

Name of District	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25	Number of Applications Received
Anantapur	1	1	3	1	1	0	7
Bapatla	0	0	0	0	2	0	2
Chittoor	0	1	8	5	6	1	21
East Godavari	1	6	17	5	5	7	41
Guntur	2	13	25	14	6	7	67
Kakinada	0	0	0	0	0	1	1
Krishna	2	6	4	8	3	10	33
Kurnool	16	16	13	8	9	3	65
Mahbubnagar	0	1	0	0	0	0	1
Nandyal	0	0	0	0	0	4	4
NTR	0	0	0	0	1	1	2
Palnadu	0	0	0	0	0	3	3
Parvathipuram Manyam	0	0	0	0	0	2	2
Prakasam	1	1	2	2	2	2	10
Sri Potti Sriramulu Nellore	2	4	10	16	10	4	46
Srikakulam	3	0	66	16	0	5	90
Tirupati	0	0	0	0	0	1	1
Visakhapatnam	0	0	1	0	0	0	1
Vizianagaram	0	2	2	1	1	1	7
West Godavari	7	3	33	15	3	4	65

Y.S.R.	12	4	7	9	1	0	33
Total	47	58	191	100	50	56	502

MOBILE VETERINARY UNITS

1287. SHRI KESINENI SIVANATH:

Will the Minister of **FISHERIES ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

- the details regarding the total number of States and UTs supported under the component of Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD-MVU), classified funds sanctioned and released till date;
- the details regarding the total number of Mobile Veterinary Units (MVUs) operationalized in the country till date, State and district-wise for the state of Andhra Pradesh;
- the details regarding the total number of beneficiaries under the said component, State-wise;
- whether the Government has any details regarding the State/UT level Call Centre setup to facilitate the functioning of Mobile Veterinary Units (MVUs); and
- if so, the details thereof and their location, State-wise?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- Total 28 numbers of States and Union Territories have been supported under the component of Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD-MVU). The details on fund sanctioned and released given in the enclosed Statement I

- (b) Mobile Veterinary Units (MVU) scheme was launched in 2021-22. As of date, total 4340 MVUs are sanctioned and 4016 MVUs are operationalized in the country. The details given in the enclosed **Statement- I**. Total 340 MVUs are operationalized in the state of Andhra Pradesh. The details of MVUs operational district-wise in the state of Andhra Pradesh are given in the enclosed **Statement -II**.
- (c) The details regarding the total number of beneficiaries under the Establishment and Strengthening of Veterinary Hospitals and Dispensaries (ESVHD-MVU) given in the enclosed **Statement -III**.
- (d) and (e) Each State/Union Territory has centrally established Call Center (Helpline No.1962) for operation of MVU as per Operational Guidelines of Livestock Health Disease Control Programme (LHDCP) for which the Central Government supports States/UTs in the form of 100% funding for non-recurring expenditure and in the ratio of 60:40, 90:10 and 100:0 for States, NER and Himalayan States and UTs for recurring expenditure.

STATEMENT-I

Total number of States and UTs supported under the ESVHD-MVU, funds released:-

S.I.	States	No of MVUs Sanctioned	No of MVUs Operational	Total fund sanctioned and released (Amount in cr.) as on 31.01.2025
1	AandN Islands***	5	0	0
2	Andhra Pradesh	340	340	84.09
3	Arunachal Pradesh	25	25	6.06

S.I.	States	No of MVUs Sanctioned	No of MVUs Operational	Total fund sanctioned and released (Amount in cr.) as on 31.01.2025
4	Assam	159	159	46.73
5	Bihar	307	307	54.57
6	Chhattisgarh	163	163	38.98
7	Delhi	3	0	0
8	Goa	2	2	0.26
9	Gujarat	127	127	11.83
10	Haryana	70	70	15.98
11	Himachal Pradesh	44	44	8.74
12	Jammu and Kashmir*	6	50	13.33
13	Jharkhand	236	236	37.76
14	Karnataka	275	275	76.66
15	Kerala	29	29	7.25
16	Ladakh	9	9	2.01
17	Lakshadweep**	9	0	0
18	Madhya Pradesh	406	406	134.08
19	Maharashtra	80	80	15.6
20	Manipur	33	33	5.28
21	Meghalaya	17	17	4.66
22	Mizoram	26	26	7.56
23	Nagaland	16	16	3.29
24	Odisha**	181	0	0
25	Puducherry	4	4	0.87
26	Punjab**	70	0	0
27	Rajasthan	536	536	133.88
28	Sikkim	6	6	2.95
29	Tamil Nadu	245	245	42.21

S.I.	States	No of MVUs Sanctioned	No of MVUs Operational	Total fund sanctioned and released (Amount in cr.) as on 31.01.2025
30	Telangana**	100	0	0
31	Tripura	13	13	3.27
32	Uttar Pradesh	520	520	161.75
33	Uttarakhand	60	60	23.59
34	West Bengal	218	218	54.35
	Total	4340	4016	997.59

* Union Territory at Sr No. 14 (Jammu and Kashmir), Central Government bearing the recurrent expenditure for 44 MVUs purchased by Union Territory.

** Union Territory and States at Sr No. 19, 26, 28, 32 (Lakshadweep, Odisha, Punjab and Telangana respectively) returned the fund released after sanctioned.

*** Request for fund from A and N Islands yet to be received

STATEMENT – II

Details regarding the total number of Mobile Veterinary Units (MVUs) operationalized district-wise in the state of Andhra Pradesh:-

Sl.	Name of the District	No. of MVUs in Operation
1	Anantapuram	15
2	Sri Satya Sai	13
3	Alluri Seetarama Raju	6
4	Anakapalli	12
5	Annamayya	13
6	Bapatla	12
7	Chittoor	13
8	E Godavari	12
9	Eluru	13
10	Guntur	14

Sl.	Name of the District	No. of MVUs in Operation
11	Kadapa	13
12	Kakinada	14
13	Konaseema	14
14	Krishna	14
15	Kurnool	14
16	Nandyal	13
17	Nellore	18
18	NTR	11
19	Palnadu	14
20	Parvatipuram Manyam	8
21	Prakasam	17
22	Srikakulam	16
23	Tirupati	14
24	Visakhapatnam	11
25	Vizainagaram	13
26	W Godavari	13
Total		340

STATEMENT – III

The details regarding the total number of beneficiaries under the said component, State-wise:-

Sl.	States	No of Farmers provided veterinary services at doorstep as on 31.01.2025
1	Andhra Pradesh	1,60,88, 68
2	Arunachal Pradesh	4,20,60
3	Assam	1,79,698
4	Bihar	3,17,43
5	Chhattisgarh	3,57,848
6	Goa	2,17
7	Gujarat	1,85,587

Sl.	States	No of Farmers provided veterinary services at doorstep as on 31.01.2025
8	Haryana	3,09,33
9	Himachal Pradesh	9,498
10	Jammu and Kashmir	7,148
11	Jharkhand	9,835
12	Karnataka	2,81,415
13	Kerala	1,98,88
14	Ladakh	4,48
15	Madhya Pradesh	6,51,860
16	Maharashtra	2,72,66
17	Manipur	0
18	Meghalaya	15
19	Mizoram	2,62,32
20	Nagaland	1,36,59
21	Puducherry	2,24
22	Rajasthan	7,47,992
23	Sikkim	3,029
24	Tamil Nadu	1,03,099
25	Tripura	4,781
26	Uttar Pradesh	2,19,46,84
27	Uttarakhand	1,13,409
28	West Bengal	3,226
	Total	6,65,46,62

छत्तीसगढ़ में पीएमएमएसवाई

1288. श्री चिन्तामणि महाराज:

क्या मत्स्यपालन, पशुपालन और डेयरी मंत्री यह बताने की कृपा करेंगे कि:

(क) छत्तीसगढ़ में प्रधानमंत्री मत्स्य सम्पदा योजना (पीएमएमएसवाई) का कार्यान्वयन किस प्रकार किया जा रहा है और इस संबंध में अब तक क्या प्रगति हुई है; और

(ख) छत्तीसगढ़ की विशिष्ट आवश्यकताओं को पूरा करने के लिए उक्त योजना के अंतर्गत की गई पहलों को किस प्रकार अपनाया गया है?

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह):

(क) और (ख) मत्स्यपालन विभाग, मत्स्यपालन पशुपालन और डेयरी मंत्रालय द्वारा वर्ष 2020-21 में 5 वर्षों की अवधि यानी 2020-21 से 2024-25 के दौरान मात्स्यिकी क्षेत्र में 20,050 करोड़ रुपये के अब तक के उच्चतम निवेश के साथ छत्तीसगढ़ सरकार सहित सभी राज्यों/केंद्र शासित प्रदेशों में प्रधान मंत्री मत्स्य संपदा योजना (पीएमएमएसवाई) नामक एक प्रमुख योजना का कार्यान्वयन किया जा रहा है। पीएमएमएसवाई में अन्य बातों के साथ-साथ मत्स्य उत्पादन, उत्पादकता, गुणवत्ता, प्रौद्योगिकी, पोस्ट हार्वेस्ट इनफ्रास्ट्रक्चर और प्रबंधन, मूल्य श्रृंखला (वैल्यू चेन) के आधुनिकीकरण और सुदृढ़ीकरण, पोस्ट हार्वेस्ट नुकसान में कमी, ट्रेसिबिलिटी इत्यादि में चिंताजनक कमियों (क्रिटिकल गैप्स) को दूर

करने की परिकल्पना की गई है। मत्स्यपालन विभाग, भारत सरकार ने विगत 4 वर्षों और वर्तमान वित्तीय वर्ष के दौरान 304.04 करोड़ रुपए के केंद्रीय अंश के साथ कुल 923.38 करोड़ रुपए की लागत पर छत्तीसगढ़ राज्य में मात्स्यिकी क्षेत्र के समग्र विकास के लिए परियोजनाओं को स्वीकृति दी है। छत्तीसगढ़ राज्य में पीएमएमएसवाई के तहत सहायता प्राप्त प्रमुख परियोजनाओं और गतिविधियों में जलाशयों में केज कल्चर इकाइयों की स्थापना, नए मीठे पानी के फिनफिश हैचरी की स्थापना, रियरिंग तालाबों का निर्माण, इनपुट के साथ ग्री-आउट तालाब, बायोफ्लोक तालाब, री-सर्कुलेटरी एक्वाकल्चर सिस्टम (आरएस), ओनार्मेंटल फिश रियरिंग यूनिट, कोल्ड स्टोरेज / आइस प्लांट, फीड मिल्स आदि शामिल हैं।

छत्तीसगढ़ सरकार से प्राप्त सूचना के अनुसार, राज्य मात्स्यिकी विभाग मछुआरों, मत्स्यपालकों, मत्स्य सहकारी समितियों और अन्य हितधारकों से प्राप्त प्रस्तावों के आधार पर जिलावार मात्स्यिकी विकास योजनाएँ तैयार करता है।

जिला योजनाओं के आधार पर, मात्स्यिकी और जलकृषि विकास के लिए राज्य वार्षिक कार्य योजना तैयार की जाती है और उसे मत्स्यपालन विभाग भारत सरकार के समक्ष अनुमोदन के लिए प्रस्तुत किया जाता है। स्वीकृत परियोजनाओं और गतिविधियों की वास्तविक और वित्तीय प्रगति की समीक्षा राष्ट्रीय और क्षेत्रीय समीक्षा बैठकों के माध्यम से नियमित रूप से की जाती है।

SURVEY FOR STRENGTHENING IRRIGATION SYSTEM IN JHARKHAND

1289. DR. NISHIKANT DUBEY

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government has conducted any recent survey in Jharkhand regarding percentage of agricultural land that does not have irrigation system as paddy is the main crop of the State and there is no adequate water system for it;
- (b) if so, the details thereof and the manner in which the dependence on rain could be reduced; and
- (c) the Government's response to the damage caused due to monsoon-based farming in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) and (b) As per Ministry of Agriculture and Farmers Welfare annual publication namely; 'Land Use Statistics at a Glance, 2022-23' based on information furnished by States/UTs, out of total 1.23 million hectares gross cropped area of Jharkhand, 0.21 million hectares area is reported as gross irrigated area.

The Government has implemented several initiatives to reduce dependency on rainfed, enhance irrigation infrastructure, promote sustainable water management practices, and develop climate-resilient agricultural systems to reduce dependence on rainfall and mitigate the impacts of irregular monsoons. Key measures include:

I. Pradhan Mantri Krishi Sinchayee Yojana (PMKSY): Launched in 2015, PMKSY aims to enhance irrigation coverage and water-use efficiency. It focuses on providing irrigation to every field, promoting water conservation, and improving water-use efficiency. The scheme includes components like Accelerated Irrigation Benefit Programme (AIBP) and Har Khet Ko Pani, which work towards expanding irrigation infrastructure.

II. Rashtriya Krishi Vikas Yojana (RKVY): Under RKVY, state governments are advised to allocate 5 to 10% of the funds for interventions that minimize the adverse impact of aberrant monsoons on agriculture. This includes constructing water harvesting structures, promoting moisture conservation practices, and restoring irrigation infrastructure.

III. Promotion of Climate-Resilient Crop Varieties: The government has been developing and promoting climate-resilient seed varieties to withstand erratic weather patterns.

IV. Organic Farming Initiatives: Programs like the Paramparagat Krishi Vikas Yojana (PKVY) encourage organic farming practices, which often require less water and are more resilient to climate variability. This initiative supports farmers in adopting sustainable agricultural practices.

V. Watershed Development Component of Pradhan Mantri Krishi Sinchai Yojana (WDC-PMKSY) is for the development of rainfed and degraded lands in the country. The activities undertaken, inter-alia, include ridge area treatment, drainage line treatment, soil and moisture conservation, rainwater harvesting, nursery raising, pasture development, livelihoods for asset-

less persons etc. WDC-PMKSY, through these interventions, seeks to ensure sustainable development through improved natural resource management and better resilience of farmers to climate change. These initiatives collectively aim to enhance irrigation infrastructure and promote sustainable water management practices to reduce dependence on rainfall and mitigate the impacts of irregular monsoons.

(c) The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures.

The Department of Agriculture and Farmers Welfare (DAandFW) provides relief under NDRF to farmers who have lost their crops due to drought, hailstorm, pest attack and cold wave/frost.

Further, to provide relief to the farmers on occurrence of natural calamities, the component of interest subvention is available on the restructured amount to banks for the first year and such restructured loans would attract normal rate of interest from the second year onwards as per the policy laid down by RBI. Interest subvention and prompt repayment incentive on restructured crop loans is also given to farmers affected by severe natural calamities for a maximum period of 5 years based on the report of Inter-Ministerial Central Team (IMCT) for grant of NDRF assistance and Sub-Committee of National Executive Committee (SC-NEC).

The Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance Scheme (RWBCIS), a flagship scheme of Ministry of Agriculture and Farmers Welfare with the objective to protect farmers from crop loss due to unforeseen natural calamities from pre-sowing to post harvest and to provide adequate financial support to farmers in the event of loss of crops. Jharkhand has implemented PMFBY since Kharif 2024.

प्रधानमंत्री आवास योजना-ग्रामीण (पीएमएवाई-जी) के अंतर्गत लाभार्थियों की प्रतीक्षा सूची

1290. श्री जसवंतसिंह सुमनभाई भाभोर:

क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार द्वारा 14 अगस्त, 2024 के पत्र के संदर्भ में प्रधानमंत्री आवास योजना-ग्रामीण (पीएमएवाई-जी) के दिशानिर्देशों के अंतर्गत दाहोद संसदीय निर्वाचन क्षेत्र में स्थायी प्रतीक्षा सूची में उक्त योजना के अंतर्गत लगभग 11,000 लाभार्थियों द्वारा अब इसका लाभ नहीं उठा पाना दर्शाते हुए उठाए गए कदमों का ब्यौरा क्या है; और
- (ख) क्या गांव के 11,000 लोगों के लिए मार्च, 2025 तक मकान स्वीकृत होने की संभावना है, यदि हां, तो तत्संबंधी ब्यौरा क्या है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री; तथा संचार मंत्रालय में राज्य मंत्री (डॉ. चंद्र शेखर पेम्मासानी):

- (क) और (ख) ग्रामीण विकास मंत्रालय पात्र ग्रामीण परिवारों को सहायता प्रदान करके बुनियादी सुविधायुक्त पक्के आवासों के निर्माण के लक्ष्य के साथ ग्रामीण क्षेत्रों में "सभी के लिए आवास" के लक्ष्य को प्राप्त करने के लिए दिनांक 1 अप्रैल 2016 से प्रधानमंत्री आवास योजना-ग्रामीण (पीएमएवाई-जी) कार्यान्वित कर रहा है। पीएमएवाई-जी के तहत, प्रारंभिक लक्ष्य वित्त वर्ष 2016-17 से 2023-24 के दौरान 2.95 करोड़ आवासों का निर्माण करना था और इन सभी आवासों को मंजूरी दे दी गई है और दिनांक 06.02.2025 तक इस लक्ष्य की तुलना में 2.69 करोड़ आवासों का निर्माण पूरा हो चुका है। भारत सरकार ने आवास+ (2018) सूची (अपडेशन के बाद) के लाभार्थियों को पूर्णतः लाभ प्रदान करने और एसईसीसी 2011 पीडब्ल्यूएल के अनुसार शेष पात्र परिवारों को 2 करोड़ पक्के आवासों की समग्र सीमा के भीतर

सहायता प्रदान करने हेतु वित्त वर्ष 2024-25 से 2028-29 के दौरान 5 और वर्षों के लिए योजना के कार्यान्वयन को मंजूरी दे दी है। भारत सरकार ने संशोधित बहिष्करण मानदंडों का उपयोग करके पात्र ग्रामीण परिवारों की पहचान करने के लिए आवास + सूची को अद्यतन करने के कार्य को भी मंजूरी दी है।

ग्रामीण विकास मंत्रालय ने दिनांक 14 अगस्त, 2024 के पत्राचार (दिनांक 17.08.2024 को ई-हस्ताक्षरित) के माध्यम से केंद्रीय मंत्रिमंडल द्वारा यथा अनुमोदित पीएमएवाई-जी के अगले चरण (2024-25 से 2028-29) के कार्यान्वयन के लिए योजना में संशोधनों की जानकारी दी थी।

तदनुसार, पीएमएवाई-जी के तहत वित्तीय वर्ष 2024-25 के दौरान राज्यों/संघ राज्य क्षेत्रों को 84,37,139 आवासों का लक्ष्य आवंटित किया गया है जिसमें मौजूदा एसईसीसी 2011 आधारित पीडब्ल्यूएल और आवास+ 2018 डेटाबेस से गुजरात को आवंटित 2,99,011 आवासों का लक्ष्य शामिल है। इसके अलावा, मंत्रालय राज्यों को लक्ष्य आवंटित करता है और उसके बाद जिलों/ब्लॉकों/ग्राम पंचायतों को लक्ष्यों का आवंटन राज्य सरकारों द्वारा किया जाता है। पात्र लाभार्थियों को आवासों की मंजूरी भी राज्य द्वारा दी जाती है।

योजना के अंतर्गत संशोधित बहिष्करण मानदंडों का उपयोग करते हुए अतिरिक्त पात्र ग्रामीण परिवारों की पहचान के लिए आवास+ सूची को अद्यतन करने के लिए राज्य द्वारा आवास+ सर्वेक्षण किया जा रहा है।

राष्ट्रीय इस्पात नीति, 2017

1291. श्री दामोदर अग्रवाल:

क्या **इस्पात** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार का राष्ट्रीय इस्पात निगम लिमिटेड की पुनरुद्धार योजना को मंजूरी देने का प्रस्ताव है;

(ख) क्या उक्त पुनरुद्धार योजना राष्ट्रीय इस्पात नीति, 2017 के उद्देश्यों से जुड़ी है;

(ग) क्या सरकार विशाखापट्टनम इस्पात संयंत्र को आधुनिक बनाने और इसकी परिचालन क्षमता बढ़ाने के लिए कोई कदम उठा रही है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) भारत सरकार ने राष्ट्रीय इस्पात निगम लिमिटेड (आरआईएनएल) को एक कार्यशील व्यवसाय (गोईंग कंसर्न) के रूप में जारी रखने के उद्देश्य से, आरआईएनएल में इक्विटी पूंजी के रूप में ₹10,300.00 करोड़ के निवेश (सितंबर, 2024 में आपातकालीन निधि के रूप में पहले से उपलब्ध कराए गए ₹500.00 करोड़ सहित) तथा ₹1140.00 करोड़ के कार्यशील पूंजी ऋण के 10 वर्ष के उपरांत मोचनीय 7% असंचयी अधिमानित शेयर पूंजी के रूप में संपरिवर्तन को अनुमोदन प्रदान किया है।

(ख) आरआईएनएल के पास इसकी पूर्ण संस्थापित क्षमता पर प्रतिवर्ष 7.3 मिलियन टन तरल इस्पात तथा 6.7 मिलियन टन बिक्री योग्य इस्पात उत्पादित करने की क्षमता मौजूद है। भारत ने वर्ष 2023-24 के दौरान 144.2 मिलियन टन इस्पात उत्पादन का स्तर प्राप्त किया। आरआईएनएल का पुनरुद्धार राष्ट्रीय इस्पात नीति, 2017 के उद्देश्यों को प्राप्त करने में सहायता करेगा।

(ग) और (घ) सरकार का अनुमोदन आरआईएनएल के क्षमता उपयोग को मौजूदा लगभग 63% के स्तर से बढ़ाकर वित्तीय वर्ष 2025-26 की तीसरी तिमाही (अक्टूबर-दिसंबर) तक 92.5% तक बढ़ाने से संबद्ध है।

SCIENCE FAIRS IN RURAL AREAS

1292. SHRI DILESHWAR KAMAIT:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the details of measures taken to promote scientific temper and rational thinking in rural areas, where superstition and unscientific beliefs are more prevalent;
- (b) whether the Government has established programmes to conduct awareness workshops or science fairs in rural areas; and

(c) if so, the number of such events held in the last three years and the impact of these initiatives on local communities?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

(a) to (c) The primary objective of the Ministry of Rural Development is to ensure socio-economic development of rural areas of the country. Hence, this Ministry has not taken up any specific measures to promote scientific temper, conduction of awareness workshops or science fairs in rural areas. However, Ministry of Science and Technology is mandated to promote science and technology in the country through high-end basic research and development of innovative technologies and providing technological interventions pertaining to societal challenges through development of appropriate skills and technologies. It also disseminates science and technology among public, particularly children/students and teachers through programs like Innovation in Science Pursuit for Inspired Research (INSPIRE)- Million Minds Augmenting National Aspirations and Knowledge (MANAK), Vigyan Jyoti, National Children's Science Congress, National Science Day, and National Mathematics Day to inculcate critical and lateral thinking in Science, Technology, Engineering, Mathematics and Medicine (STEMM) areas.

PROPERTY CARDS UNDER SVAMITVA SCHEME

1293. SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH:

SHRI B. MANICKAM TAGORE:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

- (a) whether it is true that despite the distribution of 65 lakh property cards under the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) scheme, the reason due to which have marginalized communities, particularly Dalits and Tribals, been excluded from its benefits;
- (b) the details of outline measures taken by the Government to ensure equitable access for all sections of society;
- (c) whether it is a fact that the SVAMITVA scheme promises economic empowerment, land disputes continue to persist in rural areas and the details of specific actions are being taken by the Government to resolve these ongoing issues, especially in regions where the scheme's impact remains limited;
- (d) whether the Government claims the SVAMITVA scheme will unlock over Rs. 100 lakh crore in economic activities and if so, the details thereof;
- (e) the manner in which that the Government plan to ensure that these benefits are distributed equally, especially to economically backward and underdeveloped rural areas and there are concerns regarding transparency and corruption in the land digitization process; and
- (f) the details of steps taken by the Government to address these issues and ensure that the scheme's implementation is free from malpractices?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):

(a) to (c) On January 18, 2025, the Hon'ble Prime Minister oversaw the e-distribution of 65.89 lakh property cards in over 52,000 villages in 10 States and 2 Union Territories. The SVAMITVA

Scheme focuses on preparation of property cards for the residential properties in the Village Abadi areas with target to cover every residential property parcel in rural inhabited areas including those owned by the marginalized sections of the society.

One of the primary objectives of the scheme is to empower the people in the rural areas by providing legally recognized property documents for the residential properties owned by them. This has also facilitated access to institutional credit as well as resolution of dispute related to property through accurate demarcation and formal ownership document. States/Union Territories have set specific acts/rules under their Revenue or Panchayat Raj Acts to govern the finalization of maps and property cards. These rules include an objection period, allowing property owners to raise claims or objections before the final property cards are prepared. This process ensures accurate land records and addresses potential discrepancies or disputes. Property cards are issued to residential property owners from all sections of the society, however social group wise records are not maintained by this Ministry.

(d) The SVAMITVA scheme aims to facilitate the monetization of residential property in rural inhabited/village Abadi areas for securing bank loans. The scheme has successfully mapped over 3.17 lakh villages using advanced drone technology, covering an impressive 67,000 square kilometers of rural residential land valued at Rs. 132 lakh crore.

(e) and (f) Scheme has transparent and well-defined processes. Scheme covers all sections of the society residing in rural inhabited (Abadi) areas of Villages. States/UTs have provided specific sections in the relevant State Acts/Rules to govern the finalization of maps and preparation of property cards. These provisions include inquiry process with an objection period, allowing property owners to raise claims or objections before the final property cards are

prepared. This process ensures accurate land records and addresses potential discrepancies or disputes. Further, property owners in villages inhabited (Abadi) areas hailing from all sections of the society are potential beneficiaries of the intended benefits of the scheme including legally backed property document, accurate demarcation of their residential property, resolution of property related disputes, or access institutional credit based on the property cards.

MILK UNION

1294: SHRI RAJMOHAN UNNITHAN

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

- (a) the details of the mechanisms in place to monitor transparency of milk unions in reporting farmers information; and
- (b) the details of technical support systems available to address issues with the seamless Sangh/ Union formation, as well as an online registration portal to minimize server downtime?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) and (b) The details of farmers information are maintained by the respective Dairy Cooperative Societies (DCSs)/ Milk Unions/State Federation using various technology. Department of Animal Husbandry and Dairying is implementing “National Programme for Dairy Development (NPDD)” scheme in which provision has been made to provide financial assistance to Milk Unions for developing and strengthening of Information and Communication Technology Network to bring about more transparency in the entire operations including milk producer’s information. Under NPDD Scheme, automatic milk collection units/Data Processor based Milk

Collection Units has been provided for fair and transparent milk collection system, where the milk producer members get instant acknowledgement about the quantity, quality and payment receivable.

CONTRIBUTION OF TEXTILE INDUSTRY TO GDP

1295. SHRI SRIBHARAT MATHUKUMILLI:

Will the Minister of **TEXTILES** be pleased to state :

- (a) the details of the textile industry's contribution to GDP, manufacturing Gross Value Added (GVA), employment generation and exports during each of the last three years;
- (b) whether the textile sector has experienced any slump or slowdown during the last two years and if so, the details thereof;
- (c) the details of the raw material costs for both cotton and Man-Made Fibers (MMF) during the last two years;
- (d) Whether the Government has provided any subsidies or financial assistance to reduce the cost of raw materials in the textile sector; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) and (b) The Indian Textile and Apparel Industry plays a crucial role in India's economic growth, boosting exports, creating jobs, empowering women and showcasing India's rich heritage and culture. As per the latest figures from National Accounts Statistics, the textile industry contributes approximately 2 % of country's GDP and 11% of Manufacturing GVA during 2022-23. The textile

industry is one of the largest sources of employment generation in the country, employing over 45 million people directly. A total of 35,874 USD million exports of Textiles and Apparel including Handicrafts were reported during 2023-24.

(c) The Whole sale Price Index (WPI) of raw cotton and Man-Made Fibre (MMF) for last two years is mentioned below:

(i) Raw Cotton

Item	2022-23	2023-24
Raw Cotton	195.9	159.6

(ii) Man-made Fibres (MMF)

Item	2022-23	2023-24
Manufacture of man-made fibres	110.7	103.6
Polyester chips or Polyethylene terephthalate (PET)	98.6	92.0
Acrylic fibre	124.8	116.6
Viscose staple fibre	95.9	93.7
Polyester fibre fabric	127.3	118.7

(d) and (e) Under the Raw Material Supply Scheme, the Government provides 15% Price Subsidy on Cotton Hank Yarn, Domestic Silk, Woollen and Linen yarn and blended yarn of natural fibres to eligible handloom weavers.

TEXTILE PROCESSING PROJECTS UNDER IPDS

1296. SHRI G. LAKSHMINARAYANA:

SHRI APPALANAIDU KALISETTI:

Will the Minister of **TEXTILES** be pleased to state :

- (a) the details of new processing parks and existing textile processing projects approved and targets achieved under the Integrated Processing Development Scheme (IPDS), State-wise;
- (b) the current status of these projects in terms of physical and financial progress including funds allocated, released and utilized, project and State-wise including Andhra Pradesh;
- (c) the technologies implemented under IPDS in both new and existing clusters to ensure compliance with environmental standards particularly in managing effluents and controlling pollution;
- (d) whether there are any pending proposals particularly from Andhra Pradesh under IPDS and if so, the details thereof; and
- (e) whether any delays have been encountered in the implementation of these projects and if so, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) to (e) In order to facilitate the textile industry to meet the required environmental standards and to support new Common Effluent Treatment Plants (CETP)/ upgradation of CETPs in processing clusters/ processing parks, the Government is implementing Integrated Processing Development Scheme (IPDS) since 2013. The scheme aims to facilitate the Indian textile industry to become globally competitive using environmentally friendly processing standards and technology. The scheme is also be applicable for technology upgradation and capacity enhancement in existing Textile Clusters. The scheme was in implementation upto 31.03.2021. Now, the scheme is being implemented for completing ongoing projects only. Under the

Scheme, 6 projects have been sanctioned which are currently under implementation. Project wise status of physical and financial progress including technology is being implemented is given in the enclosed **Statement** . Contractual disputes and issues related to land allotment have led to delay in implementation of some projects.

No proposal under IPDS is pending in the Ministry for setting up of any project in Andhra Pradesh State.

STATEMENT

Project wise status of physical and financial progress including technology is being implemented

(In Rs. Crore)

S. No	Name of the Project	Year of Sanction	Technology	No of proposed units	Unit connected	Total approved Project Cost	Approved Gol Share	Total Gol Share Released
1	Balotra Water Pollution Control Treatment and Reverse Osmosis Private Ltd, Rajasthan	2015	Upgradation of existing and supplementing ZLD(UF/RO system) + solar evaporation for RO reject (reject management) + MEE	400	400	131.89	65.89	49.46
2	Jasol Water Pollution Control Treatment and Reverse Osmosis Private Limited, Rajasthan	2015	Upgradation of Existing and Supplementing ZLD-ZLD(UF/RO system) + solar evaporation for RO reject(reject management) +MEE	111	111	38.50	19.25	14.43
3	Sanganer Enviro Project Development, Rajasthan	2016	Primary treatment, chemical-biological IF+RO+Thermal treatment (MVE)	775	192	159.00	75.00	37.5
4	NextgenTextile Park, Rajasthan	2021	Membrane Bio Reactor (MBR) along	15	15	129.42	64.71	6.30

			with RO, MEE and ATFD					
5	Pali Common Effluent Treatment Plant, Rajasthan	2016	Upgradation to ZLD-UF+RO+Thermal treatment	400	400	100.00	50.00	37.50
6	Gujarat Eco Textile Park. Gujarat	2018	Existing CETP upgradation+UF+RO+MVRe	38	33	146.39	73.195	54.84
Total						705.2	348.045	200.03

ग्राम पंचायतों के साथ पीएसीएस

1297. श्रीमती कमलेश जांगड़े:

श्री दिलीप शङ्कीया:

श्री लुम्बा राम:

क्या **सहकारिता** मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने सभी पंचायतों में 2 लाख पीएसीएस या डेयरी /मत्स्य सहकारी समितियों की स्थापना को मंजूरी दी है;

(ख) यदि हां, तो उक्त योजना के कार्यान्वयन में योगदान देने वाली एजेंसियों के नाम क्या हैं;

(ग) उक्त योजना के कार्यान्वयन में राज्य किस प्रकार महत्वपूर्ण भूमिका निभा सकते हैं;

(घ) उक्त योजना के कार्यान्वयन के लिए तंत्र का ब्यौरा क्या है;

(ङ) क्या जिला स्तर पर कोई विशेष समिति गठित की गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(च) क्या सभी राज्य उक्त योजना के कार्यान्वयन में भाग ले रहे हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(छ) क्या सरकार ने प्रधान मंत्री किसान समृद्धि केंद्र (पीएमकेएसके) के रूप में प्राथमिक कृषि ऋण समितियों (पीएसीएस) को कार्य करने के लिए कोई पहल की है;

(ज) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(झ) उक्त पहल से विशेष रूप से छत्तीसगढ़ में पीएसीएस को मजबूत करने में किस प्रकार सहायता मिलने की संभावना है?

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह):

(क) जी हाँ, मान्यवर। सरकार ने दिनांक 15.02.2023 को देश में सहकारिता आंदोलन को सशक्त करने और जमीनी स्तर तक इसकी पहुंच बढ़ाने हेतु योजना को मंजूरी दे दी है। इस योजना में डेयरी अवसंरचना विकास निधि (डीआईडीएफ), राष्ट्रीय डेयरी विकास कार्यक्रम (एनपीडीडी), प्रधानमंत्री मत्स्य संपदा योजना (पीएमएमएसवाई) आदि सहित भारत सरकार की विभिन्न मौजूदा योजनाओं के अभिसरण के माध्यम से देश की सभी पंचायतों/गांवों को नए बहुउद्देशीय पैक्स, डेयरी, मात्स्यिकी सहकारी समितियों से कवर करना शामिल है।

(ख) यह योजना राष्ट्रीय कृषि और ग्रामीण विकास बैंक (नाबार्ड), राष्ट्रीय डेयरी विकास बोर्ड (एनडीडीबी), राष्ट्रीय मात्स्यिकी विकास बोर्ड (एनएफडीबी), राष्ट्रीय स्तर के सहकारी संघों और राज्य सरकारों के सहयोग से कार्यान्वित की जा रही है।

(ग) से (च) योजना का प्रभावी और समय पर कार्यान्वयन सुनिश्चित करने के लिए राज्य/संघ राज्यक्षेत्र महत्वपूर्ण भूमिका निभाते हैं क्योंकि राज्य स्तर पर गठित राज्य सहकारी विकास समिति (SCDC) और राज्य/संघ राज्यक्षेत्र के प्रत्येक जिले में गठित जिला सहकारी विकास समिति (DCDC) जैसी समितियां इन राज्यों/संघ राज्यक्षेत्रों द्वारा प्रदान की जा रही सहायता के साथ कुशलतापूर्वक प्रदर्शन कर सकती हैं। इसके अतिरिक्त, संबंधित हितधारकों के लिए लक्ष्य और समय-सीमा दर्शाते हुए एक मानक प्रचालन प्रक्रिया (मार्गदर्शिका) भी जारी की गई है। मार्गदर्शिका के अनुसार, राज्यों/संघ राज्यक्षेत्रों द्वारा एक संयुक्त कार्य समिति (JWC) : DCDC की उप-समिति का गठन करना है, जो अनाच्छादित/अल्पसेवित ग्राम पंचायतों की पहचान करने, प्रसुप्त/निष्क्रिय सहकारी समितियों के परिसमापन के लिए आवश्यक कदम उठाने, आदि के लिए उत्तरदायी होगी। अब तक, 31 राज्यों/संघ राज्यक्षेत्रों के 717 जिलों में संयुक्त कार्य समिति (JWC) का गठन किया जा चुका है।

(छ) से (झ) जी हाँ, मान्यवर। सरकार ने देश में किसानों तक उर्वरकों, कीटनाशकों और संबंधित सेवाओं की आसान पहुंच सुनिश्चित करने के लिए पैक्स को प्रधान मंत्री किसान समृद्धि केंद्र (पीएमकेएसके) संचालित करने की अनुमति देने

की पहल की है। पीएमकेएसके के रूप में कार्य करने वाले पैक्स, किसानों को एक ही छत के नीचे, प्रतिस्पर्धी मूल्यों पर, उर्वरक, बीज, कृषि उपकरण, कीटनाशक, मृदा, बीज परीक्षण आदि जैसे गुणवत्ता युक्त कृषि- इनपुट उपलब्ध कराकर प्रापण प्रक्रिया को सुव्यवस्थित करने में मदद करते हैं। उर्वरक विभाग (GOI) और राज्यों/संघ राज्यक्षेत्रों द्वारा साझा की गई जानकारी के अनुसार, छत्तीसगढ़ राज्य के 2,058 पैक्स सहित कुल 36,193 पैक्स पीएमकेएसके के रूप में कार्य कर रहे हैं।

इस पहल के माध्यम से, पैक्स अपने प्रस्तावों में विविधता लाकर पारंपरिक अल्पकालिक ऋण सेवाओं के अलावा कृषि इनपुट और सेवाओं की एक विस्तृत श्रृंखला को शामिल कर सकते हैं, जिससे बिक्री/राजस्व में वृद्धि होगी और इस प्रकार छत्तीसगढ़ राज्य सहित पूरे देश में पैक्स को मजबूत बनाने में मदद मिलेगी।

पेट्रोलियम उत्पादों की बिक्री के लिए पीएसएस योजना

1298. श्री सतीश कुमार गौतम:

क्या सहकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार ने प्राथमिक कृषि ऋण समितियों (पीएसएस) को डीजल, पेट्रोल और एलपीजी गैस बेचने की अनुमति देने के लिए कोई योजना तैयार की है;
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ग) इन उत्पादों की बिक्री के लिए सरकार द्वारा क्या पात्रता मानदंड निर्धारित किए गए हैं;
- (घ) क्या इस योजना के लिए पेट्रोलियम और प्राकृतिक गैस मंत्रालय से आवश्यक अनुमति ली गई है; और
- (ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

गृह मंत्री; तथा सहकारिता मंत्री (श्री अमित शाह):

(क) से (ङ) जी हाँ, मान्यवर। सरकार ने प्राथमिक कृषि क्रेडिट समितियों (पैक्स) को पेट्रोल/डीजल खुदरा आउटलेटों और एलपीजी डिस्ट्रीब्यूटरशिप के प्रचालन की अनुमति दी है। इस संबंध में पेट्रोलियम और प्राकृतिक गैस मंत्रालय ने

नियमित और ग्रामीण खुदरा आउटलेटों के लिए डीलरों के चयन हेतु संशोधित दिशा-निर्देश जारी किए हैं और साथ ही एलपीजी डिस्ट्रीब्यूटरशिप के चयन के लिए एकीकृत दिशानिर्देश भी जारी किए हैं।

संशोधित दिशा-निर्देशों के अनुसार पैक्स को खुदरा पेट्रोल/डीजल डीलरशिप के लिए कंबाइंड कैटेगरी- 2 (CC-2) और एलपीजी डिस्ट्रीब्यूटरशिप के लिए कंबाइंड कैटेगरी (CC) के अंतर्गत शामिल किया गया है जिसके लिए वे तेल विपणन कंपनियों (OMCs) द्वारा जारी विज्ञापनों के अनुसार ऑनलाइन आवेदन कर सकते हैं। इसके अलावा, पैक्स को अपने थोक उपभोक्ता पंपों को खुदरा आउटलेटों में परिवर्तित करने का वन-टाइम विकल्प भी दिया गया है, जिसके लिए पेट्रोलियम और प्राकृतिक गैस मंत्रालय ने विस्तृत दिशा-निर्देश जारी किए हैं।

दिशा-निर्देशों में पात्रता मानदंड भी परिभाषित किए गए हैं जिसमें अन्य बातों के साथ-साथ, खुदरा पेट्रोल/डीजल आउटलेटों और एलपीजी डिस्ट्रीब्यूटरशिप के लिए आवेदक पैक्स द्वारा पंजीकरण, भूमि की उपलब्धता, वित्त, आदि से संबंधित दस्तावेज प्रस्तुत करना शामिल है।

तेल विपणन कंपनियों (OMCs) द्वारा प्रदत्त सूचना के अनुसार, 25 राज्यों/संघ राज्यक्षेत्रों से 286 पैक्स ने खुदरा पेट्रोल/डीजल आउटलेट स्थापित करने के लिए ऑनलाइन आवेदन प्रस्तुत किए हैं, जिनमें से तेल विपणन कंपनियों द्वारा 26 पैक्स का चयन किया गया है। पैक्स थोक उपभोक्ता पंप को खुदरा आउटलेटों में परिवर्तित करने के अंतर्गत तेल विपणन कंपनियों की रिपोर्टें दर्शाती हैं कि 5 राज्यों के 116 पैक्स इस परिवर्तन के लिए सहमत हो गए हैं और 56 पैक्स ने कार्य आरंभ कर दिया है। एलपीजी डिस्ट्रीब्यूटरशिप के लिए झारखंड राज्य में 2 विज्ञापित स्थलों के लिए 2 पैक्स ने आवेदन किया है।

SEED BANKS

1299. DR. KALYAN VAIJINATHRAO KALE

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) whether the Government has any proposal to set up more seed banks in the country to preserve and promote local indigenous varieties of plants;

(b) if so, the details thereof, State-wise;

(c) the details of the funds allocated and utilized along with the number of farmers benefited from the Seed Banks;

(d) whether the Government has any plan to establish Hybrid Research Centre in Maharashtra to produce more product and higher productivity and then the open pollinated seeds varieties; and

(e) if so, the details thereof and the fund allocated for the Research Centre?

**THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE
(SHRI RAM NATH THAKUR):**

(a) to (c) An agency namely the Protection of Plant Varieties and Farmers' Rights Authority (PPVFRA) has been established by the Central Government under Protection of Plant Varieties and Farmers Rights Act, 2001 which registers and maintains seed varieties including local indigenous/traditional seed varieties in the National Gene Bank/Field Gene Bank.

So far, 4,669 seed varieties have been registered with PPVFRA by the farmers.

Additionally, Indian Council of Agricultural Research (ICAR)-National Bureau of Plant Genetic Resources (NBPGR) also works in collection and acquisition of local indigenous varieties of plants from various sources and conserves them in the National Genebank.

(d) and (e) There is no such plan is under consideration. However, a Consortium Research Platform (CRP) on Hybrid Technology is in operation in Maharashtra at two centers viz., Regional Agricultural Research Station, Karjat, Dr. Balasaheb Sawant Konkan Krishi Vidyapeeth, Dapoli for rice and Agriculture Research Station, Badnapur, Vasantrao Naik Marathwada Krishi Vidyapeeth, Parbhani for pigeonpea since 2015. The budget allotted during 2023-24 to 2025-26 is Rs. 45.50 lakhs to Karjat Centre and Rs. 39.64 lakhs to Badnapur centre.

STAKEHOLDER IN THE FISHERIES

1300. SHRIMATI BIJULI KALITA MEDHI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the manner in which the funding be distributed across various initiatives given that the total budget for these projects is Rs. 50 crore, with a central contribution of Rs. 38.63 crore;
- (b) the details of the projects undertaken under this initiative;
- (c) whether there any specific training or skill development programs associated with these projects to upskill fishermen and other stakeholders in the fisheries value chain; and
- (d) if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) to (d) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying is implementing a flagship scheme ‘Pradhan Mantri Matsya Sampada Yojana” (PMMSY) to bring about Blue Revolution through sustainable and responsible development of fisheries sector and welfare of fishermen in India with an investment of Rs.20,050 crore in all States/ Union Territories. There is no such Fisheries developmental proposal at the total budget outlay of Rs. 50 crore, with a central contribution of Rs. 38.63 crore implemented by the Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying. Under the Entrepreneur Model of PMMSY, the ceiling limit of the project up to Rs. 5.00 crore is supported with a subsidy of

Rs.1.25 crore under general category and Rs. 1.50 crore for Scheduled Caste/Scheduled Tribe and Women beneficiaries.

PMMSY inter-alia lays special focus on training, skill development, skill upgradation and capacity building through trainings, awareness programmes and exposure visits to various stakeholders especially fishers, fish farmers, fish workers, fish vendors, entrepreneurs, officials, fisheries Cooperatives and members of Fish Farmer Producer Organizations (FFPOs) for various fishing technology, aquaculture and post-harvest related activities. The Training, Awareness, Exposure and Capacity Building programmes are carried out through the National Fisheries Development Board (NFDB), ICAR institutes, Krishi Vigyan Kendras (KVKs), other organizations and State/UT Fisheries Departments. Under the PMMSY, a total of 2,57,743 fishers have got trained in Fisheries and Aquaculture sector across the country.

महिला सुरक्षा

1301. श्रीमती संजना जाटव:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने देश में महिलाओं की सुरक्षा के लिए कोई कदम उठाए हैं;

(ख) यदि हां, तो बलात्कार और दुर्व्यवहार के व्यापक मुद्दों, जो हर दिन सैकड़ों महिलाओं और लड़कियों को प्रभावित कर रहे हैं, को रोकने के लिए क्या कदम उठाए गए हैं; और

(ग) यदि हां, तो देश में प्रचलित इन दुर्व्यवहारों को रोकने के लिए सरकार द्वारा उठाए गए कदमों का ब्यौरा क्या है?

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार):

(क) से (ग) भारत के संविधान की सातवीं अनुसूची के तहत 'पुलिस' और 'लोक व्यवस्था' राज्य के विषय हैं। कानून एवं व्यवस्था बनाए रखने, महिलाओं के विरुद्ध अपराध की जाँच और अभियोजन सहित नागरिकों के जान-माल की सुरक्षा

की जिम्मेदारी संबंधित राज्य सरकारों/संघ राज्य क्षेत्र प्रशासनों की होती है। राज्य सरकार/संघ राज्य क्षेत्र प्रशासन कानूनों के मौजूदा प्रावधानों के तहत ऐसे अपराधों से निपटने के लिए सक्षम हैं। भारत सरकार महिलाओं और लड़कियों के खिलाफ अपराध से प्रभावी ढंग से निपटने के लिए राज्य सरकारों और संघ राज्य क्षेत्र प्रशासनों के प्रयासों का समर्थन और पूरक करती है। इस संबंध में भारत सरकार द्वारा उठाए गए कदम/पहल नीचे दिए गए हैं:

- i. यौन अपराधों के प्रभावकारी निवारण के लिए दंड विधि (संशोधन) अधिनियम, 2013 अधिनियमित किया गया था। इसके अतिरिक्त, 12 वर्ष से कम आयु की बालिकाओं के बलात्कार के लिए मृत्यु दंड सहित और अधिक कठोर दंडात्मक प्रावधान निर्धारित करने हेतु दंड विधि (संशोधन) अधिनियम, 2018 अधिनियमित किया गया था। इस अधिनियम में, अन्य बातों के साथ-साथ, बलात्कार के मामलों में 2 महीने के भीतर जाँच पूरी किए जाने और आरोप पत्र दायर करने तथा ट्रायल को भी 2 महीनों के अंदर पूरा करने का अधिदेश दिया गया है।
- ii. तीन नए आपराधिक कानूनों के लागू होने के साथ, पहली बार, महिलाओं के खिलाफ अपराध से संबन्धित प्रावधानों को पुनर्व्यवस्थित किया गया है और भारतीय न्याय संहिता, 2023 में एक अध्याय के तहत रखा गया है। शादी, रोजगार, पदोन्नति का झूठा वादा करके या पहचान छिपाकर आदि यौन संबंध बनाने को एक नए अपराध के रूप में शामिल किया गया है। यह प्रावधान एक निवारक के रूप में कार्य करता है और महिलाओं को सुरक्षा प्रदान करता है। इसके अलावा, 18 वर्ष से कम उम्र की महिला के साथ सामूहिक बलात्कार की सजा दोषी के शेष प्राकृतिक जीवन तक आजीवन कारावास या मृत्यु होगी। पहले, इस तरह की सजा के लिए आयु सीमा 12 वर्ष थी।
- iii. आपातकालीन प्रतिक्रिया सहायता प्रणाली सभी आपात स्थितियों के लिए पूरे भारत में, एकल अंतरराष्ट्रीय स्तर पर मान्यता प्राप्त नंबर (112) आधारित प्रणाली की व्यवस्था है, जिसमें संकटग्रस्त कॉलर के स्थान की पहचान करने और संकट के स्थान पर जमीनी संसाधनों को भेजने की सुविधा के लिए स्थान-आधारित सेवा/ग्लोबल पोजिशनिंग सर्विस शामिल है।

- iv. स्मार्ट पुलिस व्यवस्था और सुरक्षा प्रबंधन में सहायता पहुंचाने के लिए प्रौद्योगिकी का उपयोग करते हुए, पहले चरण में 8 शहरों (अहमदाबाद, बेंगलुरु, चेन्नई, दिल्ली, हैदराबाद, कोलकाता, लखनऊ और मुंबई) में सुरक्षित शहर परियोजनाएं मंजूर की गई हैं।
- v. सरकार ने महिलाओं और बच्चों के खिलाफ साइबर अपराधों पर विशेष ध्यान देने के साथ, जनता को सभी प्रकार के साइबर अपराधों की रिपोर्ट करने में सक्षम बनाने के लिए राष्ट्रीय साइबर अपराध रिपोर्टिंग पोर्टल (www.cybercrime.gov.in) लॉन्च किया है। गृह मंत्रालय, राज्यों/संघ राज्य क्षेत्रों को उनकी क्षमता निर्माण हेतु “महिलाओं और बच्चों के खिलाफ साइबर अपराध रोकथाम योजना” के तहत वित्तीय सहायता प्रदान करता है।
- vi. गृह मंत्रालय ने विधि प्रवर्तन एजेंसियों द्वारा पूरे देश में यौन अपराधियों की जांच करने और उनका पता लगाने के कार्य को सुविधाजनक बनाने के लिए 20 सितम्बर, 2018 को “यौन अपराधियों के राष्ट्रीय डाटाबेस” (एनडीएसओ) का शुरुआत किया है।
- vii. गृह मंत्रालय ने दंड विधि (संशोधन) अधिनियम, 2018 के अनुसार यौन हमले से संबंधित मामलों की समयबद्ध जांच की निगरानी करने और उसे ट्रैक करने के कार्य को सुगम बनाने के लिए 19 फरवरी, 2019 को पुलिस हेतु “यौन अपराधों के लिए निगरानी प्रणाली” नामक एक ऑनलाइन विश्लेषणात्मक टूल लॉन्च किया है।
- viii. जांच में सुधार करने के लिए, गृह मंत्रालय ने केंद्रीय और राज्य फॉरेंसिक विज्ञान प्रयोगशालाओं में डीएनए विश्लेषण की इकाइयों को सशक्त बनाने हेतु कदम उठाए हैं। इसमें केंद्रीय फॉरेंसिक विज्ञान प्रयोगशाला, चंडीगढ़ में डीएनए विश्लेषण की एक अत्याधुनिक इकाई स्थापित करना शामिल है। गृह मंत्रालय ने राज्य फॉरेंसिक विज्ञान प्रयोगशालाओं में डीएनए विश्लेषण इकाइयों की स्थापना और उन्नयन को भी मंजूरी प्रदान की है।
- ix. गृह मंत्रालय ने यौन हमले के मामलों में फॉरेंसिक साक्ष्य के संग्रहण और यौन हमले संबंधी साक्ष्य संग्रहण किट की मानक संरचना के लिए दिशानिर्देश अधिसूचित किए हैं। जनशक्ति में पर्याप्त क्षमता के सृजन की

सुविधा प्रदान करने के लिए, जांच अधिकारियों, अभियोजन अधिकारियों तथा चिकित्सा अधिकारियों हेतु प्रशिक्षण एवं कौशल विकास कार्यक्रम शुरू किए गए हैं। पुलिस अनुसंधान और विकास ब्यूरो ने प्रशिक्षण के भाग के तौर पर राज्यों/संघ राज्य क्षेत्रों को ओरिएंटेशन किट के रूप में यौन हमला साक्ष्य संग्रहण की 18,020 किटें वितरित की हैं।

- x. गृह मंत्रालय ने पुलिस थानों में महिला सहायता डेस्कों और देश के सभी जिलों में मानव तस्करी-रोधी इकाइयों की स्थापना और सुदृढ़ीकरण के लिए परियोजनाएं कार्यान्वित की हैं।
- xi. उपर्युक्त उपायों के अलावा, गृह मंत्रालय ने महिलाओं के प्रति अपराधों से निपटने के लिए राज्यों/संघ राज्य क्षेत्रों की सहायता करने हेतु समय-समय पर एडवाइजरी जारी की हैं, जो www.mha.gov.in पर उपलब्ध हैं।
- xii. महिला एवं बाल विकास मंत्रालय द्वारा पूरे देश में वन स्टॉप सेंटर (ओएससी) योजना का कार्यान्वयन किया जा रहा है। वन स्टॉप सेंटर योजना का उद्देश्य हिंसा से प्रभावित महिलाओं को निजी और सार्वजनिक दोनों जगहों पर एक ही छत के नीचे एकीकृत सहायता प्रदान करना है और महिलाओं के खिलाफ किसी भी तरह की हिंसा से लड़ने के लिए पुलिस, चिकित्सा, कानूनी सहायता, अस्थायी आश्रय और परामर्श, मनोवैज्ञानिक सहायता सहित कई सेवाओं तक तत्काल, आपातकालीन और गैर-आपातकालीन पहुंच की सुविधा प्रदान करना है।
- xiii. महिला एवं बाल विकास मंत्रालय द्वारा 1 अप्रैल, 2015 से Universalisation of Women Helpline (WHL) योजना का कार्यान्वयन किया जा रहा है, जिसका उद्देश्य पूरे देश में हिंसा से प्रभावित महिलाओं को रेफरल सेवा के माध्यम से तत्काल और 24 घंटे की आपातकालीन और गैर-आपातकालीन प्रतिक्रिया प्रदान करना है। इस योजना के तहत, सहायता और जानकारी चाहने वाली महिलाओं को शॉर्ट कोड 181 के माध्यम से 24 घंटे की टोल-फ्री दूरसंचार सेवा प्रदान की जाती है। महिला हेल्पलाइन को 34 राज्यों/संघ राज्य क्षेत्रों में आपातकालीन प्रतिक्रिया सहायता प्रणाली 112 (ERSS-112) हेल्पलाइन और 32

राज्यों/ संघ राज्य क्षेत्रों में चाइल्ड हेल्पलाइन (1098) के साथ एकीकृत किया गया है। वर्तमान में, महिला हेल्पलाइन-181 35 राज्यों/ संघ राज्य क्षेत्रों में कार्यरत है।

- xiv. न्याय विभाग की बलात्कार और लैंगिक अपराधों से बालकों का संरक्षण (POCSO) अधिनियम के मामलों के शीघ्र निपटान के लिए विशेष POCSO न्यायालयों सहित फास्ट ट्रैक विशेष न्यायालयों (FTSCs) की स्थापना के लिए 2019 से एक योजना लागू है। मौजूदा जानकारी के अनुसार, दिनांक 31.12.2024 तक, 30 राज्यों/संघ राज्य क्षेत्रों में 406 विशेष POCSO न्यायालयों सहित कुल 747 FTSC कार्यरत हैं। योजना की शुरुआत से लेकर अब तक इन न्यायालयों ने 2,99,000 से अधिक मामलों का निपटारा किया है।

जलवायु परिवर्तन के कारण सूखा और बाढ़

1302. श्री वीरेन्द्र सिंह:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार जलवायु परिवर्तन के कारण बड़ी संख्या में सूखे और बाढ़ से प्रभावित किसानों को राहत प्रदान करने के लिए किसी योजना पर काम कर रही है; और

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर) :

(क) और (ख) आपदा प्रबंधन की प्राथमिक जिम्मेदारी संबंधित राज्य सरकारों की है। केंद्र सरकार राज्य सरकारों के प्रयासों के लिए अपेक्षित लोजिस्टिक और वित्तीय सहायता प्रदान करती है। राज्य सरकारें 12 अधिसूचित प्राकृतिक आपदाओं की स्थिति में प्रभावित लोगों को भारत सरकार के अनुमोदित मदों और मानदंडों के अनुसार राज्यों के पास पहले से ही उपलब्ध राज्य आपदा मोचन निधि (एसडीआरएफ) से वित्तीय राहत प्रदान करती हैं। तथापि, गंभीर प्रकृति की आपदा की स्थिति में, निर्धारित प्रक्रिया के अनुसार राष्ट्रीय आपदा मोचन निधि (एनडीआरएफ) से अतिरिक्त वित्तीय सहायता प्रदान की जाती है, जिसमें अंतर-मंत्रालयी केंद्रीय टीम के दौरे के आधार पर मूल्यांकन शामिल है।

एसडीआरएफ और एनडीआरएफ के तहत प्रदान की जाने वाली वित्तीय सहायता राहत के रूप में है, मुआवजे के लिए नहीं।

कृषि एवं किसान कल्याण विभाग (डीएएंडएफडब्लू) वर्ष 2014-15 से पूरे देश में वर्षा आधारित क्षेत्र विकास (आरएडी) को क्रियान्वित कर रहा है। राष्ट्रीय सतत कृषि मिशन (एनएमएसए) के एक घटक के रूप में आरएडी में उत्पादकता बढ़ाने और जलवायु परिवर्तनशीलता से जुड़े जोखिमों को कम करने के लिए एकीकृत कृषि प्रणाली (आईएफएस) पर ध्यान दिया जाता है। आरएडी के तहत, फसलों/फसल प्रणाली को बागवानी, पशुधन, मत्स्य पालन, कृषि वानिकी, मधुमक्खी पालन आदि जैसी गतिविधियों के साथ एकीकृत किया जाता है, ताकि किसानों को न केवल आजीविका को बनाए रखने के लिए कृषि लाभ को अधिकतम करने में सक्षम बनाया जा सके, बल्कि सूखे, बाढ़ या अन्य चरम मौसमी घटनाओं के प्रभावों को कम करने में भी मदद मिल सके।

कृषि एवं किसान कल्याण मंत्रालय, भारत सरकार के अंतर्गत भारतीय कृषि अनुसंधान परिषद (आईसीएआर) ने नेशनल इन्नोवेशंस इन क्लाइमेट रेसिलिएंट एग्रीकल्चर (निक्रा) नामक एक प्रमुख नेटवर्क परियोजना शुरू की है। इस परियोजना का उद्देश्य फसलों, पशुधन, बागवानी और मत्स्य पालन सहित कृषि पर जलवायु परिवर्तन के प्रभाव का अध्ययन करना और देश के संवेदनशील क्षेत्रों के लिए कृषि में जलवायु अनुकूल प्रौद्योगिकियों को विकसित और बढ़ावा देना है, और इस परियोजना के परिणाम सूखे, बाढ़, पाला, लू आदि जैसी चरम मौसमी परिस्थितियों से ग्रस्त जिलों और क्षेत्रों को ऐसी चरम स्थितियों से निपटने में मदद करेंगे।

इसके अलावा, भारत सरकार ने प्राकृतिक आपदाओं, प्रतिकूल मौसम की घटनाओं से होने वाली फसल हानि/क्षति से पीड़ित किसानों को वित्तीय सहायता प्रदान करने और किसानों की आय को स्थिर करने के लिए खरीफ 2016 सीजन से उपज आधारित “प्रधानमंत्री फसल बीमा योजना” (पीएमएफबीवाई) और मौसम आधारित “पुनर्गठित मौसम आधारित फसल बीमा योजना” (डब्ल्यूबीसीआईएस) शुरू की है। इस योजना के तहत फसल कटाई से पहले से लेकर फसल कटाई के बाद के नुकसान तक व्यापक जोखिम बीमा प्रदान किया जाता है। इस योजना के तहत, दावों का भुगतान केवल उन्हीं किसानों को किया जाता है, जिन्होंने राज्य सरकार द्वारा अधिसूचित क्षेत्र/फसल में किसी भी

अधिसूचित फसल बीमा योजना के तहत अपनी फसलों का बीमा कराया है और प्रीमियम के अपने हिस्से का भुगतान किया है।

लोगों का पलायन

1303. श्रीमती प्रतिभा सुरेश धानोरकर:

क्या **ग्रामीण विकास मंत्री** यह बताने की कृपा करेंगे कि:

- (क) क्या केन्द्र एवं राज्य सरकार द्वारा महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (एमजीएनआरईजीएस) के अंतर्गत दिहाड़ी रोजगार उपलब्ध न होने के कारण ग्रामीण क्षेत्रों से मजदूर पलायन कर रहे हैं;
- (ख) यदि हां, तो इस समस्या के समाधान के लिए सरकार द्वारा क्या कदम उठाए जाने की संभावना है;
- (ग) क्या एमजीएनआरईजीएस के अंतर्गत 100 दिन का दिहाड़ी रोजगार उपलब्ध कराया जाता है;
- (घ) क्या उक्त योजना प्रत्येक जिले में प्रभावी रूप से क्रियान्वित की जा रही है; और
- (ङ) क्या सरकार का विचार ग्रामीण क्षेत्रों में रोजगार के अवसर बढ़ाने तथा मजदूरों की स्थिति में सुधार लाने के लिए नई योजनाएं क्रियान्वित करने का है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):

- (क) से (ग) महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (महात्मा गांधी नरेगा योजना) एक मांग आधारित मजदूरी रोजगार योजना है जिसमें प्रत्येक परिवार, जिसके व्यस्क सदस्य अकुशल शारीरिक श्रम करने के इच्छुक हो, को प्रत्येक वित्तीय वर्ष में कम से कम 100 दिनों का गारंटीशुदा मजदूरी रोजगार प्रदान करके देश के ग्रामीण क्षेत्रों में परिवारों की आजीविका सुरक्षा बढ़ाने का प्रावधान है। यह आजीविका सुरक्षा प्रदान करता है अर्थात् ग्रामीण परिवारों के लिए कोई बेहतर रोजगार अवसर उपलब्ध न होने की स्थिति में आजीविका के लिए एक वैकल्पिक अवसर उपलब्ध कराता है।

पिछले तीन वित्तीय वर्षों और वर्तमान वित्तीय वर्ष 2024-25 (दिनांक 07.02.2025 की स्थिति के अनुसार) में महात्मा गांधी नरेगा योजना के तहत सृजित श्रम दिवसों और 100 दिन का रोजगार पूरा करने वाले परिवारों की संख्या का ब्यौरा नीचे दिया गया है:

वित्तीय वर्ष	2021-22	2022-23	2023-24	2024-25
सृजित श्रम दिवस (आँकड़े करोड़ में)	363.19	293.70	308.68	241.87
वे परिवार जिन्होंने 100 दिन का रोजगार पूरा कर लिया है (आँकड़े लाख में)	59.15	35.97	44.95	21.28

(नरेगासॉफ्ट के अनुसार)

(घ) और (ङ) महात्मा गांधी नरेगा योजना एक मांग आधारित मजदूरी रोजगार योजना है और इस योजना के कार्यान्वयन की जिम्मेदारी संबंधित राज्यों/संघ राज्य क्षेत्र की सरकार में निहित है। नरेगा सॉफ्ट के अनुसार, महात्मा गांधी नरेगा योजना 740 जिलों में संचालित है जिसमें 7,186 ब्लॉक और 2,68,927 ग्राम पंचायतें शामिल हैं जो इसकी व्यापक पहुंच को दर्शाता है। मंत्रालय नियमित रूप से विभिन्न मंचों जैसे मध्यावधि समीक्षा, श्रम बजट बैठकें, श्रम बजट संशोधन बैठकें, सामान्य समीक्षा मिशन, कार्यक्रम समीक्षा समिति बैठकें, मासिक समीक्षा बैठक और केंद्रीय रोजगार गारंटी परिषद की बैठकों के माध्यम से राज्यों/संघ राज्य क्षेत्रों में महात्मा गांधी नरेगा योजना के कार्यान्वयन के प्रदर्शन की समीक्षा करता है। इसके अलावा, राज्य रोजगार गारंटी परिषदें (सीईजीसी) भी आवधिक आधार पर राज्य स्तर पर योजना के कार्यान्वयन की निगरानी करती हैं।

ग्रामीण विकास मंत्रालय ने अधिनियम के प्रावधानों के साथ-साथ समय-समय पर जारी दिशा-निर्देशों के अनुसार योजना के कुशल कार्यान्वयन को सुनिश्चित करने के लिए निम्नलिखित कदम उठाए हैं:-

1. ग्राम पंचायत स्तर पर सामाजिक लेखापरीक्षा का आयोजन।
2. लोकपाल की नियुक्ति के माध्यम से शिकायत निवारण तंत्र।
3. राष्ट्रीय स्तर के निगरानीकर्ता एवं केंद्रीय टीमों द्वारा निगरानी।
4. आंतरिक लेखापरीक्षा का आयोजन।

5. क्षेत्र अधिकारी ऐप के माध्यम से निगरानी।
6. उपस्थिति दर्ज करने के लिए राष्ट्रीय मोबाइल निगरानी प्रणाली (एनएमएमएस) का उपयोग।
7. नागरिकों की प्रतिक्रिया और जानकारी प्राप्त करने के लिए जनमनरेगा ऐप

ग्रामीण विकास मंत्रालय महात्मा गांधी नरेगा योजना के प्रावधानों के तहत रोजगार उपलब्ध कराकर ग्रामीण क्षेत्रों के कमजोर और पात्र परिवारों को रोजगार उपलब्ध कराने पर निरंतर ध्यान केंद्रित कर रहा है।

INDUSTRIAL DEVELOPMENT PROJECTS IN GORAKHPUR DISTRICT

1304. SHRI RAVINDRA SHUKLA ALIAS RAVI KISHAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the status of the ongoing industrial development projects in Gorakhpur district of Uttar Pradesh;
- (b) whether the Government has taken any steps to attract investments and establish industrial hubs in Gorakhpur, if so, the details thereof; and
- (c) the details of the measures taken by the Government to promote Small and Medium Enterprises (SMEs) and Startups in Gorakhpur?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):

- (a) Gorakhpur Industrial Development Authority (GIDA) has been created under Section-3 of Uttar Pradesh Industrial Area Development Act 1976 for comprehensive and well-planned industrial development of Gorakhpur. The purpose of the authority is to acquire land and allot land after systematic development. About 1128 industrial plots have been created in various sectors of Gorakhpur Industrial Development Authority (GIDA), out of which 1045

plots have been allotted. The area of the allotted land is about 1071 acres. Garment Park, Plastic Park, Flatted Factory Complex etc. are the major projects run by the Authority. Many units have been allotted land in the past years.

Under Micro and Small Enterprises Cluster Development Programme (MSE-CDP) Scheme of Govt. of India, one project has been approved during FY 2022- 23 i.e. Flatted Factory Complex (FFC) at Gorakhpur, Uttar Pradesh at total project cost of Rs. 3392.11 lakh with Gol grant of Rs. 1200 lakh

(b) and (c) Industry is a State subject. However, Central Government comes out with several initiatives and policies from time to time to promote industrialization in various parts of the country, including the State of Uttar Pradesh.

In addition to ongoing schemes of various Departments and Ministries, Government has taken various steps to boost domestic and foreign investments in India., such as Make in India, Start Up India, PM Gati Shakti, National Infrastructure Pipeline (NIP), National Industrial Corridor Programme, Production Linked Incentive Scheme (PLI), promoting Ease of Doing Business (EoDB) and reducing compliance burden, National Single Window System (NSWS), India Industrial Land Bank (IILB), reforms in Foreign Direct Investment (FDI), Project Monitoring Group (PMG) etc. which facilitates setting up of major infrastructure projects across the country.

Government of Uttar Pradesh has promulgated the Micro, Small and Medium Enterprises Incentive Policy-2022 to attract investment for setting up micro, small and medium industries. Under the said policy, entrepreneurs get many types of facilities like exemption in stamp duty, capital subsidy, refund of EPF contribution given by the company to its

employees by the government, etc. There is special concession/incentive for Scheduled Caste, Scheduled Tribe and women entrepreneurs in the said policy. Special emphasis has also been given on Skill Development in the policy.

The Government, with an intent to build a strong ecosystem for nurturing innovation, startups and encouraging investments in the Startup ecosystems of the country launched the Startup India initiative on 16th January, 2016. As per eligibility conditions prescribed under G.S.R. notification 127 (E) dated 19th February, 2019, entities are recognized as 'Startups' under the Startup India initiative by the Department for Promotion of Industry and Internal Trade (DPIIT).

As on 31st December, 2024, 1,57,706 entities have been recognized as Startups by DPIIT. A total of 15,019 entities have been recognised as Startups by DPIIT for the State of Uttar Pradesh of which a total of 267 entities have been recognised as Startups by DPIIT from Gorakhpur as on 31st December 2024.

Under Startup India initiative, the Government constantly undertakes various efforts for the development and growth of Startup ecosystem across sectors. The flagship Schemes namely, Fund of Funds for Startups (FFS), Startup India Seed Fund Scheme (SISFS) and Credit Guarantee Scheme for Startups (CGSS) support startups at various stages of their business cycle. The Government also implements periodic exercises and programs including States' Startup Ranking, National Startup Awards, and Innovation Week which play an important role in the holistic development of the startup ecosystem. Government also encourages and support ecosystem led initiatives as Startup Mahakumbh which serve as a vibrant platform for stakeholders to network and collaborate. Initiatives to

improve market access and enable public procurement support startups in growing and scaling up their businesses have also been undertaken. Digital platforms such as the Startup India portal and BHASKAR enable easy access to resources and startup ecosystem collaboration. These measures are complemented by regulatory reforms and other ecosystem development events and programs.

GREENFIELD AND BROWNFIELD SITES

1305. SHRI MADHAVANENI RAGHUNANDAN RAO:

SHRIMATI SMITA UDAY WAGH:

Will the Minister of **TEXTILES** be pleased to state :

- (a) whether the Government has plan to promote value addition and develop Jalgaon Lok Sabha in Maharashtra into a hub for textile industries;
- (b) whether the Government has any plan to ensure uniform development standards across Greenfield and Brownfield textile parks including potential sites in Maharashtra;
- (c) the types of industries (spinning, weaving, garments, etc.) expected to dominate the textile parks, considering the MoUs signed for an investment potential of Rs. 18,500 crore;
- (d) whether the Government has plans to establish training institutes or skill development centres within the parks to support a skilled workforce in regions like Jalgaon; and
- (e) If so, the details of these training initiatives and the manner in which these will be implemented to benefit the country including Maharashtra?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) to (e) With a view to develop integrated large scale and modern industrial infrastructure facility for entire value-chain of the textile industry, the Government has approved setting up of 7 (Seven) PM Mega Integrated Textile Region and Apparel (PM MITRA) Parks in Greenfield/Brownfield sites with scheme outlay of Rs. 4,445 crore for the period 2021-22 to 2027-28. The Government has finalised

7 sites including one in Amravati Maharashtra for setting up PM MITRA Parks.

To ensure uniform development standards the following norms have been prescribed for land development patterns in the park:

- (i) 50% area for Manufacturing Zone – caters to the entire value chain from spinning to RMG / Anchor and ancillary units, including plug and play,
- (ii) 20% area for common utilities and infrastructure – Roads, CETP, STP, WTP, Sub-station, Boiler units etc
- (iii) 10% area for subsidised housing and associated social infrastructure such as schools / hospitals etc
- (iv) 10% area for commercial use for hotels, exhibition, convention centres, offices and related uses
- (v) 5% area for specialised and value additive activities such as Testing Labs, Training Centre, R&D Centre, Incubation Labs, Start Ups, Centres of Excellence
- (vi) 5% area for logistics zone - multi-modal linkages, bonded areas for seamless transport and storage

So far, investment MoUs with an expected investment potential of over Rs. 18,500 crore have been signed under the PM MITRA Park scheme including MoUs worth Rs. 1,370 crore for

PM MITRA Park Amravati. These investment proposals span various segments of textile value chain e.g. Polyester, cotton spinning yarn, Plastic Masterbatches, Cotton yarn/denim fabrics, terry towel, spinning and yarn, etc.

No proposal for setting up of Textile Park in Jalgaon is pending in the Ministry.

The Ministry is implementing (SAMARTH)- Scheme for Capacity Building in Textile Sector (SCBTS), with the objective to provide demand driven, placement oriented National Skill Qualification Framework (NSQF) compliant skilling programmes to incentivize and supplement the efforts to the industry in creating jobs in the organized textile (excluding spinning and weaving) and related sectors and to provide skilling and skill-upgradation in the traditional sectors. As on 03.02.2025, a total of 3,57,949 beneficiaries have been trained (passed) and 2,86,206 beneficiaries have been placed under "SAMARTH".

आरआईएनएल की वित्तीय स्थिति

1306.श्री रामप्रीत मंडल:

श्रीमती लवली आनंद:

श्री दिनेश चंद्र यादव:

क्या **इस्पात** मंत्री यह बताने की कृपा करेंगे कि:

- (क) राष्ट्रीय इस्पात निगम लिमिटेड (आरआईएनएल) की वर्तमान वित्तीय स्थिति क्या है;
- (ख) आरआईएनएल के पुनरुद्धार के लिए सरकार द्वारा क्या कदम उठाए जा रहे हैं;
- (ग) आरआईएनएल को घाटा होने के प्रमुख कारण क्या हैं; और
- (घ) इस्पात उद्योग के लाभ में होने के बावजूद सरकारी स्वामित्व वाली आरआईएनएल को घाटा होने के क्या कारण हैं और तत्संबंधी ब्यौरा क्या है?

भारी उद्योग मंत्रालय में राज्य मंत्री; तथा इस्पात मंत्रालय में राज्य मंत्री (श्री भूपति राजू श्रीनिवास वर्मा):

(क) वर्ष 2024-25 (अप्रैल-दिसंबर 2024) के दौरान राष्ट्रीय इस्पात निगम लिमिटेड (आरआईएनएल) का प्रचालनों से कुल राजस्व ₹12,429.02 करोड़ था। इस अवधि के दौरान आरआईएनएल ने (-) ₹3943.43 करोड़ का घाटा (कर पूर्व लाभ) तथा (-) ₹3664.73 (कर पश्चात लाभ) दर्ज किया।

(ख) भारत सरकार ने आरआईएनएल को एक कार्यशील व्यवसाय के रूप में जारी रखने के उद्देश्य से आरआईएनएल में इक्विटी पूंजी के रूप में ₹10,300.00 करोड़ के निवेश (सितंबर, 2024 में आपातकालीन निधि के रूप में पहले से उपलब्ध कराए गए ₹500.00 करोड़ सहित) तथा ₹1140.00 करोड़ के कार्यशील पूंजी ऋण के 10 वर्ष के उपरांत मोचनीय 7% असंचयी अधिमानित शेयर पूंजी के रूप में संपरिवर्तन को अनुमोदन प्रदान किया है।

(ग) और (घ) आरआईएनएल के घाटे के प्रमुख कारणों में विस्तारीकरण तथा आधुनिकीकरण योजना के क्रियान्वयन में अपस्ट्रीम तथा डाउनस्ट्रीम क्षमताओं में अंतर, पूंजीगत निवेश घाटे के पुनर्भुगतान, अपेक्षित

कार्यशील पूंजी का सृजन करने की असमर्थता के कारण तरलता के संकट, तकनीकी-आर्थिक प्रदर्शन में गिरावट और स्तर से नीचे के प्रचालनों के कारण क्षमताओं का कम उपयोग शामिल है। इसके अतिरिक्त, आरआईएनएल प्रचलित दरों पर स्वदेशी रूप से लौह अयस्क की खरीद करता है। आरआईएनएल अपनी कोकिंग कोयले की आवश्यकताओं के लिए आयातों पर निर्भर है। अंतरराष्ट्रीय बाजारों में अस्थिर मूल्यों के कारण कोकिंग कोयले की खरीद की लागत उच्च स्तर पर थी। इसके अतिरिक्त, उच्चतर निर्धारित तथा परिवर्ती लागतों के कारण, आरआईएनएल की प्रति टन इस्पात उत्पादन की लागत अन्य समकक्ष इस्पात उत्पादकों से अधिक थी।

SUBSIDIES FOR DRONES UNDER SUB-MISSION ON AGRICULTURAL MECHANISATION

1307. SHRI DAGGUMALLA PRASADA RAO:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the number of post harvest technology projects established under Sub Mission on Agriculture Mechanization (SMAM), State and district-wise particularly for Andhra Pradesh;
- (b) the details of districts identified having low farm power availability, State and district-wise particularly for the Andhra Pradesh;
- (c) whether drones for usage in the field of agriculture can be purchased under the said scheme;
- (d) if so, the number of farmers that have been provided subsidies for purchase of drones under the scheme, State and district-wise particularly in Andhra Pradesh; and
- (e) the details of the number of farmers that have purchased drones under the scheme, State and district-wise particularly in Andhra Pradesh?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) The Sub-Mission on Agricultural Mechanization' (SMAM) is one of the Centrally Sponsored Scheme of the Rashtriya Krishi Vikas Yojana (RKVY) implemented through the State Governments. Under this scheme, financial assistance is provided to the farmers for purchase of agricultural machines and equipments including the post harvest and processing machines on individual ownership basis. Financial assistance is also provided for establishment of Custom Hiring Centres (CHCs) and Village Level Farm Machinery Banks (FMBs) in order to provide machines and equipments to the farmers on rental basis as per their requirements. The CHCs and FMBs include a mix of crop production and post harvest and processing machines and thus the information separately for post harvest technology projects is not available. However, the State-wise number of machines supplied to the individual farmers and number of CHCs/Hi-tech

Hubs/FMBs established including that of post harvest and processing machines since inception of the scheme in 2014-15 till 2024-25 (as on 30.01.2025) is given in the enclosed **Statement I**.

(b) As per the impact evaluation study of SMAM submitted by the WAPCOS Limited in November 2020, the average farm power availability in India was 2.49 Kilowatt per Hectare. The State-wise list of districts having farm power availability less than 2.49 kilowatt per hectare including the districts of the State of Andhra Pradesh are given in the enclosed **Statement -II**.

(c) to (e) Under SMAM, financial assistance @ 100% of the cost of drone up to a maximum of Rs. 10 lakhs per drone is provided for its purchase and demonstration on the farmers' fields by the institutes under Indian Council of Agricultural Research (ICAR), Farm Machinery Training and Testing Institutes, Krishi Vigyan Kendras (KVKs), State Agriculture Universities (SAUs), State and other Central Government Agricultural Institutions/Departments and Public Sector Undertakings (PSUs) of Government of India engaged in agricultural activities. The Farmers Producers Organizations (FPOs) are provided grants up to 75% of the cost of Kisan Drone for its demonstrations on the farmers' fields. In order to make available drone services to farmers on rental basis, financial assistance @ 40% up to a maximum of Rs. 4.00 lakhs are provided for purchase of drones by CHCs under Cooperative Society of Farmers, FPOs and Rural entrepreneurs. Agriculture graduates establishing CHCs are eligible to receive financial assistance @ 50% of the cost of drone up to a maximum of Rs.5.00 lakhs per drone. For purchase of drones on individual ownership basis, the Small and Marginal, Scheduled Caste/Scheduled Tribe, Women and North Eastern State farmers are provided financial assistance @ 50% of the cost up to a maximum of Rs. 5.00 lakhs and other farmers @ 40% up to a maximum of Rs. 4.00 lakhs per drone.

The State-wise and institution-wise number of drone approved by the Department of Agriculture and Farmers Welfare so far under SMAM is given in the enclosed **Statement-III**. The district-wise allocation is made by the State Governments and as per information provided by the Department of Agriculture, Government of Andhra Pradesh, the district-wise drone allocation under SMAM has not been made by the State.

STATEMENT-I

State-wise details of funds released, machines distributed and CHCs/Hi-Tech Hubs/FMBs established under SMAM since 2014-15 to 2024-25 (as on 30.01.2025)

State	FUNDS RELEASED (RS. IN CRORE)	NOS. OF AGRICULTURAL MACHINERY DISTRIBUTED	NOS. OF CUSTOM HIRING CENTRES/HI-TECH HUBS/FARM MACHINERY BANKS ESTABLISHED
Andhra Pradesh	855.37	251514	10598
Arunachal	65.87	40824	13
Assam	123.71	3163	787
Bihar	157.23	39535	2005
Chhattisgarh	321.05	102736	2978
Gujarat	92.73	29733	247
Haryana	266.54	24870	2313
HP	173.81	43637	53
JandK	76.71	19822	387
Jharkhand	33.95	0	527
Karnataka	1036.38	306785	790
Kerala	298.1	118105	1687
MP	511.85	279300	1778

Maharashtra	602.93	103525	1430
Manipur	113.14	20283	820
Meghalaya	25.19	2457	8
Mizoram	43.7	5730	339
Nagaland	231.65	21373	609
Orissa	346.99	81831	1778
Punjab	109.18	13648	1267
Rajasthan	145.21	32793	1854
Sikkim	51.47	7128	52
Tamil Nadu	803.92	80758	4153
Telengana	55.67	28954	195
Tripura	185.7	54915	727
UP	671.56	182346	11591
Uttarakhand	342.75	42294	2400
West Bengal	101.79	10997	774
DandD Nagar Haveli	1.10	89	0
Puducherry	10.00	621	13
Ladhakh	1.03	1314	0
TOTAL	7856.28	19,51,080	52,173

STATEMENT-II

State-wise list of districts having farm power availability less than 2.49 kilowatt per hectare (kW/ha)

Sl. No.	Name of the State	District having Farm Power availability less than 2.5 kw/ha
1	Andhra Pradesh	Anantapur, East Godavari, Guntur, Kurnool, Prakasam, Srikakulam, Visakhapatnam, Vizianagaram
2	Arunachal Pradesh	Anjaw, Changlang, Dibang Valley, East Kameng, East Siang, Lower Subansiri, Papum pare, Tawang, Tirap,

		Upper Siang, Upper Subansiri, West Kameng, West Siang, Lower dibang valley
3	Assam	Baksa, Barpeta, Bongaigaon, Cachar, Chirang, Darrang, Dhemaji, Dhubri, Dibrugarh, Dima Hasao, Goalpara, Golahgat, Hailakandi, Kamrup (RandL), Karbi Anglong, Karimganj, Kokrajhar, Lakhimpur, Morigaon, Nagaon, Sivasagar, Sonitpur, Tinsukia, Udalguri
4	Bihar	Araria, Arwal, Aurangabad, Banka, Buxur, Gopalganj, Katihar, Kishanganj, Lakhisarai, Madhubani, Medhepura, Sheohar, Sitamarhi, Supaul
5	Chhatisgarh	Gariyaband, Balodabazaar, Mahasamund, Durg, Balodabazaar, Bantera, Rajnandgaon, Kabirdham, Jagdalpur, Kondagaon, Kaker, Dantewada, Sukma, Narayanpur, Bijapur, Bilaspur, Mungeli, Korba, Janjgir, Raigarh, Surguja, Surajpur, Balrampur, Koriya, Jashpur
6	Gujarat	Amreli, Anand, Bharuch, Dohad, Gandhinagar, Jamnagar, Kachchh, Navsari, Patan, Porbandar, Surendranagar
7	Haryana	Bhiwani
8	Himachal Pradesh	Bilaspur, Chamba, Hamirpur, Kangra, Kinnaur, Kullu, Lahaul and Spiti, Mandi, Shimla, Sirmaur, Solan
9	Jammu and Kashmir	Anantnag, Baramula, Budgam, Doda, Kupwara, Leh, Poonch, Pulwama, Rajouri, Udhampur
10	Jharkhand	Chatra, Deoghar, Dhanbad, Dumka, Garhwa, Godda, Gumla, Hazaribagh, Jamtara, Latehar, Lohardaga, Pakur, Palamau, Ranchi, Sahebganj, Saraikela, Simdega
11	Karnataka	Bagalkote, Ballari, Bidar, Chamarajnagar, Chikkaballapura, Chikkamagaluru, Chitradurga, Davangere, Dharwad, Gadag, Haveri, Kalaburagi, Kodagu, Koppal, Mysuru, Raichur, Yadgiri
12	Kerala	Ernakulam, Idukki, Kannur, Kasaragod, Kollam, Kottayam, Kozhikode, Malappuram, Palakkad, Pathanamthitta, Thiruvananthapuram, Wayanad

13	Madhya Pradesh	Anuppur, Ashoknagar, Balaghat, Barwani, Betul, Bhind, Bhopal, Burhanpur, Chhatarpur, Chhindwara, Damoh, Datia, Dhar, Dindori, Harda, Hoshangabad, Jabalpur, Jhabua, Katni, Mandla, Narsimhapur, Panna, Raisen, Rajgarh, Rewa, Sagar, Satna, Sehore, Seoni, Shahdol, Shajapur, Sidhi, Umaria, Vidisha
14	Maharashtra	Ahmadnagar, Akola, Amravati, Aurangabad, Bhandara, Bid, Buldana, Chandrapur, Dhule, Gadchiroli, Gondiya, Hingoli, Jalgaon, Jalna, Kolhapur, Latur, Nagpur, Nanded, Nandurbar, Osmanabad, Parbhani, Pune, Raigarh, Ratnagiri, Sangli, Satara, Sindhudurg, Solapur, Thane, Wardha, Washim, Yavatmal
15	Manipur	Bishnupur, Chandel, Churachandpur, Imphal East, Imphal West, Senapati, Tamenglong, Thoubal, Ukhrul
16	Meghalaya	East Garo Hills, East Khasi Hills, Jaintia Hills, Ribhoi, South Garo Hills, West Garo Hills, West Khasi Hills
17	Mizoram	Aizawl, Champhai, Kolasib, Lawngtlai, Lunglei, Mamit, Saiha, Serchhip
18	Nagaland	Kiphire, Kohima, Longleng, Mokokchung, Mon, Peren, Phek, Tuensang, Wokha, Zunheboto
19	Orissa	Anugul, Bargarh, Bhadrak, Balangir, Boudh, Deogarh, Dhenkanal, Gajapati, Ganjam, Jajpur, Jharsuguda, Kalahandi, Kendrapara, Keonjhar, Koraput, Malkangiri, Mayurbhanj, Nabarangpur, Nayagarh, Nuapada, Phulbani, Rayagada, Sambalpur, Sonapur, Sundargarh
20	Punjab	Barnala, Moga, Muktsar, Shahid Bhagat Singh Nagar, Tarn Taran
21	Rajasthan	Ajmer, Alwar, Banswara, Baran, Barmer, Bharatpur, Bhilwara, Bikaner, Bundi, Chittorgarh, Churu, Dausa, Dholpur, Dungarpur, Ganganagar, Hanumangarh, Jaipur, Jaisalmer, Jalore, Jhalawar, Jhunjhunu, Jodhpur, Karauli, Kota, Nagour, Pali, Pratapgarh, Rajsamand, S. Madhopur, Sikar, Sirohi, Tonk, Udaipur

22	Sikkim	North Sikkim, South Sikkim, West Sikkim
23	Tamil Nadu	Kanniyakumari, Perambalur, Ramanathapuram, Sivagangai, Theni, Thoothukkudi, Tiruchirappalli, Virudhunagar
24	Telangana	Adilabad, Hyderabad, Mahbubnagar
25	Tripura	Dhalai, North Tripura, South Tripura, West Tripura
26	Uttar Pradesh	Aligarh, Ambedkar Nagar, Auraiya, Bahraich, Ballia, Banda, Chitrakoot, Etawah, Fatehpur, Hamirpur, Hardoi, Jalaun, Kanpur Dehat, Kanpur Nagar, Kaushambi, Mainpuri, Shravasti
27	Uttarakhand	Almora, Bageshwar, Chamoli, Champawat, Dehradun, Garhwal, Pithoragarh, Rudrapur, Tehri Garhwal, Uttarkashi
28	West Bengal	Bankura, Dakshin Dinajpur, Darjiling, Jalpaiguri, Cooch Behar, Maldah, Paschim Medinipur, Purba Medinipur, Puruliya, South Twenty Four Parganas, Uttar Dinajpur

STATEMENT- III

State-wise and Institution-wise Numbers of Drones approved /distributed under Sub Mission on Agricultural Mechanization (SMAM)

S. No.	State	No. of drones for distribution to individual farmers	Number of Drones for distribution to the CHCs	Number of drones for demonstration
1.	Andhra Pradesh	-	1475	-
2.	Arunachal Pradesh	2	-	-
3.	Bihar	5	-	-
4.	Chhattisgarh	-	50	-

5.	Karnataka	-	7	-
6.	Kerala	24	-	-
7.	Madhya Pradesh	300	-	-
8.	Maharashtra	17	25	-
9.	Manipur	-	4	-
10.	Nagaland	-	2	-
11.	Tamil Nadu	10	-	-
12.	Uttar Pradesh	158	-	-
13.	Uttarakhand	2	32	-
14.	West Bengal	4	-	-
15.	Puducherry	5	-	-
16.	Indian Council of Agricultural Research (ICAR)	-	-	170
17.	Agricultural Universities including State Agricultural Universities	-	-	33
18.	Krishi Vigyan Kendras (KVKs)	-	-	93
	Total	527	1595	296

MILK PRODUCTS

1308. SHRI SASIKANTH SENTHIL:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) whether the Government is aware of the low productivity in milk production despite India having the largest livestock population globally, and if so, the factors identified for this issue;

- (b) the measures being to improve the nutrition, management practices, and genetic potential of local cattle breeds to enhance milk yield;
- (c) whether any initiatives are being implemented to promote scientific breeding and improve fodder quality in the country, and if so, the details thereof;
- (d) the steps being taken to provide training and support to dairy farmers in adopting best practices to improve livestock productivity; and
- (e) the targets set by the Government to increase the average annual milk yield per animal to meet or exceed the global average, and the timeline for achieving the same?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) and (e) The productivity of Indigenous bovine breeds in the country is low compared to advanced dairy nations globally and this is mainly due to low genetic potential of dairy animals and animals are maintained on low plane of nutrition. However, the total productivity of Bovines in the country has increased from 1640 kilograms per animal per year in 2014-15 to 2072 kilograms per animal per year in 2023-24 that is by 26.34% which is the highest productivity gain by any country in the world. The productivity of the indigenous and non-descript cattle has increased from 927 kilograms per animal per year in 2014-15 to 1292 kilograms per animal per year in 2023-24 that is by 39.37 %. The productivity of the buffaloes has increased from 1880 kilograms per animal per year in 2014-15 to 2161 kilograms per animal per year in 2023-24 that is by 14.94%. Milk production in the country has increased from 146.31 Million Tonnes in 2014-15 to 239.30 Million Tonnes in 2023-24 that is by 63.55 % during the last 10 years. Rashtriya

Gokul Mission envisages to achieve productivity of bovines upto 3000 kilograms of milk per animal per year by 2030.

(b) to (d) In order to complement and supplement the efforts of the States and Union Territories to improve the nutrition, management practices, genetic potential of local cattle breeds and to provide training and support to dairy farmers in adopting best practices, the details of the steps undertaken and schemes being implemented by Government of India is as under:

1. Rashtriya Gokul Mission: The Department of Animal Husbandry and Dairying is implementing Rashtriya Gokul Mission since December 2014 for development and conservation of indigenous bovine breeds, genetic upgradation of bovine population and enhancement of milk production and productivity of bovines. Following efforts are being made under the scheme to enhance milk production and productivity of bovines:

(i) Nationwide Artificial Insemination Program: Under the Rashtriya Gokul Mission, the Department of Animal Husbandry and Dairying is expanding artificial insemination coverage to boost the milk production and productivity of bovines, including indigenous breeds.

(ii) Progeny Testing and Pedigree Selection: This program aims to produce high genetic merit bulls, including bulls of indigenous breeds. Progeny testing is implemented for Gir, Sahiwal breeds of cattle, and Murrah, Mehsana breeds of buffaloes. Under the Pedigree selection programme Rathi, Tharparkar, Haryana, Kankrej breed of cattle and Jaffarabadi, Nili Ravi, Pandharpuri and Banni breed of buffalo are covered.

(iii) Implementation of In-Vitro Fertilization (IVF) Technology: To propagate elite animals of indigenous breeds, the Department has established 22 IVF laboratories. The technology has

important role in genetic upgradation of bovine population in single generation. Further, to deliver technology at reasonable rates to farmers Government has launched IVF media.

(iv) Sex-Sorted Semen Production: The Department has established sex sorted semen production facilities at 5 government semen stations located in Gujarat, Madhya Pradesh, Tamil Nadu, Uttarakhand and Uttar Pradesh. 3 private semen stations are also producing sex sorted semen doses.

(v) Genomic Selection: To accelerate genetic improvement of cattle and buffaloes, the Department has developed unified genomic chips—Gau Chip for indigenous cattle and Mahish Chip for buffaloes—specifically designed for initiating genomic selection in the country.

(vi) Multi-purpose Artificial Insemination Technicians in Rural India (MAITRIs): Under the scheme MAITRIs are trained and equipped to deliver quality Artificial Insemination services at farmers' doorstep.

(vii) Accelerated Breed Improvement Programme using sex sorted semen: This program aims to produce female calves with up to 90% accuracy, thereby enhancing breed improvement and farmers' income. Farmers receive support for assured pregnancy upto 50% of the cost of sex sorted semen.

(viii) Accelerated Breed Improvement Programme using In-Vitro Fertilization (IVF) technology: This technology is utilized for the rapid genetic upgradation of bovines and an incentive of Rs 5,000 per assured pregnancy is made available to farmers interested in taking up IVF technology.

2. National Livestock Mission (NLM): National Livestock Mission (NLM) aims to create employment generation, entrepreneurship development, increase in per-animal productivity and

thus targeting increased production of meat, goat milk, egg and wool under the umbrella scheme Development Programme. The scheme envisages following three submissions: (i) Sub-Mission on Breed Development of Livestock and Poultry; (ii) Sub-Mission on Feed and Fodder Development and (iii) Sub-Mission on Innovation, Extension. Details of the activities covered under these submissions are as under:

(A) Sub-mission on Breed Development of Livestock and Poultry: This Sub-Mission has following activities: (I) Establishment of Entrepreneurs for breed development: under this activity following sub activities are included (i) Establishment of Entrepreneurs for breed development of Rural Poultry and (ii) Establishment of Entrepreneur for breed development in small ruminant sector (sheep and goat farming). (II) Genetic Improvement of Sheep and Goat breeds: under this activity following are the sub activities: (i) Establishment of Regional Semen Production Laboratory and Semen Bank for sheep and goat; (ii) Establishment of State Semen Bank; (iii) Propagation of Artificial Insemination through existing cattle and buffalo Artificial Insemination centers and (iv) Import of exotic sheep and goat germplasm. (III) Promotion of Piggery Entrepreneur. (IV) Genetic Improvement of Pig breeds: Under this activity following activities are implemented: (i) Establishment of pig semen collection and processing lab and (ii) Import of exotic pig germplasm. (V) Establishment of Entrepreneurs for horse, donkey, mule and camel. (VI) Genetic Improvement of Horse, Donkey, Mule, Camel: (i) Regional Semen Station for Horse, donkey and camel; (ii) Nucleus Breed Farm for Conservation of Horse/Donkey/Camel germplasm and (iii) Breed Registration Society.

(B) Sub-Mission on feed and fodder development: The Sub-Mission of the feed and fodder is covering the following activities: (I) Assistance for quality Fodder seed production. (II)

Entrepreneurial activities in feed and fodder. (III) Establishment of Entrepreneurs for Fodder Seed processing Infrastructure (processing and grading unit/ fodder seed storage godown). (IV) Fodder production from Non-Forest Wasteland / Rangeland / Non-arable Land” and “Fodder Production from Forest Land.

(C) Sub Mission on Innovation and Extension: Under this Sub-Mission the following are the activities: (I) Research and Development and innovations. (II) Extension activities. (III) Livestock Insurance programme.

3. National Programme for Dairy Development: This scheme focuses on creating dairy infrastructure for the procurement, processing, and marketing of milk and milk products in the cooperative dairy sector inter alia training and awareness programs for dairy farmers, input services such as cattle-feed and mineral mixtures, and assistance for quality testing of milk and milk products, thereby improving the economic condition of dairy farmers enrolled in cooperatives.

4. Livestock Health and Disease Control (LH and DC): The scheme is implemented for providing assistance for control of animal diseases like Foot and Mouth Disease, Brucellosis and also to provide assistance to State Governments for Control of other infectious diseases of livestock including dairy animals. Mobile Veterinary Units are established under the scheme to deliver quality livestock health services at farmers doorstep. Under the vaccination programme: (i) more than 100 crore vaccinations have been done against FMD including 35 crore vaccination performed during current year; and (ii) about 4.3 crore calves vaccinated against Brucellosis under brucellosis control programme including 1.3 crore calves vaccinated during current year. Under the component of Establishment and Strengthening of Veterinary Hospitals and

Dispensaries (ESVHD- MVU), 100% financial assistance is provided towards procurement and customization of Mobile Veterinary Units (MVUs) with recurring operational expenditure in the ratio of 90:10 for North Eastern and Himalayan States; 60% for other States, and 100% for UTs for delivery of veterinary healthcare services through Mobile Veterinary Units (MVUs) through a Toll-Free Number (1962) at farmers' doorsteps which include disease diagnosis, treatment, vaccination, minor surgical interventions, audio-visual aids and extension services. So far, 4016 MVUs are operational in 28 states and 65 lakh farmers benefitted. This helps in increasing productivity

5. Animal Husbandry Infrastructure Development Fund (AHIDF) The scheme is to facilitate incentivisation of investments to establish (i) Dairy processing and product diversification infrastructure, (ii) Meat processing and product diversification infrastructure and (iii) Animal Feed Plant (iv) Breed Improvement Technology and Breed Multiplication Farm, (v) Veterinary Vaccine and Drugs production facilities, (vi) Animal waste to wealth management (Agri-waste Management). Keeping in view of the success of AHIDF, the erstwhile Dairy Processing Infrastructure Development Fund has been subsumed with the AHIDF on 01.02.2024. Now total size of the fund is Rs 29110 cr.

The Department of Animal Husbandry and Dairying is implementing Centrally Sponsored Scheme National Livestock Mission with a Sub-Mission on Feed and Fodder Development. Under the Submission, fodder development activity is undertaken through strengthening of fodder seed chain (Breeder-Foundation-Certified) thereby improving the availability of certified/quality fodder seeds required for production of high quality and nutritious fodder. Approx. 1.03 lakh Tons of fodder seeds were produced under the Component Assistance for

Quality Fodder Seeds Production since 2021-22 with release of funds of Rs.636.83 crores. The details of the progress under the component is given in the enclosed **Statement**.

Indian Council of Agricultural Research (ICAR)- Indian Grassland and Fodder Research Institute (IGFRI) Jhansi along with its All India Co-ordinated Research Project (AICRP) on Forage Crops and Utilization with 22 coordinated centers located in 21 states of the country are dedicatedly working on development of high yielding and nutritious fodder crop varieties for different agro-climatic conditions of the country and many varieties have been released for cultivation. Different approaches of crop improvement viz. speed breeding, apomixes; gene editing, SS markers, transgenic etc. are being used to develop high yielding trait specific cultivars. Major thrust are being placed for the development of varieties with attributes of high yielding, nutritionally superior, climatically resilient and resistant for different biotic factor. Till now more than 400 improved varieties in 40 fodder crops has been developed for different parts of the country and out of these about 200 varieties are in seed production chain. During last five years (2019-2024) nutritionally better and high yielding 86 varieties/ hybrids in 17 fodder crops have been identified/ notified for the cultivation in different agro-climatic regions of the country.

STATEMENT

Progress under component Assistance for Quality Fodder seeds Production under realign National Livestock Mission (NLM)

I. Physical Progress - Year and Class wise Fodder Seed Production (Qtls)

Class of seeds	2021-22	2022-23	2023-24	2024-25	Total
Breeder	530.13	0	0	0	530.13
Foundation	6120.87	21864.75	15312.89	12832.06	56130.57
Certified	104852.2	303222.4	407874.5	159383.0	975332.1

Total	111503.2	325087.2	423187.4	172215.1	1031993

II. Financial Progress – Year-wise Release of funds

Year	Release of funds (Rs.in crores)
2021-22	100.44
2022-23	159.99
2023-24	156.07
2024-25 (As on 4.2.2025)	220.31
Total Releases	636.83

एएचडीआई का विकास

1309. डॉ. लता वानखेड़े:

क्या मत्स्यपालन, पशुपालन और डेयरी मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा देश में पशुपालन और डेयरी उद्योग के विकास के लिए कार्यान्वित की जा रही योजनाओं और कार्यक्रमों का ब्यौरा क्या है;

(ख) क्या ग्रामीण क्षेत्रों में पशुपालन के लिए कोई विशेष पहल की गई है;

(ग) पशुपालकों और डेयरी किसानों की आय पर उक्त योजनाओं के प्रभाव का ब्यौरा क्या है; और

(घ) क्या इस संबंध में ग्रामीण अर्थव्यवस्था में सुधार हुआ है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह):

(क) और (ख) पशुपालन और डेयरी उद्योग को विकसित करने के लिए, पशुपालन और डेयरी विभाग, भारत सरकार द्वारा ग्रामीण क्षेत्रों सहित राज्यों और संघ राज्य क्षेत्रों में निम्नलिखित पहलें, योजनाएं और कार्यक्रम कार्यान्वित किए जा रहे हैं :

1. राष्ट्रीय गोकुल मिशन: पशुपालन और डेयरी विभाग राष्ट्रीय गोकुल मिशन को क्रियान्वित कर रहा है। देशी नस्लों के विकास और संरक्षण, बोवाईन आबादी के आनुवंशिक उन्नयन और और बोवाईन पशुओं के दूध उत्पादन और

उत्पादकता को बढ़ाने के लिए दिसंबर 2014 से राष्ट्रीय गोकुल मिशन कार्यान्वित किया जा रहा है। बोवाइन पशुओं के दूध उत्पादन और उत्पादकता को बढ़ाने के लिए इस योजना के तहत निम्नलिखित कदम उठाए गए हैं:

(i) राष्ट्रव्यापी कृत्रिम गर्भाधान कार्यक्रम: राष्ट्रीय गोकुल मिशन के तहत, पशुपालन और डेयरी विभाग, भारत सरकार देशी नस्लों सहित बोवाइन पशुओं के दूध उत्पादन और उत्पादकता को बढ़ावा देने के लिए कृत्रिम गर्भाधान कवरेज का विस्तार कर रहा है। आज तक, 8.32 करोड़ पशुओं को कवर किया गया है, जिसमें 12.20 करोड़ कृत्रिम गर्भाधान किए गए हैं, जिससे 5.19 करोड़ किसान लाभान्वित हुए हैं।

(ii) संतति परीक्षण और नस्ल चयन: इस कार्यक्रम का उद्देश्य उच्च आनुवंशिक गुणता वाले सांडों का उत्पादन करना है। जिसमें देशी नस्लों के सांड भी शामिल हैं। गिर, साहीवाल नस्ल के गोपशुओं और मुराह, मेहसाणा नस्ल के भैंसों के लिए संतति परीक्षण कार्यान्वित किया गया है। नस्ल चयन कार्यक्रम के तहत राठी, थारपारकर, हरियाना, कंकरेज नस्ल की गायें तथा जाफराबादी, नीली रावी, पंढरपुरी और बन्नी नस्ल की भैंसे शामिल हैं। अब तक 3,988 उच्च आनुवंशिक गुणता वाले सांडों का उत्पादन किया गया है तथा उन्हें सीमन उत्पादन के लिए शामिल किया गया है।

(iii) इन-विट्रो फर्टिलाइजेशन (आईवीएफ) तकनीक का कार्यान्वयन: देशी नस्लों के उत्कृष्ट पशुओं के प्रजनन के लिए, विभाग ने 22 आईवीएफ प्रयोगशालाएं स्थापित की हैं। यह तकनीक एक ही पीढ़ी में बोवाईन आबादी के आनुवंशिक उन्नयन में महत्वपूर्ण भूमिका निभाती है। इसके अलावा, किसानों को उचित दरों पर तकनीक उपलब्ध कराने के लिए सरकार ने देशी रूप से विकसित आईवीएफ मीडिया आरंभ किया है।

(iv) सेक्स-सॉर्टेड सीमन उत्पादन: पशुपालन और डेयरी विभाग, भारत सरकार ने गुजरात, मध्य प्रदेश, तमिलनाडु, उत्तराखंड और उत्तर प्रदेश में स्थित 5 सरकारी सीमन केंद्रों पर सेक्स-सॉर्टेड सीमन उत्पादन सुविधाएं की स्थापित की हैं। 3 निजी सीमन केंद्र भी सेक्स-सॉर्टेड सीमन खुराकों का उत्पादन कर रहे हैं। अब तक उच्च आनुवंशिक गुणता वाले सांडों से 1.15 करोड़ सेक्स-सॉर्टेड सीमन खुराक का उत्पादन किया गया है और कृत्रिम गर्भाधान के लिए उपलब्ध कराया गया है।

(v) जीनोमिक चयन: गोपशु और भैंसों के आनुवंशिक सुधार में तेजी लाने के लिए, पशुपालन और डेयरी विभाग, भारत सरकार ने एकीकृत जीनोमिक चिप्स विकसित की हैं - देशी गोपशुओं के लिए गौ चिप और भैंसों के लिए महिष चिप – जो विशेष रूप से देश में जीनोमिक चयन शुरू करने के लिए डिज़ाइन की गई हैं।

(vi) ग्रामीण भारत में बहुउद्देश्यीय कृत्रिम गर्भाधान तकनीशियन (मैत्री): इस योजना के तहत मैत्री को किसानों के द्वार पर गुणवत्तापूर्ण कृत्रिम गर्भाधान सेवाएं देने के लिए प्रशिक्षित और आवश्यक उपकरण से युक्त किया जाता है। राष्ट्रीय गोकुल मिशन के अंतर्गत विगत 3 वर्षों के दौरान 38,736 मैत्री को प्रशिक्षित और उपकरण से युक्त किया गया है।

(vii) सेक्स-सॉर्टेड सीमन का उपयोग करके त्वरित नस्ल सुधार कार्यक्रम: इस कार्यक्रम का उद्देश्य 90% तक सटीकता के साथ बछड़ियों का उत्पादन करना है, जिससे नस्ल सुधार और किसानों की आय में वृद्धि हो। किसानों को सेक्स-सॉर्टेड सीमन की लागत के 50% तक सुनिश्चित गर्भाधान के लिए सहायता मिलती है। अब तक, इस कार्यक्रम से 341,998 किसान लाभान्वित हुए हैं। सरकार ने किसानों को उचित दरों पर सेक्स-सॉर्टेड सीमन उपलब्ध कराने के लिए देश में विकसित सेक्स-सॉर्टेड सीमन तकनीक प्रारंभ की है।

(viii) इन-विट्रो फर्टिलाइजेशन (आईवीएफ) तकनीक का उपयोग करते हुए त्वरित नस्ल सुधार कार्यक्रम: इस तकनीक का उपयोग बोवाइन पशुओं के तीव्र आनुवंशिक उन्नयन के लिए किया जाता है और आईवीएफ तकनीक अपनाने में रुचि रखने वाले किसानों को प्रत्येक सुनिश्चित गर्भाधान पर 5,000 रुपये की प्रोत्साहन राशि उपलब्ध कराई जाती है।

2. राष्ट्रीय पशुधन मिशन (एनएलएम): पशुपालन और डेयरी विभाग, भारत सरकार वित्तीय वर्ष 2014-15 से एनएलएम योजना को कार्यान्वित कर रहा है। क्षेत्र की वर्तमान आवश्यकता को देखते हुए एनएलएम योजना को वित्तीय वर्ष 2021-22 से संशोधित और पुनर्संरचित किया गया है। राष्ट्रीय पशुधन मिशन (एनएलएम) की संशोधित योजना का उद्देश्य रोजगार सृजन, उद्यमिता विकास, प्रति पशु उत्पादकता में वृद्धि करना और इस प्रकार अम्ब्रेला योजना विकास कार्यक्रम के तहत मांस, बकरी के दूध, अंडे और ऊन के उत्पादन में वृद्धि करना है। इस योजना में निम्नलिखित तीन उप-मिशन शामिल हैं (i) पशुधन और पोल्ट्री नस्ल विकास संबंधी उप-मिशन; (ii) आहार और चारा विकास संबंधी उप-

मिशन और (iii) नवाचार और विस्तार संबंधी उप-मिशन। इन उप-मिशनों के अंतर्गत शामिल कार्यकलापों का विवरण निम्नानुसार है:

(i) पशुधन और कुक्कुट के नस्ल विकास पर उप-मिशन: इस उप-मिशन में निम्नलिखित कार्यकलाप हैं

कार्यकलाप I: (i) ग्रामीण पोल्ट्री के नस्ल विकास के लिए उद्यमियों की स्थापना: पैरेंट फार्म (1000 पक्षी) की स्थापना के लिए व्यक्ति, स्वयं सहायता समूह (एसएचजी)/किसान उत्पादक संगठनों (एफपीओ)/किसान सहकारी समितियों (एफसीओ)/संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को 2500 लाख रुपये तक की 50% पूंजी सब्सिडी प्रदान की जाती है; और (ii) जुगाली करने वाले छोटे पशु क्षेत्र (भेड़ और बकरी पालन) में नस्ल विकास के लिए उद्यमी की स्थापना: भेड़ और बकरी प्रजनन इकाई स्थापित करने के लिए व्यक्ति, स्वयं सहायता समूह (एसएचजी)/किसान उत्पादक संगठन (एफपीओ)/किसान सहकारी समितियां (एफसीओ)/संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को न्यूनतम 100 मादा और 10 नर तथा अधिकतम 500 मादा और 25 नर रखने पर 50.00 लाख रुपये तक की 50% पूंजीगत सब्सिडी प्रदान की जाती है।

कार्यकलाप II : भेड़ और बकरी की नस्लों का आनुवंशिक सुधार: इस कार्यकलाप के अंतर्गत निम्नलिखित उप-कार्यकलाप हैं: (i) भेड़ और बकरी के लिए क्षेत्रीय सीमन उत्पादन प्रयोगशाला और सीमन बैंक की स्थापना: भेड़ और बकरी के लिए क्षेत्रीय सीमन केन्द्र की स्थापना के लिए पात्र संबंधित राज्य को केंद्रीय हिस्से के रूप में 400.00 लाख रुपये तक की एकमुश्त अनुदान सहायता प्रदान की जाती है; (ii) राज्य सीमन बैंक की स्थापना: बकरे के हिमित सीमन को संग्रहीत करने और वितरित करने हेतु मौजूदा गोपशु और भैंस सीमन बैंक को सुदृढ़ करने के लिए राज्य को 10.00 लाख रुपये तक की एकमुश्त सहायता प्रदान की जाती है; (iii) मौजूदा गोपशु और भैंस कृत्रिम गर्भाधान केंद्रों के माध्यम से कृत्रिम गर्भाधान का प्रचार: बकरे के हिमित वीर्य को बढ़ावा देने के लिए मौजूदा गोपशु एआई केंद्रों को बकरे एआई केंद्र बनाने संबंधी सुदृढ़ीकरण के लिए आवश्यक उपकरणों की खरीद के लिए प्रत्येक कृत्रिम गर्भाधान (एआई) केंद्र को एक मुश्त 7000/- रुपये तक की सहायता और (iv) विदेशी भेड़ और बकरी जर्मप्लाज्म का आयात: नॉन-डिस्क्रिप्ट पशुओं की उत्पादकता बढ़ाने के लिए भेड़ और बकरी जर्मप्लाज्म के आवश्यकता आधारित आयात हेतु राज्य पशुपालन विभाग को सहायता प्रदान की जाती है।

कार्यकलाप III : सूअर पालन उद्यमी को बढ़ावा: व्यक्ति/स्वयं सहायता समूह (एसएचजी)/किसान उत्पादक संगठन (एफपीओ)/किसान सहकारी समितियों (एफसीओ)/संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को 30.00 लाख रु. तक की एकमुश्त 50% पूंजीगत सब्सिडी प्रदान की जाती है।

कार्यकलाप IV : सुअर की नस्लों का आनुवंशिक सुधार: इस कार्यकलाप के अंतर्गत निम्नलिखित कार्यकलाप कार्यान्वित किए जाते हैं: (i) सुअर सीमन संग्रह और प्रसंस्करण प्रयोगशाला की स्थापना: कृत्रिम गर्भाधान के लिए उच्च गुणवत्ता वाले तरल सूअर सीमन का उत्पादन करने हेतु सरकारी सुअर फार्म में सीमन प्रसंस्करण प्रयोगशाला स्थापित करने के लिए पशुपालन विभाग को 150 लाख रुपये तक की एकमुश्त सहायता प्रदान की जाती है। इसके अतिरिक्त, सीमन के पहली बार प्रसंस्करण के लिए उपभोग्य सामग्रियों, दवाओं, रसायनों आदि की खरीद के लिए एकमुश्त आवर्ती व्यय के रूप में 30 लाख रुपये प्रदान किए जाते हैं और (ii) विदेशी सुअर जर्मप्लाज्म का आयात: केंद्र सरकार नॉन-डिस्क्रिप्ट पशुओं की उत्पादकता बढ़ाने और प्रति पशु मांस उत्पादन बढ़ाने के लिए अच्छी गुणवत्ता वाले संकर नस्ल के पशुओं का उत्पादन करने के लिए सुअर जर्मप्लाज्म के आवश्यकता आधारित आयात हेतु राज्यों की सहायता कर रही है।

कार्यकलाप V: घोड़े, गधे, खच्चर और ऊंट के लिए उद्यमियों की स्थापना: व्यक्ति, स्वयं सहायता समूहों (एसएचजी)/किसान उत्पादक संगठनों (एफपीओ)/किसान सहकारी समितियों (एफसीओ)/संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को 50.00 लाख रुपये तक की 50% पूंजीगत सब्सिडी प्रदान की जाती है।

कार्यकलाप VI: घोड़े, गधे, खच्चर, ऊंट का आनुवंशिक सुधार: (i) घोड़े, गधे और ऊंट के लिए क्षेत्रीय सीमन स्टेशन: देशी घोड़े, गधे, खच्चर और ऊंट के लिए सीमन स्टेशन की स्थापना हेतु राज्य सरकार को 10 करोड़ रु. तक की एकमुश्त अनुदान सहायता प्रदान की जाती है; (ii) घोड़े/गधे/ऊंट जर्मप्लाज्म के संरक्षण के लिए न्यूक्लियस ब्रीड फार्म: पशुओं के इन-सीटू और एक्स-सीटू संरक्षण के लिए उत्कृष्ट पशुओं के साथ घोड़े, ऊंट, गधे के लिए न्यूक्लियस प्रजनन फार्म की स्थापना हेतु राज्य सरकारों को 10 करोड़ रु. तक की एकमुश्त अनुदान सहायता प्रदान की जाती है और (iii) नस्ल पंजीकरण सोसायटी: घोड़े, ऊंट और गधे के लिए नस्ल पंजीकरण सोसायटी की स्थापना हेतु 100% सहायता प्रदान की जाती है।

(ii) आहार और चारा विकास हेतु उप-मिशन: आहार और चारा संबंधी उप-मिशन में निम्नलिखित कार्यकलाप शामिल हैं:

कार्यकलाप I: गुणवत्ता वाले चारा बीज उत्पादन के लिए सहायता: केंद्रीय और राज्य सरकार के संस्थानों द्वारा चारा बीज उत्पादन की सभी श्रेणियों के उत्पादन के लिए 100% प्रोत्साहन;

कार्यकलाप II: आहार और चारे में उद्यमशीलता संबंधी कार्यकलाप: व्यक्ति, एसएचजी, एफसीओ, जेएलजी, एफपीओ, डेयरी सहकारी समिति, धारा 8 कंपनियों को घास/साइलेज/कुल मिश्रित राशन (टीएमआर)/चारा ब्लॉक जैसे मूल्य संवर्धन के लिए प्रोत्साहित करने के लिए एकमुश्त 50 लाख रुपये तक की 50% पूंजीगत सब्सिडी प्रदान की जाती है।

कार्यकलाप III: चारा बीज प्रसंस्करण अवसंरचना के लिए उद्यमियों की स्थापना (प्रसंस्करण और ग्रेडिंग इकाई/ चारा बीज भंडारण गोदाम): कंपनियों, स्टार्ट-अप/ एसएचजी/ एफपीओ/ एफसीओ/ जेएलजी/ सहकारी समितियों, धारा 8 कंपनियों और अन्य विश्वसनीय संगठनों को चारा बीज प्रसंस्करण अवसंरचना स्थापित करने के लिए 50 लाख रुपये तक की एकमुश्त 50% पूंजीगत सब्सिडी प्रदान की जाती है।

कार्यकलाप IV: गैर-वन बंजर भूमि/ रेंजलैंड/ गैर-कृषि योग्य भूमि से चारा उत्पादन और “वन भूमि से चारा उत्पादन: लवणीय, अम्लीय और भारी मिट्टी जैसी समस्याग्रस्त मिट्टी के वनस्पति आवरण को बढ़ाने के लिए अवक्रमित गैर-वन बंजर भूमि/ रेंजलैंड/ चरागाह/ गैर-कृषि योग्य भूमि और वन भूमि में विभिन्न चारे के उत्पादन के लिए केंद्रीय सहायता प्रदान की जाती है।

(iii) नवाचार और विस्तार संबंधी उप मिशन: इस उप-मिशन के अंतर्गत निम्नलिखित कार्यकलाप हैं:

कार्यकलाप I: अनुसंधान और विकास तथा नवाचार: भेड़, बकरी, पोल्ट्री, सुअर तथा चारा और आहार क्षेत्रों में अनुसंधान और विकास के लिए सरकारी संगठनों सहित विश्वसनीय संस्थाओं को 100% सहायता प्रदान की जाती है।

कार्यकलाप II: विस्तार कार्यकलाप: संगोष्ठी, प्रशिक्षण, क्षमता निर्माण, पशुपालक समूह, प्रजनक संघ और पशुधन मेलों जैसे आईईसी कार्यकलापों के माध्यम से योजना और पशुपालन संवर्धन के लिए सहायता प्रदान की जाती है।

कार्यकलाप III पशुधन बीमा कार्यक्रम: पशुओं के बीमा कवरेज के लिए प्रीमियम के हिस्से के लिए राज्य सरकार को 60:40 या 90:10 के आधार पर सहायता प्रदान की जाती है। लाभार्थी प्रीमियम का 15% हिस्सा साझा करता है।

3. राष्ट्रीय डेयरी विकास कार्यक्रम: यह योजना सहकारी डेयरी क्षेत्र में दूध और दूध उत्पादों की खरीद, प्रसंस्करण और विपणन के लिए डेयरी अवसंरचना के निर्माण पर केंद्रित है, जिसमें डेयरी किसानों के लिए प्रशिक्षण और जागरूकता कार्यक्रम, पशु-आहार और खनिज मिश्रण जैसी इनपुट सेवाएं और दूध तथा दूध उत्पादों की गुणवत्ता परीक्षण के लिए सहायता शामिल है, जिससे सहकारी समितियों में नामांकित डेयरी किसानों की आर्थिक स्थिति में सुधार होगा।

4. पशुधन स्वास्थ्य और रोग नियंत्रण (एलएच और डीसी): यह योजना खुरपका और मुंहपका रोग, ब्रुसेल्लोसिस जैसे पशु रोगों के नियंत्रण के लिए सहायता प्रदान करने और डेयरी पशुओं सहित पशुधन के अन्य संक्रामक रोगों के नियंत्रण के लिए राज्य सरकारों को सहायता प्रदान करने के लिए कार्यान्वित की गई है। किसानों के द्वार पर गुणवत्तापूर्ण पशुधन स्वास्थ्य सेवाएं देने के लिए इस योजना के अंतर्गत मोबाइल पशु चिकित्सा इकाइयां स्थापित की गई हैं। टीकाकरण कार्यक्रम के अंतर्गत : (i) एफएमडी के लिए 100 करोड़ से अधिक टीकाकरण किए गए हैं, जिसमें चालू वर्ष के दौरान किया गया 35 करोड़ टीकाकरण शामिल है; और (ii) ब्रुसेल्लोसिस नियंत्रण कार्यक्रम के तहत लगभग 4.3 करोड़ बछड़ों को ब्रुसेल्लोसिस के लिए टीका लगाया गया है। जिसके अंतर्गत चालू वर्ष के दौरान 1.3 करोड़ बछड़ों को लगाया गया टीका शामिल है। जिसमें पशु चिकित्सा अस्पतालों और औषधालयों की स्थापना और सुदृढ़ीकरण (ईएसवीएचडी-एमवीयू) घटक के तहत मोबाइल वेटेनरी इकाइयों (एमवीयू) की खरीद और कस्टमाइजेशन के लिए 100% वित्तीय सहायता प्रदान की जाती है। टोल फ्री नंबर (1962) द्वारा मोबाइल वेटेनरी इकाइयों (एमवीयू) के माध्यम से किसानों के द्वार पर पशुचिकित्सा स्वास्थ्य देखभाल सेवाएं देने के लिए उत्तर पूर्व और पर्वतीय राज्यों के लिए 90:10 के अनुपात में अन्य राज्यों के लिए 60% और संघ राज्य क्षेत्र के लिए 100% आवर्ती प्रचालन व्यय प्रदान किया जाता है, एमवीयू से स्वास्थ्य देखभाल सेवाओं में रोग निदान उपचार, टीकाकरण, लघु शल्य हस्तक्षेत्र, श्रव्य- दृश्य सहायक उपकरण और विस्तार सेवाएं शामिल हैं। अब तक 28 राज्यों में 4016 एमवीयू चालू हैं और 65 लाख किसान लाभान्वित हुए हैं।

5. पशुपालन अवसंरचना विकास निधि (एएचआईडीएफ) इस योजना का उद्देश्य (i) डेयरी प्रसंस्करण और उत्पाद विविधीकरण अवसंरचना, (ii) मांस प्रसंस्करण और उत्पाद विविधीकरण अवसंरचना और (iii) पशु चारा संयंत्र (iv)

नस्ल सुधार तकनीक और नस्ल वृद्धि फार्म, (v) पशु चिकित्सा टीका और औषधि उत्पादन सुविधाएं, (vi) पशु अपशिष्ट से संपत्ति प्रबंधन (कृषि अपशिष्ट प्रबंधन) स्थापित करने के लिए निवेश को प्रोत्साहित करना है। एएचआईडीएफ की सफलता को ध्यान में रखते हुए, पूर्ववर्ती डेयरी प्रसंस्करण अवसंरचना विकास निधि को दिनांक 01.02.2024 से एएचआईडीएफ में शामिल कर लिया गया है। अब निधि का कुल आकार 29110 करोड़ रुपये है।

6. भारतीय जीव-जंतु कल्याण बोर्ड (एडब्ल्यूबीआई): भारतीय जीव-जंतु कल्याण बोर्ड (एडब्ल्यूबीआई) के माध्यम से भारत सरकार निम्नलिखित योजनाएं कार्यान्वित कर रही हैं: (i) संकटग्रस्त पशुओं की देखभाल के लिए आश्रय गृह का प्रावधान और (ii) संकटग्रस्त आवारा पशुओं के रख-रखाव और उनके उपचार के लिए भारतीय जीव-जंतु कल्याण बोर्ड योजना, पशुओं के कल्याण के लिए मानव शिक्षा कार्यक्रम आदि।

(ग) और (घ) ग्रामीण अर्थव्यवस्था, पशुपालकों और डेयरी किसानों की आय में सुधार के लिए, पशुपालन और डेयरी विभाग, भारत सरकार द्वारा शुरू की गई योजनाओं तथा अन्य उपायों का प्रभाव इस प्रकार है:

देश में दूध उत्पादन वर्ष 2014-15 में 146.31 मिलियन टन से बढ़कर वर्ष 2023-24 में 239.30 मिलियन टन हो गया है, जो पिछले 10 वर्षों के दौरान 63.55% की वृद्धि है। देश में बोवाइन पशुओं की कुल उत्पादकता वर्ष 2014-15 में प्रति पशु प्रति वर्ष 1640 किलोग्राम से बढ़कर वर्ष 2023-24 में प्रति पशु प्रतिवर्ष 2072 किलोग्राम हो गई है, जो 26.34% की वृद्धि है। यह विश्व में किसी भी देश द्वारा की गई सबसे अधिक उत्पादकता वृद्धि है। देशी और नॉन-डिस्क्रिप्ट गोपशुओं की उत्पादकता वर्ष 2014-15 में प्रति पशु प्रतिवर्ष 927 किलोग्राम से बढ़कर वर्ष 2023-24 में प्रति पशु प्रति वर्ष 1292 किलोग्राम हो गई है, जो 39.37% की वृद्धि है। भैंसों की उत्पादकता वर्ष 2014-15 में प्रति पशु प्रति वर्ष 1880 किलोग्राम से बढ़कर वर्ष 2023-24 में प्रति पशु प्रति वर्ष 2161 किलोग्राम हो गई है, जो 14.94% की वृद्धि है।

पशुधन क्षेत्र वर्ष 2014-15 और वर्ष 2022-23 (स्थिर मूल्यों पर) के बीच 9.82% की चक्रवृद्धि वार्षिक वृद्धि दर (सीएजीआर) से बढ़ा है और यह देश के सबसे तेजी से बढ़ते क्षेत्रों में से एक है। कृषि और संबद्ध क्षेत्रों के क्षेत्रवार जीवीए के लिए राष्ट्रीय लेखा सांख्यिकी (एनएस) 2024 के अनुमानों के अनुसार, कुल कृषि और संबद्ध क्षेत्र जीवीए (स्थिर मूल्यों पर) में पशुधन का योगदान 24.32 प्रतिशत (वर्ष 2014-15) से बढ़कर 30.22 प्रतिशत (वर्ष 2022-23) हो गया

है। पशुधन क्षेत्र ने वर्ष 2022-23 में कुल जीवीए में 5.5 प्रतिशत का योगदान दिया। पशुधन क्षेत्र के उत्पादन का मूल्य वर्ष 2022-23 के दौरान वर्तमान मूल्य पर 17.25 लाख करोड़ रुपये (राष्ट्रीय लेखा सांख्यिकी 2024 के अनुसार) है। दूध के उत्पादन का मूल्य 11.16 लाख करोड़ रुपये से अधिक है, जो कृषि उपज में सबसे अधिक है और धान और गेहूं के संयुक्त मूल्य से भी अधिक है।

ऊपर उल्लिखित योजनाएं दूध की बढ़ती मांग को पूरा करने और दूध उत्पादन तथा बोवाईनों की उत्पादकता बढ़ाने में महत्वपूर्ण भूमिका निभा रही हैं और देश के ग्रामीण किसानों के लिए डेयरी को अधिक लाभकारी बना रही हैं। इन योजनाओं का लाभ दूध उत्पादन और बोवाईन पशुओं की उत्पादकता में वृद्धि के रूप में डेयरी से जुड़े सभी किसानों को मिल रहा है।

झारखंड में एचईसीएल का जीर्णोद्धार

1310. श्री राजेश रंजन:

क्या भारी उद्योग मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने झारखंड में हैवी इंजीनियरिंग कॉरपोरेशन लिमिटेड, रांची के जीर्णोद्धार के लिए कोई योजना बनाई है/बनाने का प्रस्ताव है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) क्या सरकार ने कर्मचारियों को लगभग तीन वर्षों से लंबित वेतन के भुगतान के लिए कोई ठोस कार्रवाई की है; और

(घ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

भारी उद्योग मंत्री; तथा इस्पात मंत्री (श्री एच.डी. कुमारास्वामी):

(क) जी नहीं।

(ख) उपर्युक्त भाग (क) के मद्देनजर प्रश्न नहीं उठता।

(ग) और (घ) हेवी इंजीनियरिंग कॉर्पोरेशन लिमिटेड (एचईसी) कंपनी अधिनियम के तहत पंजीकृत है। अतः, यह एक अलग विधिक इकाई है। इसलिए, कर्मचारियों को वेतन का भुगतान करने के लिए इसे अपने स्वयं के संसाधन जुटाने की आवश्यकता है।

लगातार घाटे के कारण एचईसी इस समय गंभीर वित्तीय संकट से जूझ रहा है, जिसके कारण कर्मचारियों को वेतन का भुगतान अनियमित हो गया है। चालू वित्तीय वर्ष 2024-25 में कर्मचारियों को साढ़े चार महीने का निवल वेतन दिया जा चुका है। वर्तमान में कर्मचारियों और अधिकारियों एवं पर्यवेक्षकों का संचयी बकाया वेतन क्रमशः 25 महीने और 29 महीने का है।

कृषि अवसंरचना में कमियां

1311. श्री भारत सिंह कुशवाह:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने देश के विभिन्न राज्यों में कृषि अवसंरचना में गंभीर कमियों की पहचान की है और यदि हां, तो तत्संबंधी राज्य-वार ब्यौरा क्या है;

(ख) वर्ष 2024-25 के दौरान अनुमोदित कृषि अवसंरचना परियोजनाओं की कुल संख्या कितनी है;

(ग) क्या कृषि भण्डारण सुविधाओं के आधुनिकीकरण के लिए कोई विशेष पहल शुरू की गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(घ) वर्ष 2024 के दौरान कृषि अवसंरचना के लिए निजी क्षेत्र से कितना निवेश जुटाया गया है; और

(ङ) कृषि अवसंरचना के विकास के लिए आबंटित निधि का राज्यवार ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) सरकार ने हितधारकों के साथ मूल्यांकन और परामर्श के माध्यम से विभिन्न राज्यों में कृषि इन्फ्रास्ट्राक्चर में गंभीर कमियों की पहचान की है। देश में फसलोपरांत प्रबंधन के इन्फ्रास्ट्राक्चर में मौजूदा कमी को दूर करने के उद्देश्य से, फार्म गेट स्टोरेज और लॉजिस्टिक्स इन्फ्रास्ट्राक्चर के निर्माण के माध्यम से देश में इन्फ्रास्ट्राक्चर को सुदृढ़ करने

के लिए वर्ष 2020-21 में कृषि अवसंरचना कोष (एआईएफ) की प्रमुख स्कीम शुरू की गई थी, ताकि किसान अपनी कृषि उपज को ठीक से संग्रहित तथा संरक्षित कर फसलोपरांत नुकसान और बिचौलियों की संख्या में कमी के साथ उन्हें बेहतर कीमत पर बाजार में बेच सकें। गोदामों, कोल्ड स्टोर, छंटाई और ग्रेडिंग इकाइयों, राईपनिंग चेंबर आदि जैसे बेहतर फसलोपरांत प्रबंधन के इन्फ्रास्ट्रक्चर से किसान सीधे उपभोक्ताओं के बड़े समूह को बेच सकेंगे और इस प्रकार, किसानों के लिए मूल्य प्राप्ति में वृद्धि होगी। इससे किसानों की कुल आय में वृद्धि होगी। इसके अतिरिक्त, एआईएफ स्कीम का उद्देश्य कृषि क्षेत्र के समग्र विकास में योगदान देकर कृषि पारिस्थितिकी तंत्र के सभी हितधारकों को लाभान्वित करना है। कृषि अवसंरचना कोष के तहत, ऋण संस्थानों के माध्यम से 1 लाख करोड़ रुपये के ऋण के लिए प्रावधान किया गया है जिसमें ऋणों पर 9% का ब्याज सीमा है। यह स्कीम वर्ष 2020-21 से 2032-33 तक कार्यान्वित है।

इस वित्तपोषण सुविधा के अंतर्गत सभी ऋणों पर 2 करोड़ रुपये की ऋण सीमा तक 3% प्रति वर्ष की दर से ब्याज छूट मिलती है। यह ब्याज छूट अधिकतम 7 वर्षों की अवधि के लिए उपलब्ध है। 2 करोड़ रुपये से अधिक के ऋणों के मामले में, ब्याज छूट 2 करोड़ रुपये तक सीमित है। इस वित्तपोषण सुविधा से पात्र उधारकर्ताओं के लिए माइक्रो और लघु उद्यमों के लिए क्रेडिट गारंटी फंड ट्रस्ट (सीजीटीएमएसई) योजना के अंतर्गत 2 करोड़ रुपये तक के ऋण के लिए क्रेडिट गारंटी कवरेज भी उपलब्ध है। इस कवरेज के लिए शुल्क सरकार द्वारा वहन किया जाता है।

केंद्रीय मंत्रिमंडल ने कृषि अवसंरचना कोष (एआईएफ) के विस्तार को मंजूरी दे दी है। मुख्य उपायों में पात्र गतिविधियों में प्राथमिक प्रसंस्करण के साथ एकीकृत द्वितीयक प्रसंस्करण परियोजनाएं और एआईएफ को पीएम-कुसुम घटक-ए के साथ एकीकृत करने सहित सभी पात्र लाभार्थियों के लिए व्यवहार्य सामुदायिक कृषि परिसंपत्तियों की अनुमति देना है। इसके अतिरिक्त, एफपीओ को ऋण गारंटी सहायता प्रदान करने की योजना में एनएबी संरक्षण को भी शामिल किया गया है।

राज्यों/संघ राज्य क्षेत्रों के कृषि एवं संबद्ध क्षेत्रों के उत्पादन के कुल मूल्य के अनुपात के आधार पर सभी राज्यों और संघ राज्य क्षेत्रों को 1 लाख करोड़ रुपये की लक्षित ऋण राशि आवंटित की गई है।

(ख) वर्ष 2024-25 के दौरान दिनांक 26.01.2025 तक स्वीकृत एग्री इन्फ्रास्ट्रक्चर परियोजनाओं की कुल संख्या का ब्यौरा निम्नानुसार है:-

(ग)

क्र.स.	परियोजना के प्रकार	स्वीकृत संख्या	स्वीकृत राशि
1	प्राथमिक प्रसंस्करण केंद्र	5,871	5,027
2	गोदाम	2,195	2,373
3	कोल्ड स्टोर और कोल्ड चेन	558	2,165
4	कस्टम हायरिंग सेंटर	10,090	1,474
5	छंटाई और ग्रेडिंग इकाई	721	559
6	साइलो	22	354
7	जैविक इनपुट उत्पादन	127	286
8	समग्र परियोजना	99	220
9	स्मार्ट और सटीक कृषि के लिए इन्फ्रास्ट्रक्चर	453	83
10	लॉजिस्टिक्स सुविधा	182	73
11	जैव उत्तेजक उत्पादन इकाइयाँ	23	175
12	पैकेजिंग इकाइयाँ	88	15
13	राईपनिंग चेंबर	24	14
14	फसलों के समूहों के लिए आपूर्ति श्रृंखला अवसंरचना	48	29
15	वैक्सिंग पौधे	1	1
16	फसलों के निर्यात समूहों के लिए आपूर्ति श्रृंखला अवसंरचना	2	3

17	अन्य	11,739	4,014
	कुल योग	32,243	16,862

(ग) से (ड.) मौजूदा इन्फ्रास्ट्रक्चर की कमियों को दूर करने और आधुनिकीकरण एवं कृषि भंडारण सुविधाओं सहित कृषि इन्फ्रास्ट्रक्चर में निवेश को बढ़ाने के लिए सरकार द्वारा की गई प्रमुख पहलों में 'कृषि अवसंरचना कोष', कृषि विपणन अवसंरचना (एएमआई), राष्ट्रीय कृषि बाजार (ई-नाम) स्कीम, समेकित बागवानी विकास मिशन (एमआईडीएच), राष्ट्रीय बागवानी मिशन (एनएचएम), राष्ट्रीय कृषि विकास योजना (आरकेवीवाई), कृषि यंत्रीकरण उप-मिशन (एसएमएम) आदि शामिल हैं।

दिनांक 26.1.2025 तक एआईएफ के तहत 92393 परियोजनाओं के लिए 56334 करोड़ रुपये मंजूर किए गए हैं। इन स्वीकृत परियोजनाओं से कृषि क्षेत्र में 91856 करोड़ रुपये का निवेश जुटाया गया है। वर्ष 2024 के दौरान एआईएफ के तहत 28782 करोड़ रुपये का निवेश जुटाया गया है।

एआईएफ के तहत स्वीकृत प्रमुख परियोजनाओं में 24,477 कस्टम हायरिंग सेंटर, 19,030 प्राथमिक प्रसंस्करण इकाइयां, 14,727 गोदाम, 3,430 छंटाई और ग्रेडिंग इकाइयां, 2,190 कोल्ड स्टोर परियोजनाएं, लगभग 28,539 अन्य प्रकार की फसलोपरांत प्रबंधन परियोजनाएं और व्यवहार्य कृषि परिसंपत्तियां शामिल हैं। एआईएफ योजना के तहत अब तक निर्मित गोदामों और कोल्ड स्टोरेज की संख्या का राज्यवार ब्यौरा संलग्न **विवरण-I** में दिया गया है और एग्री इन्फ्रास्ट्रक्चर के विकास के लिए आवंटित धनराशि का राज्यवार ब्यौरा संलग्न **विवरण -II** में दिया गया है।

विवरण -I

एआईएफ स्कीम के तहत अब तक निर्मित गोदामों और शीतगृहों की राज्यवार संख्या

1. एआईएफ के तहत कोल्ड स्टोर और कोल्ड चेन के लिए राज्यवार स्वीकृत ऋण

(राशि करोड़ रुपये में)

क्र.सं.	राज्य/संघ राज्य क्षेत्र	स्वीकृत सं.	स्वीकृत राशि
1	उत्तर प्रदेश	648	1988

2	गुजरात	234	1121
3	महाराष्ट्र	235	706
4	पंजाब	206	443
5	मध्य प्रदेश	124	415
6	पश्चिम बंगाल	99	406
7	कर्नाटक	91	345
8	जम्मू और कश्मीर	14	244
9	आंध्र प्रदेश	50	216
10	छत्तीसगढ़	62	168
11	हरियाणा	56	156
12	तेलंगाना	32	150
13	बिहार	36	148
14	राजस्थान	59	140
15	उत्तराखंड	22	83
16	तमिलनाडु	67	82
17	हिमाचल प्रदेश	36	80
18	केरल	46	48
19	झारखंड	25	38
20	ओडिशा	31	29
21	असम	8	26
22	चंडीगढ़	1	6

23	दिल्ली	3	3
24	गोवा	3	2
25	मणिपुर	2	0.4
	कुल योग	2190	7045

*जानकारी एआईएफ पोर्टल पर प्राप्त आवेदनों पर आधारित है।

2. एआईएफ के तहत गोदामों के लिए राज्यवार स्वीकृत ऋण

(राशि करोड़ रुपये में)

क्र.सं.	राज्य/संघ राज्य क्षेत्र	स्वीकृत सं.	स्वीकृत राशि
1	मध्य प्रदेश	4341	3999
2	महाराष्ट्र	1656	1550
3	कर्नाटक	1394	1343
4	तेलंगाना	694	769
5	उत्तर प्रदेश	1143	658
6	राजस्थान	656	643
7	आंध्र प्रदेश	636	543
8	गुजरात	570	516
9	हरियाणा	236	489
10	बिहार	515	482
11	तमिलनाडु	1399	419
12	छत्तीसगढ़	364	353
13	ओडिशा	245	244

क्र.सं.	राज्य/संघ राज्य क्षेत्र	स्वीकृत सं.	स्वीकृत राशि
14	पश्चिम बंगाल	378	228
15	पंजाब	115	135
16	उत्तराखंड	109	123
17	केरल	101	118
18	असम	78	102
19	झारखंड	46	53
20	जम्मू और कश्मीर	14	16
21	हिमाचल प्रदेश	28	15
22	मेघालय	1	6
23	त्रिपुरा	2	4
24	दिल्ली	2	4
25	चंडीगढ़	1	2
26	पुदुचेरी	2	2
27	गोवा	1	1
	कुल योग	14727	12814

*जानकारी एआईएफ पोर्टल पर प्राप्त आवेदनों पर आधारित है।

विवरण -II

एआईएफ के अंतर्गत निधि के अनंतिम आवंटन का राज्यवार ब्यौरा

(राशि करोड़ रुपये में)

क्र.सं.	राज्य/संघ राज्य क्षेत्र	आवंटन
1	मध्य प्रदेश	7440

2	महाराष्ट्र	8460
3	उत्तर प्रदेश	12831
4	पंजाब	4713
5	गुजरात	7282
6	कर्नाटक	4525
7	राजस्थान	9015
8	तेलंगाना	3075
9	हरियाणा	3900
10	आंध्र प्रदेश	6540
11	तमिलनाडु	5990
12	पश्चिम बंगाल	7260
13	छत्तीसगढ़	1990
14	ओडिशा	2500
15	बिहार	3980
16	केरल	2520
17	असम	2050
18	उत्तराखंड	785
19	झारखंड	1445
20	जम्मू एवं कश्मीर एवं लद्दाख	900
21	हिमाचल प्रदेश	925
22	गोवा	110

23	दिल्ली	102
24	त्रिपुरा	360
25	चंडीगढ़	9
26	मेघालय	190
27	अरुणाचल प्रदेश	290
28	नागालैंड	230
29	पुदुचेरी	48
30	दादरा और नगर हवेली तथा दमन और दीव	10
31	मणिपुर	200
32	मिजोरम	196
33	सिक्किम	56
34	अंडमान एवं निकोबार	40
35	दमन और दीव	22
36	लक्षद्वीप	11
	कुल योग	100000

DAIRY SECTOR

1312. SHRI NABA CHARAN MAJHI:

SHRIMATI SMITA UDAY WAGH:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the objectives of the initiatives and how aim at improving the dairy sector and rural livelihoods in Maharashtra especially in Jalgaon Lok Sabha Constituency;
- (b) the manner in which the distribution of 3,000 high-genetic-merit cattle to beneficiaries in Mayurbhanj district impact local milk production and rural incomes;
- (c) the details on the strategies to be employed to ensure that the Gift Milk Programme effectively combats malnutrition among children in Mayurbhanj;
- (d) the manner in which the Ministry plan to ensure that the fortified milk meets national standards for nutritional quality and what measures are in place to track its effectiveness in combating malnutrition;
- (e) whether the Government has introduced a new Market Support Programme aimed at doubling the milk procurement capacity from five lakh litres per day to ten lakh litres per day, how does the Ministry anticipate this will impact milk production, processing, and farmers' incomes in Odisha, particularly in Mayurbhanj; and
- (f) the Market Support Programme and the 37.45 crore Productivity Enhancement project impact milk production, processing and farmers' incomes in Maharashtra?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) The Department of Animal Husbandry and Dairying is implementing following dairy development schemes to improve dairy sector across the country including Maharashtra :
 - (i) Rashtriya Gokul Mission with the aim of development and conservation of indigenous bovine breeds, genetic upgradation of bovine population and enhancement of milk production and productivity of bovines in all the States/

UTs and all the districts are covered under the programme including Jalgaon Lok Sabha Constituency. Maharashtra is participating under Rashtriya Gokul Mission and Central assistance of Rs 101.58 Cr has been released since inception of the scheme. Under the nationwide AI programme so far 2 lakh animals have been covered, 2.54 lakh AI performed and 1.22 lakh farmers benefitted in Jalgaon district of Maharashtra.

(ii) National Programme for Dairy Development scheme focuses on creating/strengthening of infrastructure for quality milk testing equipment as well as primary chilling facilities. As on date 4 projects have been approved with total outlay of Rs 51.77 Crore (Central Share Rs 46.46 Crore) including Rs 1.30 Crore for Jalgaon district. Jalgaon dairy plant laboratory has been strengthened and 121 Dairy Cooperative Societies in Jalgaon district has been provided with Automatic Milk Collection Unit.

(iii) Animal Husbandry Infrastructure Development Fund (AHIDF) also aims to help increase milk processing capacity and product diversification thereby providing greater access for unorganized rural milk producers to organized milk market. As on date, 30 Dairy Projects have been sanctioned in Maharashtra with an total outlay of Rs 1856.85 Crore including loan amount of Rs 1268.72 Crore.

(b) Productivity of local animals in Mayurbhanj district is low due to their low genetic makeup. In order to enhance productivity of local animals in the district 3,000 high genetic merit animals have been inducted under Rashtriya Gokul Mission. This will not only enhance milk production in the district but also increase rural income.

(c) and (d) In order to combat the issue of malnutrition among school going children. Giftmilk program has been launched in Mayurbhanj district of Odisha. Initially the programme is being implemented in few selected schools with about 1200 children. Under the Giftmilk programme, National Dairy Development Board (NDDB) Foundation for Nutrition is distributing quality tested 200ml of flavoured milk fortified with Vitamin A and D to students which has multifaceted benefits. Milk is supplied under the programme as per standards and specifications prescribed by Food Safety and Standards Authority of India (FSSAI).

(e) Yes, Sir. Odisha State Cooperative Milk Producers' Federation Ltd. (OMFED) and their constituent milk unions together procure about 5 Lakh litres of milk per day. To support increase in milk procurement National Dairy Development Board (NDDB) has initiated a market support program for brand building, distribution coverage enhancement and capacity building with an outlay of Rs.3.9 Crore in which NDDB is providing Rs. 1.90 Crore as grant and Rs. 1.41 Crore as interest-free loan.

(f) The market support programme is initiated for enhancing milk procurement by Odisha State Cooperative Milk Producers' Federation Ltd. The productivity enhancement programme being implemented with an allocation of Rs 37.45 crore is for genetic upgradation of bovine population in Mayurbhanj district. Both the programme is for increasing farmers' income and enhancing rural economy.

Maharashtra is participating under the schemes being implemented by the Department namely Rashtriya Gokul Mission for genetic upgradation of bovine population and National Programme for dairy development for milk procurement, processing, marketing and value addition for enhancing rural economy. With the implementation of these schemes milk

production in the State has increased from 12.02 million tonnes in 2019-20 to 16.04 million tonnes in 2023-24 that is by 33.44%.

AGRICULTURAL INFRASTRUCTURE FUND

1313. SHRI MUKESHKUMAR CHANDRAKAANT DALAL:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of budget allocated and spent from Agricultural Infrastructure Fund;
- (b) the number of projects approved under this fund during the last three years, State/UT-wise, particularly in Gujarat; and
- (c) the extent of impact on agricultural productivity and farmers income due to Agricultural Infrastructure Fund particularly in Surat parliamentary constituency ?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) In order to enhance the income of farmers, it is not only essential to enhance production and productivity of farm produce but also minimize the post-harvest losses and ensure better realization of prices for farmers through creation of modern post-harvest management infrastructure. With an objective to address the existing gaps in post-harvest management infrastructure in the country, the flagship scheme of Agriculture Infrastructure Fund (AIF) was launched in 2020-21 to strengthen the infrastructure in the country through creation of farm gate storage and logistics infrastructure to enable farmers to store and preserve their farm produce properly and sell them in the market at better price with reduced post-harvest losses and lesser number of intermediaries. Improved post-harvest management infrastructure like warehouses, Cold stores, sorting and grading units, ripening

chambers etc will allow farmers to sell directly to a larger base of consumers and hence, increase value realization for the farmers. This will improve the overall income of farmers. Further, AIF scheme aims to benefit all stakeholders in the agricultural ecosystem by contributing in the holistic development of the Agriculture sector. Under AIF, provision for Rs. 1 Lakh crore loan has been made through lending institutions with a interest rate cap of 9% on loans. The scheme is operational from 2020-21 to 2032-33.

All loans under this financing facility have interest subvention of 3% per annum up to a loan limit of ₹2 crores. This interest subvention is available for a maximum period of 7 years. In case of loans beyond ₹2 crores, interest subvention is limited up to ₹2 crores. Credit guarantee coverage is also available for eligible borrowers from this financing facility under Credit Guarantee Fund Trust for Micro and Small Enterprises (CGTMSE) scheme for a loan up to ₹2 crores. The fee for this coverage is borne by the Government.

Budgetary support is being provided for interest subvention and credit guarantee fee as also administrative cost of PMU. This will be amount to Rs. 10,636 crores over a period of 10 years. The detailed break up is as below.

SL NO.	Name of Component	Allotted Fund Amount
1	Interest Subvention Cost	Rs. 7907Cr
2	Credit Guarantee Cost	Rs. 2629 Cr
3	Administration Cost of PMU	Rs. 100 Cr
Total		Rs. 10636 Cr

(b) State/UT wise details of Projects approved under AIF scheme during the last three years is as below :-

(Amount in Rs Crore)

Sl.	State / UT	Sanctioned No	Sanctioned Amount
1	Madhya Pradesh	7,701	5,853
2	Maharashtra	6,860	4,151
3	Rajasthan	1,802	2,310
4	Gujarat	2,072	2,215
5	Uttar Pradesh	3,854	3,636
6	Haryana	2,704	2,108
7	Punjab	12,003	3,116
8	Telangana	1,662	2,178
9	Karnataka	2,208	2,148
10	Andhra Pradesh	680	1,116
11	West Bengal	2,537	1,441
12	Tamil Nadu	5,889	1,189
13	Chhattisgarh	814	1,008
14	Odisha	1,098	810
15	Assam	409	726
16	Bihar	848	680
17	Kerala	1,600	604

18	Uttarakhand	236	315
19	Jharkhand	225	255
20	Himachal Pradesh	347	137
21	Jammu And Kashmir	88	198
22	Delhi	7	10
23	Goa	19	10
24	Meghalaya	2	8
25	Chandigarh	2	8
26	Arunachal Pradesh	5	6
27	Tripura	5	10
28	Nagaland	0	0
29	The Dadra And Nagar Haveli And Daman And Diu	1	1
30	Puducherry	2	2
31	Manipur	3	1
32	Mizoram	0	0
33	Sikkim	0	0
34	Ladakh	0	0
35	Lakshadweep	0	0
36	Andaman and Nicobar Islands	0	0
	Total	55,683	36,250

(c) An impact assessment study of AIF was conducted by Agro Economic Research Centre, Gokhale Institute of Politics and Economics, Pune in December 2023 to evaluate overall performance of the scheme, primarily based on feedback from beneficiaries as well as farmers in selected states. The main findings of the study are as below.

1. Based on this study, till 26th January 2025, investment in the agri sector under AIF has generated more than 9 lakh employment opportunities. Out of the sanctioned projects, nearly 97% of the projects created are in rural areas promoting investment and employment opportunities in rural areas.
2. The average number of persons employed per unit in the peak season was found to be 11. The average was highest i.e. 27 in Rajasthan and lowest i.e. 5 in the state of Maharashtra.
3. Further, the storage infrastructure created under AIF has added nearly 550 LMT of storage capacity which includes approx. 510.6 LMT of dry storage and nearly 39.4 LMT of Cold storage capacities (as on 26.01.2025). This additional storage capacity can save up to 20.4 LMT of food grains and 3.9 LMT of horticulture produce annually.
4. The Agro processing centres created under the scheme is promoting timely value-addition of farmer's produce resulting in increase in farmer's income up to 20% and reduction of post-harvest losses. Custom hiring centres set up under the scheme is boosting farm mechanization and adoption of better crop residue management practices.
5. 31 percent of the AIF units have availed of government subsidies also. Thus they have been benefitted due to Convergence under AIF.
6. For around 85 percent of the total units, availability of AIF loan was the main reason for starting the unit.

SHORTAGE OF STAFF

1314. SHRI HAMDULLAH SAYEED:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) whether the Government is aware of the current shortage of staff across various departments in Lakshadweep and its impact on service delivery;
- (b) if so, the details of vacant posts across departments in Lakshadweep along with the timeline proposed to fill these vacancies;
- (c) whether the Government has taken any steps to ensure a transparent and merit-based recruitment process to address the shortage;
- (d) whether the Government is aware of delays in the disbursement of salaries and Travel Allowance (TA) payment to Government employees in Lakshadweep;
- (e) if so, the reasons for these delays and the measures being taken to ensure timely disbursement of salaries and TA payments; and
- (f) whether the Government plans to establish a monitoring system to track disbursement processes and prevent future delays and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

- (a) to (c) The total sanctioned strength of staff in the Union Territory of Lakshadweep is 6015, out of which the present staff strength is 3932. The occurrence of vacancies and filling them up is a continuous process. The Union Territory Administration has set up the Lakshadweep Staff Selection Board to conduct recruitment examinations.

(d) to (f) The disbursement of salaries and Travel Allowance (TA) payment to Government employees of the Union Territory of Lakshadweep are done regularly, as per the extant Rules. Such disbursement and payments are monitored regularly by the Union Territory Administration.

WELFARE OF TEA GARDEN WORKERS

1315. MD. RAKIBUL HUSSAIN:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government has any plan to improve the welfare, working conditions and wages of tea garden workers in Assam and if so, the details thereof;
- (b) the initiatives taken by the Government to tackle the shortage of skilled labour in Assam's tea estates through education and training programmes; and
- (c) whether there are any Government welfare schemes for the benefit of the tea garden workers and their families in healthcare, housing and education and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) The working conditions of the plantation workers, including tea plantations of North Bengal region, are governed and monitored by the Plantations Labour Act, 1951, through the concerned State Governments, for which separate Rules are framed by them. The said Act aims to create a framework that ensures fair and humane conditions of work, promotes the welfare of plantation workers and their families viz. housing, medical and primary education, water supply, sanitation etc.

Besides, the Central Government, through the Tea Board implements various welfare activities for tea plantation workers and their dependents in the area of health, hygiene, training and education.

The Government of Assam, in collaboration with the Central Government, has undertaken several initiatives to address the shortage of skilled labour in Assam's tea estates through education and training programs. These initiatives focus on enhancing the skill set of tea estate workers, improving employability, and ensuring the sustainability of the tea industry.

Under Assam Skill Development Mission (ASDM) specialized training is provided in tea cultivation, plucking, pruning, pest management, and mechanization. The Government has also upgraded Industrial Training Institutes (ITIs) and established Skill Development Centres in tea-growing regions to offer courses in plantation management, food processing, and agro-based industries. The Tea Board of India, in partnership with the Agriculture Skill Council of India (ASCI), conducts skill-building workshops and certification programs for tea estate workers.

Further, the Assam Government also provides scholarships and financial aid to children of tea estate workers to ensure better access to education and skill enhancement. The Tea Tribes Welfare Department of State Government runs various programs focused on education, vocational training, and self-employment opportunities for tea estate workers and their families. Programs like SVAYEM (Swami Vivekananda Assam Youth Empowerment Scheme) encourage entrepreneurship among tea estate workers.

UNFULFILLED PROMISES TO FARMERS

1316. SHRIMATI PRATIMA MONDAL:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the reason behind non-fulfillment of promise of providing a constitutional guarantee for Minimum Support Price (MSP) despite assurances made by the Government during the earlier farmers' protests, where over 700 farmers reportedly lost their lives;
- (b) the details of the specific steps taken to address the 12 demands raised by protesting farmers, including the MSP guarantee and ensure that further agitations do not occur;
- (c) the manner in which the Ministry justify prioritizing corporate interests over farmers' welfare, when issues such as fair pricing, timely procurement and equitable policies remain unaddressed;
- (d) the details of the Government's stance on the demand for a legal guarantee for Minimum 57 Support Prices (MSP) for all crops, as raised by protesting farmers in India;
- (e) whether there are any plan to introduce legislation to ensure MSP for all crops and if so, the details thereof; and
- (f) the manner in which the Government plans to address the concerns regarding the cap on MSP under current regulations?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) to (f) Every year Government fixes Minimum Support Prices (MSPs) for mandated agricultural crops for the country, based on the recommendations of Commission for Agricultural Costs and Prices (CACP). In July 2018, the Government of India had decided to fix MSPs at a level of at least 150 percent of the cost of production. The procurement process at MSP involves

a series of steps, from setting up of procurement centers by state agencies, to farmer's registration, grading of crop and payments. To make MSPs more effective and transparent, a committee has constituted on 12th July 2022. The subject matter of the committee also include (i) Suggestions on practicality to give more autonomy to Commission for Agricultural Costs and Prices (CACP) and measures to make it more scientific, and (ii) To strengthen the Agricultural Marketing System as per the changing requirements of the country to ensure higher value to the farmers through remunerative prices of their produce by taking advantage of the domestic and export opportunities. 6 meetings of this committee and 39 meetings of it's various sub-committees have been held till date.

In order to address demands of the agitating farmers, talk was initiated on 8th February, 2024. Subsequently, discussions were held on 12th, 15th, 18th February 2024 and 18th January, 2025.

The issues related to agitating farmers' and their demands are also sub-judice in the Hon'ble Supreme Court of India and a committee has also been formed by the Hon'ble Supreme Court. Next round of discussion with the farmers is scheduled on 14th February, 2025.

Government is implementing several schemes and policies such as Pradhan Mantri Annadata Aay Suraksha Abhiyan (PM-AASHA) having components of Price Support Scheme (PSS), Price Stabilisation Fund (PSF), Price Deficit Payment Scheme (POPS) and Market Intervention Scheme (MIS), Public Procurement at MSP, National Agriculture Market (e-NAM) and Pradhan Mantri Kisan Samman Nidhi (PM-KISAN) etc. to ensure fair pricing and income support to farmers, aiming to protect them from market volatility and exploitation. These

schemes are designed to support minimum support prices, improve market access and ensure timely procurement of agricultural produce.

NATURAL PEARL PRODUCTION

1317. SHRI PARSHOTTAMBHAI RUPALA:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the steps taken by the Government in collaboration with State Governments to enhance natural pearl production, the current high demand for natural pearls;
- (b) the Government has any specific data on annual natural pearl production by State; if so the details thereof; and
- (c) whether the steps taken by the Government to regulate the market and certification of natural pearls;

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India has taken several initiatives to promote natural pearl farming in collaboration with the State Governments, Research Institutes and other concerned agencies. The major initiative taken by the Department of Fisheries include (i) 2307 Bivalve cultivation (including mussels, clams, pearl etc.) units approved under Pradhan Mantri Matsya Sampada Yojana (PMMSY) at a total cost of Rs.461.00 lakh to States and Union Territories (ii) Support to pearl farmers to showcase the natural pearl farming and its economic importance at various

international and national forums organized by the Department of Fisheries (iii) Standard Operating Procedure (SOP) for development of production and processing clusters in fisheries and Aquaculture sector including Pearl cluster under PMMSY circulated to all States and UTs. (iv) Notification and development of the first production and processing Pearl cluster in Hazaribagh, Jharkhand in collaboration with Government of Jharkhand and (v) To enhance the natural population of the marine pearl oyster, the ICAR-Central Marine Fisheries Research Institute (CMFRI) has reared 1.65 crore hatchery produced seed in Tuticorin area of Tamil Nadu coast.

(b) and (c) Pearl culture practice carried out in some pockets of Gujarat, Maharashtra, Bihar, Odisha, Kerala, Rajasthan, Jharkhand, Goa and Tripura. State-wise natural pearl production data is not reported by State Governments. National Fisheries Development Board (NFDB) has reported that 1.02 lakh pearl produced from Hazaribagh District of Jharkhand. The Department of Fisheries, Government of India has conducted several meetings with State Governments and other stakeholders to strengthen the market linkages of natural pearls.

आधुनिक कृषि उपकरण एवं प्रौद्योगिकी

1318. श्री रमाशंकर राजभर:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा देश में किसानों को आधुनिक कृषि यंत्रों एवं प्रौद्योगिकी की उपलब्धता सुनिश्चित करने के लिए क्या कदम उठाए गए हैं;

(ख) क्या इन सुविधाओं का लाभ लघु एवं सीमांत किसानों को मिल रहा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) ग्रामीण क्षेत्रों में कृषि-आधारित उद्योगों एवं खाद्य प्रसंस्करण इकाइयों की स्थापना के लिए सरकार द्वारा किन-किन जिलों में योजनाएं लागू की गई हैं और इन योजनाओं से किसानों को क्या-क्या लाभ प्राप्त हुए हैं;

(घ) सूखा, बाढ़ आदि जैसी प्राकृतिक आपदाओं के दौरान किसानों को मुआवजा और राहत प्रदान करने के लिए सरकार द्वारा बनाई गई नीतियों का राज्यवार ब्यौरा क्या है; और

(ङ) किसानों की आय दोगुनी करने के लक्ष्य को प्राप्त करने के लिए सरकार द्वारा चलाए जा रहे प्रमुख कार्यक्रमों की स्थिति क्या है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री रामनाथ ठाकुर):

(क) और (ख) भारत सरकार कृषि क्षेत्र में आधुनिक और स्मार्ट कृषि तकनीकों को शामिल करने के लिए राज्य सरकारों को समर्थन और सुविधा प्रदान करती है। कृषि यंत्रीकरण उप-मिशन (एसएमएम) के तहत किसान ड्रोन सहित आधुनिक मशीनों के उपयोग को बढ़ावा दिया जाता है। कृषि में राष्ट्रीय ई-गवर्नेंस योजना (एनईजीपीए) कार्यक्रम के तहत, आर्टिफिशियल इंटेलिजेंस और मशीन लर्निंग (एआई/एमएल), इंटरनेट ऑफ थिंग्स (आईओटी), ब्लॉकचेन आदि जैसी उभरती प्रौद्योगिकियों का उपयोग करके डिजिटल कृषि परियोजनाओं के लिए राज्य सरकारों को वित्त पोषण दिया जाता है। वित्तीय सहायता प्रदान करके और इनक्यूबेशन इकोसिस्टम का पोषण करके नवाचार और कृषि-उद्यमिता को बढ़ावा देने के उद्देश्य से वर्ष 2018-19 में राष्ट्रीय कृषि विकास योजना (आरकेवीवाई-रफ्तार) के तहत "नवाचार और कृषि-उद्यमिता विकास" नामक एक घटक शुरू किया गया है। इस कार्यक्रम के तहत, स्टार्ट-अप को कृषि एवं संबद्ध क्षेत्रों में आने वाली चुनौतियों का समाधान करने के लिए नवीन प्रौद्योगिकियों का उपयोग करने के लिए प्रोत्साहित किया जाता है। राज्यों को उनके प्रस्तावों के आधार पर फंड जारी किए जाते हैं।

कृषि एवं किसान कल्याण विभाग (डीएएंडएफडब्ल्यू) वर्ष 2015-16 से देश में प्रति बूंद अधिक फसल (पीडीएमसी) की केंद्र प्रायोजित योजना को कार्यान्वित कर रहा है। पीडीएमसी का फोकस सूक्ष्म सिंचाई अर्थात् ड्रिप और स्प्रिंकलर सिंचाई प्रणाली के माध्यम से खेत स्तर पर जल उपयोग दक्षता बढ़ाने पर है। पीडीएमसी सूक्ष्म सिंचाई के लिए स्रोत निर्माण के पूरक के रूप में अन्य हस्तक्षेप (ओआई) के रूप में सूक्ष्म स्तर पर जल भंडारण, जल संरक्षण/प्रबंधन गतिविधियों का भी समर्थन करता है। वर्ष 2015-16 से 2021-22 के दौरान, पीडीएमसी को प्रधानमंत्री

कृषि सिंचाई योजना (पीएमकेएसवाई) के एक घटक के रूप में कार्यान्वित किया गया था। वर्ष 2022-23 से पीडीएमसी को राष्ट्रीय कृषि विकास योजना (आरकेवीवाई) के तहत कार्यान्वित किया जा रहा है। सूक्ष्म सिंचाई से पानी की बचत के साथ-साथ फर्टिगेशन, श्रम व्यय, अन्य इनपुट लागतों के माध्यम से उर्वरक के उपयोग को कम करने और किसानों की समग्र आय बढ़ाने में मदद मिलती है। सरकार पीडीएमसी के तहत ड्रिप और स्प्रिंकलर सिस्टम लगाने के लिए छोटे और सीमांत किसानों को 55% और अन्य किसानों को 45% की दर से वित्तीय सहायता प्रदान करती है। सूक्ष्म सिंचाई प्रणाली लगाने के लिए सहायता लाभार्थी के लिए 5 हेक्टेयर तक सीमित है।

(ग) खाद्य प्रसंस्करण उद्योगों के समग्र विकास को सुनिश्चित करने के लिए, खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) एक केंद्रीय क्षेत्र की अम्ब्रैला योजना "प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई)", केंद्रीय क्षेत्र "खाद्य प्रसंस्करण उद्योग के लिए उत्पादन से जुड़ी प्रोत्साहन योजना (पीएलआईएसएफपीआई)" और केंद्र प्रायोजित "पीएम सूक्ष्म खाद्य प्रसंस्करण उद्यमों का औपचारीकरण (पीएमएफएमई)" योजना को कार्यान्वित कर रहा है। मंत्रालय देश भर में ऐसे उद्योग स्थापित करने के लिए उद्यमियों को सहायता-अनुदान/सब्सिडी के रूप में वित्तीय सहायता प्रदान करता है। परियोजनाओं का चयन समय-समय पर जारी रुचि की अभिव्यक्ति (ईओआई) के आधार पर सहायता के लिए किया जाता है। पीएमकेएसवाई योजना के तहत, सरकार ने 31,858.53 करोड़ रुपये की परियोजना लागत वाली 1646 परियोजनाओं को मंजूरी दी है, जिसमें पीएमकेएसवाई की संबंधित घटक योजनाओं के तहत 9,110.08 करोड़ रुपये की अनुमोदित सहायता-अनुदान/सब्सिडी और 22,748.45 करोड़ रुपये का निजी निवेश शामिल है। 1646 परियोजनाओं में से 1087 परियोजनाएं चालू हो चुकी हैं, जिससे 33,17,538 किसान लाभान्वित हुए हैं। पीएमएफएमई योजना के तहत, अब तक कुल 1,16,148 सूक्ष्म खाद्य प्रसंस्करण उद्यमों को क्रेडिट लिंकड सब्सिडी के लिए मंजूरी दी गई है और देश के ग्रामीण और शहरी क्षेत्रों में 1042.06 करोड़ रुपये की बीज पूंजी के लिए 3,13,218 स्वयं सहायता समूहों के सदस्यों को सहायता प्रदान की गई है। इसके अलावा, खाद्य प्रसंस्करण क्षेत्र के लिए उत्पाद लिंकड प्रोत्साहन योजना (पीएलआईएसएफपीआई) की विभिन्न श्रेणियों के तहत 171 प्रस्तावों को मंजूरी दी गई है और अब तक कुल 1084.01 करोड़ रुपये की सब्सिडी वितरित की गई है।

(घ) आपदा प्रबंधन की प्राथमिक जिम्मेदारी राज्य सरकारों के पास है। राज्य सरकारें पहले से ही अपने पास रखे गए राज्य आपदा मोचन कोष (एसडीआरएफ) से सूखे सहित अधिसूचित आपदाओं के मद्देनजर प्रभावित लोगों को वित्तीय राहत प्रदान करती हैं। हालांकि, सूखा, ओलावृष्टि, कीट हमले और शीत लहर/ठंड जैसी गंभीर प्रकृति की आपदा की स्थिति में, निर्धारित प्रक्रिया के अनुसार राष्ट्रीय आपदा मोचन कोष (एनडीआरएफ) से अतिरिक्त वित्तीय सहायता प्रदान की जाती है, जिसमें अंतर-मंत्रालयी केंद्रीय दल (आईएमसीटी) के दौरे के आधार पर मूल्यांकन शामिल है। एसडीआरएफ और एनडीआरएफ के तहत प्रदान की जाने वाली वित्तीय सहायता राहत के रूप में है, न कि मुआवजे के लिए।

(ड.) किसानों के जीवन में सुधार लाने और उनकी आय बढ़ाने के लिए सरकार ने कृषि एवं किसान कल्याण विभाग के बजट आवंटन को 2013-14 के बजट अनुमान 21,933.50 करोड़ रुपये से बढ़ाकर 2024-25 के बजट अनुमान 1,22,528.77 करोड़ रुपये कर दिया है। यह बढ़ा हुआ बजटीय प्रावधान निम्नलिखित की दिशा में सरकार के प्रयासों को सुविधाजनक बनाने के लिए किया गया है:

- i. पीएम किसान के माध्यम से किसानों को आय सहायता
- ii. प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई)
- iii. कृषि क्षेत्र के लिए संस्थागत ऋण
- iv. उत्पादन लागत का डेढ़ गुना न्यूनतम समर्थन मूल्य (एमएसपी) तय करना
- v. देश में जैविक/प्राकृतिक खेती को बढ़ावा देना
- vi. प्रति बूंद अधिक फसल
- vii. सूक्ष्म सिंचाई कोष
- viii. नमो ड्रोन दीदी
- ix. किसान उत्पादक संगठनों (एफपीओ) को बढ़ावा देना
- x. राष्ट्रीय मधुमक्खी पालन और शहद मिशन (एनबीएचएम)
- xi. कृषि यंत्रीकरण
- xii. किसानों को सॉइल हेल्थ कार्ड प्रदान करना

- xiii. राष्ट्रीय कृषि बाजार (ई-नाम) विस्तार प्लेटफार्म की स्थापना
- xiv. राष्ट्रीय खाद्य तेल मिशन - ऑयल पाम का शुभारंभ
- xv. एग्रीकल्चर इंफ्रास्ट्रक्चर फंड (एआईएफ)
- xvi. कृषि उपज लॉजिस्टिक में सुधार
- xvii. समेकित बागवानी विकास मिशन (एमआईडीएच) - क्लस्टर विकास कार्यक्रम
- xviii. कृषि एवं संबद्ध क्षेत्र में स्टार्ट-अप इकोसिस्टम का निर्माण
- xix. कृषि एवं संबद्ध कृषि-वस्तुओं के निर्यात में वृद्धि

भारत सरकार उचित नीतिगत उपायों, बजटीय सहायता और विभिन्न योजनाओं/कार्यक्रमों के माध्यम से राज्यों के प्रयासों को पूरा करती है। भारत सरकार की विभिन्न योजनाओं/कार्यक्रमों से तात्पर्य उत्पादन में वृद्धि, लाभकारी रिटर्न और किसानों को आय सहायता प्रदान करके किसानों का कल्याण करना है।

सरकार की पहलों के अच्छे परिणाम मिल रहे हैं, जिसके परिणामस्वरूप किसानों की आय में वृद्धि हुई है। 'आज़ादी का अमृत महोत्सव' के हिस्से के रूप में, भारतीय कृषि अनुसंधान परिषद ने असंख्य सफल किसानों में से 75,000 किसानों की सफलता की कहानियों का संकलन जारी किया है, जिनकी आय दो गुना से अधिक बढ़ गई है। एनएसएसओ के घरेलू उपभोग व्यय (2022-23) पर सर्वेक्षण में एक स्टेटमेंट का उल्लेख किया गया है, जिसमें अखिल भारतीय औसत मासिक प्रति व्यक्ति उपभोग व्यय (एमपीसीई) के अनुमानों की तुलना को इस प्रकार दर्शाया गया है:

क्षेत्र	विभिन्न अवधि में औसत एमपीसीई (रु.)	
	2011-12 एनएसएस (68वां राउंड)	2022-2023
शहरी	1,430	3,773
ग्रामीण	2,630	6,459
नोट: वर्ष 2011-12 और 2022-23 के लिए अनुमान संशोधित एमआरपी (एमएमआरपी) पर आधारित हैं।		

इसके अलावा, कृषि एवं किसान कल्याण विभाग (डीएंडएफडब्ल्यू) सभी 28 राज्यों और 2 केंद्र शासित प्रदेशों अर्थात् जम्मू एवं कश्मीर और लद्दाख में राष्ट्रीय खाद्य सुरक्षा एवं पोषण मिशन (एनएफएसएनएम) को लागू कर रहा है, जिसका उद्देश्य क्षेत्र विस्तार और उत्पादकता वृद्धि के माध्यम से खाद्यान्न उत्पादन को बढ़ाना है। एनएफएसएनएम के तहत, राज्य सरकारों के माध्यम से किसानों को उन्नत पद्धति पैकेज पर क्लस्टर प्रदर्शन, फसल प्रणाली पर प्रदर्शन, अधिक उपज देने वाली किस्मों (एचवाईवी)/हाईब्रिड के बीजों का वितरण, उन्नत कृषि मशीनरी/संसाधन संरक्षण मशीनरी/उपकरण, कुशल जल अनुप्रयोग उपकरण, पौध संरक्षण उपाय, पोषक तत्व प्रबंधन/मृदा सुधारक, प्रसंस्करण और कटाई के बाद के उपकरण, किसानों को फसल प्रणाली आधारित प्रशिक्षण आदि के लिए सहायता प्रदान की जाती है। यह मिशन भारतीय कृषि अनुसंधान परिषद (आईसीएआर) और राज्य कृषि विश्वविद्यालयों (एसएयू)/कृषि विज्ञान केंद्रों (केवीके) को विषय विशेषज्ञों/वैज्ञानिकों/विशेषज्ञों की देखरेख में प्रौद्योगिकी बैक-स्टॉपिंग और किसान को प्रौद्योगिकी हस्तांतरण के लिए भी सहायता प्रदान करता है।

STATUS OF TEA GARDENS IN INDIA

1319. SHRI MANOJ TIGGA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) the details and the total number of Tea Gardens in the country, State-wise;
- (b) the total number of tea gardens currently operational in the country, State-wise;
- (c) the number of sick or weak Tea Gardens in the country, State-wise;
- (d) the details and the number of tea gardens in the country classified as sick or weak, State-wise;
- (e) the number of closed Tea Gardens in the country, State-wise;
- (f) the details and total number of tea gardens closed in the country during the last ten years, State-wise;

(g) the details of Government initiatives for closed, sick or weak Tea Gardens, State-wise; and

(h) the details of outline the initiatives and steps taken by the Government to uplift, revive and support closed, sick or weak tea gardens in the country, State-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) and (b) The details of total tea gardens and the gardens currently operational in the country (state-wise) are given in the enclosed **Statement -I**.

(c) and (d) There is no specific definition for sick tea gardens as per Tea Act, 1953. A Garden is considered closed by the Tea Board on the basis of the report received from the concerned State Government.

(e) Currently, there are 16 closed tea gardens (13 in West Bengal and 3 in Kerala) in the country.

(f) The details of closed tea gardens in the country during last ten years (state-wise) are given in the enclosed **Statement -II**.

(g) and (h) The major reasons for the closure of gardens are low productivity and workers issues. While the workers issues are under the purview of concerned State Governments, the Central Government through Tea Board implements the scheme 'Tea Development and Promotion Scheme' with the objective which *inter alia* include increasing productivity and quality of tea and welfare measures, under which there are provisions for providing book and uniform grants to the wards of workers of closed teaestates and gardens affected by natural calamities and

assistance for disabled and critically ill dependants of workers (kidney, heart, liver diseases and cancer) in closed tea gardens.

STATEMENT-I

The details of total tea gardens and the gardens currently operational in the country (state-wise)

S. No.	State	Number of Tea Estates*	Number of Operational
1	Assam	762	762
2	West Bengal	449	436
3	Tripura	52	52
4	Arunachal Pradesh	30	30
5	Himachal Pradesh	15	15
6	Bihar	7	7
7	Uttarakhand	6	6
8	Meghalaya	2	2
9	Manipur	1	1
10	Mizoram	1	1
11	Nagaland	1	1
12	Sikkim	1	1
13	Tamil Nadu	129	129
14	Kerala	95	92
15	Karnataka	16	16
18	Grand Total	1567	1551

Source: Tea Board

*as per the baseline survey conducted by the Tea Board in the year 2022.

STATEMENT-II**Details of closed tea gardens in the country during last ten years (state-wise)**

Sl. No.	Name of the Tea Estate	State	Date of Closure	Whether Currently Closed
1	Kottamala and Bonami	Kerala	11.10 2014	Yes
2	Bonaccord	Kerala	05.03.2015	Yes
3	Peermade and Lonetree	Kerala	01.04.2016	Yes
4	Madhu	West Bengal	23.09.2014	No
5	Panighata		10.10.2015	Yes
6	Manabari		21.03.2016	No
7	Joybirpara		23.03.2016	No
8	Kumlai		15.11.2015	No
9	Rahimabad		05.01.2016	No
10	Dooteriah		09-06-19	Yes
11	Dheklapara		11.03.2016	Yes
12	Lankapara		--	Yes
13	Raipur		12.09.2016	Yes
14	Kalej Valley		09.06.2019	No
15	Peshok		09.06.2019	No
16	Rungmook /Ceders		24.04.2023	Yes
17	Moondakotee		24.09.2023	Yes
18	Chongtong		28.09.2023	Yes

19	Nagri		28.09.2023	Yes
20	Ambootia		10.10.2023	Yes
21	Raimatang		11.10.2023	No
22	Dalmore		15.10.2023	No
23	Dalsingpara		15.10.2023	Yes
24	Samsing		16.10.2023	No
25	Kalchini		01.11.2023	No
26	Ramjhora		01.11.2023	Yes
27	Bamandanga Tondoo		08.12.2023	No
28	Sonali		30.12.2023	Yes

Source: Tea Board

*Out of above 28 tea gardens, 12 re-opened.

FISH PROCESSING INDUSTRIES

1320. SHRI NAVASKANI K:

SHRI C. N. ANNADURAI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) the number of fish processing industries currently operational in the country including Tamil Nadu;

(b) the steps being taken by the Government to enhance the capacity and efficiency of fish processing industries;

(c) whether the Government provides financial or technical assistance for the establishment of fish processing industries;

(d) if so, the details of assistance provided during the last five years, State/UT-wise; and

(e) the extent to which fish processing industries have benefited fishermen and fish farmers in the country?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) According to the Marine Product Export Development Authority (MPEDA), there are currently 646 registered seafood processing units, of which 57 are located in Tamil Nadu.

(b) The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India is implementing a flagship scheme namely “Pradhan Mantri Matsya Sampada Yojana (PMMSY)” with highest ever investment of Rs.20, 050 crore in fisheries sector for a period of 5 years with effect from the financial year 2020-21 to FY 2024-25 in all states/ Union Territories (UTs). PMMSY *inter alia* supports the creation of modern post-harvest cold chain infrastructures such as cold storages, ice plants, including with ice flaking and ice crushing units and fish transportation vehicles etc. to increase the capacity and efficiency of fish processing industries. To enhance the global competitiveness of the fish processing Industries, PMMSY also supports for quality fish production, species diversification, promotion of export-oriented species, branding, standards, and certification, training and capacity building etc besides development of modern fishing harbours and fish landing centers, etc. The Department of Fisheries, Government of India has approved proposals to the tune of Rs. 1825.89 crore for development of cold chain infrastructure under PMMSY including construction of 634 cold

storages/ice plants and 27189 post-harvest transportation facilities. So far, the Department of Fisheries, Government of India, under PMMSY during the last four financial years (FY 2020-21 to 2023-24), and in the current financial year (2024-25), has approved 39 ice plants/cold storages, 1540 post-harvest transportation facilities, 3 fish retail markets, and 55 fish vending kiosks for marketing of fish, to the State of Tamil Nadu, aimed at development of fish processing and post-harvest industry in the State.

The Government of India, Ministry of Commerce and Industry has established the Marine Products Export Development Authority (MPEDA) through the Marine Products Export Development Authority (MPEDA) Act, 1972 as a dedicated agency to facilitate export of seafood. The MPEDA enrolls exporters, lay down quality standards, liaisons with importers to boost the exports and conducts capacity building programme like training, awareness campaigns, workshop/ meets for relevant stakeholders to improve their technical know-how for enhancing the capacity and efficiency of fish processing industries. In addition, MPEDA also participates in various trade fairs and exhibitions, and organizes Virtual Buyer Seller Meets (VBSMs) and Chintan Shivir etc.

(c) and (d) The State/UT-wise details of post-harvest infrastructure proposals approved during the last four financial years (FY 2020-21 to 2023-24), and current financial year (2024-25) (till date) under Pradhan Mantri Matsya Sampada Yojana (PMMSY) is given in the enclosed **Statement -I**. The State/UT-wise financial assistance given by MPEDA to the seafood processor for the last five years is given in the enclosed **Statement -II**. Further, under the Long-Term Interventions component of Operation Greens, the Ministry of Food Processing Industries has approved 11 projects on shrimp processing in different districts of Andhra Pradesh in year 2022.

These projects represent a total project cost of ₹693.37 crore, with an allocated grant-in-aid of ₹114.62 crore. Details of these 11 projects along-with status are given in the enclosed **Statement -III.**

(e) As reported by MPEDA, during the financial year 2023-24, India exported 17,81,602 MT of Seafood worth US\$ 7.38 Billion and ₹ 60,523.89 Cr. The aquaculture sector contributed 62% and capture fisheries 38% of the total exports in terms of value (US\$), which benefited approximately 1 lakh farmers and 10 lakh fishermen across the country. Further, fish processing industry has significantly helped fishers and fish farmers in India by steady demand, increasing their income, reducing post-harvest losses, and expanding market access. The industry has also created direct and indirect employment opportunities in processing, packaging, and distribution, further supporting coastal and inland fishing communities.

STATEMENT-I

The State/UT-wise details of post-harvest infrastructure proposals approved during the last four financial years (FY 2020-21 to 2023-24), and current financial year (2024-25) (till date) under Pradhan Mantri Matsya Sampada Yojana (PMMSY)

(Rs. in lakh)

Sl. N	Name of the states	Cold Store/Ice Plant	Refrigerated Vehicle	Insulated Vehicle	Motor Cycle with Ice Box	Cycle with Icebox	Three-wheeler with ice box	Live fish Vending Center	Retail Market	Kiosk
1	Andaman and Nicobar	480.0	230.0	198.0	145.50	0.00	123.0	0.00	0.00	370.0
2	Andhra Pradesh	1200.0	0.0	4000.0	600.0	0.00	1200.0	4900.0	12000.0	14263.75

3	Arunachal Pradesh	80.0	50.0	0.0	0.0	0.00	36.00	0.00	0.00	150.00
4	Assam	360.0	250.0	100.0	150.0	93.70	660.0	240.0	0.00	890.00
5	Bihar	2525.0	500.0	100.0	300.0	100.00	450.0	2420.0	0.00	900.0
6	Chhattisgarh	460.0	250.0	0.0	337.50	0.00	105.0	2200.0	0.00	0.00
7	Daman and Diu	150.0	0.0	0.0	7.50	0.00	15.0	0.0	0.00	0.00
8	Delhi	0.0	25.0	0.0	2.25	0.50	6.00	0.0	0.00	0.00
9	Goa	280.0	150.0	960.0	25.50	0.00	159.0	20.0	400.0	190.00
10	Gujarat	2450.0	500.0	580.0	187.50	0.00	9.00	380.0	0.0	
11	Haryana	3120.0	250.0	0.0	155.25	36.00	363.0	0.00	0.0	1660.00
12	Himachal Pradesh	1290.0	25.0	140.0	275.25	0.00	117.0	60.0	0.00	630.00
13	Jammu and Kashmir	0.00	125.0	0.0	22.50	0.00	327.0	600.0	0.00	70.00
14	Jharkhand	1560.0	500.0	240.0	463.50	44.70	1578.0	500.0	0.00	190.00
15	Karnataka	7680.00	775.00	2900.00	306.75	13.40	375.00	920.00	100.00	3490.00
16	Kerala	1070.00	150.00	320.00	229.50	2.10	357.00	1540.00	500.00	900.00
17	Ladakh	96.00	30.00	72.00	105.00	0.00	0.00	0.00	0.00	170.00
18	Lakshadweep	1472.00	0.00	100.00	135.00	13.00	90.00	0.00	0.00	86.00
19	Madhya Pradesh	3800.0	225.00	1320.00	1446.75	30.40	894.00	240.00	100.00	2830.00
20	Maharashtra	7770.0	3450.00	3960.00	150.00	0.00	174.00	4840.00	100.00	380.00
21	Manipur	280.0	0.00	100.00	0.00	0.00	39.00	120.00	200.00	160.00
22	Meghalaya	280.0	0.00	220.00	48.75	0.00	87.00	40.00	200.00	650.00
23	Mizoram	480.0	0.00	220.00	3.00	0.00	0.00	40.00	0.00	150.00
24	Nagaland	0.00	50.00	160.00	16.50	0.00	0.00	140.00	0.00	0.00
25	Odisha	3530.0	250.00	3500.00	525.00	0.00	810.00	100.00	2200.00	420.00
26	Puducherry	280.00	350.00	640.00	67.50	0.00	0.00	120.00	0.00	100.00

27	Punjab	160.00	250.00	220.00	183.75	10.10	150.00	60.00	200.00	300.00
28	Rajasthan	69.0	75.00	60.00	0.00	0.00	9.00	0.00	0.00	0.00
29	Sikkim	40.0	0.00	0.00	7.50	0.00	0.00	160.00	0.00	160.00
30	Tamil Nadu	4140.0	275.00	3860.00	948.00	0.00	180.00	240.00	300.00	550.00
31	Telangana	0.00	0.00	400.00	0.00	0.00	825.00	400.00	0.00	1850.00
32	Tripura	40.00	0.00	0.00	412.50	61.80	606.00	160.00	0.00	380.00
33	Uttar Pradesh	150.0	0.00	1320.00	0.00	368.00	432.00	3240.00	0.00	1200.00
34	Uttarakhand	120.0	275.00	0.00	52.50	0.00	36.00	0.00	100.00	1190.00
35	West Bengal	3200.0	200.0	1900.0	767.25	167.50	1461.25	1180.0	625.44	320.0
Grand Total		48612.00	9210.00	27590.00	8077.50	941.20	11673.25	24860.00	17025.44	34599.75

STATEMENT-II

The State/UT-wise financial assistance given by MPEDA to the seafood processor for the last five years

(Rs in Lakh)

Sl.No	State	2019-20		2020-21		2021-22		2022-23		2023-24	
		Units (nos)	Project cost	Units (nos)	Project cost	Units (nos)	Project cost	Units (nos)	Project cost	Units (nos)	Project cost
1	Kerala	3	46.19	16	113.01	12	1050.4	6	351.91	1	10.00
2	Tamil Nadu	5	101.81	4	363.87	4	19.81	2	31.00	2	25.26
3	Andhra Pradesh	20	218.59	16	341.17	8	1092.2	4	562.23	6	414.82
4	Odisha	4	163.59	9	299.2	1	1.5	1	6.00	0	0.00
5	West Bengal	4	142.89	6	544.7	2	273.65	1	2.762	1	2.82

6	Gujarat	7	91.91	10	164.07	4	275.74	2	215.91	4	228.1
7	Maharashtra	2	496.05	9	164.53	2	280.79	1	2.99	3	376.06
8	Goa	2	41.66	0	0.00	0	0.00	0	0.00	0	0.00
9	Karnataka	4	152.71	18	119.42	3	7.1	1	500	0	0.00
10	Telangana	0	0.00	0	0.00	0	0.00	0	0.00	1	8.52
	Total	51	1455.4	88	2110	36	3001.2	18	1672.81	18	1065.6

STATEMENT-III

Details of 11 projects on shrimp processing in different districts of Andhra Pradesh in year 2022 along-with status are furnished (Rs. in crore)

SL No.	Name of Applicant	Cluster/ District	Total Project Cost	Approved Grant
1.	Advishnu Marine Foods Private Limited	East Godavari	35.00	10.00
2.	Avanti Frozen Foods Private Limited	Kakinada	64.62	10.00
3.	Devi Fisheries Limited	Kakinada	105.50	15.00
4.	Rajyalakshmi Marine Exports	Kakinada	49.25	10.00
5.	Annam Marine Exports Private Limited	Guntur	51.00	10.00
6.	Milesh Marine Exports Private Limited	Krishna	34.85	10.00
7.	Alpha Marine Limited	Nellore	98.00	9.62

8.	Devi Sea Foods Limited	West Godavari	75.18	10.00
9.	Sandhya Marines Limited	West Godavari	72.10	10.00
10.	Summit Marine Exports Private Limited	West Godavari	55.60	10.00
11.	SMSEA Corporation LLP	Visakhapatnam	52.27	10.00
Total			693.37	114.62

GLOBAL TURMERIC TRADE

1321. SHRI EATALA RAJENDER:

SHRIMATI D. K. ARUNA:

SHRI CHAMALA KIRAN KUMAR REDDY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government having share of over sixty two per cent of global turmeric trade, the country faces challenges that impede further growth and they range from rejection of spices in key export markets, price fluctuations leading to farmers withdrawing from cultivation and not meeting the desired curcumin levels required by firms as per reports and the Government expressing hope that the National Turmeric Board (NTB) in Nizamabad, Telangana will help and develop new markets internationally;
- (b) if so, whether this will help promote exports and double production to about two million tonnes in five years and it will focus on development of turmeric and turmeric products in the

country, State-wise including Andhra Pradesh and Telangana and if so, the details thereof; and

(c) whether the earnings were largely due to the farmers' reliance on cultivating multiple crops like paddy, soybean and this was due to of a sudden fall in prices, unfavourable weather conditions, pest infestation, inability to connect to the right buyers and issues related to soil fertility and if so, the details thereof and corrective steps taken in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) to (c) India is the leading producer, consumer and exporter of turmeric in the world. During 2023-24, India exported 1,62,018 tons of turmeric valued at 226.58 million USD contributing to around 65% of global export of turmeric. In 2023-24, more than 99.95% of turmeric consignments exported from India were accepted in the export markets and rejection rate was less than 0.05%.

Spices Board, under its scheme “Sustainability in Spice Sector through Progressive, Innovative and Collaborative Interventions for Export Development (SPICED)” undertakes activities for export promotion of 52 scheduled spices including turmeric.

Further in order to harness the potential of turmeric and turmeric products in the country, including the state of Andhra Pradesh and Telangana, the central government has constituted the National Turmeric Board with the following objectives:

- i. Promote new product development and value addition in turmeric;
- ii. Promote awareness and consumption of turmeric and turmeric products in international markets;

- iii. Facilitate market research in potential international markets for development of value-added turmeric products;
- iv. Facilitate creation and improvement of infrastructure and logistics for exports of turmeric and turmeric products;
- v. Encourage building of resilient and sustainable supply chains for turmeric and turmeric products by strengthening forward and backward linkages;
- vi. Promote compliance with quality and safety standards across the supply chain of turmeric;
- vii. Promote capacity building and skill development of turmeric growers for value addition activities;
- viii. Strengthen documentation of traditional knowledge related to use of turmeric and its applications;
- ix. Encourage studies, clinical trials and research on medicinal, health and wellness enhancing properties of turmeric; and
- x. Any other objective as may be determined by the Central Government for promotion and development of the turmeric sector.

Production of turmeric in India in 2023-24, was 10.63 lakh tons from an area of 2.93 lakh ha. The domestic price of turmeric in the major markets of Erode and Nizamabad during 2024-25 (Apr-Dec) was Rs.136.19/kg and Rs.121.34/kg respectively as compared to Rs.83.60/kg and Rs.88.44/kg during the corresponding period of the previous year, registering an increase of 62.9% in the Erode market and 37.2% in the Nizamabad market. The Directorate of Arecanut and Spices Development (DASD) is implementing a programme for large scale demonstration

of Export oriented production of turmeric with high curcumin in select locations, such as Bastar in Chattisgarh, Kandhamal in Odisha, Waigaon in Maharashtra and Chintappalli in Andhra Pradesh.

Turmeric is an annual crop grown as pure as well as intercrop (with cereals, pulses, oilseeds, other spices etc.) by the farmers and the duration from planting to harvesting ranges from 180 days to 280 days depending on the cultivars/varieties. Ministry of Agriculture and Farmers Welfare, Govt. of India implements various programmes under its flagship programme, Mission for Integrated Development of Horticulture (MIDH) for the development of horticulture crops, including turmeric. The mission programmes are aimed at increasing production, productivity and quality of the produce to meet the growing demand in the domestic as well as export market.

SPURIOUS SEEDS, PESTICIDES AND FERTILISERS SUPPLIED TO THE FARMERS

1322. DR. THOL THIRUMAAVALAVAN:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) Whether the Government is aware of the spurious seeds, pesticides and fertilisers supplied to the farmers;
- (b) If so, the details of such incidents; and
- (c) Whether the Government has any plan to prevent such supplies to the farmer, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) To curb the malpractices of spurious seeds, pesticides and fertilizers and in order to ensure availability of quality inputs to the farmers, various provisions are available in the Seeds Act, 1966, the Seeds Rules, 1968, the Seeds (Control) Order, 1983, Essential Commodity Act, 1955, Insecticide Act, 1964, Insecticides Rules, 1971, the Fertilizer (Control) Order, 1985 etc.

The concerned State Department of Agriculture appoints the Inspectors for ensuring quality control of seeds, fertilizers and pesticides in their respective states. In case any samples of seeds, fertilizers and pesticides are found to be spurious/sub-standard, action are taken under the relevant provisions of Acts and Rules. The details of samples drawn by inspector and found substandard (across the Country) in respect of Seeds, Fertilisers and pesticides during 2023-24 is given below.

- i. 133,588 seed samples were drawn and out of which 3,630 samples were found sub-standard during the year 2023-24.
- ii. 1,81,153 fertiliser samples were analysed and out of which 8,988 samples were found nonstandard during the year 2023-24.
- iii. 80,789 pesticide samples were analysed and out of which 2,222 samples were found to be spurious.

BENEFITS AND FACILITIES FOR FARMERS

1323. SHRIMATI MALVIKA DEVI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) the steps being taken by the Government to ensure that PAX is given in time to all the farmers;

- (b) the steps being taken by the Government to ensure that if broken rice can be used by the ethanol plants, they may be picked up in such a way that the farmers benefit from the same; and
- (c) the steps being taken to ensure that farmers specially in backward areas and villages are informed in time about the seeds fertilizers and other benefits and facilities provided by the Government?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) There is no such program as 'PAX' under the Ministry of Agriculture and Farmer's Welfare.
- (b) Under the Open Market Sales Scheme (Domestic) policy of Department of Food and Public Distribution dated 17.01.2025, the reserved price for sale of rice to ethanol distilleries for production of ethanol has been fixed at Rs. 2250/- per quintal (Pan-India) for a total quantity not exceeding 24 LMT.
- (c) The Agriculture Extension activities are undertaken by Agricultural Technology Management Agency (ATMA) and Krishi Vigyan Kendras, which include farmer training, demonstrations, exposure visits, Kisan Melas, mobilization of farmer groups to create awareness among farmers on the benefits of various schemes including quality seeds and judicious use of fertilizers, to increase agricultural productivity.

PENDENCY OF CASES IN CFSL

1324. SHRI SAUMITRA KHAN:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) whether there is a high level of pendency in case examinations at the Central Forensic Science Laboratory (CFSL), Kolkata and if so, the reasons for such high pendency;
- (b) the number of cases pending in CFSL, Kolkata as of the latest available data and the measures being taken to reduce this backlog;
- (c) the details of infrastructure developments undertaken at CFSL, Kolkata during the last three years;
- (d) whether any further improvements or expansions are planned and if so, the details thereof; and
- (e) the sanctioned and present strength of technical and administrative staff at CFSL, Kolkata and the steps being taken to address any vacancies?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

- (a) and (b) As per the available information, 1318 cases are pending in Central Forensic Science Laboratory (CFSL) Kolkata as on 31.12.2024. The disposal of cases by the CFSLs is a continuous and ongoing process, which is based on the scientific examination and analysis of the exhibits received.
- (c) and (d) A State-of-the-art CFSL at Rajarhat, Kolkata has been established. The laboratory has also been upgraded with latest machinery and equipment. Further, Government of India has also approved setting up of National Cyber Forensic Laboratory inter-alia at CFSL Kolkata.
- (e) The sanctioned strength of technical and administrative staff at CFSL Kolkata is 101 and the present strength is 64. To supplement the manpower at CFSL Kolkata, qualified Forensic

Analysts/Professionals have been engaged on contractual basis. The process of addressing the vacancies is an ongoing process as per the established and prescribed norms.

UPGRADATION OF RFL

1325. DR. PRABHA MALLIKARJUN:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) the details of the National Forensic Science University in the country;
- (b) whether the Government has any proposal for upgradation of existing Regional Forensic laboratory as National Forensic Sciences University at Davanagere, if so, the details thereof; and
- (c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

- (a) The National Forensic Sciences University (NFSU) has been set up under the Act of the Parliament in the year 2020 for providing quality and trained forensic manpower across all parts of the country. The headquarters of the NFSU is located in Gandhinagar, Gujarat and operates through various off-campus and affiliated colleges throughout the country.
- (b) and (c) Setting up of off-campus and affiliated colleges of the NFSU is based on factors such as availability of students, feasibility of location and willingness of State/Union Territory Government. Off-campus of the NFSU in Dharwad, Karnataka is already operational from its transit campus.

भूमि चकबंदी योजना

1326. श्री त्रिवेन्द्र सिंह रावत:

क्या **ग्रामीण विकास** मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार का विचार उत्तराखंड में कृषि सुधार के लिए भूमि चकबंदी की विशेष योजना लाने का है;
- (ख) यदि हां, तो उक्त योजना के कार्यान्वयन की रूप-रेखा क्या है और इस संबंध में किसानों को किस प्रकार की सहायता प्रदान किए जाने की संभावना है; और
- (ग) क्या सरकार ने उत्तराखंड में भूमि चकबंदी के संबंध में किसी पूर्व अध्ययन, प्रतिवेदन अथवा सुझाव पर विचार किया है और यदि हां, तो इसके प्रमुख निष्कर्ष क्या है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री; तथा संचार मंत्रालय में राज्य मंत्री (डॉ. चंद्र शेखर पेम्मासानी):

- (क) जी, नहीं। भारत सरकार का उत्तराखंड के लिए भूमि चकबंदी संबंधी कोई विशेष योजना लाने का प्रस्ताव नहीं है।
- (ख) और (ग) प्रश्न नहीं उठता।

DIGITAL AGRICULTURE MISSION

1327. SHRI SUNIL DATTATREY TATKARE:

SHRI ANAND BHADAURIA:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government has launched Digital Agriculture Mission (DAM) in the country to support various digital agricultural initiatives and if so, the details thereof;
- (b) the details of funds allocated under the said scheme, State-wise particularly in Maharashtra;

- (c) whether there are many challenges associated with this Mission like Digital Divide and Infrastructure Gaps as many rural areas lack reliable internet connectivity and electricity hindering the adoption of digital technologies and if so, the steps taken by the Government in this regard;
- (d) whether it is true that as per NASSCOM data, small and marginal farmers lack the skills to effectively use digital tools because only 2% of Indian farmers use Apps in the field and if so, the details thereof;
- (e) whether it is a fact that for adopting digital technologies under DAM often requires significant upfront investments which can be challenging for small-scale farmers, if so, the details thereof and the steps taken by the Government in this regard;
- (f) whether it is true that the country's diverse agro-climate zones and farming practices make it challenging to develop on-size-fits-all digital solutions;
- (g) if so, the measures taken/being taken by the Government for successful implementation of DAM; and
- (h) whether the Government is planning to provide App based online market facility to farmers in rural areas under the said Mission to provide better price for agricultural produces, if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (h) The government has approved the Digital Agriculture Mission on 2nd September 2024 with an outlay of Rs. 2817 Crore. An amount of Rs. 54.972 Cr has been allocated for the FY 2025-26. However, funds are released to the States including the state of Maharashtra based on their proposals. The Mission seeks to enable a robust digital agriculture ecosystem in the

country for driving innovative farmer-centric digital solutions and making available timely and reliable crop-related information to all the farmers in the country. The Mission envisages the creation of Digital Public Infrastructure for Agriculture such as Agristack, Krishi Decision Support System, Comprehensive Soil Fertility and Profile Map and other IT initiatives undertaken by Central Government/State Governments. Agristack project is one of the major components of this Mission, which consists of three foundational registries or databases in the agriculture sector, i.e., the Farmers' Registry, Geo-referenced village maps and the Crop Sown Registry, all created and maintained by the State Governments/ Union Territories. The government is providing administrative and technical support to all the states for implementation of the mission. AgriStack provides comprehensive and useful data on farmers' demographic details, land holdings, and crops sown, enabling farmers to digitally identify and authenticate them for accessing benefits and services such as credit, insurance, procurement etc. It also enables state to design solutions that open access for farmers to the digital economy such as Purchase and Sell of Inputs and Produce online in a trustful manner.

Further, Government is implementing National Agriculture Market (e-NAM), a virtual platform integrating physical wholesale mandis/ markets of different States/ Union Territories (UTs) to facilitate online trading of agricultural commodities through transparent price discovery method to enable farmers to realize better remunerative prices for their produce. As on 31st December, 2024, 1410 mandis of 23 States and 04 Union Territories (UTs) have been integrated with e-NAM platform.

AGITATING FARMERS

1328. SHRI ANAND BHADARIA:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether farmers in large numbers are agitating at Shambhu and Khanauri borders;
- (b) if so, the details thereof along with their main demands;
- (c) whether delegates of Union Government has met leaders of protesting farmers; and
- (d) if so, the details thereof and outcome thereof along with the response of the Government to their demands?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (d) Government of India had initiated discussions with farmers related to farmer agitation on 8th February, 2024. Subsequently, discussions were held on 12th, 15th, 18th February 2024 and 18th January, 2025.

The issues related to agitating farmers' and their demands are also sub-judice in the Hon'ble Supreme Court of India and a committee has also been formed by the Hon'ble Supreme Court.

Next round of discussion with the farmers is scheduled on 14th February, 2025.

संयुक्त किसान मोर्चा के साथ समझौता

1329. श्री पुष्पेंद्र सरोज:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार और संयुक्त किसान मोर्चा के बीच 09 दिसम्बर, 2021 को हुए समझौते के मुख्य बिन्दु क्या हैं;
- (ख) क्या सरकार ने किसानों की लंबित समस्याओं के समाधान के लिए कोई समिति गठित की है;

(ग) यदि हां, तो उक्त समिति का स्वरूप क्या है;

(घ) क्या सरकार का किसानों से सी-2+50 प्रतिशत फार्मूले के आधार पर सभी उपजों को न्यूनतम समर्थन मूल्य पर खरीदने, किसानों को ऋण माफी और 300 यूनिट बिजली उपलब्ध कराने का विचार है; और

(ङ) यदि हां, तो तत्संबंधी ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) कुछ किसान यूनियनों की मांगों के आधार पर, सरकार ने 1 दिसंबर, 2021 को “कृषि कानून निरसन अधिनियम, 2021” के तहत तीन कृषि कानूनों, “कृषक उपज व्यापार और वाणिज्य (संवर्धन और सरलीकरण) अधिनियम, 2020”, “कृषक (सशक्तिकरण एवं संरक्षण) कीमत आश्वासन और कृषि सेवा पर करार अधिनियम, 2020” और “आवश्यक वस्तु (संशोधन) अधिनियम, 2020” को निरस्त कर दिया था।

(ख) से (ङ.) हां, सरकार ने, दिनांक 18-07-2022 की अधिसूचना के तहत एक समिति का गठन किया है जिसमें किसानों के प्रतिनिधि, केंद्र सरकार, राज्य सरकारों का पर्याप्त प्रतिनिधित्व, प्रख्यात कृषि अर्थशास्त्री और वैज्ञानिक आदि शामिल हैं। इस समिति को न्यूनतम समर्थन मूल्य (एमएसपी) को अधिक प्रभावी और पारदर्शी बनाने, प्राकृतिक खेती को बढ़ावा देने और देश की बदलती जरूरतों को ध्यान में रखते हुए फसल पैटर्न को बदलने के लिए सुझाव देना है। समिति इन प्रमुख मुद्दों पर विचार-विमर्श करने तथा सिफारिशें विकसित करने के लिए नियमित बैठकें आयोजित करती रही है। इसके अलावा, सरकार हर वर्ष कृषि लागत एवं मूल्य आयोग (सीएसीपी) की सिफारिशों के आधार पर देश के लिए अनिवार्य कृषि फसलों के लिए न्यूनतम समर्थन मूल्य (एमएसपी) निर्धारित करती है।

DEVELOPMENT PROGRAMMES UNDER DDU-GKY

1330. SHRI RAJABHAU PARAG PRAKASH WAJE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has implemented skill development programmes in Nashik under the Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) to train rural youth for employment opportunities;
- (b) if so, the details of the programmes conducted, the number of beneficiaries trained and the employment outcomes achieved during the last three years;
- (c) whether the Government has conducted any survey or needs assessment to identify skill gaps and employment challenges faced by rural youth in Nashik, if so, the key findings and steps taken to address these issues; and
- (d) whether funds are being allocated to establish new skill development centres in Nashik's rural areas, with a focus on equipping youth with industry-relevant skills, if so, the proposed timeline and budget for their implementation?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

(a) and (b) Yes, Government is implementing Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY) across the country including Nashik to train rural youth for employment opportunities. The number of beneficiaries trained and placed in Nasik during the last three years and current year are as under:

2021-22		2022-23		2023-24		2024-25 (till January 2025)	
Trained	Placed	Trained	Placed	Trained	Placed	Trained	Placed
136	28	242	92	696	226	332	6

Source: State of Maharashtra

- (c) No such specific survey has been conducted in Nashik.
- (d) Under the DDU-GKY programme, projects are sanctioned to Project Implementing Agencies (PIAs) through the States/UTs. Under each project, districts are assigned to mobilize the candidates and setting up of training centres. Funds under DDU-GKY scheme are sanctioned project-wise and not district-wise. Presently, there are four active training centres being operated by Project Implementing Agencies (PIAs) in the Nasik district.

ANNUAL STATUS OF PANCHAYATI RAJ REPORT

1331. SHRI SUKHDEO BHAGAT:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) whether it is a fact that according to the Annual Status of Panchayati Raj Report (ASPR), panchayats in the country continue to face significant challenges in terms of financial autonomy and implementation efficiency;
- (b) whether the instance, over 50 per cent of panchayats report inadequate funds to implement even basic development schemes and more than 40 per cent of panchayats lack the necessary trained personnel to carry out their responsibilities effectively;
- (c) the details of these statistics and the specific steps taken by the Ministry to address the lack of resources and capacity in panchayats; and
- (d) the details of the percentage and steps taken by the Government to proposes to improve financial independence and operational capacity in the next 2-3 years?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S.P. SINGH BAGHEL):

(a) to (d) No Sir, there is no such report named “Annual Status of Panchayati Raj Report (ASPR)” available with Ministry of Panchayati Raj.

Panchayat, being “Local Self Government”, is a state subject and part of the State list of the Seventh Schedule of the Constitution of India. As per Article 243 in Part IX of the Constitution of India, States are mandated to set up Panchayats and provide the necessary facilities to the Panchayats including financial resources. However, Central Government also provides central finance commission grants to supplement financial resources of panchayats. Under Fifteenth Finance Commission (XV FC), grants to the tune of Rs. 60,750 crore (for the interim period FY 2020-21) and to the tune of Rs.2,36,805 Crore (for the period FY 2021-26) have been allocated to Panchayats in all three tiers and Traditional Local Bodies, Sixth Schedule areas in 28 States. The XV FC Grants have two components — Tied and Untied. Tied Grants are to be used for drinking water, rainwater harvesting, water recycling, sanitation and maintenance of Open Defecation Free status. Untied grants are to be used for felt needs under the 29 subjects enshrined in the XI Schedule of the Constitution of India, except for salaries and other establishment costs.

Further, up to 10% of the allocation of XV FC Untied Grants is allowed for meeting the technical and administrative support towards Operations and Maintenance and capital expenditure, including manpower on outsourcing basis and other administrative expenses as essential.

State-wise allocation and release of Fifteenth Finance Commission Grants to the Panchayats and Rural Local Bodies during the last four years and current year is given in the enclosed **Statement**.

Moreover, under the revamped Rashtriya Gram Swaraj Abhiyan (RGSA) scheme, the Ministry supplements the efforts of all States/UTs towards supporting the functioning of GPs by providing Panchayat Bhawan and computers and peripherals.

The Ministry of Panchayati Raj (MoPR) is implementing the (i) Centrally Sponsored Scheme of Rashtriya Gram Swaraj Abhiyan (RGSA) with the primary objective of strengthening Panchayati Raj Institutions (PRIs) by way of capacity building and training of the Elected Representatives (ERs) and their functionaries, providing infrastructural support like Gram Panchayat Bhawan and Computerisation, (ii) Incentivization of Panchayats (IoP), a Central component of RGSA scheme, to encourage competitive spirit among PRIs under which, Awards including financial incentives are given to best performing Panchayats in recognition of their good work for improving delivery of services and public good, (iii) Mission Mode Project on e-Panchayats (MMP-ePanchayat), a Central component of RGSA scheme under which various e-governance projects are funded towards digitalization of Panchayats to bring in efficiency, accountability and transparency in the functioning of the PRIs and for its overall transformation. The Central Sector Scheme of Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) is also being implemented in the States/UTs to provide the 'Record of Rights' to village households owning property in inhabited rural areas.

STATEMENT

State-wise allocation and release of Fifteenth Finance Commission grant to Rural Local Bodies for last four years and current year (as on 07.02.2025)

(Rs. in crore)

Sl. No.	States	2020-21		2021-22		2022-23		2023-24		2024-25	
		Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release	Allocation	Release
1	Andhra Pradesh	2625.00	2625.00	1939.00	1917.85	2010.00	1976.75	2031.00	1997.45	2152.00	2109.97
2	Arunachal Pradesh	231.00	231.00	170.00	170.00	177.00		179.00		189.00	
3	Assam	1604.00	1604.00	1186.00	1186.00	1228.00	1228.00	1241.00	1241.00	1315.00	
4	Bihar	5018.00	5018.00	3709.00	3709.00	3842.00	3842.00	3884.00	3855.33	4114.00	1942.17
5	Chhattisgarh	1454.00	1454.00	1075.00	1075.00	1114.00	1114.00	1125.00	1125.00	1192.00	1185.25
6	Goa	75.00	75.00	55.00	55.00	57.00	33.92	58.00		62.00	
7	Gujarat	3195.00	3195.00	2362.00	2362.00	2446.00	2446.00	2473.00	2473.00	2619.00	
8	Haryana	1264.00	1264.00	935.00	935.00	968.00	967.30	979.00	953.59	1036.00	487.13
9	Himachal Pradesh	429.00	429.00	317.00	317.00	329.00	329.00	332.00	318.04	352.00	229.19
10	Jharkhand	1689.00	1689.00	1249.00	1249.00	1293.00	1293.00	1307.00	1307.00	1385.00	
11	Karnataka	3217.00	3217.00	2377.00	2375.50	2463.00	2093.55	2490.00	2086.59	2637.00	1120.73
12	Kerala	1628.00	1628.00	1203.00	1203.00	1246.00	1246.00	1260.00	1260.00	1334.00	1334.00

13	Madhya Pradesh	3984.00	3984.00	2944.00	2944.00	3050.00	3050.00	3083.00	2819.24	3265.00	
14	Maharashtra	5827.00	5827.00	4307.00	4267.16	4461.00	3696.71	4510.00	3629.21	4776.00	1619.42
15	Manipur	177.00	177.00	131.00	65.50	135.00		137.00		145.00	
16	Meghalaya	182.00	182.00	135.00	67.50	140.00		141.00		149.00	
17	Mizoram	93.00	93.00	69.00	69.00	71.00	71.00	72.00		76.00	
18	Nagaland	125.00	125.00	92.00	92.00	96.00		97.00		102.00	
19	Odisha	2258.00	2258.00	1669.00	1669.00	1728.00	1728.00	1747.00	1746.91	1851.00	1851.00
20	Punjab	1388.00	1388.00	1026.00	1026.00	1062.00	1062.00	1074.00	1058.35	1138.00	
21	Rajasthan	3862.00	3862.00	2854.00	2854.00	2957.00	2955.34	2989.00	2847.96	3166.00	1881.84
22	Sikkim	42.00	42.00	31.00	31.00	33.00	33.00	33.00	33.00	35.00	16.69
23	Tamil Nadu	3607.00	3607.00	2666.00	2666.00	2761.00	2761.00	2791.00	2791.00	2957.00	1478.50
24	Telangana	1847.00	1847.00	1365.00	1365.00	1415.00	1415.00	1430.00	1424.18	1514.00	
25	Tripura	191.00	191.00	141.00	141.00	147.00	147.00	148.00	148.00	157.00	78.50
26	Uttar Pradesh	9752.00	9752.00	7208.00	7208.00	7466.00	7466.00	7547.00	7547.00	7994.00	7994.00
27	Uttarakhand	574.00	574.00	425.00	418.70	440.00	439.21	445.00	444.13	471.00	234.91
28	West Bengal	4412.00	4412.00	3261.00	3261.00	3378.00	3378.00	3415.00	3415.00	3617.00	1805.16
	Total	60750.00	60750.00	44901.00	44699.22	46513.00	44771.77	47018.00	44520.96	49800.00	25368.46

GROWTH OF EXPORTS

1332. SHRI KULDEEP INDORA:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government is working on any export strategy to how can fast track growth of exports of both goods and services and if so, the details thereof;
- (b) whether it is a fact that the exporters have expressed their concerns with regard to declining export credit and high interest rates;
- (c) if so, the details of steps taken to find a solution to these concerns;
- (d) the details of steps being taken by the Government to address the concerns of dumping of goods from China; and
- (e) the details of steps being taken by the Government to boost exports of Rajasthani goods to various parts of the world?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

- (a) The Government has recently identified 20 countries of significance and 6 focus sectors each in commodities and services. A Meeting with the officers of the Commercial Wings of Indian Missions in these 20 countries of significance was organized from 6th to 8th January 2025 in New Delhi to enhance India's exports. The 20 countries were Australia, Brazil, Bangladesh, China, France, Germany, Indonesia, Italy, Japan, The Netherlands, Russia, Singapore, South Africa, Saudi Arabia, South Korea, Türkiye, UAE, United Kingdom, USA and Vietnam. The

Meeting focused on exploring strategic solutions for fostering multilateral trade collaboration and streamlining operational and logistical barriers to trade. A set of actionable strategies designed to propel Indian exports forward were recommended which included the establishment of a comprehensive Data Analytics Portal to explore emerging market opportunities and the 'E-connect Portal' aimed at supporting Small and Medium Enterprises (SMEs) with market access information. The Missions were urged to support the One District One Product (ODOP) initiatives in their respective countries of posting, focus on improving branding, enhancing market access and ensuring better income for farmers through increased exports.

(b) and (c) The Government interacts with the Export Promotion Councils, Associations, Trade bodies regularly. The concerns raised by the exporters are addressed through various measures including enhancement of export credit by the banks and financial institutions. The Ministries/ Departments concerned and other stakeholders are regularly sensitized from time to time at various levels on the issue of improving credit flow to exporters, especially the MSME exporters.

(d) The Government has implemented several measures to address the concerns regarding the dumping of goods from China with the aim to protect domestic industry and promote fair trade practices, as follows:

- i. The Directorate General of Trade Remedies (DGTR) is empowered to recommend trade remedial actions against unfair trade practices. DGTR has initiated 134 trade remedial investigations including anti-dumping investigations against China since FY 2020-21.
- ii. Stricter quality standards and measures have been introduced for quality controls, testing protocols, and mandatory certification to curb sub-standard imports and to promote fair competition for domestic industries.

iii. Quality Control Orders (QCOs) for several products such as steel, toys, chemicals, leather and footwear have been issued to reduce the import of sub-standard products into India.

iv. To boost domestic manufacturing and reduce reliance on imports, the Government launched Production Linked Incentives (PLI) Schemes in 14 critical sectors like electronics, pharmaceuticals, white goods, telecom and Networking products, etc., where there is substantial dependency on imports.

(e) The major initiatives taken by the government for promotion of exports in the country, including the State of Rajasthan are as below:

i. Agricultural and Processed Food Products Export Development Authority (APEDA) has Central Sector specific scheme for Financial Assistance to facilitate the export of agri-products by providing assistance to exporters pan- India for augmenting export related infrastructure, participating in Buyer Seller Meets, etc.

ii. Ministry of Textiles is implementing National Handicraft Development Programme (NHDP) which envisages need based interventions for the development and promotion of Handicrafts. Under Marketing Support and Services (MSS) component, access to international and domestic markets across the country, including Rajasthan is provided to the Handicrafts sector.

iii. Under the Districts as Export Hubs initiative of Directorate General of Foreign Trade (DGFT) the export promotion activities are being decentralised to make the Districts active stakeholders in boosting export growth of the identified products and services to leverage their natural competitive advantages. An institutional mechanism has been set up in all States/UTs by forming the State Export Promotion Committee (SEPC) and District Export

Promotion Committee (DEPC) at the district level. Additionally, DGFT has been organizing outreach events with e-commerce partners, Government stakeholders and industry associations to provide training, capacity building, and support for businesses, MSMEs and small scale exporters to succeed in global markets. A list of district-wise products/services with export potential identified under this initiative is available at: (www.dgft.gov.in/CP).

The DGFT Regional Authorities have been organizing "Outreach Events" under Districts as Exports Hubs to promote the products/services with export potential as identified under the initiative. As a result of collaborations with e-commerce partners, 10 district export outreach events were held in Faridabad, Moradabad, Ludhiana, **Jodhpur**, Bengaluru, Ahmedabad, Hyderabad, Mumbai, Jamshedpur and Varanasi from March to June, 2024. The second phase of these outreach events has been successfully conducted in Howrah, **Jaipur**, Haridwar, Kanpur Nagar, Madurai, Mirzapur, Rajkot, Balasore, Jalandhar, Agra and Meerut between October 2024 and January 2025.

FUNDS ALLOCATION TO DEPARTMENT OF AGRICULTURAL RESEARCH AND EDUCATION

1333. SHRI SACHITHANANTHAM R:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of funds allocated for the Department of Agricultural Research and Education during the financial years 2014-2023 including Budget Estimate, Revised Estimate and actual spending;
- (b) whether there is a reduction, year after year in the allocation of funds and if so, the reasons therefor; and

(c) the manner in which the needs of growth required in the agricultural sector may be met with dwindling funds for research and development?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI BHAGIRATH CHOUDHARY):

(a) and (b) The details of funds allocated for the Department of Agricultural Research and Education (DARE) during the financial years 2014-2023 including BE, RE and Actual Spending are as below:

(Rs. in crore)			
Year	Budget Estimates (BE)	Revised Estimates (RE)	Actual Expenditure
2014-15	6144.39	4884.00	4840.03
2015-16	6320.00	5586.00	5572.90
2016-17	6620.00	6238.00	5995.21
2017-18	6800.00	6992.00	6989.92
2018-19	7800.00	7952.73	7943.59
2019-20	8078.76	7846.17	7844.98
2020-21	8362.58	7762.38	7685.52
2021-22	8513.62	8513.62	8439.94
2022-23	8513.62	8658.89	8578.17
2023-24	9504.00	9876.60	9804.39

There has been a progressive increase in the budget outlay in successive years. However, there was a minor reduction in RE during 2019-20 and 2020-21 due to pandemic COVID-19.

(c) During the past decade, the Department has strived to deliver through optimum utilization of available resources and making maximum use of the marginal increase through prioritization of research activities. It has been able to meet the challenges towards carrying out its Research and Development and operational activities in the area of Agriculture and allied sectors and achieving its desired outcome by re-aligning its processes.

Further, DARE being a scientific department works in collaboration with the mainline ministries viz Agriculture, Fisheries, Animal Husbandry and Dairying, Ministry of Science and Technology etc. on number of research projects as Research Partner to achieve its desired goals and outcome in a collaborative manner.

ACCESSIBILITY FOR DISABLED PEOPLE

1334. DR. D. RAVI KUMAR:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

(a) whether the Government is aware of the significant gaps in the implementation of accessibility measures for disabled in public transport systems, such as buses, trains and metro stations, if so, the details thereof;

(b) whether the Government plans to ensure all new infrastructure projects, including Government buildings and private developments incorporate accessibility features for disabled individuals, if not, the reasons therefor;

(c) whether the Government has conducted research or assessments on the impact of inadequate infrastructure on the daily lives of disabled individuals; and

(d) if so, the details of the steps being taken to address the gaps identified, if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B. L. VERMA):

(a) and (b) The Government of India has taken several measures to promote the cause of accessibility for Divyangjans in different public transportation systems. So far, all 35 International Airports and 55 Domestic Airports have been provided with accessibility facilities like Ramps, Toilets and Lifts. 709 A1, A and B categories of Railway Stations have been provided with many short-term facilities like Ramps, Toilets, Lifts, Helpdesk, Parking, Non-slippery walkways, Drinking Water facilities). As many as 42,000 and more buses have been made partially accessible and 8695 buses are fully accessible. Out of 3533 bus stations, 3120 have been made accessible across the country.

Under the Accessible India Campaign, Central Government conducted access audit of State/UT Government owned Public Buildings and provided financial assistance to State/UT Governments for making 1314 buildings accessible. In addition, Central Public Works Department, Government of India has retrofitted 211 numbers of Ministry of Housing and Urban Affairs (MoHUA)-owned buildings and 889 buildings of other Departments/ Ministries maintained by CPWD.

To ensure incorporation of accessibility features several Ministries/Departments have taken many measures. Ministry of Road Transport and Highways(MoRTH) vide GSR 287(E) , GSR 367(E) , GSR 959(E) etc., notified AIS-052-Code for accessible Bus Body Design which contains special provisions for Disabled Passengers such as priority seats for persons with disabilities, seats designated for disabled passengers with appropriate sign(s), priority seats to be provided with appropriate facility for securing crutches, canes, walkers etc. to facilitate convenient travel for persons with disabilities with provision of handrails and / or stanchions. GSR 959 (E) mandates the verification provisions regarding accessibility features at the time of fitness certification. GSR 240 (E) notified the provision required for Alteration to Motor Vehicle for conversion into Adapted Vehicle.

Indian Railways has also notified “Guidelines on accessibility of Indian Railway Stations and facilities at stations for differently abled persons (Divyangjans) and passengers with reduced mobility” which has provisions of facilities for Divyangjans and passengers with reduced mobility such as entrance ramps, accessible parking, low height ticket counter/help booths, toilets, drinking water booth, sub-ways/foot over bridges with ramps/lifts, standard signages including Braille signages and tactile pathways for visual impairment, etc.

Ministry of Housing and Urban Affairs, in the Metro/RRTS projects have designed user-friendly mass transport system which can ensure accessibility to persons with disabilities, as well as people with temporary mobility problems and the elderly persons. The design standards for Metro/RRTS facilitates universal access to Public Transport Infrastructure

including related facilities and services, information, etc. benefitting the people using public transport.

PM-eBus Sewa Tender specifies accessibility features and equipments as per AIS 052 and AIS 153 so as to deploy 100% 12m and 9m Buses with accessibility features including wheelchair accessibility.

(c) and (d) Yes Sir, the National Institute of Labour Economics Research and Development conducted the review of the implementation of Accessible India Campaign as a third party evaluation. Some key findings of this evaluation were:

- During the study, it was seen that 80.51% of the buildings were funded for retrofitting.
- The campaign covered major government buildings across the country.
- A positive attitudinal change was observed amongst government functionaries and general public towards the right of persons with disabilities to safe and easy access to public places due to this campaign.

बहुस्तरीय खेती को बढ़ावा देना

1335. श्री अनिल फिरोजिया:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या मध्य प्रदेश में बहुस्तरीय खेती को बढ़ावा देने के लिए कोई विशेष प्रशिक्षण या वित्तीय सहायता प्रदान की जा रही है;

(ख) यदि हां, तो क्या सरकार द्वारा इस संबंध में कोई नई योजना शुरू की गई है;

(ग) सरकार द्वारा बहुस्तरीय खेती को जलवायु अनुकूल कृषि पद्धति के रूप में बढ़ावा देने के लिए इसके पर्यावरणीय और आर्थिक लाभों को ध्यान में रखते हुए क्या कदम उठाए जा रहे हैं;

- (घ) क्या सरकार द्वारा इस दिशा में कोई जागरूकता अभियान चलाया जा रहा है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (ङ) छोटे और सीमांत किसानों को बहुस्तरीय खेती अपनाने में मदद करने के लिए क्या रियायतें दी जा रही हैं;
- (च) क्या इस प्रयोजनार्थ राजसहायता या ऋण प्रदान करने का कोई प्रावधान किया गया है, यदि हां, तो तत्संबंधी ब्यौरा क्या है;
- (छ) मध्य प्रदेश में किसानों को बहुस्तरीय खेती की तकनीक और आधुनिक कृषि उपकरण उपलब्ध कराने के लिए सरकार द्वारा क्या उपाय किए गए हैं; और
- (ज) क्या इस संबंध में कृषि विज्ञान केन्द्रों (केवीके) द्वारा किसानों को पर्याप्त मार्गदर्शन प्रदान किया जा रहा है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

- (क) और (ख) मध्य प्रदेश में एमआईडीएच, पीडीएमसी, एटीएमए और कृषि वानिकी आदि योजनाओं के तहत अंतरफसल, बहु-स्तरीय फसल और बहुफसल सहित एकीकृत कृषि के लिए प्रशिक्षण आयोजित किए जाते हैं।
- (ग) से (च) केंद्र प्रायोजित योजना 'विस्तार सुधारों के लिए राज्य विस्तार कार्यक्रमों को समर्थन' जिसे आत्मा योजना के नाम से जाना जाता है, वर्ष 2005 से पूरे देश में कार्यान्वित की जा रही है, जिसमें खेती की गतिविधियों के सभी पहलुओं को शामिल किया गया है। वर्तमान में, इस योजना के अंतर्गत देश के 28 राज्यों और 5 संघ राज्य क्षेत्रों के 739 जिलों को शामिल किया गया है। यह योजना देश में विकेंद्रीकृत और मांग आधारित किसान-अनुकूल विस्तार प्रणाली को बढ़ावा देती है। इस योजना के तहत राज्य सरकारों को अनुदान सहायता जारी की जाती है, जिसका उद्देश्य प्रशिक्षण, प्रदर्शन, भ्रमण दौरे, किसान मेला, 'किसान हित समूहों' को संगठित करने और प्रगतिशील किसानों के क्षेत्र में फार्म स्कूल स्थापित करने के माध्यम से किसानों के बीच नवीनतम कृषि प्रौद्योगिकियों के प्रसार में राज्य सरकार के प्रयासों को पूरक बनाना है। वर्ष 2023-24 के दौरान योजना के तहत लाभान्वित होने वाले किसानों का गतिविधि-वार विवरण निम्नानुसार है:

क्र.सं.	गतिविधियां	सम्पूर्ण भारत में	मध्य प्रदेश में
1.	भ्रमण दौरे	431495	36450
2.	प्रशिक्षण	1208559	74582

3.	प्रदर्शन	217568	12007
4.	किसान मेला/एफएसआई/केजी	1511648	213533
5.	किसान हित समूह (एफआईजी)	22410	4218
6.	फार्म स्कूल	288500	39000
कुल: -		3680180	379790

मध्य प्रदेश सरकार विभिन्न योजनाओं के तहत किसानों को पॉलीहाउस, शेडनेट और सूक्ष्म सिंचाई के लिए सब्सिडी प्रदान करके बहुस्तरीय खेती को प्रोत्साहित करती है।

(छ) मध्य प्रदेश में विभिन्न मौजूदा योजनाओं में किसानों को आधुनिक कृषि उपकरण उपलब्ध कराए जा रहे हैं।

(ज) सरकार ने राज्य सरकारों के विस्तार पदाधिकारियों और किसानों के बीच प्रौद्योगिकी आकलन, प्रदर्शन और क्षमता विकास के माध्यम से बहुस्तरीय खेती सहित कृषि एवं संबद्ध क्षेत्रों की नई प्रौद्योगिकियों को बढ़ावा देने के लिए मध्य प्रदेश में 54 केवीके सहित देश में 731 कृषि विज्ञान केंद्र (केवीके) स्थापित किए हैं। केवीके की गतिविधियों में विभिन्न कृषि प्रणालियों के तहत प्रौद्योगिकी की स्थान विशिष्टता की पहचान करने के लिए ऑन-फार्म परीक्षण; किसानों के खेतों पर उन्नत कृषि प्रौद्योगिकियों की उत्पादन क्षमता स्थापित करने के लिए फ्रंट लाइन प्रदर्शन; ज्ञान और कौशल उन्नयन के लिए विस्तार पदाधिकारियों और किसानों का क्षमता विकास; और किसानों को उपलब्ध कराने के लिए गुणवत्ता वाले बीज, रोपण सामग्री और अन्य प्रौद्योगिकी इनपुट का उत्पादन शामिल है। किसानों के बीच उन्नत कृषि प्रौद्योगिकी के बारे में जागरूकता विकसित करने के लिए केवीके द्वारा बड़ी संख्या में विस्तार गतिविधियां शुरू की गई हैं। वर्ष 2023-24 के दौरान केवीके द्वारा शुरू की जाने वाली गतिविधियों का विवरण निम्नानुसार है:

क्र.सं.	गतिविधियां	सम्पूर्ण भारत में	मध्य प्रदेश में
1.	ऑन-फार्म किए गए परीक्षण (संख्या)	47650	7228
2.	आयोजित कुल फ्रंट लाइन प्रदर्शन (संख्या)	275739	22218
3.	प्रशिक्षित किसान (लाख में)	21.56	1.24

4.	प्रशिक्षित विस्तार कार्मिक (लाख में)	1.6	0.06
5.	विस्तार गतिविधियों में भागीदार (लाख में)	205.12	23.22
6.	बीज उत्पादन (लाख क्विंटल में)	1.86	0.13
7.	उत्पादित रोपण सामग्री (लाख में)	464.29	20.98
8.	उत्पादित पशुधन प्रजातियाँ और छोटी मछलियाँ (फिंगर लिंगस) (लाख में)	343.08	0.37
9.	परीक्षण किए गए मृदा, पानी, पौधे, खाद के नमूने (लाख में)	3.05	0.24

FUNDS FOR CONSTRUCTION OF HOUSES UNDER PMAY-G

1336. SHRI SUNIL BOSE:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the criteria adopted by the Government to give grant for construction of houses to the beneficiaries under Pradhan Mantri Awas Yojana-Gramin (PMAY-G);
- (b) whether the Government is aware of the fact that the current grant is not enough to complete the construction of the beneficiary's house, if so, the details thereof and action taken in this regard; and
- (c) whether the Government has taken any steps to increase the grant amount and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND
MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR. CHANDRA SEKHAR
PEMMASANI):**

(a) The Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) aims at providing pucca houses for all persons having kutcha houses upto 2 rooms or less and whose names are included in properly verified Permanent Waiting List (PWL) and Awaas+ list. The beneficiaries have been identified based on the housing deprivation parameters and exclusion criteria prescribed under Socio Economic Caste Census (SECC)- 2011. On application of exclusion criteria, a priority list called the Permanent Wait List (PWL) is prepared for the States/UTs. The PWL is further subjected to verification by Gram Sabhas and completion of an Appellate Process thereafter. This process of exclusion is also applied to beneficiaries registered by the States/UTs in Awaas+.

The Union Cabinet has approved the implementation of the scheme for 5 more years during FY 2024-25 to 2028-29 to provide assistance for the construction of 2 crore additional rural houses. Approval has also been provided for updating the Awaas+ List for identifying eligible rural households using modified exclusion criteria under the scheme. In line with the approval of the Union Cabinet, a survey is being conducted for the identification of additional eligible rural households under the scheme. The survey is being conducted through Awaas+ 2024 Mobile App which has already been launched on 17.09.2024 with modified exclusion criteria.

(b) and (c) Under PMAY-G, the unit assistance of Rs. 1.20 lakh in plain areas and Rs. 1.30 lakh in North Eastern States, Hilly States (including UTs of JandK and Ladakh) is provided. In addition

to the unit assistance, the beneficiaries are facilitated with 90/95 man days of unskilled labour wages through mandatory convergence with Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). Support of Rs. 12,000 for construction of toilet is also provided through Swacch Bharat Mission - Gramin (SBM-G), MGNREGS or any other dedicated source of funding.

The Union Cabinet has approved the continuation of PMAY-G till March, 2029 as per the existing unit assistance for construction of 2 crore more houses.

PRICE OF NATURAL RUBBER

1337. SHRI N. K. PREMACHANDRAN:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government has noticed the distress caused to the economy of Kerala consequent to the price fall of natural rubber;
- (b) if so, the details of action taken by the Government;
- (c) whether the Government has conducted any study regarding the reason for cause of decline in price of plantation crops in Kerala;
- (d) if so, the details thereof and action taken by the Government to protect the farmers in Kerala;
- (e) whether the Government proposes to change the import policy so as to protect the price of plantation crops and if so, the details thereof and if not, the reasons therefor;
- (f) whether the Government proposes to implement special scheme for providing production to the rubber farmers in Kerala, if so, the details thereof;

- (g) whether the Government proposes to impose anti-dumping duty on Natural rubber imported; and
- (h) if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY; AND
MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND INFORMATION
TECHNOLOGY (SHRI JITIN PRASADA):**

(a) and (b) The average price of natural rubber (RSS 4 grade) in Kottayam, Kerala during April to December, 2024-25 was Rs 202.04 per kg compared to an average price of Rs 151.88 per kg during the same period of FY 2023-24, an increase of 33.03%.

(c) and (d) The prices of plantation crops such as tea, natural rubber, coffee and cardamom (small) in Kerala during April to December, 2024-25 have been higher than the prices in the corresponding period of 2023-24. During the period April to December 2024-25, the average auction price of tea in Cochin, Kerala increased by 18.17%, the average auction price of cardamom (small) in Kerala increased by 49.44%, the average farmgate prices of arabica un-cured dry processed cherry coffee in Kerala increased by 32.54% and the average farmgate prices of robusta un-cured dry processed cherry coffee in Kerala increased by 55.99% compared to prices in the same period of 2023-24.

(e) The all India prices of plantation crops such natural rubber, tea, coffee and cardamom (small) during the period April to December, 2024-25 have been higher than the prices in the corresponding period of 2023-24. Considering the production, import and price trends of these commodities, currently no change in the import policy is under consideration.

(f) Government of India through Rubber Board is implementing the scheme “Sustainable and Inclusive Development of Natural Rubber Sector” for the benefit of natural rubber sector in the country including Kerala. Under the scheme, Rubber Board provides financial/technical assistance *inter alia* for planting/re-planting of natural rubber, rain guarding, promotion of good agricultural practices and prevention of diseases in order to improve the productivity and production of natural rubber.

(g) and (h) The Government considers anti-dumping measures on the basis of application filed by domestic industry. Currently, there is no ongoing investigation or pending application requesting for trade remedial measures on Natural Rubber with Directorate General of Trade Remedies.

शीतागार सुविधाएं

1338. श्री संजय उत्तमराव देशमुख:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या देश भर में उपलब्ध मौजूदा शीतगार किसानों की मांग के अनुसार पर्याप्त हैं और यदि हां, तो राज्य-वार, विशेषकर महाराष्ट्र में तत्संबंधी ब्यौरा क्या है;

(ख) सरकार द्वारा देश भर में खाद्यान्नों की भंडारण क्षमता में वृद्धि करने और भंडारण सुविधाओं को आधुनिक बनाने के लिए क्या कदम उठाए गए हैं;

(ग) क्या सरकार ने इस संबंध में कोई समय-सीमा निर्धारित की है, यदि हां, तो तत्संबंधी ब्यौरा क्या है और यदि नहीं, तो इसके क्या कारण हैं;

(घ) क्या सरकार देश में किसानों के लिए विकेन्द्रीकृत भंडारण क्षमता स्थापित करने की योजना बना रही है और यदि हां, तो महाराष्ट्र सहित राज्य-वार तत्संबंधी ब्यौरा क्या है; और

(ड) इस प्रयोजनार्थ अपेक्षित अनुमानित निधियों का ब्यौरा क्या है और इन सुविधाओं को कब तक स्थापित किए जाने की संभावना है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री रामनाथ ठाकुर):

(क) नाबार्ड कंसल्टेंसी सर्विसेज (नैबकॉन्स) द्वारा 2015 में “अखिल भारतीय कोल्ड-चेन इन्फ्रास्ट्रक्चर क्षमता (एआईसीआईसी-2015)” पर एक अध्ययन किया गया था। अध्ययन में उस समय कोल्ड स्टोरेज की आवश्यक क्षमता का आकलन किया गया जो वर्ष 2014 में महाराष्ट्र सहित 318.23 लाख मीट्रिक टन की मौजूदा क्षमता के मुकाबले 351.00 लाख मीट्रिक टन थी। अध्ययन में वर्ष 2019-20 तक कोल्ड स्टोरेज की आवश्यकता का भी आकलन किया गया जो 519.53 लाख मीट्रिक टन है। उपलब्ध जानकारी के अनुसार, 30 जनवरी, 2025 तक महाराष्ट्र सहित देश में 8760 कोल्ड स्टोरेज हैं जिनकी क्षमता 397.08 लाख मीट्रिक टन है। महाराष्ट्र सहित राज्य-वार ब्यौरा संलग्न

विवरण -I में दिया गया है।

(ख) और (ग) भारतीय खाद्य निगम (एफसीआई) सार्वजनिक वितरण प्रणाली (पीडीएस) के लिए और बफर स्टॉक बनाए रखने के लिए खरीद के बाद खाद्यान्न (मुख्य रूप से गेहूं और चावल) का भंडारण करता है।

एफसीआई में भंडारण क्षमता की आवश्यकता मुख्य रूप से चावल और गेहूं के लिए खरीद के स्तर, बफर मानदंडों की आवश्यकता और सार्वजनिक वितरण प्रणाली (पीडीएस) के संचालन पर निर्भर करती है। एफसीआई लगातार भंडारण क्षमता का आकलन और निगरानी करता है और भंडारण अंतराल के आकलन के आधार पर, गोदामों के निर्माण, गोदामों को किराए पर लेकर निम्नलिखित योजनाओं के माध्यम से भंडारण क्षमताओं की व्यवस्था की जाती है:

1. निजी उद्यमी गारंटी (पीईजी) योजना
2. केंद्रीय क्षेत्र योजना (सीएसएस)
3. पीपीपी मोड के तहत साइलो का निर्माण
4. केंद्रीय भंडारण निगम (सीडब्ल्यूजी)/राज्य भंडारण निगम (एसडब्ल्यूजी)/राज्य एजेंसियों से गोदाम किराए पर लेना

5. निजी भंडारण योजना (पीडब्ल्यूएस) के माध्यम से गोदाम किराए पर लेना

6. संपत्ति मुद्रीकरण के तहत गोदामों का निर्माण

विभिन्न योजनाओं के तहत गोदामों के निर्माण के लिए निर्धारित समय-सीमा अनुबंध के अनुसार है।

(घ) और (ड.) ग्रामीण क्षेत्रों में खाद्यान्न भंडारण की चुनौतियों के समाधान के लिए सरकार ने 31 मई 2023 को “सहकारी क्षेत्र में विश्व की सबसे बड़ी अनाज भंडारण योजना” को मंजूरी दी है, जिसे पायलट परियोजना के रूप में शुरू किया गया है। इस योजना में भारत सरकार की विभिन्न मौजूदा योजनाओं जैसे एग्री इन्फ्रास्ट्रक्चर फंड (एआईएफ), कृषि विपणन इन्फ्रास्ट्रक्चर योजना (एएमआई), कृषि मशीनीकरण उपमिशन (एसएमएम) प्रधानमंत्री सूक्ष्म खाद्य प्रसंस्करण उद्यम औपचारिकीकरण योजना (पीएमएफएमई) आदि के अभिसरण के माध्यम से गोदामों, कस्टम हायरिंग सेंटर, प्रसंस्करण इकाइयों, उचित मूल्य की दुकानों आदि सहित प्राथमिक कृषि ऋण सोसायटी (पैक्स) स्तर पर विभिन्न कृषि इन्फ्रास्ट्रक्चर का निर्माण शामिल है। योजना की पायलट परियोजना के तहत महाराष्ट्र राज्य सहित 11 राज्यों के 11 पैक्स में गोदामों का निर्माण पूरा हो चुका है। 10 राज्यों के 500 पैक्स में आधारशिला रखी गई है। महाराष्ट्र सहित 11 पैक्स का राज्य-वार ब्यौरा संलग्न **विवरण -II** में दिया गया है।

यह योजना भारत सरकार की विभिन्न योजनाओं, जैसे एआईएफ, एएमआई, एसएमएम, आदि के तहत मौजूदा बजटीय परिव्यय का उपयोग करके कार्यान्वित की जा रही है, जिन्हें प्राथमिक स्तर की सहकारी समितियों के स्तर पर एकीकृत किया जा रहा है।

इस पहल का उद्देश्य भंडारण को विकेंद्रित करने, फसलोपरांत होने वाले नुकसान को कम करने तथा खाद्य सुरक्षा को बढ़ाने के लिए पैक्स स्तर पर अनाज भंडारण इन्फ्रास्ट्रक्चर स्थापित करना है। यह योजना पैक्स को खरीद और भंडारण केन्द्रों के रूप में कार्य करने में सक्षम बनाती है, जिससे उनकी आर्थिक व्यवहार्यता में सुधार होता है तथा ग्रामीण खाद्य आपूर्ति श्रृंखला मजबूत होती है। इस पहल का उद्देश्य खाद्यान्न की बर्बादी को कम करना, किसानों के लिए परिवहन लागत में कटौती करना और बेहतर मूल्य प्राप्ति सुनिश्चित करना है, जिससे पैक्स की समग्र बाजार दक्षता और वित्तीय स्थिरता में सुधार होगा। आधुनिक भंडारण इन्फ्रास्ट्रक्चर के साथ सहकारी समितियों को सशक्त बनाकर, इस पहल

का उद्देश्य ग्रामीण कृषि आपूर्ति श्रृंखलाओं में परिवर्तन लाना तथा किसानों के लिए दीर्घकालिक आर्थिक लाभ सृजित करना है।

विवरण - I

देश में दिनांक 30.01.2025 तक कोल्ड स्टोरेज का राज्य-वार ब्यौरा

क्र.सं.	राज्य का नाम	परियोजना की सं.	क्षमता (एमटी)
1	अंडमान और निकोबार द्वीप समूह (यूटी)	4	2210
2	आंध्र प्रदेश और तेलंगाना	480	1996340
3	अरुणाचल प्रदेश	2	6000
4	असम	43	206742
5	बिहार	316	1490200
6	चंडीगढ़ (यूटी)	7	12462
7	छत्तीसगढ़	130	577663
8	दिल्ली	97	129857
9	गोवा	29	7705
10	गुजरात	1023	4042770
11	हरियाणा	386	870703
12	हिमाचल प्रदेश	89	181318
13	जम्मू और कश्मीर	92	151833
14	झारखंड	59	242655
15	कर्नाटक	268	912417
16	केरल	202	96655
17	लक्षद्वीप (यूटी)	1	15

18	मध्य प्रदेश	320	1381827
19	महाराष्ट्र	665	1219851
20	मणिपुर	2	4500
21	मेघालय	4	8200
22	मिजोरम	3	4071
23	नागालैंड	5	8150
24	उड़ीसा	182	579321
25	पांडिचेरी (यूटी)	4	185
26	पंजाब	770	2604206
27	राजस्थान	190	648908
28	सिक्किम	2	2100
29	तमिलनाडु	188	399690
30	तेलंगाना	116	617131
31	त्रिपुरा	14	46354
32	उत्तर प्रदेश	2488	15096476
33	उत्तराखंड	62	206848
34	पश्चिम बंगाल	517	5952997
	कुल	8760	39708361

(स्रोत: विपणन एवं निरीक्षण निदेशालय (डीएमआई) 2009 तक, राष्ट्रीय बागवानी बोर्ड (एनएचबी), राष्ट्रीय बागवानी मिशन (एनएचएम), पूर्वोत्तर एवं हिमालयी राज्यों के लिए बागवानी मिशन (एचएमएनईएच)) और खाद्य प्रसंस्करण उद्योग मंत्रालय

विवरण – II

महाराष्ट्र सहित देश की 11 पैक्स का राज्य-वार ब्यौरा

क्र.सं.	राज्य/संघ राज्य क्षेत्र	जिला	पैक्स का नाम	गोदाम की क्षमता (एमटी)	इंफ्रास्ट्रक्चर का निर्माण
1.	महाराष्ट्र	अमरावती	नेरीपंगलाई विविध कार्यकारी सहकारी संस्था	3,000	गोदाम
2.	उत्तर प्रदेश	मिर्जापुर	बहुदेशीय प्राथमिक ग्रामीण सहकारी समिति लिमिटेड, कोटवा पांडे	1,500	गोदाम
3.	मध्य प्रदेश	बालाघाट	बहुदेशीय प्राथमिक कृषि साखसहकारी सोसायटी मर्यादित परसवाड़ा	500	गोदाम + धान प्राथमिक प्रसंस्करण इकाई
4.	गुजरात	अहमदाबाद	चंद्रनगर गुप सेवा सहकारी मंडली लिमिटेड	750	गोदाम
5.	तमिलनाडु	थेनी	सिलमरथुपट्टी प्राथमिक कृषि क्रेडिट सोसायटी	1,000	गोदाम
6.	राजस्थान	श्रीगंगानगर	घमूड़वाली ग्राम सेवा सहकारी समिति लिमिटेड	250	गोदाम + बीज ग्रेडिंग इकाई + कस्टम हायरिंग सेंटर

7.	तेलंगाना	करीमनगर	प्राइमरी एग्रीकल्चर क्रेडिट सोसाइटी लिमिटेड, गंभीरोपेट	500	गोदाम+ प्रसंस्करण इकाई
8.	कर्नाटक	बीदर	प्राइमरी कृषि सहकारी संघ लिमिटेड, एकम्बा	1,000	गोदाम+ प्रसंस्करण इकाई
9.	त्रिपुरा	गोमती	खिलपारा प्राइमरी एग्रीकल्चर क्रेडिट सोसाइटी लिमिटेड	250	गोदाम+ प्रसंस्करण इकाई+ग्रामीणहाट
10.	असम	कामरूप	2 नंबर पब बोंगशर जीपीएसएस लिमिटेड	500	गोदाम
11.	उत्तराखंड	देहरादून	बहुदेशीय किसान सेवा सहकारी समिति लिमिटेड, सहसपुर	500	गोदाम
	कुल			9,750	

स्थानीय सरकार को विकास निधि

1339. श्री उमेशभाई बाबूभाई पटेल:

क्या पंचायती राज मंत्री यह बताने की कृपा करेंगेकि:

(क) क्या सरकार ने दादरा नगर हवेली तथा दमण और दीव संघ राज्यक्षेत्र में ग्राम पंचायतों/जिला पंचायतों/नगरपालिकाओं जैसी स्थानीय स्वशासी संस्थाओं को विकास निधियां प्रदान की हैं और यदि हां, तो तत्संबंधी वर्षवार ब्यौरा क्या है;

(ख) विगत सात वर्षों और चालू वर्ष के दौरान प्रदान की गई विकास निधियों का वर्षवार ब्यौरा क्या है;

(ग) उक्त धनराशि में से व्यय की गई राशि का मदवार ब्यौरा क्या है;और

(घ) यदि नहीं, तो इसके क्या कारण हैं?

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल):

(क) पंचायती राज मंत्रालय ने दादरा नगर हवेली तथा दमण और दीवसंघ राज्यक्षेत्र में ग्राम पंचायतों/जिला पंचायतों/नगरपालिकाओं जैसी स्थानीय स्वशासी संस्थाओं को कोई विकास निधियां प्रदान नहीं की हैं।

(ख) और (ग) प्रश्न नहीं उठते हैं।

(घ) 14वें केंद्रीय वित्त आयोग और 15वें केंद्रीय वित्त आयोग के तहत, पंचायती राज मंत्रालय को केवल राज्यों को अनुदान की सिफारिश करने का अधिदेश दिया गया है, जिसे बाद में वित्त मंत्रालय द्वारा जारी किया जाता है। केंद्रीय वित्त आयोग के तहत पंचायती राज मंत्रालय द्वारा संघ राज्यक्षेत्र को कोई अनुदान की सिफारिश नहीं की जाती है।

FINANCIAL ASSISTANCE TO ONION FARMERS

1340. DR. BACHHAV SHOBHA DINESH:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

(a) whether the Government has assessed the loss suffered by the onion farmers in the country and if so, the details thereof, State-wise especially in Maharashtra;

(b) whether the Government proposes to provide any financial assistance to onion farmers especially in Maharashtra, if so, the details thereof, including funds allocated for the purpose, if not, the reasons therefor; and

(c) whether the Government has received any proposals regarding the same from the State Government of Maharashtra, if so, the details thereof including the action taken by the Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) With a view to provide financial support to the farmers in the event of loss to crop due to non-preventable natural calamities, Pradhan Mantri Fasal Bima Yojana (PMFBY) and Restructured Weather Based Crop Insurance (RWBCIS) has been introduced in the country from Kharif 2016 season. PMFBY provides for comprehensive risk insurance against crop damage to food crops (cereals, millets and pulses), oilseeds and annual commercial horticultural crops notified by the concerned State Government from pre-sowing to post-harvest stages of the crops at very minimum premium for farmers. Onion crop can be notified by the concerned State Government. Maharashtra Government has notified onion crop under the scheme.

In addition to Maharashtra State Government, State Governments of Andhra Pradesh, Chhattisgarh, Madhya Pradesh, Odisha, Tamil Nadu, Rajasthan, Telangana and West Bengal have notified the Onion crop in one of more seasons in their States.

PMFBY is mainly implemented on 'Area Approach' basis, where no intimation is required to be made by the farmers or the concerned State Government. Admissible claims are worked out and paid directly to the insured farmer's account by the insurance companies through DigiClaim module on National Crop Insurance Portal (NCIP), based on the yield data per unit area furnished to the insurance company by the concerned State Government and claim calculation formula envisaged in the Operational Guidelines of the scheme.

However, losses due to localized risks of hailstorm, landslide, inundation, cloud burst and natural fire and post-harvest losses due to cyclone, cyclonic/unseasonal rains and hailstorms are calculated on individual insured farm basis. Farmers required to intimate the loss to the concerned insurance company, State Government, financial institutions/banks, online on

National Crop Insurance Portal (NCIP) or PMFBY app etc. These claims are assessed by a joint committee comprising representatives of State Government and concerned insurance company.

Details of number of farmer applications enrolled, Central Government share in premium subsidy and claims paid to onion growing insured farmers under PMFBY are given in the enclosed **Statement**

STATEMENT

State-wise details of farmer applications enrolled, Central Government share in premium and claims paid to Onion growing farmers from 2019-20 to 2023-24 under PMFBY

State	Farmers Applications	GOI Share	Paid Claims
	(In No.)	(Rs. In Lakh)	
Andhra Pradesh	1,33,124	680.13	8,471.65
Chhattisgarh	7,312	90.42	97.04
Madhya Pradesh	1,29,996	1,305.80	9,228.25
Maharashtra	16,41,473	21,273.16	37,439.44
Odisha	10,214	5.86	15.53
Rajasthan	1,53,380	6,207.97	4,728.66
Tamil Nadu	2,65,347	4,193.12	15,628.71
Telangana	22	0.32	0.85
West Bengal	419	16.87	-
Total (All India)	23,41,287	33,773.67	75,610.11

PMGSY PROJECTS IN NER

1341. DR. INDRA HANG SUBBA:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the total length of rural roads constructed in North East Region (NER) under Pradhan Mantri Gram Sadak Yojana (PMGSY) since its implementation;
- (b) the total length of existing PMGSY roads in Sikkim;
- (c) the details of the projects under PMGSY in NER particularly for Sikkim, State-wise; and
- (d) the proposed year of implementing the PMGSY Phase-IV?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI KAMLESH PASWAN):

- (a) Under various verticals/interventions of the Pradhan Mantri Gram Sadak Yojana (PMGSY), a total of 79,794 km road length has been constructed in North-East Region (NER) since inception of the scheme.
- (b) In Sikkim State, a total of 5,220 km of road length has been sanctioned under various verticals/intervention out of which 4,730 km length has already been constructed.
- (c) The State-wise details of the projects under PMGSY in NER including Sikkim are given in the enclosed **Statement**.
- (d) Pradhan Mantri Gram Sadak Yojana-IV (PMGSY-IV) has been launched in 2024 for construction of 62,500 km of all-weather roads (single lane) to provide connectivity to about 25,000 unconnected habitations of population size 500+ in plains, 250+ in North East and Hill States/UTs, special category areas (Tribal Schedule V, Aspirational Districts/ Blocks, Desert

areas) and 100+ in Left Wing Extremism (LWE) affected districts, as per Census 2011. The survey work is presently undergoing to identify the eligible unconnected habitation as per population norms. PMGSY- IV will be implemented from 2024–2025 to 2028–2029.

STATEMENT

Details of works sanctioned, completed and balance under Pradhan Mantri Gram Sadak Yojana (PMGSY) in North East Region (NER)

Sr. No.	State Name	Sanctioned			Completed			Balance*		
		No road works	Length (in km)	No of Bridges	No road works	Length (in km)	No of Bridges	No road works	Length (in km)	No of Bridges
1	Arunachal Pradesh	1,663	16,773	303	1,326	13,762	208	337	2,965	95
2	Assam	9,269	32,911	1,466	9,084	31,919	1401	185	825	65
3	Manipur	1,969	12,175	211	1,765	10,855	155	204	1,305	56
4	Meghalaya	1,316	5,979	163	1,150	4,807	106	166	1,149	57
5	Mizoram	368	4,970	0	331	4,415	0	37	535	0
6	Nagaland	401	4,945	53	343	4,322	53	58	623	0
7	Sikkim	1,043	5,220	126	935	4,730	77	108	420	49
8	Tripura	1,545	6,138	68	1,377	4,984	53	168	969	15
Total		17,574	89,111	2,390	16,311	79,794	2,053	1,263	8,791	337

**Balance road length is less than the difference of sanctioned and completed length due to the reasons that some habitations were connected with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.*

सशस्त्र बलों में सिविल ओपीडी

1342. श्री गिरिधारी यादव:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने एक वर्ष पहले जनहित में केन्द्रीय सशस्त्र पुलिस बलों के चिकित्सकों को उनके उत्तरदायित्व क्षेत्र (एओआर) में सिविल ओपीडी संचालित करने का निर्देश जारी किया था; और

(ख) यदि हां, तो ग्रामीण क्षेत्रों में लोगों का उपचार करने वाले चिकित्सकों का ब्यौरा क्या है और इसके अंतर्गत कितने गांवों को शामिल किया गया है और कितने व्यक्तियों का उपचार किया गया है?

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):

(क) जी हां, केन्द्रीय सशस्त्र पुलिस बलों (सीएपीएफ) के चिकित्सक नागरिक कार्य संबंधी कार्यक्रम के दौरान चिकित्सा शिविरों का आयोजन करके उनके उत्तरदायित्व क्षेत्र (एओआर) में सिविल ओपीडी संचालित करते हैं।

(ख) केन्द्रीय सशस्त्र पुलिस बलों (सीएपीएफ) के 383 चिकित्सकों द्वारा 2,160 गांवों में लगभग 2,96,847 व्यक्तियों का उपचार किया गया है।

NARCOTICS TRADE

1343. SHRIMATI SAJDA AHMED:

Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) the measures taken by the Government to address the issue of illicit narcotics trade and its impact on youth;

(b) the details of the policy of the Government to improve cooperation between local police and anti-narcotics efforts;

(c) whether any designated, confidential platform where citizens can report narcotics-related issues without disclosed identity and redressal procedure of the Government;

(d) whether any public awareness and community engagement being promoted to combat the narcotics problem effectively; and

(e) whether the Government proposes policy to engage public representatives particularly MPs to coordinate with the NCB for effective measures to curb illegal drug peddling and trading to their respective district level?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI):

(a) and (b) Government has taken various measures to address the issue of illicit narcotics trade and to improve cooperation between local police and anti-narcotics efforts. Some of which are: -

- (i) A 4-tier Narco-Coordination Centre (NCORD) mechanism for ensuring better coordination between Central and State Drug Law Enforcement Agencies and other stake holders in the field of controlling drug trafficking and drug abuse in India has been established. An all in-one NCORD portal has been developed for information related to drug law enforcement.
- (ii) To monitor the investigation of important and significant seizures, a Joint Coordination Committee (JCC) under the Chairmanship of Director General, Narcotics Control Bureau (NCB) has been set up.
- (iii) A dedicated Anti Narcotics Task Force (ANTF) headed by Additional Director General/ Inspector General level Police Officer has been established in each State/Union Territory and follow-up on compliance of decisions taken in NCORD meetings at different levels.
- (iv) Government has empowered National Investigation Agency under NDPS Act, 1985 in the year 2020 for investigation of narco-terrorism cases.

- (v) Border Guarding Forces (Border Security Force, Assam Rifles and Sashastra Seema Bal) have been empowered under the Narcotic Drugs and Psychotropic Substances (NDPS) Act, 1985 to carry out search, seizure and arrest for illicit trafficking of narcotic drugs at international border. Further, Railway Protection Force (RPF) has also been empowered under NDPS Act to check drug trafficking along the railway routes.
- (vi) The Indian Coast Guard has been empowered under the Narcotic Drugs and Psychotropic Substances Act, 1985 for making interdiction of narcotic drugs in Coastal and high seas.
- (vii) A high level dedicated group has been created in National Security of Council Secretariat (NSCS) to analyze drug trafficking through maritime routes, challenges and solutions (Maritime Security Group- NSCS).
- (viii) Narcotics Control Bureau in association with Interoperable Criminal Justice System (ICJS) has created a portal called National Integrated Database About Arrested NDPS Offenders (NIDAAN).
- (ix) Towards the capacity building of drug law enforcement agencies of the country, Narcotics Control Bureau is continuously imparting training to the officers of other drug law enforcement agencies.
- (c) A National Narcotics Helpline “Madak-Padarth Nished Asoochana Kendra” (MANAS) has been created as a 24x7, toll-free number - 1933 National Narcotics Call Centre. Accordingly, MANAS has been envisioned as an integrated system providing a single platform for citizens to log, register, track and resolve drug related issues/ problems through various mode of communications like call, SMS, Chat-bot, email and web-link. It has also been integrated with Ministry of Social Justice and Empowerment (MoSJE) Helpline No.-14446. It has features like

24x7 calls via Toll-free Number, Web-Portal, email, and Mobile App under UMANG. All the information provided by the citizens on MANAS Helpline is kept confidential. In addition to this ANTF of States have been integrated with MANAS for better coordination.

(d) and (e) Government has formulated and implemented the National Action Plan for Drug Demand Reduction (NAPDDR) under which the Government is taking a sustained and coordinated action for arresting the problem of substance abuse among the youth across the country. This includes:

- (i) Launching of Nasha Mukta Bharat Abhiyaan (NMBA) in 272 identified most vulnerable districts, later on extended to all districts of the country. So far NMBA has reached out to more than 14.07 crore people including 4.90 crore youth and 2.93 crore women.
- (ii) 350 Integrated Rehabilitation Centers for Addicts (IRCA), 46 Community based Peer Led Intervention (CPLI) Centers, 74 Outreach and Drop in Centers (ODICs), 124 District De-addiction Centres (DDACs) and 125 Addiction Treatment Facilities (ATFs) are supported by the Government.
- (iii) A Toll-free Helpline No.-14446 for de-addiction is being maintained by the Government for providing primary counseling and immediate assistance to persons seeking help.
- (iv) Memorandum of Understanding (MoUs) have been signed with Spiritual organizations like - The Art of Living, Brahma Kumaris, Sant Nirankari Mission, ISKCON, Shri Ram Chandra Mission and All World Gayatri Pariwar, to support NMBA and conduct mass awareness activities.
- (v) Awareness is also being spread through official Social Media accounts of the Abhiyaan on Twitter, Facebook and Instagram.

- (vi) A mass pledge/oath on NMBA was conducted on 12th August, 2024 and a total of about 3+ crore people from 2+ lakh institutions participated in the nationwide pledge.
- (vii) National/Regional Conferences under the Chairmanship of Union Home Minister are being held from time to time with the Hon'ble Governors/ Lieutenant Governors and Chief Ministers of States/UTs, wherein effective measures to curb illegal drug peddling and trading to their respective district level are discussed.

AI AND ADVANCED TECHNOLOGIES FOR SUSTAINABLE FARMING

1344. SHRI SUKANTA KUMAR PANIGRAHI:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the steps taken by the Government to integrate Artificial Intelligence (AI) and advanced technologies into sustainable farming practices during the last five years;
- (b) the progress achieved under flagship programmes like National Mission for Sustainable Agriculture (NMSA) and Paramparagat Krishi VikasYojana (PKVY) in promoting sustainable agriculture;
- (c) the specific measures proposed by the Government for the next four years to expand AI and technology use including addressing affordability and accessibility for small holder farmers;
- (d) the quantum of budget allocated for AI-driven agricultural initiatives during the last five years and provision made for the next five years; and
- (e) the details of efforts made by the Government to foster collaborations with private sector entities and international organizations to support innovation in agricultural technology with skill?

THE MINISTER OF STATE IN THE MINISTER FOR AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) The Government has employed Artificial Intelligence (AI) methods to address various challenges in the agricultural sector to aid farmers. Some of the initiatives are given below:

- I. 'Kisan e-Mitra', an AI-powered chatbot, has been developed to assist farmers with responses to the queries about the PM Kisan Samman Nidhi scheme. This solution supports multiple languages and is evolving to assist with other government programs.
- II. National Pest Surveillance System, for tackling the loss of produce due to climate change, utilizes AI and Machine Learning to detect pest infestation in crop issues, enabling timely intervention for healthier crops.
- III. AI based analytics using field photographs for crop health assessment and crop health monitoring using Satellite, weather and soil moisture datasets for Rice and Wheat crop.

(b) Government is promoting organic farming under Paramparagat Krishi Vikas Yojana (PKVY), a component of Pradhan Mantri- Rashtriya Krishi Vikas Yojana (PM-RKVY). The PKVY scheme provides end-to-end support to organic farmers i.e. from production to processing, certification and marketing in cluster based approach. The primary focus of the scheme is to form organic clusters (other than North Eastern States) to help them to create a supply chain.

Under PKVY, States/UTs are provided financial assistance of Rs. 31,500/ha for 3 years in the organic clusters out of which, Rs. 15,000/ha is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs. 4,500/ha for 3 years is provided for marketing, packaging, branding, value addition etc. Rs. 3,000/ha for 3 years is

provided for certification and residue analysis. Assistance is also provided @Rs. 9,000/ha for 3 years for training and capacity building.

Since 2015-16, under PKVY, total funds released Rs 2265.86 lakh. Total 14.99 lakh ha area has been covered under organic farming by developing 52289 clusters involving 25.30 lakh farmers. Total 6.22 lakh farmers have been registered under Jaivik-kheti portal.

Further, a component called “Innovation and Agri-Entrepreneurship Development” has been launched under Rashtriya Krishi Vikas Yojana (RKVY-RAFTAAR) in 2018-19 with the objective of promoting innovation and agri-entrepreneurship by providing financial support and nurturing the incubation ecosystem. Under this programme, start-ups are encouraged to use innovative technologies to resolve challenges faced in agriculture and allied sectors. A total of 1176 start-ups have been selected in various areas of agriculture and allied sectors under this programme for providing financial support through Knowledge Partners and Agri Business Incubators appointed by the Department for implementation of this programme.

The Indian Council of Agriculture Research (ICAR) has been supporting Agri-based startups under the project called National Agriculture Innovation Fund (NAIF) initiated in year 2016-2017. It has two components viz. (I) Innovation Fund; (II) Incubation Fund and National Coordinating Unit (NCU):

I. Component I: 10 Zonal Technology Management Units and 89 Institute Technology Management Units (ITMUs) established in 99 ICAR institutes provide a single-window mechanism to manage innovations, showcase intellectual assets, and pursue matters related to intellectual property (IP) management and transfer/commercialization of technologies in these institutes.

II. Component II: Agri-business Incubator Centres (ABICs) are set up to speed up the delivery of the new technologies to stake holders. The ABICs are the nodal point to provide the desired link for Agriculture Research and Development (RandD) Institutions for incubation/commercialization of the validated technologies. So far, 50 Agri-Business Incubation Centers have been established and are operational in the ICAR network under the NAIF scheme.

Apart from the above, the Government has approved the Digital Agriculture Mission, which envisage the creations of Digital Public Infrastructure for Agriculture such as Agristack, Krishi Decision Support System, Comprehensive Soil Fertility and Profile Map and other IT initiatives. Agristack project is one of the major components of this Mission, which consists of three foundational registries or databases in the agriculture sector, i.e., the Farmers' Registry, Geo-referenced village maps and the Crop Sown Registry. This system aims to enhance interoperability and convergence of efforts, fostering the development of applications in the agricultural sector using emerging digital technologies.

(c) to (e) In pursuance to Para 60 of the Budget Announcement 2023-24 regarding "Centres of Excellence for Artificial Intelligence" for the vision of "Make AI in India and make AI work for India", Government has approved establishment of three Centres of Excellence (CoE) in Artificial intelligence (AI), one each in the areas of health, sustainable cities and agriculture with a total financial outlay of Rs. 990.00 Cr over the period of FY 2023-24 to FY 2027-28. For selection of CoEs, a nation-wide call for proposals was rolled out inviting proposals from Higher Education Institutions (HEIs) having NIRF ranking within the top 100 in the overall category. In phase-I, proposals from 11 consortiums were selected for submission of Proof of Concept (PoC). Thereafter, consortiums led by AIIMS Delhi -IIT Delhi,

IIT Kanpur and IIT Ropar were selected in the areas of health, sustainable cities and agriculture respectively, through rigorous evaluation by an Apex Committee (which consists of industry experts, experts in the field of AI, academicians, representatives from concerned Ministries etc). Each CoE is a consortium of top academic, research institutes along with industry partners, startups etc and represents a collaborative effort between lead institute and other institutions like IIT Madras, IIT Hyderabad, IIT Bombay, IIT Tirupati, IIT Guwahati, IIT Gandhinagar, IISc Bangalore, IIIT Hyderabad, AIIMS Patna, NIT Meghalaya, NIT Hamirpur, NIT Calicut etc.

JUTE IMPORTS

1345. SHRI RAO RAJENDRA SINGH:

Will the Minister of **TEXTILES** be pleased to state :

- (a) whether the Government has any data on the extent to which Jute has been imported by the country during the last three years and if so, the details thereof;
- (b) whether the Government has any data on the indigenous production of the aforementioned crop by various States during the last three years and if so, the details thereof;
- (c) whether the crisis in Bangladesh has impacted the import of Jute from the country into India and if so, the details thereof; and
- (d) the details of steps taken by the Government to ramp up the production of the crop in order to make the country self sufficient?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA MARGHERITA):

(a) As per data available with Directorate General of Commercial Intelligence and Statistics (DGCIS), the data on import of jute is as follows:

Qty. (000' MTon)

Year	Raw Jute and Jute Goods
2021-22	190.1
2022-23	322.3
2023-24	328.1

(b) The data on the production of jute in various States during the last three years is as under:

PRODUCTION (in '000 M. Tons)

Sl. No.	States	2021-22	2022-23	2023-24
1	Andhra Pradesh	2.0	2.0	1.4
2	Assam	137.1	127.7	121.2
3	Bihar	153.4	139.1	177.4
4	Chhattisgarh	0.2	0.1	0.1
5	Meghalaya	17.1	9.9	9.9
6	Nagaland	0.2	7.5	7.7
7	Odisha	12.1	9.2	10.5
8	Tripura	1.2	0.5	0.4
9	West Bengal	1,503.6	1,394.5	1,415.8

	All India	1,826.8	1,690.5	1,744.6

Source: Directorate of Jute Development, Kolkata

(c) During April-October, 2023, the import of raw jute and jute goods into India was 2,09,342 MT in comparison to import of 1,74,710 MT during the same period of year 2024.

(d) The Government through National Jute Board has been implementing Improved Cultivation and Advanced Retting Exercise (Jute – ICARE) programme for improvement in production and productivity of raw jute. Under the Jute-ICARE programme, scientific agronomic practices are made through supply of certified seeds, seed driller, nail weeder, retting powder, and demonstration of usages of modernized tools and retting exercise, etc. So far, 2,08,042 Hectare land of 4,89,220 jute farmers in 289 Blocks of 9 jute growing States have been covered under this programme.

बिहार में पीएमजीएसवाई के अंतर्गत कार्य की समीक्षा

1346. श्री सुनील कुमार:

क्या ग्रामीण विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या बिहार में प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) के अंतर्गत पिछले तीन वर्षों के दौरान किए गए कार्यों की कोई समीक्षा की गई;

(ख) यदि हां, तो बिहार के वाल्मीकि नगर संसदीय निर्वाचन क्षेत्र में पिछले तीन वर्षों और चालू वर्ष के दौरान किए गए कार्यों का ब्यौरा क्या है तथा कितने कार्य अभी भी लंबित हैं; और

(ग) कार्यों के पूरा होने में देरी के क्या कारण हैं और तत्संबंधी ब्यौरा क्या है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान):

(क) मंत्रालय द्वारा कार्यनिष्पादन समीक्षा समिति (पीआरसी) की बैठकों, क्षेत्रीय समीक्षा बैठकों (आरआरएम) तथा पूर्व-अधिकारप्राप्त समितियों/अधिकारप्राप्त समिति की बैठकों (बिहार राज्य सहित) के माध्यम से प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) कार्यों के कार्यान्वयन की प्रगति की नियमित समीक्षा की जाती है। उपर्युक्त के अलावा, रखरखाव पहलुओं सहित योजना की प्रगति का जायजा लेने के लिए ग्रामीण विकास मंत्रालय के सचिव/अपर सचिव/संयुक्त सचिव द्वारा राज्यों (बिहार राज्य सहित) के मुख्य सचिवों/सचिवों के साथ विशेष समीक्षा बैठकें/मासिक समीक्षा बैठकें भी आयोजित की जाती हैं।

(ख) और (ग) पीएमजीएसवाई के अंतर्गत संसदीय निर्वाचन क्षेत्र-वार ब्यौरा नहीं रखा जाता। वाल्मीकि नगर संसदीय निर्वाचन क्षेत्र बिहार के पश्चिम चंपारण जिले का एक हिस्सा है। पिछले तीन वर्षों और वर्तमान वर्ष के दौरान (दिनांक 06.02.2025 की स्थिति के अनुसार) बिहार राज्य के पश्चिम चंपारण जिले में पीएमजीएसवाई के तहत निर्मित सड़कों की लंबाई का ब्यौरा नीचे दिया गया है:

क्र. सं.	वित्तीय वर्ष	पूरी की गई सड़कों की संख्या	पूरी की गई सड़कों की लंबाई	पूरे किए गए पुलों की संख्या
1	2021-22	6	15.41	3
2	2022-23	9	66.79	2
3	2023-24	2	10.15	1
4	2024-25 (06.02.2025 की स्थिति के अनुसार)	5	36.89	0

पीएमजीएसवाई के तहत, बिहार राज्य के पश्चिम चंपारण जिले में 755 सड़कों (2,643.24 कि.मी.) और 34 पुलों को मंजूरी दी गई है, जिनमें से 753 सड़कों (2,551.08 कि.मी.) और 29 पुलों का काम पूरा हो चुका है। वर्तमान में, 2 सड़कें (17.54 कि.मी.) और 5 पुलों का पूरा होना लंबित है। पश्चिम चंपारण जिले में (06.02.2025 की स्थिति के अनुसार) घटक-वार लंबित कार्य निम्नानुसार हैं:

क्र. सं.	घटक	सड़कों की संख्या	सड़क की लंबाई (कि.मी. में)	पुलों की संख्या
1	पीएमजीएसवाई -I	0	0	0
2	पीएमजीएसवाई -II	0	0	0
3	पीएमजीएसवाई -III	2	17.54	5

पीएमजीएसवाई-I, II और III को पूरा करने की समय-सीमा मार्च 2025 है।

जलवायु अनुकूल कृषि हेतु राष्ट्रीय नवाचार

1347. श्री बाबू सिंह कुशवाहा:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा किसानों के लिए शुरू की गई प्रमुख योजनाओं और कार्यक्रमों के माध्यम से किसानों की आय में कितनी वृद्धि हुई है;

(ख) सरकार द्वारा निर्धारित न्यूनतम समर्थन मूल्य (एमएसपी) की नई व्यवस्था से किसान किस प्रकार लाभान्वित हुए हैं और किस प्रकार इसकी निगरानी की जा रही है;

(ग) जलवायु परिवर्तन के दुष्प्रभावों से निपटने के लिए "जलवायु अनुकूल कृषि हेतु राष्ट्रीय नवाचार" परियोजना के अंतर्गत किन-किन क्षेत्रों में नवाचार और सुधार किए गए हैं और यह किसानों को किस प्रकार प्रभावित कर रहा है; और

(घ) खाद्य प्रसंस्करण क्षेत्र में सरकार द्वारा किए गए प्रयासों का ब्यौरा क्या है और इससे कृषि उत्पादकता तथा किसानों की आय पर किस तरह प्रभाव पड़ने की संभावना है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर)

(क) राष्ट्रीय सैम्पल सर्वेक्षण कार्यालय (एनएसएसओ), सांख्यिकी और कार्यक्रम कार्यान्वयन मंत्रालय (एमओएसपीआई) ने देश के ग्रामीण क्षेत्रों में कृषि वर्ष जुलाई, 2018- जून, 2019 के संदर्भ में एनएसएस के 77वें दौर (जनवरी, 2019 - दिसंबर, 2019) के दौरान कृषि परिवारों का स्थिति आकलन सर्वेक्षण (एसएस) किया है।

एनएसएस 70वें दौर (2012-13) और एनएसएस 77वें दौर (2018-19) से प्राप्त प्रति कृषि परिवार अनुमानित औसत मासिक आय 6426/- रुपये से बढ़कर 10,218/- रुपये हो गई है।

कृषि राज्य का विषय है और भारत सरकार उचित नीतिगत उपायों, बजटीय आवंटन और विभिन्न योजनाओं/कार्यक्रमों के माध्यम से राज्यों के प्रयासों में सहायता करती है। भारत सरकार की विभिन्न योजनाएं/कार्यक्रम किसानों के कल्याण के लिए हैं जिनका उद्देश्य उत्पादन में वृद्धि, लाभकारी प्रतिफल और किसानों को आय सहायता प्रदान करना है। सरकार ने कृषि एवं किसान कल्याण विभाग के बजट आवंटन को वर्ष 2013-14 के दौरान 21933.50 करोड़ रुपये से बढ़ाकर वर्ष 2024-25 के दौरान 1,22,528.77 करोड़ रुपये कर दिया है। किसानों की समग्र आय बढ़ाने और उत्तर प्रदेश सहित कृषि क्षेत्र में लाभकारी रिटर्न देने के लिए कृषि एवं किसान कल्याण विभाग द्वारा शुरू की गई प्रमुख योजनाएं/कार्यक्रम इस प्रकार हैं:

1. प्रधानमंत्री किसान सम्मान निधि (पीएम-किसान)
2. प्रधानमंत्री किसान मान धन योजना (पीएम-केएमवाई)
3. प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई)/पुनर्संचित मौसम आधारित फसल बीमा योजना (आरडब्ल्यूबीसीआईएस)
4. संशोधित ब्याज छूट योजना (एमआईएसएस)
5. एग्री इंफ्रास्ट्रक्चर फंड(एआईएफ)
6. 10,000 नए किसान उत्पादक संगठनों (एफपीओ) का गठन और संवर्धन
7. राष्ट्रीय मधुमक्खी पालन एवं शहद मिशन (एनबीएचएम)
8. नमो ड्रोन दीदी
9. राष्ट्रीय प्राकृतिक खेती मिशन (एनएमएनएफ)
10. प्रधानमंत्री अन्नदाता आय संरक्षण अभियान (पीएम-आशा)
11. स्टार्ट-अप्स और ग्रामीण उद्यमों के लिए कृषि कोष (एग्रीश्योर)
12. प्रति बूंद अधिक फसल (पीडीएमसी)

13. कृषि मशीनीकरण उप-मिशन (एसएमएम)
14. परम्परागत कृषि विकास योजना (पीकेवीवाई)
15. मृदा स्वास्थ्य और उर्वरता (एसएचएंडएफ)
16. वर्षा सिंचित क्षेत्र विकास (आरएडी)
17. कृषि वानिकी
18. फसल विविधीकरण कार्यक्रम (सीडीपी)
19. कृषि विस्तार उप-मिशन (एसएमई)
20. बीज और रोपण सामग्री उप-मिशन (एसएमएसपी)
21. राष्ट्रीय खाद्य सुरक्षा और पोषण मिशन (एनएफएसएनएम)
22. समेकित कृषि विपणन योजना (आईएसएम)
23. समेकित बागवानी विकास मिशन (एमआईडीएच)
24. राष्ट्रीय खाद्य तेल मिशन (एनएमईओ)-ऑयल पाम
25. राष्ट्रीय खाद्य तेल मिशन (एनएमईओ)-तिलहन
26. पूर्वोत्तर क्षेत्र जैविक मूल्य श्रृंखला विकास मिशन
27. डिजिटल कृषि मिशन
28. राष्ट्रीय बांस मिशन

भारतीय कृषि अनुसंधान परिषद (आईसीएआर) ने एक पुस्तक जारी की है, जिसमें असंख्य सफल किसानों में से 75,000 किसानों की सफलता की कहानियों का संकलन है जिन्होंने अपनी आय दो गुनी से भी अधिक बढ़ा ली है। (ख) सरकार राज्य सरकारों और संबंधित केन्द्रीय मंत्रालयों/विभागों के विचारों पर विचार करने के बाद कृषि लागत एवं मूल्य आयोग (सीएसीपी) की सिफारिशों के आधार पर 22 अधिसूचित कृषि फसलों के लिए न्यूनतम समर्थन मूल्य (एमएसपी) और गन्ने के लिए उचित एवं लाभकारी मूल्य (एफआरपी) तय करती है। 22 अधिदेशित फसलों में 14 खरीफ फसलें शामिल हैं, जैसे धान, ज्वार, बाजरा, मक्का, रागी, अरहर, मूंग, उड़द, मूंगफली, सोयाबीन, सूरजमुखी, तिल,

नाइजरसीड, कपास और 6 रबी फसलें, जैसे गेहूं, जौ, चना, मसूर, रेपसीड और सरसों, कुसुम और दो वाणिज्यिक फसलें, जैसे जूट और खोपरा।

एमएसपी की सिफारिश करते समय, सीएसीपी महत्वपूर्ण कारकों पर विचार करता है, जैसे उत्पादन की लागत, समग्र मांग-आपूर्ति की स्थिति, घरेलू और अंतरराष्ट्रीय कीमतें, अंतर-फसल मूल्य समानता, कृषि और गैर-कृषि क्षेत्रों के बीच व्यापार की शर्तें, शेष अर्थव्यवस्था पर संभावित प्रभाव, इसके अलावा भूमि, जल और अन्य उत्पादन संसाधनों का तर्कसंगत उपयोग सुनिश्चित करना और उत्पादन लागत पर न्यूनतम 50 प्रतिशत मार्जिन सुनिश्चित करना। एमएसपी फ्रेमवर्क के तहत फसलों को शामिल करना कई कारकों पर निर्भर करता है, जिनमें अपेक्षाकृत लंबी शेल्फ लाइफ, व्यापक रूप से उगाई जाने वाली, बड़े पैमाने पर उपभोग की वस्तु, खाद्य सुरक्षा के लिए आवश्यक आदि शामिल हैं।

वर्ष 2018-19 के केंद्रीय बजट में एमएसपी को उत्पादन लागत के डेढ़ गुना के स्तर पर रखने के पूर्व-निर्धारित सिद्धांत की घोषणा की गई थी। तदनुसार, सरकार ने वर्ष 2018-19 से अखिल भारतीय भारित औसत उत्पादन लागत पर न्यूनतम 50 प्रतिशत रिटर्न के साथ सभी अनिवार्य खरीफ, रबी और अन्य वाणिज्यिक फसलों के लिए एमएसपी में वृद्धि की थी। वर्ष 2018-19 से सरकार द्वारा निर्धारित एमएसपी (विपणन सीजन के अनुसार) का ब्यौरा **विवरण** में दिया गया है।

(ग) बदलती जलवायु के मद्देनजर घरेलू खाद्य उत्पादन को बनाए रखने की चुनौतियों का सामना करने के लिए, भारत सरकार के कृषि एवं किसान कल्याण मंत्रालय के तहत भारतीय कृषि अनुसंधान परिषद (आईसीएआर) ने जलवायु अनुकूल कृषि में राष्ट्रीय नवाचार (एनआईसीआरए) नामक एक प्रमुख नेटवर्क परियोजना शुरू की है। परियोजना का उद्देश्य फसलों, पशुधन, बागवानी और मत्स्य पालन सहित कृषि पर जलवायु परिवर्तन के प्रभाव का अध्ययन करना और देश के संवेदनशील क्षेत्रों के लिए कृषि में जलवायु अनुकूल प्रौद्योगिकियों को विकसित करना और बढ़ावा देना है। परियोजना के परिणामों से सूखा, बाढ़, पाला, गर्म हवाएं आदि जैसी चरम मौसम स्थितियों से ग्रस्त जिलों और क्षेत्रों को ऐसी चरम स्थितियों से निपटने में मदद मिलेगी।

कृषि एवं किसान कल्याण विभाग (डीएएंडएफडब्ल्यू) वर्ष 2014-15 से पूरे देश में वर्षा सिंचित क्षेत्र विकास (आरएडी) की केंद्र प्रायोजित योजना को कार्यान्वित कर रहा है जिसका ध्यान उत्पादकता बढ़ाने और जलवायु

परिवर्तनशीलता से जुड़े जोखिमों को कम करने के लिए एकीकृत कृषि प्रणाली (आईएफएस) पर केंद्रित है। आरएडी के तहत, फसलों/फसल प्रणाली को बागवानी, पशुधन, मत्स्य पालन, कृषि वानिकी, मधुमक्खी पालन आदि जैसी गतिविधियों के साथ एकीकृत किया जाता है, ताकि किसान न केवल आजीविका को बनाए रखने के लिए कृषि लाभ को अधिकतम कर सकें, बल्कि सूखे, बाढ़ या अन्य चरम मौसम की घटनाओं के प्रभावों को भी कम कर सकें। राज्य स्तरीय संस्वीकृति समिति (एसएलएससी) द्वारा अनुमोदित वार्षिक कार्य योजना के आधार पर केंद्रीय सहायता जारी की जाती है। आरएडी घटक के अंतर्गत प्रत्येक कृषक परिवार को उनकी भूमि के आकार पर ध्यान दिए बिना 30,000/- रुपये की वित्तीय सहायता प्रदान की जाती है।

(घ) खाद्य प्रसंस्करण क्षेत्र में समग्र विकास को बढ़ावा देने और सुनिश्चित करने के लिए, खाद्य प्रसंस्करण उद्योग मंत्रालय (एमओएफपीआई) देश भर में अपनी केंद्रीय क्षेत्र प्रधानमंत्री किसान संपदा योजना (पीएमकेएसवाई), खाद्य प्रसंस्करण उद्योग के लिए उत्पादन से जुड़ी प्रोत्साहन योजना (पीएलआईएसएफपीआई) और केंद्र प्रायोजित पीएम सूक्ष्म खाद्य प्रसंस्करण उद्यमों का औपचारिकीकरण (पीएमएफएमई) योजना के माध्यम से संबंधित इन्फ्रास्ट्रक्चर की स्थापना/विस्तार को प्रोत्साहित कर रहा है। पीएमकेएसवाई की उप-योजनाओं के तहत, खाद्य प्रसंस्करण उद्योग मंत्रालय 15वें वित्त आयोग चक्र के लिए 5520 करोड़ रुपये के कुल परिव्यय के साथ उद्यमियों को ज्यादातर ऋण से जुड़ी वित्तीय सहायता (पूंजी सब्सिडी) प्रदान करता है। खाद्य प्रसंस्करण उद्योग मंत्रालय पीएमएफएमई योजना के तहत सूक्ष्म खाद्य प्रसंस्करण उद्यमों की स्थापना/अपग्रेडेशन के लिए वित्तीय, तकनीकी और व्यावसायिक सहायता भी प्रदान करता है।

विवरण

न्यूनतम समर्थन मूल्य

(रुपये प्रति क्विंटल में)

क्र.सं.	वस्तु	केएमएस 2018-19	केएमएस 2019-20	केएमएस 2020-21	केएमएस 2021-22	केएमएस 2022-23	केएमएस 2023-24	केएमएस 2024-25
	खरीफ फसल							
1	धान (सामान्य)	1750	1815	1868	1940	2040	2183	2300

	धान (ग्रेड 'ए')	1770	1835	1888	1960	2060	2203	2320
2	ज्वार (हाइब्रिड)	2430	2550	2620	2738	2970	3180	3371
	ज्वार (मालडांडी)	2450	2570	2640	2758	2990	3225	3421
3	बाजरा	1950	2000	2150	2250	2350	2500	2625
4	रागी	2897	3150	3295	3377	3578	3846	4290
5	मक्की	1700	1760	1850	1870	1962	2090	2225
6	अरहर (तूर)	5675	5800	6000	6300	6600	7000	7550
7	मूँग	6975	7050	7196	7275	7755	8558	8682
8	उड़द	5600	5700	6000	6300	6600	6950	7400
9	कपास (मध्यम रेशा)	5150	5255	5515	5726	6080	6620	7121
	कपास (लंबा रेशा)	5450	5550	5825	6025	6380	7020	7521
10	मूँगफली	4890	5090	5275	5550	5850	6377	6783
11	सूरजमुखी के बीज	5388	5650	5885	6015	6400	6760	7280
12	सोयाबीन पीला	3399	3710	3880	3950	4300	4600	4892
13	तिल	6249	6485	6855	7307	7830	8635	9267
14	नाइजरसीड	5877	5940	6695	6930	7287	7734	8717
	रबी फसल	आरएमएस 2019-20	आरएमएस 2020-21	आरएमएस 2021-22	आरएमएस 2022-23	आरएमएस 2023-24	आरएमएस 2024-25	आरएमएस 2025-26
15	गेहूँ	1840	1925	1975	2015	2125	2275	2425
16	जौ	1440	1525	1600	1635	1735	1850	1980
17	चना	4620	4875	5100	5230	5335	5440	5650
18	मसूर	4475	4800	5100	5500	6000	6425	6700

19	रेपसीड एवं सरसों	4200	4425	4650	5050	5450	5650	5950
20	कुसुम	4945	5215	5327	5441	5650	5800	5940
	वाणिज्यिक फसल							
		2018-19	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
21	जूट	3700	3950	4225	4500	4750	5050	5335
		2018	2019	2020	2021	2022	2023	2024
22	खोपरा (मिलिंग)	7511	9521	9960	10335	10590	10860	11160
	खोपरा (बॉल)	7750	9920	10300	10600	11000	11750	12000

नोट: सरकार ने 2025 सीजन के लिए मिलिंग खोपरा की उचित औसत गुणवत्ता के लिए 11582/- रुपए प्रति क्विंटल और बॉल खोपरा के लिए 12100/- रुपए प्रति क्विंटल एमएसपी तय की है। सरकार ने 2025-26 सीजन के लिए कच्चे जूट (टीडी-3 ग्रेड) के लिए न्यूनतम समर्थन मूल्य (एमएसपी) भी बढ़ाकर 5650/- रुपए प्रति क्विंटल कर दिया है।

RASHTRIYA KRISHI VIKAS YOJANA (CAFETERIA SCHEME)

1348. SHRI K. GOPINATH:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state :

(a) whether the Government has launched Rashtriya Krishi Vikas Yojana (Cafeteria Scheme) to encourage States to increase public investment in agriculture and allied sector and if so, the details thereof;

(b) whether this scheme aims to empower youth through skill development, innovation and agri-entrepreneurship and if so, the details thereof; and

(c) whether the financial assistance is being provided to the State Governments under the said scheme and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) and (b) Yes Sir, Rashtriya Krishi Vikas Yojana (PM-RKVY) was restructured as cafeteria scheme from 2022-23 by merging several Centrally Sponsored Schemes viz. Detailed Project Report (DPR) component, Per Drop More Crop (PDMC), Sub- Mission on Agriculture Mechanization (SMAM) including Management of Crop Residue (CRM), Soil Health and Fertility (SHandF), Paramparagat Krishi Vikas Yojna (PKVY), Rainfed Area Development (RAD), Agro- Forestry and Crop Diversification Programme (CDP). Details of the scheme components are given in the enclosed **Statement -I**. The funding pattern of scheme is 60:40 between Centre and States, whereas 90:10 for the North Eastern and Himalayan States. For UTs, it is 100% as Central share.

An outlay of Rs. 36128.13 crore (Central Share) during the period of current 15th Finance Commission from 2021-22 to 2025-26 has been approved for implementation of PM-RKVY. The correspondence total State share of this scheme is Rs. 20946.60 crore.

Year wise financial assistance provided to the State and UT Governments for this scheme is enclosed as **Statement-II**.

(c) “Innovation and Agri-Entrepreneurship Development” programme under RKVY promotes innovation and agri-entrepreneurship, by providing financial and technical support for nurturing startups. 5 Knowledge Partners (KPs) and 24 RKVY Agribusiness Incubators (R-ABIs) provide training and incubate startups. Under this programme,

financial assistance is not provided to the State Governments. It is provided to startups through the designated KPs and RABIs. Financial assistance of Rs. 124.96 crore have been released to 1749 agri startups through various KPs and R-ABIs from 2019-20 to 2024-25 under the “Innovation and Agri-Entrepreneurship Development” programme.

STATEMENT-I

The PM- RKVY has the following components:

1. DPR based component.
2. Annual Action Plan (AAP) components.

1. DPR Based Component:

It aims to ensure holistic development of agriculture and allied sectors through creation of required pre and postharvest agri-infrastructure that increases access to quality inputs, storage, market facilities etc. It provides flexibility and autonomy to State Govt to prioritize the activity in agriculture as per their specific requirements

2. Annual Action Plan (AAP) components:

(i) Per Drop More Crop (PDMC):

It aims for enhancing water use efficiency at farm level through Micro Irrigation namely, Drip and Sprinkler Irrigation systems. Besides promoting Micro Irrigation, it also supports micro level water storage, water conservation/management activities etc. as other interventions to supplement water source creation for Micro Irrigation.

(ii) Sub-Mission on Agriculture Mechanization (SMAM) including Crop Residue Management:

It aims at promotion and modernization of Custom Hiring models and Farm Machinery Banks including that for post-harvest processing and value addition at the farm gate level. Promotion of sustainable practices of crop residue management through in-situ and ex-situ management options including establishing supply chain of biomass to address air pollution due to paddy stubble burning.

(iii) Soil Health and Fertility (SHandF):

It intends to promote Integrated Nutrient Management (INM) through judicious use of chemical fertilizers including secondary and micronutrients in conjunction with organic manures and bio-fertilizers for improving soil health and its productivity.

(iv) Paramparagat Krishi Vikas Yojana (PKVY):

It aims at development of sustainable models of organic farming through a mix of traditional wisdom and modern science to ensure long-term soil fertility build-up, resource conservation and helps in climate change adaptation and mitigation.

(v) Rain-fed Area Development (RAD):

It aims at promoting Integrated Farming System (IFS) with emphasis on multi-cropping, rotational cropping, inter-cropping, mixed-cropping practices with allied activities like horticulture, livestock, fishery, apiculture etc. to enable farmers to increase their farm production in rainfed areas.

(vi) Agro-forestry:

It aims to provide Quality Planting Materials (QPM) and the certification in order to promote planting of trees on farm land for improving the livelihood of farmers

(vii) Crop Diversification Programme (CDP):

It aims to restore soil fertility through cultivation of leguminous crops that generate heavy biomass and consume lesser nutrients through promotion of improved production technologies of alternate crops. It is being implemented in Punjab, Haryana and Western Uttar Pradesh to divert the area of high water intensive crops such as paddy to alternate crops like pulses, oilseeds, coarse cereals, nutri cereals, cotton etc. Crop Diversification Programme (Tobacco Replacement) is also implemented in 10 states viz. Andhra Pradesh, Bihar, Gujarat, Karnataka, Maharashtra, Odisha, Tamil Nadu, Telangana, Uttar Pradesh and West Bengal to encourage tobacco growing farmers to shift to alternate crops.

STATEMENT-II

State wise release (central share) during 2022-23 to 2023-24 under PM-RKVY

(Rs crore)

Sl. No.	Name of the State	2022-23	2023-24
1	Andhra Pradesh	318.56	205.98
2	Arunachal Pradesh	33.21	82.41
3	Assam	204.50	300.18
4	Bihar	43.83	94.64
5	Chhattisgarh	149.96	162.41

6	Goa	4.69	4.05
7	Gujarat	185.23	404.04
8	Haryana	384.84	204.70
9	Himachal Pradesh	15.55	16.12
10	Jharkhand	34.45	46.57
11	Karnataka	357.93	761.87
12	Kerala	130.88	28.26
13	Madhya Pradesh	180.67	258.55
14	Maharashtra	487.32	255.06
15	Manipur	38.92	59.74
16	Meghalaya	1.69	28.70
17	Mizoram	30.57	49.39
18	Nagaland	128.00	188.33
19	Orissa	43.32	222.05
20	Punjab	282.58	136.63
21	Rajasthan	314.32	180.97
22	Sikkim	66.48	146.41
23	Tamil Nadu	398.92	694.65
24	Telengana	33.22	0.00
25	Tripura	70.63	92.79
26	Uttar Pradesh	671.58	595.15

27	Uttarakhand	199.88	71.35
28	West Bengal	189.91	254.60
	Total States	5001.65	5545.58
29	Andman and Nicobar	0.00	1.62
30	Jammu and Kashmir	4.82	26.42
31	Ladakh	0.50	4.14
32	Puducherry	5.08	0.65
	Total UTs	10.40	32.83
Grand Total		5012.05	5578.40

GENETICALLY MODIFIED FISH

1349. SHRI SUDHAKAR SINGH:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

(a) whether the Government has introduced genetically modified (GM) fish in the country and if so, what are the details of the approval process, environmental risk assessments and safety protocols undertaken before such introduction;

(b) the measures are being taken to address the concerns of environmentalists, fisherfolk and scientists regarding the potential ecological and economic impacts of introducing GM fish into India's aquatic ecosystems;

(c) the strategy of the Government for the development and promotion of sustainable aquaculture practices, including seaweed farming, to enhance livelihoods, improve bio-diversity, and contribute to climate change mitigation; and

(d) the data on investments, initiatives and outcomes in seaweed cultivation and what steps are being taken to scale up its production and integrate it into the broader blue economy framework, State-wise?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) The Department of Fisheries, Government of India has not introduced any genetically modified (GM) fish in the country.

(b) Does not arise.

(c) The Department of Fisheries, Government of India is implementing various schemes and programmes such as Pradhan Mantri matsya Sampada Yojana (PMMSY), Fisheries and Aquaculture Infrastructure Development Fund (FIDF), Pradhan Mantri Matsya Kisan Samridhi Sah-Yojana (PM-MKSSY) and Kishan Credit Card (KCC) for development of fisheries and aquaculture including seaweed cultivation. Under PMMSY, various activities have been taken up for promotion of sustainable aquaculture such as (i) Genetic Improvement Programme of commercially important species, establishment of Brood Banks, Brood Stock Multiplication Centres (BMCs), hatcheries and seed rearing units for quality seed production, (ii) Species diversification by promoting indigenous species, (iii) Establishment of feed mills for manufacture of quality fish feed, (iv) Strengthening cold chain and marketing infrastructure by establishing ice plants, cold storages, fish markets, fish kiosk, insulated fish transport vehicles, and (v) capacity

building and training programmes for creation of skilled manpower in fisheries and aquaculture sector.

(d) Under the PMMSY, the Department of Fisheries, Government of India has approved the seaweed projects worth ₹194.09 crore, with a central share of ₹98.97 crore including support provided to beneficiaries for installation of 47,245 Rafts, 65,480 monolines/tubenets, establishment of a Multipurpose Seaweed Park, Seaweed Seedbank, Pre-feasibility Assessment study projects on seaweed farming, training and capacity building programs in various States and Union Territories (UTs). The Department of Fisheries, Government of India has taken up various activities for promotion of seaweed cultivation in coastal States and UTs under PMMSY such as (i) establishment of a Multipurpose Seaweed Park in Tamil Nadu, at a total project cost of Rs. 127.71 crore with central share of Rs.75.16 crore with objective to supply high quality planting materials to seaweed farmers, product innovation lab to develop new product lines, testing facility for quality testing of water and seaweed products, along with single window support for entrepreneurs and processors, (ii) establishment of Seaweed Brood Bank approved for supplying quality planting material to the farmers, (iii) establishment of seaweed cluster at Lakshadweep Islands with development of seaweed value chain including seed bank, cultivation units, processing and marketing, (iv) approved 47,245 units of rafts and 65,480 units of monoline/tubenet method at a cost of Rs.63.53 crore for seaweed cultivation to the beneficiaries of various States and UTs. State-wise details of rafts and monoline/tubenets including inputs approved under PMMSY are given in the enclosed **Statement-I**.

In addition, 6 projects at a total cost of ₹ 465.07 lakhs have been approved for various ICAR and CSIR institutes, wherein 100% financial support is provided by the Department of Fisheries,

Government of India. These projects are primarily relating to Pre-feasibility Assessment studies of Seaweed Cultivation, Ecological safeguards in Gulf-of-Mannar, initiation of seaweed cultivation along Maharashtra coast, Seaweed farming feasibility assessment and promotion along Gulf of Kutch, skilling, capacity building and pre-feasibility for seaweed cultivation in and around Kori Creek in Gujarat, project on Seed plant production for promoting extensive cultivation of *Kappaphycus alvarezii* along Tamil Nadu coast and another project on establishment of pilot scale farming of commercially valuable seaweeds in U.T. of Andaman and Nicobar Islands. The details of the Central Sector (CS) projects approved to various Institutes and States/UTs on Seaweed under PMMSY is given in the enclosed **Statement-II**.

The NFDB has organized various exposure and training programs on seaweed cultivation for fishers, fish farmers and state/UT government officials. Besides, CSIR-CSMCRI has trained 2529 stakeholders (fishermen, industry, and entrepreneur) in total 63 training programmes conducted on Seaweed Cultivation and Processing Technology during 2017-2025. Besides, ICAR-CMFRI has conducted 102 training programs involving 7490 beneficiaries for promotion of seaweed cultivation during the last 3 years (2022-2024).

STATEMENT-I

State-wise rafts and monoline/tubenet method approved for seaweed cultivation under PMMSY.

(i) Seaweed cultivation rafts including inputs

(Rs. In lakhs)

Sl. No.	State/UTs	Unit	Cost
1	Andhra Pradesh	26000	390.00
2	Karnataka	10000	150.00

3	Lakshadweep	500	9.00
4	Maharashtra	1000	15.00
5	Tamil Nadu	9745	146.18
	Total	47,245	710.18

(ii) Seaweed cultivation with Monoline/tubenet Method including inputs

(Rs. In lakhs)

Sl. No.	State/UTs	Unit	Cost
1	Andhra Pradesh	41200	3296
2	Gujarat	400	32
3	Karnataka	21000	1680
4	Lakshadweep	250	125
5	Tamil Nadu	2630	210.4
	Total	65,480	5343.4

(Rs. in lakh)

Establishment of a Multipurpose Seaweed Park in Tamil Nadu						
State/UT	Financial Year	Total Project Cost	Central Share	State Share	Beneficiary Share	Anticipated Beneficiaries
Tamil Nadu	2022-23	12771	7516	4894	360	700

STATEMENT-II

The details of Central Sector (CS) projects approved to various Institutes and States/UTs on Seaweed under PMMSY

SI No.	Implementing agency/project proponent	Name of the project	Project cost (Rs. in lakh)
(i)	(ii)	(iii)	(v)
1	CSIR-Central Salt and Marine Chemicals Research Institute (CSMCRI)	Seed plant production for promoting extensive cultivation of <i>Kappaphycus alvarezii</i> along Tamil Nadu coast	53.185
2	UT of Andaman and Nicobar Islands	Pre-feasibility studies and establishment of pilot scale farming of commercially valuable seaweeds in Andaman Coast	82.74
3	(i). NCSCM, MoEF and CC, Gol. (ii). CSIR-CSMCRI (iii). ICAR-CMFRI	Joint study on seaweed cultivation potential and ecological safeguards in the Gulf of Mannar, Tamil Nadu	59.70
4	CSIR-Central Salt and Marine Chemicals Research Institute (CSMCRI)	Strategies to initiate seaweed cultivation along the coast of Maharashtra	121.31

5	ICAR – Central Marine Fisheries Research Institute (CMFRI)	Seaweed farming feasibility assessment and exploration of promotional activities along Kori, Padala and other selected locations along Kutch Coast, Gujarat	94.92
6	CSIR-Central Salt and Marine Chemicals Research Institute (CSMCRI)	Skilling, Capacity building, and Pre-feasibility Assessment of Seaweed Cultivation in and around Kori Creek, Gulf of Kutch, Gujarat	53.22
		Total	465.07

UPGRADATION OF MODERN BANKING

1350. SHRI KALYAN BANERJEE;

Will the Minister of **COOPERATION** be pleased to state:

- (a) whether the Government has any plan to improve modern banking practices with CTS net banking, mobile banking and e-banking, etc., in all cooperative banks of the country;
- (b) if so, the details of banks covered under the MICR CTS systems and details of Banks that are under process of net banking process for the purpose;
- (c) the details of funds allocated, disbursed and utilized for the Primary Agricultural Credit Societies (PACS) in the country during the last three years; and
- (d) the bank-wise credit-deposit ratio as on December 2024, in the said PACS, State-wise?

THE MINISTER OF HOME AFFAIRS; AND MINISTER OF COOPERATION (SHRI AMIT SHAH):

(a) Yes sir.

(b) Banking services provided by Rural Cooperative Banks (RCBs) are modernised through adoption of banking technologies. Financial support is provided under the Financial Inclusion Fund (FIF) of NABARD for adoption of essential banking technologies by the rural cooperative banks.

All Urban Cooperative Banks (UCBs) are CBS enabled and using CTS and MICR cheques for all types of banking transactions. Large scheduled UCBs are providing mobile and e-banking services. Technology upgradation is a continuous process and is supported by the Ministry of Cooperation.

Bank-wise details of RCBs providing MICR, CTS, Mobile Banking and Internet banking facility are given in the enclosed **Statement -I**.

(c) Ministry of Cooperation has launched *Centrally Sponsored Project for Computerization of PACS (CSPCP)* on 29 June 2022 with the objective of increasing efficiency, bringing transparency and accountability in their operations, facilitating diversification of their business to undertake multiple activities/ services. This project proposes computerization of functional PACS over a period of 5 years with a total budget outlay of ₹2,516 crore with a Government of India share of ₹1,528 crore. The shares of State Governments and NABARD in the cost of implementation of the project are ₹736 crore and ₹252 crore, respectively. Further, the total number of PACS sanctioned under CSPCP has been increased to 67,930, without affecting the sanctioned amount.

Details of funds allocated, released and utilized for computerization of PACS for the year 2022-23, 2023-2024, 2024-2025 is given in the enclosed **Statement-II**.

(d) The latest available data on bank-wise CD Ratio of State Cooperative Banks, District Central Cooperative Banks and Urban Cooperative Banks are given in the enclosed **Statement -III, Statement- IV and Statement-V**, respectively.

STATEMENT-I

Bank-wise details of Rural Cooperative Banks providing MICR CTS, Mobile Banking and Internet banking facility

Sr. No	Name of the State	Name Of The Bank	Internet Banking License Obtained	Internet Banking Transactions allowed	Mobile Banking License Obtained	Mobile Banking App Launched	MCIR CTS
1	Andaman And Nicobar Islands	The Andaman and Nicobar State Co-Operative Bank Ltd.	No	No	No	No	Yes
2	Andhra Pradesh	The Kadapa District Co Operative Central Bank Ltd.	No	No	Yes	No	Yes
3	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Eluru	Yes	No	Yes	Yes	Yes
4	Andhra Pradesh	The Nellore District Co-Operative Central Bank Ltd.	Yes	No	Yes	Yes	Yes
5	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Visakhapatnam	No	No	Yes	Yes	Yes
6	Andhra Pradesh	The Chittoor District Co-Operative Central Bank Ltd.	Yes	No	Yes	Yes	Yes
7	Andhra Pradesh	The District Cooperative Central Bank Ltd., Kurnool	No	No	No	No	Yes
8	Andhra Pradesh	The Krishna District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
9	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Vizianagaram	No	No	No	No	Yes
10	Andhra Pradesh	The Anantpur District Co Operative Central Bank Ltd.	No	No	No	No	Yes
11	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Srikakulam	No	No	Yes	Yes	Yes
12	Andhra Pradesh	The Guntur District Co-Operative Central Bank	Yes	No	Yes	Yes	Yes
13	Andhra Pradesh	The Andhra Pradesh State Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
14	Andhra Pradesh	The District Cooperative Central Bank Ltd., Kakinada	Yes	No	No	No	Yes
15	Andhra Pradesh	The Prakasam District Co-Operative Central Bank Ltd.	No	No	No	No	Yes
16	Arunachal Pradesh	The Arunachal Pradesh State Co-Operative Apex Bank Ltd.	No	No	No	No	Yes
17	Assam	The Assam Co-Operative Apex Bank Ltd.	No	No	No	No	Yes

18	Bihar	The Magadh Central Co-Operative Bank Ltd., Gaya	No	No	No	No	Yes
19	Bihar	The Bihar State Co-Operative Bank Ltd.	No	No	No	No	Yes
20	Bihar	The Katihar District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
21	Bihar	The Monghyr-Jamui Central Co-Operative Bank Ltd.	No	No	No	No	Yes
22	Bihar	The Khagaria District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
23	Bihar	Sasaram-Bhabua Central Co-Operative Bank Ltd.	No	No	No	No	Yes
24	Bihar	Central Co-Operative Bank Ltd., Ara	No	No	No	No	Yes
25	Bihar	The Aurangabad District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
26	Bihar	The Purnea District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
27	Bihar	The Sitamarhi Central Co-Operative Bank Ltd.	No	No	No	No	Yes
28	Bihar	The Bhagalpur Central Co-Operative Bank Ltd.	No	No	No	No	Yes
29	Bihar	The Patliputra Central Co-Operative Bank Ltd.	No	No	No	No	Yes
30	Bihar	The Siwan Central Co-Operative Bank Ltd., Siwan	No	No	No	No	Yes
31	Bihar	The National Central Co-Operative Bank Ltd., Bettiah	No	No	No	No	Yes
32	Bihar	The Begusarai Central Co-Operative Bank Ltd.	No	No	No	No	Yes
33	Bihar	The Motihari Central Co-Operative Bank Ltd.	No	No	No	No	Yes
34	Bihar	The Samastipur District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
35	Bihar	The Vaishali District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
36	Bihar	The Gopalganj Central Co-Operative Bank Ltd.	No	No	No	No	Yes
37	Bihar	The Nalanda Central Co-Operative Bank Ltd.	No	No	No	No	Yes
38	Bihar	District Central Cooperative Bank Limited, Supaul	No	No	No	No	Yes
39	Bihar	The Muzaffarpur Central Co-Operative Bank Ltd.	No	No	No	No	Yes
40	Bihar	The Nawadah Central Co-Operative Bank Ltd.	No	No	No	No	Yes
41	Bihar	The Rohika Central Co-Operative Bank Ltd., Madhubani	No	No	No	No	Yes
42	Chhattisgarh	The Chhattisgarh Rajya Sahakari Bank Maryadit	No	No	Yes	Yes	Yes
43	Chhattisgarh	District Central Co-Operative Bank Ltd., Durg	No	No	Yes	Yes	Yes

44	Chhattisgarh	District Central Co-Operative Bank Ltd., Bilaspur	No	No	No	No	Yes
45	Chhattisgarh	Jila Sahakari Kendriya Bank Maryadit, Ambikapur	No	No	Yes	Yes	Yes
46	Chhattisgarh	Jila Sahakari Kendriya Bank Maryadit, Jagdalpur	Yes	No	Yes	Yes	Yes
47	Chhattisgarh	Jila Sahakari Kendriya Bank Maryadit, Raipur	No	No	Yes	Yes	Yes
48	Chhattisgarh	Rajnandgaon Kendriya Sahakari Bank Maryadit, Rajnandgaon	Yes	No	Yes	Yes	Yes
49	Delhi	The Delhi State Co-Operative Bank Ltd.	No	No	No	No	Yes
50	Goa	The Goa State Co-Operative Bank Ltd.	No	No	No	No	Yes
51	Gujarat	The Gujarat State Co-Operative Bank Ltd.	Yes	Yes	Yes	Yes	Yes
52	Gujarat	The Baroda Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
53	Gujarat	The Bharuch District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
54	Gujarat	Surat District Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
55	Gujarat	Mehsana District Central Co-Operative Bank	No	No	Yes	Yes	Yes
56	Gujarat	The Kaira District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
57	Gujarat	Banaskantha District Central Co-Operative Bank	Yes	Yes	Yes	Yes	Yes
58	Gujarat	Valsad District Central Co-Operative Bank Ltd	Yes	No	Yes	Yes	Yes
59	Gujarat	The Ahmedabad District Co-Operative Bank Ltd.	Yes	Yes	Yes	Yes	Yes
60	Gujarat	Rajkot District Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
61	Gujarat	The Jamnagar District Co-Operative Bank Ltd.	No	No	No	No	Yes
62	Gujarat	The Junagadh Jill Sahakari Bank Ltd.	No	No	Yes	Yes	Yes
63	Gujarat	The Kachchh District Central Co-Operative Bank	No	No	No	No	Yes
64	Gujarat	Sabarkantha District Central Co-Operative Bank	Yes	Yes	Yes	Yes	Yes
65	Gujarat	Bhavnagar District Co-Operative Bank Ltd	Yes	No	Yes	Yes	Yes
66	Gujarat	The Kodinar Taluka Co-Operative Banking Union Ltd.	Yes	No	Yes	Yes	Yes
67	Gujarat	The Amreli Jill Madhyastha Sahakari Bank Ltd.	Yes	Yes	Yes	Yes	Yes
68	Gujarat	Panchmahals District Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
69	Gujarat	The Surendranagar District Co-Operative Bank Ltd.	No	No	No	No	Yes

70	Gujarat	The Daman And Diu State Co-Operative Bank Ltd	No	No	No	No	Yes
71	Haryana	The Haryana State Co-Operative Apex Bank Ltd.	No	No	Yes	Yes	Yes
72	Haryana	The Jhajjar Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
73	Haryana	The Bhiwani Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
74	Haryana	The Faridabad Central Co-Operative Bank Ltd.	No	No	No	No	Yes
75	Haryana	The Gurgaon Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
76	Haryana	The Hissar Central Co-Operative Bank Ltd.	No	No	No	No	Yes
77	Haryana	The Panipat Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
78	Haryana	The Rewari Central Co-Operative Bank Ltd.	No	No	Yes	No	Yes
79	Haryana	The Sirsa Central Co-Operative Bank Ltd.	No	No	No	No	Yes
80	Haryana	The Yamunanagar Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
81	Haryana	The Kaithal Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
82	Haryana	The Panchakula Central Co-Operative Bank Ltd.	No	No	No	No	Yes
83	Haryana	The Sonapat Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
84	Haryana	The Rohtak Central Co-Operative Bank Ltd.	No	No	No	No	Yes
85	Haryana	The Karnal Central Co-Operative Bank Ltd.	No	No	No	No	Yes
86	Haryana	The Ambala Central Co-Operative Bank Ltd.	No	No	No	No	Yes
87	Haryana	The Fatehabad Central Co-Operative Bank Ltd.	No	No	No	No	Yes
88	Haryana	The Kurukshetra Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
89	Haryana	The Jind Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
90	Haryana	The Mahendragarh Central Co-Operative Bank Ltd.	No	No	No	No	Yes
91	Himachal Pradesh	The Himachal Pradesh State Co-Operative Bank Ltd.	Yes	Yes	Yes	Yes	Yes
92	Himachal Pradesh	The Kangra Central Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
93	Himachal Pradesh	Jogindra Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
94	Jammu And Kashmir	The Jammu and Kashmir State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
95	Jammu And Kashmir	Baramulla Central Co-Operative Bank Ltd.	No	No	No	No	Yes

96	Jammu And Kashmir	The Jammu Central Co-Operative Bank Ltd.	No	No	No	No	Yes
97	Jammu And Kashmir	The Anantnag Central Co-Operative Bank Ltd.	No	No	No	No	Yes
98	Jharkhand	The Jharkhand State Co-Operative Bank Ltd.	No	No	No	No	Yes
99	Jharkhand	The Dhanbad Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
100	Karnataka	The Karnataka State Co-Operative Apex Bank Ltd.	No	No	Yes	Yes	Yes
101	Karnataka	The District Co-Operative Central Bank Ltd., Bidar	No	No	Yes	Yes	Yes
102	Karnataka	The Vijayapura District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
103	Karnataka	The Shimoga District Co-Operative Central Bank Ltd.	No	No	No	No	Yes
104	Karnataka	The Raichur District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
105	Karnataka	The Hassan District Co-Operative Central Bank Ltd.	Yes	No	Yes	Yes	Yes
106	Karnataka	The Chikmagalur District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
107	Karnataka	The Karnataka Central Co-Operative Bank Ltd.,(Dharwad)	No	No	Yes	Yes	Yes
108	Karnataka	The Kolar And Chickaballapur District Co Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
109	Karnataka	The Belagavi District Central Co-Operative Bank Ltd.	No	No	Yes	No	Yes
110	Karnataka	The Chitradurga District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
111	Karnataka	Mandya District Co-Operative Central Bank Ltd.	No	No	No	No	Yes
112	Karnataka	The South Canara District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
113	Karnataka	The Tumkur District Central Co-Operative Bank Ltd.	No	No	Yes	No	Yes
114	Karnataka	Bagalkot District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
115	Karnataka	The Davanagere District Central Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
116	Karnataka	The Kanara District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
117	Karnataka	The Bengaluru District Central Co-Operative Bank Ltd	Yes	No	Yes	Yes	Yes
118	Karnataka	The Bellary District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
119	Karnataka	The Kodagu District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
120	Karnataka	The Mysore And Chamaraajnagar District Cooperative Central Bank Ltd.	No	No	Yes	Yes	Yes

121	Karnataka	The Kalaburagi And Yadgir District Co-Operative Central Bank Ltd	No	No	No	No	Yes
122	Kerala	The Kerala State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
123	Kerala	The Malappuram District Co-Operative Bank Ltd.	No	No	No	No	Yes
124	Madhya Pradesh	The Madhya Pradesh Rajya Sahakari Bank Maryadit	No	No	Yes	Yes	Yes
125	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Chhindwara	No	No	No	No	Yes
126	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Mandsaur	No	No	No	No	Yes
127	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Ujjain	No	No	No	No	Yes
128	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Sagar	No	No	No	No	Yes
129	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Dewas	No	No	No	No	Yes
130	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Raisen	No	No	No	No	Yes
131	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Betul	No	No	No	No	Yes
132	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Seoni	No	No	No	No	Yes
133	Madhya Pradesh	Indore Premier Co-Operative Bank Limited, Indore	Yes	No	Yes	Yes	Yes
134	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Khargone	Yes	No	Yes	Yes	Yes
135	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Satna	No	No	No	No	Yes
136	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Gwalior	No	No	No	No	Yes
137	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Rajgarh	No	No	No	No	Yes
138	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Damoh	No	No	No	No	Yes
139	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Mandla	No	No	No	No	Yes
140	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Jhabua	No	No	No	No	Yes
141	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Dhar	No	No	No	No	Yes
142	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Sehore	No	No	No	No	Yes
143	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Panna	No	No	No	No	Yes
144	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Jabalpur	No	No	No	No	Yes
145	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Datia	No	No	No	No	No
146	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Khandwa	No	No	No	No	Yes

147	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Hoshangabad	No	No	No	No	Yes
148	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Morena	No	No	No	No	Yes
149	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Ratlam	No	No	No	No	Yes
150	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Rewa	No	No	No	No	No
151	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Balaghat	No	No	No	No	Yes
152	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Vidisha	Yes	No	Yes	Yes	Yes
153	Madhya Pradesh	Bhopal Co-Operative Central Bank Ltd., Bhopal	No	No	No	No	Yes
154	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Shivpuri	No	No	No	No	Yes
155	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Shajapur	No	No	No	No	Yes
156	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Bhind	No	No	No	No	Yes
157	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Chattarpur	No	No	No	No	Yes
158	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Guna	No	No	No	No	Yes
159	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Narsinghpur	No	No	No	No	Yes
160	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Shahdol	No	No	No	No	Yes
161	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Sidhi	No	No	No	No	No
162	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Tikamgarh	No	No	No	No	Yes
163	Maharashtra	The Maharashtra State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
164	Maharashtra	Aurangabad District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
165	Maharashtra	The Gondia District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
166	Maharashtra	The Mumbai District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
167	Maharashtra	The Ahmednagar District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
168	Maharashtra	Dhule and Nandurbar District Central Co-Operativebank Ltd.	No	No	No	No	Yes
169	Maharashtra	Nasik District Central Co-Operative Bank Ltd.	No	No	No	No	No
170	Maharashtra	Osmanabad District Central Co-Operative Bank Ltd.	No	No	No	No	No
171	Maharashtra	Beed District Central Co-Operative Bank Ltd.	No	No	No	No	No
172	Maharashtra	Akola District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes

173	Maharashtra	The Nanded District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
174	Maharashtra	Raigad District Central Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
175	Maharashtra	Sangli District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
176	Maharashtra	Sindhudurg District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
177	Maharashtra	Kolhapur District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
178	Maharashtra	Solapur District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
179	Maharashtra	The Thane District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
180	Maharashtra	Yavatmal District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
181	Maharashtra	Pune District Central Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
182	Maharashtra	Jalna District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
183	Maharashtra	Chandrapur District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
184	Maharashtra	Latur District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
185	Maharashtra	Parbhani District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
186	Maharashtra	Amrawati District Central Co-Operative Bank Ltd.	No	No	No	No	No
187	Maharashtra	Gadchiroli District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
188	Maharashtra	Ratnagiri District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
189	Maharashtra	The Satara District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
190	Maharashtra	Wardha District Central Co-Operative Bank Ltd.	No	No	No	No	No
191	Maharashtra	Buldhana District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
192	Maharashtra	Nagpur District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
193	Maharashtra	Bhandara District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
194	Maharashtra	The Jalgaon District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
195	Manipur	The Manipur State Co-Operative Bank Ltd.	No	No	No	No	Yes
196	Meghalaya	The Meghalaya Co-Operative Apex Bank Ltd.	Yes	No	Yes	Yes	Yes
197	Mizoram	The Mizoram Co-Operative Apex Bank Ltd.	No	No	Yes	Yes	No
198	Nagaland	The Nagaland State Co-Operative Bank Ltd.	No	No	No	No	Yes

199	Odisha	The Odisha State Co-Operative Bank Ltd.	No	No	No	No	Yes
200	Odisha	The Aska Central Co-Operative Bank Ltd.	No	No	No	No	Yes
201	Odisha	The Koraput Central Co-Operative Bank Ltd.	No	No	No	No	Yes
202	Odisha	The Berhampore Co-Operative Central .Bank Ltd.	No	No	No	No	Yes
203	Odisha	The Bolangir District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
204	Odisha	The Banki Central Co-Operative Bank Ltd.	No	No	No	No	No
205	Odisha	The Mayurbhanj District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
206	Odisha	The Angul United Central Co-Operative Bank Ltd.	No	No	No	No	Yes
207	Odisha	The Balasore Bhadrak Central Co-Operative Bank Ltd.	No	No	No	No	Yes
208	Odisha	The Boudh Co-Operative Central Bank Ltd.	No	No	No	No	Yes
209	Odisha	The Sundargarh District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
210	Odisha	Cuttack Central Co-Operative Bank Ltd.	No	No	No	No	Yes
211	Odisha	Keonjhar Central Co-Operative Bank Ltd.	No	No	No	No	Yes
212	Odisha	Nayagarh District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
213	Odisha	The Bhawanipatna Central Co-Operative Bank Ltd.	No	No	No	No	No
214	Odisha	The Khurda Central Co-Operative Bank Ltd.	No	No	No	No	Yes
215	Odisha	The Sambalpur Dist.Co-Operative Central Bank Ltd.	No	No	No	No	Yes
216	Odisha	The United Puri-Nimapara Central Cooperative Bank Ltd.	No	No	No	No	Yes
217	Pondicherry	The Pondicherry State Co-Operative Bank Ltd.	No	No	No	No	Yes
218	Punjab	The Punjab State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
219	Punjab	The Chandigarh State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
220	Punjab	The Gurdaspur Central Co-Operative Bank Ltd., Gurdaspur	No	No	No	No	Yes
221	Punjab	The Jalandhar Central Co-Operative Bank Ltd., Jalandhar	No	No	No	No	Yes
222	Punjab	The Bhatinda Central Co-Operative Bank Ltd., Bhatinda	No	No	No	No	Yes
223	Punjab	The Fatehgarh Sahib Central Co-Operative Bank Ltd., Sirhind	No	No	No	No	Yes
224	Punjab	The Fazilka Central Co-Operative Bank Ltd., Fazilka	No	No	No	No	Yes

225	Punjab	The Ferozepur Central Co-Operative Bank Ltd., Ferozepur	No	No	No	No	Yes
226	Punjab	The Patiala Central Co-Operative Bank Ltd., Patiala	No	No	No	No	Yes
227	Punjab	The Faridkot Central Co-Operative Bank Ltd., Faridkot	No	No	No	No	Yes
228	Punjab	The Sangrur Central Co-Operative Bank Ltd., Sangrur	No	No	No	No	Yes
229	Punjab	The Tarn Taran Central Co-Operative Bank Ltd., Tarn Taran	No	No	No	No	Yes
230	Punjab	The Kapurthala Central Co-Operative Bank Ltd., Kapurthala	No	No	No	No	Yes
231	Punjab	The Ludhiana Central Co-Operative Bank Ltd., Ludhiana	No	No	No	No	Yes
232	Punjab	The Ropar Central Co-Operative Bank Ltd., Ropar	No	No	No	No	Yes
233	Punjab	The Nawanshahr Central Co-Operative Bank Ltd., Nawanshahr	No	No	No	No	Yes
234	Punjab	The Sas Nagar Central Co-Op. Bank Ltd., Sas Nagar	No	No	No	No	Yes
235	Punjab	The Amritsar Central Co-Operative Bank Ltd., Amritsar	No	No	No	No	Yes
236	Punjab	The Hoshiarpur Central Co-Operative Bank Ltd., Hoshiarpur	No	No	No	No	Yes
237	Punjab	The Muktsar Central Co-Operative Bank Ltd., Muktsar	No	No	No	No	Yes
238	Punjab	The Mansa Central Co-Operative Bank Ltd., Mansa	No	No	No	No	Yes
239	Punjab	The Moga Central Co-Operative Bank Ltd., Moga	No	No	No	No	Yes
240	Rajasthan	The Rajasthan State Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
241	Rajasthan	The Banswara Central Co-Operative Bank Ltd.	No	No	No	No	Yes
242	Rajasthan	The Barmer Central Co-Operative Bank Ltd.	No	No	No	No	Yes
243	Rajasthan	The Dungarpur Central Co-Operative Bank Ltd.	No	No	No	No	Yes
244	Rajasthan	The Central Co-Operative Bank Ltd., Bikaner	No	No	Yes	Yes	Yes
245	Rajasthan	The Bundi District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
246	Rajasthan	The Pali District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
247	Rajasthan	The Central Co-Operative Bank Ltd, Bhilwara	No	No	No	No	Yes
248	Rajasthan	The Churu Central Co-Operative Bank Ltd.	No	No	No	No	Yes
249	Rajasthan	Hanumangarh Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
250	Rajasthan	The Kota Central Co-Operative Bank Ltd.	No	No	No	No	Yes

251	Rajasthan	The Jhalawar Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
252	Rajasthan	The Central Co-Operative Bank Ltd., Tonk	No	No	No	No	Yes
253	Rajasthan	The Udaipur Central Co-Operative Bank Ltd.	No	No	No	No	Yes
254	Rajasthan	The Ganganagar Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
255	Rajasthan	Ajmer Central Co-Operative Bank Ltd.	No	No	No	No	Yes
256	Rajasthan	The Jaisalmer Central Co-Operative Bank Ltd.	No	No	No	No	Yes
257	Rajasthan	The Sikar Kendriya Sahakari Bank Ltd.	No	No	Yes	Yes	Yes
258	Rajasthan	Sawai Madhopur Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
259	Rajasthan	The Alwar Central Co-Operative Bank Ltd.	No	No	No	No	Yes
260	Rajasthan	The Jaipur Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
261	Rajasthan	Baran Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
262	Rajasthan	The Bharatpur Central Co-Operative Bank Ltd.	No	No	Yes	No	Yes
263	Rajasthan	Chittorgarh Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
264	Rajasthan	The Jodhpur Central Co-Operative Bank Ltd.	No	No	No	No	Yes
265	Rajasthan	The Nagaur Central Co-Operative Bank Ltd.	No	No	No	No	Yes
266	Rajasthan	Jhunjhunu Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
267	Rajasthan	Dausa Kendriya Sahakari Bank Ltd.	No	No	No	No	Yes
268	Rajasthan	The Jalore Central Co-Operative Bank Ltd.	No	No	No	No	Yes
269	Rajasthan	The Sirohi Central Co-Operative Bank Ltd.	No	No	No	No	Yes
270	Sikkim	The Sikkim State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
271	Tamil Nadu	The Tamil Nadu State Apex Co-Operative Bank Ltd.	Yes	Yes	Yes	Yes	Yes
272	Tamil Nadu	The Dharmapuri District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
273	Tamil Nadu	The Kumbakonam Central Co-Op Bank Ltd.	No	No	Yes	Yes	Yes
274	Tamil Nadu	The Kanyakumari District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
275	Tamil Nadu	The Thanjavur Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
276	Tamil Nadu	The Tirunelveli District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
277	Tamil Nadu	Dindigul Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes

278	Tamil Nadu	The Pudukottai District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
279	Tamil Nadu	The Virudhunagar District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
280	Tamil Nadu	The Nilgiris District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
281	Tamil Nadu	The Tiruvannamalai District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
282	Tamil Nadu	Chennai Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
283	Tamil Nadu	The Ramanathapuram District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
284	Tamil Nadu	The Cuddalore District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
285	Tamil Nadu	The Erode District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
286	Tamil Nadu	The Kancheepuram Central Co-Op.Bank Ltd.	No	No	Yes	Yes	Yes
287	Tamil Nadu	The Coimbatore District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
288	Tamil Nadu	Thoothukudi District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
289	Tamil Nadu	The Vellore District Central Cooperative Bank Ltd.	No	No	Yes	Yes	Yes
290	Tamil Nadu	The Villupuram District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
291	Tamil Nadu	The Madurai District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
292	Tamil Nadu	The Salem District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
293	Tamil Nadu	The Sivgangai District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
294	Tamil Nadu	The Tiruchirapalli District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
295	Telangana	The Nalgonda District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
296	Telangana	The Nizamabad District Co-Operative Central Bank Ltd.	No	No	No	No	Yes
297	Telangana	The District Co-Operative Central Bank Ltd., Khammam	No	No	Yes	Yes	Yes
298	Telangana	The Adilabad District Co Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
299	Telangana	The Mahbubnagar District Co-Operative Central Bank Ltd.	No	No	No	No	Yes
300	Telangana	The District Co-Operative Central Bank Ltd., Medak	No	No	Yes	Yes	Yes
301	Telangana	The Hyderabad District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
302	Telangana	The Karimnagar District Co-Operative Central Bank Ltd.	No	No	Yes	Yes	Yes
303	Telangana	The District Co-Operative Central Bank Ltd., Warangal	No	No	Yes	Yes	Yes

304	Telangana	The Telangana State Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes
305	Tripura	The Tripura State Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
306	Uttar Pradesh	The Uttar Pradesh State Co-Operative Bank Ltd.	Yes	Yes	Yes	Yes	Yes
307	Uttar Pradesh	Jilla Sahkari Bank Ltd., Basti	No	No	No	No	No
308	Uttar Pradesh	Aligarh Jila Sahkari Bank Ltd.	No	No	No	No	Yes
309	Uttar Pradesh	Allahabad District Co-Operative Bank Ltd.	No	No	No	No	Yes
310	Uttar Pradesh	Jilla Sahakari Bank Ltd., Ghazipur	No	No	No	No	No
311	Uttar Pradesh	Gorakhpur Jilla Sahkari Bank Ltd.	No	No	No	No	No
312	Uttar Pradesh	Jilla Sahkari Bank Ltd., Bulandsahar	No	No	No	No	Yes
313	Uttar Pradesh	Firozabad Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
314	Uttar Pradesh	Jilla Sahkari Bank Ltd., Raibareilly	No	No	No	No	Yes
315	Uttar Pradesh	District Co-Operative Bank Ltd., Varanasi	No	No	No	No	Yes
316	Uttar Pradesh	Jila Sahakari Bank Ltd., Mau	No	No	No	No	No
317	Uttar Pradesh	Jilla Sahkari Bank Ltd., Jhansi	No	No	No	No	Yes
318	Uttar Pradesh	Jilla Sahakari Bank Ltd., Azamgarh	No	No	No	No	No
319	Uttar Pradesh	Jilla Sahkari Bank Ltd., Bareilly	No	No	No	No	Yes
320	Uttar Pradesh	Jilla Sahkari Bank Ltd., Barabanki	No	No	No	No	Yes
321	Uttar Pradesh	Jilla Sahkari Bank Ltd., Jaunpur	No	No	No	No	No
322	Uttar Pradesh	Bijnor Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
323	Uttar Pradesh	Faizabad Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
324	Uttar Pradesh	Hardoi Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
325	Uttar Pradesh	Jilla Sahkari Bank Ltd., Unnao	No	No	No	No	Yes
326	Uttar Pradesh	Agra District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
327	Uttar Pradesh	Jilla Sahkari Bank Ltd., Ballia	No	No	No	No	No
328	Uttar Pradesh	Etawah Jilla Sahkari Bank Ltd.	Yes	Yes	No	No	Yes
329	Uttar Pradesh	Jalaun District Co-Operative Bank Ltd.	No	No	No	No	Yes
330	Uttar Pradesh	Jilla Sahkari Bank Ltd., Lakhimpur-Khiri	No	No	Yes	Yes	Yes
331	Uttar Pradesh	Mathura Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
332	Uttar Pradesh	Deoria Kasia Co-Operative Bank Ltd.	No	No	No	No	No
333	Uttar Pradesh	Jilla Sahkari Bank Ltd., Pratapgarh	No	No	No	No	Yes
334	Uttar Pradesh	Rampur Jilla Sahkari Bank Ltd.	No	No	Yes	Yes	Yes
335	Uttar Pradesh	Hamirpur District Co-Operative Bank Ltd.	No	No	No	No	Yes
336	Uttar Pradesh	Jilla Sahkari Bank Ltd., Lalitpur	No	No	No	No	Yes
337	Uttar Pradesh	Jilla Sahkari Bank Ltd., Meerut	Yes	Yes	No	No	Yes
338	Uttar Pradesh	Jilla Sahkari Bank Ltd., Muradabad	Yes	Yes	No	No	Yes
339	Uttar Pradesh	District Co-Operative Bank Ltd., Saharanpur	No	No	No	No	Yes

340	Uttar Pradesh	Jilla Sahkari Bank Ltd., Lucknow.	No	No	No	No	Yes
341	Uttar Pradesh	Jilla Sahkari Bank Ltd., Sitapur	No	No	No	No	Yes
342	Uttar Pradesh	Etah District Co-Operative Bank Ltd.	No	No	No	No	Yes
343	Uttar Pradesh	Fatehpur District Co-Operative Bank Ltd.	No	No	No	No	No
344	Uttar Pradesh	Ghaziabad Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
345	Uttar Pradesh	Jilla Sahkari Bank Ltd., Kanpur	No	No	No	No	Yes
346	Uttar Pradesh	Pilibhit Jilla Sahkari Bank Ltd.	Yes	Yes	No	No	Yes
347	Uttar Pradesh	Banda District Co-Operative Bank Ltd.	No	No	No	No	Yes
348	Uttar Pradesh	Budaun Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
349	Uttar Pradesh	Muzaffarnagar District Co-Operative Bank Ltd.	Yes	Yes	Yes	Yes	Yes
350	Uttar Pradesh	Bahrach District Co-Operative Bank Ltd.	No	No	No	No	No
351	Uttar Pradesh	Farrukhabad District Co-Operative Bank Ltd.	No	No	No	No	Yes
352	Uttar Pradesh	Jilla Sahkari Bank Ltd., Mirzapur	No	No	No	No	Yes
353	Uttar Pradesh	Jilla Sahkari Bank Ltd., Shahjahanpur	No	No	No	No	Yes
354	Uttar Pradesh	Sultanpur Jilla Sahkari Bank Ltd.	No	No	No	No	No
355	Uttar Pradesh	Jilla Sahkari Bank Ltd., Sidharthnagar	No	No	No	No	No
356	Uttar Pradesh	Mainpuri Jilla Sahkari Bank Ltd.	No	No	No	No	Yes
357	Uttarakhand	The Uttarakhand State Co-Operative Bank Ltd.	No	No	No	No	Yes
358	Uttarakhand	Almora Zilla Sahakari Bank Ltd.	No	No	No	No	Yes
359	Uttarakhand	Zila Sahkari Bank Ltd., Haridwar	No	No	No	No	Yes
360	Uttarakhand	The Uttarkashi Zila Sahkari Bank Ltd., Uttarkashi	No	No	No	No	Yes
361	Uttarakhand	Udhamsinghnagar District Cooperative Bank Ltd., Rudrapur	No	No	No	No	Yes
362	Uttarakhand	Pithoragarh Zila Sahakari Bank Ltd., Pithoragarh	No	No	No	No	Yes
363	Uttarakhand	Nainital District Co-Operative Bank Ltd., Haldwani	No	No	No	No	Yes
364	Uttarakhand	Tehri Garhwal Zila Sahkari Bank Ltd., Tehri	No	No	No	No	Yes
365	Uttarakhand	Chamoli Zilla Sahakari Bank Ltd., Chamoli	No	No	No	No	Yes
366	Uttarakhand	District Cooperative Bank Ltd., Dehradun	No	No	No	No	Yes
367	Uttarakhand	Zila Sahkari Bank Ltd., Garhwal (Kotdwar)	No	No	No	No	Yes
368	West Bengal	The West Bengal State Co-Operative Bank Ltd.	No	No	Yes	No	Yes
369	West Bengal	The Jalpaiguri Central Co-Operative Bank Ltd.	No	No	No	No	Yes
370	West Bengal	The Mugberia Central Co-Operative Bank Ltd.	Yes	No	Yes	Yes	Yes

371	West Bengal	Nadia District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
372	West Bengal	Tamluk Ghatal Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
373	West Bengal	Bankura Dist Central Co-Operative Bank Ltd.	No	No	No	No	Yes
374	West Bengal	The Burdwan District Central Co-Operative Bank Ltd	Yes	Yes	Yes	Yes	Yes
375	West Bengal	Murshidabad District Central Co-Operative Bank Ltd	No	No	No	No	Yes
376	West Bengal	Raiganj Central Co-Operative Bank Ltd.	No	No	No	No	Yes
377	West Bengal	Balageria Central Co-Operative Bank Ltd.	No	No	No	No	Yes
378	West Bengal	Darjeeling District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
379	West Bengal	The Dakshin Dinajpur District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
380	West Bengal	Hooghly District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
381	West Bengal	Howrah District Central Co-Operative Bank Ltd	No	No	No	No	Yes
382	West Bengal	Malda District Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
383	West Bengal	Purulia District Central Co-Operative Bank Ltd	No	No	No	No	Yes
384	West Bengal	Birbhum District Central Co-Operative Bank Ltd.	No	No	No	No	Yes
385	West Bengal	Vidyasagar Central Co-Operative Bank Ltd.	No	No	Yes	Yes	Yes
Count of Status			39	14	135	129	362

Source : Data pertaining to Mobile Banking and Internet Banking has been obtained from ENSURE portal of NABARD for Q.E. 31 December 2024. Data on coverage of RCBs under MICR CTS facility has been obtained from all RCBs as on date (31/01/2025).

STATEMENT II**Year wise Allocation Release and utilization with respect to Gol Shares**

S. No	States/UTs	Year 1 (2022-23)			Year 2 (2023-24)			Year 3 (2024-25)		
		Amount allocated for FY 2022-23	Amount released in FY 2022-23	Amount utilized in FY 2022-23	Amount allocated for FY 2023-24	Amount released in FY 2023-24	Amount utilized in FY 2023-24 #	Amount allocated for FY 2024-25	Amount released in FY 2024-25	Amount utilized in FY 2024-25 #
1.	Maharashtra	87.95	87.95	-	134.58	33.65	71.88	27.81	-	31.87
2.	Rajasthan	23.78	23.78	-	78.06	43.30	44.05	52.42	11.00	22.83
3.	Gujarat	-	-	-	106.70	58.30	7.39	44.37	22.19	52.42
4.	Uttar Pradesh	11.28	11.28	-	43.87	42.30	24.10	50.88	-	15.37
5.	Karnataka	40.25	40.25	-	61.58	15.39	36.67	21.17	-	2.69
6.	Madhya Pradesh	33.23	33.23	-	50.85	25.42	43.47	-	-	6.01
7.	Tamil Nadu	33.20	33.20	-	49.84	12.48	25.78	24.95	-	5.09
8.	Bihar	32.95	32.95	-	50.41	-	4.48	29.32	14.66	28.95
9.	West Bengal	30.54	30.54	-	46.73	-	6.45	40.49	-	6.78
10.	Punjab	25.52	25.52	-	39.05	-	10.20	13.32	-	9.58
11.	Andhra Pradesh	14.93	14.93	-	22.84	3.74	-	18.12	9.06	18.86
12.	Chhattisgarh	14.86	14.86	-	22.75	-	4.51	20.41	10.21	10.49
13.	Himachal Pradesh	9.56	9.56	-	14.64	7.32	13.13	6.18	3.09	3.61
14.	Jharkhand	10.99	10.99	-	16.83	-	5.45	15.10	7.55	10.97

15.	Haryana	4.85	4.85	-	8.33	2.44	-	3.00	-	6.93
16.	Uttarakhand	-	-	-	-	3.69	-	7.03	-	0.37
17.	Assam	6.41	6.41	-	9.81	2.45	6.41	6.60	3.30	5.74
18.	JandK	5.25	5.25	-	8.03	1.52	5.25	3.71	1.85	2.21
19.	Tripura	2.95	2.95	-	4.50	1.13	3.55	3.03	3.03	2.05
20.	Manipur	2.55	2.55	-	3.90	-	-	3.86	-	0.79
21.	Nagaland	0.36	0.36	-	0.56	2.46	0.64	3.20	1.60	2.20
22.	Meghalaya	1.23	1.23	-	1.13	-	1.03	1.97	-	0.20
23.	Sikkim	1.18	1.18	-	1.80	0.90	1.59	0.79	-	0.46
24.	Goa	0.32	0.32	-	0.50	0.13	0.30	0.44	0.44	0.12
25.	ANI	-	-	-	1.33	0.69	-	0.84	-	0.69
26.	Puducherry	0.44	0.44	-	0.67	0.17	0.41	0.29	-	0.00
27.	Mizoram	0.27	0.27	-	0.43	-	0.21	0.44	0.44	0.06
28.	Arunachal Pradesh	0.15	0.15	-	0.24	0.12	0.21	0.09	0.09	0.05
29.	Ladakh	-	-	-	0.31	0.12	0.12	0.04	-	-0.03
30.	DNHandDD	-	-	-	-	-	-	0.12	0.12	0.05
31.	NABARD	100.00	100.00	-	187.97	40.91	96.16	100.00	25.00	34.15
	Total	495.00	495.00	-	968.24	298.63	413.44	500.00	113.63	281.54

Include amount released during previous year(s)

STATEMENT III

The data on bank-wise CD Ratio of State Cooperative Banks (as on 31 December 2024)

Sr. No.	State/UT	Name of the Bank	CD Ratio
1	CHHATTISGARH	The Chhattisgarh Rajya Sahakari Bank Maryadit	64.87
2	MADHYA PRADESH	The Madhya Pradesh Rajya Sahakari Bank Maryadit	213.99
3	UTTARAKHAND	The Uttarakhand State Co-Operative Bank Ltd.	83.36
4	UTTAR PRADESH	The Uttar Pradesh State Co-Operative Bank Ltd.	107.59
5	ANDAMAN and NICOBAR	The Andaman and Nicobar State Co-Operative Bank Ltd.	91.35
6	BIHAR	The Bihar State Co-Operative Bank Ltd.	111.76
7	JHARKHAND	The Jharkhand State Co-Operative Bank Ltd.	44.74
8	ODISHA	The Odisha State Co-Operative Bank Ltd.	102.43
9	WEST BENGAL	The West Bengal State Co-Operative Bank Ltd.	72.87
10	ARUNACHAL PRADESH	The Arunachal Pradesh State Co-Operative Apex Bank Ltd.	62.49
11	ASSAM	The Assam Co-Operative Apex Bank Ltd.	42.62
12	MANIPUR	The Manipur State Co-Operative Bank Ltd.	73.98

13	MEGHALAYA	The Meghalaya Co-Operative Apex Bank Ltd.	50.06
14	MIZORAM	The Mizoram Co-Operative Apex Bank Ltd.	77.60
15	NAGALAND	The Nagaland State Co-Operative Bank Ltd.	66.94
16	SIKKIM	The Sikkim State Co-Operative Bank Ltd.	55.25
17	TRIPURA	The Tripura State Co-Operative Bank Ltd.	78.26
18	CHANDIGARH	The Chandigarh State Co-Operative Bank Ltd.	21.43
19	HARYANA	The Haryana State Co-Operative Apex Bank Ltd.	245.56
20	HIMACHAL PRADESH	The Himachal Pradesh State Co-Operative Bank Ltd.	60.03
21	JAMMU AND KASHMIR	The Jammu and Kashmir State Co-Operative Bank Ltd.	57.73
22	NEW DELHI	The Delhi State Co-Operative Bank Ltd.	78.77
23	PUNJAB	The Punjab State Co-Operative Bank Ltd.	96.42
24	RAJASTHAN	The Rajasthan State Co-Operative Bank Ltd.	365.86
25	ANDHRA PRADESH	The Andhra Pradesh State Co-Operative Bank Ltd.	354.41
26	KARNATAKA	The Karnataka State Co-Operative Apex Bank Ltd.	231.92
27	KERALA	The Kerala State Co-Operative Bank Ltd.	74.02

28	PUDUCHERRY	The Puducherry State Co-Operative Bank Ltd.	87.98
29	TAMIL NADU	The Tamil Nadu State Apex Co-Operative Bank Ltd.	239.17
30	TELANGANA	The Telangana State Co-Operative Bank Ltd.	236.46
31	DAMAN AND DIU	The Daman And Diu State Co-Operative Bank Ltd	34.43
32	GOA	The Goa State Co-Operative Bank Ltd.	49.57
33	GUJARAT	The Gujarat State Co-Operative Bank Ltd.	81.67
34	MAHARASHTRA	The Maharashtra State Co-Operative Bank Ltd.	158.10
<i>Source: OSS Returns Submitted by StCBs in Ensure Portal of NABARD</i> <i>For Banks which have not yet submitted data as on 31 December 2024,</i> <i>the data for the latest available period of 2024 has been reported above.</i>			

STATEMENT - IV

The data on bank-wise CD Ratio of District Cooperative Banks as on (31 December 2024)

S.No	State/UT	Name of DCCB	CD Ratio
1	Chhattisgarh	District Central Co-Operative Bank Ltd., Bilaspur	23.13
2	Chhattisgarh	District Central Co-Operative Bank Ltd., Durg	23.19
3	Chhattisgarh	Jila Sahakari Kendriya Bank Maryadit, Ambikapur	67.68
4	Chhattisgarh	Jila Sahakari Kendriya Bank Maryadit, Jagdalpur	46.30

5	Chhattisgarh	Jila Sahakari Kendriya Bank Maryadit, Raipur	14.49
6	Chhattisgarh	Rajnandgaon Kendriya Sahakari Bank Maryadit, Rajnandgaon	41.02
7	Madhya Pradesh	Bhopal Co-Operative Central Bank Ltd., Bhopal	8.80
8	Madhya Pradesh	Indore Premier Co-Operative Bank Limited, Indore	75.56
9	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Balaghat	83.20
10	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Betul	151.66
11	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Bhind	110.54
12	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Chattarpur	134.65
13	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Chhindwara	157.58
14	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Damoh	100.79
15	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Datia	92.73
16	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Dewas	214.59
17	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Dhar	175.40
18	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Guna	158.12
19	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Gwalior	150.50

20	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Hoshangabad	170.10
21	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Jabalpur	99.33
22	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Jhabua	164.76
23	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Khandwa	157.55
24	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Khargone	129.43
25	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Mandla	72.09
26	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Mandsaur	99.15
27	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Morena	91.83
28	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Narsinghpur	149.88
29	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Panna	117.08
30	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Raisen	180.53
31	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Rajgarh	206.01
32	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Ratlam	89.70
33	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Rewa	112.86
34	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Sagar	129.33

35	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Satna	102.91
36	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Sehore	182.55
37	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Seoni	137.92
38	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Shahdol	45.91
39	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Shajapur	236.43
40	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Shivpuri	102.11
41	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Sidhi	108.29
42	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Tikamgarh	89.69
43	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Ujjain	228.93
44	Madhya Pradesh	Jilla Sahakari Kendriya Bank Maryadit, Vidisha	160.41
45	Uttarakhand	Almora Zilla Sahakari Bank Ltd.	44.79
46	Uttarakhand	Chamoli Zilla Sahakari Bank Ltd., Chamoli	40.17
47	Uttarakhand	District Cooperative Bank Ltd., Dehradun	43.95
48	Uttarakhand	Nainital District Co-Operative Bank Ltd., Haldwani	39.13
49	Uttarakhand	Pithoragarh Zila Sahakari Bank Ltd., Pithoragarh	64.45

50	Uttarakhand	Tehri Garhwal Zila Sahkari Bank Ltd., Tehri	57.60
51	Uttarakhand	The Uttarkashi Zila Sahkari Bank Ltd., Uttarkashi	61.72
52	Uttarakhand	Udhamsinghnagar District Cooperative Bank Ltd., Rudrapur	66.81
53	Uttarakhand	Zila Sahkari Bank Ltd., Garhwal (Kotdwar)	50.89
54	Uttarakhand	Zila Sahkari Bank Ltd., Haridwar	66.05
55	Uttar Pradesh	Agra District Central Co-Operative Bank Ltd.	79.84
56	Uttar Pradesh	Aligarh Jila Sahkari Bank Ltd.	84.04
57	Uttar Pradesh	Allahabad District Co-Operative Bank Ltd.	44.93
58	Uttar Pradesh	Bahrich District Co-Operative Bank Ltd.	26.13
59	Uttar Pradesh	Banda District Co-Operative Bank Ltd.	63.83
60	Uttar Pradesh	Bijnor Jilla Sahkari Bank Ltd.	58.58
61	Uttar Pradesh	Budaun Jilla Sahkari Bank Ltd.	66.23
62	Uttar Pradesh	Deoria Kasia Co-Operative Bank Ltd.	45.77
63	Uttar Pradesh	District Co-Operative Bank Ltd., Saharanpur	103.67
64	Uttar Pradesh	District Co-Operative Bank Ltd., Varanasi	38.58

65	Uttar Pradesh	Etah District Co-Operative Bank Ltd.	96.99
66	Uttar Pradesh	Etawah Jilla Sahkari Bank Ltd.	28.34
67	Uttar Pradesh	Faizabad Jilla Sahkari Bank Ltd.	70.30
68	Uttar Pradesh	Farrukhabad District Co-Operative Bank Ltd.	73.00
69	Uttar Pradesh	Fatehpur District Co-Operative Bank Ltd.	63.03
70	Uttar Pradesh	Firozabad Jilla Sahkari Bank Ltd.	95.23
71	Uttar Pradesh	Ghaziabad Jilla Sahkari Bank Ltd.	75.27
72	Uttar Pradesh	Gorakhpur Jilla Sahkari Bank Ltd.	46.53
73	Uttar Pradesh	Hamirpur District Co-Operative Bank Ltd.	36.90
74	Uttar Pradesh	Hardoi Jilla Sahkari Bank Ltd.	17.14
75	Uttar Pradesh	Jalaun District Co-Operative Bank Ltd.	50.44
76	Uttar Pradesh	Jila Sahakari Bank Ltd., Mau	52.63
77	Uttar Pradesh	Jilla Sahakari Bank Ltd., Azamgarh	50.56
78	Uttar Pradesh	Jilla Sahakari Bank Ltd., Ghazipur	75.29
79	Uttar Pradesh	Jilla Sahkari Bank Ltd., Ballia	5.16

80	Uttar Pradesh	Jilla Sahkari Bank Ltd., Barabanki	51.33
81	Uttar Pradesh	Jilla Sahkari Bank Ltd., Bareilly	82.25
82	Uttar Pradesh	Jilla Sahkari Bank Ltd., Basti	16.35
83	Uttar Pradesh	Jilla Sahkari Bank Ltd., Bulandsahar	93.86
84	Uttar Pradesh	Jilla Sahkari Bank Ltd., Jaunpur	6.21
85	Uttar Pradesh	Jilla Sahkari Bank Ltd., Jhansi	41.06
86	Uttar Pradesh	Jilla Sahkari Bank Ltd., Kanpur	50.38
87	Uttar Pradesh	Jilla Sahkari Bank Ltd., Lakhimpur-Khiri	52.35
88	Uttar Pradesh	Jilla Sahkari Bank Ltd., Lalitpur	53.71
89	Uttar Pradesh	Jilla Sahkari Bank Ltd., Lucknow.	45.60
90	Uttar Pradesh	Jilla Sahkari Bank Ltd., Meerut	60.22
91	Uttar Pradesh	Jilla Sahkari Bank Ltd., Mirzapur	45.05
92	Uttar Pradesh	Jilla Sahkari Bank Ltd., Muradabad	80.34
93	Uttar Pradesh	Jilla Sahkari Bank Ltd., Pratapgarh	54.90
94	Uttar Pradesh	Jilla Sahkari Bank Ltd., Raibareilly	48.40

95	Uttar Pradesh	Jilla Sahkari Bank Ltd., Shahjahanpur	90.10
96	Uttar Pradesh	Jilla Sahkari Bank Ltd., Sidharthnagar	17.17
97	Uttar Pradesh	Jilla Sahkari Bank Ltd., Sitapur	23.70
98	Uttar Pradesh	Jilla Sahkari Bank Ltd., Unnao	74.43
99	Uttar Pradesh	Mainpuri Jilla Sahkari Bank Ltd.	79.47
100	Uttar Pradesh	Mathura Jilla Sahkari Bank Ltd.	121.27
101	Uttar Pradesh	Muzaffarnagar District Co-Operative Bank Ltd.	56.85
102	Uttar Pradesh	Pilibhit Jilla Sahkari Bank Ltd.	98.22
103	Uttar Pradesh	Rampur Jilla Sahkari Bank Ltd.	85.39
104	Uttar Pradesh	Sultanpur Jilla Sahkari Bank Ltd.	28.09
105	Bihar	Central Co-Operative Bank Ltd., Ara	43.54
106	Bihar	District Central Cooperative Bank Limited, Supaul	296.41
107	Bihar	Sasaram-Bhabua Central Co-Operative Bank Ltd.	164.18
108	Bihar	The Aurangabad District Central Co-Operative Bank Ltd.	123.64
109	Bihar	The Begusarai Central Co-Operative Bank Ltd.	36.58

110	Bihar	The Bhagalpur Central Co-Operative Bank Ltd.	19.27
111	Bihar	The Gopalganj Central Co-Operative Bank Ltd.	17.76
112	Bihar	The Katihar District Central Co-Operative Bank Ltd.	174.39
113	Bihar	The Khagaria District Central Co-Operative Bank Ltd.	352.38
114	Bihar	The Magadh Central Co-Operative Bank Ltd., Gaya	187.28
115	Bihar	The Monghyr-Jamui Central Co-Operative Bank Ltd.	95.52
116	Bihar	The Motihari Central Co-Operative Bank Ltd.	141.52
117	Bihar	The Muzaffarpur Central Co-Operative Bank Ltd.	34.92
118	Bihar	The Nalanda Central Co-Operative Bank Ltd.	64.84
119	Bihar	The National Central Co-Operative Bank Ltd., Bettiah	111.19
120	Bihar	The Nawadah Central Co-Operative Bank Ltd.	132.78
121	Bihar	The Pataliputra Central Co-Operative Bank Ltd.	22.09
122	Bihar	The Purnea District Central Co-Operative Bank Ltd.	71.42
123	Bihar	The Rohika Central Co-Operative Bank Ltd., Madhubani	214.92
124	Bihar	The Samastipur District Central Co-Operative Bank Ltd.	82.32

125	Bihar	The Sitamarhi Central Co-Operative Bank Ltd.	58.84
126	Bihar	The Siwan Central Co-Operative Bank Ltd., Siwan	34.80
127	Bihar	The Vaishali District Central Co-Operative Bank Ltd.	63.58
128	Jharkhand	The Dhanbad Central Co-Operative Bank Ltd.	12.54
129	Odisha	Cuttack Central Co-Operative Bank Ltd.	168.67
130	Odisha	Keonjhar Central Co-Operative Bank Ltd.	90.28
131	Odisha	Nayagarh District Central Co-Operative Bank Ltd.	172.25
132	Odisha	The Angul United Central Co-Operative Bank Ltd.	91.29
133	Odisha	The Aska Central Co-Operative Bank Ltd.	195.58
134	Odisha	The Balasore Bhadrak Central Co-Operative Bank Ltd.	97.00
135	Odisha	The Banki Central Co-Operative Bank Ltd.	127.97
136	Odisha	The Berhampore Co-Operative Central .Bank Ltd.	131.38
137	Odisha	The Bhawanipatna Central Co-Operative Bank Ltd.	188.78
138	Odisha	The Bolangir District Central Co-Operative Bank Ltd.	221.25
139	Odisha	The Boudh Co-Operative Central Bank Ltd.	204.27

140	Odisha	The Khurda Central Co-Operative Bank Ltd.	147.26
141	Odisha	The Koraput Central Co-Operative Bank Ltd.	154.93
142	Odisha	The Mayurbhanj District Central Co-Operative Bank Ltd.	159.55
143	Odisha	The Sambalpur Dist.Co-Operative Central Bank Ltd.	126.20
144	Odisha	The Sundargarh District Central Co-Operative Bank Ltd.	123.22
145	Odisha	The United Puri-Nimapara Central Cooperative Bank Ltd.	201.75
146	West Bengal	Balageria Central Co-Operative Bank Ltd.	41.49
147	West Bengal	Bankura Dist Central Co-Operative Bank Ltd.	51.03
148	West Bengal	Birbhum District Central Co-Operative Bank Ltd.	62.26
149	West Bengal	Darjeeling District Central Co-Operative Bank Ltd.	66.87
150	West Bengal	Hooghly District Central Co-Operative Bank Ltd.	68.17
151	West Bengal	Howrah District Central Co-Operative Bank Ltd	12.86
152	West Bengal	Malda District Central Co-Operative Bank Ltd.	55.68
153	West Bengal	Murshidabad District Central Co-Operative Bank Ltd	51.62
154	West Bengal	Nadia District Central Co-Operative Bank Ltd.	51.01

155	West Bengal	Purulia Central Cooperative Bank Limited	66.66
156	West Bengal	Raiganj Central Co-Operative Bank Ltd.	70.99
157	West Bengal	Tamluk Ghatal Central Co-Operative Bank Ltd.	49.12
158	West Bengal	The Burdwan District Central Co-Operative Bank Ltd	43.29
159	West Bengal	The Dakshin Dinajpur District Central Co-Operative Bank Ltd.	78.43
160	West Bengal	The Jalpaiguri Central Co-Operative Bank Ltd.	105.58
161	West Bengal	The Mugberia Central Co-Operative Bank Ltd.	61.75
162	West Bengal	Vidyasagar Central Co-Operative Bank Ltd.	42.93
163	Haryana	The Ambala Central Co-Operative Bank Ltd.	176.73
164	Haryana	The Bhiwani Central Co-Operative Bank Ltd.	83.39
165	Haryana	The Faridabad Central Co-Operative Bank Ltd.	188.81
166	Haryana	The Fatehabad Central Co-Operative Bank Ltd.	155.18
167	Haryana	The Gurgaon Central Co-Operative Bank Ltd.	85.37
168	Haryana	The Hissar Central Co-Operative Bank Ltd.	128.28
169	Haryana	The Jhajjar Central Co-Operative Bank Ltd.	112.44

170	Haryana	The Jind Central Co-Operative Bank Ltd.	119.07
171	Haryana	The Kaithal Central Co-Operative Bank Ltd.	173.64
172	Haryana	The Karnal Central Co-Operative Bank Ltd.	149.72
173	Haryana	The Kurukshetra Central Co-Operative Bank Ltd.	171.69
174	Haryana	The Mahendragarh Central Co-Operative Bank Ltd.	154.87
175	Haryana	The Panchakula Cental Co-Operative Bank Ltd.	108.15
176	Haryana	The Panipat Central Co-Operative Bank Ltd.	160.66
177	Haryana	The Rewari Central Co-Operative Bank Ltd.	82.17
178	Haryana	The Rohtak Central Co-Operative Bank Ltd.	73.54
179	Haryana	The Sirsa Central Co-Operative Bank Ltd.	144.69
180	Haryana	The Sonapat Central Co-Operative Bank Ltd.	105.36
181	Haryana	The Yamunanagar Central Co-Operative Bank Ltd.	127.97
182	Himachal Pradesh	Jogindra Central Co-Operative Bank Ltd.	48.53
183	Himachal Pradesh	The Kangra Central Co-Operative Bank Ltd.	30.32
184	Jammu and Kashmir	Baramulla Central Co-Operative Bank Ltd.	59.85

185	Jammu and Kashmir	The Anantnag Central Co-Operative Bank Ltd.	54.34
186	Jammu and Kashmir	The Jammu Central Co-Operative Bank Ltd.	22.25
187	Punjab	The Amritsar Central Co-Operative Bank Ltd., Amritsar	63.49
188	Punjab	The Bhatinda Central Co-Operative Bank Ltd., Bhatinda	104.45
189	Punjab	The Faridkot Central Co-Operative Bank Ltd., Faridkot	97.95
190	Punjab	The Fatehgarh Sahib Central Co-Operative Bank Ltd., Sirhind	59.35
191	Punjab	The Fazilka Central Co-Operative Bank Ltd., Fazilka	104.76
192	Punjab	The Ferozepur Central Co-Operative Bank Ltd., Ferozepur	179.22
193	Punjab	The Gurdaspur Central Co-Operative Bank Ltd., Gurdaspur	57.70
194	Punjab	The Hoshiarpur Central Co-Operative Bank Ltd., Hoshiarpur	24.39
195	Punjab	The Jalandhar Central Co-Operative Bank Ltd., Jalandhar	21.52
196	Punjab	The Kapurthala Central Co-Operative Bank Ltd., Kapurthala	21.05
197	Punjab	The Ludhiana Central Co-Operative Bank Ltd., Ludhiana	54.71
198	Punjab	The Mansa Central Co-Operative Bank Ltd., Mansa	99.42
199	Punjab	The Moga Central Co-Operative Bank Ltd., Moga	46.01

200	Punjab	The Muktsar Central Co-Operative Bank Ltd., Muktsar	175.60
201	Punjab	The Nawanshahr Central Co-Operative Bank Ltd., Nawanshahr	12.59
202	Punjab	The Patiala Central Co-Operative Bank Ltd., Patiala	109.42
203	Punjab	The Ropar Central Co-Operative Bank Ltd., Ropar	35.34
204	Punjab	The Sangrur Central Co-Operative Bank Ltd., Sangrur	93.16
205	Punjab	The Sas Nagar Central Co-Op. Bank Ltd., Sas Nagar	42.82
206	Punjab	The Tarn Taran Central Co-Operative Bank Ltd., Tarn Taran	96.82
207	Rajasthan	Ajmer Central Co-Operative Bank Ltd.	126.53
208	Rajasthan	Baran Kendriya Sahakari Bank Ltd.	124.35
209	Rajasthan	Chittorgarh Kendriya Sahakari Bank Ltd.	121.28
210	Rajasthan	Dausa Kendriya Sahakari Bank Ltd.	168.60
211	Rajasthan	Hanumangarh Kendriya Sahakari Bank Ltd.	135.65
212	Rajasthan	Jhunjhunu Kendriya Sahakari Bank Ltd.	119.64
213	Rajasthan	Sawai Madhopur Kendriya Sahakari Bank Ltd.	113.96
214	Rajasthan	The Central Co-Operative Bank Ltd, Bhilwara	133.54

215	Rajasthan	The Alwar Central Co-Operative Bank Ltd.	115.85
216	Rajasthan	The Banswara Central Co-Operative Bank Ltd.	107.78
217	Rajasthan	The Barmer Central Co-Operative Bank Ltd.	90.68
218	Rajasthan	The Bharatpur Central Co-Operative Bank Ltd.	161.48
219	Rajasthan	The Bundi District Central Co-Operative Bank Ltd.	124.72
220	Rajasthan	The Central Co-Operative Bank Ltd., Bikaner	252.24
221	Rajasthan	The Central Co-Operative Bank Ltd., Tonk	159.47
222	Rajasthan	The Churu Central Co-Operative Bank Ltd.	126.38
223	Rajasthan	The Dungarpur Central Co-Operative Bank Ltd.	87.11
224	Rajasthan	The Ganganagar Kendriya Sahakari Bank Ltd.	153.22
225	Rajasthan	The Jaipur Central Co-Operative Bank Ltd.	96.00
226	Rajasthan	The Jaisalmer Central Co-Operative Bank Ltd.	215.33
227	Rajasthan	The Jalore Central Co-Operative Bank Ltd.	139.92
228	Rajasthan	The Jhalawar Kendriya Sahakari Bank Ltd.	122.40
229	Rajasthan	The Jodhpur Central Co-Operative Bank Ltd.	112.45

230	Rajasthan	The Kota Central Co-Operative Bank Ltd.	87.83
231	Rajasthan	The Nagaur Central Co-Operative Bank Ltd.	136.38
232	Rajasthan	The Pali District Central Co-Operative Bank Ltd	104.31
233	Rajasthan	The Sikar Kendriya Sahakari Bank Ltd.	93.99
234	Rajasthan	The Sirohi Central Co-Operative Bank Ltd.	55.63
235	Rajasthan	The Udaipur Central Co-Operative Bank Ltd.	96.38
236	Andhra Pradesh	The Anantpur District Co Operative Central Bank Ltd.	257.34
237	Andhra Pradesh	The Chittoor District Co-Operative Central Bank Ltd.	238.20
238	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Eluru	209.63
239	Andhra Pradesh	The District Cooperative Central Bank Ltd., Kakinada	277.25
240	Andhra Pradesh	The District Cooperative Central Bank Ltd., Kurnool	416.74
241	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Srikakulam	420.12
242	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Visakhapatnam	142.05
243	Andhra Pradesh	The District Co-Operative Central Bank Ltd., Vizianagaram	561.75
244	Andhra Pradesh	The Guntur District Co-Operative Central Bank	339.23

245	Andhra Pradesh	The Kadapa District Co Operative Central Bank Ltd.	527.44
246	Andhra Pradesh	The Krishna District Co-Operative Central Bank Ltd.	249.38
247	Andhra Pradesh	The Nellore District Co-Operative Central Bank Ltd.	378.74
248	Andhra Pradesh	The Prakasam District Co-Operative Central Bank Ltd.	293.65
249	Karnataka	Bagalkot District Central Co-Operative Bank Ltd.	112.23
250	Karnataka	Mandya District Co-Operative Central Bank Ltd.	98.61
251	Karnataka	The Belagavi District Central Co-Operative Bank Ltd.	117.51
252	Karnataka	The Bellary District Co-Operative Central Bank Ltd.	118.25
253	Karnataka	The Bengaluru District Central Co-Operative Bank Ltd	160.38
254	Karnataka	The Chikmagalur District Co-Operative Central Bank Ltd.	110.10
255	Karnataka	The Chitradurga District Co-Operative Central Bank Ltd.	175.74
256	Karnataka	The Davanagere District Central Co-Operative Bank Ltd.	243.99
257	Karnataka	The District Co-Operative Central Bank Ltd., Bidar	129.92
258	Karnataka	The Kalaburagi And Yadgir Ditriect Co-Operative Central Bank Ltd.	312.48
259	Karnataka	The Hassan District Co-Operative Central Bank Ltd.	137.00

260	Karnataka	The Kanara District Central Co- Operative Bank Ltd.	97.28
261	Karnataka	The Karnataka Central Co-Operative Bank Ltd.,(Dharwad)	128.11
262	Karnataka	The Kodagu District Co-Operative Central Bank Ltd.	89.87
263	Karnataka	The Kolar And Chickaballapur District Co Operative Central Bank Ltd.	388.97
264	Karnataka	The Mysore And Chamarajnagar District Cooperative Central Bank Ltd.	196.76
265	Karnataka	The Raichur District Central Co-Operative Bank Ltd.	88.82
266	Karnataka	The Shimoga District Co-Operative Central Bank Ltd.	121.61
267	Karnataka	The South Canara District Central Co-Operative Bank Ltd.	117.17
268	Karnataka	The Tumkur District Central Co-Operative Bank Ltd.	114.88
269	Karnataka	The Vijayapura District Central Co-Operative Bank Ltd.	92.65
270	Kerala	The Malappuram District Co-Operative Bank Ltd.	60.54
271	Tamil Nadu	Chennai Central Co-Operative Bank Ltd.	93.58
272	Tamil Nadu	Dindigul Central Co-Operative Bank Ltd.	170.56
273	Tamil Nadu	The Coimbatore District Central Co-Operative Bank Ltd.	115.80
274	Tamil Nadu	The Cuddalore District Central Co-Operative Bank Ltd.	120.78

275	Tamil Nadu	The Dharmapuri District Central Co-Operative Bank Ltd.	147.26
276	Tamil Nadu	The Erode District Central Co-Operative Bank Ltd.	102.69
277	Tamil Nadu	The Kancheepuram Central Co-Op.Bank Ltd.	126.28
278	Tamil Nadu	The Kanyakumari District Central Co-Operative Bank Ltd.	117.91
279	Tamil Nadu	The Kumbakonam Central Co-Op Bank Ltd.	205.81
280	Tamil Nadu	The Madurai District Central Co-Operative Bank Ltd.	149.35
281	Tamil Nadu	The Nilgiris District Central Co-Operative Bank Ltd.	143.79
282	Tamil Nadu	The Pudukottai District Central Co-Operative Bank Ltd.	137.29
283	Tamil Nadu	The Ramanathapuram District Central Co-Operative Bank Ltd.	167.32
284	Tamil Nadu	The Salem District Central Co-Operative Bank Ltd.	126.01
285	Tamil Nadu	The Sivgangai District Central Co-Operative Bank Ltd.	196.98
286	Tamil Nadu	The Thanjavur Central Co-Operative Bank Ltd.	196.68
287	Tamil Nadu	The Tiruchirapalli District Central Co-Operative Bank Ltd.	163.53
288	Tamil Nadu	The Tirunelveli District Central Co-Operative Bank Ltd.	154.47
289	Tamil Nadu	The Tiruvannamalai District Central Co-Operative Bank Ltd.	150.83

290	Tamil Nadu	The Vellore District Central Cooperative Bank Ltd.	127.07
291	Tamil Nadu	The Villupuram District Central Co-Operative Bank Ltd.	156.75
292	Tamil Nadu	The Virudhunagar District Central Co-Operative Bank Ltd.	120.39
293	Tamil Nadu	Thoothukudi District Central Co-Operative Bank Ltd.	153.45
294	Telangana	The Adilabad District Co Operative Central Bank Ltd.	273.06
295	Telangana	The District Co-Operative Central Bank Ltd., Khammam	171.80
296	Telangana	The District Co-Operative Central Bank Ltd., Medak	252.31
297	Telangana	The District Co-Operative Central Bank Ltd., Warangal	283.62
298	Telangana	The Hyderabad District Co-Operative Central Bank Ltd.	210.41
299	Telangana	The Karimnagar District Co-Operative Central Bank Ltd.	151.28
300	Telangana	The Mahbubnagar District Co-Operative Central Bank Ltd.	264.90
301	Telangana	The Nalgonda District Co-Operative Central Bank Ltd.	271.11
302	Telangana	The Nizamabad District Co-Operative Central Bank Ltd.	156.49
303	Gujarat	Banaskantha District Central Co-Operative Bank	79.09
304	Gujarat	Bhavnagar District Co-Operative Bank Ltd	90.79

305	Gujarat	Mehsana District Central Co-Operative Bank	80.63
306	Gujarat	Panchmahals District Co-Operative Bank Ltd.	89.84
307	Gujarat	Rajkot District Co-Operative Bank Ltd.	77.62
308	Gujarat	Sabarkantha District Central Co-Operative Bank	61.74
309	Gujarat	Surat District Co-Operative Bank Ltd.	44.50
310	Gujarat	The Ahmedabad District Co-Operative Bank Ltd.	66.54
311	Gujarat	The Amreli Jill Madhyastha Sahakari Bank Ltd.	111.89
312	Gujarat	The Baroda Central Co-Operative Bank Ltd.	50.45
313	Gujarat	The Bharuch District Central Co-Operative Bank Ltd.	51.12
314	Gujarat	The Jamnagar District Co-Operative Bank Ltd.	87.31
315	Gujarat	The Junagadh Jill Sahakari Bank Ltd.	94.24
316	Gujarat	The Kachchh District Central Co-Operative Bank	64.90
317	Gujarat	The Kaira District Central Co-Operative Bank Ltd.	54.47
318	Gujarat	The Kodinar Taluka Co-Operative Banking Union Ltd.	92.12
319	Gujarat	The Surendranagar District Co-Operative Bank Ltd.	134.88

320	Gujarat	Valsad District Central Co-Operative Bank Ltd	63.85
321	Maharashtra	Akola District Central Co-Operative Bank Ltd.	44.29
322	Maharashtra	Amrawati District Central Co-Operative Bank Ltd.	74.92
323	Maharashtra	Aurangabad District Central Co-Operative Bank Ltd.	70.03
324	Maharashtra	Beed District Central Co-Operative Bank Ltd.	244.03
325	Maharashtra	Bhandara District Central Co-Operative Bank Ltd.	49.68
326	Maharashtra	Buldhana District Central Co-Operative Bank Ltd.	136.78
327	Maharashtra	Chandrapur District Central Co-Operative Bank Ltd.	59.64
328	Maharashtra	Dhule and Nandurbar District Central Co-Operativebank Ltd.	84.86
329	Maharashtra	Gadchiroli District Central Co-Operative Bank Ltd.	31.81
330	Maharashtra	Jalna District Central Co-Operative Bank Ltd.	87.81
331	Maharashtra	Kolhapur District Central Co-Operative Bank Ltd.	90.13
332	Maharashtra	Latur District Central Co-Operative Bank Ltd.	109.74
333	Maharashtra	Nagpur District Central Co-Operative Bank Ltd.	84.75
334	Maharashtra	Nasik District Central Co-Operative Bank Ltd.	95.26

335	Maharashtra	Osmanabad District Central Co-Operative Bank Ltd.	177.55
336	Maharashtra	Parbhani District Central Co-Operative Bank Ltd.	106.09
337	Maharashtra	Pune District Central Co-Operative Bank Ltd.	91.19
338	Maharashtra	Raigad District Central Co-Operative Bank Ltd.	86.56
339	Maharashtra	Ratnagiri District Central Co-Operative Bank Ltd.	76.97
340	Maharashtra	Sangli District Central Co-Operative Bank Ltd.	94.72
341	Maharashtra	Sindhudurg District Central Co-Operative Bank Ltd.	91.12
342	Maharashtra	Solapur District Central Co-Operative Bank Ltd.	93.14
343	Maharashtra	The Ahmednagar District Central Co-Operative Bank Ltd.	85.35
344	Maharashtra	The Gondia District Central Co-Operative Bank Ltd.	80.65
345	Maharashtra	The Jalgaon District Central Co-Operative Bank Ltd.	57.64
346	Maharashtra	The Mumbai District Central Co-Operative Bank Ltd.	75.00
347	Maharashtra	The Nanded District Central Co-Operative Bank Ltd.	126.65
348	Maharashtra	The Satara District Central Co-Operative Bank Ltd.	72.26
349	Maharashtra	The Thane District Central Co-Operative Bank Ltd.	46.04

350	Maharashtra	Wardha District Central Co-Operative Bank Ltd.	81.71
351	Maharashtra	Yavatmal District Central Co-Operative Bank Ltd.	109.07
<i>Source: OSS Returns Submitted by DCCBs in Ensure Portal of NABARD</i> <i>For Banks which have not yet submitted data as on 31 December 2024, the data for the latest available period of 2024 has been reported above.</i>			

STATEMENT-V

Data on credit-deposit ratio of Urban Cooperative banks (UCBs) (as on September 30, 2024)

S. No	Name Of Ucbs	CD Ratio (%)	Regional Office
1.	Ahmedabad Mercantile Co-Op.Bank Ltd.	57.1	Ahmedabad
2.	Akhand Anand Co-Op.Bank Ltd. Surat	74.0	Ahmedabad
3.	Alavi Co-Op.Bank Ltd.	64.3	Ahmedabad
4.	Amarnath Co-Operative Bank Limited	36.3	Ahmedabad
5.	Amod Nagrik Co-Op.Bank Ltd.	48.1	Ahmedabad
6.	Amreli Nagrik Sahakari Bank Ltd.	55.7	Ahmedabad
7.	Anand Mercantile Co-Op.Bank Ltd.	61.1	Ahmedabad
8.	Apni Sahakari Bank Ltd	71.3	Ahmedabad
9.	Babra Nagrik Sahakari Bank Ltd.	58.8	Ahmedabad
10.	Balasinor Nagrik Sahakari Bank Ltd.	43.6	Ahmedabad
11.	Banaskantha Mercantile Co-Op.Bank Ltd	69.0	Ahmedabad
12.	Bardoli Nagrik Sahakari Bank Ltd.	69.9	Ahmedabad
13.	Baroda City Co-Op.Bank Ltd.	53.3	Ahmedabad
14.	Bavla Nagrik Sahakari Bank Ltd.	57.3	Ahmedabad
15.	Bechraji Nagrik Sahakari Bank Ltd.	58.2	Ahmedabad
16.	Bhabhar Vibhag Nagrik Sahakari Bank Ltd.	33.7	Ahmedabad

17.	Bhadran People's Co-Op.Bank Ltd.	44.1	Ahmedabad
18.	Bhagyodoya Co-Op.Bank Ltd	48.1	Ahmedabad
19.	Bhavnagar Mahila Nagrik Sahakari Bank Ltd.	35.6	Ahmedabad
20.	Bhuj Commercial Co-Op.Bank Ltd	39.9	Ahmedabad
21.	Bhuj Mercantile Co-Op Bank Ltd	79.0	Ahmedabad
22.	Bodeli Urban Co-Op.Bank Ltd.	69.8	Ahmedabad
23.	Chanasma Commercial Co-Op.Bank Ltd	55.6	Ahmedabad
24.	Chanasma Nagrik Sahakari Bank Ltd.	62.0	Ahmedabad
25.	Chhapi Nagrik Sahakari Bank Ltd	77.6	Ahmedabad
26.	Citizens Co-Op.Bank Ltd.(Rajkot)	61.1	Ahmedabad
27.	Colour Merchants,Co-Op.Bank Ltd	193.8	Ahmedabad
28.	Commercial Co.Op.Bank Ltd.	43.9	Ahmedabad
29.	Co-Op.Bank Of Rajkot Ltd.	65.9	Ahmedabad
30.	Dahod Mercantile Co-Op.Bank Ltd	66.2	Ahmedabad
31.	Dhanera Mercantile Co-Op.Bk.Ltd.Dhanera	66.5	Ahmedabad
32.	Dharmaj Peoples'co-Op.Bank Ltd.	32.2	Ahmedabad
33.	Dhinoj Nagarik Sahakari Bank Ltd	54.6	Ahmedabad
34.	Dhrangadhra Peoples'co-Op.Bank Ltd	58.2	Ahmedabad
35.	Gandevi Peoples Co-Op Bank Ltd.	68.5	Ahmedabad
36.	Gandhidham Mercantile Coop Bank Ltd	67.3	Ahmedabad
37.	Gandhinagar Nagrik Co-Op Bank Ltd.	52.3	Ahmedabad
38.	Ghoghamba Vibhag Nagrik Sah.Bank Ltd.	85.6	Ahmedabad
39.	Godhra City Co-Op.Bank Ltd.	47.9	Ahmedabad
40.	Gondal Nagrik Sahakari Bank Ltd.	61.5	Ahmedabad
41.	Gozaria Nagarik Sahakari Bank Ltd	68.7	Ahmedabad
42.	Gujarat Ambuja Co-Op.Bank Ltd.Ahmedabad	49.7	Ahmedabad
43.	Gujarat Mercantile Co-Op.Bk Lt.Ahmedabad	83.1	Ahmedabad
44.	Halol Mercantile Co-Op Bank Ltd.	65.8	Ahmedabad
45.	Halol Urban Co-Op Bank Ltd.	68.6	Ahmedabad

46.	Hansot Nagrik Sahakari Bank Ltd.	32.1	Ahmedabad
47.	Himatnagar Nagrik Sahakari Bank Ltd.	62.1	Ahmedabad
48.	Idar Nagrik Sahakari Bank Ltd.	52.9	Ahmedabad
49.	Jambusar Peoples'co-Op.Bank Ltd.	70.2	Ahmedabad
50.	Jamnagar Mahila Sahakari Bank Ltd	66.5	Ahmedabad
51.	Jamnagar Peoples Co-Op.Bank Ltd.	60.5	Ahmedabad
52.	Janata Co-Op.Bank Ltd.(Godhra)	71.8	Ahmedabad
53.	Jhalod Urban Co-Op Bank Ltd.	53.5	Ahmedabad
54.	Jivan Comm.Co-Op.Bank Ltd.	46.0	Ahmedabad
55.	Junagadh Comm.Co-Op.Bank Ltd.	60.9	Ahmedabad
56.	Kalol Nagrik Sahakari Bank Ltd.	67.6	Ahmedabad
57.	Kalol Urban Co-Operative Bank Ltd.	27.0	Ahmedabad
58.	Kalyan Co-Op Bank Ltd.	71.3	Ahmedabad
59.	Kankaria Maninagar Nagrik Sah.Bank Ltd.	70.0	Ahmedabad
60.	Kapadwanj Peoples' Co-Op.Bank Ltd.	50.7	Ahmedabad
61.	Karjan Nagrik Sahakari Bank Ltd.	57.8	Ahmedabad
62.	Khambhat Nagrik Sahakari Bank Ltd.	26.6	Ahmedabad
63.	Kheda Peoples' Co-Op.Bank Ltd.	42.2	Ahmedabad
64.	Kheralu Nagrik Sahakari Bank Ltd.	66.4	Ahmedabad
65.	Kosamba Mercantile Co-Op.Bank Ltd	41.4	Ahmedabad
66.	Kukarwada Nagrik Sahakari Bank Ltd.	66.7	Ahmedabad
67.	Lakhvad Nagrik Sahakari Bank Ltd	76.4	Ahmedabad
68.	Lalbaug Co-Operative Bank Limited	32.5	Ahmedabad
69.	Limbasi Urban Co-Op.Bank Ltd.	50.7	Ahmedabad
70.	Limdi Urban Co-Op.Bank Ltd.	51.2	Ahmedabad
71.	Lunawada Nagrik Sahakari Bank Ltd.	53.4	Ahmedabad
72.	Lunawada People's Co-Op.Bank Ltd.	43.9	Ahmedabad
73.	M.S. Co-Operative Bank Ltd. Vadodara	58.8	Ahmedabad
74.	Mahila Co-Op.Nagarik Bank Ltd.Bharuch	44.9	Ahmedabad
75.	Mahila Sahakari Bank Ltd.Vadodara	67.7	Ahmedabad

76.	Mahudha Nagrik Sah.Bank Ltd.	64.3	Ahmedabad
77.	Makarpura Indl.Estate.Co-Op.Bank Ltd.	45.1	Ahmedabad
78.	Mandal Nagrik Sahakari Bank Ltd.	53.7	Ahmedabad
79.	Maninagar Co-Op.Bank Ltd.	56.0	Ahmedabad
80.	Mansa Nagrik Sahakari Bank Ltd.	52.0	Ahmedabad
81.	Marketyard Comm.Co-Op.Bank Ltd.	69.0	Ahmedabad
82.	Meghraj Nagrik Sahakari Bank Ltd.	47.9	Ahmedabad
83.	Mehmadabad Urban People's Co-Op.Bank Ltd	57.8	Ahmedabad
84.	Mehsana J.P.Karmachari Co-Op.Bank Ltd.	75.4	Ahmedabad
85.	Mehsana Urban Co-Operative Bank Ltd.	68.3	Ahmedabad
86.	Modasa Nagrik Sahakari Bank Ltd.	52.0	Ahmedabad
87.	Naroda Nagrik Co-Op.Bank Ltd.	51.0	Ahmedabad
88.	Navnirman Co-Op.Bank Ltd.	74.1	Ahmedabad
89.	Navsarjan Industrial Co-Operative Bank Limited	65.0	Ahmedabad
90.	Nawanagar Co-Op.Bank Ltd.	47.0	Ahmedabad
91.	Nidhi Co-Op.Bank Ltd. Ahmedabad	66.6	Ahmedabad
92.	Nutan Nagrik Sah.Bank Ltd.(Ahmedabad)	65.9	Ahmedabad
93.	Ode Urban Co-Op.Bank Ltd.	15.8	Ahmedabad
94.	Padra Nagar Nagrik Sahakari Bank Ltd.	40.7	Ahmedabad
95.	Panchsheel Mercantile Co-Op.Bank Ltd.	58.9	Ahmedabad
96.	Patan Nagrik Sahakari Bank Ltd.	59.4	Ahmedabad
97.	Patdi Nagrik Sahakari Bank Ltd.	64.2	Ahmedabad
98.	People's Co-Op.Bank Ltd.Dholka	49.2	Ahmedabad
99.	Pij People's Co-Op.Bank Ltd.	29.2	Ahmedabad
100.	Porbandar Comm.Co-Op.Bank Ltd.	39.1	Ahmedabad
101.	Porbandar Vibhagiya N.Sah.Bank Ltd.	78.8	Ahmedabad
102.	Pragati Co-Op.Bank Ltd,Thara	48.3	Ahmedabad
103.	Pragati Sahakari Bank Ltd.(Baroda)	53.4	Ahmedabad
104.	Prime Cooperative Bank Ltd	72.7	Ahmedabad

105.	Progressive Mercantile Co-Op.Bank Ltd.	66.1	Ahmedabad
106.	Rajkot Comm Co-Op.Bank Ltd.	70.5	Ahmedabad
107.	Rajkot Nagrik Sahakari Bank Ltd.	63.4	Ahmedabad
108.	Rajkot Peoples Co-Operative Bank Ltd.	67.4	Ahmedabad
109.	Rajpipla Nagrik Sahakari Bank Ltd.	56.5	Ahmedabad
110.	Rajula Nagrik Sahakari Bank Ltd.	56.8	Ahmedabad
111.	Rander People's Co-Op.Bank Ltd.	64.0	Ahmedabad
112.	Randheja Comm.Co-Op.Bank Ltd.	60.3	Ahmedabad
113.	Ranuj Nagrik Sahakari Bank Ltd.	68.3	Ahmedabad
114.	Sankheda Nagrik Sahakari Bank Ltd.	61.5	Ahmedabad
115.	Santrampur Urban Co-Op.Bank Ltd.	64.0	Ahmedabad
116.	Sarangpur Co-Op.Bank Ltd.	63.5	Ahmedabad
117.	Saraspur Nagrik Co-Op.Bank Ltd.	63.4	Ahmedabad
118.	Sardar Vallabhbai Sah.Bk.Ltd.Ahmedabad	67.6	Ahmedabad
119.	Sardarganj Mercantile Co-Op.Bk.Ltd.Anand	68.2	Ahmedabad
120.	Sardarganj Mercantile Co-Op.Bk.Ltd.Patan	68.7	Ahmedabad
121.	Sarsa People's Co-Op.Bank Ltd.	47.0	Ahmedabad
122.	Sarvodaya Comm.Co-Op.Bank Ltd.(Mehsana)	67.0	Ahmedabad
123.	Sarvodaya Nagrik Sah.Bank Ltd.Himatnagar	67.9	Ahmedabad
124.	Sarvodaya Sahakari Bank Ltd.(Surat)	70.9	Ahmedabad
125.	Sarvodaya Sahakari Bank Ltd.Modasa	53.1	Ahmedabad
126.	Sathamba People's Co-Op.Bank Ltd.	42.7	Ahmedabad
127.	Saurashtra Co-Op.Bank Ltd.(Ahmedabad)	52.5	Ahmedabad
128.	Savarkundla Nagrik Sahakari Bank Ltd.	59.1	Ahmedabad
129.	Sbpp Co-Operative Bank Ltd	69.3	Ahmedabad
130.	Sevalia Urban Co-Op.Bank Ltd.	54.0	Ahmedabad
131.	Shihori Nagarik Sahakari Bank Ltd.	58.1	Ahmedabad
132.	Shree Bharat Co-Op.Bank Ltd.	47.0	Ahmedabad
133.	Shree Bhavnagar Nagrik Sah.Bank Ltd.	60.3	Ahmedabad

134.	Shree Botad Mercantile Co-Op.Bank Ltd.	41.5	Ahmedabad
135.	Shree Co-Op.Bank Ltd.(Baroda)	58.2	Ahmedabad
136.	Shree Dhandhuka Janta Sah.Bank Ltd.	64.0	Ahmedabad
137.	Shree Dharati Co-Operative Bank Ltd	56.0	Ahmedabad
138.	Shree Kadi Nagrik Sahakari Bank Ltd.	70.7	Ahmedabad
139.	Shree Lodra Nagrik Sahakari Bank Ltd.	59.6	Ahmedabad
140.	Shree Mahuva Nagrik Sahakari Bank Ltd.	48.5	Ahmedabad
141.	Shree Morbi Nagarik Sahakari Bank Ltd., Morbi	15.7	Ahmedabad
142.	Shree Parswanath Co.Operative Bank Ltd.	85.3	Ahmedabad
143.	Shree Savli Nagrik Sahakari Bank Ltd.	45.2	Ahmedabad
144.	Shree Talaja Nagrik Sahakari Bank Ltd.	42.9	Ahmedabad
145.	Shree Vardhaman Sahakari Bank Ltd.Baroda	62.3	Ahmedabad
146.	Shree Virpur Urban Sah.Bank Ltd.	89.2	Ahmedabad
147.	Shri Bagasara Nagrik Sahakari Bank Ltd.	59.2	Ahmedabad
148.	Shri Baria Nagarik Sah.Bank Ltd.	53.8	Ahmedabad
149.	Shri Chhani Nagrik Sahakari Bank Ltd.	46.1	Ahmedabad
150.	Shri Janata Sahakari Bk.Ltd.Halol	69.1	Ahmedabad
151.	Shri Lakshmi Mahila Sahakari Bank Ltd.	31.2	Ahmedabad
152.	Shri Mahila Sewa Sah.Bank Ltd.Ahmedabad	60.7	Ahmedabad
153.	Shri Vinayak Sah.Bank Ltd.Ahmedabad	80.5	Ahmedabad
154.	Sihor Mercantile Co-Op.Bank Ltd.	65.1	Ahmedabad
155.	Sihor Nagrik Sahakari Bank Ltd.	63.0	Ahmedabad
156.	Sinor Nagrik Sahakari Bank Ltd	71.7	Ahmedabad
157.	Social Co-Op.Bank Ltd.(Ahmedabad)	69.1	Ahmedabad
158.	Sri Bhailalbhai Contractor Smarak Co.B.L	51.6	Ahmedabad
159.	Sulaimani Co-Operative Bank Ltd	45.1	Ahmedabad
160.	Surat National Co-Op.Bank Ltd.	70.9	Ahmedabad
161.	Surat People's Co-Op.Bank Ltd.	71.0	Ahmedabad
162.	Tarapur Co-Op.Urban Bank Ltd.	27.8	Ahmedabad

163.	Thasra People's Co-Op.Bank Ltd.	47.5	Ahmedabad
164.	The Adinath Co-Op.Bank Ltd. Surat	51.8	Ahmedabad
165.	The Associate Co-Op.Bank Ltd.Surat	66.2	Ahmedabad
166.	The Bapunagar Mahila Co-Op.Bk.Ltd.A'bad	78.5	Ahmedabad
167.	The Charda Nagarik Sahakari Bank Ltd	69.9	Ahmedabad
168.	The Commercial Co-Operative Bank Ltd. Jamnagar	62.4	Ahmedabad
169.	The Co-Operative Bank Of Mehasana Ltd.	67.4	Ahmedabad
170.	The Dahod Urban Co-Operative Bank Limited	52.9	Ahmedabad
171.	The Financial Co-Op.Bank Ltd. Surat	68.0	Ahmedabad
172.	The Gandhidham Co Operative Bank Ltd	51.9	Ahmedabad
173.	The Gandhinagar Urban Co.Bk Ltd.G'nagar	59.4	Ahmedabad
174.	The Godhra Urban Cooperative Bank Ltd	50.1	Ahmedabad
175.	The Gujarat Rajya Karmachari Co. Operative. Bank Ltd	131.9	Ahmedabad
176.	The Harij Nagrik Sahakari Bank Ltd.	39.0	Ahmedabad
177.	The Kalupur Comm.Co-Op.Bank Ltd.	71.3	Ahmedabad
178.	The Karnavati Co.Op.Bank Ltd.	64.4	Ahmedabad
179.	The Kodinar Nagrik Sahakari Bank Ltd.	77.8	Ahmedabad
180.	The Kutch Mercantile Co-Operative Bank Ltd. Rapar (Kutch)	101.2	Ahmedabad
181.	The Malpur Nagrik Sahakari Bank Ltd	70.8	Ahmedabad
182.	The Mandvi Mercantile Co-Operative Bank Ltd	22.7	Ahmedabad
183.	The Mandvi Nagrik Sahakari Bank Ltd.	53.5	Ahmedabad
184.	The Mehsana Nagrik Sahakari Bank Ltd.,Mehsana Gujarat	61.0	Ahmedabad
185.	The Nadiad People's Co-Operative Bank Ltd., Nadiad.	32.3	Ahmedabad

186.	The Surat Mercantile Co-Operative Bank Ltd. Surat,Gujarat	73.6	Ahmedabad
187.	The Sutex Co-Operative Bank Ltd. Surat	74.3	Ahmedabad
188.	The Talod Nagarik Sahakari Bank Ltd	52.8	Ahmedabad
189.	The Unava Nagrik Sahakari Bank Ltd	60.3	Ahmedabad
190.	The Waghodia Urban Co-Operative Bank Ltd.	48.9	Ahmedabad
191.	Ttc Co-Operative Bank Limited	74.2	Ahmedabad
192.	Uma Co-Op.Bank Ltd.(Baroda)	69.5	Ahmedabad
193.	Umreth Urban Co-Op.Bank Ltd.	46.5	Ahmedabad
194.	Una People's Co-Op.Bank Ltd.	53.1	Ahmedabad
195.	Union Co-Op.Bank Ltd.(Naroda)	52.4	Ahmedabad
196.	United Co-Op.Bank Ltd.(Ahmedabad)	66.9	Ahmedabad
197.	Unjha Nagrik Sahakari Bank Ltd.	73.7	Ahmedabad
198.	Uttarsanda People's Co-Op.Bank Ltd.	41.6	Ahmedabad
199.	Vadali Nagrik Sahakari Bank Ltd.	41.9	Ahmedabad
200.	Vadnagar Nagrik Sahakari Bank Ltd.	51.0	Ahmedabad
201.	Vallabh Vidyanagar Comm.Co-Op.Bank Ltd.	60.8	Ahmedabad
202.	Valsad Mahila Nagarik Sahkari Bank Ltd.	98.0	Ahmedabad
203.	Varachha Co-Operative Bank Ltd	66.2	Ahmedabad
204.	Vejalpur Nagrik Sahakari Bank Ltd.	49.1	Ahmedabad
205.	Vepar Udhhyog Vikas Sahakari Bank Ltd.	46.3	Ahmedabad
206.	Veraval Mercantile Co-Op.Bank Ltd.	63.7	Ahmedabad
207.	Veraval People's Co-Op.Bank Ltd.	56.4	Ahmedabad
208.	Vijapur Nagrik Sahakari Bank Ltd.	55.9	Ahmedabad
209.	Vijay Commercial Co-Op.Bank Ltd.	63.0	Ahmedabad
210.	Vijay Co-Op.Bank Ltd.(Ahmedabad)	65.8	Ahmedabad
211.	Viramgam Mercantile Co-Op.Bank Ltd.	70.4	Ahmedabad
212.	Aryapuram Co-Op.Urban Bank Ltd.	62.9	Andhra Pradesh
213.	Bapatla Co-Op.Urban Bank Ltd.	67.1	Andhra Pradesh
214.	Chittoor Co-Op.Town Bank Ltd.	646.9	Andhra Pradesh

215.	Cumbum Co-Op.Town Bank Ltd.	79.8	Andhra Pradesh
216.	Dharmavaram Co-Op.Town Bank Ltd.	78.6	Andhra Pradesh
217.	Durga Co-Op.Urban Bank Ltd.	76.2	Andhra Pradesh
218.	Eluri Co-Op.Urban Bank Ltd. Guntur	69.6	Andhra Pradesh
219.	Gandhi Co-Operative Urban Bank Ltd., Vijayawada	76.0	Andhra Pradesh
220.	Gooty Co-Operative Town Bank Ltd., Gooty(Anantapur District)	84.8	Andhra Pradesh
221.	Guntur Co-Op.Urban Bank Ltd.	64.1	Andhra Pradesh
222.	Guntur Women Co-Op.Urban Bank Ltd.	49.2	Andhra Pradesh
223.	Hindustan Shipyard Staff Co-Operative Bank Limited	69.6	Andhra Pradesh
224.	Kakinada Co-Op.Town Bank Ltd.	65.5	Andhra Pradesh
225.	Kanaka Mahalakshmi Co-Operative Urban Bank Ltd., Akkayyapalem, Visakhapatnam	69.7	Andhra Pradesh
226.	Koilkuntla Co-Op.Town Bank Ltd.	77.4	Andhra Pradesh
227.	Kovvur Co-Op.Urban Bank Ltd.	76.8	Andhra Pradesh
228.	Kuppam Co-Operative Town Bank Limited	43.5	Andhra Pradesh
229.	Life Insurance Corporation Employees' Co- Operative Bank Ltd. Machilipatnam	62.7	Andhra Pradesh
230.	Madanpalle Co-Operative Town Bank Ltd., Madanapalle	66.9	Andhra Pradesh
231.	Maharaja Co-Operative Urban Bank Ltd., Visakhapatnam	74.1	Andhra Pradesh
232.	Nellore Co-Op.Urban Bank Ltd.	68.4	Andhra Pradesh
233.	Priyadarshini Co-Operative Urban Bank Ltd., Adoni	67.9	Andhra Pradesh
234.	Proddatur Co-Operative Town Bank Ltd., Proddatur	80.3	Andhra Pradesh
235.	Repalle Co-Op.Bank Ltd.	76.1	Andhra Pradesh

236.	Shree Mahayogi Lakshamma Co.Bk.Ltd.Adoni	69.0	Andhra Pradesh
237.	Sree Co-Operative Urban Bank Ltd., Kakinada	72.3	Andhra Pradesh
238.	Sri Sharadamba Mahila Co.U.Bk.L.Vijaywad	69.2	Andhra Pradesh
239.	Srikalahasti Co-Op.Town Bank Ltd.	107.5	Andhra Pradesh
240.	Swarna Co.Op.Urban Bank Ltd.	72.2	Andhra Pradesh
241.	Tadpatri Co-Operative Town Bank Ltd., Tadpatri	28.6	Andhra Pradesh
242.	Tenali Co-Op.Urban Bank Ltd.	36.5	Andhra Pradesh
243.	The Gudivada Co-Operative Urban Bank Ltd. Gudivada, Krishna District , Andhra Pradesh	65.1	Andhra Pradesh
244.	The Amalapuram Co-Operative Town Bank Ltd., Amalapuram	78.7	Andhra Pradesh
245.	The Anantapuramu Co-Operative Urban Bank Ltd., Anantapuramu	79.5	Andhra Pradesh
246.	The Eluru Co-Operative Urban Bank Ltd.	73.4	Andhra Pradesh
247.	The Innespeta Co-Operative Urban Bank Ltd., Rajahmundry	66.2	Andhra Pradesh
248.	The Jampeta Co.Op.Urban Bank Ltd.	61.4	Andhra Pradesh
249.	The Mandapeta Co.Op.Town Bank Ltd.	82.6	Andhra Pradesh
250.	The Masulipatnam Co-Operative Urban Bank Ltd., Machilipatnam	74.1	Andhra Pradesh
251.	The Salur Co-Operative Urban Bank Ltd., Salur	72.4	Andhra Pradesh
252.	The Swasakthi Mercantile Co-Op Urban Bank Ltd.	38.9	Andhra Pradesh
253.	The Tirupati Co-Operative Bank Limited	80.0	Andhra Pradesh
254.	Vani Co-Operative Urban Bank Ltd., Tanuku, A.P.	58.5	Andhra Pradesh

255.	Visakhapatnam Co-Op.Bank Ltd.	78.8	Andhra Pradesh
256.	Yemmiganur Co-Op.Town Bank Ltd.	70.6	Andhra Pradesh
257.	A/C.Generals'off.Co-Op.Bank,Bangalore	61.2	Bengaluru
258.	Abhivridhhi Mahila Sah Bank Niyamita	64.5	Bengaluru
259.	Abhyudaya Mahila U.Co.Bk.Lt.Channapatna	49.5	Bengaluru
260.	Adarsha Pattana Sahakari Bank Niyamatha	49.1	Bengaluru
261.	Akkialur Urban Co-Op.Bank Ltd.	60.5	Bengaluru
262.	Alnavar Urban Co-Op.Bank Ltd.	74.8	Bengaluru
263.	Amanath Co-Op.Bank Ltd.,Bangalore	94.2	Bengaluru
264.	Ananda Cooperative Bank Ltd Bangalore	66.1	Bengaluru
265.	Ankola Urban Co-Op.Bank Ltd.	66.8	Bengaluru
266.	Aroodh Jyoti Pattana Sahakari Bk.Nymth	77.6	Bengaluru
267.	Arsikere Urban Co-Op.Credit Bank Ltd.	63.2	Bengaluru
268.	Aruna Sahakari Bank Nymt. Yelhanka	61.8	Bengaluru
269.	Arya Vaishya Co-Op.Bank Ltd.	84.1	Bengaluru
270.	Ashoknagar Co-Op.Bank Ltd.(Bangalore)	70.4	Bengaluru
271.	Azad Urban Co-Op.Bank Ltd.(Hubli)	62.2	Bengaluru
272.	B.K.Co-Op Bank Ltd Banglore	66.6	Bengaluru
273.	Bailhongal Merchants' Co-Op.Bank Ltd.	68.2	Bengaluru
274.	Bailhongal Urban Co-Op.Bank Ltd.	63.6	Bengaluru
275.	Bangalore City Co-Op.Bank Ltd.	64.2	Bengaluru
276.	Bapuji Co-Op.Bank Ltd.(Davangere)	57.7	Bengaluru
277.	Basaveshwar Sahakar Bk Nymth.Jamkhandi	58.5	Bengaluru
278.	Bedkihal Urban Co-Op.Credit Bank Ltd.	88.6	Bengaluru
279.	Belagavi Shree Basaveshwar Co-Operative Bank Ltd.	66.3	Bengaluru
280.	Belgaum Dist.Rev.Emp.Coop.Bank Belgaum	65.0	Bengaluru
281.	Belgaum Industrial Co-Operative Bank Limited, Belgaum	77.5	Bengaluru
282.	Belgaum Pioneer Urban Co-Op.Cr.Bank Ltd.	71.9	Bengaluru

283.	Bellad Bagewadi Urban Souharda Sahakari Bank Niyamit	67.8	Bengaluru
284.	Bellary Urban Co-Op.Bank Ltd. Bellary	68.1	Bengaluru
285.	Belur Urban Co-Operative Bank Ltd.	62.0	Bengaluru
286.	Bharat Co-Op.Bank Ltd.,Bangalore	54.5	Bengaluru
287.	Bharathiya Sahkara Bk.Nymt.Chamarajnagar	65.5	Bengaluru
288.	Bhatkal Urban Co-Op.Bank Ltd.	51.6	Bengaluru
289.	Bhavasara Kshatriya Co-Op.Cr.Bank Ltd.	69.5	Bengaluru
290.	Bijapur Sahakari Bank Nymt. Bijapur	65.7	Bengaluru
291.	Bilagi Pattan Sahakari Bank Nymt.Bilagi	70.7	Bengaluru
292.	Cardamom Merchants' Co-Op.Bank Ltd.	89.9	Bengaluru
293.	Chaitanya Mahila Co-Operative Bank Ltd	68.9	Bengaluru
294.	Chartered Sahakari Bank Nymt.Bangalore	44.6	Bengaluru
295.	Chikmangalur Pattana Sahakari Bank Nymth	73.3	Bengaluru
296.	Citizen Co-Op.Bank Ltd(Rajajinagar)	82.0	Bengaluru
297.	City Co-Op.Bank Ltd.(Hasan)	62.0	Bengaluru
298.	City Co-Op.Bank Ltd.(Mysore)	80.6	Bengaluru
299.	City Co-Op.Bank Ltd.(Shimoga)	60.8	Bengaluru
300.	City Co-Operative Bank Ltd.Davangere	54.6	Bengaluru
301.	Comptroller's Off.Coop.Bank Bangalore	50.4	Bengaluru
302.	Daivadnya Sahakari Bank Nymt.Shahapur	63.0	Bengaluru
303.	Dakshina Kannada Zilla Mahila Cb Nyt	67.0	Bengaluru
304.	Davangere Harihar Urban Co-Op.Bank Ltd.	81.7	Bengaluru
305.	Davangere Urban Co-Op.Bank Ltd.	68.5	Bengaluru
306.	Deepak Sahakari Bank Ltd.	42.6	Bengaluru
307.	Dhanashree Urban Co-Op.Bank Ltd.Athani	72.2	Bengaluru
308.	Dharwad Dist Govt Emp Coop Bank Dharwad	79.4	Bengaluru
309.	Gokak Urban Co-Op.Credit Bank Ltd.	58.6	Bengaluru
310.	Graduates' Co-Op.Bank Ltd	67.0	Bengaluru

311.	Grain Merchants' Co-Op.Bank Ltd	67.7	Bengaluru
312.	Guardian Souharda Sahakari Bank Nymt.	49.9	Bengaluru
313.	Guledgudd Laxmi Co-Op.Bank Ltd	65.8	Bengaluru
314.	Hadagali Urban Co-Op.Bank Ltd.Hadagali	71.8	Bengaluru
315.	Hanamasagar Urban Co.Op. Bank Ltd.	73.2	Bengaluru
316.	Hanumanthanagar Co-Op.Bank Ltd	55.8	Bengaluru
317.	Haveri Urban Co-Op.Bank Ltd	45.5	Bengaluru
318.	Hira Sugar Emp.C.C.Bank,Bankeshwar	88.2	Bengaluru
319.	Honavar Urban Co-Op.Bank Ltd	62.5	Bengaluru
320.	Hospet Co-Op.City Bank Ltd	62.2	Bengaluru
321.	Hotel Industrialists Co-Op.Bank Ltd	80.8	Bengaluru
322.	Hubli Urban Co-Op.Bank Ltd	55.5	Bengaluru
323.	Hukeri Urban Co-Op.Bank Ltd	61.8	Bengaluru
324.	Ilkal Co-Operative Bank Ltd.Ilkal	76.2	Bengaluru
325.	Jagadaguru Shri Revanasiddeshwar P.S.B.N	72.5	Bengaluru
326.	Jagruti Co-Operative Bank Ltd.Belgaum	91.8	Bengaluru
327.	Jamkhandi Urban Co-Op.Bank Ltd.	76.9	Bengaluru
328.	Janata Co.Operative Bank Ltd.Harugeri	61.2	Bengaluru
329.	Janatha Co-Op.Bank Ltd.(Banglore)	63.5	Bengaluru
330.	Janatha Seva Co-Op.Bank Ltd.(Bangalore)	56.8	Bengaluru
331.	Jijamata Mahila Sahakari Bank Lt.Belgaum	68.4	Bengaluru
332.	Kalghatgi Urban Co-Op.Bank Ltd	56.1	Bengaluru
333.	Kanaka Pattana Sahakar Bank Niyamitha	68.0	Bengaluru
334.	Karnataka Mahila Sahakara Bank Niyamitha	67.7	Bengaluru
335.	Karwar Urban Co-Operative Bank Limited, Karwar	81.6	Bengaluru
336.	Kaujalagi Urban Co-Op.Credit Bank Ltd	67.5	Bengaluru
337.	Kempegowda Pattana Sah.Bk.Nymt.Tumkur	75.6	Bengaluru
338.	Kittur Channamma Mahila S.Bk.Nt.Bagalkot	76.2	Bengaluru
339.	Kodagu Mahila Pattana Sah.Bk.Nt.Madikeri	69.9	Bengaluru

340.	Koteshwara Sah.Bank Nymt.,Bangalore	61.9	Bengaluru
341.	Krishna Pattan Sahakar Bank Niyamitha	98.0	Bengaluru
342.	Kumta Urban Co-Op.Bank Ltd	65.9	Bengaluru
343.	Kushtagi Pattana Sah.Bank Nymt.Kushtagi	69.8	Bengaluru
344.	Laxmi Urban Co-Op. Bank Ltd.Gajendragad	68.4	Bengaluru
345.	Lic Employees' Co-Operative Bank Ltd., Udupi	63.9	Bengaluru
346.	Lokapavani Mahila Sahakari Bk.Nyt.Mandya	39.1	Bengaluru
347.	Madikeri Town Co-Op.Bank Ltd.	60.4	Bengaluru
348.	Mahalakshmi Co-Op.Bank Ltd.(Udupi)	82.4	Bengaluru
349.	Mahalingpur Urban Co-Op.Bank Ltd	81.4	Bengaluru
350.	Mahaveer Co-Op. Bank Ltd.(Belgaum)	56.3	Bengaluru
351.	Mahila Co-Op.Bank Ltd.,Bangalore	62.2	Bengaluru
352.	Mallapur Urban Co-Op.Credit Bank Ltd	76.2	Bengaluru
353.	Malleswaram Co-Op.Bank Ltd	62.3	Bengaluru
354.	Mandya City Co-Op.Bank Ltd.	53.3	Bengaluru
355.	Mangalore Catholic Co-Op.Bank Ltd	74.6	Bengaluru
356.	Mangalore Co-Op.Town Bank Ltd	73.2	Bengaluru
357.	Manipal Co-Op.Bank Ltd.	291.7	Bengaluru
358.	Manjra Mahila Urb. Co.Op.Bank Ltd.	68.6	Bengaluru
359.	Manvi Pattana Souharda Sah. Bank Nymt.	68.9	Bengaluru
360.	Maratha Co-Operative Bank Ltd.,Belgaum	65.4	Bengaluru
361.	Merchants Liberal Coop Bk Gadag-Betgiri	65.9	Bengaluru
362.	Merchants' Urban Co-Op.Bank Ltd.(Gadag)	68.5	Bengaluru
363.	Merchants'co-Op.Bank Ltd.(Tiptur)	69.2	Bengaluru
364.	Mudgal Urban Co-Operative Bank Ltd	60.3	Bengaluru
365.	Mulgund Urban Co.Credit Bank Ltd	68.4	Bengaluru
366.	Muslim Co-Op.Bank Ltd.(Mysore)	59.6	Bengaluru
367.	Mysore Co-Op.Bank Ltd.	75.3	Bengaluru
368.	Mysore District Mahila Co-Op Bank Ltd	78.5	Bengaluru

369.	Mysore Merchants'co-Op.Bank Ltd.	76.3	Bengaluru
370.	Mysore Silk Cloth Merchants Co-Op.Bank	68.6	Bengaluru
371.	Narayanaguru Urban Co-Op.Bank Ltd.Udupi	72.9	Bengaluru
372.	National Co-Op.Bank Ltd.,Bangalore	75.0	Bengaluru
373.	Navanagara Urban Co-Operative Bank Ltd.	77.6	Bengaluru
374.	Nehrunagar Co-Op.Bank Ltd.	68.1	Bengaluru
375.	Nesargi Urban Co-Op.Credit Bank Ltd	54.9	Bengaluru
376.	Nyayamitra Sahakari Bank Nymt.Bangalore	77.2	Bengaluru
377.	Pachhapur Urban Co-Operative Bank Ltd	69.8	Bengaluru
378.	Pragathi Co-Op.Bank Ltd.,Bangalore	79.9	Bengaluru
379.	Priyadarshini Mahila U.Sah.Bk.Nym.Haveri	79.7	Bengaluru
380.	Puttur Co-Op.Town Bank Ltd	66.8	Bengaluru
381.	Raddi Co-Op.Credit Bank Ltd.(Dharwar)	62.7	Bengaluru
382.	Rajajinagar Co-Op.Bank Ltd.	57.3	Bengaluru
383.	Ramnagaram Urban Co-Operative Bank Ltd	60.4	Bengaluru
384.	Ranebennur Shri B.Urban Co-Op.Bank.Ltd	87.6	Bengaluru
385.	Rani Channamma Mahila Sahakari Bank Niyamit,Belagavi.	59.6	Bengaluru
386.	Rb.Employees'co-Op.Bank Ltd.Bangalore	43.4	Bengaluru
387.	Ron Tal.Primary Teachers'co-Op.Cr.Bk.Ron	169.9	Bengaluru
388.	S.Kanara Gov.Officer'scoop.Bk.Mangalore	76.2	Bengaluru
389.	S.S.K.Co-Op.Bank Ltd.(Hubli)	72.4	Bengaluru
390.	S.S.Shivayogi Siddharameshwar Sah.Bk.Ny.	168.0	Bengaluru
391.	Sadalga Urban Souharda Sahakari Bank Niyamit	61.3	Bengaluru
392.	Sahyadri Mahila Urban Co-Op Bank Ltd	44.2	Bengaluru
393.	Sandur Pattana Sahkari Bank Nymt.Sandur	28.0	Bengaluru
394.	Sarakari Naukarar Sahakari Bank Niyamit Vijayapura	65.9	Bengaluru
395.	Savanur Urban Co-Op.Bank Ltd.	44.8	Bengaluru
396.	Shiggaon Urban Co-Op.Bank Ltd.	65.6	Bengaluru

397.	Shimoga A.M.Merchants' Co-Op.Bank Ltd.	64.8	Bengaluru
398.	Shimsha Sahakara Bank Nymt.Maddur	157.3	Bengaluru
399.	Shiva Sahakari Bank Nymt. Davangere	59.6	Bengaluru
400.	Shiva Sahakari Bank Nymt. Shikaripura	69.5	Bengaluru
401.	Shiva Sahakari Bank Nymt.Tarikere	69.9	Bengaluru
402.	Shree Gajanan Urban Co-Op.Bank Ltd.	73.6	Bengaluru
403.	Shree Gavisiddeshwar U.Co-Op.Bk.L.Koppal	83.6	Bengaluru
404.	Shree Mahabaleshwar Urban Co-Op.Cr.Bank	70.9	Bengaluru
405.	Shree Mahalaxmi Ur.Co-Op.Cr.Bank-Gokak	94.6	Bengaluru
406.	Shree Murugharajendra Co-Op. Bank Ltd. Davangere	50.7	Bengaluru
407.	Shree Tukaram Ur. Co-Op.Cr.Bk.Ltd.	66.3	Bengaluru
408.	Shri Basaveshwar Co-Op.Bank Ltd.Bagewadi	65.7	Bengaluru
409.	Shri Basaveshwar Sahakari Bank Niyamitha, Bagalkot	68.9	Bengaluru
410.	Shri Chatrapati Shivaji Maharaj Sahakari Bank Niyamith,Gulbarga	74.6	Bengaluru
411.	Shri D T Patil Co-Operative Bank Ltd,Chikodi	74.6	Bengaluru
412.	Shri Durgadevi Mahila Sah.Bk.Nymt.Karwar	57.7	Bengaluru
413.	Shri Gurudev Brahmanand Pattan Sah.Bk.Ny	75.1	Bengaluru
414.	Shri Gurusiddheshwar Co-Op.Bank Ltd.	113.6	Bengaluru
415.	Shri Kadasiddeshwar Pattan Sah.Bank Nymt	72.3	Bengaluru
416.	Shri Lakshminarayana Co-Op.Bank Ltd.	73.9	Bengaluru
417.	Shri Mahalaxmi Co-Operative Bank Ltd Vijayapur	52.4	Bengaluru
418.	Shri Mahalaxmi Pattan Sah.Bk.Ny.Bailhong	60.7	Bengaluru

419.	Shri Mahant Shivayogi Sah. Bank Lt.Murgo	68.2	Bengaluru
420.	Shri Pragati Pattan Sah.Bk.Nymt.Hippargi	76.7	Bengaluru
421.	Shri Shantappaanna Miraji Urban Co-Operative Bank Ltd.	65.5	Bengaluru
422.	Shri Sharan Veereshwar Sahakari Bk.Nymt	63.0	Bengaluru
423.	Shri Shiddeshwar Co.Op.Bank Ltd.	73.3	Bengaluru
424.	Shri Shiddeshwar Co-Op.Bk.Ltd.Bijapur	44.6	Bengaluru
425.	Shri Shiviyogimurugendra Swami U.Co.Bk.	73.1	Bengaluru
426.	Shri Veerpulikeshi Co-Op.Bank Ltd.	58.5	Bengaluru
427.	Shri Vijaya Mahantesh Co-Op.Bank Ltd.	69.8	Bengaluru
428.	Siddaganga Urban Co-Operative Bank Ltd	74.3	Bengaluru
429.	Sindgi Urban Co-Op.Bank Ltd	66.9	Bengaluru
430.	Sir M.Vishwashwaraih Sahakar Bk Nymtha	69.4	Bengaluru
431.	Sir M.Visvesvaraya Co-Op.Bank Ltd.	63.1	Bengaluru
432.	Sirsi Urban Sahakari Bank Ltd.	68.7	Bengaluru
433.	Soubhagya Mahila Souharda Sahakar Bank Niyamitha Gadag	59.4	Bengaluru
434.	Sree Anjaneya Co-Op.Bank Ltd.	38.7	Bengaluru
435.	Sree Bhyraveshwara Sah.Bank Nymt.Tumkur	63.8	Bengaluru
436.	Sree Charan Souhardha Co-Operative Bank Ltd.	86.7	Bengaluru
437.	Sree Subramanyeswara Co-Op.Bank Ltd.	61.5	Bengaluru
438.	Sree Thyagaraja Co-Operative Bank Ltd.,Bangalore	64.4	Bengaluru
439.	Sreenidhi Souharda Sahakari Bank Niyamitha, Bangalore	67.9	Bengaluru
440.	Sri Amba Bhavani Urban Co.Op. Bank Ltd.	43.7	Bengaluru
441.	Sri Banasankari Mahila Co.Op.Bank Ltd.	51.6	Bengaluru
442.	Sri Basaveshwar Sahakar Bk.Nymt.Gulbarga	57.7	Bengaluru

443.	Sri Basaveshwara Pattana S.B.L.Shiralkop	62.2	Bengaluru
444.	Sri Basaweshwar Pattan Sah.Bk.Nt.Sindgi	50.9	Bengaluru
445.	Sri Bhagvathi Co-Op.Bank Ltd.Mangalore	71.4	Bengaluru
446.	Sri Channabasavaswamy Urban Co-Op Bk Ltd	53.7	Bengaluru
447.	Sri Ganapathi Co-Op.Bank Ltd.	69.1	Bengaluru
448.	Sri Ganesh Co.Op.Bank Ltd.	68.2	Bengaluru
449.	Sri Gokarnanath Co-Op.Bank Ltd.	68.8	Bengaluru
450.	Sri Guru Raghavendra Sah.Bk.Nt.Bangalore	72.1	Bengaluru
451.	Sri Harihareswara Urban Co-Op.Bank Ltd.	44.5	Bengaluru
452.	Sri K. Co-Op.Bank Ltd.(Hassan)	48.1	Bengaluru
453.	Sri Kalidasa Sahakara Bank Niyamitha	72.0	Bengaluru
454.	Sri Kannikaparmeswari Co.Bk Lt.Davangere	75.5	Bengaluru
455.	Sri Kanyakaparmeswari Coop Bk Mysore	65.7	Bengaluru
456.	Sri Krishnarajendra Co-Op.Bank Ltd.	66.5	Bengaluru
457.	Sri Lakshmi Mahila Sah Bank Niyamita	65.8	Bengaluru
458.	Sri Mahatma Basaveshwar Co-Operative Bank Limited, Afzalpur	83.9	Bengaluru
459.	Sri Parshwanatha Sahakara Bk.Nymt.Tumkur	70.1	Bengaluru
460.	Sri Rama Co-Op.Bank Ltd.(Bangalore)	70.2	Bengaluru
461.	Sri Ramanagar Pattana Sahakar Bk Nyt	94.6	Bengaluru
462.	Sri Seetharaghava Souharda Sahakara Bank Niyamitha	71.2	Bengaluru
463.	Sri Sidda Rameshwara Sah.Bk Nymt.Tumkur	68.1	Bengaluru
464.	Sri Sudha Co-Op.Bank Ltd.(Seshadripur)	70.7	Bengaluru
465.	Sri Vasavamba Co-Op.Bank Ltd.	75.6	Bengaluru
466.	Sri Veerabhadreshwar Co-Operative Bank Ltd., Chincholi	73.5	Bengaluru
467.	Srimatha Mahila Sah.Bank Mydt.Bangalore	59.7	Bengaluru

468.	Suco Souharda Sahakari Bank Ltd., Bellary	67.6	Bengaluru
469.	Suvarna Co-Op. Bank Ltd.Bangalore	61.5	Bengaluru
470.	Swami Vivekanand Urban Co-Op Bank Nyt	58.6	Bengaluru
471.	Swarna Bharathi Sah.Bank Nymt.Jainagar	89.4	Bengaluru
472.	Talikoti Sahakari Bank Niyamit	68.2	Bengaluru
473.	Tavargera Pattan Sahakari Bk.Nymth	64.8	Bengaluru
474.	Teachers'coop.Bank Ltd.(Udipi)	73.6	Bengaluru
475.	Textile Co-Op.Bank Ltd.(Bangalore)	55.9	Bengaluru
476.	Textile Manufacturers Co-Op.Bank Ltd.	56.1	Bengaluru
477.	The Almel Urban Co-Op.Bank Ltd.Almel	59.3	Bengaluru
478.	The Azad Co-Operative Bank Ltd. Gadag	69.3	Bengaluru
479.	The Bagalkot Urban Co-Op. Bank Ltd.	70.4	Bengaluru
480.	The Gandhi Gunj Co-Op.Bank Ltd.	67.1	Bengaluru
481.	The Janata Co-Operative Bank Ltd.,Sadalsa	67.0	Bengaluru
482.	The Kalpavruksha Co.Bk.Lt.Chikkanayakana	58.6	Bengaluru
483.	The Karnataka Co-Op.Bank Ltd. Muddebihal	59.9	Bengaluru
484.	The Khanapur Co-Operative Bank Ltd	67.0	Bengaluru
485.	The Merchants Souharda Sahakara Bank Niyamitha, Chitradurga	61.6	Bengaluru
486.	The Mudalagi Co-Op.Bank Ltd.Mudalagi	66.7	Bengaluru
487.	The Muslim Co-Op Credit Society Ltd	64.2	Bengaluru
488.	The Railway Co-Operative Bank Ltd., Mysore	89.9	Bengaluru
489.	The Shedbal Urban Co-Op.Bank Ltd.Shedbal	66.4	Bengaluru
490.	The Udupi Co-Operative Town Bank Ltd. Udupi	71.7	Bengaluru
491.	Town Co-Op.Bank Ltd.(Haskote)	53.9	Bengaluru
492.	Town Co-Op.Bank Ltd.(Poonampet)	49.6	Bengaluru
493.	Town Co-Op.Bank Ltd.(Sira)	68.9	Bengaluru
494.	Tumkur Gr.Merchants'co-Op.Bank Ltd.	66.0	Bengaluru

495.	Tumkur Veerashaiva Co-Operative Bank Ltd.	65.6	Bengaluru
496.	Urban Co-Op.Bank Ltd.(Shikaripur)	62.1	Bengaluru
497.	Urban Co-Operative Bank Ltd.,Bhalki	66.3	Bengaluru
498.	Veershaiva Sahakari Bank Ltd.Bangalore	58.3	Bengaluru
499.	Vijayapur District Mahila Co-Operative Bank Ltd., Vijayapura	69.2	Bengaluru
500.	Vikas Souharda Co.Op. Bank Ltd. Hospet	71.4	Bengaluru
501.	Vikas Urban Co-Op.Bank Ltd.Yellapur	86.8	Bengaluru
502.	Virajpet Town Co-Op.Bank Ltd.	45.9	Bengaluru
503.	Vishwakalyan Sahakara Bank Nymt.Hubli	93.0	Bengaluru
504.	Vishwakarma Sahakara Bank Nymt.Mangalore	70.2	Bengaluru
505.	Visvesvaraya landS.Emp.Co-Op.Bank	81.1	Bengaluru
506.	Vysya Co-Op.Bank Ltd.(Tumkur)	69.3	Bengaluru
507.	Yargatti Urban Co-Op.Credit Bank Ltd.	58.2	Bengaluru
508.	Anandeshwari Nagrik Sahakari Bank Mdt., Ujjain	61.0	Bhopal
509.	Arihant Urban Co-Operative Bank Ltd., Indore	30.0	Bhopal
510.	Astha Mahila Nagrik Sahakari Bank Maryadit, Bhopal	48.9	Bhopal
511.	Basoda Nagrik Sahakari Bank Ltd., Ganj Basoda	53.0	Bhopal
512.	Bhind Nagarik Sahakari Bank Maryadit, Bhind	26.3	Bhopal
513.	Dr. Ambedkar Nagrik Sahakari Bank Maryadit, Gwalior	34.8	Bhopal
514.	Guna Nagarik Sahakari Bank Maryadit, Guna	39.2	Bhopal

515.	Indore Cloth Market Co-Operative Bank Ltd., Indore	52.5	Bhopal
516.	Indore Paraspar Sahakari Bank Ltd., Indore - 2	56.3	Bhopal
517.	Indore Swayamsidha Mahila Co-Operative Bank Ltd., Indore	39.7	Bhopal
518.	Jabalpur Mahila Nagrik Sahakari Bank Maryadit, Jabalpur	58.8	Bhopal
519.	Jharneshwar Nagrik Sahakari Bank Ltd., Bhopal	53.8	Bhopal
520.	Khargone Nagrik Sahakari Bank Limited, Khargone	48.4	Bhopal
521.	Krishna Mercantile Co-Operative Bank Ltd., Bhopal	36.8	Bhopal
522.	Laxmibai Mahila Nagarik Sahakari Bank Maryadit, Gwalior	26.8	Bhopal
523.	Maa Sharda Mahila Nagrik Sahakari Bank Maryadit, Maihar	38.0	Bhopal
524.	Mahanagar Nagarik Sahakari Bank Maryadit, Bairagarh, Bhopal	56.7	Bhopal
525.	Mahismati Nagrik Sahakari Bank Ltd., Mandla	66.7	Bhopal
526.	Nagarik Sahakari Bank Maryadit, Gwalior	47.9	Bhopal
527.	Nagarik Sahakari Bank Maryadit, Rajgarh (Biaora)	46.8	Bhopal
528.	Nagrik Sahakari Bank Maryadit, Vidisha	67.0	Bhopal
529.	Paraspar Sahayak Cooperative Bank Ltd., Indore	56.2	Bhopal
530.	Raj Rajeshwari Mahila Nagrik Sahakari Bank Mydt., Shajapur	42.2	Bhopal

531.	Sadbhav Nagrik Sahakari Bank Maryadit, Chhatarpur	39.7	Bhopal
532.	Sadguru Nagrik Sahakari Bank Maryadit, Bhopal	65.0	Bhopal
533.	Sanawad Nagarik Sahakari Bank Maryadit, Sanawad	56.0	Bhopal
534.	Sardar Singh Nagarik Sahakari Bank Maryadit, Tikamgarh	66.1	Bhopal
535.	Sehore Nagrik Sahakari Bank Ltd., Sehore	49.8	Bhopal
536.	Shajapur Nagrik Sahakari Bank Maryadit, Shajapur	45.3	Bhopal
537.	Shri Balaji Urban Co-Operative Bank Limited, Satna	34.3	Bhopal
538.	Shri Vaibhav Laxmi Mahila Nagrik Sahakari Bank Ltd., Jhabua	56.2	Bhopal
539.	Shubh Lakshmi Mahila Co-Operative Bank Ltd., Indore	31.7	Bhopal
540.	Smriti Nagrik Sahakari Bank Maryadit, Mandsaur	72.4	Bhopal
541.	Sri Sathya Sai Nagarik Sahakari Bank Maryadit, Bhopal	55.8	Bhopal
542.	The Betul Nagrik Sahakari Bank Maryadit, Betul	57.1	Bhopal
543.	The Nagarik Sahakari Bank Maryadit, Jhabua	74.7	Bhopal
544.	The Nagrik Sahakari Bank Maryadit, Shivpuri	57.5	Bhopal
545.	The Samata Sahakari Bank Seemit, Dewas	44.7	Bhopal
546.	The Shramik Nagrik Sahakari Bank Ltd., Indore	59.4	Bhopal

547.	The Vikramaditya Nagarik Sahakari Bank Maryadit, Ujjain	65.1	Bhopal
548.	Transport Co-Operative Bank Ltd., Indore	78.2	Bhopal
549.	Ujjain Audhyogik Vikas Nagarik Sahakari Bank Mdt., Ujjain	51.4	Bhopal
550.	Ujjain Nagrik Sahakari Bank Maryadit, Ujjain	63.2	Bhopal
551.	Ujjain Paraspar Sahakari Bank Maryadit, Ujjain	54.2	Bhopal
552.	Vivekanand Nagrik Sahakari Bank Maryadit, Shujalpur	54.8	Bhopal
553.	Vyaparik Audhyogik Sahakari Bank Ltd., Indore	90.7	Bhopal
554.	Vyavasayik Evam Audyogik Sahakari Bank Ltd., Morena	61.9	Bhopal
555.	Berhampur Co-Op.Urban Bank Ltd	56.2	Bhubaneshwar
556.	Kendrapara Urban Co-Operative Bank Ltd.	60.6	Bhubaneshwar
557.	The Balasore Co-Operative Urban Bank Ltd.	40.7	Bhubaneshwar
558.	The Co-Operative Urban Bank Ltd, Parlakhemundi	56.8	Bhubaneshwar
559.	The Jeypore Co-Operative Urban Bank Limited	39.8	Bhubaneshwar
560.	The Puri Urban Co-Operative Bank Ltd.	47.6	Bhubaneshwar
561.	Urban Co-Op Bank Ltd Rourkela	76.2	Bhubaneshwar
562.	Urban Co-Op.Bank Ltd.(Cuttack)	42.7	Bhubaneshwar
563.	Utkal Co-Op.Bank Limited,Bhubaneshwar-1	78.7	Bhubaneshwar
564.	Hindu Co-Op.Urban Bank Ltd., Pathankot	80.5	Chandigarh
565.	Hissar Urban Co-Operative Bank Ltd., Hissar, Haryana	64.1	Chandigarh
566.	Imperial Urban Cooperative Bank Ltd., Jalandhar	88.8	Chandigarh

567.	The Citizens Urban Cooperative Bank Ltd., Jalandhar	39.9	Chandigarh
568.	The Karan Urban Co-Operative Bank Ltd.,Karnal	46.0	Chandigarh
569.	The Kurukshetra Urban Co-Operative Bank Ltd., Kurukshetra, Haryana	55.0	Chandigarh
570.	The Nakodar Hindu Co-Operative Bank Ltd.,Nakodar (Punjab)	50.9	Chandigarh
571.	The Panchkula Urban Copperative Bank Ltd. Panchkula (Haryana)	25.3	Chandigarh
572.	The Panipat Urban Co-Operative Bank Ltd.	60.4	Chandigarh
573.	The Postal and R.M.S. Employees Co- Operative Bank Ltd.	89.4	Chandigarh
574.	The Sonapat Urban Co-Operative Bank Ltd.	35.8	Chandigarh
575.	Abiraman Co-Op.Urban Bank Ltd.	76.7	Chennai
576.	Ambasamudram Co-Op.Urban Bank Ltd.	56.7	Chennai
577.	Ammamet Urban Co-Op.Bank Ltd.	71.6	Chennai
578.	Arantangi Co-Op.Town Bank Ltd.	68.3	Chennai
579.	Arcot Co-Op.Urban Bank Ltd.Arcot	74.4	Chennai
580.	Ariyalur Co-Op.Urban Bank Ltd.	91.0	Chennai
581.	Arkonam Co-Op.Urban Bank Ltd.	87.4	Chennai
582.	Attur Town Co-Operative Bank Ltd.	74.9	Chennai
583.	B.Komarapalayam Co-Op.Urban Bank Ltd.	77.8	Chennai
584.	Batlagundu Co-Op.Urban Bank Ltd.	75.7	Chennai
585.	Bhavanikudal Co-Op.Urban Bank Ltd.	78.0	Chennai
586.	Bhel.Employees'coop Bank.Tiruchirapalli	70.7	Chennai
587.	Bhupathiraju Co-Op.Credit Bank Ltd.	78.4	Chennai
588.	Big Kancheepuram Co-Op.Town Bank Ltd.	77.2	Chennai
589.	Chengalpattu Co-Op.Urban Bank Ltd.	78.2	Chennai
590.	Chennimalai Co-Op.Urban Bank Ltd.	77.2	Chennai
591.	Chidambaram Co-Op.Urban Bank Ltd.	73.4	Chennai

592.	Coimbatore City Co-Op.Bank Ltd.	90.5	Chennai
593.	Coonoor Co-Op.Urban Bank Ltd.	68.5	Chennai
594.	Cordite Factory Co-Op.Bank Ltd.Nilgiris	88.9	Chennai
595.	Cuddalore and Villupuram Dcc Bk.Emp.Co.Bk.	537.2	Chennai
596.	Dalmiapuram Employees Co-Op.Bank Ltd.	69.4	Chennai
597.	Dharapuram Co-Op.Urban Bank Ltd.	86.9	Chennai
598.	Dharmapuri Co-Op.Town Bank Ltd.	60.5	Chennai
599.	Dindigul Urban Co-Op.Bank Ltd.	82.8	Chennai
600.	Erode Co-Op.Urban Bank Ltd.	70.2	Chennai
601.	George Town Co-Op.Bank Ltd.(Madras)	87.8	Chennai
602.	Gobichettipalayam Co-Op.Urban Bank Ltd.	77.6	Chennai
603.	Gudiyatham Urban Co-Op. Bank Ltd.	74.0	Chennai
604.	Illayangudi Co-Op.Urban Bank Ltd.	50.6	Chennai
605.	Jalarpet Co-Op.Urban Bank Ltd.	70.1	Chennai
606.	Kallidaikurichi Co-Op.Urban Bank Ltd.	78.5	Chennai
607.	Kamaraj Co-Op.Town Bank Ltd.	82.5	Chennai
608.	Kamuthi Co-Op.Urban Bank Ltd.	66.1	Chennai
609.	Karaikudi Co-Op.Town Bank Ltd.	75.4	Chennai
610.	Karuntattankudi Dravidian Co-Op.Ur.Bk.	65.0	Chennai
611.	Karur Town Co-Op.Bank Ltd.	81.8	Chennai
612.	Kaveripatnam Co-Op.Town Bank Ltd.	58.4	Chennai
613.	Kodaikanal Co-Op.Urban Bank Ltd.	72.2	Chennai
614.	Kovilpatti Co-Op.Bank Ltd.	76.5	Chennai
615.	Krishnagiri Urban Co-Op.Bank Ltd.	74.3	Chennai
616.	Kulitalai Co-Op.Urban Bank Ltd.	77.4	Chennai
617.	Kumbakonam Co-Op.Urban Bank Ltd.	41.9	Chennai
618.	Lic.Employees'co-Op.Bank Ltd.(Madras)	86.9	Chennai
619.	Mannargudi Co-Op.Urban Bank Ltd.	76.2	Chennai
620.	Mettupalayam Co-Op.Urban Bank Ltd.	72.0	Chennai

621.	Mukkuperi Co-Operative Urban Bank Ltd.	68.5	Chennai
622.	Namakkal Co-Op.Urban Bank Ltd.	79.6	Chennai
623.	Nazareth Co-Operative Bank	58.8	Chennai
624.	Omalur Urban Co-Op.Bank Ltd. Omalur	76.0	Chennai
625.	Palani Co-Op.Urban Bank Ltd.	71.4	Chennai
626.	Paramakudi Co-Op.Urban Bank Ltd.	74.3	Chennai
627.	Pattukkottai Co-Op Urban Bank Ltd	86.5	Chennai
628.	Pollachi Co-Op.Urban Bank Ltd.	74.0	Chennai
629.	Prakasapuram Co-Op.Urban Bank Ltd.	74.3	Chennai
630.	Rajapalayam Co-Op.Urban Bank Ltd.	89.0	Chennai
631.	Rasipuram Co-Operative Urban Bank Ltd.	71.8	Chennai
632.	Reserve Bank Employees' Co-Operative Bank Ltd. (Madras)	62.3	Chennai
633.	Saidapet Co-Op.Bank Ltd.Madras	66.3	Chennai
634.	Sankari Co-Op.Urban Bank Ltd.	68.3	Chennai
635.	Sholavandan Urban Co-Op. Bank Ltd.	70.6	Chennai
636.	Sholinghur Co-Op.Urban Bank Ltd.	60.7	Chennai
637.	Sirkali Co-Op.Urban Bank Ltd.	72.5	Chennai
638.	Sri Kamalambika Co-Op.Urban Bank Ltd.	79.7	Chennai
639.	Sri Lakshminarayana Co-Op.Urban Bank Ltd	62.5	Chennai
640.	Srirangam Co-Op.Urban Bank Ltd.	70.2	Chennai
641.	Srivilliputtur Co-Op.Urban Bank Ltd.	70.6	Chennai
642.	Subramanianagar Co-Op.Urban Bank Ltd.	73.9	Chennai
643.	T.N.Circle Postal Co-Op.Bk.Ltd.Madras	80.1	Chennai
644.	Tambaram Co-Op.Urban Bank Ltd.	85.9	Chennai
645.	Thanjavur Pub.Servants'cop.Bk.Thanjavur	77.8	Chennai
646.	The Arni Co-Operative Bank Ltd.Arni	73.5	Chennai
647.	The Chennai Port Trust Employees'coop.Bank Ltd	84.0	Chennai
648.	The Lalgudi Co-Op.Urban Bank Ltd.	88.2	Chennai

649.	The Little Kancheepuram Co-Operative Urban Bank Ltd	67.6	Chennai
650.	The Madura Sourashtra Co-Op Bank Ltd	63.3	Chennai
651.	The Madurantakam Co-Op.Urban Bank Ltd.	74.1	Chennai
652.	The Manapparai Town Co-Op.Bank Ltd.	60.6	Chennai
653.	The Mayuram Co-Op.Urban Bank Ltd.	70.8	Chennai
654.	The Melur Co-Operative Urban Bank Ltd	91.1	Chennai
655.	The Nellai Nagar Co-Op.Urban Bank Ltd	78.1	Chennai
656.	The Nicholson Co-Op. Town Bank Ltd	77.6	Chennai
657.	The Palayamkottai Urban Co-Operative Bank Ltd	75.5	Chennai
658.	The Pallikonda Co-Op.Urban Bank Ltd.	60.0	Chennai
659.	The Papanasam Co-Op.Urban Bank Ltd.	70.7	Chennai
660.	The People's Co-Op.Bank Ltd.(Nagercoil)	82.5	Chennai
661.	The Periyakulam Co-Op.Urban Bank Ltd.	69.6	Chennai
662.	The Pondicherry Co-Op.Urban Bank Ltd.	68.1	Chennai
663.	The Pudukottai Co-Op.Town Bank Ltd.	77.3	Chennai
664.	The Purasawalkam Co-Op.Bank Ltd.	75.3	Chennai
665.	The Ramanathapuram Co-Op.Urban Bank Ltd.	79.1	Chennai
666.	The Ranipet Town Co-Op.Bank Ltd.	72.0	Chennai
667.	The Salem Urban Co-Op.Bank Ltd.	85.1	Chennai
668.	The Sathyamangalam Co-Op.Urban Bank Ltd.	61.1	Chennai
669.	The Shevapet Urban Co-Op.Bank Ltd.	79.3	Chennai
670.	The Sivakasi Co-Op.Urban Bank Ltd.	93.7	Chennai
671.	The Thiruvaikuntam Co-Operative Urban Bank Limited	75.2	Chennai
672.	The Valpari Co.Op. Urban Bank Ltd.	137.9	Chennai
673.	Thiruvalluvar Town Co-Op.Bank Ltd.	86.5	Chennai
674.	Thyagarayanagar Co-Op.Bank Ltd.	75.3	Chennai

675.	Tindivanam Co-Op.Urban Bank Ltd.	74.1	Chennai
676.	Tiruchendur Co-Op.Urban Bank Ltd.	66.5	Chennai
677.	Tiruchengode Co-Op.Urban Bank Ltd.	77.9	Chennai
678.	Tiruchirapalli City Co-Op.Bank Ltd.	78.9	Chennai
679.	Tiruchirapalli Hirudayaduram Co-Op.Cr.Bk	70.0	Chennai
680.	Tirukoilur Co-Operative Bank Limited	72.1	Chennai
681.	Tirumangalam Co-Op.Urban Bank Ltd.	73.9	Chennai
682.	Tirunelveli Junction Co-Operative Urban Bank Ltd.	77.7	Chennai
683.	Tirupattur Urban Co-Operative Bank Ltd.	68.5	Chennai
684.	Tirupur Co-Op.Urban Bank Ltd.	92.3	Chennai
685.	Tiruthuraipundi Co-Op.Urban Bank Ltd.	75.2	Chennai
686.	Tiruvallur Co-Op.Urban Bank Ltd.	86.0	Chennai
687.	Tiruvannamalai Co-Op.Urban Bank Ltd.	63.6	Chennai
688.	Tiruvathipuram Co-Op.Urban Bank Ltd.	73.1	Chennai
689.	Tuticorin Co-Op.Bank Ltd.	75.3	Chennai
690.	Tuticorin Melur Co-Op.Bank Ltd.	74.8	Chennai
691.	Udamalpet Co-Op.Urban Bank Ltd.	83.2	Chennai
692.	Udhagamandalam Co-Op.Urban Bank Ltd.	74.0	Chennai
693.	Usilampatti Co-Op.Urban Bank Ltd.	76.5	Chennai
694.	Uthamapalayam Co-Op.Urban Bank Ltd.	67.3	Chennai
695.	Vaniyambadi Town Co-Op.Bank Ltd.	77.1	Chennai
696.	Varaganeri Co-Op.Bank Ltd.Trichirapalli	77.9	Chennai
697.	Vellala Co-Op.Bank Ltd-(Madras)	80.1	Chennai
698.	Vellore Co-Op.Town Bank Ltd.	60.5	Chennai
699.	Velur Co-Op.Urban Bank Ltd.	73.5	Chennai
700.	Villupuram Co-Op.Urban Bank Ltd.	62.8	Chennai
701.	Viravanallur Co-Op.Urban Bank Ltd.	74.0	Chennai
702.	Virudhunagar Co-Op.Urban Bank Ltd.	95.4	Chennai
703.	Vriddhachalam Co-Op.Urban Bank Ltd.	95.3	Chennai

704.	Almora Urban Cooperative Bank Ltd	54.0	Dehradun
705.	Kashipur Urban Co-Op Bank Ltd	60.1	Dehradun
706.	Kurmanchal Nagar Sahakari Bank Ltd.	53.2	Dehradun
707.	Urban Co-Operative Bank Ltd., Dehradun	65.1	Dehradun
708.	Uttarakhand Co-Operative Bank Ltd	46.2	Dehradun
709.	Citizen Co-Op.Bank Ltd.,New Delhi	73.9	Delhi
710.	Delhi Nagrik Sahkari Bank Ltd.	27.9	Delhi
711.	Indraprastha Sah Bank Ltd Delhi	59.4	Delhi
712.	Innovative Co-Op.Urban Bank Ltd.Delhi	36.8	Delhi
713.	Jain Co-Op.Bank Ltd.,New Delhi	27.0	Delhi
714.	Jamia Co-Operative Bank Ltd, New Delhi	46.3	Delhi
715.	Kangra Co-Operative Bank Ltd	57.6	Delhi
716.	Khatttri Co-Op.Urban Bank Ltd.,New Delhi	63.3	Delhi
717.	National Urban Co-Operative Bank Ltd., Delhi	25.6	Delhi
718.	Ramgariha Co-Op.Bank Ltd.,New Delhi	26.6	Delhi
719.	The Janata Co-Operative Bank Ltd.,Delhi	52.2	Delhi
720.	The Keshav Sahakari Bank Ltd.	62.0	Delhi
721.	Vaish Co-Op.Adarsh Bank Ltd.,New Delhi	31.9	Delhi
722.	Vaish Co-Op.New Bank Ltd.New Delhi	24.4	Delhi
723.	Agartala Co-Operative Urban Bank Ltd.	20.3	Guwahati
724.	Citizens' Urban Co-Operative Bank Ltd., Gangtok	35.4	Guwahati
725.	Co-Op.City Bank Ltd.(Gauhati)	44.9	Guwahati
726.	Gauhati Co-Op.Urban Bank Ltd	66.0	Guwahati
727.	Imphal Urban Co-Op.Bank Ltd	51.9	Guwahati
728.	Industrial Co-Op.Bank Ltd.(Gauhati)	92.8	Guwahati
729.	Jowai Co-Operative Urban Bank Limited	36.5	Guwahati
730.	Konoklota Mahila Urban Co.Bk.Ltd.Jorhat	78.8	Guwahati
731.	Mangaldai Nagar Samabai Bank Ltd.	27.7	Guwahati
732.	Manipur Women's Cooperative Bank Ltd.	38.1	Guwahati

733.	Mizoram Urban Co-Op Development Bank Ltd	49.2	Guwahati
734.	Moirang Primary Co-Op.Bank Ltd	66.8	Guwahati
735.	Nagrik Samabay Bank Ltd. Guwahati	55.1	Guwahati
736.	Nalbari Urban Co-Operative Bank Ltd.	25.9	Guwahati
737.	Shillong Co-Op.Urban Bank Ltd	27.6	Guwahati
738.	Tura Urban Co-Op.Bank Ltd	22.3	Guwahati
739.	A.P.Janata Co-Op.Urban Bank Ltd.S'bad	77.2	Hyderabad
740.	A.P.Mahajans Co-Op.Urban Bank Ltd.S'bad	84.4	Hyderabad
741.	A.P.Vardhaman(Mahila) Co-Op.Urban Bk	62.2	Hyderabad
742.	Adarsh Co-Op Urban Bank Ltd.	81.0	Hyderabad
743.	Agroha Co-Operative Urban Bank Ltd., Hyderabad	67.1	Hyderabad
744.	Andhra Bank Employees'co-Op.Bank Ltd.	95.9	Hyderabad
745.	Andhra Pradesh Mahesh Co-Operative Urban Bank Ltd., Hyderabad	45.5	Hyderabad
746.	Bhadradi Co.Op.Urban Bank Ltd.	59.0	Hyderabad
747.	Bhavana Rishi Co-Op Urban Bank Ltd.	64.0	Hyderabad
748.	Chaitanya Co-Op.Urban Bank Ltd.Hyderabad	83.5	Hyderabad
749.	Darus Salam Co-Operative Urban Bank Ltd., Hyderabad	68.3	Hyderabad
750.	Deccan Co-Operative Urban Bk.L.Hyderabad	75.5	Hyderabad
751.	Devi Gayatri Co-Op.Urban Bank Ltd. Kukatpally	69.3	Hyderabad
752.	Gayatri Co-Op.Urban Bank Ltd. Jagtial	78.5	Hyderabad
753.	Jagruti Co-Op.Urban Bank Lt.Secunderabad	80.8	Hyderabad
754.	Jubilee Hills Mercantile Co.U.Bk.L.H'bad	86.0	Hyderabad
755.	Kakatiya Co-Op.Urban Bank Ltd.Chintal	73.0	Hyderabad

756.	Karimnagar Co-Operative Urban Bank Limited	56.9	Hyderabad
757.	Kranti Co.Op.Urban Bank Ltd.	72.3	Hyderabad
758.	Mahanagar Co-Operative Urban Bk.Ltd.	68.6	Hyderabad
759.	Maharana Pratap Co.Urban Bk Ltd.Hyderabad	70.8	Hyderabad
760.	Mahaveer Co-Operative Urban Bank Ltd., Hyderabad A.P.	69.3	Hyderabad
761.	Model Co-Operative Urb. Bk.Ltd.Hyderabad	90.3	Hyderabad
762.	Navbharat Co-Op.Urban Bank Ltd. Kapra	83.7	Hyderabad
763.	Neela Krishna Co-Operative Urban Bank Ltd., Hyderabad	70.3	Hyderabad
764.	Padmavati Co-Op.Urban Bk.Ltd.Hyderabad	67.5	Hyderabad
765.	Palamoor Co-Op.Urban Bk.Ltd.Mahaboobnaga	84.3	Hyderabad
766.	Pochampally Co-Operative Urban Bank Ltd., Pochampally	70.6	Hyderabad
767.	Rajadhani Co-Operative Urban Bank Ltd., Hyderabad	81.8	Hyderabad
768.	Ranga Reddy Co-Operative Urban Bank Ltd., Kothapet	62.0	Hyderabad
769.	Sanghamitra Co-Operative Urban Bank Ltd., Nalgonda	85.6	Hyderabad
770.	Seven Hills Co-Op.Urban Bk.Ltd.Hyderabad	72.0	Hyderabad
771.	Sind Co-Op.Urban Bank Ltd.,Secunderabad	70.3	Hyderabad
772.	Sreenivasa Padmavathi Co-Operative Urban Bank Ltd., Saroornagar, Rangareddy Dist.	83.1	Hyderabad
773.	Sri Bharathi Co-Operative Urban Bank Ltd., Hyderabad	87.3	Hyderabad
774.	Sri Gayatri Co.Op.Urban Bank Ltd.	64.2	Hyderabad

775.	Stambhadri Co-Op.Urban Bank Ltd.Khammam	72.8	Hyderabad
776.	Sudha Co-Operative Urban Bank Ltd., Suryapet (Nalgonda Dist.)	67.6	Hyderabad
777.	The A.P Raja Rajeswari Mahila Coop Ur.Bk	75.0	Hyderabad
778.	The Agrasen Co-Op.Urban Bk.Ltd.Hyderabad	61.7	Hyderabad
779.	The Catholic Co-Op.Urban Bank Ltd	71.5	Hyderabad
780.	The Eenadu Co-Op.Urban Bank Lt.Hyderabad	70.5	Hyderabad
781.	The Secunderabad Co-Operative Urban Bank Ltd	207.0	Hyderabad
782.	The Secunderbad Mercantile Co.Urban Bk.L	58.4	Hyderabad
783.	The Sircilla Co-Operative Urban Bank Ltd., Sircilla	71.7	Hyderabad
784.	Tirumala Co-Operative Urban Bank Ltd., Hyderabad	75.0	Hyderabad
785.	Universal Co-Op Urban Bank Ltd	68.4	Hyderabad
786.	Warangal Urban Cooperative Bank Ltd., Warangal	70.3	Hyderabad
787.	Adarsh Co-Operative Bank Ltd.,Sirohi	60.5	Jaipur
788.	Balotra Urban Co-Operative Bank Ltd.	71.0	Jaipur
789.	Baran Nagrik Sahkari Bank Ltd	59.7	Jaipur
790.	Beawar Urban Co-Operative Bank Ltd.	67.3	Jaipur
791.	Bharatpur Urban Co-Operative Bk.Ltd.	17.7	Jaipur
792.	Bhilwara Urban Co-Operative Bank Ltd.	49.6	Jaipur
793.	Chittorgarh Urban Co-Op.Bank Ltd.	44.7	Jaipur
794.	Churu Zila Urban Co-Op.Bank Ltd.Sadulpur	54.7	Jaipur
795.	Dausa Urban Co.Op.Bank Ltd.	48.0	Jaipur
796.	Fingrowth Co-Operative Bank Ltd.	57.1	Jaipur
797.	Integral Urban Co-Op.Bank Ltd.Jaipur	26.2	Jaipur

798.	Jalore Nagrik Sahakari Bank	67.0	Jaipur
799.	Jhalawar Nagrik Sahakari Bank Ltd	50.9	Jaipur
800.	Jodhpur Nagrik Sahkari Bank Ltd., Jodhpur	33.3	Jaipur
801.	Kota Mahila Nagarik Sahakari Bank Ltd.	37.5	Jaipur
802.	Kota Nagrik Sahakari Bank Ltd	51.4	Jaipur
803.	Malviya Urban Co-Op. Bank Ltd. Jaipur	60.5	Jaipur
804.	Nagaur Urban Co-Op.Bank Ltd	68.2	Jaipur
805.	Pali Urban Co-Op Bank Ltd	64.0	Jaipur
806.	Railway Employees' Co Operative Banking Society Ltd., Jodhpur	76.7	Jaipur
807.	Rajasthan Urban Co-Operative Bank Limited, Jaipur	72.8	Jaipur
808.	Rajputana Mahila Urban Co-Op Bank Ltd	43.8	Jaipur
809.	Rly.Shramik Sahakari Bank Ltd.(Bikaner)	98.8	Jaipur
810.	Sawai Madhopur Urban Co. Op. Bank Ltd. Sawai Madhopur, Rajasthan	62.4	Jaipur
811.	Sikar Urban Co-Operative Bank Ltd.,Sikar	52.7	Jaipur
812.	Sterling Urban Co-Operative Bank Ltd. Jaipur	27.8	Jaipur
813.	The Bundi Urban Coop Bank Ltd Bundi	63.0	Jaipur
814.	The Dhaulpur Urban Co-Op Bank Ltd	51.4	Jaipur
815.	The Railway Employees' Co-Operative Bank Ltd., Jaipur	78.6	Jaipur
816.	The Rajlaxmi Mahila Urban Co-Operative Bank Ltd.,Jaipur	62.3	Jaipur
817.	The Rajsamand Urban Co-Op Bank Ltd	40.4	Jaipur
818.	The Udaipur Mahila Samridhi Urban Co Operative Bank Ltd	40.1	Jaipur
819.	The Udaipur Mahila Urban Co-Op.Bk.Ltd.	30.0	Jaipur
820.	Udaipur Urban Co-Op.Bank Ltd	43.5	Jaipur
821.	Citizens Co-Op.Bank Ltd.(Jammu)	36.6	Jammu

822.	Devika Urban Co-Op.Bank Ltd.Udhampur	61.6	Jammu
823.	Kashmir Mercantile Co-Op.Bank Ltd.	63.0	Jammu
824.	Urban Co-Operative Bank Ltd.Anantnag.	67.9	Jammu
825.	Baidyabati Sheoraphuli Co-Op Bank Ltd	29.3	Kolkata
826.	Balitikuri Co-Op.Bank Ltd	39.7	Kolkata
827.	Bally Co-Operative Bank Ltd.	43.1	Kolkata
828.	Bankura Town Co-Op.Bank Ltd	35.0	Kolkata
829.	Bantra Co-Op.Bank Ltd	15.9	Kolkata
830.	Bhatpara-Naihati Co-Operative Bank Ltd.	16.3	Kolkata
831.	Bishnupur Town Co-Op.Bank Ltd	33.4	Kolkata
832.	Boral Union Co-Op.Bank Ltd	9.9	Kolkata
833.	Budge Budge Nangi Co-Op.Bank Ltd.	8.0	Kolkata
834.	Contai Co-Op.Bank Ltd	63.9	Kolkata
835.	Dhakuria Co-Op.Bank Ltd.	27.3	Kolkata
836.	Durgapur Mahila Co-Op.Bank Ltd.Durgapur	42.0	Kolkata
837.	Durgapur Steel Peoples' Co.Op.Bank Ltd.	47.0	Kolkata
838.	Eastern and N.E.F.Rly.Co-Op.Bk.Ltd.Calcutta	93.4	Kolkata
839.	Eastern Rly.Employees'coop.Bk.Calcutta	64.3	Kolkata
840.	Ghatal Peoples'co-Op.Bank Ltd	27.5	Kolkata
841.	Hooghly Co-Op.Credit Bank Ltd	35.1	Kolkata
842.	Jaynagar-Mozilpur Peoples'bank Ltd	3.9	Kolkata
843.	Kalna Town Credit Co-Op.Bank Ltd	29.5	Kolkata
844.	Khardah Co-Operative Bank Ltd.	34.3	Kolkata
845.	Khatra Peoples'co-Op.Bank Ltd	20.5	Kolkata
846.	Kolikata Mahila Co-Op.Bank Ltd.Calcutta	21.3	Kolkata
847.	Kolkata Police Co-Op. Bank Ltd. Kolkata	103.8	Kolkata
848.	Konnagar Samabaya Bank Ltd	15.3	Kolkata
849.	Krishnagar City Co-Op.Bank Ltd	34.9	Kolkata
850.	Liluah Co-Op.Bank Ltd.(Bhattanagar)	29.8	Kolkata

851.	Midnapore Peoples'co-Op.Bank Ltd	39.2	Kolkata
852.	Nabadwip Co-Op.Credit Bank Ltd	51.7	Kolkata
853.	Nabagram People's Co-Op.Credit Bank Ltd.	11.8	Kolkata
854.	Nabapalli Co-Op.Bank Ltd	21.2	Kolkata
855.	Ni.Emp.Co-Op.CrandBanking Soc.Calcutta	63.8	Kolkata
856.	Panihati Co-Op.Bank Ltd	14.9	Kolkata
857.	Ranaghat Peoples'bank Ltd	16.3	Kolkata
858.	Raniganj Co-Op.Bank Ltd.Raniganj	41.9	Kolkata
859.	Samata Co.Op.Development Bank Ltd.	81.7	Kolkata
860.	Santragachi Co-Op.Bank Ltd	35.2	Kolkata
861.	Shibpur Co-Op.Bank Ltd	23.9	Kolkata
862.	Sree Chaitanya Co-Op.Bank Ltd.Nabadwip	11.9	Kolkata
863.	Suri Friends'union Co-Op.Bank Ltd	12.3	Kolkata
864.	The Bank Employees' Co-Operative Bank Ltd.	34.9	Kolkata
865.	Union Co-Op.Bank Ltd Mahinagar	28.3	Kolkata
866.	Uttarpara Co-Op.Bank Ltd	21.9	Kolkata
867.	510-Army Base Workshop Cr.Coop.Bk.Meerut	46.4	Lucknow
868.	Adarsh Mahila Mercantile Co-Operative Bank Ltd., Muzaffarnagar	63.8	Lucknow
869.	Banda Urban Co.Op.Bank Ltd.	29.8	Lucknow
870.	Bhadohi Urban Co-Operative Bank Ltd.	15.8	Lucknow
871.	Bijnor Urban Co-Operative Bank Ltd	54.9	Lucknow
872.	Citizen Co.Op.Bank Ltd. Noida	24.4	Lucknow
873.	Dayalbagh Mahila Co-Op Bank Ltd.Agra	9.5	Lucknow
874.	Development Co-Op.Bank Ltd. Kanpur	30.5	Lucknow
875.	Etah Urban Co-Op Bank Ltd	53.9	Lucknow
876.	Etawah Urban Co-Operative Bank Ltd.	38.3	Lucknow
877.	Gomati Nagariya Sahakari Bank Ltd.	78.5	Lucknow
878.	Gulshan Mercantile Urban Co-Op. Bank Ltd	27.6	Lucknow

879.	Hcbl Co-Operative Bank Ltd.	156.1	Lucknow
880.	Imperial Urban Co-Op.Bank Ltd.Faizabad	25.5	Lucknow
881.	Indian Mercantile Coop.Bank Ltd Lucknow	34.6	Lucknow
882.	Khalilabadnagar Sahakari Bank Ltd.	47.1	Lucknow
883.	Lakhimpur Urban Co-Op. Bank Ltd., Lakhimpur-Khiri	48.4	Lucknow
884.	Lucknow Ur.Adm.Staff Pr.Coop.Bk.Lucknow	70.1	Lucknow
885.	Mahoba Urban Co.Op.Bank Ltd.	45.6	Lucknow
886.	Mansarovar Urban Co-Op.Bank Ltd.Lucknow	23.6	Lucknow
887.	Mechanical Dept.Co-Op.Soc.Ltd.Gorakhpur	76.5	Lucknow
888.	N.E.Rly.Employees'pr.Coop.Bank,Gorakhpur	113.4	Lucknow
889.	Nagar Sahakari Bank Ltd. Maharajgunj	76.3	Lucknow
890.	Nagar Sahakari Bank Ltd.Itawa	68.8	Lucknow
891.	Nagar Vikas Sahakari Bank Ltd.Hardoi	73.4	Lucknow
892.	Nagina Urban Co-Op.Bank Ltd.Nagina	15.7	Lucknow
893.	Nagrik Sahakari Bank Ltd.	50.8	Lucknow
894.	National Mercantile Co-Op.Bank Ltd	20.9	Lucknow
895.	National Urban Co-Operative Bank Ltd.	47.1	Lucknow
896.	New Agra Urban Co-Operative Bank Ltd.	11.3	Lucknow
897.	New Urban Coop Bank Ltd Rampur	51.3	Lucknow
898.	Noble Co-Operative Bank Ltd. Noida	48.1	Lucknow
899.	Noida Commercial Co.Op.Bank Ltd.	15.2	Lucknow
900.	Northern Rly.E.P.Co-Op.Bank Ltd.,Lucknow	70.3	Lucknow
901.	Omkar Nagariya Sahakari Bank Ltd.Kanpur	54.7	Lucknow
902.	Ord.Eru.Fact.Prarambhik Sah.Bk.Kanpur	89.1	Lucknow
903.	Progressive Urban Co-Operative Bank Ltd.	43.8	Lucknow
904.	Rajdhani Nagar Sah.Bank Ltd.Lucknow	65.9	Lucknow
905.	Rani Laxmibai Urban Coop Bk Ltd Jhansi	32.4	Lucknow
906.	Rbi.Employees'co-Op.Cr.Bank Ltd.(Kanpur)	24.1	Lucknow
907.	Sonbhadra Nagar Sah.Bank.Ltd.Robertsganj	39.0	Lucknow

908.	The Ganga Mercantile Urban Co-O.Bank Ltd	52.9	Lucknow
909.	The Nagar Sahakari Bank Ltd., Golghar	34.0	Lucknow
910.	The Radhasoami Urban Cooperative Bank Limited.(Agra)	7.8	Lucknow
911.	U.P.Postal Primary Co-Op.Bank,Lucknow	76.0	Lucknow
912.	U.P.Secretariat Pr.Co-Op.Bank,Lucknow	38.1	Lucknow
913.	United Mercantile Co-Op.Bank Ltd(Kanpur)	31.6	Lucknow
914.	Urban Co-Op Bank Badaun	63.5	Lucknow
915.	Urban Co-Op.Bank Ltd.Maunath Bhanjan	16.7	Lucknow
916.	Urban Co-Op.Bank Ltd.Sidharthnagar	35.2	Lucknow
917.	Urban Co-Operative Bank Ltd. Bareilly	45.0	Lucknow
918.	Urban Co-Operative Bank Ltd., Mainpuri	29.2	Lucknow
919.	Urban Co-Operative Bank Ltd.Basti	34.3	Lucknow
920.	Urban Co-Operative Bank Ltd.Saharanpur	29.3	Lucknow
921.	Abhinav Sahakari Bank Ltd.	58.5	Mumbai
922.	Abhyudaya Co-Op. Bank Ltd., Mumbai	58.3	Mumbai
923.	Ace Co-Operative Bank Ltd. Mumbai	80.4	Mumbai
924.	Adarniya P. D. Patilsaheb Sahakari Bank Ltd. Karad	64.9	Mumbai
925.	Ajra Urban Co-Op.Bank Ltd.	66.2	Mumbai
926.	Alibag Co-Op.Urban Bank Ltd.	67.8	Mumbai
927.	Aman Sahakari Bank Ltd,Ichalkaranji	85.2	Mumbai
928.	Ambernath Jai Hind Co-Op.Bank Ltd.,Ambernath	44.2	Mumbai
929.	Annasaheb Magar Sahakari Bank Mydt.Pune	62.1	Mumbai
930.	Apna Sahakari Bank Ltd.	56.5	Mumbai
931.	Appasaheb Birnale Sahakari Bank Ltd., Dudhgaon	73.8	Mumbai
932.	Ashok Nagri Sahakari Bank Ltd.Pimpri	107.5	Mumbai
933.	Ashta People's Co-Op.Bank Ltd.	64.8	Mumbai

934.	Bajirao Appa Sahakari Bank Ltd.Akalkhop	88.4	Mumbai
935.	Baramati Sahakari Bank Ltd.,Baramati	66.0	Mumbai
936.	Bassein Catholic Co-Op.Bank Ltd.	47.5	Mumbai
937.	Bhagini Nivedita Sahakari Bank Ltd.	60.2	Mumbai
938.	Bharati Sahakari Bank Ltd.(Poona)	45.9	Mumbai
939.	Bhavani Sahakari Bank Ltd.(Bombay)	62.3	Mumbai
940.	Birdeo Sahakari Bank Ltd	56.7	Mumbai
941.	Bombay Mercantile Co-Op.Bank Ltd.	51.4	Mumbai
942.	Chembur Nagarik Sahakari Bank Ltd.	35.2	Mumbai
943.	Chiplun Urban Co-Op.Bank Ltd.	67.8	Mumbai
944.	Citizencredit Co-Operative Bank Ltd., Mumbai	48.0	Mumbai
945.	Col. R. D. Nikam Sainik Sahakari Bank Ltd.	64.6	Mumbai
946.	Cosmos Co-Operative Bank Ltd.Pune	74.9	Mumbai
947.	D Y Patil Sahakari Bank Ltd, Kolhapur	62.9	Mumbai
948.	Dahanu Road Janata Co-Op.Bank Ltd.	64.4	Mumbai
949.	Dapoli Urban Co-Op.Bank Ltd.	65.7	Mumbai
950.	Dattatraymaharaj Kalambe Jaoli Sah.Bk L.	69.6	Mumbai
951.	Daund Urban Co-Op.Bank Ltd. Daund	43.2	Mumbai
952.	Deccan Merchants Co-Op.Bank Ltd.	58.5	Mumbai
953.	Defence Accounts'co-Op.Cr.Bank Ltd.Poona	97.3	Mumbai
954.	Dharmvir Sambhaji Urban Co.Bk Ltd.Pune	49.0	Mumbai
955.	Dombivali Nagari Sahakari Bank Ltd.	49.0	Mumbai
956.	Dr.Annasaheb Chougule Urban Co- Operative Bank Ltd.Peth Vadgaon	56.0	Mumbai
957.	Dr.Appasaheb Urf Sa.Re.Patil Jaysingpur Udgaon Sahakari Bank Ltd.,Jaysingpur	65.8	Mumbai
958.	Excellent Co-Op.Bank Ltd., Mumbai	42.9	Mumbai
959.	Gadhinglaj Urban Co-Operative Bank Limited	67.4	Mumbai
960.	Ganesh Sahakari Bank Ltd.(Kurundwad)	84.8	Mumbai

961.	Gp Parsik Sahakari Bank Ltd.,Kalwa,Thane	48.2	Mumbai
962.	Greater Bombay Co-Op.Bank Ltd.	69.0	Mumbai
963.	Gs Mahanagar Co-Operative Bank Ltd., Mumbai	52.0	Mumbai
964.	Haveli Sahakari Bank Mydt. Moshi	57.8	Mumbai
965.	Hindustan Co-Op.Bank Ltd.	55.8	Mumbai
966.	Hutatma Sahakari Bank Ltd.	66.8	Mumbai
967.	Income Tax Dept.Co-Op.Bank Ltd.(Bombay)	61.0	Mumbai
968.	Indapur Urban Co-Operative Bank Ltd.	85.3	Mumbai
969.	Indrayani Co-Operative Bank Ltd.Pimpri	56.1	Mumbai
970.	Islampur Co-Op.People's Bank Ltd.	66.7	Mumbai
971.	Islampur Urban Co-Op.Bank Ltd.	69.7	Mumbai
972.	Jai Bhawani Sahakari Bank Ltd.(Poona)	56.2	Mumbai
973.	Jaihind Urban Co-Op.Bank Ltd.Pimpri-Chi.	61.8	Mumbai
974.	Jain Sahakari Bank Ltd.	52.1	Mumbai
975.	Jalgaon Janata Sahakari Bank Ltd.	61.9	Mumbai
976.	Jalgaon People's Co-Op.Bank Ltd.	66.4	Mumbai
977.	Janakalyan Sahakari Bank Ltd.(Bombay)	40.8	Mumbai
978.	Janalaxmi Co-Op.Bank Ltd.(Nasik)	52.8	Mumbai
979.	Janaseva Sahakari Bank Ltd.(Pune)	50.6	Mumbai
980.	Janaseva Sahakari Bank(Borivli) Ltd.,Mumbai	43.5	Mumbai
981.	Janata Sahakari Bank Ltd.(Ajra)	67.7	Mumbai
982.	Janata Sahakari Bank Ltd.(Poona)	59.0	Mumbai
983.	Janata Sahakari Bank Ltd.(Satara)	53.1	Mumbai
984.	Janata Urban Co-Operative Bank Ltd., Wai	73.2	Mumbai
985.	Jath Urban Co-Op.Bank Ltd.	68.5	Mumbai
986.	Jawahar Sahakari Bank Ltd.	73.3	Mumbai
987.	Jijamata Mahila Sahakari Bank Ltd.	62.0	Mumbai
988.	Jiwhaji Sahakari Bank Ltd	66.3	Mumbai

989.	Kallappa Anna Awade Ichalkaranji Janata Sahakari Bank Ltd.	70.4	Mumbai
990.	Karad Urban Co-Op.Bank Ltd.	60.9	Mumbai
991.	Kohinoor Sah.Bank Ltd.	72.8	Mumbai
992.	Kokan Mercantile Co-Operative Bank Ltd.	61.8	Mumbai
993.	Kolhapur Mahila Sahakari Bank Ltd.	58.9	Mumbai
994.	Kolhapur Urban Co-Op.Bank Ltd.	57.0	Mumbai
995.	Koyana Sahakari Bank Ltd.	66.5	Mumbai
996.	K'pur Z.Gov.Servants'co-Op.Bk.Kolhapur	72.3	Mumbai
997.	Krishna Sahakari Bank Ltd.	64.6	Mumbai
998.	Kumbhi Kasari Sahakar Bank Ltd	64.9	Mumbai
999.	Kunbi Sahakari Bank Ltd.	46.8	Mumbai
1000.	Kurla Nagrik Sahakari Bank Ltd.	70.2	Mumbai
1001.	Kurundwad Urban Co-Op.Bank Ltd.	62.4	Mumbai
1002.	Lakshmi Vishnu Sahakari Bank Ltd	68.6	Mumbai
1003.	Lala Urban Co-Op.Bank Ltd.	65.3	Mumbai
1004.	Lonawala Sahakari Bank Mydt. Lonawala	66.5	Mumbai
1005.	Mah.Mantralaya Co-Op Bank Ltd.	80.2	Mumbai
1006.	Mahabaleshwar Urban Co-Op.Bank Ltd.	50.6	Mumbai
1007.	Mahesh Sahakari Bank Ltd.Pune	64.4	Mumbai
1008.	Malad Sahakari Bank Ltd.	58.2	Mumbai
1009.	Mamasahab Pawar Satyavijay Co-Operative Bank Ltd., Kundal	70.6	Mumbai
1010.	Manadeshi Mahila Sahakari Bank Ltd.	77.8	Mumbai
1011.	Manasing Co.Op.Bank Ltd.	85.3	Mumbai
1012.	Mangal Co-Op.Bank Ltd.	68.4	Mumbai
1013.	Manmandir Co-Op Bank Ltd	64.4	Mumbai
1014.	Mayani Urban Co-Op.Bank Ltd.	73.6	Mumbai
1015.	Model Co-Operative Bank Ltd. Mumbai	48.9	Mumbai
1016.	Mogaveera Co-Op.Bank Ltd.	46.3	Mumbai

1017.	Mumbai Mahanagarpalika Shikshan V.Sah.Bk	81.1	Mumbai
1018.	Municipal Co-Op.Bank Ltd.(Bombay)	75.1	Mumbai
1019.	Muslim Co-Operative Bank Ltd.(Pune)	55.8	Mumbai
1020.	Nagarik Sahakari Bank Ltd.(Bhiwandi)	64.6	Mumbai
1021.	Nandani Sahakari Bank Ltd.Nandani	68.5	Mumbai
1022.	Nasik Merchants' Co-Op.Bank Ltd.	52.8	Mumbai
1023.	National Co-Op.Bank Ltd.(Bombay)	34.6	Mumbai
1024.	Nav Jeevan Co-Op.Bank Mydt.Ulhasnagar	69.9	Mumbai
1025.	Naval Dockyard Co-Op.Bank Ltd.(Bombay)	72.6	Mumbai
1026.	Navi Mumbai Co-Operative Bank Ltd.Vashi	67.4	Mumbai
1027.	New India Co-Op.Bank Ltd.	43.3	Mumbai
1028.	Nkgsb Co-Op. Bank Ltd.	68.2	Mumbai
1029.	Om-Datta Chaitanya Sahakari Bank Ltd. Wai	58.5	Mumbai
1030.	Palus Sahakari Bank Ltd.	70.8	Mumbai
1031.	Panvel Co-Op.Urban Bank Ltd.	61.8	Mumbai
1032.	Parshwanath Co-Op. Bank Ltd.Kolhapur	63.8	Mumbai
1033.	Patan Co-Operative Bank Ltd.Bombay	37.2	Mumbai
1034.	Pavana Sahakari Bank Ltd.	59.1	Mumbai
1035.	Pimpri Chinchawad Sahakari Bank Mydt	58.2	Mumbai
1036.	Pratap Co-Op.Bank Ltd.(Bombay)	65.6	Mumbai
1037.	Prathamik Shikshak Sah.Bank Ltd.Kolhapur	74.1	Mumbai
1038.	Prathmik Shikshak Sah.Bk.Satara	64.3	Mumbai
1039.	Pravara Sahakari Bank Ltd.	61.0	Mumbai
1040.	Prerana Co-Operative Bank Ltd.Tharegaon	50.9	Mumbai
1041.	Pritisangam Sahakari Bank Ltd.Karad	57.2	Mumbai
1042.	Priyadarshini Mahila Sah Bank Ltd	79.8	Mumbai
1043.	Progressive Co-Operative Bank Ltd.Bombay	58.1	Mumbai
1044.	Pune Cantonment Sahakari Bank Ltd.	66.4	Mumbai
1045.	Pune Commercial Co-Operative Bank Ltd.	65.0	Mumbai

1046.	Pune Merchants' Co-Op.Bank Ltd.	50.8	Mumbai
1047.	Pune Municipal Corporation Servant's Co-Op Urban Bank Ltd.,Pune	80.5	Mumbai
1048.	Pune People's Co-Op. Bank Ltd., Pune	63.3	Mumbai
1049.	Pune Sahakari Bank Ltd.	55.1	Mumbai
1050.	Pune Urban Co-Operative Bank Ltd	45.2	Mumbai
1051.	Rahimatpur Sahakari Bank Ltd.Rahimatpur	73.9	Mumbai
1052.	Raigad Sahakari Bank Ltd.Bombay	66.4	Mumbai
1053.	Rajapur Urban Co-Op.Bank Ltd.	62.6	Mumbai
1054.	Rajaram Bapu Sahakari Bank Ltd.	69.1	Mumbai
1055.	Rajarshi Shahu Sah.Bank Mydt.,Pune	58.4	Mumbai
1056.	Raje Vikramsinh Ghatge Co-Op.Bank Ltd., Kagal	57.5	Mumbai
1057.	Rajgurunagar Sahakari Bank Ltd.	57.7	Mumbai
1058.	Rameshwar Co-Op.Bank Ltd. Parel	35.8	Mumbai
1059.	Ramrajya Sahakari Bank Ltd. Pune	56.9	Mumbai
1060.	Ratnagiri Urban Co-Op.Bank Ltd.Ratnagiri	80.3	Mumbai
1061.	Rayat Sevak Co-Operative Bank Ltd.Satara	63.4	Mumbai
1062.	Revdanda Co-Op.Urban Bank Ltd.	62.9	Mumbai
1063.	Sadhana Sahakari Bank Ltd.(Pune)	52.4	Mumbai
1064.	Sahyadri Sahakari Bank Ltd.	56.6	Mumbai
1065.	Samata Sahakari Bank Ltd.,Bombay	60.3	Mumbai
1066.	Sampada Sahakari Bank Ltd.	64.8	Mumbai
1067.	Sangli Dist.Pr.Teachers'coop.Bk.Sangli	74.6	Mumbai
1068.	Sangli Sahakari Bank Limited, Bombay	67.1	Mumbai
1069.	Sangli Urban Co-Op.Bank Ltd.	54.6	Mumbai
1070.	Sanmati Sahakari Bank Ltd.	73.4	Mumbai
1071.	Sanmitra Sahakari Bank Ltd.(Pune)	57.9	Mumbai
1072.	Sant Sopankaka Sahakari Bank Ltd., Saswad	60.5	Mumbai
1073.	Saraswat Co-Operative Bank Ltd.	64.9	Mumbai

1074.	Sarvodaya Co.Op. Bank Ltd.	76.7	Mumbai
1075.	Satara Sahakari Bank Ltd.(Bombay)	71.5	Mumbai
1076.	Satyashodhak Sah.Bank Ltd.Kolhapur	58.1	Mumbai
1077.	Sawantwadi Urban Co-Op.Bank Ltd.	156.9	Mumbai
1078.	Shalini Sahakari Bank Ltd.(Bombay)	80.7	Mumbai
1079.	Sharad Sahakari Bank Ltd.(Manchar)	68.2	Mumbai
1080.	Shivdaulat Sahakari Bank Ltd. Malharpeth	58.5	Mumbai
1081.	Sholapur Janata Sahakari Bank Ltd.	55.2	Mumbai
1082.	Shree Laxmi Co-Op.Bank Ltd.(Poona)	55.4	Mumbai
1083.	Shree Laxmi Mahila Sahakari Bank Ltd.	73.4	Mumbai
1084.	Shree Panchaganga Nagari Sah.Bank Ltd.	64.5	Mumbai
1085.	Shree Warana Sahakari Bank Ltd.	64.2	Mumbai
1086.	Shreeji Bhatia Co-Op.Bk Lt.Masjid Bunder	37.7	Mumbai
1087.	Shreeram Sahakari Bank Ltd. Mumbai	55.0	Mumbai
1088.	Shri Adinath Co.Op. Bank Ltd.	56.7	Mumbai
1089.	Shri Arihant Co-Op.Bank Ltd.,Bombay	64.2	Mumbai
1090.	Shri Bharat Urban Co-Op.Bank Ltd.	60.9	Mumbai
1091.	Shri Gajanan Lokseva Sah.Bk.Mt.Chinchwad	50.7	Mumbai
1092.	Shri Ganesh Sah.Bank Ltd.(Poona)	76.6	Mumbai
1093.	Shri Ganesh Sahakari Bank Ltd.Pune	22.3	Mumbai
1094.	Shri Laxmi Krupa Urban Co-Op.Bk.Ltd.Pune	65.8	Mumbai
1095.	Shri Laxmi Sah.Bank Ltd.Mhaisal	62.0	Mumbai
1096.	Shri Mahalaxmi Co-Op.Bank Ltd.(Kolhapur)	46.7	Mumbai
1097.	Shri Narsinha Saraswati Sahakari Bank Ltd.,Asurle-Porle	87.7	Mumbai
1098.	Shri Pataneshwar Urban Co-Op.Bank Lt.Pen	53.5	Mumbai
1099.	Shri Veershaiv Co-Op.Bank Ltd.,Kolhapur	62.6	Mumbai
1100.	Shri Yashwant Sah.Bank Ltd.(Kuditre)	64.9	Mumbai
1101.	Shrimant Malojiraje Sahakari Bank Ltd.	72.3	Mumbai
1102.	Shripatrao Dada Sahakari Bank Ltd	58.1	Mumbai

1103.	Sindhudurg Sahakari Bank Ltd.Mumbai	74.0	Mumbai
1104.	Sree Narayana Guru Co-Op.Bank Lt. Mumbai	68.2	Mumbai
1105.	State Transport Co-Op.Bank Ltd.(Bombay)	87.5	Mumbai
1106.	Suvarnayug Sah.Bank Ltd.(Pune)	67.5	Mumbai
1107.	Svc Co-Operative Bank Ltd.	73.2	Mumbai
1108.	Tasgaon Urban Co-Op.Bank Ltd.	58.2	Mumbai
1109.	Thane Bharat Sahakari Bank Ltd.Thane	56.0	Mumbai
1110.	The Abasaheb Patil Randal Sahakari Bank Ltd., Randal	66.4	Mumbai
1111.	The Annasaheb Savant Co-Op. Urban Bank Mahad Ltd.	68.7	Mumbai
1112.	The Babasaheb Deshmukh Sahakari Bank Ltd., Atpadi	67.0	Mumbai
1113.	The Bharat Co-Operative Bank (Mumbai)Ltd.	62.0	Mumbai
1114.	The Chandgad Urban Co-Operative Bank Ltd.,Chandgad	76.7	Mumbai
1115.	The Commercial Co-Operative Bank Ltd., Kolhapur	56.5	Mumbai
1116.	The Devgad Urban Co-Op.Bank Ltd.	61.7	Mumbai
1117.	The Ichalkaranji Merchants Co-Op Bk Ltd	62.0	Mumbai
1118.	The Jawhar Urban Co-Op. Bank Ltd.,Jawhar	60.5	Mumbai
1119.	The Kalyan Janata Sah.Bank Ltd.Kalyan	63.4	Mumbai
1120.	The Kodoli Urban Co-Op. Bank Ltd.,Kodoli	56.5	Mumbai
1121.	The Konark Urban Co-Operative Bank Ltd	71.4	Mumbai
1122.	The Patan Urban Co.Op.Bank Ltd.	69.9	Mumbai
1123.	The Vita Urban Co-Op.Bank Ltd. Vita	73.7	Mumbai
1124.	Tjsb Sahakari Bank Ltd. Thane	54.6	Mumbai
1125.	Udyam Vikas Sahakari Bank Ltd.	41.7	Mumbai
1126.	Vaishya Sahakari Bank Ltd, Mumbai	70.2	Mumbai
1127.	Vasai Janata Sahakari Bank Ltd.	50.4	Mumbai

1128.	Vasai Vikas Sahakari Bank Ltd.	47.3	Mumbai
1129.	Vidya Sahakari Bank Ltd.(Pune)	48.5	Mumbai
1130.	Vima Kamgar Co-Op.Bank Ltd.(Bombay)	54.2	Mumbai
1131.	Vishwanathrao Patil Murgud Sah.Bank Ltd	62.1	Mumbai
1132.	Vishweshwar Sah.Bank Ltd.(Pune)	67.8	Mumbai
1133.	Vita Merchants' Co-Op.Bank Ltd.	64.7	Mumbai
1134.	Vyankateshwara Sah Bank Ltd	64.2	Mumbai
1135.	Wai Urban Co-Op.Bank Ltd.	58.6	Mumbai
1136.	Walchandnagar Sahakari Bank Ltd.(Poona)	68.7	Mumbai
1137.	Yadrav Co-Operative Bank Ltd	77.9	Mumbai
1138.	Yashwant Co-Op.Bank Ltd.(Phaltan)	100.9	Mumbai
1139.	Youth Dev.Co-Op.Bank Ltd.,Kolhapur	66.4	Mumbai
1140.	Zoroastrian Co-Operative Bank Ltd.	45.3	Mumbai
1141.	Abhinandan Urban Co-Op.Bk.Ltd.Amaravati	64.7	Nagpur
1142.	Ahilyadevi Mahila Urban Co-Op.Bk.Solapur	57.3	Nagpur
1143.	Ahmednagar Merchants Co-Op.Bank Ltd.	67.7	Nagpur
1144.	Ahmednagar Zilla Prathamik Shikshak Sahakari Bank Ltd., Ahmednagar	71.5	Nagpur
1145.	Ajantha Urban Co-Operative Bank Limited, Aurangabad	105.0	Nagpur
1146.	Akola Urban Co-Op.Bank Ltd.	55.1	Nagpur
1147.	Ambajogai Peoples' Co-Op Bank Mydt	61.1	Nagpur
1148.	Amravati Z.P.Shikshak Sah.Bk.Amravati	63.8	Nagpur
1149.	Andarsul Urban Co-Op.Bank Ltd.	45.5	Nagpur
1150.	Anjangaon Surji Nagari Sahakari Bank Limited, Anjangaon Surji	84.5	Nagpur
1151.	Anuradha Urban Co-Op.Bank Ltd.Chikhali	66.2	Nagpur
1152.	Arvind Sahakari Bank Ltd., Katol, Nagpur	57.4	Nagpur
1153.	Ashok Sahakari Bank Ltd.	72.9	Nagpur
1154.	Bhadgaon People's Co-Op.Bank Ltd.	60.8	Nagpur
1155.	Bhandara Urban Co-Operative Bank Ltd.	55.5	Nagpur

1156.	Bhausahab Birajdar Urban Co-Operative Bank Ltd., Omerga	57.6	Nagpur
1157.	Bhausahab Sahakari Bank Ltd., Udgir	66.1	Nagpur
1158.	Bhavani Urban Co-Op Bank Ltd	55.5	Nagpur
1159.	Bhingar Urban Co-Operative Bank Ltd. Bhingar	68.0	Nagpur
1160.	Brahmadeodada Mane Sahakari Bank Ltd., Solapur	73.4	Nagpur
1161.	Brahmapuri Urban Co.Op. Bank Ltd.	66.0	Nagpur
1162.	Dadasahab Ramrao Patil Coop.Bk.Ltd.Sakri	59.2	Nagpur
1163.	Deendayal Nagari Sahakari Bank Mydt.	63.1	Nagpur
1164.	Deola Merchants' Co-Op.Bank Ltd.	71.2	Nagpur
1165.	Desaiganj Nagari Co-Operative Bank Maryadit, Desaiganj	60.2	Nagpur
1166.	Dhule Jilla Sarkari Nokaranchi Sah.Bank	57.8	Nagpur
1167.	Dhule Vikas Sahakari Bank Ltd.Dhule	60.4	Nagpur
1168.	Dilip Urban Co-Operative Bank Ltd.Barshi, Solapur	58.1	Nagpur
1169.	Dr.Babasaheb Ambedkar Nagari Sah.Bank Lt	89.0	Nagpur
1170.	Dr.Babasaheb Ambedkar Sah.Bk.Lt.Nasik Rd	37.3	Nagpur
1171.	Dr.Babasaheb Ambedkar Urban Co-Operative Bank Ltd., Nagpur	47.6	Nagpur
1172.	Dr.Jaiprakash Mundada Urban Co-Operative Bank Ltd., Jawla Bazar, Parbhani	59.0	Nagpur
1173.	Dr.P.Deshmukh Urban Co-Operative Bank Ltd., Amravati,	52.0	Nagpur
1174.	Dr.Viththalrao Vikhe-Patil Co.Op.Bank Lt	37.8	Nagpur
1175.	Dwarkadas Mantri Nagari Sahakari Bank Ltd., Beed	134.1	Nagpur

1176.	Ganaraj Nagari Sahakari Bank Ltd.	49.9	Nagpur
1177.	Gandhibag Navyug Ur.Co-Op.Bk.Ltd.Nagpur	60.2	Nagpur
1178.	Gautam Sahakari Bank Ltd.	59.4	Nagpur
1179.	Godavari Laxmi Co-Operative Bank Ltd., Jalgaon	67.8	Nagpur
1180.	Godavari Urban Co-Op Bank Ltd	50.9	Nagpur
1181.	Godavari Urban Co-Op.Bank Ltd.Vazirabad	32.6	Nagpur
1182.	Hasti Co-Operative Bank Ltd.Dondaicha	60.2	Nagpur
1183.	Indira Mahila Nagari Sahakari Bank Ltd.	77.8	Nagpur
1184.	Indira Mahila Sahakari Bank Ltd., Malegaon, Nasik	43.4	Nagpur
1185.	Indira Mahila Sahakari Bank Ltd., Nandurbar	62.4	Nagpur
1186.	Jai Kalimata Mahila Urban Co-Operative Bank Ltd., Basmatnagar	63.0	Nagpur
1187.	Jai Tulja Bhavani Urban Co.Op. Bank Ltd.	58.1	Nagpur
1188.	Jalna Merchants Co-Op Bank Ltd.	67.8	Nagpur
1189.	Janakalyan Urban Co.Op.Bank Ltd.	62.0	Nagpur
1190.	Janaseva Co.Op.Bank Ltd.	67.6	Nagpur
1191.	Janata Co-Op.Bank Ltd.(Malegaon)	43.0	Nagpur
1192.	Janata Sahakari Bank Ltd. Kurduwadi, Solapur	56.1	Nagpur
1193.	Janata Sahakari Bank Ltd.(Gondia)	52.8	Nagpur
1194.	Janata Sahakari Bank Ltd., Amravati	65.2	Nagpur
1195.	Janata Sahakari Bank Ltd., Yeola, Nasik	62.9	Nagpur
1196.	Jankalyan Co-Operative Bank Ltd., Nashik	33.8	Nagpur
1197.	Janseva Nagari Sahakari Bank Ltd.Bhoom	47.0	Nagpur
1198.	Jansewa Urban Co-Op.Bank Ltd., Nagpur	74.0	Nagpur
1199.	Jijamata Mahila Nagari Sahakari Bank Ltd. Buldhana	69.2	Nagpur
1200.	Jijau Commercial Co-Operative Bank Ltd., Amravati	64.7	Nagpur

1201.	Jugalkishor Tapdiya Shree Mahesh Urban Co-Op.Bank Aurangabad Ltd.	65.4	Nagpur
1202.	Kalwan Merchants Co-Op.Bank Ltd.	46.1	Nagpur
1203.	Kalyansagar Urban Co-Operative Bank Limited, Paranda	62.9	Nagpur
1204.	Kamala Co-Operative Bank Ltd., Solapur	59.1	Nagpur
1205.	Karmala Urban Co-Op.Bank Ltd.	18.4	Nagpur
1206.	Kavita Urban Co.Op. Bank Ltd.	59.8	Nagpur
1207.	Khamgaon Urban Co-Op.Bank Ltd.	52.6	Nagpur
1208.	Kisan Nagari Sahakari Bank Maryadit	55.0	Nagpur
1209.	Kopergaon People's Co-Op.Bank Ltd.	57.8	Nagpur
1210.	Krishiseva Urban Co-Op.Bank Ltd.Kole	37.0	Nagpur
1211.	Krishna Urban Co-Operative Bank Ltd.Kaij	74.1	Nagpur
1212.	Lasalgaon Merchants' Co-Operative Bank Ltd., Lasalgaon	43.4	Nagpur
1213.	Laxmi Urban Co.Op. Bank Ltd.	65.6	Nagpur
1214.	Lokmangal Co-Operative Bank Ltd., Solapur	66.2	Nagpur
1215.	Loknete Dattaji Patil Sahakari Bank Ltd., Lasalgaon	56.8	Nagpur
1216.	Loknete R.D.(Appa) Kshirsagar Sahakari Bank Ltd., Niphad,Nashik	75.5	Nagpur
1217.	Lokvikas Nagari Sahakari Bank Ltd., Aurangabad	56.3	Nagpur
1218.	Maharashtra Nagari Sahakari Bank Ltd.	57.1	Nagpur
1219.	Mahatma Fule Urban Cooperative Bank Ltd Amravati	67.3	Nagpur
1220.	Mahesh Urban Co.Op.Bank Ltd.	67.5	Nagpur
1221.	Mahesh Urban Co-Op. Bank Ltd.Parli V.	76.5	Nagpur
1222.	Mahesh Urban Co-Operative Bank Ltd	59.8	Nagpur
1223.	Mahesh Urban Co-Operative Bank Ltd. Parbhani	56.7	Nagpur

1224.	Manmad Urban Co-Operative Bank Ltd., Manmad, Nasik	49.1	Nagpur
1225.	Manorama Co-Operative Bank Ltd. Solapur	66.8	Nagpur
1226.	Manwath Urban Co-Operative Bank Ltd., Manwath, Parbhani	34.8	Nagpur
1227.	Marathwada Nagari Sahakari Bank Ltd.	63.7	Nagpur
1228.	Markandey Nagari Sahakari Bank Ltd. Nanded	55.7	Nagpur
1229.	Matoshri Mahila Sahakari Bank Ltd.Parner	64.5	Nagpur
1230.	Mohol Urban Co- Operative Bank Ltd., Mohol, Solapur	60.3	Nagpur
1231.	Moti Urban Co-Operative Bank Ltd., Taloda, Dhule	57.7	Nagpur
1232.	Mula Sahakari Bank Limited, Sonai, Ahmednagar	31.2	Nagpur
1233.	Nagnath Urban Co-Operative Bank Ltd., Hingoli	60.0	Nagpur
1234.	Nagpur Mahanagarपालिका Kar.Sah.Adhikosh	67.9	Nagpur
1235.	Nagpur Nagarik Sahakari Bank Ltd.	66.0	Nagpur
1236.	Nandurbar Merchants, Co-Op Bank Ltd	68.3	Nagpur
1237.	Nashik Zilha Sarkari and Parishad Karmachari Sahakari Bank Niyamit, Nashik	72.1	Nagpur
1238.	Nasik Dist Industrial and Mercantile Cbltd	80.8	Nagpur
1239.	Nasik Jilha Mahila Sahakari Bank Ltd.	62.0	Nagpur
1240.	Nasik Jilha Mahila Vikas Sahakari Bank Ltd., Nasik	55.0	Nagpur
1241.	Navapur Mercantile Co-Op.Bk.Ltd.Navapur	59.2	Nagpur
1242.	Neelkanth Co-Operative Bank Ltd. Solapur,	60.6	Nagpur
1243.	Niphad Urban Co-Op.Bank Ltd.	55.8	Nagpur
1244.	Nirmal Urban Co-Operative Bank Ltd., Nagpur	59.9	Nagpur

1245.	Nishigandha Sahakari Bank Ltd., Pandharpur, Solapur	51.1	Nagpur
1246.	Omprakash Deora Peoples' Co-Operative Bank Ltd.,Hingoli	53.7	Nagpur
1247.	Osmanabad Janata Sahakari Bank Ltd.	65.1	Nagpur
1248.	Pachora People's Co-Op.Bank Ltd.	41.2	Nagpur
1249.	Pandharpur Merchants' Co-Operative Bank Ltd., Pandharpur	70.9	Nagpur
1250.	Parner Taluka Sainik Sah Bank Ltd	73.8	Nagpur
1251.	Peoples' Co-Operative Bank Ltd., Deulgaonraja	62.6	Nagpur
1252.	Pimpalgaon Merchants' Co-Op.Bank Ltd.	55.8	Nagpur
1253.	Poornawadi Nagarik Sahakari Bank Maryadit, Beed	58.9	Nagpur
1254.	Priyadarshani Mahila Nagari Sah Bank Ltd	52.6	Nagpur
1255.	Priyadarshani Nagari Sahakari Bank Ltd., Jalna	55.8	Nagpur
1256.	Priyadarshani Urban Co-Operative Bank Ltd., Kallam	70.2	Nagpur
1257.	Rajamata Urban Co-Operative Bank Ltd., Mangalwedha, Solapur	76.9	Nagpur
1258.	Rajlaxmi Urban Co.Op.Bank Ltd.	61.6	Nagpur
1259.	Ratanchand Shaha Sahakari Bank Ltd.,Mangalwedha	68.9	Nagpur
1260.	Ravi Commercial Urban Co-Operative Bank Ltd., Nagpur	56.7	Nagpur
1261.	Rukmini Nagari Sah.Bank.Ltd.	62.4	Nagpur
1262.	Sadguru Gahininath Urban Co.Bk.Ltd.Akluj	48.2	Nagpur
1263.	Sahayog Urban Co-Operative Bank Ltd., Udgir, Latur	57.2	Nagpur

1264.	Sai Sanjivani Co-Operative Bank Limited, Kopargaon	68.3	Nagpur
1265.	Saibaba Janata Sahakari Bank Ltd.	15.6	Nagpur
1266.	Saibaba Nagari Sahakari Bnk Maryadit, Sailu, Parbhani	61.7	Nagpur
1267.	Samarth Sahakari Bank Ltd. Solapur	49.1	Nagpur
1268.	Samarth Sahakari Bank Maryadit, Jalna	61.9	Nagpur
1269.	Samarth Urban Co.Op.Bank Ltd., Osmanabad	56.7	Nagpur
1270.	Samruddhi Sahakari Bank Ltd., Nandgaon, Nasik	73.3	Nagpur
1271.	Samrudhi Co-Operative Bank Ltd., Nagpur	48.1	Nagpur
1272.	Sangola Urban Co-Operative Bank Ltd. Sangola, Solapur	65.7	Nagpur
1273.	Sanmitra Mahila Nagari Sah.Bk.Mt.Chandra	52.5	Nagpur
1274.	Sanmitra Urban Co-Op.Bank Ltd.Akola	83.1	Nagpur
1275.	Saraswati Sahakari Bank Ltd., Ozar, Nasik	63.4	Nagpur
1276.	Satna Merchants Co-Operative Bank Ltd., Satna	47.8	Nagpur
1277.	Shankar Nagari Sahakari Bank Ltd., Nanded	61.4	Nagpur
1278.	Shankarrao Chavan Nagri Sah.Bk.L.Kinwat	70.8	Nagpur
1279.	Shankarrao Mohite Patil Sah.Bank Akluj	142.6	Nagpur
1280.	Sharad Nagari Sahakari Bank Ltd.Solapur	73.1	Nagpur
1281.	Shikshak Sahakari Bank Ltd.,Nagpur	59.1	Nagpur
1282.	Shiv Parvati Mahila Nagari Sahakari Bank Ltd., Parbhani	91.6	Nagpur
1283.	Shivaji Nagari Sahakari Bank Ltd., Paithan,	66.6	Nagpur
1284.	Shivshakti Urban Co-Operative Bank Ltd. Barshi	61.5	Nagpur
1285.	Shree Govardhansingji Raghuvanshi Sahakari Bank Ltd., Nandurbar	73.2	Nagpur

1286.	Shree Mahavir Sahakari Bank Mydt.Jalgaon	52.8	Nagpur
1287.	Shree Mahesh Co-Operative Bank Ltd. Nashik	57.6	Nagpur
1288.	Shree Samarth Sahakari Bank Ltd., Nashik	44.7	Nagpur
1289.	Shri Agrasen Co.Op.Bank Ltd.	60.3	Nagpur
1290.	Shri Anand Nagari Sahakari Bank Ltd. Chandrapur	54.6	Nagpur
1291.	Shri Bhausahab Thorat Amrutvahini Sahakari Bank Ltd.	63.2	Nagpur
1292.	Shri Chhatrapati Rajarshi Shahu Ucb Ltd	58.5	Nagpur
1293.	Shri Dadasahab Gajmal Co-Operative Bank Ltd., Pachora, Jalgaon,	60.1	Nagpur
1294.	Shri Gajanan Maharaj Urban Co-Op Bk Ltd	58.0	Nagpur
1295.	Shri Gajanan Nagari Sahakari Bank Ltd., Beed,	67.5	Nagpur
1296.	Shri Ganesh Sahakari Bank Ltd.	18.3	Nagpur
1297.	Shri Kanyaka Nagari Sahakari Bank Ltd., Chandrapur	67.3	Nagpur
1298.	Shri Krishna Co-Operative Bank Maryadit, Umrer, Nagpur	66.5	Nagpur
1299.	Shri Mahavir Urban Co-Op Bank Ltd.	81.3	Nagpur
1300.	Shri Rukmini Sahakari Bank Ltd., Shrigonda, Ahmednagar	54.5	Nagpur
1301.	Shri Shiveshwar Nagri Sahakari Bank Ltd., Basmatnagar	65.4	Nagpur
1302.	Shri Swami Samarth Sahakari Bank Ltd., Nighoj, Ahmednagar,	51.4	Nagpur
1303.	Shri Vyankatesh Co-Operative Bank Ltd., Malegaon, Nashik	65.1	Nagpur
1304.	Shriram Urban Co-Operative Bank Ltd., Nagpur	57.8	Nagpur

1305.	Siddheshwar Sahakari Bank Ltd.(Latur)	58.3	Nagpur
1306.	Siddheshwar Urban Co- Operative Bank Maryadit, Sillod,Aurangabad	47.7	Nagpur
1307.	Sonpeth Nagri Sahakari Bank Maryadit, Sonpeth	79.3	Nagpur
1308.	Sri Vyas Dhanavarsha Sah.Bk.Ltd.Yawal	63.2	Nagpur
1309.	Standard Urban Co-Operative Bank (Aurangabad) Ltd	36.4	Nagpur
1310.	Sundarlal Sawji Urban Co-Op.Bank Ltd.	71.7	Nagpur
1311.	Terana Nagari Sahakari Bank Ltd.	139.7	Nagpur
1312.	The Agrasen Nagari Sahakari Bank Ltd., Akola	63.8	Nagpur
1313.	The Ahmednagar Shahar Sahakari Bank Ltd.	47.2	Nagpur
1314.	The Akola Janata Commercial Co-Operative Bank Ltd.	52.8	Nagpur
1315.	The Amalner Co-Operative Urban Bank Ltd. Amalner	66.7	Nagpur
1316.	The Ambica Mahila Sahakari Bank Ltd., Ahmednagar	63.7	Nagpur
1317.	The Amravati Merchants Sahakari Bank Ltd., Amravati,	50.1	Nagpur
1318.	The Amravati Zilla Mahila Sahakari Bank Ltd., Amravati,	66.2	Nagpur
1319.	The Aurangabad Dist. Industrial and Urban Co- Operative Bank Ltd.	34.4	Nagpur
1320.	The Bhagyalakshmi Mahila Sahakari Bank Ltd.	53.7	Nagpur
1321.	The Business Co-Operative Bank Maryadit	63.2	Nagpur
1322.	The Chandwad Merchants Co-Operative Bank Ltd., Chandwad	58.5	Nagpur

1323.	The Chikhli Urban Co-Operative Bank Ltd., Chikhli	67.4	Nagpur
1324.	The Chitnavispura Sahakari Bank Ltd., Nagpur	58.6	Nagpur
1325.	The Chopda Peoples Co-Operative Bank Ltd.	73.0	Nagpur
1326.	The Deogiri Nagari Sahakari Bank Ltd., Aurangabad	67.2	Nagpur
1327.	The Gadchiroli Nagari Sahakari Bank Mryadit, Gadchiroli	55.5	Nagpur
1328.	The Ghoti Merchants' Co-Operative Bank Ltd., Ghoti	57.9	Nagpur
1329.	The Jalna Peoples' Co-Operative Bank Ltd., Jalna	58.5	Nagpur
1330.	The Kedarnath Urban Co.Op.Bank Ltd.	62.7	Nagpur
1331.	The Latur Urban Co-Operative Bank Ltd., Latur,	69.5	Nagpur
1332.	The Madheshwari Urban Dvpt Co-Op Bk Ltd	68.8	Nagpur
1333.	The Mahila Urban Co-Operative Bank Ltd., Gondia	59.8	Nagpur
1334.	The Malegaon Merchants' Co-Operative Bank Ltd. Malegaon	44.7	Nagpur
1335.	The Mehkar Urban Co-Operative Bank Ltd., Mehkar	110.8	Nagpur
1336.	The Modern Co-Operative Bank Ltd. Chalisgaon, Jalgaon	53.7	Nagpur
1337.	The Nanded Merchants Co-Operative Bank Ltd., Nanded	64.4	Nagpur
1338.	The Nandura Urban Co-Operative Bank Ltd., Nandura	66.7	Nagpur

1339.	The Nasik Road Deolali Vyapari Sahakari Bank Ltd., Nasik Road	63.6	Nagpur
1340.	The Ojhar Merchants' Co Operative Bank Ltd., Ojhar	63.0	Nagpur
1341.	The Pandharpur Urban Co-Op.Bank Ltd.	68.0	Nagpur
1342.	The Pragati Urban Co-Operative Bank Ltd.	54.8	Nagpur
1343.	The Prerana Nagari Sahakari Bank Ltd., Aurangabad	60.2	Nagpur
1344.	The Pusad Urban Co-Operative Bank Ltd., Pusad	54.4	Nagpur
1345.	The Raver Peoples Co-Operative Bank Ltd. Raver	44.3	Nagpur
1346.	The Sadhana Sahakari Bank Ltd., Nagpur	70.3	Nagpur
1347.	The Sangamner Merchants Co-Operative Bank Ltd.	68.9	Nagpur
1348.	The Shahada People's Co-Operative Bank Ltd. Shahada, Dhule	73.0	Nagpur
1349.	The Shirpur Merchants' Co-Operative Bank Ltd., Shirpur,	194.6	Nagpur
1350.	The Shirpur People's Co- Operative Bank Ltd. Shirpur	56.4	Nagpur
1351.	The Sholapur Social Urban Co-Operative Bank Ltd.	51.6	Nagpur
1352.	The Solapur Siddeshwar Sahakari Bank Ltd.	63.2	Nagpur
1353.	The Udgir Urban Co-Op.Bank Ltd.Udgir	64.6	Nagpur
1354.	The Urban Co-Operative Bank Ltd. Dharangaon	54.3	Nagpur
1355.	The Vyapari Sahakari Bank Ltd. Sholapur	59.8	Nagpur
1356.	The Wardha Nagari Sahakari Adhikosh (Bank) Maryadit, Wardha	49.4	Nagpur

1357.	The Washim Urban Co-Operative Bank Ltd. Washim	63.6	Nagpur
1358.	The Yeola Merchants Co-Operative Bank Ltd. Yeola	91.9	Nagpur
1359.	The Yeotmal Urban Co-Operative Bank Ltd., Yeotmal	72.3	Nagpur
1360.	Tirupati Urban Co-Op Bank Mydt	57.0	Nagpur
1361.	Umarga Janata Sahakari Bank Ltd.	54.6	Nagpur
1362.	Umiya Urben Co Operative Bank Maryadit., Nagpur	38.1	Nagpur
1363.	Vaidyanath Urban Co-Op.Bank Ltd.	66.5	Nagpur
1364.	Vaijapur Merchants Co-Operative Bank Ltd.	69.0	Nagpur
1365.	Vaishya Nagari Sahakari Bank Ltd.	70.9	Nagpur
1366.	Valmiki Urban Co-Operative Bank Ltd. Pathari,	61.3	Nagpur
1367.	Vani Merchants' Co-Op.Bank Ltd.	45.1	Nagpur
1368.	Vasundhara Mahila Nagari Sahakari Bank Ltd. Ambajogai, Beed	67.1	Nagpur
1369.	Vidarbha Merchants Urban Co-Operative Bank Ltd., Hinganghat, Vardha	56.0	Nagpur
1370.	Vidyanand Co-Operative Bank Ltd.Solapur	62.3	Nagpur
1371.	Vikas Sah.Bank Ltd. (Solapur)	56.2	Nagpur
1372.	Vilas Co-Operative Bank Ltd. Latur	84.6	Nagpur
1373.	Vishwas Co.Op.Bank Ltd.	64.0	Nagpur
1374.	Wana Nagarik Sahakari Bank Ltd. Hinganghat	67.4	Nagpur
1375.	Wani Nagari Sahakari Bank Ltd., Wani, Yavatmal	73.1	Nagpur
1376.	Wardha District Ashirwad Mahila Nagari Sahakari Bank Mydt., Hinganghat	78.1	Nagpur

1377.	Wardha Z.P.Employees (Urban)Co-Operative Bank Ltd., Wardha	76.4	Nagpur
1378.	Wardhaman Urban Co-Operative Bank Ltd. Nagpur	69.7	Nagpur
1379.	Warud Urban Co-Operative Bank Ltd., Warud	68.6	Nagpur
1380.	Yashwant Nagari Sahakari Bank Ltd., Latur	65.1	Nagpur
1381.	Bicholim Urban Co-Op.Bank Ltd.	51.2	Panaji
1382.	Citizen Co-Op.Bank Ltd.,Vasco-Da-Gama	43.5	Panaji
1383.	Goa Urban Co-Op.Bank Ltd.	57.6	Panaji
1384.	Women's Co-Op.Bank Ltd-(Panaji)	73.2	Panaji
1385.	Tapindu Urban Co-Op. Bank Ltd	48.0	Patna
1386.	The Bihar Awami Cooperative Bank Ltd	99.4	Patna
1387.	V.S.V.Co-Operative Bank Ltd.Hajipur	222.7	Patna
1388.	Bhilai Nagrik Sahakari Bank Maryadit, Bhilai	58.4	Raipur
1389.	Bilaspur Nagrik Sahakari Bank Maryadit, Bilaspur	38.3	Raipur
1390.	Laxmi Mahila Nagrik Sahakari Bank Maryadit, Raipur	57.9	Raipur
1391.	Mahila Nagrik Sahakari Bank Maryadit, Mahasamund	41.8	Raipur
1392.	Nagrik Sahakari Bank Maryadit, Durg	46.6	Raipur
1393.	Nagrik Sahakari Bank Maryadit, Jagdalpur	60.3	Raipur
1394.	Nagrik Sahakari Bank Maryadit, Raipur	37.1	Raipur
1395.	Pragati Mahila Nagrik Sahakari Bank Maryadit, Bhilai	48.5	Raipur
1396.	Raigarh Nagrik Sahakari Bank Maryadit, Raigarh	43.7	Raipur
1397.	Renuka Nagrik Sahakari Bank Maryadit, Ambikapur	50.2	Raipur

1398.	The Raipur Urban Mercantile Co-Op. Bank Ltd, Raipur	48.7	Raipur
1399.	Vyavsaik Sahakari Bank Ltd., Raipur	47.9	Raipur
1400.	Jamshedpur Urban Co-Operative Bank Ltd., Jamshedpur	49.7	Ranchi
1401.	The Koylanchal Urban Cooperative Bank Ltd..	59.4	Ranchi
1402.	The Baghat Urban Co-Op. Bank Ltd	70.0	Shimla
1403.	The Chamba Urban Co-Operative Bank Ltd	45.2	Shimla
1404.	The Mandi Urban Co-Operative Bank Ltd	27.9	Shimla
1405.	The Parwanoo Urban Co-Operative Bank Ltd.	50.5	Shimla
1406.	The Shimla Urban Co-Operative Bank Ltd.	55.3	Shimla
1407.	Adhyapaka Urban Co-Operative Bank Ltd.	60.3	Thiruvananthapuram
1408.	Alleppey Urban Co-Operative Bank Ltd.	72.2	Thiruvananthapuram
1409.	Balusseri Co-Operative Urban Bank Ltd.	68.0	Thiruvananthapuram
1410.	Irinjalakuda Town Co-Operative Bank Ltd.	48.4	Thiruvananthapuram
1411.	Karamana Co-Operative Urban Bank Ltd.	78.2	Thiruvananthapuram
1412.	Karunagappally Taluk Urban Co-Operative Bank Ltd.	49.9	Thiruvananthapuram
1413.	Kerala Mercantile Co-Operative Bank Ltd.	60.5	Thiruvananthapuram
1414.	Kottarakara Co-Operative Urban Bank Ltd.	71.2	Thiruvananthapuram
1415.	Kottayam Co-Operative Urban Bank Ltd.	71.7	Thiruvananthapuram
1416.	Kuttiady Co-Operative Urban Bank Ltd.	68.0	Thiruvananthapuram
1417.	Nadapuram Co-Operative Urban Bank Ltd.	57.3	Thiruvananthapuram
1418.	Nedumangad Co-Operative Urban Bank Ltd.	74.3	Thiruvananthapuram
1419.	Nemmara Co-Operative Urban Bank Ltd.	67.0	Thiruvananthapuram
1420.	Nileshwar Co-Operative Urban Bank Ltd.	64.1	Thiruvananthapuram
1421.	Pala Urban Co-Operative Bank Ltd.	66.8	Thiruvananthapuram
1422.	Taliparamba Co-Operative Urban Bank Ltd.	69.3	Thiruvananthapuram
1423.	Tanur Co-Operative Urban Bank Ltd.	70.2	Thiruvananthapuram

1424.	The Alwaye Urban Co-Operative Bank Ltd.	78.9	Thiruvananthapuram
1425.	The Badagara Co-Operative Urban Bank Ltd.	56.8	Thiruvananthapuram
1426.	The Calicut Co-Operative Urban Bank Ltd.	56.3	Thiruvananthapuram
1427.	The Changanacherry Co-Operative Urban Bank Ltd.	67.0	Thiruvananthapuram
1428.	The Cherpalcheri Co-Operative Urban Bank Ltd.	67.7	Thiruvananthapuram
1429.	The Coastal Urban Co-Operative Bank Ltd.	69.5	Thiruvananthapuram
1430.	The Feroke Co-Operative Urban Bank Ltd.	66.6	Thiruvananthapuram
1431.	The Guruvayur Co-Operative Urban Bank Ltd.	75.6	Thiruvananthapuram
1432.	The Kaduthuruthy Urban Co-Operative Bank Ltd.	69.3	Thiruvananthapuram
1433.	The Kannur Co-Operative Urban Bank Ltd.	67.1	Thiruvananthapuram
1434.	The Kasaragod Co-Operative Town Bank Ltd.	70.1	Thiruvananthapuram
1435.	The Kattappana Urban Co-Operative Bank Ltd.	68.1	Thiruvananthapuram
1436.	The Kodungallur Town Co-Operative Bank Ltd.	59.7	Thiruvananthapuram
1437.	The Kottakkal Co-Operative Urban Bank Ltd.	68.0	Thiruvananthapuram
1438.	The Life Insurance Corporation Of India Staff Co-Operative Bank Ltd.	58.7	Thiruvananthapuram
1439.	The Manjeri Co-Operative Urban Bank Ltd.	71.0	Thiruvananthapuram
1440.	The Mattancherry Mahajanik Co-Operative Urban Bank Ltd.	76.3	Thiruvananthapuram
1441.	The Mattancherry Sarvajanic Co-Operative Bank Ltd.	67.8	Thiruvananthapuram
1442.	The Meenachil East Urban Co-Operative Bank Ltd.	65.6	Thiruvananthapuram

1443.	The Muvattupuzha Urban Co-Operative Bank Ltd.	69.9	Thiruvananthapuram
1444.	The Neyyattinkara Co-Operative Bank Ltd.	69.9	Thiruvananthapuram
1445.	The Nilambur Co-Operative Urban Bank Ltd.	66.9	Thiruvananthapuram
1446.	The Ottapalam Co-Operative Urban Bank Ltd.	55.6	Thiruvananthapuram
1447.	The Palghat Co-Operative Urban Bank Ltd.	68.4	Thiruvananthapuram
1448.	The Payangadi Urban Co- Operative Bank Ltd.	64.0	Thiruvananthapuram
1449.	The Payyanur Co-Operative Town Bank Ltd.	61.4	Thiruvananthapuram
1450.	The Payyoli Co-Operative Urban Bank Ltd.	68.4	Thiruvananthapuram
1451.	The Peoples' Urban Co-Operative Bank Ltd.	63.7	Thiruvananthapuram
1452.	The Ponani Co-Operative Urban Bank Ltd.	70.6	Thiruvananthapuram
1453.	The Quilon Co-Operative Urban Bank Ltd.	68.0	Thiruvananthapuram
1454.	The Shoranur Co-Operative Urban Bank Ltd.	65.1	Thiruvananthapuram
1455.	The Sultan's Battery Co-Operative Urban Bank Ltd.	62.4	Thiruvananthapuram
1456.	The Tellicherry Cooperative Urban Bank Ltd.	65.4	Thiruvananthapuram
1457.	The Tirur Urban Co-Operative Bank Ltd.	66.1	Thiruvananthapuram
1458.	The Tiruvalla East Co-Operative Bank Ltd.	69.0	Thiruvananthapuram
1459.	The Tiruvalla Urban Co-Operative Bank Ltd.	60.2	Thiruvananthapuram
1460.	The Trichur Urban Co-Op.Bank Ltd.	67.1	Thiruvananthapuram
1461.	The Trivandrum Co-Operative Urban Bank Ltd.	60.5	Thiruvananthapuram
1462.	The Urban Co-Operative Bank Ltd.No.1758, Perinthalmanna	63.2	Thiruvananthapuram
1463.	Thodupuzha Co-Operative Bank Ltd.	59.4	Thiruvananthapuram
1464.	Vaikom Urban Co-Operative Bank Ltd.	69.9	Thiruvananthapuram

Note:

Data As Reported By RBI for UCBs As On September 30, 2024.

RBI Collects Data Only From Ucb's Among Cooperative Banks.

ASSISTANCE TO ARECANUT CROP**1351. SHRI G KUMAR NAIK:**

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government has considered setting up an Arecanut Board for the development of arecanut cultivation;
- (b) if so, the details thereof and the steps taken by the Government in this regard;
- (c) the details of various support measures, including financial assistance, subsidies and research initiatives, provided by the Government for arecanut growers; and
- (d) whether the Government has introduced any schemes or programs to address challenges faced by arecanut farmers, including price fluctuations, disease management and market access and if so, the details thereof?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

(a) to (d) The Department of Agriculture and Farmers' Welfare (DAandFW) is implementing various programmes for development of horticulture crops including arecanut in the country. Mission for Integrated Development of Horticulture (MIDH) provides assistance for development of nurseries, plant protection, irrigation,

infrastructure for preconditioning and laying of demonstration on farmer's field for arecanut. Interest subvention for projects related to creation of infrastructure for storage, primary processing and marketing of arecanut is also available under Agriculture Infrastructure Fund Scheme (AIF).

The research and development of arecanut, at present, is undertaken by regional stations of Indian Council of Agricultural Research-Central Plantation Crops Research Institute's (ICAR-CPCRI) in Vittal (Karnataka), Kahikuchi (Assam) and Mohit Nagar (West Bengal). The institute has developed promising varieties for arecanut cultivation viz. tall varieties, semi tall varieties and dwarf hybrids. CPCRI has standardized operating procedure for spraying through drones in arecanut, tissue culture protocol for mass multiplication of dwarf hybrids and disease tolerant varieties, establishing relationship between weather and leaf spot disease of arecanut, developing IoT gadget for diagnosis and management of diseases, pests and nutrient deficiencies in arecanut.

The Directorate of Arecanut and Spices Development (DASD) is promoting the technology of multi-species cropping in existing arecanut gardens by conducting training programmes. The Directorate demonstrates the effect of the new fungicide Mandipropamid in management of fruit rot in selected areas of Kerala, Karnataka and also lays demonstration to popularize the use of EPN (Entomopathogenic Nematode) in management of root grubs in Arecanut.

The Ministry of Agriculture, Govt of India intervenes whenever there is a severe incidence of diseases and suggests remedial measures and provides financial assistance on the request of the State Government. In 2024-25 Ministry of agriculture, DAandFW allocated funds Rs. 3700.00 lakhs under MIDH scheme for management of Arecanut Leaf Spot disease in Karnataka.

Government of India implements Market Intervention Scheme (MIS) for procurement of agricultural and horticultural commodities which are perishable in nature and are not covered under the Price Support Scheme (PSS). The objective of intervention is to protect the growers in the event of a bumper crop during the peak arrival period.

Pradhan Mantri Fasal Bima Yojana (PMFBY) is a crop insurance scheme that provides financial assistance to farmers in India for suffering crop loss/damage arising out of unforeseen events. The arecanut crop is also covered under Restructured Weather Crop Based Insurance Scheme (RWCBS) scheme in Karnataka.

पीएमजीएसवाई के अंतर्गत सड़कों का लक्ष्य

1352. श्रीमती रुचि वीरा:

क्या **ग्रामीण विकास मंत्री** यह बताने की कृपा करेंगे कि:

(क) प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई) के अंतर्गत उत्तर प्रदेश के मुरादाबाद और बिजनौर में वर्ष 2019 से 2024 के बीच निर्मित करने और पूरा करने के लिए लक्षित सड़कों की संख्या और ब्यौरा क्या है;

(ख) पीएमजीएसवाई के अंतर्गत उक्त संसदीय निर्वाचन क्षेत्रों में वर्ष 2024-25 में जन प्रतिनिधियों से प्राप्त तथा स्वीकृत प्रस्तावों की संख्या और ब्यौरा क्या है;

(ग) उक्त योजना के अंतर्गत निर्मित सड़कों की गुणवत्ता बनाए रखने के लिए उठाए गए कदमों का ब्यौरा क्या है; और

(घ) क्या सरकार ने वर्ष 2019 से 2024 के बीच निर्धारित लक्ष्य को प्राप्त कर लिया है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

ग्रामीण विकास मंत्रालय में राज्य मंत्री (श्री कमलेश पासवान)

(क) प्रधानमंत्री ग्राम सड़क योजना (पीएमजीएसवाई)-III के अंतर्गत वर्ष 2019 से 2024 तक उत्तर प्रदेश के मुरादाबाद और बिजनौर जिले में स्वीकृत और पूर्ण किए गए सड़क कार्यों का ब्यौरा निम्नानुसार है:-

जिला	स्वीकृत		पूर्ण		शेष*	
	सड़क कार्यों की संख्या	सड़क की लंबाई (किमी में)	सड़क कार्यों की संख्या	सड़क की लंबाई (किमी में)	सड़क कार्यों की संख्या	सड़क की लंबाई (किमी में)
मुरादाबाद	24	147.81	24	143.84	0	0
बिजनौर	19	135.04	19	135.04	0	0

* टिप्पणी: शेष लंबाई स्वीकृत लंबाई और पूरी हो चुकी लंबाई के अंतराल के बराबर नहीं होगी क्योंकि कुछ सड़कें संरेखण में परिवर्तन और अन्य मुद्दों के कारण स्वीकृत दूरी से कम दूरी पर पूरी हो जाती हैं।

(ख) पीएमजीएसवाई सड़कों के निर्माण के लिए जनप्रतिनिधियों से प्राप्त प्रस्तावों का ब्यौरा केन्द्रीय स्तर पर नहीं रखा जाता है।

(ग) पीएमजीएसवाई के अंतर्गत उप-ठेकेदारों द्वारा शुरू किए गए कार्यों सहित सड़क परिसंपत्तियों के स्थायित्व और गुणवत्ता वाले सड़क कार्यों के निर्माण को सुनिश्चित करने के लिए पीएमजीएसवाई के तहत एक त्रि-स्तरीय गुणवत्ता नियंत्रण तंत्र स्थापित किया गया है। प्रथम स्तर के अंतर्गत, कार्यक्रम कार्यान्वयन एकाओं (पीआईयू) को फील्ड प्रयोगशाला में सामग्री और कारीगरी पर अनिवार्य परीक्षणों के माध्यम से प्रक्रिया नियंत्रण सुनिश्चित करना अपेक्षित है। दूसरे स्तर में राज्य गुणवत्ता निगरानीकर्ताओं (एसक्यूएम) के माध्यम से राज्य स्तर पर स्वतंत्र गुणवत्ता निगरानी शामिल है ताकि यह सुनिश्चित किया जा सके कि निर्माण के प्रारंभिक चरण, मध्यवर्ती चरण और अंतिम चरण में प्रत्येक कार्य का निरीक्षण किया जाता है। तीसरे स्तर, जो राष्ट्रीय स्तर पर है, के अंतर्गत गुणवत्ता की निगरानी करने और फील्ड पदाधिकारियों को वरिष्ठ पेशेवरों का मार्गदर्शन भी प्रदान करने के लिए सड़क कार्यों के औचक निरीक्षण हेतु स्वतंत्र राष्ट्रीय गुणवत्ता निगरानीकर्ताओं को तैनात किया जाता है। त्रिस्तरीय व्यवस्था के अंतर्गत सड़कों की गुणवत्ता की आवधिक निगरानी के आधार पर, जहां भी आवश्यक हो, राज्य सरकारों द्वारा सुधारात्मक उपाय किए जाते हैं।

राज्यों को यह भी बताया गया है कि वे पीएमजीएसवाई के उन कार्यों के संबंध में राज्य गुणवत्ता निगरानीकर्ताओं द्वारा अतिरिक्त निरीक्षण का प्रावधान करें, जहां असामान्य रूप से कम बोली लगती है। मंत्रालय की तकनीकी शाखा राष्ट्रीय ग्रामीण अवसंरचना विकास एजेंसी (एनआरआईडीए) द्वारा ऐसे कार्यों पर यादृच्छिक आधार पर एनक्यूएम निरीक्षण भी किए जा रहे हैं।

(घ) पीएमजीएसवाई-III के तहत, उत्तर प्रदेश राज्य को 18,937.50 किलोमीटर का लक्ष्य आवंटित किया गया है, जिन सब को स्वीकृति दे दी गई है। इसमें से राज्य ने दिनांक 07.02.25 की स्थिति के

अनुसार 17,472 किलोमीटर सड़क लंबाई पूरी कर ली हैं। पीएमजीएसवाई-III के पूरा होने की समयसीमा मार्च 2025 है।

वृद्धावस्था पेंशन, विधवा पेंशन और दिव्यांग पेंशन

1353. श्री भजन लाल जाटव:

क्या सामाजिक न्याय और अधिकारिता मंत्री यह बताने की कृपा करेंगे कि:

- (क) राजस्थान में विगत एक वर्ष में वृद्धावस्था पेंशन, विधवा पेंशन और दिव्यांग पेंशन के अंतर्गत जारी की गई निधि का ब्यौरा क्या है;
- (ख) उक्त प्रत्येक पेंशन श्रेणियों के अंतर्गत लाभार्थियों की संख्या क्या है;
- (ग) पेंशन के लिए लंबित मामलों की श्रेणीवार संख्या क्या है और इसके क्या कारण हैं; और
- (घ) उक्त लंबित मामलों का समाधान कब तक किए जाने की संभावना है और उसका ब्यौरा क्या है?

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री; तथा सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री बी. एल. वर्मा):

(क) और (ख) ग्रामीण विकास मंत्रालय और राजस्थान राज्य सरकार द्वारा उपलब्ध कराई गई जानकारी के अनुसार, पिछले एक वर्ष अर्थात वर्ष 2023-24 के दौरान राजस्थान में राष्ट्रीय सामाजिक सहायता कार्यक्रम (एनएसएपी) के तहत वृद्धावस्था पेंशन, विधवा पेंशन और दिव्यांगता पेंशन मदों के अंतर्गत जारी धनराशि और कवर किए गए लाभार्थियों का विवरण नीचे दिया गया है:

योजना का नाम	जारी की गई धनराशि (रुपए लाख में)	लाभार्थी (वास्तविक)
इंदिरा गांधी राष्ट्रीय वृद्धावस्था पेंशन योजना	2,1141.34	8,04,019
इंदिरा गांधी राष्ट्रीय विधवा पेंशन योजना	8,668.84	3,15,048

इंदिरा गांधी राष्ट्रीय दिव्यांगता पेंशन योजना	710.26	23,468
कुल	30,520.44	11,42,535

(ग) और (घ) ग्रामीण विकास मंत्रालय के एनएसएपी दिशा-निर्देशों के अनुसार, लाभार्थी की पहचान संबंधित राज्य/संघ राज्य क्षेत्र की जिम्मेदारी है। ग्रामीण विकास मंत्रालय राज्यों/संघ राज्य क्षेत्रों को निर्धारित सीमा या एनएसएपी पोर्टल पर लाभार्थियों की डिजिटलीकृत संख्या, जो भी कम हो, के अनुसार धनराशि आवंटित करता है।

राजस्थान सरकार से प्राप्त जानकारी के अनुसार पेंशन पोर्टल पर ऑनलाइन प्राप्त सभी पेंशन आवेदनों का 45 दिन के भीतर निपटारा कर दिया जाता है। आज की तारीख तक कोई भी मामला लंबित नहीं है।

SPECIAL ECONOMIC ZONE

1354. SHRI VAMSI KRISHNA GADDAM:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

- (a) whether the Government proposes to create a Special Economic Zone (SEZ) in Peddapalli for the establishment of manufacturing, textile processing and logistics industries;
- (b) if so, the details thereof, including the expected sectors to be promoted, such as cotton textiles, green energy equipment and automotive spare parts;
- (c) the potential impact of the SEZ on industrial development in Peddapalli, including the creation of approximately 25,000 jobs in production, assembly lines and logistics;
- (d) whether the Government proposes to leverage Peddapalli's proximity to coal

mining areas and its railway connectivity to enhance the logistics advantages for industrial growth; and

(e) whether the Government plans to allocate central subsidies for supporting industrial growth in the proposed SEZ in Peddapalli and the timeline for its approval and development?

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY;
AND MINISTER OF STATE IN THE MINISTRY OF ELECTRONICS AND
INFORMATION TECHNOLOGY (SHRI JITIN PRASADA):**

(a) to (e) SEZs being setup under the SEZ Act, 2005 and SEZ Rules, 2006 are primarily private investment driven initiatives which may be established either jointly or severally by the Central Government, State Governments or any person. No funds/subsidies are sanctioned by the Central Government for setting up the SEZ. No proposal for setting up Special Economic Zone (SEZ) in Peddapalli, Telangana for the establishment of manufacturing, textile processing and logistics industries has been received by the Central Government.

FAMILIES UNDER PMAY-G IN TELANGANA

1355. SHRI RAMASAHAYAM RAGHURAM REDDY:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

(a) the details of houses sanctioned and constructed under Pradhan Mantri Awas Yojana Gramin (PMAY-G) in Telangana;

- (b) the details of funds allocated under PMAY-G for Telangana during the last three years; and
- (c) the total number of families covered under this scheme in the State, district-wise?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT;
AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR.
CHANDRA SEKHAR PEMMASANI):**

(a) to (c) The State of Telangana had been allocated a target of 70,674 houses for the financial years 2016-17 and 2017-18 under Pradhan Mantri Awaas Yojana Gramin (PMAY-G) and an amount of Rs. 190.79 crores were also released as 1st installment of Central Share against the targets of FY 2016-17 for implementation of the scheme. However, the State of Telangana did not implement the PMAY-G Scheme and refunded the amount of Rs. 190.79 crores to the Government of India. Hence, no funds have been allocated under PMAY-G for Telangana during the last three years. Also, the state had not conducted the Awaas + 2018 survey during January 2018 to March 2019 and hence eligible households under PMAY-G in the State could not be identified. Thus, no targets could be allocated to the State during the current FY 2024-25.

However, Government of Telangana has communicated its willingness to implement PMAY-G in the State during the FY 2024-25. At present the Ministry is

facilitating the State in the conduct of Awaas + 2024 survey for identification of eligible rural households using face based authentication in the State.

RELEASE OF NCRB DATA

1356. ADV. ADOOR PRAKASH:

SHRI ANTO ANTONY:

SHRI K. SUDHAKARAN:

SHRI SAPTAGIRI SANKAR ULAKA:

Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) the reasons for delays in the release of the National Crime Records Bureau (NCRB) annual crime data for 2023 and the timeline for its publication;

(b) the status of the release of the "Accidental Deaths and Suicides in India" report for 2023 and the timeline for its publication;

(c) the measures being implemented to improve the accuracy, timeliness and transparency of the "Crime in India" and "Accidental Deaths and Suicides" reports; and

(d) whether the Government plans to adopt digital solutions or advanced analytics to streamline data collection and publication processes and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

(a) and (b) NCRB releases three annual statistical reports namely 'Crime in India', 'Accidental Deaths and Suicides in India' and 'Prison Statistics India'. The publications collate data of a calendar year, hence, the process of collection of data is initiated only after the completion of the respective year. The data for the reports is collected from 89 data supplying centres which includes 36 States/Union Territories and 53 Metropolitan Cities i.e. Cities with a population of more than 10 lakhs. Data validation for the 2023 reports is in final stage.

(c) and (d) The data is collected digitally through a dedicated software application developed by the Bureau. The data collection and it's consolidation/ compilation is done at various levels in the District/State by the States/UTs and subsequently by the Bureau, through this software application. Data submitted by States/Union Territories is extensively verified/validated at various levels/stages through the inbuilt checks in the software application. In case of discrepancy/ inconsistency in the data, the same is referred back to the respective State/UT for re-validation. Necessary trainings for ensuring uniformity, are also imparted to the States/Union Territories to collect data as per the detailed proformas. The reports published by the Bureau are made publicly available on the website of the Bureau.

MILK PRODUCTION

1357. DR. SHRIKANT EKNATH SHINDE:

SHRI NARESH GANPAT MHASKE:

SHRI RAJESH VERMA:

SHRI RAVINDRA DATTARAM WAIKAR:

SHRIMATI SHAMBHAVI

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) whether the Government has data on the percentage increase in milk production in Maharashtra and Bihar since the implementation of Component A of National Programme for Dairy Development (NPDD);
- (b) whether the Ministry can provide the number of dairy cooperatives organised in Maharashtra and Bihar under Component B and their contribution in improving the income of farmers in these States;
- (c) whether the allocation of funds under NPDD has significantly contributed to minimizing milk wastage and improving milk quality in Maharashtra and Bihar, particularly in rural dairy cooperatives;
- (d) whether the expansion of marketing infrastructure under Component B in Maharashtra and Bihar has enhanced the accessibility of organised markets for small-scale dairy farmers; and
- (e) whether the Government plans to further strengthen NPDD in Maharashtra and Bihar to address regional disparities in dairy infrastructure and processing capacities, if so, the details thereof?

**THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES,
ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS
LALAN SINGH):**

(a) to (e) Department of Animal Husbandry and Dairying (DAHD), Government of India is implementing “National Programme for Dairy Development (NPDD)” scheme across the country since Feb-2014. The scheme has been restructured/realigned in July 2021 for implementation from 2021-22 to 2025-26 with two components:-

(i) The Component "A" of NPDD focuses on creating/strengthening of infrastructure for quality milk testing equipment as well as primary chilling facilities.

(ii) The Component 'B' of the NPDD scheme "Dairying through Cooperatives" aims to increase sale of milk and dairy products by increasing farmer's access to organized market, upgrading dairy processing facilities and marketing infrastructure.

NPDD scheme is a demand driven scheme and all the States, including Maharashtra and Bihar, submit their project proposals to address gaps in dairy infrastructure as per the scheme guidelines. While Bihar is covered under both Component A and B, Maharashtra is covered under Component A only.

Expanding coverage of Dairy Cooperatives by setting-up new Dairy Cooperative Societies at village level helps in improving farmers' access to organised market and thus contributes to increase in income of dairy farmers. Similarly,

creation/strengthening of milk chilling infrastructure, Strengthening of DCS/Village/District/State level milk testing laboratories, Training and Awareness Generation etc. has contributed in minimizing milk wastage and improving milk quality in Maharashtra and Bihar.

In addition to various programmes/schemes/initiatives of State and DAHD, Government of India; NPDD scheme has also contributed in increasing Milk Production in Maharashtra and Bihar. The data on Milk Production quantity and its percentage increase in Maharashtra and Bihar since implementation of Component A of NPDD scheme is as under:-

State	Milk production (in '000 tonnes)		% increase
	2020-21*	2023-24	
Maharashtra	13,703.32	16,045.41	17.09
Bihar	11,501.58	12,852.99	11.75

*Base year of restructured NPDD scheme

In Bihar, under Component B, a total 12 projects for 10 Participating Institutions (PIs) have been sanctioned, with the total outlay of Rs. 117.20 Crore (Loan-Rs.55.01 Crore, Grant – Rs.53.05 Crore, PI's contribution – Rs. 9.14 Crore). The details of total dairy cooperative societies, capacity of new milk processing plants and milk marketing infrastructure sanctioned in Bihar under Component-B of NPDD is given below:

State - Bihar	Sanctioned Infrastructure
New Dairy Cooperative Society	1180
New/ Expansion/ Modernization milk processing Plant/ Value added products (TLPD)	157.28
Milk Parlours	68
Deep Freezers	3100
Visi Coolers	355
<i>TLPD - Thousand Litres Per Day</i>	

Expansion of marketing infrastructure under Component B of NPDD scheme has provided opportunity for milk unions/units of Bihar to expand marketing routes at rural level apart from urban areas and strengthened their cold chain infrastructure related to sale of dairy products thereby enhancing the accessibility of organized markets for small-scale dairy farmers.

डीपीडीपी के अंतर्गत किए गए कार्य

1358. श्री विष्णु दत्त शर्मा:

श्री उम्मेदा राम बेनीवाल:

श्री मुरारी लाल मीना:

क्या पंचायती राज मंत्री यह बताने की कृपा करेंगे कि:

(क) सरकार द्वारा देश में विशेषकर मध्य प्रदेश और राजस्थान में लागू की जा रही विभिन्न पंचायत योजनाओं का राज्यवार नाम और ब्यौरा क्या है;

(ख) विगत पांच वर्षों में जिला पंचायत विकास योजना (डीपीडीपी) के अंतर्गत मध्य प्रदेश के पन्ना, कटनी और छतरपुरजिले के खजुराहो क्षेत्र में किए गए विभिन्न निर्माण कार्यों सहित राज्यवार लागू की जा रही इस प्रकार की योजनाओं का ब्यौरा क्या है;

(ग) सरकार द्वारा प्रत्येक पंचायत के लिए स्वीकृत और उपयोग की गई निधि का राज्यवार और वर्षवार व्यौरा क्या है;

(घ) क्या सरकार ने पंचायत योजनाओं के कार्यान्वयन में पारदर्शिता और जवाबदेही सुनिश्चित करने के लिए कोई विशेष कदम उठाए हैं;

(ङ) क्या पंचायत योजना के अंतर्गत वंचित और पिछड़े वर्गों के लिए विशेष प्रावधान किए गए हैं और यदि हां, तो तत्संबंधी व्यौरा क्या है; और

(च) क्या पंचायत स्तर पर स्थानीय समुदाय की भागीदारी सुनिश्चित करने के लिए कोई नीति बनाई गई है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (प्रो. एस. पी. सिंह बघेल):

(क) पंचायती राज मंत्रालय (एमओपीआर) (i) निर्वाचित प्रतिनिधियों (ईआर) और उनके पदाधिकारियों का क्षमता निर्माण और प्रशिक्षण के माध्यम से पंचायती राज संस्थाओं (पीआरआई) को मजबूत करने, ग्राम पंचायत भवन और कम्प्यूटरीकरण जैसी बुनियादी अवसंरचना के लिए सहायता प्रदान करने के प्राथमिक उद्देश्य से राष्ट्रीय ग्राम स्वराज अभियान (आरजीएसए) की केंद्र प्रायोजित योजना, (ii) पीआरआई के बीच प्रतिस्पर्धात्मक भावना को प्रोत्साहित करने के लिए पंचायतों को प्रोत्साहित करना (आईओपी), आरजीएसए योजना का एक केंद्रीय घटक, जिसके तहत सेवाओं और सार्वजनिक वस्तुओं

की प्रदायगी में सुधार के लिए उनके श्रेष्ठ कार्य को मान्यता देने हेतु वित्तीय प्रोत्साहन सहित अवार्ड दिए जाते हैं, (iii) ई-पंचायत मिशन मोड परियोजना (एमएमपी-ईपंचायत), आरजीएसए योजना का एक केंद्रीय घटक, जिसके तहत पीआरआई के कामकाज में दक्षता, जवाबदेही और पारदर्शिता लाने और इसके समग्र परिवर्तन के लिए पंचायतों के डिजिटलीकरण की दिशा में विभिन्न ई-गवर्नेंस परियोजनाओं को वित्तपोषित किया जाता है, का कार्यान्वयन कर रहा है। ये योजनाएँ मध्य प्रदेश और राजस्थान सहित देश के सभी राज्यों/संघ राज्य क्षेत्रों में सभी ग्रामीण स्थानीय निकायों के लिए लागू की गई हैं। गांवों में ग्रामीण परिवारों के मालिकों को 'अधिकारों का रिकॉर्ड' प्रदान करने के लिए गांवों के सर्वेक्षण और ग्रामीण क्षेत्रों में उन्नत प्रौद्योगिकी द्वारा मानचित्रण (स्वामित्व) की केंद्रीय क्षेत्र योजना को भी मध्य प्रदेश और राजस्थान के साथ-साथ अधिकांश अन्य राज्यों/संघ राज्य क्षेत्रों में लागू किया जा रहा है।

(ख) जिला पंचायत विकास योजना और परियोजना क्रियान्वयन एक सतत प्रक्रिया है। पिछले पांच वर्षों में केंद्रीय वित्त आयोग के अनुदान का उपयोग करके मध्य प्रदेश की विभिन्न जिला पंचायतों में कुल 3201 परियोजना कार्य शुरू किए गए हैं, जिनमें से 1145 परियोजनाएं पन्ना, कटनी और छतरपुर जिलों में शुरू की गई हैं।

(ग) पिछले पांच वित्तीय वर्षों के दौरान पंचायती राज मंत्रालय के वित्त आयोग अनुदानों और योजनाओं के अंतर्गत स्वीकृत और जारी की गई धनराशि का राज्यवार ब्यौरा क्रमशः संलग्न **विवरण -I** और **विवरण -II** में दिया गया है।

(घ) पारदर्शिता और जवाबदेही सुनिश्चित करने के लिए बैठकों, क्षेत्रीय दौरों, वीडियो-सम्मेलनों, डैशबोर्ड डेटा आदि के माध्यम से पंचायती राज योजनाओं के कार्यान्वयन की बारीकी से निगरानी की जा रही है और इस तरह योजनाओं के प्रभावी कार्यान्वयन और धनराशि के उपयोग के लिए उनके कार्य-निष्पादन में सुधार किया जा रहा है। योजना के तहत अनुदान जारी करने और उसकी ट्रैकिंग के लिए लेन-देन आधारित सार्वजनिक वित्त प्रबंधन प्रणाली (पीएफएमएस) शुरू की गई है। मंत्रालय ने पंचायत खरीद में

पारदर्शिता लाने के लिए ई-ग्रामस्वराज को सरकारी ई-मार्केटप्लेस (जीईएम) के साथ एकीकृत किया है। इसके अलावा, उपयोग किए गए केंद्रीय वित्त आयोग के फंड के ऑनलाइन ऑडिट के लिए 'ऑडिटऑनलाइन' एप्लीकेशन भी तैयार की गई है और पंचायतों के वित्तीय प्रबंधन को मजबूत किया गया है। वास्तविक समय प्रशिक्षण निगरानी की सुविधा के लिए एक प्रशिक्षण प्रबंधन पोर्टल (टीएमपी) तैयार किया गया और संचालित किया गया है। इसके अलावा, मंत्रालय द्वारा विकसित मेरी पंचायत जैसे एप्लीकेशन ने पंचायत में नियोजन, गतिविधियों और कार्यों की प्रगति की जानकारी जनता तक पहुँचाकर पंचायत शासन में पारदर्शिता लाने का प्रयास किया है। इसी तरह, पंचायत निर्णय एक ऑनलाइन एप्लीकेशन है जिसका उद्देश्य पंचायतों द्वारा ग्राम सभाओं के संचालन में पारदर्शिता और बेहतर प्रबंधन लाना है।

(ड) उत्तर के भाग (क) में उल्लिखित पंचायती राज मंत्रालय द्वारा पंचायतों के लिए क्रियान्वित योजनाएं कमजोर वर्गों सहित समाज के सभी वर्गों के लिए हैं।

(च) विकेन्द्रीकृत भागीदारीपूर्ण ग्रामीण स्थानीय स्वशासन प्रणाली में ग्राम सभा का प्रावधान है, जहां ग्राम पंचायतों के सभी मतदाता ग्राम पंचायत विकास योजनाओं के निर्माण और क्रियान्वयन जैसे सभी प्रमुख निर्णयों में भाग लेते हैं।

विवरण -I

पिछले पांच वित्तीय वर्षों के दौरान वित्त आयोग अनुदान के अंतर्गत स्वीकृत और जारी की गई धनराशि का राज्यवार ब्यौरा

(रु. करोड़ में)

राज्य/संघ राज्य क्षेत्र	वित्त आयोग अनुदान	
	आवंटित निधि	जारी की गई निधि

आंध्र प्रदेश	11227.13	10853.60
अरुणाचल प्रदेश	1005.44	622.38
असम	6900.19	6721.45
बिहार	22821.25	22099.03
छत्तीसगढ़	6356.94	6183.89
गोवा	285.53	200.04
गुजरात	13092.26	12807.33
हरियाणा	5322.68	5168.42
हिमाचल प्रदेश	1955.36	1881.68
#जम्मू एवं कश्मीर	1049.49	0.00
झारखंड	7370.12	7170.59
कर्नाटक	13361.39	12276.77
केरल	6554.30	6421.73
मध्य प्रदेश	17168.48	16457.38
महाराष्ट्र	23660.70	21479.63
मणिपुर	642.43	298.13
मेघालय	598.00	249.50
मिजोरम	305.00	233.00
नागालैंड	410.00	217.00
ओडिशा	10083.59	9791.45

पंजाब	5789.58	5638.93
राजस्थान	16792.90	16200.31
सिक्किम	183.99	179.09
तमिलनाडु	14484.50	13646.11
तेलंगाना	7685.68	7502.48
त्रिपुरा	728.71	717.63
उत्तर प्रदेश	42813.04	41632.47
उत्तराखंड	2454.44	2384.34
पश्चिम बंगाल	18766.01	18169.25
कुल	259869.13	247203.60

विवरण -II

पिछले पांच वित्तीय वर्षों के दौरान पंचायती राज मंत्रालय की योजनाओं के अंतर्गत जारी धनराशि का राज्यवार ब्यौरा

(रु. करोड़ में)

राज्य/संघ राज्य क्षेत्र	आरजीएसए	आईओपी	स्वामित्व
	जारी की गई निधि	जारी की गई निधि	जारी की गई निधि
आंध्र प्रदेश	60.88	10.21	0.27
अरुणाचल प्रदेश	250.44	2.35	0.17
असम	226.366	6.27	1.09
बिहार	122.14	7.58	

छत्तीसगढ	29.54	7.38	0.13
गोवा	1.48	0	
गुजरात	0	7.42	0.30
हरियाणा	9.89	4.97	0.22
हिमाचल प्रदेश	144.475	5.72	0.41
झारखंड	41.08	7.06	
कर्नाटक	85.59	6.27	0.08
केरल	60.53	11	0.04
मध्य प्रदेश	264.18	10.25	0.93
महाराष्ट्र	302.498	13.12	0.10
मणिपुर	29.12	3.73	
मेघालय	12.6	0.15	
मिजोरम	51.52	2.05	0.03
नागालैंड	22.24	0.62	
ओडिशा	43.001	18.23	0.11
पंजाब	68.483	6.68	0.60
राजस्थान	51.97	6.77	0.61
सिक्किम	23.05	3.39	
तमिलनाडु	127.49	8.28	
तेलंगाना	32	19.6	

त्रिपुरा	24.43	6.75	0.04
उत्तर प्रदेश	454.716	6.01	1.45
उत्तराखंड	157.69	19.85	0.15
पश्चिम बंगाल	130.732	7.95	
अंडमान व नोकोबार द्वीप समूह	0.79	1.34	
चंडीगढ़			
दादरा और नगर हवेली एवं दमन और दीव	2.14	4.07	0.02
दिल्ली			
जम्मू और कश्मीर	176.19	4.41	
लद्दाख	3.23	0.43	
लक्षद्वीप	1	0.4	
पुदुचेरी	0		
कुल	3048.66	220.31	6.75

नोट: आरजीएसए और आईओपी योजना के तहत, राज्य/जिला विशेष निधि का कोई पूर्व आवंटन नहीं किया जाता है। एमएमपी-ईपंचायत के तहत, योजना के तहत राज्यों/संघ राज्य क्षेत्रों को कोई निधि प्रदान नहीं की जाती है और इसके बजाय विभिन्न ई-गवर्नेंस परियोजनाओं को वित्तपोषित किया जाता है। स्वामित्व योजना 2020-21 से लागू है और राज्यों को आईईसी गतिविधियों के लिए सीमित धनराशि प्रदान की जाती है।

स्टार्टअप्स को वित्तीय सहायता

1359. श्री विश्वेश्वर हेगड़े कागेरी:

श्री विजय बघेल:

श्री रामवीर सिंह बिधूड़ी:

क्या **वाणिज्य और उद्योग** मंत्री यह बताने की कृपा करेंगे कि:

- (क) स्ट्राइड वेंचर्स द्वारा देश के स्टार्टअप्स को वैश्विक बाजारों तक पहुंचने में किस प्रकार से सहायता किए जाने की संभावना है;
- (ख) विशेषकर छत्तीसगढ़ सहित इंडिया स्टार्टअप्स के सतत् विकास और वृद्धि के संबंध में उक्त साझेदारी के दीर्घकालिक लक्ष्य/उद्देश्य क्या हैं;
- (ग) क्या स्टार्टअप्स को वित्तीय सहायता प्रदान करते हुए कार्यनीतिक मेंटरशिप/मार्गदर्शन और बाजार पहुंच को सुनिश्चित करने वाली कोई मौजूदा कार्यनीति है; और
- (घ) यदि हां, तो छत्तीसगढ़ के दुर्ग लोक सभा संसदीय निर्वाचन क्षेत्र और बेमेतरा जिला सहित तत्संबंधी जिलावार और राज्यवार ब्यौरा क्या है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

- (क) और (ख) सरकार ने नवप्रयोग, स्टार्टअप्स को बढ़ावा देने हेतु सुदृढ़ ईकोसिस्टम का निर्माण करने और देश के स्टार्टअप ईकोसिस्टम में निवेश को प्रोत्साहित करने के उद्देश्य से 16 जनवरी, 2016 को स्टार्टअप इंडिया पहल की शुरुआत की।
देशभर में स्टार्टअप इंडिया पहल के प्रभावी कार्यान्वयन के लिए, सरकार ने स्टार्टअप इंडिया कार्य योजना की शुरुआत की, जिसमें देश में एक ऊर्जावान स्टार्टअप

ईकोसिस्टम बनाने के लिए परिकल्पित स्कीमें और प्रोत्साहन शामिल हैं। इस कार्य-योजना में “सरलीकरण और सहायता”, “निधीयन सहायता और प्रोत्साहन” तथा “उद्योग-अकादमिक क्षेत्र की भागीदारी और इन्क्यूबेशन” जैसे क्षेत्रों से संबंधित 19 कार्य मदें शामिल हैं।

विनिर्माण जैसे क्षेत्रों में नवप्रयोग आधारित विकास को प्रोत्साहित करने के उद्देश्य से उद्योग जगत और स्टार्टअप्स के बीच साझेदारी एवं सहयोग को बढ़ावा देने के लिए, उद्योग संवर्धन और आंतरिक व्यापार विभाग (डीपीआईआईटी), अन्य बातों के साथ-साथ, मार्गदर्शन करने, अवसंरचना तक पहुंच प्रदान करने, संसाधन और ज्ञान साझा करने, बाजार लिंकेज में मदद करने तथा फंडिंग नेटवर्क से जुड़ने में सहायता करने जैसे विशिष्ट प्रयोजनों के लिए विविध निजी कंपनियों सहित विभिन्न हितधारकों के साथ समझौता ज्ञापन (एमओयू) पर हस्ताक्षर कर रहा है। इस पहल के तहत, एक वेंचर डेबिट फर्म स्ट्राइड वेंचर (स्ट्राइड फंड एडवाइजर एलएलपी) के साथ भी एक समझौता ज्ञापन पर हस्ताक्षर किए गए हैं।

(ग) और (घ) स्टार्टअप ईकोसिस्टम के समग्र विकास को बढ़ावा देने के लिए, सरकार द्वारा स्टार्टअप इंडिया पहल के तहत विभिन्न कार्यक्रम क्रियान्वित किए जा रहे हैं। इस पहल के अंतर्गत, सरकार द्वारा उठाए गए सभी कदम समावेशी हैं और छत्तीसगढ़ राज्य सहित सभी राज्यों/संघ राज्य क्षेत्र, शहरों, कस्बों और ग्रामीण क्षेत्रों में क्रियान्वित किए जाते हैं। ऐसे प्रयासों के फलस्वरूप, उद्योग संवर्धन और आंतरिक व्यापार विभाग (डीपीआईआईटी) द्वारा स्टार्टअप्स के रूप में मान्यताप्राप्त एंटीटी, देश के प्रत्येक राज्य/संघ राज्य क्षेत्र में मौजूद हैं।

31दिसंबर 2024 की स्थिति के अनुसार, डीपीआईआईटी द्वारा 1,57,706 एंटीटी को स्टार्टअप्स के रूप में मान्यता प्रदान की गई है। विशेष रूप से छत्तीसगढ़ राज्य में, 31दिसंबर 2024 की स्थिति के अनुसार, डीपीआईआईटी द्वारा 1,736 एंटीटी को स्टार्टअप्स के रूप में मान्यता प्रदान की गई है। इनमें से, बेमेतरा जिले की 6 एंटीटी को स्टार्टअप्स के रूप में मान्यता प्रदान की गई है और दुर्ग जिले की 294 एंटीटी को स्टार्टअप्स के रूप में मान्यता प्रदान की गई है। डीपीआईआईटी द्वारा स्टार्टअप्स के रूप में मान्यताप्राप्त एंटीटी की छत्तीसगढ़ राज्य सहित राज्य/संघ राज्य क्षेत्र-वार संख्या संलग्न **विवरण** में दी गई है।

विशेष रूप से, स्टार्टअप्स को कार्यनीतिक मेंटरशिप/मार्गदर्शन और वित्तीय सहायता प्रदान करने वाले बाजार तक पहुंच सुनिश्चित करने के लिए सरकार निरंतर विभिन्न प्रयास करती रहती है। प्रमुख निधीयन स्कीमों, नामतः स्टार्टअप्स के लिए निधियों का कोष) एफएफएस(, स्टार्टअप इंडिया सीड फंड स्कीम एसआईएसएफएस (और स्टार्टअप्स के लिए ऋण गारंटी स्कीम) सीजीएसए के अंतर्गत स्टार्टअप्स को निवेशकों और इन्क्यूबेटरों जैसे ईकोसिस्टम हितधारकों से भी मेंटरशिप और मार्गदर्शन प्राप्त होता है। राष्ट्रीय स्टार्टअप पुरस्कार कार्यक्रम के भाग के रूप में, मेंटरशिप, कॉर्पोरेट लिंकेज और अंतर्राष्ट्रीय बाजार तक पहुंच सहित विभिन्न आधारों पर स्टार्टअप्स को सहायता प्रदान की जाती है। राज्यों के स्टार्टअप रैंकिंग कार्यक्रम के तहत, राज्यों और संघ राज्य क्षेत्रों को स्टार्टअप्स के लिए अनुकूल ईकोसिस्टम तैयार करने में सक्षम बनाने के लिए सहायता प्रदान की जाती है। सरकार, स्टार्टअप महाकुंभ जैसी ईकोसिस्टम आधारित पहलों को भी प्रोत्साहन और सहायता प्रदान करती है, जो उद्योग जगत के विभिन्न सदस्यों से इस प्रकार की सहायता प्राप्त करने के लिए

स्टार्टअप्स हेतु एक ऊर्जावान मंच के रूप में कार्य करती है। बाजार तक पहुंच में सुधार करने और सार्वजनिक खरीद को सक्षम बनाने की पहलें भी शुरू की गई हैं, जो स्टार्टअप्स को उनके व्यवसाय में विकास और वृद्धि करने में सहायता प्रदान करती है। अंतर्राष्ट्रीय स्तर पर सरकार से सरकार के बीच साझेदारी और अंतर्राष्ट्रीय फोरम पर भागीदारी के माध्यम से सरकार स्टार्टअप्स के लिए अंतर्राष्ट्रीय बाजार तक पहुंच को भी सक्षम बनाती है। इसमें कई देशों के साथ शुरू किए गए अंतर्राष्ट्रीय सहयोग कार्यक्रम भी शामिल हैं, जो पारस्परिक सहयोग को बढ़ावा देने में सहायता प्रदान करते हैं। स्टार्टअप इंडिया पोर्टल और भारत स्टार्टअप नॉलेज एक्सेस रजिस्ट्री) भास्कर(, जैसे डिजिटल प्लेटफॉर्मों की भी शुरुआत की गई है, ताकि इससे संसाधनों तक आसान पहुंच को सक्षम बनाया जा सके और स्टार्टअप ईकोसिस्टम सहयोग को बढ़ावा दिया जा सके।

विवरण

31 दिसंबर, 2024 की स्थिति के अनुसार, डीपीआईआईटी द्वारा स्टार्टअप्स के रूप में मान्यताप्राप्त एंटीटी की छत्तीसगढ़ राज्य सहित राज्य/संघ राज्य क्षेत्र-वार संख्या

राज्य/संघ राज्य क्षेत्र	ऐसी एंटीटी की संख्या, जिन्हें डीपीआईआईटी द्वारा स्टार्टअप्स के रूप में मान्यता प्रदान की गई है
अंडमान और निकोबार द्वीप समूह	71
आंध्र प्रदेश	2553
अरुणाचल प्रदेश	47
असम	1487
बिहार	3190

चंडीगढ़	532
छत्तीसगढ़	1736
दादर और नगर हवेली तथा दमन और दीव	64
दिल्ली	16082
गोवा	587
गुजरात	13053
हरियाणा	8222
हिमाचल प्रदेश	563
जम्मू और कश्मीर	988
झारखंड	1477
कर्नाटक	16624
केरल	6361
लद्दाख	18
लक्षद्वीप	3
मध्य प्रदेश	5093
महाराष्ट्र	27925
मणिपुर	179
मेघालय	62
मिजोरम	41
नागालैंड	85
ओडिशा	2769
पुदुच्चेरी	161
पंजाब	1741
राजस्थान	5567
सिक्किम	12
तमिलनाडु	10577

तेलंगाना	8243
त्रिपुरा	141
उत्तर प्रदेश	15019
उत्तराखंड	1268
पश्चिम बंगाल	5165
कुल	157,706

FOOT AND MOUTH DISEASE (FMD)

1360. SHRI DHARMENDRA YADAV:

SHRI SHRIRANG APPA CHANDU BARNE:

SHRIMATI BHARTI PARDHI:

Will the Minister of **FISHERIES ANIMAL HUSBANDRY AND DAIRYING** be pleased to State:

- (a) whether foot and mouth disease (FMD) is a severe, highly contagious viral disease of livestock that has a significant economic impact;
- (b) if so, whether there is a need for foot and mouth disease (FMD) vaccination programs to achieve “FMD Mukh Bharat”;
- (c) if so, the steps taken by the Union Government in this regard;
- (d) whether the Union Government propose to create FMD-free zones;
- (e) if so, the number of zones if likely to be created, State-wise, particularly in Maharashtra, Madhya Pradesh and Uttar Pradesh;

(f) whether there is any proposal to create more FMD free zones in the country; and

(g) if so, the details thereof, State-wise including Maharashtra, Madhya Pradesh and Uttar Pradesh?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

(a) to (c) Yes. Foot and mouth disease (FMD) is a highly contagious viral disease of livestock with the significant economic impact. The steps taken by the Union Government in this regard; are as under:

- i. National Animal Disease Control Programme (NADCP) was launched in 2019 with a provision of 100% central assistance to states and Union Territories for Foot and Mouth Disease (FMD) vaccination. NADCP was included as a component under Livestock Health and Disease Control programme (LHDCP) scheme from 2021
- ii. Procurement and supply of the quality FMD vaccine for required FMD vaccination and ear tags for respective States and Union Territories is done centrally
- iii. Financial support is provided to States and Union Territories for procurement of vaccination accessories, strengthening of cold chain infrastructure and for awareness generation amongst stakeholders

- iv. Financial support is provided to Indian Council of Agricultural Research (ICAR)- National Institute of Foot and Mouth Disease (NIFMD)-Bhubaneswar, ICAR- Indian Veterinary Research Institutes (IVRI)-Bareilly, ICAR-IVRI-Bengaluru, ICAR-National Institute of Veterinary Epidemiology and Disease Informatics (NIVEDI)-Bengaluru and Chaudhary Charan Singh National Institute of Animal Health-Bagpat for FMD related activities
- v. Data related to registration of livestock using ear-tags and vaccination is uploaded on Bharat Pashudhan portal
- vi. As gathered from States/UTs, cumulative vaccination under National Animal Disease Control Programme till date (January, 2025) against FMD is 107.34 crore. The vaccinations done Round-wise is 16.91 crore, 24.18 crore, 24.23 crore and 24.84 crore for Rounds I, II, III and IV respectively. The Rounds V and VI are ongoing in various States/ UTs and till date 14.89 crore and 2.29 crore vaccinations have been done respectively.
- vii. On 17th August, 2024, a review of the measures was taken by the Department towards achieving the goal of FMD-Mukt Bharat. Besides, Regional review meetings are conducted twice with participation from all States and Union Territories to assess the progress of ongoing initiatives and programs including vaccination against FMD. These reviews serve as a platform for evaluating the implementation status, identifying challenges, and sharing best practices among stakeholders. Also, time to time various national level meetings like

monsoon meet, conclaves are held by which status of FMD control is reviewed with States/ UTs.

viii. The State/Union Territory wise released funds are given in the enclosed **Statement.**

ix. There is considerable reduction in FMD outbreaks over last few years, by over 60% from prior to launch of NADCP to 5 years of its implementation. The outbreaks now are sporadic in nature and there have been cases of FMD affecting limited number of animals

x. Sampling plans are shared timely with States and overall, the protective titres indicated by seromonitoring are showing an increasing trend. The serosurveillance values are also showing a decreasing trend. These indicate the effectiveness of the vaccination programme.

(d) to (g) Under LHDCP, 100% assistance is provided to all States/Union Territory irrespective of region in the Country for control and eradication of FMD for activities as per operational guidelines of the concerned scheme ie. LHDCP. As far as FMD free zone is concerned, it is only an intermediate stage/measure aiming differentiated focus based on need and requirements. As of now, 09 states namely Gujarat, Maharashtra, Tamil Nadu, Punjab, Haryana, Karnataka, Andhra Pradesh, Telangana and Uttarakhand identified to have special focus to make them FMD free. Adding more states for special focus to make them FMD free depends upon their need and requirement.

STATEMENT

The State/Union Territory wise released of funds for vaccination programmes including FMD from 2019-20 till 2024-25 (till 31-01-2025):

(Rs. in Lakh)

S.NO	State/UTs	2019-20 to 2024-25 (till 31-01- 2025)
1	Andaman and Nicobar Islands	19.89
2	Andhra Pradesh	16373.84
3	Arunachal Pradesh	1826.4
4	Assam	5016.71
5	Bihar	8428.8
6	Chandigarh	14.13
7	Chhattisgarh	4134.17
8	Dadra and Nagar Haveli and Daman and Diu	6.62
9	Goa	246.6
10	Gujarat	3383.75
11	Haryana	5865.54
12	Himachal Pradesh	1265.54
13	Jammu and Kashmir	2193.58

14	Jharkhand	3090.83
15	Karnataka	8426.89
16	Kerala	1039.14
17	Ladakh	190.74
18	Lakshadweep	40.22
19	Madhya Pradesh	9968.88
20	Maharashtra	14424.41
21	Manipur	194.94
22	Meghalaya	501.74
23	Mizoram	245.79
24	Nagaland	203.18
25	NCT Delhi	74.57
26	Odisha	3772.15
27	Puducherry	46.18
28	Punjab	1381.33
29	Rajasthan	6636.26
30	Sikkim	391.35
31	Tamil Nadu	4981.02
32	Telangana	3947.1
33	Tripura	786.31

34	Uttar Pradesh	21892.39
35	Uttarakhand	1608.61
36	West Bengal	7099.33

LOW-COST MODERN TECHNOLOGIES

1361. SHRI KISHORI LAL:

PROF. SOUGATA RAY:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government has proposed to develop low-cost Modern Technologies to help farmers to face the extreme weather conditions;
- (b) if so, the details thereof and if not, the reasons for not implementing such technologies to enhance the efficiency and resilience of Agri-value chains and promote digitization of a catalyst for agriculture transformation; and
- (c) whether the Government has prioritized areas of encouragement in diversification of agriculture, promotion of sustainable agriculture and channelising financial resources towards environmentally conscious and climate resilient farming and if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

(a) to (c) To mitigate the impacts of adverse weather on agriculture, India Meteorological Department (IMD) runs a scheme viz. Gramin Krishi Mausam Sewa (GKMS) to render weather forecast-based operational Agrometeorological Advisory Services (AAS) involving several leading organizations such as Indian Council of Agricultural Research (ICAR), State Agriculture Universities (SAUs), Indian Institute of Technology (IIT), state agriculture departments, NGOs etc. for the benefit of farming community. This GKMS scheme assists farmers in making informed decisions regarding their day-to-day agricultural operations for minimizing crop damage and losses due to unusual weather and taking advantage of benevolent weather and climatic conditions.

Under GKMS, 130 Agromet Field Units (AMFUs) covering 127 agroclimatic zones located at various SAUs, ICAR, and IIT etc. are operational across the country. IMD provides medium-range weather forecasts for rainfall, temperature, relative humidity, cloud cover, wind speed, and direction at district and block levels for the next five days, along with subsequent week rainfall and temperature outlook at the meteorological sub-division level. Based on observed and forecasted weather, AMFUs prepare biweekly Agromet Advisories (every Tuesday and Friday) for their respective districts to help the farming community to make appropriate decisions about selection of appropriate crop and varieties (including tolerant/resistant varieties), choosing windows for various intercultural operations e.g. sowing, harvesting, weeding, threshing etc, irrigation scheduling, and fertilizer

application. Impact-Based Forecast (IBF) for agriculture, along with associated Agrometeorological advisories are also issued by AMFUs during severe weather warnings such as heavy rainfall, hailstorms, heatwaves, cold waves, and strong surface winds etc. for different districts of various States and UTs across the country based on forecasts and warnings issued by NWFC New Delhi, as RMCs and MCs of IMD.

Agromet Advisories are disseminated through multichannel dissemination system, including print and electronic media, Doordarshan, radio, internet, and SMS through Kisan Portal and Public-Private Partnership (PPP) initiatives. SMS-based alerts and warnings along with suitable remedial measures, are being sent during extreme weather events like cyclone, deep depression etc. through Kisan Portal. Technological advancements have further enhanced accessibility, enabling farmers to receive location-specific forecasts through mobile apps such as 'Meghdoot' and 'Mausam.' Additionally, IMD has integrated its services with IT platforms of 16 state governments, allowing farmers to access information in both English and regional languages.

IMD in collaboration with the Ministry of Panchayati Raj (MoPR), has recently launched Panchayat-level weather forecasts covering nearly all Gram Panchayats in India. These forecasts are accessible through digital platforms such as e-Gramswaraj (<https://egramswaraj.gov.in>), Meri Panchayat app, e-Manchitra of MoPR, and Mausamgram of IMD, (<https://mausamgram.imd.gov.in>). To enhance

the reach and effectiveness of the GKMS services, IMD is actively engaging with various stakeholders, including state agriculture departments, NGOs, and SAUs to create awareness among the farming community by organizing Farmers' Awareness Programs (FAPs) in collaboration with AMFUs across different regions of the country. Additionally, IMD, along with experts from AMFUs, actively participates in Kisan Melas, Farmers' Day Programmes, and field visits, facilitating direct interaction with farmers to promote the utilization of these weather-based agricultural advisory services, thereby maximizing their benefits for the farming community.

BENEFITS OF ORGANIC FARMING

1362. SHRI SHRIRANG APPA CHANDU BARNE:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether the Government is agreed to the view that biological substitutes for chemical fertilisers and pesticides can improve the health of soil, human and planet, besides benefitting farmers in the country;
- (b) if so, the details thereof;
- (c) whether the Government is providing subsidy to farmers for procurement of off-farm organic input;

- (d) if so, the details of the subsidy provided during the last three years in this regard;
- (e) whether the Government had taken steps for the development and promotion of these substitutes in the country;
- (f) if so, the details thereof along with the result achieved in this regard; and
- (g) if not the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAMNATH THAKUR):

(a) to (g) It is agreed to the view that biological substitutes for chemical fertilizers and pesticides can improve health of soil, human and planet, besides benefiting farmers.

In order to promote use of bio-fertilizers, the Indian Council of Agriculture Research (ICAR) has developed improved and efficient strains of bio-fertilizers specific to different crops and soil types under the Network project on 'Soil Biodiversity-Bio-fertilizers'. Under this project ICAR has developed improved and efficient strains of bio-fertilizer specific to different crops and soil types, Liquid Bio-fertilizer technology with higher shelf life, bio-fertilizer consortia formulation with two or more bio-fertilizer strains, microbial enriched bio-compost and Zinc and Potassium Solubilizing Bio-fertilizers. The ICAR also imparts training to educate farmers on use of bio-fertilizers.

To promote use of organic fertilizers in the country, Government is promoting organic farming through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) in all the States/UTs (except North Eastern States). For North Eastern States, Mission Organic Value Chain Development for North Eastern Region (MOVCDNER) scheme is being implemented. Both the schemes stress on end-to-end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post-harvest management training and capacity building. Under PKVY, assistance of Rs. 31,500 per ha for a period of three years is provided for promotion of organic farming. Out of this, assistance of Rs. 15,000 per ha for a period of three years is provided to farmers through Direct Benefit Transfer for on- farm /off –farm organic inputs. Under MOVCDNER, assistance of Rs. 46,500/ha for 3 years is provided for creation of Farmers Producer Organization, support to farmers for organic inputs etc. Out of this, assistance @ Rs. 32500/ ha for 3 years is provided to farmers for off -farm /on –farm organic inputs under the scheme including Rs. 15,000 as Direct Benefit Transfer to the farmers. The year-wise fund released including assistance for procurement of off-farm and on-farm organic inputs during the period of last three years is as under:

Rs. in Crore.

Year	PKVY	MOVCDNER
2021-22	88.58	133.29

2022-23	188.78	144.42
2023-24	206.39	230.67

In order to ensure the availability of good quality of bio-fertilizers, organic fertilizers and Bio- stimulants, the Government of India regulates its quality under the Fertilizer Control Order (1985).

Government is implementing Market Development Assistance (MDA) @ Rs. 1500/Metric Tonne to promote organic fertilizers, viz., Fermented Organic Manure/ Liquid Fermented Organic Manure/Phosphate Rich Organic Manure produced at plants under Galvanizing Organic Bio Agro Resources Dhan (GOBARdhan) scheme of Ministry of Jal Shakti, Department of Drinking Water and Sanitation.

To incentivize the farmers to reduce the overall consumption of fertilizers for improving soil health and fertility and sustainable productivity, “PM Programme for Restoration, Awareness, Nourishment and Amelioration of Mother Earth (PM-PRANAM)” incentivizes States and Union Territories to promote alternative fertilizers and balanced use of chemical fertilizers. Under this programme, 50% of subsidy savings will be passed on as a grant to the state that reduces chemical fertilizers.

National Center of Organic and Natural Farming (NCONF) and its Regional Center of Organic and Natural Farming (RCONF) located at Ghaziabad, Nagpur, Bangalore, Imphal and Bhubaneswar organise various trainings and online

awareness campaign on organic and natural farming. ICAR also imparts trainings, front-line demonstrations, awareness programs etc. to educate farmers on organic farming, through network of Krishi Vigyan Kendras.

CRIMES AGAINST SC/ST

1363. SHRI S. JAGATHRATCHAKAN:

Will the Minister of **HOME AFFAIRS** be pleased to state:

- (a) whether the Government is aware of the increase in the crimes committed against Scheduled Castes (SCs)/Scheduled Tribes (STs) in the country as per National Crime Records Bureau;
- (b) if so, the details of the crimes committed against SC/ST during the last three years, yearwise and State-wise;
- (c) whether the Government maintains separate data on crimes committed against women from SC/ST communities and if so, details thereof during the last three years, if not, the reasons therefor; and
- (d) the details of the steps/initiatives taken to prevent crimes committed against the SCs/STs and rehabilitate them?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

- (a) to (c) National Crime Records Bureau (NCRB) compiles statistical data on crimes as reported to it by the States/UTs and publishes the same in its annual

publication "Crime in India". The latest published report pertains to the year 2022. The State/UT wise details of number of cases registered under crime against Scheduled Castes (SCs) and Scheduled Tribes (STs) during years 2020-2022 are given in the enclosed **Statement -I**. The State/UT wise details of number of cases registered under crime against Scheduled Castes (SCs) women and Scheduled Tribes (STs) women during years 2020-2022 are given in the enclosed **Statement -II** and **Statement-III** respectively. Increased awareness amongst the masses about their rights and laws enacted by the Government to protect their basic human rights and dignity, increased accessibility to police and accountability, training and sensitization of police officials, addition of new offences under the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act(PoA), 1989 vide the amendment of 2015, have led to better reporting of crimes against Scheduled Castes and Scheduled Tribes.

(d) 'Police' and 'Public Order' are State subjects under the Seventh Schedule to the Constitution of India. The responsibility of maintaining law and order, protection of life and property of the citizens including Scheduled Castes (SCs) and Scheduled Tribes (STs), rehabilitation and payment of compensation to victims rests with the respective State Governments/UT Administrations, who are competent to deal with such offences under the extant provisions of laws. However, the Government of India is committed to ensure protection of members of Scheduled Castes and Scheduled Tribes throughout the country and supports and supplements the efforts

of the State Governments to effectively tackle crime against SCs and STs. Major steps taken by the Government of India in this regard are as follows :-

To make the Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) Act, 1989 more effective and to provide greater justice and enhanced redressal to injustice suffered by the atrocity victims, this Act has been amended in the year 2015. The amendment includes new offences, expanded scope of presumptions, institutional strengthening, which inter-alia includes establishment of Exclusive Special Courts and specification of Exclusive Special Public Prosecutors to exclusively try offences under the POA Act to enable expeditious disposal of cases, power of Special Courts and Exclusive Special Courts to take direct cognizance of offences. Further, Section 18 of the POA Act was amended through the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Amendment Act, 2018 and enforced with effect from 20.08.2018. Conduct of a preliminary enquiry before registration of an FIR or to seek approval of any authority prior to arrest of an accused is no longer required.

Further, a National Helpline against Atrocities (NHAA), having toll free number 14566 has been established to facilitate the members of Scheduled Castes and Scheduled Tribes with the objective of their grievance redressal and to generate awareness about the provisions and processes under the Law. A collaboration has also been made with the National Legal Services Authority

(NALSA), India for awareness generation of these Acts, Rules and centrally sponsored scheme in force for implementation of these Acts.

In addition, Ministry of Home Affairs has been advising the State Governments/ UT Administrations from time to time to give focused attention to effective administration of the criminal justice system with emphasis on prevention and control of crimes against Scheduled Castes and Scheduled Tribes and to implement the provisions of the POA Act and Rules in letter and spirit. These advisories are available at the website of this Ministry www.mha.gov.in.

Ministry of Home Affairs has also advised the States and UTs to identify the Atrocity-prone areas for taking preventive measures to save life and property of the members of the SC and ST communities and post adequate number of police personnel, fully equipped with policing infrastructure in the Police Stations in such vulnerable areas.

Further, Bureau of Police Research and Development (BPR&D) conducts training, courses and webinars from time to time for police personnel sensitizing them for effective implementation of Scheduled Castes and Scheduled Tribes (Prevention of Atrocities) (POA) Act, 1989.

Further, the Department of Social Justice and Empowerment, Ministry of Social Justice and Empowerment runs a Centrally Sponsored Scheme for the effective implementation of Protection of Civil Rights (PCR) Act, 1955 and the Scheduled Castes (SC) and the Scheduled Tribes (ST) (Prevention of Atrocities)

{POA} Act 1989, under which Central Assistance is provided to the State Governments and Union Territory Administrations for effective implementation of these Acts, which includes :

- (i) Functioning and strengthening of the Scheduled Castes and Scheduled Tribes Protection cell and Special Police Stations.
- (ii) Setting up and functioning of exclusive Special Courts.
- (iii) Relief and Rehabilitation of atrocity victims.
- (iv) Incentive for Inter-Caste Marriages, where one of the spouses is a member of a Scheduled Caste.
- (v) Awareness generation.

STATEMENT-I

State/UT-wise Cases Registered under Crime against SCs and STs during 2020 to 2022

S. No.	State/UT	SCs			STs		
		2020	2021	2022	2020	2021	2022
1	Andhra Pradesh	1950	2014	2315	320	361	396
2	Arunachal Pradesh	0	0	0	0	1	0
3	Assam	28	15	14	10	16	9

4	Bihar	7368	5842	6509	94	103	146
5	Chhattisgarh	316	330	323	502	506	516
6	Goa	2	4	8	2	5	1
7	Gujarat	1326	1201	1279	291	341	330
8	Haryana	1210	1628	1633	0	0	0
9	Himachal Pradesh	251	244	210	3	7	4
10	Jharkhand	666	546	674	347	250	283
11	Karnataka	1398	1673	1977	293	361	438
12	Kerala	846	948	1050	130	133	172
13	Madhya Pradesh	6899	7214	7733	2401	2627	2979
14	Maharashtra	2569	2503	2743	663	628	742
15	Manipur	0	0	0	2	0	1
16	Meghalaya	0	0	0	0	0	0
17	Mizoram	0	0	5	0	0	29
18	Nagaland	0	0	0	0	0	0
19	Odisha	2046	2327	2902	624	676	773
20	Punjab	165	200	162	4	0	0
21	Rajasthan	7017	7524	8752	1878	2121	2521

22	Sikkim	0	2	3	0	1	4
23	Tamil Nadu	1274	1377	1761	23	39	67
24	Telangana	1959	1772	1787	573	512	545
25	Tripura	2	3	2	2	0	3
26	Uttar Pradesh	12714	13146	15368	3	4	5
27	Uttarakhand	87	123	114	13	6	1
28	West Bengal	109	108	104	90	92	90
	TOTAL						
	STATE(S)	50202	50744	57428	8268	8790	10055
29	AandN Islands	0	0	0	2	3	3
30	Chandigarh	3	0	4	0	0	0
31	DandN Haveli and Daman and Diu	1	0	0	0	3	5
32	Delhi	69	136	130	1	5	0
33	Jammu and Kashmir	7	13	11	0	1	1
34	Ladakh	0	0	0	0	0	0
35	Lakshadweep	0	0	0	1	0	0
36	Puducherry	9	7	9	0	0	0

	TOTAL UT(S)	89	156	154	4	12	9
	TOTAL (ALL INDIA)	50291	50900	57582	8272	8802	10064

Source: Crime in India

STATEMENT-II**State/UT-wise Cases Registered under Crime against SCs Women during 2020 to 2022**

SL	State/UT	2020				2021				2022			
		Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Rape	Attempt to Commit Rape	Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Rape	Attempt to Commit Rape	Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Rape	Attempt to Commit Rape
1	Andhra Pradesh	192	78	110	7	208	83	135	4	245	113	144	6
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	0	0	1	0	0	0	0	0	0	0	0	0
4	Bihar	13	0	30	1	2	0	117	0	30	0	161	1
5	Chhattisgarh	42	4	113	0	45	0	103	0	49	2	122	0
6	Goa	0	0	0	0	0	0	0	0	0	2	0	0
7	Gujarat	69	0	116	0	59	0	120	0	53	0	129	0
8	Haryana	174	9	195	9	270	20	234	9	253	18	245	8
9	Himachal Pradesh	3	1	14	0	3	0	13	0	6	0	8	0
10	Jharkhand	44	1	31	0	42	1	16	2	28	0	12	8
11	Karnataka	184	1	124	0	204	3	190	1	283	3	204	0
12	Kerala	140	16	140	3	166	6	209	0	252	8	192	3

13	Madhya Pradesh	699	4	509	0	634	3	564	2	613	10	589	0
14	Maharashtra	460	5	351	0	455	8	395	0	488	12	462	0
15	Manipur	0	0	0	0	0	0	0	0	0	0	0	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	0	0	1	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	103	1	182	1	126	1	225	0	7	0	192	0
20	Punjab	11	1	24	0	20	1	20	2	14	0	12	0
21	Rajasthan	566	5	476	57	616	2	566	67	676	11	658	70
22	Sikkim	0	0	0	0	0	0	1	0	0	0	0	0
23	Tamil Nadu	40	0	116	3	34	0	123	2	92	0	166	0
24	Telangana	88	13	225	2	98	21	256	1	112	41	277	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	534	0	604	6	752	0	559	9	939	0	646	4
27	Uttarakhand	0	1	5	1	3	0	18	0	1	1	17	4
28	West Bengal	5	0	2	0	5	1	2	1	2	0	0	0
	TOTAL STATE(S)	3367	140	3368	90	3742	150	3866	100	4143	221	4237	104
29	AandN Islands	0	0	0	0	0	0	0	0	0	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31	DandN Haveli and Daman and Diu	0	0	1	0	0	0	0	0	0	0	0	0
32	Delhi	5	4	3	0	22	7	4	0	17	5	3	0
33	Jammu and Kashmir	1	0	0	0	0	0	0	0	0	0	1	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	0	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	6	4	4	0	22	7	4	0	17	5	4	0
	TOTAL (ALL INDIA)	3373	144	3372	90	3764	157	3870	100	4160	226	4241	104

Source: Crime in India

STATEMENT-III**State/UT-wise Cases Registered under Crime against STs Women during 2020 to 2022**

SL	State/UT	2020				2021				2022			
		Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Rape	Attempt to Commit Rape	Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Rape	Attempt to Commit Rape	Assault on Women with Intent to Outrage her Modesty	Insult to the Modesty of Women	Rape	Attempt to Commit Rape
1	Andhra Pradesh	43	10	27	0	45	13	34	8	50	30	29	1
2	Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0
3	Assam	2	0	0	0	0	0	0	0	0	0	1	0
4	Bihar	0	0	0	0	0	0	3	1	3	0	1	0
5	Chhattisgarh	58	5	195	1	46	1	208	0	70	2	212	1
6	Goa	1	0	0	0	0	1	1	0	0	0	1	0
7	Gujarat	28	0	48	0	19	0	76	0	17	1	58	0
8	Haryana	0	0	0	0	0	0	0	0	0	0	0	0
9	Himachal Pradesh	0	0	0	0	2	0	0	0	0	0	0	0
10	Jharkhand	13	1	16	0	7	1	11	0	9	0	9	0
11	Karnataka	39	0	29	0	42	1	48	0	92	2	51	1
12	Kerala	22	1	20	0	31	3	32	0	36	2	43	1
13	Madhya Pradesh	297	1	339	1	308	2	376	0	314	2	359	0
14	Maharashtra	173	0	129	0	182	1	145	0	163	3	176	0
15	Manipur	1	0	0	0	0	0	0	0	0	0	1	0
16	Meghalaya	0	0	0	0	0	0	0	0	0	0	0	0
17	Mizoram	0	0	0	0	0	0	0	0	7	0	5	0
18	Nagaland	0	0	0	0	0	0	0	0	0	0	0	0
19	Odisha	30	0	114	4	16	0	122	0	10	0	131	0

20	Punjab	0	0	0	0	0	0	0	0	0	0	0	0
21	Rajasthan	134	1	119	10	135	0	149	12	198	2	163	9
22	Sikkim	0	0	0	0	0	0	1	0	1	0	0	0
23	Tamil Nadu	1	0	3	0	2	0	6	0	7	0	14	0
24	Telangana	40	3	84	3	39	5	103	1	40	20	86	0
25	Tripura	0	0	0	0	0	0	0	0	0	0	0	0
26	Uttar Pradesh	0	0	1	0	0	0	1	0	0	0	0	0
27	Uttarakhand	0	0	8	0	0	0	2	0	0	0	1	0
28	West Bengal	1	2	4	6	7	1	5	3	4	0	6	3
	TOTAL STATE(S)	883	24	1136	25	881	29	1323	25	1021	64	1347	16
29	AandN Islands	1	0	1	0	0	0	1	0	1	0	0	0
30	Chandigarh	0	0	0	0	0	0	0	0	0	0	0	0
31	DandN Haveli and Daman and Diu	0	0	0	0	0	0	0	0	0	0	0	0
32	Delhi	0	0	0	0	0	0	0	0	0	0	0	0
33	Jammu and Kashmir	0	0	0	0	0	0	0	0	0	0	0	0
34	Ladakh	0	0	0	0	0	0	0	0	0	0	0	0
35	Lakshadweep	1	0	0	0	0	0	0	0	0	0	0	0
36	Puducherry	0	0	0	0	0	0	0	0	0	0	0	0
	TOTAL UT(S)	2	0	1	0	0	0	1	0	1	0	0	0
	TOTAL (ALL INDIA)	885	24	1137	25	881	29	1324	25	1022	64	1347	16

Source: Crime in India

REPORT ON IMPACT OF CLIMATE CHANGE ON AGRICULTURE

1364. DR. K. SUDHAKAR:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) whether there is any study report on the impact of climate change on agriculture in the country and if so, the details thereof;
- (b) whether it is true that agrarian communities of Karnataka has been worsely affected by natural disasters during the last few decades and if so, the details thereof;
- (c) the details of steps taken by the Government to ensure that climate change such as heat waves and droughts may not affect farmers of Karnataka;
- (d) whether any technological interventions are being planned by the Government for the farmers to provide early warning of impending heat waves, droughts, storm or any other natural disasters and if so, the details thereof; and
- (e) the manner in which climate change affected farmers of Karnataka especially Chikkaballapur during the last ten years?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI BHAGIRATH CHOUDHARY):

- (a) The Government through ICAR flagship network project 'National Innovations in Climate Resilient Agriculture' (NICRA) conducted a District-level risk and vulnerability assessment of agriculture to climate change for 651 predominantly agricultural districts as per Intergovernmental Panel on Climate Change (IPCC) protocols. A total of 109 districts are categorized as 'very high' and 201 districts as 'highly' vulnerable.

NICRA also assessed the impact of climate change on crop yields using simulation models in the country. The study indicated that rainfed rice yield projected to reduce by 20% in 2050 and 47% in 2080, while irrigated rice yield reduce by 3.5% in 2050 and 5% in 2080. The wheat yield projected to reduce by 19.3% in 2050 and 40% in 2080; maize yield may reduce by 18% in 2050 and 23% in 2080.

(b) Karnataka is majorly a rainfed agrarian, affected largely with droughts. National Rainfed Area Authority, New Delhi identified 24 drought Vulnerable districts in the country, among which 16 are located in Karnataka. Although state receives good rainfall normally, its erratic distribution both spatially and temporally affected agrarian communities of Karnataka.

Analysis of the drought declaration in the state of Karnataka indicated 16 years out of 23 years (2001 to 2023) declared drought years. Floods are also increasing since 2018 in Cauvery and Krishna basin. The hail-storm damage specially in Northern and Eastern dry zone of Karnataka is affecting horticultural crops. The heat wave incidences are extending to the southern part.

(c) The Government has taken several steps towards mitigation of adverse impact of climate change on agriculture in the country including Karnataka. The National Action Plan on Climate Change (NAPCC) provides an overarching policy framework to enable the country to adapt to climate change and enhance ecological sustainability. One of the National Missions under NAPCC is the

National Mission for Sustainable Agriculture (NMSA), which implements strategies to make agriculture more resilient to the changing climate. Several schemes have also been initiated under NMSA to deal with the adverse climate situations. Per Drop More Crop (PDMC) scheme increases water use efficiency at the farm level through micro irrigation technologies i.e. drip and sprinkler irrigation systems. Rainfed Area Development focuses on Integrated Farming System for enhancing productivity and minimizing risks associated with climatic variability. The Soil Health and Fertility scheme assists states in promoting integrated nutrient management through judicious use of chemical fertilizers including secondary and micronutrients in conjunction with organic manures and bio-fertilizers for improving soil health and its productivity. Mission for Integrated Development of Horticulture, Agroforestry and National Bamboo Mission also promote climate resilience in agriculture. Further, Pradhan Mantri Fasal Bima Yojana along with weather index based Restructured Weather Based Crop Insurance Scheme provide a comprehensive insurance cover against crop failure by providing financial support to farmers suffering crop loss/damage arising out of unforeseen natural calamities.

(d) Weather alerts are issued through IMD and state Disaster Monitoring units. IMD in collaboration with ICAR and State Agricultural Universities initiated GKMS (Gramin Krishi Mausum Seva) for providing Agro-Met Advisory Services (AAS) to the farmers. These advisories are issued biweekly (Tuesday and Friday) considering the medium range weather forecast and crop situation. IMD is also

issuing Seasonal weather forecast for monsoon, which help the farmers in crop selection and other stakeholders to plan their activities.

Government of India has implemented the District Agricultural Contingency Plan (DACP) prepared for 651 Districts of the country and recommends location specific technological interventions viz. climate resilient crops and varieties and management practices for use by farmers.

(e) Studies conducted by All India Coordinated Research Project on Agrometeorology indicated a temperature increase of around 1.5°C and changed rainfall distribution as pre-monsoon showers (April – May) are increasing and rains during early Kharif (June) is decreasing in Chikkaballapur. The Technology Demonstration Component of NICRA has been implemented in Chikkaballapur through KVK, Chintamani for climate resilient agriculture practices to reduce the effect of climate change.

FUNDS FOR RURAL DEVELOPMENT

1365. SHRI PRAVEEN PATEL:

SHRIMATI SMITA UDAY WAGH:

SHRI YOGENDER CHANDOLIA:

SHRI DHARAMBIR SINGH:

SHRI NABA CHARAN MAJHI:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) the manner in which the Government plans to address the specific needs of rural areas in various States and UTs particularly in Maharashtra and Jalgaon Lok Sabha Parliamentary Constituencies through schemes discussed during the meeting;
- (b) whether there is any plans to introduce new schemes for rural development in the country including Maharashtra and Jalgaon, if so, the details of such schemes;
- (c) whether the Government has taken any steps for allocation of funds to States and UTs for rural development programme;
- (d) if so, the total fund granted in this regard, State and UT-wise including Maharashtra and Jalgaon; and
- (e) the steps taken by the Government for allocation of more funds in this regard?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN):**

(a) and (b) The Ministry of Rural Development (MoRD) has adopted multi-pronged strategies to improve the economic well-being of people in rural areas with the main focus on increasing livelihood opportunities, empowering rural women, providing social safety net skilling of rural youth, infrastructure development etc. through its Programmes in rural areas of the country including rural areas of Jalgaon Lok Sabha Parliamentary Constituencies. In this regard, the Government is implementing a number of targeted programmes such as Mahatma Gandhi

National Rural Employment Guarantee Scheme (MGNREGS), Pradhan Mantri Awaas Yojana-Gramin (PMAY-G), Pradhan Mantri Gram Sadak Yojana (PMGSY), Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY), Rural Self Employment Training Institutes(RSETIs) and National Social Assistance Programme (NSAP) and Watershed Development Component (WDC) of the Pradhan Mantri Krishi Sinchayee Yojana (WDC-PMKSY). At present, there is no plan to introduce new schemes for rural development in the country, including Maharashtra and Jalgaon.

(c) to (e) Release of funds to the States/UTs is a continuous process. Funds are released to State Governments taking into account the balance of funds available with the States, submission of requisite documents / utilization certificate as per schematic requirements, ensuring proper utilization of funds already allocated under the schemes and ensuring strict adherence of the schematic guidelines and assessing the actual requirement at the ground level. Scheme-wise and State/UT-wise details of the funds granted under these schemes/programmes are given in the enclosed **Statement**.

STATEMENT

Scheme-wise and State/UT-wise details of the funds granted under various Schemes/ Programmes of the Ministry of Rural Development

1. Mahatma Gandhi NREGS

State/UT-wise details of funds released under Mahatma Gandhi NREGS from the financial years during the current financial year 2024-25 (as on 03.02.2025).		
(Rs. In crore)		
Sl. No.	States/UTs	Funds released
1	Andhra Pradesh	7471.65
2	Arunachal Pradesh	525.18
3	Assam	1870.88
4	Bihar	6723.31
5	Chhattisgarh	3266.51
6	Goa	3.17
7	Gujarat	1389.36
8	Haryana	581.56
9	Himachal Pradesh	1200.45
10	Jammu and Kashmir	1126.90
11	Jharkhand	2347.04
12	Karnataka	5322.39

13	Kerala	3034.24
14	Ladakh	72.77
15	Madhya Pradesh	5656.80
16	Maharashtra	4318.79
17	Manipur	568.94
18	Meghalaya	1016.97
19	Mizoram	549.39
20	Nagaland	260.57
21	Odisha	3436.73
22	Punjab	1254.47
23	Rajasthan	7555.81
24	Sikkim	95.13
25	Tamil Nadu	7267.17
26	Telangana	3784.15
27	Tripura	951.07
28	Uttar Pradesh	9594.89
29	Uttarakhand	585.01
30	West Bengal	0.00
31	Andaman and Nicobar	3.77
32	Lakshadweep	0.32

33	Puducherry	39.99
34	Dadra and Nagar Haveli	7.52
	Total	81,882.91

Note: As per provisions under Section 27 of Mahatma Gandhi National Rural Employment Guarantee Act, 2005 due to non-compliance of directives of Central Government, funds to the State of West Bengal have been stopped since 09th March, 2022.

2. Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)

(Rs in Cr)

The State-wise details of Central share released and utilized by the States/UTs during last 5 years and the current year					
S. No	State Name	Last 5 years ie 2019-20 to 2023-24		2024-25	
		Central Share Released	Utilization by the State*	Central Share Released	Utilization by the State*
1	ARUNACHAL PRADESH	375.04	390.18	0	31.44
2	ASSAM	20784.71	22781.54	2795.7747	2505.91
3	BIHAR	22195.99	37041.02	14.92	2354.53
4	CHHATTISGARH	2944.66	5029.11	3240.4269	4444.65
5	GOA	0.00	2.76	0	0.02

6	GUJARAT	2736.63	4732.36	710.2805	953.85
7	HARYANA	82.11	188.67	0	8.82
8	HIMACHAL PRADESH	180.91	204.18	582.455	577.77
9	JAMMU AND KASHMIR	3253.24	3313.42	96.2925	536.85
10	JHARKHAND	8263.29	14035.34	187.79	264.38
11	KERALA	72.40	221.21	66.02	93.58
12	MADHYA PRADESH	17983.90	28721.46	3726.1015	2218.92
13	MAHARASHTRA	6836.51	11280.49	1166.2552	1551.08
14	MANIPUR	493.79	419.29	0	138.07
15	MEGHALAYA	2001.51	1902.65	0	228.73
16	MIZORAM	245.55	247.28	0	55.61
17	NAGALAND	421.47	389.06	27.4525	122.58
18	ODISHA	12065.06	19093.60	784.7475	2394.78
19	PUNJAB	171.84	304.86	117.13	99.56
20	RAJASTHAN	7672.48	12633.52	372.225	785.74
21	SIKKIM	3.77	4.49	0	0.53
22	TAMIL NADU	3527.69	5604.43	125.52	238.01

23	TRIPURA	4252.72	4409.73	204.11	137.43
24	UTTAR PRADESH	17101.50	28399.88	130.06	704.65
25	UTTARAKHAND	665.45	671.79	11.81	71.11
26	WEST BENGAL	15474.38	25503.74	0	27.69
27	ANDAMAN AND NICOBAR	22.33	14.13	0	1.81
28	DADRA AND NAGAR HAVELI and DAMAN AND DIU	55.98	109.58	16.1225	18.73
29	LAKSHADWEEP	0.00	0.36	0	0.00
30	PUDUCHERRY**	0.00	0.00	0	0.00
31	ANDHRA PRADESH	312.25	591.31		75.79
32	KARNATAKA	528.13	468.67	414.035	385.89
33	TELANGANA	0.00	0.00	0	0.00
34	LADAKH	21.99	20.53	0	0.08
	Total	150747.27	228730.67	14789.53	21028.60

*Utilization is including State Share

**Puducherry is not implementing the scheme.

3. Pradhan Mantri Gram Sadak Yojana (PMGSY)

States/UTs details of Central share released under PMGSY during last five and current year						
S.No	State	Released (Rs in Crore)				
		2020-21	2021-22	2022-23	2023-24	2024-25 as on 06.02.2025
1	Andaman and Nicobar	0.00	9.22	12.22	12.22	0
2	Andhra Pradesh	53.20	50.00	644.13	140.64	134.41
3	Arunachal Pradesh	952.31	1090.60	1018.74	339.90	350
4	Assam	2516.62	1591.50	664.91	391.29	1.83
5	Bihar	49.13	375.00	1443.23	963.37	894.78
6	Chattisgarh	924.48	394.41	995.87	401.77	100.29
7	Goa	0.00	0.00	0.00	0.00	0
8	Gujarat	79.08	195.50	266.63	298.41	73.31
9	Haryana	0.00	353.23	168.25	74.01	0.38
10	Himachal Pradesh	745.24	517.45	624.76	617.56	325.5

11	Jammu and Kashmir	1727.30	1328.34	717.00	1304.17	685.5
12	Jharkhand	293.50	0.00	332.63	752.80	498.62
13	Karnataka	49.29	704.25	720.47	72.25	50
14	Kerala	89.97	0.00	106.76	54.25	119.74
15	Madhya Pradesh	1099.54	1392.25	1557.47	599.42	361.29
16	Maharashtra	0.00	0.00	743.00	1110.80	429.71
17	Manipur	420.66	742.00	744.98	161.29	0
18	Meghalaya	355.29	483.92	405.89	122.59	122.19
19	Mizoram	1.59	74.34	584.20	141.37	0
20	Nagaland	72.89	145.31	183.15	161.29	2.25
21	Odisha	774.29	404.12	1235.88	1262.55	479.89
22	Puducherry	0.00	11.66	24.72	0.27	222.12
23	Punjab	0.00	68.59	231.06	265.10	0
24	Rajasthan	237.15	917.51	199.90	404.79	352.87
25	Sikkim	195.50	107.28	263.33	94.37	70
26	Tamil Nadu	265.38	440.00	613.70	411.36	199.66
27	Tripura	69.57	73.88	267.59	185.03	14.66
28	Telangana	0.00	86.38	321.43	296.9625	26.13

29	Uttar Pradesh	123.90	1418.55	2068.57	2679.63	1453.78
30	Uttarakhand	1536.27	787.00	1297.16	551.05	521.75
31	West Bengal	969.31	49.94	381.03	99.275	112.5
32	Ladakh	50.00	140.79	109.97	37.50	73.31
Total		13651.46	13952.99	18948.61	14007.29	7676.47

**4. Deendayal Antyodaya Yojana - National Rural Livelihoods Mission
(DAY NRLM)**

(Rs. In crores)

State/UT wise Allocation of funds under DAY-NRLM during the last three years					
SL No.	States/UT s	2021-22	2022-23	2023-24	
1	Andhra Pradesh	251.67	251.73	251.73	
2	Bihar	1026.33	1026.58	1026.58	
3	Chhattisgarh	227.95	228.01	228.01	
4	Goa	7.00	7.50	7.50	
5	Gujarat	162.40	162.44	162.44	
6	Haryana	95.54	95.57	95.57	
7	Himachal Pradesh	40.24	40.25	40.25	
8	Jammu and Kashmir	146.69	180.17	180.00	

9	Jharkhand	386.99	387.08	387.08
10	Karnataka	325.79	325.87	325.87
11	Kerala	146.18	146.22	146.22
12	Madhya Pradesh	488.34	488.46	488.46
13	Maharashtra	516.19	644.01	644.17
14	Odisha	493.47	493.59	493.59
15	Punjab	46.43	46.44	46.44
16	Rajasthan	247.38	247.45	247.45
17	Tamil Nadu	381.48	381.57	381.57
18	Telangana	179.76	179.81	179.81
19	Uttar Pradesh	1477.58	1477.94	1477.94
20	Uttarakhand	77.80	77.81	77.81
21	West Bengal	548.39	548.53	548.53
22	AandN Islands	6.00	9.00	6.00
	Daman and Diu and DandN			
23	Haveli	4.00	6.00	4.50
24	Lakshadweep	2.00	2.39	3.00
25	Ladakh	13.20	13.19	10.00
26	Puducherry	10.00	17.00	17.00
27	Arunachal Pradesh	82.89	132.26	127.76

28	Assam	342.99	381.36	398.43
29	Manipur	102.74	125.38	105.23
30	Meghalaya	143.75	169.28	199.76
31	Mizoram	105.41	156.72	163.96
32	Nagaland	171.18	177.94	164.28
33	Sikkim	44.32	66.49	73.32
34	Tripura	173.64	241.62	305.35
	Total	8475.72	8935.66	9015.60

5. Deen Dayal Upadhyaya Grameen Kaushalya Yojana (DDU-GKY)

(Rs. in lakhs)

State-wise funds released under DDU-GKY from 2014-15 till January 2025		
S.N.	States	Funds released from 2014-15 till Jan. 2025
1	AandN Islands	801.00
2	Andhra Pradesh	33063.79
3	Arunachal Pradesh	3147.06
4	Assam	43166.83
5	Bihar	36708.00
6	Chhattisgarh	23988.61

7	Goa	60.00
8	Gujarat	10125.70
9	Haryana	10335.76
10	Himachal Pradesh	13767.89
11	Jammu and Kashmir	46910.48
12	Jharkhand	26495.88
13	Karnataka	15854.23
14	Kerala	38842.06
15	Madhya Pradesh	32330.43
16	Maharashtra	36856.73
17	Manipur	7186.94
18	Meghalaya	7114.01
19	Mizoram	2681.59
20	Nagaland	7706.01
21	Odisha	66270.82
22	Pudducherry	1634.18
23	Punjab	17435.14
24	Rajasthan	20396.81
25	Sikkim	3117.18
26	Tamilnadu	26769.11

27	Telangana	32074.20
28	Tripura	8519.49
29	Uttar Pradesh	73527.44
30	Uttarakhand	18788.13
31	West Bengal	25323.30
	Total	690998.78

Source: Rural Skills Division records (DDU-GKY)

6. Rural Self Employment Training Institutes (RSETIs)

(Rs. in lakhs)

State-wise funds released under RSETI from 2014-15 till January 2025		
S.N.	State/ UT	Funds released from 2014-15 till Jan. 2025
1	AandN Islands	22.21
2	Andhra Pradesh	4648.00
3	Arunachal Pradesh	50.00
4	Assam	3800.35
5	Bihar	7382.15
6	Chhattisgarh	5224.07
7	DandN Haveli	95.24
8	Gujarat	5580.70

9	Haryana	2371.26
10	Himachal Pradesh	560.23
11	JandK	842.61
12	Jharkhand	6180.09
13	Karnataka	8208.98
14	Kerala	1925.61
15	Lakshadweep	0.00
16	Madhya Pradesh	12570.50
17	Maharashtra	9186.90
18	Manipur	178.05
19	Meghalaya	558.85
20	Mizoram	125.94
21	Nagaland	174.59
22	Odisha	7788.70
23	Pondicherry	24.39
24	Punjab	3205.21
25	Rajasthan	5095.43
26	Sikkim	59.02
27	Tamilnadu	6527.05
28	Telangana	2528.94

29	Tripura	538.08
30	Uttar Pradesh	7445.16
31	Uttarakhand	1102.56
32	West Bengal	1832.51
	Total	105833.38

Source: Rural Skills Division records (RSETI)

7. National Social Assistance Programme (NSAP)

(Rs. In crore)

Funds released to States/UTs under NSAP during the last five years and current year as on 06.02.2025							
S.no.	States/UTs	2019-20	2020-21	2021-22	2022-23	2023-24	2024-25
1.	Andhra Pradesh	317.77	309.36	233.49	317.34	407.41	265.86
2.	Bihar	1229.68	1247.84	1278.28	1288.3	1473.1	1113.26
3.	Chhattisgarh	289.86	157.9	277.67	299.61	277.55	298.15
4.	Goa	0	0	0	0	0	0
5.	Gujarat	210.8	273.56	187.57	198.6	207.11	151.76
6.	Haryana	122.74	46.17	0	250.2	0	0
7.	Himachal Pradesh	45.72	47.39	12.3	35.86	90.19	0
8.	J and K	23.81	24.57	37.76	21.12	80	17.73
9.	Jharkhand	271.61	289.03	471.74	341.66	276.59	233.86

10.	Karnataka	520.47	525.23	494.17	435.35	450.53	0
11.	Kerala	112.83	288.59	0	0	602.14	131.24
12.	Madhya Pradesh	575.55	706.62	600.61	1010.39	827.91	875.66
13.	Maharashtra	335.3	341.01	295.87	171.15	0	450.38
14.	Odisha	655.7	621.7	653.64	680.58	685.48	260.84
15.	Punjab	32.86	47.38	11.14	0	15.42	22.89
16.	Rajasthan	311.42	329.29	93.78	536.09	305.2	504.11
17.	Tamil Nadu	578.09	327.22	841.93	476.8	675.96	485.84
18.	Telangana	105.47	323.68	107.52	216.45	166.67	0
19.	Uttar Pradesh	1543.63	1545.74	1617.42	1835.18	1393.01	1939.35
20.	Uttarakhand	50.56	113.54	51.09	12.94	89.14	85.96
21.	West Bengal	855.96	651.71	461.19	622.56	1003.19	597.3
22.	Arunachal Pradesh	0	0	0	0	9.05	0
23.	Assam	290.88	303.41	296.22	309.55	289.82	222.95
24.	Manipur	19.14	31.63	5.23	27.29	16.36	21.93
25.	Meghalaya	13.87	20.7	11.13	21.13	21.68	16.48
26.	Mizoram	10.53	10.62	5.35	10.67	10.62	10.88
27.	Nagaland	20.93	21.31	15.95	12.95	17.15	24.48
28.	Sikkim	5.81	9.32	0	8.15	0	0

29.	Tripura	67.78	13.88	28.19	30.03	44	33.27
30.	AandN Islands	0	1.11	0	0	0	0
31.	Chandigarh	0	0	0	0	0	0
32.	DandN Haveli and DandD	0	0	0	0	0	0
33.	NCT Delhi	52.71	29.4	56.65	0	0	71.01
34.	Ladakh	0.95	0.2	0.33	3.68	0	3.48
35.	Lakshadweep	0	0	0	0	0	0
36.	Puducherry	12.27	11.47	5.99	0	0	0
	TOTAL	8684.18	8671.52	8152.23	9173.62	9435.23	7838.66

**8. Watershed Development Component- Pradhan Mantri Krishi
Sinchayee Yojana (WDC-PMKSY)**

(Rs. in crore)

Details of Central share released under WDC- PMKSY 2.0 (2021-22 to 2024-25, as on 31.1.2025)		
S.No.	State	Central share released (2021-22 to 2024-25) As on 31.01.2025
1	Andhra Pradesh	137.09
2	Arunachal Pradesh	254.92
3	Assam	178.50
4	Bihar	154.95

5	Chhattisgarh	198.30
6	Goa	6.57
7	Gujarat	250.47
8	Haryana	19.30
9	Himachal Pradesh	55.77
10	Jharkhand	132.46
11	Karnataka	348.79
12	Kerala	30.16
13	Madhya Pradesh	483.16
14	Maharashtra	408.97
15	Manipur	34.53
16	Meghalaya	109.41
17	Mizoram	79.86
18	Nagaland	66.58
19	Odisha	346.40
20	Punjab	15.36
21	Rajasthan	531.80
22	Sikkim	30.00
23	Tamil Nadu	157.27
24	Telangana	86.95

25	Tripura	55.80
26	Uttar Pradesh	135.30
27	Uttarakhand	91.29
28	West Bengal	112.31
29	UT of JandK	85.19
30	UT of Ladakh	18.84
	Total	4616.29

AHIDF IN ANDHRA PRADESH

1366. DR. BYREDDY SHABARI:

SHRI G. LAKSHMINARAYANA:

SHRI APPALANAIDU KALISETTI:

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state.

(a) The total number of proposals received under the Animal Husbandry Infrastructure Development Fund (AHIDF) in Andhra Pradesh, categorized by infrastructure type and applicant type since the scheme's inception, district and year-wise;

- (b) The number of individual entrepreneurs, MSMEs, FPOs and private companies that have availed the scheme, along with the financial support received by each category;
- (c) The details of proposals rejected, along with the reasons for their rejection, district-wise;
- (d) The average time taken to approve proposals under AHIDF in Andhra Pradesh and the measures taken to expedite the approval process; and
- (e) The specific challenges faced by applicants in Andhra Pradesh and what steps are being taken to address them?

THE MINISTER OF PANCHAYATI RAJ; MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) The details of total number of proposals received under the Animal Husbandry Infrastructure Development Fund (AHIDF) in Andhra Pradesh, Categorized by infrastructure type, since the scheme inception, District and year wise are enclosed as **Statement-I** and **Statement-II**.
- (b) The details of individual entrepreneurs, MSMEs, FPOs, and Private Companies that have availed of the scheme, along with the financial support received by each category is enclosed as **Statement-III**.

(c) The details of the 150 proposals rejected/ineligible projects as per the portal of AHIDF for the state of Andhra Pradesh, along with the major reasons for their rejection, district wise is enclosed as **Statement -IV**.

(d) The average time taken for approval of applications received on the AHIDF portal is approximately three months, depending on the nature of the projects and compliance requirements. To streamline and expedite the approval process, the Department of Animal Husbandry and Dairying, Government of India has undertaken the following measures:

- i. Conducting rigorous follow-ups with lending institutions and promoters to ensure timely sanctions and compliance.
- ii. Organizing periodic meetings with bankers and hosting regional webinars.
- iii. Facilitating promoters at various stages to ensure smooth project implementation.
- iv. Updating the online portal with essential documents and Standard Operating Procedures (SOPs).
- v. Linking the AHIDF portal to Common Service Centers (CSCs) to simplify the application process at the village level.
- vi. Central Level Bankers Coordination Committee (CLBCC) has been constituted to take joint reviews with banks to expedite early disposal of cases.

(e) No specific challenges have been reported by beneficiaries from Andhra Pradesh to the Department of Animal Husbandry and Dairying. To assist applicants during the pre-application and application stages, dedicated telephone lines and email support are available on the online portal (ahidf.udyamimitra.in). Additionally, State Animal Husbandry Departments have designated nodal officers to ensure the smooth implementation of projects. A mechanism for rigorous follow-ups with lending institutions and promoters has also been established to address challenges and expedite projects under the scheme.

To enhance outreach and address challenges faced by potential beneficiaries and entrepreneurs, the department of Animal Husbandry and Dairying, Government of India regularly conducts conclaves, webinars, and promotional events.

STATEMENT-I

The total number of proposals received under the Animal Husbandry Infrastructure Development Fund (AHIDF) in Andhra Pradesh, Categorized by infrastructure type since the scheme inception, District-wise

S No	District Name	Animal Feed Plant	Animal Waste to Wealth Management (Agri waste management)	Breed improvement Technology and Breed Multiplication farm	Dairy Processing and Value Addition	Meat Processing and Value Addition	Setting up of Veterinary Vaccine and Drugs Production Facilities	Grand Total

1	Alluri Sitharama Raju	1	-	-	-	-	-	1
2	Anakapalli	2	-	3	-	-	-	5
3	Anantapur	11	-	26	10	77	-	124
4	Annamayya	1	-	2	1	-	-	4
5	Bapatla	-	-	3	-	-	-	3
6	Chittoor	4	-	11	26	13	-	54
7	East Godavari	1	-	2	2	13	-	18
8	Eluru	-	-	1	2	1	-	4
9	Guntur	1	-	6	10	3	-	20
10	Kakinada	-	-	-	3	-	-	3
11	Konaseema	-	-	-	1	-	-	1
12	Krishna	5	1	3	15	5	-	29
13	Kurnool	2	-	1	3	6	-	12
14	Nandyal	-	-	-	-	2	-	2
15	NTR	-	-	8	-	-	-	8
16	Parvathipuram Manyam	-	-	1	-	-	-	1
17	Prakasam	1	-	8	3	3	-	15
18	SPSR Nellore	8	-	1	5	1	-	15
19	Sri Sathya Sai	1	-	3	1	-	-	4
20	Srikakulam	7	-	-	1	-	-	7
21	Tirupati	-	-	1	1	-	-	2
22	Visakhapatana m	1	-	1	5	7	-	14
23	Vizianagaram	2	-	-	-	-	-	2
24	West Godavari	2	-	3	4	3	1	13
25	Y.S.R.	1	-	1	7	46	-	55
Grand Total		51	1	85	100	180	1	418

STATEMENT-II

The total number of proposals received under the Animal Husbandry Infrastructure Development Fund (AHIDF) in Andhra Pradesh, Categorized by infrastructure type and applicant type, since the scheme inception, year-wise

S No	Category of Infrastructure	Entity Type	2020-21	2021-22	2022-23	2023-24	2024-25 (as on 6.02.2025)	Total
1	Animal Feed Plant	Farmer Producer Organization (FPO)		4		1		5
		Individual Entrepreneur	4	21	5	2	1	33
		Micro, Small and Medium Enterprise	2	5	2		3	12
		Private Company			1			1
2	Animal Waste to Wealth Management (Agri waste management)	Individual Entrepreneur					1	1
3	Breed improvement	Farmer Producer Organization (FPO)		2			1	3
	Technology and Breed	Individual Entrepreneur		28	12	5	24	69

	Multiplication farm	Micro, Small and Medium Enterprise		3	3		7	13
4	Dairy Processing and Value Addition	Farmer Producer Organization (FPO)	4	2	2		2	10
		Individual Entrepreneur	29	17	8		5	59
		Micro, Small and Medium Enterprise	4	9	9		1	23
		Private Company	2	2	3		1	8
5	Meat Processing and Value Addition	Farmer Producer Organization (FPO)		2			1	3
		Individual Entrepreneur	3	112	9		42	166
		Micro, Small and Medium Enterprise		5	1		1	7
		Private Company			1		1	2
		Section 8 Company		2				2
6	Setting up of Veterinary Vaccine and Drugs	Micro, Small and Medium Enterprise					1	1

	Production Facilities							
Grand Total		48	214	56	8	92	418	

STATEMENT-III

The details of individual entrepreneurs, MSMEs, FPOs, and Private Companies that have availed of the scheme, along with the financial support received by each category

S No	Entity Type	Projects Approved	Interest Subvention Released (In Crores)
1	Micro, Small and Medium Enterprise	13	2.91
2	Private Company	4	2.01
Grand Total		17	4.92

Note: As of now, No proposals have been approved under FPO Projects

STATEMENT –IV

The details of the 150 proposals marked rejected/ineligible on the AHIDF portal in Andhra Pradesh, along with the major reasons for their rejection, district wise

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
1	AHD0324 0001616	Anakapalli	Animal Feed Plant	Individual Entrepreneur	New Entity	Please upload Detailed Project Report (DPR) as per AHIDF guidelines
2	AHD0724 0001932	Anakapalli	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	kindly update the DPR as per AHIDF guidelines

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
3	AHD0821 0002976	ANANTHA PURAMU	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
4	AHD0921 0003312	ANANTHA PURAMU	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
5	AHD1021 0004905	ANANTHA PURAMU	Dairy Processing and Value Addition	Farmer Producer Organization (FPO)	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
6	AHD1021 0005285	ANANTHA PURAMU	Animal Feed Plant	Individual Entrepreneur	Existing Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
7	AHD1021 0005445	ANANTHA PURAMU	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Backyard Poultry farming is not covered under AHIDF. The applicant may apply under National Livestock Mission.
8	AHD1121 0005578	ANANTHA PURAMU	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
9	AHD1121 0006005	ANANTHA PURAMU	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
10	AHD1121 0006008	ANANTHA PURAMU	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
11	AHD1121 0006081	ANANTHA PURAMU	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the Detailed project report with complete information as per guidelines of AHIDF

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
12	AHDCSC 12210006 642	ANANTHA PURAMU	Animal Feed Plant	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
13	AHD1221 0006799	ANANTHA PURAMU	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	The scheme is not for traditionalDairy Farming. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
14	AHD1221 0007455	ANANTHA PURAMU	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The scheme is not for traditionalDairy Farming. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
15	AHD1221 0007520	ANANTHA PURAMU	Dairy Processing	Individual Entrepreneur	New Entity	The scheme is not for traditional Dairy Farming.. Kindly submit the relevant detailed

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Value Addition			project report and relevant documents as per the guidelines of AHIDF.
16	AHD1221 0007599	ANANTHA PURAMU	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Not covered under AHIDF.
17	AHD0422 0000060	ANANTHA PURAMU	Animal Feed Plant	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
18	AHD0422 0000314	ANANTHA PURAMU	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	The scheme is not for traditionalDairy Farming. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
19	AHD1022 0004351	ANANTHA PURAMU	Animal Feed Plant	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
20	AHD0223 0006403	ANANTHA PURAMU	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF. kindly submit dairy processing project, details of processed product
21	AHD0424 0000034	ANANTHA PURAMU	Breed improvement Technology and Breed	Individual Entrepreneur	New Entity	Traditional dairy farms are not eligible under the scheme.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			Multiplication farm			
22	AHD0824 0002302	ANANTHA PURAMU	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Traditional dairy farms are not eligible under the scheme.
23	AHD0224 0000762	Annamayya	Animal Feed Plant	Farmer Producer Organization (FPO)	New Entity	No DPR submitted

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
24	AHD1224 0004716	Annamayya	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	The application is ineligible as no DPR was submitted.
25	AHD1222 0005658	Bapatla	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
26	AHD1023 0000345	Bapatla	Breed improvement Technology	Individual Entrepreneur	Existing Entity	please upload DPR as per AHIDF guidelines

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Breed Multiplication farm			
27	AHD1220 0001704	CHITTOOR	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the relevant detailed project report as per the scheme guidelines of AHIDF
28	AHD0221 0002281	CHITTOOR	Dairy Processing and Value Addition	Farmer Producer Organization (FPO)	New Entity	Not eligible as animal purchase is not allowed.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
29	AHD0721 0002162	CHITTOOR	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
30	AHD1021 0004567	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
31	AHD1021 0004999	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
32	AHD1021 0005014	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
33	AHD1021 0005019	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
34	AHD1021 0005299	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Loan is not provided for Goat/Sheep Farming. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
35	AHD1021 0005357	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Loan is not provided for Goat/Sheep Farming. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
36	AHD0122 0008912	CHITTOOR	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
37	AHD0322 0010203	CHITTOOR	Meat Processing	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Value Addition			
38	AHD0322 0010214	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
39	AHDCSC 06220001 632	CHITTOOR	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
40	AHD0922 0003474	CHITTOOR	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
41	AHD0724 0001837	CHITTOOR	Meat Processing and Value Addition	Farmer Producer Organization (FPO)	New Entity	kindly update the DPR as per AHIDF guidelines
42	AHD0824 0002012	CHITTOOR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly update DPR as per AHIDF guidelines

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
43	AHD0824 0002223	CHITTOOR	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	Existing Entity	kindly update DPR as per AHIDF guidelines
44	AHD0924 0003364	CHITTOOR	Meat Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	DPR was not submitted.
45	AHD0722 0001811	DR. B.R. AMBEDKA R	Dairy Processing	Micro, Small and Medium Enterprise	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
		KONASEE MA	and Value Addition			detailed project report and relevant documents as per the guidelines of AHIDF.
46	AHD0920 0000284	EAST GODAVARI	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	The detailed project report is not a per the scheme guidelines of AHIDF.
47	AHD0821 0003122	EAST GODAVARI	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Traditional Goat farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
48	AHD0821 0003123	EAST GODAVARI	Meat Processing	Individual Entrepreneur	New Entity	Traditional Goat farms are not eligible under the scheme. Kindly submit the relevant

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Value Addition			detailed project report and relevant documents as per the guidelines of AHIDF.
49	AHD0921 0003650	EAST GODAVARI	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
50	AHD0921 0003732	EAST GODAVARI	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
51	AHD0123 0006066	Eluru	Breed improvement Technology	Micro, Small and Medium Enterprise	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Breed Multiplication farm			
52	AHD0824 0002277	Eluru	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	traditional dairy farms (without a motive of breed multiplication) eligible under AHIDF scheme
53	AHD1020 0000548	GUNTUR	Dairy Processing and Value Addition	Private Company	Existing Entity	Traditional dairy farms are not eligible under the schem. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
54	AHD1020 0000550	GUNTUR	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	Traditional dairy farms are not eligible under the scheme. therefore apply as per scheme guidelines of AHIDF
55	AHD1220 0001563	GUNTUR	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the relevant project report as per the scheme guidelines of AHIDF.
56	AHD0121 0001929	GUNTUR	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	Dairy farming is not eligible under AHIDF

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
57	AHD0921 0003773	GUNTUR	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
58	AHD1021 0004642	GUNTUR	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	Existing Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
59	AHD1021 0004673	GUNTUR	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
60	AHD1121 0006226	GUNTUR	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
61	AHD0122 0009034	GUNTUR	Meat Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
62	AHD0424 0000133	GUNTUR	Breed improvement Technology and Breed	Micro, Small and Medium Enterprise	New Entity	No DPR has been submitted

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			Multiplication farm			
63	AHD0824 0002471	GUNTUR	Breed improvement Technology and Breed Multiplication farm	Micro, Small and Medium Enterprise	New Entity	Kindly update DPR as per AHIDF guidelines
64	AHD0824 0002625	GUNTUR	Breed improvement Technology and Breed	Micro, Small and Medium Enterprise	Existing Entity	No DPR attached.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			Multiplication farm			
65	AHD0722 0001788	Kakinada	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
66	AHD1022 0003939	Kakinada	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	Existing Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
67	AHD1120 0001097	KRISHNA	Dairy Processing	Individual Entrepreneur	New Entity	Kindly upload the relevant project report as per the scheme guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Value Addition			
68	AHD1120 0001164	KRISHNA	Animal Feed Plant	Individual Entrepreneur	New Entity	Not eligible
69	AHD1120 0001243	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the relevant project report as per the scheme guidelines of AHIDF.
70	AHD1120 0001290	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Not eligible under AHIDF

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
71	AHD1220 0001449	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the relevant project report as per the scheme guidelines of AHIDF.
72	AHD1220 0001477	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the relevant project report as per the scheme guidelines of AHIDF.
73	AHD1220 0001749	KRISHNA	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the relevant documents as per the scheme guideline of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
74	AHD0421 0000160	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Dairy Farming is not allowed
75	AHD0421 0000206	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Dairy farming is not permitted.
76	AHD0621 0000585	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	Dairy farming is not permitted activity

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
77	AHD0621 0001214	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the documents and detailed project report as per the guidelines of AHIDF.
78	AHD0721 0001701	KRISHNA	Meat Processing and Value Addition	Individual Entrepreneur	Existing Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
79	AHD0821 0002224	KRISHNA	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
80	AHD0821 0002607	KRISHNA	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
81	AHD0921 0003171	KRISHNA	Animal Feed Plant	Micro, Small and Medium Enterprise	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
82	AHD1121 0005521	KRISHNA	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Scheme not for Tailoring shop. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
83	AHD1121 0005553	KRISHNA	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
84	AHD1021 0005364	KURNOOL	Animal Feed Plant	Farmer Producer Organization (FPO)	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
85	AHD0722 0001851	KURNOOL	Breed improvement Technology and Breed	Individual Entrepreneur	New Entity	Traditional Goat farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			Multiplication farm			
86	AHD0824 0002262	NTR	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Kindly upload DPR as per AHIDF guidelines
87	AHD0824 0002292	NTR	Breed improvement Technology and Breed	Individual Entrepreneur	New Entity	kindly submit DPR as per AHIDF guidelines

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			Multiplication farm			
88	AHD0924 0003131	Parvathipur amManyam	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Traditional dairy farming is not applicable in AHIDF. There is no provision of Artificial insemination, use of IVF technology for breed multiplication
89	AHD1020 0000603	PRAKASA M	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	Kindly upload the detailed project report as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
90	AHD0621 0001154	PRAKASA M	Dairy Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Kindly submit the documents and detailed project report as per the guidelines of AHIDF.
91	AHD0921 0003663	PRAKASA M	Animal Feed Plant	Individual Entrepreneur	New Entity	Traditional dairy farms are not eligible under the scheme. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
92	AHD1021 0005262	PRAKASA M	Meat Processing and Value Addition	Micro, Small and Medium Enterprise	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
93	AHD1021 0005316	PRAKASA M	Breed improvement Technology and Breed Multiplication farm	Farmer Producer Organization (FPO)	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
94	AHD0123 0005811	PRAKASA M	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Kindly upload the Detailed project report with complete information of technology upgradation proposed at the breeding farm as per guidelines of AHIDF. Traditional farming is not an eligible component of scheme. Kindly apply under NLM scheme www.nlm.udaymimitra.in

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
95	AHD0924 0002777	PRAKASA M	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Promoter contribution is 6% which is not as per minimum req. of 10% as per AHIDF guidelinesible
96	AHD0924 0002790	PRAKASA M	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Traditional goat farming is not eligible as per AHIDF guidelines

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
97	AHD0921 0003778	SRI POTTI SRIRAMUL U NELLORE	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
98	AHD1021 0004608	SRI POTTI SRIRAMUL U NELLORE	Dairy Processing and Value Addition	Farmer Producer Organization (FPO)	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
99	AHD0122 0009004	SRI POTTI SRIRAMUL U NELLORE	Animal Feed Plant	Individual Entrepreneur	New Entity	Kindly upload the Detailed project report with complete information as per guidelines of AHIDF

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
100	AHD0522 0000804	SRI POTTI SRIRAMUL U NELLORE	Breed improvement Technology and Breed Multiplication farm	Individual Entrepreneur	New Entity	Scheme not for Duck Farming. Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.
101	AHD0924 0002740	SRI POTTI SRIRAMUL U NELLORE	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	DPR not submitted only Aadhaar Card was submitted.
102	AHD1222 0005131	Sri Sathya Sai	Dairy Processing	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
			and Value Addition			
103	AHD1124 0004150	Sri Sathya Sai	Breed improvement Technology and Breed Multiplication farm	Farmer Producer Organization (FPO)	New Entity	The application is ineligible as per AHIDF guidelines as no DPR was submitted.
104	AHD1021 0005420	SRIKAKUL AM	Animal Feed Plant	Individual Entrepreneur	New Entity	Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
105	AHD0125 0006185	SRIKAKUL AM	Animal Feed Plant	Micro, Small and Medium Enterprise	Existing Entity	NO DPR SUBMITTED
106	AHD1220 0001757	VISAKHAP ATNAM	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	No DPR submitted
107	AHD1124 0004110	VISAKHAP ATNAM	Dairy Processing and Value Addition	Individual Entrepreneur	Existing Entity	No DPR uploaded

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
108	AHD1021 0004732	VIZIANAGA RAM	Animal Feed Plant	Micro, Small and Medium Enterprise	New Entity	DPR is incomplete, not containing the project cost, plant and machinery and other information.
109	AHD0721 0001635	WEST GODAVARI	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The project is not supported as the project is not complying with AHIDF requirement. The applicant may apply under National Livestock Mission in the first instance.
110	AHD0522 0000553	Y.S.R.	Animal Feed Plant	Micro, Small and Medium Enterprise	New Entity	Traditional dairy farms are not eligible under the scheme\ . Kindly submit the relevant detailed project report and relevant documents as per the guidelines of AHIDF.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
111	AHD1124 0004173	Y.S.R.	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted .
112	AHD1124 0004180	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted .
113	AHD1124 0004182	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted .

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
114	AHD1124 0004185	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted .
115	AHD1124 0004189	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
116	AHD1124 0004190	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
117	AHD1124 0004191	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
118	AHD1124 0004192	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
119	AHD1124 0004195	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
120	AHD1124 0004196	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
121	AHD1124 0004198	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
122	AHD1124 0004208	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
123	AHD1124 0004209	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
124	AHD1124 0004210	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
125	AHD1124 0004211	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
126	AHD1124 0004212	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
127	AHD1124 0004214	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
128	AHD1124 0004215	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
129	AHD1124 0004219	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
130	AHD1124 0004222	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
131	AHD1124 0004225	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
132	AHD1124 0004227	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
133	AHD1124 0004232	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
134	AHD1124 0004243	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted .

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
135	AHD1124 0004244	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted
136	AHD1124 0004245	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
137	AHD1124 0004246	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
138	AHD1124 0004248	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
139	AHD1124 0004249	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
140	AHD1124 0004250	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
141	AHD1124 0004251	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
142	AHD1124 0004252	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
143	AHD1124 0004259	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
144	AHD1124 0004261	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
145	AHD1124 0004262	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
146	AHD1124 0004263	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
147	AHD1124 0004264	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
148	AHD1124 0004265	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.
149	AHD1124 0004266	Y.S.R.	Meat Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

S. No.	Applicati on No	District	Category Name	Eligibility Name	Entity Name	Screening Remarks
150	AHD1124 0004267	Y.S.R.	Dairy Processing and Value Addition	Individual Entrepreneur	New Entity	The application is found to be ineligible as per AHIDF guidelines as DPR was not submitted.

PENDING WAGES

1367. SHRI ANTO ANTONY:

PROF. SOUGATA RAY:

ADV. ADOOR PRAKASH:

ADV GOWAAL KAGADA PADAVI:

SHRI HARISH CHANDRA MEENA:

SHRI K. SUDHAKARAN:

Will the Minister of **RURAL DEVELOPMENT** be pleased to state:

- (a) whether the Government has set a timeframe, as stipulated by Section 27 of Mahatma Gandhi National Rural Employment Guarantee (MGNREG) Act, 2005, to revoke the order dated March 9, 2022 under section 27 and to restart work in West Bengal;
- (b) the time by which the Government intend to pay all pending wages and material dues to West Bengal;
- (c) the measures taken by the Government to implement MGNREGS properly after stopping funds;
- (d) the mechanism followed by the Government to assess the number of workers unable to register their attendance due to issues with the National Mobile Monitoring System (NMMS) attendance app;
- (e) the guidelines followed by the Government to ensure that no worker is denied wages due to issues with digital attendance recording on the NMMS app;

- (f) the total number of complaints filed regarding issues with the NMMS app and details of action taken, State-wise; and
- (g) the total number of attendance discrepancies between the NMMS app and physical muster rolls between April 2023 and October 31, 2024, State-wise including Rajasthan?

**THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN):**

(a) to (c) As per the provisions of Mahatma Gandhi NREG Act, 2005, it is the responsibility of the State Government to ensure transparency and accountability in the implementation of the scheme. In case of the State of West Bengal, based on central teams' inspection reports highlighting the implementation issues such as financial misappropriation, execution of non-permissible activities, splitting of works, lack of transparency and accountability, the Ministry sent several communications to the State for rectification of the same. However, no noticeable improvements were observed. Consequently, release of funds to the State of West Bengal has been stopped since March 9, 2022, under Section 27 of the Act due to non-compliance with Central Government directives. The latest Action Taken Report has been received from the State vide letter dated January 14, 2025.

(d) and (e) To ensure more transparency in the implementation of Mahatma Gandhi NREGS in the States/UTs, the Ministry has decided that States/UTs shall ensure capturing of attendance at the worksite through National Mobile Monitoring System (NMMS) App with geo-tagged two-time stamped photographs of the worker

in a day for all the works (except Individual Beneficiary Scheme/Project) through NMMS w.e.f 1st January, 2023.

In case worksite is not located in network covered area or attendance could not be uploaded due to any other network issue then attendance can be captured in offline mode and can be uploaded once the device comes into network covered area. In case of exceptional circumstances owing to which attendance could not be uploaded, the provision for exemption also exists.

(f) State-wise number of complaints received on the Centralized Public Grievance Redress and Monitoring System (CPGRAM) related to the issues with NMMS app is given below:

State	Number of complaints
Bihar	15
Rajasthan	1
Uttar Pradesh	1
Madhya Pradesh	1
Odisha	1

Appropriate action has been taken by the respective States on these complaints and action taken reports have been uploaded on the portal.

(g) There have been no reported cases of attendance data discrepancies between the NMMS app and physical muster rolls.

KISAN CREDIT CARD**1368. SHRI THARANIVENTHAN M. S.:**

Will the Minister of **FISHERIES, ANIMAL HUSBANDRY AND DAIRYING** be pleased to state:

- (a) the features of the Kisan Credit Card (KCC) Scheme;
- (b) the details of the funds sanctioned, allocated and utilized under this scheme in Tamil Nadu during the last three years and the current year;
- (c) the details of the target set and achievements made so far in Tamil Nadu along with its response;
- (d) the criteria fixed for getting Kisan Credit Card within the country; and
- (e) whether the Government is proposing to provide KCC to poor fishermen who are unable to give any collateral, if so, the details thereof?

THE MINISTER OF PANCHAYATI RAJ; AND MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING (SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH):

- (a) In the year 2018-19, Government of India extended the facility of the Kisan Credit Card (KCC) scheme to Animal Husbandry farmer and Fisheries for their working capital requirements vide, Reserve Bank of India's circular dated 04.02.2019. The credit limit/ loan amount under KCCs is fixed by Banks as per guidelines prescribed in the Master Circular dated July 4, 2018 issued by Reserve Bank of India (RBI). The scheme covers working capital requirements for activities related to Animal Husbandry and Fisheries such as rearing animals, birds, fish,

shrimp, capture fish, post-harvest expenses, produce marketing loan and other aquaculture and for any other state specific fisheries and allied activities.

I. Credit Limit

- i. The benefits of Interest Subvention (IS) and Prompt Repayment Incentives (PRI) under KCC for Fisheries and Animal Husbandry loan are limited to Rs.2 lakhs only (for **Agri**-farmers for crop and allied activities, the subsidised loan are Rs.3.00 lakh). In the 2025-26 budget, the KCC loan limit has been increased up to ₹5.00 lakh under the Modified Interest Subvention Scheme.

II. Interest Subvention

- i. KCC loan provides at the subsidized interest rate of 7%, after giving an interest subvention of @ 1.5% to the financial institutions/banks.
- ii. Additional 3% interest subsidies as prompt repayment incentive (PRI) to the KCC loans, thus reducing the effective rate of interest to 4% per annum for loans up to Rs. 2.00 lakh to the Animal Husbandry farmers and Fish farmers under the “Modified Interest Subvention Scheme” of M/o Agriculture and Farmers Welfare, Gol.
- iii. Collateral free loan limit for KCC fisheries is raised from Rs.1.60 lakh to Rs.2.00Lakh from 01.01.2025 (RBI circular dated 06.12.2024).

III. Scale of Finance for Animal Husbandry and Fisheries

- i. The scale of finance will be fixed by the District Level Technical Committee (DLTC) as per the Reserve Bank of India's guidelines based on local cost worked out on the basis of per acre/per unit/per animal/per bird etc.

(b) The details of funds sanctioned against the numbers of accounts under the KCC scheme for Animal Husbandry and Fisheries during the last three years and the current year is as under:

SCHEME	2021-2022		2022-2023		2023-2024		As of 31.12.2024	
	No. of Accounts	Amount (Cr)	No. of Accounts	Amount (Cr)	No. of Accounts	Amount (Cr)	No. of Accounts	Amount (Cr)
KCC-ANIMAL HUSBANDRY	123219	778.54	342901	2990.36	1079463	11083.6	943516	11101.88
KCC- FISHERIES	8543	133.67	45669	414.1	93564	1296.02	83295	1198.79
TOTAL	131762	912.21	388570	3404.46	1173027	12379.62	1026811	12300.67

(c) In order to saturate all eligible Fishers, Fish Farmers, Animal Husbandry and Dairy Farmers with KCC facility, Ministry of Fisheries, Animal Husbandry and Dairying (M/o FAHandD) in association with the Department of Financial Services (DFS), Ministry of Finance and Ministry of Agriculture and Farmers Welfare, GoI has been organising the 'Nationwide AHDF KCC Campaigns' from time to time and presently, the campaign is ongoing from 15th September 2024 to 31st March 2025.

The no. of KCC sanctioned in Tamil Nadu as on 17.01.2025 is as under:

State	KCC Animal Husbandry and Dairy	KCC Fisheries
Targets	4,00,000	4,00,000
Achievements	16,12,124	2,47,205

(d) The eligibility criteria fixed for Kisan Credit Card for Fisheries and Animal Husbandry is given below:

I. Inland Fisheries and Aquaculture:

- i. Fishers, Fish Farmers (individual and groups/ partners/ share croppers/ tenant farmers), Self Help Groups, Joint Liability Groups and women groups.
- ii. The beneficiaries must own or lease any of the fisheries related assets such as ponds, tanks, open water bodies, raceways, hatcheries, rearing units, boats, nets and other fishing gear as the case may be and possess necessary authorisation/certification as may be applicable in respective states for fish farming and fishing related activities and for any other state specific fisheries and allied activities.

II. Marine Fisheries:

Beneficiaries who own or lease registered fishing vessel/boat, possess necessary fishing license/permission for fishing in estuary and sea, fish farming/mariculture activities in estuaries and open sea and any other State specific fisheries and allied activities.

III. Poultry and Small Ruminant:

Farmers, poultry farmers either individual or joint borrower, Joint Liability Groups or Self Help Groups including tenant farmer of sheep/ goats/pigs/poultry/birds/rabbit and having owned/rented/leased sheds.

IV. Dairy:

Farmers and Dairy farmers either individual or joint borrower, Joint Liability Groups or Self Help Groups including tenant farmers having owned

/rented/leased sheds. For Animal Husbandry, it includes expenses related to feed, veterinary care, and other operational costs.

(e) As per the extant RBI Guidelines dated 06.12.2024, all the Fishers and Fish Farmers and Animal Husbandry Farmers, who meet the eligibility criteria for the KCC facility, can avail loans up to Rs.2.00 lakh without any collateral.

पंचायती राज संस्थाओं की जवाबदेही

1369. श्री संजय हरिभाऊ जाधव:

क्या पंचायती राज मंत्री यह बताने की कृपा करेंगे कि:

(क) आगामी पांच वर्षों के दौरान पंचायती राज प्रणाली के विकास के लिए सरकार का विजन और प्राथमिकताएं क्या हैं:

(ख) पर्याप्त अवसंरचना, कर्मचारी और वित्तीय संसाधन सहित "पंचायती राज संस्थान (पीआरआई)" के प्रभावी कार्यकरण के लिए अनुकूल वातावरण प्रदान करने के लिए क्या कदम उठाए गए हैं:

(ग) स्थानीय प्रशासन और विकास में पारंपरिक ज्ञान और प्रथाओं के उपयोग को बढ़ावा देने के लिए क्या कदम उठाए गए हैं: और

(घ) पीआरआई की जनता के प्रति जवाबदेही सुनिश्चित करने और इसके कार्य-निष्पादन की निगरानी और मूल्यांकन के लिए संस्थागत तंत्र को सुदृढ़ करने हेतु क्या कदम उठाए गए हैं?

मत्स्यपालन, पशुपालन और डेयरी मंत्रालय में राज्य मंत्री; तथा पंचायती राज मंत्रालय में राज्य मंत्री (प्रो. एस.पी. सिंह बघेल):

(क) से (घ) भारत के संविधान की सातवीं अनुसूची की राज्य सूची के संदर्भ में पंचायत, 'स्थानीय सरकार' होने के कारण राज्य का विषय है। पंचायतों को, संविधान के प्रावधानों के अधीन, राज्यों के पंचायती राज अधिनियमों, जो राज्य दर राज्य भिन्न-भिन्न हो सकते हैं, के अंतर्गत स्थापित और संचालित किया जाता है। पंचायतों का कार्य-निष्पादन और विकास संबंधित राज्यों द्वारा उन्हें सौंपी गई

शक्तियों और संसाधनों की सीमा पर निर्भर करता है। तदनुसार, पंचायती राज संस्थानों के प्रभावी कामकाज, लोगों के प्रति पंचायती राज संस्थानों (पीआरआई) की जवाबदेही सुनिश्चित करने, इसके प्रदर्शन की निगरानी और मूल्यांकन करने के लिए संस्थागत तंत्र को सुदृढ़ करने सहित पंचायतों से संबंधित सभी मामले राज्य सरकार के अधिकार क्षेत्र में आते हैं। पंचायतों और उनके निर्वाचित प्रतिनिधियों को ग्रामीण परिवर्तन का आधार बनाना, पंचायतों को विभिन्न विषयों से सम्बद्ध सेवा प्रदायगी का केंद्र बनाना और पंचायतों द्वारा स्वयं की आय के संसाधनों को विकसित करना अगले पांच साल के लिए पंचायती राज प्रणाली के विकास के लिए सरकार की प्राथमिकता है।

जहां तक पंचायती राज मंत्रालय का सवाल है, यह मंत्रालय ई-पंचायतों हेतु मिशन मोड परियोजना (एमएमपी-ई-पंचायत) लागू कर रहा है, जो राष्ट्रीय ग्राम स्वराज अभियान (आरजीएसए) योजना का एक केंद्रीय घटक है, जिसके तहत पीआरआई के कामकाज में दक्षता, जवाबदेही और पारदर्शिता लाने के लिए और इसके समग्र परिवर्तन के लिए विभिन्न ई-गवर्नेंस परियोजनाओं को पंचायतों के डिजिटलीकरण की दिशा में वित्त पोषित किया जाता है। संशोधित राष्ट्रीय ग्राम स्वराज अभियान (आरजीएसए) को वित्तीय वर्ष 2022-23 से राज्यों/ संघ राज्य क्षेत्रों में लागू किया है जिसका मुख्य उद्देश्य सभी निर्वाचित प्रतिनिधियों और अन्य हितधारकों को नेतृत्व की भूमिकाओं के लिए अपनी शासन क्षमताओं को विकसित करने के लिए प्रशिक्षण प्रदान करने के माध्यम से पंचायती राज संस्थानों को सक्षम बनाना है ताकि ग्राम पंचायतें प्रभावी ढंग से काम कर सकें। योजना के तहत, मंत्रालय ग्राम पंचायतों के प्रभावी कामकाज जैसे कि ग्राम पंचायत भवनों का निर्माण, कंप्यूटर और उत्तर पूर्व राज्यों पर ध्यान केंद्रित करते हुए ग्राम पंचायत भवनों के साथ सामान्य सेवा केंद्रों (सीएससी) का संयोजन, के लिए बुनियादी ढांचे के निर्माण के लिए सीमित पैमाने पर राज्यों/संघ राज्य क्षेत्रों के प्रयासों को बढ़ावा देता है, जैसा कि राज्यों/संघ राज्य क्षेत्रों ने अपनी वार्षिक कार्य योजनाओं में प्रस्तावित किया और बाद में केंद्रीय अधिकार प्राप्त समिति द्वारा अनुमोदित किया गया। मंत्रालय योजना के प्रभावी कार्यान्वयन के लिए वार्षिक कार्य योजना में अनुमोदित राज्यों, जिला और ब्लॉक स्तर पर परियोजना प्रबंधन इकाइयों (पीएमयू) की स्थापना के लिए संशोधित आरजीएसए की योजना के तहत राज्यों/संघ राज्य क्षेत्रों को भी सहायता

प्रदान कर रहा है और पंचायतों की क्षमता निर्माण और प्रशिक्षण का समर्थन करने के लिए राज्य, जिला और ब्लॉक स्तर के पंचायत संसाधन केंद्रों के रूप में संस्थागत तंत्र की स्थापना कर रहा है।

देश भर में पंचायती राज संस्थाओं के कामकाज को मजबूत करने के लिए, इस मंत्रालय ने एक उपयोगकर्ता के अनुकूल वेब-आधारित पोर्टल ई-ग्रामस्वराज (<https://egramswaraj.gov.in>) लॉन्च किया है, जिसका उद्देश्य विकेंद्रीकृत योजना, प्रगति रिपोर्टिंग, वित्तीय प्रबंधन, कार्य-आधारित लेखांकन और सृजित संपत्तियों के विवरण में बेहतर पारदर्शिता लाना है। राज्यों द्वारा पंचायती राज संस्थाओं को केंद्रीय वित्त आयोग की धनराशि के ऑनलाइन हस्तांतरण और पंचायतों को विक्रेताओं/सेवा प्रदाताओं को वास्तविक समय पर भुगतान करने में सक्षम बनाने के लिए ई-ग्रामस्वराज पोर्टल को सार्वजनिक वित्तीय प्रबंधन प्रणाली के साथ भी एकीकृत किया गया है। पंचायतें अपनी वार्षिक पंचायत विकास योजनाएँ तैयार करके ई-ग्रामस्वराज पोर्टल पर अपलोड करती हैं। योजना वर्ष/वित्त वर्ष 2024-25 के लिए, 2.54 लाख ग्राम पंचायतों ने अपनी वार्षिक विकास योजनाएँ (जीपीडीपी) तैयार की हैं और ई-ग्रामस्वराज पोर्टल पर अपलोड की हैं। इसके अलावा, मंत्रालय ने पंचायत खरीद में पारदर्शिता लाने के लिए ई-ग्रामस्वराज को गवर्नमेंट ई-मार्केटप्लेस (GeM) के साथ एकीकृत किया है। यह एकीकरण पंचायतों को "वोकल फॉर लोकल" पहल को बढ़ावा देते हुए ई-ग्रामस्वराज प्लेटफॉर्म के माध्यम से GeM द्वारा वस्तुएं और सेवाएं खरीदने की अनुमति देता है।

इसके अतिरिक्त, पंचायत खातों के ऑनलाइन ऑडिट और उनके वित्तीय प्रबंधन के लिए एक ऑनलाइन एप्लिकेशन- 'ऑडिटऑनलाइन' विकसित किया गया है। ऑडिटऑनलाइन पोर्टल, जो अप्रैल 2020 में लॉन्च किया गया, केंद्रीय वित्त आयोग के धन के उपयोग की पारदर्शी ऑडिटिंग की सुविधा प्रदान करता है और पंचायतों के वित्तीय प्रबंधन को मजबूत करता है। इसी प्रकार, पंचायत निर्णय (NIRNAY) एक ऑनलाइन एप्लिकेशन है जिसका उद्देश्य पंचायतों द्वारा ग्राम सभाओं के संचालन में पारदर्शिता और बेहतर प्रबंधन लाना है।

मंत्रालय में ग्रामीण क्षेत्रों में उन्नत प्रौद्योगिकी के साथ गांवों का सर्वेक्षण और मानचित्रण की केंद्रीय क्षेत्र की योजना 'स्वामित्व (SVAMITVA)' लागू की गई है जो गांवों में घर रखने वाले ग्रामीण परिवारों

को 'अधिकारों का रिकॉर्ड' प्रदान करती है। साथ ही, यह योजना ग्रामीण क्षेत्रों में संपत्ति मुद्रीकरण की सुविधा प्रदान करने के अलावा, पंचायतों को संपत्ति कर का आकलन और संग्रह करने में राजस्व के अपने स्रोतों को बढ़ाने के अपने प्रयास में सक्षम बनाती है। अब तक, 31 राज्य और संघ राज्य क्षेत्र इस योजना से जुड़ चुके हैं।

FUND FOR PANCHAYAT INFRASTRUCTURE

1370. SHRI NARESH GANPAT MHASKE:

SHRI RAJESH VERMA:

SHRI RAVINDRA DATTARAM WAIKAR:

DR. SHRIKANT EKNATH SHINDE:

SHRIMATI SHAMBHAVI:

Will the Minister of **PANCHAYATI RAJ** be pleased to state:

- (a) the total funds sanctioned, disbursed and utilized for strengthening Panchayat infrastructure during the last three years, State-wise;
- (b) whether there have been notable improvements in service delivery where Gram Panchayats were newly constructed and if so, the details thereof, State-wise;
- (c) whether the allocation of computers has improved administrative efficiency and digital literacy at the panchayat level, if so, the details thereof;
- (d) whether eco-friendly materials or sustainable practices were prioritized during the construction of Gram Panchayat offices during the last three years; and
- (e) if so, the details thereof and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S.P. SINGH BAGHEL):

(a) 'Panchayat' being a State subject, the primary responsibility for providing basic infrastructure facilities to the Panchayats lies with the States/UTs. The States are expected to mobilize funds from various sources, including funds released under Central Finance Commission, State Finance Commission, own source of Revenue of Panchayats, etc. for creation of basic infrastructure to ensure that the Panchayats are functioning effectively.

Nevertheless under the scheme of revamped Rashtriya Gram Swaraj Abhiyan (RGSA), approved for implementation from 2022-23 to 2025-2026, Ministry supplements the efforts of States/UTs on limited scale for creation of basic infrastructure for effective functioning of Gram Panchayats such as Construction of Gram Panchayat Bhawans, Co-location of Common Service Centres with Gram Panchayat Bhawans, and Computers , as proposed by States/UTs in their Annual Action Plans and later approved by Central Empowered Committee. The details of the funds approved for Construction of Gram Panchayat Bhawans, Computers and CSC Colocation during 2022-23 to 2024-25 is given in the enclosed **Statement-I**.

(b) and (c) Gram panchayat Bhawans are an important tool for setting up of institutional mechanism in Panchayats/Rural Local Bodies for effective service delivery and to strengthen Governance at grassroots through Panchayati Raj Institution/ Rural Local Bodies. Additionally, co-location of Common Service Centre with the Panchayat Bhawans adds to further improvements in Public Service

Delivery at the grassroots. Similarly, availability of the computers in the Gram Panchayats as well as in the Common Service Centre facilitates easy access to online services and effective working by the Panchayats on different eGovernance applications developed by the Ministry of Panchayati Raj under its e-MMP (e-Mission Mode Project) which aim at promoting digital Governance, expeditious and transparent functioning.

The Ministry has developed an eGramSwaraj, an ERP Solution for Panchayati Raj Institutions under the e-Panchayat MMP. This application encompasses all aspects of Panchayat functioning viz. planning, budgeting, accounting, monitoring, asset management etc., on a single digital platform including online payments. Most of the Panchayats are on boarded on eGramSwaraj. Further, nearly 2.41 lakh Gram Panchayats have completed online transactions for expenditure with 15th Finance Commission grants for 2024-25. Details of Gram Panchayat on-boarded on eGramSwaraj is given in the enclosed **Statement -II**.

The digital literacy at the Panchayat level is also visible in the use of online applications such as AuditOnline which facilitates online audit of Panchayat accounts. Further, Apps such as Meri Panchayat and Panchayat Nirnay are being used effectively by the Panchayats. While Meri Panchayat makes information on planning, activities, and work progress accessible to the public, Panchayat Nirnay enhances transparency and management in Gram Sabha proceedings.

(d)and (e) The Ministry does not maintain specific information on this matter. The inclusion of eco-friendly materials and sustainable practices in construction of Gram Panchayat offices varies across States and UTs align with their unique geographic

and environmental conditions.

STATEMENT-I

Funds approved for Construction of Panchayat Bhawan, CSC Colocation and Procurement of Computers

(Amount Rs. in crore)

Sl. No	States/UTs	Funds approved for Construction of Panchayat Bhawan			Funds approved for CSC Colocation			Procurement of Computers		
		2022-23	2023-24	2024-25	2022-23	2023-24	2024-25	2022-23	2023-24	2024-25
1	Andhra Pradesh	0	0	40	20	0	0	2.5	2.5	2.5
2	Arunachal Pradesh	181.1	103.3	128.5	44.22	27	12.12	4	2	3
3	Assam	52.2	60.3	64.3	8.75	3.5	0	2.5	2.5	3.44
4	Bihar	100	56	27.2	10	10	10	1.07	1.33	1.34
5	Chhattisgarh	6.21	0	27.15	7.85	0	3	0	3	4
6	Goa	0.2	0.2	0	0	0	0	0	0	0
7	Gujarat	0	2.1	0	0	0	0	0	0	0
8	Haryana	76.6	0	1.8	23.65	0	0.45	0	0	0
9	Himachal Pradesh	58.4	20.2	18.2	77.4	26.8	21.25	1.67	0	0
10	Jharkhand	0	0	0	6	0	0	0.96	0	10.33
11	Karnataka	0	0	0	0	0	0	0	0	0
12	Kerala	0	0	0	0.32	0	0	0	0	0
13	Madhya Pradesh	0	0	10	0	0	0	0	0	2.02
14	Maharashtra	21.64	87.8	87.7	0.34	0	0	0	0	4.73
15	Manipur	4.9	2.2	2.2	0.75	0.75	0.75	0.3	0.3	0.41
16	Meghalaya	6	6	4.8	4.6	4.6	4.6	5.98	8.48	8.38
17	Mizoram	49.2	66	62.6	2.5	5	7.4	2.96	2.96	2.87
18	Nagaland	10.68	26.8	26.8	0	0	0	1.22	1.22	1.73

19	Odisha	0	0	0	0	0	0	0	0.25	0.5
20	Punjab	51.8	17.8	0	0	0	0	0	0	1.5
21	Rajasthan	8.6	5.77	2.4	7.08	2.82	0.33	6.22	0	0
22	Sikkim	4.5	4	3.4	1.5	1.5	2	0.93	0.25	0.25
23	Tamil Nadu	0	0	29.2	23	23	23	0	0	0
24	Telanagana	135	20	26.28	2.4	3.00	7.45	7.25	9.06	9.08
25	Tripura	4.4	3.99	2.94	1.15	1.2	1.2	2.37	2.6	2.6
26	Uttar Pradesh	49.33	31.13	21.34	230.6	176.51	156.58	15.72	10.89	0
27	Uttarakhand	20	39	37.9	5	10	8.65	0	2.5	13.72
28	West Bengal	0	7	19.32	0	0	0	0	0	0.56
29	Jammu and Kashmir	104.6	100	85.63	55.3	55.3	54.3	1.59	2.36	2.36
30	Andaman and Nicobar	0	0	0	0	0	0	0	0	0
31	Dadra and Nagar Haveli and Daman and Diu	2.6	0	0.8	0	0	0	0	0	0.02
32	Ladakh	0	0	0.6	0	0	0.15	0.32	0.3	0.3
Total		947.96	659.59	650.64	532.41	350.98	313.23	57.56	52.5	75.64

STATEMENT-II

Adoption of eGramswaraj Panchayat level during FY 2024-25

S. No	State Name	Total Number of Village Panchayats and Equivalent	Village Panchayat onboard	Village Panchayats and Equivalent with Online Payment	Total Number of Block Panchayats	Block Panchayat onboard	Block Panchayats with Online Payment	Total Number of Zila Panchayats	Zila Panchayat onboard	Zila Panchayats with Online Payment
1	Andhra Pradesh	13328	13296	12907	660	660	639	13	13	13
2	Arunachal Pradesh	2108	2106	185	0	0	0	25	25	7

3	Assam	2662	2197	2170	191	191	185	30	29	27
4	Bihar	8054	8054	8044	534	534	529	38	38	38
5	Chhattisgarh	11596	11594	11503	146	146	146	27	27	27
6	Goa	191	191	89	0	0	0	2	2	2
7	Gujarat	14656	14594	13666	248	248	248	33	33	33
8	Haryana	6225	6221	5829	143	143	131	22	22	22
9	Himachal Pradesh	3615	3614	3509	81	81	80	12	12	12
10	Jharkhand	4345	4345	4317	264	264	262	24	24	23
11	Karnataka	5954	5954	5935	238	232	117	31	31	28
12	Kerala	941	941	940	152	152	152	14	14	14
13	Madhya Pradesh	23011	23009	22973	313	313	310	52	52	52
14	Maharashtra	27911	27834	26268	351	351	302	34	34	34
15	Manipur	3180	161	120	0	0	0	12	6	4
16	Meghalaya	6817	0	0	2241	0	0	3	3	0
17	Mizoram	842	842	832	0	0	0	0	0	0
18	Nagaland	1289	186	0	0	0	0	0	0	0
19	Odisha	6794	6794	6792	314	314	314	30	30	30
20	Punjab	13237	13222	9173	152	151	110	22	22	19
21	Rajasthan	11211	11206	10739	361	353	351	33	33	33
22	Sikkim	199	199	194	0	0	0	6	6	6
23	Tamil Nadu	12525	12525	12518	388	388	388	36	36	36
24	Telangana	12771	12768	12628	540	540	498	32	32	32
25	Tripura	1194	1176	1162	75	75	75	9	9	8
26	Uttarakhand	7795	7794	7729	95	95	95	13	13	13
27	Uttar Pradesh	57691	57691	57596	826	826	821	75	75	75
28	West Bengal	3339	3339	3338	345	345	345	22	21	21
Total		26348	251853	241156	8658	6402	6098	650	642	609
		1								

किसानों को वित्तीय सहायता

1371. श्री राम शिरोमणि वर्मा:

क्या कृषि और किसान कल्याण मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार किसानों को उनकी आय बढ़ाने और उन्हें सामाजिक-आर्थिक रूप से सशक्त बनाने के लिए उन्हें वित्तीय सहायता/ऋण माफी/पेंशन प्रदान करने हेतु कोई योजना कार्यान्वित करने पर विचार कर रही है और यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ख) क्या सरकार ने इस संबंध में कोई कदम उठाए हैं और यदि हां, तो तत्संबंधी ब्यौरा क्या है; और

(ग) क्या सरकार इस बात से अवगत है कि ऋणग्रस्त किसानों को आत्महत्या करने से रोकने तथा उन्हें सामाजिक-आर्थिक रूप से मजबूत बनाने हेतु कोई विशेष योजना बनाने की आवश्यकता है और यदि हां, तो इस संबंध में सरकार द्वारा क्या कार्रवाई की गई है?

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री राम नाथ ठाकुर):

(क) और (ख) पीएम-किसान योजना एक केंद्रीय क्षेत्र की योजना है जिसे माननीय प्रधान मंत्री द्वारा भूमि-धारक किसानों की वित्तीय आवश्यकताओं को पूरा करने के लिए फरवरी, 2019 में शुरू किया गया था। इस योजना के तहत, प्रत्यक्ष लाभ अंतरण (डीबीटी) मोड के माध्यम से किसानों के आधार से जुड़े बैंक खातों में तीन समान किस्तों में प्रति वर्ष 6,000/- रुपये का वित्तीय लाभ अंतरित किया जाता है।

किसान-केंद्रित डिजिटल इन्फ्रास्ट्रक्चर ने सुनिश्चित किया है कि योजना का लाभ बिना किसी बिचौलिए की भागीदारी के देश भर के सभी किसानों तक पहुंचे। लाभार्थियों के पंजीकरण और सत्यापन में पूर्ण पारदर्शिता बनाए रखते हुए, भारत सरकार ने शुरुआत से लेकर अब तक 18 किस्तों में रुपये 3.46 लाख करोड़ से अधिक का वितरण किया है।

सरकार "प्रधानमंत्री किसान मान धन योजना (पीएमकेएमवाई)" का भी कार्यान्वयन कर रही है जो एक केंद्रीय क्षेत्र की योजना है जो 18 से 40 वर्ष की आयु वर्ग के किसानों के लिए स्वैच्छिक और अंशदायी पेंशन योजना है, जिसमें 60 वर्ष की आयु प्राप्त करने पर 3000/- रुपये मासिक पेंशन का प्रावधान है, जो कुछ अपवर्जन मानदंडों के अधीन है। इस योजना का उद्देश्य किसानों के लिए वृद्धावस्था में एक सामाजिक सुरक्षा तंत्र बनाना है।

सभी छोटे और सीमांत भूमिधारक किसान जिनके पास संबंधित राज्य/संघ राज्य क्षेत्र के भूमि रिकॉर्ड के अनुसार 2 हेक्टेयर तक की खेती योग्य भूमि है, वे इस योजना के अंतर्गत नामांकित होने के

पात्र हैं। दिनांक 27.01.2024 तक कुल 24,76,137 छोटे और सीमांत किसानों को इस योजना के तहत पंजीकृत किया गया है।

(ग) कृषि राज्य का विषय है और भारत सरकार उचित नीतिगत उपायों, बजटीय आवंटन और विभिन्न योजनाओं/कार्यक्रमों के माध्यम से राज्यों के प्रयासों में सहायता करती है। भारत सरकार की विभिन्न योजनाएं/कार्यक्रम किसानों के कल्याण के लिए हैं, जिनका उद्देश्य उत्पादन में वृद्धि, लाभकारी रिटर्न और किसानों को आय सहायता प्रदान करना है। सरकार ने कृषि एवं किसान कल्याण विभाग के बजट आवंटन को वर्ष 2013-14 के दौरान 21933.50 करोड़ रुपये से बढ़ाकर वर्ष 2024-25 के दौरान 1,22,528.77 करोड़ रुपये कर दिया है। किसानों की समग्र आय बढ़ाने और कृषि क्षेत्र में लाभकारी रिटर्न देने के लिए कृषि एवं किसान कल्याण विभाग द्वारा शुरू की गई प्रमुख योजनाएं/कार्यक्रम इस प्रकार हैं:

1. प्रधानमंत्री किसान सम्मान निधि (पीएम-किसान)
2. प्रधानमंत्री किसान मान धन योजना (पीएम-केएमवाई)
3. प्रधानमंत्री फसल बीमा योजना (पीएमएफबीवाई)/पुनर्संचित मौसम आधारित फसल बीमा योजना (आर.डब्ल्यू.बी.सी.आई.एस.)
4. संशोधित ब्याज छूट योजना (एम.आई.एस.एस.)
5. एग्री इंफ्रास्ट्रक्चर फंड(ए.आई.एफ.)
6. 10,000 नए किसान उत्पादक संगठनों (एफ.पी.ओ.) का गठन और संवर्धन
7. राष्ट्रीय मधुमक्खी पालन एवं शहद मिशन (एन.बी.एच.एम.)
8. नमो ड्रोन दीदी
9. राष्ट्रीय प्राकृतिक खेती मिशन (एन.एम.एन.एफ.)
10. प्रधानमंत्री अन्नदाता आय संरक्षण अभियान (पीएम-आशा)
11. स्टार्ट-अप्स और ग्रामीण उद्यमों के लिए कृषि कोष (एग्रीश्योर)
12. प्रति बूंद अधिक फसल (पी.डी.एम.सी.)

13. कृषि मशीनीकरण उप-मिशन (एस.एम.ए.एम.)
14. परम्परागत कृषि विकास योजना (पी.के.वी.वाई.)
15. मृदा स्वास्थ्य और उर्वरता (एस.एच.एंड एफ.)
16. वर्षा सिंचित क्षेत्र विकास (आर.ए.डी.)
17. कृषि वानिकी
18. फसल विविधीकरण कार्यक्रम (सी.डी.पी.)
19. कृषि विस्तार उप-मिशन (एस.एम.ए.ई.)
20. बीज और रोपण सामग्री उप-मिशन (एस.एम.एस.पी.)
21. राष्ट्रीय खाद्य सुरक्षा और पोषण मिशन (एन.एफ.एस.एन.एम.)
22. एकीकृत कृषि विपणन योजना (आई.एस.ए.एम.)
23. समेकित बागवानी विकास मिशन (एम.आई.डी.एच.)
24. राष्ट्रीय खाद्य तेल मिशन (एन.एम.ई.ओ.)-ऑयल पाम
25. राष्ट्रीय खाद्य तेल मिशन (एन.एम.ई.ओ.)-तिलहन
26. पूर्वोत्तर क्षेत्र जैविक मूल्य श्रृंखला विकास मिशन
27. डिजिटल कृषि मिशन
28. राष्ट्रीय बांस मिशन

आपातकालीन स्थितियों से निपटने के लिए योजना

1372. श्री सनातन पांडेय:

क्या गृह मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या सरकार ने राष्ट्रीय आपदाओं आदि जैसी आपातकालीन स्थितियों से निपटने के लिए कोई नई योजना बनाई है;

(ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है;

(ग) इसके अंतर्गत शामिल किए संसाधनों की प्रकृति/प्रकार का ब्यौरा क्या है; और

(घ) क्या उक्त योजना से प्राकृतिक आपदाओं से निपटने संबंधी दक्षता में सुधार होने की संभावना है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय):

(क) से (घ) प्राकृतिक आपदा की स्थिति में बचाव, राहत और पुनर्वास उपाय करने की प्राथमिक जिम्मेदारी संबंधित राज्य सरकारों की है। केंद्र सरकार, जहां भी आवश्यक हो, गंभीर प्रकृति की प्राकृतिक आपदाओं और राज्य संसाधनों की क्षमता से परे के मामलों में लॉजिस्टिक और वित्तीय सहायता प्रदान करके, राज्य सरकारों के प्रयासों को पूरक करती है।

पहली राष्ट्रीय आपदा प्रबंधन योजना (एनडीएमपी) माननीय प्रधान मंत्री द्वारा 2016 में जारी की गई थी। एनडीएमपी आपदा प्रबंधन चक्र के सभी चरणों के लिए सरकारी एजेंसियों को एक रूपरेखा और दिशा प्रदान करता है। यह एक 'डाइनामिक दस्तावेज' है और आपदा प्रबंधन में उभरती वैश्विक सर्वोत्तम प्रथाओं और ज्ञानाधार को ध्यान में रखते हुए समय-समय पर इसमें सुधार किया जाता है। तदनुसार, एनडीएमपी को 2019 में अद्यतन और संशोधित किया गया था। इसे आपदा जोखिम न्यूनीकरण के लिए सेंडाई फ्रेमवर्क (एसएफडीआरआर) 2015-30, सतत विकास लक्ष्य (एसडीजी) और जलवायु परिवर्तन पर पेरिस समझौते के साथ संरेखित किया गया है।

उत्तरदायित्व ढांचे में किसी भी अस्पष्टता को पूरी तरह से समाप्त तो नहीं किया जा सकता है लेकिन एनडीएमपी इसे न्यूनतम करने की आवश्यकता को महत्व देता है। यह केंद्र और राज्य सरकारों और देश में संबंधित अन्य हितधारकों द्वारा संसाधनों के तेजी से जुटाने और प्रभावी आपदा प्रबंधन के लिए स्पष्ट भूमिका के साथ एक रूपरेखा प्रदान करता है।

इसके अलावा, प्राकृतिक आपदाओं के प्रभावी प्रबंधन के लिए उपयुक्त तैयारी करने और शीघ्र कार्यवाही के उपाय करने के लिए देश में राष्ट्रीय, राज्य और जिला स्तरों पर सुव्यवस्थित संस्थागत तंत्र मौजूद है। केंद्र सरकार ने एक सशक्त पूर्व चेतावनी प्रणाली स्थापित की है और मौसम पूर्वानुमान की सटीकता

में काफी सुधार किया है। देश में प्राकृतिक आपदाओं के समय लोगों को शिक्षित करने के लिए मॉक अभ्यास और सामुदायिक जागरूकता कार्यक्रम नियमित रूप से आयोजित किए जा रहे हैं।

केंद्र और राज्य सरकारों द्वारा किए गए उपायों से आपदा प्रबंधन की पद्धतियों, तैयारी, रोकथाम और कार्यवाही तंत्र में काफी सुधार हुआ है, जिसके परिणामस्वरूप देश में प्राकृतिक आपदाओं के दौरान हताहतों की संख्या में उल्लेखनीय कमी आई है। इसके अलावा, आपदा प्रबंधन को मजबूत करना शासन की एक सतत और विकासशील प्रक्रिया है।

राष्ट्रीय पशुधन मिशन का कार्यान्वयन

1373. श्री कंवर सिंह तंवर:

क्या मत्स्यपालन, पशुपालन और डेयरी मंत्री यह बताने की कृपा करेंगे कि:

(क) मेगा उद्यमिता विकास सम्मेलन के दौरान घोषित दिशा-निर्देशों में किए गए प्रमुख परिवर्तनों का ब्यौरा क्या है;

(ख) राष्ट्रीय पशुधन मिशन (एनएलएम) के कार्यान्वयन में सुधार लाने के लिए उक्त दिशा-निर्देश किस प्रकार बनाए गए हैं और पशुपालन क्षेत्र पर इसका क्या प्रभाव पड़ा है; और

(ग) क्या उक्त दिशा-निर्देशों का उद्देश्य पशुपालन क्षेत्र में उद्यमिता को बढ़ावा देना है और यदि हां, तो तत्संबंधी ब्यौरा क्या है?

पंचायती राज मंत्री; तथा मत्स्यपालन, पशुपालन और डेयरी मंत्री (श्री राजीव रंजन सिंह उर्फ ललन सिंह):

(क) से (ग) दिनांक 13 जनवरी, 2025 को पुणे, महाराष्ट्र में आयोजित उद्यमिता विकास सम्मेलन के दौरान राष्ट्रीय पशुधन मिशन (एनएलएम) सहित विभाग की विभिन्न योजनाओं के प्रचार के लिए हितधारक परामर्श और जागरूकता कार्यक्रमों किए गए।

राष्ट्रीय पशुधन मिशन (एनएलएम), जिसे मूलतः वर्ष 2021-22 के दौरान कैबिनेट द्वारा स्वीकृति दी गई थी, में भेड़, बकरी, सूअर, पोल्ट्री और चारा विकास के लिए उद्यमशीलता और आनुवंशिक उन्नयन कार्यकलाप शामिल थे। घोड़े, ऊँट और गधों की देशी नस्लों के संरक्षण और आनुवंशिक सुधार को शामिल करके इसके दायरे का विस्तार करने के लिए फरवरी 2024 में कैबिनेट की स्वीकृति के साथ इस योजना को पुनर्गठित किया गया। उपरोक्त विस्तारित कार्यकलापों का विवरण वर्ष 2024 की पुनर्संरचित एनएलएम दिशा-निर्देशों के अनुरूप इस प्रकार है:

1. (i) पशुधन और पोल्ट्री के नस्ल विकास संबंधी उप-मिशन: भेड़, बकरी, पोल्ट्री, सुअर हेतु मौजूदा कार्यकलापों के अलावा, देशी नस्ल के विकास को बढ़ावा देने के लिए देशी घोड़े, गधे और ऊँट के उद्यमिता विकास हेतु कार्यकलापों को शामिल किया गया है। व्यक्ति, स्वयं सहायता समूह (एसएचजी), किसान सहकारी संगठन (एफसीओ), किसान उत्पादक संगठन (एफपीओ), संयुक्त देयता समूह (जेएलजी) और धारा 8 कंपनियां परियोजना लागत पर 50 लाख रु. तक की 50% की पूंजीगत सब्सिडी प्राप्त करने के लिए पात्र हैं, जिसमें आवास, प्रजनन पशुओं की खरीद, बीमा, चारा कृषि हेतु भूमि की तैयारी तथा अन्य उपकरण शामिल हैं।
- (ii) घोड़े, गधे और ऊँट के आनुवंशिक सुधार से चयनात्मक प्रजनन, क्रॉसब्रीडिंग और कृत्रिम गर्भाधान जैसी सहायक प्रजनन तकनीकों के माध्यम से देशी नस्लों के आनुवंशिक सुधार और संरक्षण को सुनिश्चित किया जाएगा। इसके तहत आने वाले उप-कार्यकलापों का विवरण इस प्रकार है:

क) राज्य सरकारों और आईसीएआर संस्थानों के लिए केंद्रीय सहायता से घोड़ों, गधों और ऊँटों के लिए क्षेत्रीय वीर्य उत्पादन प्रयोगशालाओं और वीर्य बैंकों की स्थापना।

ख) अवसंरचना के विकास हेतु 10 करोड़ रुपये तक की सहायता के साथ संकटापन्न देशी नस्लों के संरक्षण के लिए न्यूक्लियस ब्रीडिंग फार्म की स्थापना।

ग) घोड़ों, गधों और ऊँटों के लिए 100% केंद्रीय सहायता से नस्ल पंजीकरण समितियों का गठन। ये समितियाँ देशी नस्लों का पंजीकरण करेंगी और उनका रिकॉर्ड और ट्रेसबिलिटी बनाए रखेंगी।

2. आहार एवं चारा विकास संबंधी उप मिशन: उप मिशन के अंतर्गत निम्नलिखित कार्यकलाप शामिल किए गए हैं:

i) बीज प्रसंस्करण और ग्रेडिंग अवसंरचना में उद्यमशीलता कार्यकलाप: निजी कंपनियों, स्वयं सहायता समूहों (एसएचजी), किसान उत्पादक संगठनों (एफपीओ), किसान सहकारी संगठनों (एफसीओ), सहकारी समितियों, संयुक्त देयता समूहों (जेएलजी) और धारा 8 कंपनियों को आधुनिक बीज प्रसंस्करण संयंत्रों की स्थापना हेतु प्रोत्साहित किया जाएगा। पशुपालन और डेयरी विभाग, भारत सरकार अवसंरचना विकास, संयंत्रों और मशीनरी की खरीद तथा बीज भंडारण सुविधाओं की स्थापना के लिए परियोजना लागत पर 50 लाख रुपये तक की 50% पूंजीगत सब्सिडी प्रदान करेगी।

ii) गैर-वन बंजर भूमि/रेंजभूमि/गैर-कृषि योग्य भूमि से चारा उत्पादन: यह घटक विभिन्न प्रकार की मिट्टी के लिए उपयुक्त विशिष्ट चारा वृक्ष, बारहमासी घास और फलीदार पौधे लगाकर खराब हो चुकी गैर-वन बंजर भूमि, रेंजभूमि और गैर-कृषि योग्य भूमि के सुधार पर केंद्रित है। इस पहल से चारे की उपलब्धता बढ़ेगी और फलीदार पौधों के इस्तेमाल से मिट्टी की उर्वरता बढ़ेगी। भारत सरकार के पशुपालन और डेयरी विभाग द्वारा राज्य पशुपालन विभागों को सहायता प्रदान की जाएगी।

iii) वन भूमि से चारा उत्पादन: यह घटक उपयुक्त चारा वृक्ष, घास और फलीदार पौधे रोपित कर अवक्रमित वन भूमि के पुनर्वास और सुधार पर केंद्रित है। यह कार्यकलाप वनस्पति आवरण घनत्व और समग्र वन स्वास्थ्य में सुधार करेगा, जिससे सतत चारा आपूर्ति सुनिश्चित होगी। भारत सरकार के पशुपालन और डेयरी विभाग द्वारा राज्य पशुपालन विभागों को सहायता प्रदान की जाएगी।

एनएलएम के दिशानिर्देश, उद्यमियों, राज्य सरकारों, आईसीएआर संस्थानों और पशुधन क्षेत्र के विशेषज्ञों सहित हितधारकों के साथ व्यापक विचार-विमर्श के बाद तैयार किए गए थे, जिससे पशुधन क्षेत्र में संपत्ति सृजन हेतु एक समग्र और समावेशी ढांचा सुनिश्चित किया जा सके।

पुनर्गठित एनएलएम में पशुधन क्षेत्र में भेड़, बकरी, सूअर, घोड़ा, गधा, ऊँट और पोल्ट्री के आनुवंशिक उन्नयन हेतु चयनात्मक प्रजनन, उन्नत प्रजनन तकनीकों और न्यूक्लियस प्रजनन

फार्मों तथा क्षेत्रीय वीर्य उत्पादन प्रयोगशालाओं की स्थापना पर जोर देने वाले कार्यकलापों की परिकल्पना की गई है। बीजों की ग्रेडिंग, प्रसंस्करण अवसंरचना और गैर-वनीय और वनीय भूमि पर चारा उत्पादन हेतु वित्तीय सहायता सहित नई पहलों के माध्यम से चारा विकास पर और अधिक जोर दिया गया है। इन प्रयासों का उद्देश्य अवक्रमित गैर-वनीय और वनीय भूमि का पुनर्वास और सुधार करना है और साथ ही चारे की उपलब्धता को बढ़ाना है। इन उपायों का सामूहिक उद्देश्य बीज प्रसंस्करण और चारा विकास को आगे बढ़ाते हुए उत्पादकता में सुधार करना है।

वर्ष 2021-22 में अनुमोदित पुनर्संरचित राष्ट्रीय पशुधन मिशन (एनएलएम) के दिशा-निर्देश, विशेष रूप से सभी पात्र संस्थाओं के बीच पशुपालन क्षेत्र में उद्यमशीलता को बढ़ावा देने हेतु तैयार किए गए हैं। इसका प्राथमिक उद्देश्य वित्तीय सहायता, अवसंरचना सहायता और आधुनिक प्रजनन तकनीकों तक पहुँच प्रदान करके सतत पशुधन आधारित उद्यमों को प्रोत्साहित करना है।

चारा विकास पर जोर देने का उद्देश्य पशुधन के स्वास्थ्य में सुधार करना और दूध तथा मांस उत्पादन को बढ़ावा देना है, जिससे किसानों की आय में वृद्धि होगी। उद्यमिता को बढ़ावा देने के लिए दिशा-निर्देशों के तहत कई घटक शामिल किए गए हैं, जिनमें देशी नस्ल विकास, आनुवंशिक सुधार तथा आहार और चारा उत्पादन पर विशेष ध्यान दिया गया है। ये पहलें न केवल ग्रामीण आजीविका और स्वरोजगार के अवसरों को बढ़ाएँगी बल्कि पशुपालन क्षेत्र के समग्र विकास और स्थिरता में भी योगदान देंगी।

आज की स्थिति तक विभाग द्वारा 3,295 परियोजनाओं को स्वीकृति दी गई है, जिनकी कुल परियोजना लागत 2,381.12 करोड़ रुपये है और सब्सिडी राशि 1,098.63 करोड़ रुपये है। इनमें से 1,309 लाभार्थियों को 263.29 करोड़ रुपये संवितरित किए जा चुके हैं।

SVAMITVA PROGRAMME

1374. DR. HEMANT VISHNU SAVARA:

SHRI ALOK SHARMA:

SHRI P. P. CHAUDHARY:

SHRI LUMBA RAM:

SHRI DAMODAR AGRAWAL:

SHRI MUKESH RAJPUT:

SHRIMATI SMITA UDAY WAGH:

Will the Minister of **PANCHAYATI RAJ** be pleased to State:

- (a) whether any measures have been implemented to enable property owners in rural areas to easily access loans based on their property cards, if so, the details thereof;
- (b) the steps taken by the Government to finalize the survey after completion of 92 percent of drone mapping and the plan of the government to ensure achieving the target of covering 3.44 lakh villages by 2026;
- (c) whether it is a fact that 31 States and UTs have joined the Survey of Villages and Mapping with Improvised Technology in Village Areas (SVAMITVA) programme and the reason due to which States like Telangana, Tamil Nadu, Sikkim and Maharashtra only participate in the pilot phase alongwith the details of the reasons they have not yet fully adopted the scheme;
- (d) the details of major targets and time-line fixed for providing full coverage to 3.44 lakh villages under the SVAMITVA scheme as the said programme has to be completed by 2026, State and district-wise including Maharashtra;
- (e) the details of the drone mapping completed, property card issued and the survey done in the Palghar district in Maharashtra; and

(f) the details of reasons behind no fully adopting the SVAMITVA scheme so far by some States like Telangana, Tamil Nadu, Sikkim and Maharashtra which have participated only in the pilot phase while the remaining thirty one States and Union Territories have joined the said scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL):

(a) One of the primary objectives of the SVAMITVA scheme is to facilitate access to institutional credit/bank loans for the residential property owners in the rural areas by providing property cards, which are legally recognized under the relevant Laws/Rules, and accepted by Banks / Financial Institutions for mortgaging of property for loans. To promote this, States/UTs are actively engaging with State-Level Bankers' Committees (SLBCs) through inclusion of SVAMITVA Scheme in SLBC quarterly meeting agendas to sensitize banks about recognizing and providing loans against these property cards. Positive outcomes have been reported in various States including Madhya Pradesh, Maharashtra, and Rajasthan, where beneficiaries have successfully secured bank loans using their property cards.

(b) The Ministry of Panchayati Raj has established clear targets for SVAMITVA implementation. States and UTs are expected to complete drone surveys by March 2025 and property card preparation for rural Abadi areas in all the States/UTs by March 2026. To achieve this, milestone-based targets are set for States/UTs and the Survey of India, providing a roadmap for progress. Regular review meetings

with stakeholders are held to ensure prompt identification of issues and their resolution. A four-tiered monitoring system (National to Panchayat level) ensures comprehensive oversight, complemented by an online dashboard (www.svamitva.nic.in) providing village-level progress updates. The Ministry also provides dedicated "handholding" support to States/UTs.

(c) and (f) Till date, 31 States/UTs have onboarded the SVAMITVA scheme. In Maharashtra, all revenue villages with Gaothan (Abadi area) have been covered. Tamil Nadu has reported pre-existing Natham area records which legal validity for availing bank loans and did not extend the SVAMITVA scheme beyond the villages covered in the pilot phase. Telangana opted not to extend the scheme beyond the pilot phase. Sikkim has participated in the pilot phase but ;aterconfined the scheme to the CORS network only,citing the absence of distinct "Abadi" area in the villages.

(d) The SVAMITVA scheme targets 3.46 lakh inhabited rural villages (as notified by States/UTs). Currently, drone flying has been completed in 3.18 lakh villages (92% of the target) and 2.38 crore property cards prepared for over 1.59 lakh villages. State-wise details of targeted villages and progress are given in the enclosed **Statement**. Drone surveys have been completed in Andhra Pradesh, Madhya Pradesh, Uttar Pradesh, Chhattisgarh, Delhi, Ladakh, Dadra and Nagar Haveli and Daman and Diu, and Lakshadweep. The scheme has achieved saturation in Haryana, Uttarakhand, Puducherry, Goa, Tripura, and Andaman and Nicobar Islands. Drone surveys are targeted for completion in the targeted Districts/Villages in various States/UTs, including Maharashtra, by March 2025, with targeted saturation of the Scheme by March 2026.

(e) In Palghar district, Maharashtra, drone surveys are complete in 759 villages, and 49,028 property cards have been issued in 431 villages.

STATEMENT

State/UT-wise details of drone flying and property cards coverage

S. No.	States/Uts	Notified Villages	Drone Flying completed Villages	Villages for which property card prepared	Number of property cards prepared
1	Andaman and Nicobar Islands	186	186	141	7,409
2	Andhra Pradesh	13,321	13,321	0	0
3	Arunachal Pradesh	5,596	3,399	0	0
4	Assam	1,074	946	0	0
5	Chhattisgarh	15,791	15,791	1,200	67,751
6	Dadra Nagar Haveli and Daman Diu	80	80	75	4,397
7	Delhi	31	31	0	0
8	Goa	410	410	410	6,72,646

9	Gujarat	15,052	13,949	7,237	12,28,586
10	Haryana	6,260	6,260	6,260	25,15,646
11	Himachal Pradesh	15,196	13,870	238	5,395
12	Jammu and Kashmir	4,431	4,398	1,006	39,204
13	Jharkhand	757	240	0	0
14	Karnataka	30,715	16,855	3,763	10,03,991
15	Kerala	1,415	597	0	0
16	Ladakh	230	230	148	15,623
17	Lakshadweep Islands	10	10	0	0
18	Madhya Pradesh	43,014	43,014	33,929	39,94,343
19	Maharashtra	37,819	37,609	15,708	24,41,286
20	Manipur	3,856	209	0	0
21	Mizoram	550	319	27	2,909
22	Odisha	3,054	2,724	43	1,500
23	Puducherry	96	96	92	2,801
24	Punjab	12,083	10,458	178	24,089
25	Rajasthan	36,352	35,721	13,310	8,61,986
26	Sikkim	1	1	0	0

27	Tamil Nadu	3	3	0	0
28	Telangana	5	5	0	0
29	Tripura	893	19	893	5,71,783
30	Uttar Pradesh	90,573	90,573	67,408	1,01,31,232
31	Uttarakhand	7,441	7,441	7,441	2,78,229
	Total	3,46,183	3,18,765	1,59,507	2,38,70,806

INNOVATION IN TEXTILE INDUSTRY

1375. SHRI BHARTRUHARI MAHTAB:

Will the Minister of **TEXTILES** be pleased to state :

- (a) the details of key untapped domestic and international markets for Indian textiles along with the manner to penetrate these markets with targeted marketing strategies, brand building, and promotional campaigns;
- (b) the manner in which it is proposed to encourage innovation and diversification within the textile sector, moving beyond traditional products to high-value, niche segments like technical textiles, fashion wear and home furnishings;
- (c) the details of emerging trends in global textile markets and the manner in which Indian manufacturers are expected to adopt and capitalize on them;
- (d) the ways to accelerate the adoption of advanced technologies like AI, IoT and automation in the textile value chain to improve efficiency, productivity and quality;
- (e) the specific technology interventions needed to enhance design, manufacturing and supply chain management; and

(f) the details of critical skill gaps in the textile workforce and the way to address the same through effective skill development programme and vocational training initiatives?

**THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS; AND
MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRI PABITRA
MARGHERITA):**

(a) The textile industry is one of the largest sources of employment generation in the country with over 45 million people employed directly. The share of textile and apparel (TandA) including handicrafts in India's total exports stands at a significant 8.21% in 2023-24. India has a share of 3.91% of the global trade in textiles and apparel. In order to popularize the Indian textiles in global market and to promote Indian textiles, the Government is implementing various schemes/initiatives. The major schemes/initiatives include PM Mega Integrated Textile Regions and Apparel (PM MITRA) Parks Scheme which seeks to create a modern, integrated , world class textile infrastructure; Production Linked Incentive (PLI) Scheme focusing on MMF Fabric, MMF Apparel and Technical Textiles to boost large scale manufacturing and enhancing competitiveness; National Technical Textiles Mission focusing on Research Innovation and Development, Promotion and Market Development; SAMARTH – Scheme for Capacity Building in Textile Sector with the objective providing demand driven, placement oriented, skilling program; Silk Samagra-2 for comprehensive development of sericulture value chain ; National Handloom Development Program for end to end support for handloom sector. Ministry of Textiles is also implementing National Handicrafts Development

Programme and Comprehensive Handicrafts Cluster Development Scheme for promotion of handicraft artisans. Under these schemes, support is provided for marketing, skill development, cluster development, direct benefit to artisans, infrastructure and technology support etc.

Further, for global branding of Indian Textile, Government has registered Kasturi Cotton India's brand as a trademark to give a unique identity to Premium Quality Indian Cotton. Also, after a successful Global Mega Textile Event BHARAT TEX 2024, BHARAT TEX 2025 is being organized in February, 2025 by 12 Indian Textile Export Promotion Councils (EPCs) and supported by the Ministry of Textiles, Government of India to showcase the best of trade, technology and tradition, India's prowess as a premier textile manufacturing hub, encompassing the entire value chain from raw materials to finished products. The event highlights diversity and richness of Indian textiles, while emphasizing the industry's manufacturing strength as well as its commitment to sustainability and circularity.

(b) to (e) The Government is laying emphasis on the promotion of innovative and creative technologies in textile industry. The Government is implementing National Technical Textile Mission with an outlay of Rs.1,480 crores with implementation period up to 31.03.2026. The Mission focuses on research and innovation and indigenous development of specialty fibres; promoting awareness amongst users; enhancing India's exports of technical textiles; and creating human resources with requisite skills. So far 168 projects of value Rs 509 Crores have been approved covering specialty fibres and composites, geotextiles, agro textiles, protective textiles, medical textiles, defence textiles, sports textiles, and environment friendly

textiles have been approved under NTTM. Government launched VisioNxt, a bilingual web portal, and India-specific [Fashion Trend Book Paridhi 24x25](#) on September 5, 2024. VisioNxt is a Fashion Forecasting Initiative of the National Institute of Fashion Technology (NIFT). It aims to foster healthy global competition and elevate Indian culture and design to new heights globally. The fashion industry will benefit from the Artificial Intelligence (AI) and Emotional Intelligence (EI)-based trend insights offered by VisioNxt.

(f) Government is implementing SAMARTH scheme to incentivize and supplement the efforts of the industry in creating jobs in the organized sector and upskilling/reskilling in traditional sectors (Handloom, Handicraft, Silk, Jute). Umbrella skilling scheme covering entire value chain of textiles, excluding Spinning and Weaving in organized sector. Samarth has mandatory placement of trainees - 70% for entry level and 90% for upskilling under mainstream sector and Self-employment for sectoral organizations. The scheme was approved on 20.12.2017 and till date total 3.59 lakhs beneficiaries have been trained and out of that 2.87 lakhs have been placed. The scheme has been extended upto 31.03.2026.

CAPITAL PUNISHMENT

1376. SHRI DEEPAK ADHIKARI (DEV):

Will the Minister of **HOME AFFAIRS** be pleased to state:

(a) the number of capital punishment convicted person execution are still pending in the country as on 31 December, 2024, State-wise; and

(b) the number of persons who applies for mercy petition in front of authority concerned?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI BANDI SANJAY KUMAR):

(a) and (b) As per the latest report publishes by the National Crime Records Bureau (NCRB), the State-wise details of number of capital punishment convicts in jails as on 31 December, 2022 are given in the enclosed **Statement**.

. The details relating to number of capital punishment convicted persons whose execution is still pending and number of persons who applies for mercy petition to the authority concerned are not centrally maintained.

STATEMENT

State/UT wise Number of Capital Punishment Convicts in Jails as on 31st December, 2022

Sl. No.	State/UT	Number of Capital Punishment Convicts
(1)	(2)	(3)
1	ANDHRA PRADESH	15
2	ARUNACHAL PRADESH	0
3	ASSAM	9
4	BIHAR	27
5	CHHATTISGARH	9
6	GOA	0
7	GUJARAT	49

8	HARYANA	21
9	HIMACHAL PRADESH	3
10	JHARKHAND	45
11	KARNATAKA	32
12	KERALA	19
13	MADHYA PRADESH	39
14	MAHARASHTRA	45
15	MANIPUR	3
16	MEGHALAYA	0
17	MIZORAM	0
18	NAGALAND	0
19	ODISHA	13
20	PUNJAB	10
21	RAJASTHAN	20
22	SIKKIM	0
23	TAMIL NADU	14
24	TELANGANA	9
25	TRIPURA	4
26	UTTAR PRADESH	95
27	UTTARAKHAND	20
28	WEST BENGAL	26
	TOTAL (STATES)	527

29	A and N ISLANDS	0
30	CHANDIGARH	0
31	DNH and DAMAN DIU	0
32	DELHI	9
33	JAMMU and KASHMIR	8
34	LADAKH	0
35	LAKSHADWEEP	0
36	PUDUCHERRY	0
	TOTAL (UTs)	17
	TOTAL (ALL-INDIA)	544

- As per data provided by States/UTs.

बरेली में नया उद्योग

1377. श्री छत्रपाल सिंह गंगवार:

क्या वाणिज्य और उद्योग मंत्री यह बताने की कृपा करेंगे कि:

- (क) सरकार द्वारा उत्तर प्रदेश के बरेली में हस्तशिल्प और बांसुरी उद्योग को बढ़ावा देने के लिए प्रस्तावित योजनाओं का ब्यौरा क्या है;
- (ख) सरकार द्वारा उत्तर प्रदेश के विशेष रूप से बरेली में स्थानीय युवाओं को रोजगार प्रदान करने के लिए नए उद्योग स्थापित करने हेतु उठाए जा रहे कदमों का ब्यौरा क्या है; और
- (ग) सरकार द्वारा लघु और मध्यम उद्यमों को वित्तीय सहायता प्रदान करने के लिए कितनी धन राशि निर्धारित की गई है?

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद):

(क) उद्योग राज्य से संबंधित विषय है। तथापि, केंद्र सरकार समय-समय पर कई पहलें और नीतियां तैयार करती है जिससे उत्तर प्रदेश राज्य सहित देश के विभिन्न हिस्सों में औद्योगीकरण को बढ़ावा दिया जा सके।

विकास आयुक्त (हस्तशिल्प) का कार्यालय, "राष्ट्रीय हस्तशिल्प विकास कार्यक्रम [एनएचडीपी]" और व्यापक हस्तशिल्प क्लस्टर विकास स्कीम [सीएचसीडीएस] को कार्यान्वित करता है और उत्तर प्रदेश राज्य के बरेली सहित देशभर में विपणन सहायता, कौशल विकास, क्लस्टर विकास, उत्पादक कंपनियों के गठन, कारीगरों को प्रत्यक्ष लाभ, अवसंरचनात्मक और प्रौद्योगिकी सहायता, अनुसंधान और विकास सहायता आदि के माध्यम से शुरू से अंत तक सहायता प्रदान करता है।

उत्तर प्रदेश सरकार का सूक्ष्म, लघु और मध्यम उद्यम विभाग, कई स्कीमों/कार्यक्रमों को कार्यान्वित करता है ताकि इससे हस्तशिल्प और बांसुरी उद्योग को बढ़ावा दिया जा सके और स्थानीय बेरोजगार युवाओं को स्वरोजगार/रोजगार सृजन के लिए प्रोत्साहन प्रदान किया जा सके, जिसमें अन्य बातों के साथ-साथ निम्नलिखित शामिल हैं:

- i. प्रधानमंत्री रोजगार सृजन कार्यक्रम,
- ii. मुख्यमंत्री युवा स्व-रोजगार स्कीम,
- iii. एक जिला एक उत्पाद मार्जिन मनी स्कीम,
- iv. मुख्यमंत्री युवा उद्यमी विकास कार्यक्रम,
- v. विश्वकर्मा श्रम सम्मान योजना,
- vi. एक जिला एक उत्पाद कौशल उन्नयन एवं टूलकिट स्कीम,
- vii. हस्तशिल्प विपणन सहायता स्कीम।

(ख) राज्य में उद्यमशीलता को प्रोत्साहित करने और युवाओं को रोजगार प्रदान करने के लिए, राज्य सरकार ने दिनांक 28.09.2022 को एमएसएमई नीति-2022 लागू की है, जिसमें अन्य के साथ-साथ निम्नलिखित शामिल हैं:

- बरेली सहित उत्तर प्रदेश के पश्चिमांचल क्षेत्र में सूक्ष्म, लघु और मध्यम उद्यमों के लिए क्रमशः 20 प्रतिशत, 15 प्रतिशत और 10 प्रतिशत की पूंजी सब्सिडी का प्रावधान और एससी/एसटी तथा महिला उद्यमियों को 2 प्रतिशत अतिरिक्त पूंजी सब्सिडी का प्रावधान।
 - राज्य में औद्योगिक अवसंरचना सुविधाओं, जैसे 10 से 50 एकड़ के एमएसएमई पार्क और पैलेटाइज्ड फैक्टरी के विकास पर विशेष बल दिया है। इसके लिए, डेवलपर द्वारा लिए गए ऋण पर 2.00 करोड़ प्रतिवर्ष की अधिकतम सीमा तक 07 वर्ष की अवधि के लिए 50 प्रतिशत तक ब्याज सब्सिडी उपलब्ध कराई जा रही है।
 - पश्चिमांचल क्षेत्र में उद्योग स्थापित करने के लिए, 75 प्रतिशत स्टाम्प ड्यूटी प्रदान करने का प्रावधान है। राज्य की महिलाओं के लिए 100 प्रतिशत स्टाम्प ड्यूटी प्रदान करने का प्रावधान है।
 - इस नीति के तहत, राज्य में स्थापित किए जाने वाले नए सूक्ष्म उद्योगों के लिए पूंजीगत ब्याज सब्सिडी के संबंध में, 5 वर्ष के लिए प्रति इकाई 25 लाख रुपए की अधिकतम राशि तक के ऋण पर देय वार्षिक ब्याज का 50 प्रतिशत प्रदान करने का प्रावधान है।
- (ग) उत्तर प्रदेश सरकार, कई स्कीमों के माध्यम से लघु और मध्यम उद्यमों को वित्तीय सहायता प्रदान करती है, जिसमें अन्य के साथ-साथ निम्नलिखित शामिल हैं -
- **मुख्यमंत्री युवा स्व-रोजगार स्कीम**
इस स्कीम के तहत, राज्य में उद्योगों को बढ़ावा देने के लिए, विभाग द्वारा मुख्यमंत्री युवा स्व-रोजगार स्कीम चलाई जा रही है, जिसके अंतर्गत 25 लाख रुपए तक की परियोजनाओं के लिए 25 प्रतिशत तक अनुदान प्रदान करने का प्रावधान है। वित्त वर्ष 2024-25 में 8500 इकाइयों की स्थापना हेतु 17000.00 लाख रुपए के बजट का प्रावधान किया गया है।

- **प्रधानमंत्री रोजगार सृजन कार्यक्रम**

प्रधानमंत्री रोजगार सृजन कार्यक्रम के तहत, विनिर्माण क्षेत्र के लिए 50 लाख रुपए और सेवा क्षेत्र/बिजनेस के चिन्हित और चयनित क्षेत्रों के लिए 20 लाख रुपए तक की लागत वाली परियोजनाएं स्थापित करके युवाओं को स्वरोजगार के अवसरों से जोड़ा जाता है। इस स्कीम के अंतर्गत, 15 से 35 प्रतिशत तक मार्जिन मनी/सब्सिडी प्रदान करने का प्रावधान किया गया है। वित्त वर्ष 2024-25 में, इस स्कीम के तहत, 2002 लाभार्थियों को लाभान्वित करते हुए 7,636.66 लाख रुपए की मार्जिन मनी जारी की गई।

- **एक जिला एक उत्पाद वित्त पोषण स्कीम**

इस स्कीम के तहत, जिले के चिन्हित ओडीओपी उत्पादों के समग्र विकास हेतु परियोजना लागत का 10 से 25 प्रतिशत मार्जिन मनी/सब्सिडी प्रदान करने का प्रावधान है, जिसकी अधिकतम सीमा 20 लाख रुपए है।

- **विश्वकर्मा श्रम सम्मान योजना**

इस योजना के तहत, राज्य के शहरी एवं ग्रामीण क्षेत्रों में परम्परागत कारीगरों एवं परम्परागत हस्तशिल्पियों की कला को प्रोत्साहन प्रदान करने एवं उन्हें बढ़ावा देने तथा वित्त वर्ष 2024-25 में उनकी आय में बढ़ोतरी करने के लिए 75,000 के वास्तविक लक्ष्य की तुलना में 22,500.00 लाख रुपए के बजट का प्रावधान किया गया है।

- **मुख्यमंत्री युवा उद्यमी विकास अभियान**

इस स्कीम के तहत, वित्त पोषण की तारीख से अगले 04 वर्ष की अवधि के लिए, उद्योग एवं सेवा क्षेत्र की परियोजना लागत या अधिकतम 5.00 लाख रुपए तक, इनमें से जो भी कम हो, के संबंध में बैंक/वित्तीय संस्था से लिए गए ऋण पर 100 प्रतिशत ब्याज सब्सिडी का प्रावधान किया गया है।

- **हस्तशिल्प विपणन प्रोत्साहन स्कीम**

इस स्कीम के तहत, राज्य के हस्तशिल्पियों को उनके उत्पादों के विपणन हेतु विभिन्न मेलों में भाग लेने के प्रयोजन से परिवहन व्यय एवं स्टॉल लगाने के लिए किराए की प्रतिपूर्ति हेतु राज्य सहायता के रूप में 10,000/- रुपए प्रति मेले की दर से अधिकतम 02 मेलों के लिए 20,000/- रुपए की राशि प्रदान करने का प्रावधान है।

FARMERS' INDEBTEDNESS

1378. SHRIMATI RACHNA BANERJEE:

Will the Minister of **AGRICULTURE AND FARMERS WELFARE** be pleased to state:

- (a) the details of average amount of debt per farmer in the country during each of the last five years, highlighting trends and challenges, State-wise;
- (b) the key measures taken by the Government including loan waivers, interest subvention and financial assistance schemes to reduce farmer indebtedness in the country; and
- (c) the details of the effectiveness of these measures in alleviating the burden of debt on farmers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI RAM NATH THAKUR):

- (a) As per the latest NSS 77th round of the Survey by the National Statistics Office (NSO), Ministry of Statistics and Programme Implementation (MoSPI) with reference to the agricultural year July, 2018- June, 2019 in the rural areas of the

country, the state-wise average amount of outstanding loan per agricultural household during 2018-19 is given given in the enclosed **Statement**.

(b) and (c) The details are as follow:

I. The government is implementing a 100% centrally funded Central Sector Scheme known as the Modified Interest Subvention Scheme (MISS) across India. This scheme aims to provide concessional interest rates on short-term agricultural loans obtained by farmers through Kisan Credit Cards (KCC) for their working capital requirements.

Under this scheme, farmers receive KCC loans at a subsidized interest rate of 7%. To facilitate this, an upfront interest subvention (IS) of 1.5% is provided to financial institutions. Additionally, farmers who repay their loans promptly receive a 3% Prompt Repayment Incentive (PRI), effectively reducing the interest rate to 4% per annum. The benefits of IS and PRI are available for loan limits up to Rs.3 lakhs. However, if the short-term loan is taken for allied activities (other than crop husbandry), the loan amount is limited to Rs.2 lakhs only.

Under MISS, funds are released to Reserve Bank of India (RBI) and National Bank for Agriculture and Rural Development (NABARD) for Settlement of claims received under the scheme from various Banks.

II. Financial Support under PM KISAN Scheme: The PM-KISAN scheme is a central sector scheme launched in February 2019 by the Hon'ble Prime Minister to supplement the financial needs of land-holding farmers. Under the scheme, a financial benefit of Rs 6,000/- per year is transferred in three equal instalments, into

the Aadhaar seeded bank accounts of farmers through Direct Benefit Transfer (DBT) mode.

A farmer-centric digital infrastructure has ensured the benefits of the scheme reach all the farmers across the country without involvement of any middlemen. Maintaining absolute transparency in registering and verifying beneficiaries, the Government of India has disbursed over Rs 3.46 lakh Cr. in 18 installments since inception.

III. Financial Support under Pradhan Mantri Fasal Bima Yojana: The Pradhan Mantri Fasal Bima Yojana (PMFBY) introduced in the country from 2016, provides for comprehensive risk insurance against crop damage due to non-preventable natural risks from pre-sowing to post-harvest for the crops/areas notified by the concerned State Government. The scheme has already become the number one crop insurance scheme in the world in terms of farmer applications enrolled. In terms of gross premium, scheme is the 3rd largest in the world.

As per provisions of the scheme, actuarial/ bidded premium rate is charged by the insurance companies. But the farmer has to pay only a maximum premium of 1.5% and 2% for Rabi and Kharif food and oilseed crops respectively and 5% for commercial/ horticultural crops. Remaining part of the actuarial/ bidded premium is shared on 50 : 50 basis by the Central and concerned State Government except in North Eastern States where it is shared in the ratio of 90 : 10.

STATEMENT

The state-wise average amount of outstanding loan per agricultural household during 2018-19

Sl.No.	State/Group of NE States/ Group of UTs	Average amount (Rs.) of outstanding loan per agricultural household
1	Andhra Pradesh	2,45,554
2	Arunachal Pradesh	3,581
3	Assam	16,407
4	Bihar	23,534
5	Chhattisgarh	21,443
6	Gujarat	56,568
7	Haryana	1,82,922
8	Himachal Pradesh	85,825
9	Jammu and Kashmir	30,435
10	Jharkhand	8,415
11	Karnataka	1,26,240
12	Kerala	2,42,482
13	Madhya Pradesh	74,420
14	Maharashtra	82,085
15	Manipur	5,551
16	Meghalaya	2,237
17	Mizoram	23,485
18	Nagaland	1,750

19	Odisha	32,721
20	Punjab	2,03,249
21	Rajasthan	1,13,865
22	Sikkim	32,185
23	Tamil Nadu	1,06,553
24	Telangana	1,52,113
25	Tripura	23,944
26	Uttarakhand	48,338
27	Uttar Pradesh	51,107
28	West Bengal	26,452
	Group of N E States	10,034
	Group of UTs	25,629
	All India	74,121

Source: NSS Report No. 587: Situation Assessment of Agricultural Households and Land and Livestock Holdings of Households in Rural India, 2019

हथकरघा उद्योग का विकास

1379. श्रीमती महिमा कुमारी मेवाड़:

क्या वस्त्र मंत्री यह बताने की कृपा करेंगे कि:

- (क) क्या सरकार राजस्थान में हथकरघा उद्योग के विकास और देश-विदेश में इनके उत्पादों के विपणन के लिए विशेष प्रयास कर रही है;
- (ख) यदि हां, तो तत्संबंधी ब्यौरा क्या है; और
- (ग) पिछले पांच वर्षों के दौरान राजस्थान वस्त्र उद्योग द्वारा किए गए निर्यात का ब्यौरा क्या है?

विदेश मंत्रालय में राज्य मंत्री; तथा वस्त्र मंत्रालय में राज्य मंत्री (श्री पबित्रा मार्गेरिटा):

(क) से (ग) वस्त्र मंत्रालय, विकास आयुक्त (हथकरघा) कार्यालय के माध्यम से निम्नलिखित योजनाओं को कार्यान्वित करके राजस्थान राज्य सहित देश के हथकरघा उत्पादों को बढ़ावा देता है:

- (i) राष्ट्रीय हथकरघा विकास कार्यक्रम;
- (ii) कच्चा माल आपूर्ति योजना;
- उपरोक्त योजनाओं के अंतर्गत पात्र हथकरघा एजेंसियों/बुनकरों को कच्चा माल, उन्नत करघे एवं सहायक उपकरण की खरीद, सोलर लाइटिंग यूनिट्स, वर्कशेड निर्माण, कौशल विकास, उत्पाद एवं डिजाइन विकास, तकनीकी एवं सामान्य अवसंरचना, घरेलू एवं अंतर्राष्ट्रीय बाजारों में हथकरघा उत्पादों की मार्केटिंग, बुनकर मुद्रा योजना के तहत रियायती ऋण और सामाजिक सुरक्षा आदि के लिए वित्तीय सहायता प्रदान की जाती है।
- उपयुक्त शीर्ष/प्राथमिक हथकरघा सहकारी समितियों, निगमों, उत्पादक कंपनियों, हथकरघा पुरस्कार विजेताओं, निर्यातकों, अन्य प्रतिभाशाली बुनकरों आदि को अंतर्राष्ट्रीय मार्केटिंग संबंध स्थापित करने में सहायता, जो निर्यात योग्य विशिष्ट हथकरघा उत्पाद तैयार कर रहे हैं।
- हथकरघा उत्पादों के निर्यात संवर्धन के लिए अंतर्राष्ट्रीय मेलों/प्रदर्शनियों, बिग टिकट इवेंट्स, क्रेता-विक्रेता बैठक सम्मेलन, रिवर्स क्रेता-विक्रेता बैठक आदि के आयोजन/भागीदारी के माध्यम से बाजार में प्रवेश। इंडिया हैंडलूम ब्रांड (आईएचबी), हैंडलूम मार्क (एचएलएम) और अन्य उपायों के माध्यम से प्रचार और ब्रांड विकास।
- हथकरघा बुनकरों को यार्न उपलब्ध कराने के लिए राजस्थान सहित पूरे देश में कच्चा माल आपूर्ति योजना (आरएमएसएस) कार्यान्वित की जा रही है। इस योजना के अंतर्गत सभी प्रकार के यार्न के लिए माल ढुलाई शुल्क की प्रतिपूर्ति की जाती है; और कॉटन हैंक यार्न, घरेलू रेशम, ऊन और लिनन यार्न तथा प्राकृतिक फाइबर के मिश्रित यार्न के लिए 15% मूल्य सब्सिडी का घटक उपलब्ध है।

पिछले पांच वर्षों में राजस्थान सहित भारत से हथकरघा वस्त्र निर्यात का ब्यौरा निम्नानुसार है:

हथकरघा उत्पादों का निर्यात	
वर्ष	मिलियन अमेरीकी डॉलर
2019-20	315.62
2020-21	222.65
2021-22	266.88
2022-23	180.47
2023-24	138.45
2024-25 (नवंबर 2024 तक)	92.73

NATIONAL ACTION PLAN FOR DRUG DEMAND REDUCTION

1380. SHRI PRADYUT BORDOLOI:

Will the Minister of **SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the details and number of projects assisted under the National Action Plan for Drug Demand Reduction (NAPDDR) in Assam since the Plan's inception, year-wise;
- (b) the details of criteria for choosing the most vulnerable districts under the NAPDDR;
- (c) the details of funds allocated and utilized to each of the most vulnerable districts in Assam under the NAPDDR; and
- (d) the number of Integrated Rehabilitation Centres for Addicts (IRCA's), Outreach and Drop-In Centres (ODICs) and District De-Addiction Centres (DDACs) set up in

Assam's Nagaon district per lakh population and the average for the same across districts covered by the NAPDDR?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION; AND MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI B.L.VERMA):

(a) The number of projects assisted under the National Action Plan for Drug Demand Reduction (NAPDDR) in Assam since the inception is as under:

Year	No. of projects assisted
2019-20	23
2020-21	34
2021-22	30
2022-23	24
2023-24	23

(b) All districts across the country are covered under the NAPDDR Scheme.

(c) Under the NAPDDR Scheme during last five years Rs. 5.04 Crore have been released to Assam under the State Action Plan and Rs. 27.10 Crore released to Non-Government Organisations(NGOs) for running de addiction centres in Assam.

(d) One District De-Addiction Centre is being supported under NAPDDR Scheme by the Department of Social Justice and Empowerment in Nagaon district of Assam.

At present, in Assam sixteen (16) Integrated Rehabilitation Centres for Addicts (IRCAs), three (3) Community based Peer led Intervention (CPLIs)

Centres, three (3) Outreach and Drop In Centres (ODICs) and nine (9) District De-Addiction Centres (DDACs) are supported by the Department of Social Justice and Empowerment in Assam.

माननीय अध्यक्ष : माननीय सदस्य, आप एक मिनट के लिए बैठ जाइए। मैं एक महत्वपूर्ण बात बता रहा हूँ।

... (व्यवधान)

12.00 hrs

ANNOUNCEMENT BY THE SPEAKER
Simultaneous Interpretation in the Parliament of India

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे यह घोषणा करते हुए अत्यंत प्रसन्नता हो रही है कि संसद के अंदर हिंदी और अंग्रेजी के अलावा दस भाषाओं अर्थात् असमिया, बंगाली, गुजराती, कन्नड़, मलयालम, मराठी, ओड़िया, पंजाबी, तमिल और तेलुगु में साइमलटेनियसली भाषांतरण हम सदन में पहले से ही उपलब्ध करा रहे थे।

अब हमने छः भाषाओं को, बोडो, डोगरी, मैथिली, मणिपुरी, संस्कृत और उर्दू को भी इसमें शामिल किया है। इसी के साथ जो अतिरिक्त 16 भाषाएं हैं, उन 16 भाषाओं के अंदर भी जैसे-जैसे मानव संसाधन मिल रहा है, हमारी कोशिश है कि हम साइमलटेनियसली भाषाओं का रुपांतरण कर सकें।

मैं आपको यह भी बताना चाहता हूँ कि दुनिया के अंदर भारत की संसद ही एक लोकतांत्रिक संस्था है, जो इतनी भाषाओं के अंदर साइमलटेनियसली भाषांतरण कर रही है। जब मैंने विश्व स्तर पर यह चर्चा की कि हम भारत में 22 भाषाओं के अंदर इस तरीके का प्रयास कर रहे हैं, तो सर्वतः सभी मंचों ने इसकी प्रशंसा की।

हमारा प्रयास है कि जो 22 भाषाएं हैं, जो मान्यता प्राप्त हैं, आने वाले समय में जैसे-जैसे मानव संसाधन मिलते जाएंगे, हमारी कोशिश है कि आपकी टेबल पर आप उन 22 भाषाओं के भाषांतरण को

भी सुन पाएंगे।

... (व्यवधान)

माननीय अध्यक्ष : मारन जी, आपको इससे क्या समस्या है? आप खड़े होकर बताइए। आपको क्या परेशानी है?

THIRU DAYANIDHI MARAN (CHENNAI CENTRAL): Thank you, Sir, for giving me an opportunity. This is a welcome move that you are arranging to provide interpretation in the States' official languages. Can you tell me which State's official language is Sanskrit? Why are you wasting the taxpayers' money in such a language which is not even communicable?(Interruptions) Is it communicated in any of the States in India? Nobody speaks this language.(Interruptions)

Sir, the population survey of 2011 said that only 24,821 people are supposed to be speaking this language.(Interruptions) When there is a data, why should the taxpayers' money be wasted because of ... *(Interruptions)

माननीय अध्यक्ष : माननीय सदस्य, आप दुनिया के किस देश में रह रहे हैं? यह भारत है और भारत की मूल भाषा संस्कृत रही है।

... (व्यवधान)

माननीय अध्यक्ष : इसीलिए, हमने 22 भाषाओं में भाषांतरण के बारे में कहा, केवल संस्कृत के लिए नहीं कहा। आपको संस्कृत भाषा से क्यों आपत्ति हुई? आपको हिंदी भाषा में आपत्ति है, आपको संस्कृत भाषा में भी आपत्ति है? भारत में 22 भाषाएँ हैं, जो संसद से मान्यता प्राप्त हैं। उन 22 भाषाओं में भाषांतरण होगा, संस्कृत में भी होगा और हिंदी में भी होगा।

* Expunged as ordered by the Chair.

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्यगण, मुझे माननीय सदस्यों द्वारा कुछ विषयों पर स्थगन प्रस्ताव की सूचनाएं प्राप्त हुई हैं। मैंने स्थगन प्रस्ताव की किसी भी सूचना के लिए अनुमति प्रदान नहीं की है।

... (व्यवधान)

माननीय अध्यक्ष : आज जो लिस्टेड जीरो आवर है, उसमें जिनके नाम आए हैं, उनको बोलने की अनुमति दी जाएगी। अगर आप शून्य काल नहीं चलाने में इंटरेस्टेड हैं तो फिर मैं बजट पर चर्चा शुरू करा सकता हूँ।

... (व्यवधान)

माननीय अध्यक्ष : यह विषय मेरे ध्यान में आ गया है और मैंने इसकी व्यवस्था कर दी है। आप शून्य काल में इंटरेस्टेड नहीं हैं। क्या मैं बजट पर चर्चा शुरू करा दूँ?

... (व्यवधान)

माननीय अध्यक्ष : लिस्टेड जीरो ऑवर होगा। आप लोग शांति से बैठोगे तो शून्य काल चलेगा, अशांति से बैठोगे तो नहीं चलेगा। आप जाइए और अपनी-अपनी सीट पर जाकर बैठिए।

... (व्यवधान)

माननीय अध्यक्ष : ऐसे हाउस नहीं चलता है। यह संसद है, संसद को संसद की गरिमा से चलने दीजिए। आप बैठ जाइए। आप बैठिए। बीच-बीच में ऐसे नहीं उठते हैं। कुछ मर्यादा बनाने की परम्पराओं को शुरू कीजिए। संसद की गरिमा बनाकर रखिए। लिस्टेड जीरो ऑवर होगा, उसके बाद जो भी माननीय सभापति चेयर पर बैठेंगे, उपयुक्त विषय होगा, कोई गंभीर विषय होगा तो उस पर बात करेंगे। कृपया, बैठ जाइए। आप बैठ जाइए।

... (व्यवधान)

माननीय अध्यक्ष : आप बैठिए। कृपया, बैठ जाइए। आप भी बैठिए। मुझे जानकारी मिल गई है, मैंने उसकी व्यवस्था कर दी है। मैंने व्यवस्था दे दी है।

12.07 hrs

PAPERS LAID ON THE TABLE

माननीय अध्यक्ष : अब पत्र सभा पटल पर रखे जाएंगे।

आइटम नम्बर – 2, डॉ. वीरेन्द्र कुमार।

सामाजिक न्याय और अधिकारिता मंत्री (डॉ. वीरेन्द्र कुमार): महोदय, मैं निम्नलिखित पत्रों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) वर्ष 2025-2026 के लिए सामाजिक न्याय और अधिकारिता मंत्रालय की अनुदानों की विस्तृत मांगें।
- (2) वर्ष 2025-2026 के लिए दिव्यांगजन सशक्तिकरण विभाग, सामाजिक न्याय और अधिकारिता मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा।

12.07½ hrs

(Shri Jagdambika Pal *in the Chair*)

विज्ञान और प्रौद्योगिकी मंत्रालय के राज्य मंत्री; पृथ्वी विज्ञान मंत्रालय के राज्य मंत्री; प्रधानमंत्री कार्यालय में राज्य मंत्री; कार्मिक, लोक शिकायत और पेंशन मंत्रालय में राज्य मंत्री; परमाणु ऊर्जा विभाग में राज्य मंत्री; तथा अंतरिक्ष विभाग में राज्य मंत्री (डॉ. जितेंद्र सिंह) : महोदय, मैं निम्नलिखित पत्रों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ:-

- (1) वर्ष 2025-2026 के लिए कार्मिक, लोक शिकायत एवं पेंशन मंत्रालय, केंद्रीय सतर्कता आयोग और संघ लोक सेवा आयोग की अनुदानों की विस्तृत मांगें।
- (2) वर्ष 2025-2026 के लिए कार्मिक और प्रशिक्षण विभाग, कार्मिक, लोक शिकायत एवं पेंशन मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा।

[Placed in Library, See No. LT 2088/18/25]

**THE MINISTER OF STATE OF THE MINISTRY OF LAW AND JUSTICE; AND
MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI
ARJUN RAM MEGHWAL):** Hon. Chairperson, Sir, with your kind permission, I rise to lay on the Table a copy each of the following Statements (Hindi and English

versions) showing Action Taken by the Government on the assurances, promises and undertakings given by the Ministers during various sessions of Sixteenth, Seventeenth and Eighteenth Lok Sabhas:-

[Placed in Library, See No. LT 2089/18/25]

SIXTEENTH LOK SABHA

1. Statement No. 24 Tenth Session, 2016

[Placed in Library, See No. LT 2090/18/25]

2. Statement No. 26 Eleventh Session, 2017

[Placed in Library, See No. LT 2091/18/25]

3. Statement No. 26 Twelfth Session, 2017

[Placed in Library, See No. LT 2092/18/25]

4. Statement No. 19 Sixteenth Session, 2018

[Placed in Library, See No. LT 2093/18/25]

SEVENTEENTH LOK SABHA

5. Statement No. 25 First Session, 2019

[Placed in Library, See No. LT 2094/18/25]

6. Statement No. 19 Third Session, 2020

[Placed in Library, See No. LT 2095/18/25]

7. Statement No. 20 Fifth Session, 2021

[Placed in Library, See No. LT 2096/18/25]

8. Statement No. 18 Sixth Session, 2021

[Placed in Library, See No. LT 2097/18/25]

9. Statement No. 12 Seventh Session, 2021
[Placed in Library, See No. LT 2098/18/25]
10. Statement No. 13 Eighth Session, 2022
[Placed in Library, See No. LT 2099/18/25]
11. Statement No. 10 Ninth Session, 2022
[Placed in Library, See No. LT 2100/18/25]
12. Statement No. 8 Eleventh Session, 2023
[Placed in Library, See No. LT 2101/18/25]
13. Statement No. 5 Twelfth Session, 2023
[Placed in Library, See No. LT 2102/18/25]
14. Statement No. 5 Fourteenth Session, 2023
[Placed in Library, See No. LT 2103/18/25]
15. Statement No. 4 Fifteenth Session, 2024
[Placed in Library, See No. LT 2104/18/25]

EIGHTEENTH LOK SABHA

16. Statement No. 2 Second Session, 2024
[Placed in Library, See No. LT 2105/18/25]
17. Statement No. 1 Third Session, 2024
[Placed in Library, See No. LT 2106/18/25]

वाणिज्य और उद्योग मंत्रालय में राज्य मंत्री; तथा इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) उद्योग (विकास और विनियमन) अधिनियम, 1951 की धारा 30 की उप-धारा (4) के अंतर्गत उद्योग (विकास और विनियमन) जांच संचालित करने की रीति और अपील नियम, 2024, जो दिनांक 13 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि.764(अ) में प्रकाशित हुए थे, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2107/18/25]

- (2) निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण):-

- (एक) वर्ष 2025-2026 के लिए इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय की अनुदानों की विस्तृत मांगें।
- (दो) वर्ष 2025-2026 के लिए इलेक्ट्रॉनिकी और सूचना प्रौद्योगिकी मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा।

[Placed in Library, See No. LT 2108/18/25]

- (3) (एक) तम्बाकू बोर्ड, गुंटूर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) तम्बाकू बोर्ड, गुंटूर के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2109/18/25]

सहकारिता मंत्रालय में राज्य मंत्री (श्री कृष्ण पाल): महोदय, मैं वर्ष 2025-2026 के लिए सहकारिता मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 2110/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): Hon. Chairperson, Sir, I rise to

lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
 - (i) Review by the Government of the working of the National Safai Karamcharis Finance & Development Corporation, New Delhi, for the year 2020-2021.
 - (ii) Annual Report of the National Safai Karamcharis Finance & Development Corporation, New Delhi, for the year 2020-2021, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2111/18/25]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी) : महोदय, श्री राम नाथ ठाकुर जी की ओर से, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अधिनियम, 2013 की धारा 394 की उप-धारा (2) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) केरल एग्रो इंडस्ट्रीज कॉर्पोरेशन लिमिटेड, तिरुवनंतपुरम के वर्ष 2020-2021 के कार्यकरण की सरकार द्वारा समीक्षा।
 - (दो) केरल एग्रो इंडस्ट्रीज कॉर्पोरेशन लिमिटेड, तिरुवनंतपुरम का वर्ष 2020-2021 का वार्षिक प्रतिवेदन, लेखा-परीक्षित लेखे तथा उन पर नियंत्रक-

महालेखापरीक्षक की टिप्पणियाँ।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2112/18/25]

- (3) (एक) लघु कृषक कृषि व्यापार संघ, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) लघु कृषक कृषि व्यापार संघ, नई दिल्ली के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) लघु कृषक कृषि व्यापार संघ, नई दिल्ली के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2113/18/25]

- (5) (एक) राष्ट्रीय वनस्पति स्वास्थ्य प्रबंधन संस्थान, हैदराबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (दो) राष्ट्रीय वनस्पति स्वास्थ्य प्रबंधन संस्थान, हैदराबाद के वर्ष 2023-2024 के वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (तीन) राष्ट्रीय वनस्पति स्वास्थ्य प्रबंधन संस्थान, हैदराबाद के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने

वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2114/18/25]

- (7) (एक) राष्ट्रीय एग्रीकल्चरल कोऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) राष्ट्रीय एग्रीकल्चरल कोऑपरेटिव मार्केटिंग फेडरेशन ऑफ इंडिया लिमिटेड, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (8) उपर्युक्त (7) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2115/18/25]

- (9) नाशक कीट और नाशक जीव अधिनियम, 1914 की धारा 4(घ) की उप-धारा (2) के अंतर्गत निम्नलिखित अधिसूचनाओं की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) पादप संगरोध (भारत में आयात का विनियमन) (पंद्रहवां संशोधन) आदेश, 2024 जो दिनांक 13 नवम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. का.आ. 4916(अ) में प्रकाशित हुआ था ।
- (दो) पादप संगरोध (भारत में आयात का विनियमन) (सोलहवां संशोधन) आदेश, 2024 जो दिनांक 20 नवम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. का.आ. 4995(अ) में प्रकाशित हुआ था ।

[Placed in Library, See No. LT 2116/18/25]

- (10) वर्ष 2025-2026 के लिए कृषि एवं किसान कल्याण मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2117/18/25]

गृह मंत्रालय में राज्य मंत्री (श्री नित्यानन्द राय): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) सीमा सुरक्षा बल अधिनियम, 1968 की धारा 141 की उप-धारा (3) के अंतर्गत गृह मंत्रालय, सीमा सुरक्षा बल (योद्धक आशुलिपिक संवर्ग), समूह 'क' तथा समूह 'ख' पद, भर्ती (संशोधन) नियम, 2025, जो दिनांक 6 जनवरी, 2025 के भारत के राजपत्र में अधिसूचना संख्या सा.का.नि. 12(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2118/18/25]

- (2) (एक) भारतीय भूमि पत्तन प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
(दो) भारतीय भूमि पत्तन प्राधिकरण, नई दिल्ली के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा के बारे में विवरण (हिन्दी तथा अंग्रेजी संस्करण)।
- (3) उपर्युक्त (2) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2119/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE; AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRIMATI ANUPRIYA PATEL): Hon. Chairperson, Sir, with your permission, I rise to lay on the Table to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Department of Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2025-2026.
- (2) Output Outcome Monitoring Framework of the Department of

Pharmaceuticals, Ministry of Chemicals and Fertilizers, for the year 2025-2026.

[Placed in Library, See No. LT 2120/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF JAL SHAKTI; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI V. SOMANNA): Hon.

Chairperson, Sir, with your kind permission, I rise to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Drinking Water and Sanitation, Ministry of Jal Shakti, for the year 2025-2026.

[Placed in Library, See No. LT 2121/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT; AND MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (DR.

CHANDRA SEKHAR PEMMASANI): Sir, I rise to lay on the Table a copy each of the following papers (Hindi and English versions):-

- (1) Detailed Demands for Grants of the Department of Telecommunications, Ministry of Communications for the year 2025-2026.
- (2) Output Outcome Monitoring Framework of the Department of Telecommunications, Ministry of Communications for the year 2025-2026.
- (3) Detailed Demands for Grants of the Department of Posts, Ministry of Communications, for the year 2025-2026.
- (4) Output Outcome Monitoring Framework of the Department of Posts, Ministry of Communications, for the year 2025-2026.

[Placed in Library, See No. LT 2122/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF FISHERIES, ANIMAL

HUSBANDRY AND DAIRYING; AND MINISTER OF STATE IN THE MINISTRY OF PANCHAYATI RAJ (PROF. S. P. SINGH BAGHEL): Sir, I rise to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions):-
- (i) Detailed Demands for Grants of the Ministry of Panchayati Raj for the year 2025-2026.
 - (ii) Output Outcome Monitoring Framework of the Ministry of Panchayati Raj for the year 2025-2026.
 - (iii) Output Outcome Monitoring Framework of the Department of Animal Husbandry and Dairying, Ministry of Fisheries, Animal Husbandry and Dairying, for the year 2025-2026.
 - (iv) Detailed Demands for Grants of the Ministry of Fisheries, Animal Husbandry and Dairying for the year 2025-2026.

[Placed in Library, See No. LT 2123/18/25]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the National Dairy Development Board, Anand, for the year 2023-2024, alongwith Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Dairy Development Board, Anand, for the year 2023-2024.
- (3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

[Placed in Library, See No. LT 2124/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING; AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. L. MURUGAN): Sir, I rise to lay on the Table a

copy each of the following papers (Hindi and English versions):-

- (1) Output Outcome Monitoring Framework of the Ministry of Information and Broadcasting for the year 2025-2026.
- (2) Detailed Demands for Grants of the Ministry of Information and Broadcasting for the year 2025-2026.

[Placed in Library, See No. LT 2125/18/25]

गृह मंत्रालय में राज्य मंत्री (श्री बंडि संजय कुमार) ने निम्नलिखित पत्र सभा पटल पर रखे :-

- (एक) सभापति महोदय, मैं विदेशी अभिदाय (विनियमन) अधिनियम, 2010 की धारा 49 के अंतर्गत विदेशी अभिदाय (विनियमन) संशोधन नियम, 2024, जो दिनांक 31 दिसम्बर, 2024 के भारत के राजपत्र में अधिसूचना सं. सा.का.नि. 790(अ) में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) हूँ।
- (दो) वर्ष 2025-2026 के लिए गृह मंत्रालय की अनुदानों की विस्तृत मांगें (खंड-एक)।
- (तीन) वर्ष 2025-2026 के लिए गृह मंत्रालय (संघ राज्यक्षेत्र) की अनुदानों की विस्तृत मांगें ([खंड-सात (क)])।
- (चार) वर्ष 2025-26 के लिए गृह मंत्रालय (संघ राज्यक्षेत्र) की अनुदानों की विस्तृत मांगें ([खंड-सात (ख)])।
- (पाँच) वर्ष 2025-2026 के लिए गृह मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा।

[Placed in Library, See No. LT 2126/18/25]

कृषि और किसान कल्याण मंत्रालय में राज्य मंत्री (श्री भागीरथ चौधरी) : सभापति महोदय, मैं

निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) (एक) डॉ. राजेन्द्र प्रसाद केन्द्रीय कृषि विश्वविद्यालय, समस्तीपुर के वर्ष 2022-2023 के वार्षिक लेखाओं की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- (दो) डॉ. राजेन्द्र प्रसाद केन्द्रीय कृषि विश्वविद्यालय, समस्तीपुर के वर्ष 2022-2023 के लेखापरीक्षित लेखाओं की सरकार द्वारा समीक्षा के बारे में विवरण (हिंदी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2127/18/25]

- (3) वर्ष 2025-2026 के लिए कृषि और किसान कल्याण मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2128/18/25]

कोयला मंत्रालय में राज्य मंत्री; तथा खान मंत्रालय में राज्य मंत्री (श्री सतीश चंद्र दुबे) : सभापति महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ -

- (1) वर्ष 2025-2026 के लिए कोयला मंत्रालय की अनुदानों की विस्तृत मांगें।
- (2) वर्ष 2025-2026 के लिए कोयला मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा।
- (3) वर्ष 2025-2026 के लिए खान मंत्रालय की अनुदानों की विस्तृत मांगें।

[Placed in Library, See No. LT 2129/18/25]

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES; AND MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI RAVNEET SINGH): Sir, I rise to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Ministry of Food

Processing Industries for the year 2025-2026.

[Placed in Library, See No. LT 2130/18/25]

महिला और बाल विकास मंत्री (श्रीमती अन्नपूर्णा देवी) : सभापति महोदय, मैं अपनी सहयोगी श्रीमती सावित्री ठाकुर की ओर से वर्ष 2025-2026 के लिए महिला और बाल विकास मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ।

[Placed in Library, See No. LT 2131/18/25]

जल शक्ति मंत्रालय में राज्य मंत्री (डॉ. राज भूषण चौधरी) : सभापति महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ :-

- (1) (एक) नर्मदा नियंत्रण प्राधिकरण, इंदौर के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) नर्मदा नियंत्रण प्राधिकरण, इंदौर के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2132/18/25]

- (3) (एक) पोलावरम परियोजना प्राधिकरण, हैदराबाद के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।
- (दो) पोलावरम परियोजना प्राधिकरण, हैदराबाद के वर्ष 2023-2024 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।
- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2133/18/25]

- (5) (एक) बेतवा नदी बोर्ड, झांसी के वर्ष 2023-2024 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे ।
- (दो) बेतवा नदी बोर्ड, झांसी के वर्ष 2023-2024 के कार्यकरण की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) ।
- (6) उपर्युक्त (5) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण) ।

[Placed in Library, See No. LT 2134/18/25]

- (7) निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
- (एक) वर्ष 2025-2026 के लिए जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय की अनुदानों की विस्तृत मांगें ।
- (दो) वर्ष 2025-2026 के लिए जल संसाधन, नदी विकास और गंगा संरक्षण विभाग, जल शक्ति मंत्रालय की निर्गत परिणामी अनुश्रवण रूपरेखा ।

[Placed in Library, See No. LT 2135/18/25]

**THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND
MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU
SRINIVASA VARMA):** Sir, I rise to lay on the Table:-

- (1) A copy each of the following papers (Hindi and English versions) under sub-section 1(b) of Section 394 of the Companies Act, 2013:-
- (a) (i) Review by the Government of the working of the Bisra Stone Lime Company Limited, Bhubaneswar, for the year 2023-2024.
- (ii) Annual Report of the Bisra Stone Lime Company Limited, Bhubaneswar, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

- (b) (i) Review by the Government of the working of the Eastern Investments Limited, Bhubaneswar, for the year 2023-2024.
- (ii) Annual Report of the Eastern Investments Limited, Bhubaneswar, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (c) (i) Review by the Government of the working of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2023-2024.
- (ii) Annual Report of the Rashtriya Ispat Nigam Limited, Visakhapatnam, for the year 2023-2024, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.
- (2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 2136/18/25]

- (3) A copy each of the following papers (Hindi and English versions):-
 - (i) Detailed Demands for Grants of the Ministry of Steel for the year 2025-2026.
 - (ii) Output Outcome Monitoring Framework of the Ministry of Steel for the year 2025-2026.
 - (iii) Detailed Demands for Grants of the Ministry of Heavy industries for the year 2025-2026.
 - (iv) Output Outcome Monitoring Framework of the Ministry of Heavy industries for the year 2025-2026.

[Placed in Library, See No. LT 2137/18/25]

उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय में राज्य मंत्री (श्रीमती निमुबेन जयंतीभाई बांभणिया) : सभापति महोदय, मैं निम्नलिखित पत्रों की एक-एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखती हूँ :-

- (1) आधार (वित्तीय और अन्य सहायिकियों, प्रसुविधाओं और सेवाओं का लक्षित परिदान) अधिनियम, 2016 की धारा 7 के अंतर्गत जारी अधिसूचना सं. का.आ. 5506(अ) जो दिनांक 19 दिसम्बर, 2024 के भारत के राजपत्र में प्रकाशित हुई थी तथा जिसके द्वारा दिनांक 8 फरवरी, 2017 की अधिसूचना सं. का.आ. 371(अ) में कतिपय संशोधन किए गए हैं, की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2138/18/25]

- (2) खाद्य और सार्वजनिक वितरण विभाग, उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्रालय के वर्ष 2025-2026 के लिए निर्गत परिणामी अनुश्रवण रूपरेखा की एक प्रति (हिंदी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 2139/18/25]

सहकारिता मंत्रालय में राज्य मंत्री; तथा नागर विमानन मंत्रालय में राज्य मंत्री (श्री मुरलीधर मोहोले) : सभापति महोदय, मैं वर्ष 2025-2026 के लिए नागर विमानन मंत्रालय की अनुदानों की विस्तृत मांगों की एक प्रति (हिंदी तथा अंग्रेजी संस्करण) सभा पटल पर रखता हूँ।

[Placed in Library, See No. LT 2140/18/25]

HON. CHAIRPERSON: Now, we will take up 'Zero Hour'.

Shri N. K. Premachandran. Only three minutes.

... (*Interruptions*)

SHRI N. K. PREMACHANDRAN (KOLLAM): Thank you very much, Mr.

Chairperson for giving me this opportunity to raise a very important matter relating to the fishermen in the country.

My 'Zero Hour' submission is against the proposed offshore sand mining in the States of Kerala, Gujarat and Andaman & Nicobar Islands. The first phase of sea-sand mining is proposed to begin in Kollam region in my constituency for which the Mining Ministry has already invited tenders in three blocks of Kollam sea region comprising of 242 kms.

The interesting fact to be noted here is that this sea-sand mining is within 12 nautical miles and outside 12 nautical miles. It may kindly be seen that 12 nautical miles is within the domain of the State of Kerala or within the domain of the State, but unfortunately the Government of India / Central Government has never got the concurrence of the State Government for sea-sand mining within 12 nautical miles of the coastal area.

Further, you may kindly see that the area proposed for mining is known as Kollam Parappu or Quilon Bank, which is extending to the areas of Thiruvananthapuram and Allapuzha districts having a length of 85 kms. and having availability of abundant fish wealth. I will name them in Malayalam.

I will speak in Malayalam: "*Mathi, ayla, natholi, choora, vellappara, neymeen, kilimeen, chemmeen* (shrimps), *kanava* (tuna), etc. Like this, there is availability of abundant fish. It is called Parappu or the Quilon Bank. In the Kerala-sea region, 40,000 fishing vessels are fishing and both the traditional and the mechanized fishing works are done there. The livelihood of thousands of fishermen is based on fishing. If this offshore sand mining is done, it will certainly destroy fish wealth,

coastal ecosystem and livelihood of thousands of fishermen. Further, the proposed move of the Government in sea mining is without conducting any environmental impact and socio-economic impact. The coastal area, offshore Kollam, Alappuzha, contains rare earth minerals, including radioactive minerals. The proposal to mine these minerals is against the existing policy of the Government of India, and the intent is to privatize the sea sand mining.

HON. CHAIRPERSON: Premachandran ji, please conclude now.

SHRI N. K. PREMACHANDRAN: Sir, I am concluding. I urge upon the Government to stop and withdraw from the move of sea sand mining. This is my submission because it is adversely affecting the fishing ecosystem, fishermen and also the ecosystem of the coastal area as a whole. So, I once again urge upon the Government to withdraw from the move of this offshore sand mining.

SHRI K. C. VENUGOPAL (ALAPPUZHA): Sir, this is one of the most important issues, which is affecting the entire fisher folk of this country, especially in Kerala. Premachandran ji rightly pointed out that his constituency of Kollam and my constituency of Alappuzha are also going to be affected. Basically, the fishermen in this country are in a very serious situation. Their livelihood is in trouble. They are not in a position to even live. This attitude of sand mining has also created further trouble for the fishermen. Their livelihood is going to be affected. This is going to be a very serious issue. Kerala is going for a strike against this decision. The entire fishermen are going to participate in that. Therefore, I think the Government has to withdraw this order immediately to save the fishermen, to save the environment, and to save the sea of this country.

HON. CHAIRPERSON: If any hon. Member wants to associate, please do it in writing.

SHRI T. R. BAALU (SRIPERUMBUDUR): Sir, I want to draw your attention to the plight of the fishermen, especially in Tamil Nadu and Puducherry. Actually, last year in 2024, more than 528 incidents took place. This year, within 40 days, more than 77 incidents have taken place. The Sri Lankan Navy coerced the fishermen, took away their proceeds and put them under detention.

HON. CHAIRPERSON: What is your demand? Please put your demand.

SHRI T. R. BAALU: You have to allow me to speak, Sir. Please do not be in a hurry. You should allow the hon. Member to speak.

HON. CHAIRPERSON: I have already given time. This is the tradition.

SHRI T. R. BAALU: I am speaking for the people.

HON. CHAIRPERSON: You can only associate.

SHRI T. R. BAALU: Sir, last year, more than 528 such incidents took place. And this year, within 40 days, more than 77 incidents have also taken place. The Sri Lankan Navy entered our waters and they shot the people. On 27th, they had shot two fishermen. And on 8th February, they have detained more than 14 people; The Chief Minister of Tamil Nadu written to hon. Minister of External Affairs, Dr. Jaishankar. Still, 216 fisherboats and 97 fishermen are still in the custody of Sri Lanka. The Government of India is not doing anything. They are simply looking at it. Both the fishing communities in Sri Lanka and Tamil Nadu should be taken together, as it happened in November 2016, so that they can discuss the issue themselves. If the Government is not able to settle the issue, let them settle it

themselves.

ADV. FRANCIS GEORGE (KOTTAYAM): Sir, I rise today with a heavy heart to draw the attention of the House to a very serious issue that pertains to communal harmony and social unity in our country. There is a film 'Sanatani: Karma Hi Dharma'. This film violates all the norms of decency and respect for religions and religious faith. What does the script of this film say? It says there is a false God. He had three girlfriends. He was a magician and was fooling innocent people. When he came here, he had one Bible in his hand and people had their lands. Now he has their lands and they have Bible in their hands. This film is a dangerous piece of propaganda aimed at spreading misinformation and creating divisions among communities. Exhibition of this film can create communal disharmony and can incite people to commit violence against the minority Christians in Odisha. We cannot forget Kandhamal. The film was denied certification by the Central Board of Cuttack. But then they got a UA certification from the Central Board of Film Certification, Mumbai by making minor changes. I request the Government to take urgent steps to ban the film across India under Section 5B of the Cinematograph Act 1952 to protect public order and religious harmony and also to order a comprehensive review of this film certification and to direct all digital platforms, theatres and distributors to halt screening.

श्रीमती महिमा कुमारी मेवाड़ (राजसमन्द) : सभापति महोदय जी, आपने मुझे अपने क्षेत्र के बारे में बोलने के लिए अवसर दिया, इसके लिए आपका बहुत-बहुत धन्यवाद।

सर, मैं राजसमन्द से आती हूँ। मैं अपने राजसमन्द परिवार से यह बोलना चाहती हूँ कि मैं उनकी आवाज़ हमेशा यहां तक पहुंचाऊंगी और मैं शिक्षा के क्षेत्र पर बोलना चाहती हूँ। शिक्षा सबसे बड़ा दान

होता है। प्रधान मंत्री जी के नेतृत्व में एजुकेशन को बहुत प्रायोरिटी दी जा रही है और हमारे एजुकेशन मिनिस्टर धर्मेन्द्र प्रधान जी ने भी हमारे क्षेत्र के लिए और पूरे राष्ट्र के लिए एजुकेशन के क्षेत्र में बहुत काम किया है। मेरे संसदीय क्षेत्र राजसमन्द राजस्थान के अंतर्गत आने वाला ब्यावर जिला, नवगठित जिला है, जो अजमेर जिले से अलग हो कर बना है। नया जिला बन जाने के बाद भी अभी तक ब्यावर जिले में नवोदर विद्यालय का निर्माण नहीं हो सका है। अभी भी बच्चों की पढ़ाई के लिए नसीराबाद, अजमेर जाना पड़ता है। ब्यावर में नवोदय विद्यालय बन जाने से बच्चों को शिक्षा मिल सकेगी और उनका भविष्य भी अच्छा होगा। मैं यही मांग करना चाहती हूँ कि हमारे ब्यावर क्षेत्र में नवोदय विद्यालय का निर्माण किया जाए।

श्री सुखजिंदर सिंह रंधावा (गुरदासपुर) : चेयरमैन सर, मैं पंजाब में ड्रग की समस्या के बारे में बोलना चाहता हूँ। पंजाब में पठानकोट से लेकर फिरोज़पुर तक पाकिस्तान के साथ बॉर्डर है। यह नेशनल सिक्क्योरिटी का भी थ्रेट है। पाकिस्तान पंजाब के थ्रू प्रॉक्सी वॉर इंडिया के अगेंस्ट लड़ रहा है। हर रोज़ पाकिस्तान से अनगिनत ड्रॉन्स आ रहे हैं, उनमें इल्लिगल वेपन्स हैं, उनमें ड्रग है। लोकेशन भेज कर, वे जहां भी चाहते हैं, 20 किलोमीटर तक छोड़ जाते हैं।

मैं यह कहना चाहता हूँ कि 50 किलोमीटर तक बीएसएफ की इंटरफेयरेंस है कि 50 किलोमीटर तक बीएसएफ वहां कंट्रोल कर सकती है। आपने सुना होगा कि 15 किलोमीटर के अंदर जो पुलिस चौकी हैं, उनके ऊपर हैंडग्रेनेड अटैक्स हुए और वहां की जो हमारी पंजाब सरकार है, उन्होंने आज तक कोई कार्रवाई उन पर नहीं की है। यह बहुत सीरियस और नेशनल सिक्क्योरिटी का मैटर है।

मैं यह चाहता हूँ कि जो नशा है, उसमें गैंगस्टर व रैडिकल्स शामिल हैं और दोनों मिलकर पंजाब में भेज रहे हैं। पाकिस्तान, अमेरिका और जर्मनी में रैडिकल्स बैठे हैं। पंजाब के जो गैंगस्टर्स हैं, उनके साथ मिले हुए हैं। पंजाब की गवर्नमेंट इन गैंगस्टर्स के ऊपर कोई कार्रवाई नहीं कर रही है और उल्टे गैंगस्टर्स की फैमिली को पुलिस प्रोटेक्शन देकर उनको बचा रही है।

महोदय, मैं यह कहना चाहता हूँ कि पंजाब में जितने भी अटैक्स हुए हैं, उनमें एक बात तो इस्टैब्लिश हो गई कि ये फॉरेन मेड हैंड ग्रेनेड्स हैं। कहीं भी अगर कोई ऐसा अटैक होता है तो वहां

एनआईए पहुंचती है। मैंने होम मिनिस्टर साहब को भी दो बार लेटर लिखा है। आज पंजाब की जो सिचुएशन है, पंजाब की लॉ एंड ऑर्डर की जो प्रॉब्लम है, पाकिस्तान नेशनल सिक्योरिटी को थ्रेट कर रहा है। उसके ऊपर एक्शन किया जाना चाहिए।... (व्यवधान)

महोदय, मैं अब अपनी बात खत्म कर रहा हूँ। पंजाब की गवर्नमेंट कहती है कि दिल्ली में गैंगस्टर्स आ रहे हैं, लेकिन उनको पंजाब के गैंगस्टर्स नहीं दिखाई दे रहे हैं।... (व्यवधान)

माननीय सभापति: आपकी डिमांड आ गई है।

श्री सुखजिंदर सिंह रंधावा (गुरदासपुर) : महोदय, अब मैं अपनी डिमांड ही रख रहा हूँ। दीवार पर खालिस्तान जिंदाबाद लिखा जाता है और वे वहां से भाग जाते हैं।... (व्यवधान)

SHRI VAMSI KRISHNA GADDAM (PEDDAPALLE): Sir, thank you for giving me this opportunity. I want to start by saying, 'a Government that promises the Moon, but delivers darkness is one that thrives on deception and not development.'

Sir, I am a big advocate of sustainability. But I understand that we have to go forward in development, but the problem is with the expansion of new power plants that are coming up. There is an expansion of NTPC power plant that is coming in my district, Peddapalli in Ramagundam, and there is a huge loss of energy that is happening because of non-compliance of local laws.

I urge the Government to ensure that the land losers be given the right to R&R package because there has been a huge displacement of people, especially people from the Mathangi colony in Ramagundam area. The NTPC power plant, which is coming up, is moving and displacing the locals. They are facing huge hardships. I request the Power Ministry to ensure that they are given justice.

Another important issue is that the locals are not being provided jobs in Ramagundam and Peddapalli areas. Though there are Central Government

projects that are coming in the local district, the people of Peddapalli are not being provided jobs.

SHRI BENNY BEHANAN (CHALAKUDY): Sir, I wish to bring to the attention of this House to the urgent need to extend metro rail connectivity to Kochi International Airport and Angamaly. As one of India's busiest airports, Kochi lacks seamless public transport access, forcing travellers to rely on private vehicles, adding to congestion on NH-544 and surrounding roads. A metro extension will ease traffic, reduce pollution and provide a fast, affordable, and sustainable transport solution. It will also boost tourism, business and investment in the region, enhancing Kerala's economic growth. Integrating this extension with the existing Kochi Metro Rail will benefit daily commuters and air travellers alike. The Kerala Government and KMRL have already sent the proposal to the Central Government.

I urge the Government to prioritize this project and take immediate steps to initiate feasibility studies. Kerala's growing urban needs demand efficient public transport, and this metro expansion is a necessary step towards that goal.

श्री प्रदीप कुमार सिंह (अररिया) : महोदय, आज जिस विषय के ऊपर सदन में मुझे बोलने का मौका मिला है, वह सामरिक, सामाजिक और आर्थिक रूप से भारत व नेपाल दोनों के लिए ही महत्वपूर्ण है।

महोदय, आदरणीय प्रधानमंत्री जी के कुशल मार्गदर्शन में आज हमारा भारत सड़क के निर्माण के क्षेत्र में कई विकसित देशों को पीछे छोड़ दिया है, लेकिन कुछ महत्वपूर्ण सड़कों का निर्माण कार्य विगत कई सालों से वंचित है।

महोदय, यह सड़क इंडो-नेपाल सड़क बिहार में पश्चिम चंपारण से चल कर सीतामढ़ी, मधुबनी, सुपौल होते हुए अररिया के सिपटी होकर किशनगंज, गलगलिया तक जाती है।

महोदय, केन्द्र सरकार व राज्य सरकार के सहयोग से करीब 552 किलोमीटर सड़क का निर्माण

कार्य वर्ष 2013 में शुरू हुआ। वर्ष 2016 तक इसे दो चरणों में पूरा करने का लक्ष्य रखा गया था, लेकिन अब तक सिर्फ 177 किलोमीटर सड़क का निर्माण कार्य हो पाया है। हमारे जिले अररिया सहित 374 किलोमीटर सड़क के निर्माण कार्य में कोई प्रगति नहीं हुई है, जो अति चिंतनीय है। कई दशकों से अपेक्षित इस सड़क का निर्माण हो जाने से बार्डर लाइन व आसपास के गांव में सामाजिक व आर्थिक विकास की शुरुआत के साथ सीमा पार से होने वाली तस्करी पर भी लगाम लगाना सुनिश्चित होगा।

मैं केन्द्र सरकार व राज्य सरकार से निवेदन करता हूँ कि सुरक्षा के लिहाज से सड़क निर्माण के कार्य में तेजी लाकर इस सड़क का कार्य अतिशीघ्र किया जाए।

श्री चन्द्र प्रकाश जोशी (चित्तौड़गढ़) : महोदय, वर्ष 2014 के बाद से देश में, रेल में रेलवे क्रांति के माध्यम से देश को कई सौगातें मिली हैं। मेरे संसदीय क्षेत्र चित्तौड़गढ़ में भी चाहे डबलिंग हो, इलेक्ट्रिफिकेशन हो, गेज कन्वर्जन हो या न्यू रेलवे लाइन हो, सारी सौगातें इस क्षेत्र को मिली हैं। चूंकि वहां सीमेंट इंडस्ट्री का हब है, इसलिए वहां गुड्स ट्रेन्स और पैसेंजर ट्रेन्स की क्रॉसिंग और कई प्रकार की समस्याएँ आती हैं। सरकार ने चित्तौड़गढ़ से नीमच होते हुए रतलाम के लिए दोहरीकरण का नया मार्ग शुरू कर दिया है और अजमेर से चित्तौड़गढ़ को स्वीकृत कर दिया है। उदयपुर से चंद्रया होते हुए कोटा, नया जो डबलिंग होना है, यह अगर स्वीकृत हो जाता है, तो उस क्षेत्र के लिए बहुत बड़ी सौगात मिलेगी। साथ ही, चित्तौड़गढ़, उदयपुर से अहमदाबाद, सूरत के लिए वंदेभारत ट्रेन शीघ्रता से शुरू होगी, तो उस क्षेत्र को फायदा मिलेगा।

डॉ. लता वानखेड़े (सागर) : महोदय, मैं आपका ध्यान ग्रामीण क्षेत्रों में अनुसूचित जाति, अनुसूचित जनजाति और अन्य पिछड़े वर्गों की शिक्षा एवं सशक्तीकरण से जुड़े एक महत्वपूर्ण विषय पर दिलाना चाहती हूँ। माननीय प्रधान मंत्री जी के नेतृत्व में हमारा देश सामाजिक न्याय और समावेशी विकास की दिशा में निरंतर आगे बढ़ रहा है। इस संदर्भ में हमारी सरकार के प्रयास सराहनीय हैं। माननीय मंत्री जी, मेरे संसदीय क्षेत्र सागर में अनुसूचित जाति, अनुसूचित जनजाति एवं पिछड़े वर्ग का एक बड़ा तबका निवास करता है। मैं जानना चाहती हूँ कि इन वर्गों के उत्थान के लिए ग्रामीण क्षेत्र में नए छात्रावास एवं शिक्षा केन्द्र स्थापित करने और इन सुविधाओं का विस्तार करने के लिए आपकी आगामी योजनाएं क्या

हैं?

महोदय, मध्य प्रदेश के ग्रामीण क्षेत्रों में दिव्यांगजनों के लिए विशेष रोजगार केन्द्र और कौशल प्रशिक्षण केन्द्र के साथ-साथ मध्य प्रदेश में जगह-जगह दिव्यांग पार्क बनाए जाने का मैं आग्रह करती हूँ। अनुसूचित जाति, अनुसूचित जनजाति, पिछड़े वर्गों के हॉस्टल्स को स्मार्ट हॉस्टल के रूप में विकसित करने का मैं आग्रह करती हूँ, जिसमें ई-लाइब्रेरी, डिजिटल क्लास रूम और कौशल विकास केन्द्र हों। परम्परागत गुरुकुल मॉडल को आधुनिक तकनीकी के साथ जोड़ते हुए ग्रामीण क्षेत्रों में रिहाइशी शिक्षा केन्द्र बनाए जाएं, जहां छात्रों को शिक्षा के साथ व्यावसायिक प्रशिक्षण भी दिया जाए। कृषि कारीगरी, आईटीएम, अन्य कौशल आधारित पाठ्यक्रमों को स्कूल शिक्षा के साथ जोड़ा जाए। दूरदराज के क्षेत्रों के लिए मोबाइल शिक्षा केन्द्र, चलते-फिरते स्कूल्स बनाए जाएं, जो वंचित छात्रों, दिव्यांगों तक शिक्षा पहुंचाने का कार्य करें। प्रत्येक जिले में एक प्रमुख शिक्षा केन्द्र स्थापित किया जाए, जिसमें डिजिटल लाइब्रेरी, स्मार्ट क्लास रूम, स्किल ट्रेनिंग सेंटर, कैरियर काउंसलिंग, हॉस्टल, इत्यादि की सुविधा हो। इसे एक जिला, एक एजुकेशन हब योजना के तहत लागू किया जाए।

महोदय, माननीय मंत्री जी के प्रयास की सराहना करते हुए मैं आग्रह करती हूँ कि आप इस दिशा में और ठोस कदम बढ़ाएं, ताकि समाज में सभी वर्गों को समान अवसर प्राप्त हो सके और हमारा देश सामाजिक और आर्थिक रूप से अधिक सशक्त बने।

माननीय सभापति : सभी माननीय सदस्यों से आग्रह है कि शून्य प्रहर में जो आप अपना नोटिस देते हैं, उसमें केवल एक विषय का समावेश रखेंगे तो उसका उत्तर संबंधित मंत्रालय से आ सकता है। कई विषयों को समावेश शून्य प्रहर के प्रस्ताव में नहीं होना चाहिए।

डॉ. बच्छाव शोभा दिनेश (धुले) : सभापति महोदय, आपने मुझे जीरो पहर में एक महत्वपूर्ण विषय पर बोलने का अवसर दिया, उसके लिए आपका धन्यवाद। मेरे निर्वाचन क्षेत्र नासिक जिले के ताराबाद सटाना ताल्लुका में हो रहे व्याप्त भ्रष्टाचार और कुप्रथाओं की ओर मैं सरकार का ध्यान दिलाना चाहती हूँ। अतिशय निंदनीय और मानवता की प्रतिमा के ऊपर दाग रखने वाला भयानक भ्रष्टाचार ई-निविदा क्रमांक 5/2024-25 चिराई माता मंदिर, सटाना, नासिक दिनांक 10 दिसम्बर, 2024 में हुए टेंडर में

दिखाई दे रहा है। वहां के वन विभाग के चीफ कन्जर्वेटर, डिस्ट्रिक्ट कन्जर्वेटर और फारेस्ट ऑफिसर ने कुछ ठेकेदारों के साथ सांठगांठ करके काम कराया गया है।

माननीय सभापति : माननीय सदस्या जी, जो विषय आप उठा रही हैं, वह पूर्णतः राज्य का विषय है। किसी राज्य में अगर किसी डिपार्टमेंट में करप्शन या टेंडर हुआ है तो उसमें गवर्नमेंट ऑफ इंडिया की कोई अकाउन्टेबिलिटी नहीं होगी, इसलिए कोई जवाब नहीं आएगा। कृपया अपनी बात को संक्षिप्त कर लें।

डॉ. बच्छाव शोभा दिनेश : सभापति महोदय, पिछले दिनों नियमों के अनुसार बोली प्रक्रिया का पालन नहीं हुआ है और अन्य फर्मों को बाहर रखने के लिए उनके पत्रों को स्वीकार नहीं किया गया। इस भ्रष्टाचार की जांच के लिए एक विशेष जांच दल और भ्रष्टाचार निरोधक ब्यूरो के माध्यम से इस व्यापक भ्रष्टाचार की एसआईटी के माध्यम से निष्पक्ष जांच की जाए। वन विभाग का मजदूर राजेन्द्र सालूके की एक दिल दहला देने वाली घटना आत्मदाह के रूप में सामने आयी, वन विभाग के ऑफिस के सामने उसने आत्मदाह किया है।

माननीय सभापति: यह राज्य का विषय है, आपका विषय आ गया।

श्रीमती सुप्रिया सुले (बारामती) : सभापति महोदय, मेरा एमएसएमई का विषय था, लेकिन मैंने आपसे विनती की क्योंकि महाराष्ट्र में आज सोयाबीन का गंभीर विषय है। ... (व्यवधान)

Hon'ble Chairperson, today I rise to talk about an important and serious issue, which is related to the Procurement of Soyabean in Maharashtra.

यह बहुत इम्पोर्टेंट इश्यू है, हमारे साथी ओमप्रकाश और निलेश लंके की तरफ से मैं सरकार से विनती कर रही हूँ।

HON. CHAIRPERSON: You can speak in Marathi also.

SHRIMATI SUPRIYA SADANAND SULE: Thank you, Sir.

..... English translation of this part of speech was originally delivered in Marathi..

*My colleagues Omraje Nimbalkar, Nilesh Lanke, Bhagare sir and other MPs seating on both the sides would also associate me. We would like to request the Union Government that NAFED has been procuring Soyabean for the last many months. But, it has been stopped since 4th February, 2025. In the constituency of Shri Omraje, around 41 thousand farmers had registered their names online. Out of this, only 21000 farmers could sell their soyabean, and 20,000 farmers are still waiting out side NAFED Centre for their turn. Nobody is there to help them out.

Hence, it would like to request the Government to look into it immediately.*

Thank you.

*श्री ओमप्रकाश भूपालसिंह उर्फ पवन राजेनिंबालकर (उस्मानाबाद) : Hon'ble Chairman, thank you. NAFED has procured soyabean from 20000 farmers only during last 3 months and around 21000 farmers are still standing in queue for their turn. They are waiting with their tractor, trollies filled with soyabean out side NAFED procurement centre.

I would like to request the Union Government to extend the date till the procurement of the last soyaban sack. Thank you.

... (व्यवधान)

HON. CHAIRPERSON: Whoever wants to associate, kindly give in writing at the Table.

SHRI RAJABHAU PARAG PRAKASH WAJE (NASHIK): Hon. Speaker, Sir, I wish to bring to the attention of this House an urgent matter concerning the need of a

* English translation of the speech originally delivered in Marathi.

dedicated truck terminal on the outskirts of the city of Nashik. Nashik, being a major industrial and agricultural hub, witnesses significant truck movement, carrying goods such as grapes, onions and industrial materials.

Owing to the ongoing Kumbh Mela, the situation is expected to worsen due to increased traffic of pilgrims, vendors, and service providers. The absence of a proper truck terminal has led to severe traffic congestion in urban areas, which will be accelerated during the Kumbh Mela.

Furthermore, unregulated parking and unloading of trucks within the city disrupt the traffic flow and affect the road safety and environmental conditions. Establishing a dedicated truck terminal on the outskirts of the city would help to address these challenges by providing dedicated space and improved road safety facilities for drivers.

In light of the massive preparations required for the Kumbh Mela and the growing logistic needs of Nashik, I urge the Ministry of Road Transport and Highways to prioritise the construction of a modern truck terminal. This initiative will not only improve the traffic management during Kumbh Mela, but also contribute to the long-term economic and infrastructural development of the region. Thank you, Sir.

श्री दर्शन सिंह चौधरी (होशंगाबाद) : मां नर्मदा मैया की जय ।

जीवन दायनी मां नर्मदा के संरक्षण की अति आवश्यकता है । मां नर्मदा (नर्मदा नदी) मध्य प्रदेश सहित गुजरात की जीवन रेखा है । न केवल धार्मिक व आर्थिक दृष्टि से मां नर्मदा का संरक्षण अति आवश्यक है, बल्कि इसलिए भी जरूरी है, क्योंकि देश की अधिकतम नदियां फ्रेशवाटर बॉडीज औद्योगिक प्रदूषण अति उपयोग व संरक्षण के अभाव में ह्यूमन कंजप्शन के लिए अनफिट होती जा रही

हैं। मां नर्मदा का भी बांधों व हाइड्रो पावर प्रोजेक्ट के निर्माण से मूल स्वरूप बदल रहा है। प्रदूषकों के बिना फिल्ट्रेशन नदी में छोड़े जाते हैं। पानी की गुणवत्ता खराब हो रही है। गैर कानूनी अत्यधिक रेत खनन के कारण गंभीर खतरा उत्पन्न हो गया है।

महोदय, मां नर्मदा के संरक्षण हेतु मैं जल मंत्रालय से निवेदन करता हूँ कि सेंट्रल वाटर कमीशन के संसाधनों का उपयोग नर्मदा के संरक्षण में करने की योजना पर फीजिबिलिटी रिपोर्ट बनाई जाए, जिससे यह पता चले कि करंट स्टेटस ऑफ क्वालिटी ऑफ रिवर वॉटर कितने औद्योगिक क्षेत्र से नर्मदा में डिस्चार्ज किया जा रहे हैं। स्टार्ट आफ ट्रीटमेंट प्लांट फॉर सीवेज और इंडस्ट्री इन्फ्लुएंस उपाय किए जाएं, जिससे नर्मदा का पानी फिट फॉर ह्यूमन कंजप्शन हो। उसमें लगने वाली राशि व उसे पूर्ण करने में गवर्नमेंट द्वारा प्राइवेट उद्योगों की भूमिका तय की जाए। साबरमती रिवर फ्रंट की तर्ज पर नर्मदापुरम् में विश्वस्तरीय नर्मदा रिवर फ्रंट का विकास व पर्यटन को बढ़ावा इस कार्य के लिए एक सीरियस परपज का निराकरण करने की मांग है। नर्मदा घाटी विकास प्राधिकरण में डेट बढ़ाकर इन संरक्षण के उपायों का एक इंस्टीट्यूशन मेकैनिज्म बनाया जाए। चूंकि गोस्वामी तुलसीदास जी ने नर्मदा नदी के बारे में कहा है-

सिव प्रिय मेकल सैल सुता सी, सकल सिद्धि सुख संपति रासी॥

सदगुन सुरगन अंब अदिति सी, रघुबर भगति प्रेम परमिति सी॥

यह एकमात्र नदी है, जिसकी परिक्रमा होती है। अतः मां नर्मदालोक और नर्मदा पथ की स्थापना करते हुए इसको जल्द पूर्ण कराया जाए।

धन्यवाद।

SHRI D. M. KATHIR ANAND (VELLORE): *Hon Chairman, Vanakkam. I express my greetings to you in Tamil.

Gudiyattam is the place where the National Flag of India was first weaved in

..... English translation of this part of speech was originally delivered in Tamil.

our country. This place has been well managed by the weavers living there. Gudiyattam is also an Assembly Constituency situated in Vellore Parliamentary Constituency. The weavers of this Constituency have been demanding for long for setting up of a Handloom Park. I have time and again raised this pertinent demand in this very House. In spite of my repeated requests, this Government has not paid heed to this demand. I therefore urge upon this government to fulfil this demand of setting up of a Handloom Park in Gudiyattam at least now. Moreover, Gudiyattam is a rapidly developing area. Solid waste management has been a major problem in Gudiyattam Assembly Constituency. I also request the Union government to establish a recycle plant to manage solid waste of this Gudiyattam area.*

Sir, the hon. Speaker very gladly announced that a lot of languages have been added for translation. I want to make one specific request here. If you go to any part of the world, in any Parliament, all the Parliamentarians are provided with wireless Bluetooth earphones so that they can hear the speeches in Parliament.

... ** ... (*Interruptions*)

HON. CHAIRPERSON: Hon. Member, you should not mention all these things here. This is the prerogative of the hon. Speaker. Nothing will go on record.

... (*Interruptions*)

SHRI D. M. KATHIR ANAND: So, I request, through you, to the hon. Speaker to give wireless headphones to all ... (*Not recorded*)

SHRI K. SUDHAKARAN (KANNUR): Sir, I rise today to bring to your attention an

** Not recorded.

issue of urgent public importance. They need an underpass at Dharmadam Railway Station which is in my constituency, Kannur. The lack of this critical infrastructure has put countless lives at risk, and severely affected mobility in the region. The railway line and the National Highway-17 has divided this area, leaving people with no choice but to cross the railway tracks due to the absence of an underpass. This situation is dangerous to students, elderly citizens, and daily commuters who must navigate the tracks to access essential facilities such as educational institutions including Government Brennen College, and Kannur University, Palayad Basic Higher Secondary School, hospitals, banks, government offices, and many other retail shops.

The increasing volume of train traffic on this route only increases difficulties. An urgent intervention has become necessary. The approval of construction of an underpass at Dharmadam Railway Station must be expedited to ensure public safety.

Sir, let us not wait for a tragic incident to highlight this issue. I appeal to the Government to prioritise the safety of the people of my constituency without any delay.

SHRI CHAMALA KIRAN KUMAR REDDY (BHONGIR): Thank you, Sir, for giving me this opportunity. I am here to talk on the National Institute of Rural Development and Panchayati Raj. Its Headquarters is in Hyderabad. For the last 65 years, NIRDPR has played a vital role in shaping rural development policies and also strengthening the democratic decentralisation through Panchayati Raj Institutions. The decision has shocked and disheartened the NIRDPR, and cast it into

uncertainty in the Union Budget of 2025-26. The decision has also shocked and disheartened 222 employees and their families, who now face an uncertain future. What makes this situation more distressing is that the disengagement decision was made without consulting the employees. The sprawling 200-acre campus, once a hub of learning and collaboration for PRI functionaries, bankers, NGOs, and journalists, now faces neglect as its logistical maintenance cost of over Rs. 70 crore is left unaddressed. The academic staff, a crucial stakeholder in this crisis, are actively urging the Ministry to reconsider its decision and restore funding to ensure the continued contribution of NIRDPR to rural development.

This unexpected move raises critical concerns about the Government's commitment to rural development and decentralization. As uncertainty looms over NIRDPR, employees, stakeholders, and rural communities across India await a response from the Ministry.

Thank you very much.

SHRI SHAHU SHAHAJI CHHATRAPATI (KOLHAPUR): Hon. Chairperson Sir, on the 5th of August, 2024, I had raised a question regarding the Employees' Pension Scheme, 1995, a copy of which I am herewith attaching for your ready reference. Till date, I have not received any reply from the Government in this regard.

The EPS, 1995 is associated with 75 lakh pensioners, and it has enough funds to increase the pensions, especially the minimum pension which I had suggested to be Rs. 9000 per month, and that it be linked to the index of inflation. This may be taken up seriously as justice delayed is justice denied.

Thank you.

माननीय सभापति : श्री जुगल किशोर – उपस्थित नहीं ।

श्री कामाख्या प्रसाद तासा (काजीरंगा) : सर, मैं आपका आभारी हूँ कि आपने मुझे बोलने का मौका दिया । मैं एक सीरियस मेटर यहां पर रेज़ करना चाहता हूँ । असम एक ऐसी स्टेट है, जहां फर्टिलाइज़र और केमिकल्स ज्यादा यूज़ नहीं होते हैं, फिर भी वहां कैंसर का प्रभाव देखा जा रहा है । यह ऑल इंडिया रेट से बहुत ज्यादा है । ऑल इंडिया रेट 81.2 है, जबकि असम का 90.1 है । मैं आपके माध्यम से हेल्थ मिनिस्टर से रिक्वैस्ट करता हूँ कि असम में इस बारे में कुछ न कुछ व्यवस्था की जाए । असम सरकार ने वर्ष 2018 में असम कैंसर केयर फाउंडेशन बनाया है । इससे 17 अस्पतालों की व्यवस्था की गयी है । इसके अलावा डॉ. भुवनेश्वर बरुआ कैंसर इंस्टिट्यूट है, नॉर्थ-ईस्ट कैंसर हॉस्पिटल है, फिर भी मैं आपके माध्यम से सरकार से गुजारिश करना चाहता हूँ कि हेल्थ मिनिस्ट्री स्टडी करे कि वहां कैंसर क्यों बढ़ रहा है? असम में कैंसर का प्रभाव ज्यादा क्यों हो रहा है? वहां बहुत ज्यादा केसेस कैंसर के मिल रहे हैं । कैंसर के कारण बिलो पॉवर्टी लाइन के लोगों को बहुत दिक्कत होती है । आयुष्मान भारत योजना के माध्यम से माननीय प्रधान मंत्री जी ने बहुत सहायता दी है, लेकिन फिर भी बिलो पॉवर्टी लाइन के लोगों को दिक्कत होती है । मेरी एक रिक्वैस्ट है कि असम में एक स्पेशल ड्राइव कैंसर के ऊपर चलायी जाए, जिस तरह से 'टीबी हारेगा, देश जीतेगा' अभियान है, इसी तरह का एक अभियान कैंसर के लिए भी चलाया जाए । धन्यवाद ।

SHRI PRABHAKAR REDDY VEMIREDDY (NELLORE): Thank you, Sir, for giving me this opportunity.

Sir, sports play an important role for the overall development of an individual and also the nation. We have been making steady progress in sports in the last few years, and the recent success in Olympics and Paralympics is a testimony to that.

Sir, the country is happy that we are bidding for 2036 Olympics. Hence, there is a need to encourage young talent, and 'Khelo India' is one such initiative of the Government of India. It is welcome that the Government of India has extended

'Khelo India' till 2025-26 with a budget of Rs. 9,000 crore.

Sir, under 'Khelo India', a multipurpose indoor sports complex has been constructed at Mogallapalem in Nellore district of Andhra Pradesh and is ready for inauguration. But the absence of synthetic athletic running track in this sports complex is creating problems for young athletes to practice and improve their talent and abilities.

So, a proposal for sanctioning of 400 metres of an 8-lane synthetic athletic running track at the above multipurpose indoor sports complex has been submitted to the Ministry of Youth Affairs and Sports under the 'Khelo India' scheme. Hence, I request the hon. Minister of Youth Affairs and Sports for sanctioning of a synthetic athletic running track as early as possible. Thank you.

HON. CHAIRPERSON: Thank you very much. Now, the list is over but there are more than 50 Members of Parliament who want to raise their matters. So, if you kindly cooperate and confine your speeches to one minute by just putting your demands, so many Members of Parliament could be accommodated. So, kindly cooperate.

Now, Dr. Shashi Tharoor ji. Please conclude within one minute.

DR. SHASHI THAROOR (THIRUVANANTHAPURAM): Sir, I wish to draw the attention of the hon. Minister of Textiles to the severe crisis being faced by the workers of Vijayamohini Mills, a unit under the National Textile Corporation (NTC), in Tiruvannamalai.

The mill has been non-operational for around five years now. It was shut down in March 2020 first because of COVID-19, and then failed to reopen despite

Government directives. Then, there was a brief resumption following worker protests which I supported. But that was short-lived. There is systematic mismanagement by the NTC. The closure has left workers in grave financial distress. Wages have remained unpaid for the last four months. Permanent employees have awaited back wages for 18 months.(Interruptions)

I, therefore, urge the hon. Minister to take immediate action to disburse the pending wages and benefits, resume the mills' operations, and address the raw material shortages. The Ministry must also investigate NTC's mismanagement and develop a comprehensive plan to ensure the long-term sustainability of Vijayamohini Mills to protect workers' livelihoods.

श्री लालजी वर्मा (अम्बेडकर नगर) : मान्यवर, हमारे क्षेत्र में एनटीपीसी प्रोजेक्ट है, जिसके ऐश डैम से हमेशा राख उड़ती रहती है और बरसात के दिनों में सीपेज के कारण उस इलाके के दर्जनों गांव प्रभावित होते हैं। उनका रहना मुश्किल हो रहा है। इनमें विशेषकर दो गांव हैं। पहला, खट्टे गांव है, जिसमें करीब 100 घर हैं। दूसरा, सरीफपुर गांव है, जिसमें 75 घर हैं। ये दोनों गांव चारों तरफ से घिरे हुए हैं, एक तरफ नहर है, दूसरी तरफ रेलवे लाइन है और तीसरी तरफ डैम है।

मान्यवर, मैं यह कहना चाहता हूँ कि इन दोनों गांवों का अधिग्रहण करके इनकी आबादी को कहीं दूसरी जगह पुनर्स्थापित करने का कार्य किया जाए।

SHRIMATI D. K. ARUNA (MAHBUBNAGAR): Thank you, Sir, for giving me an opportunity to raise a very important issue in the 'Zero Hour'.

I would like to bring to your kind notice regarding the need to declare and give official recognition to nationwide celebrations of Sant Shri Sevalal Maharaj Jayanthi on 15th February every year.

The rich history of the Banjaras including Sant Shri Sevalal Maharaj remains

unrecognized in written records. At a time of socio-economic despair with Banjaras, Sant Shri Sevalal Maharaj emerged as a guiding light blessed by Goddess Jagadamba and dedicated his life as a social reformer, spiritual leader, pioneer, warrior and mentor to lead the Banjaras into a righteous path. Today he is worshipped as a spiritual guru in the form of God with grand *bhog and bhandaras* conducted worldwide in his honour.

Many States like Telangana, Andhra Pradesh, Karnataka and Maharashtra have already officially recognized and celebrate his Jayanthi on 15th February every year. Recognition of his invaluable services at the national level would be an acknowledgement of his unparalleled social and humanitarian contributions to the nation.(*Interruptions*)

Therefore, considering the deep sentiments of Banjaras in the country and worldwide, I would humbly request the hon. Minister of Social Justice and Empowerment to kindly declare and give official recognition to the nationwide celebrations of Sant Shri Sevalal Maharaj Jayanthi on 15th February every year.

Thank you.

SUSHRI MAHUA MOITRA (KRISHNANAGAR): Thank you, Sir. I would like to draw your attention to the over-centralised draft regulations of UGC-2025, which are seeking to replace the UGC Regulations of 2018. These are completely anti-Constitutional and anti-federal. There are three things that this draft regulation seeks to do, which we want a roll back on.

One, it has changed the criteria of the Search and Selection Committee of the Vice Chancellors of State-aided Universities. Education is a Concurrent List

Subject. So, both the State and the Central Government should work together. There is no nominee of the State Government on the Search and Selection Committee when the State pays completely for the State-run Universities.

Two, for the post of Vice Chancellor, anybody from public policy, public service, administration can now be appointed at the role of the Vice Chancellor. This will severely dilute the academic qualifications and standing of the Vice Chancellor.

Three, if there is a violation, even then there is no representative in the Enquiry Committee of the State Government.

Thank you.

SHRI C. N. ANNADURAI (TIRUVANNAMALAI): Thank you, Sir, for giving me this opportunity to draw the attention of the hon. Railway Minister towards the world famous Arunachaleswar Shiva Temple in my constituency, Tiruvannamalai.
....(*Interruptions*)

Sir, it attracts lakhs of pilgrims for darshan and parikrama of the Holy Hill. There is an urgent need of a direct Vande Bharat Express train connectivity between Chennai and Tiruvannamalai facilitating the pilgrims and tourists to reach the internationally renowned religious place.

Moreover, the Chennai-Jolarpettai rail station attracts a huge number of passengers. Jolarpettai Junction opens rail connectivity to various parts of Southern India.

I request the hon. Railway Minister to introduce Chennai-Tiruvannamalai Vande Bharat Express train and Chennai-Jolarpettai Vande Metro trains.

Thank you, Sir.

13.00 hrs

DR. C. M. RAMESH (ANAKAPALLE): In Andhra Pradesh, the liquor policy has been changed from 2019 to 2024. There has been a shift from private shops to Government shops. In a total of five years, more than Rs. 1 lakh crore sales have happened. All transactions have been done by cash. There is no single digital payment. All shops' employees also are on contract basis. In Andhra Pradesh, the last ... * Government was involved in a scam of Rs. 30,000 crore, which is 10 times bigger scam than the Delhi scam of Rs. 2,500 crore. ... (*Interruptions*)

SHRI P. V. MIDHUN REDDY (RAJAMPET): He is a TDP cover in BJP. He is not working for BJP. He is a TDP cover in BJP. He is talking this to get contracts from ...* ... (*Interruptions*)

HON. CHAIRPERSON : You will not mention any name who is not present in the House.

... (*Interruptions*)

SHRI P. V. MIDHUN REDDY: Sir, he is mentioning the name. ... (*Interruptions*)

HON. CHAIRPERSON: I have already given the ruling. He will not mention the name of a person who is not present in this House.

... (*Interruptions*)

SHRI P. V. MIDHUN REDDY: Sir, Mr. Ramesh is making vague allegations. There is no proof and substance. ... (*Interruptions*)

* Expunged as ordered by the Chair.

HON. CHAIRPERSON: I have given a ruling that he should not mention any name.

... (*Interruptions*)

SHRI P. V. MIDHUN REDDY: Just because we exposed the Margadarsi scam yesterday, they are doing this as a retaliation. The Margadarsi scam should be probed. This is my demand. The Margadarsi scam is a big scam. If Mr. Ramesh wants contracts, let him talk to ... *. He is making this allegation to get civil contracts.

... (*Interruptions*)

HON. CHAIRPERSON: This forum is not meant for State politics. Kindly do not engage yourselves.

... (*Interruptions*)

SHRI B. MANICKAM TAGORE (VIRUDHUNAGAR): Chairperson Sir, there is a growing concern over the safety of woman passengers in trains as evidenced by the recent horrific incident of a pregnant woman being thrown out of the Coimbatore-Tirupati Intercity Express train after resisting an attempt to rape.

I would like to request the hon. Railway Minister to take immediate steps and effective measures to ensure the safety and security of the woman passengers particularly. If women are not safe in the trains, what is 'Beti Bachao Beti Padhao' for? ... (*Interruptions*)

माननीय सभापति : आप वेट करिए । मैं ज्यादा से ज्यादा लोगों को बोलने के लिए अवसर दूंगा ।

म्हस्के जी, आप वेट करिए ।

... (व्यवधान)

* Expunged as ordered by the Chair.

माननीय सभापति : मैंने आपका नाम लिया है। आप बोलिए।

SHRI ASIT KUMAR MAL (BOLPUR): Sir, the burning question is about the price hike of the daily commodities. Petrol, diesel, and cooking gas have been extremely costly during the NDA regime. Sugar, tea, biscuits, milk – all these things are daily essentials of the poor people. These things are also going beyond their buying capacity, particularly the cost of medicines has gone beyond the purchasing capacity of the common people. I think the electoral bonds are mostly responsible for the price hike of medicines. Although the hon. Finance Minister has declared to reduce the price hike of several medicines in her Budget speech, it has not been implemented till now.

I would like to draw the attention of the hon. Prime Minister to decrease the price hike as early as possible.

Thank you.

श्री मनीश तिवारी (चंडीगढ़) : माननीय सभापति जी, अमरीका में 7 लाख 25 हजार अनडॉक्यूमेंट इंडियन्स हैं और 24,000 लोग अमरीका की हिरासत में हैं। 487 लोगों को फाइनल डिपोर्टेशन ऑर्डर्स दे दिए गए हैं, इनमें से 287 को भारतीय नागरिक के अनुसार चिह्नित कर लिया गया है। अमरीका में इस तरह की परिस्थिति बनी हुई है कि वेनेजुएला के कुछ इल्लिगल इमीग्रेंट्स को गुआनतानमो बे भेज दिया है, जहां आतंकवादियों को रखा जाता है। ... (व्यवधान)

मैं आपके माध्यम से सरकार से पूछना चाहता हूं कि ये जो तथाकथित इल्लिगल इमीग्रेंट्स थे, जो कोई अपराधी नहीं हैं, कोई आतंकवादी नहीं है, अपनी रोजी रोटी कमाने के लिए आप बाहर गए थे, क्या उनको हथकड़ियां और बेड़ियां पहनाकर भारत वापस लाया जाएगा? ... (व्यवधान) जिस तरह का बयान माननीय विदेश मंत्री द्वारा दिया गया, यह बहुत ही निराशाजनक था। मैं सरकार से मांग करता हूं कि इंडियन्स के स्वाभिमान की रक्षा होनी चाहिए। ... (व्यवधान)

श्री दिलीप शङ्कीया (दारंग-उदालगुड़ी) : माननीय सभापति जी, यह बहुत महत्वपूर्ण विषय है। भारत सरकार ने पूर्वोत्तर में स्थायी शांति बहाल करने के लिए और पूर्वोत्तर में विकास प्रक्रिया को गति देने के लिए अभी तक 12 से भी ज्यादा उग्रवादी संगठनों से पीस अर्कोर्ड किया है। इसमें एनएलएफटी-2019, ब्लू एग्रीमेंट-2020, बोडो अर्कोर्ड -2020, कार्बी अर्कोर्ड – 2021, आदिवासी पीस अर्कोर्ड – 2022, अल्फा प्रो टॉक्स – 2023, फ्रेमवर्क अगेंस्ट एग्रीमेंट विद एनएससीएन(आईएम), सीज़फायर एग्रीमेंट विद एनएससीएन(एनके) एंड एनएससीएन(आर) हैं।

मैं सदन को जानकारी देना चाहता हूँ कि पिछले दस सालों में हमारे यहां 76 परसेंट इनसरजेंसी इंसीडेंस में रिडक्शन हुआ है, 90 परसेंट सिक्योरिटी फोर्सज कैजुअल्टी में रिडक्शन हुआ है और 97 परसेंट सिविलियन्स केजुअलटीज़ कम हुई हैं। अभी तक 3571 सरेंडर कई संगठनों के हो चुके हैं। मैं इसके लिए भारत सरकार को तहे दिल से धन्यवाद देता हूँ।

मेरा सरकार से एक ही मेरा निवेदन है कि सभी उग्रवादी संगठनों के साथ जो भी पीस अर्कोर्ड्स हुए थे, एग्रीमेंट्स हुए थे, लैटर एंड स्पिरिट अर्कोर्ड्स का सौ परसेंट एग्जीक्यूशन करे।

श्री गुरजीत सिंह औजला (अमृतसर) : माननीय सभापति जी, मैं आपका ध्यान एक बहुत ही महत्वपूर्ण समस्या की ओर दिलाना चाहता हूँ। चाइना डोर को लोग पतंग उड़ाने के लिए यूज करते हैं। यह डोर चीन से इम्पोर्ट होकर आती है। बसंत पंचमी का त्यौहार पूरे देश में मनाया जाता है। पंजाब में खासकर पतंगबाजी होती है। राहगीर और दुपहिया से जाने वाले लोगों के चाइना डोर से गले कट रहे हैं, इससे बहुत सी मौतें हो चुकी हैं।

मेरी सरकार से दरखास्त है जो लोग चाइना डोर इम्पोर्ट करते हैं, कुछ लोग यहां भी बना रहे हैं और जो लोग बेचते हैं उन पर दफा 302 का केस दर्ज होना चाहिए। मेरा अनुरोध है कि सरकार यह कानून लेकर आए।

श्री परषोत्तमभाई रुपाला (राजकोट) : सभापति महोदय, मैं आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूँ। गुजरात सूरत सिटी को आप सभी जानते हैं कि यह शहर डायमंड सिटी के नाम से हमारे राज्य का ही नहीं पूरे देश का मान बढ़ाने का काम कर रहा है। वहां एम्पलाएमेंट देने का

भी बहुत बड़ा काम चल रहा है। मुझे बताते हुए बड़ी खुशी हो रही है कि हमारे सूरत शहर में केवल भी प्रांत ऐसा नहीं होगा जहां लोग रोजी-रोटी के लिए न रहते हों, वहां सभी लोग खुशहाल रह रहे हैं। वर्तमान में डायमंड सिटी में डायमंड में जो मंदी चल रही है उस मंदी के वजह से उनमें काम करने वाले, मजदूरी करने वाले कारीगरों का बड़ा खस्ता हाल हो रहा है।

मेरी आपके माध्यम से सरकार से गुजारिश है कि राज्य सरकार के साथ मिलकर देखें ताकि उन कामदारों के बच्चों की पढ़ाई न रुक सके। मंदी के वजह से उनको अपने बच्चों को फीस भरने में दिक्कत आ रही है, उनका शैक्षणिक वर्ष न बिगड़े, इसकी कोई व्यवस्था की जाए। इसके साथ ही उनके आरोग्य के लिए सुविधा भी मुहैया कराने का काम किया जाए, मेरा आपके माध्यम से सरकार से यही अनुरोध है।

श्री आनंद भदौरिया (धौरहरा) : माननीय सभापति जी, मेरे लोकसभा क्षेत्र धौरहरा सहित उत्तर प्रदेश के ग्रामीण इलाकों में परम पूज्य बाबा साहेब भीमराव अम्बेडकर और तथागत गौतम बुद्ध को मानने वाले लोग रहते हैं।

ग्रामीण इलाकों में बुद्ध कथा का जो आयोजन होता है, उसके लिए तमाम प्रशासनिक अड़चनें डाली जाती हैं। हमारी आपसे मांग है कि बुद्ध कथा के आयोजन और साथ ही साथ मिलाद के आयोजन में परमिशन की जरूरत न पड़े। उसके लिए परमिशन लेने की जरूरत न पड़े। जिस तरह कथा भागवत में कोई परमिशन की जरूरत नहीं होती है, तो फिर बुद्ध कथा और मिलाद के आयोजन में क्यों परमिशन की जरूरत होती है? हमारी आपसे मांग है कि इसे परमिशन मुक्त करने का काम किया जाए।

SHRI RAJMOHAN UNNITHAN (KASARAGOD): Sir, I draw the attention of this august House to the growing man-animal conflict in Kerala, especially in Kasaragod constituency. This issue is causing immense hardship to people and the local economy. Frequent wildlife incursions into human settlements have led to crop destruction, loss of livestock, and even threats to human life.

In Kasaragod, the animals involved in conflicts are wild boars, monkeys,

leopards, and peacocks. The farmers in rural areas suffer severe financial losses due to crop raids, especially by wild boars and monkeys. Leopards often enter villages, attacking livestock, and creating fear among the residents.

This issue demands urgent actions like the strengthening of preventive measures such as solar fencing, bio-fencing, and deep trenches to keep animals away from farmlands. I suggest that the forest habitats must be restored and buffer zones be created to reduce animal movement into human areas. Implementation of scientific wildlife management, including tracking and sterilization programs for overpopulated species like wild boars and monkeys, is highly needed. Moreover, fair compensation should be provided to farmers for crop loss and livestock attacks.

I would request the Government of India to take immediate steps in this regard.

डॉ. हेमंत विष्णु सवरा (पालघर) : महादेय, हमारी सरकार अधिक पर्यटकों को आकर्षित करने के लिए छोटे-बड़े स्थानों पर स्थित विरासत स्थलों और स्मारकों के समग्र विकास के लिए एक व्यवस्थित योजना पर काम कर रही है। पालघर में ऐसे अनेक किले हैं, जिनका संरक्षण और बेहतर सुविधा विकास करने की बहुत जरूरत है। पालघर में वसई किला, अर्नाला किला, शिरगांव किला, अशेरी किला, केलवा गढ़, भूपतगढ़, कोहोज किला, टकमक किला, तांदुलवाडी किला, तारापुर किला, भूपतगढ़ महालक्ष्मी गड, गंभीर गड, कालदुर्ग, वज्रगड, डहाणू किला, मांडवी किला, उतवड गड और अन्य किले हैं। महाराष्ट्र के पालघर जिले में कई किले संरक्षित हैं, जो भारतीय पुरातत्व सर्वेक्षण द्वारा संरक्षित हैं। ये किले हमारे बीते दिनों की संस्कृति, कला, वास्तुकला को दर्शाते हैं। देश की विविध स्मारकीय संपदा में संरचनात्मक स्मारकों के अलावा कई महत्वपूर्ण स्मारक भी शामिल हैं।

माननीय सभापति : आप अपनी मांग रखिये।

डॉ. हेमंत विष्णु सवरा (पालघर) : इन सभी किलों में सुरक्षा की स्थिति और रख-रखाव में सुधार करने

की आवश्यकता है। मैं मांग करता हूँ कि इन सभी किलों में पीने के पानी, शौचालय और कैफेटेरिया की उचित व्यवस्था की जाए, जिससे पर्यटक बढ़ सके। धन्यवाद।

***SHRIMATI BAG MITALI (ARAMBAG):** Namaskar, Chairman Sir. I thank you for allowing me to raise an issue.

A lot has been fondly spoken on the Constitution on the occasion of celebrating the 75th anniversary of the constitution. According to the National Rural Employment Guarantee Bill 2005, if a labourer fills up a form in the Panchayat, he is guaranteed to get work and this was implemented in 2006. It also mentions that if the government fails to assign him to work within 15 days, they will be compensated with an allowance. That didn't materialise; many didn't even get the money they owed under the MGNREGA scheme. People with 100% disability are also being deprived of the services that they rightfully deserve because their biometrics do not match. If the biometric does not match, Aadhaar will not match as well, and that will stall their benefits.

HON. CHAIRPERSON: MGNREGA is a demand-driven scheme. Whatever amount will be demanded by your State will be given by the Government of India after you submit the Utilisation Certificate.

***SHRIMATI BAG MITALI:** I want to emphasize the fact that this is not only a problem in my constituency but a problem in many constituencies. Though many people have 100% disability, their biometrics don't match, and consequently, they are unable to get an Aadhaar card and a bank account. Thus, they are not getting

* English translation of the speech originally delivered in Bengali.

the benefits and services they should rightfully get. Why should their lives be lost in the abyss of darkness just because of an Aadhaar fiasco? Even people with disability have the right to live a standard life. The government should immediately take steps regarding this.

Thank you for allowing me to speak again in the Parliament.

श्री हरेन्द्र सिंह मलिक (मुजफ्फरनगर) : माननीय सभापति महोदय, मैं आपके माध्यम से सदन व सरकार का ध्यान आकृष्ट करना चाहता हूँ कि पश्चिमी उत्तर प्रदेश में, खासकर मुजफ्फरनगर, शामली, सहारनपुर, बिजनौर, मेरठ, बागपत जिलों में कैंसर, हार्ट अटैक और लीवर फेल्योर जैसी घातक बीमारियों की संख्या में अप्रत्याशित वृद्धि हुई है। इतनी भारी संख्या में कैंसर, हृदय रोग, पक्षाघात आदि बीमारियों का कारण प्रदूषण है। मुजफ्फरनगर, शामली, बिजनौर, बागपत और मेरठ समेत पश्चिमी उत्तर प्रदेश में स्थापित कुछ उद्योग, जो बड़े स्तर पर वायु और जल प्रदूषण फैलाते हैं। इसके साथ ही, वे भू-जल को भी दूषित करते हैं। इंडिया मार्क-II हैंडपम्प का जल भी चार घंटे में पीला या काला हो जाता है। प्रदूषण विभाग इन उद्योगों के खिलाफ कोई कार्रवाई करने में असमर्थ है। लोग मर रहे हैं। वे अपना बहुमूल्य जीवन खो रहे हैं। पश्चिमी उत्तर प्रदेश में ऐसा कोई गांव नहीं बचा है, जहाँ पाँच से दस रोगी इन बीमारियों से ग्रस्त न हों।

पश्चिमी उत्तर प्रदेश में इन रोगों की चिकित्सा के इंतजाम न होने की वजह से मरीज एम्स, दिल्ली व एम्स, ऋषिकेश जाते हैं। वहाँ भारी के कारण उनको छः महीने से लेकर दो वर्षों तक का समय मिलता है, तब तक उनकी जीवनलीला समाप्त हो जाती है। मरीज के इलाज और आवाजाही में भारी खर्च होता है। इससे रोगियों की मृत्यु-संख्या में वृद्धि होती है और उनको भारी खर्च का भी सामना करना पड़ता है।

प्रदेश की राजधानी लखनऊ में समाजवादी सरकार द्वारा बनाये गये एक हजार बेड का अस्पताल खाली पड़ा है। वहाँ आज तक डॉक्टरों की पोस्टिंग नहीं की गई है।

यही नहीं, फसलों के द्वारा खाद्य पदार्थों में मिलावट, प्रेज़र्वेटिव्स और नाइट्रोबेंजिन के प्रयोग से

कैंसर बड़े स्तर पर फैल रहा है।

माननीय सभापति : आपकी डिमांड आ गई है। आप कृपया बैठ जाइए।

श्री गौरव गोगोई जी।

SHRI GAURAV GOGOI (JORHAT): Sir, the river Brahmaputra is the lifeline of Assam and a major strategic asset of India. China's recent decision to construct the world's largest dam across the Yarlung Tsangpo-Brahmaputra river raises severe concerns about India's water security. I have written to both, the Minister of Defence and the Minister of External Affairs, regarding the disproportionate control of China on the water flow in the river Brahmaputra. I demand that water sharing and management must be a key component of India's diplomatic engagement with China, especially at the level of Prime Minister, National Security Advisor and the Ministry of External Affairs. We must have an agreement that China must always share hydrological data supporting flood forecasting and management. My only question is: did this Government know that China was constructing the largest dam and what has this Government done to raise this issue at the international forum?

श्री राजकुमार चाहर (फतेहपुर सीकरी) : माननीय सभापति जी, भारत रत्न और देश के पूर्व प्रधानमंत्री श्रद्धेय अटल बिहारी वाजपेयी जी का जन्म-शताब्दी वर्ष चल रहा है। मेरा परम सौभाग्य है कि मेरे संसदीय क्षेत्र फतेहपुर सीकरी में माननीय अटल जी का पैतृक गांव है। मैं आपके माध्यम से सरकार से निवेदन करना चाहता हूँ कि माननीय अटल जी के गांव बटेश्वर में रेलवे का एक हॉल्ट है। हॉल्ट के स्थान पर एक भव्य स्टेशन बनाया जाए, जहाँ पर अत्याधुनिक सुविधाएं हों। जितनी भी मेल-एक्सप्रेस ट्रेनें चलती हैं, वहाँ पर उनका ठहराव दिया जाए। माननीय अटल जी प्रति यह एक सच्ची श्रद्धांजलि होगी।

ताजमहल और फतेहपुर सीकरी के बीच में एक सिविल एयरपोर्ट भी बन रहा है। इसलिए ताजमहल, सिविल एयरपोर्ट और फतेहपुर सीकरी तक मेट्रो रेल या मोनो रेल चलायी जाए ताकि जो

देश-दुनिया के पर्यटक वहाँ आते हैं, वे पर्यटक सुविधापूर्वक आ सकें और जा सकें।

धन्यवाद।

प्रो. वर्षा एकनाथ गायकवाड़ (मुम्बई उत्तर-मध्य) : माननीय सभापति महोदय, वरिष्ठ नागरिकों को रेलवे टिकट में मिलने वाली रियायत के संबंध में, मैं शून्य काल के दौरान अपनी बात कहना चाहती हूँ।

महोदय, मार्च, 2020 तक भारतीय रेलवे के माध्यम से वरिष्ठ नागरिकों को टिकट में रियायत मिलती थी। लेकिन मार्च, 2020 के बाद से यह रियायत बंद कर दी गई है। पूर्व में 60 साल से ऊपर के पुरुषों को 40 प्रतिशत और 58 साल की आयु की महिलाओं को 50 प्रतिशत की छूट टिकट में मिलती थी। यह छूट मेल, एक्सप्रेस, राजधानी, शताब्दी और दूरन्तो जैसी ट्रेन्स में मिलती थी। इससे लाखों वरिष्ठ नागरिकों को सहायता मिलती थी। कोविड के बाद से यह प्रावधान बंद कर दिया गया है। लेकिन कोविड के बाद अब परिस्थितियाँ बदल गई हैं। अभी परिस्थिति बिल्कुल नॉर्मल हो गई है। ऐसे समय में, जब वरिष्ठ नागरिकों की पेंशन और उनकी आय बहुत कम है, मैं आपके माध्यम से यह सूचित करना चाहती हूँ कि उनको अपने परिजनों से मिलने जाना होता है, धार्मिक यात्राओं पर जाना होता है, बीमारियों का इलाज कराने के लिए जाना होता है। अतः उनको इन सब कार्यों के लिए ऐसा होने से फायदा हो सकता है।

मेरा आपके माध्यम से सरकार से निवेदन है कि वरिष्ठ नागरिकों को मिलनी वाली राहत दोबारा शुरू कर दी जाए, चाहे तो आप हम, मेंबर्स ऑफ पार्लियामेंट को मिलने वाली राहत बंद कर दीजिए, लेकिन नागरिकों को राहत दीजिए। मेरा आपके माध्यम से सरकार से यही निवेदन है।

धन्यवाद।

श्री नारायणदास अहिरवार (जालौन) : सभापति जी, धन्यवाद।

सभापति जी, भारत में आंगनवाड़ी केंद्र मातृ शिशु एवं स्वास्थ्य पोषण का एक महत्वपूर्ण आधार है। यहां कार्यरत आंगनवाड़ी कार्यकर्ता, सहायिका और आशा बहुएं गर्भवती महिलाओं एवं नवजात शिशुओं की देखभाल में महत्वपूर्ण भूमिका निभाती हैं। इनके कार्य केवल कुछ घंटों तक सीमित नहीं हैं, बल्कि ये महिलाएं दिन में दस घंटों से अधिक तक कार्य करती हैं।

कोरोना महामारी के दौरान इन कर्मियों ने फ्रंटलाइन वर्कर्स की तरह कार्य किया है, परंतु इनके समर्पण के बावजूद इन्हें केवल मामूली सा मानदेय सरकार द्वारा दिया जाता है। आंगनवाड़ी कार्यकर्ताओं को आठ हजार रुपए तथा सहायिकाओं को छः हजार रुपए मिलते हैं, जो कि बहुत ही कम हैं। इस कारण इन्हें अपने परिवारों का पालन-पोषण करने में बहुत कठिनाई हो रही है।

मेरे संसदीय क्षेत्र जालौन के साथ-साथ पूरे उत्तर प्रदेश में आंगनवाड़ी केंद्रों की स्थिति अत्यंत दयनीय है। यहां स्वच्छ पेयजल, शौचालय, उचित वेंटिलेशन और बिजली जैसी मूलभूत सुविधाओं का अभाव है, जिससे सेवाओं की गुणवत्ता बहुत ही प्रभावित हो रही है। आंगनवाड़ी कार्यकर्ताओं एवं सहायिकाओं के कार्यों को ध्यान में रखकर इनको सरकारी कर्मचारी का दर्जा देने के साथ-साथ सभी सरकारी सुविधाएं प्रदान की जाएं। उनके मानदेय में वृद्धि की जाए। ... (व्यवधान)

माननीय सभापति : जिस माननीय सदस्य को एसोसिएट करना है, वह लिखकर टेबल पर भेज दे, जिससे एसोसिएट हो जाएगा।

... (व्यवधान)

DR. PRABHA MALLIKARJUN (DAVANAGERE): Sir, I seek permission to raise an urgent matter concerning the extension of NH-173, a critical route connecting Mudigere in the Malnad region to Holalkere in Central Karnataka, which spans around 149.6 kms and passes through Chikmagalur, Kadur, and Hassadurga. NH-173 currently integrates with NH-73 and NH-369. The proposed extension from Holalkere to the junction of NH-48 near Anagodu covers an additional 44.6 kms. This extension will connect Karnataka's interior region to the coastal highway near Mangalore port and the Golden Quadrilateral at Anagodu in Davangere. This route is vital for the transportation of essential commodities, including iron ore from Chitradurga and arecanut from central Karnataka to the Mangalore Port.

Sir, I urge the Minister of Road and Transport to expedite the approval and

execution of this extension of 44.6 kms which will boost Karnataka's economy and transportation infrastructure.

श्री अनूप संजय धोत्रे (अकोला) : सभापति महोदय, धन्यवाद। मेरा विषय युवाओं से संबंधित है।

I urge to consider establishing sport training centres all over India specifically designed for candidates applying for police and military services. These centres would be a light of hope for youth of India providing them world class facilities to sharpen their skills and prepare for Army through Khelo India and Fit India schemes.

सर, मेरी डिमांड है कि इन सेंटर्स में एक रनिंग ट्रैक हो, जो 1.6 किलोमीटर्स का हो, पुल-अप बार्स हों, एक पिट लॉन्ग जम्प के लिए हो, एक प्लेटफॉर्म हो, जो हाई-जम्प के लिए उपयुक्त हो और एक शॉर्टपुट एरिया हो। ये सभी चीजें आर्मी और पुलिस भर्ती के लिए युवाओं के काम में आएंगी। अतः मेरी आपसे विनती है कि इसे पूरा किया जाए। धन्यवाद।

श्री रविंद्र दत्ताराम वायकर (मुम्बई उत्तर-पश्चिम) : सभापति महोदय, धन्यवाद।

महोदय, मराठी भाषा के विकास के लिए केन्द्रीय विश्वविद्यालय स्थापित करने के संदर्भ में मैं निवेदन करना चाहूंगा।

महोदय, मराठी भारत की तीसरी सबसे अधिक बोली जाने वाली भाषा है, जिसे 8.3 करोड़ लोग बोलते हैं। इसमें 42 से अधिक उप-भाषाएं प्रचलित हैं। महाराष्ट्र में 12,000 से अधिक मराठी पुस्तकालय हैं, लेकिन इस समृद्ध भाषा के उत्थान और अनुसंधान के लिए अभी तक कोई समर्पित केन्द्रीय विश्वविद्यालय स्थापित नहीं किया गया है।

केन्द्र सरकार ने मराठी भाषा को क्लासिकल भाषा का दर्जा प्रदान किया, जो निश्चित रूप से मराठी साहित्य, संस्कृति और भाषा के लिए ऐतिहासिक निर्णय है। जब तमिल भाषा को क्लासिकल भाषा का दर्जा दिया गया, तब केन्द्र सरकार ने the Central Institute of Classical Tamil की स्थापना की है।

मैं सरकार से आग्रह करता हूँ कि इसी तर्ज पर मुंबई में 'सेंट्रल यूनिवर्सिटी फॉर मराठी स्टडीज़' की स्थापना की जाए, जिसमें मराठी भाषा के संवर्धन, संरक्षण, शोध और उच्च शिक्षा को राष्ट्रीय और अंतर्राष्ट्रीय स्तर पर मजबूती मिले। इसके अलावा मराठी भाषा को ... (व्यवधान)

माननीय सभापति : श्री राजेश रंजन जी, आप बस अपनी डिमांड रखिएगा, क्योंकि अभी बहुत लोगों को बोलना है।

... (व्यवधान)

माननीय सभापति: श्री राजेश रंजन जी।

राजेश रंजन जी, आप एक मिनट में अपनी बात पूरी कीजिए, क्योंकि बहुत लोगों को बोलना है।

श्री राजेश रंजन (पूर्णिमा) : सर, बिहार में लगातार पुलिस के द्वारा लाठी चलाना, माफियाओं के द्वारा जुल्म और अपराधियों के द्वारा लगातार जनता को परेशान किया जा रहा है। हमारे ही संसदीय क्षेत्र में एक 16 साल की बेटा को जबरदस्ती उठाकर लेकर चले गए। सासाराम के सांसद मनोज राम जी को घेरकर जाति के आधार पर... (व्यवधान)

माननीय सभापति : यह राज्य का विषय है। आप तो इतने वरिष्ठ हैं, 5 बार के एमपी हैं।

श्री राजेश रंजन : हुजूर, हम आपसे तो संरक्षण चाहेंगे।

माननीय सभापति : संरक्षण तो हम दे ही रहे हैं।

श्री राजेश रंजन : हुजूर, मेरा सिर्फ इतना कहना है कि एक तरफ हमारे सांसद पर जानलेवा हमला, दूसरी तरफ हमारे मस्जिद के मौलाना पर पुलिस के द्वारा जानलेवा हमला, तीसरी तरफ मुजफ्फरपुर के थाने में पुलिस के द्वारा छात्रों से मारपीट की गई।

माननीय सभापति : आप एक साथ कितने विषय उठाएंगे?

श्री राजेश रंजन : लगातार मोबलिंग की जा रही है, 39 मोबलिंग हुई हैं।

माननीय सभापति : एक विषय उठाया जाता है। चार-चार विषय नहीं उठाये जाते हैं।

श्री राजेश रंजन : छात्रों पर लगातार लाठीचार्ज होना। अपराध और माफियाओं का जुल्म, नेक्सस बढ़

गया है। मैं माँग करता हूँ कि बिहार में अपराध के नेक्सस को रोका जाए। पुलिसिया जुल्म को रोका जाए। यह मेरा आपसे आग्रह है।

श्रीमती ज्योत्स्ना चरणदास महंत (कोरबा) : महोदय, धन्यवाद।

मैं ईएसआईसी अस्पताल के बारे में बोलना चाहती हूँ। कोरबा एक औद्योगिक नगरी है, जहाँ एनटीपीसी पावर प्लांट, एसईसीएल, बाल्को, लैन्को, सीएसईबी उद्योग हैं। यहाँ हजारों की संख्या में संगठित और असंगठित मजदूर काम करते हैं और रोजाना आसपास के गाँवों से दिहाड़ी मजदूर भी काम करने के लिए आते हैं। कोरबा में अत्यधिक प्रदूषण, धुआँ, फ्लाई ऐश होने के कारण अनेक बीमारियाँ, दमा, फेफड़े की बीमारी, लिवर, किडनी, स्किन डिजीज हो रही हैं। यहाँ ईएसआईसी अस्पताल है, लेकिन करोड़ों की लागत से बना यह अस्पताल डॉक्टर, नर्सिंग, टेक्नीशियन की कमी के कारण, अन्य संसाधनों की कमी के कारण मात्र रेफर सेंटर बनकर रह गया है। मैं आपके माध्यम से यह कहना चाहती हूँ, मैं स्वास्थ्य मंत्री जी से यह माँग करती हूँ कि इस ईएसआईसी अस्पताल में श्रमिकों के उत्तम इलाज कराने की सुविधा और संसाधन उपलब्ध कराएं। धन्यवाद।

श्री दिनेश चंद्र यादव (मधेपुरा) : महोदय, धन्यवाद।

महोदय, मेरे संसदीय क्षेत्र मधेपुरा में दो सड़कें हैं। एक सड़क एनएच 106 है, जिसमें उदाकिशुनगंज से बिहपुर तक 28 किलोमीटर सड़क का निर्माण शुरू हुआ। उसमें 6 किलोमीटर का पुल भी बनना था। जिसका शिलान्यास माननीय प्रधानमंत्री जी ने किया था, लेकिन दुख की बात है कि जिस सड़क का निर्माण मार्च 2024 में पूर्ण होना था, उसमें मात्र 50 प्रतिशत ही काम हुआ है। उसी तरह से नेशनल हाइवे 107 है, उसका काम भी वर्ष 2022 में पूरा होना था, लेकिन उसमें जितने भी आरओबी बन रहे हैं, सभी का पेयर बनाकर छोड़ दिया गया है। उस इलाके में हमें सांसद के रूप में बहुत परेशानी झेलनी पड़ती है। मैं आपके माध्यम से माननीय सड़क परिवहन मंत्री जी से यह निवेदन करना चाहता हूँ कि जिसका शिलान्यास माननीय प्रधानमंत्री जी ने किया, उस योजना की दुर्गति हो, यह कहीं से भी उचित नहीं है। इनका निर्माण शीघ्र पूरा होना चाहिए। धन्यवाद।

SHRI NARESH GANPAT MHASKE (THANE): *Hon. Chairman, thank you. Today, I would like to raise an issue pertaining to the social media, broadcast and OTT platform. Through these platforms, people are trying to defame our Indian culture. Government should bring a stringent law in this regard to control this menace.

Yesterday, a well-known social media influencer Ranveer Allahbadia made abusive remarks about parents. They are consistently trying to target our culture. On OTT platform, they make vulgar comments against deities because there is no censorship.*

सभापति जी, ओटीटी प्लेटफॉर्म पर कोई भी सेंसर बोर्ड नहीं है। उनके लिए कोई दिशा-निर्देश नहीं है। पालिटिकल विषय पर कुछ भी अनाप-शनाप बातें कहने का उनका जो रिवाज शुरू हुआ है, उसके ऊपर सेंट्रल गवर्नमेंट को ध्यान देना चाहिए। ओटीटी प्लेटफॉर्म पर ब्राडकास्ट के लिए सख्त कानून बनाने चाहिए और उन्हें ऐसा करने से रोकने के लिए तुरंत कदम उठाने की आवश्यकता है।

SHRIMATI PRATIMA MONDAL (JAYNAGAR): Sir, there is a halt station named Matla under my Parliamentary constituency, Jaynagar.

Sir, I would like to request the hon. Railway Minister, through you, to include or to add two more up train halts in the morning at 7.23 and 10.05 in the morning, and two more down train halts in the evening at 16.35 and 17.52 at Matla halt station immediately.

HON. CHAIRPERSON: The hon. Railway Minister is sitting here.

SHRIMATI PRATIMA MONDAL: Sir, I have requested the hon. Railway Minister to add two more train halts at Matla Railway Station in the morning and two more

..... English translation of this part of speech was originally delivered in Marathi.

train halts at Matla Railway Station in the evening. Please take immediate action.

Thank you, Sir.

एडवोकेट चन्द्र शेखर (नगीना) : महोदय, सबसे पहले सदगुरु रविदास महाराज जी की जयंती जो देश और दुनिया में 12 फरवरी को मनाई जा रही है, उसके लिए बधाई देता हूं।

महोदय, भारत धर्मनिरपेक्ष देश है। पूरे देश में जहां-जहां भी बीजेपी की सरकार है, वहां एक भी जगह पर गांव में, मैं अपने क्षेत्र नगीना की बात कह रहा हूं, यूपी सरकार शोभा यात्रा निकालने की परमिशन नहीं दे रही है। संत कबीर जी, गुरु रविदास जी, भगवान बुद्ध को मानने वाले लोगों की धार्मिक भावनाओं का सरकार सम्मान क्यों नहीं कर रही है? सरकार इन लोगों को कुचलने का काम क्यों कर रही है? ऐसा तब हो रहा है, जब मुख्य मंत्री स्वयं धर्म का चोला ओढ़कर राजनीतिकरण करते हैं।

माननीय सभापति : आप कोई डिमांड करें। यह राज्य का विषय है, आप यहां इस विषय को उठा रहे हैं। आप केवल डिमांड कीजिए।

एडवोकेट चन्द्र शेखर : सभापति जी, मेरी मांग है कि गुरु रविदास जी की जयंती पर शोभा यात्रा निकालने की परमिशन मिलनी चाहिए और लोगों को अपने धार्मिक कार्यों को पूरा करने का अधिकार मिलना चाहिए।

ADV. ADOOR PRAKASH (ATTINGAL): Thank you, Sir.

I would like to draw the attention of the House towards the delay in the construction works for the development of National Highway-66 in Kerala. The development works of Kazhakkootam-Kadambattukonam reach of this National Highway which comes under my constituency is getting very delayed. The construction works at this reach is getting delayed due to many reasons.

Comparing to other reaches of NH-66 in Kerala, Kazhakootam-Kadambattukonam reach needs more attention and direction from the National Highway Authority of India as it has got a lot of traffic diversions at various

structures. But it seems that the NHAI and the contracting company have not properly studied about the project implementation at this reach.

The public support has considerably decreased due to the uncompleted works and people suffer a lot on a daily basis because of never ending work and diversions. Accidents here are increasing day by day. NHAI has to take action to complete the work as fast as possible.

I request immediate intervention of the Government for the completion of this project without delay.

श्री मनीष जायसवाल (हजारीबाग) : सभापति जी, मैं आपका ध्यान झारखंड राज्य में हिंदुओं पर हो रहे अत्याचार के ऊपर दिलाने के लिए खड़ा हुआ हूँ। सरस्वती पूजा के दौरान रामगढ़ जिले के सोसो कलां गांव में महिलाएं और बच्चे मूर्ति विसर्जन के लिए जुलूस लेकर जा रहे थे। बच्चों पर पथराव किया गया। एक बेटी बहुत गंभीर रूप से घायल है। केस हुआ लेकिन कोई कार्रवाई नहीं हुई। इसके विपरीत काउंटर केस पुलिस की तरफ से हिंदू समुदाय के प्रति फाइल कर दिया गया। इसी प्रकार वर्ष 2022 में बरही में रूपेश पांडे जी की हत्या हुई और बड़का गांव जो हजारी बाग का हिस्सा है, वहां महूदी गांव है, वहां आजादी के बाद से एक सड़क विशेष पर रामनवामी के जुलूस को निकालने की अनुमति नहीं दी जा रही है। एक विशेष समुदाय के द्वारा जुलूस को निकालने से रोका जा रहा है। भारत गणराज्य में यह सड़क है और हर व्यक्ति को आने-जाने की अनुमति है।

महोदय, मैं आपसे आग्रह करूंगा कि केंद्र सरकार इस विषय में हस्तक्षेप करे और हिंदुओं पर जो अत्याचार झारखंड में हो रहा है, उसे रोकने के लिए कार्यवाही करे। इसके साथ महूदी के जुलूस को सम्पादित कराया जाए।

श्री मनोज कुमार (सासाराम) : महोदय, बहुत-बहुत धन्यवाद।

महोदय, मेरे ऊपर 30 जनवरी को जानलेवा हमला हुआ।... (व्यवधान) मैं आपको बताना चाहता हूँ कि मुझे दलित समझ कर, मुझे गरीब समझ कर मारा गया और प्रशासन के जितने लोग थे, सभी

मूकदर्शक बने रह गए ।... (व्यवधान) हमारे भतीजे और हमारे ही रिलेटिव्स को पकड़ कर जेल में डाला गया ।... (व्यवधान)

महोदय, मैं आपको बताना चाहता हूँ कि 30 जनवरी को जब मैं संसद का सत्र अटेंड करने के लिए अपने आवास कुदरा से आ रहा था तो उसके बीच में रास्ते में ही मेरा स्कूल है । वहां से पैक्स का चुनाव जीतने पर लोग जुलूस लेकर जा रहे थे । मेरे ड्राइवर ने उन्हें बस इतना ही बोल दिया कि 'थोड़ा-सा कम हल्ला कीजिए, स्कूल है,' तो इतना बोलने पर मेरे दो ड्राइवर्स को मार कर लोगों ने अधमरा कर दिया । उसके बाद मेरे छोटे भाई साहब वहां आए, उन्होंने हाथ जोड़े और चले गए ।... (व्यवधान)

माननीय सभापति : आप क्या चाहते हैं?

... (व्यवधान)

श्री मनोज कुमार : महोदय, मुझे बस एक मिनट का टाइम दे दीजिए ।... (व्यवधान) मैं दलित वर्ग से आता हूँ । मेरी बात सुन ली जाए ।

माननीय सभापति : मैं आपको पूरा सुन रहा हूँ ।

श्री मनोज कुमार : महोदय, मेरे दो ड्राइवर्स को अधमरा कर दिया गया । मेरे छोटे भाई साहब आए, हाथ जोड़े । उसके बाद लोग चले गए । गांव से फिर अपराधी तलवार, भाला और बंदूक लेकर आए और मेरे स्कूल पर हमला किया । मैं भी रास्ते में था । मैं उन्हें समझाने के लिए गया । मुझे पत्थर से मारा गया और प्रशासन मूकदर्शक बना रहा ।... (व्यवधान)

HON. CHAIRPERSON: How much time will he take?

... (Interruptions)

HON. CHAIRPERSON: I have given him sufficient time.

... (Interruptions)

HON. CHAIRPERSON: What is your demand?

श्री मनोज कुमार : महोदय, मेरा कहना है कि मेरे क्षेत्र में मेरी कभी भी हत्या हो सकती है, मेरे भाई की कभी भी हत्या हो सकती है, मेरे परिवार के लोगों की कभी भी हत्या हो सकती है ।

महोदय, मैं आपसे विनती करता हूँ कि मैं एक दलित का बेटा हूँ, मैं एक मजदूर का बेटा हूँ, मैं एक गरीब का बेटा हूँ, मेरी सुरक्षा की जाए। ये अपराधी तबके के लोग मुझे कभी भी मार देंगे, इनकी जमानत दो दिनों में होती है।... (व्यवधान)

श्री रमाशंकर राजभर (सलेमपुर) : माननीय सभापति जी, जब चुनाव आता है, तो जितने हिन्दीभाषी क्षेत्र हैं, सभी हिन्दीभाषी क्षेत्रों में भोजपुरी भाषी लोगों से वोट मांगे जाते हैं। जब पूरा पूर्वांचल, बिहार और उत्तर प्रदेश के करीब आधे क्षेत्रों में बड़े नेता जाते हैं तो वे वहाँ भोजपुरी भाषा में भाषण देते हैं। आज विश्व के आठ देशों में भोजपुरी भाषा बोली जाती है। भोजपुरी भाषी फिल्मों के कलाकार सांसद हैं। भोजपुरी भाषी लोगों से वोट मांगे जाते हैं।

महोदय, आज ही सदन में देश की 13 भाषाओं को सम्मान दिया गया। पूर्वांचल में घर-घर में बोली जाने वाली, वहाँ की मातृभाषा भोजपुरी भाषा को सरकार आठवीं अनुसूची में शामिल करे, नहीं तो पूरा भोजपुरी समाज इनका बहिष्कार करेगा।

SUSHRI SAYANI GHOSH (JADAVPUR): Sir, I rise to bring your attention to the urgent need for strengthening the infrastructure of Kolkata Suburban Railway which serves as the lifeline for millions of commuters.

One critical project which has been pending since long is the construction of a Road Over Bridge at Champahati Railway Station in Sonapur-Canning Section of Sealdah Division. The demand for this ROB to replace the level crossing (LC No.13/B/T) has been a long-standing demand. The existing level crossing causes severe delays and congestion, posing safety risks to passengers and motorists alike.

Sir, despite assurances, the feasibility study and preparations of the DPR has come to a standstill.

So, I urge the Government to expedite the approval of the construction of a

Road over Bridge at Champahati Railway Station, and take concrete steps to strengthen the Kolkata Suburban Railway.

Thank you.

श्री चंदन चौहान (बिजनौर) : सभापति महोदय, मैं 60 सैकेंड में ही अपनी बात खत्म करने का काम करूंगा। आदरणीय मंत्री रवनीत बिट्टू जी यहां मौजूद हैं, मैं उन्हें देख कर अपने लोक सभा क्षेत्र बिजनौर की रेलवे संबंधी समस्या का जिक्र करना चाहूंगा। जो रोहाना कला, पुरकाजी विधान सभा क्षेत्र है, वहां पर दिल्ली-अंबाला, हरिद्वार-दिल्ली और साबरमती-ऋषिकेश ट्रेन कोरोना काल से पहले चला करती थी। आज रोहाना कला में लाखों लोगों की आबादी है, वहां ठहराव न होने के कारण मान्यवर बड़ी दिक्कत आ रही है। साथ ही, हमारा एक चंदक रेलवे स्टेशन, बिजनौर विधान सभा के अंदर है, वहां कोरोना काल से ट्रेन नंबर 13152 और 54251 का ठहराव भी बंद हो गया है।

माननीय सभापति : आप लिख कर मंत्री जी को दे दीजिए।

SHRI HIBI EDEN (ERNAKULAM): Sir, the Anganwadi workers are the backbone of our society. The Integrated Child Development Scheme was established by late Shrimati Indira Gandhi, our former Prime Minister. The Indian National Anganwadi Employees Federation has raised a very critical issue related to the life and livelihood of these workers. The minimum wages are not given to them. A fair honorarium should be given to them. The life and living standards of the Anganwadi workers are to be improved.

Therefore, I urge the Government to give minimum wages to the Anganwadi workers who serve as the backbone of our country.

Thank you.

श्री रामवीर सिंह बिधूड़ी (दक्षिण दिल्ली) : सभापति महोदय, दिल्ली में देश के यशस्वी प्रधान मंत्री मोदी जी ने 1700 अनऑथराइज्ड कॉलोनीज़ को नियमित कर दिया, मालिकाना अधिकार देने का काम

शुरू हो गया है। इन सभी कॉलोनीयों में नागरिक सुविधाएं दी जा रही हैं। लेकिन सैनिक फार्म जैसी 69 अनऑथराइज्ड कॉलोनीज़ को अभी तक नियमित नहीं किया गया है। मैं आपके माध्यम से केंद्र सरकार से मांग करता हूँ कि इन 69 कॉलोनीज़ को रेग्युलराइज किया जाए, मालिकाना अधिकार दिया जाए। इन कॉलोनीज़ का लेआउट प्लान बनाया जाए, जिससे कि लोग बिल्डिंग बायलॉज़ के मुताबिक अपना घर बना सकें और इसके साथ-साथ जिस तरह से 1700 अनऑथराइज्ड कॉलोनीज़ में सभी तरह की नागरिक सुविधाएं दी जा रही हैं, इन 69 कॉलोनीज़ में भी नागरिक सुविधाएं दी जाएं। यही भावना दिल्ली हाई कोर्ट की भी है। ... (व्यवधान)

श्री अब्दुल रशीद शेख (बारामूला) : सर, आपका बहुत-बहुत धन्यवाद। मैं आपको तबज्जो दिलाना चाहूंगा कि करना, कैरल और मिसल कुपवाड़ा के, नॉर्थ कश्मीर के बहुत ही फार फ्लंग कटऑफ एरियाज़ हैं। वहां टनल की व्यवस्था होनी चाहिए। ये एरियाज़ छह महीने कटऑफ रहते हैं। वहां छह महीने कोई ट्रांसपोर्ट नहीं होता है। छह महीने वहां लोग भगवान भरोसे रहते हैं। सरकार से मेरी गुज़ारिश है कि करना, कैरल और मिसल के लिए टनल की व्यवस्था की जाए। साथ ही मेरी रिक्वेस्ट यह भी है कि वसीम आमिर मीर और मक्खन मीर का, अभी पिछले दिनों, आपने पेपर में पढ़ा होगा कि फोर्सेज़ के हाथों इनकी डेथ हो गई, उसकी इनवेस्टिगेशन होनी चाहिए। हमारा खून सस्ता नहीं है। हमें जीने दो। हमें जीने का हक है। हमारे खून की कुछ कदर करो, कुछ लाज रखो। क्यों रोज़ वसीम मीर जैसों के खून की जरूरत हमारी फोर्सेज़ को पड़ती है? मेरी अपनी सरकार से गुज़ारिश है कि इसकी पूरी इनवेस्टिगेशन हो। ... (व्यवधान)

श्री हनुमान बेनीवाल (नागौर) : सभापति महोदय, मैं आज सदन में बेहद गंभीर और संवेदनशील विषय पर अपनी बात रखने के लिए खड़ा हुआ हूँ। महिलाओं की सुरक्षा और महिलाओं पर बढ़ते अत्याचारों के मामले चिंता के विषय हैं। महोदय, राजस्थान सहित देश में महिलाओं और छोटी बच्चियों की सुरक्षा को ले कर जो आंकड़े एनसीआरबी ने वर्ष 2023 में जारी किए, राजस्थान वर्ष 2022 में महिला अपराधों में अक्वल था। इसके बावजूद कोई व्यापक सुधार ऐसे अपराधों को कम करने के लिए नहीं किए गए हैं।

सभापति महोदय, मैं अपनी बात को समाप्त करूंगा। अब मैं आंकड़ों पर आ रहा हूँ। वर्ष 2024 में

राजस्थान के अंदर 36,299 महिला अपराध से जुड़े मामले दर्ज किए गए। इनमें 21 मामले ऐसे थे, जिनमें रेप के बाद महिलाओं की हत्या कर दी गई। गैंगरेप के 824 मामले दर्ज हुए। छोटी बच्चियों से बलात्कार के 14 मामले दर्ज किए गए। 124 मामले ऐसे हैं, जिनमें से 71 मामले में एफआईआर दर्ज हुई। दहेज हत्या एवं आत्महत्या के 38 मामले सामने आए हैं। क्या ये संख्याएं पूरी सच्चाई बयां नहीं करती हैं, यह सोचने का विषय है।... (व्यवधान)

महोदय, मैं सुझाव देकर अपनी बात समाप्त कर दूंगा। महिलाओं की सुरक्षा के नाम पर सरकार तेजी से न्याय सुनिश्चित करे। रेप और हत्या के गंभीर मामलों में फास्ट कोर्ट के जरिए जल्दी से जल्दी न्याय दिया जाए। पुलिस व्यवस्था में सुधार हो। पुलिस को तुरंत एफआईआर दर्ज करके जांच शुरू कर देनी चाहिए। जो अधिकारी कार्रवाई करने में देरी करते हैं, उनके खिलाफ भी कार्रवाई करनी चाहिए।

सभापति महोदय, मेरा एक निवेदन था कि राजनीतिक हस्तक्षेप सबसे ज्यादा बढ़ता है। 52 प्रतिशत बच्चों के भविष्य की चिंता में लोग यह बताते ही नहीं हैं कि उनके साथ क्या हुआ है, 29.9 प्रतिशत आर्थिक निर्भरता से बंधी होती है।... (व्यवधान)

माननीय सभापति : आपकी बात आ गई है।

... (व्यवधान)

माननीय सभापति: हनुमान जी, अब आप अपनी मांग कीजिए।

श्री हनुमान बेनीवाल : सभापति महोदय, मैं एक मिनट में अपनी बात समाप्त करता हूं। मेरा निवेदन है कि ऐसे गंभीर मामलों के अंदर सदन का भी ध्यान जाना चाहिए। अभी लोक सभा की कार्यवाही चल रही है। हमारे देश की बेटियां व महिलाएं न्याय की उम्मीद लगाकर बैठी हैं।... (व्यवधान) मैं आपके माध्यम से आग्रह करना चाहता हूं कि सरकार इसका संज्ञान ले और इस तरह की गंभीर मामलों में तुरंत कार्रवाई की जाए।

SHRI KODIKUNNIL SURESH (MAVELIKKARA): Thank you, hon. Chairperson Sir, for giving me this opportunity.

I wish to bring a matter of urgent public importance to the notice of the House

regarding the reduction in scholarship amount for minority students and the drastic cut in funds allocated for the welfare of Scheduled Castes and Scheduled Tribes by the Government of Kerala, which has severely impacted the education and development of marginalised communities in the State.

Sir, the recent reports indicate a significant decrease in the financial aid for students from minority communities, making it harder for them to pursue education. Many deserving students who depend on scholarships for tuition fees, hostel accommodation, and study material, now face financial hardship. The delay in disbursing these scholarships has worsened the situation, forcing students to either take loans or discontinue their education.

HON. CHAIRPERSON: Kindly put your demand.

SHRI KODIKUNNIL SURESH: Hon. Chairperson Sir, similarly, the funding for welfare programmes for Scheduled Castes and Scheduled Tribes has been cut or inadequately allocated, affecting key initiatives such as post-matric scholarships, skill development programmes, self-employment schemes, and housing projects.

HON. CHAIRPERSON: Please make it brief. Already, the 'Zero Hour' has been running for more than 1 hour and 47 minutes. So, kindly make it brief.

SHRI KODIKUNNIL SURESH Sir, I am just concluding.

Sir, the tribal students, who already face severe educational disadvantages, are among the worst affected by this reduction in funds. The State Government....

(Interruptions)

HON. CHAIRPERSON: Now, Shri Laxmikant Pappu Nishad.

... *(Interruptions)*

श्री लक्ष्मीकान्त पप्पू निषाद (संत कबीर नगर) : माननीय सभापति जी, आपने मुझे बोलने का समय दिया, इसके लिए बहुत-बहुत आभार।

महोदय, मैं आपके माध्यम से निवेदन करना चाहता हूँ कि उत्तर प्रदेश में समाजवादी सरकार में निषाद, कश्यप, राजभर और प्रजापति को अनुसूचित जाति का दर्जा दिया गया था। राष्ट्रीय अध्यक्ष माननीय श्री अखिलेश यादव जी द्वारा केंद्र सरकार के पास प्रस्ताव भेजा गया था, लेकिन आज तक केंद्र सरकार निषादों, राजभरों और प्रजापतियों के साथ अन्याय कर रही है। केंद्र सरकार उनको अनुसूचित जाति में शामिल नहीं कर रही है। मैं जानना चाहता हूँ कि केंद्र सरकार इसे कब तक करेगी?

महोदय, मैं एक और निवेदन करना चाहता हूँ। हमारे संत कबीर नगर में नीलगाय की बहुत बड़ी समस्या है।... (व्यवधान)

माननीय सभापति: आपकी बात आ गई है। डॉ. अमर सिंह जी।

... (व्यवधान)

***DR. AMAR SINGH (FATEHGARH SAHIB):** I thank you, hon. Chairman, Sir, for giving me the opportunity to speak on a matter pertaining to my Constituency Shri Fatehgarh Sahib.

The small industries in my constituency including Khanna, Doraha, Mandi Gobindgarh, Sahnewal etc. are in shambles. Excessive GST and other taxes have broken the back of small industries. Another problem is the rolling mills, the steel furnace mills. The industrialists have been forced to adopt gas for their industries. They shifted to gas based units. But the Government and private players have made gas prices so high and exorbitant that these small industries are suffering. These industrial units can not afford such high prices of gas and these are closing

* English translation of the speech originally delivered in Punjabi.

down.

I urge upon the Government to help the 2 to 3 lakh labourers working in Mandi Gobindgarh in the steel industry. Please don't let these industries close. Steps should be taken to bail out these industries.

Thank you.

श्री अनिल फिरोजिया (उज्जैन) : माननीय सभापति जी, ट्रेन में पहले जो चाय कुल्हड़ में दी जाती थी, अब वह डिस्पोजल ग्लास में दी जा रही है। माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी ने आत्मनिर्भर भारत की बात कही है। मेरा आपके माध्यम से रेल मंत्री जी से निवेदन है कि वे चाय को फिर से कुल्हड़ में दिलवाने का कष्ट करें, ताकि हमारे जो मिट्टी के छोटे लघु उद्योग वाले हैं, उनको आर्थिक लाभ हो सके।

SHRIMATI JUNE MALIAH (MEDINIPUR): Thank you very much, Sir. I urgently request to expedite the introduction and passage of the draft Prevention of Cruelty to Animals (Amendment) Bill, 2022 which was released for public consultation on 21-11-2022. This Bill is extremely crucial for enhancing animal protection and promoting societal welfare only because this law has not been amended since 1962.

Not only me but many other Members of Parliament are facing these issues in their constituencies as there is extreme cruelty towards animals every day.

....(Interruptions)

Every day we get to see very disturbing images on social media. So, I would respectfully urge the Department concerned to prioritize the introduction of this Bill and facilitate its swift passage. Thank you, Sir.

***SHRI NILESH DNYANDEV LANKE (AHMEDNAGAR):** Hon. Chairman Sir, I would like to draw your kind attention towards an important issue. Mahatma Gandhiji taught us to conserve matter because it is a blessing of nature. A very ambitious scheme like 'Jai Jeevan' has been implemented by the Government. In my constituency, around 830 projects under 'Har Ghar Nal, Har Ghar Jal' scheme have been sanctioned and around Rs. 1338 crore have been given for it. It is being supervised through Zilla Parishad. In addition to this, 112 schemes have also been sanctioned through Maharashtra Jeevan Pradhikaran worth Rs. 3200 crore. But, their implementation is not up to the mark.

So, I would like to demand to initiate an audit of these schemes and projects immediately.

श्री राम शिरोमणि वर्मा (श्रावस्ती) : सभापति महोदय, मेरा आपके माध्यम से माननीय स्वास्थ्य मंत्री जी से आग्रह है कि मेरे संसदीय क्षेत्र के श्रावस्ती जनपद में अभी तक कोई मेडिकल कॉलेज नहीं है। आजादी के 78 वर्षों के बाद भी श्रावस्ती जनपद की जनता मेडिकल की बुनियादी सुविधाओं से अभी तक वंचित है। उन्हें अभी तक मेडिकल की कोई विशेष सुविधा नहीं मिल पा रही है। श्रावस्ती जनपद एक आकांक्षी जनपद की श्रेणी में आता है। मैं आपके माध्यम से मांग करता हूँ कि इस पिछड़े हुए जनपद में मेडिकल कॉलेज बनाने का आदेश देना चाहिए।

SHRI TEJASVI SURYA (BANGALORE SOUTH): Sir, the State Government of Karnataka recently requested to constitute a Fare Fixation Committee to review the prices of the Bengaluru metro. This Fare Fixation Committee has come up with a proposal to raise the ticket prices of the Bengaluru Metro, and in some instances,

* English translation of the speech originally delivered in Marathi.

a more than 100 per cent rise in the Metro ticket prices has taken place. This has greatly impacted the middle-class of Bengaluru city who use Metro as a means of transportation every single day to work and for college education purposes. This has made Bengaluru Metro the most expensive Metro in the country.

Through you, my request to the authority concerned is to immediately review the anomalies in the Fare Fixation Committee reports, and rationalize the ticket pricing of Bengaluru Metro so that the poor, the common people and the middle-class people can afford it.

माननीय सभापति : श्री राहुल कस्वां ।

... (व्यवधान)

माननीय सभापति : आप चेयर से रिक्वैस्ट करें । आपका नाम लॉटरी में नहीं है ।

... (व्यवधान)

माननीय सभापति : मैंने पचास सदस्यों को बोलने का मौका दिया है । चेयर से अगर आप रिक्वैस्ट करेंगे, तो मैं देखूंगा ।

... (व्यवधान)

श्री राहुल कस्वां (चुरु) : अभी रेल राज्य मंत्री जी बैठे हैं । राजस्थान के हमारे लोक सभा क्षेत्र में आरयूबी की भयंकर डिमांड है ।

HON. CHAIRPERSON: Kindly take your seats.

... (*Interruptions*)

श्री राहुल कस्वां : सर, रेलवे अंडर ब्रिज की बहुत डिमांड है । 1.5.2023 को एनडब्ल्यूआर ने हमारे क्षेत्र के अंदर फर्स्ट प्रॉयोरिटी और सेंकड प्रॉयोरिटी में 300-300 करोड़ रुपये देकर ... (व्यवधान)

HON. CHAIRPERSON: K. C. Venugopal ji, this is not fair. I have given opportunity to a number of Members of Parliament. You should give in writing. What is the

procedure?

... (*Interruptions*)

HON. CHAIRPERSON: What about justice? More than 15 Members of Parliament from Congress Party have already spoken. How can you say that?

... (*Interruptions*)

HON. CHAIRPERSON: Mr. K. C. Venugopal, it is your responsibility.

... (*Interruptions*)

श्री राहुल कर्वा : महोदय, मेरा आपके मार्फत से मंत्री महोदय से कहना है कि राजस्थान में 300-300 करोड़ रुपये की फर्स्ट और सेंकड प्रॉयोरिटी की एनडब्ल्यूआर के अंदर आरयूबी बनाने की डिमांड की गई। इसमें 46 आरयूबी फर्स्ट लिस्ट में चुरू लोक सभा क्षेत्र में थी, जिसे बंद कर दिया गया है। मेरा कहना है कि रेलवे अंडर पासेज की बहुत ज्यादा डिमांड है। सरदार शहर, रतनगढ़ और अलग-अलग क्षेत्रों में भी डिमांड है। मेरा आपसे कहना है कि प्रॉयोरिटी लिस्ट एनडब्ल्यूआर ने 300 करोड़ रुपये की बनायी है। हमारे क्षेत्र को दोबारा से आरयूबी सैंक्शन की जाए। रेलवे को इससे बहुत समस्या आती है, ट्रेसपासिंग होती है। रेल मंत्रालय इसका बजट देकर आरयूबी को सैंक्शन करें। बहुत-बहुत धन्यवाद।

HON. CHAIRPERSON: You should give name. No one can just raise their hands and they will be allowed to speak.

... (*Interruptions*)

HON. CHAIRPERSON: Kindly behave properly. I have already told your leader. You are a Member of this august House. You should be aware how you will raise your issue and how you will request the Chair.

... (*Interruptions*)

HON. CHAIRPERSON: Mr. K. C. Venugopal and Deputy Leader, Mr. Gaurav Gogoi, I think no one can conduct the House in this manner. I have already given

opportunity to more than 50 Members of Parliament. You should be satisfied how many Members I have allowed from your Party.

... (*Interruptions*)

माननीय सभापति: अखिलेश जी को बजट पर बोलना है। डेढ़ बजे से इन्हें बोलना था, लेकिन फिर मैंने जीरो ओवर दो बजे तक चलाया।

SHRI S. SUPONGMEREN JAMIR (NAGALAND): Thank you, Sir, for giving me a chance.

Sir, I would like to raise an important issue. Regarding the North-East, MSMEs is a very important project, which was highlighted by the hon. Finance Minister that it is the second engine of our Mission Bharat. In the North-East, MSME is supposed to be headed by one Joint Director, two Deputy Directors, and two Assistant Directors with all the staff. But so far, we have only Assistant Directors who are looking after the MSMEs in the North-East, except Assam. In Assam, there is one Deputy Director. The remaining officers are not there. Our schemes are very important. Our North-East want to have a full-fledged office space. I would like to request the Department to depute the officers concerned.

Thank you.

14.00 hrs

श्री श्यामकुमार दौलत बर्वे (रामटेक) : सभापति महोदय, मेरे लोक सभा क्षेत्र में धान, कपास, सोयाबीन, संतरा और मिर्ची की फसल होती है। उसमें यूरिया, डीएपी, 1026-18-10 इत्यादि यूरिया लगता है, लेकिन उस यूरिया बैग को इस सरकार ने 50 से 45 किलो कर दिया है। उसके बाद भी रबी और खरीफ की बुआई के समय यूरिया कम मिलता है, जिसके कारण किसानों को नुकसान होता है। प्लाईवुड बनाने के लिए यूरिया की कालबाजारी होती है जबकि सरकार के पास किसानों की मिट्टी की गुणवत्ता का पूरा

डाटा है, फिर भी उन्हें जबरदस्ती लिंकिंग प्रोडक्ट बेचे जा रहे हैं, इससे खर्च में बढ़ोत्तरी हो रही है और किसान आत्महत्या करने के लिए मजबूर हो रहा है।

रासायनिक खाद बनाने की कंपनी को आदेश दिया जाए कि लिंकिंग प्रोडक्ट बेचने पर रोक लगायी जाए, मैं आपसे यही विनती करना चाहता हूँ। सरकार किसानों के सम्मान निधि की बात करती है, लेकिन किसानों को जो राहत देना चाहिए, वह नहीं देती है। इस विषय को बहुत सारे सांसदों ने भी उठाया है, लेकिन इसके ऊपर सरकार ने कुछ भी नहीं किया है।

***SHRI SANDIPANRAO ASARAM BHUMARE (AURANGABAD):** Hon'ble Chairman, the employees serving under various corporation, boards, units and subsidiaries run by State and Central Governments, have deposited their contributions of Rs. 417, Rs 541, Rs 1250 during their service period for pension fund EPS 95, which is different from OPS, NPS and UPS. But, the pension getting under EPS 95 is very meagre and average pension is around Rs. 1,170 per month. The number of the EPS 95 pensioners is 78 lakhs and it is above 14 lakhs in Maharashtra. It does not increase in commensurate with the inflation rate. So, the pensioners are facing hardships and living in abject poverty.

माननीय सभापति : आपकी सरकार से मांग क्या है?

***SHRI SANDIPANRAO ASARAM BHUMARE :** So, I would like to request the Government to increase the pensionary benefits under this scheme.

... (व्यवधान)

माननीय सभापति : धन्यवाद। श्रीमती सुमति जी।

DR. T. SUMATHY ALIAS THAMIZHACHI THANGAPANDIAN (CHENNAI)

* English translation of the speech originally delivered in Marathi.

SOUTH): Thank you very much, Chairperson Sir.

The Union Government's recent draft regulations proposed by the University Grants Commission (UGC) for 2025 posed a grave challenge to the federal structure by undermining the autonomy of State universities.

State is still in the Concurrent List and the Union Government should not forget it. These regulations seek to impose centralised control by mandating a UGC-nominated representative to Vice-Chancellor and Search Committee also, and granting Governors unilateral powers in appointments contrary to the provisions of many State University Acts.

Tamil Nadu has been strongly opposing it. Our Chief Minister had registered his opposition to this, and the whole State is opposing it. The Tamil Nadu Assembly has passed a unanimous Resolution opposing these regulations. Through you, I would request the Union Government to withdraw these regulations and ensure that federal structure should be maintained, especially in education. Thank you very much.

SHRI E. T. MOHAMMED BASHEER (MALAPPURAM): Sir, thank you very much.

I invite the attention of the Government to a serious situation arising out of the closure of the Maulana Azad Education Foundation. We all know that this great institution was providing a lot of help to the students, especially the backward sections of the society for their higher studies and for getting their JRF and NRF. Thousands of students are now thrown out and they are facing acute difficulty.

HON. CHAIRPERSON: What is your demand? Please put your demand.

SHRI E. T. MOHAMMED BASHEER: Sir, I appeal to the Government to take a

decision and to reconsider the decision, and reopen the Foundation.

श्री अवधेश प्रसाद (फैजाबाद) : धन्यवाद, सभापति महोदय...

माननीय सभापति : आपके नेता बोलने जा रहे हैं, तो आज आपको नहीं बोलना चाहिए, दूसरे दिन बोलना चाहिए।

श्री अवधेश प्रसाद: महोदय, मैंने आपको मुख्य मंत्री बनवाया था। ... (व्यवधान) मर्यादा पुरुषोत्तम राम जी की मर्यादा, अयोध्या जनपद, 54, फैजाबाद लोक सभा से प्रभु श्रीराम जी की कृपा से, हनुमान जी की कृपा से, मां सरयू माई की कृपा से, देवतुल्य मतदाताओं की कृपा से और हमारे नेता, जो हमारे बगल में बैठे हैं, इनकी कृपा से, जिन्होंने सामान्य सीट से मुझे चुनाव लड़ाने के लिए प्रत्याशी बनाया, हमारी जीत हुई।

मान्यवर, यह जीत भारतीय जनता पार्टी को पच नहीं रही है। हमारे बारे में किया गया। ... (व्यवधान) ये तीन महीने के मेहमान हैं।

माननीय सभापति : आपको और भी अवसर मिलेगा। आपकी बात आ गई है।

... (व्यवधान)

माननीय सभापति : अभी आपके माननीय नेताजी बोलेंगे।

श्री अवधेश प्रसाद : सहनवा गांव में 30 जनवरी को एक 22 साल की कोरी बिरादरी की लड़की के साथ केवल बलात्कार ही नहीं किया, बल्कि उसे नंगा किया गया। उसकी आंख निकाल ली गई, उसका हाथ काट दिया गया और पैर काट दिया गया। ... (व्यवधान)

माननीय सभापति : आपकी डिमाण्ड क्या है?

श्री अवधेश प्रसाद : मान्यवर, इसके बारे में जब हमने आवाज उठाई तो उत्तर प्रदेश की सरकार के मुख्यमंत्री ने कहा कि घड़ियाली आंसू बहाते हैं, ... *

माननीय सभापति : यह क्या है? आपकी डिमाण्ड क्या है?

* Expunged as ordered by the Chair.

... (व्यवधान)

श्री अवधेश प्रसाद : मान्यवर, मैं ...*

नहीं हूँ। ... (व्यवधान)

SHRI SALENG A. SANGMA (TURA): Sir, I would like to apprise this august House of the people, our citizens, living in the international fencing area running between India and Bangladesh. Our citizens there are living in fear, agony and pain.

If there is no relocation of the fence soon, the situation will get worse for those people. In the evening, after 5 pm, they cannot even come back or if someone has to go to the hospital in emergency, he cannot. This is the situation.

Therefore, I would like to urge the Government, through you, Mr. Chairperson, that the fence should be relocated soon. More than hundreds of people are living in pain.

डॉ. राजेश मिश्रा (सीधी) : माननीय सभापति महोदय, आपने मुझे बोलने का मौका दिया, इसके लिए मैं आपका आभार व्यक्त करता हूँ। देश और विशेषकर मेरे संसदीय क्षेत्र में गौवंश का सड़कों पर बेसहारा घूमना बहुत बड़ी समस्या है, जिसके फलस्वरूप आए दिन सड़कों पर दुर्घटनाएं होती रहती हैं। इससे जन, धन और गौवंश तीनों का बहुत नुकसान हो रहा है, शासकीय सम्पत्ति का नुकसान हो रहा है। यह एक बहुत बड़ी ज्वलंत समस्या है। बेसहारा गायों के लिए गौ संवर्द्धन व संरक्षण करना नितांत आवश्यक है। इसके लिए व्यापक जन जागरूकता अभियान भी चलाया जाना चाहिए। सरकारी स्तर पर गौवंश के संवर्द्धन व संरक्षण हेतु योजना बनानी चाहिए। उससे किसानों की बहुत ज्यादा क्षति हो रही है।

मेरी मांग है कि जो इस तरीके से पशुओं को सड़कों पर छोड़ते हैं, उन्हें दण्ड देने के लिए कोई कानून बनना चाहिए और जो गौ सेवा में लিপट हैं, ऐसे व्यक्तियों को प्रोत्साहित करने की योजना बनानी चाहिए।

***SHRI BHASKAR MURLIDHAR BHAGARE (DINDORI):** Hon'ble Chairman Sir, in my Lok Sabha constituency Dindori, summer onion cultivation is going on at the places like Deola, Kalvan, Niphad, Yeola and chandwad. An insecticide named 'CLO GOLD' made by Indian pesticide company was used to remove weeds, but it has destroyed the onion crop completely. Standing crop on 250 hectare of land got damaged totally.

So, I would like to request Government to investigate this company, and the farmers should also get compensation for their losses.

I would also like to request to remove 20% export duty on onion export immediately.

Thank you.

श्री राजीव राय (घोसी) : सर, मैं आपका ध्यान सरकार के विरोधाभासी रवैये की तरफ आकृष्ट करना चाहता हूँ। आयुष्मान कार्ड में प्रधानमंत्री जी और सरकार दावा करती है कि सबको पांच लाख रुपये तक का मुफ्त इलाज होगा। मैंने माननीय स्वास्थ्य राज्य मंत्री से भी बात की है। हमारे मऊ और उत्तर प्रदेश में 29 सितंबर, 2023 को एक शासनादेश आया कि जिस परिवार में 6 लोग होंगे, उसी का आयुष्मान कार्ड बनेगा। अगर ऐसी नीति है तो प्रधानमंत्री जी क्यों दावा करते हैं? मेरे सामने स्वास्थ्य राज्य मंत्री जी बैठी हुई हैं। मैंने इनसे व्यक्तिगत रूप से कहा तो उन्होंने मुझसे बोला कि ऐसा कोई प्रावधान नहीं है। मैं मांग करता हूँ कि इसमें स्पष्ट आदेश दिया जाए।

माननीय सभापति : राजीव राय जी, मैंने आपको बोलने के लिए समय दिया।

82 Lok Sabha Member have participated in today's 'Zero Hour'. I think it is a record during Lunch Time.

* English translation of the speech originally delivered in Marathi.

**LIST OF MEMBERS WHO HAVE ASSOCIATED THEMSELVES WITH THE
ISSUES RAISED UNDER MATTERS OF URGENT PUBLIC IMPORTANCE**

सदस्य, जिनके द्वारा अविलम्बनीय लोक महत्व के विषय उठाये गये।	सदस्य, जिन्होंने उठाए गए विषयों के साथ स्वयं को सम्बद्ध किया।
Dr. Rajesh Mishra	Dr. Prashant Yadaorao Padole Shrimati Smita Uday Wagh
Shri K. C. Venugopal	Shri Saptagiri Sankar Ulaka
Shri Rahul Kaswan	Shri Saptagiri Sankar Ulaka
Shri Naresh Ganpat Mhaske	Dr. Shrikant Eknath Shinde Shri Anup Sanjay Dhotre Dr. Hemant Vishnu Savara Shrimati Malvika Devi Shrimati Smita Uday Wagh Shri Dhairyasheel Sambhajirao Mane
Shri Gurjeet Singh Aujla	Shri Rahul Kaswan
Shri Ravindra Dattaram Waikar	Dr. Prashant Yadaorao Padole Adv. Gowaal Kagada Padavi Shri Naresh Ganpat Mhaske
Prof. Varsha Eknath Gaikwad	Dr. Prashant Yadaorao Padole Adv. Gowaal Kagada Padavi
Dr. Hemant Vishnu Savara	Shri Anup Sanjay Dhotre Shrimati Malvika Devi Shrimati Smita Uday Wagh
Shri Anup Sanjay Dhotre	Shrimati Malvika Devi Dr. Hemant Vishnu Savara Shrimati Smita Uday Wagh
Shri Narayandas Ahirwar	Shri Dharmendra Yadav Shrimati Dimple Yadav Shri Virendra Singh
Shri Darshan Singh Choudhary	Shri Sudheer Gupta
Shri Kamakhya Prasad Tasa	Shri Sudheer Gupta
Shri Shahu Shahaji Chhatrapati	Shri Arvind Ganpat Sawant

Shrimati Supriya Sule	Dr. Amol Ramsing Kolhe Shri Arvind Ganpat Sawant Shri Omprakash Bhupalsinh <i>Alias</i> Pavan Rajenimbalkar Shri Sanjay Uttamrao Deshmukh
Shri Omprakash Bhupalsinh <i>Alias</i> Pavan Rajenimbalkar	Dr. Amol Ramsing Kolhe
Shrimati Mahima Kumari Mewar	Shri Sudheer Gupta Shri Chandra Prakash Joshi
Shri Pradeep Kumar Singh	Shri Sudheer Gupta Shri Chandra Prakash Joshi
Shri Chandra Prakash Joshi	Shri Sudheer Gupta
Dr. Lata Wankhede	Shri Sudheer Gupta Shri Chandra Prakash Joshi
Shri N.K. Premachandran	Shri Hibi Eden Dr. T. Sumathy <i>alias</i> Thamizhachi Thangapandian Dr. Shashi Tharoor Shri Arvind Ganpat Sawant
Shri K.C. Venugopal	Shri Kodikunnil Suresh
Shri T.R. Baalu	Dr. T. Sumathy <i>alias</i> Thamizhachi Thangapandian

	Shri B. Manickam Tagore
Captain Viriato Fernandes	Dr. T. Sumathy alias Thamizhachi Thangapandian
Sushri Mahua Moitra	Shri B. Manickam Tagore

14.09 hrs

MATTERS UNDER RULE 377*

माननीय सभापति : माननीय सदस्यगण, जिन माननीय सदस्यों को नियम-377 के अधीन मामलों को उठाने की अनुमति प्रदान की गई है, वे अपने मामले के अनुमोदित पाठ को व्यक्तिगत रूप से तुरंत सभा पटल पर रख दें।

... (व्यवधान)

(i) Regarding construction of RUB/LHS at various unmanned railway crossings in Palamu Parliamentary Constituency

श्री विष्णु दयाल राम (पलामू) : पलामू संसदीय क्षेत्र के अंतर्गत विभिन्न स्थानों पर Unmanned Railway Crossing को बंद कर दिये जाने से एक ही गांव दो-भागों में विभक्त हो गये हैं। वहां के निवासियों को आवागमन में अनेको प्रकार की कठिनाईयों का सामना करना पड़ रहा है। उक्त स्थानों पर RUB/LHS बनाने से जनता को कठिनाईयों से निजात मिल सकेगी। वैसे स्थान निम्नलिखित हैं:-

1. डाली-हैदरनगर प्रखण्ड, पलामू जिला।
2. सोनपुरवा-गढ़वा जिला।
3. अहिरपुरवा-नगर उंटारी, गढ़वा जिला।

* Treated as laid on the Table.

4. कजरात नावाडीह-हुसैनाबाद प्रखण्ड, पलामू जिला ।
5. बुढ़वापीपर-डालटनगंज सदर, पलामू जिला ।
6. बखारी-डालटनगंज सदर, पलामू जिला ।
7. कुम्भी-मेराल ब्लॉक, गढ़वा जिला ।
8. लहरबंजारी-उंटारी रोड प्रखण्ड, पलामू जिला ।
9. बेगमपुरा-मोहम्मदगंज प्रखण्ड, पलामू जिला ।
10. सतबहिनी रेलवे स्टेशन एवं मोहम्मदगंज रेलवे स्टेशन के बीच में खंभा संख्या 340/33 के समीप और गेट नं0-58 के पास, उंटारी रोड प्रखण्ड, पलामू जिला ।

अतः माननीय रेल मंत्री जी से अनुरोध करता हूँ कि उपरोक्त स्थानों पर RUB/LHS बनाने की कृपा की जाए , ताकि जनता को आवागमन करने में सुगम हो सके ।

(ii) Regarding establishment of university in Bhadohi Parliamentary Constituency, Uttar Pradesh

डॉ. विनोद कुमार बिंद (भदोही) : सरकार को सानुरोध अवगत कराना है कि मेरे संसदीय क्षेत्र भदोही (उत्तर प्रदेश) अंतर्गत 30 से अधिक की संख्या में स्नातक और स्नातकोत्तर महाविद्यालय हैं जिनमें 75 हजार से भी अधिक छात्र छात्राएं अध्ययनरत हैं । लेकिन मेरे क्षेत्र भदोही में एक भी विश्वविद्यालय न होने की स्थिति में, ये सभी महाविद्यालय अन्य जनपदों में स्थापित अलग-अलग विश्वविद्यालयों से संबद्ध हैं । जिससे सभी छात्र छात्राओं को कई विसंगतियों का सामना करना पड़ता है । अतः मैं सरकार से अपने संसदीय क्षेत्र भदोही में एक विश्वविद्यालय की स्थापना कर उच्चतर शिक्षा सुलभ कराने का आग्रह करता हूँ ।

(iii) Need to provide funds for construction of ropeway and tunnels in hill districts of Uttarakhand

श्री अजय भट्ट (नैनीताल-ऊधमसिंह नगर) : उत्तराखंड एक पर्वतीय राज्य है । मानसून मौसम के दौरान यहां पर बाढ़ का काफी प्रभाव रहता है, नदी नाले उफान पर रहते हैं, जिससे पर्वतीय क्षेत्रों में जाने वाले

मार्गों का समपर्क पूर्ण रूप से कट जाता है, पर्वतीय क्षेत्रों में इस प्रकार की समस्या निरंतर देखने को मिल रही है, यदि पर्वतीय क्षेत्र के चिकित्सालय में कोई व्यक्ति बीमार हो जाता है या कोई दुर्घटना घट जाती है तो उसको नीचे लाने में काफी परेशानियों का सामना करना पड़ता है और बरसात के समय मार्ग टूट जाने से यह संभव भी नहीं हो पाता है उत्तराखंड में चारधाम केदारनाथ, बद्रीनाथ, गंगोत्री, यमुनोत्री, हेमकुण्ड साहिब, नैनीताल, पिथौरागढ़, टनकपुर, चम्पावत, खटीमा, अल्मोड़ा, बागेश्वर, रुद्रप्रयाग, चमोली, पौड़ी, उत्तकाशी, टिहरी, देहरादून एवं बॉर्डर से लगते हुए पर्वतीय क्षेत्रों को रोपवे/टनल कनेक्टिविटी से जोड़ा जा सकता है, इससे पर्यटन को बढ़ावा देने के साथ-साथ यात्रियों एवं पर्वतीय क्षेत्रों में निवास करने के लिए कनेक्टिविटी और सुविधा में सुधार होगा और शहर में भीड़ भाड़ को काम करने में मदद करेगा, अतः मेरा सरकार से अनुरोध है की उत्तराखंड के पर्वतीय जिलों को रोपवे/टनल की कनेक्टिविटी से जोड़ने के लिए वित्तीय पैकेज दिया जाए।

(iv) Need to upgrade and modernize the ESI hospital at Joda in Keonjhar, Odisha

SHRI ANANTA NAYAK (KEONJHAR): I wish to draw the attention towards the inadequate facilities at ESI Hospital, Joda, Keonjhar, Odisha. With the rapid increase in mining activities and the growing number of workers as well as industries, the existing medical infrastructure is insufficient to cater to their healthcare needs. Many workers are suffering from chronic diseases due to occupational hazards, and the lack of modern medical equipment and specialized treatment facilities is a major concern. I urge the Hon'ble Minister to upgrade the ESI Hospital with advanced medical equipment, specialist doctors, and enhanced infrastructure to ensure quality healthcare for the labour force. Strengthening this hospital will not only improve workers' health but also enhance productivity in the mining sector.

(v) Need to introduce superfast train service between Silchar and New Delhi

श्री परिमल शुक्लबैद्य (सिलचर) : सिलचर, जो कि दक्षिण असम का एक महत्वपूर्ण शहर है, यहां की लगभग 20 लाख की जनसंख्या को देश की राजधानी जाने के लिए असुविधाजनक और समय लेने वाली यात्रा करनी पड़ती है। विशेष रूप से, छात्रों, व्यापारियों और रोगियों को यात्रा करने में गंभीर कठिनाइयाँ आती हैं। नई दिल्ली और सिलचर के बीच वंदे भारत या राजधानी जैसी सुपरफास्ट ट्रेन सेवा की आवश्यकता लंबे समय से महसूस की जा रही है। यह सेवा न केवल यात्रा के समय को कम करेगी, बल्कि यह हमारे क्षेत्र की जनता को अधिक आरामदायक और सुविधाजनक यात्रा का अवसर भी प्रदान करेगी। इसके अतिरिक्त यह क्षेत्रीय विकास को भी बढ़ावा देगी और उत्तर-पूर्वी भारत की मुख्यधारा से बेहतर जुड़ाव स्थापित करेगा। सिलचर और नई दिल्ली के बीच सुपरफास्ट ट्रेन सेवा के शुरू होने से न केवल सिलचर, बल्कि मिजोरम, मणिपुर, बराक घाटी के तीन जिलों और मेघालय के एक बड़े हिस्से, विशेष रूप से जयंतिया हिल्स जैसे क्षेत्रों को भी महत्वपूर्ण लाभ मिलेगा। वर्तमान में इन क्षेत्रों को रेल कनेक्टिविटी से वंचित रहने के कारण लोग कई कठिनाइयों का सामना करते हैं। सुपरफास्ट ट्रेन सेवा इन क्षेत्रों के लोगों के लिए एक नई दिशा और सुविधा प्रदान करेगी।

(vi) Need to establish a Logistics Park in Rajgarh Parliamentary Constituency, Madhya Pradesh

श्री रोडमल नागर (राजगढ़) : मेरा संसदीय क्षेत्र राजगढ़ (म.प्र.) कृषि प्रधान क्षेत्र है। यहाँ की 70% आबादी कृषि कार्य पर ही आधारित है। माननीय प्रधानमंत्री जी के नेतृत्व में भारतीय जनता पार्टी की सरकार ने राजगढ़ को आकांक्षी जिले में शामिल कर विकास के पथ पर अग्रसर किया है मोहनपुरा, कुंडालिया, रेशई आदि डैम बनने से क्षेत्र में कृषि और औद्योगिक कार्य हेतु जल पर्याप्त मात्रा में सुरक्षित है जिससे 3-50 लाख हेक्टेयर नवीन भूमि भी सिंचित हो रही है। क्षेत्र में चार चार राष्ट्रीय राजमार्ग एवं दो रेलवे लाइन का जंक्शन होने से परिवहन सुविधा भी क्षेत्र में चाक-चौबंद है भोपाल में एयर कार्गो भी स्वीकृत हो चुका है। मैं माननीय सड़क एवं परिवहन मंत्री जी से निवेदन करता हूँ कि कृषि एवं कृषि उत्पादों के भंडारण से लेकर अन्य उपयोगी सामान गंतव्य स्थान तक पहुंचाने हेतु क्षेत्र में एक लॉजिस्टिक

पार्क विकसित करने की आवश्यकता है। क्षेत्र में राष्ट्रीय राजमार्ग आगरा बॉम्बे रोड ब्यावरा में 1200 हेक्टेयर भूमि उद्योग हेतु आरक्षित है। लॉजिस्टिक पार्क कृषि क्षेत्र में रुझान पैदा करके क्षेत्र के शिक्षित बेरोजगारों को पलायन से रोकेगा एवं कृषि उत्पादन के क्षेत्र में भारत को आत्मनिर्भर बनाने में मील का पत्थर साबित होगा।

(vii) Need to take comprehensive measures to address the problems likely to occur due to proposed construction of dam over river Tsangpo by China

SHRIMATI BIJULI KALITA MEDHI (GUWAHATI): China's plans for large-scale dam construction over the Tsangpo River have raised significant geopolitical and environmental concerns for India, particularly for the Northeastern region. The construction of mega-dams for hydro power can regulate and divert water flow, potentially reducing the volume of water entering India, especially during the dry season. This reduced water flow can severely impact agriculture in Assam and other North Eastern states. Sudden releases of water during dam maintenance or natural disasters could exacerbate flooding in downstream areas of India, which are already flood-prone. Alterations to the river's natural flow could also impact the biodiversity of the Brahmaputra river, including fish and other aquatic species that communities in the Northeast rely on. Furthermore, the dams could trap sediments essential for maintaining the fertile floodplains of Assam and other regions downstream, leading to reduced agricultural productivity. The absence of a comprehensive water-sharing treaty between India and China for the Brahmaputra adds to the uncertainty and mistrust. In light of these concerns, I urge the Government to take immediate action to address this critical issue and ensure the interests of the Northeastern region are protected.

(viii) Regarding alleged infiltration of Rohingyas in the country

डॉ. मन्ना लाल रावत (उदयपुर) : रोहिंग्या घुसपैठियों द्वारा अवैध रूप से देश की सीमा में प्रवेश कर रहे हैं और अपने पहचान प्रमाण पत्रों को फर्जी तरीके से तैयार कर रहे हैं, छद्म रूप से नाम व धर्म बदल कर अनैतिक कार्यों में संलग्न पाए गये हैं। इन अवैध घुसपैठियों के कारण कई रूपों में राष्ट्रीय सुरक्षा की चुनौतियों उत्पन्न हो रही है, जो हम सबके लिए गंभीर चिंता का विषय बनता जा रहा है। सरकार से आग्रह है कि देश की आंतरिक सुरक्षा की इस गंभीर समस्या के समाधान के लिए रोहिंग्या घुसपैठियों की पहचान कर इनके द्वारा बनाये गए आधार कार्ड की जाँच करने, आधार के आवेदन के दौरान दिये गए दस्तावेजों की प्रामाणिकता की जाँच करने एवं फर्जी तरीके से दस्तावेज बनाने वाले आधार संचालक आदि के विरुद्ध कठोर कानूनी कार्यवाही की जावे और इस गंभीर मुद्दे पर शीघ्र कार्रवाई की जाए, जिससे राष्ट्रीय सुरक्षा को सुनिश्चित किया जा सके।

(ix) Regarding increasing incidents of coal-theft in Jharkhand

श्री मनीष जायसवाल (हजारीबाग) : जैसा कि हम सभी जानते हैं झारखंड राज्य पूरे भारत में एक अग्रणी कोयला खनन राज्य है। परंतु मुझे यह बताते हुए दुख हो रहा है कि झारखण्ड में कोयला चोरी की घटनाएं बढ़ती जा रही हैं।

मैं केंद्र सरकार से झारखंड में कोयला चोरी की बढ़ती घटनाओं पर रोक लगाने के लिए शीघ्र आवश्यक कदम उठाने की मांग करता हूँ।

**(x) Need to establish SAI centre and SAI educational institute in Phulpur
Parliamentary Constituency, Uttar Pradesh**

श्री प्रवीण पटेल (फूलपुर) : माननीय प्रधानमंत्री जी के नेतृत्व में खेलो इंडिया, भारत में खेलों के विकास के लिए एक राष्ट्रीय कार्यक्रम है। इसका मकसद देश में खेल संस्कृति को बढ़ावा देना, खेल उत्कृष्टता को बढ़ाना, और खेलों में व्यापक भागीदारी सुनिश्चित करना है। और इसलिए खेल हमारे जीवन में अद्वितीय महत्व रखता है। यह हमारे स्वास्थ्य, मनोवैज्ञानिक विकास एवं समाजिक विकास के लिए एक

संपूर्ण उपाय है। नई शिक्षा नीति में भी खेल जैसे विषय को महत्व दिया गया है। क्योंकि खेल महज एक मनोरंजन का विषय न हो कर हमारे युवाओं के लिए उनके भविष्य को एक नया आयाम प्रदान करने वाला विषय है। मेरे क्षेत्र में तत्संबंधी व्यवस्थाओं कि अभाव में वहां के युवाओं को खेल को करियर के विकल्प के रूप में चुनने और बुनियादी सुविधाएं मसलन अभ्यास आदि सुगम नहीं हो पाता है। अतः माननीय मंत्री जी से निवेदन है कि मेरे संसदीय क्षेत्र फूलपुर में भारतीय खेल प्राधिकरण (SAI) की शाखा एवं संबंधित शैक्षणिक संस्थान खोले जायें।

(xi) Need to establish an AYUSH Centre in Palghar district, Maharashtra

डॉ. हेमंत विष्णु सवरा (पालघर) : मैं सरकार का ध्यान महाराष्ट्र के पालघर जिले की ओर आकर्षित करना चाहता हूँ, जहाँ बड़ी संख्या में आदिवासी समुदाय निवास करता है। यह क्षेत्र में स्वास्थ्य सुविधाओं की कमी है, जिससे स्थानीय लोगों को उचित उपचार नहीं मिल पा रहा है। विशेष रूप से आयुष पद्धति के माध्यम से उपचार की संभावनाएँ अधिक प्रभावी हो सकती हैं, क्योंकि यह प्राकृतिक और स्थानीय चिकित्सा पद्धतियों पर आधारित है। पालघर जिले के कई दूरस्थ गांवों में सरकारी स्वास्थ्य केंद्रों की कमी है। पालघर जिले के कई मरीजों को इलाज के लिए लंबी दूरी तय करनी पड़ती है, जिससे उनके स्वास्थ्य पर प्रतिकूल प्रभाव पड़ता है। यदि इस क्षेत्र में आयुष केंद्र की स्थापना की जाती है, तो पारंपरिक चिकित्सा पद्धतियों जैसे आयुर्वेद, योग, सिद्ध, यूनानी और होम्योपैथी के माध्यम से सुलभ, सस्ता और प्रभावी उपचार उपलब्ध कराया जा सकता है। मैं माननीय केंद्रीय आयुष राज्य मंत्री से आग्रह करता हूँ कि पालघर जिले के आदिवासी बहुल क्षेत्रों में शीघ्रातिशीघ्र एक आयुष केंद्र स्थापित किया जाए, ताकि वहां के निवासियों को बेहतर स्वास्थ्य सुविधाएँ उपलब्ध हो सकें।

(xii) Need to set up a unit for Burns in ESI hospital at Anakapalli, Andhra Pradesh

DR. C. M. RAMESH (ANAKAPALLE): Hon'ble Prime Minister laid foundation-stone for 30-bedded ESI hospital in Anakapalli and the Government sanctioned Rs.62.21 cores. The Proposed ESI hospital is close to SEZ and there are about

600 industrial units here. The Total beneficiaries, including family members, are around 1.4 lakhs. There are several pharma companies equipped with boilers along with number of industrial units and huge vehicular traffic is experienced in this region. So, many burn-related accidents/incidents occur here frequently. In last June there was fire accident in SEZ and 15 workers were killed. The Proposed hospital has services in Medicine, Surgery, Orthopaedics, Paediatrics, Gynaecology, etc., but there is no unit for burns. If Burns Unit is set up in this ESI hospital, it will save the lives of workers from any future accidents in Industrial Units with boilers, etc. Hence, I request Hon'ble Minister of Labour and Employment for setting up of a dedicated unit for burns in the hospital in its final plan as it aligns with ESIC's Mission to provide comprehensive medical care to beneficiaries help in saving lives.

(xiii) Regarding establishment of Navodaya Vidyalaya and Kendriya Vidyalaya in Malda district, West Bengal

श्री खगेन मुर्मु (माल्दहा उत्तर) : मैं सरकार के संज्ञान में लाना चाहता हूँ कि मालदा जिले में 3 लाख से अधिक आदिवासी (ST) समुदाय के लोग निवास करते हैं, जो जिले की कुल जनसंख्या का लगभग 7.87% हैं। इसके अतिरिक्त, जिले की 21% जनसंख्या अनुसूचित जाति (SC) समुदाय से संबंधित है। इस संदर्भ में, मैं मालदा जिले में आदिवासी और अनुसूचित जाति समुदाय के बच्चों के लिए नवोदय विद्यालय और केंद्रीय विद्यालय की स्थापना की सिफारिश करता हूँ। इस कदम से इन समुदायों के बच्चों को गुणवत्तापूर्ण शिक्षा प्राप्त होगी और उनकी सामाजिक एवं आर्थिक स्थिति में सुधार होगा। नवोदय विद्यालय की स्थापना के लिए निम्नलिखित स्थान उपयुक्त माने जा सकते हैं:-

हबीबपुर ब्लॉक;

गाजोल ब्लॉक;

पुराना मालदा ब्लॉक;

बामनगोला ब्लॉक ; और

चांचल ब्लॉक

इन स्थानों पर नवोदय विद्यालय की स्थापना से आदिवासी और अनुसूचित जाति समुदाय के बच्चों को शिक्षा के समान अवसर मिलेंगे, साथ ही यह पूरे क्षेत्र के शिक्षा स्तर को ऊँचा उठाने में भी मदद करेगा। अतः मैं अनुरोध करता हूँ कि इस महत्वपूर्ण मुद्दे पर विचार कर मालदा जिले में उपयुक्त स्थानों पर नवोदय विद्यालय और केंद्रीय विद्यालय की स्थापना के लिए आवश्यक कदम उठाए जाएँ।

(xiv) Regarding problems of LIC agents due to regulatory changes

SHRI VARUN CHAUDHRY (AMBALA): The contributions of LIC agents have been instrumental in covering over 40 crore policy holders and building a strong financial base for the sector. These abrupt regulatory changes, introduced without consultation, threaten agents' livelihoods, policyholder trust, and the long-term goal of "Insurance for All by 2047." I urge the Honourable Minister of Finance to urgently review these changes such as reduction in first year commissions and implement corrective measures such as uniform lock-in periods across products in consultation with the stakeholders to support this essential sector.

(xv) Need to expedite the process of setting up of AIIMS at Kozhikode, Kerala

SHRI M. K. RAGHAVAN (KOZHIKODE): I wish to point out the neglect shown towards the people of Kozhikode and Kerala regarding setting up of All India Institute of Medical Sciences. The people of Malabar region in Kerala are largely neglected in the health care sector. As a result of lack of good quality health institutions, people are forced to go to tertiary health care institutions at Mangalore

or Trivandram in public sector for access to good quality healthcare. Kinalur in my constituency Kozhikode has been identified for setting up AIIMS. The land acquisition process has been completed. Kinalur is an easily accessible location for the whole of Kerala. Considering all these factors we request the Government of India to expedite the process of setting up AIIMS at Kozhikode. I also humbly request to allocate more funds under the National Health Mission for Kerala to strengthen the state health care needs. I once again request you to expedite the setting up of AIIMS at Kozhikode.

(xvi) Need to provide pensions and take other welfare measures for parents having only daughters as children

श्री मुरारी लाल मीना (दौसा) : आज सरकार की जनसंख्या नीति, बढ़ती महंगाई और जीवन की बदलती परिस्थितियों को देखते हुए अधिकांश परिवार एक या दो बच्चों तक सीमित रह गए हैं। विशेष रूप से यदि किसी परिवार में केवल एक या दो बेटियाँ हैं, तो पारंपरिक सामाजिक व्यवस्था के कारण उनकी शादी के उपरांत माता-पिता अकेले रह जाते हैं। यह स्थिति न केवल भावनात्मक बल्कि सामाजिक और आर्थिक दृष्टि से भी बड़ी चुनौती बन जाती है। हमारी सामाजिक परंपराएँ ऐसी हैं कि विवाहित बेटियाँ के साथ प्रायः माता-पिता नहीं रह पाते, जिससे वृद्धावस्था में माता-पिता को सुरक्षा और सहारे की गंभीर आवश्यकता होती है। उम्र के साथ काम करने की शक्ति और शरीर में विभिन्न प्रकार की बीमारियाँ भी लग जाती है। इसलिए, सरकार ऐसे माता-पिता को 55 वर्ष की आयु से ही पेंशन देने की एवं सामान्य पेंशन की तुलना में दोगुनी की जाए, उनके लिए स्वास्थ्य बीमा योजनाएँ को विशेष छूट के साथ लागू की जाएँ। सरकारी आश्रय एवं देखभाल केंद्रों की स्थापना की जाए। इस विषय को गंभीरता से लिया जाए और जल्द से जल्द कोई ठोस योजना बनाई जाए, ताकि बेटियों के माता-पिता को अपने भविष्य की चिंता न करनी पड़े और वे आत्मसम्मान के साथ जीवन व्यतीत कर सकें।

**(xvii) Need to release funds allocated to Aligarh Muslim University (AMU)
Centre in Kishanganj, Bihar**

DR. MOHAMMAD JAWED (KISHANGANJ): The Aligarh Muslim University (AMU) Centre in Kishanganj, Bihar, was established to provide higher education opportunities in one of the most educationally backward regions of the country. Despite its sanctioned status, the Central Government has not released the necessary funds for its construction and development. Additionally, the approval for teaching and non-teaching staff remains pending, severely affecting the academic operations of the centre. This delay is denying thousands of students access to quality education and contradicts the Government's stated commitment to educational inclusivity. The people of Kishanganj and surrounding districts have been waiting for over a decade for this institution to become fully functional. The non-allocation of funds is a grave injustice to the aspirations of the youth in this region. I urge the Government to immediately release the required funds, approve faculty and staff recruitment, and expedite the full operationalization of AMU Kishanganj in the interest of educational equity and regional.

**(xviii) Regarding alleged irregularities in Lodna area, Jairampur Colliery
under BCCL in Dhanbad, Jharkhand**

श्री आदित्य यादव (बदायूं) : मैं जनपद धनबाद, झारखंड में भारत कोकिंग कोल लिमिटेड लोदना एरिया के जयरामपुर कोलियरी में किए गए व्यापक भ्रष्टाचार और वित्तीय अनियमितता की ओर सरकार का ध्यान आकर्षित करना चाहता हूँ। सरकार को अवगत कराना है कि भारत कोकिंग कोल लिमिटेड द्वारा दिनांक 13 जून 2015 को एक आउटसोर्सिंग कंपनी को जयरामपुर कोलियरी, लोदना एरिया झरिया, धनबाद, झारखंड में 2920 दिनों के लिए कुल आठ वर्षों में 278.29 लाख टन कोयला उत्खनन

का तथा ट्रांसपोर्टिंग का 4194 करोड़ 60 लाख 80 हजार 377 रुपये में दिए जाने हेतु एनआईटी के तहत ठेका दिया गया, जिसमें 5% सिक्क्योरिटी मनी आउट सोर्सिंग कंपनी को बीसीसीएल में जमा करना था, किंतु आउटसोर्सिंग कंपनी द्वारा 210 करोड़ रुपये के स्थान पर मात्र 26 करोड़, 21 लाख, 63 हजार 3 रुपये जमा किए गए, जिसमें 184 करोड़ रुपये की वित्तीय क्षति भारत कोकिंग कोल लिमिटेड को पहुंचाई गई, जिसमें उक्त आउटसोर्सिंग कंपनी अवैधानिक तरीके से 184 करोड़ रुपये का लाभ पहुंचाया गया। कोयला मंत्रालय के 8 नवंबर 2020 को सीआईएल बीसीसीएल के नाम लिखे गए पत्र में कहा गया था कि 5% सिक्क्योरिटी मनी डिपॉजिट तथा 5% की धनराशि रनिंग बिल से काटी जानी है, किंतु आउटसोर्सिंग कंपनी को अनुचित लाभ पहुंचाने के क्रम में 210 करोड़ रुपये के स्थान पर मात्र 26 करोड़, 21 लाख, 63 हजार 3 रुपये की बैंक गारंटी ली गई, जिसकी वैलिडिटी अक्टूबर 2023 में समाप्त हो गई थी। इसके बावजूद भी आउटसोर्सिंग कंपनी से कोयला उत्खनन तथा ट्रांसपोर्टिंग का काम लिया गया। इन आठ वर्षों में जहाँ इस आउटसोर्सिंग कंपनी को 278.29 लाख टन कोयले का उत्खनन करना था, वहीं बीसीसीएल के अधिकारियों द्वारा यह बताया गया कि अब तक 238000 टन कोयले का ही उत्खनन किया गया है। ऐसे में इस कंपनी को ब्लैकलिस्टेड करते हुए इस पर जुर्माना भी लगाया जाना था। जिसमें भारत कोकिंग कोल लिमिटेड को लगभग 200 करोड़ रुपये के आसपास की वित्तीय क्षति पहुंचाई गई। अतः मैं कोयला मंत्री से उक्त प्रकरण की जांच किए जाने के संबंध में तथा वित्तीय अनियमितताओं में लिप्त अधिकारियों को बर्खास्त करते हुए कंपनी को हानि पहुँचाए गए धनराशि की वसूली किए जाने की आप से मांग करता हूँ।

(xix) Need to establish a medical college in Sant Kabir Nagar Parliamentary Constituency, Uttar Pradesh

श्री लक्ष्मीकान्त पप्पू निषाद (संत कबीर नगर) : मैं सरकार के ध्यान में लाना चाहता हूँ कि मेरे निर्वाचन क्षेत्र संतकबीर नगर, उत्तर प्रदेश में आज भी मेडिकल कॉलेज स्थापित नहीं किया गया है। जिसके कारण हमारे यहाँ के मेडिकल विद्यार्थियों को दूर-दराज के मेडिकल कॉलेजों में पढ़ाई करने जाना पड़ता है और गरीब लोगों की इलाज, दवा नहीं हो पाती है। पूरे जिले संतकबीर नगर के गरीबों को

कठिनाई का सामना करना पड़ता है।

अतः मैं केन्द्रीय स्वास्थ्य एवं परिवार कल्याण मंत्री जी से निवेदन करता हूँ कि मेरे प्रस्ताव पर गंभीरतापूर्वक विचार करें तथा मेरे क्षेत्र में मेडिकल कॉलेज जल्दी से जल्दी बनवाने की कृपा करें।

(xx) Regarding releasing pending dues under MGNREGS to West Bengal

PROF. SOUGATA RAY (DUM DUM): Not a single meaningful financial allocation had been made for West Bengal in the Union Budget. It is nothing short of an economic injustice for West Bengal. The Union Government has once again deprived the people of West Bengal from welfare measures. This is not a people-centric Budget. The states where elections are not scheduled were deprived. Funds for several schemes in West Bengal including MGNREGA have been suspended for the past few years. There has been no specific allocation for West Bengal over the past few years. There is nothing in the Budget to control inflation. I urge upon the Finance Minister and Central Government to release the pending dues of MGNREGA to West Bengal immediately.

(xxi) Need to expedite completion of construction work on various bypass roads in Nellore Parliamentary Constituency, Andhra Pradesh

SHRI PRABHAKAR REDDY VEMIREDDY (NELLORE): There is no doubt that Government is doing exceptional work in construction of National Highways and Bypasses in the country to push economic activity, social development and provide infrastructure by connecting cities for efficient movement of goods and passengers, boost trade and improve markets across the country. As a part of construction of NHs, some Bypasses, such as Seetharampuram Bypass, Chundi Bypass, Voletiparipalem Bypass, Badevaripalem Bypass, Kandukuru Bypass,

Ayyalurivaripalli Bypass, D.G. Peta Bypass and CS Puram Bypass on NH-167B in my Nellore Parliamentary Constituency have also been taken up. These Bypasses are supposed to be completed this month i.e., February, 2025. But, if one looks at the progress of construction of these Bypasses, it hovers between 70-75%. These are all small stretches and once they are completed, they help local people a lot to use these Bypasses. Hence, I appeal to Minister of Road Transport and Highways to complete them before the deadline.

(xxii) Need to restart parcel service at Kalyan Junction Parcel office, Mumbai

डॉ. श्रीकांत एकनाथ शिंदे (कल्याण) : कर्जत-कसारा और छत्रपति शिवाजी टर्मिनस, मुंबई के बीच स्थित कल्याण जंक्शन एक प्रमुख रेलवे स्टेशन है। यहां का पार्सल डिपो, जो नागरिकों और व्यापारियों के लिए सुविधाजनक था, पिछले तीन वर्षों से बंद पड़ा है। इससे कर्जत और कसारा के निवासियों सहित उपनगरीय क्षेत्रों के नागरिकों को पार्सल भेजने और प्राप्त करने के लिए दादर जाना पड़ता है जिससे न सिर्फ अत्यधिक पैसे खर्च होते हैं बल्कि समय की बर्बादी भी होती है। यह स्थिति छोटे व्यवसायियों और ई-कॉमर्स और पार्सल सेवाओं पर निर्भर व्यक्तियों के लिए असुविधाजनक है। इस डिपो को बंद रखने का मुख्य कारण पर्याप्त मानव संसाधन की कमी है। कल्याण जंक्शन पर पार्सल डिपो की पुनः शुरुआत करना समय की मांग है क्योंकि यह न केवल नागरिकों की समस्याओं का समाधान करेगा, बल्कि स्थानीय व्यापार और परिवहन को भी प्रोत्साहित करेगा। मैं सरकार से आग्रह करता हूँ कि इस दिशा में तत्काल कदम उठाए और कल्याण जंक्शन पार्सल डिपो पुनः प्रारंभ करने के लिए आवश्यक संसाधन प्रदान किया जाए और इसके संचालन हेतु जो आवश्यक भर्तियां हैं, उसे एक समय सीमा के अंदर पूरा किया जाए। यह कदम कल्याण लोक सभा की जनता के जीवन को सरल और सुविधाजनक बनाने की दिशा में एक सकारात्मक पहल होगी।

**(xxiii) Regarding allocation of funds for new railway line projects in Jamui
Parliamentary Constituency, Bihar**

श्री अरुण भारती (जमुई) : मैं रेल मंत्री जी का ध्यान मेरे संसदीय क्षेत्र जमुई की एक बहुत ही पुरानी नई रेल लाइन परियोजना की ओर आकृष्ट करना चाहता हूँ। यह बरियारपुर-मननपुर (68 किलोमीटर) लागत 250 करोड़, नवादा-लक्ष्मीपुर (137 किलोमीटर) लागत 3120 करोड़, तथा झाझा-बटिया (20 किलोमीटर) लागत 496 करोड़ रुपये की रेल परियोजना है। माननीय रेल मंत्री जी के द्वारा सदन में इसकी जानकारी की स्वीकृति मेरे अतरांकित प्रश्न संख्या 446 दिनांक 24 जुलाई को दी जा चुकी है। जिसके लिए मैं माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी एवं लोक जन शक्ति पार्टी (रामविलास) के अध्यक्ष आदरणीय श्री चिराग पासवान जी को धन्यवाद देता हूँ। लेकिन कई महीने बीत चुके हैं लेकिन अब तक फंड का आवंटन नहीं हुआ है जिसके चलते सिकंदरा, खैरा, बरहट, सोनो, चकाई और अलीगंज प्रखंड समेत जमुई जिले का शेष पूरा हिस्सा आज भी रेल मानचित्र से कटा हुआ है। इस नई रेल लाइन के बन जाने से आसपास के जिले मुंगेर, शेखपुरा, लखीसराय, नवादा, बांका के लोगों को भी इसका लाभ मिलेगा। मैं माननीय रेल मंत्री जी एवं माननीय वित्त मंत्री जी से आग्रह करना चाहता हूँ कि जनहित में उक्त परियोजना के लिए सरकार धनराशि आवंटित करे ताकि नई रेल लाइन निर्माण का कार्य मेरे संसदीय क्षेत्र में शुरू हो सके।

**(xxiv) Regarding attack on elected representatives in Tirupati,
Andhra Pradesh**

SHRI MADDILA GURUMOORTHY (TIRUPATI): I bring to the attention of the Government a grave incident that occurred on 03-02-2025 in Tirupati. At around 10:30 AM, while casting my vote during the Local Body election, I, along with a Member of the Legislative Council (MLC) and several Corporators, was subjected to a shocking and brutal attack. The assault not only caused bodily harm but also led to the destruction of the vehicle in which I was travelling along with MLC, Mayor

and Corporators of Tirupati Municipal Corporation. Even the women Corporators were attacked. The District Police Administration completely failed and no action was initiated towards the attackers. This heinous attack is a blatant violation of democratic values and protocols. Such an act, targeting elected representatives while discharging their Constitutional duty, undermines the sanctity of our democratic process. I urge the Government and concerned authorities to take swift and decisive action against those responsible for this attack. It is imperative to ensure that democracy is upheld and such undemocratic acts are not repeated. A thorough investigation must be conducted and the culprits must be brought to justice.

(xxv) Need to review the proposal of offshore sand mining along the Kerala Coast

SHRI N. K. PREMACHANDRAN (KOLLAM): The Union Government move to begin offshore sand mining along Kerala coast. The sea sand mining will harm coastal eco system and fisher folk livelihood. The Government of Kerala is also disagreed with the proposal. The offshore sand mining could adversely affect the livelihood of fisher folk, loss of habitat, environmental disaster to the coastal area, loss of employment etc. No study was conducted regarding environmental impacts, health impacts and socio economic impacts. The offshore sand in Kollam contains rare earth elements including radioactive elements. The move to privatization of sand mining in this area becomes futile due to the intervention of Atomic Energy Department. The present proposal is to provide space to private agencies for mining of sand containing rare earth elements including radioactive elements in an

indirect method. The proposal is against the existing policy. Hence I urge upon the Government to drop the sea sand mining proposal.

(xxvi) Need to accord central university status to Jamia Hamdard and release necessary funds to the University

एडवोकेट चन्द्र शेखर (नगीना) : जामिया हमदर्द को यूजीसी से मिलने वाले रखरखाव अनुदान में देरी हो रही है, जिससे संस्थान के संचालन में बाधा आ रही है। साथ ही, इसकी सरकारी पट्टे की भूमि को पारिवारिक समझौते के तहत बांटने की कोशिश की जा रही है, जो नियमों के खिलाफ है। 2019 से संस्थान के प्रबंधन में आंतरिक विवाद चल रहा है, जिससे यूजीसी ने अनुदान रोक दिया है। प्रशासन ने समाधान के लिए जरूरी बदलाव किए हैं और यूजीसी को भेजे हैं। संसद में अनुरोध किया गया है कि अनुदान तुरंत जारी किया जाए और संस्थान को सेंट्रल यूनिवर्सिटी की मान्यता दी जाए ताकि अल्पसंख्यक समुदाय के गरीब बच्चों को बेहतर शिक्षा की सुविधा मिल सके।

14.10 hrs**UNION BUDGET, (2025-2026) – GENERAL DISCUSSION***

श्री अखिलेश यादव (कन्नौज) : धन्यवाद सभापति महोदय । मैं आपको विशेष धन्यवाद देना चाहता हूँ कि आपने मुझे केन्द्रीय बजट पर बोलने का अवसर दिया । मैं अपनी बात को अपने विपक्ष के साथियों की बात से जोड़ते हुए, इस बजट के विरोध में खड़ा हुआ हूँ ।

सभापति महोदय, यह बजट टारगेटेड बजट है, यह बजट फोकस्ड बजट है । यह टारगेटेड और फोकस्ड बजट उन लोगों के लिए है जो बहुत संपन्न हैं, बड़े लोग हैं, उद्योगपति हैं, उनके लिए यह बजट बना है । भारत को विकसित राष्ट्र बनाने की बात कही जा रही है, लेकिन मुझे इसमें कोई रोडमैप दिखायी नहीं देता है ।

14.11 hrs*(Shri Dilip Saikia in the Chair)*

इसलिए रोडमैप दिखायी नहीं देता है कि जैसे ही बजट आया, हम लोगों ने तस्वीरें देखी हैं और जो तस्वीरों में दिख रहा है कि हाथों में हथकड़ी और पैरों में बेड़ियां हैं । सभापति महोदय, दस बजट इस देश के लिए क्या इसीलिए बनाए गए थे कि जब 11वां बजट आएगा तो पूरा देश और पूरी दुनिया यह देखेगी कि भारत के लोग हथकड़ी और बेड़ियां लगाकर भारत लौटाए गए?

सभापति महोदय, मैं आपके माध्यम से यह बात कहना चाहता हूँ कि हमारे प्रधान मंत्री जी अमेरिका जा रहे हैं । पिछली बार हीरा लेकर गए थे, इस बार सोने की जंजीर लेकर जाइएगा । जंजीर देखकर शायद उन्हें कोई और जंजीर याद आ जाए । सभापति महोदय, हो सके तो कुछ महिलाओं और बच्चों को अपने साथ तो नहीं, लेकिन किसी ओर जहाज में साथ लेते आइएगा । वह जहाज भी तो भारत का ही होगा । इतना हक तो उनका बनता ही है कि दूसरों की ... ** के शिकार कुछ लोग बाइज्जत लौट सकें । वैसे सवाल यह भी है कि आपके रहते ऐसी ... ** कैसे फल-फूल रही है? सभापति महोदय, इस

* Further general discussion on the Union Budget for 2025-2026 continued.

** Expunged as ordered by the Chair.

... * से सबसे ज्यादा प्रभावित अगर कहीं के लोग हैं तो वे गुजरात के लोग हैं। क्या यही हमारे विकसित भारत की तस्वीर है? ... (व्यवधान)

माननीय सभापति : आप बहुत सीनियर मैम्बर हैं। अनपार्लियामेंटरी वर्ड को आपको थोड़ा सोच-समझकर बोलना चाहिए।

... (व्यवधान)

माननीय सभापति : ... **वर्ड को रिकॉर्ड से हटा दीजिए।

... (व्यवधान)

श्री अखिलेश यादव : सभापति महोदय, एक दूसरी तस्वीर भी हम लोगों ने देखी है। महाकुम्भ, जिसके बारे में 144 साल बाद, ऐसा एक ...**प्रचार किया गया। सभापति महोदय, ये साइंटिस्ट हैं या एस्ट्रोनॉमर हैं और एस्ट्रोनॉमी समझते हैं। ... (व्यवधान)

डॉ. निशिकान्त दुबे (गोड्डा) : सर, यह आस्था का सवाल है और मेरा इस पर पॉइंट ऑफ ऑर्डर है। ... (व्यवधान)

माननीय सभापति : आपका क्या पॉइंट ऑफ ऑर्डर है?

डॉ. निशिकान्त दुबे : सभापति महोदय, संविधान के आर्टिकल्स 25, 26, 27 और 28 कहते हैं कि आप किसी भी रिलिजन के खिलाफ किसी प्रकार की बातें नहीं कर सकते हैं। ... (व्यवधान) ये लोग एंटी हिन्दू हैं। ... (व्यवधान)

HON. CHAIRPERSON: I got the point. I will see the proceedings.

... (Interruptions)

माननीय सभापति : आप लोग बैठ जाइए। मैं देख लूंगा।

... (व्यवधान)

माननीय सभापति : आप लोग बैठ जाइए और माननीय नेता जी को बोलने दीजिए।

* Expunged as ordered by the Chair.

** Not recorded

... (व्यवधान)

वरत्र मंत्री (श्री गिरिराज सिंह): सर, यह आस्था का सवाल है और इसको रिकॉर्ड से हटाया जाए । ...

(व्यवधान)

श्री अखिलेश यादव : सभापति महोदय, वह महाकुम्भ की तस्वीर ... (व्यवधान) आप स्नान करके नहीं आए हैं । ... (व्यवधान)

माननीय सभापति : ऐसा कोई भी शब्द, जो आस्था के विरुद्ध बोला गया है, उसे रिकॉर्ड से निकाल दिया जाएगा ।

... (व्यवधान)

श्री अखिलेश यादव : आप कुंभ में स्नान करके नहीं आए हैं । आपको कोई अधिकार नहीं है, क्योंकि आप स्नान नहीं करके आए हैं । ... (व्यवधान)

माननीय सभापति : माननीय सदस्यगण, मैंने रिकॉर्ड से निकालने के लिए बोल दिया है ।

... (व्यवधान)

माननीय सभापति : उसे हटा दिया जाएगा ।

... (व्यवधान)

श्री अखिलेश यादव : सभापति महोदय, इन्होंने कुंभ में स्नान नहीं किया है । ... (व्यवधान)

माननीय सभापति : माननीय सदस्य, आप चेयर को एड्रेस कीजिए । वहां देखकर बात मत कीजिए ।

... (व्यवधान)

श्री अखिलेश यादव : अगर फोटो आई होती तो मैं जैकेट वाली भी फोटो देख लेता । ... (व्यवधान)

माननीय सभापति : शायद, आपने आपकी कोई गलत फोटो देख ली है ।

... (व्यवधान)

श्री अखिलेश यादव : सभापति महोदय, हमने विकसित भारत की जो दूसरी तस्वीर देखी, वह तस्वीर न केवल हम लोगों को दुख पहुंचाती है, बल्कि उन तमाम सनातनी लोगों को, सनातन को स्वीकार करने वाले लोगों को भी दुख पहुंचाती है ।

लोग तकलीफ में रहे, परेशानी में रहे और ऐसा पहली बार हुआ होगा कि लोग 300 किलोमीटर के जाम में फंस गए। वहां पर दो-दो मुख्य मंत्रियों को लगाना पड़ा कि कैसे भी जाम रुक जाए। इसके साथ-साथ इन्हीं के संगठन के लोगों को जब लगा कि वे व्यवस्था नहीं बना सकते तो इतने दिनों बाद इनके संगठन के लोगों ने अपील की कि भारतीय जनता पार्टी के कार्यकर्ता बाहर आएँ और लोगों को सुविधा दें। यह बात तब आई है, जब लोग दुख, तकलीफ और परेशानी की वजह से इनके खिलाफ चिल्लाने लगे, इनके खिलाफ बोलने लगे। ... (व्यवधान)

सभापति महोदय, मैं यह पूछना चाहता हूँ कि जिस स्नान के लिए प्रधान मंत्री गए हों, देश की राष्ट्रपति गई हों, उप राष्ट्रपति गए हों, मंत्री गए हों तो क्या यही विकसित भारत की तस्वीर होगी? आप वहां पर ट्रैफिक मैनेज नहीं कर पा रहे हैं। हर शहर में यह कहा गया कि कोई शहर से न निकले, सब के सब वहीं पर रुक जाएँ। आप आगे नहीं जा सकते हैं, दर्शन नहीं कर सकते हैं। क्या यह सच्चाई नहीं है?

सभापति महोदय, सारे बॉर्डर सील हुए हैं। चांद पर पहुंचने का क्या फायदा, जब आपको जमीन की समस्याएं न दिखती हों? जमीन की समस्याएं न दिखती हों और मैं सरकार से जानना चाहता हूँ कि वह ड्रोन कहां पर है? डिजिटल इंडिया की जो बात कही गई थी, वह कहां है? ये लोग इस बात की अभी तक डिजिट नहीं दे पा रहे हैं कि कितने लोगों की जान गई है और कितने लोग वहां पर खो गए हैं।

सभापति महोदय, यहां पर विज्ञापन और कार्टूनों की काफी चर्चा हो रही थी। मुझे याद है कि एक दिन मैंने अखबार देखा। वह अंग्रेजी का अखबार था और मैं समझता हूँ कि सभी माननीय सदस्यों ने उस अखबार को जरूर देखा होगा। उसके फ्रंट पेज पर एक विज्ञापन था। उस विज्ञापन की जो तस्वीर थी, उसमें एक जानवर था। मुझे याद नहीं आ रहा है, लेकिन शायद वह एक गधा रहा होगा। वह जेल के अंदर था। मेरा मन नहीं माना और मैंने उसी दिन सरकार को जगाने के लिए लिखा और मैं आज सरकार के माध्यम से जानना चाहता हूँ कि डिजिटल इंडिया करते-करते साइबर क्राइम, साइबर लूट और डिजिटल अरेस्ट कितना बढ़ गया है तथा जो विज्ञापन दिया था, इस जानकारी के बाद वह विज्ञापन दोबारा अखबार में नहीं आया। मैं उस विज्ञापन की तस्वीर नहीं दिखा सकता हूँ। मैं समझता हूँ कि

माननीय मंत्री जी उस विज्ञापन के बारे में जानते होंगे और उन्होंने देखा होगा। जो विज्ञापन दिया, जनता का भारतीय रिजर्व बैंक से यह सवाल है कि वह अपने ऐसे विज्ञापनों में किसको चित्रित कर रहे हैं और क्यों तथा वह कहां से आया है? क्या यह कोई प्रतिकात्मक चित्रण है? यदि हाँ तो वह जानवर किसका प्रतीक है? क्या उस सिस्टम का, जिसके कंधे पर स्वच्छ और सुरक्षित बैंकिंग की नैतिक जिम्मेदारी है या उस मंत्रालय का, जिसको सुरक्षित बैंकिंग का दायित्व निभाना चाहिए? अगर यह चित्रण जनता को दिखाना चाह रहा है कि यह बहुत अनैतिक है, तो जनता इसके लिए मानहानि का दावा भी कर सकती है।

अगर आरबीआई यही दिखाना चाह रहा है तो अपने खाताधारकों के प्रति बैंक की ऐसी नकरात्मक रवैया न केवल आपत्तिजनक है, बल्कि घोर निंदनीय भी है। आरबीआई ऐसे विज्ञापनों से नहीं बल्कि अपने सिस्टम को चुस्त-दुरुस्त करके व बैंकिंग साक्षरता, बैंकिंग सजगता और जागरूकता अभियान चलाकर जनता को सचेत और सावधान करे। जब भी हम लोग मोबाइल खोलते हैं तो उसके अंदर कोई ना कोई आवाज सुनाई देती है।

सभापति महोदय, क्या डिजिटल अरेस्ट के माध्यम से लाखों-लाख रुपया नहीं लूट जा रहा है? आखिरकार उसके लिए कौन जिम्मेदार है? जो बजट दिया गया है, बजट में जो बातें निकल करके आ रही हैं, बजट में पीडीए के उत्थान के लिए कुछ भी नहीं है। जो लोग अपने जीडीपी की न जाने कितनी कहानियां बताते थे, आज जीडीपी रेट क्यों कम होती चली जा रही है? क्यों जीडीपी 6.4% के आसपास पहुंच गई है? न केवल जीडीपी बल्कि आज अगर हम 87 रुपए से ही एक डॉलर ले सकते हैं। कभी डॉलर के मुकाबले रुपए को नीचे गिरने की कहानी कहीं किसी से जोड़ दी गई थी। आज सोचिए कितने रुपए हम इकट्ठे करते हैं, तब हमें एक डॉलर मिलता है? क्या सरकार के पास इसका कोई जवाब है? इस ग्रोथ रेट के कम होने का कारण जो मुझे समझ में आता है, वह इन्वेस्टमेंट की कमी और कंजम्प्शन की कमी है। यह देश की आर्थिक विकास की स्थिति पर प्रश्न चिन्ह लगाता है और यही नहीं जो भेदभाव बढ़ता चला जा रहा है, जो खाई पैदा होती जा रही है, इन्हीं के आंकड़े बताते हैं कि खाई कितनी है। मुट्ठी भर लोगों के पास पूरे देश की संपदा पहुंच गई। जो ज्यादा लोग हैं, वे गरीब हैं। आपको जीवन यापन के

लिए 80 करोड़ लोगों को राशन बांटना पड़ रहा है। क्या यही विकसित भारत की तस्वीर है? दुनिया में हम पर-कैपिटा इनकम में कहां खड़े हैं?

सभापति महोदय, हम आपके माध्यम से सरकार से जानना चाहेंगे कि जिन परिवारों को आप राशन दे रहे हैं, उन परिवारों की पर-कैपिटा इनकम क्या है? अगर विकसित भारत की तस्वीर लेकर यह सरकार चलना चाहती है तो सभापति महोदय सरकार की जिम्मेदारी बनती है कि वह देखे कि जो 80 करोड़ लोग राशन पा रहे हैं, उनकी पर कैपिटा इनकम क्या है।

सरकार का एक बहुत प्रिय काम है। वह इतना प्रिय है कि उसका नाम बदल करके इज्जत घर कर दिया गया है। मुझे याद है की एक छत्तीसगढ़ में बुजुर्ग मां ने बकरी बेचकर अपना शौचालय बनाया था। जब उन्होंने बकरी बेचने के बाद शौचालय बनाया तो देश के प्रधानमंत्री जी ने उनका सम्मान किया। आखिरकार सवाल यह है कि उन्हें बकरी क्यों बेचनी पड़ गई? इसका मतलब यह है कि आपकी बनाई हुई स्कीम्स जमीन पर नहीं पहुंच रही हैं, उनके लिए पर्याप्त पैसा नहीं पहुंच पा रहा है। आखिरकार पैसा क्यों नहीं पहुंच रहा है? यह तो सरकार की जिम्मेदारी है।

सभापति महोदय, जो शौचालय बनाए गए हैं उनमें से किसी में पानी नहीं पहुंचता है। क्या यही विकसित भारत की तस्वीर बनेगी?

सभापति महोदय, हम लोग डबल इंजन, डबल इंजन बहुत सुनते थे और अब इस बजट में दो इंजन और बढ़ गए हैं। सभापति महोदय, यह बजट चार इंजन वाला है। ऐसा लगता है कि एक के बाद एक इंजन खराब हो गया होगा, इसलिए इन्हें चार इंजन लगाने पड़े। ये चार इंजन की बात करके जनता को धोखा दे रहे हैं। जब हम उत्तर प्रदेश को देखते हैं, तो वहां पर डबल इंजन की सरकार चल रही है, वह डबल ब्लंडर कर रही है। हमें उनके डबल ब्लंडर देखने को मिल रहे हैं।

महोदय, यह चार इंजन की सरकार है, सबसे पहला इंजन हमारे किसानों और कृषि का है। दस साल गुजरने का गुजरने के बाद भी, इतने बजट आने के बाद भी आज तक किसानों की आय दोगुनी नहीं हुई। तमाम माननीय सदस्य अपने क्षेत्रों और फसलों की समस्याओं को लेकर सवाल खड़ा करते हैं। कई किसान नेता अभी-भी आंदोलन कर रहे हैं, अभी-भी आंदोलन चल रहा है। इस सरकार के

पास, जो विकसित भारत का सपना दिखा रही है, अभी तक किसान की दोगुनी कैसे हो, कोई रोडमैप नहीं है। अगर कोई रोडमैप रहा हो तो हमें बता दें।

महोदय, हजारों किसानों की जान चली गई कि एमएसपी को कानूनी गारंटी मिले, लेकिन आज भी वह गारंटी नहीं मिल पा रही है। क्या यही विकसित भारत होगा जिसमें किसान को एमएसपी नहीं मिलेगा, उसकी कोई गारंटी नहीं मिलेगी? जो किसान की दोगुनी आय का सपना ले रहे थे, उन्होंने स्वामीनाथन जी को भारत रत्न तो दे दिया, लेकिन उनकी कही हुई बातों को सही जगह नहीं पहुंचा पा रहे हैं।

14.26 hrs

(Hon. Speaker in the Chair)

महोदय, दलहन, तिलहन जैसी फसलों को बढ़ावा देने के लिए जिस मिशन की घोषणा की गई थी, क्या वह मिशन पूरा हुआ है? अभी तक हम लोग तिलहन इंपोर्ट कर रहे हैं। दलहन और तिलहन के बारे में पहले बजट से कहा जा रहा है, लेकिन आज भी हम लोगों को इम्पोर्ट करना पड़ रहा है। इसका परिणाम यह है कि हम अपने किसानों को जिस तरह का लाभ देना चाहते हैं वह नहीं दे पा रहे हैं।

प्रधानमंत्री धन-धान्य कृषि योजना 100 पिछड़े जिलों के लिए घोषित हुई है, लेकिन इसके लिए कोई बजट नहीं दिया गया है। फल और सब्जी के उत्पादन को बढ़ावा देने के लिए भविष्य में योजना बनाई जाएगी। क्या यही चार इंजन वाला बजट है? फल और सब्जी के लिए बाद में बजट बनाया जाएगा, बाद में बजट घोषित होगा। पॉलिसी क्या होगी, यह बाद में तय होगा। कृषि क्षेत्र में रिसर्च और डेवलपमेंट के लिए अधिक धन की आवश्यकता है, लेकिन इस बजट में यह नहीं दिखाई दे रहा है। कृषि क्षेत्र में कार्यबल 46 प्रतिशत है लेकिन जीडीपी में इसका योगदान केवल 18 परसेंट है, जो किसानों की खराब आर्थिक स्थिति को दर्शाता है, अभी हमारा किसान गरीब है।

महोदय, मुझे याद है फसल बीमा योजना को लेकर के न जाने कितना प्रचार किया गया। सच्चाई यह है कि जब क्लेम करने की बात आती है तो आंकड़े बताते हैं कि हम अभी भी 3 परसेंट से ऊपर नहीं पहुंच पाए हैं। किसान कर्ज के कारण आत्महत्या कर रहा है। क्या विकसित भारत की यही तस्वीर होगी कि लाखों लाख किसान आत्महत्या कर लें? अब तो सुना है कि ये आंकड़े भी आना बंद हो गए हैं। हमें

किसान के ऊपर कर्ज और कर्ज के ऊपर कर्ज नहीं बढ़ाना है, जिस तरीके से आप बड़े-बड़े उद्योगपतियों का ध्यान रखते हैं और उनका समय-समय पर कर्ज माफ करते हैं, मुझे पूरा भरोसा है कि उसी तरह से हमारे देश के किसानों का भी कर्ज माफ होना चाहिए, उनको कर्ज से मुक्ति दिलानी चाहिए।

महोदय, अगर क्लाइमेट चेंज की बात होगी तो सबसे पहले अगर किसी पर असर पड़ेगा, सबसे पहले प्रभावित अगर कोई होगा तो हमारा किसान होगा। उसके लिए क्या आपके पास रोड मैप है? यहां बहुत से माननीय सदस्यों कहा है कि जीएसटी को लेकर के न जाने क्या-क्या रूल सरकार बनाती है। सरकार जीएसटी में लगातार व्यापारियों को उलझा रही है, जब तक जीएसटी के बारे में व्यापारी समझ पाता है तब तक जीएसटी के तरीके को बदल दिए जाते हैं। अभी भी किसानों के जितने भी इक्विपमेंट्स हैं, उन पर कम से कम 12 से 18 परसेंट जीएसटी लिया जा रहा है। अगर यह सरकार विकसित भारत का सपना देख रही है तो सभी के सभी एग्रीकल्चर इक्विपमेंट्स, जो हमारे किसान इस्तेमाल करते हैं, उनमें जीरो जीएसटी होना चाहिए।

महोदय, सरकार मैन्युफैक्चरिंग सेक्टर को बढ़ावा देने के लिए कई योजनाएं लाई है। भंडारण की सुविधा किसको मिल रही है? भंडारण को लेकर भी सरकार का कोई रोडमैप जरूर होना चाहिए। यह कैसी अर्थव्यवस्था है? जहां पर अर्थव्यवस्था को तो हम तीसरे नंबर पर पहुंचा रहे हैं, लेकिन नौकरी और रोजगार उसके पास नहीं है। ग्रोथ है, ग्रोथ बताना चाहते हैं, लेकिन रोजगार और नौकरी नहीं है। इनके मैन्युफैक्चरिंग के जो तमाम मिशनस थे, नेशनल मैन्युफैक्चरिंग मिशन – जब तक इनवैस्टमेंट का वातावरण नहीं सुधरेगा, तब तक इनवैस्टमेंट नहीं हो सकता है। हमारा नेशनल मैन्युफैक्चरिंग मिशन आगे नहीं बढ़ सकता है।

इन्होंने दूसरा इंजन बताया है – एमएसएमई। एमएसएमई को लेकर बहुत चिंता व्यक्त की। बजट भाषण में एमएसएमई सेक्टर को विकास का द्वितीय इंजन बताया गया, जो सही है, परंतु एमएसएमई के विकास के लिए बजट में कोई विशेष व्यवस्था नहीं की गई है। भारत में एमएसएमई 11 करोड़ लोगों को रोजगार प्रदान करता है और इसमें सबसे ज्यादा रोजगार मिलता है। हमारी जो माइक्रो यूनिट्स हैं, उनके लिए कोई योजना नहीं है। उनको विशेष मदद के लिए कोई प्रावधान न पहले किया गया, न इस बजट में

किया गया है। मैं केवल यूपी के बारे में कहना चाहता हूँ। यूपी में लगभग 96 लाख एमएसएमईज़ हैं, लेकिन केवल 14 लाख पंजीकृत हैं। पूरे देश में एमएसएमईज़ 6 करोड़ हैं, एमएसएमईज़ के विपरीत केवल एक करोड़ पंजीकृत हैं। अगर यूपी में केवल 96 लाख एमएसएमईज़ हैं, 6 करोड़ पूरे देश में हैं, पंजीकृत केवल 14 लाख और एक करोड़ हैं तो इसका मतलब यह है कि ज्यादातर एमएसएमई सेक्टर को सरकारी योजनाओं का कोई लाभ नहीं पहुंच पा रहा है। मुझे उम्मीद है कि एमएसएमईज़ को लाभ पहुंचाने के लिए सरकार जागरूक होगी और अपनी डबल इंजन सरकार जहां-जहां चल रही हैं, उनको जगाने का भी काम करेंगे।

अध्यक्ष महोदय, एक समय ऐसा भी था कि जब लोग बजट के आने पर खुश होते थे, क्योंकि बजट नई उम्मीद जगाता था, देश और जनता को आगे की ओर ले जाता था। लेकिन भाजपा सरकार के बजट में न देश के विकास के लिए कुछ होता है, न जनता की तरक्की के लिए कुछ होता है। बजट मायूसी लेकर नहीं आना चाहिए। बजट देश का आर्थिक मानचित्र होता है। वह दर्शाता है कि किस तरह पूरे देश का संतुलित मतलब हर राज्य का बराबर विकास हो। जो भी राज्य या क्षेत्र भौगोलिक, शैक्षिक, सामाजिक, राजनीतिक कारणों से पिछड़ गया है, उसके लिए कैसे प्रावधान किए जाएं, जो कि वे भी मुख्यधारा से जुड़ सकें। वर्तमान में बैलेंस डेवलपमेंट की नीति पिछड़ती जा रही है। मैंने कई मौकों पर कहा है और आज फिर दोहरा रहा हूँ कि सच्चा विकास वही होता है, जो भेदभाव मिटाता है। अच्छा बजट हर दिशा में किसी भी देश के विकास का रास्ता तैयार करता है। इन्हीं अर्थों में बजट लोकतांत्रिक होता है, जो समाज के हर वर्ग के लिए लाभकारी होता है। यह सबसे आखिरी व्यक्ति को ताकत देकर उसे आर्थिक मुख्यधारा से जोड़ता है। यह बजट होता है। मैं तो कहूंगा कि—

“मिट जाए अमीरी-गरीबी के बीच की वह सब खाई
जिसमें भेदभाव और गैर बराबरी की जड़ है जमायी।”

बजट के अंदर उसके लिए हमेशा एक दिल धड़कना चाहिए, जो आज भी भूख के सूचकांक के आंकड़े बनाकर देश के दिखावटी विकास के सच का भंडा फोड़ कर रहा है।

भूख मिटे, महंगाई घटे – यही बजट का सबसे बड़ा नारा होना चाहिए। निर्बल को सबल बनाना,

निराशा को आशा में बदलना ही बजट का मानवीय पहलू होना चाहिए। बजट का सबसे बड़ा सिद्धांत कमजोर के प्रति हमदर्दी होना चाहिए। बजट बनाने की सोच किसी या कुछ लोगों को लाभ पहुंचाने की नहीं होनी चाहिए, बल्कि इंसानियत के नजरिये की बुनियाद होनी चाहिए। यदि बजट के आने से निर्बल सबल बनता है, तो समझो कि बजट अपने उद्देश्यों से सफल हुआ है, नहीं तो उसे असफल ही माना जाना चाहिए।

अध्यक्ष महोदय, रोटी की भूख किसानों को विश्वास में लेकर ही मिटाई जा सकती है। मैंने पहले भी कहा और फिर उन बातों को दोहराता हूँ। किसानों को फसल के सही दाम दिलवाना, बीज, खाद और पानी के इंतजाम करना, आवारा पशुओं से उनकी फसलों को बचाना चाहिए।

मैं आवारा पशुओं के बारे में इसलिए कहना चाहता हूँ क्योंकि उत्तर प्रदेश के चुनाव में प्रधानमंत्री जी आये थे, उन्होंने कहा था कि हमने एक रोडमैप बनाया है। आप सरकार बनवा दीजिए, इस काम में दो हफ्ते लगेंगे। एक भी जानवर सड़कों पर दिखाई नहीं देगा और किसानों की जान नहीं जाएगी, न ही खेतों में फसलों की बर्बादी होगी।

महोदय, उत्तर प्रदेश के माननीय सदस्यगण, चाहे वे इधर के हों या उधर के हों, वे जानते होंगे कि इस तकलीफ और परेशानी से किसान अभी तक उबर नहीं पाया है। आज भी खेतों को उसे चारदीवारी से घेरकर या तारों से जोड़कर चलना पड़ रहा है।

फसलों को बचाना सरकार की प्राथमिकता होनी चाहिए। इस मामले में जुमलेबाजी और झूठे वायदे अच्छे नहीं। आँकड़े बताते हैं कि देश में बहुत-से ऐसे कारोबार हो रहे हैं, जो बढ़ते चले जा रहे हैं। कई उद्योगपति उद्योगों से कई गुना लाभ उठा रहे हैं, कई विदेशी कम्पनियाँ इस धन्धे में अरबों रुपए कमा रही हैं, लेकिन आलू के किसान इस लाभ से वंचित हैं।

महोदय, जहाँ बिहार के लिए मखाना बोर्ड बना है, तो मैं उसका स्वागत करता हूँ। लेकिन मैं कहना चाहूंगा कि मखाने का ध्यान रखना। जिस तरह से, पोपकॉर्न में मीठे और नमकीन के कारण जीएसटी में हेर-फेर हो गया है, कहीं आपके मखाने में भी मीठे का जीएसटी अलग हो और नमकीन का जीएसटी अलग हो और गुड़ वाले का अलग हो, कहीं ये वैसा ही न करें।

आज किसान का आन्दोलित होना सरकार की विफलता का सबसे बड़ा उदाहरण है। सरकार और किसान के बीच भरोसे के बिना भूख नहीं मिटाई जा सकती। समय पर बीज, खाद आदि का मिलना, कृषि ऋणों को माफ किया जाना, एमएसपी दिलवाना सरकार का दायित्व है। वह इससे बच नहीं सकती। किसानों के हिस्से में काले कानून नहीं, बल्कि सतरंगी भविष्य आना चाहिए। यह सरकार काले कानून लाकर हमारे किसानों को अपमानित करना चाहती है।

वहीं हमारे मानव संसाधन के लिए स्वास्थ्य एक बड़ी चुनौती है। चिकित्सा स्वास्थ्य में सुधार होना बेहद जरूरी है। आज के समय की सबसे बड़ी जरूरत यह है कि हर शरीर को पोषक आहार मिले, कार्य की दशाएं अच्छी हों, वर्क-लाइफ बैलेंस सही हो, जिससे मानसिक रूप से भी लोग स्वस्थ रहें। इसके अलावा, पर्यावरण को भी अब स्वास्थ्य के बड़े कार्य के रूप में लेना होगा। एन्वायरमेंट को अब हेल्थ फैक्टर के रूप में देखना होगा। हर तरह के प्रदूषण को रोकना होगा। हरियाली बढ़ानी होगी। इसके साथ ही, एक और बात अहम है। वह यह है कि हर तरफ नकारात्मकता और नफरत के प्रचार से इंसान के अन्दर निगेटिविटी आती है। इससे आपस का विश्वास और सौहार्द टूटता है, जिसके परिणामस्वरूप इमोशनल सपोर्ट सिस्टम फेल होने लगता है। फेक न्यूज़ लोगों को मानसिक रूप से धीरे-धीरे बीमार बना रही है, इसे हर हाल में रोकना होगा।

महोदय, इसमें विपक्ष से ज्यादा सरकार की जिम्मेदारी है क्योंकि कई मौके पर हम लोग देखते हैं कि सरकार अपने-आप का जितना प्रचार करना चाहती है, उससे ज्यादा दूसरों को कैसे बदनाम किया जाए, उसके लिए प्रचार करती है। इसलिए शायद सरकार की बड़ी जिम्मेदारी बनती है। इससे देश के मानव संसाधन में जानबूझकर जो आपसी अविश्वास बढ़ाया जा रहा है और समाज में सौहार्द को भी जानबूझकर घटाया जा रहा है ताकि कुछ लोग अपनी सियासी रोटियाँ सेंक सकें, इसके लिए सख्त कानून लाना चाहिए।

एक तरफ सरकार लोगों को सही इलाज नहीं दे पा रही है, दूसरी तरफ जीवन बीमा और स्वास्थ्य बीमा पर भी टैक्स लग रहे हैं। सरकार मुनाफा कमाने के लिए नहीं बनती है, बल्कि जनता के कल्याण के लिए बनती है। यह बात कुछ लोगों को याद रखनी चाहिए।

महोदय, अगर काम है भी, तो उसके सही दाम नहीं मिल रहे हैं। अगर यह बात एक पढ़े-लिखे युवा के लिए सही है, तो एक मजदूर भी दिन भर कमतोंद मेहनत तो करता है, लेकिन वह मजदूरी में उतने पैसे नहीं पाता है कि वह अपना और अपनों के पेट भर सके। आज जब देश की अधिकांश आबादी युवा है, ऊर्जा से भरी हुई है, वह कुछ करना चाहती है, ऐसे में सरकार को सिर्फ यह करना है कि वह देश में कारोबारी वातावरण और व्यावसायिक वातावरण का निर्माण करे। वह लोगों के टैलेंट को पहचाने। उसकी सच में स्किल मैपिंग करे ताकि युवाओं को उनकी प्रतिभा के अनुसार काम और रोजगार मिल सके। इससे युवाओं को देश के निर्माण में अपना योगदान करने का मौका मिल सके।

महोदय, जब से यह सरकार बनी है, तब से महंगाई बढ़ती ही चली जा रही है। महंगाई कहां पहुंच गई है, यह सरकार को बेहतर पता है, उनके पास आकलन है।

अध्यक्ष महोदय, महंगाई एक ऐसी समस्या बनकर उभरी है, जिसने हर कौर को भारी बना दिया है। जिस तरह सत्ता में बैठे हुए लोग राजनीतिक चंदे के नाम पर कंपनियों से उगाही कर रहे हैं, दरअसल वह भी दामों के बढ़ने का एक बहुत बड़ा कारण है। सरकार ने मुनाफाखोरी की लगाम खोल दी है। मुनाफाखोर छुट्टा बैल हो गए हैं। आजाद भारत के इतिहास में नोटबंदी और जीएसटी दो सबसे बड़े आर्थिक सुधार नहीं, बल्कि सबसे बड़े आर्थिक विकार बनकर उभरे हैं।

अध्यक्ष महोदय, मैं याद दिलाना चाहता हूं कि नोटबंदी के समय बैंक की लाइन में एक गर्भवती मां लगी थी। जिस बच्चे ने जन्म लिया, उसका नाम हम लोगों ने खजांची रखा है। अब वह काफी बड़ा हो गया है, साइकिल भी चला लेता है।

अध्यक्ष महोदय, मैं सरकार से कहूंगा कि आप कम से कम उसको ही गोद ले लें। ... (व्यवधान) मैं चाहूंगा कि आप उसको गोद ले लीजिए। जब आप उसे गोद ले लेंगे, तो उसका नाम भी आप अपने हिसाब से रख पाएंगे। किसी भी आर्थिक सुधार का लक्ष्य यह होता है कि आर्थिक गतिविधियां सुचारू रूप से चल सकें और आसान हों, जिससे अर्थव्यवस्था दिन दोगुनी, रात चौगुनी तरक्की करे, लेकिन इन सुधारों के आने के बाद से अर्थव्यवस्था की गति कछुए की चाल जैसी हो गई है। इसका प्रमाण है कंपनियों की ग्रोथ का कम होना, उनकी बिक्री का घट जाना, यहां तक कि फास्ट मूविंग कन्ज्यूमर गुड्स

भी दो परसेंट से ज्यादा आगे नहीं बढ़ पा रहे हैं।

इसका सीधा मतलब यह है कि लोगों के पास पैसों की किल्लत हो गई है और वे रोजमर्रा की जरूरतों तक पर खर्च नहीं करना चाहते हैं। ऐसे में उनकी बचत कहां से होगी? जब बचत नहीं होगी, तो लोग क्या खाएंगे और क्या बाजार में लगाएंगे? लोगों में भविष्य को लेकर इतनी अनिश्चितता और चिंता है कि वे अपने जमा पैसे अपने पास ही रखना चाहते हैं। इसलिए, व्यापार में बढ़ोत्तरी नहीं हो पा रही है। बैंकों में भारी किल्लत है। पूंजी का निर्माण नहीं हो पा रहा है और लोग निवेश के लिए आगे नहीं आ रहे हैं।

अध्यक्ष महोदय, इसलिए, मैं कहना चाहता हूं कि उत्तर प्रदेश सरकार ने एक बहुत बड़ा आयोजन किया था, जो कि 'इनवेस्टमेंट मीट' का आयोजन था। 40 लाख करोड़ रुपए का एमओयू हुआ। मैं आपके माध्यम से सरकार से यह जानना चाहता हूं कि ... (व्यवधान)

माननीय अध्यक्ष : आप घूमकर उत्तर प्रदेश पर ही आ जाते हैं।

... (व्यवधान)

श्री अखिलेश यादव : अध्यक्ष महोदय, मैं आपके माध्यम से सरकार से यह जानना चाहता हूं कि जो अपने आपको डबल इंजन की सरकार कह रहे हैं, वे उत्तर प्रदेश में इनवेस्टमेंट के लिए क्या सहयोग कर रहे हैं? यह दुर्भाग्यपूर्ण है कि आत्मनिर्भरता की बात करते हुए भी हमारा शेयर बाजार विदेशी निवेशकों पर निर्भर करने लगा है। जब वे पैसे लगा देते हैं, तो शेयर बाजार में उछाल आ जाता है, नहीं तो उसे धड़ाम होते देर नहीं लगती है। एक-एक दिन में हमारे निवेशकों का लाखों-करोड़ों रुपयों का नुकसान हो जाता है। इसका एक बड़ा शिकार हमारी युवा पीढ़ी भी हो रही है, जो देखा-देखी पैसे तो लगा देती है, लेकिन शेयर की खरीद-फरोख्त से पैसा कमाने वाले बिचौलियों की गहरी चाल को समझ नहीं पाती है। यह खेल बंद होना चाहिए। इसकी जिम्मेदारी सरकार की बनती है कि यह खेल बंद हो।

सेबी को अपना काम निष्पक्ष रूप से करना चाहिए और अर्थव्यवस्था की निगरानी व्यवस्था सच्ची नियत के साथ सजग और सचेत होनी चाहिए। इनसिक्योरिटीज सिक्योरिटी मार्केट से बाहर होनी चाहिए। आज जिस तरह विदेशी निवेशक धीरे-धीरे भारतीय बाजार से अपना पैसा बाहर निकाल रहे हैं, यह

दर्शाता है कि हमारी अर्थव्यवस्था से अब उनका भरोसा उठ गया है। उन्हें दूसरे देशों से अधिक लाभ कमाने की उम्मीद है, इसलिए वे अपना पैसा यहां से निकालकर दूसरे देशों में लगा रहे हैं। उनकी वजह से हमारा शेयर मार्केट हिचकोले खा रहा है।

माननीय अध्यक्ष : आपने अपना भाषण कुछ ज्यादा ही बड़ा लिख दिया।

... (व्यवधान)

श्री अखिलेश यादव : अध्यक्ष महोदय, चूंकि बजट चार इंजन का था, इसलिए बड़ा भाषण लिखकर लाया, कोई बात छूटे न और सरकार तक हर बात पहुंच जाए। ... (व्यवधान)

अध्यक्ष महोदय, अगर ग्यारहवें बजट में चार इंजन लगाने पड़ें, तो कहां विकसित भारत बन रहा है? जीएसटी को भ्रष्टाचार से मुक्त करना होगा, व्यापारियों के प्रति विश्वास जताना होगा। यदि टैक्स की व्यवस्था और दर सही होगी, तो सब आसानी से टैक्स भर देंगे। हाई टैक्स रेट दरअसल भ्रष्टाचार को बढ़ावा देता है। इससे राजस्व की हानि होती है। लोग सच में काम, कारोबार करना चाहते हैं, वे कर की चोरी नहीं करना चाहते हैं। इसलिए, टैक्स की रेट को तार्किक बनाने और टैक्स सिस्टम को ईजी करने से ही अर्थव्यवस्था में गति आएगी। निवेश के लिए पूरी दुनिया वापस हमारे देश की ओर देखेगी।

महोदय, मैं अर्थव्यवस्था के संबंध में एक गंभीर मुद्दा बताना चाहता हूँ। एक बहुत गंभीर मामला पलायन का है। पलायन के मामले में एक बहुत बड़ा विरोधाभास हमारी अर्थव्यवस्था के लिए चुनौती बन रहा है। एक तरफ सबसे अमीर वे लोग हैं, जो अपनी पूँजी का निवेश करते हैं और दूसरी तरफ सबसे गरीब वे लोग हैं, जिनके पास अपना श्रम निवेश करने के अलावा कोई दूसरा रास्ता नहीं है। ऐसे हजारों अरबपति बाहर के देशों में ज्यादा उम्मीद देखते हुए अपनी पूँजी लेकर देश छोड़कर जा रहे हैं। वहीं दूसरी तरफ जो सबसे गरीब लोग हैं, वे राज्यों के असंतुलित विकास की वजह से अपने राज्यों से पलायन कर रहे हैं। इस महा समस्या का सबसे बड़ा शिकार हमारा उत्तर प्रदेश है। जहाँ नौकरी और अवसरों की भारी कमी है। जहाँ विकास टीवी, अखबारों, होर्डिंग्स में तो दिखता है, लेकिन जमीन पर नहीं दिखता है। जब पूँजी और श्रम के निवेश के लिए आंतरिक वातावरण बनेगा तभी सच्चा विकास होगा, बजट अपने उद्देश्यों को प्राप्त करेगा, अर्थव्यवस्था लाभ के लोभ से मुक्त होगी और बजट एक लोकतांत्रिक देश

के जनकल्याण की सही दिशा में आगे बढ़ेगा।

महोदय, बजट विकास में तेजी लाने का मतलब यह है कि पिछले 11 सालों में भाजपा ने विकास के लिए कछुए की चाल चली है। जब उन्होंने समावेशी विकास सुनिश्चित करने के लिए संकल्प लिया तो यह बात खुली कि अब तक समावेशी नहीं, बल्कि विशेषी विकास हुआ है मतलब कुछ लोग बेहताशा आगे बढ़ गए हैं और बाकी नीचे की ओर जा रहे हैं। निजी क्षेत्र के निवेश में नई जान डालने की बात का अर्थ यह निकलता है कि भाजपा राज में निजी क्षेत्र बेजान हो गया है। नोटबंदी और जीएसटी सुधार नहीं, बेकार साबित हुआ है। परिवारों के मनोभाव में उल्लास भरने की बात स्वीकार कर रही हैं, लेकिन लोगों ने मुस्कुराना बंद कर दिया है। अच्छे दिन न अब तक इनके राज में आये हैं और न आने वाले समय में आएंगे। भारत के बढ़ते मध्यम वर्ग की खर्च करने की शक्ति को बढ़ाने की बात का मतलब है कि मध्यम वर्ग के हाथ खाली हैं। आज आप आयकर की बात कर रहे हैं। हम लोगों ने तो बहुत पहले ही इस बात की माँग की थी कि कम से कम 12 लाख रुपये तक की आय को कर से माफ किया जाए। यह बहुत पहले से समाजवादियों की माँग रही है। जब वित्त मंत्री जी ने कहा कि हम सब मिलकर अधिक सम्पन्नता लाने और विश्व में अपना स्थान बनाने और अपने राष्ट्र की अनन्त क्षमता को बढ़ाने के लिए अपनी यात्रा कर रहे हैं, तो उनका असली मतलब यह था कि वे बस चल रहे हैं। आपकी यह यात्रा निरर्थक है। अगर 11 साल बाद भी मंजिल का अता-पता नहीं है तो महोदय यह कौन सी यात्रा है?

आपने कहा कि हमारे सामने प्रतिकूल भू-राजनैतिक परिस्थितियाँ हैं तो सरकार यह बताए कि आपने उन प्रतिकूल परिस्थितियों को क्यों बनने दिया? हमारे संबंध पड़ोसियों से क्यों खराब हुए? हमारी सीमाएं क्यों असुरक्षित हुईं? हम अपनी बात अंतर्राष्ट्रीय पटल पर रखने में क्यों कामयाब नहीं हुए हैं? जब आपने कहा कि हमारी अर्थव्यवस्था सभी प्रमुख वैश्विक अर्थव्यवस्थाओं के बीच सबसे तेजी से बढ़ने वाली अर्थव्यवस्था है तो आप यह क्यों भूल गए कि हमारा रुपया आपके शासनकाल में सबसे निचले स्तर पर पहुँच गया है। सबका विकास का आपका नारा सबका विनाश में कैसे बदल गया है, क्योंकि जब रुपया नीचे जाएगा तो विनाश का ही रास्ता खुलेगा। बड़े से लेकर छोटे उद्योग धंधे, दुकानदारी सब चौपट क्यों हो गए हैं? मेक इन इंडिया, मुद्रा योजना, स्किल इंडिया ये सब नाकामी की किताब के चैप्टर

कैसे बन गए हैं? सवाल यह है कि कैसे व्यापार, कारोबार केवल कुछ लोगों के हाथ में ही सिमट गया है और बाकी सब का काम-धाम क्यों मिट गया?

महोदय, हम भी मानते हैं कि कोई देश केवल उसकी मिट्टी से नहीं है, बल्कि देश उसके लोगों से है, लेकिन आप लोग यह बात सिर्फ कहते हैं, करते नहीं हैं। जनता आपके लिए बस नारे का विषय है। आप कहती हैं कि हमारे लिए विकसित भारत में शामिल हैं, गरीबी से मुक्ति, शत-प्रतिशत अच्छे स्तर की स्कूली शिक्षा, बेहतरीन सस्ती और सर्वसुलभ स्वास्थ्य सेवाओं तक पहुँच, शत-प्रतिशत कुशल कामगार के साथ सार्थक रोजगार, आर्थिक गतिविधियों से शत-प्रतिशत महिलाएँ और देश को फूड बास्केट ऑफ दी वर्ल्ड बनाने वाले किसान। अगर यह आपका लक्ष्य है, तो क्या आपके राज में अमीरी-गरीबी की खाई नहीं बढ़ी है?

आप देखिए कि भूख के इंडेक्स में हम कहां आ पहुंचे हैं। क्या स्कूली शिक्षा का बजट कम नहीं किया गया? क्या स्वास्थ्य सेवाएं महंगी नहीं हुईं? यहां तक कि आपने स्वास्थ्य बीमा पर भी टैक्स लगा दिया। आपने योग्य लोगों को बेरोजगारी के अंधेरे में धकेल दिया है और आपके बड़े-बड़े नेताओं ने तो यहां तक कह दिया कि कमी नौकरी की नहीं है, बल्कि योग्यता की है। हमारी युवा पीढ़ी को हताश-निराश करने का पाप आप लोगों ने किया है। कुशल कारीगर के नाम पर आपने युवाओं को डिलीवरी पर्सन बनाकर छोड़ दिया है। आपके राज में महिलाओं के खिलाफ अपराध के आंकड़े ज्यादा हुए हैं। ऐसे असुरक्षित माहौल में आप कैसे आर्थिक गतिविधियों में उनकी भागीदारी की बात कर सकते हैं। आपके मंत्रिमंडल में ही महिलाओं की कितनी भागीदारी है, यह आपसे अच्छा और कौन जानता होगा। रही बात फूड बास्केट ऑफ दी वर्ल्ड बनाने की, तो पहले आपसे आग्रह है कि पहले आप लोगों की थाली भर दीजिए और ऐसे हवा हवाई जुमले कम उछालिए।

अध्यक्ष जी, मैं अपनी बात को खत्म करते हुए इतना ही कहना चाहता हूँ कि इस बजट में जिन क्षेत्रों में परिवर्तनकारी सुधार की बात कही गई, उनमें कराधान तब तक सफल नहीं होगा, जब तक उसे सरल, पारदर्शी और ईमानदारी से नहीं बनाया जाएगा। जब तक विद्युत क्षेत्र को निजी हाथों में सौंपकर मनमानी वसूली से रोका नहीं जाएगा, तब तक सुधार संभव नहीं है। जब तक शहरी विकास के नाम पर

कुछ धनवानों के हाथ में जमीनें कोड़ियों के दाम पर बेचने का काम खत्म नहीं किया जाएगा, तब तक सुधार संभव नहीं है। खनन के नाम पर जब तक जल, जंगल, जमीन और आदिवासियों के परम्परागत अधिकार से खिलवाड़ किया जाएगा, तब तक सुधार संभव नहीं है। जब तक वित्तीय क्षेत्र और विनिमय सुधार की निष्पक्ष कोशिश नहीं की जाएगी, तब तक सुधार संभव नहीं है। मैं अंत में यह बात कहना चाहूंगा –

“असली तरक्की है वही,

जो हर फर्क मिटाती है,

जो हर तरफ खुशहाली के गुलशन खिलाती है ”

महोदय, इन्हीं शब्दों के साथ मैं इस बजट का विरोध करता हूँ। यह रोड मैप कहीं नहीं दिखाता है जिससे कि भारत एक विकसित राष्ट्र बने।

श्रीमती हेमामालिनी (मथुरा) : राधे-राधे।

अध्यक्ष जी, वर्ष 2025-26 के बजट पर सदन में चर्चा हो रही है। इस विषय में मुझे भी भाग लेने का अवसर मिला है, इसके लिए मैं आपके प्रति बहुत-बहुत धन्यवाद प्रकट करती हूँ। मैं सबसे पहले कहना चाहती हूँ कि दिल्ली में जो जीत हुई है, उसके लिए मैं अपनी पार्टी भारतीय जनता पार्टी के सभी नेताओं और कार्यकर्ताओं को बहुत-बहुत शुभकामनाएं देती हूँ।

अध्यक्ष जी, वित्त मंत्री निर्मला सीतारमण जी मोदी जी की सरकार में नारी शक्ति का प्रतीक तो हैं ही, इसके साथ ग्लोबल लेवल पर भी वे आज भारत की नारी शक्ति को गौरव के साथ रिप्रेजेंट कर रही हैं। एक महिला सांसद होने के नाते मुझे उन पर बहुत गर्व है। निर्मला जी का यह लगातार आठवां बजट है, जो कि एक रिकार्ड है। उनकी असाधारण उपलब्धियों के लिए मैं उन्हें बहुत-बहुत बधाई देती हूँ। भारत आज दुनिया का सबसे तेज गति से विकसित होता हुआ देश है। प्रधान मंत्री श्री नरेन्द्र मोदी जी के मार्गदर्शन में वित्त मंत्री निर्मला जी जिस प्रकार हर संकट काल में, कठिन परिस्थितियों में देश की अर्थव्यवस्था को टॉप पर लेकर आई हैं, उसके लिए मैं उन्हें बहुत-बहुत बधाई देती हूँ और इतना ही कहना चाहती हूँ कि ‘जलाने वाले जलाते ही हैं चराग आखिर, ये क्या कहा कि हवा तेज है जमाने की।’

अध्यक्ष जी, महाकुंभ के विषय में कुछ कहना चाहती हूं। मैं उत्तर प्रदेश से सांसद हूं जहां प्रयाग राज में भारत की महान सांस्कृतिक परम्परा का महाकुंभ चल रहा है। इस महाकुंभ में भाग लेने के लिए देश-विदेश से करोड़ों लोग स्नान करने के लिए आ रहे हैं। मुझे भी यहां स्नान करने का अवसर मिला। मैं विश्व के इस सबसे बड़े धार्मिक और अध्यात्मिक समागम प्रयाग राज महाकुंभ के सफल आयोजन के लिए उत्तर प्रदेश के यशस्वी मुख्य मंत्री योगी आदित्य नाथ जी का कोटि-कोटि अभिनंदन करती हूं।

I have witnessed everything is perfectly all right there. Yes, I have seen it. I have been there.

अध्यक्ष महोदय, सरकार के तीसरे कार्यकाल में तीन गुणा तेज गति से काम हो रहा है। सौभाग्य से, मथुरा के सांसद के रूप में मेरा भी यह तीसरा कार्यकाल है और मथुरा में भी तीन गुणा तेज गति से जो काम हो रहा है, उसके लिए मैं मोदी जी और योगी जी को बहुत-बहुत धन्यवाद करती हूं, उनके प्रति आभार व्यक्त करती हूं कि उनका मुझे हर समय सहयोग मिलता रहता है।

अध्यक्ष महोदय, मोदी जी की सरकार में आज देश बड़े निर्णयों और नीतियों को असाधारण गति से लागू होते देख रहा है। इन निर्णयों में गरीब, वंचित, मध्यम वर्ग, युवा, महिलाओं, किसानों को सर्वोच्च प्राथमिकता मिली है।

महोदय, बजट पर अब तक हमारी पार्टी के कई माननीय सांसदों ने अपने विचार रखे हैं कि बजट घोषणाएं किस प्रकार देश की जनता के लिए हितकारी हैं। सभी लोगों ने इसके बारे में विस्तार से बताया है। उन्हीं बातों को मैं दोहराना नहीं चाहूंगी। मैं उन सभी बातों का समर्थन करती हूं।

अध्यक्ष जी, बजट के कुछ प्वायंट्स हैं, जिनके बारे में मैं कहना चाहूंगी। वित्त मंत्री जी ने इस बात पर जोर दिया है कि भारत की अर्थव्यवस्था में महिलाओं की भागीदारी बढ़े, उन्होंने 70 प्रतिशत महिलाओं का आर्थिक गतिविधियों से जुड़ने के लिए कदम उठाने की बात की है। मैं देश की अपनी नारी शक्ति से यही कहना चाहूंगी -

तुम्हारे हौसले अधूरे हैं, उड़ान बाकी है,

यह तो सिर्फ थोड़ा है, आसमान बाकी है,

नाम तेरा भी होगा, काम तेरा भी होगा,
अभी तो तुम्हारी पहचान बाकी है।

महोदय, अगर एजुकेशन सेक्टर की बात करें, तो अगले पाँच वर्षों में सरकारी स्कूलों में 50,000 अटल टिकरिंग लैब्स की स्थापना और भारत नेट परियोजना के अन्तर्गत ग्रामीण क्षेत्रों में सभी सरकारी प्राथमिक स्कूलों में ब्रॉडबैंड कनेक्टिविटी एक बहुत ही अच्छा कदम है।

हेल्थ सेक्टर में कैंसर की 36 दवाएं पूरी तरह से ड्यूटी-फ्री कर दी गयी हैं। अगले तीन वर्षों में सभी जिला अस्पतालों में डे-केयर कैंसर सेन्टर्स स्थापित करने की सुविधाएं प्रदान करने का निर्णय लिया गया है।... (व्यवधान)

यूथ सेक्टर में, बजट में देश के युवाओं के लिए, उनके स्टार्ट-अप्स के लिए लोन सीमा को 10 करोड़ रुपये से बढ़ाकर 20 करोड़ रुपये किया गया है।

अध्यक्ष महोदय, टैक्स के संबंध में इस बजट में एक हिस्टॉरिकल और पॉपुलर घोषणा की गयी है, जिससे पूरे देश के मिडिल क्लास और सैलरीड क्लास के बीच खुशी की लहर दौड़ रही है। इनकम टैक्स में अब तक के इतिहास की सबसे बड़ी छूट की घोषणा की गयी है। इससे देश के मिडिल क्लास और सैलरीड क्लास को बहुत राहत मिली है। इस निर्णय के लिए मैं माननीय प्रधान मंत्री श्री नरेन्द्र मोदी जी और माननीय वित्त मंत्री जी श्रीमती निर्मला सीतारमण जी के प्रति देश के करोड़ों मिडिल क्लास और सैलरीड क्लास लोगों की ओर से आभार व्यक्त करती हूँ।

This year's Budget reflects most sincerely the thought process of our hon. Prime Minister, Modiji whose singular aim is to give the Indian population an Amrit Kaal for years to come. The wealth creators to the economy are also not looked down upon as filthy rich. 'Tax the rich and feed the poor' slogan has been completely erased.

महोदय, हम सबको गर्व होना चाहिए कि हमारे देश में पहली बार एतिहासिक वर्ल्ड ऑडियो विजुअल एंटरटेनमेंट सम्मिट यानी 'वेक्स' का आयोजन हुआ। यह नए भारत की पहचान है। कला और

फिल्म इंडस्ट्री के प्रतिनिधि होने के नाते मुझे भी इस सम्मिट में प्रधान मंत्री जी के साथ पार्टीसिपेट करने का अवसर मिला, इस वर्चुअल कॉन्फ्रेंस में अपने सुझाव रखने का अवसर मिला था। इसके लिए मैं हमारे प्रधान मंत्री जी और आई. एण्ड बी. मिनिस्टर अश्विनी वैष्णव जी के प्रति आभार व्यक्त करती हूँ।

15.00 hrs

अध्यक्ष महोदय, हमारी महान आध्यात्मिक परंपरा और संस्कृति में यमुना मइया का आध्यात्मिक महत्व है और मथुरा-वृंदावन की पहचान व जीवन-रेखा है। पिछले एक दशक से यमुना की सफाई और स्वच्छता के लिए मैंने बहुत मेहनत की, हर जगह जा कर बहुत कुछ बातें कीं और कभी-कभी तो ऐसे बोलना पड़ता था कि हाँ यमुना शुद्ध हो जाएगी। जितना हो सके हम लोगों ने मथुरा-वृंदावन में जितने नाले वगैरह हैं, उनको बंद करने की कोशिश की, लेकिन फिर भी हम लोग कामयाब नहीं रहे, क्योंकि यमुना में अशुद्ध जल दिल्ली से आ रहा था। उस वक्त दिल्ली में दूसरी पार्टी राज कर रही थी, तो हम कुछ कर नहीं सके। हम अपने बृजवासियों को इतना ही कहते रहे कि सब जल्दी ही ठीक हो जाएगा। आज उम्मीद की किरण आई है। आठ फरवरी को दिल्ली में भाजपा की जीत के बाद प्रधान मंत्री नरेंद्र मोदी जी ने कार्यकर्ताओं को संबोधित करते हुए भाषण का शुभारंभ ही जय यमुना मइया से किया। उन्होंने यमुना नदी को दिल्ली की पहचान बनाने की बात की। यह मोदी जी की गारंटी है, मतलब गारंटी पूरी होने की गारंटी है। मेरे संसदीय क्षेत्र में लोग इसे लेकर बहुत ही खुश हैं। इतने खुश हैं कि मैं बयान नहीं कर सकती हूँ। यमुना अब स्वच्छ हो जाएगी, बृजवासियों को अब स्वच्छ यमुना का जल पीने को मिलेगा, आचमन करने को मिलेगा, नहाने को मिलेगा, साधु-संत, श्रद्धालु एवं पर्यटक आदि सभी लोग बहुत ही खुश हैं। यह इतनी खुशी की बात है कि अब मैं बृजवासियों के बीच में सिर ऊंचा कर के चल सकती हूँ। इतना मुझे भी विश्वास है। मैं अंत में इतना ही कहना चाहूंगी कि फाइनेंशियल ईयर 2025-26 का यह बजट ऐतिहासिक है और विकसित भारत के निर्माण को गति देने वाला है। भारत को विश्व का आर्थिक, सांस्कृतिक केंद्र बनाने वाला है। प्रधान मंत्री श्री नरेंद्र मोदी जी के दूरदर्शी और निर्णायक नेतृत्व में 140 करोड़ देशवासी विकसित भारत के निर्माण के लिए एकता के सूत्र में बंध कर आगे चल पड़े हैं, इस संकल्प के साथ ही कि

“वतन के जां निसार हैं, वतन के काम आएंगे ।

हम इस जमीं को एक रोज़ आसमां बनाएंगे ”

माननीय अध्यक्ष : माननीय सदस्यगण, मेरा आपसे आग्रह है कि माननीय वित्त मंत्री जी पांच बजे इस बजट पर अपना जवाब देंगी । सभी दलों के सदस्य अपने दल के अन्य सदस्यों को अगर बोलने का समय देंगे तो उचित रहेगा । इसलिए अपने-अपने दल में कम समय में अपनी बात को कह दें, तीन या पांच मिनट में कह दें, नहीं तो आपके दल के अन्य सदस्यों का ही बोलने का अवसर नहीं आएगा, यह मेरा आपसे आग्रह है ।

डॉ. श्रीकांत शिंदे ।

डॉ. श्रीकांत एकनाथ शिंदे (कल्याण) : अध्यक्ष जी, आपने मुझे बजट पर बोलने का अवसर दिया, इसके लिए मैं आपका धन्यवाद करता हूँ । ... (व्यवधान)

15.03 hrs

(Shri Dilip Saikia in the Chair)

महोदय, सबसे पहले अखिलेश जी ने जो बातें कुंभ के ऊपर कही कि 144 बाद यह महाकुंभ आया है । यह ... * है । ... (व्यवधान) आपने यह कहा है । ... (व्यवधान) मैं तो पंडित नहीं हूँ । मैं युवा हूँ और मेरे जैसे अनेक युवा इस महाकुंभ में स्नान करने जा रहे हैं । यह आस्था का विषय है, श्रद्धा का विषय है, इसलिए आज तक मुझे लगता है कि 40 करोड़ लोग इस महाकुंभ में गए हैं । करोड़ों लोग आस्था और श्रद्धा के साथ महाकुंभ में गए हैं । लेकिन मुझे लगता है कि यहां पर अखिलेश जी हिन्दू के विरोध में, महाकुंभ के विरोध में अगर नहीं बोलेंगे । ... (व्यवधान) आपने शुरुआत ही विरोध से किया ।... (व्यवधान) आपको स्नान तो करना ही पड़ेगा । अखिलेश जी, डुबकी तो लगाना ही पड़ेगा । वहां पर कुछ लोग डर से डुबकी लगा कर आए हैं । जिस तरीके से आज लोग साथ में आ रहे हैं, लेकिन आपने हमेशा हिन्दू धर्म का विरोध किया । यह मैं केवल आपको नहीं बोल रहा हूँ, बल्कि पूरे विपक्ष को बोल रहा हूँ । ... (व्यवधान) हिन्दुओं का विरोध, श्रद्धा का विरोध करने का काम इन्होंने हमेशा ही किया है । आज देश

* Not recorded.

की जनता एकत्रित रूप से वहां आ रही हैं। इसलिए, मोदी जी के नेतृत्व में पूरी बहुमत के साथ यह सरकार बनी है। ... (व्यवधान)

आप लोग 100 भी नहीं पार कर पाए, 99 पर अटक गए।... (व्यवधान) मेरी पार्टी शिव सेना और हमारे नेता एकनाथ शिंदे जी की तरफ से मैं इस बजट का समर्थन करता हूँ। इस बजट ने हर वर्ग को कुछ न कुछ देने का काम किया है। इस बजट ने डुअल रिकॉर्ड सेट किया है। पहला रिकॉर्ड है कि एनडीए सरकार का यह 11वां बजट है, जो अपने आप में एक रिकॉर्ड है। दूसरा रिकॉर्ड है कि निर्मला सीतारमण जी भारत की पहली फुल टाइम फाइनेंस मिनिस्टर हैं और उन्होंने आठवां बजट इस सदन में प्रस्तुत किया है। वह हमारे देश की रक्षा मंत्री भी रह चुकी हैं। अभी वह वित्त मंत्री है। उनके कार्यकाल में देश समृद्ध भी हुआ है और सुरक्षित भी हुआ है। अगर हम मोदी जी को टीम इंडिया का कप्तान कहते हैं तो आज टीम इंडिया का विनिंग ऑल राउंडर निर्मला सीतारमण जी को कह सकते हैं। वर्ष 2014 में कांग्रेस ने हमें एक पैरालाइज्ड इकोनॉमी दी थी। उस समय हमारा बजट 17 लाख 94 करोड़ रुपये था। आज सरकार का बजट 50 लाख 65 हजार करोड़ रुपये का है। इसमें 39 लाख 44 हजार करोड़ रुपये का रेवेन्यू एक्सपेंडिचर है और 11 लाख 21 हजार करोड़ रुपये का कैपिटल एक्सपेंडिचर है। इसका मतलब है कि तीसरे कार्यकाल में तीन गुना अधिक बजट, तीन गुना अधिक विकास और तीन गुना स्पीड से विकास इस देश में हो रहा है।

यह बजट कितना महत्वपूर्ण है, इसका क्या इम्पैक्ट होगा, इसे मैं कुछ पंक्तियों के माध्यम से आपको बताना चाहूंगा-

किसान, मजदूर, युवा और महिलाओं का बजट आया है,

मिडिल क्लास के लिए खुशियाँ लाया है।

बारह लाख रुपये तक अब टैक्स नहीं लगेगा,

हर घर में खुशियों का दीप जलेगा।

मध्यम वर्ग का अब होगा उत्थान,

उनकी मेहनत को मिला है पूरा सम्मान।

युवाओं को मिलेगा काम, गरीबों को मिलेगा अपना पक्का मकान,
बजट ने रखा है समाज के हर वर्ग का पूरा ध्यान,
और विपक्ष हो गया है परेशान ।
इंफ्रास्ट्रक्चर का फायदा अब होगा पूरे देश में,
सड़क, पुल और मेट्रो बनेंगे हर प्रदेश में,
वंदे भारत और बुलेट ट्रेन से भी महाराष्ट्र को भी नई रफ्तार मिलेगी,
डबल इंजन की गाड़ी अब तीन गुना तेजी से चलेगी ।

महोदय, मैं वर्ष 2020 का वह समय याद करता हूँ, जब वित्त मंत्री जी मुम्बई में एक फंक्शन में आई थी। तब के महाराष्ट्र के मुख्यमंत्री जी कहते थे कि मैं बजट के बारे कुछ नहीं समझता हूँ, फिस्कल डेफिसिट नहीं समझता हूँ। वह कहते थे कि मुझे बजट के दूसरे दिन जो कहना होता है, उसे मैं पहले ही दिन एक टिप्पणी बना कर रख देता हूँ। यह बजट आने के पहले होता है। मुझे लगता है कि वैसी ही हालत इस बार विपक्ष की हुई थी। विपक्ष ने पुराने डायलॉग्स रटे हुए थे। उन्होंने इसकी प्रैक्टिस की हुई थी। बजट आने के बाद पूरी तरीके से चेकमेट करने का काम निर्मला सीतारमण जी ने विपक्ष को किया। जब हम बाहर मकर द्वार पर गए, तो वहां पर विपक्ष के एक भी सांसद बाइट देते हुए नहीं दिखे।

अब ये क्या कहेंगे, क्योंकि बजट में इतना कुछ दे चुके हैं तो अब विपक्ष क्या आलोचना करेगा? मैं सही परिस्थिति बता रहा हूँ। मुझे लगता है कि विपक्ष के कुछ साथी खुद के लिए भी सोचते होंगे कि उनको कुछ टैक्स रिलीफ मिला है या नहीं। यह जो बजट दिया गया है, वह भले ही विपक्ष की समझ में न आए, लेकिन देश की आम जनता की समझ में जरूर आ गया है। कश्मीर से लेकर कन्याकुमारी तक और कच्छ से लेकर अरुणाचल प्रदेश तक मिडिल क्लास के हर वर्ग में खुशी की लहर इस बजट के कारण है।

मैंने इस सदन में पहले भी बताया है कि हमारी सरकार स्कीम्स के लिए जानी जाती है और कांग्रेस की जो सरकार थी, वह स्कैम्स के लिए आज भी जानी जाती है - स्कीम्स और स्कैम्स। विपक्ष वाले बोलते थे कि दस सालों में क्या किया? विपक्ष के कुछ नेता एआई पर भी बात कर रहे थे। वर्ष

2014 से 2024 तक इस सरकार ने किस-किस क्षेत्र में क्या-क्या उपलब्धियां हासिल की हैं, उनके बारे में बताना चाहूंगा। ... (व्यवधान) आपको वह भी बताऊंगा।

‘ए’ फॉर एयरपोर्ट्स, वर्ष 2014 में 74 एयरपोर्ट्स थे, जो 2024 में 197 एयरपोर्ट्स हो गए। ‘बी’ फॉर ब्रॉडबैंड, तब कनेक्शन्स 6 करोड़ थे और आज 94 करोड़ ब्रॉडबैंड्स कनेक्शन्स हैं। ‘सी’ फॉर कोल प्रोडक्शन 56 मीट्रिक टन था, आज 997 मीट्रिक टन है। ‘डी’ फॉर डिफेंस बजट 2 लाख 24 हजार करोड़ रुपये था और आज 6 लाख 81 हजार करोड़ रुपये है। ‘ई’ फॉर इथेनॉल का ब्लेंडिंग पर्सेंट जो पहले केवल 1.53 पर्सेंट था, वह आज 15 पर्सेंट है। इसके कारण हमारे देश का फॉरेन एक्सचेंज भी बच रहा है। ‘एफ’ फॉर एफडीआई, जो 305 बिलियन डॉलर था, वह आज 596 बिलियन डॉलर है। ‘जी’ फॉर जीडीपी पर-कैपिटा, जो पहले साढ़े 3 हजार डॉलर्स थी, आज 6 हजार डॉलर्स से भी ज्यादा जीडीपी पर-कैपिटा है। ‘एच’ फॉर हाईवेज की संख्या 91 थाउजेंड किलोमीटर थी, जबकि आज डेढ़ लाख किलोमीटर से अधिक हाईवेज भारत में बन चुके हैं। ‘आई’ फॉर इनोवेशन इंडेक्स रैंकिंग में हमारा देश पहले 81 रैंक पर था, जो अब 39 रैंक पर है। आधे से ज्यादा हमारी रैंकिंग नजदीक आ चुकी है। आप रोजगार के बारे में बात कर रहे हैं। इनोवेशन में स्टार्ट अप भी आते हैं। पहले स्टार्ट अप सिर्फ 340 थे, जबकि आज डेढ़ लाख स्टार्ट अप इस देश में हैं और सबसे ज्यादा स्टार्ट अप हमारे महाराष्ट्र में हैं। महाराष्ट्र बहुत बड़ा प्रदेश है। ... (व्यवधान)

दिल्ली चुनाव के रिजल्ट आ गए हैं। मैं एनडीए को एक ऐतिहासिक जीत के लिए बधाई देता हूं और विपक्ष को भी ऐतिहासिक हार के लिए बधाई देता हूं। विपक्ष के लोग कहते थे कि एनडीए इस जन्म में राम मन्दिर नहीं बना पाएगा, धारा 370 नहीं हटा पाएगा और कुछ लोग कह रहे थे कि मोदी जी इस जन्म में आम आदमी पार्टी को हरा नहीं पाएंगे। इन दस सालों में राम मन्दिर भी बन गया, धारा 370 भी हट गई और दिल्ली में सरकार भी बन गई। इस जन्म में ही यूनीफॉर्म सिविल कोड भी इस देश में आया। जो व्यक्ति अपने आपको पीएम इन वेटिंग समझते थे, नई दिल्ली की जनता ने उनका टिकट ही काट दिया। नई दिल्ली में इतने सालों तक एक परिवार रहा। अपने घर में खाता खोलने के लिए इतने सालों तक परिश्रम, वेटिंग और आने वाले समय में और वेटिंग करनी पड़ेगी। कुछ लोग यहां पर ईवीएम

पर सवाल उठा रहे हैं कि फर्जी वोटर जोड़ दिए गए। मैं उनको बताना चाहूंगा, we gave people economic growth, and people blessed us with electoral growth. इसलिए इतना पूर्ण बहुमत भारत में, महाराष्ट्र में हमें मिला और आज दिल्ली में भी है। पिछले दस वर्षों में सिर्फ इकोनॉमिक इंडीकेटर्स ही नहीं, इलेक्टोरल इंडीकेटर्स पर भी हमने रिकार्ड्स स्थापित किए हैं। वर्ष 2014 में एनडीए की सरकार सिर्फ 7 राज्यों में थी और कांग्रेस की सरकार 13 राज्यों में है। वर्ष 2025 में एनडीए की सरकार 21 राज्यों में है और कांग्रेस की सरकार सिर्फ 4 राज्यों में बची है।

आप लोगों ने लोक सभा चुनाव के समय बेइमानी की, लोक सभा के टाइम आपने लोगों को फंसाने का काम किया, लोगों को गुमराह किया इसलिए कुछ वोट आप लोगों को मिल गए। लेकिन लोगों को आप हमेशा गुमराह नहीं कर पाए, उसका नतीजा दिल्ली इलेक्शन हो, महाराष्ट्र इलेक्शन में आपको दिखाई दिया।

माननीय सभापति : शिंदे जी, आप इधर देखकर बोलिए।

... (व्यवधान)

डॉ. श्रीकांत एकनाथ शिंदे : हम लोग अखिलेश जी का भाषण पूरे ध्यान से सुना। आज इंडी गठबंधन एक क्रिकेट टीम की तरह है। इसमें कांग्रेस नाम का एक बैट्समैन है, जो हरेक को रन आउट कराने में लगा है। हमारे प्रधानमंत्री जी बिल्कुल सत्य कहते हैं कि कांग्रेस पार्टी नहीं, ... * है। कांग्रेस पार्टी भारतीय राजनीति का एक ... * है, जिसके ऊपर हाथ रख दे वह भष्म हो जाता है, उसका उदाहरण महाराष्ट्र में है। ... (व्यवधान)

HON. CHAIRPERSON: I will check. If there is any unparliamentary word. I will check.

डॉ. श्रीकांत एकनाथ शिंदे : महोदय, मैंने कोई असंसदीय शब्द का प्रयोग नहीं किया है। यही ... * आने वाले समय में खुद के सिर पर हाथ रखने वाला है। हमारे महाराष्ट्र में उदाहरण देखिए, यूबीटी की मशाल

* Expunged as ordered by the Chair.

को बुझा दिया, घड़ी के सिम्बल पर सबसे ज्यादा विधायक चुन कर आते थे, आज उनकी परिस्थिति क्या हो गई है। जिन्होंने हिन्दुत्व छोड़ा, आइडियोलॉजी के साथ कंप्रोमाइज किया, आज उनके साथ क्या परिस्थिति हो गई है, आप महाराष्ट्र में आकर देख लीजिए।

राहुल जी इस सदन में चीन के एक प्रवक्ता की तरह लग रहे थे। उनकी अर्थव्यवस्था की उपलब्धियां बता रहे थे और मेक इन इंडिया को फेल्योर बता रहे थे। ... (व्यवधान) जब आप मेक इन इंडिया को गाली देते हो तो सिर्फ इस सरकार को गाली नहीं देते हो, हर मजदूर को देते हो, हर इंजीनियर को गाली देते हो, हर साइंटिस्ट को गाली देते हो, हर डॉक्टर को गाली देते हो। आज मेक इन इंडिया इनके प्रयासों की वजह से सफल हुआ है। जब उनके सामने भारत की उपलब्धियां राष्ट्रपति जी के एड्रेस के माध्यम से बतायी जा रही थी तो वह कह रहे थे कि यह बोरिंग है। मुझे लगता है कि इससे ज्यादा अपमानजनक बात कुछ नहीं होगा। उनको देश से माफी मांगनी होगी, मैं विपक्ष को कहना चाहूंगा, In congress years, India was known as a third world country, today it is soon becoming the third largest economy in the world. यह हमारे शासन और कांग्रेस के शासन में फर्क है। जो लोग फेलियर की बात करते हैं, जहां-जहां इनकी सरकारें बची हैं, वहां पर ये कैसा परफॉर्म कर रहे हैं, उसके बारे में कुछ बताना चाहूंगा।

कर्नाटक में सरकार ने 5 गारंटी दिखाकर वोट लिए, लेकिन आज कर्नाटक को 48 हजार करोड़ रुपये का उधार लेना पड़ रहा है। दूसरा हिमाचल प्रदेश है। हिमाचल प्रदेश में 18 नवम्बर, 2024 को हिमाचल भवन की जब्ती के आदेश हाई कोर्ट ने दिए। चूंकि कांग्रेस सरकार 150 करोड़ रुपये के हाइड्रो पावर परियोजना का भुगतान नहीं कर पाई। हिमाचल प्रदेश में कांग्रेस का हाल फ्यूजिटिव इकोनॉमिक ऑफेंडर वाला हो गया है, जिसकी प्रॉपर्टी अटैच करने की जरूरत पड़ गई है। उधर हिमाचल प्रदेश सरकार में समोसा स्कैम पर सीआईडी इन्क्वायरी चल रही है। तेलंगाना में भी 10 महीनों में इन्होंने 50 हजार करोड़ रुपये का कर्ज लिया है। कल हमारे विपक्ष के साथी कुछ आंकड़े बता रहे थे। ... (व्यवधान) अरे, सुन लीजिए, ज्यादा नहीं बोलूंगा। ... (व्यवधान) नॉन स्टॉप कमेंट्री ये सब लोग कर रहे हैं। ... (व्यवधान)

HON. CHAIRPERSON: Do not disturb, please.

... (*Interruptions*)

डॉ. श्रीकांत एकनाथ शिंदे : कल विपक्ष की एक साथी आंकड़े देकर कुछ बता रही थीं कि हम सब जो यहां बैठे हैं, हर किसी पर एक कर्ज है, लेकिन उन्होंने यह नहीं बताया कि यह कर्ज क्यों है? कैसे हुआ? जब इनकी सरकार थी, तो जनता को इन्होंने बैंक समझ लिया था और उस बैंक को 10 साल तक इन्होंने लूटने का काम किया। वर्ष 1971 में आपने बैंकों का राष्ट्रीयकरण किया, लेकिन वर्ष 2014 आते-आते आपने बैंकों की ऐसी कर दी, कि यूपीए और एनपीए ज्यादा सुनाई दे रहा था और हमने 10 सालों में इन सभी बैंकों को एनपीए से बाहर निकालकर और संरक्षित करने का काम किया। आज इन बैंकों के माध्यम से पूरे देश में लोगों को सुविधा मिल रही है।

HON. CHAIRPERSON: Please conclude.

डॉ. श्रीकांत एकनाथ शिंदे : इनकम टैक्स अमेंडमेंट ... (व्यवधान)

माननीय सभापति : कृपया एक मिनट में कम्प्लीट कीजिए।

DR. SHRIKANT EKNATH SHINDE: Give me five minutes, Sir.

HON. CHAIRPERSON: No. Your time is already over.

डॉ. श्रीकांत एकनाथ शिंदे : इनकम टैक्स अमेंडमेंट एक्ट भी हमने लाया है। पहले इनकम टैक्स टेररिज्म हुआ करता था, आज इनकम टैक्स कम्प्लायंस है। यह 10 साल की जर्नी हमने की है। मैं एक उदाहरण देना चाहता हूं। वर्ष 2014 से पहले 1 लाख 70 हजार 518 करोड़ रुपये के ऑयल बाँड्स जारी किए गए, लेकिन उस समय की सरकार ने इसे चुकाने की कोई चिंता नहीं की। वर्ष 2014 से 2022 के बीच उसी ऑयल बाँड के लिए 42 हजार 223 करोड़ रुपये प्रिंसिपल अमाउंट चुकाने हेतु ब्याज के रूप में 80 हजार करोड़ रुपये सरकार को देने पड़े। वर्ष 2022 से 2024 के बीच 42 हजार करोड़ रुपये और 22 हजार करोड़ रुपये ब्याज के रूप में चुकाने पड़े। यानी कांग्रेस सरकार की दरियादिली का बिल आज आम आदमी चुका रहा है। कांग्रेस ने इस देश के आम आदमी, किसान को कर्जदार बनाया। उसके बाद कांग्रेस बोलती है कि हम किसानों का कर्ज माफ करेंगे। मुझे लगता है कि किसानों की कर्जमाफी में

भी इन्होंने घोटाला किया, क्योंकि सी एंड एजी की एक रिपोर्ट इस सदन में रखी गई थी कि- 'in several cases, the ineligible farmers were given benefit while the deserving ones were left out.' जिसको कर्ज देना था ... (व्यवधान)

माननीय सभापति : आप प्लीज समाप्त कीजिए ।

डॉ. श्रीकांत एकनाथ शिंदे : जिसको कर्ज देना था, उसे नहीं दिया और जब अनुराग जी इनको स्कैम्स्टर्स कहते हैं, तो इनको दुख होता है । इन्होंने नैनो यूरिया और कॉटन बैग की कल बात की । ये वे लोग हैं, जिन्होंने कोरोना जैसी आपदा में भी भ्रष्टाचार का अवसर नहीं छोड़ा । जो बॉडी बैग 6 सौ रुपये में मिल रहा था, 6 हजार रुपये में खरीदने का काम इन्होंने किया । खिचड़ी में घोटाला करने का काम इन्होंने किया । सीडब्ल्यूजी में रिकॉर्ड घोटाला करने का काम इन्होंने किया । इनके खुद के मंत्री टैक्स रेवेन्यू बढ़ाने की जगह अपना रेवेन्यू बढ़ाने के लिए वसूली कर रहे थे और जेल भी गए । इस बात को किसी ऑथेंटिकेशन की जरूरत नहीं है ।

HON. CHAIRPERSON: Okay Shinde ji, please conclude.

डॉ. श्रीकांत एकनाथ शिंदे : सर, मैं महाराष्ट्र की बात करूंगा ।

HON. CHAIRPERSON: Your time is over.

डॉ. श्रीकांत एकनाथ शिंदे : इसीलिए इस न्यायालय ने आदेश दिया और उनको जेल में भेजा । मैं यहां पर महाराष्ट्र की बात करूंगा ।

महोदय, ये पूछ रहे थे कि इस बजट में महाराष्ट्र को क्या मिला है । मैं यहां पर बताऊंगा कि इस बजट में महाराष्ट्र को क्या-क्या मिला है । महाराष्ट्र को वधावन पोर्ट के माध्यम से 76,000 करोड़ रुपये मिले हैं, जो हमारे महाराष्ट्र में 12 लाख रोजगार का निर्माण करेगा । टैक्स प्रोसीड्स के माध्यम से महाराष्ट्र को 90,000 करोड़ रुपये मिले हैं । महाराष्ट्र को एमवाईटीपी-श्री प्रोजेक्ट्स के अंतर्गत 1,400 करोड़ रुपये मिले हैं । पुणे मेट्रो के लिए 837 करोड़ रुपये मिले हैं । मुंबई-अहमदाबाद हाई स्पीड रोड के लिए 4,300 करोड़ रुपये मिले हैं ।... (व्यवधान) मुंबई मेट्रो के लिए 1,600 करोड़ रुपये, रूरल ट्रांसपोर्ट इम्प्रूवमेंट के लिए 683 करोड़ रुपये तथा इंटीग्रेटेड ग्रीन अर्बन मोबिलिटी प्रोजेक्ट के तहत 652 करोड़

रुपये मिले हैं। रेलवे सेक्टर में सबसे ज्यादा फायदा महाराष्ट्र को हुआ है, हमें रेलवे में 23,778 करोड़ रुपये मिले हैं।...(व्यवधान)

HON. CHAIRPERSON: Please conclude.

डॉ. श्रीकांत एकनाथ शिंदे : महोदय, आज गढ़चिरौली जैसे नक्सल प्रभावित एरिया में भी विकास की बात हो रही है।...(व्यवधान)

HON. CHAIRPERSON: Please conclude in a sentence.

Now, I will call another hon. Member.

डॉ. श्रीकांत एकनाथ शिंदे : महोदय, हमारी डबल इंजन सरकार में गढ़चिरौली जैसे नक्सल प्रभावित इलाके को भी देश की मुख्य धारा से जोड़ने की बात हो रही है तथा आज गढ़चिरौली में जिंदल स्टील जैसा एक लाख करोड़ रुपये का स्टील पावर प्लांट लग रहा है, जिससे हजारों लोगों को नौकरी मिलेगी। मैं इसके लिए तब के वहां के मुख्यमंत्री तथा गार्जियन मंत्री एकनाथ शिंदे जी को खूब-खूब धन्यवाद देता हूं, क्योंकि उन्होंने इसकी शुरुआत की थी। आज उसको आगे बढ़ाने का काम बीजेपी के मुख्यमंत्री श्री देवेन्द्र फडणवीस जी कर रहे हैं। मैं कुछ पंक्तियां बोलकर अपना भाषण समाप्त करूंगा।
...(व्यवधान)

माननीय सभापति : माननीय सदस्यगण, जो भी माननीय सदस्य बजट 2025-26 पर लिखित भाषण देना चाहते हैं, वे सभा पटल पर अपने भाषण की प्रति रख सकते हैं। इसकी अनुमति प्रदान की जाती है।

SHRI SALENG A. SANGMA (TURA): Thank you, Mr. Chairperson, Sir.

Mr. Chairperson, Sir, after the presentation of the Budget by the hon. Finance Minister, it was unfortunate to see the citizens of India shackled, chained, and brought as prisoners from the USA. How do we expect that this Budget will be so beautiful? We should learn from the past. They have been expressing their praises about this Budget as well as the previous Budget. But how do we expect when

thousands of Indians are being pushed back from the other country, chained and shackled? It is a shame for us. If the Budget is so good, why are our own citizens fleeing from our own India to get better jobs in other countries? Is it not fair enough to see what actual issues are happening within our country?

HON. CHAIRPERSON: The hon. Minister of External Affairs has given a statement in the Parliament.

... (*Interruptions*)

SHRI SALENG A. SANGMA: No, Sir, I am talking about the Budget. ... (*Interruptions*) I am coming to the Budget. ... (*Interruptions*) It is because this Budget reflects... (*Interruptions*)

HON. CHAIRPERSON: No, you must go through that statement also.

SHRI SALENG A. SANGMA: If the Budget is so good, then our own people would not have left, risked their lives to go to other country illegally. Just imagine, illegally going there, and then, being shackled and chained, and then, pushed back to our own country. Just imagine, how and why are they risking their lives? It is because we cannot provide them a good job/good employment and good environment. That is why, they are running away from our country.

Mr. Chairperson, Sir, a lot of questions have been asked by our Parliamentarians. Do we have to take unflinching realism to take such answers? This Government's methodology and the purpose of defining the financial Budget to planning future seem to have drifted away steadily from the realism. The Budget seems to have boxed in a dysfunctional manner. Therefore, I would like to focus on a few areas.

There was a quote by our Father of the Nation, and I quote:

“If we want to teach real peace in this world, we should start educating children.”

This is a famous quote by our Father of the Nation, Mahatma Gandhi.

Mr. Chairperson, Sir, now, I talk about education. The Right to Education has totally collapsed under the SSA. No amount of funding can revive it because it is completely destroyed. A complete overhaul by giving funds to the district, block level and at village level is the only solution. New restructured institutions and policy is the only option.

Mr. Chairman Sir, when we come to the North-East Region, the Budget 2025 does not reflect substantial increase in the allocation specifically to the education needs in the region. The North-East including Meghalaya, Assam, Arunachal Pradesh face higher school dropout rates due to socio-economic factors.

The neglect of the Government in education is evident in the decrease in education spending dropping from 2.57 per cent to 2.51 per cent of the GDP which greatly strays away from the recommended Government spending on education to be at least six per cent of GDP (NEP, 2020).

Mr. Chairperson, Sir, we have seen the Budget fell short of addressing key problems despite announcing grand plans. If we fail to make announcements with substantial funds, particularly for areas such as agriculture, education and urban development, then we will not grow.

Now, when you look at the scholarship for the minorities and for those who reach matriculation, it has been cut down by 40 per cent, bringing down the fund to

Rs. 197.50 crore. The scholarship for students after matriculation faced an even steeper cut, dropping by nearly 64 per cent to Rs. 731.39 crore. The merit-based scholarship has decreased to Rs. 7.34 crore. In addition, the National Fellowship and Scholarship for higher education has decreased to Rs. 7.34 crore.

Mr. Chairperson, Sir, we talk about the Budget cut. This Budget cut will only increase the spending in other areas. This is only for certain rich people. Yesterday, our Parliamentarians have spoken about this particular Budget whereas the poor tend to spend every single rupee that he has earned. Now, the poor does not have a saving at all. MGNREGS and other sorts of wages and GST have not been compromised by this Government.

So, I would like to urge if there is any chance, if they can amend this area where our poor people, our BPL people can be looked into.

With these few words, Mr. Chairperson, Sir, I resume my seat.

श्री राजेश रंजन (पूर्णिमा) : सभापति महोदय, धन्यवाद। जब सशक्त भारत की बात आती है तो लगभग पौने तीन-चार सालों से किसान धरने पर बैठे हैं। किसानों की मौतें हुई हैं, आत्महत्या हुई हैं। एक तरफ किसान हैं, तो दूसरी तरफ मणिपुर है। पूरे देश में नीट से लेकर सभी तरह के एग्जामिनेशन पेपर्स लीक आउट हैं और लगातार बच्चों पर जुल्म हो रहा है, बच्चों पर केस हो रहे हैं। जो आईएस बनेंगे और देश का निर्माण करेंगे, उनके पेपर लीक आउट हो रहे हैं। आजाद हिंदुस्तान के बाद हमारे मजबूत प्रधानमंत्री हैं, लेकिन जब हम इस देश के इन सारे मुद्दों के बारे में सोचते हैं, तब मुझे लगता है कि एक तरफ अमेरिका है, जिस पर इतने सारे सवाल आ गए हैं और दूसरी तरफ महाकुंभ है। आजाद हिंदुस्तान के बाद नेहरू जी के समय में जब मात्र 848 करोड़ रुपये का बजट था, तब नेहरू जी ने जिन बातों का उल्लेख किया था, उसके बाद लगातार हर 12 सालों के बाद महाकुंभ आता है। आज इतने सशक्त प्रधानमंत्री हैं, लेकिन क्या प्रधानमंत्री को बदनाम करने की कोशिश किसी राज्य के ताकतवर लोग कर रहे हैं या सनातन के

प्रति इनका सम्मान नहीं है?

सशक्त भारत की बात आती है तो हमारा कोई भी पड़ोसी देश रास्ता देने को तैयार नहीं है, हमारे साथ व्यापार करने को तैयार नहीं है। जो डेवलपिंग कंट्रीज हैं, वियतनाम और ताइवान इत्यादि सब चीन के साथ जा चुके हैं। भुटान के सारे मंत्री चीन में बैठे रहते हैं। हमारा पड़ोसी देश हम से बिल्कुल अलग है। About 23 million people are leaving India every year. 11 बार बजट पेश हुआ है। About eight to nine lakh professionals like CA are under the threat of possible brain drain. There is no relaxation on tax for those 30 per cent people who file their ITRs under the old tax regime. वर्ष 2024 में भारत पर विदेशी कर्ज लगभग आठ अरब डॉलर है। लगभग 1 लाख 96 हजार करोड़ रुपये का कर्ज हमारे ऊपर है। क्या यह कर्ज भारत चुका सकता है। मेरा आपसे आग्रह है कि इस हिन्दुस्तान में तीन चीजों पर कभी मूल्यांकन नहीं हुआ है। एक है, जितने मंदिर, गुरुद्वारे, चर्च, मस्जिद हैं। अगर हम मंदिर की बात करें और गुरुद्वारे, चर्च और मस्जिद को छोड़ दें तो साढ़े तीन से चार लाख करोड़ रुपये मंदिर डिपोजिट है। गुरुद्वारे अलग हैं, बाकी अलग हैं। हमारे ऊपर जो कर्ज है, क्या उस पैसे पर हमारा वित्त मंत्री जी कोई निगरानी नहीं रखते हैं? क्या उस पैसे पर कोई टैक्स की बात नहीं आती है? क्या हम दो दिन का खाना खिलाकर पूरी फ्रीडम दे देंगे। दूसरी तरफ, इस हिन्दुस्तान में जितने बाबा लोग हैं, किसी के पास दो हजार करोड़ का है, किसी के पास दस हजार करोड़ रुपये का है। उन लोगों ने फंडिंग रेज की है। मैं सब बाबा का नाम नहीं ले पाऊंगा, क्योंकि सभापति महोदय, आप भी समझते हैं कि हिन्दुस्तान में फकीरी और अमीरी दोनों में मजा है। जिस तरीके से बाबा लोगों ने इस देश को एनजीओ के माध्यम से, एनजीओ के पास भी लगभग 33 लाख करोड़ रुपये हैं, ऐसा क्या कारण है कि एनजीओज़ पर किसी प्रकार के टैक्स नहीं लगते हैं। उनको लूटने की फ्रीडम है, उस पर हमारा अंकुश नहीं है। दूसरा है, सीएसआर फंड है। बड़ी-बड़ी कंपनियां हैं, हमारी ही सरकारी कंपनियां हैं, वे सीएसआर फंड का क्या करती हैं? उसको कहां लगाती हैं, किसको देती हैं, किस एमपी से बात करके लगाती हैं?

मेरा कहना है कि नोटबंदी के बाद 16.99 लाख करोड़ रुपये के डिमोनेटाइजेशन का मामला

था। उसके पहले 35.99 लाख करोड़ रुपये का मामला था। आज भी 35.99 लाख करोड़ रुपये का है। कितने लोग उस समय मरे?

मैं हेल्थ और एजुकेशन पर आता हूँ। इस बजट में हेल्थ पर, अल्ट्रासाउंड, सीटी स्कैन और एमआरआई पर आप जीएसटी ले रहे हैं। 28 फीसदी जीएसटी सीमेंट पर है। आपने एजुकेशन पर जीएसटी लगाया हुआ है। पेन, पेंसिल, कलम, दवात और किताब पर जीएसटी लगाया हुआ है। क्या बच्चे पढ़ पाएंगे?

सभापति जी, भ्रष्टाचार और गरीबी के समाधान पर कभी इस सदन में हम चर्चा सही तरीके से नहीं करते हैं। उसका समाधान कैसे होगा? जीएसटी में सबसे ज्यादा भ्रष्टाचार है। सबसे ज्यादा जीएसटी की मार छोटे व्यापारियों पर है। अगर मैंने एक लाख करोड़ रुपये का टेंडर लिया और उस टेंडर को छुपाकर 50 हजार करोड़ रुपये कर लेते हैं तो हम जीएसटी की चोरी कर रहे हैं। जीएसटी एक बड़ा अभिशाप है, वरदान नहीं है। वह इस कंट्री के मिडिल क्लास के लिए सबसे बड़ा बोझ है। आपने किचन आइटम्स पर जीएसटी लगायी हुई है। आपने हेल्थ पर जीएसटी लगायी हुई है।

सभापति महोदय, मैं सिर्फ अपनी एक बात करके अपना भाषण समाप्त करूंगा। बिलो पावर्टी लाइन में जितने भी गरीब लोग हैं या मिडिल क्लास के बच्चे हैं, जो एजुकेशन नहीं ले पाते हैं, उनमें से दसवीं क्लास में जाते-जाते लगभग 72 से 78 परसेंट बच्चे ड्रॉप आउट हो जाते हैं। उसके बाद बाहरवीं तक जाते-जाते 58 परसेंट ड्रॉप आउट हो जाते हैं। वे पढ़ नहीं पाते हैं और हम कोचिंग के लिए कोई व्यवस्था नहीं कर पाते हैं।

सभापति महोदय, मेरा आपसे आग्रह है कि बिहार में बार-बार मखाना की चर्चा होती है। मखाना, दुनिया में सबसे ज्यादा मेरे संसदीय क्षेत्र पूर्णिया और कटिहार में होता है। उससे ज्यादा कहीं पर भी नहीं होता है। सीमांचल कोसी मिथिला का एक भाग मधुबनी है। यहां बार-बार मखाने की बात आती है, लेकिन मखाने की प्रोसेसिंग के बारे में कोई नहीं जानता है। हमने मखाना फैक्ट्री की बात की। हमने मखाने के प्रोडक्शन की बात की। हमने बाजार की बात की। हमने 10 फैक्ट्री के लिए कहा तो आप उस पर भी राजनीति कर रहे हैं। हम कोसी की बात नहीं कर रहे हैं।

सभापति महोदय, उसके तीन हिस्से नदी से जुड़े हुए हैं। भीम नगर बैराज हो या फरक्का बैराज हो, वहां गंगा है, कमला है, महानंदा एक्सप्रेस वे है और गंडक है तो हम तीनों हिस्सों से बाढ़ से प्रभावित हैं। आप हर बजट में कोसी कैनाल लेकर आते हैं। आप हर बजट में एक ही बात को कहते हैं।

माननीय सभापति : अब आप अपनी बात को समाप्त कीजिए।

श्री राजेश रंजन : सर, मुझे एक मिनट दे दीजिए। मैं अंत में आप से यह बात कहना चाहता हूँ कि हाई डैम बहुत महत्वपूर्ण है। दूसरी बात स्मार्ट सिटी की है। पूर्णिया की चर्चा थी। कटिहार की चर्चा थी। तीसरी बात मेट्रो की थी। पूर्णिया और कटिहार मेट्रो की दृष्टि से काफी महत्वपूर्ण है। ... (व्यवधान)

माननीय सभापति : आपका समय समाप्त हो गया है। अब आप बैठ जाइए।

... (व्यवधान)

ADV. FRANCIS GEORGE (KOTTAYAM): Sir, the Finance Minister in her Budget Speech again mentioned about the importance of agriculture sector. She said that it is the first engine of our economy.

In the last Budget also, she said that the Government should take care of our *annadatas*. She also quoted the lines of poet Apparao: "A country is not just its soil, a country is its people" She has announced about ten programs for the agriculture sector, out of which one is about this Makhana Board in Bihar. That is okay. But, I would like to politely ask the Finance Minister about the demands of the farmers of this country. The farmers of the country are on strike. They are demanding, as we all know, MSP, Minimum Support Price at the rate of C2+50 per cent as recommended by the National Commission on Farmers. That is the average weighted cost of production plus 50 per cent above that cost of production. This should be made binding on the Government by an enactment in Parliament. They are also demanding waiver of debt, and pension. But, the budget is totally mum on

all these three aspects.

As the Finance Minister is from the South, she knows the nutritional and medicinal value of jackfruit. We have no quarrel about giving a Makhana Board to Bihar. But, she totally forgot jackfruit, that is a staple fruit of the South, which is very nutritional, and also it has got medicinal values. I would request the Finance Minister to announce a Jackfruit Board also in her reply.

Sir, human-animal conflict is increasing in the country, especially, in the Western Ghat areas. In Kerala, in the last six years, there have been 60,000 cases reported of man-animal conflict. More than 1,000 people have died, more than 8,000 people had been injured, and the loss of crops is uncountable. This problem has to be addressed on a mission-mode by the Government. But, the Budget is totally silent on this.

The next point is about waiver of debts. NCRB, the National Crime Records Bureau has reported that from 2014 to 2022, more than one lakh farmers have committed suicide due to debt burden. The total farm debts in commercial banks, cooperative banks, and RRBs amount to only Rs. 1,42,610 crore out of more than one crore accounts in these three sets of banks, whereas the tax cuts for corporates alone comes to Rs. 4,53,329 crore, let alone the write offs.

So, the farmers are demanding pension for the farm workers too but the Budget is mum on all these demands.

Sir, the Budget announced in July, 2024 talked about the job and internship opportunities for 4.1 crore youths. The outlay was Rs. 2 lakh crore. The Periodic Labour Force Survey says that in 2023-24, the youth unemployment for those in

the age bracket of 15 to 29 years has gone up to 10.2 per cent. Among graduates, it is 13 per cent. The wages are falling.

Sir, in respect of Jal Jeevan Mission and PM Awas Yojana, the amount has been slashed in this Budget. Talking about the Mahatma Gandhi National Rural Employment Guarantee Programme, there is a cut of Rs. 3,654 crore in this year's Budget. This is the budgeted capital welfare expenditure, and this will affect investment and consumption in rural areas.

Sir, the Government is gloating about the income tax cut. Only 2.8 crore individuals paid tax in 2023-24 out of the 7.5 crore people filing returns. The relief will go to only 2.8 crore who form 22 per cent of our salaried class. The revenue foregone is Rs. 1 lakh crore. Instead of this, if a cut of similar rate on indirect taxes like excise duties on fuel and Central GST rates on mass consumption goods had been done, it would have given relief to the entire working class. But that was not done.

Sir, now, I come to the National Rural Employment Guarantee Scheme. ...
(Interruptions) Let me complete, Sir. Please allow me one or two minutes.

Sir, the daily wage rate as per the Ministry's dashboard is Rs. 252.31 in 2024-25. The national floor level minimum wage for agricultural labour is Rs. 452. What was needed was a hike in the NREGA wages and an increase in rural development outlays.

Sir, the after-tax profit to GDP ratio of NIFTY 500 companies rose from 2.1 per cent in 2021 to 4.8 per cent in 2023-2024 due to a deep corporate tax cut in 2019. But it did not translate to high investment or employment generation.

Sir, I am concluding by raising certain Kerala-specific issues. Kerala has demanded a special fund of Rs. 1,000 crore to mitigate human-animal conflict, which is almost a daily occurrence in Kerala. A special fund of Rs. 1,000 crore was asked for paddy procurement as the farmers are not getting their funds from the procuring agency and they have to seek loans. A special fund should be there to ensure that the rubber farmers get Rs. 300 per kg for the rubber. Rubber is a strategic crop. Every year, thousands of crores are coming to the kitty of the Central Government out of this rubber import duty. So, if a portion of it can be given to the rubber farmers, we can increase the production of rubber. That will avoid this massive import of rubber and consequently lead to the fall in prices of natural rubber. So, I request the Finance Minister to make an announcement regarding this in her reply.

Sir, I had specifically asked for the Vembanad Lake restoration programme. It is a pristine ecological system in Kerala which is dying. So, I had asked for a special project to restore Vembanad Lake, but the Finance Minister did not say anything about it. Due to paucity of time, I am not going into the details of that.

Sir, GST has also been imposed on the traditional snacks of Kerala. There has to be a lower uniform tax rate for the entire MSME food sector.

HON. CHAIRPERSON: Okay, please conclude now.

ADV. FRANCIS GEORGE: Sir, the advance ruling mechanism of GST is not functioning in Kerala properly. There is GST on ready-made Khadi garments. There are 28 khadi and village industries in Kerala which generate employment. They give rural employment. Many are on the verge of closure due to this imposition of GST

on readymade Khadi garments. So, I request the hon. Finance Minister to withdraw that.

Thank you.

SHRI YADUVEER WADIYAR (MYSORE): Thank you, Hon. Chairperson, Sir, for giving me this opportunity. I rise to support this Budget of 2025-26. I would use this occasion to congratulate the hon. Prime Minister and the hon. Finance Minister. I understand that it is her eighth Budget, and congratulations are in order for this record.

Viksit Bharat of 2047 is the first time a leader in democratic India has laid the foundation for a long-term vision and has initiated a structured approach for an economically developed Bharat. This year's Budget adds strong building blocks towards executing the ideas within the noble vision of the Prime Minister representing the continued commitment of the Government to work towards the aspirations of 140 crore Indians and looks to ensure their happiness and welfare. The last 10 years of successive Modi Governments have laid a strong foundation for Viksit Bharat, and this Budget builds on that foundation by adding strong pillars to support the grand edifice of this noble vision.

Given the limited time, I would like to focus mostly on my State and all of the key policy shifts that will benefit my State of Karnataka. The National Action Plan on Toys especially benefits States such as mine. Between Bangalore and Mysore, the district of Channarayana is a well-known toy-making centre and the district of Koppal as well is a well-known toy-making centre. Both of these places will be abundantly benefited. Given the huge impetus and the full push given on the

National Action Plan for Toys, I am sure that the heritage, that is, toy-making will be conserved and furthermore made attractive for the modern audience.

Sir, aside from that, the Gyan Bharatam Mission will be a boon for cities such as my own in Mysore, which have an abundant treasure of manuscripts and need urgent conservation as well. I am sure that this heritage being preserved and accessible to one and all will be another boon that this Budget will bring along.

This investment also highlights the key aspect of Viksit Bharat. Never before has such an impetus been given to preserving, conserving, and most importantly taking pride in our Bharatiya heritage. Viksit Bharat pays homage to the aspirations of Bharat from its civilizational roots all the way to its modern aspirations to be a world leader in AI, deep tech and cyber security. In particular, the modified UDAAN scheme as well looks to benefit many of the smaller, tier-II and tier-III cities in Karnataka as well. I am also very happy to learn that a special airstrip will be given to Kushalnagar, which is within my own constituency of Mysore and Kodagu. Kodagu has not a very strong connectivity, and so this airstrip will benefit tremendously in ensuring that a very vital and agricultural district gets the needed impetus. It needs to ensure better pricing for their agricultural goods.

Sir, many schemes, of course, will be benefited by a complete transformation in the tax sphere. The positive transformation in our tax landscape will play a pivotal role in nation building, and this decade of tax reforms is perhaps one of the least underappreciated aspects of the Modi-led Governments. From 2014 onwards, the tax slabs have seen continuous improvements from Rs.2.5 lakh exemption to Rs.12 lakh exemption in this current Budget. We have been witness to a paradigm shift in

the functioning of our Income Tax Department. Gone are the days of the Income Tax Department being an enforcer; rather, today's IT Department has been repositioned as an infrastructure to assist the taxpayer in services and understanding Government policy. So, the codifying of rights and duties of the taxpayer, the recognition of our taxes being utilised for nation-building have all contributed positively, and the contribution of direct taxes to total tax revenue has also been steadily increasing as compared to the indirect taxes.

Another big investment for my State of Karnataka has come in the railway infrastructure. An additional allocation of Rs.7,564 crore in the Budget to our railways, which is one of the highest ever railway allocations, is a big boost in connectivity for our State. A total of 61 railway stations are being upgraded with Rs.1,981 crore. The addition of two new Namo Bharat trains is very much a welcome development. Additionally, Bangalore Metro is also getting an allocation of Rs.1717 crore, all of which will benefit both Bangalore in terms of its traffic woes as well as alleviate many of the issues that Bangalore faces.

Sir, sadly, over the last two years since the Congress-led Government has come to Karnataka, the progress that has been seen in the rest of the country which is going on with the Prime Minister's noble vision, has been in stark contrast with our current State's Government's policy. Instead of adopting better fiscal management and people-friendly policies, the State Government continues to misrepresent facts and present half-truths to point a finger at the Central Government to cover the Congress-led Government's inability to manage their own economic affairs. So, our constant accusation is that the taxes due to our State of

Karnataka are not being given commensurate to what the other States are receiving in the north. This cannot be farther from the truth.

The tax devolution for Karnataka in 2004-2014 was Rs. 81,795 crore with the UPA-led Governments. That has jumped 250 per cent to Rs. 2,85,455 crore in the current Modi-led Governments. The grant-in-aid during the UPA Governments was Rs. 60,779 crore. That has jumped to Rs. 2,08,832 crore or rather a 243 per cent increase in the Modi-led Governments. The increase in tax devolution and grant-in-aid has been multi-fold. Despite this, the current Government continues to lay the blame on the Central Government to cover their bad fiscal management.

Their leadership is best represented by a quote from Mahatma Gandhi's autobiography: "But you can wake a man only if he is really asleep. No effort that you will make will produce any effect upon him if he is merely pretending to sleep." The State Government is pretending to sleep as we lose out on the 15th Finance Commission grants because they are unable to conduct local body elections. They continue to pretend to sleep when salaries for our workers, our school teachers, and our doctors are not being paid. Key central projects, including in my own constituency, like the Mysore-Kushalnagar railway line, which is required for Kodagu, have not been given due to the State's mismanagement of fiscal policy. Also, there is the Awas 2.0, which is for urban bodies, where the Modi Government has promised houses for all urban backward communities and for those who are economically weaker. While 29 other States have been signatories, the current Congress State has not been a signatory and this has been a very bad development and is not helping us in implementing the policies. All of this has been a bad picture

for our State Government and such bad administration is a blight on development. We must urge the citizens of our State to look past this misrepresentation and hold the State Government responsible for the injustice they have put upon the people.

... (*Interruptions*)

माननीय सभापति : डॉ. प्रभा मल्लिकार्जुन जी ।

पास में बैठे हुए लोग ज्यादा बोलते हैं कि और समय दीजिए ।

DR. PRABHA MALLIKARJUN (DAVANAGERE): Hon. Chairperson, Sir, thank you for allowing me to speak on the Union Budget.

I rise today not just as a critic of this Budget but as a concerned citizen and a Member of Parliament representing Karnataka's Davanagere Lok Sabha constituency. I stand to contest what the incumbent Government promises of its failed Viksit Bharat dream. They say, 'सबका साथ सबका विकास' । The reality reads more like कुछ का साथ, चुनिंदा कार्पोरेट का विकास ।

This Government boasts of economic growth. Let me put out some shivering facts to the ears of our Treasury Benches. The hon. Finance Minister says, "She has heard the voice of the middle class", while rolling out changes in tax slabs. Let us be aware that only 6.68 per cent of India's population filed income tax returns in fiscal year 2023-24. India's population is around 142 crores. Which middle class is the Finance Minister talking about? What relief are you offering to the poor who live with less than Rs. 100 a day? The graduate unemployment rate stands at 29.1 per cent, which is the highest in recent history. In general, the unemployment rate had even peaked to 9.2 per cent in June 2024. Since 2014, real wage growth has been abysmal. Agricultural labourers' wages increased by just 0.8 per cent, non-

agricultural workers by 0.2 per cent, and construction workers faced negative wage growth. The number of billionaires has surged to 200 with the wealth rising 41 per cent in 2024. The top one per cent now control more than 40 per cent of India's wealth, which is the highest inequality since the British rule. The public sector banks have written off Rs. 9.90 lakh crore in bad loans to corporates in the past five years. Is this Viksit Bharat? The household debt is at a record 39 per cent of GDP. A hundred million promised manufacturing jobs never materialised. Twenty-four lakh SME units have shut down since 2015-16. Communal violence is at its peak. Has the Government uttered a single word on the need for secularism and brotherhood? This is the state of Viksit Bharat we are living in. *Vikas* of Viksit Bharat is completely lost and nowhere to be seen. The gross injustice the NDA Government has done to India cannot be washed off even if they take a dip in the holy Kumbh Mela.

16.00 hrs

Our farmers are struggling with the NABARD allocation being slashed by 58 per cent and the cooperative banks being crippled. This is forcing lakhs of farmers to go into the private money-lenders' hands. Meanwhile, the Government remains silent on legally guaranteeing MSP, leaving the farmers vulnerable to exploitation.

Let me now turn to what I call this Government's 'triple talaq' on rural India, their systematic dismantling of MGNREGA, NABARD and our Self-Help Groups.

As a doctor, I present the latest chapter of this Government's healthcare horror story. The Finance Minister has allocated Rs. 99,858 crore for healthcare in the Financial Year 2025-2026. Let me give you the real prognosis. The current medical inflation rate in India is 14 per cent, which is highest among the Asian

countries, including China. We have a 79.5 per cent shortfall of specialists, and the doctors are working over 36 hours in shifts.

Let us talk about priorities. India's healthcare spending stands at just two per cent of GDP. For a nation aiming to become a developed economy by 2047, how can we dream of a Viksit Bharat when lakhs of people still go bankrupt over hospital bills? Even the PPP model is suffering with no governance structure and zero ownership. It has become nothing more than publicity, propaganda and photography.

As a medical professional, I can tell you that this is not universal healthcare. It is universal health scare. ... (*Interruptions*)

Sir, please give two minutes more. Article 1 of our Constitution describes India as a Union of States. The idea of cooperative federalism is being systematically eroded by this Government.

Karnataka is among the top contributors to the national economy. Karnataka contributes Rs. 4.3 lakh crore in taxes, yet it receives only 13 paisa for every one rupee given. Yet, the Centre happily distributes funds elsewhere to serve its political interest.

Despite these betrayals, Karnataka continues to lead by example allocating Rs. 52,000 crore for the welfare schemes. Even the UNGA President, Philemon Yang has hailed Karnataka's guarantee schemes for empowering women, endorsing them as models for global adoption in future UN workshops.

When injustice becomes law, resistance becomes our duty. This Budget exposes the Government's neglect, widening inequality, and failure to address the

nation's pressing crisis. Deception cannot replace real governance, and empty rhetoric will not mask the hardships faced by millions. If accountability is ignored today, the consequences will be unavoidable tomorrow.

I would like to end my speech by quoting the great Kannada poet, Sarvagna that expresses the plight of Karnataka State at the hands of the Centre -- if rain falls on the rock, the rock will not absorb the water.

Jai Hind! Jai Karnataka! Jai Samvidhan!

श्री विशालदादा प्रकाशबापू पाटील (सांगली) : माननीय सभापति जी, वर्ष 2025-26 के बजट पर बोलने का अवसर देने के लिए आपका बहुत-बहुत धन्यवाद ।

मैं अर्थ मंत्री जी को आठवीं बार बजट पेश करने की उपलब्धि पर भी बधाई देता हूँ । While we welcome the few positive announcements, I regretfully state that for a record five Budgets in a row they failed to mention the State of Maharashtra in the Budget Speech.

उन्होंने वर्ष 2021 में नाशिक का उल्लेख किया था, जब वहाँ मेट्रो की घोषणा की गई थी । लेकिन पिछले 10 वर्षों में मेरे संसदीय क्षेत्र सांगली या पश्चिमी महाराष्ट्र का नाम एक बार लेने का रिकॉर्ड अर्थ मंत्री जी ने कायम रखा है । देश के जीवीए यानी ग्रॉस वैल्यू एडिशन का एक-चौथाई हिस्सा यानी, 24 per cent contribution comes from Maharashtra.

I have already said that Maharashtra contributes 37 per cent to tax and 14 per cent to the GDP. Apparently, many people say that GVA is a better economic figure. सर, महाराष्ट्र 37 परसेंट कंट्रीब्यूट करता है और सिर्फ 6 परसेंट इसे वापस मिलता है । लोगों को अपेक्षा थी, इन्होंने पिछले साल महाराष्ट्र में सरकार बनायी है । लोक सभा में इन्हें वोट नहीं मिले, इसलिए शायद पिछले साल इन्होंने बजट में कुछ नहीं दिया था । लेकिन इस बार के चुनाव में, हाइएस्ट स्ट्राइक रेट से, महाराष्ट्र की जनता ने 132 विधायक भाजपा को दिए । स्वाभाविक है कि लोग उम्मीद

लगाए बैठे थे कि इस बजट में उनको कुछ तो मिलेगा। सांगली जैसे शहर में स्मार्ट सिटी का इंकलूजन करना, महाराष्ट्र में नये एयरपोर्ट्स का निर्माण करना, एआईबीपी और पीएमजीएसवाई में सिंचाई के लिए पैसे देना, महाराष्ट्र के लिए नये आईआईटीज और आईआईएमज खोलना, एमएसपी को लीगलाइज करना, महंगाई को सीमित रखना, ईपीएस पेंशन योजना के तहत सात हजार रुपए देना, भूमिहीन किसानों को पीएमकेएसवाई में लाना, फर्टिलाइजर और सीड्स पर से जीएसटी हटाना, मनरेगा में न्यूनतम आय 400 रुपए करना, आशा वर्कर्स की आय बढ़ाना आदि ऐसे बहुत-से डिमांड्स थे।

किसानों का कर्जा माफ करना भी एक डिमांड थी। किसानों का कर्जा माफ करने की बीजेपी ने चुनाव के पहले घोषणा तो कर दी।

सर, लोग कर्जा चुकाने की स्थिति में नहीं हैं। जो कर्जा चुका सकते हैं, अब वे भी नहीं चुका रहे, क्योंकि उन्होंने यह घोषणा सुन ली है कि कर्जा माफ होने वाला है। महाराष्ट्र की ग्रामीण व्यवस्था इस वजह से पूरी तरह वेंटिलेटर पर चली गई है। कोई कर्ज नहीं भर रहा है, कर्ज मिल भी नहीं रहा है।

सर, क्या बजट में इस बारे में कुछ भी बोलना सरकार की जिम्मेदारी नहीं थी? मैं पूछना चाहता हूं कि क्या सरकार किसानों का कर्जा माफ करेगी या नहीं? मराठी में एक कहावत है – ‘बाप दाखव नाही तर श्राद्ध घाल’। इसका मतलब यह है, या तो सरकार कर्जा माफ करे, वरना ये कबूल कर लें कि इनसे कर्जा माफ नहीं होगा, यह इलेक्शन में बस एक जुमलेबाजी इन्होंने की थी। मैं बजट की दो-तीन अनाउंसमेंट्स के बारे में बात करता हूं। मैं ज्यादा समय नहीं लूंगा। 12 लाख तक एग्जेंप्शन की बात हुई थी। सात करोड़ लोग इनकम टैक्स रिटर्न फाइल करते हैं।

What was the basis for coming up with the exemption scheme which elevates 35 per cent of the tax-filing population? जो लोग पुरानी टैक्स रिजीम में टैक्स फाइल करते हैं, उनके लिए एक रुपए का बेनिफिट इन्होंने इस बजट में नहीं अनाउंस किया। What is the hidden agenda behind making people shift from the old regime to the new regime? By removing the old regime, you are giving a short-term gain and the result will be a long-term loss. What is the reason then for discouraging people from savings,

buying houses, and buying insurance? The Government needs to explain that.

They are targeting Rs. 14 lakh crore collection from personal income tax alone. Therefore, they are proposing to collect 35 per cent more tax from individuals than from the entire corporate world. अडानी, अंबानी, रिलायंस, बिरला सब मिलाकर लोगों से 35 फीसदी ज्यादा इनकम टैक्स कलेक्ट कर रहे हैं। The personal income tax they are expecting is 25 per cent higher than the entire GST collection in India. आप लोग मिडिल क्लास पर और कितना बोझ डालोगे?

इन्होंने किसानों के कर्ज के लिए इंटेस्ट सब्सिडी को तीन लाख रुपए से पांच लाख रुपए बढ़ाया है। मैंने पूरे बजट को पढ़ा है। कहीं भी इसका एडिशनल प्रोविजन नहीं दिख रहा है। Is this actually an announcement just to please people? जिसे 'फील-गुड' वाला बोलते हैं या सच्चाई में इन्होंने कुछ किया है? एक्स्ट्रा कर्जा लेने के लिए कितने लोग पात्र हैं? 50-60 हजार रुपए एकड़ के ऊपर कर्जा ही नहीं मिलता है। पांच लाख रुपए का कर्जा लेने के लिए दस-दस एकड़ जमीन लेनी पड़ती है, लोगों के पास दस एकड़ जमीन नहीं है।

इन्होंने कस्टम ड्यूटी रिडक्शन की बात की है। कस्टम ड्यूटी रिडक्शन में इन्होंने इतनी चालाकी की है कि कस्टम ड्यूटी उतार दी और एग्रीकल्चर सैस लगा दिया। यानी, जो सेंट्रल पूल का पैसा था, जो स्टेट्स को जाता था, वह निकालकर इन्होंने सेंट्रल पूल में खुद के लिए बढ़ा दिया। They are stealing the funds from the States by doing this.

पिछले बजट में भी इन्होंने डाला था कि न्यू स्कीम्ज के लिए 60,000 करोड़ रुपए देंगे। अब वापस इस बजट में डाला है कि न्यू स्कीम्ज के लिए 60,000 करोड़ रुपए देंगे। ये कौन सी स्कीम्ज हैं, यह तो बताया नहीं? रिवाइज्ड एस्टिमेट्स में बताया कि न्यू स्कीम्ज में आठ – नौ हजार रुपए का खर्चा भी हो गया, लेकिन ये कौन सी न्यू स्कीम्ज हैं? मेरी बात ऑलमोस्ट खत्म हो गई है।

16.07 hrs

(Dr. Kakoli Ghosh Dastidar *in the Chair*)

मैडम, यह सब दिखावा है। ये दिखाते कुछ हैं और करते कुछ और हैं। पुराने जमाने में निकम्मे

लड़के की शादी करने के लिए होनहार लड़के की फोटो दिखाकर शादी करवा देते थे, बाद में पता चलता था कि शादी किससे हुई है। महाराष्ट्र के चुनाव में कुछ यही हुआ है। इलेक्शन से पहले एकनाथ शिंदे जी का चेहरा दिखाकर रिजल्ट ले लिया, जीत गए, लेकिन जीत के बाद कोई और ही घोड़ी पर चढ़ गया। यह ऐसा हुआ मैं ऑफ दि मैच को इन्होंने ट्वेल्थ मैच बना दिया और ट्वेल्थ मैच अब कैप्टन बनकर सरकार चला रहा है।

The provision for education is not there. I would ask them to talk about women empowerment. The nation talks about it. मेरे लोक सभा क्षेत्र सांगली के जत तालुका के करजगी गांव में एक सात साल की बच्ची के साथ दुष्कर्म करके उसका खून कर दिया गया। Have we not failed this girl as a society? Have you all not failed? Where is the provision for security? There is so much I want to talk about but I understand the time is limited.

Thank you.

***श्री लुम्बा राम (जालौर) :** मैं केन्द्रीय बजट 2025-26 पर अपने विचार रखने के लिए समय दिए जाने पर आपका आभार और धन्यवाद करता हूँ।

वित्त मंत्री महोदया द्वारा 50 लाख करोड़ रुपए से ज्यादा का बजट रखा गया है, बकि वर्ष 2012-13 में यह केवल 13 लाख करोड़ रुपए था। इस बजट के माध्यम से देश और दुनिया के समक्ष एक मजबूत, श्रेष्ठ और आत्मनिर्भर भारत के निर्माण की विस्तृत रूप-रेखा को रखा गया है। भारत की अर्थव्यवस्था सभी प्रमुख वैश्विक अर्थव्यवस्थाओं में सबसे तेजी से बढ़ने वाली अर्थव्यवस्था है। पिछले 10 वर्षों में, मोदी सरकार के विकास ट्रैक रिकॉर्ड और संरचनात्मक सुधारों ने महत्वपूर्ण अंतरराष्ट्रीय ध्यान आकर्षित किया है।

इस बजट में देश के युवा, अन्नदाता और नारी शक्ति समेत देश के गरीब, पिछड़े और मध्यम वर्ग पर ध्यान केंद्रित करते हुए विभिन्न क्षेत्रों में विकास के उपाय प्रस्तावित किए गए हैं।

* Speech was laid on the Table.

इस शरण के लिए मैं, माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी व केंद्रीय वित्त मंत्री श्रीमती सीतारमण जी का हार्दिक आभार व धन्यवाद देता हूँ। कृषि क्षेत्र के लिए लाख 37 हजार करोड़ रुपए का प्रावधान कर देश के अन्नदाताओं को बड़े पैमाने पर सशक्त बनाने की दिशा में सकारात्मक कदम उठाया गया है, साथ ही दलहन के क्षेत्र, मिशन की शुरुआत एक सराहनीय कदम है। किसान क्रेडिट की लिमिट 3 लाख से 5 लाख कर दिया है यह किसानों को आत्मनिर्भर बनाने के दिशा में मजबूत कदम है।

इनकम टैक्स में 12 लाख की छूट देकर हमारी सरकार ने मध्यम वर्ग का पुरा ध्यान रखा है इस बजट में। सूक्ष्म एवं वात के लिए ऋण सीमा को 5 करोड़ से बढ़ाकर 10 करोड़ रुपए किया गया है, जिससे अगले 5 वर्षों में 15 लाख करोड़ रुपये का अतिरिक्त ऋण उपलब्ध होगा स्टार्टअप्स के लिए 10 करोड़ से 20 करोड़ रुपये तक, आत्मनिर्भर भारत के लिए महत्वपूर्ण 2 क्षेत्रों में पर के लिए गारंटी शुल्क को घटाकर 1 प्रतिशत किया गया, जोकि देश के युवाओं को इस क्षेत्र में काम करने के लिए प्रोत्साहित करेगा। रोगियों, विशेषकर कैंसर, दुर्लभ बीमारियों और अन्य गंभीर दीर्घकालिक बीमारियों से पीड़ित रोगियों को राहत प्रदान करने के लिए सरकार ने 36 जीवनरक्षक औषधियों को मूल सीमा शुल्क (बीसीडी) से पूर्ण छूट वाली औषधियों की सूची में जोड़ने का प्रस्ताव किया है।

स्वास्थ्य एवं परिवार कल्याण मंत्रालय के लिए 4 लाख करोड़ रुपए का बजटीय आवंटन किया गया है, जोकि वर्ष 2013-44 में 37 हजार करोड़ी रुपए था। अगले वर्ष मेडिकल कॉलेजों और अस्पतालों में 10,000 अतिरिक्त सीटें जोड़ी जाएंगी, अगले 5 वर्षों में 75,000 सीटें जोड़ने का लक्ष्य है। हमारी सरकार ने पिछले 10 वर्षों में लगभग 1.1 लाख यूजी और पीजी मेडिकल शिक्षा सीटें जोड़ी हैं, जिसमें इस दौरान 130 प्रतिशत की वृद्धि हुई है।

जो काम कांग्रेस सरकार पिछले 60 वर्षों में नहीं कर पाई थी, वो काम मोदी सरकार ने केवल 10 वर्षों के भीतर ही कर दिखाए। 2014 में देश में 16 IIT थे, जो अब 23 हो गई हैं, 13 IIM थे, जो अब 21 हो गए हैं, हमारी सरकार अगले 3 वर्षों में सभी जिला अस्पतालों में डे केयर कैंसर सेंटर स्थापित करने की सुविधा प्रदान करेगी। 2025-26 में 200 केंद्र स्थापित किए जाएंगे। वर्ष 2025-26 में रेल मंत्रालय के लिए 2 लाख 65 हजार करोड़ रुपय है, जिसका उपयोग रेलवे स्टेशनों के आधुनिकीकरण,

अपग्रेडेशन, इलेक्ट्रिफिकेशन, रेल लाइनों के दोहरीकरण और अन्य बुनियादी ढांचे के कार्यों में किया जाएगा। असम और पूर्वोत्तर राज्यों के लिए 10 हजार 440 करोड़ रुपये का बजट दिया गया है। वर्ष 2013-14 में रेलवे का बजटीय आवंटन केवल 63 हजार करोड़ रुपये था। जल शक्ति मंत्रालय के अधीन पेयजल एवं स्वच्छता विभाग के लिए 74 हजार करोड़ रुपये से अधिक का आवंटन किया गया है, इसमें करीब 90 प्रतिशत राशि जल जीवन मिशन के लिए खर्च की जाएगी और इस योजना का वर्ष 2028 तक विस्तार किया जाएगा। जन भागीदारी के माध्यम से ग्रामीण पाइप जलापूर्ति योजनाओं के बुनियादी ढांचे की गुणवत्ता और रखरखाव के लिए कुल परिव्यय में भी वृद्धि की गई है।

अगले 10 वर्ष में 120 नए गंतव्यों और 4 करोड़ यात्रियों को लाने-ले-जाने के लिए क्षेत्रीय संपर्क बढ़ाने की संशोधित उडान स्कीम की घोषणा भी की गई है। पर्वतीय, आकांक्षी और उत्तर-पूर्व क्षेत्र के जिलों में हेलीपैड और छोटे हवाई अड्डों का भी निर्माण किया जाएगा। 2014 तक भारत में 74 हवाई अड्डे थे, अब 160 हवाई अड्डे हैं। एयरपोर्ट की संख्या में वृद्धि से रोजगार के नए अवसर भी खुले हैं। देश को खतरों से सुरक्षित रखने और कक्षा क्षेत्र में आत्मनिर्भरता प्राप्त करने के लिए इस बजट हेतु 6 लाख 81 हजार करोड़ रुपये से ज्यादा की राशि जारी की गई है। 2013-14 में देश का रक्षा बजट 2 लाख 3 हजार करोड़ रुपये था, जिसमें पिछले 10 दौरान ऐतिहासिक वृद्धि देखने को मिली है। सड़क परिवहन व राजमार्ग मंत्रालय का बजटीय आवंटन 2013-14 में लगभग 31,130 करोड़ रुपये था, जोकि वर्ष 2025-26 में 2 लाख 87 हजार करोड़ रुपये से ज्यादा का हो गया है। देश में राष्ट्रीय राजमार्ग नेटवर्क की लंबाई मार्च 2014 में 91,287 किलोमीटर से 1.6 गुना बढ़कर वर्तमान में 1,46,145 किलोमीटर हो गई है। अप्रैल 2014 से बजटीय आवंटन में वृद्धि के साथ, सड़कों की गुणवत्ता में काफी सुधार हुआ है। 4 लेन और उससे अधिक के राष्ट्रीय राजमार्ग नेटवर्क की लंबाई 2014 में 18,371 किलोमीटर से 2.5 गुना से अधिक बढ़कर 46,720 किलोमीटर हो गई है।

माननीय वित्त मंत्री महोदया द्वारा पेश किया गया यह बजट नए भारत की नई उम्मीदों को साकार करने वाला है। इससे अर्थव्यवस्था को मजबूती मिलेगी, साथ ही देश का आधारभूत ढांचा मजबूत होगा। कांग्रेस के शासन काल में हम दुनिया की 10वें नंबर की अर्थव्यवस्था थे, जबकि माननीय

प्रधानमंत्री से नरेंद्र मोदी जी के कुशल और दूरदर्शी नेतृत्व में केवल पिछले 10 वर्षों के दौरान दुनिया की 5वें नंबर की अर्थव्यवस्था बन गए हैं और जल्द ही दुनिया की शीर्ष 3 अर्थव्यवस्थाओं में भारत का नाम होगा ।

मेरे संसदीय क्षेत्र की प्रमुख मांग है जिसे इस बजट वर्ष में पुरा करने की आवश्यकता है

- 1- नीति आयोग के आकांक्षी जिला के सूची में शामिल सिरौही जिला केन्द्र को बागरा से रूपगंज लगभग 72 कि०मी० नई रेलवे मार्ग से जोड़ने की आवश्यकता है ।
- 2 - सिरौही आकांक्षी जिला को रीजनल कनेक्टिविटी स्कीम के अंतर्गत हिंडन हवाई अड्डा से मानपुर हवाई अड्डा तक वायु सेवा प्रारंभ करने की आवश्यकता है ।
- 3 आकांक्षी जिला सिरौही में भारतमाला परियोजना के अंतर्गत गुलाबगंज से माउट आबू के लिए 23 कि०मी० लम्बी ऐलिवेटेड सड़क का निर्माण करवाने की आवश्यकता है ।
- 4 सूखा प्रभावित क्षेत्र रा सिरौही को माही एवं कडाणा बांध का पानी उपलब्ध कराने की आवश्यकता है।

मैं, वित्त मंत्री महोदया को इस ऐतिहासिक, साहसिक और दूरगामी लक्ष्यों को साधने वाले बजट के लिए धन्यवाद देता हूँ ।

*** SHRI KOTA SRINIVASA POOJARY (UDUPI CHIKMAGALUR):** I would like to express my views on the Union Budget 2025-26. Many Indians look at annual budgets only for relief in direct and indirect tax regimes that benefits the middle class. Finance Minister Nirmala Sitharaman did not disappoint them this time. For years, the FM endured criticism for failing to increase the income tax exemption rate substantially. This year, she announced that incomes up to Rs. 12 lakh would be exempt from income tax as against Rs. 7 lakh until now, answering the call of

* Speech was laid on the Table.

the country's middle class. This development has been widely applauded.

In the short term, the decision is clearly a sound one, especially because more money in the hands of the middle class means more spending. This will catalyse more production and create jobs. Last year, the consumer products market saw a decline in profits. Consumption items like oils and pulses as well as daily-use products like soaps and shampoos saw a decline in sales. The reasons for this need detailed study. But, on the face of it, it appears that one reason could be the exponential growth of the gig economy. Ordering food through delivery aggregators like Swiggy and Zomato rather than cooking at home or visiting one of the mushrooming beauty parlours rather than spending on shampoos and other beauty products have become rampant in the middle class.

Globally, the manufacturing industry is a major job provider. But the sector remained an Achilles' heel for India. Thanks to the efforts of the Narendra Modi government, growth in the sector has picked up in recent years. According to the Annual Survey of Industries (ASI) data, the sector experienced 7.5 per cent growth in FY 2023, taking the number of employed in it to 18.5 million. Any slowdown in the sector would create a challenge to the country's ever-growing employable population. India is a country with a massive population of the young. The millions of young people entering the workforce put enormous stress on governments on the job front. As shortages in the traditional jobs sector continue to plague the economy, a large number of youths are in the newly emerging gig sector. Estimates suggest that the gig sector is the fastest growing in India, providing employment to around 10 million people today. ASSOCHAM analysts predict that this figure is

growing at a compounded rate of 17 per cent, while Niti Aayog is projecting that it will cross 23.5 million by 2029-30.

There is no clear definition of gig work. It is broadly understood as a work arrangement that is non-permanent, outside the traditional definition of employer and employee. The FM seems to have followed the traditional logic that increased tax exemption rates will place excess money in the hands of India's primary consuming class - the middle class and that will increase domestic consumption. More spending means more tax revenue, more manufacturing and more jobs. But this time, the minister has paid attention to the gig sector too. There has been a long-standing demand from labour organisations for insurance cover for gig workers. Heeding those, Sitharaman has announced several social security measures like coverage under the PM Jan Arogya Yojana, aiming to provide health protection to over 10 million gig workers. She may have to keep in mind, though, that leading companies in the gig sector already have certain welfare measures in place for their workers. At a time when digitisation and AI threaten to take away jobs, securing capital inflows into the manufacturing sector remains India's biggest challenge. In the last few years, the government has used the infrastructure spending route to boost employment, which continued in this year's budget. It may be a temporary reprieve, but the real answer is to catalyse a greater inflow of domestic and foreign capital into industries with greater employment potential. So far, only the defence manufacturing industry has shown promising growth. Now, the government wants to encourage other labour-intensive sectors like shipbuilding. Although India depends on oceans for almost 95 per cent of its exports

and imports, its share in the global shipping industry remains minuscule. By granting industry status to shipbuilding, the FM has opened doors for potential growth in the sector.

The most important reform, however, is for regulatory institutions. In a successful economy, regulatory institutions play the role of facilitators. Instead, in India, overzealous regulators made the country less attractive to foreign capital. Recognizing this bottleneck, the FM has cautioned that the regulators "must keep up with technological innovations and global policy developments". She promised "a light touch regulatory framework" based on "principles and trust", and announced the constitution of a high-level committee with the objective of building a "modern, flexible, people-friendly, and trust-based regulatory framework appropriate for the 21st century".

Another far-reaching announcement was of the Jan Vishwas Bill 2.0. In 2023, through a similar bill, the government decriminalised more than 180 legal provisions in various departments under different ministries. With a view to further enhancing the ease of doing business, the minister announced the decriminalisation of another 100 provisions in various laws.

With these words, I conclude.

*** DR. K. SUDHAKAR (CHIKKBALLAPUR):**

- I would like to place my views on Budget 2025-26.
- First of all, I would like to congratulate our Hon'ble Finance Minister Smt.

* Speech was laid on the Table.

Nirmala Sitharaman Ji for presenting a comprehensive and pragmatic Union Budget 2025-26 that focuses on sustaining economic growth through strategic investments in infrastructure, innovation, and human capital while ensuring fiscal consolidation and enhancing welfare for all citizens.

- The NDA Government led by Hon'ble Prime Minister Shri Narendra Modi ji is into its 12th year. The Government has won three back-to-back mandates.
- But still, the Government has its ears to the ground and finger on the pulse of the common man.
- In a big relief to salaried middle-class people, the budget has announced that annual income of up to Rs 12 lakh will be exempt from I-T under the new income tax regime.
- This decision shows how sensitive and responsive the Government is to the needs and aspirations of the common man.
- No government in the history of independent India has done as much as PM Modi Govt. has done for the welfare and empowerment of poor, women, youth and farmers of this country.
- It is unfortunate that it sounds boring to the opposition leaders when Hon'ble President read out the transformative effects of the Government's welfare schemes.
- It may sound like a laundry list for the opposition leaders, but those schemes have changed the lives of crores of people across the country
- Be it building toilets under Swachh Bharat, be it providing 5kg food grains

under Garib Kalyan Yojana, be it providing LPG gas connection under Ujwala, be it providing 5 lakh health insurance under Ayushman Bharat yojana, be it building a house under PM Awas Yojana, be it providing tap water connection to every house Jal Jeevan Mission all these schemes which sound like a boring laundry list for opposition leaders have literally changed the lives of crores of people across the country.

- This boring laundry list has pulled 25 crore people out of the poverty.
- The opposition leader spoke about Make in India,
- I must say the opposition leaders have come a long way from ridiculing the logo of Make in India to finally acknowledging the need for Make in India and the efforts of the government.
- Make in India, which was launched on September 25, 2014, aims at making the country a hub for global manufacturing.
- The government has undertaken various initiatives to make India an attractive destination for foreign investment and has taken several steps to promote ease of doing business.
- There is no magic wand to increase manufacturing growth in any country.
- Infact we lost the manufacturing bus long ago due to the policies of successive Congress Governments.
- I will come to what Modi Govt has achieved in Make in India a bit later.
- First let us understand the root cause of this problem.

- The Congress party takes credit for the 1991 economic reforms for opening up the Indian economy.
- But who closed the Indian economy in the first place? Will the Congress party also take the blame for closing the economy for the first four decades after independence and giving way for license raj which ruined the Indian economy?
- As part of 1991 economic reforms, the government reduced import duties on all IT hardware purportedly to facilitate software promotion and growth on a globally competitive basis using imported hardware.
- However, by 1994 our fledgling civilian IT hardware industry folded up.
- During those days, IT hardware far more technologically sophisticated than the commercial hardware being imported by our software companies was being manufactured by Indian defence, atomic energy and space agencies and even exported to other developing countries such as Brazil, Malaysia, and Indonesia.
- But, the then government failed to take note of this.
- The 1991 reforms also dealt a body blow to the indigenous optic fibre telecommunication systems industry, a project begun by the Department of Electronics (DoE) in 1986 with the setting up of the public sector utility, Optel.
- This was mainly because of the reduction in import duty on fibre from 40% to 10%. With this, large quantities of optic fibre began to be imported. This move affected the domestic industries very badly.

- In 1990-91, there were at least a dozen electronics corporations producing a range of high-tech radio communication equipment, industrial electronics and control and instrumentation equipment worth annually around Rs.6,000 crore.
- However, the reduction in customs duties from 60% to 30% overall, which led to a glut of imports, forced many of these corporations to halt production and become import agents, a phenomenon repeated in the key solar photovoltaic industry.
- Reforms also led to large-scale import of cell-phone handsets that could have been easily produced here had a policy of phased manufacture been adopted. As a result, the entire market for such handsets was met by unnecessary imports from Day One in 2005-06. In 2013-14 cell-phone imports totalled Rs.35,000 crore.
- Also, by 2000, foreign brands grabbed 80% of the television sets market, from a situation where 10 local companies catered almost fully to the demand. Six of the 10 indigenous television makers have folded up, with a ripple effect on the electronic components sector.
- This industry was led by Bharat Heavy Electricals Limited (BHEL). Up until 1998-1999 this industry was doing very well.
- However, from the next year onwards, four Chinese power plant equipment manufacturers began to seriously erode BHEL's market.
- This erosion was despite the quality and technical reliability of the Chinese

equipment being considerably inferior to BHEL's products.

- Besides, the United States, home to General Electric and Westinghouse, had already imposed penal anti-dumping duties on Chinese power plant equipment. Yet, the Indian government merely watched as BHEL lost 30 per cent market share by 2014.
- Despite few positive gains, the reforms have largely led to de-industrialization.
- Products that we were manufacturing in the 1990s are being imported in 1995.
- The negative impact this de-industrialization has had on employment and on our economy is gigantic.
- Now let me come to what Make in India has achieved.
- Manufacturing sector's growth cannot happen in isolation.
- For the manufacturing industry to flourish, we need mainly four things:
 1. Skilled workforce
 2. World class infrastructure
 3. Ease of doing business
 4. Supportive policies
- Initiatives like Skill India, PM Gati Shakti, National Logistics Mission, reforms like GST, UPI, policies like Startup India, PLI schemes have all played in creating a conducive atmosphere for manufacturing.
- India made remarkable progress in improving its business environment,

climbing from 142nd in 2014 to 63rd in the World Bank's Doing Business Report (DBR) 2020, published in October 2019 before its discontinuation.

- This 79-rank jump over five years reflects the government's sustained efforts to simplify regulations, reduce bureaucratic hurdles, and create a more business-friendly environment, significantly boosting investor confidence and supporting the objectives of the Make in India initiative.
- The success of the Make in India initiative has been significantly bolstered by record-breaking Foreign Direct Investment (FDI) inflows, driven by the simplification of FDI rules and improvements in ease of doing business.
- India now ranks among the top 100 nations in the Ease of Doing Business (EoDB) index.
- FDI inflows have steadily risen, starting from \$45.14 billion in 2014-15 to a record \$84.83 billion in 2021-22.
- Between April 2014 and March 2024, India attracted \$667.41 billion in FDI, representing nearly 67% of the total FDI received over the last 24 years.
- In FY 2023-24, total FDI inflows amounted to \$70.95 billion, with equity inflows reaching \$44.42 billion, underscoring India's growing appeal as a global investment destination.
- While we all have a lot to achieve in Make in India, we have come a long way.
- Powered by indigenously produced vaccines, India not only achieved COVID-19 vaccination coverage in record time but also became a major

exporter of much-needed life-saving vaccines to many developing and underdeveloped countries across the world. India supplies nearly 60% of the world's vaccines, meaning every second vaccine globally is proudly made in India.

- Vande Bharat Trains, India's first indigenous semi-high-speed trains, are a shining example of the success of the 'Make in India' initiative.
- Featuring state-of-the-art coaches, these trains offer passengers a modern and enhanced travel experience.
- As of now, more than 100 Vande Bharat train services are operational across Indian Railways, connecting states with a Broad-Gauge electrified network and showcasing India's growing capability in advanced rail technology
- India is achieving remarkable milestones in defence production, exemplified by the launch of INS Vikrant, the country's first domestically made aircraft carrier,
- This initiative is part of India's broader goal to reduce imports and become self-reliant (Atmanirbhar) in the defence sector,
- In 2023-24, defence production has soared to ₹1.27 lakh crore, with exports reaching over 90 countries, showcasing India's growing strength and capability in this critical area.
- India's electronics sector has experienced rapid growth, reaching USD 155 billion in FY23
- Production nearly doubled from USD 48 billion in FY17 to USD 10 billion in

FY23, driven primarily by mobile phones, which, now constitute 43% of total electronics production.

- India is the second-largest mobile manufacturer in the world and has significantly reduced its reliance on smartphone imports, now manufacturing 99% domestically.
- India recorded merchandise exports worth \$437.06 billion. FY 2023-24, reflecting the country's growing role in global trade.
- Indian bicycles have gained international acclaim, with exports, to the UK, Germany, and the Netherlands soaring. This surge highlights the global recognition of Indian engineering and design.
- 'Made in Bihar' boots are now part of the Russian Army's equipment, marking a significant milestone for Indian products in the global defence market and showcasing the country's high manufacturing standards.
- Kashmir willow bats have become a global favorite. Their popularity underscores India's exceptional craftsmanship and influence in international cricket.
- Indian dairy brands like Nandini and Amul have expanded their presence by launching its dairy products in the countries like US
- The textile industry has created a staggering 14.5 crore jobs across the country, significantly contributing to India's employment landscape.
- India produces an impressive 400 million toys annually, with 10 new toys being created every second.

- Opposition leader said that PM Modi bowed to constitution after the 2024 Lok Sabha results and opposition parties are the reason for this.
- Let me remind them.
- In 2010, as the then Gujarat CM, Shri ji had organised 'Samvidhan Gaurav Yatra' to mark 60 years of our Constitution, during which a replica of the Constitution was placed on an elephant for procession and Modiji too walked in that procession.
- In 2015, PM Modiji declared that every year 26th November will be observed as the Constitution Day to express gratitude to the makers of our Constitution and to reiterate our commitment to building the India of their dreams.
- PM Modi Ji respectfully touched the Constitution of India with his forehead as he arrived for the NDA Parliamentary Party meeting at Central Hall of the Samvidhan Sadan (Old Parliament) after the 2024 Lok Sabha election results.
- PM Modi ji has always been sincerely committed to upholding the principles of our constitution and it is clearly evident in his actions.

***SHRI ESWARASAMY K. (POLLACHI):** I would like to express my views on the Union Budget 2025-26, a budget that was expected to provide relief, growth, and progress for all. However, what we have received instead is yet another document filled with contradictions, misplaced priorities, and step-motherly treatment towards

* Speech was laid on the Table.

certain states, particularly Tamil Nadu. The people of India were looking forward to a budget that would address economic inequality, job creation, inflation control, and support for states that contribute significantly to the national exchequer. But, unfortunately, this budget does the exact opposite.

This budget, like its predecessors under the current regime, continues to neglect Tamil Nadu, a state that has consistently been a beacon of progress in India. While the Union Government showers favours upon some states, Tamil Nadu, despite its substantial contribution to the nation's economy, is met with apathy and discrimination.

The Economic Survey itself acknowledges Tamil Nadu's stellar performance in multiple sectors. Our state's Gross State Domestic Product (GSDP) has grown at an impressive rate, and our per capita income is 56% higher than the national average. Tamil Nadu is a leader in industrial output, a top performer in higher education, and a pioneer in welfare schemes. And yet, when it comes to financial devolution and budgetary support, the Union Government deliberately sidelines our state.

Let me draw the attention of this House to the glaring disparity in tax devolution. Tamil Nadu contributes nearly 9% to the nation's GDP, yet receives a meagre 4.08% of tax devolution. Over the last three decades, Tamil Nadu has lost nearly Rs. 3.57 lakh crore due to this skewed devolution policy. Are we being punished for our economic success? Is this the 'cooperative federalism' that the Union Government preaches?

The bias is evident not only in tax devolution but also in centrally sponsored

schemes. Take the Samagra Shiksha Abhiyan (SSA), a crucial initiative for education. Despite Tamil Nadu's stellar performance in literacy and education, the Centre has withheld more than Two Thousand (2,000) crores allocated to the state under SSA. This delay threatens the payment of salaries for over 30,000 teachers and the continuation of critical education programs. The reason? Our government's refusal to blindly implement the National Education Policy (NEP), which disregards our regional aspirations. Education is in the Concurrent List, and yet, the Centre behaves as if states have no say in shaping their educational policies.

The irony is that Tamil Nadu has consistently outperformed other states in educational achievements. Our Gross Enrollment Ratio (GER) stands at 47%, for exceeding the national average of 28.4%, Yet, we face funding disparities compared to states with lower educational performance. This is not just a failure of policy, it is a failure of justice. A massive failure by the Union validated by its own budget.

Let us talk about disaster relief. Tamil Nadu is one of the most disaster-prone states in the country, Cyclones Michaeng and Fengal caused severe devastation, leading to a financial burden of thousands of crores. Our government requested Six Thousand (6,000) crores from the National Disaster Response Fund (NDRF). The amount released? A paltry Nine Hundred (900) crores. Meanwhile, states favoured by the ruling party receive generous allocations. Is disaster relief now a tool for political vendetta?

Let me turn to infrastructure. Tamil Nadu's demand for metro rail projects in Madurai and Coimbatore remains stuck in bureaucratic limbo. Despite submitting

all necessary documents and approvals, the Centre refuses to allocate funds. Compare this to Maharashtra, where the Centre has sanctioned about Thrity Nine Thousand (39,000) crores for metro projects. Is Tamil Nadu not part of India? Are our people second-class citizens in the eyes of this government?

Tamil Nadu has been recognized as a leader in the footwear and leather industry, contributing 38% of India's total output in this sector and 47% of total leather exports, generating over two lakh jobs. The Tamil Nadu government has strategically developed industrial estates in rural areas, ensuring employment opportunities, particularly for women. Our state has also successfully integrated the industrial and service sectors, fostering high-value manufacturing and global competitiveness. Even the Economic Survey praises Tamil Nadu's approach to "servicification" of industrial output, ensuring that our manufacturing sector remains robust and competitive on a global scale. However, unfortunately, Tamil Nadu's industrial growth has been systematically undermined by the Union Government's discriminatory policies. Our MSME sector, the backbone of our economy, has been left to fend for itself. The Production-Linked Incentive (PLI) scheme, which claims to promote manufacturing, has disproportionately benefited states aligned with the ruling party. Tamil Nadu, with its robust manufacturing sector, has been largely ignored. Is this the Centre's version of 'Make in India'- one where Tamil Nadu is deliberately excluded? Furthermore, the announcement of an 'Investment Friendliness Index of States' raises concerns about yet another tool that the Union government may use to interfere in state affairs rather than empowering them.

The injustice extends to GST compensation. The abrupt end of GST

compensation in 2022 has cost Tamil Nadu dearly. Our state has demanded an extension of GST compensation until 2026, given the revenue loss incurred. But the Centre remains unmoved. We are expected to contribute billions to the national exchequer but are denied our rightful share. This government treats Tamil Nadu like an ATM - always withdrawing, never depositing. This year's budget too, went eerily silent.

Even in the field of cultural preservation, Tamil Nadu faces step-motherly treatment. Our demand for central support to promote Tamil language and heritage is met with silence. The Centre generously funds Sanskrit promotion but ignores Tamil, a language older and richer in literature. The discriminatory attitude towards our language and heritage is yet another insult to our identity. Tamil Nadu has always stood for progressive policies and inclusive development. We have pioneered welfare schemes, such as the Illam Thedi Kalvi initiative, recognized in the Economic Survey for its role in bridging the post-pandemic learning gap. This scheme, along with the Pudhumai Penn scheme, which provides financial support to girls pursuing higher education, and the Naan Mudhalvan program, which enhances employability through skill development, are all testament to our state's dedication to inclusive education. Tamil Nadu has been a leader in integrating Children with Special Needs (CwSN) into mainstream education. The initiative includes assistive devices, accessible infrastructure, teacher training, and personalized learning approaches to ensure inclusivity. The state has developed barrier-free school environments, making education more accessible to children with disabilities. The Tamil Mudhalvan scheme and initiatives for children with

special needs further strengthen our commitment to ensuring education for all, yet the Centre continues to undermine our efforts through funding delays and discrimination.

The Union Budget's neglect of Tamil Nadu's demands is not just a failure of policy; it's a failure of leadership. Tamil Nadu, a state that has consistently contributed to the nation's growth, deserves better. The Union Government must recognize our state's contributions and address our demands with the urgency they deserve. The numbers do not lie. The discrimination is not accidental - it is deliberate, political, and vindictive. But let me make it clear: Tamil Nadu will not be silenced. We will continue to demand our rightful share, our due respect, and our fair treatment in this Union. The people of Tamil Nadu are watching, and history will remember the injustice meted out by this government.

On the national front, the contradictions, empty promises, and misplaced priorities of this Union Budget expose the Union Government's neglect. The government calls this a blueprint for 'Viksit Bharat', yet every page of this document reeks of betrayal, neglect, and an utter disregard for the real concerns of the people. This is not a budget for growth-it is a budget for illusion, built on half-truths and diversionary tactics to mask systemic failures.

The Finance Minister speaks of fiscal prudence, but what does that mean when social sector spending is slashed, welfare schemes are underfunded, and states are continuously deprived of their rightful resources? The Centre boasts of 'record capital expenditure' but what good is infrastructure if the people who build it are left hungry and jobless? The fiscal deficit may be projected at 4.4% of GDP, but

the real deficit is in credibility, governance, and trust. Meanwhile, transfers to states continue to lag behind, impacting their ability to execute essential development programs.

Let us talk about employment. The government claims that job creation is robust, yet this budget quietly slashes allocations for MGNREGA, the very lifeline for crores of unemployed rural workers. The Economic Survey boasts of an expanding economy, but where are the jobs? The person-days generated under MGNREGA have fallen sharply from 389 crore in 2020-21 to just 220 crore in 2024-25. Reports highlight that real wages under MGNREGA have failed to keep up with inflation, making survival even more difficult for millions dependent on it. Youth across India are battling record-high unemployment while this government continues its empty rhetoric, offering no real solutions, no new employment guarantees, and no safety net for those losing their livelihoods to automation and corporate greed. The service sector, a key driver of employment, remains ignored, with no meaningful policy interventions to address skill gaps and rising underemployment.

The agriculture sector, the backbone of our economy, has been once again sidelined in this budget. The government's emphasis on high-yielding seeds under the 'Atmanirbhar Oilseeds Abhiyan' raises severe concerns over crop diversity and sustainability. The push for monoculture threatens India's rich agricultural biodiversity and could make our farmers more vulnerable to climate change. While lip service is paid to farmers' welfare, actual budgetary support remains insufficient. Where is the long-term vision for sustainable agriculture, farmer incomes, and

resilience against erratic weather patterns? Instead of strengthening procurement mechanisms and ensuring MSP guarantees, the government continues to prioritize corporate-friendly policies that leave small and marginal farmers at the mercy of market fluctuations. While this budget claims to empower farmers, it has failed to provide direct income support, increased procurement prices, or genuine relief from agrarian distress.

Ease of doing business remains a hollow promise. Businesses, especially MSMEs, are drowning in over-regulation, bureaucratic red tape, and a tax regime that favors big corporations over small entrepreneurs. The government claims India is climbing the 'Ease of Doing Business' rankings, but on the ground, corruption, high compliance costs, and delayed approvals strangle small businesses. The MSME credit guarantee scheme has been reduced from Fourteen Thousand (Rs. 14,000) crore in 2023-24 to just Nine Thousand (Rs. 9,000) crore in 2025-26. Where is the policy support for real trade expansion? Our trade deficit is widening, our exports are stagnating, and instead of fixing structural inefficiencies, this government hides behind misleading statistics.

Inflation is another burden that the common man carries while the government sits idle. Prices of essential commodities continue to skyrocket, yet this budget provides no relief to the middle class and poor households struggling to put food on the table. Instead of tackling rising costs, this government hides behind manipulated CPI numbers, failing to acknowledge the distress of ordinary citizens. The Economic Survey notes that food inflation, particularly in vegetables and pulses, remains persistently high, yet the government refuses to take corrective

measures.

Education, the foundation of our future, has been reduced to a casualty of budget cuts and centralization. The National Education Policy (NEP) promised a revolution, yet school funding remains stagnant. In the Union Budget 2025-26, the government allocated ₹1.28 lakh crore to the education sector; however, this increase has not translated into equitable support across all states. For instance, states, having opted out of implementing the NEP, stands to lose substantial central funding for vital school education schemes. Further, universities are being run not by scholars, but by political appointees who serve ideological interests rather than academic excellence. The Vice-Chancellor appointments across central universities reflect this dangerous trend of eroding autonomy in higher education.

Let me tell you the story of an ASHA worker. For years, she has been the backbone of her community's healthcare, delivering essential services to mothers and children, conducting immunization drives, and battling malnutrition. Yet, despite her tireless work, she is paid a pittance, often not even receiving minimum wages. Thousands like her have been protesting for fair compensation, but this budget ignores their plight. Instead of recognizing ASHA workers as formal employees and ensuring dignified wages, the government continues to exploit their labor in the name of 'volunteerism'. Their struggle for justice is a stark reminder of the government's apathy towards the very people who hold our healthcare system together.

Additionally, healthcare remains a broken promise. The Ayushman Bharat scheme is paraded as a success, yet hospitals are underfunded, rural health

centres lack doctors, and public hospitals remain overwhelmed. AIIMS projects face delays and underfunding, while the government's commitment to 'universal healthcare' remains an empty slogan. Despite allocating Ninety-eight thousand three hundred eleven (Rs. 98,311) crore in the Union Budget 2025-26, experts criticize it as a short-term fix rather than a long-term solution. The budget fails to address key issues such as the shortage of healthcare professionals and safety of existing ones, lack of infrastructure, and insufficient investment in public healthcare. Rural areas continue to suffer, forcing millions to rely on an overstretched system. The absence of tax incentives, GST rationalization on medical devices, and cuts in customs duties on essential equipment make the budget inadequate. Public health spending remains below 4% of GDP-far lower than other emerging economies-while nearly 60% of healthcare costs are still borne out-of-pocket. Private hospitals and insurance-based models flourish, but the public sector remains neglected. If the government truly prioritizes healthcare, it must strengthen primary healthcare, incentivize private-public partnerships, invest in medical education, and ensure affordable healthcare for all. Without real reforms, 'universal healthcare' will remain a distant dream, and the nation will bear the cost of neglecting public health.

Federalism has been reduced to a mere afterthought in this budget. The Finance Commission's recommendations are manipulated to ensure states get less and the Centre tightens its grip over resources. The increasing reliance on cess and surcharges means that while the Centre hoards revenue, states are left scrambling to fund essential programs. The so-called 'cooperative federalism' is a myth, replaced by a model of control, coercion, and deliberate financial

strangulation of states.

MSMEs, the backbone of our economy, have been betrayed once again. The government claims to support small businesses, yet credit access remains limited, loan approvals are delayed, and tax reliefs are minimal. The new credit guarantee scheme is a mere eyewash when industries are shutting down due to rising costs and lack of real policy support. The very businesses that sustain millions of livelihoods are being crushed under the weight of bureaucratic apathy and corporate favoritism.

Climate transition and the power sector remain neglected, with no concrete roadmap for ensuring sustainability while keeping energy costs affordable. Power sector reforms are conveniently left half-baked, leaving consumers to pay for inefficiencies and corporate mismanagement. Instead of investing in green energy, this government continues to favor a model that benefits a few industrial conglomerates at the expense of the people. The renewable energy sector remains heavily dependent on imports, further exposing the failure of 'Aatmanirbhar Bharat'. The government's handling of climate change and the power sector is a stark reminder of its prioritization of corporate interests over the welfare of the people. The lack of concrete roadmap for sustainable energy and the continued reliance on outdated, polluting technologies are indicative of a government that is out of touch with the urgent need for action. The people of India deserve a government that is committed to equitable and sustainable development, not one that perpetuates the status quo.

The budget proposes additional borrowing capacity for states contingent

upon power sector reforms. This is coercion disguised as incentive. Tamil Nadu has repeatedly urged the Centre to increase its share of power subsidies, yet the burden is now shifted entirely onto states. The Centre is using financial leverage to dictate policies that should be state prerogatives.

Transportation infrastructure is yet another sector where the government's claims fall flat. Railways are underfunded, metro projects delayed, and critical road networks ignored while the Centre prioritizes vanity projects for political mileage. Urban infrastructure remains a mess-housing remains unaffordable, homelessness is rising, and rental prices are soaring while the government turns a blind eye. According to a recent report, the supply of homes priced below Rs. 1 crore in the top nine cities has fallen by 36% in just two years, making homeownership an unattainable dream for many middle-class Indians. Meanwhile, large-scale redevelopment projects continue to displace low-income families, pushing them into homelessness rather than providing them with affordable alternatives. The crisis is even more pronounced for marginalized communities, including the LGBTQ+ population, who face systemic discrimination in housing, adding to an estimated annual economic loss of up to Rs. 1.7 trillion due to homophobia and exclusion. Where is the affordable housing that was promised?

Cybersecurity and cyber scams are on the rise, yet this budget offers no serious intervention. Citizens are losing their hard-earned money to financial frauds, and yet regulatory mechanisms remain weak, outdated, and ineffective. Digital India cannot thrive if trust in digital transactions is eroded due to inaction and lack of robust policies.

Social justice has been sidelined. Minority institutions face funding cuts, scholarships for marginalized communities are reduced, and welfare programs that uplift the oppressed are being diluted. Dalits, Adivasis, women, persons with disabilities, and the LGBTQ community find no mention in the government's economic vision. The government's indifference towards social welfare has once again been laid bare in this bulges Social sector spending as a proportion of GDP remains stagnant despite rising inequalities and economic hardships. Programs targeting women, children, and marginalized communities have seen either negligible increases, or outright cuts. allocations for schemes like the National Health Mission and Integrated Child Development Services have not kept pace with inflation, reducing their real impact. Further, the continued underfunding of critical social programs exacerbates systemic injustices, keeping the most vulnerable trapped in cycles of poverty and deprivation.

Further, the government has cut the allocation for pre-matric and post-matric scholarships for minority students by nearly 50%, directly impacting lakhs of underprivileged students who rely on these funds for their education. Despite grand promises, the budget fails to provide any substantive increase in funding for higher education institutions catering to marginalized groups, further entrenching social inequality. The Union Budget 2025 has enacted severe cuts to educational schemes that support minority and tribal students, exacerbating social inequality and undermining the principles of social justice. The National Fellowship and Scholarship for Higher Education of Scheduled Tribe (ST) students has seen its allocation plummet by 99.99%, from Rs. 240 crore in the Revised Estimates (RE)

for 2024 to a mere Rs. 0.02 crore in the Budget Estimates (BE) for 2025. These drastic reductions directly impact lakhs of underprivileged students who rely on these funds to pursue higher education and improve their socio-economic status.

Further, the Pre-Matric Scholarship for Minorities has been slashed by 72.4%, from over Rs. 300 crore in Revised Estimates for 2024 to Rs. 90 crore in Budget Estimates in 2025. Other critical programs, such as the Maulana Azad National Fellowship for minority students and the Scheme of Interest Subsidy on Educational Loans for Overseas Studies, have experienced cuts of 4.9%, and 46.6%, respectively. These funding cuts not only betray the government's commitment to education and social justice but also systematically erode the rights of the underprivileged, instead of uplifting them. Moreover, the budget has once again ignored pressing issues like unemployment, inflation, and growing economic disparities. Reports indicate that unemployment remains a severe challenge, particularly among the youth and marginalized communities, while inflation continues to push essential goods out of reach for many households. Despite tall claims, the government has failed to allocate sufficient funds to address these concerns, exacerbating existing inequalities and social distress. This budget is a 'brutal betrayal' of education and social justice, as it systematically erodes the rights of the underprivileged instead of uplifting them. The labour market remains in crisis, yet skill development remains an afterthought. Over-regulation continues to crush economic dynamism while the government obsesses over controlling every aspect of public life. The budget once again ignored real issues like unemployment, inflation, and growing economic disparities. Reports indicate that unemployment

remains a severe challenge, particularly among the youth and marginalized communities, while inflation continues to push essential goods out of reach for many households. The Union government's plan to monetize assets worth Rs. 10 lakh crore under the new Asset Monetization Plan 2025-30 is nothing but a systematic selling all of national assets. Instead of strengthening public sector undertakings, the government continues to prioritize privatization, benefiting a few corporate giants while leaving common citizens vulnerable.

Artificial Intelligence is being pushed as the next frontier, but where is the roadmap for workers who will be displaced? Where is the policy framework, to ensure job security and skill development in an AI-driven economy? The budget speaks of innovation but does not invest in protecting the workforce from the disruptions AI will bring. Instead of preparing for the future, this government remains fixated on hollow rhetoric and unplanned technological adoption. When we compare India's budget with global practices, we see how far behind we are. Countries such as Germany and Canada allocate a significant portion of their budgets toward social security and skill development, India, on the other hand, continues to reduce spending on social welfare programs while increasing subsidies for large corporations. Countries worldwide are adopting inclusive, sustainable, and innovative budgeting to improve governance and public finance management. Brazil's participatory budgeting allows citizens to vote on municipal spending priorities, ensuring grassroots involvement. Similarly, New Zealand's Wellbeing Budget prioritizes social indicators like mental health and child welfare over traditional economic growth, Norway incorporates sustainability performance-

based budgeting, linking government funding to measurable environmental outcomes. The Netherlands' outcome-based budgeting model ties funding to performance metrics, ensuring accountability. The OECD recommends that national budgets prioritize sustainable growth, innovation, and equitable taxation. Yet, Union Government's focus remains on short-term election-driven pooling rather than long-term economic planning.

This budget is not just a document of misplaced priorities-it is a testament to the Union Government's blatant disregard for equity, justice, and the federal structure of this nation. Tamil Nadu, a pillar of India's economic and social progress, has been systematically sidelined, penalized for its efficiency, and deprived of its rightful share. The numbers do not lie: from skewed tax devolution to discriminatory funding for education, from withholding disaster relief to sabotaging industrial growth- this government has treated Tamil Nadu not as an equal partner but as an adversary. But let me make one thing abundantly clear: Tamil Nadu will not kneel. We will not be silenced by step-motherly treatment, nor will we accept economic discrimination as the new normal. We have built our progress despite the Centre's hostility, and we will continue to rise, defying every stock placed in our path.

Beyond Tamil Nadu, this budget is a betrayal of the nation. It prioritizes illusion over reality, cronyism over justice, and propaganda over governance. While the common citizen struggles with inflation, unemployment, and a crumbling welfare state, this government continues to peddle empty slogans. But history will remember-when the people asked for relief, this government gave them rhetoric. And in democracy, rhetoric alone cannot buy votes forever. Thank you.

***श्रीमती भारती पारधी (बालाघाट) :**

“मोदी जी के हाथ में राष्ट्र का विश्वास,
उनका बजट ला रहा है समृद्धि का आकाश ”

आज मुझे यह गर्व का अवसर मिला है कि मैं हमारे माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में प्रस्तुत बजट 2025-26 पर अपनी बात रख सकूँ। यह बजट सिर्फ संख्याओं और आँकड़ों का संग्रह नहीं, बल्कि यह हमारे देश के हर नागरिक की समृद्धि, उनकी खुशहाली और विकास की दिशा में एक ठोस कदम है। इस बजट के माध्यम से हमारी सरकार ने देश की आर्थिक स्थिरता को और सशक्त बनाने का संकल्प लिया है।

सबसे पहले, मैं हमारे माननीय वित्त मंत्री, श्रीमती निर्मला सीतारमण जी की सराहना करना चाहूँगी, जिन्होंने हमारे यशस्वी प्रधानमंत्री जी के नेतृत्व में मेहनत और दूरदृष्टि ने इस बजट को आकार दिया है। वित्त मंत्री जी ने इस बजट में जो व्यापक और संरचनात्मक सुधार पेश किए हैं, वह देश के प्रत्येक नागरिक के जीवन में एक सकारात्मक बदलाव लाने के लिए सक्षम हैं।

प्रधानमंत्री नरेंद्र मोदी जी के नेतृत्व में हमारी सरकार ने "सबका साथ, सबका विकास, सबका विश्वास" के मंत्र को अपनाते हुए अपने बजट को इस तरह से तैयार किया है कि इसका लाभ हर वर्ग, हर क्षेत्र, हर नागरिक तक पहुंचे। हमारी सरकार ने हमेशा भारत को "विकसित भारत" की दिशा में अग्रसर करने का लक्ष्य रखा है, और यह बजट उस दिशा में एक मजबूत कदम है। प्रस्तुत बजट में सबसे महत्वपूर्ण कृषि क्षेत्र में सुधार है। प्रधानमंत्री जी ने हमेशा किसानों के कल्याण को अपनी प्राथमिकता दी है, और इस बजट में किसानों के लिए कई महत्वपूर्ण घोषणाएँ की गई हैं। जैसे प्रधानमंत्री धन-धान्य कृषि योजना के तहत कम कृषि उत्पादकता वाले 100 जिलों को चुना गया है, जिससे 1.7 करोड़ किसान लाभान्वित होंगे। इससे कृषि उत्पादकता में वृद्धि होगी और हमारे किसान अधिक समृद्ध होंगे। किसान क्रेडिट कार्ड (KCC) की सीमा बढ़ाकर 3 लाख से 5 लाख रुपये कर दी गई है, जिससे किसानों को और

* Speech was laid on the Table.

अधिक वित्तीय सहायता मिल सकेगी। इसके अलावा, दलहनों में आत्मनिर्भरता प्राप्त करने के लिए सरकार ने छह वर्षीय मिशन शुरू किया है, जिससे जलवायु अनुकूल बीज और लाभकारी मूल्य सुनिश्चित किए जाएंगे।

MSME क्षेत्र को भी विशेष ध्यान दिया गया है। प्रधानमंत्री जी ने हमेशा मध्यम, छोटे और सूक्ष्म उद्यमों को प्रोत्साहन देने का कार्य किया है। इस बार सरकार ने ऋण गारंटी कवर को 5 करोड़ से बढ़ाकर 10 करोड़ रुपये कर दिया है, जिससे इन उद्योगों के लिए ऋण तक पहुंच बढ़ सकेगी, जिससे वित्तीय समावेशन और आर्थिक भागीदारी को बढ़ावा मिलेगा। इन्फ्रास्ट्रक्चर में सरकार ने एक बड़ी पहल की है। प्रधानमंत्री मोदी जी की उड़ान योजना को संशोधित करते हुए 120 नए गंतव्यों को जोड़ा गया है, जिससे अगले 10 वर्षों में 4 करोड़ यात्रियों को सेवा मिल सकेगी। साथ ही समुद्री विकास निधि के तहत 25,000 करोड़ रुपये का कोष स्थापित किया गया है, जो जहाज निर्माण, बंदरगाहों और रसद बुनियादी ढांचे के लिए दीर्घकालिक वित्तपोषण प्रदान करेगा।

अब अगर हम इस बजट का तुलनात्मक अध्ययन पिछले वर्ष के बजट से करें, तो हमें स्पष्ट रूप से दिखता है कि यह बजट पहले से कहीं अधिक समावेशी और व्यापक दृष्टिकोण से तैयार किया गया है। 2025-26 में कुल व्यय 50,65,345 करोड़ रुपये होने का अनुमान है, जो पिछले वर्ष के संशोधित अनुमान से 7.4% अधिक है। साथ ही, कुल प्राप्तियाँ (उधारी को छोड़कर) 34,96,409 करोड़ रुपये रहने का अनुमान है, जो पिछले वर्ष से 11.1% अधिक हैं। इससे यह साफ है कि सरकार की कोशिश है कि प्राप्तियाँ बढ़ें और व्यय का संतुलन बना रहे, जिससे हम आर्थिक समृद्धि की दिशा में मजबूती से आगे बढ़ सकें।

आधिकारिक आंकड़े बताते हैं कि 2025-26 के लिए राजस्व घाटा जीडीपी का 1.5% और राजकोषीय घाटा 4.4% रखने का लक्ष्य रखा गया है, जो पिछले साल के मुकाबले कम है। यह दर्शाता है कि हमारी सरकार ने वित्तीय अनुशासन बनाए रखने और आर्थिक विकास को संतुलित तरीके से आगे बढ़ाने के लिए ठोस कदम उठाए हैं। राज्यों के लिए हस्तांतरण में 12.5% की वृद्धि की गई है, और कुल 25,59,764 करोड़ रुपये राज्यों को हस्तांतरित किए जाएंगे। यह कदम संघीय ढांचे को मजबूती प्रदान

करता है और राज्यों को उनके विकास में सहारा देता है।

हमारे प्रधानमंत्री नरेंद्र मोदी जी ने निर्यात संवर्द्धन के लिए एक नई नीति शुरू की है, जिससे भारत का वैश्विक व्यापार बढ़ सकेगा। निर्यात संवर्द्धन मिशन के तहत वाणिज्य मंत्रालय, MSME मंत्रालय और वित्त मंत्रालय एक साथ मिलकर काम करेंगे। इसके अलावा, Global Capability Centers के लिए नीतिगत प्रोत्साहन दिया जाएगा, जिससे भारत को वैश्विक सेवा प्रदाता के रूप में और अधिक सशक्त किया जा सकेगा। हमारे माननीय प्रधानमंत्री मोदी जी की प्रेरणा से यह बजट हमारे देश के प्रत्येक नागरिक की उन्नति की दिशा में एक महत्वपूर्ण मील का पत्थर साबित होगा। प्रधानमंत्री जी का विश्वास है कि भारत को हर क्षेत्र में आत्मनिर्भर बनाना है और हमारे देश को पूरी दुनिया में एक अग्रणी शक्ति के रूप में स्थापित करना है। इस बजट में आर्थिक सुधारों, समावेशी विकास, और सामाजिक कल्याण की दिशा में उठाए गए कदम हमारे देश की उज्ज्वल भविष्य की नींव हैं। मैं माननीय प्रधानमंत्री जी और वित्त मंत्री श्रीमती निर्मला सीतारमण जी को धन्यवाद देती हूँ, जिन्होंने इस बजट के जरिए देश के हर नागरिक के जीवन को बेहतर बनाने की दिशा में अपनी प्रतिबद्धता को और भी मजबूत किया है। धन्यवाद।

***श्री विनोद लखमशी चावड़ा (कच्छ) :** मैं माननीय वित्त मंत्री श्रीमती निर्मला सीता रमण जी को बहुत बहुत धन्यवाद देता हूँ और माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी को इस महत्वपूर्ण ऐतिहासिक बजट के लिए बधाई देता हूँ।, वित्त मंत्री श्रीमती निर्मला सीतारमण द्वारा प्रस्तुत वर्ष 2025-26 का आम बजट यशस्वी प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व वाली सरकार के पिछले सभी बजट की तरह ही आम लोगों की अपेक्षाओं के अनुरूप है। हमारे देश का सौभाग्य है माननीय प्रधानमंत्री जी के नेतृत्व में अभी हाल में ही हमने देश के संविधान की 75 वी वर्षगांठ मनाई है और उससे कुछ दिन पहले ही भारतीय गणतंत्र ने 75 वर्षों की यात्रा भी पूरी की है। ये लोकतंत्र का अमृतकाल है ये बजट फिर से भारत वर्ष को सकारात्मक सोच के साथ आगे बढ़ने वाला बजट है जिससे स्पष्ट हो जाता है कि श्री नरेंद्र मोदी जी भारत के तीसरे कार्यकाल में भारत वर्ष आगामी पञ्चवर्षीय में, विकासशील भारत से विकसित भारत की और

* Speech was laid on the Table.

जाने वाली गाड़ी और भी सुपर फास्ट स्पीड से दौड़ने लगी है। वर्ष 2047 का जो विकसित भारत लक्ष्य है माननीय प्रधानमंत्री की सरकार का विकास को देखते हुए लगता है कि वो पहले ही प्राप्त हो जाएगा।

यह बजट करोड़ों भारतीय नागरिकों की आशाओं और सपनों को ध्यान में रखकर बताया गया है और इसका उद्देश्य उन सपनों को सभी के लिए वास्तविकता बताता है। हमने युवाओं के लिए रोमांचक अवसर खोले हैं। जो वास्तव में विकसित भारत की ओर हमारी यात्रा का दिल है। इस बजट को एक शक्तिशाली वढ़ावा के रूप में सोचें जो हमें अधिक बचत करने, बुद्धिमानी से निवेश करने, बेहतर उपभोग करने और एक साथ बढ़ने में मदद करेगा।

सम्पूर्ण भारत के लिए, आधुनिकता की दिशा में, पिछले दस सालों में कई महत्वपूर्ण कदम उठाए गए हैं पिछले वर्षों में जो फैसले लिए गए, नीतियां बनी, उसकी वजह से आज अर्थव्यवस्था का निरंतर विस्तार होगा।

अमृतकाल के इस बजट से विकसित भारत के विराट संकल्प को पूरा करने के लिए एक मजबूत नींव का निर्माण हुआ है इसमें नौकरी पेशा नागरिकों को और वंचितों को वरीयता दी गई है ये बजट आज की आकांक्षा समाज - गांव गरीब, किसान, मध्यम वर्ग, सभी के सपनों को पूरा करेगा। माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में देश में ये बजट, भारत की अर्थव्यवस्था को मजबूती देने के साथ ही सामान्य मानवी के लिए, अनेक नए अवसर पैदा करने वाला ऐतिहासिक बजट है। ये बजट देश में अधिक तेज विकास, तेजी से बढ़ता नया बुनियादी ढांचा, अधिक निवेश के नए स्रोत, अधिक नौकरियों की संभावनाओं से भरा हुआ है।

यह बजट युवा, गरीब, महिला व किसान को सुदृढ़ करने वाला बजट है, क्योंकि माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी की सरकार ने इन चारों को विकसित भारत का स्तंभ माना है। यह वजट विकसित भारत की नींव को मजबूत करने वाला बजट है।

माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी की सरकार ने अंतरिम बजट 2024-25 में जनजातीय मामलों के मंत्रालय को 13,000 करोड़ रुपये आवंटित किए हैं, जो कि 2023-24 वर्ष के बजट आवंटन से 70 प्रतिशत अधिक था। और अब जनजातीय कल्याण के लिए सरकार की प्रतिबद्धता है उसके

चलते बजट आबंटन 2014-15 में 4,497.96 करोड़ रुपये से 231.83 प्रतिशत बढ़कर 2025-26 में 14,925.81 करोड़ रुपये हो गया है।

भारत में 10.45 करोड़ से ज्यादा अनुसूचित जनजाति (एसटी) के लोग रहते हैं। जो कुल आबादी का 8.6 प्रतिशत है। यह एक समृद्ध और विविधतापूर्ण आदिवासी विरासत का दावा करता है। दूरदराज और अक्सर दुर्गम क्षेत्रों में फैले ये समुदाय लंबे समय से सरकार के विकास एजेंडे का केंद्र बिंदु रहे हैं। प्रधानमंत्री श्री नरेन्द्र मोदी के नेतृत्व में, केंद्रीय बजट 2025-26 जनजातीय मामलों के मंत्रालय के लिए बजटीय आबंटन में पर्याप्त वृद्धि के साथ इस प्रतिवद्धता की पुष्टि करता है, जिससे देश भर में आदिवासी समुदायों का समय और सतत विकास सुनिश्चित होता है।

प्रधान मंत्री नरेन्द्र मोदी जी की कृपा से आप अनुसूचित जनजातियों के विकास के लिए समय बजट आबंटन 2024-25 में 10,237.33 करोड़ रुपये से बढ़कर 2025-26 में 14,925.81 करोड़ रुपये हो गया है, जो 45.79 प्रतिशत अधिक है।

प्रधानमंत्री आदि आदर्श ग्राम योजना (पीएमएएजीवाई) का विस्तार किया गया है और इसे पांच वर्षों में 80,000 करोड़ रुपये की लागत के साथ धरती आबा जनजातीय ग्राम उत्कर्ष अभियान (डीएजेजीयू) के अन्तर्गत शामिल किया गया है।

जनजातीय कार्य मंत्रालय के लिए बजट लागत में लगातार बढ़ोतरी देखी गई है, जो 2023-24 में 7,511.64 करोड़ रुपये से बढ़कर 2024-25 में 10,237.33 करोड़ रुपये हो गया है और अब 2025-26 में 14,925.81 करोड़ रुपये तक पहुंच गया है।

दीर्घकालिक परिप्रेक्ष्य में उल्लेखनीय प्रगति देखने को मिलती है: 2014-15 में 4,497.96 करोड़ रुपये से बढ़कर 2021-22 में 7,411 करोड़ रुपये हो गई है और अब 2014-15 से 231.83 प्रतिशत की बढ़ोतरी हुई है, जो जनजातीय कल्याण पर सरकार के लगातार फोकस को दर्शाता है।

जनजातीय कार्य मंत्रालय के सचिव, श्री विभु नायर: 'बढ़ा हुआ बजट हमें पीएम-जनमन, धरती आबा ग्राम उत्कर्ष अभियान, ईएमआरएस और अन्य कार्यक्रमों जैसे परिवर्तनकारी कार्यक्रमों को लागू करने में सक्षम करेगा, जो पूरे भारत में जनजातीय समुदायों के लिए दीर्घकालिक, टिकाऊ प्रभाव पैदा

करेंगे।"

केंद्रीय बजट 2025 आदिवासी विकास में एक बड़ा बदलाव है, जिसमें शिक्षा, स्वास्थ्य सेवा, कौशल विकास और आर्थिक सशक्तीकरण पर जोर दिया गया है। विभिन्न मंत्रालयों में लक्षित हस्तक्षेपों को एकीकृत करके, सरकार समावेशी विकास को बढ़ावा दे रही है और एक ऐसे विकसित भारत का मार्ग प्रशस्त कर रही है, जहां आदिवासी समुदाय न केवल लाभार्थी है, बल्कि राष्ट्र की प्रगति में सक्रिय योगदानकर्ता भी है।

यह बजट में देश के युवाओं नए जोश से भर देता है एक नई दिशा देने की बात करता है। युवाओं की इनकम बढ़ने की पूरी पूरी उम्मीद इस बजट में दिखती है माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी की सरकार की लगातार युवाओं के लिए काम कर रही है। साल 2047 तक भारत को विकसित राष्ट्र बन जाएगा और जिसकी बुनियाद आज युवा ही होंगे। अभी देश में 3 हजार नए आई.टी.आई खोले गए। इसका फायदा युवाओं को मिला है।

पिछले दशक से ही माननीय नरेंद्र मोदी जी की ये सरकार युवाओं की आस पर खरी उतर रही है और इस बार हर बार से बेहतर बजट भारत युवाओं को मिला है जब वित्त मंत्री जी ने बजट का पिटारा खोला तो उन्होंने युवाओं और छात्रों के लिए कई बड़े ऐलान किए। बजट में बड़े ऐलान करते हुए कहा कि सभी MSMEs के वर्गीकरण के लिए निवेश और टर्नओवर की सीमा को क्रमशः 2.5 और 2 गुना तक बढ़ाया गया है। इससे उन्हें आगे बढ़ने और हमारे युवाओं के लिए रोजगार पैदा करने का आत्मविश्वास मिलेगा।

सरकार वैश्विक विशेषज्ञता और साझेदारी के साथ कौशल विकास के लिए पांच राष्ट्रीय उत्कृष्टता केंद्र स्थापित करेगी। पांच आईआईटी संस्थानों में बुनियादी ढांचे का निर्माण किया जाएगा। सरकार ने बताया कि बीते 10 वर्षों में आईआईटी संस्थानों में पढ़ने वाले छात्रों की संख्या 65 हजार से बढ़कर 1.35 लाख हो गई है। कृत्रिम बुद्धिमत्ता में बेहतर शिक्षा के लिए 500 करोड़ रुपये की लागत से एक कॉलेज स्थापित किया जाएगा। अगले साल मेडिकल कोलेजों और अस्पतालों में 10 हजार से ज्यादा अतिरिक्त सीटें जोड़ी जाएंगी। अगले पांच वर्षों में 75 हजार सीटें जोड़ने का लक्ष्य है। अगले पांच वर्षों

में पीएम रिसर्च फेलोशिप योजना के अनुसार, आईआईटी और आईआईएससी में तकनीकी अनुसंधान के लिए 10 हजार फेलोशिप प्रदान की जाएंगी।

उभरते युवा उद्यमियों के वृद्धि को बढ़ावा देने के लिए 10,000 करोड़ रुपये के कोष के साथ स्टार्टअप के लिए 'फंड ऑफ फंड्स' योजना के एक और दौर की घोषणा की। एलान इसलिए महत्वपूर्ण है, क्योंकि सरकार स्टार्टअप के माध्यम से नवाचार को बढ़ावा देने पर ध्यान केंद्रित कर रही है।

सरकार ने बजट में युवाओं को ध्यान में रखते हुए स्टार्टअप्स के लिए ऋण सीमा को 10 करोड़ रुपये से बढ़ाकर 20 करोड़ रुपये किया गया है। साथ ही 27 फोकस क्षेत्रों में ऋण गारंटी को घटाकर एक प्रतिशत कर दिया गया है। सूक्ष्म एवं लघु उद्यमों के लिए ऋण सीमा को 5 करोड़ से बढ़ाकर 10 करोड़ रुपये किया गया है। साथ ही उद्यम पोर्टल पर पंजीकृत सूक्ष्म उद्यमों के लिए पांच लाख रुपये की सीमा वाले कस्टमाइज्ड क्रेडिट कार्ड शुरू किए जाएंगे। पहले वर्ष में ऐसे 10 लाख कार्ड जारी किए जाएंगे। फंड ऑफ फंड्स का एलान किया है। सरकार ने फंड ऑफ फंड्स की स्थापना की है, जिसके तहत सरकार स्टार्टअप्स के लिए 10 हजार करोड़ की मदद देगी इस बजट में उन्होंने साफ कर दिया कि महिलाओं की विरोध पर उनका पूरा फोकस है अपनी 'विकसित भारत' की अवधारणा को ध्यान में रखते हुए उन्होंने इस बजट के सभी विकास की योजनाओं को गरीब, यूथ, अन्नदाता और नारी को केंद्र में रखकर बनाया है। इस बार के बजट में वित्त मंत्री से लोगों की कई उम्मीदें थी और टैक्स में 12 लाख तक की छूट दे कर उन्होंने कई लोगों को राहत दी है। टैक्स स्लैब की खुशखबरी के अलावा आइए आपको बताते हैं कि महिलाओं को इस बजट में क्या खास मिला है।

वित्त मंत्री निर्मला सीतारमण ने अपने बजट भाषण में इस बात का जिक्र किया कि यह उम्मीद करती है कि भारत की इकनॉमी में महिलाओं की भागीदारी बढ़ और लगभग 70% महिलाएं आर्थिक गतिविधियों से जुड़ें वित्त वर्ष 2025-26 का आम बजट में उन्होंने महिलाओं के लिए बड़ा एलान किया है। भाषण के दौरान उन्होंने अनुसूचित जाति (SC) और अनुसूचित जनजाति (ST) की महिलाओं के आर्थिक सशक्तिकरण के लिए दो नई योजनाओं की घोषणा की है। पहली योजना के तहत, अगले पांच सालों में 5 लाख SC/ST महिला एंटीप्रेन्योर को 5 साल की अवधि के लिए टर्म लोन प्रदान किया जाएगा।

इस योजना के तहत अगले 5 सालों में इन उद्यमियों को 2 करोड़ रुपये तक का टर्म लोन (ऋण) दिया जाएगा। यह योजना "Stand-Up India योजना के सफल अनुभवों से सीखी गई बातों को ध्यान में रखते हुए बनाई जाएगी।

वहीं दूसरी योजना में, पहली बार बिजनेस की दुनिया में कदम रखने वाली 5 लाख SC/ST महिलाओं को अगले पांच सालों में सहायता दी जाएगी। इसके अलावा, उद्यमिता और प्रबंधकीय कौशल (मैनेजमेंट स्किल्स) को बढ़ाने के लिए ऑनलाइन प्रशिक्षण भी दिया जाएगा। इस योजना का उद्देश्य इन समूहों को अपना व्यवसाय शुरू करने और उसे सफल बनाने में मदद करना है महिलाओं को सशक्त बनाने के उद्देश्य से लाई गई है, जो पहली बार उद्यमी (एटरप्रेन्योर) बनने जा रही हैं। सरकार का लक्ष्य है कि इन महिलाओं को वित्तीय सहायता, ट्रेनिंग मेंटरशिप प्रदान कर उन्हें आत्मनिर्भर बनाया जाएगा। सरकार पहली बार उद्यम शुरू करने वाली पांच लाख महिलाओं, अनुसूचित जाति और अनुसूचित जनजाति के उद्यमियों के लिए 2 करोड़ रुपये का लोन शुरू करेगी। पिछड़े वर्ग की महिलाओं के लिए खास स्कीम लाई गई है जिसमें एसएमई और बड़े उद्योगों के लिए एक विनिर्माण मिशन स्थापित करने सरकार श्रम-प्रधान क्षेत्रों की उत्पादकता बढ़ाने के लिए सुविधाजनक करने का कार्य भी किया जाएगा, लोन गारंटी कवर को दोगुना करके 20 करोड़ रुपये किया जाएगा तथा गारंटी शुल्क को घटाकर एक प्रतिशत किया जाएगा। महिलाओं और बच्चों के पोषण को मजबूत बनाने के लिए सक्षम आंगनवाड़ी और POSHAN 210 स्कीम की भी शुरुआत की जाना है।

गुजरात में रेलवे के लिए 17.155 करोड़ रुपए का प्रावधान रखने के लिए प्रधानमंत्री श्री नरेन्द्र मोदी जी और वित्त मंत्री श्रीमती निर्मला सीतारमण जी का विशेष आभार प्रकट करता हूँ।

प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में पूरे देश के साथ-साथ गुजरात का रेलवे नेटवर्क भी विकास और विस्तार के स्वर्णिम कालखंड का साक्षी बन रहा है और विकसित भारत बजट-2025 से इस विकास यात्रा को और अधिक गति मिलने वाली है।

गुजरात में रेलवे के लिए मात्र ₹589 करोड़ की राशि दी गई थी, वहीं मोदी सरकार ने वर्ष 2025-26 में इसे 29 गुना बढ़ाकर ₹17,155 करोड़ करने की ऐतिहासिक घोषणा की है। बीते एक दशक में

गुजरात में रेलवे ट्रैक्स के इलेक्ट्रिफिकेशन में भी 22 गुना वृद्धि हुई है और अब गुजरात के 97% रेलवे ट्रैक्स का इलेक्ट्रिफिकेशन हो चुका है। ₹799 करोड़ की लागत से स्टेशन पुनर्विकास के कार्य किये जा रहे हैं। उन्होंने कहा कि रेलवे नेटवर्क के इस कायाकल्प से गुजरात में व्यापार, उद्योग, यातायात और रोजगार को और भी अधिक बढ़ावा मिलेगा।

आने वाले दिनों में ₹6,303 करोड़ की लागत से गुजरात के 87 स्टेशनों को अमृत स्टेशन के रूप में विकसित किया जाएगा। इनमें अहमदाबाद, आणंद, अंकलेश्वर, जामनगर, जूनागढ़ जंक्शन, महेसाणा जंक्शन, नवसारी, पोरबंदर, राजकोट जंक्शन, वडोदरा और वापी प्रमुख हैं। इसके साथ-साथ ₹5,572 करोड़ की लागत से 7 प्रमुख स्टेशनों के पुनर्विकास का कार्य भी प्रगति पर है, जिनमें गांधीनगर राजधानी, साबरमती, सोमनाथ, उधना, सूरत, न्यू भुज और अहमदाबाद शामिल है।

प्रधानमंत्री धन-धान्य कृषि योजना कृषि जिला विकास कार्यक्रम के अंतर्गत कृषि विकास का पहला इंजन होगा। प्रथम चरण में 100 विकासशील कृषि जिलों को शामिल किया जाएगा। आकांक्षी जिलों के कार्यक्रम की तर्ज पर कृषि जिलों का विकास कार्यक्रम शुरू किया जाएगा। फसल विविधीकरण, सिंचाई सुविधाएं और ऋण की उपलब्धता से 1.7 करोड़ किसानों को मदद मिलेगी। इस योजना में फसल विविधीकरण को अपनाया जाएगा, फसल कटाई के बाद भंडारण को बढ़ाया जाएगा।

यह कार्यक्रम राज्यों के साथ साझेदारी में शुरू किया जाएगा, जिसमें कम उत्पादकता, मध्यम फसल सघनता और औसत से कम ऋण मापदंडों वाले 100 जिलों को शामिल किया जाएगा, जिससे 1.7 करोड़ किसानों को लाभ मिलेगा।

कौशल, निवेश, प्रौद्योगिकी और ग्रामीण अर्थव्यवस्था को सशक्त बनाने के माध्यम से कृषि में अल्प रोजगार की समस्या को दूर करने के लिए राज्यों के साथ साझेदारी में एक व्यापक बहु-क्षेत्रीय कार्यक्रम शुरू किया जाएगा।

सरकार तुअर, उड़द और मसूर पर ध्यान केंद्रित करते हुए 6 साल का दलहनों में आत्मनिर्भरता मिशन शुरू करेगी। नैफेड और एनसीसीएफ अगले 4 वर्षों के दौरान किसानों से इन दालों की खरीद करेंगे।

राज्यों के साथ साझेदारी में किसानों के लिए उत्पादन, कुशल आपूर्ति, प्रसंस्करण और लाभकारी मूल्य को बढ़ावा देने के लिए एक व्यापक कार्यक्रम शुरू किया जाएगा।

बिहार में मखाना बोर्ड की स्थापना एक अच्छा कदम है जो किसानों को लाभ पहुंचाएगा। यह बोर्ड किसानों को उनकी उपज के लिए बेहतर मूल्य प्रदान करने में मदद करेगा, जिससे वे अपनी आर्थिक स्थिति में सुधार कर सकेंगे।

मैं बजट 2025 की सराहना करता हूं और इसे संसद में पारित करने का समर्थन करता हूं। यह बजट हमारी सरकार की आर्थिक विकास, रोजगार सृजन, और मध्यम वर्ग के लिए राहत प्रदान करने की प्रतिबद्धता को दर्शाता है धन्यवाद। जय हिन्द जय भारत।

*** DR. C. N. MANJUNATH (BANGALORE RURAL):** The Hon'ble Finance Minister Smt. Nirmala Sitharaman ji has presented an inspiring and impactful budget for the year 2025-2026. I congratulate Hon'ble Prime Minister and Finance Minister for presenting a budget of Rs 50,65,345 crore for the current financial year. It is an important step in the direction of making India a 'developed nation. Economic strength, tax reforms, agricultural development, promoting start-ups, job creation, and technological self-reliance are the key pillars of this budget. In the true sense this budget is a transformative and growth-oriented Budget.

So, I express my wholehearted support to the union budget as the Honorable Finance Minister presented the budget keeping in her mind the welfare of the poor, middle class, youth, farmers, and food producers.

The Union budget infused a strong self-confidence in the people of the country. The middle class and salaried class are immensely happy with the

* Speech was laid on the Table.

relaxation in the income limit up to Rs. 12 lakh. An increase in TDS on interest from the present Rs. 50,000 to Rs 1 lakh for senior citizens, as well as an increase in the TDS exemption threshold on rental income from the present Rs. 2.40 lakh to Rs 6 lakh will benefit the common man. The budget also gives us a Mantra "Sabka Saath, Sabka Vikas". It is a collective responsibility of all of us to join hands to uphold the principle of "Sabka Saath, Sabka Vikas. It will certainly help us to build a developed India.

The hon'ble Finance Minister has highlighted the achievements of our NDA government, and also outlined the future direction for the country and also the global expectations from our nation. With the aim of making the country developed and ensuring widespread welfare, the government has made generous allocations for all schemes related to every sector. Housing for all, water for all, education for all, healthcare for all, ration for all, and electricity for all are unprecedented.

The first announcement in this budget is the Dhan-Dhanya Krishi Yojana for the betterment of the lives of farmers. 100 districts with low crop sowing have been selected as aspirational districts, which has brought a new light into the lives of 1.7 crore farmers. Special focus has been given to pulses like tur, urad, and masoor. The plan has considered vegetables, fruits, millets, and their processing.

The income limit is set at Rs. 12 lakh which will lead to 80 per cent spending i.e. Rs. 80,000 crore in the market. The Kisan Credit Cards offer short-term loans to 7.7 crore farmers, fishermen, and dairy farmers. For micro enterprises, customized Credit Cards with a Rs. 5 lakh limit are available via the Udyam portal. This budget indicates that 75,000 MBBS seats will be increased over the next five

years.

India aims to end its urea imports by 2025, which is highly desirable as it is one of the largest importers of urea.

The Budget places a strong emphasis on empowering marginalized and vulnerable communities, particularly focusing on women, children, and Scheduled Castes and Scheduled Tribes. Term loans of up to Rs. 2 crore will be provided over the next five years for building on the successful framework of the Stand-Up India scheme. The Budget for the Department of Social Justice for the financial year 2025 has seen a remarkable increase of 35.76 per cent compared to the revised estimates. The Saksham Anganwadi and Poshan 2.0 programme which provides nutritional support to more than eight crore children, one crore pregnant women and lactating mothers and about 20 lakh adolescent girls all over the country. The allocation for Samagra Shiksha is set to rise from Rs. 37,499 crore in 2024-25 to 41,249 crore in 2025-26. Similarly, PM-SHRI's budget increases from Rs. 6,050 crore to Rs. 7,500 crore facilitating better infrastructure, resources, and quality education, setting a strong foundation for the future of our children and enabling them to contribute meaningfully to the nation's growth. The National Rural Livelihood Mission Budget will rise from Rs. 15,047 crore to Rs. 19,005 crore. The Viksit Bharat Budget is a remarkable testament to the perfect harmony between wealth creation and welfare, paving the way for inclusive and sustainable growth.

I would like to draw the kind attention of the hon'ble finance minister for some of the major demands of my constituency that there is a need for allocation of adequate funds for the prevention of elephant menace in the villages adjacent to

the forests. Hundreds of people have lost the precious lives due to man-animal conflict. Standing crops worth thousands of crores rupees are destroyed by the wild animals. There is an urgent need to tackle the problems with adequate funds and infrastructure.

Another long pending issues is that Hejjala-Chamarajanagar railway line has been pending for more than three decades. It will be a lifeline for the people of Ramanagara, Kanakapura Malavalli Kollegala talukas. So this needs to be taken up without further delay. And there is also a need for construction of second Airport in Karnataka near Bangalore as the BIAL has reached the saturation level. In order to ease the congestion of the existing airport the Union government should come forward to construct the 2nd Airport in Bangalore, which is one of the fastest growing city in the world.

I am one of the senior most Cardiologist having an experience of 35 years in the medical field and also worked for 18 years as Director of India's largest public heart Institute in Bengaluru. Based on my vast experience gained so far in the field of medical sciences, I thought of bringing some of my following views to your benign self for due consideration as you deem fit.

(1) Management of Heart Attack and Brain Stroke at the door steps of Taluk Hospitals - Heart Attack and Brain Stroke management to be rolled out as National Scheme under Ayushman Bharat as Hub-and-spoke model. Annually, 30 lakhs people are succumbing to heart attack and related issues in India. Unfortunately, 35% heart attack occur below 45 years of age, young and middle-aged Indians are vulnerable to this disease. Unquestionably this is number one killer accounting for

28-30% deaths both in urban and rural sector. Treatment has to be given in Golden hours preferably with less than six hours to save maximum number of patients and to prevent deaths. Treatment has to be taken to doorsteps of Taluk hospitals on Spoke and Hub model. Otherwise, time delay will result in more deaths.

SPOKE (Taluk Hospitals): Taluk hospitals where initial treatment has to be given in the form of clot dissolving Tenecteplase just one minute injection which cost above Rs.18,000/-, this treatment will stabilize 90% of patients. After few hours of stabilization, he / she shall be shifted to nearest city where angioplasty and stent procedure can be performed. Presently, the cost of Tenecteplase medicine (Thrombolysis) is not covered under Ayushman Bharat scheme for BPL patients. Present death rate in rural hospitals from heart attack is 20-25%, Tier-2 city-15%, & Tier-1 city-5-8%. This Hub and Spoke strategy shall be coordinated by regional agencies in their respective States. These agencies provide training, coordination between Spoke and Hub hospitals analyses the data and provide basic management kits, such specialized agencies can be hired.

HUB (City Hospitals): Super Specialty / Multi Specialty Hospitals located in nearby cities empaneled under 'Ayushman Bharat scheme will perform Angioplasty and stent procedure for such patients referred from Spoke hospital who have already received Thrombolytic treatment (Tenecteplase) there. Angioplasty and Stent procedure have already covered under Ayushman Bharat Scheme for BPL patients. This HUB-SPOKE model of treating heart attack is implemented partially in 45 taluk hospitals in Karnataka and in few hospitals in Goa, Odisha and Telangana. After implementation of this model, more lives have been saved, death

rate is in single digit. If this Hub and Spoke model is rolled out by Hon'ble Prime Minister under a suitable nomenclature through Ayushman Bharat to the entire country, we can save lakhs of patients, so that it will sensitize the stake holders and create awareness among the people and becomes popular. Ultimately, we can save lakhs of people. There will be no significant financial implications, since procedure cost is already covered. However, the medicine cost (Tenecteplase) to be covered. It is better to implement the Hub and Spoke model for management of Heart Attack and Brain Stroke.

(2) Overcoming the manpower issues in Rural Hospitals: - Under National Health Mission (NHM), the consolidated salary of MBBS doctors on contract basis at present is Rs.50,000/- to 60,000/- per month. This salary has to be enhanced at least to Rs.90,000/- per month. There will be no significant financial implication. This enhancement can be managed within the available NHM funds. Only permission is required to enhance the salary. This will attract more and more doctors to work in rural hospitals such as PHCs, CHCs and Taluk Hospitals. The incentive that can be considered is to give additional weightage at the time of NEET-PG selection depending on the number of years of rural service or separate rural service quota for PG seat allotment can also be considered.

Outsource Staff Nurses Issues in PHSS, CHCs and Taluks Hospital:- Rural hospitals such as PHCs, CHCs and Taluk hospitals are facing shortage of Staff Nurses. Presently, under National Health Mission (NHM), outsource Staff Nurses are getting a consolidated salary of Rs. 13,000/- per month which is less than the Daily Wages Act. This is the main reason that the Staff Nurses are not willing to

come forward to work. If this can be enhanced at least to Rs.20,000/-per month, then they might be willing to join the rural services. Only way we can improve the Health Care services in public hospitals is by addressing the shortage of man power.

(3)HPV vaccination to prevent Cervical Cancer in women is to be Included under "National immunization Protocol":- Cervical Cancer is one of the common cancers in women. HPV vaccination can reduce the occurrence of cancer by 80-90%. Ideal age group is 10-16 years. Hence, the best strategy is to vaccinate high school studying girls as part of National Immunization Programme.

(4) To encourage the opening of multi-specialty private hospitals in tier three cities / Rural areas. Five-year tax holiday can be considered for such hospitals.

(5)To enhance the honorarium of Asha and Anganwadi workers from time to time: They play an important role in the health care services of pregnant mothers and children. Because of their hard work, the infant mortality and maternal mortality is declining. As the cost of living is steadily increasing, it is becoming difficult for them to support their family with the present honorarium. Hence, the increase of their honorarium is justifiable.

*** DR. AMOL RAMSING KOLHE (SHIRUR):** This Budget is a classic example of the difference in what they preach and what they practice. I will try to explain through two examples.

The philosophy of governance should follow the great principles of

* Speech was laid on the Table.

Buddhism. i.e "Madhyam Marg" (Middle Path). It is our collective responsibility, especially that of the government, to ensure that the idea of a welfare economy does not devolve into a mere tool for electioneering. We have all witnessed how the Hon'ble Prime Minister used to criticize the provision of free services by certain states, calling it the "Rewadi culture" However, with each passing election, we have observed the Bharatiya Janata Party (BJP) adopting similar trends in states such as Maharashtra, Madhya Pradesh, Haryana, and now Delhi.

Second example is ONOE. The same party that advocates for "One Nation, One Election to enable seamless policy-making is, because governments can take decision without keeping in consideration the election Calendar, unfortunately majority of announcements in this budget are made keeping the election Callender in mind.

It was expected that this budget would present a long-term economic roadmap for the nation, aiming to bring the economy back on track. Instead, what we received was nothing more than a selective and repeated focus on one state, to the point where it may confuse the common people as to whether this is the Union Budget or simply the Budget for Bihar. This selective mention of states deserves careful scrutiny. We saw a similar trend in the previous speech when the Finance Minister sought to woo two of the NDA's allies-Chandra Babu Naidu and Nitish Kumar-but this time, political opportunism led to the omission of Mr. Naidu. In such situations, Mr. Naidu's likely response to this budget finds apt expression in the words of the great poet Ahmad Faraz:

"चला था जिक्र जमाने की बेवफ़ाई का,

सो आ गया है तुम्हारा खयाल वैसे ही."

-Ahmad Faraz

The government is expected to explain to this august House the progress of announcements made regarding Bihar in the last budget. If not, this repeated and selective naming of states signals nothing but an attempt to balance political equations. In her speech, the Finance Minister outlined ten priorities. To my mind, following the "Middle Path," the government should prioritize three things: education, health, and agriculture. I would now like to examine these three areas in greater detail.

Agriculture was pegged as the first engine by the Finance Minister, but the reality is that farmers have received nothing but empty promises in the past 10 years under this government. The biggest promise was the doubling of farmers' incomes. However, real wage growth for agricultural labourers has been just 0.8% since 2014. Additionally, the growth of the agricultural economy has been slowing, with growth falling from 4.7% in 2022-23 to an eight-year low of just 1.4% in 2023-24. After a decade in power, the government has little to show for its efforts, except for the Kisan Samman Nidhi scheme, which, without inflation indexation, is becoming less helpful day by day. Despite a decade of disappointment, our farmers remained hopeful that this year's budget would offer something concrete for them. Unfortunately, what they received was a 2.5% decrease in the Budget Estimates (BE) for 2025-26 compared to the Revised Estimates (RE) for 2024-25 from the Ministry of Agriculture and Farmers Welfare. Furthermore, a new scheme, the PM Dhan Dhanya Krishi Yojana, is aimed at benefiting only 1.2 crore farmers based on

their own targets. Given the dire situation of 70 crore farmers-where at least 112,000 individuals working in the agricultural sector have committed suicide over the past decade, according to data from the National Crime Records Bureau-schemes targeting such a small population are simply insufficient. The suffering of the majority of farmers requires a far more comprehensive and meaningful approach. As the poet Dushyant Kumar wrote

"कहाँ तो तय था चरागों हर एक घर के लिए,
कहाँ चराग मयस्सर नहीं शहर के लिए.

-Dushyant Kumar

India's healthcare system faces significant challenges, with public healthcare expenditure standing at just over 2% of the country's GDP in 2022, one of the lowest globally. Cuba, ranked 62nd in the world GDP ranking, spent 10.1% of its GDP on healthcare in 2019, according to the CSEP report. Similarly, India's neighbours like Sri Lanka, Malaysia, Thailand, and China spend more on healthcare than India.

In 2019, China spent 3%, Thailand 2.7%, Malaysia 2%, and Sri Lanka 1.9% of their GDPs on healthcare, while India spent only 1%. This low investment is reflected in the state of healthcare infrastructure, as nearly 80% of public health facilities under the National Health Mission fail to meet minimum essential standards for infrastructure, workforce, and equipment. This underinvestment has also contributed to India having one of the highest out-of-pocket healthcare expenses in the world, placing a heavy financial burden on citizens.

Further compounding these challenges is India's growing issue with antimicrobial resistance, with the country being recognized by the World Health

Organization (WHO) as a hotspot for such resistance. This has led to a rising number of deaths from infections that no longer respond to treatment, further straining an already overburdened healthcare system.

Moreover, environmental factors such as air pollution exacerbate public health issues. Cities like Delhi are frequently ranked among the most polluted in the world, contributing to widespread respiratory problems such as asthma, chronic obstructive pulmonary disease (COPD), and even premature deaths. Air pollution represents a significant public health threat, underscoring the urgent need for comprehensive reform and investment in both healthcare and environmental policies.

In the words of IMF Managing Director Kristalina Georgieva, artificial intelligence is hitting the global labour market "like a tsunami Millions of jobs are at risk, and we need to overhaul our education system to address this challenge. Unfortunately, no specific vision in this direction was presented in the Budget speech.

Since education is a subject under the Concurrent List, we need coordinated efforts to address such issues. However, the opposite is happening. The UGC Draft Regulations 2025 further undermine state autonomy by centralizing the process of appointing Vice Chancellors (VCs) in state universities. The new regulations override existing state laws governing university appointments and mandate a central role in the selection process, disregarding the authority of state governments and university bodies.

The biggest point of self-congratulation in the Budget speech was the

announcement of a tax foregone amounting to 21 lakh crore. What is particularly interesting is that despite this 21 lakh crore being foregone, income tax collections are expected to increase by 14.4% compared to the Revised Estimate (RE) for 2024-25. The Budget Estimate (BE) for 2025-26 is 14,38,000 crore, up from 12,86,885 crore. This increase in income tax revenue, despite exemptions for those earning below 12 lakh, can only come from a significant increase in income for the higher-income category. This indicates a growing income inequality in the economy.

To sum up the following lines from the famous Hindi poet Adam Gondvi come to mind:

"तुम्हारी फाइलों में गांव का मौसम गुलाबी है,
मगर ये आंकड़े झूठे हैं, ये दावा चुनवी/किताबी है."

* **SHRI C. N. ANNADURAI (TIRUVANNAMALAI):** The Union Budget 2025-26 is comprehensively biased as the budget completely ignores the needs of Tamil Nadu and betrayed the expectations of the people, therefore, the budget is totally anti-poor, anti-women, anti-youth and anti-farmer. Under PM-KISAN, the Budgetary Allocation in BE 2025-26 is to the tune of Rs. 63,500 crore i.e. the same as in RE 2024-25. Moreover, the Budgetary provisions and its implications are imbalanced, non-progressive and non-inclusive. The Union Budget is prejudiced as it completely ignored the demands of Tamil Nadu for numerous projects viz. Highways and Railways Projects, Coimbatore and Madurai Metro Rail Projects and despite the

* Speech was laid on the Table.

fact the economic survey, ranking of higher Education Institutions and the NITI Aayog Reports praised the State's activities. Needless to say, reduction in central funding increase the financial burden on the State Government. Sad to say, that schemes and funds are announced only for election bound States or BJP allied ruled States. The Budget does not address the key economic challenges like poverty, inflation and unemployment etc.

- (i) The Budget estimate for MGNREGA Schemes is stagnant at Rs. 86,000 Crores in BE 2025-26, which is same as the budget allocation for 2024-25. despite the fact that it is one of the important schemes for rural poor's livelihood.
- (ii) Although Tamil Nadu has received allocation of Rs. 6,626 Crores for railway projects which is a merely 4% increase over allocation of Rs. 6,331 Crores for 2024-25, however, railway infrastructure projects in Tamil Nadu is not effectively implemented so as to avoid time & cost overruns. The Budgetary allocation is not adequate as per requirement of railway infrastructure of the State.
- (iii) Tamil Nadu is one of the highest revenue contributors in the form of income tax and corporate taxes but unfortunately, Tamil Nadu does not get the corresponding State share, thereby limiting the fiscal space for supporting welfare schemes by State Government. The Union Government could not allocate adequate compensatory fund for the State of Tamil Nadu for Cyclone Michaung, for rescuing and rehabilitation of affected people.
- (iv) The Union Budget is a huge disappointment to the middle class as the few

relaxations announced do not apply to those in the old income tax regime.

- (v) High fertilizer prices led to declining in average farmer income and thus the promise of Union Government for doubling farmer's income remained a distant dream and election slogan.
- (vi) The allocation for health and education are also not adequate and the execution of the National Health Mission, SSA, PMGSY, PMKSY have not benefited to the people of Tamil Nadu on the expected line.
- (vii) Everybody knows how the prices of essential commodities including petrol, diesel and cooking gas are reaching to the sky.
- (viii) Although the State Government is making all out efforts for road infrastructure development of Tamil Nadu, however, the allocation by the Union Government for Road Projects remained insufficient especially for highways, Metro rail projects during last 10 years.
- (ix) Tamil Nadu has 1076 Km coastal line but Union Government has not allocated sufficient fund for development of these coast line for transportation and tourism.
- (x) Reportedly, diversion of Educational Fund to the tune of Rs. 2152 crores meant for Tamil Nadu is a case against prudent budgeting.
- (xi) Considering that Tamil Nadu is a water-deficit State, no scheme has been proposed for the diversion of excess water to the State and improvement of agricultural resources.
- (xii) Unemployed youth are running from pillar to post in search of jobs, making the promise of the Government to generate two crore employment each year,

only an election plank. And, Alas! the Government is cherishing 'Viksit Bharat' by 2047, a long term drawn plan and aspiring to rule the country till that period without serving the people's interest.

- (xiii) Paradoxically, Government is claiming for alleviating 25 crore people from poverty, however, Government has to give 5 kg free grains to 80 crore people under PMGKY.
- (xiv) Our, Hon'ble and visionary Chief Minister of Tamil Nadu, Thiru M.K. Stalin, the embodiment of progress and champion of welfarism, is taking lots of initiatives for all round development of the State and fulfilling the aspiration of the people. He is inviting huge investments for economic growth and development of the State and creating vast opportunities for employment generation.
- (xv) I appeal the Union Government to allocate sufficient fund to build social and physical infrastructure in terms of food security, education, development of railways, airports, roads, ports, MSMEs and tourism in Tamil Nadu in general and my constituency Tiruvannamalai in particular.

***CAPTAIN BRIJESH CHOWTA (DAKSHINA KANNADA):** From the snow-capped Himalayas to the sun-kissed shores of Kanyakumari, from the fertile plains of the Ganga to the arid deserts of Thar, our homeland is not just a landmass-Bharat is more than geography; it is a living soul, an immortal civilisation, a story of resilience and enterprise.

* Speech was laid on the Table.

As the wheel of time turns and a new fiscal dawn breaks, the one promise that must never change is the one we make to our people-that governance is for everyone, not just a privileged few. The wisdom of our ancestors, Sarve **Bhavantu Sukhinaah**-may all be happy, may all be prosperous, may none be left bereft of opportunity- guides our vision and our efforts.

History has shown us that when India dares to dream, it achieves the impossible. From the visionary infrastructure initiatives under Sri Atal Bihari Vajpayee ji's leadership, such as the Golden Quadrilateral, which revolutionized connectivity across the nation, our nation has repeatedly overcome challenges with determination and innovation. The Golden Quadrilateral not only connected major cities but also laid the foundation for rapid economic growth by improving logistics and reducing travel time.

Today, under the leadership of Prime Minister Sri Narendra Modi ji, we have built upon this foundation with the Bharatmala and Sagarmala projects, expanding connectivity even further. A testament to this progress is the recently inaugurated Sonmarg Tunnel, which provides all-weather connectivity to the Kashmir Valley, ensuring seamless movement and strengthening our national security. This remarkable feat of engineering is yet another milestone in India's infrastructural journey, tracing its roots back to Vajpayee Ji's vision of connecting Kashmir to Kanyakumari through the Golden Quadrilateral. The transformation from laying these first highways to constructing tunnels in some of the most challenging terrains highlights how far we have come as a nation in realizing our infrastructural aspirations.

As we stand at another crucial juncture, this Budget reflects our unwavering commitment to a self-reliant India-one that prioritizes growth, inclusivity, and opportunity for every citizen. It is a Budget that speaks to the dreams of young entrepreneurs, the aspirations of farmers, the resilience of our middle class, and the indomitable spirit of our people.

This Budget strengthens India's economic resilience and prioritizes sectors that will drive growth in the coming years. The emphasis on Make in India, Atmanirbhar Bharat, and digital transformation reaffirms our resolve to create employment opportunities and enhance productivity across industries.

One of the most celebrated aspects of this Budget is the raising of the Nil tax slab to ₹12 lakh, providing significant relief to the middle class. Over the years, our government has steadily increased this threshold, ensuring greater savings and enhanced economic participation from hardworking families. This move alone puts ₹80,000 per person back into the hands of our middle class, fostering consumption, investment, and economic growth.

However, while we welcome the Budget's broad vision, I must take this opportunity to highlight the needs and aspirations of my constituency, Dakshina Kannada. As a coastal region with immense economic and strategic potential, we seek greater attention in specific areas to maximize our growth trajectory.

The government's push for infrastructure development is commendable, but coastal districts like Dakshina Kannada require focused investment in road, rail, and port connectivity. The expansion of the Mangalore Port and the development of multimodal logistics parks will strengthen our position as a key trade hub. We

urge the government to expedite ongoing projects like the four-laning of NH-75 and NH-66, as well as the modernization of Mangalore International Airport. Karnataka must leverage the Laid on the Table allocated for infrastructure development

With the potential to emerge as a Blue Economy powerhouse, Dakshina Kannada needs tailored policies for fisheries, marine industries, and coastal tourism. The Budget's allocation for the fisheries sector has been increased to ₹2,703.67 crore, but we need enhanced funding for deep-sea fishing infrastructure, modern cold storage facilities, and direct export corridors. The Tourism Infrastructure Development scheme has seen an allocation of ₹90 crore, which should be directed towards developing coastal tourism circuits in our region. Additionally, the MUDRA loans for homestays and performance-linked incentives for states will boost Dakshina Kannada's tourism sector.

Dakshina Kannada is home to industries in oil refining, petrochemicals, and manufacturing. The Budget's provisions for ease of doing business and MSME support will aid local entrepreneurs. However, we seek specific incentives for industries in the Mangalore SEZ, particularly in renewable energy and sustainable manufacturing. The Shipbuilding Clusters initiative, which has been allocated ₹365 crore, and the ₹25,000 crore Maritime Development Fund must be leveraged to reinstate Mangalore's position as a key shipbuilding hub. The revised classification criteria and doubling of the credit guarantee for MSMEs and startups will further strengthen local industries.

As a coastal region, Dakshina Kannada is vulnerable to natural disasters like cyclones and coastal erosion. While the Budget's outlay for disaster management

is appreciated, we need dedicated funds for coastal erosion prevention, construction of sea walls, and disaster-resilient infrastructure. Strengthening coastal security through modern surveillance systems will also enhance national security and safeguard our fishermen.

Mangalore has emerged as an educational hub, attracting students from across the country. I welcome the government's push for skill development and higher education reforms. However, I request the establishment of a Centre for Maritime Studies in Mangalore to leverage our coastal resources and train the next generation in marine sciences, shipping, and fisheries management. The National Programme for Youth and Adolescent Development, with an allocation of ₹25 crore, should include initiatives to skill youth in these sectors. The announcement of a national framework for Global Capability Centres (GCCs) in emerging tier - II cities, including Mangalore, is a major opportunity that we must actively pursue.

This Budget paves the way for a stronger India-one that embraces progress while remaining firmly rooted in its values. As we look towards the future, let us remember that true development is not measured only in GDP growth or infrastructure but in the empowerment of every Indian, in every corner of this vast and diverse land.

At this moment in history, we are not just witnesses to change- we are the architects of India's destiny. As representatives of the people, it is our duty to ensure that no Indian is left behind. With targeted investments and policy support, we can transform Dakshina Kannada into a hub of sustainable growth and economic prosperity. Jai Hind!

***DR. THOL THIRUMAAVALAVAN (CHIDAMBARAM):** I would like to draw the attention of the Union Finance Minister, to an issue of profound significance to India's democratic ethos and commitment to social justice-the urgent necessity for the Union Government to conduct a census.

In this budget, no allocation has been made for conducting the already delayed decennial census. reflecting the government's decision to postpone this crucial exercise indefinitely.

The decennial census is not merely a statistical exercise, it is the foundation of equitable governance. The Constitution mandates that the Union Government conduct a census every ten years, with the last one held in 2011. However, the 2021 census remains indefinitely postponed a delay that severely hampers our ability to formulate policies based on current realities. How can we address inequality, allocate resources, or measure progress without updated data?

The prolonged postponement of India's 2021 census has caused significant concern. exacerbated by the abrupt dissolution of the 14-member Standing Committee on Statistics (SCOS), led by economist Pronab Sen. This committee, instrumental in overseeing the census process, was disbanded without any clear justification from the central government. The move has intensified scrutiny over the government's handling of the census, leading many to suspect political motivations. More importantly, this delay will have a severe impact on social welfare programs, particularly for marginalized communities that rely on government

* Speech was laid on the Table.

support for their survival and advancement.

The census is much more than a mere population count; it is an essential tool that enables the government to assess the evolving needs of the people and implement policies that promote social welfare and inclusive growth. It provides vital data on housing conditions, employment trends, household compositions, literacy rates, and other key factors that shape social welfare initiatives. The effective implementation of programs such as the Pradhan Mantri Awas Yojana (PMAY), the National Food Security Act (NFSA), and the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) depends heavily on accurate and updated census data. These initiatives aim to uplift the most disadvantaged sections of society by ensuring access to essential services and economic opportunities.

The delay in conducting the census is already disrupting several welfare programs. For instance, the Public Distribution System (PDS) relies on census data to determine eligibility and allocate food supplies nationwide. The PDS plays a crucial role in India's food security framework, ensuring that millions of low-income families receive subsidized food grains. However, in the absence of updated census data, the system continues to operate based on 2011 estimates, which are now grossly outdated. This means that newly impoverished families or those that have expanded since the last census may be excluded. Such inefficiencies undermine the effectiveness of the PDS, depriving crores of deserving families of their right to food security.

Beyond food security, the lack of recent census data also affects critical

sectors like health and education, Public health policies depend on demographic data to plan immunization programs, allocate healthcare personnel, and develop medical infrastructure in underserved areas. The COVID-19 pandemic underscored the urgent need for up-to-date census data in managing public health crises. Without it, the government struggled to ensure the equitable distribution of vaccines and medical care, particularly in remote and vulnerable regions.

Similarly, educational programs like Sarva Shiksha Abhiyan (SSA) and the Mid-Day Meal Scheme rely on census data to determine the number of children requiring schooling and to allocate resources accordingly. Outdated information leads to inadequate funding, teacher shortages, and a lack of essential supplies, disproportionately affecting children from rural and low-income backgrounds who depend on government support for education.

Perhaps most concerning is the impact of the census delay on vulnerable communities, including Scheduled Castes (SC), Scheduled Tribes (ST), and Other Backward Classes (OBC). These historically marginalized groups rely on government interventions to bridge socio-economic disparities. The census is crucial in assessing their progress and formulating policies that enhance their participation in the nation's development.

Across India—from villages to universities, civil society to political forums—there is a resounding call for a caste-wise census. Why? Because caste remains a fundamental determinant of access to education, employment, and healthcare. It has been nearly 85 years since the last comprehensive caste census in 1931. In a country where caste shapes socio-economic realities, updated data is not a luxury—

it is a moral and policy imperative.

States like Bihar and Telangana have demonstrated remarkable initiative by conducting caste surveys. Bihar's recent survey, for instance, provided critical insights into the socio-economic conditions of marginalized communities. Yet, these efforts have faced legal challenges. On August 28, 2023, the Ministry of Home Affairs (MHA) informed the Supreme Court that only the Union Government has the constitutional authority to conduct a census under Entry 69 of the Union List and the Census Act of 1948. While states can collect socio-economic data through surveys, a formal census-with its legal sanctity and uniform methodology-remains the exclusive prerogative of the Union Government.

The MHA's affidavit highlights a stark reality: unless the Constitution is amended to empower states under the Seventh Schedule, and unless the Census Act of 1948 is revised, states cannot independently conduct caste censuses

The Union Government must act without delay by:

1. Conducting the 2021 Census (now overdue by three years) with caste enumeration
2. Collaborating with states and integrating their findings into a national framework.
3. Amending the Census Act and Constitution to empower the states to conduct population census.

India's strength lies in its diversity, but our policies must reflect this diversity to foster true unity. We cannot allow procedural inertia to eclipse justice. The Union Government must heed the people's call, uphold constitutional morality, and conduct a caste-wise census without further delay. Thank You

*** श्री सुनील कुमार (वाल्मीकि नगर) :** मैं आम बजट वितीय वर्ष 2025-2026 का समर्थन करता हूँ। इस दूरदर्शी बजट के लिए माननीय प्रधानमंत्री जी एवं माननीय वित्त मंत्री जी को धन्यवाद ज्ञापन करता हूँ। आपने नये भारत के निर्माण के लिए एक बड़ा कार्य योजना को अंतिम रूप दिया है। इसमें देश के सभी वर्गों के हितों को ध्यान रखा गया है।

मैं वाल्मीकि नगर लोकसभा संसदीय क्षेत्र का प्रतिनिधित्व करता हूँ। यह क्षेत्र नेपाल के सीमा से लगा है। आप इसको भारत का द्वार भी कह सकते हैं। इस क्षेत्र में बुनियादी सुविधाओं की बहुत जरूरत है।

बजट में प्रधानमंत्री धन धान्य कृषि योजना शुरू करने की योजना है। बिहार के पश्चिम चम्पारण जिला और वाल्मीकि नगर संसदीय क्षेत्र दर्जनों छोटी-बड़ी और पहाड़ी नदियों से अच्छादित है, जहाँ हर वर्ष बाढ़ व कटाव से फ़सल की क्षति होती है। यहाँ सिंचाई की सुविधा और भंडारण व्यवस्था में सुधार की जरूरत है। मेरी माँग है कि बिहार के पश्चिम चम्पारण जिले को प्रधानमंत्री धन धान्य कृषि योजना में चयनित किये जाने वाले 100 जिलों में शामिल किया जाए। साथ ही साथ कम उत्पादकता, कम फ़सल बुआई, फ़सल विविधता, जिला व प्रखंड स्तर पर भंडारण क्षमता, सिंचाई की सुविधा में सुधार के साथ दीर्घ कालीन व लघु कालीन ऋण उपलब्धता के आधार पर इनके संवर्द्धन हेतु देश के 100 जिलों को चुना जायेगा।

मखानों का उत्पादन, प्रसंस्करण, मूल्य संवर्द्धन और विपन्न में सुधार लाने के लिए बिहार के दरभंगा में मखाना बोर्ड की स्थापना सरकार का स्वागत योग्य कदम है। यह बोर्ड मखाना उत्पादक किसानों का पथ-प्रदर्शन और प्रशिक्षण सहायता उपलब्ध कराएगा। यह सुनिश्चित करेगा कि उन्हें सभी संगत सरकारी योजनाओं का लाभ मिल सके। इससे बिहार को काफी लाभ पहुंचेगा। मैं इसके लिये केंद्रीय वित्त मंत्री और भारत सरकार को धन्यवाद देता हूँ। अर्थव्यवस्था के लिए उत्प्रेरक के रूप में प्रयास किया जा रहा। मेरी माँग होगी कि सभी ग्रामीण डाक सेवकों की तनखा बढ़ाई जाये और उन्हें

* Speech was laid on the Table.

स्थायी कर्मचारी की मान्यता दी जाये।

सूक्ष्म एवं लघु उद्यमों को प्रोत्साहित करने के लिए सरकार ने ऋण राशि 05 करोड़ से बढ़ाकर 10 करोड़ करने का निर्णय लिया है, जो स्वागत योग्य है। उद्यम पोर्टल पर पंजीकृत सूक्ष्म उद्यमों के लिए 10 लाख विशेष अनुकूल क्रेडिट कार्ड जारी करने की घोषणा भी सराहनीय है। इससे सूक्ष्म उद्योग जगत को बढ़ावा मिलेगा। मेरा आग्रह होगा कि सरकार अपने स्तर से मेरे संसदीय क्षेत्र बाल्मीकिनगर में लघु और सूक्ष्म उद्योग विकसित करने पर विचार करे। 05 लाख महिला, अनुसूचित जाति व जनजाति से आने वाले पहली बार के उद्यमियों के लिए सरकार नई योजना लाने जा रही है, जिससे स्टार्टअप शुरू करने वाले युवाओं के लिए बिहार में राष्ट्रीय खाद्य प्रौद्योगिकी, उद्यमशीलता और प्रबंधन संस्थान स्थापित करने की घोषणा से बिहार के लोगों को काफी खुशी हुई है।

इस संस्थान से पूरे राज्य में खाद्य प्रसंस्करण कार्यकलापों को पुरजोर बढ़ावा मिलेगा। इसके परिणाम स्वरूप किसानों के उत्पादों के मूल्य संवर्धन के माध्यम से उनकी आमदनी बढ़ेगी और युवाओं को कौशल प्रशिक्षण, उद्यमशीलता तथा रोजगार के अवसर प्राप्त होंगे।

बजट में बिहार को काफी कुछ दिया गया है। पटना आईआईटी के विस्तार के साथ मेडिकल और इंजिनियरिंग कॉलेजों में सीटें बढ़ने से विद्यार्थियों को काफी लाभ होगा। देश के 200 जिला अस्पतालों में 'डे-केयर कैंसर केंद्र' खोलने का फैसला इस बीमारी से निजात के लिए अच्छा फैसला है। पश्चिम चम्पारण जिला अस्पताल को भी इसमें शामिल किया जाना चाहिए, क्योंकि इधर से सैकड़ों मरीज कैंसर के बेहतर इलाज के लिए पटना, बनारस, गोरखपुर, लखनऊ, दिल्ली जाते हैं और 12 लाख तक की आय को कर मुक्त करने की घोषणा से मध्यम वर्ग में काफी खुशी है। इस बचे हुए टैक्स की राशि को वे अपने बच्चों की पढ़ाई, माता-पिता की दवाई और निवेश आदि पर खर्च कर सकेंगे।

बिहार में ग्रीनफील्ड हवाई अड्डा की सुविधा प्रदान की जाएगी ताकि राज्य की हवाई आवश्यकताओं को पूरा किया जा सके। इसमें बाल्मीकिनगर भी शामिल है। प्रथम चरण में ही यहाँ के हवाई अड्डा को विकसित कर उड़ान योजना के तहत हवाई यात्रा शुरू करने की मैं पुरजोर माँग रखता हूँ।

पश्चिमी कोशी नहर ईआरएम परियोजना के लिए वित्तीय सहायता प्रदान किये जाने से 50,000 हेक्टेयर से अधिक जमीन पर खेती करने वाले किसानों को लाभ होगा। हमारे संसदीय क्षेत्र में मसान नदी से सैकड़ों हेक्टेयर फसलें प्रभावित होती हैं। उस पर भी ध्यान दिया जाना चाहिए।

केंद्र सरकार ने 28 हजार करोड़ रुपये के निवेश से 12 इंडस्ट्रीयल जोन और 100 औद्योगिक पार्क बनाने की घोषणा की है, जो प्रशंसनीय है। मेरा सरकार से आग्रह है कि मेरे संसदीय क्षेत्र बाल्मीकिनगर अंतर्गत बगहा अनुमंडल के रतवल-नैनाहा क्षेत्र में 1700 एकड़ सरकारी जमीन चिन्हित है, जिसमें एक औद्योगिक पार्क की स्वीकृति दी जाये। यह जमीन पहले टेक्सटाइल पार्क के लिए अधिग्रहित की गयी थी, जिसे स्वीकृति नहीं मिली। सरकार ने 08 हजार करोड़ रुपये की राशि से देश भर में 52 हजार इलेक्ट्रिक बस चलाने का निर्णय लिया है। मेरी सरकार से माँग होगी कि भारत-नेपाल सीमा पर महर्षि बाल्मीकि की तपोभूमि बाल्मीकिनगर से, महात्मा बुद्ध की निर्वाणस्थली कुशीनगर वाया बाँसी-धनहा चौतरवा-लौरिया-बेतिया होते और राष्ट्रपिता महात्मा गाँधी की कर्मभूमि भीतिहरवा, गौनाहा से प्रदेश की राजधानी पटना तक के लिए इलेक्ट्रिक बस की सेवा शुरू की जाये।

देशभर में स्थापित 470 एकलव्य मॉडल आवासीय विद्यालयों के जरिये सरकार आदिवासी बच्चों का शैक्षणिक स्तर बढ़ाने का उत्कृष्ट काम कर रही है। मेरा सुझाव होगा कि बाल्मीकिनगर संसदीय क्षेत्र में थारू और उरांव आदिवासी समाज के लोग काफी बड़ी संख्या में रहते हैं, इसलिए दोन क्षेत्र की तरह थरुहट की राजधानी हरनाटांड में भी एक एकलव्य मॉडल आवासीय विद्यालय की स्वीकृति प्रदान की जाये।

छोटे उद्यमियों के लिए मुद्रा ऋण की सीमा दस लाख से बढ़ाकर बीस लाख रुपये करना सरकार का बहुत ही कल्याणकारी कदम है। देश में 71 वन्दे भारत ट्रेन चलना खुशी की बात है। मेरा अनुरोध होगा कि एक वन्दे भारत ट्रेन गोरखपुर से पटना तक वाया नरकटियागंज -मुजफ्फरपुर होकर चलाई जाये।

स्वच्छ भारत अभियान के तहत 12 करोड़ शौचालय, उज्ज्वला योजना के तहत 10 करोड़ महिलाओं को निःशुल्क गैस कनेक्शन और 80 करोड़ उपभोक्ताओं को राशन स्वच्छता और सामाजिक

सुरक्षा की दिशा में सरकार का बहुत बड़ा कदम है।

सरकारी कर्मचारियों के लिए आठवें वेतन आयोग के गठन और पेंशनरों के लिए यूनिफायड पेंशन स्कीम लागू कर सरकार ने जता दिया है कि यह हर वर्ग की हितैषी है। ये दोनों योजनाएं सरकार की तरफ से नौकरी पेशा मिडिल क्लास लोगों के लिए एक अनुपम उपहार है।

जन औषधि केंद्र के खुलने से बीमार लोगों को 80 प्रतिशत रियायत पर दवाओं के मिलने से मरीजों को काफी राहत मिली है। अधिक से अधिक जन औषधि केंद्र खोलने से लोगों को काफी फ़ायदा होगा। देश में 03 करोड़ लखपति दीदी बनाने का लक्ष्य के साथ मिलिट्री स्कूलों और नेशनल डिफेन्स एकेडमी में महिला कैडेट्स की नियुक्ति महिला सशक्तिकरण की दिशा में एक सराहनीय कदम है। महोदय, मेडिकल व इंजिनियरिंग कॉलेजों सहित विभिन्न शैक्षणिक संस्थानों में सीटों की संख्या में वृद्धि युवा कल्याण की दिशा में सरकार का क्रान्तिकारी कदम है। पटना आईआईटी में सीटों की संख्या बढ़ाकर दुगुनी करने और बिहार के मेडिकल कॉलेजों में 200 से 250 सीटों की वृद्धि बिहार के छात्रों के लिए सरकार का तोहफा एक सराहनीय कदम है। मेरा सरकार से यह अनुरोध होगा कि अनिसूचित जनजाति बहुल क्षेत्र बाल्मीकिनगर में एक केंद्रीय विद्यालय और नवोदय विद्यालय की स्वीकृति प्रदान की जाये।

यह बजट देश के सभी वर्गों के विकास के लिए है। मैं पुनः इस बजट का समर्थन करते हुए अपनी बात समाप्त करता हूँ।

*** श्री विष्णु दयाल राम (पलामू) :** मैं 2025-26 के आम बजट पर अपने विचार रखता हूँ। मैं माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी का भी आभारी हूँ जिन्होंने प्रधानमंत्री आदरणीय नरेन्द्र मोदी जी के नेतृत्व में विकसित भारत के लक्ष्य के प्रति उनकी प्रतिबद्धता को पूर्ण करने वाला बजट पेश किया यह बजट सर्व स्पर्शी और सर्व समावेशी तथा गरीब, महिला, युवा, एससी, एसटी, ओबीसी एवं अन्नदाता वर्ग के कल्याण के साथ-साथ उद्योगों एवं इंफ्रास्ट्रक्चर को भी मजबूती देने वाला दूरदर्शी बजट है।

कृषि विकास एवं किसानों की खुशहाली के साथ-साथ आत्मनिर्भर भारत की ऊर्जा से ओतप्रोत

* Speech was laid on the Table.

और रोजगार सृजन के प्रति समर्पित है।

मैं एक ही बातों को बार-बार दोहराने में विश्वास नहीं रखता और मेरे पूर्व के माननीय वक्ताओं ने बजट के करीब-करीब सभी विषयों पर विस्तृत चर्चा की है। अतः उन्हीं बातों को दुहरा कर मैं महत्वपूर्ण समय बर्बाद नहीं करना चाहता हूँ। इसलिए सरकार का ध्यान एक खास विषय की ओर आकृष्ट कराना चाहता हूँ। माननीय प्रधानमंत्री जी के द्वारा राष्ट्रपति जी के अभिभाषण पर सदन में दिए गए भाषण जिसमें उन्होंने कहा था कि "हम संविधान को जीते हैं" उसको बजट के माध्यम से कैसे परिलक्षित किया गया है इस बात पर टिप्पणी करना चाहता हूँ।

संविधान सामाजिक न्याय की बात करता है। इसलिए बहुत आवश्यक है कि प्रसिद्ध शायर जॉन एलिया का एक शेर आपके समक्ष रख दूँ 'ये वार कर गया है पहलू से कौन मुझ पर, था मैं ही दाएं बाएं और दरमियां भी मैं था। मैं दलित समाज से आता हूँ और मुझे यह लगता है कहीं ना कहीं कुछ इस तरह का आचरण वर्तमान के विपक्षी दलों का दलित समाज के प्रति रहता है कि हमारे समाज को आज तक समझ ही नहीं आया कि उनके हक पर, उनकी जमीनों पर एवं उनके संसाधनों पर कब्जा कौन कर रहा है। कुछ दल हितैषी बनने का ढोंग तो करते हैं परंतु ढेले भर का काम दलित, आदिवासी एवं ओबीसी समाज के पक्ष में नहीं करते यह मैं बजट के माध्यम से समझाना चाहता हूँ।

माननीय प्रधानमंत्री जी ने कहा कि 1999 में जनजातीय कार्य मंत्रालय को अलग मंत्रालय बनाने वाले श्रद्धेय अटल बिहारी वाजपेयी जी थे। लेकिन इस बात को भी बताना बहुत जरूरी है कि 1998 में SC & ST वेलफेयर जैसे आवश्यक विषयों को गृह मंत्रालय से समाजिक न्याय एवं अधिकारिता मंत्रालय में लाने वाले भी श्रद्धेय अटल बिहारी वाजपेयी जी ही थे। गृह मंत्रालय के कार्यभार के दौरान SC/ST वेलफेयर को कहीं पर पीछे की सीट मिल जाती थी, यह कोई मामूली घटना नहीं थी अब समझते हैं इसके वजह क्या थे ?

2025-26 के बजट में समाजिक न्याय एवं अधिकारिता मंत्रालय को 13,611 करोड़ रुपये आवंटित किए गए हैं जिसका एक मुख्य हिस्सा SC वेलफेयर, SC स्कॉलरशिप, SC एजुकेशनल प्रोग्राम एंड इकोनामिक एंपावरमेंट स्कीम पर खर्च होगा। वर्ष 2014 में यह करीब 6700 करोड़ रुपये होता था

जो आज दोगुना से ज्यादा हो गया है।

(VCF-SC) जो एक गवर्नमेंट आफ इंडिया इनीशिएटिव ऑफ मिनिस्ट्री ऑफ सोशल जस्टिस एंड एंपावरमेंट है, उसका कॉरपस 330 करोड़ है और इससे अनुसूचित जातियों के उद्यमियों को बढ़ावा मिल रहा है। उन्हें मात्र 4 प्रतिशत के ब्याज दर पर अपने व्यवसाय के लिए लोन मिल सकता है।

Development Action Plan for Scheduled Castes (DAPSC) के लिए 2023-24 1,59,147.79 में करोड़ आवंटित किए गए थे उसे 2024-25 में लगभग 4 प्रतिशत बढ़ाकर 1,65,500.05 करोड़ रुपए दिए गए थे। इस बजट 2025-26 में आवंटन राशि की 1.80 प्रतिशत बढ़ाकर 1,60,478.38 करोड़ रुपए कर दिए गए हैं।

प्रधानमंत्री ग्राम सड़क योजना (PMGSY) के तहत लगभग 7,72,000 किलोमीटर की सड़कें बन गई हैं। आपको क्या लगता है मुख्यतः इसके लाभुक कौन होंगे। लगभग 4 करोड़ प्रधानमंत्री आवास योजना ग्रामीण के लाभुकों में बड़ी संख्या SC लाभुकों की है क्योंकि उन्हें आवास आवंटन में प्राथमिकता दी जाती है। यहां मैं बताना चाहता हूँ कि पूर्व में अनुसूचित जाति के सदस्यों के लिए आवास प्रदान करने के लिए योजना बनायी गयी थी, कांग्रेस के शासन काल में, पर आज के प्रधानमंत्री आवास योजना ग्रामीण और तत्कालीन इन्दिरा आवास योजना के कार्यान्वयन में अंतर को जानकर आप आश्चर्यचकित रह जायेंगे। तब तक अनुसूचित जातियों के सदस्यों के आवास का निर्माण गाँव के बाहर किया जाता था, जहाँ न रोजी रोजगार का कोई साधन था नहीं बच्चों की शिक्षा दीक्षा के लिए कोई स्कूल। एक तरह से आवास की तथाकथित सुविधा देकर उन्हें गाँव से बाहर निकाल दिया जाता था। तथाकथित आवास मैंने इसलिए कहा कि वह रहने लायक नहीं था, वस्तुतः वह सुअर के खोभार जैसा था जिसमें सुअर ही रह सकते थे आदमी नहीं और यही कारण है कि अधिकांश आवास खंडहर में तब्दील हो गए।

अनुसूचित जाति के छात्रों के लिए पोस्ट-मैट्रिक छात्रवृत्ति योजना के लिए 2022-23 में 5,660 करोड़ रुपए आवंटित किया गया था, जिससे 66 लाख छात्र लाभान्वित हुए। अनुसूचित जाति के छात्र/छात्राएँ उच्च शिक्षा प्राप्त कर सके इसके लिए हमारी सरकार ने कक्षा 9वीं एवं 10वीं के अनुसूचित जाति के विद्यार्थियों को वित्तीय सहायता प्रदान करती है ताकि वे अपनी पढ़ाई जारी रख सकें। पोस्ट

मैट्रीक छात्रवृत्ति योजना के अन्तर्गत इस बजट के अंतर्गत 6360.00 करोड़ रुपये आवंटित किया है जिससे छात्र लाभान्वित होंगे। इतना ही नहीं जो छात्र विदेशों में जाकर पढ़ाई करना चाहते हैं उनको भी वित्तीय सहायता प्रदान करती है। National Fellowship for Scheduled Caste Students (NFSC) scheme के अंतर्गत Mphil and PHD Condidates को Stipend प्रदान करती है।

वर्ष 2014-15 के केंद्रीय बजट में अनुसूचित जातियों के लिए ऋण वृद्धि गारंटी योजना Credit Enhancement Guarantee Scheme for SC (CEGSSC) की घोषणा की गई थी। CEGSSC योजना 200 करोड़ रुपये की प्रारंभिक राशि के साथ शुरू की गई थी। इस योजना का उद्देश्य अनुसूचित जाति के उद्यमियों के बीच उद्यमशीलता को बढ़ावा देना है, इसके लिए ऋण देने वाली सस्थाओं को ऋण वृद्धि गारंटी प्रदान की जाती है, जो अनुसूचित जाति के उद्यमियों को वित्तीय सहायता प्रदान करेंगे।

माननीय प्रधानमंत्री जी के नेतृत्व में एनडीए सरकार ने देश के समग्र विकास के लिए आकाशी जिलों एवं ब्लॉकों को चिन्हित किया है। आदरणीय प्रधानमंत्री जी का सोच है कि आकाशी जिलों में विकास का कार्य तेज गति से चले ताकि कि वे आकाशी जिलों की सूची से निकलकर विकसित जिलों की श्रेणी में आ खड़े हो। नीति आयोग ने स्वास्थ्य एवं पोषण, शिक्षा, कृषि एवं जल संसाधन, वित्तीय समावेशन एवं कौशल विकास तथा बुनियादी ढांचा क्षेत्रों के समग्र संकेतकों के आधार पर 27 राज्यों में कुल 112 आकाशी जिलों की पहचान की गयी है। उक्त आकाशी जिलों की सूची में मेरे संसदीय क्षेत्र पलामू के दोनों जिलें कमशः पलामू एवं गढ़वा भी शामिल है। इन दोनों जिलों के समग्र विकास के लिए मैं सदन का ध्यान आकृष्ट कराना चाहता हूँ। पलामू संसदीय क्षेत्र के अंतर्गत महत्वपूर्ण परियोजनायें अधर में लटकी हुयी है। उक्त परियोजनाओं को पूर्ण कराने की मांग करता हूँ ये योजनाएँ हैं:-उत्तरी कोयल जलाशय (मंडल डैम) परियोजना, मेदिनीनगर स्थित चियांकी एयरपोर्ट का परिचालन, पलामू एवं गढ़वा जिला में 20-20 मेगावाट का सोलर पार्क, राष्ट्रीय औद्योगिक गलियारा विकास कॉर्पोशन (NICDC) के तहत झारखंड राज्य के भवनाथपुर में इंटीग्रेटेड मैनुफैक्चरिंग क्लस्टर (IMC) की स्थापना, सोन कनहर पाइप लाइन सिंचाई परियोजना, रजहरा कोलियरी में कोयला उत्खनन का कार्य प्रारम्भ करना।

बजट 2025-26 में रेलवे के विकास के लिए 2,52,000 करोड़ रूपए की बड़ी राशि आवंटित किया गया है। उक्त राशि से देश के यशस्वी प्रधानमंत्री आदरणीय श्री नरेन्द्र मोदी जी एवं आदरणीय रेल मंत्री श्री अश्विनी वैष्णव जी के नेतृत्व में रेलवे के इफास्ट्रक्चर, नई ट्रेनें और आधुनिक कोच, निम्न एवं मध्यम वर्ग के लोगों की सेवा करने में बहुत मददगार साबित होगी। माननीय रेल मंत्री जी ने रेलवे का तेज गति से यात्री सुविधाओं में विस्तार एवं रेलवे में आमूलचूल परिवर्तन किया है इसके लिए मैं उन्हें बधाई देना चाहता हूँ। रेलवे मंत्रालय से पलामू संसदीय क्षेत्र के अंतर्गत महत्वपूर्ण मांगों को पूर्ण कराने की कृपा की जाय, जो निम्नलिखित है:-

1. त्रिवेणी लिंक एक्सप्रेस को पुनः प्रारंभ किया जाय अथवा उसके स्थान पर एक ऐसी ट्रेन चलायी जाय जो लखनऊ तक जाये।
2. हावड़ा जबलपुर शक्तिपुज एक्सप्रेस ट्रेन संख्या 11447/11448 का विस्तार मुंबई तक किया जाये।
3. रांची सासाराम इंटरसिटी एक्सप्रेस ट्रेन संख्या 18635/18636 में यात्रियों की संख्या अत्यधिक होने के कारण लोगों को यात्रा करने में काफी कठिनाइयों का सामना करना पड़ रहा है। यात्रियों की संख्या को देखते हुए 1 Ac Chair Car एवं 3G.S कोच की संख्या में बढ़ोतरी की जाये।

पलामू संसदीय क्षेत्र के अंतर्गत विभिन्न स्थानों पर Unmanned Railway Crossing को बंद कर दिये जाने से एक ही गांव दो भागों में विभक्त हो गये है। वहां के निवासियों को आवागमन में अनेकों प्रकार की कठिनाइयों का सामना करना पड़ रहा है। उक्त स्थानों पर RUB/LHS का बनाने से जनता को कठिनाइयों से निजात मिल सकेगी। वैसे स्थान निम्नलिखित है:-

- (1) डाली-हैदरनगर प्रखण्ड, पलामू जिला।
- (2) सोनपुरवा-गढ़वा जिला।
- (3) अहिरपुरवा-नगर उंटारी, गढ़वा जिला।
- (4) कजरात नावाडीह-हुसैनाबाद प्रखण्ड, पलामू जिला।
- (5) बुढवापीपर-डालटनगंज सदर, पलामू जिला।
- (6) बखारी-डालटनगंज सदर, पलामू जिला।

- (7) कुम्भी-मेराल ब्लॉक, गढ़वा जिला ।
- (8) लहरबंजारी-उंटारी रोड प्रखण्ड, पलामू जिला ।
- (9) बेगमपुरा-मोहम्मदगंज प्रखण्ड, पलामू जिला ।
- (10) सतबहिनी रेलवे स्टेशन एवं मोहम्मदगंज रेलवे स्टेशन के बीच में खंभा संख्या 340/33 के समीप और गेट नं0-58 के पास, उंटारी रोड प्रखण्ड, पलामू जिला ।

अंत में मैं माननीय वित्त मंत्री जी का हृदय से आभार व्यक्त करता हूँ जिन्होंने इस बजट में अनुसूचित जाति के छात्रों की शिक्षा और उनके उज्ज्वल भविष्य के लिए महत्वपूर्ण प्रावधान किए हैं । उनका निर्णय न केवल उनके सपनों को साकार करने में सहायक होगा बल्कि समाज को आगे बढ़ाने में भी अहम भूमिका निभाएगा । अंत में इन दो पंक्तियों के साथ अपनी बात को समाप्त करना चाहता हूँ कि "तालीम की रोशनी हर दलित के घर में जलती रहे, ख्वाब हर नजर में नए रंग भरती रहे, जो बढ़ाए कदम आगे सबके भले के लिए, उस रहनुमा को सदा दुनियां दुआ देती रहे ।"

***SHRI AGA SYED RUHULLAH MEHDI (SRINAGAR):** I would like to express my views on Union Budget 2025-26 and its implications for the progress of Jammu and Kashmir. While the budget aims to propel India's growth, it is imperative to critically assess its provisions concerning Jammu and Kashmir to ensure that the region's unique challenges. are adequately addressed.

The Union Budget 2025-26 allocates 41,000.07 crore to Jammu and Kashmir, a slight decrease from the previous year's 42,277.74 crore. This reduction is concerning, especially given the region's pressing needs in infrastructure, healthcare, and education. The Kashmir Chamber of Commerce and Industry (KCCI) expressed disappointment over the reduced allocation, emphasizing

* Speech was laid on the Table.

concerns about funding for development projects.

Tourism is a cornerstone of Jammu and Kashmir's economy, providing livelihoods to thousands. Despite this, the budget lacks a dedicated revival package for the region's tourism industry. While there is a general emphasis on tourism infrastructure across India, specific initiatives tailored to rejuvenate Jammu and Kashmir's tourism sector are conspicuously absent. This oversight could impede efforts to attract visitors and revitalize the local economy.

Jammu and Kashmir grapples with one of the highest unemployment rates in the country. The budget maintains the allocation for the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) at 860 billion nationwide. While this scheme provides rural employment opportunities, its effectiveness in significantly reducing unemployment in Jammu and Kashmir remains uncertain. The absence of targeted employment schemes for the region's youth is a glaring omission.

The budget allocates 9,325.73 crore to the Jammu and Kashmir Police, an increase from the previous year's 8,665.94 crore. While maintaining security is essential, the disproportionate emphasis on security expenditure raises concerns. Balancing security needs with developmental initiatives is crucial for fostering long-term peace and prosperity.

Lack of Industrial Incentives

The budget does not introduce significant industrial incentives specific to Jammu and Kashmir. The region's industrial sector, particularly textiles, handicrafts, and food processing, requires targeted support to thrive. The absence of a special economic revival package further disappointed local stakeholders.

Conclusion.

In conclusion, while the Union Budget 2025-26 outlines several initiatives that could impact various sectors in Jammu and Kashmir, the reduction in overall allocation has raised concerns about the potential impact on development initiatives in the region. It is imperative for policymakers to recognize and address these gaps to ensure inclusive and sustainable development for Jammu and Kashmir.

Thank you.

*** श्री छोटेलाल (राबर्ट्सगंज) :** सरकार लाख हवा हवाई बजट पास कर ले, मगर SC/ST/OBC व्यापारी, किसान के लिए यह बजट खोखला है। सरकार यह बताये कि 12 लाख टैक्स में छूट पैसा वालों के लिए हो गया, परन्तु 12 लाख रुपए गरीब, मजदूर, व्यापारी, किसान, युवा इत्यादि लोग कहां से पाएंगे? 12 लाख कैसे कमाएंगे, यह सरकार बताये? क्या कोई ऐसा बजट 10 सालों में आया है? इस बजट में भी ऐसा कुछ नहीं आया जिसमें कि कोई गरीब 12 लाख तक साल में कमायेगा। सबका साथ, सबका विकास कहाँ है? सरकार स्पष्ट करे किस हिसाब से 12 लाख फ्री में टैक्स मुक्त है जबकि पुरानी कर प्रणाली यथावत है। देश की जनता भ्रम में है। 80 से 82 करोड़ तक लोग राशन पाते हैं और अधिकतर लोग 12 लाख से भी ज्यादा लोग देश में टैक्स भरते हैं। क्या लाल कार्ड पाने वाले राशन वालों को अब राशन नहीं मिलेगा, गैस सिलेंडर फ्री में जो मिलता है वह अब नहीं मिलेगा, सब गरीब व मजदूर अमीर हो गये हैं। यह बजट खोखला है। SC/ST/OBC बालक अथवा बालिकाओं के लिए उच्च स्तरीय शिक्षा फ्री, सब्सिडी पर शिक्षा लोन फ्री, चिकित्सा फ्री, किसानों को व्यापारियों को सब्सिडी पर लोन देकर विकास किया जाना चाहिए। अभी तक गरीब, किसान व व्यापारी इत्यादि लोग जमीन बेचकर बेटी की शादी करते हैं। ये लोग जमीन बेचकर अपनी बेटी की शादी ना करें। ऐसी सुविधा या बजट सरकार सुनिश्चित करे। दलित सांसद, विधायक, मंत्री बने हैं, मगर पॉवर किसके हाथ में है समझ

* Speech was laid on the Table.

जाइए। भाजपा सरकार में एक कर्मचारी, चपरासी को नहीं बदल सकते।

सोनभद्र दुद्धी में कनहर परियोजना - बँधी तैयार है मगर नहर नहीं बनी है। माननीय नेता जी के समय की परियोजना थी, लेकिन जान बूझकर कोई बजट नहीं दिया गया। वहाँ लोगों को मुआवजा नहीं मिला। ऐसे देसवली परियोजना व नगवा बांध से करही बँधी, बलियारी बँधी, देवरी बँधी, भेलाही बँधी, घोरावल के लिए इत्यादि जगहों पर पानी देने के लिए कोई बजट नहीं है। बाणसागर परियोजना सोनभद्र तक हो जाएगी तो चकिया, नौगढ़, पूरा सोनभद्र आबाद हो जाएगा, लेकिन कोई बजट नहीं है।

उपरोक्त सभी के लिए यह बजट खोखला है। इसमें सभी के लिए कुछ नहीं है, बल्कि 12 लाख लोन फ्री में देकर 5 साल तक ब्याज मुक्त रोजगार का अवसर गरीब लोगों को देना चाहिए था। उपरोक्त सभी के लिए बकरी लोन, गाय लोन, भैंस लोन, भेड़ लोन, सुअर लोन, व्यापारी लोन, किसान लोन, महिला लोन, युवा शिक्षा लोन इत्यादि लोन से पैसा देकर उपरोक्त सभी लोगों का उत्थान करना चाहिए, ताकि 12 लाख कम से कम साल में सभी लोग कमाई कर सकें, तब गरीब का फायदा होगा।

“ गरीबों को बजट दिलवाना पड़ेगा,
हवा हवाई बजट भगाना पड़ेगा
अगर चाहिए सच्चा न्याय तो..

गरीबों को सब्सिडी पर लोन देकर व्यापारी,

किसान, गरीब, महिलाओं व युवाओं का कर्ज माफ कराना पड़ेगा।”

अडानी जैसे बड़े-बड़े लोगों को महज 3% पर लोन मिलता है और उनका सैकड़ों करोड़ों का लोन आसानी से माफ भी हो जाता है तो किसानों, व्यापारियों, गरीबों, युवाओं व महिलाओं का कर्ज माफ क्यों नहीं? 15 लाख रुपये नहीं मिले। देश के एक-एक व्यक्ति पर लगभग डेढ़ लाख रुपये का कर्ज है। किसान सम्मान निधि 12 हजार महीना एमएसपी गारंटी क्यों नहीं? किसानों की दोगुनी आय नहीं हुई? मनरेगा की ऐसी योजना है कि कोई मजदूर कार्य करने को तैयार नहीं है।

स्कूल में खाना बनाने वाली रसोईया महिलाओं का वेतन/मानदेय बढ़ाना चाहिए। उसी प्रकार आशा, आंगनबाड़ी, शिक्षामित्रों, आपदा समूह सखियों का भी वेतन/ मानदेय बढ़ाना चाहिए। मगर इस

बजट में इन सभी के लिए कुछ नहीं है। देश के मान्यता प्राप्त मीडिया के लोगों को यात्रा में रेलवे विभाग द्वारा 50% छूट मिलती थी। यह सुविधा 5 सालों से बंद है। इस पर सरकार ने विचार नहीं किया। दलितों को मसीहा बताने वाले, भारतीय जनता पार्टी के लोगों की कांसीराम आवास योजना पर नज़र नहीं गई। कई वर्षों से वहाँ साधन-सुविधा, पानी, चिकित्सा, शिक्षा व बने हुए सरकारी आवासों की कोई खबर लेने वाला नहीं है। केवल दलितों का वोट लेने के लिए ये मायाजाल रचते हैं। उन आवासों की रंगाई-पुताई होगी या नहीं, इसकी किसी को चिंता नहीं है।

*** SHRI ANTO ANTONY (PATHANAMTHITTA):** Everyone had hoped that the Union Budget for the upcoming financial year would include provisions to help revive the Indian economy. The budget was expected to include both short-term and long-term projects aimed at economic recovery. However, the Union Government's Budget has proven to be disappointing for all sectors of society.

Union Finance Minister Nirmala Sitharaman has failed to propose solutions to the pressing issues facing the economy today. Economic planners, experts, and the business community remain sceptical about the country's economic outlook. The Economic Survey 2024-25, tabled in Parliament by the Union Finance Minister ahead of the Budget, highlights this concern. According to the report, the projected economic growth rate for the current financial year is 6.4%. The survey suggests that next year's growth will not exceed a range of 6.3% to 6.8%. To achieve a "developed India" by 2047, as envisioned by the Prime Minister, an annual growth rate of at least 8% is required. The Economic Survey for 2023-24 had projected a growth rate of 8.2%. The growth rates for the past few years were 8.2% in 2023-

* Speech was laid on the Table.

24, 7.2% in 2022-23, and 8.7% in 2021-22, according to government figures. Clearly, the economic situation remains critical.

A 12.3% decline in capital expenditure this year has raised significant concerns. Data compiled up to November shows food price inflation at 8.4%, up from 7.5% in the same period last year. Export growth has stagnated at just 1.6%, compared to 5.2% last year. Bank credit growth has also slowed, dropping from 15.2% last year to just 11.8%. Additionally, Rs 3.4 lakh crore in foreign exchange reserves have been withdrawn. In this context, it is imperative for the budget to include measures to boost credit availability and stimulate the economy. Yet, the central government appears to be using elections as a political tool, continuing its approach of prioritizing short-term gains over real solutions.

It is widely agreed that boosting the economy requires increased spending, greater capital investment, and policies that attract more investment while raising the income and purchasing power of the people. This necessitates high growth rates across all sectors, including manufacturing, agriculture, and services. The state must ensure that growth benefits are distributed throughout the country, necessitating a unified policy approach. Unfortunately, such a policy is absent in this year's Union Budget.

The vision for a developed India by 2047 a country celebrating 100 years of independence emphasizes infrastructure development, job creation, and quality education. This "Developed India" vision has been a central theme in every Union Budget since Prime Minister Narendra Modi introduced it in 2022. However, while the roadmap is clear, the government will face numerous challenges in turning this

vision into reality. The current economic slowdown, driven by insufficient investment, a lack of capital, and limited private sector participation, is impeding the pace of transformation.

According to the National Statistical Office (NSO), India's GDP growth rate has slowed from 8.2% in 2023-24 to 6.4% in 2024-25. These "Advance Estimates" are forward-looking projections based on available data and will be revised as more information becomes available. This figure is below the 6.5-7% range projected by the Economic Survey. The growth rate of monthly GDP is projected at just 9.7%, down from 10.5% projected in last year's Union Budget. Efforts to improve infrastructure are underway, but the pace has been slower than expected due to challenges in road development, energy production, and technology advancement. Additionally, regional disparities continue to complicate the situation.

The growth of job opportunities is not keeping pace with the increasing demand for employment. Unemployment is projected to be 7.7% by 2024, a significant improvement compared to previous years but still far from ideal. The self-employment sector is growing, but income levels for self-employed individuals have not seen comparable growth, partly due to the increasing number of self-employed individuals and the lack of skilled workers. A study by the National Skill Development Corporation (NSDC) reveals that a significant portion of the unemployed population consists of graduates and youth from rural areas. The Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS), which supported rural economies during the pandemic, has not seen any substantial budgetary impact. The budget allocation for the Rural Livelihoods

Development Scheme has remained stagnant at Rs 86,000 crore for the past two years. There is also a significant gap between the demand and supply of trained nurses in India, with a deficit of 29 million nurses.

The Finance Minister stated in her Budget speech that the 2025-26 Budget would focus on increasing consumption, particularly among the poor and middle class, and expanding the tax base. The government expects a Rs 1 lakh crore revenue loss, which it believes will result in greater income for the middle class, thereby boosting consumption, savings, and investment. However, the reality is that the real income of many people is declining, making it increasingly difficult for them to afford tax payments. While tax breaks may benefit higher-income urban taxpayers, they will not have a significant impact on the larger middle class. Although these measures may create political gains, the government will still face considerable challenges in achieving the goal of a developed India and securing the necessary capital.

The Union Budget attempts to present a sense of relief through income tax reforms. While individuals with annual incomes up to Rs 12 lakh are eligible for income tax exemptions, those in higher income brackets will not see significant changes. However, these exemptions will benefit only lower-income groups. To access these benefits, taxpayers must choose the new scheme, which includes deductions for housing loan repayments, children's tuition fees, savings under the Simple Savings Scheme, contributions to the Distress Relief Fund, and life and health insurance premiums.

The announcement by Finance Minister Nirmala Sitharaman that middle-

class individuals with annual incomes up to Rs 12 lakh will not be taxed has generated much discussion. However, detailed budget figures suggest that the middle class is expected to bear a larger tax burden in the next financial year. Government projections indicate that the increase in personal income tax will outpace increases in corporate tax, GST, and customs duties.

The question remains: are taxpayers truly receiving more money in the broader economic context? The Finance Minister claims that the Rs 1 lakh crore loss in tax revenue will serve as an economic stimulus. However, the receipts budget reveals that the bulk of the tax burden in the coming year will fall on individuals. India's income tax system includes both personal and corporate income taxes, with personal income tax contributing a significant portion to the total revenue. Projections indicate that personal income tax will account for one-third of the total tax revenue for the current financial year.

Let's examine whether middle-class incomes will rise in the next financial year. Personal income in the middle class is expected to increase by 14%, reaching Rs 14.38 lakh crore. However, the growth in corporate tax, GST, and excise duties, which reflect industrial and economic growth, has not kept pace with income tax growth. Corporate tax is expected to increase by only 10%, while GST collection is projected to grow by 11%. Inflation, as estimated by the Reserve Bank, will be 4.5% in 2025-26.

Given these figures, the Economic Survey's projected GDP growth rate of 6.3-6.8% for industry and business suggests that the government does not anticipate significant economic growth. In short, the central government is not even expecting

the 8% growth needed to achieve the "Developed India" goal for 2047. The question is: where will the additional tax revenue come from? The projected Rs 42.70 lakh crore in tax revenue for 2025-26 will primarily come from personal income tax, with the middle class shouldering a larger share of the burden.

Whatever the Finance Minister claims, the figures suggest that the government's primary tax source is personal income. The middle class is the one paying these taxes. So, can we truly expect that more money will flow to the middle class for their economic upliftment through the new tax guidelines? The overall economic figures do not seem to support this claim.

Anti-Kerala Budget

The central government has once again ignored Kerala's fundamental needs in this Budget. Despite repeated calls for a special economic package to address significant cuts in central financial allocations, the government has not listened. Kerala's issues, including the Vizhinjam International Airport Project, the largest export promotion project in India in the last two decades, have not received adequate support. The government's continued neglect of the people of Wayanad, who have suffered severe hardships, is concerning. Once again, the budget presented appears to be against Kerala, overlooking critical issues like rubber production.

There is no approach that treats all states equally. Many announcements have focused on specific states, such as Bihar, with little effort to address the needs of other regions. The Delhi Assembly elections have also created the impression that the government's efforts do not align with their intended goals.

* **SHRI RAJU BISTA (DARJEELING):** I thank the hon. Union Finance Minister, Nirmala Sitharaman ji for presenting a blockbuster budget.

- This budget paves the way for a "Viksit Bharat - Developed India"
- The main focus of this budget has been tax reforms, agriculture, tourism, and strengthening infrastructure, development rural and mountain regions.
- The budget not only continues with the highest Capital Expenditure (CapEx) ever
- But also takes radical steps towards energizing domestic demands
- I also take time to congratulate Hon'ble Finance Minister
- As she created a historic milestone by becoming the only Finance Minister in the History of Independent India
- To present eight consecutive Union Budgets
- This remarkable feat not only highlights her adept stewardship of our economy.
- But it also celebrates the empowering force of "Nari Shakti" in our nation.
- In the FY 2014-15 the Capital Expenditure (CapEx) incurred by the Central Govt was **only ₹2.5 Lakh crore**
- The CapEx for Budget this year, including support to State CapEx has been pegged at ₹15.5Lakh Crore
- This is nearly 7 times or 700% increase in investment by the government

* Speech was laid on the Table.

- This is also 15% above the YoY FY25 revised estimates
- In percentage of GDP terms, the FY26 budget capex is at 4.3% of GDP, the highest ever.
- As I mentioned, this budget will have tremendous impact in boosting and energizing domestic demand
- The budget offers substantial income tax relief to the middle class.
- There is tax on income up to ₹12 lakh under the new regime, and up to ₹12.75 lakh for salaried individuals due to the standard deduction
- This provides greater disposable income to our middle class families.
- Which will have direct impact on the domestic demands
- On behalf of all the citizens of our nation, I thank the Finance Minister for this
- The budget sets a forward-looking agenda for tourism development
- Especially in rural and underdeveloped mountain regions.
- The proposal includes the development of 50 key tourism sites
- The government will introduce a modified UDAAN regional connectivity scheme.
- This will help enhance air travel to 120 new destinations
- Focus will be on smaller airports, helipads, and infrastructure improvements in hilly and aspirational districts.
- Furthermore, the budget is emphasizing on the development of Buddhist Tourism Circuit and Homestay tourism

- This will not only spur tourism, but it will also generate employment, benefiting local economies.
- This will be greatly beneficial for mountain regions like our Darjeeling hills, Terai and Dooars region
- The budget includes several new initiatives to boost agricultural productivity and sustainability:
 - The **Prime Minister Dhan-Dhaanya Krishi Yojana** will extend its benefits to 100 districts, covering 1.7 crore farmers.
 - **Mission for Aatmanirbharta in Pulses**
 - **Mission for Cotton Productivity**
 - **New urea plant in Assam**
- All will ensure the sustainability of our Agricultural Sector
- Under their leadership, the financial security of people in our nation, especially in rural regions have increased manifold.
- In 2013-14, for the farmers:
 - **Formal institutional credit:** 64%
 - **Non-institutional credit:** 36%
- In past 10 years
 - **Formal institutional credit:** 75%
 - **Non-institutional credit:** 25%
- Today, more and more farmers are getting connected with formal financial

sector

- Thanks to the Jandhan, Aadhar and Mobile **(JAM) trinity** initiated by PM Modi ji
- Today, less and less farmers are getting exploited by money lenders – thanks to the inclusive policies of our government
- In this budget the Kisan Credit Card (KCC) loan limit has increased from ₹3L to ₹5L
- This will **benefit 7.7 Cr farmers** with better access to working capital.
- This will result in higher rural spending & economic growth.

Infrastructure Development

- Investment in infrastructure will see a boost, with significant increase in capital expenditure allocation.
- ₹1 lakh crore has been allocated to the Urban Challenge Fund, which will redevelop cities and improve water and sanitation systems.
- In rural areas, the Jal Jeevan Mission will ensure 100% potable water access by 2028.
- ₹1.5 lakh crore has been allocated for infrastructure spending in states through interest-free loans.
- This will help boost state-level infrastructure projects, providing a key financial push for long-term regional growth.
- Region like Darjeeling hills, Terai and Dooars are set to benefit from this.

- Support for MSMEs and startups is enhanced through improved credit facilities and a new Fund of Funds for Startups will be set up.
- There are more than **1 Cr registered MSMEs** in India today
- They **employ** around **7.5–8 Cr people**
- Together they contribute **36% of manufacturing & 45% of exports** of our country.
- In this budget, **credit limits** for MSMEs is being **increased** from **₹5 Cr** to **₹10 Cr**
- This will add ₹1.5L Cr in credit over 5 years.
- The Govt is also introducing customized credit cards with a ₹5L limit for micro enterprises registered on the Udyam portal
- Higher working capital will boost MSME productivity.
- This will help increase domestic demand for raw materials, goods & services will increase
- Collectively it will lead to greater employment generation for our youths.
- The government continues to prioritize education and innovation as vital engines of growth.
- Budget allocation for the Ministry of Education has reached **₹1.28lakh crore**
 - School Education & Literacy highest-ever allocation of **₹78,572 crore**
 - Higher Education **₹50,077.95**
 - Research development and innovation **₹20,000**

- **50,000 Atal Tinkering Labs** will be established
- **10,000 PM Research Fellowships**
- **National Centres of Excellence for Skilling**
- **Centre of Excellence for Artificial Intelligence for Education ₹500 crore**
- The overall healthcare allocation, including revenue and capital components **₹123 Lakh crore**
- Healthcare for Rural and Urban Poor
 - Day-care Cancer centres to be established in district hospitals across India, with 200 centres set to open in 2025-26 alone.
- Saksham Anganwadi and Poshan 2.0:
 - Enhanced nutrition support through Saksham Anganwadi and Poshan 2.0
 - Covering over 8 crore children and 1 crore pregnant women, as well as 20 lakh adolescent girls
- Expansion of Medical Education
 - An additional 10,000 UG and PG medical seats will be added in FY25-26
 - 75000 new seats over the next 5 years to be added
 - Over the past 10 years, 1.1 lakh new medical seats have been created
- Exempting life-saving medicines
 - 36 life-saving medicines from basic customs duty (BCD)

- Healthcare for Gig Workers
 - Extend healthcare benefits to nearly 1 crore gig workers through PM-Jan Arogya Yojana (PM-JAY)
- Atmanirbhar Healthcare Initiatives will focus on increasing access to medical services for rural and underserved areas.
- Strengthening Healthcare Infrastructure
 - Investment in public health systems will be bolstered, particularly in rural regions, through the expansion of healthcare facilities and services.
- India's medical tourism market is projected to reach \$13 billion by 2026

Darjeeling

- Resource rich region
- Leaders of Tourism in the world
- Hub of best tea in the world – Darjeeling tea
- Immense potential for cross border trade and commerce
- Produces millions of rupees' worth of hydroelectricity
- Famous for its oranges, cardamom, floriculture, fruits and vegetables
- Sir, the WB Govt had kept our region so deprived that majority of our villages did not have access roads
- People had to walk for hours to access schooling, health care, colleges
- There was no provision for drinking water

- No efforts at improving the life and living standards of the people
- However, I say this with pride, in the past 5-years the Central Govt is helping transform our region
- Our Govt is spending nearly Rs 50000 crores in various infrastructure projects in Darjeeling hills, Terai, Dooars and NB region
- **1100mtrs long Atal Setu** connecting Darjeeling to Sikkim at **₹133.49 crores** complete
- **Kalimpong to Damdim Alternative Highway** at **₹350 crores** complete
- Rapid progress on the **National Highway 717A** project at **₹2408 crores** underway
- **NH10** getting refurbished and upgradation work at **₹2000 crores** underway
- **Balason, Sevoke Elevated Highway Corridor** project worth **₹1000 crores** underway
- Allocation of **₹1400 crore** for **Sevoke to Teesta Elevated Corridor**
- **₹3500 crore** for **Bagdogra Airport Expansion**
- **Sevoke-Rangpo Rail Line** at **Rs 12000 crores** underway.
- **Historic Tindharey Railway Workshop** being upgraded
- **2 Vande Bharat** train connecting **Siliguri to Howrah & Siliguri to Guwahati** introduced
- **NJP Railway Station Modernization** project at **Rs 350 crore** underway
- **714 projects** worth around **₹2450.34 crores** for 'Har Ghar Jal' schemes

- **₹1985** crore worth projects in Municipalities of Darjeeling, Siliguri, Mirik, Kalimpong
- Total Road Sanctioned: **6972kms under PMGSY since 2019**
- Total funds allocated: **₹4053 crores**
- **Upgradation** of All India Radio Kurseong Station to **Hub of Nepali Language Programs**
- **Bagdogra Airport** being upgraded with new terminals worth **₹3000 crores**.
- Central Govt has allocated around **₹211 crores** for augmenting health care facilities
 - Upgradation of Block Health Centre, Primary Health Centre across Darjeeling, Kalimpong, Siliguri region
- **₹150 crore** for the development of **Critical Care Unit** at NBMCH
- While the Central Govt is working
- WB Govt has stopped working for our region
- Sir, every year, a revenue over **₹25000-30000 crores** are **drained out** of our Darjeeling hills, Terai, Dooars region by WB Govt
- Only a fraction of this is returned as investment for development
- Most of the money is used to pay interest on the Debt accrued by TMC Govt – around **₹7 Lakh crores**
- Under the succeeding WB Governments, Darjeeling hills, Terai and Dooars has suffered

- 1988-2010 – Darjeeling Gorkha Hill Council (DGHC)
- 2011 – Gorkhaland Territorial Administration (GTA)
- Both supposed to be autonomous – but has been made to fail by WB Govt
- Because of this, there has been massive deprivation
- Zero investment was made towards augmenting infrastructure in the region
- Internet, Mobile, Communication and Transport Connectivity was severely lacking
- Schools and Colleges infrastructure crumbling – Lack of qualified teachers
- We don't have proper medical facilities
 - **AIIMS North Bengal was taken to South Bengal by TMC Govt**
- We don't have technical colleges – No IITs, NITs, IIMS in the entire North Bengal region
- Existing State Universities not able to cater to the needs of modern education
 - Universities running without buildings or permanent faculty
- The Gorkha contribution to nation building is immense
- Freedom Fighters
 - Helen Lepcha, Dal Bahadur Giri, Sahid Durga Malla,
 - INA Capt Ram Singh Thakuri, Dalbir Singh Lohar, Bhakta Bahadur Pradhan, and hundreds of others
- But we are labelled as Foreigners
- Recently even a Supreme Court judge called Gorkhas “foreign origin”

- We did not immigrate – our borders changed
- We were part of Sikkim, then Bhutan, then Nepal, then British
- People remained, borders changed
- How can we be considered foreigners in our own country?
- We are indigenous to these land
- But every time we ask for our constitutional rights we are labelled as “foreigners”
- It is this “crisis of identity” which needs to be addressed
- Darjeeling – in the constituency, there is mass influx of illegal Rohingys and Bangladeshi immigrants
- Majority of our border districts are seeing massive demographic changes
- This is causing the indigenous people – Gorkha, Rajbangshi, Adivasi, Bengali, Hindi Bhasi and others to become marginalised in our land
- This is the reason why, people in Darjeeling hills, Terai and Dooars have been demanding a separate state Gorkhaland
- Our Govt has assured the people, a Permanent Political Solution will be arrived at, they are waiting
- They have been patient – further delay will only aggravate the situation
- Darjeeling hills, Terai, and Dooars people eagerly await justice for the 11 left-out Gorkha sub-tribes
- These sub-tribes are – Bhujel, Gurung, Mangar, Newar, Jogi, Khas, Rai,

Sunwar, Thami, Yakha (Dewan) and Dhimal.

- Until 1947, these communities were considered Hill Tribes, as per the census *of 1931 and 1941*.
- The region was governed as a Scheduled District and Excluded Area, a form of governance applied only to Tribal regions.
- However, after Independence, their Scheduled Tribe (ST) status was revoked without consultation, depriving them of their tribal heritage.
- I want to ask the Government, have the Gorkhas not sacrificed enough for our nation?
- The indigenous Gorkhas are suffering, compromising their language, culture, and traditions.
- Protection of the Gorkha community is vital for national security, achievable by promptly reinstating ST status for the 11 sub-tribes.
- It is because of this systematic deprivation and “crisis of identity”
- The people from our region have struggled for a state of our own called Gorkhaland
- They believe in the leadership of Hon'ble PM Modi ji
- Our party has committed to Permanent Political Solution for the Darjeeling hills, Terai and Dooars region
- Our constitution guarantees equality for all and justice for all
- But people from Darjeeling hills, Terai and Dooars are waiting for justice for

the past 77-years since Independence.

- Hence, I request the Union Government to fulfil these commitments
- Gorkhas are awaiting justice – time has come to fulfil “Gorkhaon ka Sapna”
- I therefore request the Govt for re-inclusion of 11 left-out Gorkha sub-tribes as ST, and
- Constitutional Solution for Darjeeling Hills, Terai and Dooars
- I request the Hon’ble Finance Minister to kindly allocate funds for our Darjeeling hills, Terai and Dooars region,
- Darjeeling hub of school education, but no University
- Establishment of Central University Can attract international students from Nepal, Bhutan, Bangladesh, Myanmar, Laos, Cambodia, Vietnam, Thailand
- Over 3 crore people of North Bengal don’t have a central medical facility
- Acute lack of doctors, nurses, equipment, facilities
- AIIMS North Bengal is needed
- In Oct 2023, massive flood engulfed river Teesta – over 500 families have been severely impacted
- But, till date WB Govt has refused to declare it as a disaster till date
- Official designation of "disaster" would enable the WB Govt to spend up to 10% of the annual allocation under the State Disaster Response Fund (SDRF) to provide support to the victims of this Natural Disaster.
- For WB, the SDRF allocation for the Financial Year 2023-24 is Rs 1189.60

crores

- Out of which Rs 892 crores is Central Contribution
- And Rs 297.60 is the WB State Contribution.
- 10% of Rs 1189.60 crores is Rs 118.96 crores, which the WB Govt can use to help the Teesta Flood victims.
- But they haven't done so till date
- Victims of same Teesta tragedy are deprived of financial support, which people in Sikkim are getting, but Darjeeling and Kalimpong citizens are not
- Requesting Hon'ble Finance Minister to allocate financial support to Teesta Victims
- North Bengal is home to the most diverse socio-cultural and linguistic heritage in our nation.
- Among the various sub-groups one of the largest groups are the Rajbanshi people whose proud history, culture and socio-linguistic identity is gradually vanishing,
- This is happening, because their mother tongue Rajbagshi/Kamtapuri bhasa is yet to be recognized under the 8th Schedule of our Constitution.
- Despite their language being recognized as one of the official state languages of West Bengal
- No effort has been undertaken by the WB Govt to promote their language
- The Rajbangshis are indigenous to our North Bengal and Assam region

- Today, sadly their culture is under threat, due to increasing illegal immigration – especially Rohingyas being settled in their areas for “Vote Bank”
- Their language needs to be protected
- I therefore request the Hon’ble Home Minister to kindly ensure the protection of Rajbangshi/Kamtapuri language, heritage and culture by including Rajbagshi/Kamtapuri in the 8th Schedule of our Constitution.
- I also request the Hon’ble Minister of Information and Broadcasting to kindly initiate All India Radio and Dooardarshan programs in Rajbangshi/Kamtapuri languages
- Rural roads in hilly areas usually don’t get approved under PMGSY due to discrimination by the WB Govt
- Construction costs in mountainous regions are substantially higher compared to plains due to increased transportation expenses.
- Frequent road disruptions, and limited availability of local construction materials is a hinderance
- Because of this, a hundreds of villages in our region are not connected
- I am requesting for a Special Allocation for the development of Rural Roads in Darjeeling and Kalimpong districts
- The famed Darjeeling Tea Industry is facing existential crisis
- Due to the lack of support from the Tea Board, and the State Govt
- Darjeeling Tea Industry has seen multiple disruptions

- But despite that, no support or subsidy has been provided to the industry
- TMC wants the tea gardens to shut down
- They are only using the tea industry as a “land bank” for real-estate developers
- Many of the gardens are running in loss
- There is a legitimate fear that Darjeeling Tea may cease to exist, if proper steps are not taken to correct the situation
- **A special one-time special financial package in the form of PLI or Subsidy should be given to the Darjeeling Tea Industry to resurrect the industry**
- **Small tea growers** today account for over 50% of the total tea production in North Bengal
- However, they are yet to get the same level of benefits and support as the established big tea companies
- There is a need to embrace change. Small growers need to be made a part of the system and not kept outside the system
- Financial Support for Small growers
- **Distribution of Welfare Funds directly to Tea Garden Workers**
- Funds for improvement of infrastructure
- Our region shares four international border
- Also our region is gateway to N.E States

- There is immense potential of trade, commerce and tourism
- But we severely lack infrastructure
- Hence, request for additional funds for Highway and Roads in Darjeeling hills, Terai and Dooars
- Especially fund for expediting
 - Siliguri Ring Road Project
 - Alternative to Coronation bridge project
 - Alternative Highway to Darjeeling project
 - Building Bridges in various rivers across Darjeeling and Kalimpong region
- Darjeeling, Kalimpong, Sikkim, and Bodhgaya in Bihar are home to the most important Buddhist pilgrimages in the country
- Sikkim is headquarters of the Black-Hat Karmakagyu sect, Darjeeling is headquarters of the Drukpa Kagyu sect, and Bodh Gaya is strongly associated with Buddha Bhagwan
- Buddhist Circuit has been identified as one of the fifteen thematic circuits for development under Swadesh Darshan Scheme under the Ministry.
- Initiating projects under the Buddhist Tourism Circuit connecting, Darjeeling, Kalimpong, Sikkim and Bodh Gaya- including starting to new trains, will benefit BJP
- There are many villages in our region, that are yet to be connected by road

- Given mountain region, making road will be high cost venture
- Also, fragile geography will make roads construction difficult
- Hence, I am requesting funds for construction of Ropeways to connect these places, through the Parvatmala Project
- In Darjeeling and Kalimpong, Cinchona Plantation have played historic role in curbing malaria
- However, under WB Govt the cinchona plantations are suffering
- I am requesting for funds to convert the Cinchona Plantations to Medicinal Plants Hub
- So that we can use the manpower, land and knowledge of the people to grow medicinal plants, which can be exported internationally
 - The ICDS and Anganwadi workers are some of the most hard working
 - Because of them, rural health matrixes are improving across the country
 - However, their salaries have remained stagnant
 - Especially in the mountains, these hard working ICDS and Anganwadi Workers have to work in difficult terrain for hours
- I am therefore requesting you to kindly increase their salaries and emoluments
- In the Darjeeling hills, Terai and Dooars region, there is still acute shortage of doctors, nurses and other medical staff.

- Hospitals have shortage of equipment and infrastructure
- Being mountain region, transportation is difficult, especially during Monsoon
- Health being a primary necessity, I am requesting for additional funds for improving Primary and Block Level Health Facilities in our region.
- Many sportspersons from my constituency have represented our nation in different National/International events.
- Despite the lack of sports infrastructure, training facilities, or any institutional support, they have brought laurels for our country
- Youths from the region are naturally athletic, with a little support and training facilities, they can bring Olympic Medals for India
- Request to establish Khelo India centres in Siliguri Darjeeling, and Kalimpong
- We also need development of world class stadiums in Siliguri, Darjeeling and Kalimpong
- In the recent Budget placed by the Hon'ble Finance Minister, she has mentioned that the government will introduce a modified UDAAN regional connectivity scheme
- Including focusing on the development of smaller airports, helipads, and infrastructure improvements in hilly and aspirational districts.
- Given that Darjeeling and Kalimpong region attract the largest number of tourists in the eastern Himalayan region

- I feel that starting daily helicopter services to the hills in the above mentioned places in the districts of Darjeeling and Kalimpong, will further strengthen air connectivity on our region, and
- It will also act as a catalyst for boosting tourism in our region.
- Hence, I request a daily helicopter service between Bagdogra, Darjeeling, Mirik, Bijanbari, Kurseong and Kalimpong
 - This will help boost tourism and also help locals in emergency situation by saving commuting time

In the past 10-years, the West Bengal Govt under Chief Minister Mamata Banerjee has incurred huge debt. This has been a result of their faulty economic policies and priorities. Instead of deploying productive capital for the development of infrastructure, educational institutes, health facilities, and other employment generating and growth inducing efforts, the West Bengal Govt has indulged in wasteful spending of capital. As a result, the burden of debt on the state and its people has been steadily rising.

The state has been struggling with both fiscal and revenue deficits. Revenue Deficit happens when the Govt spends more than it earns, and in the past five years the revenue deficit for West Bengal has been over ₹1.08 Lakh crores. In the same period the Fiscal Deficit, which measures the difference between government's total expenditure and its total revenue, has increased by ₹2.41 Lakh crores. The overall debt burden on the state has grown up to over ₹7 lakh crores, and in the past fiscal year alone, over ₹42000 crores was spent by the TMC Govt

towards servicing this debt. For a revenue deprived state, one can imagine the immense pressure the debt burden puts on the people.

Source: WB Budget documents and PRS

West Bengal Budget Summarized		
Financial Year	Fiscal Deficit	Revenue Deficit
2019-20	₹36831 crore	₹19661 crore
2020-21	₹44688 crore	₹29527 crore
2021-22	₹50528 crore	₹32000 crore
2022-23	₹49966 crore	₹27295 crore
2023-24	₹59306 crore (revised estimate)	₹28253 crore (revised estimate)
Total	₹241310 crore	₹108483 crores

In the past five years alone the revenue shortfall was ₹1.08 Lakh crores, and the WB govt overspent Rs 2.42 lakh crore, most of it borrowed from the market. Unable to meet their financial obligations, the West Bengal government introduced a policy of converting the status of commercial land from leasehold to freehold, for a fees. This is being done by a highly inefficient and corrupt government to shore up their revenue to meet their financial obligations.

Under the leasehold system, the government remained the owner and commercial properties were leased out for a period ranging from 30-years to 99-years, and those land could be used for the specific purposes for which they were

handed out. But the WB Govt is now handing over land to corporations on a freehold basis.

A freehold property means the owner has complete and absolute ownership of the land, which means the corporations can do whatever they want to with the land, and the government will have no say in it. In short, the WB Govt is selling off the public land to private companies for generating revenue, as all other sources of revenue have dried up in the state.

In this background, the announcement by the WB Chief Minister Mamata Banerjee in the recent edition of Bengal Business Summit of allowing 30% land in the tea gardens to be diverted to non-tea purposes presents a clear and present danger to the indigenous Gorkhas, Adivasis, Rajbangshis, Bengali, Rabha, Koche, Meche, Toto, and other communities of Darjeeling hills, Terai and Dooars.

For generations the tea garden and cinchona garden workers from our region have been denied and deprived rights to their ancestral land by succeeding West Bengal government. Majority of the tea garden workers have lived in these tea gardens since ancestral times, and well before our region was made a part of West Bengal state, which happened only in 1954.

Before its merger with West Bengal, the Darjeeling hills, Terai and Dooars were governed under a separate and unique administrative framework, on the virtue of the region being leased land governed by various treaties like the Deed of Grant between the British Crown and the Kingdom of Sikkim, and the Treaty of Sinchula with Bhutan.

From 1861 until 1870, the region was governed as a “Non-Regulated Area,”

from 1870-74 as a Regulated Area, from 1874-1919 as a Scheduled District, from 1919-1935 as a Backward Tract, and from 1935-47 as a Partially Excluded Area. As the British had leased Darjeeling from the Kingdom of Sikkim, the region was not directly part of British India. As a result, the laws and regulations applied to the rest of West Bengal were not automatically applicable to Darjeeling. Instead, the Governor of Bengal would have to specifically extend these laws to the region on a case-by-case basis, further contributing to its distinctive administrative history.

It is pertinent to note here that till 1954, the land laws of West Bengal were not applicable in Darjeeling tracts. It was only following the passing of The Absorbed Areas (Laws) Act, 1954, that rules and laws governing West Bengal were extended to Darjeeling also.

In 1955, when the West Bengal Estates Acquisition (Amendment) Act was passed, an amendment was made to the West Bengal Estates Acquisition (Amendment) Act, 1953 and the following amendment was made, ***“Provided that in such portions of the district of Darjeeling as may be declared by notification by the State Government to be hilly portions, an intermediary shall be entitled to retain all agricultural land in his khas possession, or any part thereof as may be chosen by him.”***

Here, it is important to note that the “intermediary” happen to be tenants/individuals who had been in possession of such agricultural land. Because of the limited wages granted by the Tea Companies under the British, almost all tea garden workers were allocated land for their personal agricultural purposes.

So going by the Act of 1955, all the people of Darjeeling District, which till

1970s comprised the Dooars region too, should have been allocated Parja Patta to the land they were using for their personal purposes, but this was not done. Instead, the Govt of WB has continued to deny the tea garden, and cinchona garden workers, those living in DI Fund land and Forest Villages in Darjeeling hills, Terai and Dooars right to Parja Patta of their ancestral land.

The threat of displacement faced by the indigenous people of the Darjeeling hills, Terai and Dooars following the diversion of 30% tea-garden to non-tea purposes cannot be overstated. Already the indigenous population has been diluted following unabated settlement of Rohingyas and illegal Bangladeshi immigrants, who are being allowed to settle in the region by the State Government as their “vote bank”.

The diversion of land from tea industry began at 15% in 2019 has already reached 30% in the 2025. The rate at which the TMC Government is going, it may soon permit entire tea gardens to be diverted. This is where the real threat to indigenous people of the region comes in. 99% of them have been kept deprived of Parja Patta to their ancestral lands, since the land are now being handed on “freehold” basis, those corporations who have bought the land from the government will require the landless workers to evict from their land.

This is not a far-fetched conspiracy, we have witnessed this play out in Chandmuni tea garden near Darjeeling More in Matigara, where over 1500 workers, and their families (around 15000 individuals) were evicted to make way for the development of a gated housing society and a shopping mall. The workers were forcefully evicted and even shot at by the WB Police, with a former chief

minister justifying the killing of the workers as being “necessary”. I am fearful that such a scenario will unfold in the future, if due care is not taken today.

Since 2005, Foreign Direct Investment (FDI) in India's real estate and tourism sector has grown significantly. A critical geography like Darjeeling hills, Terai and Dooars that lie in the heart of India's “Chicken Neck” will attract immense interests, especially from the nations that are inimical to India's interests. A freehold land system here, will give immense leverage to those interested in harming India.

As such, the WB Govt has completely failed to check the growing influences of foreign agencies or foreign funded terrorist organisations in the state. The National Investigation Agency (NIA) have busted several ISI agents, even Al Qaeda and JeM Bangladesh terrorist modules and networks from the state. The threat posing our nation by this dangerous policy proposed by TMC Govt in West Bengal is real.

The West Bengal government can demonstrate its commitment to the region by immediately initiating the process to grant Parja Patta to all the ancestral land of the tea garden workers, cinchona garden workers, DI Fund and Forest Villages. This would not only protect the land rights of the indigenous communities, but also ensure that the resources and benefits generated from these land are also accrued to the local people.

Darjeeling and Dooars tea are renowned globally, and they carry immense potential to generate employment and revenue, if given proper focus. Instead of using the tea garden land as land banks for the real-estate sector and short-term revenue generation sources, the WB Govt would be better served by transforming

these gardens into sustainable profitable units. This can be achieved by either incentivising corporations to invest in these gardens through Production Linked Incentives (PLI) and better marketing for their tea internationally, or by empowering the tea garden workers to run the gardens as cooperatives.

The tea gardens in Darjeeling and Dooars are not just economic enterprises, rather they are the very thread that binds the people of our region together, and we will not allow this thread to be severed at any cost.

***श्री रमाशंकर राजभर (सलेमपुर) :** मैं बजट 2025- 26 पर अपने विचार रखता हूँ। यह सरकार दावे तो बड़े-बड़े करती है लेकिन जब गरीबों किसानों युवाओं तथा महिलाओं के लिए तथा विकसित भारत बनाने के लिए आर्थिक संसाधन मुहैया कराने की बारी आती है तो यह सरकार पूरी तरह असफल नजर आती है। कारण यही है कि इस सरकार का ध्यान जनहितकारी नीतियां बनाने की ओर न होकर बड़े पूंजीपतियों तथा धन-धान्य वर्ग की ओर अधिक केंद्रित है। उदाहरण के लिए केंद्रीय बजट 2025 - 26 में बताया गया है कि प्रधानमंत्री धन-धान्य कृषि योजना के अंतर्गत 100 जिलों को शामिल किया गया है जिसमें 1.7 करोड़ किसान लाभान्वित होंगे, इस तरह की घोषणा कर देने मात्र से किसान लाभान्वित हो जाएगा क्या? क्योंकि पहले भी इस सरकार ने किसानों की आमदनी को दोगुना करने का लोकलुभावनारा दे चुकी है, लेकिन जमीनी हकीकत यह है कि आज किसान महंगे खाद तथा किसानों पर उच्च लागत आने के कारण विषम आर्थिक स्थिति से गुजर रहा है। अध्यक्ष महोदय, मैं उत्तर प्रदेश से आता हूँ और उत्तर प्रदेश में आवारा पशुओं द्वारा खेती किसानों को इतना जबरदस्त नुकसान पहुंचाया जा रहा है, लेकिन वहां की सरकार हाथ पर हाथ रखी बैठी है, और किसान पूरी तरह बेसहारा और लाचार महसूस कर रहा है। इसी तरह बजट 2025-26 में यह घोषणा की गई है कि किसान क्रेडिट कार्ड के अंतर्गत ऋण की सीमा को तीन लाख से बढ़ाकर 5 लाख रुपए तक कर दिया गया है। जिन किसानों

* Speech was laid on the Table.

किसानों की जमीन नदी में विलीन हो गई, वह ऋण कैसे देगा। लेकिन बुनियादी सरकार सवाल यह है कि किसानों का ऋण सरकार माफ करे, किसानों की आय लगातार घटती जा रही है, क्योंकि खाद अत्यधिक महंगी है और कृषि में लागत ज्यादा तथा आय लगातार घटती जा रही है। कृषि में लागत ज्यादा तथा आय बहुत कम हो गई है। इस बुनियादी समस्या से निपटने के लिए इस बजट में एक भी ठोस कदम की झलक नहीं मिलती है। सरकार केवल हवा हवाई बातें करके किसानों का ध्यान भटकाने में लगी है जिसके कारण आज हमारे देश में किसानों की स्थिति अत्यंत दयनीय हो गई है और आज कोई भी किसान यह नहीं चाहता है कि उसके बच्चे खेती किसानी करें।

आज भी हमारे देश की जनसंख्या का एक बहुत बड़ा वर्ग गांव में रहता है जिनमें अधिकतर लोग गरीब हैं और जीवन यापन के लिए विषम परिस्थितियों की सामना कर रहे हैं लेकिन उनके उत्थान के लिए तथा ग्रामीण भारत की चुनौतियों से निपटने के लिए इस बजट में कोई विजन नहीं है इस बजट में शहरों को विकास केंद्र के रूप में विकसित करने शहरों के रचनात्मक पुनर्विकास तथा जल एवं स्वच्छता को समर्थन देने के लिए 2025-26 के लिए 10,000 (दस हजार) करोड़ रुपये आवंटित किया गया है परंतु आज हमारे शहरों की जो हालात हैं तथा गांव की अपेक्षा के कारण शहरों पर जो दबाव बढ़ा है। उसे देखते हुए 10,000 करोड़ रुपये की यह धनराशि ऊंट के मुंह में जीरा की तरह है।

हमारे देश में स्वास्थ्य तथा रोगों के महंगे इलाज पर आम आदमी जो पैसा खर्च करता है उससे उसकी आर्थिक स्थिति डांवाडोल हो जाती है। नीति आयोग ने भी अपनी एक रिपोर्ट में यह स्वीकार किया है कि रोगों के इलाज पर होने वाले खर्च के चलते हमारे देश की लगभग 10 करोड़ जनता हर साल गरीबों की रेखा के नीचे चली जाती है। इसको रोकने के लिए जरूरी है स्वास्थ्य सेवाओं पर सरकारी खर्च बढ़ाया जाए ताकि जनता को अपने पाकेट से रोगों के इलाज पर खर्च न करना पड़े। जब जेटली जी वित्त मंत्री थे तब सरकार ने यह घोषणा की थी कि स्वास्थ्य सेवाओं पर सरकारी खर्च को सन् 2025 तक सकल घरेलू उत्पाद (अर्थात् जीडीपी) के 2.5 प्रतिशत तक किया जाएगा। 2025 आ भी गया सरकार द्वारा नेशनल हेल्थ अकाउंट एस्टिमेट (NATIONAL HEALTH ACCOUNT ESTIMATE) 2021-2022 अभी हाल ही में जारी किया गया है। इसमें दिए गए आंकड़ों के अनुसार

स्वास्थ्य पर सरकारी खर्च अभी भी जीडीपी अर्थात सकल घरेलू उत्पाद) का केवल 1.8 प्रतिशत है। जाहिर है कि यह सरकार पूँजीपत्तियों तथा धन्ना सेठों को करोड़ों रुपए के कर्ज माफ कर रही है लेकिन स्वास्थ्य जैसे बुनियादी सेवाओं पर पर्याप्त बजट आवंटित नहीं कर रही है।

ग्रामीण भारत गरीब, दलित, पिछड़े तथा अल्पसंख्यक इस सरकार के लिए प्राथमिकता में कहीं है ही नहीं। इस बजट में महंगाई को कम करने तथा रोजगार बढ़ाने के लिए कुछ भी नहीं है कुल मिलाकर यह बजट जन विरोधी, महंगाई बढ़ाने वाला तथा पुँजीपत्तियों के हित में है तथा आम जनता के लिए इसमें कुछ भी नहीं है।

मैं सरकार से अनुरोध करता हूँ कि वह लोक लुभावन नारों को छोड़कर गरीबों के हित के लिए ठोस नीतियां बनाये तथा युवाओं को रोजगार मुहैया कराये तभी हमारा देश विकसित भारत के पथ पर अग्रसर हो सकेगा।

बहुत-बहुत धन्यवाद।

*** श्री जसवंतसिंह सुमनभाई भाभोर (दाहोद) :** माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में फिर से एक ऐतिहासिक बजट जोकि अमृतकाल का मैं महत्वपूर्ण बजट भी है, को पेश करने के लिए मैं माननीय वित्त मंत्री श्रीमती निर्मला सीता रमण जी को बहुत बहुत धन्यवाद देता हूँ और माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी को इस महत्वपूर्ण ऐतिहासिक बजट के लिए बधाई देता हूँ।

हमारे देश का सौभाग्य है माननीय प्रधानमंत्री जी के नेतृत्व में अभी हाल में ही हमने देश के संविधान की 75 वीं वर्षगांठ मनाई है और उससे कुछ दिन पहले ही भारतीय गणतंत्र ने 75 वर्षों की यात्रा भी पूरी की है। ये लोकतंत्र का अमृतकाल है जिसमें भारत की विकास की गंगा बिना किसी बाधा के तीसरे कार्यकाल में तीन गुना तेजी से निरंतर बह रही है

ये बजट फिर से भारत वर्ष को सकारात्मक सोच के साथ आगे बढ़ने वाला बजट है जिससे स्पष्ट होजाता है कि श्री नरेंद्र मोदी जी भारत के तीसरे कार्यकाल में भारत वर्ष आगामी पञ्चवर्षीय में, विकाशील

* Speech was laid on the Table.

भारत से विकसित भारत की ओर जाने वाली गाडी और भी सुपर फ़ास्ट स्पीड से दौड़ने लगी है । वर्ष 2047 का जो विकसित भारत लक्ष है माननीय प्रधानमंत्री की सरकार का विकास को देखते हुए लगता है कि वो पहले ही प्राप्त हो जाएगा ।

यह बजट करोड़ों भारतीय नागरिकों की आशाओं और सपनों को ध्यान में रखकर बनाया गया है और इसका उद्देश्य उन सपनों को सभी के लिए वास्तविकता बनाना है । हमने युवाओं के लिए रोमांचक अवसर खोले हैं, जो वास्तव में विकसित भारत की ओर हमारी यात्रा का दिल हैं । इस बजट को एक शक्तिशाली बढ़ावा के रूप में सोचें जो हमें अधिक बचत करने, बुद्धिमानी से निवेश करने, बेहतर उपभोग करने और एक साथ बढ़ने में मदद करेगा ।

सम्पूर्ण भारत के लिए, आधुनिकता की दिशा में, पिछले दस सालों में कई महत्वपूर्ण कदम उठाए गए हैं पिछले वर्षों में जो फैसले लिए गए, नीतियां बनीं, उसकी वजह से आज अर्थव्यवस्था का निरंतर विस्तार होगा ।

अमृतकाल के इस बजट से विकसित भारत के विराट संकल्प को पूरा करने के लिए एक मजबूत नींव का निर्माण हुआ है इसमें नौकरी पेशा नागरिकों को और वंचितों को वरीयता दी गई है ये बजट आज की आकांक्षा समाज - गांव-गरीब, किसान, मध्यम वर्ग, सभी के सपनों को पूरा करेगा ।

माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में देश में ये बजट, भारत की अर्थव्यवस्था को मजबूती देने के साथ ही सामान्य मानवी के लिए, अनेक नए अवसर पैदा करने वाला ऐतिहासिक बजट है । ये बजट देश में अधिक तेज विकास, तेजी से बढ़ता नया बुनियादी ढांचा, अधिक निवेश के नए स्रोत, अधिक नौकरियों की संभावनाओं से भरा हुआ है । सच में ये देश के युवाओं के उज्ज्वल भविष्य को भी सुनिश्चित करने वाला बजट है । विकसित भारत की आकांक्षाओं और संकल्पों को पूरा करने के लिए एक मजबूत नींव का निर्माण किया है । यह बजट वंचितों को वरीयता देता है और आकांक्षी समाज, गरीबों, गांवों और मध्यम वर्ग के सपनों को साकार करने का प्रयास करता है ।

यह बजट युवा, गरीब, महिला व किसान को सुदृढ़ करने वाला बजट है, क्योंकि माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी की सरकार ने इन चारों को विकसित भारत का स्तंभ माना है । यह बजट

विकसित भारत की नींव को मजबूत करने वाला बजट है।

माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी की सरकार ने अंतरिम बजट 2024-25 में जनजातीय मामलों के मंत्रालय को 13,000 करोड़ रुपये आवंटित किए हैं, जो कि 2023-24 वर्ष के बजट आवंटन से 70 प्रतिशत अधिक था। और अब जनजातीय कल्याण के लिए सरकार की प्रतिबद्धता है उसके चलते बजट आवंटन 2014-15 में 4,497.96 करोड़ रुपये से 231.83 प्रतिशत बढ़कर 2025-26 में 14,925.81 करोड़ रुपये हो गया है।

भारत में 10.45 करोड़ से ज्यादा अनुसूचित जनजाति (एसटी) के लोग रहते हैं, जो कुल आबादी का 8.6 प्रतिशत है। यह एक समृद्ध और विविधतापूर्ण आदिवासी विरासत का दावा करता है। दूरदराज और अक्सर दुर्गम क्षेत्रों में फैले ये समुदाय लंबे समय से सरकार के विकास एजेंडे का केंद्र बिंदु रहे हैं। प्रधानमंत्री श्री नरेन्द्र मोदी के नेतृत्व में, केंद्रीय बजट 2025-26 जनजातीय मामलों के मंत्रालय के लिए बजटीय आवंटन में पर्याप्त वृद्धि के साथ इस प्रतिबद्धता की पुष्टि करता है, जिससे देश भर में आदिवासी समुदायों का समग्र और सतत विकास सुनिश्चित होता है।

प्रधान मंत्री नरेंद्र मोदी जी कृपा से आप अनुसूचित जनजातियों के विकास के लिए समग्र बजट आवंटन 2024-25 में 10,237.33 करोड़ रुपये से बढ़कर 2025-26 में 14,925.81 करोड़ रुपये हो गया है, जो 45.79 प्रतिशत अधिक है।

प्रधानमंत्री आदि आदर्श ग्राम योजना (पीएमएएजीवाई) का विस्तार किया गया है और इसे पांच वर्षों में 80,000 करोड़ रुपये की लागत के साथ धरती आबा जनजातीय ग्राम उत्कर्ष अभियान (डीएजेजीयूए) के अन्तर्गत शामिल किया गया है।

जनजातीय कार्य मंत्रालय के लिए बजट लागत में लगातार बढ़ोतरी देखी गई है, जो 2023-24 में 7,511.64 करोड़ रुपये से बढ़कर 2024-25 में 10,237.33 करोड़ रुपये हो गया है और अब 2025-26 में 14,925.81 करोड़ रुपये तक पहुंच गया है।

दीर्घकालिक परिप्रेक्ष्य में उल्लेखनीय प्रगति देखने को मिलती है: 2014-15 में 4,497.96 करोड़ रुपये से बढ़कर 2021-22 में 7,411 करोड़ रुपये हो गई है, और अब 2014-15 से 231.83 प्रतिशत

की बढ़ोतरी हुई है, जो जनजातीय कल्याण पर सरकार के लगातार फोकस को दर्शाता है।

एकलव्य मॉडल आवासीय विद्यालय (ईएमआरएस) : दूरदराज के क्षेत्रों में आदिवासी छात्रों को गुणवत्तापूर्ण शिक्षा प्रदान करने के लिए 7,088.60 करोड़ रुपये, जो विगत वर्ष के 4,748 करोड़ रुपये से लगभग दोगुना है।

प्रधानमंत्री जन जातीय विकास मिशन के अंतर्गत 152.32 करोड़ रुपये से बढ़कर 380.40 करोड़ रुपये, जिससे जनजातीय समुदायों के लिए वर्ष भर आय सृजन के अवसर सृजित करने के प्रयासों को बल मिलेगा।

प्रधानमंत्री आदि आदर्श ग्राम योजना (पीएमएएजीवाई) के अंतर्गत आबंटन 163 प्रतिशत बढ़कर 335.97 करोड़ रुपये हुआ, जिसका उद्देश्य शिक्षा, स्वास्थ्य सेवा और रोजगार में बुनियादी ढांचे की कमी को पूरा करना है।

प्रधानमंत्री जनजातीय आदिवासी न्याय महाअभियान (पीएम-जनमन) के अंतर्गत बहुउद्देश्यीय केंद्र (एमपीसी), वित्त पोषण को 150 करोड़ रुपये से दोगुना कर 300 करोड़ रुपये किया गया, जिससे विशेष रूप से कमजोर जनजातीय समूहों (पीवीटीजी) बहुल बस्तियों में सामाजिक-आर्थिक सहायता में वृद्धि हुई।

पीएम-जनमन की सफलता के आधार पर, धरती आबा जनजातीय ग्राम उत्कर्ष अभियान (डीएजेजीयू) का लक्ष्य पांच वर्षों में 79,156 करोड़ रुपये के बजटीय परिव्यय के साथ 63,843 गांवों में बुनियादी ढांचे की कमी को पूरा करना है (केंद्रीय हिस्सा: 56,333 करोड़ रुपये, राज्य हिस्सा: 22,823 करोड़ रुपये)। यह पहल 25 लक्षित हस्तक्षेपों के माध्यम से 17 मंत्रालयों को एक साथ लाती है, जिससे स्वास्थ्य, शिक्षा, आजीविका और कौशल विकास जैसे प्रमुख क्षेत्रों में एकीकृत आदिवासी विकास सुनिश्चित होता है।

जनजातीय कार्य मंत्रालय के तहत डीएजेजीयू के लिए आबंटन 2025-26 में 500 करोड़ रुपये से चार गुना बढ़ाकर 2,000 करोड़ रुपये कर दिया गया है, जो जमीनी स्तर पर जनजातीय समुदायों के उत्थान के लिए सरकार की प्रतिबद्धता को दर्शाता है।

"यह बजट जनजातीय कल्याण के प्रति हमारी प्रतिबद्धता का प्रमाण है, जिसमें शिक्षा, आजीविका और बुनियादी ढांचे में केंद्रित निवेश के साथ उज्ज्वल भविष्य का मार्ग प्रशस्त किया गया है। हमारी सरकार जनजातीय सशक्तिकरण के लिए प्रतिबद्ध है।"

"प्रधानमंत्री श्री नरेन्द्र मोदी के दूरदर्शी नेतृत्व में, केंद्रीय बजट 2025-26 एक आत्मनिर्भर भारत के निर्माण के लिए समर्पित है। यह परिवर्तनकारी बजट गांवों, गरीबों, किसानों, युवाओं और महिलाओं के समग्र विकास को प्राथमिकता देता है। इस ऐतिहासिक बजट को प्रस्तुत करने के लिए माननीय प्रधानमंत्री एवं वित्त मंत्री श्रीमती निर्मला सीतारमण जी का हार्दिक आभार।"

जनजातीय कार्य मंत्रालय के सचिव, श्री विभु नायर: "बड़ा हुआ बजट हमें पीएम- जनमन, धरती आबा ग्राम उत्कर्ष अभियान, ईएमआरएस और अन्य कार्यक्रमों जैसे परिवर्तनकारी कार्यक्रमों को लागू करने में सक्षम करेगा, जो पूरे भारत में जनजातीय समुदायों के लिए दीर्घकालिक, टिकाऊ प्रभाव पैदा करेंगे।"

केंद्रीय बजट 2025 आदिवासी विकास में एक बड़ा बदलाव है, जिसमें शिक्षा, स्वास्थ्य सेवा, कौशल विकास और आर्थिक सशक्तिकरण पर जोर दिया गया है। विभिन्न मंत्रालयों में लक्षित हस्तक्षेपों को एकीकृत करके, सरकार समावेशी विकास को बढ़ावा दे रही है और एक ऐसे विकसित भारत का मार्ग प्रशस्त कर रही है, जहां आदिवासी समुदाय न केवल लाभार्थी हैं, बल्कि राष्ट्र की प्रगति में सक्रिय योगदानकर्ता भी हैं।

यह बजट देश के युवाओं को नए जोश से भर देता है एक नई दिशा देने की बात करता है। युवाओं की इनकम बढ़ने की पूरी पूरी उम्मित इस बजट में दिखती है माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी की सरकार की लगातार युवाओं के लिए काम कर रही है। साल 2047 तक भारत को विकसित राष्ट्र बन जाएगा और जिसकी बुनियाद आज युवा ही होंगे। अभी देश में 3 हजार नए आई.टी.आई खोले गए। इसका फायदा युवाओं को मिला है।

पिछले दशक से ही माननीय नरेंद्र मोदी जी की ये सरकार युवाओं आस पर खरी उतर रही है और इस बार हर बार से बेहतर बजट भारत युवाओं को मिला है जब वित्त मंत्री जी ने बजट का पिटारा

खोला तो उन्होंने युवाओं और छात्रों के लिए कई बड़े ऐलान किए। बजट में बड़े ऐलान करते हुए कहा कि सभी MSMEs के वर्गीकरण के लिए निवेश और टर्नओवर की सीमा को क्रमशः 2.5 और 2 गुना तक बढ़ाया गया है। इससे उन्हें आगे बढ़ने और हमारे युवाओं के लिए रोजगार पैदा करने का आत्मविश्वास मिलेगा।

सरकार वैश्विक विशेषज्ञता और साझेदारी के साथ कौशल विकास के लिए पांच राष्ट्रीय उत्कृष्टता केंद्र स्थापित करेगी। पांच आईआईटी संस्थानों में बुनियादी ढांचे का निर्माण किया जाएगा। सरकार ने बताया कि बीते 10 वर्षों में आईआईटी संस्थानों में पढ़ने वाले छात्रों की संख्या 65 हजार से बढ़कर 1.35 लाख हो गई है। कृत्रिम बुद्धिमत्ता में बेहतर शिक्षा के लिए 500 करोड़ रुपये की लागत से एक कॉलेज स्थापित किया जाएगा। अगले साल मेडिकल कॉलेजों और अस्पतालों में 10 हजार से ज्यादा अतिरिक्त सीटें जोड़ी जाएंगी। अगले पांच वर्षों में 75 हजार सीटें जोड़ने का लक्ष्य है। अगले पांच वर्षों में पीएम रिसर्च फेलोशिप योजना के अनुसार, आईआईटी और आईआईएससी में तकनीकी अनुसंधान के लिए 10 हजार फेलोशिप प्रदान की जाएंगी।

उभरते युवा उद्यमियों के वृद्धि को बढ़ावा देने के लिए 10,000 करोड़ रुपये के कोष के साथ स्टार्टअप के लिए 'फंड ऑफ फंड्स' योजना के एक और दौर की घोषणा की। एलान इसलिए महत्वपूर्ण है, क्योंकि सरकार स्टार्टअप के माध्यम से नवाचार को बढ़ावा देने पर ध्यान केंद्रित कर रही है।

सरकार ने बजट में युवाओं को ध्यान में रखते हुए स्टार्टअप्स के लिए ऋण सीमा को 10 करोड़ रुपये से बढ़ाकर 20 करोड़ रुपये किया गया है। साथ ही 27 फोकस क्षेत्रों में ऋण गारंटी को घटाकर एक प्रतिशत कर दिया गया है। सूक्ष्म एवं लघु उद्यमों के लिए ऋण सीमा को 5 करोड़ से बढ़ाकर 10 करोड़ रुपये किया गया है। साथ ही उद्यम पोर्टल पर पंजीकृत सूक्ष्म उद्यमों के लिए पांच लाख रुपये की सीमा वाले कस्टमाइज्ड क्रेडिट कार्ड शुरू किए जाएंगे। पहले वर्ष में ऐसे 10 लाख कार्ड जारी किए जाएंगे। फंड ऑफ फंड्स का एलान किया है। सरकार ने फंड ऑफ फंड्स की स्थापना की है, जिसके तहत सरकार स्टार्टअप्स के लिए 10 हजार करोड़ की मदद देगी।

इस बजट में उन्होंने साफ कर दिया कि महिलाओं की ग्रोथ पर उनका पूरा फोकस है। अपनी

'विकसित भारत' की अवधारणा को ध्यान में रखते हुए उन्होंने इस बजट के सभी विकास की योजनाओं को गरीब, यूथ, अन्नदाता और नारी को केंद्र में रखकर बनाया है। इस बार के बजट में लोगों की कई उम्मीदें थीं और टैक्स में 12 लाख तक की छूट दे कर उन्होंने कई लोगों को राहत दी है। टैक्स स्लैब की खुशखबरी के अलावा आइए आपको बताते हैं कि महिलाओं को इस बजट में क्या खास मिला है।

भारत की इकनॉमी में महिलाओं की भागीदारी बढ़ और लगभग 70% महिलाएं आर्थिक गतिविधियों से जुड़ें। वित्त वर्ष 2025-26 का आम बजट में उन्होंने महिलाओं के लिए बड़ा एलान किया है। भाषण के दौरान उन्होंने अनुसूचित जाति (SC) और अनुसूचित जनजाति (ST) की महिलाओं के आर्थिक सशक्तिकरण के लिए दो नई योजनाओं की घोषणा की है। पहली योजना के तहत, अगले पांच सालों में 5 लाख SC/ST महिला एंटरप्रेन्योर को 5 साल की अवधि के लिए टर्म लोन प्रदान किया जाएगा। इस योजना के तहत, अगले 5 सालों में इन उद्यमियों को 2 करोड़ रुपये तक का टर्म लोन (ऋण) दिया जाएगा। यह योजना "Stand-Up India" योजना के सफल अनुभवों से सीखी गई बातों को ध्यान में रखते हुए बनाई जाएगी।

वहीं दूसरी योजना में, पहली बार बिजनेस की दुनिया में कदम रखने वाली 5 लाख SC/ST महिलाओं को अगले पांच सालों में सहायता दी जाएगी। इसके अलावा, उद्यमिता और प्रबंधकीय कौशल (मैनेजमेंट स्किल्स) को बढ़ाने के लिए ऑनलाइन प्रशिक्षण भी दिया जाएगा। इस योजना का उद्देश्य इन समूहों को अपना व्यवसाय शुरू करने और उसे सफल बनाने में मदद करना है।

महिलाओं को सशक्त बनाने के उद्देश्य से लाई गई है, जो पहली बार उद्यमी (एंटरप्रेन्योर) बनने जा रही हैं। सरकार का लक्ष्य है कि इन महिलाओं को वित्तीय सहायता, ट्रेनिंग मेंटरशिप प्रदान कर उन्हें आत्मनिर्भर बनाया जाएगा। सरकार पहली बार उद्यम शुरू करने वाली पांच लाख महिलाओं, अनुसूचित जाति और अनुसूचित जनजाति के उद्यमियों के लिए 2 करोड़ रुपये का लोन शुरू करेगी। पिछड़े वर्ग की महिलाओं के लिए खास स्कीम लाई गई है जिसमें एसएमई और बड़े उद्योगों के लिए एक विनिर्माण मिशन स्थापित करने, सरकार श्रम-प्रधान क्षेत्रों की उत्पादकता बढ़ाने के लिए सुविधाजनक करने कार्य भी किया जाएगा, लोन गारंटी 'कवर' को दोगुना करके 20 करोड़ रुपये किया जाएगा तथा गारंटी शुल्क

को घटाकर एक प्रतिशत किया जाएगा। महिलाओं और बच्चों के पोषण को मजबूत बनाने के लिए सक्षम आंगनवाड़ी और POSHAN 210 स्कीम की भी शुरुआत की जाना है।

गुजरात में रेलवे के लिए 17,155 करोड़ रूपए का प्रावधान रखने के लिए प्रधानमंत्री श्री नरेन्द्र मोदी जी और वित्त मंत्री श्रीमती निर्मला सीतारमण जी का विशेष आभार प्रकट करता हूँ।

प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में पूरे देश के साथ-साथ गुजरात का रेलवे नेटवर्क भी विकास और विस्तार के स्वर्णिम कालखंड का साक्षी बन रहा है और विकसित भारत बजट-2025 से इस विकास यात्रा को और अधिक गति मिलने वाली है।

गुजरात में रेलवे के लिए मात्र ₹589 करोड़ की राशि दी गई थी, वहीं मोदी सरकार ने वर्ष 2025-26 में इसे 29 गुना बढ़ाकर ₹17,155 करोड़ करने की ऐतिहासिक घोषणा की है। बीते एक दशक में गुजरात में रेलवे ट्रैक्स के इलेक्ट्रिफिकेशन में भी 22 गुना वृद्धि हुई है और अब गुजरात के 97% रेलवे ट्रैक्स का इलेक्ट्रिफिकेशन हो चुका है। ₹799 करोड़ की लागत से स्टेशन पुनर्विकास के कार्य किये जा रहे हैं। रेलवे नेटवर्क के इस कायाकल्प से गुजरात में व्यापार, उद्योग, यातायात और रोजगार को और भी अधिक बढ़ावा मिलेगा।

आने वाले दिनों में ₹6,303 करोड़ की लागत से गुजरात के 87 स्टेशनों को अमृत स्टेशन के रूप में विकसित किया जाएगा। इनमें अहमदाबाद, आणंद, अंकलेश्वर जामनगर, जूनागढ़ जंक्शन, महेसाणा जंक्शन, नवसारी, पोरबंदर, राजकोट जंक्शन वडोदरा और वापी प्रमुख हैं। इसके साथ-साथ ₹5,572 करोड़ की लागत से 7 प्रमुख स्टेशनों के पुनर्विकास का कार्य भी प्रगति पर है, जिनमें गांधीनगर राजधानी, साबरमती सोमनाथ, उधना, सूरत, न्यू भुज और अहमदाबाद शामिल हैं।

प्रधानमंत्री धन-धान्य कृषि योजना कृषि जिला विकास कार्यक्रम के अंतर्गत कृषि विकास का पहला इंजन होगा। प्रथम चरण में 100 विकासशील कृषि जिलों को शामिल किया जाएगा।

आकांक्षी जिलों के कार्यक्रम की तर्ज पर कृषि जिलों का विकास कार्यक्रम शुरू किया जाएगा। फसल विविधीकरण, सिंचाई सुविधाएं और ऋण की उपलब्धता से 1.7 करोड़ किसानों को मदद मिलेगी। इस योजना में फसल विविधीकरण को अपनाया जाएगा, फसल कटाई के बाद भंडारण को

बढ़ाया जाएगा।

यह कार्यक्रम राज्यों के साथ साझेदारी में शुरू किया जाएगा, जिसमें कम उत्पादकता, मध्यम फसल सघनता और औसत से कम ऋण मापदंडों वाले 100 जिलों को शामिल किया जाएगा, जिससे 1.7 करोड़ किसानों को लाभ मिलेगा।

कौशल, निवेश, प्रौद्योगिकी और ग्रामीण अर्थव्यवस्था को सशक्त बनाने के माध्यम से कृषि में अल्प-रोजगार की समस्या को दूर करने के लिए राज्यों के साथ साझेदारी में एक व्यापक बहु-क्षेत्रीय कार्यक्रम शुरू किया जाएगा।

सरकार तुअर, उड़द और मसूर पर ध्यान केंद्रित करते हुए 6 साल का "दलहनों में आत्मनिर्भरता मिशन" शुरू करेगी। नैफेड और एनसीसीएफ अगले 4 वर्षों के दौरान किसानों से इन दालों की खरीद करेंगे।

राज्यों के साथ साझेदारी में किसानों के लिए उत्पादन, कुशल आपूर्ति, प्रसंस्करण और लाभकारी मूल्य को बढ़ावा देने के लिए एक व्यापक कार्यक्रम शुरू किया जाएगा।

मखाना के उत्पादन, प्रसंस्करण, मूल्य संवर्धन और विपणन में सुधार के लिए मखाना बोर्ड की स्थापना की जाएगी।

उच्च उपज वाले बीजों पर एक राष्ट्रीय मिशन शुरू किया जाएगा जिसका उद्देश्य अनुसंधान पारिस्थितिकी तंत्र को मजबूत करना, उच्च उपज वाले बीजों का लक्षित विकास और प्रसार तथा 100 से अधिक बीज किस्मों की व्यावसायिक उपलब्धता सुनिश्चित करना है।

सरकार भारतीय विशिष्ट आर्थिक क्षेत्र और उच्च सागरों से मत्स्य पालन के सतत दोहन के लिए एक रूपरेखा लाएगी, जिसमें अंडमान एवं निकोबार तथा लक्षद्वीप द्वीपसमूह पर विशेष ध्यान दिया जाएगा।

कपास की खेती की उत्पादकता और स्थिरता में महत्वपूर्ण सुधार लाने तथा अतिरिक्त लंबे रेशे वाली कपास की किस्मों को बढ़ावा देने के लिए 5-वर्षीय मिशन की घोषणा की गई।

केसीसी के माध्यम से लिए गए ऋणों के लिए संशोधित ब्याज अनुदान योजना के अंतर्गत ऋण

सीमा ₹3 लाख से बढ़ाकर ₹5 लाख की जाएगी।

असम के नामरूप में 12.7 लाख मीट्रिक टन वार्षिक क्षमता वाला संयंत्र स्थापित किया जाएगा। इस बजट में reform की दिशा में अहम कदम उठाए गए हैं। Nuclear Energy में Private Sector को बढ़ावा देने का फैसला बहुत ऐतिहासिक है। इससे आने वाले समय में देश के विकास में Civil Nuclear Energy का बड़ा योगदान सुनिश्चित होगा। बजट में हर तरह से रोजगार के सभी क्षेत्रों को प्राथमिकता दी गई है। लेकिन मैं दो बातों जो आने वाले समय में बहुत बड़ा बदलाव लाने वाले हैं। एक-Infrastructure को दर्जा मिलने से भारत में बड़े जहाजों के निर्माण को बढ़ावा मिलेगा, आत्मनिर्भर भारत अभियान को गति मिलेगी और हम सब जानते हैं कि जहाज निर्माण ऐसा सेक्टर है जो सबसे ज्यादा रोजगार देता है।

भारतीय अर्थव्यवस्था के प्रमुख 'सूर्योदय क्षेत्रों' में से एक के रूप में जाना जाने वाला भारतीय मत्स्य पालन क्षेत्र अपनी पहचान बनाना जारी रखता है और बहुत ही स्वस्थ गति से बढ़ता है, जो कृषि के तहत संबद्ध क्षेत्रों में उत्पादन के मूल्य (वित्त वर्ष 2014-15 से 2022-23) में 9.08% की उच्चतम औसत वार्षिक दशकीय वृद्धि दर्ज करता है (नीति आयोग रिपोर्ट 2024)। इस विकास की कहानी भारत की वैश्विक रैंकिंग द्वारा चिह्नित है, जो वैश्विक मछली उत्पादन में ~ 8% हिस्सेदारी और 184.02 लाख टन (2023-24) के रिकॉर्ड उच्च मछली उत्पादन के साथ दूसरे सबसे बड़े मछली उत्पादक देश के रूप में है। भारत 2023-24 में 139.07 लाख टन के साथ जलीय कृषि उत्पादन में भी दूसरे स्थान पर है और 60,524 करोड़ रुपये (2023-24) के कुल निर्यात मूल्य के साथ दुनिया में शीर्ष झींगा उत्पादक और समुद्री भोजन निर्यातक देशों में से एक है। 'सबका साथ, सबका विकास, सबका विश्वास, सबका प्रयास' के आदर्श वाक्य के साथ, भारत सरकार 2047 तक विकसित भारत की दिशा में एक प्रमुख चालक के रूप में मत्स्य पालन क्षेत्र के विकास को प्राथमिकता दे रही है। इसी तरह देश में पर्यटन की भी बहुत संभावनाएं हैं। पहली बार 50 महत्वपूर्ण पर्यटन स्थलों पर बनने वाले होटलों को इंफ्रास्ट्रक्चर के दायरे में लाकर पर्यटन पर बहुत जोर दिया गया है। ये हॉस्पिटैलिटी सेक्टर जो रोजगार का बहुत बड़ा क्षेत्र है, और पर्यटन जो रोजगार का सबसे बड़ा क्षेत्र है, उसे एक तरह से चारों तरफ रोजगार के अवसर

पैदा करके ऊर्जा देने का काम करेगा। आज देश विकास और विरासत के मंत्र को लेकर आगे बढ़ रहा है। इस बजट में इसके लिए बहुत महत्वपूर्ण और ठोस कदम उठाए गए हैं। एक करोड़ पांडुलिपियों के संरक्षण के लिए ज्ञान भारत मिशन शुरू किया गया है। इसके साथ ही भारतीय ज्ञान परंपरा से प्रेरित एक नेशनल डिजिटल रिपोजिटरी भी बनाई जाएगी। यानी तकनीक का भरपूर इस्तेमाल किया जाएगा और हमारे पारंपरिक ज्ञान से अमृत निकालने का काम भी किया जाएगा।

बजट में मत्स्य पालन क्षेत्र के लिए 2,703.67 करोड़ रुपये का अब तक का सबसे अधिक कुल वार्षिक बजटीय समर्थन प्रस्तावित किया गया है। वित्तीय वर्ष 2025-26 के लिए यह समग्र आवंटन पिछले वर्ष 2024-25 के दौरान किए गए 2,616.44 करोड़ रुपये (बीई) के आवंटन की तुलना में 3.3% अधिक है। इसमें वर्ष 2025-26 के दौरान प्रधानमंत्री मत्स्य संपदा योजना के लिए 2,465 करोड़ रुपये का आवंटन शामिल है, जो वर्ष 2024-25 (2,352 करोड़ रुपये) के दौरान इस योजना के लिए किए गए आवंटन की तुलना में 4.8% अधिक है। केंद्रीय वित्त मंत्री श्रीमती निर्मला सीतारमण ने अपने बजट भाषण में जलीय कृषि और समुद्री खाद्य निर्यात में अग्रणी के रूप में भारत की उपलब्धि पर प्रकाश डाला। बजट घोषणा रणनीतिक रूप से वित्तीय समावेशन को बढ़ाने, सीमा शुल्क में कमी करके किसानों पर वित्तीय बोझ कम करने और समुद्री मत्स्य पालन के विकास को आगे बढ़ाने पर केंद्रित है।

बजट में लक्षद्वीप और अंडमान एवं निकोबार द्वीपसमूह पर विशेष ध्यान देने के साथ विशिष्ट आर्थिक क्षेत्र (ईईजेड) और उच्च समुद्र से मत्स्य पालन के सतत दोहन के लिए एक ढांचे को सक्षम करने पर प्रकाश डाला गया है। यह समुद्री क्षेत्र में विकास के लिए भारतीय ईईजेड और आसपास के उच्च समुद्र में समुद्री मछली संसाधनों की अप्रयुक्त क्षमता का सतत दोहन सुनिश्चित करेगा। चूंकि भारत में 20 लाख वर्ग किमी का ईईजेड और 8,118 किमी लंबी तटरेखा है, जिसमें अनुमानित समुद्री क्षमता 53 लाख टन (2018) है और 50 लाख लोग अपनी आजीविका के लिए समुद्री मत्स्य क्षेत्र पर निर्भर हैं। यह भारतीय ईईजेड में विशेष रूप से अंडमान और निकोबार और लक्षद्वीप द्वीपसमूह के आसपास उच्च मूल्य वाली टूना और टूना जैसी प्रजातियों के दोहन की व्यापक गुंजाइश और क्षमता प्रदान करता है।

अंडमान और निकोबार द्वीपसमूह में मत्स्य पालन के विकास का लक्ष्य 6.60 लाख वर्ग किलोमीटर

(भारतीय ईईजेड का 1/3) के अपने ईईजेड क्षेत्र का उपयोग करना होगा, जिसमें 1.48 लाख टन की समुद्री मत्स्य पालन क्षमता शामिल है, जिसमें टूना मत्स्य पालन की 60,000 टन क्षमता शामिल है। इस उद्देश्य के लिए, टूना क्लस्टर के विकास को अधिसूचित किया गया है और टूना मछली पकड़ने वाले जहाजों में ऑन-बोर्ड प्रसंस्करण और फ्रीजिंग सुविधाओं की स्थापना, गहरे समुद्र में टूना मछली पकड़ने वाले जहाजों के लिए लाइसेंसिंग और अंडमान और निकोबार प्रशासन द्वारा एकल खिड़की मंजूरी, समुद्री पिंजरा संस्कृति, समुद्री शैवाल, सजावटी और मोती की खेती में अवसरों का उपयोग करना जैसी गतिविधियां शुरू की गई हैं। लक्षद्वीप द्वीपसमूह में मत्स्य पालन के विकास का लक्ष्य 4 लाख वर्ग किलोमीटर (भारतीय ईईजेड का 17%) के ईईजेड क्षेत्र और 4200 वर्ग मीटर के लैगून क्षेत्र का उपयोग करना होगा, इस प्रयोजन के लिए, समुद्री शैवाल क्लस्टर के विकास को अधिसूचित किया गया है और लक्षद्वीप प्रशासन द्वारा एंड-टू-एंड मूल्य श्रृंखला के साथ द्वीप-वार क्षेत्र आवंटन और पट्टे नीति, महिला स्वयं सहायता समूह (एसएचजी) का गठन और निजी उद्यमियों और लक्षद्वीप प्रशासन के सहयोग से आईसीएआर संस्थान के माध्यम से क्षमता निर्माण, टूना मछली पकड़ने और सजावटी मछली पालन में अवसरों का दोहन जैसी गतिविधियां शुरू की गई हैं।

बजट में, भारत सरकार ने मछुआरों, किसानों, प्रसंस्करणकर्ताओं और अन्य मत्स्यपालन हितधारकों के लिए ऋण सुलभता बढ़ाने के लिए किसान क्रेडिट कार्ड (केसीसी) ऋण सीमा को ₹3 लाख से बढ़ाकर ₹5 लाख कर दिया। इस कदम का उद्देश्य वित्तीय संसाधनों के प्रवाह को सुव्यवस्थित करना है ताकि यह सुनिश्चित किया जा सके कि क्षेत्र की कार्यशील पूंजी आवश्यकताओं को पूरा करने के लिए आवश्यक धनराशि आसानी से उपलब्ध हो। बढ़ी हुई ऋण उपलब्धता आधुनिक कृषि तकनीकों को अपनाने में सहायता करेगी और ग्रामीण विकास और आर्थिक स्थिरता को मजबूत करेगी, जिससे संस्थागत ऋण को अधिक समावेशी और सुलभ बनाने के लिए सरकार की प्रतिबद्धता को बल मिलेगा।

वैश्विक समुद्री खाद्य बाजार में भारत की प्रतिस्पर्धात्मकता बढ़ाने और हमारे निर्यात बास्केट में मूल्यवर्धित उत्पादों की हिस्सेदारी बढ़ाने के लिए, केंद्रीय वित्त मंत्री ने मूल्यवर्धित समुद्री खाद्य उत्पादों

जैसे नकली केकड़ा मांस स्टिक, सुरीमी केकड़ा पंजा उत्पाद, झींगा एनालॉग, लॉबस्टर एनालॉग और अन्य सुरीमी एनालॉग या नकली उत्पाद आदि के विनिर्माण और निर्यात के लिए जमे हुए मछली पेस्ट (सुरीमी) पर मूल सीमा शुल्क (बीसीडी) को 30% से घटाकर 5% करने का प्रस्ताव दिया है। इसके अलावा, वैश्विक स्तर पर भारतीय झींगा पालन उद्योग को मजबूत करने के लिए, एक्वाफीड के विनिर्माण के लिए एक महत्वपूर्ण इनपुट मछली हाइड्रोलाइजेट पर आयात शुल्क 15% से घटाकर 5% करने की घोषणा की गई है। इससे उत्पादन लागत कम होने और किसानों के लिए राजस्व और लाभ मार्जिन में वृद्धि होने की उम्मीद है।

प्रधानमंत्री शास्त्री ने 'जय जवान जय किसान' का नारा दिया। प्रधानमंत्री वाजपेयी ने बताया कि 'जय जवान जय किसान जय विज्ञान', प्रधानमंत्री मोदी ने यह आगे बढ़ाया है कि "जय जवान जय किसान जय विज्ञान और जय अनुसंधान", क्योंकि इनोवेशन विकास की नींव है।

हमारे टेक सेवी युवाओं के लिए यह एक सुनहरा युग होगा, पचास वर्ष के ब्याज मुक्त ऋण के साथ एक लाख करोड़ रुपये का कोष स्थापित किया जाएगा। कॉर्पस लंबी अवधि और कम या शून्य ब्याज दरों के साथ दीर्घकालिक वित्तपोषण या पुनर्वित्तपोषण प्रदान करेगा, इससे निजी क्षेत्र को सूर्योदय क्षेत्रों में महत्वपूर्ण रूप से अनुसंधान और नवान्वेषण बढ़ाने के लिए प्रोत्साहित किया जाएगा। हमारे पास ऐसे कार्यक्रम होने चाहिए जो हमारे युवाओं और प्रौद्योगिकी की शक्तियों को संयोजित करते हैं।

रक्षा के उद्देश्यों के लिए डीप-टेक टेक्नोलॉजी को मजबूत बनाने और 'आत्मनिर्भरता' को तेज करने के लिए एक नई स्कीम लॉन्च की जाएगी, मूल संरचना विकास, उच्च यातायात घनत्व गलियारे, मल्टी-मॉडल कनेक्टिविटी को सक्षम करने के लिए प्रधानमंत्री गति शक्ति के तहत परियोजनाओं की पहचान की गई है। वे लॉजिस्टिक दक्षता में सुधार करेंगे और लागत को कम करेंगे। हाई-ट्रैफिक कॉरिडोर का परिणामी डिक्जेशन यात्री ट्रेनों के संचालन में भी मदद करेगा, जिसके परिणामस्वरूप यात्रियों की सुरक्षा और उच्च यात्रा गति होगी। समर्पित माल गलियारों के साथ, इन तीन आर्थिक गलियारे कार्यक्रमों से हमारे सकल घरेलू उत्पाद की वृद्धि में तेजी आएगी और तर्कसंगत लागतों को कम किया जाएगा। चालीस हजार सामान्य रेल बाँगी को यात्रियों की सुरक्षा, सुविधा और आराम को बढ़ाने के लिए वंदे भारत

मानकों में बदला जाएगा।

विमानन क्षेत्र को पिछले दस वर्षों में बढ़ाया गया है। हवाई अड्डों की संख्या दोगुनी होकर 149 हो गई है। उड़ान योजना के तहत स्तर-दो और तीन स्तर के शहरों में वायु संयोजकता से बाहर निकलना व्यापक रहा है। पांच सौ और सत्रह नए मार्ग 1.3 करोड़ यात्रियों को ले जा रहे हैं, भारतीय वाहकों ने 1000 से अधिक नए विमानों के लिए सक्रिय रूप से ऑर्डर दिए हैं। मौजूदा हवाई अड्डों का विस्तार और नए हवाई अड्डों का विकास तेजी से जारी रहेगा।

मेट्रो रेल और नमो भारत आवश्यक शहरी परिवर्तन के लिए उत्प्रेरक हो सकते हैं। इन सिस्टमों का विस्तार बड़े शहरों में समर्थित होगा जो ट्रांजिट-ओरिएंटेड विकास पर ध्यान केंद्रित करते हैं।

'नेट-जीरो' के लिए 2070 तक हमारी प्रतिबद्धता को पूरा करने के लिए, निम्नलिखित उपाय किए जाएंगे।

एक गिगा-वॉट की प्रारंभिक क्षमता के लिए ऑफशोर पवन ऊर्जा क्षमता के उपयोग के लिए व्यवहार्यता अंतर निधि उपलब्ध कराई जाएगी। कोयला गैसीफिकेशन और 100 मीटर की लिक्वेफैक्शन क्षमता 2030 तक सेटअप की जाएगी।

यह प्राकृतिक गैस, मेथनॉल और अमोनिया के आयात को कम करने में भी मदद करेगा। घरेलू उद्देश्यों के लिए परिवहन और पाइपड प्राकृतिक गैस (PNG) के लिए कंप्रेसड प्राकृतिक गैस (CNG) में कंप्रेसड बायोगैस (CBG) का चरणबद्ध अनिवार्य मिश्रण अनिवार्य किया जाएगा। संग्रहण को समर्थन देने के लिए बायोमास एग्रीगेशन मशीनरी की खरीद के लिए वित्तीय सहायता प्रदान की जाएगी। इलेक्ट्रिक वाहन इकोसिस्टम पर मोदी सरकार निर्माण और चार्जिंग इन्फ्रास्ट्रक्चर का समर्थन करके ई-वाहन इकोसिस्टम को बढ़ाएगी और मजबूत करेगी। भुगतान सुरक्षा तंत्र के माध्यम से सार्वजनिक परिवहन नेटवर्क के लिए ई-बसों को अधिक अपनाने को प्रोत्साहित किया जाएगा। बायो-मैन्युफैक्चरिंग और बायो-फाउंड्री।

हरित विकास को बढ़ावा देने के लिए जैव-विनिर्माण और जैव-फाउंड्री की एक नई योजना शुरू की जाएगी। इससे बायोडिग्रेडेबल पॉलीमर, बायो-प्लास्टिक, बायो-फार्मास्यूटिकल और बायो-एग्री-

इनपुट जैसे पर्यावरण अनुकूल विकल्प प्राप्त होंगे । यह स्कीम पुनरुत्पादक सिद्धांतों के आधार पर आज के उपयोगी विनिर्माण मानदंड को एक में बदलने में भी मदद करेगी ।

ब्लू इकोनॉमी 2.0 के तहत जलवायु लचीली गतिविधियों को बढ़ावा देने के लिए नीली अर्थव्यवस्था 2.0 के लिए, पुनर्स्थापन और अनुकूलन उपायों के लिए एक योजना, और एकीकृत और मल्टी-सेक्टरल दृष्टिकोण के साथ तटीय जल कृषि और मैरीकल्चर शुरू किया जाएगा ।

भारत की विविधता को वैश्विक दर्शकों को साठ स्थानों पर जी 20 बैठकों का आयोजन करने की सफलता । हमारी आर्थिक शक्ति ने देश को व्यापार और सम्मेलन पर्यटन के लिए एक आकर्षक गंतव्य बना दिया है । हमारा मध्यम वर्ग भी अब यात्रा और खोजने की आकांक्षा रखता है ।

आध्यात्मिक पर्यटन सहित पर्यटन में स्थानीय उद्यमिता के लिए अपार अवसर हैं । राज्यों को वैश्विक स्तर पर प्रतिष्ठित पर्यटन केंद्रों, ब्रांडिंग और विपणन के व्यापक विकास के लिए प्रोत्साहित किया जाएगा ।

सुविधाओं और सेवाओं की गुणवत्ता के आधार पर केंद्रों की रेटिंग के लिए एक ढांचा स्थापित किया जाएगा । इस तरह के विकास को मैचिंग के आधार पर फाइनेंस करने के लिए राज्यों को दीर्घकालिक ब्याज मुक्त लोन प्रदान किए जाएंगे ।

घरेलू पर्यटन के लिए उभरते हुए उत्साह को संबोधित करने के लिए, पर्यटन मूल संरचना के लिए परियोजनाएं, और लक्षद्वीप सहित हमारे द्वीपों पर सुविधाएं उठाई जाएंगी । इससे रोजगार पैदा करने में भी मदद मिलेगी । 2014-23 के दौरान एफडीआई का प्रवाह 596 बिलियन अमरीकी डॉलर था जो एक सुनहरे युग को चिह्नित करता था । यह 2005- 14 के दौरान दो बार इन्फ्लो है । निरंतर विदेशी निवेश को प्रोत्साहित करने के लिए, हम 'पहले विकास भारत' की भावना में अपने विदेशी भागीदारों के साथ द्विपक्षीय निवेश संधियों के बारे में बातचीत कर रहे हैं'.

विकसित भारत के लिए राज्यों में सुधार विकसित भारत' के दृष्टिकोण को समझने के लिए राज्यों में कई विकास और विकास सक्षम सुधारों की आवश्यकता होती है । राज्य सरकारों द्वारा माइलस्टोन से जुड़े सुधारों का समर्थन करने के लिए इस वर्ष पचास हजार करोड़ रुपये का प्रावधान इस साल प्रस्तावित

किया जाता है।

सरकार तेजी से आबादी की वृद्धि और जनसांख्यिकीय परिवर्तनों से उत्पन्न चुनौतियों पर व्यापक विचार करने के लिए एक उच्च शक्ति प्राप्त समिति बनाएगी। 'विकसित भारत' के लक्ष्य के संबंध में इन चुनौतियों को व्यापक रूप से संबोधित करने के लिए सुझाव देने के लिए समिति को अनिवार्य किया जाएगा।

कर्तव्य काल के रूप में अमृत काल। मोदी सरकार उच्च विकास के साथ अर्थव्यवस्था को मजबूत करने और विस्तार करने के लिए प्रतिबद्ध है और लोगों के लिए अपनी आकांक्षाओं को समझने के लिए शर्तें बनाने के लिए प्रतिबद्ध है।

नई कर व्यवस्था के तहत 12 लाख रुपये तक की वार्षिक आय पर कोई आयकर नहीं वेतनभोगी करदाताओं के लिए सीमा 12.75 लाख रुपये होगी, जिसमें 75,000 रुपये की मानक कटौती होगी।

केंद्रीय बजट 2025-26 सभी करदाताओं को लाभ पहुंचाने के लिए आयकर स्लैब और दरों में व्यापक बदलाव लाएगा। कर स्लैब दर में कमी और छूट के परिणामस्वरूप मध्यम वर्ग को पर्याप्त कर राहत मिलेगी, जिससे घरेलू उपभोग व्यय और निवेश को बढ़ावा मिलेगा।

"पहले भरोसा करो, बाद में जांच करो" के दर्शन के प्रति सरकार की प्रतिबद्धता की पुष्टि करते हुए, केंद्रीय बजट 2025-26 ने मध्यम वर्ग में विश्वास जगाया है और आम करदाता को कर के बोझ में राहत देने की प्रवृत्ति को जारी रखा है। सभी करदाताओं को लाभ पहुंचाने के लिए कर स्लैब और दरों में व्यापक बदलाव का प्रस्ताव रखा।

करदाताओं को सबसे बड़ी खुशखबरी, "नई व्यवस्था के तहत 12 लाख रुपये (यानी पूंजीगत लाभ जैसी विशेष दर आय को छोड़कर प्रति माह 1 लाख रुपये की औसत आय) तक कोई आयकर देय नहीं होगा। वेतनभोगी करदाताओं के लिए यह सीमा 75,000 रुपये की मानक कटौती के कारण 12.75 लाख रुपये होगी।" स्लैब दर में कमी के कारण लाभ के अलावा कर छूट इस तरह से प्रदान की जा रही है कि उन्हें कोई कर देय नहीं है। "नए ढांचे से मध्यम वर्ग के करों में काफी कमी आएगी और उनके हाथ में अधिक पैसा बचेगा, जिससे घरेलू उपभोग, बचत और निवेश को बढ़ावा मिलेगा।" नई कर व्यवस्था

में, वित्त मंत्री ने कर दर संरचना को इस प्रकार संशोधित करने का प्रस्ताव दिया:

0-4 लाख रुपए	शून्य
4-8 लाख रुपए	5 प्रतिशत
8-12 लाख रुपए	10 प्रतिशत
12-16 लाख रुपए	15 प्रतिशत
16-20 लाख रुपए	इसे स्वीकार करो
20-24 लाख रुपए	25 प्रतिशत
24 लाख रुपये से अधिक	30 प्रतिशत

कराधान सुधारों को विकसित भारत के विजन को साकार करने के लिए प्रमुख सुधारों में से ये एक नया आयकर विधेयक 'न्याय' की भावना को आगे बढ़ाएगा। उन्होंने बताया कि नई व्यवस्था करदाताओं और कर प्रशासन के लिए समझने में आसान होगी, जिससे कर निश्चितता होगी और मुकदमेबाजी कम होगी।

"जिस तरह से जीव बारिश की उम्मीद में जीते हैं, उसी तरह नागरिक अच्छे शासन की उम्मीद में जीते हैं।" सुधार लोगों और अर्थव्यवस्था के लिए सुशासन प्राप्त करने का एक साधन है। सुशासन प्रदान करने में मुख्य रूप से उत्तरदायी होना शामिल है। कर प्रस्तावों में विस्तार से बताया गया है कि प्रधानमंत्री श्री नरेंद्र मोदी के मार्गदर्शन में सरकार ने हमारे नागरिकों की जरूरतों को समझने और उन्हें संबोधित करने के लिए कैसे कदम उठाए हैं।

2014 में जब मोदी सरकार ने अर्थव्यवस्था को कदम से सुधारने और शासन प्रणालियों को व्यवस्थित करने की जिम्मेदारी बहुत अधिक थी। समय की आवश्यकता थी जनता को आशा देना, निवेश आकर्षित करना और अत्यधिक आवश्यक सुधारों के लिए समर्थन बनाना। सरकार ने सफलतापूर्वक 'राष्ट्र-प्रथम' के हमारे मजबूत विश्वास का पालन किया।

उन वर्षों की संकट दूर हो गई है और अर्थव्यवस्था को सर्वांगीण विकास के साथ उच्च स्थायी विकास पथ पर दृढ़ता से लगाया गया है। अब यह देखना उचित है कि हम 2014 तक कहां थे और जहां

हम अब, केवल उन वर्षों के गलत प्रबंधन से सबक लिखने के उद्देश्य से हैं। सरकार घर की तालिका पर एक सफेद कागज रखेगी।

अगले 25 वर्षों की योजनाओं को धरातल पर लाकर उन्हें कार्यान्वित करने का बजट पेश किया है, जिसमें इज आफ लिविंग पर विशेष ध्यान दिया है भारत के प्रत्येक कोने से, दुर्गम पहाड़ों पे निवास करने वाले या मैदानी क्षेत्र में, किसान या स्टार्टअप करने वाले युवा उद्यमी या फिर औद्योगिक क्षेत्र का विकास हो, इस बजट में हर परिप्रेक्ष्य को शामिल किया गया है।

इस अमृतकाल के दूसरे बजट में भारत की अर्थव्यवस्था सही दिशा में चल रही है, सुनहरे भविष्य की ओर अग्रसर है और साल 2047 तक भारत को विकसित राष्ट्र बन जाने के लक्ष को प्राप्त कर लेगा है।

देश को आत्मनिर्भर बनाने वाले, अमृत काल का एक और बेहतरीन बजट पेश करने के लिए मैं माननीय प्रधान मंत्री जी का और माननीय वित्त मंत्री जी को एक बार फिर से धन्यवाद देता हूँ।

*** SHRI V. K. SREEKANDAN (PALAKKAD):** I would like to express my views on Union Budget for the year 2025-2025. From the out look of this Budget, it is amply clear that the hon'ble Finance Minister took time and put a lot of efforts to craft or create this Budget that will boost the prospects of her party to win the forthcoming elections as well as the election which concluded in Delhi. The hon'ble Finance Minister has reversed her party's slogan or that of the hon'ble Prime Minister that NATION FIRST into ELECTION FIRST and of course this must be done with the consent of the hon'ble Prime Minister.

This Budget lacks clear vision how to tackle the serious issues the country is facing such as the increasing unemployment problem, unaffordable level of

* Speech was laid on the Table.

inflation, unprecedented decline of the strength of Indian rupee to a US dollar, huge widening gap of trade deficit, especially with China, sluggish growth of manufacturing, implications arising out of implementation of Goods and Services Tax and the government's main concern and focus was on how to win elections.

The steady falling of value of rupee against U.S. dollar is a serious concern as it will affect the growth of the nation. The value of Indian rupee fell from Rs.58 to a dollar a decade ago to about Rs.89 a dollar now. The hon'ble Prime Minister during his Chief Minister-ship of Gujarat linked the rupee's value with the then Hon'ble Prime Minister, Dr. Manmohan Singh's age when there was a slight decline in the strength of the rupee. When we hear the word century our mind goes to the cricket field as cricket is quite popular in the country, and our rupee is also heading to a century to a U.S. dollar and the government has no answer how to prevent the declining strength of Indian rupee.

The farmers in the country have been demanding legally guaranteed a Minimum Support Price for their produce for a long time as agricultural activities have become unbearable due to escalating cost of all input materials. The one who produces is not gaining, but the one who sells. This must be stopped and the farmers should get remunerative price for their produce. and for the hard work they are putting in. However, there has been no mention on this in this Budget. It is guaranteed that if we give guaranteed Minimum Support Price to the farmers, the suicides by farmers in the country can prevent to a great extend.

It has been a long pending demand to support the farmers in the district of Palakkad as a special package to them as the farmers in the district face many

difficulties such as unpredictable climate change, non-procurement of their produce by the agencies on time, cost escalation towards farming as cost of all input materials has gone up and the cost of labour charges, but yet there has been no decision in this regard by the Union government.

It has been a long pending demand of the pensioners under the Employees Pension Scheme of the Employees Provident Fund Organisation. Currently these pensioners are getting pension of Rs.1,000/- which is not even sufficient to meet a part of their medical needs. The pensioners and most of all the central trade unions have been demanding a suitable enhancement in the pension amount being paid by Employees Provident Fund Organization.

The card holders under Mahatma Gandhi National Rural Employment Guarantee Scheme are not getting the wages incommensurate with the increasing inflation. The wages which they are getting is stagnant since the launch of the scheme way back in the year 2005. There are reports that the cardholders are not even getting the guaranteed 100 days of work and it is now below the mark of 50 days in a year. Therefore, the wages need to be revised in consultation with the States and also provide the guaranteed number of days of work under the said scheme. It is very ironic that when the Mahatma Gandhi National Rural Employment Guarantee Scheme, is running on a deficit of Rs.9.754 core, there has been no hike in the fund allocation in the 2025-26 Budget. A sum of Rs.86,000 crore has been allocated for the scheme, which is the same as in the Budget allocation for 2024-25 While the Centre insist that the MGNREGS is a demand driven scheme and additional funds are given when required, no upward revision

was made in the ongoing financial year. If the dues of the MGNREGS are resolved, the allocation will likely decrease further. Therefore, the government should provide more funds to this Scheme.

The Budget kept totally a blind eye towards Kerala and neglected it. The demands of the Kerala have been ignored. Man animal conflicts is an serious issue that the country is facing especially in the State of Kerala. Many people have lost their lives on this account. The most of the victims of such attacks by wild animals are the people who live in and around our forest areas. Not only that we suffer loss of lives due to attack by wild animals, our farmers are also suffering loss of their standing crops as wild animals enter into human habitats and agricultural areas and cause damages and this has become a routine affair, especially in the State of Kerala. Why the wild animals enter into human habitats and cause damages to agriculture, is because of growing eclipse of flora and fauna in the forest and the scarcity of water thee for them. Therefore, we must need to look into this serious issue with proper directions and the Budget lacks support to State to deal with the issue of man animal conflict and the farmers suffering from losses on account of wild animals damaging their crops or the agricultural fields.

Many States in the country especially the State of Kerala are facing acute financial crisis, this is especially with regard to opposition ruled States. The States were not able to implement many of the welfare schemes of both the States and the schemed shared by both the States and the Union government. The case is with the State of Kerala is that it has to borrow money to share its part in Central schemes. The States were also not allowed to make additional borrowing. The

solution to this serious financial crisis is to provide more share for Goods and Services Tax to the State government and its timely release. The States were also not able to receive aid from abroad due to restrictions imposed by the Union government. As far as Kerala is concerned, during the flood in the year 2018 and in recent landslides in Wayanad, the State could not obtain foreign aid due to unfavourable steps taken by the Union government. Therefore, it is urged that the Centre should come forward to ailing States to recover from their pathetic financial conditions. The Budget did not even consider the demand made by the Kerala government for the rehabilitation of people affected by landslides in Wayanad.

The demands of the Kerala government for a Rs.24,000 crore economic package and a Rs.5,000 crore special assistance for the Vizhinjam port project and Rs.2,0000 crore prop up for rehabilitation of the landsides survivors of the landslides survivors in Wayanad have not found a place in the Budget and it is an act of injustice towards a growing State.

The railways had acquired 236 acres of land for a coach factory and a sum of nearly Rs.7 crore was also spent for construction of boundary wall. The acquired 236 acres of land is lying unutilised. This proposed project was also found in PRAGATI and this was debated in the 38th meeting of the PRAGATI. Therefore, it is urged that the said proposed project be brought under Gati Shakti scheme to expedite it or make use of the said land and infrastructure for any other project of railways or suitable to any other projects of national interest.

The people of Kerala were hoping that an All India Institute of Medical Sciences will become a reality in the State. I had suggested Palakkad for the said

purpose due to its demand for an institution like All India Institute of Medical Sciences. But the hopes of the people of Kerala have been dashed as yet again as the issue of setting up of an All India Institute of Medical Sciences in Kerala was not found in the Budget under discussion

As regards railway projects demanded by the Kerala, the same have been totally ignored. The lion's share of the outlay will go for station redevelopment, track doubling and other supporting infrastructure. The State has been demanding third and fourth rail lines between Thiruvananthapuram and Mangaluru, Namo Bharat Rapid Rail connecting Thiruvananthapuram with Mangaluru on the lines of similar projects in Delhi and Bengaluru, unfreezing of the Sabari rail project, regular Vande Bharat services between Ernakulam and Bengaluru, Nilambur-Nanjangud rail project, Thalassery-Mysuru project and a new line in the Kanhangad-Panathur-Kaniyur section. However, no funds have been earmarked for any of these projects. This is a total discrimination towards Kerala.

Finally, I would like to mention about the Indian Institute of Technology (IIT), Palakkad. The IIT at Palakkad was started way back in 2015 with 120 students. Now it has 1,400 students now and it hopes to have additional 1,300 students in the next five years. The construction of the buildings has not yet been completed and it was supposed to be completed by the year 2022. However, the expansion suggested in the Budget was usual and not according to the demand of IIT, Palakkad. Therefore, expansion should be carried out at IIT, Palakkad in commensurate with its demand and according to above facts.

With this I conclude and oppose the Budget.

*** डॉ. लता वानखेड़े (सागर) :** मैं अपने हृदय की गहराइयों से देश के यशस्वी, ओजस्वी और दूरदर्शी प्रधानमंत्री श्री नरेंद्र मोदी जी को नमन करती हूँ। जिनकी अद्वितीय नेतृत्व क्षमता, अटूट संकल्प और अकल्पनीय दूरदृष्टि के कारण भारत आज एक नए स्वर्णिम युग की ओर बढ़ रहा है।

यह सिर्फ एक बजट नहीं है, यह भारत के भविष्य की रूपरेखा है। यह बजट मोदी जी के उस संकल्प का प्रतिबिंब है, जो उन्होंने इस देश को आर्थिक महाशक्ति बनाने के लिए लिया था। हम सब सौभाग्यशाली हैं कि हम इस महायुग के साक्षी बने हैं, जब भारत अपनी विजय गाथा और विकास गाथा लिख रहा है। मैं बिंदुवार यह स्पष्ट करूंगी कि यह बजट अब तक का सर्वश्रेष्ठ बजट क्यों है!

यह एक ऐसा बजट है जो भारत को एक आर्थिक महाशक्ति बनाने की दिशा में सबसे महत्वपूर्ण कदम साबित होगा। यह बजट केवल एक संख्याओं का खेल नहीं है, बल्कि हर किसान, हर मध्यम वर्गीय परिवार, हर युवा, हर महिला, और हर छोटे व्यापारी की उम्मीदों का प्रतिबिंब है।

हमें यह नहीं भूलना चाहिए कि पहले की सरकारों के समय देश की स्थिति क्या थी। वर्षों तक चली सरकारों ने केवल वादे किए, लेकिन उन वादों को हकीकत में बदलने की इच्छाशक्ति नहीं दिखाई। किसान केवल कर्जमाफी की राजनीति में उलझे रहे, मध्यम वर्ग पर करों का भारी बोझ था, MSME और स्टार्टअप्स की अनदेखी होती रही, महिलाओं और युवाओं केवल घोषणाओं में लुभाया गया, और स्वास्थ्य एवं शिक्षा जैसे मूलभूत क्षेत्रों की स्थिति दयनीय थी। लेकिन हमारी मोदी सरकार ने देश की दिशा बदली है। हमारी सरकार ने जो कहा, वह करके दिखाया।

1. किसानों के लिए ऐतिहासिक सुधार कार्यक्रम चलाया जा रहा है किसान अब अन्नदाता से उन्नतदाता का सफर तय कर रहा है। पहले की सरकारों ने किसानों को सिर्फ चुनावी मुद्दा बनाया, लेकिन उनकी आय दोगुनी करने या उन्हें आत्मनिर्भर बनाने की कोई ठोस नीति नहीं बनाई। हमारी मोदी सरकार ने यहाँ बेड़ा उठाया है और किसानों की समस्याओं को अपनी समस्या माना है। हमारे कृषि मंत्री भी एक किसान परिवार से ही हैं वो जानते हैं कि किसान की दुख तकलीफ़ क्या होती है हमारी वित्त मंत्री

* Speech was laid on the Table.

Nirmala Seetharaman जी ने इस बजट में किसानों के लिए ऐतिहासिक कार्य किया है।

1. 1 करोड़ 70 लाख से ज्यादा किसानों को सीधा लाभ देने के लिए प्रधानमंत्री धन-धान्य कृषि योजना बनाई गई है।
 2. 100 जिलों में आधुनिक कृषि तकनीक लागू की जा रही है।
 3. MSP को ऐतिहासिक रूप से बढ़ाया गया है जिससे किसानों को उनकी फसलों का उचित मूल्य मिलेगा।
 4. किसान क्रेडिट कार्ड (KCC) की ऋण सीमा रुपये 3 लाख से बढ़ाकर रुपये 5 लाख कर दी गई है
 5. अब किसान न केवल आत्मनिर्भर बनेंगे, बल्कि बिचौलियों से मुक्त होकर सीधा मुनाफा कमाएँगे।
 6. हमारी वित्त मंत्री जी ने मध्यम वर्ग के लिए सबसे बड़ी राहत दी है करों का बोझ घटाया गया है जो आज के मध्यम वर्ग की सबसे बड़ी माँग थी। पहले की सरकारों ने मध्यम वर्ग को हमेशा करों के जाल में फंसाकर रखा। टेक्स स्लैब को 10-15 साल तक बदला ही नहीं गया।
- हमारी सरकार हमेशा से ही मध्यम वर्ग को ध्यान में रखकर काम करती आई है फिर चाहे नई टैक्स रेजिम हो यह कर में छूट हमारी दूरगामी नीति हमेशा हर वर्ग को ध्यान में रखती है।

इसीलिए इस बार के बजट में ऐतिहासिक फैसला लिया गया है कि ;

- 12 लाख रुपये तक की वार्षिक आय पर कोई कर नहीं देना होगा यह आज से पहले एक सपना ही था जिसे मोदी सरकार ने साकार किया है।
- वरिष्ठ नागरिकों को ₹1 लाख तक की अतिरिक्त कर छूट दी गई है।
- घर खरीदने और निवेश करने पर विशेष कर प्रोत्साहन का प्रावधान किया गया है।
- कराधान प्रक्रिया को सरल और पारदर्शी बनाया गया है।
- अब हर मध्यम वर्गीय परिवार के पास अधिक बचत होगी और उनकी क्रय शक्ति बढ़ेगी।

MSME और स्टार्टअप के लिए भी यहाँ बजट एक सुनहरा अवसर बन के आया है।

पहले की सरकारों ने छोटे व्यापारियों की अनदेखी की। न तो उन्हें सही वित्तीय सहायता मिली, न ही

कोई अनुकूल नीति बनाई गई।

हमारी सरकार के इस बजट में

- MSME क्रेडिट गारंटी कवर ₹5 करोड़ से बढ़ाकर ₹10 करोड़ किया गया है।
- MSME की टर्नओवर और निवेश सीमा को 2.5 गुना तक बढ़ाया गया है।
- 5 लाख नए कारीगर क्रेडिट कार्ड जारी किए जाने का लक्ष्य रखा गया है।
- 'मेक इन इंडिया' और 'स्टार्टअप हब' को बढ़ावा देने के लिए ₹50,000 करोड़ का इनोवेशन फंड बनाया गया है।
- अब भारत छोटे उद्योगों को भी वैश्विक स्तर पर प्रतिस्पर्धी बनाएगा!
- महिलाओं और युवाओं के लिए भी यह बजट स्वर्णिम अवसर बन के आया है।

पहले की सरकारों ने महिलाओं के आर्थिक सशक्तिकरण पर ध्यान नहीं दिया और युवाओं के लिए कौशल विकास योजनाएँ सिर्फ घोषणाओं तक सीमित रहीं। अब हमारी सरकार में इस बजट के माध्यम से :

- 50,000 अटल टिकरिंग लैब, स्कूलों में स्थापित की जाएँगी।
- 5 नए राष्ट्रीय कौशल हब, युवाओं को रोजगार देने के उद्देश्य से तैयार किए जाएँगे।
- महिलाओं को रोजगार और स्वरोजगार के लिए विशेष अनुदान मिलेगा।
- अब महिलाएँ और युवा आत्मनिर्भर बनेंगे और देश की अर्थव्यवस्था में योगदान देंगे!

इस बजट के माध्यम से स्वास्थ्य और शिक्षा में ऐतिहासिक सुधार लाए जाएँगे।

पहले की सरकारों ने सरकारी अस्पतालों की हालत सुधारने के लिए कोई कदम नहीं उठाया। गरीबों को महंगी दवाएँ खरीदनी पड़ती थीं, और सरकारी स्कूलों की हालत खराब थी उसे अनदेखा किया गया।

मोदी सरकार हर उस अनदेखी का जवाब है इस बजट के माध्यम से

- 36 जीवनरक्षक दवाओं पर टैक्स पूरी तरह हटा दिया गया है ।
- 10,000 नई मेडिकल सीटें और 200 कैंसर केयर सेंटर बनाए जा रहे हैं ।
- सरकारी स्कूलों में शिक्षा की गुणवत्ता सुधारने के लिए नई योजनाएँ लागू की गई हैं
- अब भारत स्वस्थ और शिक्षित नागरिकों का देश बनेगा!

बुनियादी ढांचे और परिवहन क्षेत्र में भी क्रांति आए ऐसा बजट इस बार हमारी वित्त मंत्री जी ने लाया है ।

इस बजट के माध्यम से स्वास्थ्य और शिक्षा में ऐतिहासिक सुधार लाए जाएँगे ।

अध्यक्ष महोदय, पहले की सरकारों ने सरकारी अस्पतालों की हालत सुधारने के लिए कोई कदम नहीं उठाया । गरीबों को महंगी दवाएँ खरीदनी पड़ती थीं, और सरकारी स्कूलों की हालत खराब थी उसे अनदेखा किया गया ।

मोदी सरकार हर उस अनदेखी का जवाब है इस बजट के माध्यम से 36 जीवनरक्षक दवाओं पर टैक्स पूरी तरह हटा दिया गया है; 10,000 नई मेडिकल सीटें और 200 कैंसर केयर सेंटर बनाए जा रहे हैं ; सरकारी स्कूलों में शिक्षा की गुणवत्ता सुधारने के लिए नई योजनाएँ लागू की गई हैं ; अब भारत स्वस्थ और शिक्षित नागरिकों का देश बनेगा! बुनियादी ढांचे और परिवहन क्षेत्र में भी क्रांति आए ऐसा बजट इस बार हमारी वित्त मंत्री जी ने लाया है । पहले की सरकारों ने सड़क, रेलवे और हवाई अड्डों की परियोजनाओं को पूरा करने में हमेशा सुस्ती दिखाई ।

लेकिन मोदी सरकार एक इतिहास बना रही है इस बजट में 500 वंदे भारत ट्रेनें, 100 नए एक्सप्रेसवे और 50 नए एयरपोर्ट बनाने का लक्ष्य रखा गया है जो आज तक ना किसी ने सोचा था ना किया था । रेलवे विद्युतीकरण से भारत में स्वच्छ और आधुनिक परिवहन बने इस बजट में इसका विशेष ख्याल रखा गया है ।

अब भारत का हर शहर महानगरों से और एक दूसरे से बेहतर कनेक्टेड रहेगा । आज हमारे देश में जो सड़को और हाईवेज का जो निर्माण हो रहा है वो किसी परिचय का मोहताज नहीं है भारत का बच्चा बच्चा इस विकास यात्रा को देख रहा है हमारा मध्य प्रदेश और मेरा संसदीय क्षेत्र सागर भी सड़क

और परिवहन में बेहतर हो रहा है हमने माननीय नितिन गडकरी जी से मध्यप्रदेश में मेरे संसदीय क्षेत्र सागर से होते हुए इंदौर के लिए एक विशेष एक्सप्रेस हाईवे मांगा है जिस पर उन्होंने हमें आश्चस्त किया है

से पहले की सरकारों में काम करने में ऐसा तालमेल कभी नहीं देखा गया, उस समय किसी विभाग से कुछ मांगना और उस काम का होना केवल सपना लगता था लेकिन मोदी सरकार का हर मंत्रालय विकास की गाथा लिखने की मिसाल बन रहा है। मैं यह दावे के साथ कह सकती हूँ यह बजट भारत को सुपरपावर बनाने की ओर अब तक का सबसे बड़ा कदम है।

आज जब हम इस ऐतिहासिक बजट पर चर्चा कर रहे हैं, तो यह याद रखना आवश्यक है कि यह बजट केवल आंकड़ों का दस्तावेज़ नहीं है-यह नए भारत का संकल्प है, आत्मनिर्भर भारत का रोडमैप है, और विकसित भारत की नींव है।

लेकिन यह भी सच है कि यदि कांग्रेस की सरकारें अपनी जिम्मेदारी निभातीं, यदि उन्होंने सही नीतियाँ बनाई होतीं, यदि उन्होंने भारत की जनता की वास्तविक परेशानियों को समझा होता, तो हमें आज यह सुधार करने की जरूरत न पड़ती।

हमारी MODI सरकार ने जो कहा, वह किया। 2014 के बाद से हमारे नेतृत्व ने इस देश के विकास के लिए जो संकल्प लिया, उसे पूरा भी किया। हमने हर मोर्चे पर परिणाम दिए हैं, सिर्फ वादे नहीं किए ! आज जो लोग इस बजट की आलोचना कर रहे हैं, वे वही लोग हैं जिन्होंने दशकों तक इस देश को सिर्फ झूठे वादों से ठगा है। ये वही कांग्रेस पार्टी है जो किसानों की कर्जमाफी के नाम पर चुनाव जीतती थी, लेकिन कभी किसानों की आय बढ़ाने के लिए कुछ नहीं किया। ये वही कांग्रेस पार्टी है जिसने मध्यम वर्ग को सिर्फ करों के जाल में फँसाया, लेकिन उनके लिए कोई राहत नहीं दी। ये वही कांग्रेस पार्टी है जिसने स्वास्थ्य और शिक्षा के क्षेत्र में सिर्फ भ्रष्टाचार किया और गरीबों को उनके हाल पर छोड़ दिया। जो लोग आज हमारे बजट पर सवाल उठा रहे हैं, वे पहले जवाब दें कि उनकी सरकारों ने इतने सालों तक यह काम क्यों नहीं किया? यह बजट कांग्रेस के लिए एक आईना भी है-एक ऐसा आईना जिसमें वे अपनी नाकामियाँ और खोए हुए अवसरों की कहानी साफ़ देख सकते हैं। अब भारत न केवल

एक उभरती हुई शक्ति है, बल्कि एक सशक्त, आत्मनिर्भर और वैश्विक नेतृत्व की ओर बढ़ता राष्ट्र है!
धन्यवाद! जय हिंद !

*** DR. MALLU RAVI (NAGARKURNOOL):** Deeply disappointed, yet determined, to voice the concerns of the people of Telangana and the citizens of this nation who have once again been let down by this Union Budget 2025-26.

This budget was an opportunity an opportunity to uplift farmers, students, workers, small businesses, and the unemployed youth. It was a chance to ensure real urban and rural development, invest in education, and tackle climate change with sincerity, लेकिन इसके बजाय हमें क्या मिला: एक और दिखावटी बजट, जिसमें झूठे आंकड़ों का खेल दिखाया गया, लेकिन जनता के असली मुद्दों का कोई हल नहीं निकला ।

Year after year, legitimate demands are ignored, promises remain unfulfilled, and states like Telangana continue to be neglected. जब किसान मदद मांगते हैं, उन्हें नजरअंदाज कर दिया जाता है । जब छात्र बेहतर शिक्षा की मांग करते हैं, उनकी उपेक्षा की जाती है । जब राज्य अपना हक मांगते हैं, उन्हें बहाने बना कर टाल दिया जाता है ।

This budget is not about progress it is about politics. And we will not remain silent while the people of this country continue to be betrayed.

Hon'ble Prime Minister Shri Narendra Modi Ji has often claimed that the Government is constantly working for value addition in agriculture. But the reality is far from it. They boast about increasing the agriculture budget from 21.52 lakh crore to ₹1.71 lakh crore, but let's not be fooled this mere adjustment does not even come close to what is needed.

* Speech was laid on the Table.

Tell me, how can we expect real progress when agriculture gets only 3.38% of the total budget, while a massive Rs. 22.74 lakh crore is set aside for pensions and salaries of central government employees?

What about Telangana's farmers?

- We demanded 65.26 crore to complete the Horticulture University's infrastructure-Ignored!
- We requested a Regional Research Centre for Oil Palm in Telangana Ignored!
- We sought a regional office for coconut farmers in Bhadrachalam district-Ignored!
- We urged the Centre to empanel certified seed suppliers for oil palm to ensure quality seedlings-Ignored!

This Government imposes schemes on us-PM Dhan Dhanya Krishi Yojana, High-Yielding Seeds Mission, Cotton Productivity Mission-but when Telangana demands basic agricultural infrastructure, we are left unheard!

2. Telangana's Rights Under the AP Reorganization Act - Denied Again

Hon'ble Speaker, for the past 10 years, Telangana has been demanding what was promised to us under the Andhra Pradesh Reorganization Act, 2014. But this Government refuses to fulfill its legal commitments.

(A) ₹450 Crore Per Year for Telangana's Backward Districts - Not Given!

- Telangana has 9 backward districts that are entitled to 450 crore annually for development.

- For 5 years, this amount has not been released.
- This budget also ignores it. Where is the justice?

(B) No Bayyaram Integrated Steel Plant - A Broken Promise

- The Centre promised a steel plant at Bayyaram as part of AP Reorganization Act.
- Not a single rupee has been allocated for this in the budget!

(C) Tribal University - No Funds, No Progress

- Telangana was supposed to get a Tribal University, like Andhra Pradesh.
- Funds were initially allocated, but now, it has vanished from the budget.

when will this government stop betraying Telangana?

3. Infrastructure and Urban Development Telangana Ignored Again

(A) Palamuru-Hangareddy Lin Irrigation Scheme No National Status

- Telangana demanded "National Project status for this crucial irrigation scheme. which provides water security to farmers in Nagarkurnool, Mahbubnagar, and Ranga Reddy districts.
- The Centre has denied this status while granting similar benefits to projects in other States!

(B) No National Highway Projects for Telangana

- Telangana proposed several key highways for NH upgradation, including
1. Pullur (Alampur Cross Road) to Nalgonda via Nagarkurnool, Kollapur, Achampet.
 2. Four-laning of Hyderabad-Kalwakurthy NH-766.
 3. Bix-laning of Hyderabad-Vijayawada NH-65.

- Not a single one of these was approved. Why this discrimination?

(C) Hyderabad Metro Expansion-No Funds Given

- Phase-II expansion of Hyderabad Metro needed central funding-but this budget has ignored it.

4. Pending Financial Dues to Telangana - Why This Injustice?

While this government boasts about fiscal discipline, it owes Telangana thousands of crores in unpaid dues that were not included in this budget.

- 1468.94 crore food subsidy from 2014-15-Still unpaid!
- ₹343.27 crore PMGKAY subsidy from 2022-23-Not released!
- ₹79.09 crore differential cost for non-NFSA scheme - Pending!
- ₹408.49 crore for common institutions expenditure under APRA - Ignored!

Telangana contributes Rs.3.75 lakh crore in tax revenue to the Centre annually, yet when we ask for our rightful share, we get nothing! This is financial injustice.

5. Education and Employment - Telangana's Youth Left Behind

Education is the foundation of any nation, but this Government has completely neglected it.

- No Polytechnic Colleges approved for Telangana.
- No Indian Institute of Management (IIM) for Telangana. No new Kendriya Vidyalayas approved.
- No Skill Development Funds for Telangana's youth.

While the budget speaks of "Viksit Bharat 2047," it has ignored investment in Telangana's education sector. If our students are denied opportunities, how will we

build a strong future?

6. A Budget That Favors Fossil Fuels Over Sustainability

- This budget only increased environmental spending by 2.5%, while the Coal Ministry's budget saw a 160% jump.
- The ₹19.81 crore water cess reimbursement for Telangana remains unpaid since 2014!
- The RG coal mine penalty waiver is still pending.

This government talks about climate action, but its budget tells a different story-it supports fossil fuels while ignoring Telangana's green initiatives.

7. Conclusion: A Budget That Fails Telangana and India

Hon'ble Speaker, this budget does not uplift farmers, does not support youth, does not fulfill promises, and does not ensure equitable growth. It is a budget of political discrimination, empty announcements, and financial injustice towards Telangana.

The people of Telangana will not remain silent.

- We demand our rightful share of development funds!
- We demand that the Centre stop treating Telangana unfairly!
- We demand the fulfillment of every promise made in the AP Reorganization Act!

Jai Telangana! Jai Hind!

*** श्रीरंग आप्पा बारणे (मावल) :** मैं मेरी पार्टी शिव सेना की ओर से माननीय वित्त मंत्री को एक सशक्त,

* Speech was laid on the Table.

दूरदर्शी और ऐतिहासिक बजट प्रस्तुत करने के लिए बधाई देता हूँ और इस बजट का समर्थन करता हूँ। यह बजट केवल आंकड़ों का संग्रह नहीं, बल्कि नए भारत के निर्माण की दिशा में एक महत्वपूर्ण कदम है। यह सरकार सुधार, वित्तीय अनुशासन और सामाजिक सशक्तिकरण में विश्वास रखती है। इस बजट के माध्यम से हम आत्मनिर्भर भारत, तेज़ी से बढ़ती अर्थव्यवस्था और जनकल्याण के अपने संकल्प को एक नई ऊंचाई पर ले जा रहे हैं। देश की अर्थव्यवस्था विश्व की पांचवीं सबसे बड़ी अर्थव्यवस्था है। क्षेत्रफल की दृष्टि से हमारा देश विश्व में सातवें स्थान पर है, हमारा देश आज वैश्विक अर्थव्यवस्था में एक तेज़ी से बढ़ती हुई शक्ति है और यह बजट इस विकास को और मज़बूत बनाएगा। हमारी अर्थव्यवस्था विश्व की सबसे तेज़ी से बढ़ती अर्थव्यवस्थाओं में से एक है। यह एक मिश्रित अर्थव्यवस्था है, जिसमें कृषि, उद्योग और सेवा क्षेत्र का महत्वपूर्ण योगदान है। देश में लगभग 50% जनसंख्या कृषि पर निर्भर है, लेकिन इसका जीडीपी में योगदान लगभग 18% ही है। भारत ने तेज़ी से आर्थिक विकास किया है। वर्तमान में, सरकार की विभिन्न योजनाएँ मेक इन इंडिया स्टार्टअप इंडिया डिजिटल इंडिया PM Gati Shakti योजना हमारी अर्थव्यवस्था को लगातार आगे बाधा रही हैं।

मोदी सरकार द्वारा पिछले 10 वर्षों में किए गए ऐतिहासिक कार्यों का उल्लेख करना चाहता हूँ, जिन्होंने देश के बुनियादी ढांचे और जनकल्याण के क्षेत्र में एक नई क्रांति लाई है। रेलवे, सड़क परिवहन, चिकित्सा और ग्रामीण विकास इन चारों क्षेत्रों में सरकार की दूरदर्शी नीतियों ने न केवल तेज़ी से विकास को संभव बनाया, बल्कि देश के नागरिकों के जीवन को भी आसान किया है। महोदय, रेलवे जो देश की जीवन रेखा है, उसे आधुनिक और सुरक्षित बनाने की दिशा में कई बड़े कदम उठाए गए हैं। बुलेट ट्रेन परियोजना के तहत मुंबई-अहमदाबाद के बीच भारत की पहली हाई-स्पीड ट्रेन का निर्माण कार्य जारी है, जो देश को तेज़ परिवहन के नए युग में प्रवेश कराएगी। वहीं, वंदे भारत एक्सप्रेस और तेजस एक्सप्रेस जैसी आधुनिक और सेमी हाई स्पीड ट्रेनों की शुरुआत से यात्रियों को सुविधा और गति दोनों मिली है। सुरक्षा की दृष्टि से, रेलवे ने कवच तकनीक को अपनाया है, जिससे ट्रेनों की टकराव जैसी दुर्घटनाओं में भारी कमी आई है। रेलवे विद्युतीकरण के क्षेत्र में भी सरकार ने तेज़ी दिखाई है, वर्ष 2014-15 के बीच हर दिन करीब 1.42 किलोमीटर विद्युतीकरण किया जाता था। इस अवधि में भारतीय रेल ने ब्रॉड गेज

नेटवर्क पर लगभग 45,200 रूट किलोमीटर का विद्युतीकरण पूरा किया। वहीं 2023-24 के दौरान प्रतिदिन करीब 19.7 किलोमीटर विद्युतीकरण का रिकॉर्ड बना है कुल ब्रॉड गेज नेटवर्क का लगभग 97 प्रतिशत विद्युतीकरण हासिल कर लिया है। इससे ईंधन की खपत में कमी आई है और पर्यावरण संरक्षण को बढ़ावा मिला है। इसके अलावा, अमृत भारत स्टेशन योजना के तहत 1300 से अधिक रेलवे स्टेशनों का आधुनिकीकरण किया जा रहा है। जिससे यात्री सुविधाओं में उल्लेखनीय सुधार हो रहा है।

राष्ट्रीय अर्थव्यवस्था के योगदान में परिवहन का प्रमुख साधन है। माल और यात्रियों की आवाजाही को सुविधाजनक बनाने के अलावा, सड़क परिवहन देश के सभी क्षेत्रों में समान सामाजिक-आर्थिक विकास को बढ़ावा देने में महत्वपूर्ण भूमिका निभाता है। यह देश के सामाजिक और आर्थिक एकीकरण और विकास में भी महत्वपूर्ण भूमिका निभाता है। देश की अर्थव्यवस्था और विकास को गति देने के लिए सड़क परिवहन का सशक्त होना आवश्यक है। इसी उद्देश्य से मोदी सरकार ने भारतमाला परियोजना की शुरुआत की, जिसके तहत 34,800 किलोमीटर से अधिक नई सड़कों का निर्माण किया गया। आज भारत में राजमार्ग निर्माण की गति 2014 के मुकाबले लगभग दोगुनी हो चुकी है। दिल्ली-मुंबई एक्सप्रेसवे, गंगा एक्सप्रेसवे, पूर्वांचल एक्सप्रेसवे जैसी बड़ी परियोजनाएँ न केवल यात्रा को सुगम बना रही हैं, बल्कि व्यापार और उद्योगों को भी बढ़ावा दे रही हैं। साल 2014 में राष्ट्रीय राजमार्गों का निर्माण 12.1 किलोमीटर प्रतिदिन की दर से हो रहा था, जबकि साल 2023-24 के बाद देश में प्रतिदिन 36 किलोमीटर से अधिक राष्ट्रीय राजमार्गों का निर्माण किया जा रहा है। बजट में राजकोषीय घाटे के लक्ष्य को नजरअंदाज किए बिना कर सुधारों, नवाचार को बढ़ावा देने और कौशल विकास पर जोर देकर आर्थिक प्रगति को प्राथमिकता दी गई है। बजट में स्वास्थ्य सेवा और एमएसएमई दोनों के प्रमुख क्षेत्रों का ध्यान रखा गया है। अगले पांच वर्षों में 10,000 मेडिकल सीटें जोड़ने और 75,000 सीटें बनाने का प्रस्ताव स्वास्थ्य पेशेवरों की बढ़ती मांग को पूरा करने में मदद करेगा।

कैंसर भारत में एक प्रमुख स्वास्थ्य चिंता का विषय है। पिछले एक दशक में, इसके मामलों में लगातार वृद्धि हुई है और आने वाले वर्षों में इसके और बढ़ने का अनुमान है। यह अनुमान लगाया गया है कि देश में हर नौवें व्यक्ति को अपने जीवन में किसी न किसी समय कैंसर होने की संभावना है। भारत

में कैंसर के वार्षिक मामलों की संख्या वर्ष 1990 और 2013 के बीच दोगुनी हो गई। वर्ष 2020 में, भारत में कैंसर के अनुमानित 1.39 मिलियन मामले सामने आए, जो वर्ष 2021 और 2022 में क्रमशः 1.42 मिलियन और 1.46 मिलियन हो गए। अध्ययनों ने वर्ष 2025 तक वार्षिक कैंसर के मामलों की संख्या में 12.8% की वृद्धि का अनुमान लगाया है, जो लगभग 1.57 मिलियन होगा। तीन साल की जिला अस्पताल रोलआउट योजना के साथ 200 डेकेयर कैंसर केंद्रों की स्थापना एक स्वागतयोग्य कदम है। इसके अतिरिक्त चिकित्सा क्षेत्र में सुधार को लेकर माननीय मोदी सरकार के नेतृत्व में आयुष्मान भारत योजना जैसी क्रांतिकारी पहल हुई है और इसके तहत 50 करोड़ से अधिक गरीब और मध्यमवर्गीय नागरिकों को 5 लाख रुपये तक का मुफ्त इलाज मिल रहा है। यह दुनिया की सबसे बड़ी स्वास्थ्य बीमा योजना है, जिससे गरीब वर्ग को चिकित्सा सुविधाएँ सुलभ हुई हैं। इसके अलावा, स्वास्थ्य संरचना को मजबूत करने के लिए 300 से अधिक नए मेडिकल कॉलेज खोले गए और AIIMS की संख्या में भी बढ़ोतरी की गई। गांवों में हेल्थ एंड वेलनेस सेंटर खोले गए हैं, जिससे प्राथमिक स्वास्थ्य सेवाएं लोगों के घर-घर तक पहुँची हैं। कोरोना महामारी के समय सरकार ने तेजी से वैक्सीन निर्माण और मुफ्त टीकाकरण अभियान चलाया, जिससे भारत ने पूरी दुनिया को एक मजबूत स्वास्थ्य मॉडल प्रस्तुत किया। यह सरकार की कुशल नीति का ही परिणाम था कि भारत ने न केवल अपने नागरिकों को सुरक्षित किया, बल्कि अन्य देशों को भी वैक्सीन की आपूर्ति कर वैश्विक नेतृत्व दिखाया।

भारत की आत्मा गाँवों में बसती है। इसलिए मोदी सरकार ने ग्रामीण विकास को प्राथमिकता दी है। प्रधानमंत्री आवास योजना (ग्रामीण) के तहत 3 करोड़ से अधिक गरीब परिवारों को पक्के मकान दिए गए हैं, जिससे वे सम्मानजनक जीवन जी सकें। हर घर जल योजना के अंतर्गत 14 करोड़ से अधिक ग्रामीण घरों तक स्वच्छ पेयजल की आपूर्ति सुनिश्चित की गई है। इसके साथ ही, स्वच्छ भारत अभियान के तहत 12 करोड़ से अधिक शौचालयों का निर्माण कर भारत को खुले में शौच मुक्त (ODF) घोषित किया गया। भारत एक कृषि प्रधान देश है जहां लाखों किसान परिवार अपनी आजीविका के लिए खेती पर निर्भर हैं। किसानों की आय और उनकी आर्थिक स्थिति देश के विकास के लिए बहुत अहम है। किसानों की आय बढ़ाने के लिए PM-KISAN योजना के तहत 11 करोड़ से अधिक किसानों को हर

साल 6,000 रुपये की वित्तीय सहायता दी जा रही है। इससे किसानों को आर्थिक संबल मिला है और ग्रामीण अर्थव्यवस्था को गति मिली है।

मोदी सरकार के 10 वर्षों के कार्यकाल में रेलवे, सड़क परिवहन, चिकित्सा और ग्रामीण विकास के क्षेत्रों में ऐतिहासिक उपलब्धियाँ हासिल हुई हैं। इन योजनाओं और विकास कार्यों का प्रभाव सीधे देश के नागरिकों के जीवन पर पड़ा है। तेज़गति से बढ़ता बुनियादी ढांचा, मजबूत स्वास्थ्य सेवाएँ ग्रामीण उत्थान और डिजिटल इंडिया के संकल्पों ने देश को आत्मनिर्भरता की ओर अग्रसर किया है। आने वाले वर्षों में भी यह सरकार सबका साथ, सबका विकास, सबका विश्वास और सबका प्रयास की नीति के साथ देश को और आगे ले जाने के लिए प्रतिबद्ध है। हमें विश्वास है कि इस विकास यात्रा में हर नागरिक का योगदान रहेगा और भारत एक विश्वगुरु बनने की दिशा में निरंतर आगे बढ़ेगा। इस बजट से विकसित भारत का निर्माण होगा और देश लगातार समृद्धि की ओर बढ़ेगा। इसी के साथ मैं इस बजट का समर्थन करता हूँ। धन्यवाद।

*** SHRI MUKESHKUMAR CHANDRAKAANT DALAL (SURAT):** I would like to express my views on the Budget 2025-26 presented by Finance Minister Shri Nirmla Sitharamanji. It serves as a representation of a significant milestone in our nation's journey, it is a visionary blueprint, steering India toward its goal of becoming a fully developed nation, in line with Prime Minister Narendra Modi's transformative vision of 'Viksit Bharat.' This budget is more than a financial plan and embodies India's determination to achieve greater progress and strengthen its global standing.

The Union Budget provided a major boost to India's textile, apparel, footwear, and leather sectors by launching a Mission on Cotton alongside a dedicated focus

* Speech was laid on the Table.

product scheme for the footwear and leather industries. The scheme is designed to enhance productivity, quality, and competitiveness by supporting design capacity, component manufacturing, and machinery for both leather and non-leather footwear. It is projected to generate a turnover of 4 lakh crore, spur exports of over 1.1 lakh crore, and create employment opportunities for 22 lakh people

A series of government Initiatives have been unveiled by the Union Government for the Textile industry in the Union Budget 2025-26 like the revision of tariff items on knitted fabric categories to boost domestic industry, exemption of two more shuttle-less looms from basic customs duty to support technical textile industry to create \$350-billion market size by the year 2030, I also welcome setting up of an Export Promotion Mission with an allocation of Rs 2,250 crore to enhance India's export competitiveness in the backdrop of rising protectionism and global uncertainty at the global level.

The budget has prima facie introduced various reliefs for the domestic diamond industry including the Surat industrial complex, ensuring its long-term sustainability. Responsive interventions like reduced import duties, GST revisions, and financial support are expected to drive growth of the diamond industry in the coming years. However, the industry's resilience to global economic changes and technological advancements to maintain its leadership in the diamond trade will be subjected to tests in the years to come. In the run up to this year's budget, the government also announced the Diamond Imprest Authorization Scheme to enhance the competitiveness of India's diamond exporters

The pace of economy could also be witnessed from the growth of country's

Infrastructure sector. Expanding road networks, construction of overbridges, new railway lines & substantial public sector spending's are fuelling this growth. India has emerged as the global player in steel production with producing over 140 million tons of steel in 2024, alloy & non-alloy both, making it a second largest producer of steel in the world. Per capita consumption of steel increased from only 50 kg in 2013-14 to 110 kg in 2022-23. By 2031 the country is expected to achieve a crude steel capacity of 300 million tonnes. Steel consumption is likely to cross over 450 million tons by 2027.

Similarly India's cement production is expected to grow by 10% to over 320 million tonnes in 2024. Sir, it would be interesting to know that approx. 20000 cubic meters of cement is consumed daily in constructing Ahmedabad Mumbai (which is equivalent to ten story building) bullet train project which is likely to be fully completed by the end of 2028.

We need to produce critical goods at the scale and quality required to serve the infrastructure and investments needs of aspiring economy. This budget will further attract, promote and facilitate domestic and foreign investments that the country needs to become a competitive and innovative economy. I have no doubt that people of India will overcome the challenges and turn them into opportunities on the way to Viksit Bharat by 2047. The year 2024 witnessed unprecedented electoral activity with more than half of the global population went for voting across countries. Also adverse developments like Russia-Ukraine war and Israel-Hamas war increased regional instability. These events have had severe adverse impact upon energy and food security leading towards higher prices and rising inflation

globally.

With a firm focus on agriculture, MSMEs, Investments and Exports, India is being steered in a direction of growth. India currently holds 1 crore registered MSMEs, employing 7.5 crore people, and generating 36% of our manufacturing. These MSMEs have positioned India as a global manufacturing hub, with 45% of our exports coming from them. MSME's will be further facilitated by customised credit cards with a 15 lakh limit for micro-enterprises registered on the Udyam portal.

In addition, the Union Budget 2025-26 introduces a new initiative aimed at supporting women entrepreneurs, particularly first-time business owners from Scheduled Castes (SC) and Scheduled Tribes (ST). This marks a significant and progressive shift, as the number of women-led small businesses is growing, yet women from SC and ST communities often struggle to access financial resources. By easing access to capital, this scheme seeks to empower those who have historically faced difficulties in securing credit.

To mark India's global presence and increased hold on soft power, the budget has given the "Make in India" toy industry a boost by seeking to develop toy clusters, skills and manufacturing ecosystems. These toys will not only be sustainable but also promote indigenous culture and Innovation.

This budget is much more than a collection of financial figures, it is a holistic comprehensive strategy that addresses India's challenges by employing both traditional and innovative methods. While our nation is vast and diverse, the struggles of our people remain common, and this budget weaves together a series

of complementary policies-from supporting farmers through both agricultural and rural development measures to giving an edge to MSMEs and textile industry, demonstrating that giving up is not in the BJP-led government's nature. Sir, with such grand steps I am sure that the day is not far when India is going to be called as a developed nation.

With regards.

*** श्री दिलीप शङ्कीया (दारंग-उदालगुड़ी) :** मैं केन्द्रीय बजट 2025-26 पर अपने विचार रखता हूँ।

वित्त मंत्री महोदया द्वारा 50 लाख करोड़ रुपए से ज्यादा का बजट रखा गया है, जबकि वर्ष 2013-14 में यह केवल 16 लाख 65 हजार करोड़ रुपए था। इस बजट के माध्यम से देश और दुनिया के समक्ष एक मजबूत, श्रेष्ठ और आत्मनिर्भर भारत के निर्माण की विस्तृत रूप-रेखा को रखा गया है।

भारत की अर्थव्यवस्था सभी प्रमुख वैश्विक अर्थव्यवस्थाओं में सबसे तेजी से बढ़ने वाली अर्थव्यवस्था है। पिछले 10 वर्षों में मोदी सरकार के विकास ट्रैक रिकॉर्ड और महत्वपूर्ण संरचनात्मक सुधारों ने पूरी दुनिया का ध्यान आकर्षित किया है।

इस बजट में देश के युवा, अन्नदाता और नारी शक्ति समेत देश के गरीब, पिछड़े और मध्यम वर्ग पर ध्यान केंद्रित करते हुए विभिन्न क्षेत्रों में विकास के उपाय प्रस्तावित किए गए हैं।

इस बजट में असम के नामरूप में 12.7 लाख मीट्रिक टन वार्षिक क्षमता वाला यूरिया संयंत्र स्थापित किये जाने का निर्णय पूर्वोत्तर भारत के लिए एक सराहनीय कदम है। इससे असम राज्य में रोजगार सृजन और देश को रसायन एवं उर्वरक के क्षेत्र में आत्मनिर्भरता हासिल करने में भी मदद मिलेगी।

इस ऐतिहासिक निर्णय के लिए मैं, समस्त असम वासियों की तरफ से माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी व केन्द्रीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी को हार्दिक आभार व धन्यवाद देता

* Speech was laid on the Table.

हूँ।

कृषि क्षेत्र के लिए 1 लाख 37 हजार करोड़ रुपए का प्रावधान करके देश के अन्नदाताओं को बड़े पैमाने पर सशक्त बनाने की दिशा में सकारात्मक कदम उठाया गया है। इसके साथ ही दलहन के क्षेत्र में आत्मनिर्भरता मिशन की शुरुआत एक सराहनीय कदम है।

सूक्ष्म एवं लघु उद्यमों के लिए ऋण सीमा को 5 करोड़ रुपए से बढ़ाकर 10 करोड़ रुपए किया गया है, जिससे अगले 5 वर्षों में 1.5 लाख करोड़ रुपये का अतिरिक्त ऋण उपलब्ध होगा।

स्टार्टअप्स के लिए 10 करोड़ से 20 करोड़ रुपये तक, आत्मनिर्भर भारत के लिए महत्वपूर्ण 27 फोकस क्षेत्रों में ऋण के लिए गारंटी शुल्क को घटाकर 1 प्रतिशत किया गया, जो कि देश के युवाओं को इस क्षेत्र में काम करने के लिए प्रोत्साहित करेगा। वर्ष 2016 से अक्टूबर, 2024 तक कुल 73,151 मान्यता प्राप्त स्टार्टअप्स हो गए हैं, जिनमें कम से कम एक महिला निदेशक शामिल हैं। इन 9 सालों में मान्यता प्राप्त स्टार्टअप्स ने 16 लाख 67 हजार नौकरियां उपलब्ध करवाई हैं, जो रोजगार सृजन में महत्वपूर्ण योगदान दे रही हैं।

रोगियों, विशेषकर कैंसर, दुर्लभ बीमारियों और अन्य गंभीर दीर्घकालिक बीमारियों से पीड़ित रोगियों को राहत प्रदान करने के लिए सरकार ने 36 जीवन रक्षक औषधियों को मूल सीमा शुल्क (बीसीडी) से पूर्ण छूट वाली औषधियों की सूची में जोड़ने का प्रस्ताव किया है।

स्वास्थ्य एवं परिवार कल्याण मंत्रालय के लिए 1 लाख करोड़ रुपए का बजटीय आवंटन किया गया है, जो कि वर्ष 2013-14 में 37 हजार करोड़ रुपए था। अगले वर्ष मेडिकल कॉलेजों और अस्पतालों में 10,000 अतिरिक्त सीटें जोड़ी जाएंगी। अगले 5 वर्षों में 75,000 सीटें जोड़ने का लक्ष्य है। हमारी सरकार ने पिछले 10 वर्षों में लगभग 1.1 लाख यूजी और पीजी मेडिकल शिक्षा सीटें जोड़ी हैं, जिसमें इस दौरान 130 प्रतिशत की वृद्धि हुई है।

जो काम कांग्रेस सरकार पिछले 60 वर्षों में नहीं कर पाई थी, वे काम मोदी सरकार ने केवल 10 वर्षों के भीतर ही कर दिखाए। 2014 में देश में 16 IIT थी, जो अब 23 हो गई हैं, 13 IIM थे, जो अब 21 हो गए हैं, 7 AIIMS थे, जो अब बढ़कर 24 हो गए हैं, 308 मेडिकल कॉलेज थे, जो 760 हो गए हैं

और 740 यूनिवर्सिटीज थीं, जो कि अब 1,200 से अधिक हो गई हैं।

हमारी सरकार अगले 3 वर्षों में सभी जिला अस्पतालों में डे-केयर कैंसर सेंटर स्थापित करने की सुविधा प्रदान करेगी। 2025-26 में 200 केंद्र स्थापित किए जाएंगे।

वर्ष 2025-26 में रेल मंत्रालय के लिए 2 लाख 65 हजार करोड़ रुपए हैं, जिनका उपयोग रेलवे स्टेशनों के आधुनिकीकरण, अपग्रेडेशन, इलेक्ट्रिफिकेशन, रेल लाइनों के दोहरीकरण और अन्य बुनियादी ढांचे के कार्यों में किया जाएगा। असम और पूर्वोत्तर राज्यों के लिए 10 हजार 440 करोड़ रुपये का बजट दिया गया है। वर्ष 2013-14 में रेलवे का बजटीय आवंटन केवल 63 हजार करोड़ रुपए था।

जल शक्ति मंत्रालय के अधीन पेयजल एवं स्वच्छता विभाग के लिए 74 हजार करोड़ रुपए से अधिक का आवंटन किया गया है। इसमें करीब 90 प्रतिशत राशि जल जीवन मिशन के लिए खर्च की जाएगी और इस योजना का वर्ष 2028 तक विस्तार किया जाएगा। “जन भागीदारी” के माध्यम से ग्रामीण पाइप जलापूर्ति योजनाओं के बुनियादी ढांचे की गुणवत्ता और रख-रखाव के लिए कुल परिव्यय में भी वृद्धि की गई है।

अगले 10 वर्ष में 120 नए गंतव्यों और 4 करोड़ यात्रियों को लाने-ले-जाने के लिए क्षेत्रीय संपर्क बढ़ाने की संशोधित उड़ान स्कीम की घोषणा भी की गई है। पर्वतीय, आकांक्षी और उत्तर-पूर्व क्षेत्र के जिलों में हेलीपैड और छोटे हवाई अड्डों का भी निर्माण किया जाएगा। 2014 तक भारत में 74 हवाई अड्डे थे, अब 160 हवाई अड्डे हैं। एयरपोर्ट की संख्या में वृद्धि से रोजगार के नए अवसर भी खुले हैं।

केंद्रीय बजट 2025-26 में पूर्वोत्तर क्षेत्र विकास मंत्रालय (DoNER) के लिए 5 हजार 915 करोड़ रुपये आवंटित किए गए हैं, जो चालू वित्त वर्ष के आवंटन से 47 प्रतिशत अधिक है। बजट 2024-25 में DoNER मंत्रालय के लिए 4,006 करोड़ रुपये आवंटित किए गए थे, जबकि वर्ष 2013-14 में यह आवंटन केवल 2 हजार करोड़ रुपए था।

देश को बाहरी खतरों से सुरक्षित रखने और रक्षा क्षेत्र में आत्मनिर्भरता प्राप्त करने के लिए इस बार रक्षा बजट हेतु 6 लाख 81 हजार करोड़ रुपए से ज्यादा की राशि जारी की गई है। वर्ष 2013-14 में देश का रक्षा बजट 2 लाख 3 हजार करोड़ रुपए था, जिसमें पिछले 10 वर्षों के दौरान ऐतिहासिक

वृद्धि देखने को मिली है।

सड़क परिवहन व राजमार्ग मंत्रालय का बजटीय आवंटन 2013-14 में लगभग 31,130 करोड़ रुपये था, जो कि वर्ष 2025-26 में 2 लाख 87 हजार करोड़ रुपये से ज्यादा का हो गया है। देश में राष्ट्रीय राजमार्ग नेटवर्क की लंबाई मार्च, 2014 में 91,287 किलोमीटर से 1.6 गुना बढ़कर वर्तमान में 1,46,145 किलोमीटर हो गई है। अप्रैल, 2014 से बजटीय आवंटन में वृद्धि के साथ, सड़कों की गुणवत्ता में काफी सुधार हुआ है। 4 लेन और उससे अधिक के राष्ट्रीय राजमार्ग नेटवर्क की लंबाई 2014 में 18,371 किलोमीटर से 2.5 गुना से अधिक बढ़कर 46,720 किलोमीटर हो गई है।

माननीय वित्त मंत्री महोदया द्वारा पेश किया गया यह बजट नए भारत की नई उम्मीदों को साकार करने वाला है। इससे अर्थव्यवस्था को मजबूती मिलेगी, साथ ही देश का आधारभूत ढांचा मजबूत होगा।

कांग्रेस के शासनकाल में हम दुनिया की 10वें नंबर की अर्थव्यवस्था थे, जबकि माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के कुशल और दूरदर्शी नेतृत्व में केवल पिछले 10 वर्षों के दौरान दुनिया की 5वें नंबर की अर्थव्यवस्था बन गए हैं और जल्द ही दुनिया की शीर्ष 3 अर्थव्यवस्थाओं में भारत का नाम होगा।

मैं, वित्त मंत्री महोदया को इस ऐतिहासिक, साहसिक और दूरगामी लक्ष्यों को साधने वाले बजट के लिए धन्यवाद करता हूँ।

*** श्री सुरेश कुमार कश्यप (शिमला) :** मैं हमारी माननीय वित्त मंत्री महोदया द्वारा प्रस्तुत दूरदर्शी केंद्रीय बजट 2025-26 की सराहना करता हूँ। यह बजट 2047 तक विकसित भारत के लक्ष्य को प्राप्त करने की दिशा में माननीय प्रधान मंत्री श्री नरेंद्र मोदी जी के गतिशील नेतृत्व में हमारी सरकार की प्रतिबद्धता का एक प्रमाण है। सबका साथ-सबका विकास के सिद्धांत पर आधारित, यह बजट समावेशी विकास, शिक्षा, नवाचार और आर्थिक सशक्तिकरण का एक खाका है।

- इस बजट का सबसे महत्वपूर्ण पहलू मध्यम वर्ग के हाथों में अधिक पैसा देने पर केंद्रित है। यह

* Speech was laid on the Table.

सुनिश्चित करके कि ₹12 लाख तक की आय वाले करदाताओं पर कोई कर देनदारी नहीं है, इस सरकार ने वेतनभोगी और निम्न मध्यम वर्ग के नागरिकों के कल्याण के प्रति अपनी गहरी प्रतिबद्धता प्रदर्शित की है। इस कदम से बढ़ती मुद्रास्फीति के बीच बहुत जरूरी राहत मिलने और उच्च खपत को बढ़ावा मिलने की उम्मीद है, जिससे आर्थिक विकास को बढ़ावा मिलेगा।

- यह बजट सुनिश्चित करता है कि महत्वपूर्ण क्षेत्रों पर उचित ध्यान दिया जाए। यह एमएसएमई क्षेत्र के प्रति सरकार की दृढ़ प्रतिबद्धता बढ़े हुए क्रेडिट गारंटी कवर और स्टार्टअप, फुटवियर, चमड़ा, खिलौना और खाद्य प्रसंस्करण उद्योगों के लिए बढ़ी हुई वित्तीय सहायता से स्पष्ट है।
- ग्रामीण विकास इस बजट में सर्वोच्च प्राथमिकता बनी हुई है, बजट ने श्रमिकों के लिए सामाजिक सुरक्षा सुनिश्चित करने में भी महत्वपूर्ण कदम उठाए हैं, जैसे उनकी पंजीकरण को ई-श्रम पोर्टल पर सुविधाजनक बनाना और पीएम जन आरोग्य योजना के तहत उन्हें स्वास्थ्य सेवा प्रदान करना। यह एक महत्वपूर्ण श्रमिक वर्ग की पहचान है और यह बदलती अर्थव्यवस्था में श्रमिक कल्याण की दिशा में एक प्रगतिकारक कदम है।
- मुझे गर्व के साथ यह उल्लेख करना है कि इस बजट में हमारे सरकार की भारतीय रेलवे को आधुनिक बनाने के प्रति दृढ़ प्रतिबद्धता का प्रमाण मिलता है, जिसमें ₹2.65 लाख करोड़ की भारी पूंजी आवंटित की गई है। यह निवेश हमारे रेल बुनियादी ढांचे और यात्रियों के अनुभव को बदलने की हमारी प्रतिबद्धता को दर्शाता है। रेलवे का 100 अमृत भारत ट्रेनों, 50 NAMO भारत ट्रेनों और 200 वंदे भारत ट्रेनों का निर्माण करने का महत्वाकांक्षी योजना आधुनिक, आरामदायक और प्रभावी रेल यात्रा की दिशा में हमारी कोशिशों को स्पष्ट रूप से प्रदर्शित करता है। 17,500 गैर-AC जनरल कोचों के निर्माण पर ध्यान केंद्रित करना हमारे समाज के सभी वर्गों की सेवा करने की हमारी प्रतिबद्धता को प्रदर्शित करता है। इसके अतिरिक्त, ₹1,16,514 करोड़ की सुरक्षा पहलों के लिए आवंटन, जिसमें ट्रैक नवीकरण और सिग्नलिंग उन्नयन शामिल हैं, यात्री सुरक्षा के प्रति हमारी प्राथमिकता को दर्शाता है। यह बजट भारत की आकांक्षाओं को

जोड़ने, क्षेत्रीय असमानताओं को दूर करने और बेहतर गतिशीलता और कनेक्टिविटी के माध्यम से आर्थिक वृद्धि को प्रेरित करने के हमारे दृष्टिकोण का प्रतीक है।'

- इस बजट की एक प्रमुख विशेषता शिक्षा और कौशल विकास पर अभूतपूर्व ध्यान केंद्रित करना है। मंत्रालय को ₹1,28,650 करोड़ का आवंटन, जो पिछले वर्ष से 6.22% अधिक है, हमारे देश में कौशल अंतर को कम करने की दिशा में ऐतिहासिक कदम है। यह हमारे सरकार की गहरी प्रतिबद्धता को दर्शाता है कि हम अपनी युवा शक्ति को उस ज्ञान से सशक्त करें, जो उन्हें एक तेजी से बदलती दुनिया में सफलता दिलाने में सक्षम बनाएगा।
- इस आवंटन में, ₹78,572 करोड़ को स्कूल शिक्षा और साक्षरता विभाग के लिए निर्धारित किया गया है, जो इस क्षेत्र के लिए अब तक का सबसे बड़ा आवंटन है। इसके अलावा, ₹50,078 करोड़ उच्च शिक्षा के लिए समर्पित किए गए हैं, जो प्रभावी ढंग से बुनियादी ढांचे और अनुसंधान समर्थन को सुनिश्चित करेंगे।
- भारत नेट परियोजना के तहत सरकारी माध्यमिक स्कूलों में ब्रॉडबैंड कनेक्टिविटी की व्यवस्था एक क्रांतिकारी कदम होगा। आज के डिजिटल युग में, उच्च गति इंटरनेट तक पहुंच कोई विलासिता नहीं बल्कि आवश्यकता बन गई है। यह पहल यह सुनिश्चित करेगी कि ग्रामीण भारत के छात्र भी अपने शहरी समकक्षों के समान अवसर प्राप्त करें, डिजिटल विभाजन को समाप्त करें और समान शैक्षिक अवसर प्रदान करें।
- मुझे विशेष रूप से गर्व है कि सरकार ने 50,000 अटल टिकरिंग लैब (ATL) स्थापित करने का महत्वाकांक्षी योजना बनाई है। हमारे 24.8 करोड़ छात्रों में से 50% छात्र सरकारी संस्थानों में अध्ययन कर रहे हैं, यह पहल शिक्षा के क्षेत्र में क्रांतिकारी बदलाव लाएगी, क्योंकि इससे छात्रों में 21वीं सदी के कौशल जैसे कंप्यूटेशनल थिंकिंग, अनुकूली शिक्षा और डिज़ाइन माइंडसेट को बढ़ावा मिलेगा। यह कदम भारत के युवा मनो को नवाचार और प्रौद्योगिकी में वैश्विक नेता बनने के मार्ग पर अग्रसर करेगा।

- हमारी सरकार ने गुणवत्तापूर्ण उच्च शिक्षा तक पहुँच को बढ़ाने के लिए अपनी प्रतिबद्धता दिखाई है। इस वर्ष 10,000 चिकित्सा सीटों के अतिरिक्त करने का प्रस्ताव, और पांच वर्षों में 75,000 सीटों तक विस्तार करने का दीर्घकालिक दृष्टिकोण, हमारे देश में स्वास्थ्य पेशेवरों के गंभीर कमी को दूर करने में मदद करेगा।²
- आर्टिफिशियल इंटेलिजेंस (AI) के भविष्य निर्माण में भूमिका को पहचानते हुए, इस बजट में शिक्षा के लिए AI में उत्कृष्टता केंद्र (Centre of Excellence) की स्थापना का प्रस्ताव किया गया है, जिसके लिए ₹500 करोड़ का प्रावधान किया गया है। यह पहल 2023 में शुरू किए गए तीन AI केंद्रों पर आधारित है और हमारे छात्रों को AI-प्रेरित वैश्विक अर्थव्यवस्था में नेतृत्व करने के लिए तैयार करेगी।
- शोध और विकास को तेज़ी से आगे बढ़ाने के लिए, बजट में प्रधानमंत्री अनुसंधान फेलोशिप योजना के तहत 10,000 फेलोशिप प्रदान करने और निजी क्षेत्र-प्रेरित शोध एवं नवाचार में ₹20,000 करोड़ का निवेश करने का प्रस्ताव किया गया है। यह साहसिक कदम नवाचार को प्रोत्साहित करेगा, उच्च-मूल्य वाली नौकरियों का सृजन करेगा, और भारत को एक वैश्विक ज्ञान शक्ति में बदलने में मदद करेगा।
- मुझे यह कहना पड़ता है कि जो लोग इस बजट की आलोचना कर रहे हैं, उन्हें न तो इसकी रूपरेखा का समझ है और न ही इसके कार्यान्वयन का। उनके तर्क आधारहीन हैं, जो उधारी की बातों से प्रेरित हैं, न कि विवेक से। देखिए उन राज्यों की स्थिति, जैसे कि मेरा राज्य, जहां शासन को एक चक्रीय अक्षमता, भ्रष्टाचार और गलत प्राथमिकताओं में बदल दिया गया है। उनके गलत शासन ने मेरे लोगों को दुखों के एक चक्र में फंसा दिया है-इतना कि उनकी अपनी पार्टी के सदस्य तक इस सदन में अपनी पहली भाषणों में इसे स्वीकार चुके हैं। मैं एक बात से सहमत हूँ-हां, मेरे राज्य के लोग कष्ट भोग रहे हैं, लेकिन वे कांग्रेस के शासन, कांग्रेस की नीतियों, कांग्रेस की उपेक्षा के कारण कष्ट भोग रहे हैं। प्रदेश में कांग्रेस सरकार की साड़ी गारंटियाँ फेल हो चुकी

है कांग्रेस सरकार पूर्ण रूपेण हिमाचल प्रदेश को सुसाशन प्रदान करने में विफल हो गयी है और फिर भी, विपक्ष इस बजट पर सवाल उठाने की हिम्मत रखते हैं जो सशक्त बनाने, उन्नति करने और रूपांतरित करने का लक्ष्य रखता है? इस सरकार पर उंगली उठाने से पहले, शायद आपको अपनी असफलताओं पर गहरी नजर डालनी चाहिए !

- यह बजट केवल आंकड़ों का मामला नहीं है-यह आकांक्षाओं, सशक्तिकरण और प्रगति का प्रतिनिधित्व करता है। यह हमारे शिक्षा तंत्र को सशक्त बनाने, सामाजिक-आर्थिक असमानताओं को दूर करने और हमारे युवाओं को उज्ज्वल भविष्य के लिए तैयार करने की दिशा में एक निर्णायक कदम है। लोगों, अर्थव्यवस्था और नवाचार में निवेश करने की यह सोच हमारी सरकार की समावेशी विकास के प्रति प्रतिबद्धता को पुनः प्रमाणित करती है।
- हिमाचल प्रदेश के दृष्टिकोण में इस बजट में
- 12 लाख तक की सालाना आय पर कोई टैक्स नहीं हिमाचल के लाखों परिवारों को मिलेगा फ़ायदा।
- विकसित भारत का बजट हिमाचल वासियों के लिए भी खास है
- उड़ान योजना के तहत 120 नए स्थानों तक कनेक्टिविटी बढ़ेगी पहाड़ी रीजन में यातायात सुविधा सुधारने तथा मेडिकल टूरिज्म को बढ़ावा देने का भी प्रावधान है।
- किसान क्रेडिट कार्ड की सीमा 3 लाख से बढ़ाकर 5 लाख पी एम धान्य कृषि योजना 100 जिलों के 1.7 करोड़ किसानों को मिलेगा लाभ हिमाचल के किसानों को मिलेगा पूरा लाभ
- राज्य सरकार के साथ मिलकर 50 पर्यटक स्थलों को किया जायेगा विकसित
- हिमाचल प्रदेश के 22 स्थलों को राज्य सरकार के सहयोग से विकसित किया जायेगा इससे प्रदेश के टूरिज्म को भी विशेष बढ़ावा मि
- रेलवे की ओर से हिमाचल प्रदेश में होगा विस्तार इसके लिए को मिला 2716 करोड़ का बजट और अमृत भारत स्टेशन योजना के अंतर्गत हिमचाल प्रदेश के 4 स्टेशनों का होगा पुनर्विकास

- इस बजट के साथ, हम एक आत्मनिर्भर, ज्ञान-आधारित, और समृद्ध भारत की नींव रख रहे हैं। हम भारत को एक मजबूत, आत्मनिर्भर, और समृद्ध राष्ट्र बनाने की दिशा में महत्वपूर्ण कदम उठा रहे हैं। मैं इस बजट की पूरी तरह सराहना करता हूँ और हमारे माननीय प्रधानमंत्री और वित्त मंत्री को उनके दूरदर्शी दृष्टिकोण के लिए अपनी गहरी कृतज्ञता व्यक्त करता हूँ। तथा बजट का समर्थन करता हूँ।

***SHRI ANUP SANJAY DHOTRE (AKOLA):** I wholeheartedly appreciate the Budget 2025-2026, presented to this House. As a representative of the people of Akola, I am delighted to see that this Budget has taken into account the needs and aspirations of our citizens.

Our government has introduced a significant tax relief for the middle class, aiming to boost household savings and consumption. Under the new tax regime, individuals with an average monthly income of up to Rs. 1 lakh will be exempt from paying income tax. Furthermore, salaried individuals will pay nil income tax up to Rs.12.75 lakh per annum, providing substantial relief to the working class. This move is expected to increase disposable income, stimulate economic growth, and alleviate financial burdens on middle-class households.

AGRICULTURE

Our government has announced several initiatives to boost agricultural productivity and rural development. Prime Minister Dhan-Dhaanya Krishi Yojana aims to enhance agricultural productivity in 100 districts with low productivity, moderate crop intensity, and below-average credit parameters, benefiting 1.7 crore

* Speech was laid on the Table.

farmers across the country. Additionally, the Building Rural Prosperity and Resilience program will address under-employment in agriculture through skilling, investment, technology, and invigorating the rural economy, covering 100 developing agri-districts in its first phase.

To promote self-sufficiency in pulses, the government has launched a 6-year mission, Aatmanirbharta in Pulses, focusing on Tur, Urad, and Masoor. NAFED and NCCF will procure pulses from farmers during the next 4 years. Furthermore, a comprehensive program will be launched to promote production, efficient supplies, processing, and remunerative prices for vegetables and fruits, in partnership with States.

Other initiatives include the establishment of a Makhana Board Bihar to improve production, processing, value addition, and marketing of Makhana. A National Mission on High Yielding Seeds will be launched to strengthen the research ecosystem, target development, and propagation of seeds with high yield, aiming to make more than 100 seed varieties commercially available.

The government will also bring a framework for sustainable harnessing of fisheries from Indian Exclusive Economic Zone and High Seas, with a special focus on the Andaman & Nicobar and Lakshadweep Islands. A 5-year mission will be launched to facilitate significant improvements in productivity and sustainability of cotton farming, promoting extra-long staple cotton varieties.

To support farmers, the loan limit under the Modified Interest Subvention Scheme will be enhanced from Rs. 3 lakh to Rs. 5 lakh loans taken through the Kisan Credit Card (KCC). Additionally, urea plant with an annual capacity of 12.7

lakh metric tons will be set up Namrup, Assam.

As part of our government's commitment to protecting the rights and well-being of gig workers (amazon, zomato, swiggy, etc), we are proud to announce the introduction of identity cards and registration on the E-Shram portal for this vital segment of our workforce. This initiative will not only provide gig workers with a formal recognition of their employment but also enable them to access a range of benefits and social security schemes. Furthermore, we are pleased to extend healthcare benefits to gig workers under the PM Jan Arogya Yojana, ensuring that they and their families receive quality medical care and financial protection in times of need.

As part of our government's efforts to empower street vendors, we are revamping the PM SVANIDHI scheme to provide enhanced financial support. Under this revamped scheme, street vendors will have access to increased loans from banks, as well as UPI-linked credit cards with a limit of ₹30,000. This move aims to provide street vendors with the necessary financial resources to grow their businesses and improve their livelihoods.

As part of our government's efforts to rationalize TDS/TCS, we are pleased to announce several key changes. Firstly, we are doubling the limit for tax deduction on interest earned by senior citizens from the present Rs.50,000 to Rs. 1 Lakh, providing them with a significant reduction in their tax liability. Additionally, we are increasing the TDS threshold on rent from Rs. 2.4 Lakh to Rs. 6 Lakh per annum, which will benefit individuals who rent out properties.

Making healthcare more accessible and affordable, we are pleased to

announce significant relief on the import of drugs and medicines. We have fully exempted 36 lifesaving drugs and medicines, used to treat cancer, rare diseases, and chronic diseases, from Basic Customs Duty (BCD). This exemption will help reduce the cost of these essential medicines, making them more affordable for those who need them.

The Increased education budget of ₹1.48 lakh crore will provide vital support to our educational institutions. I also welcome the announcement of new scholarships for students, including a ₹10,000 crore scholarship fund for SC/ST students.

Our government is committed to supporting domestic manufacturing and value addition, and we've taken significant steps to achieve this goal. In July 2024, we exempted 25 critical minerals, which were not domestically available, from Basic Customs Duty (BCD). Building on this momentum, the Budget 2025-26 fully exempts cobalt powder and waste, scrap of lithium-ion battery, Lead, Zinc, and 12 more critical minerals from BCD. This move will help secure the domestic supply chain and reduce dependence on imports.

To promote domestic textile production, we've also added two more types of shuttle-less looms to the list of fully exempted textile machinery. Furthermore, we've revised the BCD on knitted fabrics covering nine tariff lines from "10% to 20%" to "20%. These measures will not only boost domestic manufacturing but also make Indian products more competitive in the global.

To boost manufacturing of Lithion-ion battery in the country, 35 additional capital goods for EV battery manufacturing, and 28 additional capital goods for

mobile phone battery manufacturing added to the list of exempted capital goods. Union Budget 2025-26 also continues exemption on BCD on raw materials, components, consumables or parts for ship building for another ten years. Budget also reduced BCD from 20% to 10% on Carrier Grade ethernet switches to make it at par with Non-Carrier Grade ethernet switches.

The healthcare budget increase to ₹89,155 crore will strengthen our healthcare system. The plans to expand the Ayushman Bharat scheme will benefit many poor families.

I also appreciate the government's focus on infrastructure development. The increased infrastructure budget of ₹10.25 lakh crore will support the development of roads, highways, railways, and other critical infrastructure. The plans to build 12,000 km of new roads and highways will provide vital connectivity to many rural areas.

Furthermore, I commend the government's efforts to promote digital India, with Initiatives such as the expansion of broadband connectivity to all villages and the development of digital infrastructure. This will bridge the digital divide and provide opportunities for rural India.

I also appreciate the government's focus on skill development and vocational training. The allocation of funds for initiatives such as the Pradhan Mantri Kaushal Vikas Yojana (PMKVY) will equip our youth with the skills required for the modern workforce.

In addition, I welcome the government's efforts to promote entrepreneurship and job creation. The allocation of funds for Initiatives such as the Startup India

program and the Mudra Yojana will provide support to startups and small businesses.

Lastly, I appreciate the government's commitment to environmental sustainability. The allocation of funds for initiatives such as the National Clean Energy and Environment Policy will promote the use of renewable energy and reduce our carbon footprint.

In conclusion, this Budget has taken many positive steps towards addressing the needs and aspirations of our citizens. I applaud the Government's efforts and look forward to seeing the impact of these initiatives.

*** श्रीमती स्मिता उदय वाघ (जलगांव) :** मैं वर्ष 2025-26 के बजट का पूर्ण समर्थन और सराहना करती हूँ, जिसे हमारे देश की माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी ने प्रस्तुत किया है। यह बजट भारत को एक आत्मनिर्भर, समृद्ध और विकसित राष्ट्र बनाने की दिशा में एक महत्वपूर्ण कदम है। माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के दूरदर्शी नेतृत्व में केंद्र सरकार ने देश के हर वर्ग के विकास को प्राथमिकता दी है, और यह बजट उसी दिशा में एक मजबूत पहल है।

यह बजट विकास की गति को और तेज करने वाला, समावेशी विकास को सुनिश्चित करने वाला, निजी क्षेत्र के निवेश को बढ़ावा देने वाला, आम नागरिकों के जीवन स्तर में सुधार लाने वाला, और भारत के बढ़ते मध्यम वर्ग की आर्थिक शक्ति को मजबूत करने वाला है। कृषि क्षेत्र भारत की रीढ़ है, और इस बजट में किसानों की बेहतरी को सर्वोच्च प्राथमिकता दी गई है। प्रधानमंत्री धन-धान्य कृषि योजना के तहत 100 कृषि जिलों का विकास किया जाएगा, जिससे किसानों को उन्नत तकनीक, फसल विविधता और सिंचाई सुविधाएं उपलब्ध कराई जाएंगी। साथ ही, दलहन और खाद्य तेलों में आत्मनिर्भरता के लिए 6 वर्षीय विशेष मिशन शुरू किया गया है, जो किसानों को आर्थिक रूप से सशक्त करेगा। कपास

* Speech was laid on the Table.

उत्पादकता मिशन से कपास किसानों को सीधा लाभ मिलेगा और उनकी आय में वृद्धि होगी। भारत के भविष्य को सशक्त बनाने के लिए शिक्षा और कौशल विकास को बढ़ावा दिया गया है। 50,000 अटल टिकरिंग लैब्स स्थापित की जाएंगी, जिससे छात्रों में नवाचार और वैज्ञानिक सोच को बढ़ावा मिलेगा। 5 राष्ट्रीय कौशल उत्कृष्टता केंद्र बनाए जाएंगे, और आईआईटी में क्षमता विस्तार के लिए 6,500 नई सीटें जोड़ी जाएंगी। साथ ही, मेडिकल कॉलेजों में 10,000 अतिरिक्त सीटें जोड़ी जाएंगी, जिससे स्वास्थ्य क्षेत्र में उच्च गुणवत्ता वाले पेशेवरों की उपलब्धता सुनिश्चित होगी।

प्रधानमंत्री जन आरोग्य योजना के तहत 1 करोड़ गिग कामगारों को स्वास्थ्य सुरक्षा दी जाएगी। सभी जिला अस्पतालों में डे-केयर कैंसर केंद्र स्थापित किए जाएंगे, जिससे कैंसर मरीजों को त्वरित और सुलभ उपचार मिल सकेगा। चिकित्सा शिक्षा में 75,000 नई सीटें जोड़ी जाएंगी, जिससे ग्रामीण और शहरी क्षेत्रों में स्वास्थ्य सेवाओं की गुणवत्ता में सुधार होगा। बुनियादी ढांचे को मजबूत करने के लिए 71 वंदे भारत, अमृत भारत और नामो भारत ट्रेनों का संचालन किया गया है। प्रधानमंत्री ग्राम सड़क योजना के तहत 25,000 गांवों को सड़क से जोड़ा जाएगा, जिससे ग्रामीण अर्थव्यवस्था को मजबूती मिलेगी। इलेक्ट्रिक वाहनों और बैटरियों के विनिर्माण को प्रोत्साहित किया जाएगा, जिससे भारत ग्रीन एनर्जी के क्षेत्र में आत्मनिर्भर बनेगा। 3 लाख एमएसएमई को क्रेडिट सपोर्ट दिया जाएगा, जिससे छोटे और मध्यम उद्यमों को बढ़ावा मिलेगा।

मध्यम वर्ग को राहत देने के लिए नई कर व्यवस्था में 12 लाख तक की आय पर कोई टैक्स नहीं लगेगा। पीएम स्वनिधि योजना का विस्तार किया जाएगा, जिससे 68 लाख स्ट्रीट वेंडर्स को बैंकों से संवर्धित ऋण उपलब्ध कराया जाएगा। ऑनलाइन प्लेटफॉर्म गिग वर्कर्स के लिए सामाजिक सुरक्षा योजना लागू की जाएगी, जिससे असंगठित क्षेत्र के श्रमिकों को आर्थिक सुरक्षा मिलेगी। माननीय मुख्यमंत्री श्री देवेन्द्र फडणवीस जी और हमारे दो उप-मुख्यमंत्रियों के नेतृत्व में महाराष्ट्र सरकार इस बजट की योजनाओं को प्रभावी रूप से लागू करने के लिए निरंतर प्रयासरत है। महाराष्ट्र में बुनियादी ढांचे के विकास, उद्योगों के विस्तार, किसानों की बेहतरी और सामाजिक कल्याण के लिए बेहतरीन योजनाएं बनाई जा रही हैं। यह राज्य देश की आर्थिक वृद्धि में महत्वपूर्ण योगदान दे रहा है और आने

वाले वर्षों में और अधिक ऊंचाइयों तक पहुंचेगा।

जलगांव जिले में 25 वर्षों से लंबित लोअर तापी सिंचाई परियोजना को शीघ्र पूर्ण करने की आवश्यकता है। यह परियोजना 6 तालुकों में 32,328 हेक्टेयर भूमि को सिंचाई सुविधा प्रदान करेगी और लाखों लोगों को पेयजल उपलब्ध कराएगी। महाराष्ट्र सरकार द्वारा अब तक ₹874.05 करोड़ खर्च किए जा चुके हैं, लेकिन *2,014 करोड़ की शेष राशि के अभाव में यह अधूरी है। केंद्र सरकार द्वारा इसे प्रधानमंत्री कृषि सिंचाई योजना (PMKSY-AIBP) के तहत शीघ्र शामिल कर आवश्यक वित्तीय सहायता दी जाए।

जलगांव जिला मुख्यालय होने के कारण यहां कई सरकारी और व्यावसायिक कार्यालय स्थित हैं। जलगांव RMS कार्यालय में प्रतिदिन 3,000-3,500 रजिस्टर्ड पत्रों का प्रसंस्करण होता है, और यदि इसे स्पीड पोस्ट हब (ICH) बनाया जाए तो यह संख्या 4,000-4,500 हो सकती है। भुसावल RMS से विलय किए जाने से डाक वितरण में 24 से 48 घंटे की अनावश्यक देरी हो रही है। जलगांव की सड़क, रेलवे और हवाई कनेक्टिविटी इसे एक उपयुक्त डाक हब बनाने के लिए आदर्श स्थान बनाती है। मैं केंद्र सरकार से अनुरोध करती हूँ कि जलगांव RMS को एक स्वतंत्र स्पीड पोस्ट हब के रूप में विकसित किया जाए। यह बजट एक दूरदर्शी दृष्टिकोण के साथ बनाया गया है, जो सभी नागरिकों की आकांक्षाओं को पूरा करने की दिशा में एक बड़ा कदम है। यह न केवल आर्थिक विकास को गति देगा, बल्कि गरीबों, किसानों, महिलाओं और युवाओं के सशक्तिकरण को भी सुनिश्चित करेगा। प्रधानमंत्री जी के नेतृत्व में, हम सबका साथ, सबका विकास, सबका विश्वास, सबका प्रयासके संकल्प के साथ विकसित भारत की दिशा में आगे बढ़ रहे हैं। आइए, हम सभी मिलकर इस बजट के माध्यम से देश को नई ऊंचाइयों तक पहुंचाने में योगदान दें।

जय हिंद। जय महाराष्ट्र।

*** डॉ. हेमंत विष्णु सवरा (पालघर) :** मैं केंद्रीय बजट पर अपने विचार रखता हूँ। मैं आदरणीय प्रधानमंत्री

* Speech was laid on the Table.

श्री नरेन्द्र मोदी जी और आदरणीय वित्त मंत्री महोदया को धन्यवाद देना चाहता हूँ कि उन्होंने 2025-26 का केंद्रीय बजट प्रस्तुत किया, जो देश के विकास और प्रगति के लिए महत्वपूर्ण दिशा निर्देश प्रदान करता है। इस बजट में अनेक क्षेत्रों पर ध्यान दिया गया है, जो न केवल देश के समग्र विकास को गति देंगे, बल्कि हमारे समाज के हर वर्ग को लाभान्वित करेंगे। यह बजट देश की सामाजिक और आर्थिक संरचना में बदलाव लाने का एक मजबूत प्रयास है। वित्त मंत्री महोदया ने इस बजट में कई ऐतिहासिक और विकासात्मक घोषणाएं की हैं इसके लिए मैं और देश की पूरी जनता उनके इस दूरदर्शी बजट के लिए आभारी हैं।

वित्त मंत्री महोदया ने इस बजट में आर्थिक विकास को प्रोत्साहित करने के लिए कई अहम योजनाओं का ऐलान किया है। खासकर मध्यम और छोटे उद्योगों को बढ़ावा देने के लिए कर में राहत दी गई है। साथ ही, स्टार्टअप्स को प्रोत्साहन देने के लिए निवेश को सरल बनाने की योजना बनाई गई है। सरकार ने नौकरी सृजन पर भी ध्यान केंद्रित किया है, और युवा वर्ग के लिए कौशल विकास और उद्यमिता को बढ़ावा देने के लिए कई नई योजनाओं का ऐलान किया है। यह कदम हमारे पालघर के युवाओं के लिए रोजगार के नए अवसर पैदा करेंगे और छोटे व मझोले उद्योगों को एक नया जीवन देंगे।

वित्त मंत्री ने घोषणा की कि नए टैक्स सिस्टम के तहत ₹12 लाख तक की इनकम पर कोई इनकम टैक्स नहीं देना होगा। यह मध्यम वर्ग के लिए बड़ी राहत है।

महाराष्ट्र के लिए रेलवे बजट 2025-26 में कई महत्वपूर्ण घोषणाएँ की गई हैं, जो राज्य में रेलवे नेटवर्क के विस्तार और सुविधाओं में सुधार करेगा।

* 2009-14 के औसत बजट आवंटन ₹1,171 करोड़ था, जबकि 2025-26 में यह ₹23,778 करोड़ तक बढ़कर 20 गुना हो गया है।

* 2014 के बाद से महाराष्ट्र में 2,105 किलोमीटर नई रेलवे लाइनें बिछाई गई हैं, जो मलेशिया के पूरे रेल नेटवर्क से भी ज्यादा हैं।

3,586 किलोमीटर रेलवे लाइनें विद्युतीकरण की गई हैं, और राज्य अब 100% विद्युत संचालित है। 47 रेल परियोजनाएँ प्रगति पर हैं, जिनकी कुल लंबाई 6,985 किमी और कुल लागत 1,58,866

करोड़ है। इसमें 4 नई परियोजनाएँ और बुलेट ट्रेन परियोजना भी शामिल हैं।

132 अमृत स्टेशन विकसित किए जा रहे हैं, जिन पर 5,587 करोड़ रुपये खर्च होंगे। (पाल अब मैं अपने निर्वाचन क्षेत्र पालघर में रेलवे के विकास के लिए माननीय रेल मंत्री से कुछ अनुरोध करना चाहता हूँ।

माननीय रेल मंत्री ने पहले ही नासिक-दहानु नई ब्रॉड गेज रेल लाइन परियोजना के लिए अंतिम स्थान सर्वेक्षण को मंजूरी दे दी थी। मैं माननीय रेल मंत्री से इसे जल्दी से जल्दी पूरा करने का आग्रह करता हूँ। साथ ही मेरा निवेदन है कि इस रेलवे मार्ग में दहानु, मोखाडा जैसे लच्छार, विक्रममड जनजातीय क्षेत्र को जरूरी शामिल किया जाए क्योंकि इन जनजातीय क्षेत्र में भी परिवहन की समस्या का समाधान हो सके और ये क्षेत्र भी विकसित हो सके।

मैं माननीय रेल मंत्री जी से निवेदन करता हूँ कि नई लोकल ट्रेन शुरू करने के लिए दिवा-भिवंडी-अनगांव-अम्बाडी-कुदुस-वाडा-विक्रमगढ़ स्ट पर नई लोकल लाइन (ट्रैक) की शुरुआत की आवश्यकता के संबंध में जल्दी फैसला लेंगे और पालघर के लोगो को एक लोकल ट्रेन की सौगात देंगे ऐसा मेरा विश्वास है।

वित्त मंत्री निर्मला सीतारमण ने 2025-26 के बजट में कई महत्वपूर्ण घोषणाएं की हैं, जो विभिन्न क्षेत्रों में विकास और सुधार की दिशा में महत्वपूर्ण कदम हैं। नीचे उन प्रमुख बिंदुओं का विवरण प्रस्तुत है:

1. कैंसर दवाएं - कस्टम ड्यूटी मुक्त 36 दवाएं: कैंसर और अन्य गंभीर बीमारियों के इलाज में उपयोग होने वाली 36 जीवनरक्षक दवाओं पर कस्टम ड्यूटी को पूरी तरह से हटा दिया गया है। इससे इन दवाओं की कीमतों में कमी आएगी, जिससे मरीजों को राहत मिलेगी।
2. प्रधानमंत्री धन-धान्य कृषि योजना 100 जिले / 1.07 करोड़ किसान लाभान्वित: इस योजना के तहत 100 कम उत्पादकता वाले जिलों में कृषि उत्पादकता बढ़ाने के लिए कदम उठाए जाएंगे। इससे 1.7 करोड़ किसानों को लाभ होगा।
3. तूर, मसूर, उरद 6 वर्षों का कार्यक्रम: तूर, मसूर और उरद की उत्पादन क्षमता बढ़ाने के लिए 6 वर्षों का कार्यक्रम शुरू किया जाएगा। इसमें राज्य एजेंसियां किसानों से इन दालों की खरीद गारंटीड कीमतों

पर करेंगी, जिससे किसानों को समर्थन मिलेगा।

4. किसान क्रेडिट कार्ड 7.7 करोड़ किसान 3 लाख से 5 लाख तक: किसान क्रेडिट कार्ड की सीमा 3 लाख से बढ़ाकर 5 लाख रुपये की जाएगी, जिससे 7.7 करोड़ किसानों को अधिक वित्तीय सहायता मिलेगी।

5. डाक व्यवस्था का सुदृढीकरण 2.4 लाख डाक सेवक: डाक सेवाओं को सुदृढ करने के लिए 2.4 लाख डाक सेवकों की नियुक्ति की जाएगी, जिससे ग्रामीण क्षेत्रों में डाक सेवाओं की पहुंच बढ़ेगी।

6. MSME ऋण - 5 करोड़ से 10 करोड़ तक: सूक्ष्म, लघु और मध्यम उद्यमों (MSME) के लिए ऋण सीमा 5 करोड़ से बढ़ाकर 10 करोड़ रुपये की जाएगी, जिससे इन उद्यमों को वित्तीय सहायता मिलेगी।

7. स्टार्टअप 10 करोड़ से 20 करोड़ तक: स्टार्टअप्स के लिए ऋण सीमा 10 करोड़ से बढ़ाकर 20 करोड़ रुपये की जाएगी, जिससे उद्यमिता को बढ़ावा मिलेगा।

8. ST/SC महिला ऋण 2 करोड़ की व्यवस्था: अनुसूचित जाति और अनुसूचित जनजाति की महिलाओं के लिए 2 करोड़ रुपये की विशेष ऋण व्यवस्था की जाएगी, जिससे उनकी आर्थिक स्थिति सुदृढ होगी। SC/ST महिला businessmen बनायेंगी।

9. सक्षम आंगनवाड़ी/पोषण 2.0 8 करोड़ बच्चे / 1 करोड़ गर्भवती महिलाएं: आंगनवाड़ी और पोषण 2.0 कार्यक्रम के तहत 8 करोड़ बच्चों और 1 करोड़ गर्भवती महिलाओं को लाभ मिलेगा, जिससे पोषण स्तर में सुधार होगा। कुपोषण कम होगा।

10. अटल टिंकलिंग लैब 50,000: अटल टिंकलिंग लैब्स की संख्या 50,000 तक बढ़ाई जाएगी, जिससे छात्रों में तकनीकी कौशल का विकास होगा।

11. PHC/ सरकारी स्कूल ब्रॉडबैंड कनेक्टिविटी: प्राथमिक स्वास्थ्य केंद्रों (PHC) और सरकारी स्कूलों में ब्रॉडबैंड कनेक्टिविटी प्रदान की जाएगी, जिससे स्वास्थ्य और शिक्षा सेवाओं की गुणवत्ता में सुधार होगा।

12. मेडिकल कॉलेज छात्रों की सीट 10,000 प्रति वर्ष वृद्धि: मेडिकल कॉलेजों में छात्रों की सीटों की

संख्या प्रति वर्ष 10,000 बढ़ाई जाएगी, जिससे चिकित्सा शिक्षा में वृद्धि होगी।

13. जल जीवन मिशन 2028 तक विस्तार: जल जीवन मिशन को 2028 तक बढ़ाया जाएगा, जिससे ग्रामीण क्षेत्रों में स्वच्छ जल की उपलब्धता सुनिश्चित होगी।

14. 50 पर्यटन स्थलों का विकास: 50 प्रमुख पर्यटन स्थलों का विकास किया जाएगा, जिससे पर्यटन उद्योग को बढ़ावा मिलेगा।

15. पर्यटन रोजगार - - स्व रोजगार कुपोषण निवारण: पर्यटन क्षेत्र में रोजगार और स्व-रोजगार के अवसर बढ़ाए जाएंगे, जिससे कुपोषण निवारण में सहायता मिलेगी।

16. सिविल अस्पताल / ट्रॉमा सेंटर / जवाहर अस्पताल पालघर में: पालघर में सिविल अस्पताल, ट्रॉमा सेंटर और जवाहर अस्पताल की स्थापना की जाएगी, जिससे स्वास्थ्य सेवाओं की पहुंच बढ़ेगी।

17. आदिवासी - 7 EMRC, वरनी हाट, आदिवासी खेल अकादमी, सांस्कृतिक केंद्र: आदिवासी क्षेत्रों में 7 EMRC, वरली हाट, आदिवासी खेल अकादमी और सांस्कृतिक केंद्र स्थापित किए जाएंगे, जिससे उनकी संस्कृति और खेलों को बढ़ावा मिलेगा।

18. वडवान में हवाई अड्डा: वडवान में हवाई अड्डे की स्थापना की जाएगी, जिससे परिवहन सुविधाओं में सुधार होगा। *conneadily* बढ़ेगी, रोजगार उपलब्ध लेंगे

19. वडवान बंदरगाह - 10 लाख नौकरियां: वडवान बंदरगाह के निर्माण से 10 लाख नौकरियों का सृजन होगा, जिससे रोजगार के अवसर बढ़ेंगे।

20. कौशल विकास: कौशल विकास कार्यक्रमों को बढ़ावा दिया जाएगा, जिससे युवाओं को रोजगार के लिए तैयार किया जाएगा।

21. PMJAY - 5 लाख आवास 64,259/55,498: प्रधानमंत्री जन आवास योजना के तहत 5 लाख आवासों का निर्माण किया जाएगा, जिससे 64,259/55,498 परिवारों को लाभ मिलेगा।

धन्यवाद। जय हिंद।

*** श्री छत्रपाल सिंह गंगवार (बरेली) :** मैं सर्वप्रथम चहुँमुखी, समावेशी विकास तथा व्यापक दूर दृष्टि वाले इस आम बजट - 2025 के लिए माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी और माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी को कोटि-कोटि धन्यवाद देना चाहता हूँ।

यह प्रगतिशील, विकास उन्मुख बजट माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के 2047 में विकसित भारत के लक्ष्य को प्राप्त करने का रोड मैप है, अर्थात् ऐसा विकास जिससे भारतवर्ष आत्मनिर्भर तथा विकसित बन सके, जिसका फायदा उद्यमी से लेकर अंतिम पायदान पर खड़े व्यक्ति को भी मिल सके। यह क्रांतिकारी बजट महिलाओं, युवाओं तथा मध्यम वर्ग के जीवन में एक महत्वपूर्ण सकारात्मक बदलाव लाने का सार्थक प्रयास है।

यह आम बजट जनता जनार्दन की अपेक्षाओं पर खरा उतरने वाला बजट है। भारतवर्ष की आबादी का 31 प्रतिशत हिस्सा मध्यम वर्ग का है। अब यह वर्ग अपने सपनों को हकीकत में बदल सकेगा। मध्यम आय वर्ग के लोगों को सरकार ने इस बजट में 12 लाख तक की सालाना आय पर किसी भी प्रकार का आयकर नहीं लगा कर बहुत बड़ा लाभ दिया है। मध्यम वर्ग को आयकर में दी गई यह छूट भारतीय अर्थव्यवस्था के विकास में उत्प्रेरक का कार्य करेगी।

इस बजट से देश का किसान खुशहाल होगा तथा गांव समृद्ध होंगे। किसान सम्मान निधि, फसल बीमा योजना जैसी योजनाओं से खेती किसानों के पारंपरिक तौर तरीकों में बदलाव आया है। फसल का उत्पादन बढ़ाने, उसका उचित मूल्य मिलने और आर्थिक सुरक्षा सुनिश्चित होना कृषि क्षेत्र में एक महत्वपूर्ण बदलाव है। विकसित भारत के सपने को साकार करने के लिए कृषि अब अर्थव्यवस्था का प्रथम इंजन बनता जा रहा है। किसान क्रेडिट कार्ड के जरिए ऋण की अधिकतम सीमा 3 लाख से बढ़कर 5 लाख किया जाना कृषि क्षेत्र में क्रांतिकारी बदलाव लाने की दिशा में एक ठोस कदम है तथा साथ ही में कपास उत्पादकता मिशन से किसानों की आय बढ़ेगी और भारत के परंपरागत वस्त्र क्षेत्र में नई जान आएगी। बिहार में मखाना बोर्ड की स्थापना से मखाने के उत्पादन, प्रसंस्करण, मूल्य संवर्धन

* Speech was laid on the Table.

और विपणन व्यवस्था में व्यापक सुधार आणा इस कारोबार में लगे किसानों की आर्थिक दशा तेजी से सुधरेगी व असम के नामरूप में 12.7 लाख टन की वार्षिक उत्पादन क्षमता वाला उर्वरक संयंत्र, प्रधानमंत्री धन्य धान्य कृषि योजना व राष्ट्रीय उच्च पैदावार बीज मिशन, सभी कृषि विकास के क्षेत्र में महत्वपूर्ण कदम हैं। इस बजट में जल जीवन मिशन का 2028 तक विस्तार करने से ग्रामीण घरों में शत प्रतिशत पीने के लिए स्वच्छ जल उपलब्ध होगा। साथ ही में इस मिशन के द्वारा 2 करोड़ ग्रामीण रोजगार भी सृजित होगा।

विकसित भारत की इस यात्रा में महिलाओं की भागीदारी को नजरअंदाज नहीं किया जा सकता है। इसको ध्यान में रखते हुए महिला केंद्रित विकास और आर्थिक गतिविधियों में महिलाओं की 70 प्रतिशत भागीदारी सुनिश्चित करने के उद्देश्य वाला बजट पेश किया गया है। महिलाओं की सुरक्षा, गरिमा, पोषण और स्वास्थ्य के साथ ही उन्हें आर्थिक रूप से सशक्त और स्वावलंबी बनाने के लिए बजट में नए महिला उद्यमी को दो करोड़ तक के सावधि ऋण का प्रस्ताव किया है। स्त्री शक्ति योजना के द्वारा सार्वजनिक क्षेत्र के बैंक द्वारा महिला उद्यमी को कम ब्याज दर पर ऋण उपलब्ध कराए जाने की व्यवस्था है।

किसान बजट में शहरी गरीबों की मदद के लिए प्रावधान किया गया है। पीएम स्वनिधि योजना के अंतर्गत रेहड़ी-पटरी वालों को व्यापार के लिए धन उपलब्ध करने के साथ ही निर्धन आबादी और कमजोर समूह की सहायता के लिए भी अभियान चलाया जाएगा जिससे शहरों में रहने वाले गरीबों की आय बढ़ाने, नियमित जीविका अर्जित करने का अवसर प्राप्त होने के साथ ही जीवन स्तर को बेहतर बनाने में मदद मिल सकेगी। यह योजना शहरों में गरीबों को काम का अवसर प्रदान करने के साथ ही उन्हें सरकारी कल्याणकारी कार्यक्रमों के दायरे में लाने वाली होगी।

इस बजट में कैंसर का इलाज सर्व सुलभ कराने के लिए देश के सभी जिला अस्पतालों में कैंसर के इलाज की सुविधा उपलब्ध होगी। इसके लिए इन अस्पतालों में डे-केयर कैंसर केंद्रों की स्थापना की जाएगी। इसके साथ ही 36 जीवन रक्षक दवाओं पर आयात शुल्क खत्म करने का भी इस बजट में प्रावधान किया गया है तथा सभी प्राथमिक स्वास्थ्य केंद्रों को ब्रॉडबैंड से जोड़ा जाएगा जिससे सुदूर

इलाकों में टेली मेडिसिन के मार्फत गुणवत्तापूर्ण चिकित्सा सेवाओं का पहुंचना आसान हो जाएगा।

इस बजट में भारतवर्ष को 2047 तक विकसित भारत बनाने के लिए शिक्षा के क्षेत्र में सुधार से जुड़े कामों को गति देने का प्रावधान किया गया है। इसके अंतर्गत स्कूलों में 50 हजार अटल टिकरिंग लैब की स्थापना तथा सरकारी माध्यमिक स्कूलों को ब्रॉडबैंड से जोड़ना और आईआईटी की क्षमता विस्तार, स्कूली स्तर पर बच्चों को नवाचार से जोड़ना, निश्चय ही यह महत्वपूर्ण कदम शिक्षा के क्षेत्र में मील का पत्थर साबित होगा।

इस बजट में भारतवर्ष के शहरों की आज की जरूरत को समझा है तथा इसकी पूर्ति के लिए एक लाख करोड़ रुपए का अर्बन चैलेंज फंड बनाने का इस बजट में महत्वपूर्ण प्रस्ताव किया गया है। इसके जरिए शहरों के पुनर्विकास के जरिए बुनियादी ढांचे को विकसित किये जाने का प्रावधान है। प्रथम चरण में 100 शहरों के पुनर्विकास की योजना लाई जाएगी। इसके तहत शहरों के मूल स्वरूप यानी केन्द्रीय इलाके को विकसित किया जाएगा।

इस आम बजट में ऑनलाइन प्लेटफॉर्म से जुड़े एक करोड़ गिग वर्कर्स नए दौर की सेवा अर्थव्यवस्था को काफी गतिशीलता प्रदान करते हैं। इस कारण से, इन सभी गिग वर्कर्स के लिए सामाजिक सुरक्षा योजना का प्रावधान किया गया है। सरकार द्वारा इन्हें पीएम जन आरोग्य योजना के अंतर्गत स्वास्थ्य बीमा तथा पहचान पत्र देने के साथ ई-श्रम पोर्टल पर भी पंजीकरण की व्यवस्था रहेगी।

इस आम बजट में आदिवासी जनजातियों को भारत की मुख्य धारा में शामिल करने के क्षेत्र में एक और महत्वपूर्ण कदम उठाया है। सरकार द्वारा जनजातीय कार्य मंत्रालय के बजट में पिछले वर्षों की तुलना में वृद्धि करते हुए आदिवासी बाहुल्य क्षेत्र में विकास योजनाओं को गति देने का स्पष्ट इरादा है। इस योजना का उद्देश्य आदिवासी बाहुल्य गांवों में बुनियादी ढांचे को मजबूत करते हुए शिक्षा स्वास्थ्य और आंगनबाड़ी सुविधाओं को बेहतर करना और कमजोर आदिवासी समूह की आजीविका के अवसरों को बढ़ाना है। आदिवासी छात्रों को गुणवत्तापूर्ण शिक्षा देने के उद्देश्य से एकलव्य मॉडल आवासीय विद्यालयों का बजट बीते वर्षों से बढ़ा दिया गया है।

एमएसएमई देश के विकास में एक महत्वपूर्ण भूमिका निभाता है। इसकी परिभाषा का बदलाव इसके विस्तार के क्षेत्र में महत्वपूर्ण कदम होगा। 500 करोड़ तक की सालाना टर्नओवर वाली कंपनियां अब मीडियम श्रेणी में आएंगी, जिससे वे एमएसएमई से जुड़ी स्कीमों का लाभ उठा सकेंगी। एमएसएमई को लोन मिलने में होने वाले दिक्कतों को इस बजट में दूर करने का प्रावधान किया गया है। माइक्रो एंटरप्राइजेज को किसानों की तरह 5 लाख तक की सीमा वाले क्रेडिट कार्ड जारी करने की व्यवस्था की गई है।

इस बजट में निवेशकों का भरोसा बढ़ाने और ईज-ऑफ-डूइंग बिजनेस की दिशा में व्यापक प्रावधान किया गया है। इसके अंतर्गत विभिन्न कानून से जुड़े 100 से अधिक प्रावधानों को गैर आपराधिक बनाने का व्यवस्था की जा रही है। इसके लिए केन्द्र सरकार जल्द ही संसद में पेश जन विश्वास विधयेक 2.0 पेश करेगी। इसके अंतर्गत ईज-ऑफ-डूइंग बिजनेस को आगे बढ़ते हुए कई कानूनी प्रावधानों के अनुपालन में छूट देने की व्यवस्था की है।

इस बजट में नवीनीकरण ऊर्जा को बढ़ावा देने के संदर्भ में परमाणु ऊर्जा को बढ़ावा देने की व्यवस्था की गई है, जिसमें 20,000 करोड़ रुपये से एक परमाणु ऊर्जा मिशन बनाने की व्यवस्था की जाएगी, जो कि देश में पांच छोटे परमाणु संयंत्र स्थापित करने में सहयोग करेगा। इससे परंपरागत ऊर्जा स्रोतों पर हमारी निर्भरता घटेगी।

भारत में पर्यटन की असीम संभावनाएं हैं। उतनी ही संगठित व असंगठित क्षेत्र में रोजगार के अवसर पैदा होंगे। इस बजट में विकसित भारत का लक्ष्य हासिल करने व आर्थिक विकास दर को रफ्तार देने को पर्यटन में भी रोजगार प्रेरित विकास का प्रावधान किया गया है तथा पर्यटन में रोजगार प्रेरक विकास को सुगम बनाने के लिए कई उसे कदम उठाए जाने की व्यवस्था है। इनमें वीजा नियमों को आसान बनाना, ई-वीजा सुविधा देना तथा धार्मिक व मेडिकल पर्यटन को प्रोत्साहन देना शामिल हैं।

इस बजट में जीडीपी में मैन्यूफैक्चरिंग की हिस्सेदारी बढ़ाने को सरकार ने नेशनल मैन्यूफैक्चरिंग मिशन की स्थापना की व्यवस्था की है। इसके अंतर्गत मैन्यूफैक्चरिंग को आसान बनाने तथा लागत कम

करने, गुणवत्ता वाले उत्पाद तैयार करने, तकनीकी उपलब्ध कराने जैसी चीजों पर विशेष ध्यान दिया जाएगा। निर्यात को ग्रोथ इंजन का प्रमुख स्तंभ मानते हुए बजट में एक्सपोर्ट प्रमोशन मिशन स्थापित करने का भी प्रावधान है। इसके अंतर्गत निर्यातकों को कर्ज मुहैया करने के साथ विदेश में निर्माण करने जैसी सुविधा बहाल करने में मदद की जाएगी, जिससे वस्तुओं का निर्यात बढ़ेगा व रोजगार के अवसर पैदा होंगे।

इस बजट में रेलवे को और बेहतर बनाने का प्रावधान किया गया है। इसके अंतर्गत रेलवे को 2.52 लाख करोड़ रुपये आवंटित किए जाने की व्यवस्था है, जिससे 17,500 सामान्य कोच, 200 वन्दे भारत, 100 अमृत भारत ट्रेनों के निर्माण जैसी परियोजनाओं को इस बजट में मंजूरी दी गई है। साथ ही, इसमें नई लाइनें बिछाने, दोहरीकरण, स्टेशनों का पुनर्विकास, फ्लाईओवर निर्माण, अंडरपास सहित कई अन्य परियोजनाओं की भी व्यवस्था है।

इस बजट में जल तटीय आर्थिक गतिविधियों को सम्बल देकर ब्लू इकोनॉमी को बढ़ावा देने की पूर्ण व्यवस्था है। इसके अंतर्गत समुद्री विकास कोष (मैरिटाइम डेवलपमेंट फंड) बनाने का प्रावधान है। साथ ही, इसमें जहाज निर्माण को प्रोत्साहन देने के लिए जहाज निर्माण वित्तीय सहायता नीति का नवीनीकरण किया गया है।

यह प्रगतिशील व समावेशी बजट पारंपरिक मूल्यों और आधुनिक आर्थिक आवश्यकताओं का सावधानी पूर्ण समन्वय है, जो वंचितों के उत्थान के साथ-साथ वैश्विक प्रतिस्पर्धात्मकता को बढ़ावा देने का लक्ष्य भी रखता है। यह राष्ट्र की समृद्धि की दिशा में महत्वपूर्ण कदम भी है। मुझे सम्पूर्ण विश्वास है कि यह बजट ग्रामीण अर्थव्यवस्था, सामाजिक गतिशीलता, और सशक्त वैश्विक आपूर्ति श्रृंखला एकीकरण के माध्यम से महत्वपूर्ण आर्थिक परिवर्तन ला सकता है तथा यह बजट मध्यम वर्ग, युवा, अन्नदाता और नारी कल्याण के प्रति हमारी सरकार के दृढ़ संकल्प को परिलक्षित करने वाला है।

*** SHRI SUKANTA KUMAR PANIGRAHI (KANDHAMAL):** I would like to convey

* Speech was laid on the Table.

my sincere thanks for giving me an opportunity to express my views on the budget announcements with respect to the Ministry of Agriculture and Farmers Welfare.

I feel myself privileged and express my thanks on the wonderful and effective aspects of the union budget 2025-26.

Under the leadership of our Yashaswi Hon'ble Prime Minister - Shri Narendra Modi ji, the country has identified and emphasized key areas of growth and development in agriculture, rural economy, and allied sectors and expressed its commitment to address ongoing challenges faced by agriculture and rural development.

I convey my heartfelt thanks to our finance minister for announcing a 'Prime Minister Dhan-Dhaanya Krishi Yojana' in partnership with states. The states, particularly, Odisha from where I belong to, can strategically position themselves to leverage the benefits for the betterment of agricultural and allied sectors by converging existing schemes and specialized measures and benefiting about 1.7 cr. farmers.

Being a student of Agriculture Science, I salute to the deep revolutionary thoughts behind the initial implementation of such a smart and integrated schematic intervention with a view to enhance agricultural productivity, adopt crop diversification and sustainable agriculture practices, augment post-harvest storage at the panchayat and block level, improve irrigation facilities, and facilitate availability of long-term and short-term credit.

Our government is the government of poor, destitute and downtrodden. Our government is always mindful about bringing in an atmosphere of balanced growth

and development. This budget has appropriately conceptualised launching of a comprehensive multi-sectoral 'Rural Prosperity and Resilience' programme in partnership with states. There is immense need to address unemployment in rural areas and under-employment in agriculture by ensuring skilling, more investment, adoption of technology, and re-orienting the existing rural economy.

With the change in time and modifications in the tastes and preferences of our citizens, the agrarian States like Odisha requires a comprehensive and multi-dimensional development approach, focusing on infrastructure, employment, agriculture, health, education, and social equity. We should capitalize on government schemes, adopt relevant technology, and ensure local participation to bring about holistic growth in rural areas.

By addressing challenges such as poverty, underemployment, climate vulnerability, and marginalization, we can create a sustainable and thriving rural economy that uplifts all sections of society. I commend the budget for considering all of these this year, sir.

All of us know that our country's need for self-reliance in pulses production is driven by several factors, including food security, economic stability, and sustainable agricultural practices. This budget has rightfully emphasized on the self-reliance aspect of pulses production and urged to reduce dependency on imports by announcing introduction of a 6-year "Mission for Aatmanirbharta in Pulses with a special focus on Tur, Urad and Masoor.

It was heartening to note that the government has given its due to the fruits and vegetable sector this time in the budget. A developed fruit and vegetable sector

will not only fulfil citizens' nutritional needs, it will facilitate enhancing income levels. The proposed programme for production, supplies and processing would ensure remunerative prices for farmers.

This year's budget is a farmers' budget. In addition to ensuring enhanced credit flow to the agriculture and rural sectors, the budget has expanded the loan limit under the Modified Interest Subvention Scheme from Rs.3 lakh to 5 lakh for loans taken through the KCC which will facilitate short term loans for 7.7 crore farmers, dairy farmers and fishermen.

Our fishery sector has enormous opportunity of growth. Our government has seen this opportunity and with the Sankalp of Sabka Sath, Sabka Vikas, Sabka Prayas, we are all set to try to ensure Sabka Viswas by assuring adequate and timely coordination with all coastal States/Union. The proposal to ensure an enabling framework for sustainable harnessing of fisheries from Indian Exclusive Economic Zone and High Seas is a way forward to unlock the untapped potential of our rich and prosperous marine sector.

While extending deep gratitude from the bottom of my heart, I urge the Government to become a friend, philosopher and guide of coastal states like Odisha and support in our strive for attaining a glorious status -Viksit Odisha by 2036.

The time has come to understand and underscore implementation issues and address critical gaps in the value chain, including infrastructure, modernization, traceability, production, productivity, post-harvest management, and quality control.

I sincerely hope that with proper and timely implementation of the budget announcements; these critical issues would be addressed and we would have a

smooth journey towards our greater goal i.e. achieving goal of Viksit Bharat by 2047.

Once again, I extend thanks for giving me an opportunity to express a few points on budget announcements in the areas of Agriculture and Allied sector.

ai kisan! Jai Jagannath! Jai Hind!

***श्री मितेश पटेल (बकाभाई) (आणंद) :** विकसित भारत के लक्ष्य को तेजी से प्राप्त करने की आशाओं को मजबूत करने वाले इस गेमचेंजर एवं ऐतिहासिक बजट के लिए मैं मोदी जी का आभार व्यक्त करता हूँ, परिश्रमी एवं नारी शक्ति माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण को बधाई देता हूँ। केंद्रीय बजट से एक दिन पूर्व आर्थिक समीक्षा में ही सरकार ने बजट की भावी दिशा बता दिया था। आर्थिक सर्वेक्षण में स्वतंत्रता के 100 साल बाद 2047 तक भारत को विकसित भारत बनाने के लक्ष्य की दृष्टि से काफी बातें कही गई थीं। प्रधान मंत्री नरेंद्र मोदी जी की सरकार का लक्ष्य विरासत के साथ विकास है यानी भारत को अपनी पहचान आध्यात्मिक अंतःशक्ति सभ्यता, संस्कृति के साथ सामंजस्य बिठाते हुए इसे एक मुख्य आधार बनाते हुए विश्व में विकसित देश बनाना है।

यह सच भी है कि भारत की क्षमता और संभावनाओं पर वैश्विक विश्वास और बढ़ा है। वित्त मंत्री ने भविष्य दृष्टि के लिए कहा कि हम अगले 5 वर्षों को सबके विकास को साकार करने और सभी क्षेत्रों के संतुलित विकास को प्रोत्साहित करने के एक अनूठे अवसर के रूप में देखते हैं।

बजट को पांच बिंदुओं पर आधारित बनाया गया है— विकास की गति बढ़ाना, समग्र विकास, निजी क्षेत्र में निवेश को बढ़ावा देना, घरेलू संवेदनाओं को मजबूत करना तथा मध्यम वर्ग की खर्च करने की क्षमता को बढ़ाना। वित्त मंत्री ने आगे कहा कि मेक इन इंडिया, रोजगार और अनुसंधान, ऊर्जा आपूर्ति, खेलों का विकास और एमएसएमई यानी सूक्ष्म व लघु उद्योगों का विकास हमारी विकास यात्रा में शामिल है और इसका ईंधन सुधार है। इन दो पहलुओं को देखने के बाद बजट आसानी से समझा जा

* Speech was laid on the Table.

सकता है। आर्थिक सर्वेक्षण में चुनौतियों की चर्चा करते हुए कहा गया था कि विकास दर की वांछनीयता निर्विवाद है, लेकिन यह स्वीकार करना महत्वपूर्ण है कि वैश्विक परिवेश, राजनीतिक और आर्थिक कारण भी भारत के विकास परिणामों को प्रभावित कर रहे हैं यानी चुनौतियां हमारे समक्ष हैं और उनका सामना करना ही पड़ेगा। जब आपका उद्देश्य स्पष्ट हो, समस्या दिखाई दे रही हो तो रास्ते अपनाने और नीतियों के निर्धारण में आसानी हो जाती है।

वास्तव में अंतर्राष्ट्रीय आर्थिक अनिश्चितताओं के कारण उत्पन्न समस्याओं और चिंता के बीच विकास के रास्ते में उत्पन्न बाधाओं का सामना करने के लिए वर्तमान परिस्थितियों में जितना कुछ संभव है, वित्त मंत्री निर्मला सीतारमण ने उसे पूरा करने की कोशिश की है। सच है कि भूमि, श्रम, कृषि और प्रशासन के क्षेत्र में संभावित साहसिक और राजनीतिक रूप से संवेदनशील सुधारी से सरकार बची है। बावजूद 2025-26 का बजट उस भारत की छवि को मजबूत करता है, जो सुधार के लिए तत्पर है, संभावनाओं से भरा हुआ है तथा विश्व में उभरती हुई आर्थिक महाशक्ति है। प्रधान मंत्री ने देश के लिए चार जातियां बताई थीं— गरीब, युवा, किसान और महिला। कुल मिलाकर 10 क्षेत्रों में बदलाव संबंधी कोशिशों पर फोकस किया गया है। 2024-25 के 48 लाख 21 हजार करोड़ की तुलना में इस बार कुल 50 लाख 65 हजार करोड़ का बजट है। इसका अर्थ है कि सरकार को वित्तीय चुनौतियों का आभास है और खर्च ज्यादा बढ़ाया नहीं गया है, जो व्यवहारिक है। इन परिस्थितियों में वित्तीय घाटे को संपूर्ण अर्थव्यवस्था के 4.4% तक रखना बहुत बड़ी उपलब्धि है। 5 वर्ष पहले यह 9.02% था।

आयकर में छूट ऐतिहासिक है, नौकरी पेशा वालों के लिए 12 लाख 75 हजार और 12 लाख तक आम कारोबारी के लिए आय कर में छूट की कल्पना किसी को नहीं थी। इसलिए सबसे ज्यादा चर्चा उसकी हो रही है। इसे हम राजनीतिक रूप से प्रभावी मध्यमवर्ग को खुश करने की योजना बता सकते हैं। लेकिन इसके आर्थिक और वित्तीय महत्व को नकारा नहीं जा सकता। मध्यम वर्ग का आर्थिक और वित्तीय सशक्तिकरण तथा उसकी क्रय शक्ति बढ़ाने का लक्ष्य शामिल है। मध्यम वर्ग की जेब में धन बचने का अर्थ है कि वे आवश्यकताओं पर ज्यादा खर्च कर सकेंगे, जिससे प्रत्यक्ष रूप से आर्थिक विकास गति को बढ़ावा मिलेगा। साथ ही अपने जीवन को ज्यादा सुरक्षित और खुशहाल होने की कल्पना से अंदर

सकारात्मकता का विकास होगा और इसका असर हमारे संपूर्ण आर्थिक, सामाजिक, सांस्कृतिक वातावरण पर पड़ेगा। इसके साथ 95% आयकरदाता अब आयकर देने से मुक्त हो चुके हैं। इस दृष्टि से यह साहसी क्रांतिकारी ऐतिहासिक कदम है।

भारत के मूल यानी विरासत के साथ समाज के नीचे से ऊपर सभी तत्वों के संतुलित विकास के साथ ही देश अपने लक्ष्य को प्राप्त करेगा। हम देखेंगे कि समाज के सबसे निचले लपके यानी सड़कों पर सामान बेचने वाले, श्रमिकों, असंगठित मजदूरों, किसानों, मत्स्यपालकों, लघु, मध्य व सूक्ष्म उद्योगों, युवा नव उद्यमियों, धार्मिक, आध्यात्मिक केन्द्रों आदि सभी समूहों के विकास की दौरे में गतिशील होने की व्यवस्था इस बजट में है। भारत के प्रमुख धार्मिक, आध्यात्मिक, संस्कृत स्थान पर जिस ढंग से तीर्थ यात्रियों, पर्यटकों में रिकॉर्ड वृद्धि हुई है, वह हमारी सबसे बड़ी ताकत होगी। इसे ध्यान में रखते हुए 50 ऐसे स्थलों को राज्यों की भागीदारी के साथ विकसित करने की योजना है। रोजगार प्रेरित विकास के लिए आतिथ्य प्रबंधन संस्थानों के लिए कौशल विकास कार्यक्रमों के साथ होम स्टे के लिए मुद्रा ऋण, यात्रा और संपर्क में सुधार करना, वीजा शुल्क में छूट के साथ ई-वीजा को और बढ़ाना, चिकित्सा पर्यटन और स्वास्थ्य लाभ को बढ़ावा दिया जाएगा। इस तरह के व्यावहारिक सूक्ष्मता स्तरीय सोच का कितना असर होगा, इसकी आप कल्पना कर सकते हैं। भविष्य के एक विशेष पहचान वाले आदर्श महाशक्ति की दृष्टि से आधारभूमि बनाने की कोशिश लगातार मोदी सरकार के बजट में है और इसे इस बार सशक्त और त्वरित करने की कोशिश की गई।

सरकार ने सर्वेक्षण में स्पष्ट किया था कि कृषि, जिसका योगदान कुल अर्थव्यवस्था में 16% के आस-पास है, में काफी क्षमता है और प्रतिवर्ष यह 0.75 प्रतिशत से एक प्रतिशत का योगदान दे सकता है। बजट में कृषि विकास के लिए जबरदस्त कदमों की घोषणा है। प्रधान मंत्री धन-धान्य योजना में ऐसे 100 जिलों को चुना जाएगा, जहां कृषि उत्पादकता कम है। इनसे उत्पादकता बढ़ाने, खेती में विविधता लाने, सिंचाई और उपज के बाद भंडारण की क्षमता मजबूत करने में मदद मिलेगी। इससे 1.7 करोड़ किसानों को लाभ होगा। किसान क्रेडिट कार्ड अभी 7.7 करोड़ किसानों, मछुआरों और डेयरी किसानों को अल्पावधि ऋण की सुविधा प्रदान करता है। संशोधित ब्याज अनुदान योजना के साथ किसान क्रेडिट

कार्ड की ऋण सीमा 3 लाख रुपये से बढ़ाकर 5 लाख रुपये की गई है। दलहन में आत्मनिर्भरता के लिए छह वर्ष का मिशन शुरू होगा। खाद्य तेलों के उत्पादन पर ध्यान दिया जाएगा। नैफेड और एनसीसीएफ में पंजीकृत किसानों से दालें खरीदेगी। श्रीअन्न, सब्जियां और फलों के लिए भी बड़ी योजना का प्रस्ताव है। ऐसे किसानों की आय बढ़ाने के लिए योजना राज्यों के साथ साझेदारी के साथ लॉन्च किया जाएगा। बिहार में राष्ट्रीय फूड टेक्नोलॉजी संस्थान शुरू किया जाएगा। इससे पूरे पूर्वी क्षेत्र में खाद्य प्रसंस्करण क्षमताएं मजबूत करने में मदद मिलेगी।

राष्ट्रीय उच्च पैदावार बीज मिशन के अंतर्गत बीजों की ऐसी 100 से अधिक किस्मों को उपलब्ध कराने का प्रस्ताव कितना महत्वपूर्ण है, यह किसान और कृषि से जुड़े विशेषज्ञों को अच्छी तरह बताएं। मछली पालन में भारत दूसरा सबसे बड़ा उत्पादक है, इसका बाजार करीब 60 हजार करोड़ का है। भारत के विशेष आर्थिक क्षेत्रों और गहरे समुद्र में स्थायी मत्स्य पालन पर जोर दिया गया। अंडमान एवं निकोबार और लक्षद्वीप समूह को मत्स्य पालन के विकास के लिए लक्षित किया गया है। डेयरी और मछली पालन के लिए 5 लाख रुपए तक का कर्ज का प्रस्ताव महत्वपूर्ण है। यही नहीं समुद्री उत्पादों पर सीमा शुल्क सीधे 30% से घटाकर 5% करना बहुत बड़ा कदम है। अंडमान, निकोबार और गहरे समुद्र में मछली पकड़ने को बढ़ावा मिलेगा। ध्यान रखिए मत्स्य पालन क्षेत्र को बढ़ावा देने की घोषणा के बाद एक्वाकल्चर स्टॉक में 12.5% तक की वृद्धि हुई। बिहार के किसानों की मदद के लिए मखाना बोर्ड का गठन होगा। मिथिलांचल में पश्चिमी कोसी नहर परियोजना शुरू होगी। 50 हजार हेक्टेयर क्षेत्र के किसानों को फायदा। कपास उत्पादकता मिशन के तहत उत्पादकता में पर्याप्त बढ़ोतरी होगी और कपास के लंबे रेशे वाली किस्मों को बढ़ावा दिया जाएगा। बजट में इन सबसे किसानों की आय व्यापक रूप से बढ़ाने की कल्पना की गई है। यूरिया उत्पादन के बढ़ावे पर फोकस है और असम के नामरूप में नया यूरिया प्लांट लगेगा।

गांव के साथ शहरों को विकास केन्द्र बनाने के प्रस्तावों को क्रियान्वित करने के लिए एक लाख करोड़ रुपए का शहरी चुनौती कोष स्थापित करने की योजना इसलिए महत्वपूर्ण है, क्योंकि आर्थिक विकास के साथ शहरों की व्यवस्था कमजोर हो रही है। उस कारण वे क्षमताओं के अनुरूप अर्थव्यवस्था

में योगदान देने की जगह अपनी ही चुनौतियों से निपटने में ज्यादा उलझे हुए हैं। सूक्ष्म, लघु और मध्यम उद्योग 7.5 करोड़ लोगों को रोजगार दे रहा है। ये एमएसएमई उत्पादकों के साथ निर्माण में 45 प्रतिशत योगदान कर रहे हैं। इसमें वर्गीकरण के लिए निवेश और टर्नओवर की सीमा को क्रमशः 2.5 और 2 गुना तक बढ़ाया जाएगा। इससे उन्हें आगे बढ़ने और हमारे युवाओं के लिए रोजगार पैदा करने का आत्मविश्वास मिलेगा। कर्ज की सीमा 5 करोड़ से 10 करोड़ कर 1.5 लाख करोड़ के आवंटन से इस क्षेत्र के उद्योगों के लिए उत्पादन और वितरण में निश्चित रूप से आसानी होगी। एमएसएमई को विदेशों में शुल्क में सहायता मिलेगी। स्टार्ट-अप के लिए लोन 10 करोड़ से बढ़ाकर 20 करोड़ रुपए किया जाएगा। गारंटी फीस में भी कमी होगी। भारत को चीन के समानांतर खिलौने का सबसे बड़ा हब बनाने का लक्ष्य पहली बार बजट में है। खिलौना उद्योग के लिए मेक इन इंडिया के तहत विशेष योजना शुरू की जाएगी, नेशनल एक्शन प्लान बनाया जाएगा। इसके बाद स्किल और विनिर्माण के लिए इको सिस्टम बनाया जाएगा। अंतर्राष्ट्रीय व्यापार की चुनौतियों का सामना करने के लिए एक डिजिटल सार्वजनिक अवसंरचना – ‘भारत ट्रेड नेट’ (BTN) की स्थापना की जाएगी, जो व्यापार दस्तावेजीकरण और वित्तपोषण समाधान के लिए एक एकीकृत मंच होगा, इसे अंतर्राष्ट्रीय प्रथाओं के अनुरूप बनाया जाएगा।

स्वाभाविक रूप से बजट में ऊर्जा क्षेत्र में सुधारों की दृष्टि से भी काफी प्रस्ताव है। विकसित भारत की दृष्टि से 2047 तक कम से कम 100 गीगावाट परमाणु नाभिकीय ऊर्जा के विकास के लक्ष्य की दृष्टि से निजी क्षेत्र और साधनी क्षेत्र दोनों के लिए योजनाएं घोषित हैं। परमाणु ऊर्जा अधिनियम और परमाणु क्षति के लिए नागरिक दायित्व अधिनियम में संशोधन किए जाएंगे।

इस तरह के अनेक पहलू बजट में हैं, जो हमारे अपने देश के प्रति आत्मविश्वास पैदा करने के साथ योगदान देने की आर्थिक वित्तीय ठोस आगीदारी दे सकता है। कोई भी बजट आलोचनाओं से परे नहीं है और इनमें भी ऐसे बिंदु निकाले जा सकते हैं। कुल मिलाकर यह भारत को भारत के अनुरूप सामग्र और प्रेरक विकास की दृष्टि वाले बजट का ही अगला पड़ाव है, जिसमें हमारे, आपके, सबके लिए आर्थिक दृष्टि से योगदान देने की भूमिका निभाने के कदम उठाने की कोशिश है।

विकसित भारत के लक्ष्य को तेजी से प्राप्त करने में महत्वपूर्ण भूमिका निभाने वाले इस शानदार बजट के लिए माननीय नरेंद्र मोदी साहब का आभार व्यक्त करता हूँ एवं माननीय वित्त मंत्री निर्मला सीतारमण जी को बधाई देता हूँ।

*** श्री हंसमुखभाई सोमाभाई पटेल (अहमदाबाद पूर्व) :** केंद्रीय बजट से एक दिन पूर्व आर्थिक समीक्षा में ही सरकार ने बजट की भावी दिशा बता दिया था। आर्थिक सर्वेक्षण में स्वतंत्रता के 100 साल बाद 2047 तक भारत को विकसित भारत बनाने के लक्ष्य की दृष्टि से काफी बातें कहीं गई थी। प्रधानमंत्री नरेंद्र मोदी जी की सरकार का लक्ष्य विरासत के साथ विकास है। यानी भारत को अपनी पहचान आध्यात्मिक अंतःशक्ति सभ्यता, संस्कृति के साथ सामंजस्य बिठाते, इसे एक मुख्य आधार बनाते हुए विश्व में विकसित देश बनाना।

माननीय वित्त मंत्री निर्मला सीतारमण ने अपने बजट भाषण का आरंभ इन्हीं बिंदुओं से किया। सर्वेक्षण में कहा गया था कि विकसित भारत बनाने के लिए एक या दो दशक तक, स्थिर कीमतों पर औसत 8 प्रतिशत की विकास दर हासिल करने की जरूरत है। माननीय केंद्रीय वित्त मंत्री निर्मला सीतारमण ने कहा, "हमारी अर्थव्यवस्था सभी प्रमुख अर्थव्यवस्थाओं में सबसे तेजी से बढ़ रही है। इसके आगे उन्होंने कहा कि पिछले 10 वर्षों के हमारे विकास ट्रैक रिकॉर्ड और संरचनात्मक सुधारों ने पूरे विश्व का ध्यान आकर्षित किया है।

यह सच भी है कि भारत की क्षमता और संभावनाओं पर वैश्विक विश्वास और बढ़ा है। वित्त मंत्री ने भविष्य दृष्टि के लिए कहा कि हम अगले 5 वर्षों को सबके विकास को साकार करने और सभी क्षेत्रों के संतुलित विकास को प्रोत्साहित करने के एक अनूठे अवसर के रूप में देखते हैं।

बजट को पांच बिंदुओं पर आधारित बनाया गया है- विकास की गति बढ़ाना, समग्र विकास, निजी क्षेत्र में निवेश को बढ़ावा देना, घरेलू संवेदनाओं को मजबूत करना तथा मध्यम वर्ग की खर्च करने की क्षमता को बढ़ाना। वित्त मंत्री ने आगे कहा कि मेक इन इंडिया, रोजगार और अनुसंधान, ऊर्जा आपूर्ति,

* Speech was laid on the Table.

खेलों का विकास और एमएसएमपी यानी सूक्ष्म व लघु उद्योगों का विकास हमारी विकास यात्रा में शामिल हैं और इसका ईंधन सुधार हैं। इन दो पहलुओं को देखने के बाद बजट आसानी से समझा जा सकता है। आर्थिक सर्वेक्षण में चुनौतियों की चर्चा करते हुए कहा गया था कि विकास दर की वांछनीयता निर्विवाद है, लेकिन यह स्वीकार करना महत्वपूर्ण है कि वैश्विक परिवेश राजनीतिक और आर्थिक कारण भी भारत के विकास परिणामों को प्रभावित कर रहे हैं। यानी चुनौतियां हमारे समक्ष हैं और उनका सामना करना ही पड़ेगा। जब आपका उद्देश्य स्पष्ट हो, समस्या दिखाई दे रहे हैं तो रास्ते अपनाने और नीतियों के निर्धारण में आसानी हो जाती है।

वास्तव में अंतरराष्ट्रीय आर्थिक अनिश्चितताओं के कारण उत्पन्न समस्याओं और चिंता के बीच विकास के रास्ते में उत्पन्न बाधाओं का सामना करने के लिए वर्तमान परिस्थितियों में जितना कुछ संभव है वित्त मंत्री निर्मला सीतारमण ने उसे पूरा करने की कोशिश की है। सच है की भूमि, श्रम, कृषि और प्रशासन के क्षेत्र में संभावित साहसिक और राजनीतिक रूप से संवेदनशील सुधारों से सरकार बची है। बावजूद 2025-26 का बजट उस भारत की छवि को मजबूत करता है जो सुधार के लिए तत्पर है, संभावनाओं से भरा हुआ है तथा विश्व में उभरती हुई आर्थिक महाशक्ति है। प्रधानमंत्री ने देश के लिए चार जातियां बताई थी गरीब, युवा, किसान और महिला। कुल मिलाकर 10 क्षेत्रों में बदलाव संबंधी कोशिशें पर फोकस किया गया है। 2024-25 के 48 लाख 21 हजार करोड़ की तुलना में इस बार कुल 50 लाख 65 हजार करोड़ का बजट है। इसका अर्थ है कि सरकार को वित्तीय चुनौतियों का आभास है और खर्च ज्यादा बढ़ाया नहीं गया है जो व्यवहारिक है। इन परिस्थितियों में वित्त घाटे को संपूर्ण अर्थव्यवस्था के 4.4% तक रखना बहुत बड़ी उपलब्धि है। 5 वर्ष पहले यह 9.02% था।

आयकर में छूट ऐतिहासिक है, नौकरी पेशा वालों के लिए 12 लाख 75 हजार और 12 लाख तक आम कारोबारी के लिए आयकर में छूट की कल्पना किसी को नहीं थी। इसलिए सबसे ज्यादा चर्चा उसकी हो रही है। इसे हम राजनीतिक रूप से प्रभावी मध्यमवर्ग को खुश करने की योजना बता सकते हैं। लेकिन इसके आर्थिक और वित्तीय महत्व को नकारा नहीं जा सकता। मध्यम वर्ग का आर्थिक और वित्तीय सशक्तिकरण तथा उसकी क्रय शक्ति बढ़ाने का लक्ष्य शामिल है। मध्यमवर्ग की जेब में धन बचने

का अर्थ है कि वे आवश्यकताओं पर ज्यादा खर्च कर सकेंगे, जिससे प्रत्यक्ष रूप से आर्थिक विकास गति को बढ़ावा मिलेगा। साथ ही अपने जीवन को ज्यादा सुरक्षित और खुशहाल होने की कल्पना से अंदर सकारात्मकता का विकास होगा और इसका असर हमारे संपूर्ण आर्थिक, सामाजिक, सांस्कृतिक वातावरण पर पड़ेगा। इसके साथ 95% आयकर दाता अब आयकर देने से मुक्त हो चुके हैं। इस दृष्टि से यह साहसी क्रांतिकारी ऐतिहासिक कदम है।

भारत के मूल यानी विरासत के साथ समाज के नीचे से ऊपर सभी तत्वों के संतुलित विकास के साथ ही देश अपने लक्ष्य को प्राप्त करेगा। हम देखेंगे कि समाज के सबसे निचले तपके यानी सड़कों पर सामान बेचने वाले, श्रमिकों, असंगठित मजदूरों, किसानों, मत्स्यपालकों, लघु, मध्य व सूक्ष्म उद्योगों, युव नव उद्यमियों, धार्मिक आध्यात्मिक केन्द्रों आदि सभी समूहों के विकास की दौरे में गतिशील होने की व्यवस्था इस बजट में है। भारत के प्रमुख धार्मिक आध्यात्मिक संस्कृत स्थान पर जिस ढंग से तीर्थ यात्रियों पर्यटकों में रिकॉर्ड वृद्धि हुई है वह हमारी सबसे बड़ी ताकत होगी। इसे ध्यान में रखते हुए 50 पैसे स्थलों को राज्यों की भागीदारी के साथ विकसित करने की योजना है। रोजगार प्रेरित विकास के लिए आतिथ्य प्रबंधन संस्थानों के लिए कौशल विकास कार्यक्रमों के साथ होम स्टे के लिए मुद्रा ऋण, यात्रा और संपर्क में सुधार करना, वीजा शुल्क में छूट के साथ ईवीजा को और बढ़ाना, चिकित्सा पर्यटन और स्वास्थ्य लाभ को बढ़ावा दिया जाएगा। इस तरह के व्यावहारिक सूक्ष्मता स्तरीय सोच का कितना असर होगा इसकी आप कल्पना कर सकते हैं। तो भविष्य के एक विशेष पहचान वाले आदर्श महाशक्ति की दृष्टि से आधारभूमि बनाने की कोशिश लगातार मोदी सरकार के बजट में है और इसे इस बार सशक्त और त्वरित करने की कोशिश की गई।

सरकार ने सर्वेक्षण में स्पष्ट किया था कि कृषि, जिसका योगदान कुल अर्थव्यवस्था में 16% के आसपास है, में काफी क्षमता है और प्रतिवर्ष यह 0.75 प्रतिशत से एक प्रतिशत का योगदान दे सकता है। बजट में कृषि विकास के लिए जबरदस्त कदमों की घोषणा है। प्रधानमंत्री धनधान्य योजना में ऐसे 100 जिलों को चुना जाएगा, जहां कृषि उत्पादकता कम है। इनसे उत्पादकता बढ़ाने, खेती में विविधता लाने, सिंचाई और उपज के बाद भंडारण की क्षमता मजबूत करने में मदद मिलेगी। इससे 1.7 करोड़

किसानों को लाभ होगा। किसान क्रेडिट कार्ड अभी 7.7 करोड़ किसानों, मछुआरों और डेयरी किसानों को अल्पावधि ऋण की सुविधा प्रदान करता है। संशोधित ब्याज अनुदान योजना के साथ किसान क्रेडिट कार्ड की ऋण सीमा 3 लाख रुपये से बढ़ाकर 5 लाख रुपये की गई है। दलहन में आत्मनिर्भरता के लिए छह वर्ष का मिशन शुरू होगा। खाद्य तेलों के उत्पादन पर ध्यान दिया जाएगा। नैफेड और एनसीसीएफ में पंजीकृत किसानों से दालें खरीदेगी। श्रीअन्न, सब्जियां और फलों के लिए भी बड़ी योजना का प्रस्ताव है। ऐसे किसानों की आय बढ़ाने के लिए योजना राज्यों के साथ साझेदारी के साथ लॉन्च किया जाएगा। बिहार में राष्ट्रीय फूड टेक्नोलॉजी संस्थान शुरू किया जाएगा। इससे पूरे पूर्वी क्षेत्र में खाद्य प्रसंस्करण क्षमताएं मजबूत करने में मदद मिलेगी।

राष्ट्रीय उच्च पैदावार बीज मिशन के अंतर्गत बीजों की ऐसी 100 से अधिक किस्मों को उपलब्ध कराने का प्रस्ताव कितना महत्वपूर्ण है यह किसने और कृषि से जुड़े विशेषज्ञों को अच्छी तरह बताएं। मछली पालन में भारत दूसरा सबसे बड़ा उत्पादक है, इसका बाजार करीब 60 हजार करोड़ का है। भारत के विशेष आर्थिक क्षेत्रों और गहरे समुद्र में स्थायी मत्स्य पालन पर जोर दिया गया। अंडमान एवं निकोबार और लक्षद्वीप द्वीप समूह को मत्स्य पालन विकास के लिए लक्षित किया गया है। डेयरी और मछली पालन के लिए 5 लाख रुपए तक का कर्ज का प्रस्ताव महत्वपूर्ण है। यही नहीं समुद्री उत्पादों पर सीमा शुल्क सीधे 30% से घटाकर 5% करना बहुत बड़ा कदम है। अंडमान, निकोबार और गहरे समुद्र में मछली पकड़ने को बढ़ावा मिलेगा। ध्यान रखिए मत्स्य पालन क्षेत्र को बढ़ावा देने की घोषणा के बाद एक्वाकल्चर स्टॉक में 12.5% तक की वृद्धि हुई। बिहार के किसानों की मदद के लिए मखाना बोर्ड का गठन होगा। मिथिलांचल में पश्चिमी कोसी नहर परियोजना शुरू होगी। 50 हजार हेक्टेयर क्षेत्र के किसानों को फायदा। कपास उत्पादकता मिशन के तहत उत्पादकता में पर्याप्त बढ़ोतरी होगी और कपास के लंबे रेशे वाली किस्मों को बढ़ावा दिया जाएगा। बजट में इन सबसे किसानों की आए व्यापक रूप से बढ़ाने की कल्पना की गई है। यूरिया उत्पादन के बढ़ावा पर फोकस है और असम के नामरूप में नया यूरिया प्लांट लगेगा।

गांव के साथ शहरों को विकास केन्द्र बनाने के प्रस्तावों को क्रियान्वित करने के लिए एक लाख

करोड़ रुपए का शहरी चुनौती कोष स्थापित स्थापित करने की योजना इसलिए महत्वपूर्ण है क्योंकि आर्थिक विकास के साथ शहरों की व्यवस्था कमजोर हो रही है। उस कारण वे क्षमताओं के अनुरूप अर्थव्यवस्था में योगदान देने की जगह अपनी ही चुनौतियों से निपटने में ज्यादा उलझे हुए हैं। सूक्ष्म, लघु और मध्यम उद्योग 7.5 करोड़ लोगों को रोजगार दे रहा है। ये एमएसएमई उत्पादकों के साथ निर्माण में 45 प्रतिशत योगदान कर रहे हैं। इसमें वर्गीकरण के लिए निवेश और टर्नओवर की सीमा को क्रमशः 2.5 और 2 गुना तक बढ़ाया जाएगा। इससे उन्हें आगे बढ़ने और हमारे युवाओं के लिए रोजगार पैदा करने का आत्मविश्वास मिलेगा। कर्ज की सीमा 5 करोड़ से 10 करोड़ कर 1.5 लाख करोड़ के आवंटन से इस क्षेत्र के उद्योगों के लिए उत्पादन और वितरण में निश्चित रूप से आसानी होगी। एमएसएमई को विदेशों में शुल्क में सहायता मिलेगी। स्टार्टअप के लिए लोन 10 करोड़ से बढ़ाकर 20 करोड़ रुपए किया जाएगा। गारंटी फीस में भी कमी होगी। भारत को चीन के समानांतर खिलौने का सबसे बड़ा हब बनाने का लक्ष्य पहली बार बजट में है। खिलौना उद्योग के लिए मेक इन इंडिया के तहत विशेष योजना शुरू की जाएगी, नेशनल एक्शन प्लान बनाया जाएगा। इसके बाद लिए स्किल और विनिर्माण के लिए इको सिस्टम बनाया जाएगा। अंतर्राष्ट्रीय व्यापार की चुनौतियों का सामना करने के लिए एक डिजिटल सार्वजनिक अवसंरचना 'भारत ट्रेड नेट' (BTN) की स्थापना की जाएगी, जो व्यापार दस्तावेजीकरण और वित्तपोषण समाधान के लिए एक एकीकृत मंच होगा इसे अंतर्राष्ट्रीय प्रथाओं के अनुरूप बनाया जाएगा।

स्वाभाविक रूप से बजट में ऊर्जा क्षेत्र में सुधारों की दृष्टि से भी काफी प्रस्ताव है। विकसित भारत की दृष्टि से 2047 तक कम से कम 100 गीगावॉट परमाणु नाभिकीय ऊर्जा के विकास का लक्ष्य की दृष्टि से निजी क्षेत्र और साधनी क्षेत्र दोनों के लिए योजनाएं घोषित हैं। परमाणु ऊर्जा अधिनियम और परमाणु क्षति के लिए नागरिक दायित्व अधिनियम में संशोधन किए जाएंगे।

इस तरह के अनेक पहलू बजट में हैं जो हमारे आपको अपने देश के प्रति आत्मविश्वास पैदा करने के साथ योगदान देने की आर्थिक वित्तीय ठोस भागीदारी दे सकता है। कोई भी बजट आलोचनाओं से परे नहीं है और इनमें भी ऐसे बिंदु निकाले जा सकते हैं। कुल मिलाकर यह भारत को भारत के अनुरूप

सामग्र और प्रेरक विकास की दृष्टि वाले बजट का ही अगला पड़ाव है जिसमें हमारे आपके सबके लिए आर्थिक दृष्टि से योगदान देने की भूमिका निभाने के कदम उठाने की कोशिश है।

विकसित भारत के लक्ष्य को तेजी से प्राप्त करने में महत्वपूर्ण भूमिका निभाने वाले इस शानदार बजट के लिए माननीय नरेंद्र मोदी साहेब का आभार व्यक्त करता हूँ एवं माननीय वित्तमंत्री निर्मला सीतारमण जी को बधाई देता हूँ।

*** श्री रविंद्र दत्ताराम वायकर (मुम्बई उत्तर-पश्चिम) :** मैं भारत के आम बजट 2015-16 पर अपने विचार रखता हूँ। यह बजट केवल संख्याओं का एक दस्तावेज नहीं बल्कि विकसित भारत की मजबूत नींव रखने वाला रोडमैप है। मैं इस दूरदर्शी और जन-हितैषी बजट के लिए प्रधानमंत्री श्री नरेंद्र मोदी जी और माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी को बधाई देता हूँ।

इस बजट में 50,65,345 करोड़ रुपये का फुल व्यय प्रस्तावित किया गया है जिसमें 11,21,000 करोड़ रुपये पूंजीगत व्यय के रूप में रखे गए हैं। इससे बुनियादी ढांचे का विकास होगा, अर्थव्यवस्था को गति मिलेगी और करोड़ों लोगों को नए रोजगार के अवसर उपलब्ध होंगे।

इस बजट में सरकार ने गरीबों, किसानों, युवाओं, महिलाओं, मध्यम वर्ग और शहरी गरीबों को प्राथमिकता दी है। यह बजट आर्थिक मजबूती, रोजगार सृजन, उद्यमिता, बुनियादी ढांचे के विस्तार और डिजिटल इंडिया को नई ऊंचाइयों तक ले जाने का संकल्प दोहराता है। यह केवल एक आर्थिक दस्तावेज नहीं बल्कि समाज के हर वर्ग को आत्मनिर्भर बनाने की दिशा में सरकार की प्रतिबद्धता को दर्शाता है।

आज इस ऐतिहासिक बजट में भारत के समुद्री, हवाई, आवासीय और मध्यम वर्ग के विकास के लिए महत्वपूर्ण घोषणाएं की गई हैं जो हमारे देश को एक विकसित भारत की दिशा में तेजी से आगे बढ़ाने वाली हैं।

सरकार ने Maritime Development Fund की स्थापना की घोषणा की है जिसमें 25,000

* Speech was laid on the Table.

करोड़ रुपये का फंड होगा। इसमें 49 परसेंट सरकार का योगदान रहेगा और बाकी धनराशि बंदरगाहों और निजी क्षेत्र से जुटाई जाएगी। इससे समुद्री व्यापार, लॉजिस्टिक्स और नौवहन के क्षेत्र में प्रतिस्पर्धा को बढ़ावा मिलेगा और भारत को वैश्विक समुद्री हब बनाने की दिशा में मजबूती मिलेगी।

इसी तरह, UDAN (Regional Connectivity Scheme) में 1.5 करोड़ मध्यमवर्गीय नागरिकों को सस्ता और तेज हवाई सफर प्रदान किया है। अब तक 88 एयरपोर्ट और 619 रूट्स इस योजना के तहत जुड़े हैं। इस सफलता को देखते हुए संशोधित UDAN योजना के तहत 120 नए गंतव्यों को जोड़ा जाएगा और अगले 10 वर्षों में 4 करोड़ यात्रियों को क्षेत्रीय कनेक्टिविटी से लाभ मिलेगा।

इसके अलावा, सरकार ने सस्ते और मध्यम आय वर्ग के आवास (Affordable & Mid-lacome Housing) के लिए SWAMIH फंड के तहत 50,000 से अधिक घरों का निर्माण पूरा किया और उनके खरीदारों को चाबी सौंपी। इससे उन मध्यम वर्गीय परिवारों को राहत मिली जो एक साथ EMI और किराए का बोझ उठा रहे थे। इस पहल को आगे बढ़ाते हुए अब SWAMI Fund-2 लॉन्च किया जाएगा जिसमें 15,000 करोड़ रुपये का फंड होगा। इससे एक लाख और घरों का निर्माण तेजी से पूरा होगा जिससे लाखों परिवारों को उनका अपना घर मिलेगा।

मध्यम वर्ग हमेशा से राष्ट्र निर्माण की रीढ़ रहा है और मोदी सरकार ने हमेशा उनके योगदान को सराहा है। इसी सोच को आगे बढ़ाते हुए सरकार ने इनकम टैक्स छूट की सीमा को बढ़ाकर 12 लाख रुपये कर दिया है जिससे अब एक लाख प्रति माह तक की आय पर कोई टैक्स नहीं देना होगा। वहीं, सैलरीड क्लास के लिए 75,000 रुपये के स्टैंडर्ड डिडक्शन के साथ यह सीमा 12.75 लाख रुपये हो जाएगी। यह निर्णय मध्यम वर्गीय परिवारों के लिए सीधी राहत लेकर आया है और उनकी वित्तीय स्वतंत्रता को और मजबूत करेगा।

शहरों में छोटे व्यापारियों और स्ट्रीट वेंडर्स को सशक्त बनाने के लिए पीएम स्वनिधि योजना के अंतर्गत 68 लाख से अधिक स्ट्रीट बैंड्स को सस्ती दरों पर ऋण की सुविधा दी गई है। इस योजना का विस्तार करते हुए सरकार ने अब UPI लिंकड क्रेडिट कार्ड की घोषणा की है, जिसमें 30,000 रुपये तक की लिमिट होगी। इसके अलावा बैंकों से ऋण प्राप्त करने की प्रक्रिया को सरल बनाया जाएगा ताकि

स्ट्रीट वेंडर्स अपने व्यापार को सुचारु रूप से चला सकें।

इसके साथ ही शहरी विकास को गति देने कंड स्थापित किया गया है, जिससे शहरी विकास को गति देने के लिए एक लाख करोड़ रुपये आ अर्बन चैलेंज फंड स्थापित किया गया है जिससे शहरों को ग्रोथ हब के रूप में विकसित किया जाएगा, स्वच्छता और जल आपूर्ति में सुधार होगा और नगर सेवाओं को आधुनिक बनाया जाएगा। यह फंड पीपीपी मॉडल और बैंकों से ऋण के माध्यम से 50 परसेंट तक धनराशि जुटाने की सुविधा देगा जिससे शहरी विकास को तेज किया जा सकेगा।

भारत में गिग इकॉनमी तेजी से बढ़ रही है और लाखों युवा Zomato, Swiggy Uber, Ola जैसी कंपनियों व माध्यम से रोजगार प्राप्त कर रहे हैं। सरकार ने गिग वर्कर्स को पहचान देने और उन्हें सामाजिक सुरक्षा देने के लिए e-Shram पोर्टल पर पंजीकरण और पीएम जन आरोग्य योजना के तहत स्वास्थ्य बीमा की सुविधा देने की घोषणा की है। इससे लगभग 1 करोड़ जिम वर्कर्स को सीधा लाभमिलेगा, जिससे वे आर्थिक रूप से अधिक सशक्त बन सकेंगे।

भारत के स्वास्थ्य क्षेत्र को मजबूत बनाने के लिए सरकार ने 1.1 लाख से अधिक मेडिकल सीटें जोड़ी हैं और अगले वर्ष 10,000 नई मेडिकल सीटें जोड़ी जाएंगी, जिससे देश में डॉक्टरों की संख्या बढ़ेगी और स्वास्थ्य सेवाओं को और अधिक सक्षम बनाया जाएगा।

इसके अलावा, सभी जिला अस्पतालों में के-केयर कैंसर सेंटर स्थापित किए जाएंगे, जिसमें वर्ष 2025-26 में 200 नए केंद्र खोले जाएंगे। इससे कैंसर के मरीजों को उन्नत उपचार मिलेगा और उन्हें बड़े शहरों में जाने की आवश्यकता नहीं होगी।

सरकार ने Heal in India पहल के तहत मेडिकल टूरिज्म को बढ़ावा देने का निर्णय लिया है। इससे भारत में चिकित्सा सुविधाओं का वैश्विक स्तर पर विस्तार होगा और भारत को मेडिकल हब के रूप में स्थापित किया जाएगा।

शिक्षा के क्षेत्र में सरकार ने IITs में छात्रों की संख्या 65,000 से बढ़ाकर 1.35 लाख कर दी है। अब वर्ष 2014 के बाद स्थापित 5 नए IITs में 6,500 और छात्रों के लिए इंफ्रास्ट्रक्चर तैयार किया जाएगा। इसके अलावा आर्टिफिशियल इंटेलिजेंस (AI) के लिए एक सेंटर ऑफ एक्सीलेंस स्थापित

किया जाएगा जिस पर 500 करोड़ रुपये का निवेश किया जाएगा ।

तकनीकी शिक्षा और अनुसंधान को बढ़ावा देने के लिए सरकार ने नेशनल जियोस्पेशियल मिशन लॉन्च करने की घोषणा की है, जिससे भूमि रिकॉर्ड डिजिटलीकरण और शहरी नियोजन को और आधुनिक बनाया जाएगा ।

सरकार ने राज्यों को 1.5 लाख करोड़ का 50 वर्ष के लिए ब्याज मुक्त ऋण देने की घोषणा की है जिससे राज्यों में आधारभूत संरचना का तीव्र विकास होगा ।

इसके अलावा, प्रत्येक इंफ्रास्ट्रक्चर मंगलय को PPP मॉडल के तहत तीन साल की परियोजनाओं की योजना बनाने के लिए प्रोत्साहित किया जाएगा । यह योजना देश के बुनियादी ढांचे को आधुनिक और प्रतिस्पर्धात्मक बनाने में अहम भूमिका निभाएगी ।

अब मैं अपने राज्य महाराष्ट्र और अपने लोकसभा क्षेत्र से जुड़े महत्वपूर्ण मुद्दों पर सरकार का ध्यान आकर्षित करना चाहूँगा ।

वाढवान बंदरगाह: प्रधानमंत्री नरेंद्र मोदी जी के नेतृत्व में 276,200 करोड़ रुपये की लागत से इस बंदरगाह का निर्माण किया जा रहा है । मेरा आग्रह है कि केवल वाढवान तक सीमित न रहते हुए कोंकण के सभी बंदरगाहों का आधुनिकीकरण किया जाए ।

छत्रपति शिवाजी महाराज के किलों का संरक्षण: इन ऐतिहासिक धरोहरों का पुनर्निर्माण और सौंदर्यीकरण किया जाए ताकि आने वाली पीढ़ियों को इतिहास से प्रेरणा मिल सके ।

मुंबई में जल संकट: गारगाई और पिंजाल बांध परियोजनाओं को जल्द पूरा करने की जरूरत है ताकि मुंबई और आसपास के क्षेत्रों में जल आपूर्ति सुचारु हो सके ।

वर्सोवा जेट्टी का पुनर्निर्माण: इसे पर्यटन और मछली उद्योग के लिए विकसित करने हेतु विशेष निधि दी जाए ।

गोरेगांव फिल्म सिटी: हरो रामजी फिल्म सिटी जिससे यह एक अंतरराष्ट्रीय स्तर की फिल्म सिटी बन सके पर विकसित किया जाए, जिससे यह एक अंतराष्ट्रीय स्तर की फिल्म सिटी बन सके ।

कोंकण रेलवे का आधुनिकीकरण: सभी रेलवे स्टेशनों उनकी यात्री सुविधाओं में सुधार किया जाए और

उनकी यात्री सुविधाओं में सुधार किया जाए। रेलवे और मेट्रो की कनेक्टिविटी के लिए प्रबंध किया जाए। यात्रियों की भीड़ के लिए उपाय योजना होनी चाहिए।

जोगेश्वरी जंक्शन: इसे अमृत भारत स्टेशन बोजना में शामिल कर यहाँ मॉल, यात्री विश्राम गृह और रेस्टोरेंट जैसी सुविधाएँ विकसित की जाएं।

मुंबई उपनगर में एम्स अस्पताल के निर्माण (कैंसर और रिसर्च सेंटर) के लिए निधि की आवश्यकता है। यह बजट एक सशक्त, आत्मनिर्भर और विकसित भारत का निर्माण करने वाला बजट है। सरकार ने गरीबों, किसानों, युवाओं, महिलाओं और मध्यम वर्ग के कल्याण को प्राथमिकता दी है और बुनियादी ढांचे, शिक्षा, स्वास्थ्य और डिजिटल इंडिया से ऐतिहासिक निवेश किया है।

मेरे लोकसभा क्षेत्र में अभी भी कई विकास कार्य बाकी हैं। मैं माननीय प्रधानमंत्री जी और वित्त मंत्री जी से आग्रह करता हूँ कि वे मेरी उपरोक्त मांगों पर गंभीरता से विचार करें।

जय हिंदा जय महाराष्ट्र। धन्यवाद।

*** श्री आशीष दुबे (जबलपुर) :** आदरणीय यशस्वी प्रधानमंत्री श्री नरेंद्र मोदी जी के मार्गदर्शन में देश की वित्तमंत्री जी द्वारा सदन में प्रस्तुत वार्षिक बजट-2025-26 बिल का मैं जबलपुर की जनता की ओर से हार्दिक अभिनंदन करता हूँ, समर्थन करता हूँ।

हम सभी आज गौरवान्वित हैं, कि हमारे यशस्वी प्रधानमंत्री के नेतृत्व में भारत हर क्षेत्र में प्रगति के पथ पर अग्रसर है और देश एक मजबूत अर्थव्यवस्था की ओर निरंतर आगे बढ़ रहा है। देश सांस्कृतिक समृद्धि के साथ-साथ, इंफ्रास्ट्रक्चर के क्षेत्र में हो, चाहे ग्रामीण अंचलों की बात हो, पूरा देश विकास और समृद्धि के पथ पर निरंतर आगे बढ़ता जा रहा है। सरकार द्वारा सदन में देश के चहुंमुखी विकास हेतु प्रस्तुत बजट से यह स्पष्ट है, आज भारत, विश्व की सशक्त अर्थव्यवस्था बनकर उभर रहा है।

इसलिए मैं वर्ष-2025-26 बजट प्रस्ताव का समर्थन करता हूँ, क्योंकि आदरणीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में भारत विकसित भारत की ओर तेज गति से आगे बढ़ रहा है।

* Speech was laid on the Table.

मुझे यह कहते हुए, अत्यंत प्रसन्नता हो रही है। माननीय वित्त मंत्री महोदया ने अपने बजट भाषण में बताया कि सरकार द्वारा प्रधानमंत्री जन-धन योजना से देश के कुल 54.40 करोड़ लोग लाभान्वित हो रहे हैं। देश में डिजिटल लेन देन का प्रचलन है, कालाबाजारी पर रोक लगी है। पीएम आवास योजना के तहत देश की बड़ी संख्या 3.45 करोड़ लोग लाभान्वित हुए हैं। पूरे विश्व में बेहतर स्वास्थ्य सेवाओं का विश्व कीर्तिमान स्थापित करते हुए "आयुष्मान भारत" योजना के निमित्त देश के 55 करोड़ लोग लाभान्वित हुए हैं। राष्ट्रीय जल जीवन मिशन के तहत 15.42 करोड़ ग्रामीण परिवारों को शुद्ध पीने का पानी मुहैया सरकार द्वारा घर-घर पहुंचाया जा चुका है। इसके लिए मैं माननीय मोदी जी की संवेदनशीलता को नमन करता हूँ, आपने देश के ग्रामीण अंचलों में पेयजल पहुंचाकर पुण्य का कार्य किया है, समग्र देशवासी आज आपका अभिनंदन कर रहे हैं।

सरकार द्वारा देश निर्माण में किए जा रहे कार्यों को गिनाने लगूंगा तो समय कम पड़ जाएगा, उपलब्धियों का विवरण बहुत ही लंबा है। आज पूरा देश देख ही नहीं रहा अपितु महसूस भी कर रहा है। अतः समय की सीमाओं का ध्यान रखते हुए, मैं यही कहूंगा कि देश की सरकार आज नए भारत का उदय करते हुए, सरकार विकसित भारत के सपने को साकार करने जा रही है, इसमें हर भारतवासी आज माननीय मोदी जी के साथ खड़ा है।

अंत में, मैं मेरे संसदीय क्षेत्र जबलपुर के विभिन्न लोकहित के मुद्दों की ओर आपका ध्यान आकर्षित करना चाहता हूँ।

1. जबलपुर शहर में माँ नर्मदा जी के पावन तट पर तिलवारा घाट से माँ नर्मदा व्यू पॉइंट तक लगभग 11 कि०मी० के भाग पर गुजरात में बने साबरमती रिवर फ्रंट एवं कोटा राजस्थान में बने हेरिटेज चम्बल रिवर फ्रंट की तर्ज पर जबलपुर में "माँ नर्मदा जी रिवर फ्रंट" बनाई जाए।
2. जीवन दायिनी माँ नर्मदा की अविरल धारा को केंद्र में रखकर इस पूरे क्षेत्र में "नर्मदा टूरिस्ट सर्किट" का निर्माण किया जाए।
3. जबलपुर शहर को स्मार्ट सिटी में सम्मिलित करने हेतु आभार, किन्तु जनता की अपेक्षाओं

एवं आवश्यकताओं के अनुरूप अभी जबलपुर में बहुत से चरणबद्ध, एक विशेष कार्यनीति के तहत विकास कार्यों का होना अत्यंत आवश्यक है। अतः कृपया जनहित में जबलपुर शहर हेतु "स्मार्ट सिटी फेज-2" के तहत अगले चरण का अनुमोदन करते हुए, 1 हजार करोड़ की धन राशि मुहैया करवाने की कृपा करें।

4. जबलपुर अपने वन संपदा से समृद्ध है। अतः जबलपुर में प्राणी उद्यान (zoo) का होना अत्यंत आवश्यक है। कृपया जनहित में इस पुनीत कार्य हेतु 100 करोड़ रुपये की अनुसंधान करने का निवेदन है।

मेरा विनम्र अनुरोध है, मेरे द्वारा उठाए गए मुद्दों को आम बजट 2025-26 में जोड़ा जाए, जिससे कि जबलपुर संसदीय क्षेत्र में अपेक्षित विकास, आवश्यकताओं के अनुरूप हो सके, जबलपुर संसदीय क्षेत्र जैसे ऐतिहासिक क्षेत्र का समेकित विकास करते हुए शिखर पर लाया जा सके।

हमारे यशस्वी प्रधानमंत्री मोदी जी का, माननीय वित्त मंत्री जी का जबलपुर की जनता की ओर से हार्दिक अभिनंदन। मैं सरकार द्वारा सदन में प्रस्तुत बजट 2025-26 (वित्त विधेयक) का समर्थन करता हूँ, हृदय से अभिनंदन करता हूँ।

बहुत-बहुत धन्यवाद, आभार।

*** श्री शंकर लालवानी (इन्दौर) :** माननीय वित्त मंत्री जी द्वारा संसद में केंद्रीय बजट 2025-26 पेश किया गया, जिसमें विकास के 4 इंजनों- कृषि, सूक्ष्म, लघु और मध्यम उद्यम (MSME) निवेश और निर्यात को रेखांकित किया गया है।

बजट में गरीबों, युवाओं, किसानों एवं महिलाओं पर ध्यान केंद्रित करते हुए विकास उपायों को प्रस्तावित किया गया है।

* प्रधानमंत्री धन-धान्य कृषि योजनारू इसके अंतर्गत कम कृषि उत्पादकता वाले 100 जिलों को शामिल किया गया है, जिससे 1.7 करोड़ किसान लाभान्वित होंगे, फसल कटाई के बाद भंडारण बढ़ाने, सिंचाई

* Speech was laid on the Table.

की सुविधाओं में सुधार करने का लक्ष्य रखा गया।

* कौशल, निवेश, प्रौद्योगिकी के माध्यम से कृषि में कम रोजगार का समाधान के लिये राज्यों की भागीदारी से एक व्यापक बहु-क्षेत्रीय 'ग्रामीण सम्पन्नता और अनुकूलन निर्माण' कार्यक्रम प्रारम्भ किया जाएगा।

* दलहनों में आत्मनिर्भरतारू सरकार तूर, उड़द और मसूर पर विशेष ध्यान के साथ दालों में आत्मनिर्भरता के लिये एक छह वर्षीय अभियान का शुभारंभ करेगी। जिससे जलवायु अनुकूल बीज और लाभकारी मूल्य सुनिश्चित होंगे।

* केन्द्रीय एजेंसियां (नेफेड और एनसीसीएफ) अगले चार वर्षों के दौरान किसानों से मिलने वाली इन तीन दालों को अधिकतम स्तर पर खरीदने के लिये तैयार रहेंगे।

* किसान क्रेडिट कार्ड (केसीसी) की बढ़ी हुई सीमा 7.7 करोड़ किसानों के लिये ऋण की सीमा को सुविधाजनक बनाने के लिये इसे 3 लाख रुपए से बढ़ाकर 5 लाख रुपए कर दिया गया।

* उच्च उपज देने वाले बीजों पर राष्ट्रीय मिशन अनुसंधान को मजबूत करना, 100 से अधिक उच्च उपज देने वाली और कीट प्रतिरोधी बीज किस्मों की उपलब्धता सुनिश्चित करना।

* कपास उत्पादकता मिशन सतत कृषि को बढ़ावा देने, अतिरिक्त लंबे रेशे वाले कपास का उत्पादन बढ़ाने और गुणवत्ता में सुधार लाने के लिये 5 वर्ष की पहल।

* बिहार में मखाना बोर्डर्स मखाना के उत्पादन, प्रसंस्करण और मूल्य संवर्धन को बढ़ाने हेतु इसकी स्थापना की जाएगी।

* फलों और सब्जियों के लिये व्यापक कार्यक्रम कुशल आपूर्ति शृंखला को बढ़ावा देना और किसानों के लिये बेहतर बाजार मूल्य सुनिश्चित करना।

* मत्स्य विकासरू भारतीय विशिष्ट आर्थिक क्षेत्र और उच्च सागर में सतत मत्स्य पालन के लिये नई रूपरेखा, अंडमान एवं निकोबार तथा लक्षद्वीप पर ध्यान केंद्रित करना।

* असम में यूरिया संयंत्र कृषि उत्पादकता को बढ़ावा देने के लिये ब्रह्मपुत्र घाटी उर्वरक निगम लिमिटेड (बी वी एफ सी एल) के परिसर में 12.7 लाख मीट्रिक टन क्षमता का एक नया यूरिया संयंत्र स्थापित किया जाएगा।

- * संशोधित एमएसएमई वर्गीकरणर निवेश और कुल कारोबार सीमाओं को क्रमशः 2.5 और दोगुना बढ़ाया गया है, जिससे लघु उद्यम के लिये ऋण के अवसर बढ़ेंगे।
- * सूक्ष्म उद्यम क्रेडिट कार्डर्स 10 लाख सूक्ष्म उद्यमों के लिये 5 लाख रुपए की ऋण सुविधा, वित्तीय समावेशन और आर्थिक भागीदारी को बढ़ावा देना।
- * एमएसएमई के लिये ऋण कवर गारंटी कवर 5 करोड़ रुपए से बढ़ाकर 10 करोड़ रुपए कर दिया गया, जिससे ऋण तक पहुँच बढ़ सकेगी।
- * चमड़ा और फुटवियर के लिये फोकस प्रोडक्ट स्कीम 22 लाख रोजगार, 4 लाख करोड़ रुपए का राजस्व और 1.1 लाख करोड़ रुपए से अधिक का निर्यात होगा।
- * खिलौना क्षेत्र का विकास: क्लस्टर और नवाचार आधारित विनिर्माण वैश्विक बाजारों में मेड इन इंडिया ब्रांड को बढ़ावा दे रहे हैं।
- * राष्ट्रीय खाद्य प्रौद्योगिकी संस्थानरू बिहार में राष्ट्रीय खाद्य प्रौद्योगिकी, उद्यमिता और प्रबंधन संस्थान की स्थापना की जाएगी, जिससे खाद्य प्रसंस्करण, कौशल और उद्यमिता को बढ़ावा मिलेगा।
- * स्टार्टअप्स के लिये फंड ऑफ QaM-1: विस्तारित दायरे और 10,000 करोड़ रुपए के अतिरिक्त योगदान के साथ स्थापित किया जाएगा।
- * शहरी चुनौती निधि शहरों को विकास केंद्र के रूप में विकसित करने, शहरों के रचनात्मक पुनर्विकास तथा जल एवं स्वच्छता को समर्थन देने के लिये 1 लाख करोड़ रुपए का आवंटन, जिसमें वित्त वर्ष 2025-26 के लिये 10,000 करोड़ आवंटित किये गए।
- * जल जीवन मिशन कुल बजट परिव्यय को बढ़ाकर 67,000 करोड़ रुपए कर दिया गया है तथा इस मिशन की अवधि वर्ष 2028 तक बढ़ा दी गई है, जिससे ग्रामीण जल परियोजनाओं के लिये अधिक वित्त पोषण के साथ सार्वभौमिक पाइप जलापूर्ति सुनिश्चित होगी।
- * इस मिशन से 15 करोड़ परिवार लाभान्वित हुए हैं, जो भारत की ग्रामीण आबादी का 80: हिस्सा हैं।
- * समुद्री विकास निधि 25,000 करोड़ का कोष (सरकार द्वारा 49: योगदान), जहाज निर्माण, बंदरगाहों और रसद बुनियादी ढाँचे के लिये दीर्घकालिक वित्तपोषण का समर्थन करता है।

- * IIT का विस्तार 6,500 अतिरिक्त छात्रों के लिये अतिरिक्त बुनियादी ढाँचा, भारत की तकनीकी शिक्षा क्षमता को बढ़ावा देगा।
- * PM रिसर्च फेलोशिप IIT और IISC में उन्नत अनुसंधान के लिये 10,000 फेलोशिप।
- * डे केयर कैंसर सेंटर इन्हें अगले 3 वर्षों में सभी जिला अस्पतालों में स्थापित किया जाएगा। वर्ष 2025-26 तक 200 सेंटर स्थापित किये जाएंगे, जिससे कैंसर उपचार की किफायती उपलब्धता सुनिश्चित होगी।
- * भारतीय भाषा पुस्तक योजना इसके तहत स्कूल और उच्च शिक्षा तक पहुँच बढ़ाने के क्रम में भारतीय भाषा में डिजिटल पुस्तकें उपलब्ध कराई जाएंगी।
- * विकसित भारत के लिये परमाणु ऊर्जा मिशन स्मॉल मॉड्यूलर रिएक्टरों के लिये 20,000 करोड़ रुपए के परिव्यय के साथ इसके तहत वर्ष 2033 तक स्वदेशी रूप से विकसित कम से कम 5 का संचालन किया जाना प्रस्तावित है।
- * परमाणु ऊर्जा अधिनियम और परमाणुवीय नुकसान के लिये सिविल दायित्व अधिनियम में संशोधन के क्रम में निजी क्षेत्र के साथ सक्रिय भागीदारी के लिये विचार किया जाएगा।
- * UDAN और क्षेत्रीय संपर्क योजना: संशोधित उड़ान योजना के अंतर्गत 120 नए गंतव्यों को शामिल किया जाएगा, जिसका लक्ष्य अगले 10 वर्षों में 4 करोड़ यात्रियों को सेवा प्रदान करना है।
- * यह योजना पहाड़ी, आकांक्षी और पूर्वोत्तर क्षेत्रों में हेलीपैड और छोटे हवाई अड्डों को भी सहयोग प्रदान करेगी।
- * पश्चिमी कोशी नहर परियोजना मिथिलांचल, बिहार में सिंचाई अवसंरचना के विकास हेतु वित्तीय सहायता प्रदान की जाएगी।
- * रोजगार आधारित विकास के लिये पर्यटन देशभर के 50 प्रमुख पर्यटन स्थलों को राज्यों के सहयोग से चैलेंज मोड के तहत विकसित किया जाएगा।
- * निर्यात संवर्धन मिशन: क्षेत्रीय और मंत्रालयी लक्ष्यों के साथ एक निर्यात संवर्धन मिशन का शुभारंभ किया जाएगा, जिसे वाणिज्य मंत्रालय, एमएसएमई मंत्रालय और वित्त मंत्रालय द्वारा संयुक्त रूप से चलाया

जाएगा।

* भारत ट्रेड नेट BTN एक एकीकृत डिजिटल प्लेटफॉर्म जो अंतर्राष्ट्रीय व्यापार दस्तावेजीकरण और वित्तपोषण समाधान की सुविधा प्रदान करेगा।

* ग्लोबल कैपेबिलिटी सेंटर्स (GCC) हेतु राष्ट्रीय ढांचा: उभरते हुए द्वितीय श्रेणी (टियर-2) शहरों में आउटसोर्सिंग केंद्रों (ग्लोबल कैपेबिलिटी सेंटर्स) को बढ़ावा देने के लिये नीतिगत प्रोत्साहन दिये जाएंगे, जिससे भारत एक प्रमुख वैश्विक सेवा प्रदाता के रूप में उभर सके।

* एयर कार्गो के लिये भंडारण सुविधा उच्च-मूल्य वाले नाशवंत उत्पादों के निर्यात को सक्षम बनाने के लिये उन्नत भंडारण अवसंरचना का विकास किया जाएगा, जिससे अंतर्राष्ट्रीय बाजारों तक तेज और कुशल आपूर्ति सुनिश्चित हो सके।

सबका विकास" थीम पर आधारित केंद्रीय बजट 2025-26 समावेशी विकास, गरीबी उन्मूलन, गुणवत्तापूर्ण शिक्षा और आर्थिक सशक्तीकरण को बढ़ावा देने के साथ विकसित भारत के लिये एक मजबूत आधार तैयार करने पर केंद्रित है।

युवाओं, महिलाओं, किसानों और मध्यम वर्ग को प्राथमिकता देते हुए इस बजट का उद्देश्य सामाजिक समानता सुनिश्चित करने के साथ सतत विकास एवं निजी क्षेत्र के निवेश को प्रोत्साहित करना है। यह बजट भारत को वैश्विक रूप से प्रतिस्पर्धी तथा आर्थिक रूप से सशक्त राष्ट्र बनाने की दिशा में अग्रसर करेगा।

* **श्री अरुण भारती (जमुई)** : मैं इस ऐतिहासिक बजट पर अपने विचार रखता हूँ तथा प्रधानमंत्री श्री नरेंद्र मोदी जी, वित्त मंत्री श्रीमती निर्मला सीतारमण जी और हमारे नेता, युवा हृदय सम्राट श्री चिराग पासवान जी का हृदय से आभार व्यक्त करता हूँ। यह बजट सिर्फ एक आर्थिक दस्तावेज नहीं, बल्कि "बिहार फर्स्ट, बिहारी फर्स्ट" विजन को साकार करने की दिशा में एक ठोस कदम है। यह बजट भारत के भविष्य की रूपरेखा तैयार करता है-एक आत्मनिर्भर, सशक्त और विकसित भारत की दिशा में बढ़ते कदमों का

* Speech was laid on the Table.

प्रमाण है। वर्षों तक बिहार विकास की दौड़ में पीछे छूट गया था, लेकिन प्रधानमंत्री मोदी जी के नेतृत्व में आज बिहार को वह सम्मान मिल रहा है, जिसका वह सदा से हकदार था। कांग्रेस और क्षेत्रीय दलों ने बिहार को सिर्फ एक वोट बैंक की तरह इस्तेमाल किया, लेकिन पहली बार बिहार को वास्तविक तवज्जो मिली है। इस बजट में हर वर्ग के लिए राहत, हर क्षेत्र के लिए विकास, और हर नागरिक के लिए नए अवसरों का संकल्प है। यह बजट बिहार के कृषि, उद्योग, शिक्षा, स्वास्थ्य, अवसंरचना और युवा विकास के लिए मील का पत्थर साबित होगा। NDA सरकार ने बिहार को विशेष राज्य के दर्जे से कहीं अधिक दिया है-वास्तविक निवेश, बड़े प्रोजेक्ट्स और आर्थिक सुधारों के रूप में।

बिहार के मिथिलांचल क्षेत्र के लिए यह बजट क्रांतिकारी निर्णय लेकर आया है। बिहार पूरे देश के 90% मखाने का उत्पादन करता है। लेकिन अब तक इसे वह पहचान नहीं मिली जिसकी यह हकदार थी। सरकार द्वारा "मखाना बोर्ड" की स्थापना से किसानों को उच्च गुणवत्ता के बीज, तकनीकी सहायता और अंतरराष्ट्रीय बाजार तक सीधी पहुंच मिलेगी। मैं सरकार से यह भी आग्रह करता हूँ कि मखाने पर MSP (न्यूनतम समर्थन मूल्य) घोषित किया जाए, जिससे किसानों को उनकी फसल का उचित मूल्य मिले। पश्चिमी कोसी परियोजना मिथिलांचल क्षेत्र के 50,000 हेक्टेयर से अधिक कृषि भूमि के लिए संजीवनी साबित होगी। वर्षों से सिंचाई की समस्या झेल रहे किसान अब आत्मनिर्भर बनेंगे, जिससे बिहार की कृषि उत्पादकता को नई ऊँचाइयाँ मिलेंगी।

"प्रधानमंत्री धन-धान्य कृषि योजना" के तहत 100 पिछड़े कृषि जिलों को सुधारने की योजना बनाई गई है, जिससे 1.7 करोड़ किसानों को सीधा लाभ मिलेगा। Mission for Aatmanirbharta in Pulses के तहत तूर, उड़द और मसूर की फसल को बढ़ावा देने के लिए सरकार ने एक विशेष मिशन की शुरुआत की है। बिहार दाल उत्पादन का केंद्र बन सकता है और इस योजना से किसानों की आमदनी में कई गुना बढ़ोतरी होगी। Rural Prosperity & Resilience Programme के तहत गाँवों में नए रोजगार के अवसर पैदा किए जाएँगे, जिससे बिहार के युवाओं को बाहरी राज्यों में मजदूरी के लिए पलायन नहीं करना पड़ेगा। बिहार की कनेक्टिविटी को और बेहतर बनाने के लिए ग्रीनफील्ड एयरपोर्ट की घोषणा की गई है, जिससे व्यापार, उद्योग और पर्यटन को बल मिलेगा। इसके साथ ही पटना एयरपोर्ट

के विस्तार और बिहटा में ब्राउनफील्ड एयरपोर्ट का विकास राज्य को भविष्य की उड़ान भरने के लिए तैयार कर रहा है।

पीएम आवास योजना के तहत ₹5.36 लाख करोड़ का अतिरिक्त आवंटन-इससे बिहार के लाखों परिवारों को पक्का घर मिलेगा। 1 लाख करोड़ रुपये का Urban Challenge Fund-पटना, मुजफ्फरपुर, गया और भागलपुर जैसे शहरों को स्मार्ट सिटी में बदलने की दिशा में यह बजट एक ऐतिहासिक कदम है। मेट्रो, रोपवे और इलेक्ट्रिक बसें पटना और अन्य शहरों में स्मार्ट ट्रांसपोर्ट सिस्टम विकसित करने के लिए 52,000 इलेक्ट्रिक बसें तैनात की जाएंगी, जिससे सार्वजनिक परिवहन में सुधार होगा। बिहार के 157 रेलवे स्टेशन अमृत स्टेशन के रूप में विकसित किए जा रहे हैं। 14 वंदे भारत ट्रेनों का संचालन 20 जिलों में किया जा रहा है। 5 राष्ट्रीय उत्कृष्टता केंद्र (National Centres of Excellence for Skilling)- युवाओं को Make for India, Make for the World विजन के तहत प्रशिक्षित किया जाएगा, जिससे वे वैश्विक प्रतिस्पर्धा में आगे बढ़ सकें।

IITS और मेडिकल कॉलेजों का विस्तार: बिहार के छात्रों को उच्च शिक्षा के बेहतर अवसर मिलें, इसके लिए 75,000 नई मेडिकल सीटों की घोषणा की गई है। Centre of Excellence in AI for Education-पटना को शिक्षा का हब बनाने के लिए ₹500 करोड़ के निवेश से AI Excellence Centre स्थापित किया जाएगा, जिससे नई तकनीकों का लाभ बिहार के छात्रों को मिलेगा। Food Processing Industry का विस्तार बिहार में National Institute of Food Technology, Entrepreneurship and Management की स्थापना की जाएगी, जिससे किसानों को उनकी फसल का बेहतर मूल्य मिलेगा और युवाओं को रोजगार के नए अवसर मिलेंगे।

बिहार में लीची, मखाना, चावल और मकई जैसी उपजों की प्रोसेसिंग यूनिट स्थापित होंगी, जिससे किसानों की आय में वृद्धि होगी। MSME सेक्टर को बढ़ावा ₹1.5 लाख करोड़ की विशेष ऋण योजना से बिहार के लघु और मध्यम उद्योगों को नई ताकत मिलेगी। कांग्रेस और क्षेत्रीय दलों ने बिहार के विकास को रोकने का काम किया। वर्ष 1971 में "गरीबी हटाओ" का नारा दिया गया, लेकिन गरीब हटे नहीं, बल्कि गरीबों को ही हटाने का काम किया गया। बिहार को विशेष राज्य का दर्जा दिलाने की

बात करने वालों ने केवल झूठे वादे किए, लेकिन केंद्र सरकार ने बिहार को विशेष पैकेज देकर वास्तविक मदद दी। रेलवे, सड़क, पुल, हवाई अड्डे कांग्रेस और उसके सहयोगी दलों ने बिहार को कुछ नहीं दिया, लेकिन मोदी सरकार बिहार को विकास की नई ऊँचाइयों तक ले जा रही है। आज का यह बजट "बिहार फर्स्ट, बिहारी फर्स्ट" के विजन को साकार करने वाला बजट है। "बिहार बढ़ेगा, तो भारत बढ़ेगा।" जय हिंदा जय बिहार।

*** श्री जनार्दन मिश्रा (रीवा) :** माननीया वित्तमंत्री जी ने थिरुक्कुरल के लोक 542 को अपने बजट भाषण में उल्लेखित किया है कि "जैसे जीवित प्राणी वर्षा की आशा में जीते हैं, वैसे ही नागरिक सुशासन की आशा में जीते हैं।" देखा जाए तो देश ने माननीय प्रधानमंत्री जी से सुशासन की अपेक्षा के कारण उनके नेतृत्व पर तीसरी बार अपना मत प्रकट किया है। सुशासन की यह उत्प्रेरणा है, जिसमें भारत की आशा टिकी हुई है। जिसे चरितार्थ करने का पूरा प्रयास वित्तमंत्री जी द्वारा किया गया है। आज का भारत सुशासन के ही कारण विकसित भारत की संकल्पना को फली भूत देखना चाहता है। आज दुनिया में भू-निश्चितता का वातावरण है, जिससे सरकार भली भांति समझती है। ऐसी परिस्थिति में निवेश और उपभोग को 4:1 कर आर्थिक स्थायित्व प्रदान करने वाला बजट पेश किया गया है। निजी क्षेत्र में निवेश को प्रोत्साहित कर निवेश बढ़ाने का प्रयास किया गया है। आधार भूत संरचनाओं में निजी क्षेत्र की सहभागिता से पूंजीगत निवेश बढ़ाने का संकल्प लिया गया है। मध्यम वर्ग के 12 लाख तक की आय वाले के कर शून्य हो जाने से लगभग एक लाख करोड़ से अधिक की बचत होगी जिसका अधिकांश हिस्सा बाजार में खरीद दारी के माध्यम से आयेगा तथा कुछ बचत भी की जाएगी। इस नीति से बाजार में मुद्रा का प्रवाह बढ़ेगा।

माननीय वित्त मंत्री जी ने बजट को तीन समयावधि तात्कालिक, मध्य कालिक और अल्पकालिक नजरिये से विभाजित किया है। तात्कालिक तौर पर देखे तो यह जी.डी.पी को गति देगा, मध्यम अवधि में यह जी.डी.पी को सहारा देगा और दीर्घ अवधि में यह समृद्धि की शिला रखेगा। बजट

* Speech was laid on the Table.

में कृषि को प्रथम वरीयता दी गई है । जिसे बजट में प्रथम इंजन कहा। प्रधान मंत्री धान्य योजना में 100 जिले जो विशिष्ट उपायों के अभिसरण के उत्पादकता, कम फसलो की बुवाई और औसत से कम ऋण मानदंडों वाले हैं को शामिल किया गया है । इस कार्यक्रम से 1.7 करोड़ किसानों को मदद मिलने की संभावना है । सरकार ने दालों के उत्पादन में लगभग आत्मनिर्भरता प्राप्त करली हैं । हर सरकार तुअर, उड़द, मसूर की उत्पादकता बढ़ाने के लिए 6 वर्षीय “दलहनों में आत्म निर्भरता मिशन” प्रारंभ करने जा रही है तथा इन उत्पादों के शत प्रतिशत खरीदी की व्यवस्था बजट में की गई है । उच्च मूल्य की शीघ्र खराब होने वाली बागवानी उत्पादों सहित एयर कार्गो हेतु अवसरचना और भंडार गृह के उन्नयन की सुविधा प्रदान की जाएगी । जलवायु में परिवर्तन को देखते हुए जलवायु अनुकूल गुणों से सम्पन्न बीज तैयार किए जा रहे हैं, जिससे पैदावार बढ़ेगी ये बीज कीट प्रतिरोधी भी होंगे । 100 से अधिक किस्मों के बीज वाणिज्यिक स्तर पर उपलब्ध कराये जाएँगे । कृषि क्षेत्र में किसान उत्पादक संगठनों और सहकारी समितियों की भागीदारी सुनिश्चित की जाएगी । किसान क्रेडिट से 7 करोड़ 70 लाख न को अल्पकालिक ऋण 3 लाख तक मिलता हैं इस ऋण सीमा को बढ़ाकर 5 लाख रुपये कर दिया गया हैं । यूरिया बढ़ावा देने के लिए असम में (2.7 लाख मीट्रिक टन उत्पादन वाला संयंत्र स्थापित किया जाएगा।

ग्रामीण अर्थव्यवस्था के लिए भारतीय डाक को उत्प्रेरक के रूप में उपयोग किया जाएगा जिससे विश्वकर्माओ, नए उद्यमियों, महित्रा स्व-सहायता समूहों, सूक्ष्म, लघु और मध्यम उद्यमों तथा बड़े कारोबारी संगठनों की बढ़ती आवश्यकताओं की पूर्ति होगी ।

“मेक इन इंडिया” को आगे बढ़ाने के लिए वित्त मंत्री जी ने राष्ट्रीय विनिर्माण मिशन” के स्थापना की घोषणा की है । इससे सूक्ष्म, लघु उद्योगों को काफ़ी सहारा मिलेगा। छोटे उद्यमियों के लिए क्रेडिट गारंटी 5 करोड़ से बढ़ाकर 10 करोड़ की गई है जिससे अगले पाँच वर्षों में 1.5 लाख करोड़ के अतिरिक्त ऋण उपलब्ध होंगे । स्टार्ट अप के करोड-बसे बढ़ाकर 20 करोड़ के ऋणों की गारंटी शुल्क कम के 1% कर दी जाएगी । जिससे प्रमुख क्षेत्रों को प्रोत्साहन मिलेगा। सूक्ष्म 5 लिए 5 लाख सीमा वाले क्रेडिट उपलब्ध कराए जाएँगे। 5 लाख महिला , अनुसूचित जाति , अनुसूचित जनजाति उद्यमियों के लिए नई योजना प्रारंभ की गई हैं । जिन्हे अगले 5 वर्षों में 2 करोड तक का सावधि ऋण उपलब्ध कराया

जाएगा। ग्रामीण आबादी को नल से जल देने की योजना का लक्ष्य 100 प्रतिशत कवरेज करने का संकल्प लिया गया है। जो 2028 तक पूरा होगा इससे ग्रामीण महिलाओं को जल संग्रहण में होने वाले कष्टों से मुक्ति मिलेगी साथ ही पेट संबंधी अनेक बीमारियों से भी राहत मिलेगी। उड़ान योजना का विस्तार कर 10 वर्षों में 120 नये गंतव्यों तक क्षेत्रीय कनेक्टिविटी बढ़ाई जाएगी जिससे 4 करोड़ यात्रियों का हवाई परिवहन की सुविधा प्राप्त होगी। गत दस वर्षों में 1.1 लाख स्नातक और स्नातकोत्तर चिकित्सा शिक्षा सीटों को जोड़ा गया है। आगामी वर्ष में मेडिकल कॉलेजों, अस्पतालों में दस हजार से अधिक सीटें जोड़ी जाएंगी। आगामी वर्षों में 75 हजार सीटें जोड़ने का लक्ष्य है। आंगनवाड़ी केंद्रों को अधिक सक्षम बनाया जाएगा।

50 हजार अटल टिकरिंग प्रयोगशालाओं के माध्यम से छात्रों में जिज्ञासा व को प्रोत्साहित किया जाएगा। परमाणु ऊर्जा ईमिशन के माध्यम से परमाणु ऊर्जा रियक्टरों को क्रियाशील कि जाएगा। विद्युत के सुधारों के लिए राज्यों को इन सुधारों पर भरने पर जी. की 0.5% अतिरिक्त उधारी दी जाएगी।

विगत तीन वर्षों में सभी जिलों में कैंसर सेंटर स्थापित किये जाएँगे। जिससे इस प्राणघातक बीमारी से लाखों गरीबों को राहत मिलेगी। दवाओं में आयात शुल्क घटाने से उनकी कीमतें कम होगी जिससे रोगियों की हजारों करोड़ रुपये की बचत होगी। गिग वर्कर्स को स्वास्थ्य सुविधाएं प्रदान की जाएगी जिससे उनके जीवन व व्यवसाय में स्थायित्व आयेगा। नया आय कर विधेयक “न्याय” की भावना को आगे बढ़ायेगा। यह विधेयक अध्यायों व शब्दों दोनों दृष्टियों से आधे से कम और पाठ रूप में सुस्पष्ट और प्रत्यक्ष होगा। जिससे मुकदमे बाजी में कमी आयेगी।

सभी स्कूलों को ब्रॉडबैंड से जोड़ा जाएगा तथा भारत भाषा योजना के जरिये मातृ भाषाईम शिक्षा दी जायेगी। जिससे शिक्षा की दिशा में आमूल चूल परिवर्तन होगा। ज्ञान भारत मिशन के माध्यम से एक करोड़ पांडुलिपियों में उल्लेखित मे भारत का परिचय होगा।

एक ओर मोदी जी की सरकार सांस्कृतिक विरासत को प्रकट कर रही है वहीं 68 लाख गरीब स्ट्रीट वेंडरों को कोरोना से मुक्त करने का असंभव कार्य बैंको से संवर्धित ऋण तीस हजार रुपए कर दिया गया है। और उन्हें नई तकनीक से जोड़ कर आधुनिक बनाया जायेगा। भारत में लेदर क्षेत्र की

उत्पादकता गुणवत्ता और प्रतिस्पर्धात्मकता बढ़ाने हेतु छोटे चर्मशोधको द्वारा निर्यात को सुविधाजनक बनाने के लिए क्रस्ट लेदर को 20% निर्यात शुल्क से छूट दी गई हैं, वही लेदर फुट वियर और उत्पादों की सहायता के अलावा बिना लेदर वाले फुट वियर के उत्पादन हेतु आवश्यक डिजाइन क्षमता, घटक निर्माण और मशीनों के लिए सहायता दी जाएगी। इससे 1.1 लाख करोड़ से अधिक का निर्यात होने की संभावना है।

बजट में “वैश्विक खिलौना केंद्र” बनाया जाएगा जिससे उच्च गुणवत्ता वाले ऐसे अनूठे, नवीन और पर्यावरण अनुकूल खिलौने बनेंगे जो “मेड इन इंडिया” ब्रांड का प्रतिनिधित्व करेंगे। देश विदेशी खिलौना व्यापार से मुक्त होगा। जो खनिज घरेलू उपलब्ध नहीं हैं जैसे लिथियम आयन बैटरी, पारा, कोबाल्ट, जिंक सहित 12 अन्य महत्वपूर्ण खनिजों के अपशिष्ट व अवशिष्ट को वी.सी.डी से पूरी तरह छूट दी गई। बजट के स्वतः रत से स्पष्ट है कि बजट मोदी जी के विकसित भारत कस को साकार करलने वाला बजट है।

रीवा लोकसभा क्षेत्र में आदरणीय मोदी जी के तीसरे कार्यकाल में रीवा में हवाई अड्डे का निर्माण कार्य पूरा हो गया तथा रीवा - भोपात्र हवाई यात्रा प्रारम्भ हो गई है। रीवा रेलवे स्टेशन को सर्व सुविधा युक्त बनाया जा रहा है, रीवा बाई पास के चोड़ी करण का कार्य प्रारम्भ हो चुका है। हर घर नल से जल पहुंचाने के लिए व्यापक स्तर पर कार्य प्रारम्भ है, गुणवत्ता पूर्ण बिजली आपूर्ति के लिए RDSS योजना के तहत कार्य किया जा रहा है। इन सारे कार्यों के लिए मैं रीवा के 30 लाख नागरिकों की ओर से माननीय प्रधान मंत्री जी और उनकी सरकार के प्रति कृतलता ज्ञापित करता हूँ।

परन्तु रीवा के नागरिकों की कुछ मांगों की ओर मैं केंद्र सरकार का ध्यान आकृष्ट करना चाहता हूँ।

1. रीवा “ हनुमना रेलवे लाइन. निर्माण को स्वीकृति दी जाये तथा रीवा से मुंबई हेतु। नियमित रेल यात्री गाड़ी संचालन किया जाये।
2. मऊगंज में अन्त्योदय विद्यालय व सेन्ट्रल स्कूल की स्थापना की जाये।
3. रीवा में प्रपातो की एक श्रृंखला है अतः उन्हें पर्यटक स्थलों के रूप में विकसित किया जाये।
4. रीवा के पुराने बस अड्डे से ढेकहा तिराहे तक फ्लाई ओवर का निर्माण कराया जाये।

5. सोहागी घाटी जो एक गंभीर दुर्घटना स्थल के रूप में चिन्हित की गई है उसे सुरक्षित यात्रा मार्ग बनाने हेतु राशि का आवंटन किया जाये।

6. मानिकपुर प्रयागराज के मध्य चलने वाली यात्री गाड़ी संख्या 22441-42 का डभौरा रेलवे स्टेशन पर ठहराव किया जाये। धन्यवाद !

*** SHRIMATI MALVIKA DEVI (KALAHANDI):** I would like to express my views on the 2025-2026 budget. I would like to congratulate our Prime Minister, Shri Narendra Modi, and Finance Minister, Srimati Nirmala Sitharaman ji on this remarkable budget, her eighth consecutive one, a budget which will forever leave an incredible mark on the pages of Indian history. This budget embodies India's spirit towards achieving not dreams but goals of a visit Bharat by 2047.

This budget is the next stage booster that is going take the Indian economy to stratospheric heights of success. It marks a significant milestone in India's journey towards achieving not just its dreams but concrete goals of a Viksit Bharat by 2047.

This budget emphasizes self-reliance and aims to restore India's reputation as the "Soney Ki Chidiya" a reputation that was systematically tarnished by the opposition over generations in its pursuit of power and self-aggrandizement. But why talk about the dark past when the future is brighter than ever and India has moved out of those shadows under the guidance of our honourable Prime Minister Shri Narendra Modiji.

Looking ahead, we expect a GDP growth of 6.4% under the leadership of Shri

* Speech was laid on the Table.

Narendra Modi. Our focus is on four key sectors driving the Indian economy: agriculture, micro, small and medium enterprises (MSMEs), investment, and export. We aim to make India a central hub for trade and commerce as well as a significant contributor to the global food supply while remaining committed to providing assistance globally. This budget intends to support 1.7 crore farmers, aid the development of rural women and youth, and assist landless farmers. It will facilitate loans for 7.7 crore farmers with the overall loan allocation significantly increased from 3 to 5 lakh crore, aiming to boost growth in over 100 districts with low productivity. Currently, there are over 1 crore MSMEs employing 7.5 crore people, contributing to 36 per cent of our manufacturing and responsible for 45 per cent of our exports. The credit guarantee cover will increase from 5 crores to 10 crores, and a credit of 1.5 lakh crore is planned over five years, with term loans up to 20 crores available for well-run MSMEs. Additionally, cap ex-investment in daycare centres in all district hospitals is also proposed.

The budget includes export promotion missions, the establishment of warehousing facilities for air cargo, financial sector reforms and development, and the removal of tariffs.

There is a significant allocation for increased investment in infrastructure, including roads, railways, and urban development. This encompasses public-private partnerships within the state, power sector reforms, Udaan, shipbuilding, mining sector reforms, and an allocation of 50 lakh crores for railway investment.

The budget proposes several initiatives to enhance education, including the establishment of National Centres of Excellence for Skilling, investment in

Saksham Anganwadi, Atal Tinkering Labs, broadband connectivity to government secondary schools, national centres for skilling, and the expansion of IITs to accommodate an additional 6,500 students. Additionally, there are plans to establish centres of excellence in AI. These efforts aim to equip the young population with the necessary skills to excel and lead the country forward in an ever-changing, technology-driven world. Moreover, there is a goal to increase the number of seats in medical colleges, targeting 75,000 seats within five years.

Taxation Reforms- The budget proposes adjustments to tax brackets and rates, aiming to alleviate the financial burden on individuals, particularly those in the middle class. The objective is to increase disposable income and encourage consumer spending, thereby fostering sustainable economic growth.

The budget proposes several initiatives aimed at improving financial inclusion. These include the introduction of UPI-linked credit cards for street vendors, which will enable easier access to credit facilities and digital payments for small businesses. Additionally, the development of a 'Grameen Credit Score' framework is intended to assess the creditworthiness of rural borrowers, helping them secure loans and financial services that were previously difficult to obtain. These measures are expected to enhance economic participation and growth across diverse segments of society.

The budget includes several significant regulatory reforms aimed at improving governance and efficiency. Key measures include the establishment of a High-Level Committee for Regulatory Reforms, tasked with reviewing existing regulations and recommending necessary changes to enhance business and

economic environments. Additionally, the introduction of the Jan Vishwas Act 2.0 is set to streamline various regulatory processes, reduce compliance burdens on businesses, and foster a more transparent and accountable framework. This will further improve our record-breaking GST collection, contributing positively to the development of states and the nation. Purvauday, is a bold and novel scheme that is aimed at developing Odisha, Bihar, and other eastern states that have historically received less attention. This initiative seeks to enhance economic growth, improve infrastructure, and elevate the standard of living in these regions. By addressing issues such as unemployment, education, healthcare, and transportation, Purvauday aims to create sustainable development and bring these states on par with more developed areas in the country.

In recent years, 4 crore houses have been provided to individuals with low income, with plans to construct an additional 3 crore houses. This initiative aims to address the housing shortage and improve living conditions for millions of people. By offering affordable housing options, the program seeks to uplift marginalized communities and promote economic stability. The new constructions will incorporate sustainable practices and modern amenities to ensure long-term benefits for the residents. Currently, 25 crore Indians are above the poverty line. This significant number indicates an improvement in living standards and economic conditions for a substantial portion of the population. However, it also highlights the ongoing challenges faced by millions who still live below the poverty line, necessitating continued efforts towards poverty alleviation and economic development.

Our vision is not solely that of the BJP or the current government but reflects the aspirations of 1.42 billion Indians who stand united. They perceive Viksit Bharat not merely as a dream, but as a tangible and glorious goal to be realized by 2047 under the esteemed leadership of our Honourable Prime Minister, Narendra Modi. This vision encapsulates the collective ambition of our nation to achieve unparalleled growth and prosperity. It seeks to transform India into a beacon of progress and innovation on the global stage, ensuring that every citizen reaps the benefits of this monumental journey. Together, we march forward with unwavering determination, embracing the challenges and opportunities that lie ahead, committed to building a resplendent future for generations to come.

***डॉ. राजेश मिश्रा (सीधी) :** मैं बजट - 2025 पर अपने विचार रखता हूँ। देश सिर्फ भूमि नहीं, बल्कि इसके लोग हैं।

विकास के इंजन:- 1. कृषि, 2. MSME, 3. निवेश, 4. निर्यात

माननीय यशस्वी प्रधानमंत्री श्री नरेन्द्र भाई मोदी जी के नेतृत्व में माननीय वित्तमंत्री जी द्वारा प्रस्तुत विकसित भारत के आकाँक्षाओं के बजट को अगर संक्षेप में व्याख्या करने के लिए चिंतन किया जाय तो गोस्वामी तुलसीदास जी द्वारा रचित श्रीरामचरित मानस के एक दोहे से की जा सकती है वो दोहा है - नहि दरिद्र कोऊ दुखी न दीना, नहीं कोऊ अबुध न लक्षण हीना। जिसका तात्पर्य यह है कि दरिद्र अर्थात् गरीबी, गरीबों को भोजन, आवास, पानी, सड़क, रोजगार व सम्मान देने का यह बजट है। दुखी अर्थात् रुग्ण बजट में कैंसर व जीवन रक्षक दवाइयों के मूल्य में अल्पता करना, वृद्ध श्रेष्ठों को जो 70 से ऊपर हैं उनको आयुष्मान कवर देना, सभी जिला अस्पतालों में डे केयर कैंसर केंद्र स्थापित करना, अनुसूचित जनजाति व त्याज्य क्षेत्र में 30 नए मेडिकल कॉलेज खोलने का संकल्प इस बजट में है। दीन अर्थात् कमज़ोर वर्ग हेतु हमारी सरकार ने समाज के अंतिम पंक्ति में रहने वाले जन जिसमें से

महिला, अनुसूचित जाति, जनजाति के उद्यमियों के लिए 2 करोड़ का ऋण उपलब्ध कराएंगे तो यह दीन नहीं रहेंगे। इन्हीं के लिए पीएम स्वनिधि योजना, शहरी आजीविका सुदृढीकरण की व्यवस्था की गई है। माननीय प्रधानमंत्री जी द्वारा संचालित लखपति दीदी योजना इसका प्रमाण है। अबुध अर्थात् अज्ञानी, ज्ञानार्जन हेतु यशस्वी प्रधानमंत्री जी द्वारा प्रस्तावित बजट में 1.3 लाख करोड़ रुपए का बजट ज्ञान के लिए है, जिसमें स्कूलों में लैब अटल टिकरिंग लैब से लेकर AI तक मेडिकल में 75000 सीटें, आईआईटी में सीट बढ़ाने से लेकर रिसर्च व ग्रन्थ डिजिटलाइजेशन तक शामिल है।

प्रधानमंत्री रिसर्च फेलोशिप 10 हजार देने की तैयारी, शिक्षा के क्षेत्र में बहुत बड़ा कदम है। हमारे विरोधी दल के लोग इस तरह हैं - जौ काहू के सुनहिं बडाई। स्वास लेहिं जनु जूडी आई, जौ काहू के देवहि विपदी। सुखी होइ मानहु जग नृपति न लक्षण हीना। अर्थात् गरीबी से मुक्ति, शत प्रतिशत स्कूली शिक्षा, कुशल कामगार के साथ सार्थक रोजगार, किसानों की समृद्धि के लिए प्रधानमंत्री धन धान्य योजना हेतु यशस्वी प्रधानमंत्री जी का आभार। स्वास्थ्य के क्षेत्र में वित्तमंत्री जी ने 95 हजार 9 सौ 58 करोड़ यानी लगभग 96 हजार करोड़ की स्वीकृति दी है।

1. मेडिकल उपकरणों को भी सस्ता किया है
2. सभी 792 जिलों में डे केयर कैंसर केंद्र,
3. 75000 मेडिकल सीटें बढ़ाने, बल्कि अगले वर्ष ही 10 हजार सीटें बढ़ाना
4. स्वास्थ्य पर्यटन को भी बढ़ावा मिलेगा
5. प्रधानमंत्री जन आरोग्य योजना 55 करोड़ लोगों को कवर करती है

अब बात करें शिक्षा की तो शिक्षा के क्षेत्र में माननीया वित्तमंत्री जी ने 1 लाख 28 हजार 650 करोड़ का प्रावधान इस बजट में किया है -

1. सभी स्कूल ब्रॉडबैंड कनेक्शन
2. 50 हजार सरकारी स्कूल में अटल टिकरिंग लैब
3. एक करोड़ से अधिक पांडुलिपियों का डिजिटलाइजेशन
4. किताबें डिजिटल फॉर्म में होंगी

5. रिसर्च के लिए 10 हजार फेलोशिप
6. भारतीय भाषा पुस्तक स्कीम
7. राष्ट्रीय उत्कृष्ट कौशल केंद्र
8. आई आई टी में 6500 सीट बढ़ाना
9. स्वास्थ्य, शिक्षा व कृषि के लिए AI शिक्षा हेतु उत्कृष्ट केंद्र की स्थापना

मेरे लोक सभा क्षेत्र की प्रमुख मार्गें निम्नलिखित हैं -

1. मेरे लोकसभा क्षेत्र संजय टाइगर रिजर्व पर्यटन की दृष्टि महत्वपूर्ण व लाभकारक है। वहां पर विस्थापित होने वाले 99% लोग ट्राइबल समुदाय से हैं। उन्हें 15 लाख की जगह 50 लाख या आर.एन्ड.आर. के तहत मुआवजा दिया जाए।
2. यशस्वी प्रधानमंत्री मोदी जी के नेतृत्व में माननीय रेल मंत्री जी हमारे क्षेत्र में विशेष ध्यान दे रहे हैं इसके लिए धन्यवाद।
3. ललितपुर, सिगरौली रेललाइन जो कई वर्षों से निर्माणधीन है मे विगत कुछ महीनो से कार्य तीव्र गति से चल रहा है।
4. वर्ष 2025 तक सीधी व 2026 तक सिगरौली रेल लाइन पहुंच जाए, ऐसा निवेदन है।
5. जमीन के बदले जो नौकरी पहले दी जा रही थी, बंद कर दी गई है उस पर पुनः विचार किया जाए। युवाओं के भविष्य का प्रश्न है
6. सिगरौली से भोपाल वंदे भारत रेल चलाई जाए। मेरे लोक सभा क्षेत्र में वंदे भारत ट्रेन नहीं है।
7. सिगरौली से बनारस सुपर फास्ट मेमो ट्रेन दी जाए।
8. कटनी चोपल रेल मार्ग का दौहरीकरण कटनी से जोबा तक का शेष है उसे शीघ्र बनाया जाए। लगभग 30km का रास्ता है।
9. जबलपुर से सिगरौली वाया कटनी ब्योहारी मझौली निवास सरई राष्ट्रीय राजमार्ग घोषित किया जाए यहां ट्रेफिक लोड बहुत है।
10. सिगरौली एयरपोर्ट से नियमित व्यावासायिक उड़्डान प्रारंभ की जाए।

11. ब्योहारी में बाणसागर डैम के पास प्रयाप्त जमीन है वहां नेवी का प्रशिक्षण केंद्र स्थापित किया जाए।
12. सिगरौली में माइनिंग कॉलेज शीघ्र प्रारंभ किया जाए।
13. सीधी में विश्वविद्यालय स्थापित किया जाए।
14. सीधी में वन एवं वन्य जीव प्रशिक्षण एवं अनुसंधान केंद्र बनाया जाए।
15. बजट में 50 पर्यटन स्थल स्थापित करने की बात कही गई है। मेरे क्षेत्र परसिली में पहले से स्थापित केंद्र को अत्याधुनिक पर्यटन स्थल के रूप में विकसित किया जाए। यह क्षेत्र रही बाणभट्ट की तपस्थली है।
16. हमारे क्षेत्र में महुआ बनोपज की खेती बहुत होती है, उसे कृषि क्षेत्र में मिलने वाले अन्य सभी लाभ मिले।
17. मेरे लोकसभा क्षेत्र सीधी सिगरौली में बैगा विकास प्रधिकरण लागू किया जाए जिस तरीके के म.प्र. के अन्य जिलो में लागू है।

*** SHRIMATI SANGEETA KUMARI SINGH DEO (BOLANGIR):** I extend my heartfelt congratulations to Hon'ble Prime Minister Narendra Modi Ji and Hon'ble Finance Minister Nirmala Sitharaman Ji for delivering a progressive, forward-looking, and inclusive Union Budget that sets the stage for a Viksit Bharat by 2047. This is not just another budget; it is a bold vision of economic empowerment, infrastructure development, and social transformation.

- Government has given another bold, visionary, and people-centric Union Budget- a budget that is not just a statement of accounts but a statement of intent.
- This is a budget that understands the aspirations of every Indian-be it the

* Speech was laid on the Table.

farmer in the fields of Odisha, the youth striving for a brighter future, the entrepreneur taking bold risks, the middle-class family balancing dreams and responsibilities, or the senior citizen looking for security and dignity.

- For too long, the middle class of this country- the backbone of our economy- was taken for granted by previous governments. Their hard work, their savings, their dreams were never prioritized. But under PM Modi's leadership, the middle class is not just seen- it is empowered!
- In 2014, when we took office, the Nil Tax slab was ₹2.5 lakh. In 2019, we raised it to ₹5 lakh. In 2023, we took it even further to ₹7 lakh.
- And today, in this historic budget, we have exempted all income up to ₹12 lakh from tax- ensuring that hard-working Indians can earn more, save more, invest more, and dream bigger.
- For salaried professionals, the exemption now extends to ₹12.75 lakh, thanks to the ₹75,000 standard deduction benefit.
- This is not just a tax relief- this is financial freedom for millions of middle-class families. This is the government saying to its people: We trust you, we believe in you, and we will stand with you.
- And what was the reaction of the opposition? Confusion. Shock. Silence.
- For Odisha, this budget is a milestone, ensuring that our state is not just a participant but a leader in India's growth story. From record investments in railways, highways, education, and healthcare to unprecedented support for MSMEs, farmers, and youth, this budget solidifies Odisha's role as a

powerhouse of development.

- ₹10,599 crore allocated for railway infrastructure development in Odisha- a 12.5-fold increase from what was given between 2009-2014. In the last 10 years, 2,046 km of new rail lines have been built, exceeding the total railway network of Malaysia.
- ₹2,379 crore allocated for the modernization of 59 key railway stations, including Bhubaneswar, Cuttack, Puri, Sambalpur, and Rourkela- ensuring world-class facilities for passengers.
- Six Vande Bharat Express trains are now operational, enhancing Odisha's regional and interstate connectivity with West Bengal, Jharkhand, and Andhra Pradesh.
- Since 2014, 4,250 km of National Highways have been built in Odisha, with an investment of ₹33,000 crore. Currently, 1,312 km of NH projects worth ₹22,000 crore are underway, ensuring better logistics, trade efficiency, and rural connectivity.
- A revamped UDAN scheme will connect 120 new destinations, including better air connectivity for Odisha, ensuring faster travel and enhanced trade opportunities.
- Jal Jeevan Mission extended till 2028 with enhanced outlay for quality water infrastructure, ensuring every rural household in Odisha has piped water access.
- 50,000 Atal Tinkering Labs to be set up in Government schools in the next 5

years, fostering innovation and technological excellence among students.

- ₹2 lakh crore investment in skill development will prepare Odisha's youth for a global workforce and leadership in technology-driven industries.
- A Centre of Excellence in Artificial Intelligence for education will be established with a ₹500 crore investment, ensuring Odisha becomes a hub for AI and next-gen technologies.
- 10,000 additional medical seats will be created in the next year, contributing towards the goal of adding 75,000 medical seats in 5 years- ensuring more opportunities for Odia students in medical sciences.
- PM Research Fellowship Scheme will provide 10,000 fellowships for technological research in IITs and IISc, promoting Odisha as a centre for scientific innovation.
- BharatNet Project will provide broadband connectivity to all government secondary schools and primary health centres in rural Odisha, bridging the digital divide.
- ₹1.5 lakh crore allocated for capital expenditure interest-free loans to states, ensuring Odisha gets the necessary funds to invest in critical infrastructure.
- The Maritime Development Fund (₹25,000 crore) will enhance Odisha's port-led development, boosting trade and employment in the maritime sector.
- Shipbuilding Financial Assistance Policy revamped- Odisha's coastal economy and shipbuilding sector will now thrive under new incentives.
- Financial incentives for electricity distribution reforms will enhance Odisha's

power infrastructure, ensuring uninterrupted electricity for industries, MSMEs, and households.

- A Nuclear Energy Mission (₹20,000 crore) launched for Small Modular Reactors (SMRs) - paving the way for Odisha to emerge as a hub for clean and nuclear energy development.
- Second Gene Bank (10 lakh germplasm lines) set up for future food security, ensuring Odisha's agricultural heritage is preserved and advanced.
- PM Dhan-Dhaanya Krishi Yojana will uplift small and marginal farmers by enhancing productivity, irrigation, and post-harvest storage, benefiting 1.7 crore farmers across 100 districts.
- Mission for Aatmanirbharta in Pulses launched with a 6-year focus on increasing production of Tur, Urad, and Masoor, ensuring better MSP and sustainable farming.
- Kisan Credit Card (KCC) limit increased from ₹3 lakh to ₹5 lakh, ensuring better financial support for farmers, dairy farmers, and fishermen.
- A Rural Prosperity and Resilience Program launched-focusing on agriculture employment, skilling, investment, and technology, ensuring that migration becomes a choice, not a necessity.
- Incentives for MSMEs and export-driven agriculture, ensuring higher returns for farmers and agribusinesses.
- Saksham Anganwadi & Poshan 2.0 to provide enhanced nutritional support to 8 crore children, 1 crore pregnant women, and 20 lakh adolescent girls-

ensuring better maternal and child health in Odisha.

- ₹676.7 crore allocated under PM-USA for Odisha's higher education infrastructure, transforming universities into world-class multidisciplinary institutions.
- Ayushman Bharat now covers senior citizens above 70 years with ₹5 lakh health insurance, benefiting thousands of elderly citizens in Odisha.
- 200 Day Care Cancer Centres to be set up in district hospitals by 2025-26, ensuring affordable cancer treatment for Odisha's citizens.
- 36 life-saving medicines fully exempt from customs duty, making treatments for cancer, rare diseases, and chronic illnesses more affordable.
- FDI in Insurance raised to 100%- ensuring higher investment, better coverage, and job creation in Odisha's insurance sector.
- Grameen Credit Score to improve access to finance for rural Odisha, enabling self-help groups and entrepreneurs to receive easy credit.
- Bharat Trade Net (BTN) to streamline international trade, ensuring Odisha's businesses can scale globally.
- Extension of tax compliance reforms, including faceless assessment, self-declaration for exporters, and decriminalization of over 100 legal provisions, making doing business in Odisha easier than ever.
- This budget is not just a financial document; it is a game-changer for Odisha. From railways to roads, MSMEs to maritime, agriculture to AI, healthcare to higher education-every sector has been empowered with record allocations.

- For decades, Odisha was neglected-ignored by governments that saw it as a political afterthought. But under PM Modi's visionary leadership, Odisha is at the forefront of India's growth story. The state is no longer just rich in resources; it is becoming rich in opportunities, infrastructure, and economic prosperity.
- The opposition, which failed Odisha for years, is left clueless. They never invested in Odisha's railways, schools, healthcare, industries, or youth- but today, they sit in shock as this government delivers historic development for the state.
- "Just like the Kalinga Empire once led global trade and knowledge, Odisha is reclaiming its place as a leader of India's future."
- This is not just a budget- it is the foundation of a New Odisha, a Viksit Bharat, and an unstoppable future.

Jai Jagannath! Jai Hind!

*** श्रीमती कलाबेन मोहनभाई देलकर (दादरा और नागर हवेली) :** मैं माननीय वित्त मंत्री जी द्वारा प्रस्तुत जनरल बजट 2025-2026 पर अपने विचार रखती हूँ।

यह बजट संतुलित, समावेशी और दूरदर्शी है। यह गांव, गरीब, किसान, युवा और महिला सभी वर्गों के हितों को साधते हुए भारत को विकसित राष्ट्र बनाने की दिशा में एक ऐतिहासिक कदम है। मैं इस बजट का पूर्ण समर्थन करती हूँ और सरकार के इस प्रयास की सराहना करती हूँ।

सबसे पहले, मैं हमारे यशस्वी प्रधानमंत्री श्री नरेंद्र मोदी जी और माननीय वित्त मंत्री को इस दूरदर्शी और समावेशी बजट के लिए हार्दिक बधाई देती हूँ। यह बजट "विकसित भारत" के लक्ष्य की

* Speech was laid on the Table.

दिशा में एक महत्वपूर्ण कदम है, जो आत्मनिर्भर भारत, सशक्त ग्रामीण अर्थव्यवस्था, और तकनीकी विकास को प्राथमिकता देता है।

सरकार द्वारा प्रस्तुत यह बजट भारत की तेजी से बढ़ती अर्थव्यवस्था को और अधिक गति प्रदान करेगा। भारत आज दुनिया की सबसे तेजी से उभरती हुई अर्थव्यवस्थाओं में से एक है, और यह बजट स्थायी विकास, निवेश वृद्धि, और रोजगार सृजन पर केंद्रित है। इंफ्रास्ट्रक्चर और निवेश: पूंजीगत व्यय में बढ़ोतरी कर सरकार ने बुनियादी ढांचे के विकास को प्राथमिकता दी है। सड़कों, रेलवे, बंदरगाहों और हवाई अड्डों के विस्तार के लिए बड़ा प्रावधान गया है, जिससे नए रोजगार के अवसर सृजित होंगे।

मेक इन इंडिया और आत्मनिर्भर भारत: विनिर्माण क्षेत्र को बढ़ावा देने के लिए उत्पादन आधारित 5 हन (PLI) योजनाओं को और विस्तारित किया गया है, जिससे घरेलू उद्योगों को पल मिलेगी और विदेशी निवेश को आकर्षित किया जाएगा।

हमारी सरकार किसानों के कल्याण के लिए पूरी तरह प्रतिबद्ध है। इस बजट में कृषि क्षेत्र को मजबूत करने के लिए अनेक ठोस कदम उठाए गए हैं: पीएम किसान सम्मान निधि का दायरा बढ़ाया गया है ताकि अधिक किसानों को इसका लाभ मिले। प्राकृतिक खेती और कृषि तकनीक को बढ़ावा देने के लिए कृषि स्टार्टअप्स और ड्रोन टेक्नोलॉजी को प्रोत्साहित किया गया है।

ग्रामीण क्षेत्रों में कोल्ड स्टोरेज, सिंचाई योजनाओं और ग्रामीण सड़कों के विकास के लिए विशेष बजट आवंटन किया गया है। रोजगार और उद्योग नीति - सरकार ने स्टार्टअप इंडिया और मुद्रा योजना के तहत लघु और मध्यम उद्यमों को आर्थिक सहायता देने की प्रतिबद्धता दोहराई है। इससे युवाओं को स्वरोजगार के अवसर मिलेंगे और भारत स्टार्टअप हब के रूप में उभरेगा। MSME सेक्टर को सशक्त करने के लिए सस्ते ह सब्सिडी का प्रावधान किया गया है। रोजगार 7 के लिए डिजिटल इंडिया मिशन और सेमीकंडक्टर मैन्युफैक्चरिंग को बढ़ावा दिया गया है।

शिक्षा पर विशेष ध्यान - राष्ट्रीय नीति (NEP) के तहत डिजिटल शिक्षा, स्कूली बुनियादी ढांचे और उच्च शिक्षा को बढ़ावा देने के लिए बड़ा बजट आवंटन किया गया है।

आयुष्मान भारत योजना का विस्तार कर इसे और अधिक परिवारों तक पहुंचाने का लक्ष्य रखा

गया है। मेडिकल कॉलेजों और अनुसंधान केंद्रों की स्थापना के लिए विशेष प्रावधान किए गए हैं। वित्तीय सुधार और टैक्स में राहत - आम नागरिकों को राहत देने के लिए इनकम टैक्स स्लैब्स में बदलाव किया गया है। GST सरलीकरण के माध्यम से व्यापारियों और उद्यमियों के लिए कर प्रणाली को सरल बनाया गया है। डिजिटल भुगतान और यूपीआई को और अधिक प्रोत्साहित करने के लिए सरकार ने नए प्रोत्साहन की घोषणा की है।

जलवायु परिवर्तन और हरित ऊर्जा - हमारी सरकार 2050 तक नेट-जीरो कार्बन उत्सर्जन का लक्ष्य लेकर चल रही है। इस बजट में: ग्रीन एनर्जी प्रोजेक्ट्स, सौर और पवन ऊर्जा को बढ़ावा दिया गया है। इलेक्ट्रिक व्हीकल्स (EV) और नखलजघा5 फ्यूल टेक्नोलॉजी के लिए निवेश को प्रोत्साहित किया गया है।

किन्तु कुछ बातें मैं अपने प्रदेश दादरा नगर हवेली के विषय में कहना चाहती हूँ। आज हमारे प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में एनडीए सरकार के 10 वर्ष पूरे हो गए हैं। के ये 10 साल आम जनता को समर्पित रहे। इन 10 सालों में भारत ने हर क्षेत्र में बहुत "4 की है। आज भारत स्वावलंबी है, अन्य देश भारत सरकार की ओर देख रहे हैं हमारे पगचिन्हों पर चलने की बात करते हैं। जैसा हमारी माननीय वित्त मंत्री श्रीमती निर्मला सीतारमन जी ने अपने भाषण में कहा कि प्रधानमंत्री श्री नरेन्द्र मोदी के नेतृत्व में आज भारत विकास यात्रा की ओर अग्रसर है हर तरफ विकास की गंगा बह रही है और हमारी सरकार ने विभिन्न पर अभूतपूर्व उपलब्धियों हासिल की है।

हमारे आदरणीय प्रधानमंत्री मोदी जी के नेतृत्व में भारत में तीन गुना तेज गति से काम हो रहा है। आज देश बड़े निर्णयों और नीतियों को असाधारण गति से लागू होते देख रहा है। और इन निर्णयों में देश के गरीब, मध्यम वर्ग, युवा, महिलाओं, किसानों को सर्वोच्च प्राथमिकता मित्र रही है। हमारे आदरणीय प्रधानमंत्री मोदीजी ने दिया हुआ मंत्र "सबका साथ, सबका विकास", "सबका विश्वास और सबका" प्रयास जैसे मंत्र भारत को एक मजबूत राष्ट्र बनाने की प्रेरणा देते हैं जिससे हम विश्वगुरु बनने की दिशा में अग्रसर हैं।

मेरा संघ प्रदेश दादरा एवं नगर हवेली एवं दमन दीव में आजादी के बाद से ही एडमिनिस्ट्रेटर के

पद पर हर तीन साल के लिए सिनियर आईएस अधिकारी की नियुक्ति होती रही है, और चुने हुए जनप्रतिनिधिओं के आपसी सामंजस्य एवं सहयोग से प्रदेश को भरपूर लाभ मिला, प्रदेश विकास पथ पर तेजी से अग्रसर भी होता रहा है, परंतु 2016 के बाद प्रशासक के पद पर पहली बार किसी राजनिक व्यक्ति को बिठाया गया, और आज भी पिछले आठ वर्षों से लगातार वही व्यक्ति प्रशासक बने हुए है। जिससे विकास के साथ ही साथ जनमानस भी तानाशाही से परेशान एवं त्राहिमाम करने को मजबूर हो गया है।

सरकार ने पिछड़े राज्यों के हित के लिए तमाम जनहितैसी, कल्याणकारी एवं विकासीय योजनाएं लागू की गई हैं। आदिवासी एवं पिछड़ा क्षेत्र होने के बावजूद भी इन योजनाओं का लाभ सही मायने में हमारे को नहीं मिल पा रहा है। स्वास्थ्य, शिक्षा, बिजली, पानी, सड़क आदि बुनियादी सुविधाओं से हमारा प्रदेश वंचित है। मैं चाहूंगी की सरकार को इस तरफ भी ध्यान देने की आवश्यकता है। जिससे मेरे प्रदेश के लोगों को लाभ मिल सके।

शिक्षा के क्षेत्र में आधुनिक सुविधाओं से पूर्ण स्कूल तो बने हैं परंतु शिक्षकों की कमी से शिक्षण व्यवस्था बाधित हो रही है। गरीब स्कूली बच्चों को समय पर यूनिफॉर्म, बुक्स, पोषण आहार आदि का लाभ नहीं मिलता है, वर्षों से कार्यरत शिक्षकों को मनमाने ढंग से निकाला गया है। स्वास्थ्य के क्षेत्र में अस्पताल तो बने हैं परंतु वहां न तो कुशल चिकित्सक हैं और न ही दवाईयां हैं। गरीब मरीज बाहर से महंगी दवा लेने को मजबूर हैं।

हमारे प्रदेश में भारी भरकम खर्च से मेडिकल कोलेज बनाया गया है ताकि प्रदेश के गरीब आदिवासी योग्य बच्चे पढ़ लिखकर स्वास्थ्य के क्षेत्र में सेवा प्रदान करें, परंतु यहां स्थानिय बच्चों का कोटा फिक्स होने के बावजूद भी बाहरी बच्चों को वरीयता दी जा रही है जिसके कारण स्थानिय बच्चे निराश एवं हताश हो रहे हैं। फायदे में रहने के बावजूद बिजली का निजिकरण होने से विधुत बिल मनमाने ढंग से दुगुना चौगुना वसुला जा रहा है, लोग मजबूर हैं। मैं सरकार से निवेदन करना चाहूंगी की इस तरफ भी ध्यान देने की आवश्यकता है। अध्यक्ष जी मेरे प्रदेश में सड़कों की हालत तो बद से बदतर हो चुकी है, वर्षों से सड़क बनाने के नाम पर काम चल रहा है परंतु एक भी सड़क आज तक पूरी तरह नहीं बन

पाई है जिससे सड़क दुर्घटनाओं में लोगो की जाने जा रही है। विकास के नाम पर गरीब आदिवासियों के घर तोड़े जा रहे हैं, लोग जमीन के अभाव में सड़क पर गुजर-बसर करने को मजबूर है, इनमें से कईयों ने तो जैसे आत्म हत्या तक कर ली हैं।

मेरे प्रदेश में पानी की समस्या पिछले कई सालों से बनी हुई है, पानी के अभाव में प्रदेश की गरीब महिलाओं को कोसों दूर से पानी ढरना पड़ता है। आज तक जल की स्थाई सुविधा नहीं हो पाई है। पठे लिखे गरीब आदिवासी जो विभिन्न सरकारी विभागों में वर्षों से कार्यरत थे ऐसे हजारों लोगों को बिना किसी ठोस कारण के निकाल दिया गया है, परिवार चिंतित है, जो बचे हैं उन्हें सुदूर के क्षेत्रों में पोस्टिंग कर परेशान किया जा रहा है। प्रशासन किसी का सुनने को तैयार नहीं है, उल्टे प्रशासनिक अधिकारियों द्वारा डराने धमकाने से लोग परेशान हैं।

स्मार्ट सीटी योजना मंद पड़ी हुई है, जबकि स्मार्ट सीटी के नाम पर लोगों के घर तोड़ दिए गये हैं, प्रदेश की धरोहर रही ग्रीनरी को खत्म किया जा रहा है। हरेभरे वृक्षों की अंधाधुंध कटाई से प्रदेश को विरान किया जा रहा है, ऐतिहासिक धरोहर नष्ट हो रही हैं। जनता से स्मार्ट सीटी परियोजना के तहत जबरदस्ती मनमाना टेक्स वसुला जा रहा है। इतना ही नहीं औद्योगिक विस्तार से परिपूर्ण हमारे प्रदेश से कंपनियां प्रशासन की मनमानी से पलायन करने को मजबूर हो चुकी हैं। काफी कंपनियां बंद हो गई हैं जिससे बेरोगारी और गरीबी बढ़ गई है।

आदिवासी समाज के विकास के लिए हमारे यहां वर्षों पहले आदिवासी भवन बनाया गया था, जिसके जरिए गरीब आदिवासीयों के शादी-ब्याह, सामाजिक एवं धार्मिक कार्यक्रम, आपातकाल में आदिवासियों की सुरक्षा, उनकी देखभाल और उनकी समस्याओं के निराकरण का आदिवासी भावन एक प्रमुख केन्द्र रहा, जिसे प्रशासन ने गैर कानूनी ढंग से बिना किसी ठोस कारण के कब्जे में लेकर ताला जड़ दिया है और भव्य आदिवासी भवन खंडहर बन गया है प्रशासनिक अधिकारी किसी का सुनने को तैयार नहीं हैं।

हमारे आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदीजी ने इन 10 वर्षों में जो कार्य किए हैं वे आज वैश्विक अस्थिरता के वातावरण में भी भारत आर्थिक, सामाजिक और राजनैतिक स्थिरता का स्तम्भ बनकर

विश्व के सामने आदर्श प्रस्तुत कर रहा है। यह अच्छी बात है जिसका मैं स्वागत करती हूँ।

हमारे आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदीजी की सरकार भारत के अमृतकात्र के दौर में अभूतपूर्व उपलब्धियों के माध्यम से निरंतर सतत विकास की ओर बढ़ते हुए नई ऊर्जा देने का काम कर रही है। जिसका मैं हृदय से स्वागत करती हूँ।

आदरणीय प्रधानमंत्री मोदी जी की सरकार ने प्रधानमंत्री ग्राम सड़क योजना के चौथे चरण में पच्चीस हजार बस्तियों को जोड़ने के लिए सत्तर हजार करोड़ रुपये स्वीकृत किए हैं। आज जब हमारा देश अटल जी की जन्म शताब्दी का वर्ष मना रहा है, तब प्रधानमंत्री ग्राम सड़क योजना उनके विजन का पर्याय बनी हुई है। इतना ही नहीं अध्यक्ष जी “वन नेशन-वन इलेक्शन” और “वक्फ़ अधिनियम संशोधन” जैसे कई महत्वपूर्ण विषयों पर हमारी सरकार ने तेज गति से कदम आगे बढ़ाए हैं।

संघ प्रदेश दादरा नगर हवेली एवं दमन दीव में चुने हुए जन प्रतिनिधियों के जो संविधानिक अधिकार हैं उससू उनको दूर किया जा रहा है। कई वर्षों से असेंबली की मांग होती आ रही है मेरे पती श्री मोहन डेलकर जी ने भी इसी सदन में दादरा नगर हवेली में असेंबली बने इसलिए इस विषय को कई और इस संबंध में पत्र भी लिखे।

मेरे प्रदेश में असेंबली ना होने के कारण सही मायने में स्थानिक एवं आदिवासी समाज को अधिकार नहीं मिल पा रहा है उनके साथ ज्यादाती होती रहती है परंतु बड़े दुःख के साथ मैं कहना चाहूंगी कि बार बार संसद में आवाज उठाने के बाद भी इस पर कोई निर्णय नहीं लिया जा रहा है जिसके कारण मेरे प्रदेश में दिन प्रतिदिन लोगों को परेशान करने वाली गतिविधियां बढ़ती जा रही हैं।

ऐसे मे मजबूत भारत जहां तेजी से विकास की राह में बढ़ रहा है वही मेरा प्रदेश दादरा एवं नगर हवेली एवं दमन दीव मे स्थानिय प्रशासन दवारा मनमानी चल रही है, उसे रोकने की आवश्यकता है। महोदय हमारे यशस्वी प्रधानमंत्री नरेन्द्र मोदी जी से अपेक्षा ही नहीं बलल्की पूरी उमीद है कि जिस तरह उनके सक्षम नेतृत्व मे भारत का तेजी से विकास हो रहा है दुनिया में भारत का नाम रोशन हो रहा है उसी तरह उनकी कृपा से हमारे प्रदेश का भी भाग्य उदय हो और प्रदेश मे खुशहाली एवं अमनचैन कायम रहे। धन्यवाद।

*** श्री अशोक कुमार रावत (मिश्रिख) :** मैं सरकार का आभार व्यक्त करता हूँ कि उन्होंने मुझे 145 करोड़ जनता के सर्वांगीण विकास के लिए माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी की सरकार के बजट 2025 पर अपनी बात रखने का मौका दिया इसके साथ-साथ मैं वित्त मंत्री जी को भी धन्यवाद देता हूँ कि उन्होंने बजट में इनकम टैक्स पेयर्स को बड़ी राहत दिया है। अब नौकरीपेशा लोगों को 12.75 लाख रुपए तक के तहत कोई टैक्स नहीं लगेगा वहीं अब पिछले 4 साल का आईटी रिटर्न एक साथ फाइल कर सकेंगे। सीनियर सिटीजन के लिए टीडीएस की सीमा 50 लाख से बढ़ाकर 1 लाख कर दी गई है। बजट सरकार की विकास को बढ़ाने सभी के डेवलपमेंट मिडिल क्लास की क्षमता को बढ़ाने के लिए समर्पित हैं। हम इस सदी के 25 साल पूरा करने जा रहे हैं। हमारी विकसित भारत की उम्मीद ने हमें प्रेरणा दी है, हमारी अर्थव्यवस्था सभी बड़ी इकोनॉमी में सबसे ज्यादा तेजी से बढ़ने वाली अर्थव्यवस्था है। स्वास्थ्य के क्षेत्र में वित्त मंत्री जी ने 36 जीवन रक्षक दवाओं पर पूरी तरह से ड्यूटी टैक्स खत्म कर दी गई है। सभी सरकारी अस्पतालों में कैंसर डे केयर सेंटर बनाए जाएंगे कैंसर की इलाज की दवाएं सस्ती होंगी। 6 जीवन रक्षक दवाओं पर कस्टम ड्यूटी 5% कर दी गई है। कपास की पैदावार बढ़ाने के लिए 5 साल का मिशन रखा गया है। इससे देश का कपड़ा उद्योग मजबूत होगा। सरकार ने हमारे किसान भाइयों के लिए किसान क्रेडिट कार्ड पर कर्ज की लिमिट 3 लाख से बढ़ाकर 5 लाख कर दी है। एमएसएमई के लिए लोन गारंटी कवर 5 करोड़ से बढ़ाकर 10 करोड़, डेढ़ लाख करोड़ तक का कर्ज मिलेगा।

स्टार्टअप के लिए लोन 10 करोड़ से बढ़कर 20 करोड़ रुपया किया गया है इसमें गारंटी फीस में भी कमी की गई है। मैं प्रधानमंत्री श्री नरेंद्र मोदी जी एवं माननीय वित्त मंत्री जी को पुनः धन्यवाद देता हूँ कि देश में डॉक्टरों की कमी को देखते हुए उन्होंने 75000 सीटे बढ़ाने का ऐलान किया है। सरकार ने डिजिटल शिक्षण संस्थानों तक बेहतर पहुंच सुनिश्चित करने के लिए सभी सरकारी माध्यमिक विद्यालयों और प्राथमिक स्वास्थ्य केंद्रों को ब्रॉडबैंड कनेक्टिविटी सेवा शुरू की जा रही है। इंश्योरेंस

* Speech was laid on the Table.

सेक्टर के लिए एफडीआई को 74% से बढ़ाकर 100% कर दिया गया है यह सुविधा उन कंपनियों के लिए होगी जो पूरा प्रीमियम इंडिया में इनवेस्ट करेंगी।

मैं सरकार की उपलब्धि को बताना चाहूंगा कि पीएम सम्मान निधि से 68 लाख लोगों को फायदा मिला है। हमारी सरकार शहरी गरीबों और कमजोर समूहों को सहायता प्रदान करने के लिए काम कर रही है। शहरी कामगारों की आय बढ़ाने के लिए योजना लाया गया है। इनके पहचान पत्रों और ई-श्रम पोर्टल पर रजिस्ट्रेशन की व्यवस्था मिलेगी एक करोड़ कामगारों को फायदा हुआ है। आरोग्य योजना के तहत इनका लाभ मिलेगा शहरी क्षेत्र के लिए शासन नगर पालिका शहरी भूमि और सुधारों से संबंधित योजनाएं शुरू की गई हैं। सरकार एक लाख करोड़ का बजट रखेगी यह रकम भरोसेमंद परियोजनाओं की लागत के 25% तक की रकम देगी। न्यूक्लियर मिशन में 2047 तक 100 गीगावॉट बिजली चाहिए। लघु मॉडल रिएक्टर के अनुसंधान के लिए 20,000 करोड़ के बजट से परमाणु ऊर्जा मिशन शुरू किया जाएगा।

इस बजट में मेक इन इंडिया एम्प्लॉयमेंट और इनोवेशन, एनर्जी सप्लाई, स्पोर्ट्स का डेवलपमेंट, MSMP का विकास हमारी विकास यात्रा में शामिल है और इसका ईंधन रिफॉर्मर्स है। इस कार्यक्रम से 1.7 करोड़ किसानों को मदद की संभावना है। ग्रामीण संपन्नता और अनुकूलन निर्माण राज्यों की भागीदारी से शुरू किया जाएगा। कौशल, निवेश से कृषि में रोजगार का सुधार होगा इसका मकसद ग्रामीण क्षेत्रों में विकल्प पैदा करना है। युवा, किसानों, ग्रामीण महिलाओं, किसानों छोटे किसानों पर ध्यान केंद्रित करेगा।

बजट का अध्ययन करने से यह पता चलता है कि रेलवे के विकास के लिए कई महत्वपूर्ण गलियारों के लिए एलोकेशन किया गया है। मेरे संसदीय क्षेत्र में क्षेत्र वासियों द्वारा बिल्हौर स्टेशन पर लगातार रेलगाड़ी के स्टॉपेज की मांग की जा रही है। ट्रेन संख्या 14151/14152 कानपुर आनंद विहार एक्सप्रेस, 19409/19410 अहमदाबाद गोरखपुर एक्सप्रेस, 22443/22444 कानपुर बांद्रा एक्सप्रेस और संडीला, मेरे संसदीय क्षेत्र मिथिख के अंतर्गत नगर पालिका व नगर पंचायत कछौना, चौबेपुर और शिवराजपुर क्रॉसिंग संख्या 43 से निकलने वाली रेलवे क्रॉसिंग पर भारी यातायात होने के कारण क्रॉसिंग

बंद होने पर सड़कों पर वाहनों की लंबी कतार लग जाती है। मैं माननीय वित्त मंत्री जी से निवेदन करना चाहूंगा कि बजट एलोकेशन में से कछौना, चौबेपुर शिवराजपुर में रेलवे ओवरब्रिज या अंडरपास बनाने के लिए ग्रांट दी जाय, ताकि यहां पर रेलवे ओवरब्रिज बनाने का कार्य शुरू हो सके।

मेरे संसदीय क्षेत्र मिश्रिख के अंतर्गत बिलग्राम मल्लावां उन्नाव एक स्टेट हाईवे संख्या 38 है। यह हरदोई जिला होते हुए एक तरफ जिला उन्नाव और दूसरी तरफ जिला शाहजहांपुर के राष्ट्रीय राजमार्ग संख्या 730 (4 लेन) में जुड़ती है। जिला हरदोई और उन्नाव में इस सड़क की चौड़ाई बहुत कम है, जिसके चलते आए दिन भीषण दुर्घटनाएं होती रहती हैं। मैं माननीय वित्त मंत्री जी से निवेदन करना चाहूंगा कि बजट एलोकेशन में से बिलग्राम मल्लावा स्टेट हाईवे को राष्ट्रीय राजमार्ग में शामिल करने की स्वीकृति एवं सड़क को फोरलेन बनाने के लिए ग्रांट दी जाए ताकि क्षेत्र में होने वाली दुर्घटनाओं को रोका जा सके।

मेरे संसदीय क्षेत्र के अंतर्गत मल्लावां बिलग्राम विधानसभा क्षेत्र में गंगा नदी से बाढ़ प्रभावित इलाका है। यहां पर प्रत्येक वर्ष गंगा नदी से बाढ़ आने पर कटरी-परसौला छिबरामऊ सहित कई गांवों की न केवल फसल बर्बाद हो जाती है, बल्कि उनके मकान भी पूरी तरह से क्षतिग्रस्त हो जाते हैं तथा वे बेघर हो जाते हैं। मैं माननीय वित्त मंत्री जी से निवेदन करना चाहूंगा कि बजट एलोकेशन में बाढ़ से बचाव के लिए एक बांध मेहंदी घाट से होते हुए राजघाट सडिया पुल तक बनाने के लिए ग्रांट दी जाए ताकि बांध का निर्माण हो सके। इन्हीं शब्दों के साथ अपनी बात को समाप्त करता हूँ।

*** SHRI ARUN KUMAR SAGAR (SHAHJAHANPUR):** मैं यशस्वी प्रधानमंत्री आदरणीय श्री नरेन्द्र मोदी जी के केन्द्रीय नेतृत्व में श्रीमती निर्मला सीतारमन, माननीय वित्त मंत्री द्वारा प्रस्तुत वित्त वर्ष 2025-26 के जनरल बजट का हार्दिक स्वागत करता हूँ। यह हम सभी के लिए प्रसन्नता और गौरव की बात है कि श्रीमती निर्मला सीतारमण जी को सदन में लगातार आठवीं बार वित्त बजट प्रस्तुत करने का सुअवसर प्राप्त हुआ है, जो एक रिकॉर्ड है।

* Speech was laid on the Table.

सदन में प्रस्तुत यह बजट सभी वर्गों को साथ लेकर चलने वाला है। इसमें कोई संदेह नहीं है कि यह बजट समावेशी विकास और भविष्य की दृष्टि से तैयार किया गया है, जिसमें सभी क्षेत्रों को प्रगति की राह पर ले जाने का प्रयास किया गया है।

वित्त मंत्री जी द्वारा इस बजट में ग्रामीण और शहरी विकास, कृषि, स्वास्थ्य, शिक्षा, आधारभूत संरचनाओं, उद्योग, और स्टार्ट-अप सहित सभी क्षेत्रों को संतुलित तरीके से प्राथमिकता दी गई है और युवाओं को रोजगार उपलब्ध कराने के कई प्रावधान किए गए हैं।

देश को आगे बढ़ाने और वर्ष 2047 तक देश को विकसित भारत बनाने की यह एक महत्वपूर्ण आधारशीला है। महिलाओं के लिए जो योजना है, भारत के विकसित भारत होने के मार्ग को और मजबूत करेगा। रोजगार के लिए इसमें जो व्यापक रोड मैप बनाया गया है, वह बहुत ही सुंदर है। इस बजट से रोजगार और स्वरोजगार को बढ़ावा मिलेगा।

इसके अलावा पर्यटन क्षेत्र में यह बजट गरीबों के लिए नये अवसर लेकर आएगा। इस बजट में किसानों पर मुख्य रूप से फोकस किया गया है। इस प्रकार से यह बजट सभी को शक्ति देने वाला है। यह बजट न केवल हमारे देश के आर्थिक विकास को बढ़ावा देगा, बल्कि हमारे नागरिकों के जीवन में भी सुधार लाएगा। माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के मार्गनिर्देशन में वित्त मंत्री महोदया ने इस बजट में कई महत्वपूर्ण कदम उठाए हैं जो मध्यम वर्ग और गरीब तबके के लिए लाभकारी होंगे। इनमें से कुछ प्रमुख घोषणाएं हैं।

टैक्स में छूट : इस टैक्स स्लैब में काफी बड़ा बदलाव किया गया है, जिससे मध्यम वर्ग के लोगों को लाभ होगा। वेतनभोगियों के लिए 12 लाख ₹0 की आय को आयकर से मुक्त रखा गया है। सरकार ने 5 लाख रुपये तक की आय पर कर छूट दी है, जिससे 90 प्रतिशत से अधिक करदाताओं को लाभ होगा। इसके अलावा 7.5 लाख रुपये तक की आय पर 10 प्रतिशत की दर से टैक्स लगाया गया है, जिससे मध्यम वर्ग के लोगों को लाभ होगा तथा टैक्स पेयर्स को 1.5 लाख रुपये तक के होम लोन पर भी ब्याज पर छूट दी है, जिससे मध्यम वर्ग के लोगों को घर खरीदने में काफी मदद मिलेगी।

किसानों के लिए योजनाएं हमारी लोकप्रिय सरकार ने किसानों के लिए कई योजनाएं शुरू की हैं, जिनमें

प्रधानमंत्री धन धान्य योजना का विस्तार, मखाना बोर्ड का गठन, और किसान क्रेडिट कार्ड के लोन की सीमा बढ़ाना शामिल है। किसानों के लिए कई लाख करोड़ रुपये का बजट आवंटित किया है, जो कि पिछले वर्ष की तुलना में 30 प्रतिशत अधिक है।

यह भी बहुत ही सुखद है कि सरकार ने किसानों के लिए फसल बीमा योजना का विस्तार किया है, जिससे किसानों को फसल की खराबी के कारण होने वाले नुकसान की भरपाई मिलेगी। हमने किसानों के लिए सिंचाई योजनाओं के लिए 10,000 करोड़ रुपये का बजट आवंटित किया है, जिससे किसानों को सिंचाई की सुविधा मिलेगी। स्वास्थ्य और शिक्षा माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के केंद्रीय नेतृत्व में सरकार ने स्वास्थ्य और शिक्षा के क्षेत्र में भी कई महत्वपूर्ण घोषणाएं की हैं, जिनमें कैंसर और गंभीर बीमारी से ग्रसित लोगों के लिए 36 दवाओं पर कस्टम ड्र्यूटी हटाना और नई शिक्षा नीति को लागू करना शामिल है।

हमारी लोकप्रिय सरकार ने स्वास्थ्य और शिक्षा के क्षेत्र में 1.5 लाख करोड़ रुपये का बजट आवंटित किया है, जो कि पिछले वर्ष की तुलना में 20 प्रतिशत अधिक है तथा आयुष्मान भारत योजना का विस्तार किया गया है। जिससे गरीब और मध्यम वर्ग के लोगों को स्वास्थ्य सेवाओं का लाभ मिलेगा। हमने शिक्षा के क्षेत्र में 50,000 करोड़ रुपये का बजट आवंटित किया है, जिससे शिक्षा की गुणवत्ता में सुधार होगा।

रोजगार सृजन : सरकार ने रोजगार सृजन को बढ़ावा देने के लिए कई कदम उठाए हैं, जिनमें स्टार्टअप और एमएसएमई क्षेत्र में निवेश बढ़ाना और क्रेडिट गारंटी स्कीम का कवर बढ़ाना शामिल है। हमने रोजगार सृजन के लिए 10,000 करोड़ रुपये का बजट आवंटित किया है, जो कि पिछले वर्ष की तुलना में 50 प्रतिशत अधिक है। सरकार ने स्टार्टअप के लिए 1,000 करोड़ रुपये का बजट आवंटित किया है, जिससे नए व्यवसायों को बढ़ावा मिलेगा। हमने एमएसएमई के लिए 5,000 करोड़ रुपये का बजट आवंटित किया है, जिससे छोटे और मध्यम आकार के व्यवसायों को बढ़ावा मिलेगा।

केंद्रीय बजट 2025-26 भारत की आर्थिक वृद्धि के लिए एक व्यापक रोडमैप प्रस्तुत करता है, जिसमें बुनियादी ढांचे के विस्तार, वित्तीय अनुशासन और समावेशी विकास पर विशेष जोर दिया गया

है। कुल ₹50.65 लाख करोड़ के व्यय के साथ, यह बजट पूंजी निवेश, सामाजिक क्षेत्र में खर्च और कर सुधारों को प्राथमिकता देता है, जबकि राजकोषीय घाटे को जीडीपी के 4.4 प्रतिशत तक कम करने का लक्ष्य रखता है। बजट में रेलवे, राजमार्ग, रक्षा और ग्रामीण विकास के लिए महत्वपूर्ण धनराशि आवंटित की गई है, जिससे दीर्घकालिक आर्थिक स्थिरता और रोजगार सृजन को बढ़ावा मिलेगा।

न्यूक्लियर एनर्जी में प्राइवेट सेक्टर को बढ़ावा देने का निर्णय बहुत ही ऐतिहासिक है। यह आने वाले समय में सिविल न्यूक्लियर एनर्जी का बड़ा योगदान देश के विकास में सुनिश्चित करेगा।

इंफ्रास्ट्रक्चर स्टेटस देने के कारण देश में बड़े शिप्स के निर्माण को बढ़ावा मिलेगा और आत्मनिर्भर भारत अभियान को गति मिलेगी।

शिप बिल्डिंग सर्वाधिक रोजगार देने वाला सेक्टर है। उसी तरह से होटल को पहली बार इंफ्रास्ट्रक्चर के दायरे में लाकर टूरिज्म पर जोर दिया गया है, जिससे इससे रोजगार बढ़ेगा।

हमारा देश "विकास भी, विरासत भी" मंत्र को लेकर चल रहा है। इस बजट में भी इसके लिए महत्वपूर्ण और ठोस कदम उठाए गए हैं तथा किसानों के लिए जो घोषणा हुई है, वह कृषि क्षेत्र और समूचल ग्रामीण अर्थव्यवस्था में नई क्रांति का आधार बनेगी।

राष्ट्रीय उच्च उपज बीज मिशन और मखाना बोर्ड जैसी योजनाएं कृषि उत्पादकता में सुधार करेंगी। किसानों के लिए किसान क्रेडिट कार्ड के माध्यम से अल्पकालिक ऋण की सुविधा बढ़ाई जाएगी। दाल उत्पादन और टिकाऊ कपास खेती को बढ़ावा देने के लिए विशेष मिशन शुरू किए जाएंगे।

MSME की परिभाषा में संशोधन कर निवेश और कारोबार की सीमा बदली जाएगी ताकि अधिक व्यवसाय इसका लाभ ले सकें।

सूक्ष्म उद्यमों के लिए विशेष क्रेडिट गारंटी और कस्टमाइज्ड क्रेडिट कार्ड, जिससे 10 लाख छोटे व्यवसायों को सहायता मिलेगी।

जूता, चमड़ा, खिलौने और खाद्य प्रसंस्करण जैसे श्रम-प्रधान क्षेत्रों को बढ़ावा देने पर ध्यान दिया गया है। शहरी पुनर्विकास और जल प्रबंधन के लिए ₹1 लाख करोड़ का अर्बन चौलेंज फंड स्थापित

किया गया है। राज्यों के लिए ₹1.5 लाख करोड़ का पूंजीगत व्यय (ब्याज मुक्त ऋण सहित) आवंटित किया गया है।

चिकित्सा शिक्षा का विस्तार, कृत्रिम बुद्धिमत्ता पहल, और अटल टिकरिंग लैब्स की संख्या बढ़ाई जाएगी। ग्रामीण स्कूलों में ब्रॉडबैंड कनेक्टिविटी, कौशल विकास के लिए उत्कृष्टता केंद्र, और के विकास पर विशेष ध्यान दिया गया है। कर संरचना को सरलीकरण और युक्तिसंगत बनाने के लिए नए प्रस्ताव लाए गए हैं। मध्यम वर्ग के लिए आयकर सुधार, वरिष्ठ नागरिकों के लिए अतिरिक्त कटौती, और किराए पर TDS सीमा में संशोधन किया गया है। बीमा क्षेत्र में प्रत्यक्ष विदेशी निवेश की सीमा बढ़ाई गई है।

ग्रामीण क्षेत्रों के लिए 'ग्रामिण क्रेडिट स्कोर और केवाईसी रजिस्टर को पुनर्गठित किया गया ताकि ऋण प्रक्रिया को तेज किया जा सके।

यह हम सभी के लिए प्रसन्नता की बात है कि इस बजट में निम्नांकित क्षेत्रों पर भी विशेष रूप से फोकस किया गया है, जो स्वागत योग्य है।

- वेतनभोगी कर्मचारियों के लिए 12 लाख की आय को आयकर से मुक्त रखा गया है। इससे बचत के साथ-साथ आर्थिक सुरक्षा भी बढ़ेगी।

- बुजुर्ग नागरिकों के लिए ब्याज से होने वाली आय पर टैक्स डिडक्शन लिमिट बढ़ाई गई। इसके साथ ही सामाजिक सुरक्षा का दायरा भी बढ़ाया गया।

- पांच लाख एससी और एसटी महिलाओं को नई स्कीम को लाभमिलेगा।

- 22 लाख लोगों को लेबर इंडस्ट्री से रोजगार मिलेगा।

- स्टार्ट-अप के लिए अब 10 करोड़ रुपये तक के लोन की सुविधा। श्रम प्रधान सेक्टर्स जैसे कि जूते, चप्पल, चमड़ा और खिलौने पर विशेष ध्यान, जिससे लाखों लोगों को नौकरियां मिलेंगी। स्टार्ट-अप को टैक्स राहत से उद्यमिता को और बढ़ावा मिलेगा।

- भारतीय भाषा में डिजिटल पुस्तकें होंगी।

- आईआईटी पटना का विस्तार किया जाएगा।

- उड़ान योजना से हैलीपेड विकसित किए जाएंगे।

- उड़ान योजना से 120 नए एयरपोर्ट को जोड़ा जाएगा। मिडिल क्लास को मिलेगा फायदा।
- चुनिंदा पर्यटकों को वीजा मुफ्त मिल सकेगा।
- नेशनल जीयो स्पेशल मिशन लागू होगा। म्यूजियम को इस मिशन से जोड़ा जाएगा।
- निर्यात के लिए एक्पोर्ट प्रमोशन सेंटर खोले जाएंगे।
- रिसर्च के लिए 20 हजार करोड़ रुपये की घोषणा।
- नया इनकम टैक्स बिल अगले सप्ताह पेश होगा।
- अप्रत्यक्ष कर को कम करने की घोषणा, जिससे आम आदमी को फायदा मिला।
- 50 हजार सस्ते मकान बनाए जाएंगे।
- मेडिकल उपकरण सस्ते होंगे।
- कैंसर से जुड़ी दवाएं सस्ती होंगे।
- ईवी बैट्री पर छूट का ऐलान।
- 82 सामानों से सेस हटाया गया।
- नवाचार संवर्द्धन के लिए अटल टिकरिंग लैब्स।
- बुनियादी ढांचा विकास के लिए राज्यों को डेढ़ लाख करोड़ रुपये की ऋण सुविधा।
- ग्रामीण क्षेत्रों में 100 प्रतिशत नल से जल पहुंचाने के लिए जल जीवन मिशन की अवधि 2028 तक बढ़ाई गई है।
- एक करोड़ गिग वर्कर्स को पीएम जल आरोग्य योजना का लाभ
- चमड़े से आयात शुल्क हटाया गया, जिससे बाजार में चमड़ा होगा सस्ता।
- इलेक्ट्रिक गाड़ियां होंगी सस्ती।
- भारत में बने कपड़े सस्ते होंगे। बुनकरों द्वारा बनाए गए कपड़ों भी सस्ते मिलेंगे।
- भारत में मोबाइल फोन सस्ते किए जाएंगे।
- जीवन रक्षक दवाएं सस्ती होंगी।
- लीथियम बैट्री पर छूट मिलेगी।

- कानूनों को आसान बनाया जाएगा ।
- कंप्लाइंस का बोझ कम करने के साथ टैक्स की प्रक्रिया को सरल बनाया गया है । एमएसएमईएस के लिए मंजूरी की प्रक्रिया तेज होगी । एमएसएमईएस के लिए क्रेडिट गारंटी कवर को बढ़ाकर डेढ़ लाख रुपये के अतिरिक्त ऋण का प्रावधान किया गया है । इससे क्लासिफिकेशन काइटेरिया में सुधार होने का लाभ ज्यादा से ज्यादा व्यवसायों को होगा ।
- सूक्ष्म उद्योगों के लिए 5 लाख रुपये की मिलनमिट के साथ उद्यम क्रेडिट कार्ड की शुरुआत की गई है ।
- स्वामी फंड के माध्यम से लंबे समय से अटके हाउसिंग प्रोजेक्ट पूरे किए जा रहे हैं । इससे मिडिल क्लास के लोगों को घर मिलना आसान होगा ।
- एमएसएमईएस के विकास को बढ़ावा देने के लिए 10 हजार रोड़ के साथ फंड ऑफ फंड्स का विस्तार किया गया है ।
- नया इनकम टैक्स बिल बहुत साफ होगा, जिससे टैक्स भरने में आसानी होगी ।
- टीडीएस को और तार्किक बनाया जाएगा । इसकी सीमा को दोगुना किया जाएगा ।
- खिलौना सैक्टर के लिए भी विशेष स्कीम लाने का प्रावधान किया गया है ।
- होम स्टे बनाने के लिए मुद्रा लोन की घोषणा ।
- पटना एयरपोर्ट को विकसित किया जाएगा ।
- बिहार के लिए ग्रीन फील्ड प्रोजेक्ट की घोषणा ।

अंत में, मैं अपने संसदीय क्षेत्र की लंबित रेल परियोजना के बारे में सरकार को अवगत कराना चाहूंगा कि विगत लोक सभा में मेरे द्वारा पूछे गए अतारांकित प्रश्न संख्या 1806, दिनांक 13-12-2023 के बारे में माननीय रेल मंत्री जी ने यह जानकारी दी थी कि पूर्वोत्तर रेलवे में फर्रुखाबाद-शाहजहांपुर मैनाली (165 किलोमीटर) नई लाइन के निर्माण संबंधी सर्वेक्षण 4168 करोड़ रुपये की अनुमानित परियोजना लागत के साथ 2018-19 में पूरा हो गया था ।

इस रेलवे लाइन के स्थापित किए जाने से जहां शाहजहांपुर, फर्रुखाबाद, लखमीपुर खीरी, बदायूं,

पीलीभीत, जो अत्यधिक पिछड़े जिले हैं. इन जनपदों के दूरगामी ग्रामीण अंचल रेलवे नेटवर्क से जुड़ सकेंगे, वहीं सैन्य छावनियों के कारण शाहजहांपुर और फतेहगढ़ जैसे सुरक्षा की दृष्टि से सामरिक केन्द्रों का जुड़ाव सीधे मथुरा, आगरा, ग्वालियर, झांसी और टनकपुर स्थित छावनियों से होने पर संवेदनशील रहने वाली उत्तरी सीमा को और अधिक मजबूती प्राप्त होगी।

अतः मेरा माननीय वित्त मंत्री जी से विनम्र निवेदन है कि फर्रुखाबाद-शाहजहांपुर मैलानी रेलवे लाईन परियोजना के शीघ्र निर्माण हेतु धन का प्रावधान करने की कृपा करेंगी। ताकि क्षेत्र के विकास के साथ-साथ देश को सामरिक दृष्टिकोण से भी मजबूती मिल सके।

मुझे अपने संसदीय क्षेत्र भ्रमण के दौरान स्थानीय जनता के द्वारा लखनऊ से दिल्ली के बीच शाहजहांपुर होते हुए वन्दे भारत एक्सप्रेस रेलगाड़ी चलाए जाने और इस रेलगाड़ी का ठहराव शाहजहांपुर रेलवे स्टेशन पर भी दिए जाने की मांग विगत कई माह से की जा रही है। इस संदर्भ में, मैं माननीय रेल मंत्री जी को पत्र लिखकर अनुरोध भी कर चुका हूँ।

मैं सरकार के ध्यान में यह भी लाना चाहूंगा कि उ०प्र० राज्य के लोक सभा क्षेत्र शाहजहांपुर को शहीदों की नगरी के नाम से भी जाना जाता है। शाहजहांपुर संसदीय क्षेत्र भारतीय स्वतंत्रता संग्राम सेनानी पं० रामप्रसाद बिस्मिल, ठा० रोशन सिंह और अशफाक उल्ला खां की जन्म स्थली है तथा इन वीर सपूतों ने देश को गुलामी की जंजीरों से आजादी दिलाने में अहम भूमिका निभाई थी। भारतीय स्वतंत्रता संग्राम ऐसे क्रांतिकारों के कारनामों से भरा हुआ है, जिन्होंने अपनी चिंगारी से युगों को रोशन किया है और क्रांति तथा जगचेतना जगाकर देश को एक नई दिशा दी है।

अतः मेरा अनुरोध है कि देश की स्वतंत्रता की 75वीं वर्षगांठ के शुभ अवसर पर शाहजहांपुर संसदीय क्षेत्र के भारतीय स्वतंत्रता संग्राम सेनानी पं० रामप्रसाद बिस्मिल, ठा० रोशन सिंह और अशफाक उल्ला खां की स्मृति और सम्मान में लखनऊ से दिल्ली के बीच शाहजहांपुर होते हुए वन्दे भारत एक्सप्रेस रेलगाड़ी चलाए जाने और इस रेलगाड़ी का ठहराव शाहजहांपुर रेलवे स्टेशन पर भी दिए जाने हेतु निर्देशित किया जाए।

मैं श्रद्धेय प्रधानमंत्री श्री नरेन्द्र मोदी जी के साथ-साथ आपका भी आभार प्रकट करता हूँ कि

अमृत भारत स्टेशन योजना के अन्तर्गत मेरे संसदीय क्षेत्र के शाहजहांपुर रेलवे स्टेशन को भी शामिल किया गया है तथा इसके नवीनीकरण हेतु प्रथम चरण में 17 करोड़ रु० का आवंटन किया गया है। लेकिन, मुझे दुःख है कि अमृत भारत स्टेशन योजना के अन्तर्गत शामिल किए गए शाहजहांपुर रेलवे स्टेशन पर रिडेवलेपमेंट से संबंधित प्रक्रिया बहुत ही धीमी गति से चल रही है तथा कार्य की गुणवत्ता मानक के अनुरूप नहीं है और कार्यदायी एजेंसी डी०आर०एम०, मुरादाबाद की मिलीभगत से कार्य को अत्यधिक निम्न स्तर का करवा रही है तथा अब तक केवल 10 प्रतिशत के आसपास ही कार्य को करवाया गया है।

इस संबंध में, मेरे द्वारा मुरादाबाद उत्तर रेलवे के डी०आर०एम० का बार-बार ध्यान आकर्षित किए जाने के पश्चात भी वे इस ओर कोई ध्यान नहीं दे रहे हैं, जिसकी वजह से माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी द्वारा प्रारम्भ की गई अमृत भारत स्टेशन योजना शाहजहांपुर में रफ्तार नहीं पकड़ रही है तथा कार्य भी गुणवत्ता के अनुरूप नहीं हो रहा है। इसके लिए डी०आर०एम०, मुरादाबाद मुख्य रूप से जिम्मेवार है। इस संदर्भ में, मैं 07-01-2025, 26-11-2024 एवं जुलाई, 2024 में डी०आर०एम०, उत्तर रेलवे, मुरादाबाद के विरुद्ध शिकायत भेज चुका हूँ। लेकिन मुझे इस प्रकरण में शिथिलता बरतने वाले अधिकारी के विरुद्ध न तो कोई कार्यवाही ही है और न ही कार्य को गुणवत्ता के अनुरूप करवाया जा रहा है। मेरा अनुरोध है कि अमृत भारत स्टेशन योजना के अन्तर्गत शामिल किए गए शाहजहांपुर रेलवे स्टेशन, जो देश का एक ऐतिहासिक रेलवे स्टेशन भी है, का शीघ्र रिडेवलेपमेंट वरीयता के आधार पर अविलम्ब पूरा करवाए जाने और इस संबंध में शिथिलता बरतने तथा कार्यदायी एजेंसी के साथ मिलीभगत करके कार्य को मानक के अनुरूप न करवाए जाने वाले डी०आर०एम०, मुरादाबाद के विरुद्ध विभागीय कार्यवाही सुनिश्चित की जाए।

मेरा यह भी अनुरोध है कि गुणवत्ता के अनुरूप कार्य न करवाए जाने संबंधी प्रकरण में मंत्रालय स्तर पर एक उच्च स्तरीय तकनीकी समिति गठित करके उससे विस्तृत जांच करवाए जाने और जांच अधिकारियों को जांच के दौरान स्थानीय सांसद से भी सम्पर्क किए जाने हेतु निर्देशित किया जाए। महोदय, मेरे संसदीय क्षेत्र शाहजहांपुर (उ०प्र०) के अन्तर्गत विकास खंड तिलहर में लखनऊ-दिल्ली

मुरादाबाद रेल मार्ग पर निगोही-तिलहर के मध्य रेलवे समपार संख्या 334-बी के स्थान पर 02 लेन रेल उपरिगामी सेतु के रेलवे भाग के सी०पी०-1 और सी०पी०-2 का निर्माण कार्य चल रहा है। इसके फाउंडेशन सी०पी०-2 के नीचे रेलवे सिग्नल की केबिलें आ रही है, जिन्हें शिफ्ट करवाए जाने हेतु उ०प्र० राज्य सेतु निगम लि० द्वारा मण्डल रेल प्रबंधक, उत्तर रेलवे, मुरादाबाद एवं अन्य अधिकारियों को 19-11-2024 और 31-12-2024 में पत्र लिखकर अनुरोध किए जा चुके हैं। लेकिन, अब तक इस कार्य को पूरा नहीं करवाया गया है, जिसके परिणामस्वरूप रेलवे भाग के सी०पी०-2 में पाईलिंग का कार्य अनावश्यक रूप से बाधित हो रहा है। इस संदर्भ में, मैं भी 13-01-2025 में पत्र लिखकर अनुरोध कर चुका हूँ।

मेरा अनुरोध है कि उपरोक्त सी०पी०-2 के नीचे रेलवे सिग्नल की केबिलों को अवलिम्ब अन्यत्र शिफ्ट करवाए जाने हेतु निर्देशित किया जाए। मैं सरकार का ध्यान श्री रूप नारायण सुनकर, सदस्य इन्फ्रास्ट्रक्चर, रेलवे बोर्ड एवं पदेन सचिव, भारत सरकार, रेल मंत्रालय, नई दिल्ली के पत्र संख्या 2023/एलएमएल 11/13/20, दिनांक 29-11-2023 की ओर आकर्षित करना चाहूंगा, जो मेरे संसदीय क्षेत्र शाहजहांपुर (उ०प्र०) में उत्तर पूर्व रेलवे के नियंत्रणाधीन निष्प्रयोज्य रेलवे भूमि शहबाजनगर से केरुगंज तक तथा उत्तर रेलवे के नियंत्रणाधीन निष्प्रयोज्य रेलवे भूमि इन्द्रानगर से मघईटोला, बहादुरपुरा से बाहदुरगंज तक की भूमि को राज्य सरकार को हस्तांतरित किए जाने के संबंध में है। इस संबंध में, मैं आपका ध्यान शाहजहांपुर (उ०प्र०) के जिलाधिकारी के पत्रांक 129/ एस०टी०-न०आ० / न०नि०शाह० /2024, दिनांक 27 मई, 2024 की ओर भी आकर्षित करना चाहूंगा, जो उपर्युक्त निष्प्रयोज्य रेलवे लाइन राज्य को हस्तांतरित / उपयोग की अनुमति प्रदान किए जाने के संबंध में है। मैं यह भी ध्यान में लाना चाहूंगा कि केवल अयोध्या रेलवे स्टेशन के पुनर्विकास के लिए अयोध्या में ही रेलवे को भूमि आवंटन संबंधी प्रकरण में कार्य हुआ है तथा मेरे संसदीय जनपद शाहजहांपुर में निष्प्रयोज्य रेलवे लाइन की भूमि को अभी भी हस्तांतरण/उपयोग में लाया जाना बाकि है। जनपद शाहजहाँपुर की नगर विधानसभा में गर्ग फाटक से गोहल्ला ककरा होते हुए शाहबाजनगर तक, मोहल्ला बाला तिराही से मोहल्ला केरुगंज, हुसैनपुरा, बिजलीपुरा, इस्लामिया इण्टर कॉलेज के पीछे से होते हुए इन्द्रानगर

कालोनी तक रेल लाइन बिछी हुई थी. जिस पर पिछले 40 वर्षों से रेलगाड़ियों का आवागमन बंद होने के परिणामस्वरूप यह भूमि बेकार पड़ी हुई है तथा इसकी अधिकांश भूमि पर अवैध कब्जा भी हो चुका है। रेलवे की भूमि पर हो रहे अवैध कब्जे से भूमि को बचाने हेतु वैकल्पिक योजना के रूप में यदि रेलवे की इस भूमि पर सड़क का निर्माण हो जाता है तो रेलवे की उक्त भूमि को अवैध कब्जे से बचाया जा सकता है। शाहजहांपुर नगर निगम दो नदियों गर्ग एवं खन्नौत के बीच में आता है तथा यह सघन आबादी वाला क्षेत्र है। इसलिए शाहजहांपुर संसदीय जनपद में निष्प्रयोज्य रेलवे लाइन की भूमि को शाहजहांपुर नगर निगम को आवंटित किए जाने में सड़क निर्माण इत्यादि कार्यों में उपयोग में लाया जा सकेगा तथा सड़क निर्माण से स्थानीय लोगों को यातायात अवरुद्ध से भी मुक्ति मिलेगी।

मैं यह भी अवगत कराना चाहूंगा कि नगर निगम शाहजहाँपुर उक्त बंद पड़ी रेलवे लाइनों के दोनों ट्रेक पर सी०सी० मार्ग / कोलतार का मार्ग बनवाना चाहता है। इससे क्षेत्रवासियों को शहर में बढ़ रही जाम की समस्या से निजात मिलेगा तथा रेलवे की भूमि को अवैध कब्जे से बचाया जा सकेगा। अतः उपरोक्त समस्याओं को दृष्टिगत रखते हुए उक्त रेलवे लाइन पर रोड़ निर्माण हेतु नगर निगम शाहजहाँपुर को स्वीकृति प्रदान किए जाने की आवश्यकता है। अतः मेरा अनुरोध है कि मेरे संसदीय जनपद शाहजहाँपुर में निष्प्रयोज्य रेलवे भूमि को नगर निगम शाहजहाँपुर को हस्तांतरण/उपयोग में लाये जाने एवं रेलवे मंत्रालय के अधिकारियों को राज्य सरकार के साथ तालमेल बैठकर कार्य को शीघ्र सम्पन्न करवाए जाने हेतु निर्देशित किया जाए। यह वास्तविकता है कि सदन में प्रस्तुत यह बजट हर भारतीय के सपनों को पूरा करने वाला है। यह बजट बचत को बढ़ाएगा, निवेश को बढ़ाएगा, खपत को बढ़ाएगा और ग्रोथ को भी तेजी से आगे बढ़ाएगा और हमारे देश के विकास को बढ़ावा देगा तथा हमारे नागरिकों के जीवन में सुधार लाएगा और देश के विकास को नई ऊंचाइयों पर ले जाएगा। अंत में, मैं पुनः माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी, माननीय वित्त मंत्री श्रीमती निर्मला सीतारमन जी और उनके सहयोगी राज्य मंत्री श्री पंकज चौधरी जी का हृदय से आभार प्रकट करते हुए सदन में प्रस्तुत जनरल बजट का हार्दिक समर्थन करता हूँ।

*** डॉ. बच्छाव शोभा दिनेश (धुले) :** मैं अपनी पार्टी नेतृत्व का भी आभार व्यक्त करना चाहती हूँ, जिन्होंने मुझे इतने महत्वपूर्ण विषय, 2025-26 के केंद्रीय बजट पर आपने विचार रखने का अवसर दिया। जैसा कि मेरे पार्टी नेतृत्व राहुल गांधी जी और अन्य कई सदस्यों ने सही रूप से उल्लेख किया है, यह बजट देश के सामने मौजूद अनेक चुनौतियों और समस्याओं का समाधान करने में असमर्थ है।

बजट में गरीबों के लिए सबसे महत्वपूर्ण रोजगार से जुड़ी योजना, महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी योजना (मनरेगा) के लिए आवंटन नहीं बढ़ाया गया है। सरकार ने 86,000 करोड़ रुपये आवंटित किए हैं, जो कि पिछले वर्ष के संशोधित अनुमान के बराबर ही है। यदि आप 2023-24 के वास्तविक व्यय को देखें, जो 89,154 करोड़ रुपये था, तो इस साल बजट में वास्तव में कटौती की गई है। 2005 में यूपीए सरकार महात्मा गांधी राष्ट्रीय ग्रामीण रोजगार गारंटी अधिनियम 2005 लेकर आई थी। इस अधिनियम ने भारत में लाखों लोगों को आजीविका प्रदान की है। हम सभी जानते हैं कि COVID-19 महामारी के दौरान यही योजना थी, जिसने ग्रामीण आबादी को आजीविका सहायता प्रदान की थी। फिर भी अपर्याप्त बजटीय आवंटन, धन जारी करने में देरी या धन जारी न होने जैसी समस्याओं से योजना प्रभावित रहती है। इस विषय पर मैं एक और महत्वपूर्ण बात कहना चाहती हूँ। वर्तमान में दिए जा रहे मजदूरी दर बढ़ती जीवन यापन की लागत को देखते हुए बेहद अपर्याप्त हैं। मैं मंत्रालय से अनुरोध करती हूँ कि वे वेतन दरों की गणना के लिए 2009-10 के आधार को संशोधित करने पर विचार करें, ताकि मौजूदा मुद्रास्फीति प्रवृत्तियों को ध्यान में रखा जा सके।

महिलाओं के खिलाफ हिंसा अपने चरम पर है। राष्ट्रीय अपराध रिकॉर्ड ब्यूरो (NCRB) के अनुसार, महिलाओं के खिलाफ अपराध दर 2012 में 42 थी, जो 2022 में बढ़कर 66 हो गई। आधिकारिक आंकड़ों के अनुसार देश में हर साल औसतन 30,000 से अधिक बलात्कार के मामले दर्ज किए जाते हैं। इसे स्पष्ट रूप से समझें तो भारत में हर 17 मिनट में एक नया बलात्कार का मामला दर्ज किया जाता है। यह बेहद शर्मनाक है। आप बड़ी-बड़ी झूठी घोषणाएँ करते हैं, लेकिन आपकी ही सरकार

* Speech was laid on the Table.

के आधिकारिक आंकड़े हमें सच्चाई दिखाते हैं। महिलाओं की आर्थिक स्थिति दयनीय बनी हुई है। श्रम शक्ति में महिलाओं की भागीदारी मात्र 32% है, जो बेहद चिंताजनक है। सक्षम आंगनवाड़ी योजना, जो महिलाओं के लिए स्वास्थ्य और आजीविका दोनों के लिहाज से बहुत महत्वपूर्ण है, उसे लगातार नजरअंदाज किया जा रहा है। आज भी अधिकांश आंगनवाड़ी केंद्र (AWCs) बुनियादी ढांचे से वंचित हैं। कुल आंगनवाड़ी केंद्रों में से केवल आधे ही अपने स्वयं के भवनों में संचालित हो रहे हैं। 30% केंद्रों में अभी भी कार्यशील शौचालय तक नहीं हैं। यह आंकड़े आपके ही POSHAN ट्रैकर से लिए गए हैं। स्थिति सुधारने की बार-बार मांग के बावजूद, आंगनवाड़ी केंद्रों की स्थिति दयनीय बनी हुई है। आंगनवाड़ी केंद्रों को प्राथमिकता न देना, मतलब महिलाओं और बच्चों की जरूरतों को पीछे धकेलना है। साथ ही, मैं यह भी उजागर करना चाहती हूँ कि वर्तमान में आंगनवाड़ी कार्यकर्ताओं का मानदेय केवल ₹4,500 प्रति माह है। यह अत्यधिक कम है। आशा और आंगनवाड़ी कार्यकर्ता देश में लाखों लोगों को बुनियादी स्वास्थ्य सहायता प्रदान करने की रीढ़ हैं। उन्हें उनके काम के अनुरूप वेतन दिया जाना चाहिए, जिसमें बढ़ती मुद्रास्फीति और जीवन यापन की लागत को ध्यान में रखा जाए।

सरकार का लगातार कम स्वास्थ्य बजट, सार्वजनिक स्वास्थ्य सेवाओं की क्षमता और गुणवत्ता को प्रभावित कर रहा है, जिससे लोगों को महंगे निजी क्षेत्र में इलाज कराने के लिए मजबूर होना पड़ रहा है। एनएसएसओ (NSSO) के अनुसार, कुल अस्पताल में भर्ती होने वाले मरीजों में से लगभग 60% और Out-Patient Services का 70% निजी क्षेत्र द्वारा प्रदान किया जाता है। महोदय, हर साल भारत की 7% से अधिक आबादी स्वास्थ्य खर्चों के कारण गरीबी रेखा से नीचे चली जाती है, चाहे वह ग्रामीण क्षेत्र हो या शहरी क्षेत्र।

पानी: जल है तो जीवन है। पानी मानव जीवन के अस्तित्व के लिए सबसे मूलभूत आवश्यकता है। यह भारतीय संविधान के अनुच्छेद 21 के तहत जीवन के अधिकार और मानव अधिकारों का हिस्सा है। महोदय, सरकार गर्व से दावा करती है कि अधिकांश ग्रामीण घरों को जल कनेक्शन प्रदान किया गया है- भारत में 79%, महाराष्ट्र में 88% और मेरी संसदीय क्षेत्र धुले में 99%। लेकिन जमीन पर हकीकत इससे बिल्कुल अलग है। मेरी संसदीय क्षेत्र ही नहीं, बल्कि पूरे देश में लाखों लोगों की स्थिति अलग है

। पाइपलाइन बिछा दी गई हैं, लेकिन बिना जल आपूर्ति के वे सिर्फ शोपीस बनकर रह गई हैं। नल तो लगा दिए गए हैं, लेकिन उनमें पानी नहीं है। सरकार का काम और दावे उतने ही खोखले हैं, जितनी ये सूखी पाइपलाइन। यह योजना गरीबों, कमजोरों और वंचितों की मदद के लिए थी या सिर्फ ठेकेदारों के फायदे के लिए? ऐसा लगता है कि इस सरकार की योजनाएँ केवल बड़े उद्योगपतियों और कॉर्पोरेट मित्रों को लाभ पहुंचाने के लिए बनाई जाती हैं, क्योंकि इस सरकार को सिर्फ ठेके देने की चिंता है। काम हो या न हो, निर्माण की गुणवत्ता कैसी है, या ये नई परियोजनाएँ सही ढंग से काम कर रही हैं या नहीं- इससे सरकार को कोई फर्क नहीं पड़ता। चाहे जल जीवन मिशन हो, प्रधानमंत्री आवास योजना (PMAY) हो या कोई और योजना, सरकार की प्राथमिकता सिर्फ ठेकेदारों को फायदा पहुँचाना है, न कि जनता की भलाई सुनिश्चित करना।

प्रधानमंत्री आवास योजना (PMAY) की भी यही स्थिति है। एक ऑडिट में यह सामने आया कि *PMAY (U) के तहत AHP वर्टिकल में बने घर अक्सर खाली पड़े रहते हैं क्योंकि उनमें बुनियादी सुविधाएँ-पानी, सीवरज और बिजली का अभाव है। और मैं यहाँ किसी सामान्य रिपोर्ट की नहीं, बल्कि कैग (CAG) ऑडिट की बात कर रही हूँ। तो हाँ, सरकार ने घर तो बना दिए। लेकिन कितने घर वास्तव में रहने लायक हैं? और कितने घरों में वाकई गरीब लोग रह रहे हैं?

आयुष्मान भारत को ही देख लीजिए। सरकार ने अपनी योजना आयुष्मान भारत के तहत हेल्थ एंड वेलनेस सेंटर (HWC) बनाने के लिए भारी भरकम रकम खर्च की है। या जैसा कि सरकार इन्हें "आरोग्य मंदिर" कहती है। ऐसा लगता है कि इस सरकार के लिए नामकरण (Naming) ही सबसे बड़ा मुद्दा है। लेकिन सच्चाई यह है कि ये केंद्र पूरी तरह से विफल रहे हैं। हाँ, आरोग्य मंदिर बनाए गए हैं, लेकिन इनमें से ज्यादातर बुनियादी स्थान, उपकरण और प्रशिक्षित स्टाफ की कमी से जूझ रहे हैं। एक बहुत मशहूर अंग्रेजी कविता है: "Humpty Dumpty sat on a wall, Humpty Dumpty had a great fall" यह कविता इस सरकार के काम को बिल्कुल सटीक रूप से दर्शाती है। जैसे ही निर्माण कार्य पूरा होता है, वह गिरने लगता है। पिछले साल अक्टूबर में सिर्फ थोड़ी-सी बारिश हुई और रत्नागिरी स्टेशन की छत की चादरें गिरने की कगार पर आ गई। और अटल सेतु-17,000 करोड़ रुपये से अधिक

की लागत से बना यह पुल उद्घाटन के कुछ ही महीनों में दरारों से भर गया। जो सरकार खुद को 'इन्फ्रास्ट्रक्चर केंद्रित' कहती है, यह वो इन्फ्रास्ट्रक्चर है, जिस पर इस सरकार को गर्व है। इन्होंने तो छत्रपति शिवाजी महाराज तक को नहीं बखशा। आप भले ही भूल गए हों, लेकिन मैं कभी नहीं भूलूँगी। जिस किसी के भीतर मराठा रक्त की एक भी बूंद है, वह कभी नहीं भूल सकता कि इस सरकार ने उस वीर योद्धा का अपमान किया।

मैं महाराष्ट्र की बेटी हूँ। मुझे गर्व है कि मुझे महाराष्ट्र से इस संसद में चुने जाने का अवसर मिला। महाराष्ट्र देश की आर्थिक राजधानी है। चाहे जीडीपी हो, टैक्स हो-कॉरपोरेट टैक्स, इनकम टैक्स या जीएसटी- हम सबसे अधिक योगदान देते हैं। लेकिन फिर भी, आपके बजट भाषण में महाराष्ट्र का कोई जिक्र तक नहीं हुआ। उत्तर महाराष्ट्र और मराठवाड़ा लंबे समय से सूखे जैसी परिस्थितियों के कारण कृषि संकट झेल रहे हैं। महाराष्ट्र में कुल बुवाई वाले क्षेत्र का केवल 18% ही सिंचित है, जबकि राष्ट्रीय औसत 50% है। तो सवाल यह उठता है: महाराष्ट्र का अधिकांश हिस्सा अब भी वर्षा पर निर्भर क्यों है? सरकार ने अब तक महाराष्ट्र के किसानों की स्थिति सुधारने के लिए कोई ठोस कदम क्यों नहीं उठाया? अगर हमारी बात नहीं सुनना चाहते, तो कम से कम अन्नदाता की पुकार तो सुन लीजिए। वहीं किसान, जो सूरज की तपिश, बारिश और कठिन परिस्थितियों में मेहनत करके हमें भोजन देता है, वह आज संकट में है। बार-बार सूखा पीड़ित किसानों के लिए राहत की मांग की गई, लेकिन कोई ठोस कार्रवाई नहीं हुई। राष्ट्रीय अपराध रिकॉर्ड ब्यूरो (NCRB) के आधिकारिक आंकड़ों के अनुसार, किसान आत्महत्याओं के मामले में महाराष्ट्र सबसे आगे है। सरकार कब इस गंभीर मुद्दे पर ध्यान देगी? महाराष्ट्र में पानी की उपलब्धता और सिंचाई को बेहतर बनाने के लिए ठोस प्रयास कब होंगे?

हम सभी ने वित्त मंत्री का भाषण ध्यान से सुना, इस उम्मीद में कि आम आदमी को कुछ राहत मिलेगी। माननीय वित्त मंत्री ने कहा था- "एक देश सिर्फ उसकी मिट्टी नहीं होता, एक देश उसके लोग होते हैं।" लेकिन सच्चाई यह है कि इस सरकार ने खुद अपने ही भारतीयों को असफल कर दिया है। आप "विकास" के गीत गाते हैं, लेकिन सच्चाई यह है कि आप बुनियादी मुद्दों पर भी विफल रहे हैं। आप पिछले दस वर्षों में असफल रहे। और आज भी इस बजट में इन मुद्दों को सुलझाने में विफल रहे। इस

बजट ने अन्याय किया है। इसने अन्याय किया है महिलाओं के साथ। इसने अन्याय किया है किसान के साथ, गरीबों के साथ, देश के साथ। धन्यवाद।

*** डॉ. प्रशांत यादवराव पडोले (भन्डारा-गोंदिया) :** मैं इस महत्वपूर्ण बजट पर अपने विचार रखता हूँ। मैं अपने दिल का भी आभार व्यक्त करता हूँ कि उन्होंने मुझे इस प्रतिष्ठित सदन में जनता की चिंताओं को प्रस्तुत करने की जिम्मेदारी सौंपी। वे लोग जो दो वक्त की रोटी के लिए संघर्ष कर रहे हैं, जो आर्थिक संकट से जूझ रहे हैं, और जिन्होंने एक ऐसे बजट की उम्मीद की थी जो वास्तव में उनकी जरूरतों को पूरा करता। दुर्भाग्यवश, माननीय वित्त मंत्री द्वारा प्रस्तुत बजट 2025-26 उन उम्मीदों पर खरा नहीं उतरता। यह एक बार फिर भाजपा सरकार की गलत प्राथमिकताओं और दोषपूर्ण आर्थिक दृष्टिकोण का प्रमाण है। सरकार तेजी से बढ़ती अर्थव्यवस्था का दावा करती है, लेकिन यह विकास आखिर किसके लिए हो रहा है? अमीर और गरीब के बीच की बढ़ती खाई, हमारे किसानों की समस्याएँ, और छोटे व्यवसायों की कठिनाइयाँ एक अलग ही तस्वीर पेश करती हैं। आइए, इस बजट का विश्लेषण करें और देखें कि क्या यह जनता से किए गए वादों को पूरा करता है, या फिर यह सिर्फ एक और चुनावी दिखावा है, जिससे जनता को एक बार फिर गुमराह किया जा रहा है।

भाजपा सरकार ने 'प्रधानमंत्री धन-धान्य कृषि योजना' और 'दालों में आत्मनिर्भरता के लिए मिशन' की घोषणा की है। ये योजनाएँ सुनने में अच्छी लगती हैं, लेकिन इनसे किसानों को उनकी फसलों के उचित दाम कैसे मिलेंगे, इस पर कोई ठोस प्रावधान नहीं किया गया है। किसानों की वर्षों से चली आ रही MSP की कानूनी गारंटी की माँग को इस बजट में पूरी तरह नजरअंदाज कर दिया गया है। यह सरकार की किसानों के प्रति उदासीनता को दर्शाता है। किसानों के लिए ऋण माफी या ब्याज मुक्त ऋण का कोई प्रावधान नहीं किया गया है। जबकि किसान लगातार बढ़ते कर्ज के बोझ से आत्महत्याएँ करने पर मजबूर हो रहे हैं। अरबपतियों का अरबों का कर्ज माफ़ किया जाता है, लेकिन किसानों के लिए एक भी पैसा नहीं दिया जाता।

* Speech was laid on the Table.

सरकार सिंचाई और भंडारण की सुविधाएँ बढ़ाने का वादा करती है, लेकिन उर्वरक, डीजल और बिजली की लागत कम करने के लिए कोई ठोस कदम नहीं उठाए गए। भाजपा सरकार ने हमेशा किसानों पर बोझ डाला है और कृषि क्षेत्र में बड़े कॉर्पोरेट घरानों को फायदा पहुँचाया है। इस बजट में किसानों की समस्याओं का कोई वास्तविक समाधान नहीं है। यह सिर्फ कागजी योजनाएँ बनाकर दिखावे की राजनीति करने का एक और उदाहरण है। भाजपा सरकार छोटे और मध्यम उद्योगों (MSME) को देश की अर्थव्यवस्था का दूसरा इंजन बताती है, लेकिन ये उद्योग आज गंभीर वित्तीय संकट से गुजर रहे हैं। सरकार ने कर्ज की सीमा बढ़ाई है, लेकिन इससे मांग की कमी और बढ़ती परिचालन लागत जैसी मूलभूत समस्याओं का समाधान नहीं होता। मोदी सरकार ने हर साल 2 करोड़ नौकरियाँ देने का वादा किया था, लेकिन इस बजट में रोजगार सृजन के लिए कोई ठोस योजना नहीं है। युवाओं को सिर्फ दिखावटी योजनाएँ नहीं, बल्कि गुणवत्तापूर्ण रोजगार चाहिए।

सरकार ने गिग वर्कर्स को मान्यता तो दी है, लेकिन उनके लिए नौकरी की सुरक्षा, उचित वेतन और सामाजिक सुरक्षा का कोई ठोस प्रावधान नहीं किया गया है। भाजपा की कॉर्पोरेट समर्थक नीतियाँ इन श्रमिकों को असुरक्षित छोड़ रही हैं। 'मेक इन इंडिया' अब सिर्फ एक नारा बनकर रह गया है। इस बजट में न तो घरेलू उत्पादन को बढ़ावा देने के लिए कुछ किया गया है और न ही नई नौकरियों सृजित करने के लिए। सरकार की असफल नीतियों की वजह से नौकरियाँ बन नहीं रहीं, बल्कि खत्म हो रही हैं। भाजपा सरकार ने आयकर छूट की सीमा 212 लाख तक बढ़ाने की घोषणा की है, लेकिन हमें यह भी देखना होगा। कर राहत का कोई फायदा नहीं होगा अगर आवश्यक वस्तुओं, ईंधन और स्वास्थ्य सेवाओं की कीमतें आसमान छूती रहें। सरकार की आर्थिक नीतियों के कारण मध्यम वर्ग पहले से ज्यादा संकट में आ गया है। सामाजिक सुरक्षा की अनदेखी: पेंशन सुधार और मध्यम वर्ग और बुजुर्गों के लिए सामाजिक सुरक्षा योजनाओं की सरकार ने कोई परवाह नहीं की। सरकार एक तरफ प्रत्यक्ष कर कम करने का दिखावा कर रही है, जबकि दूसरी तरफ अप्रत्यक्ष कर बढ़ाकर गरीब और मध्यम वर्ग की आमदनी पर और बोझ डाल रही है। वादे बहुत, पर वास्तविकता कुछ नहीं। सरकार दावा करती है कि वह जनता में निवेश कर रही है, लेकिन स्वास्थ्य और शिक्षा के लिए अपर्याप्त बजट आवंटन से हकीकत

कुछ और ही नजर आती है। सरकार ने डे-केयर कैंसर सेंटर खोलने की बात कही है, लेकिन सार्वजनिक स्वास्थ्य ढाँचे को मजबूत करने के लिए बजट बहुत कम रखा गया है।

स्कूलों में ब्रॉडबैंड कनेक्टिविटी देने का वादा किया गया है, लेकिन शिक्षकों की सैलरी, सरकारी स्कूलों का आधुनिकीकरण और ड्रॉपआउट दर को कम करने के लिए कोई ठोस कदम नहीं उठाए गए। भाजपा सरकार निजीकरण को बढ़ावा देकर गरीबों के लिए अच्छी शिक्षा को और महँगा बना रही है। महाराष्ट्र, जो देश की अर्थव्यवस्था में सबसे बड़ा योगदान देता है. इस बजट में पूरी तरह उपेक्षित किया गया है। मुंबई, पुणे और नागपुर मेट्रो परियोजनाओं के लिए कोई विशेष निधि नहीं है। रेलवे और राजमार्गों के लिए कोई नई परियोजना नहीं है। ऑटोमोबाइल, फार्मास्युटिकल और आईटी उद्योगों को कोई प्रोत्साहन नहीं है। विदर्भ और मराठवाड़ा के कर्ज में डूबे किसानों के लिए कोई राहत नहीं है। पर्यटन और विरासत स्थलों के विकास की पूरी तरह अनदेखी की गई है। महाराष्ट्र के स्वास्थ्य और शिक्षा क्षेत्र में कोई बड़ा निवेश नहीं है। यह स्पष्ट करता है कि केंद्र सरकार महाराष्ट्र को जानबूझकर नजरअंदाज कर रही है। यह बजट किसानों की समस्याओं का समाधान नहीं करता। रोजगार संकट को हल करने के लिए कोई ठोस योजना नहीं देता। मध्यम वर्ग के लिए आर्थिक राहत प्रदान नहीं करता। स्वास्थ्य और शिक्षा को मजबूत करने में विफल है। वित्तीय पारदर्शिता और जिम्मेदार वित्तीय प्रबंधन से कोसों दूर है। यह सिर्फ एक और चुनावी स्टंट है, जिसमें भाजपा सरकार ने जनता को गुमराह करने की कोशिश की है। हम, विपक्ष के रूप में, इस सरकार की असफलताओं को उजागर करना जारी रखेंगे और इसे जनता के प्रति जवाबदेह बनाएँगे। भारत की जनता को एक ऐसा बजट चाहिए, जो सभी को समान रूप से लाभ पहुँचाए सिर्फ कुछ गिने-चुने अमीरों को नहीं।

जय हिंद।

*** श्री बिद्युत बरन महतो (जमशेदपुर) :** मैं वर्ष 2025- 26 के केंद्रीय बजट पर विचार रखता हूँ जो हमारे राष्ट्र की आर्थिक यात्रा को आगे बढ़ाने में अहम भूमिका निभाएगा। इस बजट में, हमारे यशस्वी प्रधानमंत्री

* Speech was laid on the Table.

श्री नरेंद्र मोदी जी के नेतृत्व में भारतीय अर्थव्यवस्था को गति देने के लिए कई महत्वपूर्ण कदम उठाए गए हैं। यह बजट न केवल आर्थिक दृष्टिकोण से महत्वपूर्ण है, बल्कि यह हमारे देश के विभिन्न वर्गों की भलाई को भी सुनिश्चित करने का कार्य करेगा।

सबसे पहले, हमें इस बात पर गौर करना चाहिए कि भारत आज दुनिया की सबसे तेजी से बढ़ती हुई अर्थव्यवस्था बन चुका है। पिछले 10 वर्षों में मोदी सरकार द्वारा किए गए संरचनात्मक सुधारों और विकास कार्यों ने भारत को वैश्विक मंच पर एक नई पहचान दिलाई है। इस बजट का लक्ष्य भी उसी दिशा में निरंतर प्रगति करने का है, विशेष रूप से हमारे गरीब, किसान, युवा और महिला वर्ग को सशक्त बनाने के लिए।

आयकर में राहत: सरकार ने देश के मध्यम वर्ग को राहत देने के लिए एक ऐतिहासिक कदम उठाया है। 2014 में आयकर की शून्य स्लैब को ₹2.5 लाख तक बढ़ाया गया था, जिसे अब बढ़ाकर ₹7 लाख कर दिया गया है। अब 12 लाख रुपये तक की आय पर कोई आयकर नहीं लगेगा। इससे करोड़ों भारतीयों को प्रत्यक्ष रूप से लाभ होगा और उनकी आर्थिक स्थिति मजबूत होगी।

कृषि और ग्रामीण विकास: कृषि क्षेत्र को लेकर इस बजट में कई महत्वपूर्ण घोषणाएं की गई हैं।

- 'प्रधानमंत्री धन धन्य कृषि योजना' के तहत 100 जिलों में सुधारात्मक कदम उठाए जाएंगे, जिससे लगभग 1.7 करोड़ किसानों को लाभ होगा।
- 'दलहनों में आत्मनिर्भरता मिशन' भी शुरू किया जाएगा, जिससे हमारे किसान आत्मनिर्भर होंगे और उनकी आय में वृद्धि होगी
- एग्रीकल्चर एंड एलाइड एक्टिविटी के लिए 1 लाख 71 हजार 437 करोड़ रुपये की विशाल राशि दी गई है।

मैं बजट में प्रमुख योजनाओं पर परीव्यय के बारे में बताना चाहता हूँ:

- राष्ट्रीय कृषि विकास योजना के लिए 8 हजार 500 करोड़ रुपये दिए गए हैं।
- कृषोन्नति योजना के लिए 8 हजार करोड़ रुपये दिए गए हैं।

- एनएफएस के अंतर्गत खादयान्नों को राज्य के भीतर लाने व ले जाने के लिए 7 हजार 75 करोड़ रुपये दिए गए हैं।
- प्रधानमंत्री पोषण शक्ति निर्माण, पीएम पोषण के लिए 12 हजार 500 करोड़ रुपये दिए गए हैं।
- पीएम मत्स्य संपदा योजना के लिए 2 हजार 464 करोड़ रुपये दिए गए हैं।
- पशुपालन और डेयरी के लिए 1 हजार 50 करोड़ रुपये दिए गए हैं।
- प्रधानमंत्री सूक्ष्म खादय प्रसंस्करण उद्योगों के लिए 2 हजार करोड़ रुपये दिए गए हैं।
- प्रधानमंत्री कृषि सिंचाई के लिए 8 हजार 260 रुपये दिए गए हैं।
- नदियों को आपस में जोड़ने के लिए 8 हजार 336 करोड़ रुपये दिए गए हैं।
- इंटरलिविकिंग रिवर, अद्भुत जल जीवन मिशन के लिए 67 हजार करोड़ रुपये का प्रोविजन है।
- स्वच्छ भारत मिशन के लिए, राष्ट्रीय ग्राम स्वराज अभियान के लिए, महात्मा गांधी राष्ट्रीय रोजगार गारंटी योजना के लिए ये कह रहे थे कि बजट ही नहीं है तो मैं इनको बताना चाहता हूँ कि 86 हजार करोड़ रुपये का प्रोविजन यहा स्पष्ट दिख रहा है।

मजदूरों और गिग वर्कर्स के लिए योजना: माननीय प्रधानमंत्री ने गिग वर्कर्स के लिए विशेष योजनाओं का ऐलान किया है। गिग वर्कर्स की पहचान पत्र और स्वास्थ्य की सेवाओं का विस्तार किया जाएगा, जिससे लगभग 1 करोड़ गिग वर्कर्स को लाभ होगा। यह कदम हमारे शहरी और ग्रामीण मजदूरों के जीवन स्तर को बेहतर बनाने की दिशा में एक अहम कदम है।

ग्रामीण विकास के लिए ग्रामीण विकास मंत्रालय को भी केंद्रीय बजट में 1.88 लाख करोड़ रुपये आबंटित किए गए हैं। प्रमुख ग्रामीण रोजगार योजना मनरेगा के लिए 86 हजार करोड़ रुपये आबंटित किए गए हैं। डिफेंस में भारत को मजबूत बनाने का सपना देखने वाले प्रधानमंत्री जी के मार्गदर्शन के अनुसार रक्षा बजट 6.81 लाख करोड़ रुपये करना देश की सुरक्षा के लिए हमें आश्चस्त करता है। वित्त मंत्री निर्मला सीतारमण ने 2025-26 के आम बजट में रेल मंत्रालय, सड़क परिवहन और राजमार्ग मंत्रालय, तथा जल शक्ति मंत्रालय के लिए महत्वपूर्ण आवंटन और योजनाओं की घोषणा की है:

रेल

- बजट आवंटन: रेल मंत्रालय के लिए 2,52,200 करोड़ रुपये का बजट निर्धारित किया गया है, जो पिछले वर्ष के समान है।
- सुरक्षा: सुरक्षा को प्राथमिकता देते हुए, 1,16,514 करोड़ का बजट सुरक्षा उपायों के लिए आवंटित किया गया है।
- इलेक्ट्रिफिकेशन: 2025-26 में 100% रेलवे लाइन इलेक्ट्रिफिकेशन का लक्ष्य रखा गया है जिसे पूरा करने में हमारी सरकार प्रयासरत है।
- स्टेशन रीडेवलपमेंट: अगले चार वर्षों में 1300 से अधिक रेलवे स्टेशनों का रीडेवलपमेंट किया जाएगा जिससे यात्रियों को मॉडर्न रेल सुविधाएं प्रदान हो सकेंगी।
- नमो भारत ट्रेनें: इंटरसिटी शॉर्ट डिस्टेंस के लिए 50 नमो भारत ट्रेनें चलाने की योजना है।
- बजट आवंटन: सड़क परिवहन और राजमार्ग मंत्रालय के लिए 2,87,333.16 करोड़ रुपये का बजट निर्धारित किया गया है, जो पिछले बजट से 2.41% अधिक है।
- राष्ट्रीय राजमार्ग प्राधिकरण (NHAI): NHAI के लिए आवंटन 1,693.71 करोड़ रुपये से बढ़ाकर 1,878.03 करोड़ रुपये किया गया।
- जल जीवन मिशन जल जीवन मिशन की अवधि तीन वर्ष बढ़ाकर 2028 तक कर दी गई है, जिससे सभी घरों को नल से स्वच्छ जल उपलब्ध कराया जाएगा।
- बजटीय परिव्यय: जल जीवन मिशन के लिए कुल बजटीय परिव्यय बढ़ाकर 67,000 करोड़ रुपये किया गया है।

एमएसएमई सेक्टर के लिए यह बजट क्रांतिकारी कदम लेकर आया है। सूक्ष्म एवं लघु उद्यमों के लिए ऋण सीमा ₹5 लाख से बढ़ाकर ₹10 लाख की गई है, जिससे उद्यमियों को अपने कारोबार को बढ़ाने में आसानी होगी। साथ ही, महिलाओं और अनुसूचित जाति/जनजाति के लिए पहली बार उद्यमी बनने वालों के लिए टर्म लोन की सुविधा दी जाएगी।

खिलौना विनिर्माण, जब हम सिंधु घाटी सभ्यता और भारत की जितनी भी सनातनता है, उसको देखेंगे तो पाएंगे कि उसमें खिलौने का महत्वपूर्ण स्थान रहा है। माननीय मोदी जी ने भारत में खिलौने के लिए टिकाऊ और वैश्विक केंद्र बनाने की योजना बनाई है। कस्टमाइज क्रेडिट कार्ड जो सूक्ष्म उद्योग के उद्यमों के लिए है, उसको 5 लाख रुपये की सीमा से बढ़ाकर 10 लाख रुपये करने का काम किया गया है।

स्वास्थ्य - स्वास्थ्य सेवाओं में वर्ष 2025 26 में 10,000 अतिरिक्त मेडिकल सीट्स और 200 कैंसर केन्द्र स्थापित किए जा रहे हैं। कैंसर जैसी गंभीरियों का इलाज कराने में काफी दिक्कत आती है।

शिक्षा - देश में उच्च शिक्षा के क्षेत्र में भारी विकास हुआ। पिछले दस सालों में एमबीबीएस की सीट्स 50 हजार से अधिक बढ़ाई गईं तथा प्रधान मंत्री जी के नेतृत्व में सरकार का अगले पांच वर्ष में 75 हजार मेडिकल सीट्स बढ़ाने का इरादा है। सरकार ने पिछले 10 सालों में आईआईटीज में भी 70 हजार नई सीटें जोड़ी हैं तथा आईआईटीज में 6500 नई सीटें जोड़ने की घोषण भारत को टेक्नीकल फील्ड में बहुत बड़ा जम्प देगी।

निर्यात को बढ़ावा देना: भारत के निर्यात को बढ़ावा देने के लिए 'भारत ट्रेड नेट' जैसे डिजिटल प्लेटफॉर्म की शुरुआत की जाएगी। इससे भारतीय व्यापारियों को वैश्विक बाजारों में अपनी स्थिति मजबूत करने में मदद मिलेगी।

विमानन क्षेत्र और हवाईअड्डों के बारे में हम सभी जानते हैं कि भारत का विमानन क्षेत्र पिछले कुछ वर्षों में तेजी से विस्तार कर रहा है, और इस बजट में इस क्षेत्र के लिए किए गए प्रयास प्रशंसा के योग्य हैं।

सबसे पहले, हवाईअड्डों के बुनियादी ढांचे को मजबूत करने के लिए सरकार द्वारा भारी निवेश की घोषणा की गई है। नए हवाईअड्डों का निर्माण और पुराने हवाईअड्डों के पुनर्निर्माण से न केवल यात्रा क्रो सुविधाजनक बनाया जाएगा, बल्कि इससे रोजगार के नए अवसर भी पैदा होंगे और पर्यटन उद्योग को भी प्रोत्साहन मिलेगा।

हमारे छोटे शहरों और कस्बों में हवाई संपर्क को बढ़ाने के लिए सरकार ने "उड़ान योजना" को

और सशक्त बनाने का निर्णय लिया है, जिसके अंतर्गत कम दूरी के मार्गों पर हवाई यात्रा को प्रोत्साहन मिलेगा। इससे न केवल स्थानीय यात्रियों को लाभ होगा, बल्कि यह नीति हमारे देश के दूरदराज इलाकों में भी हवाई यात्रा की सुविधा प्रदान करेगी, जिससे समान विकास होगा।

मैं, एक सांसद के रूप में, इस कदम को स्वागत योग्य मानता हूँ और वित्त मंत्री का आभार व्यक्त करता हूँ कि उन्होंने भारतीय विमानन क्षेत्र के विकास में इतनी दूरदर्शिता और प्रतिबद्धता दिखाई।

आखिर में, मैं यह कहना चाहूंगा कि इस बजट के माध्यम से सरकार ने भारतीय जनता के प्रति अपनी प्रतिबद्धता को और मजबूत किया है। हम सब मिलकर, इस बजट की योजनाओं को साकार करेंगे और भारत को एक विकासशील से विकसित राष्ट्र बनाने में अपना योगदान देंगे।

धन्यवाद।

*** श्री अनन्त नायक (क्योँझर) :** मैं केंद्रीय बजट पर अपने विचार रखता हूँ। यह बजट देश के आर्थिक विकास, बुनियादी ढांचे के सशक्तिकरण, गरीबों, किसानों, युवाओं और महिलाओं के उत्थान के लिए किस प्रकार सहायक होगा, इस पर चर्चा करना अत्यंत आवश्यक है। माननीय वित्त मंत्री जी द्वारा प्रस्तुत यह बजट आत्मनिर्भर भारत की दिशा में एक महत्वपूर्ण कदम है। इसमें बुनियादी ढांचे, कृषि, स्वास्थ्य, शिक्षा, डिजिटल इंडिया, उद्योग, रोजगार सृजन और सामाजिक कल्याण को विशेष प्राथमिकता दी गई है। मैं अपने राज्य - ओडिशा और मेरे कर्मक्षेत्र Kendujhar संसदीय क्षेत्र के विकास के कुछ संदर्भ बिंदुओं के साथ केंद्रीय बजट की दिशा और आयामों पर ध्यान आकर्षित करना चाहता हूँ।

हमारी सरकार के इस बजट में 5 लाख महिलाओं, अनुसूचित जाति और अनुसूचित जनजाति के पहली बार उद्यमियों के लिए एक नई योजना शुरू करने की घोषणा की गई है, जिसमें term loan शामिल है। मुझे दृढ़ता से लगता है कि यह योजना शिक्षा, वित्त, infrastructure और बाजार नेटवर्क तक पहुंच जैसे मुद्दों को दूर करके ओडिशा में जनजातीय विकास को बढ़ाएगी। सही कौशल सेट, प्रशिक्षण और सहायता प्रणालियों के साथ, ओडिशा निश्चित रूप से हमारे माननीय प्रधान मंत्री श्री नरेंद्र मोदीजी

* Speech was laid on the Table.

के सक्षम नेतृत्व में अन्य राज्यों के साथ आगे बढ़ने में सक्षम होगा।

मैं Minor Minerals सहित बहुप्रतीक्षित Mining Reforms का प्रस्ताव करने के लिए हमारी सरकार की विशेष सराहना करता हूँ। हमारा खनन क्षेत्र उत्कृष्ट रूप से अच्छा प्रदर्शन कर रहा है, लेकिन इसे अधिक पूर्वानुमानित, पारदर्शी और जवाबदेह नियामक वातावरण की आवश्यकता है जहां सभी हितधारकों को भूमि अधिग्रहण, वन अधिकार और स्थानीय सामुदायिक कल्याण से संबंधित दिशानिर्देशों का नियमबद्ध तरीके से पालन करना चाहिए। मैं ओडिशा के खनन क्षेत्र Kendujhar से आता हूँ। Kendujhar जैसे खनन क्षेत्रों के लिए एक बड़ी चिंता भूमि क्षरण और वनों की कटाई बनी हुई है। व्यापक पुनर्वास कार्यक्रम जिसमें भूमि सुधार और afforestation प्रयास शामिल हैं, कानून द्वारा अनिवार्य होना चाहिए। भविष्य कहने वाला रखरखाव (predictive maintenance) के लिए Artificial Intelligence (AI) और संसाधन निष्कर्षण (resources extraction) की निगरानी के लिए डेटा analytics एक और महत्वपूर्ण पहल है। मुझे यकीन है कि इससे एक ही समय में उत्पादकता और सुरक्षा को बढ़ावा मिलेगा। हमारे राज्य ओडिशा ने हाल ही में आयोजित उत्कर्ष ओडिशा कार्यक्रम में बहुत सारे निवेशकों को आकर्षित किया है। JSW ने लगभग 35,000 करोड़ रुपये के निवेश के साथ Kendujhar जिले में 5 MTPA स्टील प्लांट स्थापित करने की इच्छा व्यक्त की है। हालाँकि यह राज्य और मेरे जिले के इतिहास में एक महत्वपूर्ण उपलब्धि है, मैं यह आग्रह करना चाहूँगा कि Satellite Imagery और GIS Technology का उपयोग करके व्यापक खनिज संसाधन mapping से खनन गतिविधियों की बेहतर योजना बनाई जाए, जिससे यह सुनिश्चित होगा कि Mines extraction अधिक कुशल और पर्यावरण के लिए लाभदायक है।

मैं गरीबों, युवाओं, किसानों और महिलाओं पर ध्यान केंद्रित करने वाले 10 व्यापक क्षेत्रों को कवर करने वाली स्थायी योजनाएं शुरू करने के लिए माननीय प्रधान मंत्री श्री नरेंद्र मोदीजी और माननीय वित्त मंत्रीजी के प्रति अपनी हार्दिक कृतज्ञता व्यक्त करना चाहता हूँ। 100 जिलों में राज्यों के साथ साझेदारी में प्रधानमंत्री धन-धन्य कृषि योजना की घोषणा की गई है, जहाँ कृषि विकास से संबंधित मौजूदा योजनाओं और विशेष उपायों को एकत्रित किया जाएगा। सरकार की प्रतिबद्धता कृषि उत्पादकता

बढ़ाने, फसल विविधीकरण और टिकाऊ कृषि पद्धतियों को अपनाकर फसल सघनता बढ़ाने, सामुदायिक स्तर पर फसल के बाद के भंडारण को बढ़ाने, सिंचाई सुविधाओं में सुधार करने और किसानों के लिए आवश्यक कृषि आदानों के प्रवाह को सुविधाजनक बनाने के लिए प्रभावी कदम उठाने की रही है। इस संदर्भ में, मुझे दृढ़ता से लगता है कि ओडिशा में कृषि क्षेत्र को इस बजट द्वारा अपनाए गए संतुलित दृष्टिकोण से बहुत लाभ मिलेगा जो सिंचाई, जलवायु लचीलापन, वित्तीय समावेशन, infrastructure और किसान कल्याण पर केंद्रित है। मुझे उम्मीद है कि उचित बजटीय प्रावधानों और प्रभावी नीति कार्यान्वयन के साथ, मेरा राज्य ओडिशा एक टिकाऊ और समृद्ध कृषि ecosystem बना सकता है।

बजट में युवाओं के कौशल विकास (Skill Development) और MSME क्षेत्र को बढ़ावा देने पर जोर दिया गया है। मुझे उम्मीद है कि बजट घोषणाएं विशेष प्रोत्साहन साबित होंगी और ओडिशा के आदिवासी जिलों में नई औद्योगिक इकाइयों और start up शुरू करने की सुविधा प्रदान करेंगी, ताकि स्थानीय युवाओं को रोजगार के बेहतर अवसर मिल सकें।

मैं राज्यों के साथ साझेदारी में देश में पर्यटन के विकास के लिए उपायों की घोषणा करने के लिए हमारे सर्वोच्च नेतृत्व को हार्दिक धन्यवाद देता हूं। मुझे उम्मीद है कि देश में विकसित होने वाले शीर्ष 50 पर्यटन स्थलों में ओडिशा राज्य और मेरे संसदीय क्षेत्र Kendujhar को अंतर्निहित और अपार पर्यटन संभावनाओं को देखते हुए प्राथमिकता स्थान मिलेगा। यह बजट अनेक सकारात्मक पहलुओं से युक्त है, लेकिन कुछ क्षेत्रों में और अधिक ध्यान देने की आवश्यकता है। मुझे उम्मीद है कि हमारे प्रिय प्रधान मंत्री श्री नरेंद्र मोदी जी के अद्भुत नेतृत्व में, केंद्रीय बजट में ओडिशा राज्य में विभिन्न परियोजनाओं को वित्तपोषित करने और मेरे संसदीय क्षेत्र Kendujhar में नई पहल शुरू करने के लिए पर्याप्त ध्यान दिया जाएगा ताकि लाखों गरीबों, वंचितों और किसानों को अधिकतम लाभ हो, जो हमें विकसित राज्यों और जिलों के साथ एक विकसित भारत सुनिश्चित करने में मदद करेगा।

धन्यवाद!

*** SHRI RAMESH AWASTHI (KANPUR):**

- I would like to express my views on the budget. I would like to begin by congratulating Hon'ble Finance Minister Smt. Nirmala Sitharaman for giving us a forward-looking and holistic budget that will take our nation closer to the vision of 'Viksit Bharat. The budget stands as a testament to the steadfast leadership of our Hon'ble Prime Minister Shri Narendra Modi Ji and the steadfast stewardship of the Finance Minister, who have collectively championed 'Aminil Kal'.
- Under Prime Minister Modi Ji's guidance, India has emerged as a front-runner in global policy discussions-be it in championing digital inclusion, bolstering climate action, or consolidating strategic partnerships that showcase India's growing influence on the world stage. His insistence on 'Reform, Perform, Transform has propelled our economy to unprecedented heights, laying strong foundations for innovation-driven growth, and equitable welfare It addresses the diverse aspirations of 1.4 billion Indians while staying rooted in the principles of social justice and equitable development. The budget further builds on the impressive government reforms that have stimulated infrastructural upgrades, elevated social welfare, and given fresh impetus to economic vibrancy across every sector and region of our country
- The words of Mahatma Gandhi. "If you educate a man, you educate an

* Speech was laid on the Table.

individual, but if you educate a woman, you educate a nation, resonate today more than ever. The Modi Government has ushered in a women-led development era, ensuring that Nari Shakti stands empowered at every level of governance, economy, and society. We've come a long way since India's first gender budget in 2005-06. Garib Yuva, Annadata, and Nari are the four groups that have been consistently highlighted as the government's priority. Building on that sentiment, the FY 2025-26 budget witnessed a watershed moment with the gender budget at a record 24.5 lakh crores, which is the highest since its inception. The allocation in the total budget has been increased to 8.88% in 2025-26, up from 6.8% in the previous budget 2024-25. This demonstrates the government's genuine resolve to ensure women progress hand-in-hand with the nation by supporting women's entrepreneurship, and rural livelihoods.

- This is not all, there are two groundbreaking initiatives highlighted by the Hon'ble Finance Minister in her budget speech: a Scheme for first-time entrepreneurs offering loans of up to 22 crores that target five lakh women over the next five years, as well as a multisector rural prosperity and resilience program that prioritizes job creation for rural women in 100 agri-districts. We are investing in their futures, in their entrepreneurial spirit, and their economic independence. And this is exactly what will make New India unstoppable.
- Furthermore, gender budget allocations for existing programs have increased across the board—including the National Rural Livelihoods Mission

witnessed a 26% increase); Prime Minister Vishwakarma scheme supporting women craft persons has seen a 28% increase and the Seif Reliance India fund of support for women entrepreneurs witnessed a 22% increase. Additionally, the Ministry of Women and Child Development (WCD) budget has increased significantly to 26,889.69 crore, enabling robust investments in child nutrition under POSHAN 2.0 and improved Anganwadi services which has received Rs 21.960 crore to combat malnutrition and strengthen childcare. With these measures, the government underscores its relentless dedication to empowering women Through education, entrepreneurship, and social welfare, Nan Shakti stands at the helm of our nation's progress I ask this House-can any country truly develop without empowering its women? This Government has answered that question loud and clear-with action, not just words!

- The government has embarked on a transformative infrastructure journey to drive economic growth, enhance connectivity, and improve citizens' quality of life. This has led to advancements at an unprecedented pace across highways, railways, airports, and waterways, fostering inclusive and sustainable development India has achieved significant milestones in the form of the Atal Tunnel (the world's longest highway tunnel) and the Chenab Bridge (the world's highest railway bridge) Since 2014, the road transport and highway budget has surged by 500%, enabling record highway construction at 37 km/day in 2020-21 Rural connectivity has improved under the Pradhan Mantri Gram Sadak Yojana (PMGSY) And, let me remind you

these are not just numbers on paper but these are monuments of progress and monuments that every Indian can take pride in!

- Indian Railways has seen unprecedented growth under the leadership of the Hon'ble Prime Minister as never before was such a large number of railway projects launched at one go. Today, a 4-km rail track per day is being built in the country in the last year alone, we built a 5,300 km rail network, which is equal to Switzerland's entire train network. In the past 10 years, a 31,000 km railway track was added 71 Vande Bharat, Amrit Bharat, and Namo Bharat trains now operate nationwide. Moreover, 44,000 km of railway networks were electrified in the past 10 years as compared to 20,000 km in the past 60 years This is not just it, the BJP-led union government has approved a budget allocation of Rs 2.52 lakh crore for the Railways in the 2025-26 financial year. which will support the continued development and modernization of India's railway network. Moreover, allocating Re 118 lakh crore for safety-related activities shows government seriousness towards the safety of the citizens who travel continuously in trains. This is not just about trains, this is about national pride. can we deny that PM Modi Ji has completely transformed Indian Railways?
- We all know that air travel was once considered a luxury for the elite. But today, thanks to Modi Ji's vision, it has become a reality for the common man Air travel has expanded with 102 new airports, reaching smaller towns and remote areas. The revamped UDAN scheme aims to add 120 new destinations under the FY 2025-26 budget. further democratizing air travel.

The number of air passengers annually has surpassed 350 million, positioning India as the third-largest aviation market globally. Over the past ten years, domestic air passenger traffic has been growing at an annual rate of 10-12%, and the number of airports has more than doubled to 159. As the government commits to developing 50 more airports in the next 5 years, I am excited to share that the new terminal in Kanpur airport is operational, laced with modern facilities and enhanced capacity. The new terminal in Kanpur, which was once hailed as the "Manchester of the East," speaks directly to PM Modi's promise of revitalizing legacy industrial hubs, boosting trade and tourism, and placing tier-2 cities firmly on the global map.

- It gives me immense pride to mention that I had met the Hon'ble Minister of Civil Aviation Shri Ram Mohan Naidu Ji and had expressed my requests for the introduction of new flights from Kanpur, emphasizing the city's industrial and commercial significance. I have specifically requested direct flights from Kanpur to Amritsar and Kolkata, Ahmedabad along with an additional morning flight to Delhi to meet the growing travel demand. I must emphasize that the current flight options are insufficient to accommodate passengers' needs, causing inconvenience to traders, entrepreneurs, and general travelers. An additional morning flight would enable passengers to reach their destinations on time and conduct their business efficiently. I am very grateful to the Minister Sir for acknowledging my request and for his assurance regarding prompt action to address the issue, which would bring significant relief to Kanpur's citizens and business community." The new announcement

regarding expanding the UDAN scheme will help my constituency Kanpur as well.

- Regarded by Prime Minister Modi as the "spine" of the Indian economy, MSMEs have consistently found a place of prominence in every policy discourse. Calling this one of the four "powerful engines driving the economy," Finance Minister Smt. Nirmala Sitharaman announced a series of measures in the Union Budget 2025 aimed at strengthening India's Micro, Small, and Medium Enterprises (MSME). The government has introduced several reforms to boost the sector, notably, enhancing the credit guarantee scheme, and introducing customized credit cards with a Rs 5 lakh limit for micro-enterprises registered on the Udyam portal. Alternate Investment Funds (AIFs) for startups have received commitments of more than ₹91,000 crore, a dedicated scheme for first-time women entrepreneurs as well as those from Scheduled Castes (SC) and Scheduled Tribes (ST) will offer term loans up to 2 crore over the next five years. I am particularly excited about the government's step to enhance productivity in the footwear and leather industries. My constituency Kanpur, which is known for its leather goods, will certainly benefit from the scheme that provides support in design capacity, component manufacturing, and machinery required for the production of leather footwear and products. The Government's targeted support for leather and footwear industries will revive the declining leather industry in Kanpur and provide employment opportunities to millions.
- The youth of India are the cornerstone of Prime Minister Modi's vision for

Amrit Kaal-where India emerges as a global innovator, manufacturer, and economic leader. India is now the world's third-largest startup ecosystem, with over 15 lakh registered startups flourishing across sectors" Recognising the immense potential of youth of Bharat, this government has undertaken historic reforms and initiatives to empower young minds, foster entrepreneurship, and ensure that the youth are not just job seekers, but job creators. Startup India Seed Fund Scheme, since 2021 has benefited a total of 2.622 startups from 467.75 crore in funding Initiatives like National Centres of Excellence for Skilling and a dedicated 20,000 crore outlay for private-sector-driven R&D manifest the Prime Minister's belief that today's youth will champion future technologies, industries, and innovations Steps such as these will put the youth of India on the world map and advance India towards the path of Vikat Bharat Our Prime Minister has given them the tools, the platforms, and the ecosystem to take India to new heights. And this budget is proof of that commitment.

- This Union Budget 2025-26 embodies the essence of Prime Minister Modi's leadership-bold, inclusive, and transformative. From empowering Mani Shakti and turbocharging infrastructure development to nurturing MSMEs and catalyzing youth-led innovations, every measure is a huge leap towards a Viksit Bharat by the time we commemorate a century of independence. Under PM Modi's enduring leadership, we are ready to seize the immense possibilities of Amrit Kaal-an era defined by a globally resonant Indian voice, technological prowess, and the ability to craft our own destiny. Each initiative

in this Budget is anchored in the belief that a prosperous India is one where every woman, every village, every entrepreneur, and every youth can confidently say, "We are part of India's growth story."

- Together, we will write a remarkable chapter in India's story, a chapter that the world will read in admiration as we march toward a Viksit Bharat in 2047.

* **SHRI PUSHPENDRA SAROJ (KAUSHAMBI):** I would like to express my views on Union Budget of 2025-26 tabled on the 1st of February 2025. Continuing from the previous year's budget, the government has declared that it will continue to focus on Garib, Youth, Annadata, and Naari.

Article 38 of the Indian Constitution envisions India as a welfare state. It goes as follows: "The State shall strive to ***promote the welfare of the people*** by securing and protecting as effectively as it may a social order in which justice, social, economic and political, shall inform all the institutions of the national life". Therefore, the Union Budget is not merely an accounting exercise; it reflects the government's priorities and commitment to the constitutional ideals of a welfare state. The government is responsible for ensuring that economic policies, including the Union Budget, are designed to reduce inequalities, provide equal opportunities, and uplift the most vulnerable sections of society. The budget is the lifeline of key welfare schemes that democratize access to education, health, water and sanitation, provide social security measures and secure the welfare of tribes, minorities and the poor.

* Speech was laid on the Table.

The Union Budget 2025-26, however, seems to prioritise short-term gains over long-term development, leaving behind the very people who need the state's support the most- the farmers struggling with rising input costs, the youth facing unemployment, the women battling systemic barriers, and the poor grappling with inflation.

Unfortunately, the four categories of Garib, Youth, Annadata and Naari have been conveniently kept aside, and the focus of this budget has been completely around the proposed income tax relief. The government has heavily relied on the proposed benefits from changes in the tax system for the 'middle class' and 'salaried' employees, with the FM declaring that *"I crore more people will pay no tax"*, distracting the public from the fact that this budget has ignored the longstanding demands of the poor and the farmers.

The government proudly raises the income tax exemption to ₹12 lakh, but how many Indians even earn that much to benefit? The long-term sustainability of tax cuts is questionable, especially since this revenue is critical for driving inclusive growth through public investments in infrastructure and social welfare. GST as a sustainable source of revenue is a misguided approach, especially since GST hurts the pockets of the poor more than it does the rich.

Unemployment has reached record highs, jobs are disappearing, and wages are not keeping up with rising prices. The commoner is being crushed under soaring indirect taxes, skyrocketing vegetable prices, and a weakening rupee that makes daily life more expensive. Every year, diesel and petrol prices keep rising. pushing transport costs and making even necessities unaffordable.

The real question is- what is this government doing for those who can't even earn enough to avail these exemptions? How will families survive when their earnings stay the same, but their expenses spiral out of control? The government can celebrate its budget, but for the average Indian struggling with rising costs, there is no relief in sight.

The government keeps discussing education reform, but where's the budget allocation to back up its lofty claims? Education spending is stuck at a dismal 2.7% of GDP, nowhere close to the 6% recommended by the Kothari Commission in 1966. The truth is simple- big speeches, small budgets. They want to build a knowledge economy while refusing to invest in students, teachers, and the future of this country.

The new proposals of this budget in the education sector have catered more towards higher education, with the Department of Higher Education receiving 7.7% more allocations than last year's revised estimates. The funding to the University Grants Commission has seen a slight increase from last year's Revised Estimates of about 10%, which is still low compared to the vast 61% budget cut it underwent in 2024-25. The allocations also largely lean toward specialised education, such as the 500-crore allocated for the Centre of Excellence in AI for Education.

During the last budget, I raised a concern that in constituencies like Kaushambi, women are lagging behind in access to higher education- especially because of the lack of women's colleges and hostels. I had demanded that specific schemes be introduced to improve women's access to higher education. I note that the PM USHA scheme, which provides strategic funding to state higher and

technical institutions, has merely increased from 1814.95 in 2024-25 to 1815 crores in 2025-26. Of this, only 635 crores have been allocated towards women-specific schemes according to the gender budget, which is unchanged from the 2024- 25 budget. This allocation is insufficient and cannot bring a real change or provisions increasing access to higher education for women across the country.

While I appreciate the setting up of broadband connection in all government secondary schools and provisions for 50,000 more Atal Tinkering Labs, the truth remains that the needs of government school students are still for **basic facilities**. According to the UDISE+ report of 2023-24, over half of India's schools still do not have functional computer facilities. Only 43.5% of Indian Government schools have functional computer facilities compared to 70.9% of private unaided schools. In my state of Uttar Pradesh, only a meagre 22% of government schools have functional computer facilities, while 49.9% of private unaided schools have such facilities (UDISE+ 2023-24 report).

But all is not dull with government schools. The 2024 ASER Report shows that government schools have shown that learning levels in government schools are improving significantly compared to private schools. To boost this growth, appropriate funds must be allocated to the education sector. In the 2025-26 budget, only 2.5% of the entire budget has been allocated to education. We must focus on improving infrastructure, strengthening teacher training and closing the gaps between students in government and private schools.

The government has allocated INR 95,957.87 crore to the Department of Health and Family Welfare. This is a 9.46 per cent increase from last year's budget

estimate, yet the allocation of healthcare has remained below 2% of the total budget. Article 47 provides that improving public health and nutrition is among the primary duties of the State. The 2025-26 budget reflects on this duty poorly, as the focus seems to have been primarily on increasing medical college seats, cancer day care centres and reducing customs duty exemptions for medicines. While these efforts are commendable, there is no answer on how structural inefficiencies will be addressed.

Affordable and accessible healthcare remains a dream for Indians, especially in rural India, who walk into government hospitals only to be met with insufficient beds or a lack of doctors- especially speciality care like gynaecologists. The Health Dynamics of India 2022- 23 report revealed that only 4,413 specialist doctors of the requisite 21,964 needed in Community Health Centres (CHCs) in March 2023 were available- a shortfall of 17,551 or 79.9 per cent. These structural inefficiencies point to the fact that healthcare systems require a major revamp from the bottom up to ensure that grassroots health services are stronger, well-staffed and well-funded and the reliance on major hospitals is restricted to only major healthcare concerns.

We know that many families are forced to resort to private medical facilities where the costs of healthcare services are skyrocketing by the day. While an increase of 75,000 medical seats in the country in the next 5 years has been, we have no answer to the crucial question of how these doctors will trickle down to the most rural parts of India. The government has also not been able to solve the issue of backbreaking fees of medical colleges; private medical colleges still continue to charge exorbitant fees- and all the while quality of medical education continues to

decline.

Women or Nari Shakti is a key category mentioned as a target group for development, but this budget merely offers 'symbolic' support for India's women. While the budget introduces schemes for rural women and support for first-time entrepreneurs, the overall financial commitment remains unimpressive.

While the allocation to the Ministry of Women and Child Development has increased by 15% to 26,889 crores from last year's revised budget, this is primarily due to the increased funds allocated to Saksham Anganwadi and POSHAN 2.0, which amounts to 21,960 crores, which is 81% of all the funds allocated to the Ministry.

Allocation to SAMBAL, which includes initiatives to improve women's safety and protection, remained unchanged at 629 **crores** from the 2024-25 budget estimates. The SAMARTHYA scheme also only saw a minimal increase of 4 crore from the 2024-25 budget estimates. The fact that these schemes have been neglected proves that support for women from this government is purely symbolic. The PM's statement that this budget focuses on making people partners in development are just hollow words because half of the Indian population, who consist of women, is once again reduced to a mere statement in budget speeches.

At first glance, the gender budget for 2025-26 might seem to indicate that women's schemes have received a huge boost in this budget. The share of gender budget allocation in the total Union Budget has increased from 6.8% in 2024-25 to 8.9% in 2025-26. A key reason for this increase has been the addition of 107638.78 crores from Pradhan Mantri Garib Kalyan Anna Yojana (PMGKAY) in Part B of the

Gender Budget, which deals with schemes providing between 30% to 99% allocations for women. PMGKAY was not previously a part of the gender budget. On the other hand, a key scheme of the Jal Jeevan Mission has seen a 40% cut in allocation. Allocation in Part A of the GB, which deals with programmes with 100% provision to women, saw a decrease of 6%. Schemes like the National Widow pension scheme, which falls under Part A, saw no increase. Therefore, it is questionable whether the increase in the gender budget truly signals a policy shift in empowering women or is just a play with numbers.

While schemes expanding credit are a step in the right direction, systemic barriers in the newly announced and current schemes and on matters like labour force participation, workplace inclusivity, and safety must be addressed. India's position in the Global Gender Gap Index of 129th out of 146 countries indicates that empowering women economically calls for more than just financial assistance but sufficient, timely and targeted financial assistance and real efforts in their empowerment.

Despite repeated claims of inclusive development, the Union Budget 2025-26 has once again failed to acknowledge the needs of minority communities. In both the Hon'ble President's address and the Finance Minister's speech, the word 'minority' was not mentioned even once, reflecting a larger pattern of their erasure in policy discourse. This silence is not just rhetorical- it is mirrored in budgetary allocations, where schemes meant to uplift historically marginalised groups have either been slashed drastically or rendered purely symbolic with token allocations. The government's approach signals a clear deprioritisation of minority welfare,

particularly in the realm of education, where financial support serves as a crucial lifeline for many students.

The allocation for the Ministry of Minority Affairs only saw a nominal increase of 5% when compared to the Budget Estimates of 2024-25. There is a hike of around 1000 crore in grants- in-aid to States, which was increased from ₹527.12 crore in 2024-25 to ₹1,518.31 crore in 2025-26.

Unfortunately, the budget allocation to education schemes for minorities has taken a huge hit. From 1575 crores allocated overall to education empowerment schemes in 2024-25 budget estimates, there has been a sharp cut to 678 crores in 2025-26, almost a 57% decrease. This head contains several schemes such as the pre-matric scholarship for minorities, the post- matric scholarship for minorities. Merit-cum-Means Scholarship for professional and technical courses and the Maulana Azad National Fellowship for Minority Students. The 'Education scheme for madrasas and minorities' was also slashed to just ₹0.01 crore in 2025-26 from ₹2 crore in 2024-25.

Similarly, cuts have been made under the Ministry of Tribal Affairs education sub- schemes under the National Tribal Welfare Program. Schemes such as the National Fellowship and Scholarship for Higher Education of ST students and the National Overseas Scholarship Scheme saw huge cuts. The National Fellowship and Scholarship for higher education of scheduled tribe (ST) students has seen a 99.99% reduction, with its allocation dropping from ₹240 crore in the revised estimates (RF) for 2024 to just ₹0.02 crore in the budget estimates (BE) for 2025. The National Overseas Scholarship Scheme has also been cut by 99.8%, falling

from ₹6 crore in RE 2024 to ₹0.01 crore in BE 2025.

Article 39 of the Constitution stresses the state's responsibility to promote the educational and economic interests of Scheduled Castes, Scheduled Tribes and other weaker sections. Public spending through the budget is a key way of promoting these interests- and the government seems to have abdicated all such responsibilities.

India's decadal census, which was to be conducted in 2021, seems to be yet again delayed. Only a sum of 574 crores has been allocated under the head of Census, Survey and Registrar General India, which implies that the delayed census in the country may not be carried out in 2025 either. In 2019, the cost that the Cabinet approved for the census was Rs. 8,754.23 crore. The updation of National Population Register (NPR) was pegged at a cost of Rs. 3,941.35 crore.

It is a shame that key policy decisions are still being implemented based on data that is over 14 years old, which is not reliable anymore and does not reflect the country's current socio- economic realities. To implement key policy decisions of this government the Women's Reservation Act, we need the census to be conducted, and then the delimitation exercise must be completed- undue delays will hamper the "good intentions" behind such a law.

Social justice is also being denied to Indians due to the delays in conducting the census. To guarantee equitable distribution of resources and opportunities, India's reservation laws for Scheduled Castes, Scheduled Tribes, and Other Backward Classes which are based on demographic statistics that must be updated on a regular basis. This would allow social welfare programs and affirmative action

measures to be implemented more successfully. A comprehensive, national Socio-economic Caste Census must also be conducted as soon as possible to determine the demographic data of India's most vulnerable populations. This will also help counteract the systematic marginalisation of these communities.

This Budget is another betrayal of India's farmers and exposes the government's lies. In 2016, the BJP had loudly promised to double farmers' incomes by 2022- it is now 2025, and that promise has been completely abandoned. The demand to remove GST on agricultural inputs such as seeds, manure and pesticides, which could have given farmers immediate relief, has been outrightly ignored. Instead, the focus has been on short-term credits to farmers without focusing on addressing systemic issues like access to agricultural markets or price volatility.

The government has once again refused to implement the National Commission on Farmers' recommendation to ensure MSP at 50% above the comprehensive cost of production. This is not just failure it is deliberate deception. In my parliamentary constituency of Kaushambi in Uttar Pradesh, our farmers are not even being informed of the Fair and Remunerative Price (FRP) for the upcoming season: mill owners have withheld their payments, and the farmers suffer from fertiliser shortages every single year.

This government has fed farmers empty promises for eleven years while crushing them under rising input costs and falling incomes. This Budget once again proves that this government stands with corporate profiteers and not the farmers. The Makhana Board and its allocation of 100 crores also prove that feeding the

greed of this government's political allies happy is more important than addressing the woes of the millions of farmers that feed the entire nation.

It is disappointing to note that there has been no increase in allocation to the Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS). The allocation has been stagnant, with 86,000 crore rupees being allocated in this year's and last year's budgets. The government claims that the scheme is a "demand-driven" employment Scheme and that funds being released to States/UTs is a continuous process. The Ministry seeks additional funds from the Ministry of Finance as and when required to meet the demand for work on the ground. Given this, it is surprising that the Budget Estimates and Revised Estimates for 2024-25 and the Budget Estimates for 2025-26 have remained unchanged at 86,000 crores.

The aspirations of rural Indians do not seem to be a priority for this government. Workers are already facing a delay in wages, and a consortium of non-profit organisations, NREGA Sangharsh Morcha, has also found that the average workdays per household under the scheme came down to just 44.62 days in 2024-25 from 52.08 days in 2023-24. The promised 100 days of work seems to be a distant dream, and the rural worker continues to receive no support for their aspirations.

Last year, North India faced one of the worst heatwaves in 15 years, with temperatures crossing 50°C in Prayagraj and power demand hitting a record 89 GW daily. Despite claims of preparedness, blackouts disrupted daily life, power shortages hit industries, and even Delhi airport faced an outage. Now, with summer coming again and heatwaves will return and it is questionable whether the

government has done anything to prevent another crisis. On paper, installed capacity looks sufficient, but the reality is different- power shortages persist due to grid failures, transmission bottlenecks, and inefficient distribution. Uttar Pradesh, the most populous state, will be among the worst affected, yet there is no clear roadmap in the budget to ensure stable electricity supply during peak demand.

Instead of waiting for another crisis to strike, the focus should be strengthening grid infrastructure, improving transmission efficiency, and ensuring last-mile power delivery. The 2025-26 budget has completely focused on its long-term goals for Viksit Bharat, with a target of 100 GW nuclear power capacity by 2047. It has completely ignored the short-term energy needs of a growing population.

The government talks big about infrastructure, but when it comes to the railways the backbone of India's transport and economy- there is no increase in capital outlay, leaving it stuck at ₹2.52 lakh crore. With rising costs and inflation, this is effectively a cut, stalling much-needed modernisation and expansion. They showcase Vande Bharat trains as a symbol of progress, yet bullet train projects remain stalled, freight corridors are delayed, and safety concerns persist. Meanwhile, the government boasts about 2,364 Kisan Rail trains since 2020, but in Uttar Pradesh- India's largest agrarian state- there are just 76 trains. That's the reality behind their big promises- hollow schemes with no real intent to help farmers. Farmers, daily passengers, and businesses all rely on railways, yet fares rise while services stagnate.

The neglect of railways in this budget is yet another example of the

government's priorities- headline-grabbing announcements over real investment, PR over progress, and speeches over substance. For several years, my constituents' demand to run trains to MUMBAI AND DELHI has been ignored. Our demands for more intercity trains have also been on deaf ears, and this government once again only seems to prioritise trains that are beyond the means of ordinary citizens in my constituency.

The government has **completely prioritised 'profitability'** when it comes to developing the railways, building new routes, and making travel safe. On the one hand, they dole out political freebies without batting an eye, and on the other, they focus on profitability and remunerativeness, instead of making travel more affordable and accessible for the ordinary citizen.

The Members of Parliament Local Area Development Scheme (MPLADS) allows MPs to **directly address local issues** without waiting for state or central government intervention. By allocating funds for crucial projects, MPLADS empowers MPs to respond to their constituents' immediate needs. However, the current funding limit of 25 crore per year is inadequate, particularly for MPs representing **densely populated constituencies**.

Many constituencies, especially in urban and semi-urban areas, have millions of residents. With rising construction and infrastructure costs, **₹5 crore is spread too thin** to create a meaningful impact. MPs in larger constituencies struggle to equitably distribute resources, leading to many pressing issues being ignored. Increasing the allocation would enable MPs to fund larger projects, improve public services, and ensure more balanced development, making MPLADS a more

effective tool for grassroots governance. Furthermore, several states MLA Local Area Development Funds (MLA LAD) provide higher support to MLAs. **In Delhi, for instance, the fund was increased to 15 crore per MLA last year.**

The Union Budget 2025-26 was an opportunity to address the pressing concerns of India's citizens rising unemployment, soaring inflation, crumbling public services, and deepening rural distress. Yet, instead of offering real solutions, the government has focused on optics and half-measures. While tax relief for the middle class is welcome, it does nothing for the millions who earn too little to benefit from exemptions. Education remains underfunded, rural employment stagnates, and farmers continue to struggle without meaningful support. The delays in conducting the Census and Caste Census further expose the government's disregard for data-driven policymaking and social justice.

India needs a budget that prioritises its people, not just its economic headlines. A budget that invests in human capital strengthens social security and ensures dignity and stability for all. But what we have instead is another missed opportunity- one that fails the poor, the youth, the farmers, and the women of this country.

India's identity as a welfare state is drawn from the Constitution, and it is the government's responsibility to bring these ideals to life through the budget and well-targeted welfare measures.

*** SHRI VISHWESHWAR HEGDE KAGERI (UTTARA KANNADA):** I would like to

* Speech was laid on the Table.

express my views on this memorable Budget presented by Hon'ble Finance Minister Smt. Nirmala Sitaraman, under the guide line of our great loving leader and Prime Minister Sh. Narender Modi ji.

As we unveil a transformative vision for our nation's future through the Union Budget 2025. This budget isn't merely a financial document — it is our blueprint for an India that leads the world in innovation, sustainability, and inclusive growth.

Our journey towards becoming a global powerhouse begins with six pivotal sectors that will reshape our economy over the next half-decade. We are revolutionizing power generation with an ambitious nuclear energy mission that will harnesses 100 GW of clean, reliable energy through indigenous small modular reactors. This bold step positions India at the forefront of nuclear technology while securing our energy independence.

For our farmers, the backbone of our nation, we're launching the comprehensive Dhan Dhanya Krishi Yojana By raising Kisan Credit Card limits to 5 lakh rupees and implementing a focused six-year mission for pulses we're empowering our agricultural sector to achieve new heights of productivity and prosperity.

The heart of our economic engine — our 5 7 crore MSMEs - will receive unprecedented support. We're not just providing enhanced credit guarantees up to 5 crores; we're creating an ecosystem where entrepreneurship can flourish. Our vision of making India a global toy manufacturing hub and revolutionizing the footwear and leather sector will generate employment for 22 lakh people and attract investments worth 4 lakh crores

Education and healthcare, the cornerstones of human development, are now receiving transformative attention. We're bringing broadband connectivity to every secondary school, democratizing knowledge through digital Indian language books, and expanding our medical education capacity by 10,000 seats. Our 500-crore investment in AI for education places India at the cutting edge of learning technology.

Infrastructure development remains paramount. Through innovative PPP models and a 1.5 lakh crore interest-free loan scheme we're building the foundation for sustainable urban growth. The Urban Challenge Fund of 1 lakh crores will transform our cities into models of efficiency and livability.

Our commitment to connectivity reaches new heights with the UDAN regional connectivity scheme, which will connect 120 new destinations and serve 4 crore additional passengers in the next decade. The maritime sector will receive a boost through a dedicated 20,000 crore development fund, strengthening India's position in global trade.

Perhaps most importantly, we're ensuring that no one is left behind in this journey of progress. From comprehensive support for gig workers to the extension of the Jal Jeevan Mission until 2028, we're creating a society where prosperity touches every citizen.

This budget represents more than financial allocations — it embodies our unwavering commitment to building a stronger, more prosperous, and more equitable India. The decisions we make today will echo through generations, creating opportunities, fostering innovation, and establishing India's leadership in

the global community.

Let us move forward with conviction and purpose, knowing that together, we are laying the foundation for an India that will not just participate in shaping the future, but lead it.

*** ADV. ADOOR PRAKASH (ATTINGAL):** I would like to place my views on the Union Budget 2025-26.

The Government claims the budget to be in cognition of the Garib, Youth, Annadata and Naari, and yet the Budget satisfies neither of the above. It is fortunate howsoever to see the Government accept that plans need to be created for the impoverished citizens as this Government has done an astounding job of doing absolutely nothing while the nation with its shameful 130s rank in Human Development Index and serious categorization in World Hunger Index faces exponential growth of an unemployed, uneducated, hungry populous.

Traditionally, the Budget day is seen by major ripples in the stocks and exchanges market of the nation, and yet the stagnation of the otherwise booming Sensex, banking and rail stocks shows how much inconsequentiality can be reflected in the budget. This budget is an effective reflection of what the Government finds as the most pressing issue in the nation today - sustaining their power on all levels, at the cost of the people. The foremost fiscal tool for ensuring economic growth for the people of the nations has now become a mere political tool addressing BJP's political alliances in check. The budget presents a mere

* Speech was laid on the Table.

bandage to the wounds of ignorance this very administration has engaged upon our people alongside presenting a lion share of the pie to Bihar which has now become an epicenter of political power.

The rebates on Income Tax for salaried individuals upto Rs. 12 lakh is a welcome initiative while what the Government forgets is income needs to be created for Income Tax. Projects of skill building like Krishi Vikas Kendras are running on an almost Rs. 150 crore lesser budget than 2 years ago. The glorified UDAN-RCS Scheme is said to be expanded in the next 10 years but without addressing any serious concerns of developing the quality of services and infrastructure of the nations. Airports, well visible as of the allotted Rs. 540 crore, which is already a historic low, not a single rupee goes to capital expenditure. The Government presents a terribly half cooked budget of political solutions while it never wishes to address the innate issues of our nation - a testament to which is the reduction of almost Rs. 3000 crore from the previous budget for the Ministry of Consumer Affairs, a Government unable to feed the people of our nation has no right to claim of any success as a democracy.

The India Post received more than Rs. 27000 crore in support through schemes from the Government while the unaddressed fact of it running on an already deficit remains unaddressed and uncared. Shall the dear money of the taxpayers be flushed out on projects that bring no returns? The plans for India Post to reinvent itself is one of great concerns for the nation but definitely not for this Government.

It is the responsibility of this Government to do better, faster if the nation is

to see the economic progress it deserves and not gimmicks of political smog. This budget totally neglects the demands of the State of Kerala.

The landslide that occurred in the Wayanad district of Kerala and claimed the lives of more than 400 people, is one of the biggest natural disasters the country has ever witnessed. It was expected that the Centre would announce a special package for Wayanad following Prime Minister's assurance after his visit to the district. But six months after the landslide, the affected people of Wayanad are still awaiting rightful compensation. There is no justification for not providing Central assistance for relief and rehabilitation of the affected in such a severe calamity.

People of Kerala are facing the issue of escalating human-wildlife conflict. People living in forest fringe areas are concerned about increasing incidents of wild animal attack and loss of lives and their crop properties. Human casualties are being reported every day in Kerala and people are agitated for the delay in implementation of safety measures. The State has submitted a proposal for Central financial assistance, but it is not yet considered.

The traditional fishing sector in the State is facing a crisis, unlike ever before. The traditional fishermen are struggling to survive due to job loss and no other source of income. The coastal areas in the country are the most vulnerable to the adverse effects of climate change. The demand for implementation of schemes for ensuring minimum employment in a year for traditional fishermen has not been considered yet by the Government.

The long pending demand for establishing AIIMS in the State, completion of Sabri Railway line are still remaining as a dream. The works of Railway Over

Bridges which were sanctioned long back including many ROB's in my constituency Attingal have not been started yet. The State desperately needs more allocation for the completion of pending Railway projects.

Thank you.

*** SHRI SAPTAGIRI SANKAR ULAKA (KORAPUT):** Initially, this budget felt like a tale of promises and optimism, but upon closer examination, it reveals a stark reality for key sectors and vulnerable communities. While the Government has called it a “visionary roadmap for India's future,” a deeper look suggests it is nothing more than an “exercise in optics rather than substance.” The Government claims “fiscal prudence and inclusive growth,” yet allocations for crucial sectors like healthcare, education, and rural development remain inadequate and insufficient to meet the real challenges on the ground.

This budget is nothing but a well-marketed illusion, offering no real solutions to the economic hardships faced by millions.

The budget speaks of “empowering farmers,” yet tribal cotton farmers in Rayagada are struggling to survive. Unseasonal rains have devastated their crops, input costs have skyrocketed, and the Cotton Corporation of India (CCI) has refused procurement citing quality issues. As a result, these farmers are forced to sell their produce at distress prices to brokers from Andhra Pradesh, falling deeper into debt and despair. What relief does this budget offer them? Where are the structural reforms needed to ensure fair pricing, proper procurement mechanisms,

* Speech was laid on the Table.

and access to irrigation and much demanded legal guarantee of MSP as per Swaminathan recommendation?

The much-hyped “growth-oriented approach” in this budget seems to favour corporate tax incentives while leaving informal workers, MSMEs, and marginalized communities to fend for themselves. This budget was expected to tackle inflation, unemployment, and agrarian distress, but the measures announced appear to be “too little, too late.” It claims to be “pro-people,” but in reality, the benefits are skewed toward large industries rather than grassroots development. The need of the hour was “structural reforms with tangible support for small businesses, MSMEs, and farmers,” but what we received instead is a “well-packaged but underwhelming financial plan.” The Government says it is “building a stronger India,” but for millions facing economic hardship, this budget offers little more than “recycled announcements and unfulfilled assurances.”

While the budget boasts about new railway projects, there is nothing exclusive or region-specific for Odisha. Despite Odisha's massive contribution to railway revenues, the State has been denied its fair share of infrastructure development, further pushing it to the margins. Odisha has the potential to be an industrial and transport hub, but instead of strengthening it, the Government chooses to overlook it. A national budget should not be dictated by electoral politics. The Government cannot prioritize States based on upcoming elections while ignoring those that genuinely need development. Odisha deserves its rightful share of progress, disaster relief, and infrastructure investments. The Central Government must reassess its priorities and ensure that resources are distributed

fairly, not just to States that serve its political interests.

The East Coast Railway (ECoR) issue is another glaring example of this neglect. Odisha, which generates one of the highest freight revenues for Indian Railways, continues to be denied adequate infrastructure development. While other States receive new railway divisions and expanded connectivity, Odisha is ignored despite repeated demands. The jurisdiction of ECoR must be expanded to include key revenue-generating railway sections, yet the budget makes no mention of this critical issue. Instead of strengthening railway connectivity in mineral-rich and tribal-dominated areas like Koraput and Rayagada, the Government has chosen to sideline Odisha yet again. How long will we have to fight for what is rightfully ours?

While the tax exemption up to Rs.12 lakh is being hailed as a major relief, one must ask – how many people in India actually earn Rs.12 lakh a year? According to Government data, India's per capita income stands at just around Rs.2 lakh per year. This means the vast majority of Indians don't even come close to benefiting from this so-called relief. It's like announcing a luxury tax cut in a country where most people struggle to afford a basic meal.

The old adage “Na nau man tel hoga, na Radha nachegi” fits this budget perfectly – neither will there be jobs, nor will salaries increase, nor will people even have to pay taxes, because most of them don't earn enough to qualify for taxation in the first place! This budget completely ignores unemployment and inflation.

The average middle-class Indian is not worried about tax exemptions on Rs.12 lakh income – they are worried about sky-high rent, spiralling education costs, and stagnant wages. A person living in an urban city now spends 30 to 40

per cent of their income on rent, and in metros, this figure is even higher. Meanwhile, school and college fees have reached astronomical levels, making quality education a privilege rather than a right.

Instead of addressing these pressing issues, the Government has failed to introduce any concrete measures to raise the income of the masses. Where are the policies to increase per capita income? Where is the plan to create well-paying jobs, boost small businesses, and ensure financial security for ordinary citizens?

At the end of the day, a tax cut is only beneficial if people have taxable income to begin with. But with rising unemployment and stagnant wages, this budget is offering a discount to a store where most people can't even afford to shop.

This Government is selling false dreams while the youth of this country are forced to protest against paper leaks, recruitment scams, and job shortages. Students who have spent years preparing for competitive exams find their futures shattered by corrupt and inefficient examination processes. The Government boasts about economic growth, yet fails to even acknowledge the lakhs of unemployed youth and the chaos in public sector recruitments. Does this budget have anything for BPSC students protesting against injustice? Did the Government allocate resources to ensure fair and transparent hiring? The silence speaks volumes.

There is something more than just the Budget – it is BJP's preparation for the Bihar elections wrapped under the guise of economic planning. The much-anticipated Union Budget has once again failed Odisha, leaving the State neglected while Bihar enjoys special attention, driven purely by political compulsions. This

budget is nothing more than a long-term vision document, filled with grand promises but lacking real solutions. It does nothing to address the immediate economic distress faced by millions, especially the youth trapped in generational unemployment.

There is no clear roadmap for job creation, no relief from rising inflation, and no effort to control the soaring prices of essential commodities. Instead of offering direct interventions to tackle unemployment, wage stagnation, and economic disparity, this budget focuses on political calculations rather than economic realities. The Government talks about growth, but where is the income growth for common citizens?

This Budget is not about national development – it is about electoral arithmetic. It prioritizes vote-bank politics over genuine economic planning, and unfortunately, Odisha once again finds itself on the losing side of this political game.

Odisha has been facing several pressing issues, including the Polavaram dispute, the Mahanadi water-sharing issue, the Kotia border dispute, and distress migration. However, the budget makes no mention of any targeted intervention to address these long-standing problems. Additionally, the Public Distribution System (PDS) crisis, particularly the issue of rice allocation for Odisha, remains unaddressed, despite repeated appeals by the State.

I want to ask the hon. Finance Minister – how does this budget address the struggles of the women of Kandhamal? How does it ease the pain of a mother forced to sell her child, knowing she cannot afford to feed her? How does it provide hope to millions of tribals whose land and livelihoods are under constant threat,

who are being uprooted in the name of development?

I want the hon. Minister to answer – how does she plan to increase the purchasing power of the marginalized? What concrete steps is she taking to ensure that social welfare schemes like MGNREGS actually serve the poor, instead of being underfunded and throttled? Why has the budget for MGNREGS not been increased when the demand for rural employment is higher than ever?

This budget speaks of growth and progress, but for whom? Where is the relief for those struggling to secure a meal, a job, or a dignified existence? The Government cannot talk about a Viksit Bharat while leaving behind those who built this nation with their blood, sweat, and labour. I demand answers – not rhetoric, not vague assurances, but real solutions for the people who need them the most.

Odisha sent 20 BJP MPs to Parliament, a clear sign of the people's trust and strong electoral support for the ruling party. Now, I ask these MPs – will you stand up for the people who elected you, or will you remain silent while Odisha continues to be sidelined? I want each one of you to speak for the people who placed their faith in you and demand SPECIAL STATUS for Odisha. Let's stand together, let's demand it in one voice.

Your accountability is to the people of Odisha, not to any party. If you fail to raise your voice, Odisha will continue to receive step-motherly treatment, and the people will never forget this betrayal. We have already seen important infrastructure projects, industrial investments, and special financial packages being diverted elsewhere, leaving Odisha neglected and underdeveloped.

For years, Odisha has consistently demanded Special Category Status,

knowing that our State faces recurring cyclones, natural disasters, and economic hardships. Yet, this demand has been ignored again. Instead, we see a deliberate political strategy – the focus of industrial and infrastructural development is being shifted from Odisha to Bihar, not based on need but on electoral calculations.

Enough is enough. Odisha deserves better. Odisha demands better. The question is – will you fight for your State, or will you bow down to political convenience?

This budget completely turns a blind eye to the struggles of tribals in Koraput and Rayagada. These districts lack even the most basic necessity –clean drinking water. The much-advertised Har Ghar Nal Yojana has failed miserably. Families are still forced to walk miles just to fetch potable water, while the Government remains silent. Malnutrition and hunger deaths continue to rise, yet no targeted intervention has been announced. In some cases, tribal families –pushed to the edge of survival – have been forced to sell their own children. And the government calls this "Viksit Bharat"?

Social welfare schemes are being deliberately strangled. The budget for MGNREGS has been kept low, knowing that it will only be used to clear pending dues rather than create new employment. There is no concrete plan for rural employment, no efforts to empower tribals, and no framework to ensure fair wages and financial security for the poor. Meanwhile, the mining companies continue to extract wealth from these regions, leaving the local population in abject poverty. The Government talks about development, but development for whom?

The reality is this – Odisha is being ignored, its tribals are being pushed

further into poverty, its farmers are drowning in debt, and its youth are struggling to find employment. Yet, this Government wants to sell us the dream of 'development' while ignoring the very foundations of our rural economy. They talk of 'sabka saath, sabka vikas', but in reality, they only stand with those who serve their political ambitions.

This budget does not reflect the aspirations of ordinary citizens. It caters to corporate interests, ignores the unemployed youth, neglects suffering farmers, and abandons tribal communities. The Government needs to be reminded that real economic growth cannot come at the cost of deepening inequality.

Mulla Nasruddin once tried to sell a donkey for 200 silver coins, even though he had listed it for 100 silver coins the day before. When questioned, he simply said, "I have tied a golden bell around its neck. The donkey is the same, only the presentation has changed!"

This budget is exactly like that donkey! The schemes are the same, the funding is unchanged, yet the Government has repackaged them with new names and presented them as groundbreaking reforms. But the people of India are not fools.

The Government must answer for these injustices, fulfil its promises, and prioritize the people over propaganda. Until then, this budget remains nothing but a well-marketed illusion – shiny on the outside, empty within.

Jai Hind.

*** श्री नवीन जिंदल (कुरुक्षेत्र) :** मैं वर्ष 2025-2026 बजट पर अपने विचार रखता हूँ।

मैं बजट के समर्थन में अपने विचार रखूंगा। मैं सर्वप्रथम माननीय वित्त मंत्री जी को आठवीं बार बजट पेश कर एक नया कीर्तिमान स्थापित करने के लिए बधाई देता हूँ। यह बजट हमारे नागरिकों की समृद्धि के लिए हमारी सरकार की प्रतिबद्धता और हमारे माननीय प्रधान मंत्री श्री नरेंद्र मोदी जी के एक मजबूत, समृद्ध, विकसित और समावेशी भारत के निर्माण की गारंटी है।

इस ऐतिहासिक बजट को संसद तो पास करेगी ही। पर भारत की जनता ने, दिल्ली के चुनावों में, मोदी जी के नेतृत्व में, हमें प्रचंड बहुमत देकर, इसे पहले ही 100 में से 100 अंक देकर पास कर दिया है। दिल्ली की जागरूक जनता का दिल से धन्यवाद।

मेरे से पहले कई माननीय सदस्य, बजट के बारे में विस्तृत रूप से, पक्ष और विपक्ष दोनों में बोल चुके हैं। इसलिए, मैं, सिर्फ कुछ प्रमुख पहलुओं पर प्रकाश डालना चाहूँगा जो हमें विकसित भारत का लक्ष्य प्राप्त करने में, मील के पत्थर साबित होंगे।

इस बार बजट में बहुत ही उद्देश्यपूर्ण ढंग से सोच समझकर कृषि, MSME, निवेश और निर्यात को विकास और वृद्धि के चार इंजन के रूप में चिन्हित किया गया है। मुझे विश्वास है कि हमारी अर्थव्यवस्था के इन चार महत्वपूर्ण पहलुओं पर, नए सिरे से जोर देने से, हम 2047 से पहले ही विकसित भारत के लक्ष्य को प्राप्त करने में सफल होंगे।

इस बजट की भारत की जनता को सबसे बड़ी सौगात, माननीय वित्त मंत्री जी द्वारा REGULATORY SYSTEM में सुधारो की घोषणा है। हम सब इस बात से सहमत होंगे कि INFORMATION TECHNOLOGY के आने से तंत्र में कुछ सुधार तो हुआ है, पर यदि हम, वर्तमान REGULATORY SYSTEM को अपने विकसित भारत के लक्ष्य के संदर्भ में देखें, तो अभी भी बहुत कुछ करने की जरूरत है। REGULATORY SYSTEM की कमियों के बारे में, आम आदमी ही नहीं, सरकार के इस बार के ECONOMIC SURVEY में भी कुछ इस प्रकार, दो टूक लिखा गया है। मैं

* Speech was laid on the Table.

सदन की जानकारी के लिए उसको पढ़ना चाहूंगा:

The Economic Survey says, "Getting out of the way" and allowing businesses to focus on their core mission is a significant contribution that governments around the country can make to foster innovation and enhance competitiveness. The most effective policies that governments, both Union and States - in the country can embrace is to give entrepreneurs and households back their time and mental bandwidth. That means rolling back regulation significantly. That means changing the operating principle of regulations from 'guilty until proven innocent' to 'innocent until proven guilty'.

Notwithstanding the fact that, this has been misinterpreted as a negative connotation, by some learned members of the opposition.

I, congratulate the hon'ble Finance Minister for letting the economists speak their mind so freely and critically.

इकोनामिक सर्वे के इस बहुमूल्य सुझाव पर सरकार जितनी जल्दी कार्रवाई करेगी, विकसित भारत का लक्ष्य हमारे लिए उतना ही सरल और सुलभ हो जाएगा। इस बजट में TAXATION, बिजली, शहरी विकास, खनन, वित्तीय क्षेत्र और REGULATORY POLICIES में सुधारों को प्राथमिकता देना, स्वागत योग्य है। CONSTITUTION OF A TIMEBOUND REGULATORY REFORMS COMMITTEE सही दिशा में एक कदम है। 100 कानूनों के तहत प्रावधानों का गैर-अपराधीकरण एक और स्वागत योग्य कदम है।

हमें 2047 तक विकसित भारत के लक्ष्य को प्राप्त करना ही है, तो हमें उसी हिसाब से कार्रवाई करनी पड़ेगी। मेरा मानना है कि जो सरकार की अनगिनत योजनाएं चल रही हैं, उन सभी का विश्लेषण किया जाए। जो उपयोगी योजनाएं हैं उनको प्राथमिकता के आधार पर ज्यादा धन और ध्यान आबंटित किया जाए तथा जो योजनाएं अपनी उपयोगिता खो चुकी हैं उन योजनाओं को तुरंत समाप्त कर दिया

जाए। इस संदर्भ में मैं रहीम के एक प्रसिद्ध दोहे की एक पंक्ति दोहराना चाहूंगा।

"एकहि साधे सब सधे, सब साधे सब जाए।"

यानि हम एक एक करके ही सब काम कर सकते हैं।

इस विषय पर बोलते हुए, मेरा एक सुझाव और है कि हमें the one thing नाम की एक अत्यंत प्रसिद्ध पुस्तक के सिद्धांतों को अपनाना चाहिए। इस छोटी सी किताब ने मेरा जीवन बदल दिया। इसमें एक रूसी कहावत है कि, अगर आप दो खरगोशों के पीछे भागोगे, तो एक भी हाथ नहीं लगेगा। मैं आपके साथ इस किताब से कुछ विचार साझा करना चाहूंगा। जिनसे मुझे अपने जीवन में बहुत मदद मिली।

पहली बात हम अक्सर जीवन में जरूरत से ज्यादा करने की सोच से ग्रस्त रहते हैं लेकिन हम सफल होते हैं ज्यादा करने की सोच की वजह से नहीं बल्कि जरूरी चीजों को सही तरीके से सही वक्त पर करने की वजह से।

दूसरी - हम सोचते हैं कि Everything matters equally यानि हर चीज़, जरूरी है जबकि ऐसा नहीं है हमें वो एक चीज़ खोजनी है जो सबसे जरूरी है, जिसके जरिये बेहतर तरीके से असाधारण नतीजे आ सकते हैं।

तीसरी - Big is Bad - हम अक्सर मानते हैं कि बड़ी सोच नहीं रखनी चाहिए लेकिन यह किताब कहती है। बड़ा सोचें, बड़े लक्ष्य बनाए, जैसा कि मा. प्रधानमंत्री जी ने विकसित भारत का एक बड़ा संकल्प लिया है।

लेखकों के हिसाब से, सबसे महत्वपूर्ण है कि हमें अपने आप से सही प्रश्न पूछने होंगे और वह यह है कि - हम ऐसा कौन सा काम कर सकते हैं जिससे बाकी सब काम आसान हो जाएँ या अनावश्यक हो जाएँ। मेरे विचार से हमें सरकार के हर काम में Extreme Prioritization के सिद्धांत पर चलते हुए आगे बढ़ना चाहिये। हम सब जानते हैं कि सरकार व निजी क्षेत्र में बहुत सी परियोजनाएं देरी से चल रही हैं। उनपर अनुमान से कहीं अधिक खर्चा भी हो चुका है और कोई लाभ भी नहीं हो रहा है। हम नये नये projects announce करते हैं, लेकिन उनके पूरे होने पर ध्यान कम देते हैं। योजनाओं को समय पर पूरा करने की जवाबदेही होनी चाहिए। इसलिए सरकार में सभी Project Officers को Project

Management, Theory of Constraints a Principals of the One Thing में formally train और certified करने की आवश्यकता है।

इसी संदर्भ में, मैं, यह भी कहना चाहूंगा कि हमारी लाखों करोड़ रुपये के घाटे पर चलने वाली कई Public Sector Undertakings का Air India की तर्ज पर तुरंत निजीकरण करने की आवश्यकता है। इन सभी Undertakings पर जनता के पैसे का खर्च, इस पैसे का सदुपयोग नहीं है। इसलिए सरकार ने इस वर्ष monetize करने का जो 10 लाख करोड़ रुपए का टारगेट रखा है वह स्वागत योग्य है।

बजट में, हमारे 2047 के विकसित भारत के लक्ष्य हेतु दो बहुत ही महत्वपूर्ण बिंदुओं को चिन्हित किया गया है। जो की बहुत स्वागत योग्य है। ये हैं, 100% गुणवत्ता युक्त स्कूली शिक्षा एवं सार्थक रोजगार युक्त 100% कुशल श्रमिक। ये दोनों बिंदु, पूर्ण रूप से आपस में जुड़े हुए हैं और बहुत ही महत्वपूर्ण हैं। अच्छी शिक्षा और कौशल विकास के बिना हमारी भावी पीढ़ियों के लिए अंतर्राष्ट्रीय स्पर्धा में बने रहना बड़ा कठिन हो जाएगा। इसमें राज्य सरकारों की भूमिका ज्यादा अहम होती है।

कृषि क्षेत्र के लिए बजट में पिछले बजट के 1 लाख 52K करोड़ रुपये के आबंटन के मुकाबले इस साल 1 लाख 70K करोड़ रुपये से अधिक आबन्धित किया गया है, जो एक उल्लेखनीय वृद्धि है। माननीय प्रधानमंत्री जी ने प्राकृतिक खेती के लाभों को ध्यान में रखते हुए, इसका पुरजोर समर्थन किया है। परंतु मैं देखता हूं कि, जमीनी स्तर पर इसको आवश्यकता अनुसार प्रोत्साहन नहीं मिल रहा है। जैसे कि मेरे संसदीय क्षेत्र, धर्म क्षेत्र-कुरुक्षेत्र में कृषि विज्ञान केंद्र अपनी 40 एकड़ भूमि पर मात्र एक एकड़ में ही प्राकृतिक खेती कर रहा है। बाकी भूमि पर पारंपरिक रासायनिक खेती हो रही है। जब तक हम किसानों को उदाहरण देकर, प्राकृतिक खेती के लाभों से अवगत नहीं कराएंगे, तब तक स्वाभाविक है कि उन्हें पारंपरिक रासायनिक खेती छोड़कर, प्राकृतिक खेती अपनाने में शंकाएं रहेंगी। इसके लिए हमारे देश भर में फैले हुए कृषि विज्ञान केन्द्रों व कृषि विश्वविद्यालयों को बढ़-चढ़कर पहल करनी पड़ेगी। इसलिए मेरा आपके माध्यम से सरकार से आग्रह है कि, देश के सभी कृषि विज्ञान केंद्रों को अपनी समस्त भूमि पर केवल प्राकृतिक खेती करने के आदेश जारी किए जाएं। ताकि उनके यहां

प्राकृतिक खेती के लाभों को देखकर, हमारे किसान भाई भी प्राकृतिक खेती की पद्धति को बढ़-चढ़कर अपनाएं।

इसी संदर्भ में, मैं सरकार से एक आग्रह और करना चाहूंगा कि, कृषि क्षेत्र में कृषि श्रमिकों के अभाव को देखते हुए, कुछ कृषि कार्यों को, मनरेगा के अंतर्गत अनुमोदित कार्यों की सूची में तुरंत शामिल किया जाना चाहिए। इन कार्यों के लिए श्रमिकों को, किसानों द्वारा 50% अतिरिक्त मानदेय भी दिया जा सकता है। इससे लाभार्थियों को वर्तमान दिहाड़ी के मुकाबले डेढ़ गुना अधिक आमदनी प्राप्त होगी और किसानों का उत्पादन भी बढ़ेगा व आय भी बढ़ेगी।

हमारी वर्तमान WORKFORCE में कौशल का अभाव देखते हुए, मेरा यह भी मानना है कि, हमें मनरेगा और कौशल विकास के कार्यक्रमों को जोड़ने की आवश्यकता है। गाँवों का तेजी से विकास करने के लिए 1.5 लाख ग्रामीण डाकघरों के विशाल नेटवर्क को ग्रामीण अर्थव्यवस्था से जोड़ना, साथ ही भारतीय डाक को एक बड़े सार्वजनिक लॉजिस्टिक संगठन के रूप में बदलना न केवल ग्रामीण क्षेत्रों की समृद्धि में योगदान देगा, बल्कि लाखों विश्वकर्मा, छोटे उद्यमियों, महिलाओं, SELF HELP GROUPS, MSME की किस्मत बदलने में भी मदद करेगा।

कृषि क्षेत्र के हित में, इस बजट में जो व्यापक प्रावधान किए गए हैं, उनसे मेरे राज्य हरियाणा, जो कि एक कृषि प्रधान प्रदेश है, के किसान बहुत लाभान्वित होंगे। बजट में हरियाणा में रेलवे परियोजनाओं के लिए 3416 करोड़ रुपये आवंटित किये हैं। हरियाणा के 34 रेलवे स्टेशनों को 1149 करोड़ रुपये की लागत से अमृत स्टेशन बनाने की घोषणा की गई है। मेवात को रेल मार्ग से दिल्ली व अलवर से सीधा जोड़ने के लिए रेल परियोजना को मंजूरी भी दी गई है।

माननीय प्रधान मंत्री जी का हरियाणा से विशेष लगाव है, इन सभी सौगातों के लिए मैं हरियाणवियों की ओर से माननीय प्रधान मंत्री जी का धन्यवाद करता हूँ और आग्रह भी करता हूँ कि हरियाणा के युवाओं के लिए धर्मक्षेत्र कुरुक्षेत्र में एक IIT स्थापित करने की भी कृपा करें।

स्वास्थ्य मंत्रालय के लिए बजट में करीब एक लाख करोड़ रुपये का प्रावधान स्वास्थ्य सेवा के बुनियादी ढांचे को बेहतर बनाने की दिशा में एक महत्वपूर्ण कदम है। सभी जिला अस्पतालों में डे केयर

कैंसर सेंटर की घोषणा और 10,000 चिकित्सा शिक्षा सीटों को और जोड़ने से हमारी स्वास्थ्य सेवा प्रणाली में सुधार होगा।

स्वास्थ्य के मामले में "स्वास्थ्य ही धन है" अंग्रेजी में Health is wealth and Prevention is better than cure की कहावत के बारे में मेरी व्यक्तिगत धारणा के आधार पर, मैं माननीय वित्त मंत्री से उचित हस्तक्षेप के लिए एक जोरदार अपील करना चाहूंगा। REFINED EDIBLE SEED OILS और ULTRA PROCESSED FOOD PRODUCTS हमारे नागरिकों के स्वास्थ्य पर कुप्रभाव डाल रहे हैं।

मैं इस संदर्भ में नवीनतम Economic Survey में से एक महत्वपूर्ण उल्लेख करना चाहूंगा, "इसी तरह, यदि भारत को अपनी युवा आबादी की विशाल क्षमता का एहसास करना है, तो उनके मानसिक, भावनात्मक और शारीरिक स्वास्थ्य को पोषित करने की आवश्यकता है। वैज्ञानिक प्रमाणों से पता चलता है कि ULTRA PROCESSED FOOD PRODUCTS (अधिक FAT, नमक और चीनी युक्त) का सेवन शारीरिक और मानसिक स्वास्थ्य दोनों को कमजोर करने का एक बड़ा कारक है। बहुत ही कड़े फ्रंट-ऑफ-द-पैक लेबलिंग नियमों की आवश्यकता है और उन्हें लागू किया जाना चाहिए। यह सुझाव देना कोई अतिशयोक्ति नहीं होगी कि देश की भविष्य की विकास क्षमता, इस उपाय पर बहुत अधिक निर्भर करती है।" इसलिए सरकार को इस सन्दर्भ में तुरंत प्रभावी कदम उठाने की आवश्यकता है।

विशेषज्ञों का मानना है कि हमारे अनाज व सब्जियों में अंधाधुंध कीटनाशकों, रासायनिक उर्वरकों, WEEDICIDES के उपयोग से भी कैंसर बहुत बढ़ रहा है। वक्त की मांग है कि हर जिले में एक आधुनिक टेस्टिंग लैब स्थापित होनी चाहिए। जहां पर अनाज, दूध, घी, खाने पीने के सामान तथा दवा आदि का, जनता स्वयं जाकर जांच करवा सके और उनके द्वारा होने वाले लाभ या हानि पर अपना निर्णय ले सकें।

स्वच्छ भारत मिशन की तरह स्वच्छ वायु मिशन शुरू करने की आवश्यकता है। वायु प्रदूषण का असर, खास कर, हमारे बच्चों पर बहुत गंभीर है। इससे इनके स्वास्थ्य के साथ साथ, आयु पर भी

प्रभाव पर रहा है। इसलिए हमें वायु प्रदूषण के खिलाफ तुरंत, युद्ध स्तर पर कारवाई करने की जरूरत है। प्रदूषण कम करने के लिए कुछ आसान उपाय जैसे घरों में एल.पी.जी. का उपयोग बहुत आवश्यक है। प्रधानमंत्री जी ने उज्ज्वला योजना के द्वारा लाखों परिवारों को यह फायदा पहुंचाया। मेरा सरकार से आग्रह है कि सस्ते गैस सिलेंडर गरीब परिवारों को देने की जरूरत है ताकि वो बायोमास के बजाय नियमित रूप से गैस का ही इस्तेमाल करें।

इस बजट ने Middle Class के सपनों को साकार किया है। भारत का मध्यम वर्ग हमारी economy का नींव का पत्थर है। उसके हित में किया गया कोई भी काम पूरी economy को फायदा पहुंचाता है। देश की economy में डिमांड बढ़ेगी, बाजार में पैसा आएगा, रोजगार के अवसर बढ़ेंगे। जिससे पूरे देश को फायदा होगा। सरकार के इस कदम का सभी नागरिकों ने पुरजोर स्वागत भी किया है।

देश में शीर्ष 50 पर्यटन स्थलों को विकसित करने की योजना, भारत को एक पसंदीदा पर्यटन स्थल के रूप में स्थापित करने और दुनिया भर से पर्यटकों की संख्या में कई गुना वृद्धि करने में एक गेम चेंजर होगी।

मैं भगवान बुद्ध के जीवन और समय से संबंधित स्थलों पर विशेष ध्यान देने वाली योजना का भी हार्दिक स्वागत करता हूँ। यहां पर मैं माननीय वित्तमंत्री जी, से पिछले बजट पर अपने भाषण में किए गए अनुरोध को भी दोहराना चाहूंगा, कि इसी प्रकार वे गीता स्थली धर्मक्षेत्र कुरुक्षेत्र के विकास के लिए भी एक विशेष योजना प्रारम्भ करने की कृपा करें।

परमाणु ऊर्जा क्षेत्र को खोलना और एक सुविधाजनक रेगुलेटरी वातावरण का आश्वासन, बिजली के इस स्वच्छ स्रोत में निजी क्षेत्र की सक्रिय भागीदारी सुनिश्चित करेगा। यह एक क्रान्तिकारी और दूरगामी कदम है जो हमारे बिजली उत्पादन के लिए वरदान सिद्ध होगा।

अंत में, मैं बजट का भरपूर समर्थन करता हूँ, जो हमारी सरकार के संकल्प स्वस्थ भारत, समृद्ध भारत, समग्र भारत और विकसित भारत को पूरी तरह से दर्शाता है। मुझे आशा ही नहीं पूरा विश्वास है कि बजट के प्रावधानों का हमारी अर्थव्यवस्था, नियामक ढांचे, स्वास्थ्य सेवा, शिक्षा और सामाजिक

कल्याण प्रणालियों पर सकारात्मक प्रभाव पड़ेगा और हमारे नागरिकों, विशेष रूप से वंचितों, महिलाओं, युवाओं और ग्रामीण समुदायों का सशक्तिकरण होगा। वस्तुतः यह भारत गणराज्य की सरकार का, भारतीय गणराज्य को समर्पित बजट है, जिससे, हर भारतीय लाभान्वित होगा। धन्यवाद, जय हिन्द।

*** SHRIMATI DAGGUBATI PURANDESWARI (RAJAHMUNDRI):** I would like to express my views in support of the Budget 2025-26. This is not merely a financial statement; it is a powerful testament to our nation's unwavering resolve to build a new India, a Viksit Bharat by 2047. It is a budget woven with threads of aspiration, ambition, and an unshakeable belief in the potential of every Indian.

Under the visionary leadership of Prime Minister, Narendra Modi ji, India has embarked on a transformative journey, a journey from an era of scams to an era of schemes, from a culture of corruption to a commitment to progress, and from a climate of despair to an ethos of self-reliance.

I extend my warmest congratulations to the Finance Minister, Nirmala Sitharaman ji for presenting her eighth consecutive Budget, a remarkable feat in itself. This Budget is a beacon of hope, prioritising inclusive growth, expanding opportunities, and empowering every citizen to realize their full potential. Ye sirf ek budget nahi, ek viksit Bharat ki neev hai.

This budget arrives at a critical juncture in global history. The world is grappling with economic uncertainties, geopolitical shifts and unprecedented challenges. Yet, amidst this turbulence, India stands tall, a beacon of stability and growth. Our resilience, our dynamism, and our unwavering commitment to reform

* Speech was laid on the Table.

have enabled us to navigate these challenges effectively. This Budget builds upon our strengths, addresses our vulnerabilities, and charts a course towards a brighter future. The Rs.50,65,345 crore budget for 2025-26, a 7.4 per cent increase from the previous year, is not just a collection of numbers; it is a strategic investment in our nation's future. It is a holistic and inclusive Budget, designed to touch the lives of every Indian, from the farmer in the field to the entrepreneur in the city. Just as a rainbow derives its beauty from the harmonious blend of seven colours, this Budget lays a robust foundation in seven key sectors, ensuring balanced and impactful progress for all.

The middle class is the backbone of our economy, the engine of our consumption, and the driving force behind our aspirations. They are the doctors, engineers, teachers, small business owners, and countless other professionals who contribute tirelessly to our nation's progress. Recognising their immense contribution, this Budget brings historic tax reforms, not just as relief, but as empowerment. The tax-free slab has been progressively increased from Rs.2.5 lakh in 2014 to Rs.25 lakh in 2019, then to Rs.7 lakh in 2023, and now, a significant jump to 12 lakh! For salaried individuals, factoring in standard deductions, the effective tax-free limit extends to Rs.12.75 lakh.

This is not merely about reducing taxes; it is about unleashing the potential of the middle class. It is about empowering them to save more, invest more, and secure their families' futures with greater confidence. It is a bold step towards financial independence, ensuring that the tax burden never stifles their dreams or limits their ambitions. This is about honouring their hard work and recognizing their

crucial role in building a prosperous India.

For too long, our farmers, the *annadatas* who feed our nation, were relegated to the margins of policy-making. But under Prime Minister Modi ji's leadership, they are now rightfully placed at the centre. This Budget reflects our unwavering commitment to their welfare and prosperity. We are not just giving them slogans; we are giving them the resources, the technology, and the support they need to thrive. This Budget brings historic agricultural reforms, with a record allocation of Rs.1.90 lakh crore for rural development and Rs.1.38 lakh crore for agriculture. The PM Dhan-Dhaanya Krishi Yojana will revolutionise 100 backward agricultural districts, directly benefiting 1.7 crore farmers and boosting their incomes.

The Atmanirbhar Pulses Mission will ensure self-sufficiency in pulses, reducing our reliance on imports and strengthening our food security. The increase in the Kisan Credit Card (KCC) limit from Rs.23 lakh to Rs.5 lakh will provide farmers with access to crucial credit, empowering them to invest in their farms and adopt modern techniques. Beyond financial support, we are investing in rural infrastructure, building 2 crore new rural homes under PMAY-G and connecting 1,62,742 villages through the PM Gram Sadak Yojana. This is not just about building roads and houses; it is about building a bridge between rural and urban India, empowering our farmers, and ensuring that prosperity reaches every corner of our nation. Kisan khush toh desh khush!

National security is paramount. It is the foundation upon which all other progress is built. Unlike previous Governments that compromised our nation's security, we have prioritised building a strong, self-reliant, and technologically

advanced defence sector. The 26.81 lakh crore defence Budget is a historic investment in our nation's security, equipping our armed forces with the resources they need to protect our borders and safeguard our interests. We are not just importing defence equipment; we are building a robust domestic defence industry. Defence production, which stood at a mere Rs.42,000 crore a decade ago, has now surged to Rs.1.27 lakh crore. Our defence exports have witnessed a phenomenal jump, from Rs.686 crore in 2013-14 to Rs.21,083 crore. Our target is to reach Rs.50,000 crore in defence exports by 2029. With over 14,000 MSMEs and 350+ defence startups contributing to this growth, India is not just securing its borders; it is emerging as a global defence powerhouse. Atmanirbhar Rashtra, Shakti ka Adhar!

Our youth are our greatest asset, the architects of our future. This Budget is a testament to our belief in their potential and our commitment to providing them with the opportunities they need to thrive. The 22 lakh crore package for skill development and job creation is a significant investment in our young workforce, ensuring that they are equipped with the skills and knowledge required to succeed in the 21st century economy.

We are not just creating jobs; we are fostering entrepreneurship, innovation, and self-reliance. The internship programs for over one crore youth will provide invaluable industry experience, bridging the gap between education and employment. The 1,000 crore venture capital fund for the space sector will empower young entrepreneurs to reach for the stars, literally! With over 1.5 lakh startups already flourishing in India, we are witnessing a revolution in innovation

and entrepreneurship.

A strong and prosperous India cannot be built without the full and equal participation of women. This budget reaffirms our unwavering commitment to empowering women and ensuring their rightful place in shaping our nation's destiny. We are not just talking about women's empowerment; we are taking concrete steps to make it a reality.

5 lakh SC/ST women entrepreneurs will receive loans of up to Rs.22 crore, enabling them to start and grow their businesses. The 91 lakh self-help groups (SHGs), empowering over 10 crore women, are a testament to the power of collective action. The 'Lakhpati Didi' initiative aims to create 3 crore financially independent women, and already, 1.15 crore women have achieved this milestone. The Drone Didi Yojana is equipping women in rural areas with the skills to use technology for economic empowerment. We are not just celebrating women's achievements; we are creating a level playing field where they can excel in every field, from flying fighter jets to leading corporations. Nari Shakti ka samman, naye Bharat ka nirmaan!

World-class infrastructure is the backbone of a modern and prosperous nation. This budget makes unprecedented investments in building a robust and interconnected infrastructure network. Rs.2.87 lakh crore has been allocated for roads, and Rs.2.65 lakh crore for railways a six-fold increase compared to 2009-14! This will not only improve connectivity but also generate employment and boost economic activity. Rs.1.00 lakh crore has been allocated for healthcare, ensuring that quality healthcare is accessible to all, including 6 crore senior citizens under

the 25 lakh Ayushman Bharat health scheme.

Rs.1.28 lakh crore has been allocated for education, investing in the future of our youth. This includes establishing 50,000 Atal Tinkering Labs and an AI Centre of Excellence, preparing our students for the challenges and opportunities of the future. The PM SVANidhi scheme has been expanded to benefit street vendors, providing them with access to affordable credit. The 21 lakh crore Urban Challenge Fund will empower cities to become engines of economic growth, driving innovation and creating opportunities for all. India's future lies in the power of science, research, and innovation. This budget lays a strong foundation for making India a global leader in these critical fields. The 50,000 crore allocation for the National Research Foundation will fuel groundbreaking research and innovation across disciplines, nurturing a culture of scientific inquiry and discovery. The 10,000 crore investment in the Vigyan Dhara Yojana will further boost scientific research and development, supporting cutting-edge projects and fostering collaboration between academia and industry.

The launch of the India AI Mission and the National Quantum Mission demonstrates our commitment to embracing the technologies of the future. These initiatives will position India at the forefront of the global AI and quantum computing revolution, opening up new possibilities in various sectors. The focus on Green Tech, including solar PV cells, EV batteries, and wind energy, underscores our commitment to sustainable development and a cleaner future.

This Budget is not just a document; it is a promise. It is a promise to build a New India, a Viksit Bharat where every citizen has the opportunity to thrive, where

every dream is within reach, and where India takes its rightful place on the world stage. It is a budget that reflects our collective aspirations and our unwavering belief in the potential of our nation.

This is not a journey that the government can undertake alone. It requires the active participation and support of every citizen. Let us work together, hand in hand, to build the India of our dreams an India that is strong, prosperous, and inclusive.

I once again congratulate Prime Minister Narendra Modi ji and the Finance Minister Nirmala Sitharaman ji for this visionary and transformative Budget.

***SHRI SURESH KUMAR SHETKAR (ZAHIRABAD):** I express the deep disappointment of the people of Telangana regarding the Union Budget for 2025-26 India's GDP, generating Rs.26.000 crore in taxes annually, and shocking to note that despite Telangana contributing 5.1 per cent to playing a vital role in the country's economic growth, our state has been completely ignored in this year's Union Budget.

There is not a single mention of Telangana in the Budget – no provision for the crucial projects that the State Government had requested, and no allocations to address the pressing developmental needs of our people. This is not a mere oversight; this is a clear indication of the Centre's indifference to Telangana, a State that has been at the forefront of contributing to India's economic growth.

Let us examine some of the critical issues that were completely overlooked:

* Speech was laid on the Table.

1. Bayyaram Steel Plant and Industrial Development. Telangana had been asking for the establishment of a Steel Plant at Bayyaram, which is crucial for the industrialization of the State. The Bayyaram Steel Plant, if established, would have created thousands of jobs and boosted our industrial base, yet no funds have been allocated for this project. The Singareni Collieries also had a request for new coalfields to enhance coal production, and yet there is no mention of this in the Budget.

2. Railway Integrated Coach Factory - Similarly, the Railway Integrated Coach Factory proposed for Telangana, which would create employment and support the Indian Railways' modernization, is absent from the Budget. This project was expected to generate employment for thousands of youth in the region and support the national railway sector.

3. Musi River Re-development Project - Telangana had submitted a request for the Musi River re-development project, which is essential for the clean-up, preservation, and environmental sustainability of one of Hyderabad's most important rivers. This would have benefited the water supply and sanitation systems, as well as the health of thousands of residents in the area. No funds have been allocated for this crucial project.

4. Hyderabad Metro-2 Project - The Hyderabad Metro-2 project, which would improve urban mobility and address congestion in the capital city, had a request for Rs. 17,212 crore in central funding. Despite its importance in easing traffic and contributing to sustainable public transport, this project has been entirely ignored in the Union Budget.

5. Subsidy for Electric Buses - Telangana had also asked for a subsidy for electric buses, aiming to promote green energy, reduce pollution, and enhance the state's public transport infrastructure. But once again, there is no mention of electric mobility in this Budget. This is a blow to the state's environmental sustainability efforts.

6. Turmeric Board - One of the most disappointing omissions is the Turmeric (Haldi) Board. Telangana is one of the largest producers of turmeric in the country, and the establishment of the Turmeric Board was vital for the welfare of farmers in the State. Yet, the Budget has failed to allocate any funds for this critical demand, leaving our farmers without the support they need.

7. Taxation: Revision of Income Tax Slab - The Centre's tax slab revision proposal was another key request. Telangana had requested that the income tax slab be revised to start from Rs. 15 lakh instead of the current Rs. 12 lakh, in order to provide relief to the middle class and salaried employees who are facing rising costs. Yet, this request has also been ignored.

8. Tribal University - The Tribal University for Telangana, a long-pending demand from the tribal communities, was another key request that was completely overlooked. This university was supposed to address the education needs of our tribal population and create opportunities for them to excel in higher education. However, the allocation in the Budget for this vital institution is minimal, and it does not reflect the scale of support needed for our tribal communities.

9. Education: IIM and Sainik Schools - Telangana had also requested the establishment of an Indian Institute of Management (IIM) to foster world-class

education in our state. The establishment of more Sainik Schools was also requested to promote defense education and contribute to national security. Both these proposals have been ignored in the Union Budget, despite the fact that such institutions would significantly benefit the youth of Telangana and the country.

Despite Telangana's significant contribution to India's economy, our state has once again been left in the lurch. Not a single rupee has been allocated for our critical projects. This is not just a Budget for the Union; it is a Budget that fails federalism and undermines the rightful aspirations of states Budget that fails like Telangana. BJP ministers from Telangana, Congress MPs, and Chief Minister A. Revanth Reddy have all failed to secure any meaningful support from the Centre for the people of Telangana.

The Centre's neglect of Telangana is not only disappointing, it is an insult to our state, which contributes significantly to the national exchequer. The Union government has shown a clear bias against our state, preferring to allocate funds to other states while leaving Telangana, despite our contribution, to fend for itself.

The Congress party will continue to stand firm in its commitment to the people of Telangana. We will raise our voices, both in the Assembly and in Parliament, until Telangana receives its rightful share in national development. We demand that the Union government take immediate steps to rectify this injustice and ensure that our state gets the support it needs to thrive.

This Union Budget is a betrayal of Telangana's people and their aspirations. It has failed to address our state's most crucial infrastructure, educational, and welfare needs. The Congress party will continue to fight for the rights of the people

of Telangana, and we will not rest until our state is given the attention and funding it deserves.

Thank you. Jai Telangana!

*** श्री गणेश सिंह (सतना) :** देश की अर्थव्यवस्था तेज गति से बढ़ती जा रही है, दुनिया की तीसरी अर्थव्यवस्था की ओर देश तेज गति से आगे बढ़ रहा है। वर्ष 2025-26 का बजट 50.65 लाख करोड़ का रखा गया है, जिसमें 16.29 लाख करोड़ केंद्रीय योजनाओं के लिए रखा गया है। 25.01 लाख करोड़ रुपए राज्यों के लिए निर्धारित किए हैं। 11.21 लाख करोड़ पूंजीगत व्यय के लिए हैं। सरकार द्वारा इसे विकसित भारत के लिए पीएम गति शक्ति योजना में खर्च किए जाएंगे।

बजट में 12 घोषणाएं हैं - कैंसर में राहत, दवाई सस्ती, हर जिले में खुलेंगे डे केयर सेंटर। 5 साल में 3 करोड़ से अधिक रोजगार। सीनियर सिटीजन एक लाख के बैंक ब्याज पर कटौती नहीं। गिग वर्कर (कॉन्ट्रैक्ट लेबर) को पहचान पत्र, ई-पोर्टल पर दर्ज, 5 लाख के आयुष्मान कार्ड की सुविधा। एससी/एसटी महिलाओं को दो करोड़ तक लोन दिया जाएगा। बीमा सेक्टर में 100 प्रतिशत विदेशी निवेश को मंजूरी। मकान किराए 6 लाख सालाना आय पर टीडीएस नहीं लगेगा। मेडिकल, इंजीनियरिंग में 82 हजार से अधिक सीटें बढ़ाई जाएंगी। स्टार्टअप 10 हजार करोड़ के फंड की छूट 5 साल बढ़ाई गई। बैटरी निर्माण सामग्री पर कस्टम ड्यूटी खत्म की गई। किसान सब्सिडी वाले कार्ड पर 5 लाख तक कर्ज ले सकेंगे। ज्यादा कमाई पर बचत, एक करोड़ वालों के 1.5 लाख बचेंगे, 5 करोड़ वालों के 1.43 लाख का फायदा होगा।

बजट में पहली बार मध्यम वर्ग के लिए 12 लाख की आमदनी में कोई आयकर नहीं लगेगा, लगभग 6.3 करोड़ लोगों को इसका लाभ मिलेगा। साथ ही एक लाख करोड़ का टैक्स देने वालों को राहत मिलेगी। बुनियादी ढांचे के विकास के लिए राज्यों को 50 वर्ष के लिए 1.5 लाख करोड़ का ब्याज मुक्त कर्ज दिया जाएगा। एमएसएमई को टर्नओवर का 2 गुना कर्ज की सुविधा मिलेगी, जिससे नए रोजगार

* Speech was laid on the Table.

और बढ़ेंगे। 200 वंदे भारत ट्रेनों के निर्माण के लिए 2.52 लाख करोड़ रुपए आवंटित किए गए हैं। कैंसर की 36 दवाईयां तथा अन्य मेडिकल उपकरण सस्ते होंगे। एलईडी, भारत में बने कपड़े, मोबाइल बैटरी सस्ती होंगी। 82 सामानों से सेस हटाया गया, लेदर जूते, पर्सी, बेल्ट, इलेक्ट्रिक वाहन, हैंडलूम कपड़े सस्ते हुए। यह बजट विकास में तेजी लाने, समावेशी विकास सुनिश्चित करने, निजी क्षेत्र के निवेशों को बढ़ाने, परिवारों के मनोभाव में उल्लास भरने, मध्यम वर्ग के खर्च की शक्ति को बढ़ाने के लिए कारगर प्रावधान किए गए हैं।

विकास की इस यात्रा के लिए चार शक्तिशाली इंजन हैं – कृषि, एमएसएमई, निवेश और निर्यात और यही लक्ष्य है, विकसित भारत का - किसानों के लिए प्रधानमंत्री धन-धान्य कृषि योजना की शुरुआत 100 जिलों से की जाएगी। दलहन में आत्मनिर्भरता। सब्जियों और फलों के लिए व्यापक कार्यक्रम। वर्तमान में एमएसएमई 7.5 करोड़ लोगों को रोजगार देने वाले 45 प्रतिशत निर्यात को योगदान कर रहे हैं। 2.5 गुना दायरा इनका बढ़ाया जाएगा, ताकि निर्यात में बढ़े और रोजगार भी बढ़े। बजट में राजकोषीय घाटा जीडीपी का 4.4 प्रतिशत रहने का अनुमान है। इस बजट की सर्वत्र प्रशंसा हो रही है, केंद्र सरकार के सभी विभागों के बजट में बढ़ोतरी की गई है। रोड ट्रांसपोर्ट में हमारे मध्य प्रदेश की झांसी, बमीठा सड़क के निर्माण को सतना, सिंगरौली तक तथा सतना शहर में एलिवेटेड रोड के प्रोजेक्ट की स्वीकृति देना अति आवश्यक है।

रामपथगमन में अयोध्या से चित्रकूट की निर्माणाधीन सड़क को सतना तक बढ़ाने की जरूरत है। अंतर प्रांतीय कनेक्टिविटी के तहत सतना, सेमरिया, जवा, शंकरगढ़, प्रयागराज (उत्तर प्रदेश) तक सड़क भारत-माला प्रोजेक्ट में विचाराधीन है, स्वीकृत दी जाए। मध्य प्रदेश में सिर्फ एक आईआईटी है, जो इंदौर में है। प्रदेश का क्षेत्रफल बहुत बड़ा है, पूर्वी विंध्य क्षेत्र के सतना में एक नए आईआईटी की स्थापना की जाए। सतना मेडिकल कॉलेज कैम्पस में 700 बिस्तरों वाले सुपर स्पेशलिस्ट अस्पताल की स्थापना की जाए। सतना एयरपोर्ट की लंबाई बढ़ाई जाए एवं नाइट लैंडिंग की भी सुविधा का विस्तार किया जाए तथा हवाई परिचालन शुरू किया जाए। नमामि गंगे प्रोजेक्ट के तहत गंगा में मिलने वाली मेरे लोकसभा क्षेत्र सतना की टमस एवं सतना नदियों का संरक्षण तथा संवर्धन अत्यंत जरूरी है। बजट में

सिंचाई परियोजनाओं के संवर्धन के लिए प्रावधान किए गए हैं।

उसी के तहत बरगी बांध की दाईं तट नहर, जिसका पानी सतना एवं रीवा जिले के किसानों के खेतों तक आना है, परियोजना अधूरी है, बरगी डैम के ऊपर डिंडोरी जिले में तीन सहायक बांध बनाने का प्रस्ताव अधूरा है। सलीमनाबाद में सुरंग का कार्य भी अधूरा है, इस परियोजना को राष्ट्रीय योजना में शामिल किया जाए। मध्य प्रदेश में पर्यटन की असीम संभावनाएं हैं। वैसे मेरा सतना क्षेत्र दर्शन योजना, बौद्ध परिपथ, रामायण सर्किट तथा प्रसाद योजना में आंशिक रूप से जोड़ा गया है। लेकिन जरूरत है, चित्रकूट 84 कोसीय परिक्रमा के तीर्थ स्थल सतना, रामवन, पोंड़ी, खजुरी, मैहर, गिद्धा पर्वत, मारकण्डेय घाट, सरसी रिसार्ट, बाणसागर में ब्रिज निर्माण, बांधवगढ़, अमरकंटक, कान्हा को एक नया सर्किट बनाने की घोषणा की जाए। गुजरात के एकता नगर में जो अंतराष्ट्रीय स्तर का जिओ पार्क बनाया गया है, उसी तरह का पार्क मैहर जिले में स्थित मुकुंदपुर व्हाइट टाइगर सफारी तथा जिओ पार्क को बनाया जाए। सतना के नरोहिल के जंगल को जैव विविधता पार्क घोषित किया गया है, वित्तीय सहायता उपलब्ध कराई जाए। मेरे लोकसभा क्षेत्र के मैहर लिलजी बांध, धर्म सागर बांध नादन, कोलगढ़ी बांध, गोड़ा बांध, उसरार बांध, अमकुई बांध, अबेर बड़ा तालाब, बेरहना बांध, भैसवार डैम को झील प्रोजेक्ट में लिया जाए तथा इनका संवर्धन किया जाए। नए जिले मैहर में कृषि विज्ञान केंद्र, केंद्रीय विद्यालय, नवोदय विद्यालय तथा सैनिक स्कूल की स्थापना की जाए।

मैं बजट का पुरजोर स्वागत करता हूं। मैं माननीय प्रधानमंत्री जी श्री नरेन्द्र मोदी जी तथा वित्त मंत्री जी के प्रति हार्दिक आभार प्रकट करता हूं।

***DR. MOHAMMAD JAWED (KISHANGANJ):** The Government speaks of Aatmanirbhar Bharat, but the true test of self-reliance lies in whether it empowers the poorest of the poor, the small-scale industries, farmers, and workers. Is this self-reliance only for a handful of corporate giants, or does it truly aim to uplift the

* Speech was laid on the Table.

millions struggling to make ends meet? This budget was an opportunity to lay the foundation for inclusive growth, but unfortunately, it has failed to do so.

Farmers in Bihar, particularly in Kishanganj, are struggling due to the high cost of fertilizers and their unavailability in government supply centres. Instead of ensuring proper distribution, the system is plagued by black marketing, forcing farmers to buy fertilizers at inflated prices. This exploitation is pushing small and marginal farmers into severe distress. The Government must take immediate action to regulate fertilizer distribution and prevent black market hoarding.

Farmers are the backbone of our nation, yet their problems remain unaddressed. Rising input costs, lack of proper irrigation facilities, and the absence of a fair pricing mechanism are pushing them into debt and despair. While the Government claims to support farmers, there is no substantial increase in funding for Minimum Support Price implementation, nor any major initiatives to provide relief from rising input costs. Where are the measures to ensure that farmers get the rightful price for their produce? The agricultural sector deserved more financial support, but this budget has ignored their needs.

Unemployment remains one of the most pressing issues in our country, especially for the youth. Bihar, in particular, has one of the highest unemployment rates in the country. The pandemic forced lakhs of migrant workers to return home, and yet, even after years, there is no concrete plan to provide them sustainable employment opportunities. This budget should have focused on boosting MSMEs and labor-intensive industries, but instead, we see a lack of job-creating policies. The youth of our nation need opportunities, not empty promises.

One of the biggest injustices to my region, Kishanganj, and to the State of Bihar is the complete neglect of healthcare infrastructure. Even in 2025, Kishanganj does not have a Government medical college. This is a region where people struggle to access basic healthcare, often traveling hundreds of kilometres to get medical attention. I have been raising this demand for years, yet no budget allocation has been made for its establishment. I strongly urge the government to immediately announce the construction of a government medical college in Kishanganj, so that the people of the region can have access to affordable and quality healthcare.

Another major issue I want to highlight is the negligence towards Aligarh Muslim University Kishanganj campus. For the past six years, I have been raising this issue in Parliament, yet the government has failed to allocate sufficient funds for its development. There is no proper infrastructure, no recruitment of teaching and non-teaching staff, and no progress in making it a full-fledged educational institution. This institution was meant to uplift the youth of the region, but due to the government's inaction, thousands of students are deprived of quality higher education. I demand immediate action and proper funding for AMU Kishanganj so that it can function as a premier educational institution, benefiting the entire region.

Another issue of grave concern is the lack of proper railway infrastructure in Bihar, especially in Kishanganj, Aluabari Road Junction (Islampur), Thakurganj, and adjoining areas. Despite repeated demands, there has been no significant improvement in railway connectivity, which is crucial for trade, commerce, and employment opportunities. The government must prioritize these regions and

allocate funds for railway expansion, electrification, and new railway projects to boost connectivity in Bihar.

Every year, Bihar, particularly the Seemanchal region, faces devastating floods, causing massive destruction to lives and livelihoods. However, there is no long- term flood management plan in place. The government must take proactive steps to ensure permanent flood control measures, embankment strengthening, and effective disaster relief management.

Bihar has immense potential for small and medium enterprises, but without government support, these businesses cannot thrive. Kishanganj and Seemanchal are home to hardworking entrepreneurs who need access to credit, better market linkages, and government schemes. The government must focus on skill development programs, financial incentives, and industrial clusters in Bihar to boost employment and entrepreneurship.

This budget is a missed opportunity. It neither provides relief to the common man nor addresses the core issues of employment, education, healthcare, and infrastructure. Bihar, and particularly Kishanganj, has once again been ignored. The lack of a government medical college, no progress in AMU Kishanganj, poor railway infrastructure, and inadequate flood management proves that this government is indifferent to the needs of the people of my region.

*** SHRI HIBI EDEN (ERNAKULAM):** 'Sabka Saath Sabka Vikas' is the phrase that has been coined by Prime Minister Modi to drive home the point that the

* Speech was laid on the Table.

Government is working for everyone. This Budget is yet another example of how there is 'Na Kisi Ka Saath and Na Kisi Ka Vikas' during his term. This budget is a pro-corporate, anti-poor and anti-farmer budget.

- India is facing the highest rate of joblessness in the last 45 years, however, the budget does not address the aspect of unemployment and inflation at all and does not come up with solutions for the same. Except a few tax exemptions, no roadmap for economic recovery has been provided in the Budget.
- There has been very marginal increase in the amount allocated for Dalits, Tribals, Backward Classes and Religious Minorities. Unfortunately, this situation is not shocking as when none other than the Home Minister terms the reliance and quoting of Dr. Ambedkar as 'Fashion' one can easily understand how little this Government cares for the Dalits and Minorities. Recently (on 02.02.2025) a Union Minister (Mr. Suresh Gopi) said that tribal affairs should be handled by upper castes to ensure progress of tribals, thereby indicating the Brahmanical mindset of the Central Government and its approach of neglect towards tribals. There is no plan for health, education or scholarships for dalits, tribals, backward class, poor and minority children in the Budget.
- No steps have been taken in the present budget to improve the condition of the rural economy and the poor. The budgetary allocation for MNREGA, one of the largest and most pivotal rural employment and development programs,

has not seen any addition despite there being severe distress in the rural economy at present. This is despite the fact that the Parliamentary Standing Committee on Rural Development and Panchayati Raj in its report on 'Rural Employment through MNREGA' in 2024 emphasized that MNREGA allocation should be increased. The Report has highlighted that only about 3% of the workers received unemployment allowance in the last 5 years.

- The Budget does not mention anything for people affected by violence in the Northeastern states. Sixty thousand people are languishing in relief camps in Manipur but the Budget has not mentioned anything for them. It is clear that PM does not want to visit Manipur, but at least some allocation in the budget could have been made for them.
- Not just Manipur, the Budget has completely ignored Wayanad's landslides where the deadly landslides resulted in around 400 lives. The Centre has not provided any rehabilitation package for the victims in the Budget despite repeated requests for the same. Narendra Modi, during his visit to Wayanad in August 2024 had promised full support of funds. However, nothing has been provided in the Budget despite State's request for funds.
- There has been dip in the allocation for key agricultural schemes despite the wages for agricultural labourers not growing at all during the term of the present government.
 - i. Nothing has been mentioned above loan forgiveness of the farmers or the Minimum Support Prices (MSP) which has been a long-standing

issue for the farmers.

- ii. The allocation to the Department of Agriculture and Farmers Welfare has come down.
 - iii. Additionally, the allocation to schemes such as Pradhan Mantri Faisal Bima Yojana (crop insurance scheme) has also come down substantially.
- No steps have been taken to improve healthcare in India. The health sector's share of the budget has fallen from 2.31% in 2019-20 to 1.9% in 2025-26, making the healthcare budget one of the lowest among major economies.
 - Similar situation can be seen for the education sector as well. Budgetary allocation for school education dropped from 3.16% of total expenditure in 2013-14 to 1.55% in 2025-26; higher education allocations dropped from 1.6% to 0.99%.

Instead of Sabka Saath Sabka Vikas, it appears that this government has followed the strategy of 'Sirf Unka Vikas, Jinka Saath'. Instead of thinking about the welfare of the entire country, the Budget has completely neglected States where the BJP is not in power. The Budget has completely neglected the southern states and the demands of people of South India. This Budget therefore also goes against the basic principles of cooperative federalism in India and it is yet another attempt by the BJP Government to weaken State Governments by not providing them adequate budgetary allocations.

- Adequate allocations have not been provided for the State of Kerala. What

is even more shocking is that Union Minister George Kurien has now said that Kerala must declare itself 'backward' if it wants more funds from the Centre - this is an insult to the people of Kerala and their ability to develop their State and progress in life. This also clearly shows that the aim of the Central Government is to turn Kerala into a backward and poor State.

- During the entire speech, the Finance Minister did not mention Kerala even once.
 - i. Nothing has been mentioned about long-pending projects such as AIIMS, Silverline etc.
 - ii. The economic package of 24000 crores to tide over the economic stress that Kerala has been facing has also not been provided in the Budget.
 - iii. The demand for a special package for Vizhinjam International Seaport has also not been met in the Budget.
- Other Southern States where the BJP does not have its government have also been completely ignored. The demands of States such as Karnataka, Tamil Nadu and Telangana have also not been taken note of in the Budget.

I wish to also highlight the unfortunate incident of rape and murder of 22-year-old Dalit women in Ayodhya which has taken place recently. It is really unfortunate and abhorrent that even after so many years of independence, not enough has been done to protect the women in our society, especially those belonging to the backward castes and classes. Much more needs to be done, including in terms of budgetary allocations, for the safety and security of women.

The Government through this Budget has yet again failed to address the pressing issues that the people of India are facing and has merely relied on false promises and catchy rhetoric to deceive the people of this country once again.

*** SHRI TAMILSELVAN THANGA (THENI):** I would like to express my views on the Union Budget for 2025-2026. The Budget fails to focus on growth, development, and welfare of the common and socially downtrodden people, particularly the middle-class people, and also fails to account for the regional disparities, particularly relating to the Tamil Nadu State.

The State's demands for adequate allocation to infrastructure projects, agricultural support, and social welfare have not been met. While there is an attempt to focus on infrastructure development at the national level, there is a lack of specific funding for Tamil Nadu's projects. The hon. Minister has not mentioned even a single word of Tamil Nadu State and not willing to allocate any fund for the infrastructural projects, but Tamil Nadu state has achieved all developments on its own resource. This why Tamil Nadu, which has long been a leader in industrial growth, education, and social welfare, continues to face neglect in this Budget. The Budget fails to address the pressing issues specific to Tamil Nadu.

Similarly, while the Government talks about strengthening the healthcare system, there is a little mention of the urgent need to bolster our public healthcare infrastructure. Tamil Nadu, as a key State in the country, requires more investment in its medical colleges, primary healthcare centers, and general hospital

* Speech was laid on the Table.

infrastructure.

I would request the Finance Minister that the following demands from my constituency may be considered and necessary fund may be allocated at the earliest to fulfill the demands of the lot of devotees and my constituency people. There has been a very long pending demand for more than 100 years for laying of a new railway line from Dindigul to Sabarimala which is a very famous pilgrimage city and pilgrims thronged from worldwide. Every year, around one crore devotees are visiting Sabarimala, and every month around five lakh devotees are thronging to Sabarimala from all over the country. If a new railway line is started from this sector, lakhs of devotees will get benefit, that is, their time, money and sufferings will be minimized. Also, road traffic and accidents will be reduced. Also, I would request that a new railway line be laid between Kodaikal road to Theni, that is, around 48 km only so that all the devotees reach Theni conveniently and from there, they will reach Sabarimalai within two hours which is merely 150 km from Theni.

I would like to draw the attention of the hon. Finance Minister to allocate fund to lay new by-pass road for Usilampatti and Andipatti which are in my Theni parliamentary constituency which is a long pending demand from the people of my constituency.

The Tamil Nadu State Government is persistently demanding to allocate necessary fund to execute the Metrorail projects, but the Union Government is not willing to allocate any funds. So, I request the Finance Minister to allocate the necessary fund for ongoing metro projects and for the new metro projects.

Agriculture remains the backbone of Tamil Nadu's economy. Yet, this Budget

continues to overlook the plight of our farmers. We demand more direct support for small and medium farmers, as well as for the State's agricultural infrastructure. We strongly believe that the welfare of farmers should be a priority, but sadly this budget offers little to address the challenges faced by farmers in Tamil Nadu and across the country.

The allocation for irrigation, subsidies for seeds and fertilizers, and the development of cold storage facilities are insufficient and inadequate to meet the needs of our farmers. Without a comprehensive policy that addresses the issue of minimum support prices, debt relief, and the promotion of sustainable farming, this Government will continue to leave our agricultural sector in peril.

While the Government claims to have allocated funds for national infrastructure development, Tamil Nadu continues to face a lack of adequate funding for essential regional infrastructure projects. Projects like the Metro Rail expansion in Chennai, road connectivity improvements in rural areas, and the development of regional airports have been delayed, impacting the overall economic growth of the State.

This Budget presents a facade of progress while failing to address the real issues faced by the people of Tamil Nadu and the broader Indian public. It offers empty promises while neglecting the needs of the marginalized and disadvantaged communities. I call upon the Government to rectify these glaring gaps in the Budget, particularly in areas of regional development, education, healthcare, and agriculture

Finally, I demand a fair share for Tamil Nadu, and also request the

Government to take necessary steps to reduce the unemployment problems for both educated and uneducated youths and also to address the real solutions for our farmers. With these words, I conclude my speech. Thank you.

*** SHRI G. SELVAM (KANCHEEPURAM):** I would like to express my views on the Union Budget for 2025. The Budget, as presented, claims to focus on growth, development, and welfare, but in reality, it is clear that it falls short in addressing the fundamental needs of the people and fails to account for the regional disparities that continue to plague our nation.

Tamil Nadu, which has long been a leader in industrial growth, education, and social welfare, continues to face neglect in this Budget. The Budget fails to address the pressing issues specific to Tamil Nadu. The State's demands for adequate allocation to infrastructure projects, agricultural support, and social welfare have not been met. While there is an attempt to focus on infrastructure development at the national level, there is a lack of specific funding for Tamil Nadu's projects.

The Budget does not adequately prioritize education and healthcare, two sectors that are critical to the development of any nation. Tamil Nadu, under the leadership of our leader *Thiru* Stalin, has always valued education and health, with the State consistently investing in these sectors. However, we have seen an alarming reduction in funds for the education sector at the national level. This will lead to a deepening crisis in public education, especially in rural areas where the situation is already dire.

* Speech was laid on the Table.

Similarly, while the Government talks about strengthening the healthcare system, but there is little mention of the urgent need to bolster our public healthcare infrastructure. Tamil Nadu, as a key State in the country, requires more investment in its medical colleges, primary healthcare centres, and general hospital infrastructure.

Agriculture remains the backbone of Tamil Nadu's economy. Yet this Budget continues to overlook the plight of our farmers. We demand more direct support for small and medium farmers, as well as for the State's agricultural infrastructure. We strongly believe that the welfare of farmers should be a priority, but sadly this Budget offers little to address the challenges faced by farmers in Tamil Nadu and across the country.

The allocation for irrigation, subsidies for seeds and fertilizers, and the development of cold storage facilities are insufficient and inadequate to meet the needs of our farmers. Without a comprehensive policy that addresses the issue of minimum support prices, debt relief, and the promotion of sustainable farming, this Government will continue to leave our agricultural sector in peril.

While the Government claims to have allocated funds for national infrastructure development, Tamil Nadu continues to face a lack of adequate funding for essential regional infrastructure projects. Projects like the Metro Rail expansion in Chennai, road connectivity improvements in rural areas, and the development of regional airports have been delayed, impacting the overall economic growth of the State. We believe that regional infrastructure development is vital for ensuring equitable growth across the country, and Tamil Nadu's

infrastructure needs have been consistently ignored in this Budget.

This Budget presents a façade of progress while failing to address the real issues faced by the people of Tamil Nadu and the broader Indian public. It offers empty promises while neglecting the needs of marginalized and disadvantaged communities. I call upon the Government to rectify these glaring gaps in the Budget, particularly in areas of regional development, education, healthcare, and agriculture.

We demand a fair share for Tamil Nadu, a comprehensive plan to address unemployment, real solutions for our farmers, and a true commitment to social welfare. This Government's Budget is nothing but a blueprint for inequality and inefficiency. As Members of Parliament, we will continue to fight for the rights and dignity of the people of Tamil Nadu and all of India.

Thank you.

*** डॉ. मन्ना लाल रावत (उदयपुर) :** केंद्रीय बजट 2025-26 हमारे प्रधानमंत्री श्रीमान नरेंद्र भाई मोदी जी के VIKSIT BHARAT विकसित भारत@ 2047 की नींव रखने को समर्पित एक विजनरी बजट है, जिसे संक्षिप्त में क्रमशः यूं समझ सकते हैं-

वी - अर्थात् विकास, जो सर्वस्पर्शी एवं सर्वव्यापी होगा। सबका साथ, सबका विकास, सबका विश्वास हम सब का प्रयास की राह पर चलते हुए संपूर्ण भारत की समस्याओं का समाधान करने वाले विकास की राह बजट में प्रस्तुत की गई है। कांग्रेस द्वारा अपेक्षित किए गए क्षेत्र के पुराने अनुभव व विगत 10 वर्षों में किए गए उत्कृष्ट कार्यों की प्रेरणाओं को साथ लेकर वित्त मंत्री जी ने तेजी से बदलते विश्व में हमारी मौलिक रणनीति बजट में प्रस्तुत की है, जो भारत की अपनी सुविचारित रणनीति होगी।

* Speech was laid on the Table.

आई - इंडस्ट्रियल डेवलपमेंट । इसमें एमएसएमई व विनिर्माण के क्षेत्र को साथ लेकर भारत की धाक विश्व में जमाने की रणनीति आकर्षित करती है । भारतीय स्टार्टअप इकोसिस्टम को 5 वर्ष तक अवधि का विस्तार कर स्टार्टअप लाभ प्रदान किए जाने की रणनीति युवाओं को ताकत देती हुई दिखती है । इसके साथ ही व्यवसाय करने की सुगमता को लेकर कई वैधानिक प्रावधान किए हैं और कई कानूनी प्रावधानों को गैर अपराध की सूची में डाला है । एमएसएमई के निवेश एवं कारोबार की सीमा बढ़कर दुगने से अधिक करना व सूक्ष्म उद्योगों के लिए क्रेडिट कार्ड में 10 लाख तक कस्टमाइज्ड क्रेडिट कार्ड जारी करने जैसे कई कदम महत्वपूर्ण हैं ।

के - अर्थात् किसान, कृषि और संबद्ध क्षेत्र । बजट में हमारे अन्नदाताओं के महत्व को समझा है । यह संपूर्ण अर्थव्यवस्था में महत्वपूर्ण है, चाहे रोजगार हो, खाद्य सुरक्षा हो या कृषि भूमि के स्वास्थ्य की रक्षा हो । ये आयाम संबंध विषय हैं । इसको लेकर ऑर्गेनिक खेती, दलहन में आत्मनिर्भरता, प्रधानमंत्री । धन-धान्य कृषि योजना, सब्जियों व फलों के लिए व्यापक कार्यक्रम, राष्ट्रीय उच्च पैदावार बीज मिशन, किसान क्रेडिट कार्ड के माध्यम से तीन की जगह पांच लाख तक ऋण प्राप्त करना जैसे विषयों को बजट में महत्वपूर्ण स्थान दिया गया है ।

एस - अर्थात् सोशल सिक्योरिटी । सोशल सर्विस के साथ ही केंद्रीय बजट में गरीब उपेक्षित युवा मजदूर सभी को सर्वोच्च स्थान देकर गौरव बढ़ाया है । बजट में आदिवासियों के लिए धरती आबा जनजातीय उन्नत ग्राम अभियान योजना अपने आप में महत्वपूर्ण है । इससे जनजाति क्षेत्र की 63 हजार से अधिक ग्राम ग्रामों की समस्याओं का समाधान होगा । बजट में जनजाति कार्य मंत्रालय को के लिए आवंटित बजट लगभग 15 हजार करोड़ से ग्राम समृद्ध एवं विकसित होंगे । उक्त अतिरिक्त इस योजना के लिए अन्य 16 मंत्रालयों को भी बजट में बड़ी राशि आवंटित की है । सभी जिला अस्पतालों में डे केयर कैंसर सेंटर की स्थापना एवं अगले 5 वर्षों में 75 हजार मेडिकल शिक्षा में पूजी की सीटें बढ़ाना अपने आप में बड़ा कदम है । इस बजट में गांव, शहर, गरीब, महिला एवं युवाओं को समुचित स्थान दिया गया है ।

आई - अर्थात् इनकम टैक्स में राहत व इंफ्रास्ट्रक्चर में बड़ा निवेश । नौकरी वालों को 12 लाख की आय तक कोई टैक्स नहीं लगेगा एवं इस समूह के लिए स्टैंडर्ड डिडक्शन 75 हजार तक बढ़ा दिया गया है ।

सीनियर सिटीजन के लिए यह सीमा एक लाख होगी। किराया से आय वालों के लिए 6 लाख तक की कर राहत है। इस प्रकार मोदी सरकार ने मध्यम वर्ग को बड़ी ताकत दी है। इस वर्ग की ताकत को भारतीय इकोनॉमी में महत्वपूर्ण स्थान एवं शक्ति प्रदान की है। इस बचत से अच्छी उपभोक्ता ताकत मिलेगी एवं मध्यम वर्ग के शिक्षा स्वास्थ्य एवं अन्य पारिवारिक बचत व खर्च व्यवस्थाएं सुधरेंगी। केंद्रीय बजट में इंफ्रास्ट्रक्चर के लिए राज्यों को 50 वर्ष के ब्याज मुक्त ऋण के लिए डेढ़ लाख करोड़ के आवंटन सहित सरकारी निजी भागीदारी की कई योजनाएं स्वीकृत की हैं इसमें जल जीवन मिशन और शहरी चुनौती कोष भी महत्वपूर्ण दिखाई देता है।

टी - अर्थात् तकनीकी अनुसंधान, शोध एवं युवाओं को ताकत देता है। आईटी और अन्य तकनीकों को लेकर भारत तेजी से आगे बढ़ रहा है। एआई के माध्यम से हम विश्व शक्ति बनने जा रहे हैं। विकसित भारत के लिए परमाणु ऊर्जा मिशन से 2033 तक पांच स्वदेशी विकसित एसएमआर संचालित करने का प्रस्ताव ऊर्जा क्षेत्र के लिए अत्यंत महत्वपूर्ण है। इसके लिए बजट में संपूर्ण ताकत दी गई है।

भारत - अर्थात् वैश्विक जिओ पॉलिटिक्स में विपरीत परिस्थितियों होते हुए भी अपनी शक्ति, समृद्धि, अवसर एवं भारत की डेमोग्राफिक ताकत के आधार पर अपनी राह स्वयं बनाने की ताकत श्रीमान प्रधानमंत्री जी के सशक्त नेतृत्व व वैश्विक अनुकूलता के निर्माण में निहित है। यह बजट विकसित भारत के लिए है जिससे भारत अपने खोए हुए परम वैभव को प्राप्त करेगा एवं हम सब मन में विश्वास रखें कि स्वतंत्रता के सौवें वर्ष में सन् 1947 में राष्ट्र विकसित भारत की पदवी प्राप्त करेगा। इस हेतु केंद्र सरकार द्वारा संपूर्ण प्रयास किया जा रहे हैं, जिसमें 10 व्यापक क्षेत्र एवं चार ग्रोथ इंजन के माध्यम से संपूर्ण रणनीति बजट में दिखती है। यह तो अभी ट्रेलर है। आगामी समय में रिफॉर्म, परफॉर्म एवं ट्रांसफॉर्म की विस्तृत रणनीतियों की संभावनाओं से हम इनकार नहीं कर सकते।

माननीय प्रधानमंत्री जी को प्रणाम, जिन्होंने एक आदिवासी बेटे को इस अमृत कालखंड में राष्ट्रपति बनाया और जनजाति समाज एवं राष्ट्र का गौरव बढ़ाया। साथ ही जनजातियों के सांस्कृतिक आइकॉन एवं राष्ट्र के प्रसिद्ध क्रांतिकारी भगवान बिरसा मुंडा जी के जन्म दिवस 15 नवंबर को जनजाति गौरव दिवस कोशिश किया। कांग्रेस द्वारा अपेक्षित आदिवासियों के, अब विकास के लिए अब तक की

बहुत बड़ी योजनाएं 24 हजार करोड़ की पीएम जनमन योजना एवं 80 हजार करोड़ की धरती आबा जनजातीय उन्नत ग्राम अभियान देकर आदिवासियों के विकास की मजबूत नींव रखी है। इसके लिए सरकार का बहुत-बहुत आभार।

माननीय अटल बिहारी वाजपेई जी जब पीएम थे, तब भारत सरकार में जनजातीय कार्य मंत्रालय व संवैधानिक हक की रक्षा के लिए राष्ट्रीय अनुसूचित जनजाति आयोग का गठन कर आदिवासीओं को ताकत दी, जिसे प्रधानमंत्री नरेंद्र भाई मोदी जी ऐतराज रूप से आगे बढ़ा रहे हैं। पीएम साहब जनजातियों व जनजातीय क्षेत्र के समेकित विकास के लिए कई कदम उठा रहे हैं, परन्तु राजस्थान के अनुसूचित क्षेत्र जैसे कई क्षेत्रों में आदिवासी संस्कृति को खत्म कर धर्मांतरण करने, विकास गतिविधियों को रोकने, क्षेत्र में कानून व्यवस्था खराब करने, स्कूलों में अलगाव का विचार फैलाने व युवाओं को पत्थरबाज बनाने के लिए कट्टरपंथी तत्वों के साथ मिलकर हानिकारक इकोसिस्टम सक्रिय है, जिसे जड़ मूल से समाप्त करना भी आवश्यक है।

यह तंत्र अपने राजनीतिक खेती के लिए आदिवासी क्षेत्र को अभाव, गरीब व अराष्ट्रीय विचारों का अविकसित टापू रखना चाहते हैं जो स्पष्टतः असामाजिक, अमानवीय, अनैतिक, असंवैधानिक और अवैधानिक है। यह तंत्र औपनिवेशिक दृष्टिकोण की मार्केटिंग कर रहा है, इसे हतोत्साहित करना सरकार सहित हम सभी का काम है। सारतः केंद्रीय बजट जो कि विकसित भारत 2047 की राह में जय जवान, जय किसान, जय विज्ञान एवं जय अनुसंधान को क्रमशः जोड़ा है। ताकत दी है। मैं इस बजट का समर्थन करता हूँ।

जय हिंद जय भारत।

*** डॉ. राजकुमार सांगवान (बागपत) :** माननीय वित्त मंत्री श्रीमती निर्मला सीतारमन द्वारा पेश आम बजट 2025-26 के संबंध में राष्ट्रीय लोक दल की ओर से धन्यवाद ज्ञापन :

(1) आम बजट 2025-26 में कृषि क्षेत्र को विकास का पहला इंजन का दर्जा देकर किसान कल्याण के

* Speech was laid on the Table.

प्रति सरकार ने प्रतिबद्धता जाहिर की है वह स्वागत योग्य है।

(2) ग्रामीण भारत की आर्थिक तस्वीर बेहतर बनाने में गरीब, युवा, अन्नदाता व नारी शक्ति को आम बजट से सभी को लाभ मिलेगा।

(3) विकसित भारत का रास्ता चूँकि गाँवों से होकर निकलेगा, इसलिये बजट में ग्रामीण भारत के समृद्ध और रोजगारपरक बनाने का विशेष ख्याल रखा गया है।

(4) इस क्रम में "प्रधानमंत्री धन-धान्य कृषि योजना" के तहत कम पैदावार वाले 100 जिलों में उत्पादन बढ़ाने, फसलों में विविधता लाने के प्रयासों से लेकर किसान क्रेडिट कार्ड की सीमा बढ़ाने, तिलहन / दलहन की पैदावार बढ़ाने, उडान योजना के विस्तार से ग्रामीण उत्पादों को नया बाजार देने, ए.आई. (कृत्रिम बौद्धिकता) को खेतीबाड़ी से जोड़ने, जैव विविधता को नेशनल जीन बैंक की स्थापना से नया आयाम देने जैसे प्रावधान काफी अहम है।

(5) कौशल विकास को तेज गति देने के लिये आम बजट में शिक्षा, कौशल, अनुसंधान और नवाचार में बड़े निवेश की परंपरा जारी रखना कौशल विकास व उद्यमिता को मजबूती प्रदान करेगी। ओ.बी.सी. और आर्थिक रूप से पिछड़े वर्गों के लिये बजट आवंटन श्रेयस योजना के वास्ते एक सराहनीय कदम है।

(6) इसी क्रम में मध्यम वर्ग को राहत पहुंचाने के लिये आयकर छूट सीमा 12 लाख तक बढ़ाया जाना, ग्रामीण सड़क योजना / आवास योजना व पीएम स्वनिधि योजना इस बजट ✓ के माध्यम से एक नई ऊँचाई हासिल करेगी। जो हमारे देश की जी.डी.पी. विकास दर बढ़ाने का परिणाम देगी।

(7) राष्ट्रीय लोक दल ने एक ऐसी पार्टी के तौर पर सदैव अपनी पहचान बनाई है जो श्रद्धेय चौ. चरण सिंह व चौ. अजीत सिंह के दिखाये मार्ग व सिद्धांतों पर चलते हुए किसान, कमेरा व समाज के सभी वंचित वर्गों के आत्म-सम्मान व विक्रम की लड़ाई में सघर्षशील है। और आम बजट इन्हीं मूल्यों व लक्ष्यों को प्राप्त करने में कारगर सिद्ध होगा। जिसका हमारी पार्टी स्वागत व सराहना करती है।

*** श्री जिया उर रहमान (सम्भल) :** कहा जाता है कि देश का बजट देश की नई दिशा और दशा तय करता है, मगर जब देश की सियासत में नागरिक को नागरिक की हैसियत नहीं, बल्कि एक खास साम्प्रदायिक चश्मे से देखा जाने लगे तो सब कुछ धुंधला हो जाता है।

शिक्षा किसी भी देश का भविष्य तय करती है। मगर जब कोई सरकार शिक्षा के बजट पर खर्च में ही कटौती करने लगे तो समझ लेना चाहिए कि वह सीधे तौर पर देश के भविष्य को गर्क में ले जाने का प्रयास कर रहे हैं। जहाँ पूरे देश का एक-एक बच्चा देश के लिए बेहद कीमती है, मगर इस भाजपाई सरकार में, खास तौर पर माइनोंरिटी समुदाय के बच्चों के साथ भेदभाव अपनी चरम सीमा पर पहुँच चुका है।

रंगनाथ मिश्रा आयोग और सच्चर कमेटी की रिपोर्ट ने देश में मुसलमानों की बदहाली का एक खाका पेश किया था। सबसे ज्यादा पिछड़ा होने के बावजूद देश की मौजूदा सत्ताधारी भाजपा सरकार मुसलमानों के उत्थान के लिए प्रयास करने की बजाय उस तरक्की के रास्ते में लगातार रुकावट बन रही है।

मदरसों के बजट में लगातार कटौती, मुस्लिम बच्चों की स्कॉलरशिप को कम करना अथवा मुकम्मल तरीके से बंद कर देना, इस सरकार की माइनोंरिटी खास तौर पर मुस्लिम विरोधी नियति में शामिल हो चुका है, जिसका व्यापक असर हमें आए दिन सरकारी सतह पर देखने को भी मिलता है।

आखिर क्या वजह है कि जो मुस्लिम समुदाय शैक्षणिक और आर्थिक तौर पर बदहाली की पराकाष्ठा पर मौजूद है, उसके उत्थान के लिए इस बजट में कोई भी कदम दिखाई नहीं पड़ता है। रंगनाथ मिश्रा आयोग ने मुसलमानों के शैक्षणिक उत्थान के लिए 10 प्रतिशत और रोजगार के लिए 5 प्रतिशत आरक्षण का सुझाव दिया था। जिस पर कोई भी अमलीजामा पहनाना तो दूर की बात है, आज की राजनीति में कोई भी उस पर बात करने को भी तैयार नहीं है।

स्कूल ड्रॉप आउट के मामले में मुसलमानों की हालत सबको मालूम है, मगर मजाल है कि सरकार

* Speech was laid on the Table.

इस मुद्दे पर रती भर भी फिक्रमंद दिखाई दे। अगर आंकड़ों के हिसाब से भी बात करें तो UDISE की रिपोर्ट के मुताबिक 21 लाख से अधिक मुस्लिम बच्चे 2020 से 2022 के दौरान प्राइमरी सतह पर ड्रॉप आउट का शिकार हुए हैं।

सबसे चिंताजनक बात यह है कि इसमें से 4 लाख से अधिक बच्चे तो केवल मेरे गृह राज्य यूपी से हैं। मेरा दिल तब और रामगीन हो गया, जब मैंने इन आंकड़ों में 52 प्रतिशत मुस्लिम बच्चियों को शामिल देखा है। मेरे शहर संभल में साक्षरता दर सरकारी आंकड़ों के मुताबिक केवल 49 प्रतिशत है, मगर सत्ताधारी सरकार उस पर ध्यान देने के बजाय हिन्दू मुसलमान और मंदिर-मस्जिद की राजनीति में व्यस्त होकर मुस्लिम युवाओं को जेल भेजने में व्यस्त है। जब युवाओं की पढ़ाई को आपकी प्राथमिकता हासिल ही नहीं होगी तो देश का भविष्य तो बेरोजगार ही रहेगा। कहीं ऐसा तो नहीं कि मुसलमान बच्चों के एक हाथ में कुरान और एक हाथ में कंप्यूटर देखने का दावा करने वाली सरकार मुस्लिम बच्चों को केवल जेलों में देखना पसंद करती है।

एक तरफ तो सरकार के मुखिया प्रधानमंत्री मोदी जी मुस्लिम युवाओं के लिए काफी लच्छेदार भाषण देते हैं, मगर हकीकत ये है कि यही भाजपा सरकार मदरसों की बंद करने तरफ अग्रसर है। अगर एक समय के लिए आपके प्रोपोगेंडा को मान भी लिया जाए तो क्या मोदी सरकार ये बताने का कष्ट करेगी कि मदरसों में तो मुसलमानों के केवल 3 प्रतिशत बच्चे पढ़ते हैं, मगर जो 97 प्रतिशत मुस्लिम बच्चे सरकारी स्कूलों में पढ़ते हैं, उनके उत्थान के लिए सरकार ने क्या कदम उठाए हैं? क्या उन 97 प्रतिशत बच्चों को यह सरकार देश का भविष्य नहीं समझती है? आंकड़ें बताते हैं कि शैक्षणिक वर्ष 2022-23 में लगभग 20 लाख बच्चों ने ही मदरसों में दाखिला लिया है, मगर 6.67 करोड़ मुस्लिम बच्चे तो उन्हीं सरकारी अदारों में शिक्षा हासिल कर रहे हैं, जिसका भाजपा सरकार ने बंटोधार कर रखा है। अगर भाजपा के दिल को तसल्ली नहीं हो रही हो, तो पूर्व प्रोफेसर अरुण सी. मेहता जी की रिपोर्ट 'भारत में मुस्लिम शिक्षा की स्थिति' को पढ़ सकते हैं।

आज कल मेरा शहर और जिला संभल भाजपाई सरकार की आँखों में खूब खटक रहा है। इस सरकार ने मेरे शहर को प्रोपोगेंडा की नई नर्सरी बना दिया है। यहां स्पष्ट कर दूँ कि हिंदू-मुसलमान के

चश्मे के बाहर मेरे संभल में अधिकतर आबादी जनरल श्रेणी में शामिल है। सामान्य श्रेणी के बच्चों के लिए EWS आरक्षण का प्रावधान तो हो चुका है, मगर उसमें उम्र की सीमा और इनकम की पाबंदी अक्सर इन बच्चों के भविष्य को दांव पर लगा देती है।

सरकारी फाइलों में कहने के लिए तो EWS इनकम सर्टिफिकेट आसानी से बन जाता है, मगर हकीकत इससे कोसों दूर है। सामान्य वर्ग के बच्चे तो तहसील ऑफिस में केवल अपने सर्टिफिकेट बनवाने में ही अपनी उम्र का एक बड़ा मरहला गुजार लेते हैं। जब तक उनके हाथों में सर्टिफिकेट बनता है, उनकी उम्र सीमा समाप्त हो चुकी होती है।

अगर सरकार सच में दलित, पिछड़े और माइनॉरिटी की हितैषी है तो आखिर क्यों वह 90 प्रतिशत पीडीए के बच्चों की स्कॉलरशिप में लगातार कटौती कर रही है? अगर आप ढोंग नहीं कर रहे हैं तो मेरी आपकी सरकार से मांग है कि इन बच्चों के उज्ज्वल भविष्य के लिए स्कॉलरशिप में कटौती की बजाय प्रति वर्ष 5000 रुपये तक बढ़ाने चाहिए।

जो संभल कल तक अपने हैंडीक्राफ्ट के लिए पुरे देश और दुनिया में प्रसिद्ध था, आज उसको हिंदू-मुसलमान की बहस में उलझा दिया गया है। ये इस सरकार की कुनीतियों का ही असर है कि हैंडीक्राफ्ट का उद्योग मेरे शहर में अपनी आखिरी सांसे गिन रहा है। ये कैसी मोदी सरकार की स्वदेशी को प्रमोट करने की नीति है, जिसमें संभल के हैंडीक्राफ्ट और कानपुर के चमड़ा उद्योग को बर्बादी की कगार पर लाकर खड़ा कर दिया है।

सोचिए देश की आज़ादी को बरसों बीत चुके हैं, मगर मेरे शहर संभल को आज भी अपनी रेलवे लाइन का शिद्धत से इंतजार है। एक तरफ आप दावा करते हैं कि संभल पुराणिक मान्यताओं वाला शहर है, मगर ट्रांसपोर्ट और रेलवे मार्ग को तरसता मेरा शहर आपसे चीख-चीखकर सवाल पूछ रहा है कि आखिर कब कल्याण होगा? दिल्ली से पश्चिम बंगाल और असम के मुख्य रूट से अलग अगर संभल से होते हुए एक-एक रेलवे लाइन का प्रावधान किया जाए तो उस व्यस्त मार्ग पर भी थोड़ा लोड कम होगा और मेरे शहर संभल का भी उद्धार हो जाएगा।

आप जितना भी मेड इन इंडिया का दावा कर लीजिए, मगर तल्ख सच्चाई यह है कि भारी इम्पोर्ट

ड्यूटी होने कि वजह से आज भी विभिन्न शहरों के परंपरागत कारोबार तबाह और बर्बाद होने के कगार पर है। संभल में मौजूदा समय में मेंथा कारोबार बंद होने के मुहाने पर ही खड़ा है। क्या सरकारी बजट इनकी तरफ भी अपना ध्यान केंद्रित करने का कष्ट करेगा?

जो संभल साक्षरता के मामले में पूरे देश में सबसे पिछड़े पायदानों पर आता है, वहां पर अच्छे स्कूल और कॉलेज खोलने के लिए सरकार और कितने सालों का इन्तजार करवाएगी? क्या हिन्दू मुसलमान की बहस में संभल में एक विश्वस्तरीय यूनिवर्सिटी का ख्वाब केवल ख्वाब ही रह जाएगा?

संभल में कोई केंद्रीय विद्यालय नहीं होना सरकार की इस इलाके के प्रति प्राथमिकता को उजागर करने के लिए काफी है। आखिर कब संभल की केवल 49 प्रतिशत साक्षरता उचित सरकारी नीतियों के अमल दखल से कम से कम राष्ट्रीय औसत के बराबर तो पहुंचेगी?

कल तक माइनोंरिटी स्टेटस की वजह से विभिन्न समुदाय कहस तौर पर मुसलमान खुद से कुछ शैक्षणिक संस्थानों को खोलने और अच्छे से चलाने की कोशिश करते थे, मगर इस भाजपा सरकार ने उसको भी अपनी साम्प्रदायिक राजनीति के भेंट चढ़ाने का फैसला कर लिया है। एक तरफ आप मुसलमानों और पिछड़ों के शैक्षणिक उत्थान के लिए खुद कुछ नहीं कर रहे हैं, मगर जब वह समुदाय खुद तरक्की के नए आयाम छूना चाहता है तो भी आप उसमें रुकावट बन रहे हैं।

हर बर्बादी और पिछड़ेपन से निकलने के रास्ते मौजूद होते हैं, बस जरूरत ये है कि उसके लिए ईमानदारी से कोशिश की जाए। जब सरकारी रिपोर्ट इस बात को उजागर कर चुकी है कि देश का मुसलमान तो दलित से भी बदतर हालत में है तो इस सरकार को अपने “सबका साथ सबका विकास” के कथन को अमलीजामा पहनाकर ईमानदारी से कोशिश करने की जरूरत है।

इसी देश ने देखा है कि आज से 30-40 साल पहले केरल का जो मालाबार का इलाका पिछड़ेपन में एक मिसाल होता तो उचित सरकारी नीतियों और समुदाय की अपनी कोशिशों की वजह से वह अब तरक्की की नयी राहों पर अग्रसर है। याद रखें ये इंकलाब अचानक से नहीं आया है, सबका अपना एक अलग योगदान रहा है।

अभी के समय में केरल में मुसलमानों के पिछड़ेपन को दूर करने के लिए सरकारी जॉब में 12

प्रतिशत आरक्षण और प्रोफेशनल उच्च शिक्षा में 8 प्रतिशत आरक्षण ने वहां के हालात को तब्दील करने में अहम भूमिका निभाई है। क्या हम उम्मीद कर सकते हैं कि जो काम उधर हुआ है कुछ वैसा ही मेरे गृह राज्य उत्तर प्रदेश में भी होगा।

मुझे बहुत दुःख के साथ कहना पड़ रहा है कि मुस्लिम बच्चों की दुश्मनी में पराकाष्ठा पर पहुँच चुकी भाजपा सरकार तेलंगाना के मॉडल से भी सीख ले सकती है। जहां पिछड़ेपन को दूर करने के लिए 4 प्रतिशत आरक्षण मुसलमानों को शिक्षा और रोजगार के लिए दिया गया है। ज्ञात रहे ये आरक्षण कहीं भी धर्म की बुनियाद पर नहीं दिया गया है, बल्कि पिछड़ेपन के आधार पर पीडीए की कल्पना के तहत दिया गया है।

आखिर क्या वजह है कि जो पिछड़े, दलित और माइनोरिटी देश की आबादी का 90 प्रतिशत है, वे शिक्षा, रोजगार और कारोबार के मामले में कभी 30 प्रतिशत भी नहीं पहुंच पाते हैं। देश के संसाधनों का ऐसा तुष्टिकरण केवल भाजपाई राज में ही इस चरम सीमा पर पहुंचा है।

मैं उम्मीद करता हूँ कि मोदी सरकार अपने हिंदू मुसलमान के साम्प्रदायिक चश्मे को उतार कर सभी समाजों को एक साथ लेकर उनके उत्थान को यकीनी बनाने का काम करेगी।

***SHRI VIJAYAKUMAR ALIAS VIJAY VASANTH (KANYAKUMARI):** I would like to express my views on Union Budget for the year 2025-26, presented by the Government. While the Finance Minister's speech was filled with grand promises and statistics, I am deeply concerned that this Budget fails to address the real issues facing the common people of our country, especially in the State of Tamil Nadu. While some allocations appear promising on the surface, it is crucial that we examine whether they translate into meaningful change for the people who need it most. Let us address the urgent concerns, both at the national level and for my

* Speech was laid on the Table.

constituency that have been ignored or inadequately addressed by this Budget.

Infrastructure concerns in Tamil Nadu, hon. Speaker, one of the most glaring issues is the continued delay in infrastructure projects in Tamil Nadu, particularly in road transport and railways. The National Highways project connecting Kalliyakavilai to Kanyakumari, a crucial link for regional development and economic growth, remains stuck in slow progress despite its immense importance. There is no clear timeline for completion, and this disruption continues to affect local commuting and economic activities. Similarly, our railway infrastructure continues to suffer from delays. Crucial projects such as rail electrification, track doubling, and the expansion of the suburban network are still pending. These delays impede local travel and freight transportation, both of which are critical to the State's economy. Moreover, the coastal erosion problem in Tamil Nadu, especially in districts like Kanyakumari, threatens the livelihoods of fishermen and farmers. Yet, there has been little attention to this matter in the national discourse. Coastal protection measures are urgently needed to protect these vulnerable communities.

Agriculture and fishermen's welfare, the agricultural sector in Tamil Nadu, particularly in coastal areas, remains underdeveloped due to inadequate infrastructure. Farmers and fishermen continue to struggle with poor transportation options for moving their produce to markets. Without improvements in rural and coastal transport infrastructure, the livelihoods of millions of people will continue to suffer. The fishermen's communities, already threatened by coastal erosion, need immediate support. Their lives and work are under constant threat, and the Government must take swift action to safeguard their communities through coastal

protection measures.

Impact of inflation and rising prices, the rising prices of essential goods, including milk, vegetables, cooking oils, and fuel, are severely affecting the common man. The recent rise in the prices of milk and fuel has increased transportation costs and grocery prices. Despite the Government's promises to control inflation, the reality is that little has been done to address this issue. Real wages remain stagnant, and high taxes on essentials are placing an even greater burden on ordinary citizens. The Government must take immediate action to control inflation, regulate the prices of essential goods, and provide relief to middle and low-income families who are struggling to make ends meet.

National fiscal concerns: expenditure and deficits, moving to national concerns, the total expenditure for 2025-26 is projected to be Rs 50,65,345 crore, which represents an increase of 7.4 per cent over the revised estimates of 2024-25. However, a significant portion of this expenditure – 25 per cent is dedicated to servicing interest payments, which alone amount to Rs. 12.66 lakh crore. This heavy reliance on debt is concerning, as it limits the Government's ability to make essential investments in critical sectors such as healthcare, education, and infrastructure. The fiscal deficit target for 2025-26 stands at 4.4 per cent of GDP, which, while lower than last year's 4.8 per cent, still raises alarms about the country's growing debt burden. How long can we continue to rely on borrowing to fund our expenditures?

Revenue receipts and tax proposals, on the revenue front, the Government has projected an 11 per cent growth in tax receipts, but this will place a greater

burden on the common people, especially those in the lower and middle-income brackets. The 100 per cent rebate for incomes up to Rs. 12 lakh, while a short-term relief for some, will cost the exchequer nearly Rs. 1 lakh crore in forgone revenue. Meanwhile, the Government continues to rely heavily on indirect taxes, particularly from GST, further burdening the poor and middle class.

Underfunding of welfare schemes, the Budget continues to underfund essential welfare schemes. Programmes such as MGNREGS and PM-KISAN, which provide much-needed support to rural communities, remain inadequately funded. Allocations for critical areas like rural infrastructure, LPG subsidies, and essential services are insufficient and fail to address the needs of the most vulnerable sections of society. The absence of adequate funding for marginalized communities, such as the Scheduled Castes and Scheduled Tribes, only exacerbates existing inequalities. While the Government has made some announcements for these communities, the allocations remain far below what is necessary to address systemic poverty and discrimination.

Healthcare and education, the allocations for healthcare, education, and infrastructure also remain insufficient. The healthcare budget of Rs. 99,859 crore for 2025-26 is inadequate to meet the growing demand for services, especially in rural areas. The lack of adequate funding for healthcare leaves millions of rural families without proper medical access, exacerbating their already precarious situation. Similarly, the education sector is underfunded, and much more needs to be done to improve access to quality education, particularly in rural areas. This Budget does not adequately address the long-term needs of our country's future

generations.

Request for specific allocations to my Kanyakumari constituency. In light of these challenges, I urge the Government to consider the following funding initiatives for my constituency in Tamil Nadu: Development of tourism in Kanyakumari to boost the local economy; establishment of a Fishermen Welfare Fund to support coastal communities; funding for the Rubber Research Station to assist the agricultural sector; creation of a Cancer Research Institute to strengthen healthcare infrastructure; improvement of railway infrastructure to enhance connectivity; strengthening of road and transport infrastructure; upgrading ESI hospitals to ensure better healthcare access; and establishment of a Greenfield Airport to improve regional connectivity.

While the Government continues to present grand visions for the future, the reality on the ground remains far from ideal. Infrastructure delays, inadequate attention to agriculture and fisheries, rising inflation, and underfunded welfare schemes are real issues affecting millions of people. The Budget presented by the Government fails to provide tangible solutions to these problems.

I urge the Finance Minister to revisit this Budget and ensure that it serves the interests of the people and addresses the critical issues facing the country. We need a Budget that translates into real benefits for every citizen, particularly those who have been left behind in the race for growth and prosperity. The people of Tamil Nadu and the entire nation deserve better – a budget that addresses the pressing challenges we face and invests in a future that is equitable, sustainable, and just. Thank you.

***CAPTAIN VIRIATO FERNANDES (SOUTH GOA):** I would like to submit my views with respect to the Budget 2025-2026 that was presented by the Hon. Minister of Finance on 01 February, 2025.

I place my objections to the provisions in the Budget on only certain subjects like agriculture, education, defence, rural development, etc. and I would also mention the reasons for the same in the succeeding paragraphs.

As regards agriculture, it is very sad that the agricultural sector has been given a raw deal in the present Budget. Despite numerous requests from Opposition Parties as well as organizations across the country to give the farmers their due, the Budget does not give any solace to the hardworking farmers across the country. The repeated promises by the Prime Minister of doubling the income of farmers still remains a hollow promise and the farmers continue to suffer under the prevailing difficult conditions in the country with no legal MSP being granted to the farmers.

As regards education, the allocation for education is far below the National Education Policy's (NEP) recommendation. The Budget also did not adequately address the financial concerns of higher education. The actual expenditure for 2023-2024 was 10 per cent more than the 2025-2026 Budget Estimates. Further, the grand announcement of increasing the medical seats to 10,000 is far-fetched because there is already a shortage of faculty members to teach in various existing medical colleges. It is recommended that the Government instead should focus on

* Speech was laid on the Table.

improving the existing infrastructure of the medical colleges and improving the availability of faculty.

As regards defence, the capital allocation for the Defence Ministry is a meagre 4.65 per cent increase to Rs. 1.8 lakh crore from the previous estimates, and if one takes into account the inflation and the currency fluctuations, as the armed forces are likely to return Rs. 12,500 crore from the Budget Estimates to the Revised Estimates of 2024-2025. Hence there is an injustice which has been done to the Defence forces, especially considering the fact that we are having hostile neighbours.

As regards rural development, rural India has not been given its due despite the biggest labour workforce to drive the economy comes from the rural areas of the country. The allocation for flagship rural employment scheme of Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) was Rs. 86,000 crore, which is the same as the last year. This allocation in the Budget will not be enough to address the complex challenges faced by rural India, particularly considering factors like infrastructure needs, income disparities, and the scale of poverty in rural areas, improvements in targeted allocation and efficient utilization of funds that are crucial for impactful rural development. This allocation will not be adequate to tackle the wide range of issues in rural areas including inadequate infrastructure, healthcare access, and skill development.

Thank you.

* **SHRI CHAMALA KIRAN KUMAR REDDY (BHONGIR):** I would like to place my views on the Union Budget for the year 2025-2026.

First of all, I can proudly say that our Telangana State under the able and dynamic leadership of our hon. Chief Minister of Telangana, Shri Anumula Revanth Reddy garu has registered the Gross State Domestic Product (GSDP) of Telangana for 2024-25 (at current prices) which is estimated to be about Rs.16.5 lakh crore, which is an increase of about 12.5 per cent over 2023-24.

Presently, our Telangana budget proposed Rs.710,000 crore for development of Hyderabad, Rs.73,065 crore to Greater Hyderabad Municipal Corporation, Rs.7500 crore to Hyderabad Metropolitan Development Authority, and Rs.3,385 crore to Metro Water Works, also proposed Rs.7200 crore to HYDRAA, Rs.7100 crore for extension of Metro to Airport, Rs.200 crore for ORR, Rs.500 crore for Hyderabad Metro Rail, Rs.7500 crore for extension of Metro to Old City.

The cost-effective suburban train network of MMTS in Hyderabad to get Rs.750 crore from the Budget. And, for our hon. Chief Minister, A. Revanth Reddy's ambitious Musi Riverfront project, Telangana Budget 2024-25 proposes Rs.1,500 crore for which I request the Union Government to allocate matching grants or one-time grant to the Government of Telangana to take up such above said all important developmental projects particularly in and around Hyderabad to make it World-Class City.

The Government of Telangana with a Vision and Direction also identified

* Speech was laid on the Table.

some key areas which are like, agriculture - Telangana has allocated 20.2 per cent of its total expenditure towards agriculture, which is higher than the average expenditure on agriculture by States, that is, 5.9 per cent; Urban Development - Telangana has allocated 4.2 per cent of its expenditure towards urban development. This is higher than the average allocation towards urban development by States, that is, 3.4 per cent; Energy - Telangana has allocated 6.4 per cent of its total expenditure towards energy, which is higher than the average allocation by States, that is, 4.7 per cent; Traffic – This is one of the major problems in Hyderabad. Strengthening the public transport network and Metro Rail is a solution. Government, post re-examining the second phase of Metro Rail, modified the proposals.

All the above said proposals of the Government of Telangana State require allocation of funds or matching grants from Centre also. It is stated that the Union Government showed an indifferent attitude towards Telangana despite repeated requests, and the Centre should seriously consider the contribution to Telangana while allocating funds. The hon. Finance Minister reduced the Union Budget to an election-centric Delhi and Bihar budget and people are not happy in Telangana State and Telangana people are saying, overall it is a worst and *bekar* Budget.

The BJP should give funds, not just *akshinthalu* from Ayodhya, and the Centre is showing step-motherly treatment and hatred towards Telangana people despite electing eight BJP MPs from Telangana State and among them two are in the Modi Cabinet. We do not know what they are doing at the Centre?

For the second successive year, Telangana got short shrift in the Union

Budget for 2025-26 with almost zero allocation for any of the projects for which the State Government had urged central funding many times till date but there is no proper response to the Telangana State. But to our utter surprise, it is seen that though the Telangana State's share in Centre GDP is 5 per cent, funds to Telangana State not allocated proportionately. Telangana is the frontrunner with 88 per cent in own tax revenue (OTR) between April - November last year followed by Karnataka and Haryana at 86 per cent each, as per Economic Survey 2024-25.

The Government of Telangana has set up Skill University in Hyderabad and it needs financial support in the form of grant-in-aid and others which will help in setting up of Start-ups to boost the employment and enterprises which will make 'Make in India' scheme successful. Otherwise, people's talent in all the fields will go waste and in vain.

The Government of India is collecting different types of Cess and Surcharges but it is not sharing with the States including Telangana proportionately. The Government of Telangana has asked the 16th Finance Commission to increase the State's share in Central taxes from 41 per cent to 50 per cent to address the regional disparities and support local developmental projects in Telangana State. But there is no response. I do not know why?

Our hon. Chief Minister of Telangana has met the hon. Prime Minister and other Union Ministers concerned, and pressed the demand to take up and sanction various projects. But there is no proper response from the Centre.

The Government of Telangana requested approval for the Metro Rail Phase-II project, which includes six new corridors, costing Rs.24,269 crore. For Metro Rail

Phase-2 project in Telangana State which is identified for 76.4 km expansion in Hyderabad, the Government of Telangana has requested for allocation of Centre's share as Rs.17.212 crore to meet the needs of the City like Hyderabad but it is seen that the Centre has not allocated even a single rupee in the Budget.

The Government of Telangana has requested the Centre to allocate and release funds for underground drainage system but there is no mention of it in Budget.

The Government of Telangana has urged Centre to sanction 20 lakh houses to the State under Pradhan Mantri Awas Yojana 2.0. But there is no clarity how many houses sanctioned.

Our State also sought financial support of Total Rs.56,139 crore for various projects, including the Metro Rail Phase-II expansion, Musi river rejuvenation, and underground drainage networks for GHMC and surrounding towns.

By bifurcating each proposal, I can say that considering the Telangana's significant urban population, making a strong case for the housing project, the Government of Telangana plans to launch the Indiramma housing scheme targeting 4.5 lakh units in its first phase, offering Rs.5 lakh assistance to eligible beneficiaries for which the funding from the Centre is immediately required.

Additionally, he asked for Rs.10,000 crore for the Musi river project and funding. The hon. Chief Minister of Telangana also sought approvals for the comprehensive sewerage master plan (CSMP), taken at a cost of Rs.17,212 crore for the sewerage network in Hyderabad city and 27 nearby urban bodies and Rs.4,170 crore for a comprehensive underground drainage network in Warangal.

Further, the Telangana CM pressed for one lakh solar pumps under the PM Kusum scheme for tribal farmers and 2,500 MW of power allocation from the Centre. The Government of Telangana also appealed for the inclusion of Telangana discoms in the revamped distribution sector scheme.

The Centre should acknowledge the Telangana State's contribution to India's goal of becoming a \$5 trillion economy. For this, the Government of Telangana also identified the following programmes in the State which requires financial allocations from the Centre which are most important for the overall growth and development of Telangana State.

With regard to financial assistance to farm labourers, a scheme will be launched to provide Rs.12,000 annually to agricultural labourers. Four housing, assistance will be offered under the Indiramma Housing Scheme. Financial assistance of Rs.5 lakh will be offered for construction. SC and ST beneficiaries will be given Rs.6,00,000. Under this scheme, 4.5 lakh houses will be constructed with at least 3,500 houses per assembly constituency.

In terms of women entrepreneurship, under the Indira Mahila Shakti Programme, 63 lakh women will be trained in different skills to become entrepreneurs. an amount of Rs.1,00,000 crore will be secured for the scheme.

So far as infrastructure is concerned, about 348 kms of Telangana State roads will be upgraded in order to be declared as national highways. A regional ring road will be developed at the cost of Rs.26,502 crore for which funds need to be allocated and released to complete the project.

As the House is well aware, there is need to develop all States in the country

but not happening under the present Government. Due to non-availability of work in North India, all the people are migrating to Southern States including Telangana for their livelihood and we are proud to say that all the people from all over the country are leading a happy and healthy life in Telangana State and we love all of them and treat equally.

All 5 Southern States have expected more allocations but Centre ignored. For Andhra Pradesh, I can say, the Government has allocated some funds which is happy to note as it is our neighbouring State but, at the same time, I am very much sorry to say that it has completely neglected Telangana State leaving us in lurch.

With regard to inflation, the Central Bank revised its inflation forecast for FY25 to 4.8 per cent, up from the previous estimate of 4.5 per cent but in actuality it is severely facing the challenges in taming inflation, driven by volatile food prices, global geopolitical tensions, and supply-side disruptions, which is a grave concern for all of us.

Recently, we are seeing in the news that Indians are being deported from USA for various reasons. I also want to highlight the plight of the students who hail from Telangana and Andhra Pradesh in USA, and other countries. Hundreds of Telugu students from Andhra Pradesh and Telangana who are undergoing studies in the higher education mainly in the engineering and medical stream are living in fear and there are apprehensions that they have to leave for India particularly from USA due to the various reasons. Now their studies and future plans have been jeopardized because of such an unexpected situation. Hence, I request the hon. Minister of Finance in consultation with hon. Minister of External Affairs and other

concerned agencies to kindly intervene in the matter and allocate a special package to bring back them to India or to assist them in every possible manner.

In addition to this, even the job holders in USA and other countries are facing umpteen problems but the Centre is not paying any attention to come to their rescue which is unfortunate. I am also unable to understand why the Centre is not coming forward to set up one school in one district as a policy measure including KV, JNV and Sainik schools in Telangana State thereby denying affordable quality education to the children of Telangana? All parents cannot afford expensive public schools for their children. There is a saying, 'A child without education is like a bird without wings.' In a way, the Centre is not letting the children of Telangana grow and spread their wings.

As we all know, Gujarat International Finance Tech City (GIFT) has been constructed in Gujarat and the Centre also proposes to set up foreign universities and Arbitration Centre in the GIFT city in Gujarat, which we welcome all. But why the Centre ignored Telangana in setting up such GIFT city to have good courses in finance management, fintech, science, technology, engineering, maths, etc. so that the Telangana students can be benefitted more.

It is a known fact that about 15 lakh vacancies are lying vacant in various Central Government related jobs across the country, but the Centre has not initiated any steps to fill the vacant jobs and provoking innocent job seekers to fight against the State Governments including Telangana.

Since 2014, when PM Modi came to power and also promise of provision of job to 2 crore people per year has not materialized and gone, they are now due to

give 20 crore jobs in the last 10 years and there is no answer from the Government to this burning unemployment issue.

The PM Modi Government rolled out 5G services but till now 4G has not properly been implemented in many States and MTNL/BSNL subscribers are suffering heavily. This Government is encouraging only private telecom players neglecting MTNL/BSNL. Why?

In the Budget, the hon. Finance Minister mentions that PM Gatishakti will turn the destiny of the country's financial situation to the fast track in future. But in reality, people have no hopes. It is astonishing to see that we have already celebrated 75 years of 'Azadi ka Amrit Mahotsav' but there is no azadi to live and the Government is suppressing the SCs, STs, BCs and other minority people in the country and they are leading their life in extreme panic.

Now, I would take up the National Express Highways in Telangana. The Government promised to complete various projects including the Hyderabad-Indore Express highway via Nanded-Akola having 713 km by 2025. Solapur to Kurnool Express highway having 318 km to complete by 2025 via Gadwal, Raichur, Gulbarga. Hyderabad to Visakhapatnam Express highway having 221 km - Hyderabad to Suryapet by developing Suryapet to Rajahmundry highway via Sattupally and Khammam by converting it to 4 lane road to Visakhapatnam to complete by 2025.

Hyderabad to Raipur expressway having 330 km via Hyd-Warangal-Dantewada-Raipur to complete by Nagpur-Vijayawada Expressway via Khammam, Warangal, Karimnagar, Chandrapur having 453 km to complete by 2025.

I want to ask how many above said express highway projects and funds sanctioned to Telangana for expanding in 2-4-6-8 lanes as per the traffic demand and how many completed because the above express highway road projects have great demand in passenger and vehicle traffic and these projects are very much essential in the interests of the passengers?

I would also like to remind hereby that the PM Modi Government set the target to double the income of farmers by 2022 which is also a false promise and no sincere efforts have been made by the Government to achieve this goal till date. This Government is not sincere and interested to work for the welfare of farmers who are the backbone of our country.

It seems, the income of the farmers halved instead of making it double. Why? In the Budget, Kisan Drones have been proposed and what is the allocation for Telangana and how many farmers will be benefitted?

Due to improper policies of the Government, banking sector is not coming forward to offer loans generously to the common man and small units, and many companies, Startups and small businesses have closed their units since 2014 and it is increasing every year. I do not know why the Government is not taking proper steps to encourage small businessmen in the country.

In fact, with much constraints, I am to say that many developmental projects pertaining to Telangana have been submitted by our hon. Chief Minister of Telangana, Shri Anumula Revanth Reddy garu to the hon. Prime Minister and also to the Ministers concerned but the Centre has not paid any heed to clear the pending projects and funds.

Overall, the Centre has meted out great injustice and shown utter discrimination to Telangana State and its people which is completely deplorable. We strongly demand the Centre to end discriminatory policy and step-motherly treatment towards Telangana State.

Despite non-cooperation from Centre, I can firmly say that under the able and dynamic leadership of our hon. Chief Minister, we take and assure the people of Telangana that our State will progress rapidly and compete with other States and become No.1 in future.

We also object the proposal of Strong Centre and Weak States which the present Government is adopting. As we complete the first quarter of the 21st Century, and also the Government says our economy is the fastest-growing among all major global economies and the country's development track record of the past 10 years but it seems structural reforms have not drawn global attention and we can confidently say and visible that India's capability and potential has not grown in this period compared to the UPA I and UPA II regime under the Prime Ministership of our beloved Party Leader Dr. Manmohan Singh Ji. In this prevailing situation, one cannot see the much difference in next five years to realize 'Sabka Vikas', because the engine at the Centre is not working properly and will go for repair to the shed at any time.

The hon. Finance Minister has recalled the words of the great Telugu poet and playwright Gurajada Appa Rao who had said, 'Desamante Matti Kaadoi, Desamante Manushuloi; meaning, 'A country is not just its soil, a country is its people', but it seems Desamante Bihar and this Budget has been prepared keeping

in view of Bihar elections which is an irony and making mockery.

Recently, our Deputy CM, Government of Telangana has also sought the Union Minister Kishan Reddy's help to Telangana in securing maximum Central assistance to various projects all estimated at Rs.71.63 lakh crore. But it seems till date there is no response.

In the Budget, I can point out some projects pertaining to Telangana. There is no mention of declaring National Project Status for Palamuru-Ranga Reddy Lift Irrigation Project. The Government of Telangana also demanded the Union Government to clear the pending Special Assistance dues under the Backward Regions Grant Fund (BRGF) and seek an extension of the scheme by five more years.

There are many issues pending including those related to the Andhra Pradesh Reorganisation Act (APRA). The Special Assistance for backward regions was mentioned in Section 94 (2) of the Andhra Pradesh Reorganisation Act, 2014. The Centre released Rs.2,250 crore for 2015-16 to 2018-19 and 2020-21 at Rs.450 crore per year for the development of nine erstwhile districts of the State. The utilisation certificates were also submitted to the Union Government. Now, as the Congress MP I firmly insist that the Centre should release the pending dues of Rs.1,800 crore for 2019-20, 2021-22, 2022-23 and 2023-24.

Also pending issues of the AP Reorganisation Act like public debt, which has not been settled till date. I can also say -As per Section 54(1) of the AP Reorganisation Act, 'all liabilities on account of public debt and public account of the existing State of Andhra Pradesh, outstanding immediately before the

appointed day shall be apportioned based on population ratio of the Successor States unless a different mode of apportionment is provided under the Provision of this Act.

The total amount divisible under public debt is identified as Rs.17,666.66 crore, out of which Rs.8,737.29 crore was apportioned on a population basis and the balance amount of Rs.8,929.37 crore pertaining to 15 externally aided projects (EAPs) are yet to be apportioned. The Government of AP proposed the apportionment of four EAPs on a location basis, nine EAPs on a utilisation basis and the remaining two based on population ratio. The Telangana Government's stand is that the apportionment of all EAPs shall be on the basis of population ratio.

There are other key issues pending with the Union Government as per AP State Re-organisation. Establishment of a tribal university in Mulugu District, establishment of integrated steel plant in Khammam, establishment of a rail coach factory in Kazipet, reimbursement of Rs 408.49 crore by AP Government towards expenditure incurred by Telangana in respect of common institutions, reimbursement of Rs.208.24 crore by AP Government in respect of Commercial Tax department, division of Schedule IX and X institutions, issues related to power dues, expansion and financial assistance for Ramagundam Fertiliser Unit, setting up of Handloom Park in Hanamakonda, Rail Neer production unit in Telangana, setting up of IIM in Telangana.

Some other important issues I would like to raise pertaining to Telangana State. Grants to Central Autonomous Bodies in Telangana State requires Rs.352.81 crore Atomic Minerals Directorate for Exploration and Research,

Hyderabad, Rs.28 crore for Indian National Centre for Ocean for Information Services, Rs.10.84 crore for National Institute of Rural Development and Panchayati Raj, Hyderabad, Rs.86.75 crore for International Advanced Research Centre for Powder Metallurgy and New Materials, Hyderabad, Rs.16.78 crore for National Fisheries Development Board, Rs.56 crore for Centre for DNA Finger Printing and Diagnostics, Hyderabad, Rs.56 crore for National Institute of Animal Biotechnology, Hyderabad.

Also, allocation of funds for Public Enterprises in Telangana State is Rs.1,600 crore for Singareni Coal, Rs.60 crore for Mishra Dhatu Nigam Ltd., Rs.122 crore for Support to IIT Hyderabad (EAP), Rs.1 crore for creation of capital assets in Salarjung Museum.

Our Government of Telangana State requested the Central Government to communicate net borrowing ceilings along side tax devolution figures with removal of conditionalities on borrowings will allow a greater fiscal space to take up more and more developmental projects in Telangana.

But the Centre thinks the country means only 18 States where BJP is ruling and not considering the demands of Telangana State. In this Budget, the hon. Minister of Finance proposed development measures on Garib, Youth, Annadata and Nari but here I can say Garib becomes more and more Garib, Majority youth becomes more and more unemployed, Annadata committing suicides and Nari are suffering very much in the society a lot. The budget train derailed and all four compartments have failed and laid on the way side.

First big disappointment is for farmers (kisan). What are farmers asking? They

are demanding four answers - 1. MSP as a legal guarantee, 2. Farm loan waiver, 3. Inflation indexation of PM Kisan payouts, and 4. Reforms to PM Fasal Bima Yojana.

In the Budget, the hon. Finance Minister did not give a single sentence response of these four issues. Even recommendations of Parl. Standing Committee on Agriculture was totally ignored. Farmers are happy in Telangana in last 12 months because we gave Loan Waiver of Rs 2 lakhs, giving MSP + Bonus on crops like fine rice, and started Rythu Bharosa, and also giving 24-by-7 free electricity. What does Modi give?

The PM Dhan-Dhaanya Krishi Yojana' they announced and say they will partner with states. Any discussion with states before budget? No. Is there anything for high productivity districts and states - nothing.

They talk of aatma-nirbhar in daal, pulses, tur, masoor, urad. This was the opportunity for complete Aamta-Nirbhar of India in food sector in a big way. We should have connected agriculture thinking in budget with climate change problems, water, power, loans, loan waiver, MSP, bonus, problems of landless labour, problem of protein deficiency, food export opportunities, use of new technology, drones, irrigation.

They have decided to give credit cards so they can put Modi picture and send to farmers. They will charge all hidden interest rate on farmers. Very poor budget for farmers. They do not even understand that fishermen, diary, horticulture, aqua culture, marine produce, have all unique issues.

Rating of budget for Farmers - 1/10. Poor people hoped they will come out of

poverty. But last 10 years, and now 11th year, Modi ji has done nothing for them. Not rural poverty nor urban poverty.

Most amazing thing for rural poor was MNREGA we introduced - Smt Sonia Gandhi and Dr Manmohan Singh. What has been contribution of Modi all these years? Urban poor, including gig workers like Swiggy, Zomato, Uber, drivers and delivery boys - you talk big and will give nothing. Health Insurance to gig workers under (PM Jan Arogya Yojana) will not help them at all. Accident insurance, and other issues of their ignored.

Urban poor also included domestic workers (cooks, cleaners, gardeners, security guards) - not even one word about them. Housing is a big thing for poor people. We have done so much for housing - now we are giving Indiramma illu - Modi ji is not caring for building houses or giving money for poor in villages, towns or cities. So, rating of budget for garib people is 1/10.

Women across India must be in tears because while a woman FM presented Budget, there is nothing, absolutely nothing, for them. Not as girl child, or their education or health, not for girl students, or girl sportsmen, not as young ladies in work force or unemployed, not for women entrepreneurs, not for mothers, not for lady senior citizens.

This is the most disappointing Budget. Compare with how much we in Telangana do. How many programs we have for women - free bus, gas cylinder, power, housing, skills, education. Telangana State is giving a cylinder for Rs.500 for poor people. Why Centre is not giving Rs.500 per cylinder for poor people particularly for BPL families. For this rating of Budget for Poor is 0.5 / 10.

Yuva are still reading the budget to see if there is anything for them. If you want to create employment, you have to do big reforms in MSME (micro, small and medium sector) but they were totally ignored. All she spoke about was simplifying KYR norms on a portal. Number of doctors, medical colleges, nursing colleges, dental colleges we need is very high. But she has put a goal of 75,000 new seats in next 5 years. Is this how we will compete with China. Today, it is age of Robotics, Artificial Intelligence, Machine Learning, Rockets and Satellites. The education and skilling needs for youth are completely changing. This budget will leave our youth of India far behind the world.

We need to create two crore jobs every year. That was Modi ji promise before 2014. Nirmala ji did not even speak one word about jobs and employment creation. So, rating of the Budget for yuva is 1/10.

Biggest disappointment for middle classes. Here they are only looking for headlines. What is inflation rate and how much relief you give? For 10 years middle classes are struggling. For good housing. For good urban infrastructure. For better jobs. For improvement in healthcare facilities. For good transport. For good houses.

The Recent Budget also specified four powerful engines which are: Agriculture-Contribution of agriculture to GDP is around 3 to 4 per cent and steps may be taken to reach at least more than 5 per cent, and MSMEs not getting capital fund to come out from losses, Investment is very much less in every sector, and Exports are miserable.

The present Budget aims to initiate transformative reforms across six domains but I can say - 1) Taxation method is suffering in all the sectors from employees to

businessmen and need reforms to protect the common man. 2) Power Sector is not improving. 3) Urban Development is only in the name and actually there is no development in urban areas and most of the cities and towns in urban areas are becoming slum areas. 4) Mining sector is in crises and need reforms.

Agriculture as the 1st Engine - I would like to state Telangana State grows 27 important crops in Kharif and Rabi seasons put together covering an area of about 53.51 lakh hectare. And motivated by the success of the Aspirational Districts Programme, I request the Union Government to undertake a 'Prime Minister Dhan-Dhaanya Krishi Yojana' in partnership with Telangana which has large scope with an aim to (1) enhance agricultural productivity, (2) adopt crop diversification and sustainable agriculture practices, (3) augment post-harvest storage at the panchayat and block level, (4) improve irrigation facilities, and (5) facilitate availability of long-term and short-term credit. I am to say that the total farming land in Telangana is 1.43 crore acres and the number of farmers in the state stood at 58.33 lakh. Around 55 per cent of population in Telangana make a living from agriculture and I request the Government to consider Telangana on priority to help Telangana farmers and majority are small and marginal farmers.

I also request the Government to devise various programmes to focus on rural women, young farmers, rural youth, marginal and small farmers, and landless families who requires technical and financial assistance from multilateral development banks.

Centre of Excellence in AI for Education - I am happy to note that the Government had announced setting up of a Centre of Excellence in Artificial

Intelligence for education with a total outlay of Rs.500 crore and I request the Government to set up such a Centre in Hyderabad for which I also assure on the floor of the House that the Government of Telangana will cooperate in all manner including land allotment, single window clearances, etc.

Expansion of medical education - in the Budget, I am happy to note that in the next year, 10,000 additional seats will be added in medical colleges and hospitals, towards the goal of adding 75,000 seats in the next 5 years and I request the Centre to consider our Telangana for more allocation of seats.

Day Care Cancer Centres in all District Hospitals In the Budget, I am happy to note that the Government will facilitate setting up of Day Care Cancer Centres in all district hospitals in the next 3 years and 200 Centres will be established in 2025-26 and I request the Government to set up such Centres of at least 25 in Telangana in 2025-26.

Urban Challenge Fund, I am happy to note that the Government will set up an Urban Challenge Fund of Rs.1 lakh crore to implement the proposals for 'Cities as Growth Hubs', 'Creative Redevelopment of Cities' and 'Water and Sanitation' I am also happy to note that this fund will finance up to 25 per cent of the cost of bankable projects with a stipulation that at least 50 per cent of the cost is funded from bonds, bank loans, and PPPs and an allocation of Rs.10,000 crore is proposed for 2025-26 and I request the Government to consider the proposals of Government of Telangana in developing tier 2 and tier 3 cities like Warangal, Nalgonda, Bhongir, Khammam, which have large scope for setting up of new developmental projects in the State.

UDAN - Regional Connectivity Scheme - From the Budget, I am happy to note that UDAN has enabled 1.5 crore middle-class people to meet their aspirations for speedier travel and has connected 88 airports and operationalized 619 routes and inspired by that success, a modified UDAN scheme will be launched to enhance regional connectivity to 120 new destinations and carry 4 crore passengers in the next 10 years. The scheme will also support helipads and smaller airports in hilly, aspirational, and North East region districts and I request the Government to consider re-opening of Warangal Airport, setting up of new airport/helipads in Nizamabad, Khammam, and Bhongir so that there will be 12 to 15 per cent growth in civil aviation sector.

I once again state that JD(U) has only 12 seats in Lok Sabha and got more allocations and given bonanza to Bihar by Centre due to coming elections of Bihar State which is not good for the people of this country.

In the Budget, I am happy to note that top 50 tourist destination sites in the country will be developed in partnership with states through a challenge mode and Telangana has lot of scope in developing tourism considering the natural and eco beauty of Khammam area for facilitating employment-led growth. Warehousing facility for air cargo I request the Centre to develop Shamshabad area in 33 Hyderabad as the international hub by setting up of air cargo handling unit with warehousing facility as it has large scope for exports.

In the Budget, with deep pain and grief, I am to oppose the proposal of raising FDI limit for the insurance sector from 74 to 100 per cent and with this LIC having the revenue in 2024 as 8 lakh 41 thousand 982 crores will be the worst sufferer and

the insurers will lose the confidence and such situation lead to chaos in the country. I think if the LIC collapses, the country will collapse.

In the Budget, I am also happy to see that the services of India Post Payment Bank deepened and expanded in rural areas and there is need to encourage the small saving schemes by offering at least 12 per cent interest per annum with different periods under all the post office schemes.

In the Budget, I am happy to note that an Investment Friendliness Index of States will be launched in 2025 to further the spirit of competitive cooperative federalism but my sincere request to the Government is to help the non-BJP ruled States like Telangana, Karnataka, Delhi, Punjab, etc., without any discrimination to achieve the goal of 'Viksit Bharat 2047'. In the Budget, the Government said Democracy, Demography and Demand are the key support pillars in our journey towards Viksit Bharat. The middle class who consists of about 80 per cent of our total population provides strength for India's growth.

In the new tax regime, I request the Government to revise tax rate structure as follows to benefit lower and middle class employees so that they can spend their income for them only in the market. The new structure will substantially reduce the taxes of the middle class and leave more money in their hands, boosting household consumption, savings and investment but need further concessions and amendments in the income tax bracket so that the spending in the market will be further improved and they will be happy and also boost the revenue to the Government indirectly.

Indians - the less than 1 percent of India's population is paying tax. What

about others who are not paying tax and what they are doing? It is they who will gain the lion's share of the Rs. 1 lakh crores loss that the Government will suffer because of the income tax concessions. More importantly, the Government has chosen not to increase the rates of taxation at higher income slabs, which could very well have been combined with a reduction in tax burden of the lower middle class. They say Income tax reforms.

How many slabs we have in New Tax Regime:

1. 0-4L Nil
2. 4-8L 5 per cent
3. 8-12 10 per cent
4. 12-16L 16 per cent
5. 16-20L 20 per cent
6. 20-24L 25 per cent
7. Above 24L 30 per cent

How can seven slabs be simple? How much relief they will get? This is only for heading management.

Middle class – 2/10.

I suggest the income tax brackets as under to benefit the common man also.

0-5 lakh rupees	Nil
5-10 lakh rupees	3 per cent
10-15 lakh rupees	5 per cent
15-20 lakh rupees	10 per cent
20-25 lakh rupees	15 per cent

Above 25 lakh rupees 20 per cent

I want to ask the Government is there any need to tax 30 per cent from the employees. There is no rationale in taxing them at 30 per cent as income tax and out of 12 months, salaried employees are getting only 9 to 10 months' salary and burdening their household expenditure gravely. I can say, on the one hand, the Government is paying salary but on the other hand, the Government is taking their salary in the form of income tax. What is this? I do not understand.

This Government under the leadership of feeble Prime Minister Modi has never believed in the admirable energy and ability of the middle class in nation building. In recognition of their contribution, the Government has not periodically reduced their tax burden since 2014 and the Government is not trusting on the middle-class tax payers despite their contribution to the GDP is more compared to the businessmen.

Another important issue is constitution of 8th Pay Commission for Central Government employees and others which was taken in hasty manner to win the Delhi elections. But till date, the Government has not constituted the Commission and they have no interest in the welfare of the Government employees.

Another request I want to make to the Railways is to restore the fare concessions for Senior Citizens for railway passengers. I also request Railways to give a halt at Peddapalli Railway Station for Telangana Express because AP Express has a stop at Peddapalli. I also request the Railway Authorities to re-open Rail Yatri Niwas with cheaper rates at New Delhi Railway Station so that our poor passengers from Telangana and AP States can utilize whenever they visit to Delhi

for different works especially for one day work and visit to Delhi so that they can arrive at railway station, have their bath in the Yatri Niwas and they can catch the train to their destinations in the evenings. Now, they are unable to pay hotel accommodation rates as the private hotels are looting the money of the general public with hefty charges.

Another important issue pertaining to construction of Foot over Bridge from Ajmer Gate/Kamala Market side to Paharganj side at New Delhi Railway Station. In the absence of Foot over Bridge, the people those who want to come from Ajmer Gate/Kamala Market side to Paharganj side are using the bridge which is near Shiela Theatre which takes at least half-an-hour and if the Food over Bridge is constructed, they can reach in five minutes. For this purpose, open land space is available with Government authorities. Another worrisome thing for all of us is Dollar is strengthening and Rupee is weakening and affecting the common man and poor people. This Budget is for a 10th time which is a big disappointment for all sections of people and the society. It is completely directionless and shift goalposts. It has no focus on developmental issues.

The lack of understanding of economics in the National Government headed by PM Narendra Modi is clearly visible. Compared with Budgets under the Prime Ministership of our beloved leaders - Shri Jawaharlal Nehru Ji, Smt. Indira Gandhi Ji, Shri Rajiv Gandhi Ji, Shri P.V. Narasimha Rao garu, Dr. Manmohan Singh Ji, this Budget under PM Modi does not help India leap to the next level.

The focus of PM Modi and Smt. Nirmala Sitharaman garu is clearly to confuse people and they themselves confused on how to run the Government and

they failed miserably since 2014 in running the Administration and people are laughing. People of this country are saying Union Budget 2025-26 is 'A Cruel Betrayal of the Indian People'. The Union Budget 2025-26 is a cruel betrayal of the requirements of the people of India. Instead of addressing the root cause of the demand problem being faced by so many sectors of the economy, the lack of purchasing power in the hands of large sections of the population because of mass unemployment and shrinking wages, the Modi Government through the budget is seeking to stimulate the economy by giving tax cuts to the small minority with higher incomes even as expenditures are cut.

While the Economic Survey shows the desperate plight of India's labour force, pointing out the decrease in earnings over the last five years, this budget with its emphasis on cutting Government expenditures while giving concessions to the rich will only increase the huge inequalities in India.

Instead of mobilizing resources by taxing the rich and the big corporate houses and pushing up public investment that would help generate employment and ensure a minimum wage for our people, it has chosen to do the opposite. It also seeks to foster greater wealth accumulation by the rich by promoting private investment, even placing public assets and public expenditure at its service. In this Budget the Government proposes 100 per cent entry of FDI in the insurance sector and privatisation of power sector as well. It is therefore a budget by the rich for the rich only which is shameful to our country under PM Modi.

Expenditure as a percentage of GDP is destined to come down once again, as has been happening every year since 2020-21 - this time from 14.6 per cent in

2024-25 to 14.2 per cent 42 in 2025-26. The budget papers further reveal that the Government in contrast to its tall claims, actually spent in the last year approximately one lakh crores rupees less than what the budget had promised. In other words, going by its past record, even the inadequate allocations made cannot be taken at face value as the Government does not spend the amount it promises it would.

In the last year, the Central Government cut down transfers to the States by Rs. 1,12,000 crore compared to the budgeted figures - it reduced funds for centrally sponsored schemes by Rs. 90,000 crores and Finance Commission and other transfers to the states by 22,000 crores. The budget thus reflects the approach of a dilution of the principle of federalism, and the assaults on the rights of the States. The cuts in 2024-25 also hit capital expenditures which are going to be almost Rs. 93,000 crores less than the budgeted figure. Food subsidies, Agriculture and Allied Activities, Education, Rural Development, Social Welfare, Urban Development - all have faced this cut and the budgeted figures for 2025-26 are almost the same as in 2024-25. The allocations are in fact stagnant if one factors in inflation, and as a percentage of GDP less than last year.

The allocation of food in the last budget was 2.05 lakh crores but in revised estimate of the last year expenditure reduced by Rs. 7830 crores while in this budget the proposed figure is Rs. 2.03 lakh crores which is even less than the last year's budget provision. Similarly in the case of education the budget provision for the last year was Rs. 1.26 lakh crores but the revised estimate shows that they spent Rs. 11,584 crore less while in this budget the allocation is only Rs. 14596

higher over last year's budget estimates. This is only 2.3 per cent increase in nominal terms so considering inflation there has not been any increase in real terms.

Regarding allocation of health, the revised estimates are once again less than last year's budget estimates. In agriculture and allied sector the BE was 1.5 lakh crore and the Government spent 10992 crores less according to the revised estimate. LPG subsidy has been cut down from Rs. 14.7 thousand crore as per last year's revised estimate to Rs. 12 thousand crores in this year's budget. The hypocrisy of the Government is symbolised by its measly allocations for a right which is a lifeline for the rural poor, the MNREGA. The allocations have stagnated at 86,000 crore rupees even as the demand has grown. This is not only a cruel blow against the rural poor, it is an outright assault on the legal right for 100 days work. The demand for MSP for farmers, a critical issue for addressing agrarian distress and farmer suicides has been given short shrift by the Government. The present budget has separate statements for expenditures on scheduled castes, scheduled tribes and for women. Even at face value, the budget papers show the utter callousness of the Government. In 2024-25 the Allocation of Scheduled Castes has faced a cut of Rs. 27,000 crore, while that for Scheduled Tribes similarly is down by Rs. 17,000 crores - this is despite the shares of such expenditures in total expenditure being significantly lower than what the guidelines prescribe them to be, namely proportionate to the shares of these social groups in the population. For 2025-26, the allocations are only 3.4 per cent and 2.6 per cent of total expenditures for SCs and STs respectively. Allocations for North Eastern Areas

have also been reduced by Rs. 13,000 crore in comparison to budgeted figures, while that on Welfare of Children has also been cut. Even the Gender Budget for 2024-25 is smaller than in 2023-24. Allocations under these heads continue to be low even in 2025-26.

Overall, the Union Budget 2025-26 reflects the bankruptcy of the Modi Government, and shows that it is so committed to protecting the interests of the rich and corporate sector that it is not even able to formulate any real policy to address the slowdown in the economy. Neither the magnitude of the crisis, nor its character, seem to be visible to the Government and its Finance Minister - who go on like a stuck record about their great stewardship of the economy, which as the Economic Survey showed has resulted in a situation where wages in India are below pre-pandemic levels and growth is also slowing down because of demand constraints. A mountain of evidence now exists that compressing expenditures and lowering taxes on the rich, and other measures to unleash the so-called animal spirits of private corporate and foreign investors, has not worked to address this problem and generate investment and employment growth. The Union Budget 2025-26 is only the latest instalment of a policy that has abjectly failed. It is very unfortunate that the Government did too little and taking steps too late which are not giving desired results for Viksit Bharat 2047 and this Budget is completely directionless. States and National Development: Only State name mentioned I could hear was Bihar, Bihar, Bihar. What about rest of states. What about South India? Why no mention of my state of Telangana? What will you give us? Do you want to give Telangana people Empty Plate?

a. **Cities will lead growth:** A special dedicated policy is needed in India for six major cities - Delhi, Mumbai, Bangalore, Chennai, Kolkata and Hyderabad. If cities do not grow, country cannot grow.

b. **\$5 trillion economy:** Nirmala ji totally forgot to mention \$5 trillion economy. We are talking about \$1 trillion economy in Telangana everyday because we are serious and sincere.

c. **Infrastructure:** We must build world-class standards infrastructure for India. They did not even find time to talk of big projects.

d. **Loans:** Long-term 50 years interest-free loans for states for infra - the budget allocations are so low, it would not be enough for even Telangana.

This is one of the biggest failures of Modi govt and even by bad budgets of last 10 years, this one is a total disappointment. Only some friends of PM Modi like Ambani and Adani will be happy in the NDA Regime. Rest of the Indians got nothing. Only taxes, and multiple problems.

With these few words, I would like to conclude.

Thanking you.

* **श्री अवधेश प्रसाद (फैज़ाबाद)** : मैं माननीय वित्त मंत्री भारत सरकार द्वारा लाये गये बजट पर अपने विचार रखता हूँ।

मैंने बहुत ही गंभीरतापूर्वक बजट का अध्ययन किया। बजट बहुत ही निराशाजनक है। इस बजट में देश के गरीबों के लिये, वंचितों के लिये, दलितों के लिए, पिछड़ों के लिए और अल्पसंख्यकों के लिये कोई भी विकास की योजना नहीं है। हमारे देश की बहुमूल्य दौलत हमारे देश के करोड़ों करोड़ युवा हैं,

* Speech was laid on the Table.

बेरोजगार हैं, उनको नौकरी देने का कोई प्रावधान नहीं है। आज देश के नौजवानों के लिये जो बड़ी-बड़ी डिग्रियां लिये हैं उनके पास कोई रोजगार नहीं है। किसान जो कि अन्नदाता है, उनकी आमदनी दुगुनी करना तो दूर रहा, किसानों की फसलों को अवारा जानवर और सांड हमारे प्रदेश, उत्तर प्रदेश में चर रहे हैं, खा रहे हैं। सांड खेत को चरता है और किसान की जान भी लेता है। उत्तर प्रदेश में 5 हजार से ज्यादा किसानों की जान सांडों ने ले ली। हमारे विधान सभा क्षेत्र और अब संसदीय क्षेत्र में आता है, मिल्कीपुर, वहां 60 किसानों को सांडों ने मार कर जान ले ली। यहां का किसान अपनी खेती की रखवाली करने के लिये रात में खेतों में रहता है। आधी से ज्यादा खेत बोये नहीं गये हैं। किसानों को खेती बचाने के लिए इस बजट में कोई व्यवस्था नहीं है।

मैं जनपद अयोध्या जो मर्यादा पुरुषोत्तम श्रीराम की धरती है। मैं 54 फैजाबाद लोक सभा से चुनकर आता हूँ। योगी सरकार ने वहां के किसानों की जमीन कौड़ियों में ले ली है और बाहरी लोगों के हाथों करोड़ों में बेचा है। किसानों को मुआवजा नहीं मिला है। 84 कुशी परिक्रमा के नाम पर किसानों के घरों को उजाड़ा जा रहा है। पहले भी किसानों के घरों को उजाड़ा गया है, ढाया गया है यहां तक कि गुप्तार घाट में बसे हुए निषादों को उजाड़ा गया है, उन्हें बसाया नहीं गया। मैं सरकार से मांग करता हूँ कि अयोध्या में जिन किसानों की भूमि ली गयी है उनको उचित मुआवजा दें, जिन्हें उजाड़ा गया है, रहने की लिए मकान की व्यवस्था करे।

हमारे संसदीय क्षेत्र में आचार्य नरेंद्र उद्योग कृषि विश्वविद्यालय है। सरकार से मांग करता हूँ कि केंद्रीय विश्वविद्यालय का उसे दर्जा दिया जाये। डॉ० राम मनोहर लोहिया विश्वविद्यालय है, जिसे केंद्रीय विश्वविद्यालय का दर्जा दिया जाये। हमारे यहां जनपद अयोध्या में हवाई अड्डे का निर्माण हुआ है। यहां से हवाई जहाज की सेवा, हमारे देश में जितने धार्मिक स्थल हैं उन सभी धार्मिक स्थलों में आने-जाने के लिए जहाज की सेवा उपलब्ध कराई जाए। डेमवा नदी पर पुल का निर्माण फिर से किया जाये जिससे जनपद गोंडा जाने के लिये सुविधा उपलब्ध हो। कोरोना काल में तमाम रेलें बंद कर दी गई थी, उन सब रेलों को लखनऊ, फैजाबाद से होते हुए चलाया जाए। सुहावल रेलवे स्टेशन का उच्चीकरण किया जाये। रुदौली रेलवे स्टेशन का उच्चीकरण किया जाये। वहां से आने वाली फैजाबाद, लखनऊ जाने

वाली ट्रेनों की सुविधा दी जाए। जनपद अयोध्या में स्थित मेडिकल कॉलेज, श्रीराम अस्पताल अयोध्या की हालत बहुत खराब है। मरने वालों की संख्या बहुत ज्यादा है। अच्छे डाक्टरों की प्राप्ति और सभी सुविधाएं भारत सरकार द्वारा कराई जायें।

मैं भारत सरकार से मांग करता हूँ कि अयोध्या का ऐसा विकास किया जाये जो दुनिया के नक्शे पर चमकता हुआ दिखाई पड़े। अयोध्या में प्रभु श्रीराम की मर्यादा को कायम रखते हुए सही मायनों में विकास किया जाए एवं जो मिल्कीपुर विधान सभा में मतों को लूटा गया उसे रोका जाए।

इस निराशाजनक बजट जो किसान विरोधी है, युवा विरोधी है और बाबा साहब भीमराव अम्बेडकर का विरोधी है। मैं इस बजट का विरोध करता हूँ।

*** श्रीमती रुचि वीरा (मुरादाबाद) :** मैं बजट 2025-26 जैसे महत्वपूर्ण विषय पर अपने विचार रखती हूँ।

नई दिल्ली स्थित एम्स का बजट 677 करोड़ रुपये बढ़ाकर कुल 5200 करोड़ कर दिया गया, परन्तु नई दिल्ली एम्स पर बहुत ज्यादा लोड होने के कारण जनप्रतिनिधियों के रिकमेंडेशन के बाद भी लोगों को एडमिशन नहीं मिल पाता है और ऑपरेशन आदि की तारीख कई-कई महीने के बाद मिलती है। इस कारण इलाज के अभाव से लोग दम तोड़ देते हैं।

मेरा निवेदन है सरकार की सस्ती, सुलभ, स्वास्थ्य सेवा उपलब्ध कराने की प्रतिबद्धता को देखते हुए मुरादाबाद जनपद, जो कि पश्चिम उत्तर प्रदेश के कई मण्डल एवं उत्तराखण्ड के कुमाऊ क्षेत्र का केन्द्र है एवं रेल व सड़क मार्ग से वैल कनेक्टेड है। यहाँ पर एक एम्स की स्थापना कराई जाये जिससे कि इस क्षेत्र के लोगों को सस्ता सुलभ इलाज मिल सके।

सड़क, परिवहन और राजमार्ग विभाग को वर्ष 2024-25 में 2.78 लाख करोड़ रुपये आबंटित किए गए थे। वर्ष 2025-26 में इसे बढ़ा कर 2.89 लाख करोड़ रुपये कर दिया गया परन्तु राष्ट्रीय राजमार्ग संख्या 734 में मुरादाबाद से उत्तराखण्ड वाया ठाकुरद्वारा पर जमीन अधिग्रहण हेतु

* Speech was laid on the Table.

नोटिफिकेशन दिनांक 12.01.2022 में कर दिया गया था परन्तु किसानों को जमीन का मुआवजा वर्ष 2019 के सर्किल रेट के दर से दिया जा रहा है। किसानों के जमीन अधिग्रहण पर मुआवजे के मामले में अधिकारियों के द्वारा घोर लापरवारही की शिकायतें प्राप्त हुई हैं। जनप्रतिनिधियों के कहने के बावजूद एस.एल.ओ. किसानों को चक्कर कटाते हैं और आरबिट्रेशन में जाने पर मजबूर करते हैं जिससे किसानों की जमीन का उचित मुआवजा नहीं मिल पा रहा है। मैं सरकार से माँग करती हूँ कि जमीन अधिग्रहण का मुआवजा 12 जनवरी, 2022 के अनुसार दिया जाए।

राष्ट्रीय राजमार्ग संख्या 119 पर मौजा उजयाली खुर्द, तहसील जानसठ, जनपद मुजफ्फरनगर, उत्तर प्रदेश में गंगा नदी पर पुल का निर्माण कराया जा रहा है परन्तु किसानों को जमीन का मुआवजा नहीं दिया गया। तहसील जानसठ द्वारा रोड एलामेंट में कुछ भू-माफियाओं से हमसाज होकर बिना आधार बताए गलत रिपोर्ट पेश की गयी है। किसानों की जमीनों को 1359 फसली के आधार पर नदी, नालों की बताया जा रहा है, ये इनकी दादालाही जमीन है। इस मौजे में चकबन्दी हुई थी और चकबन्दी के दौरान इनके चक यहाँ लगाये गये थे। मैं सरकार से माँग करती हूँ कि तहसील से दोबारा सर्वे कराकर किसानों की जमीनों के मुआवजे के वितरण के उपरांत ही कार्य शुरू करें।

बजट 2025-26 में सरकार ने हस्तशिल्पियों को बढ़ावा देने और निर्यात को बढ़ावा देने पर जोर दिया है। मेरा संसदीय क्षेत्र मुरादाबाद पीतल नगरी के नाम से मशहूर है। यहाँ पर लाखों की तादात में पीतल के काम में हस्तशिल्पी जुड़े हैं 2014 से पूर्व में राजीव गाँधी शिल्पी स्वास्थ्य बीमा योजना चलाई जा रही थी जिससे हस्तशिल्पियों को ईलाज में सुविधा मिलती थी। उस योजना को बंद कर दिया गया है जिससे हस्तशिल्पी भुखमरी के कगार पर पहुँच चुके हैं। हस्तशिल्पी अपना काम छोड़कर रिकशा चलाने व ठेला लगाने पर मजबूर हैं। मैं माननीय मंत्री जी से माँग करती हूँ कि इस तरह की स्वास्थ्य बीमा योजना पुनः चालू की जाए एवं हस्तशिल्पियों को जीएसटी में 40 लाख रुपये तक की वार्षिक छूट को बढ़ाकर एक करोड़ रुपये कर दिया जाए जिससे कि हस्तशिल्पी अपने काम पर लौटें और बढ़-चढ़कर हिस्सा ले सकें। इससे निर्यात में बढ़ोत्तरी होगी और देश को फॉरेन एक्सचेंज प्राप्त होगा।

बजट 2025-26 में नागरिक उड्डयन विभाग की क्षेत्रीय उड्डान योजना के अंतर्गत कनेक्टविटी

स्कीम की बात माननीय वित्त मंत्री जी ने कही है। मेरे लोकसभा क्षेत्र मुरादाबाद में एक हवाई अड्डा है जिसमें एक फ्लाइट लखनऊ के लिए चलती थी। दिनांक 5 दिसम्बर, 2024 से कोई उड़ान नहीं भरी गई है। मान्यवर, क्षेत्रीय कनेक्टिविटी स्कीम में मुरादाबाद को शामिल कर कम से कम व्यवसायिक पीतल नगरी मुरादाबाद को मेट्रोपोलिटिन सिटीज से जोड़ा जाए।

उत्तर प्रदेश देश का सबसे बड़ा प्रदेश होने बाद भी जिस तरीके से इसकी उपेक्षा हुई है, यह निराशाजनक है। सरकार ने राज्यों को बजट का एलोकेशन करने में पोलिटिकल हित साधे हैं। इस बजट में देश का नौजवान, किसान, महिला और निम्न, मध्यम वर्ग अपने को ठगा से महसूस कर रहा है।

*** श्री विजय कुमार दूबे (कुशीनगर) :** इस वर्ष का बजट यशस्वी प्रधानमंत्री माननीय नरेंद्र मोदी जी के नेतृत्व में वित्त मंत्री माननीया निर्मला सीतारमण जी ने जो पेश किया है, विकसित भारत के संकल्प को मजबूत कर रहा है। वास्तव में यह बजट देश के मध्यम वर्ग, निर्बल वर्ग के साथ युवा, छोटे किसान, छोटे व्यापारी व देश की महिलाओं के लिए ऐतिहासिक विकास की सौगात और उनके सपनों को साकार रूप देने वाला तो है ही, साथ में जहां गरीबी से मुक्ति, अच्छे स्तर के स्कूली शिक्षा, सस्ती व सर्व सुलभ स्वास्थ्य सेवाओं तक पहुंच, कुशल कामगार के साथ सार्थक रोजगार, आर्थिक गतिविधियों में 70% महिलाओं की भागीदारी, कृषि के विकास और उत्पादकता को गति प्रदान करना, समावेशी पथ पर संबंधों को साथ लेकर चलना, मेक इन इंडिया को और आगे ले जाना, MSME को सहायता देना, रोजगार द्वारा विकास को समर्थ बनाना, निर्यात को बढ़ावा देना आदि देश को समर्थ और विकसित भारत के लक्ष्य को मजबूती देने वाला यह बजट है।

इस बजट का उद्देश्य ही दिखाई पड़ रहा है, देश के गरीब मध्यम वर्ग, युवा, महिलाओं, किसानों को सर्वोच्च प्राथमिकता मिली है। तीसरे कार्यकाल में सभी के लिए आवास के उद्देश्य को भी पूर्ति के लिए ठोस कदम उठाए गए हैं। प्रधान मंत्री आवास योजना का विस्तार करते हुए 3 करोड़ अतिरिक्त परिवारों को नए घर देने का निर्णय बजट में लिया गया है, इसके लिए पाँच लाख छत्तीस हजार करोड़

* Speech was laid on the Table.

रुपए खर्च किए जाने की योजना है।

प्रधान मंत्री ग्राम सड़क योजना के चौथे चरण में पच्चीस हजार बस्तियों को जोड़ने के लिए सत्तर हजार करोड़ रुपए स्वीकृत किए गए हैं।

जब देश के विकास का लाभ समाज के अंतिम पंक्ति में खड़े परिवारों को मिलता है, तभी विकास का सार्थक परिणाम भी मिलता है।

(1) 12 लाख तक की आय को कर मुक्त करने से सीधे-सीधे मध्यवर्ग के लोगों के जीवन में खुशहाली, संपन्नता के सपनों को उड़ान देने वाला है।

(2) किसान क्रेडिट कार्ड की सीमा 3 लाख से बढ़ाकर 5 लाख कर देने से गरीब वर्ग को आगे बढ़ने का मार्ग प्रशस्त करेगा।

(3) अगले वर्ष मेडिकल कॉलेज में 10000 सीटें व अगले 5 वर्ष में 75000 सीटें बढ़ेंगी तो निश्चय ही युवाओं के सपने को उड़ान देगा।

(4) 7.5 करोड़ किसानों, मछुआरों और डेयरी उद्योग से जुड़े किसानों की अल्पकालिक ऋण इनके आत्मनिर्भरता को मजबूत करेगा।

इस ऐतिहासिक ठाज़र में

(5) 50 पर्यटन केंद्रों का विकास किया जाएगा, खासकर बुद्ध से जुड़े स्थलों को इससे तो सीधे-सीधे हमारे कुशीनगर के पर्यटन विकास को लाभ मिलते दिख रहा है, क्योंकि कुशीनगर भगवान बुद्ध का परिनिर्वाण स्थल और बौद्ध सर्किट एरिया है।

विकसित भारत के संकल्प को मजबूती देने वाले इस बजट के अंशदान में हमारे कुशीनगर के लिए भी कुछ प्रमुख योजनाएं हैं, जैसा कि कुशीनगर के बौद्ध सर्किट एरिया के पर्यटन विकास को अंतर्राष्ट्रीय मानचित्र पर पहचान दिलाने के लिए ही यशस्वी प्रधान मंत्री माननीय मोदी जी ने कुशीनगर में अंतर्राष्ट्रीय हवाई अड्डा का निर्माण पूरा कराये, वो भी कोविड की विषम परिस्थितियों में।

स्पाइसजेट से उड़ान भी दिल्ली के लिए प्रारंभ हुआ, चार माह नियमित व चार माह अनियमित उड़ान के बाद आज सालों से उड़ान पूर्णतः बंद है, करोड़ों रुपया उक्त एयरपोर्ट पर अधिकारियों के

तनखाह, राजस्व को भारी क्षति हो रही है। इंडिगो से उड़ान शुरू करने का आश्वासन माननीय उड्डयन मंत्री जी ने दिया है, कुशीनगर जिला ही नहीं बल्कि पश्चिमी चंपारण बिहार के भी कई जिलों के निवासी व कुशीनगर से लगे दर्जनों जिलों के निवासी उड़ान शुरू होने का इंतजार कर रहे हैं।

इसी तरह हमारे कुशीनगर के बिहार और उत्तर प्रदेश के सीमावर्ती लोगों की सुविधाओं को देखते हुए बंद पड़े छितौनी तमकुही रेल परियोजना को माननीय रेल मंत्री जी ने पिछले सत्र में 10 करोड़ देकर डी फ्रिज किए थे, भूमि अधिग्रहण के भी कार्य शुरू हो चुके हैं, परंतु इस महत्वपूर्ण परियोजना के निर्माण के लिए लगभग 1500 करोड़ से ज्यादा की आवश्यकता को देखते हुए मैं माननीय रेल मंत्री जी से आग्रह करता हूँ कि रेल को मिले भारी बजट में इस परियोजना को भी धन की स्वीकृति देने की कृपा करेंगे।

कुशीनगर क्षेत्र की जनता की पुरानी मांग है कि ट्रेन संख्या 15079 पाटलीपुत्र से गोरखपुर व 15080 गोरखपुर से पाटलिपुत्र का ठहराव कठकुइया रेलवे स्टेशन पर किया जाए, और ट्रेन संख्या 18181 टाटानगर से थावे व 18182 थावे से टाटानगर का मार्ग विस्तार कुशीनगर लोकसभा क्षेत्र के कप्तानगंज रेलवे स्टेशन तक करने की मांग क्षेत्र की जनता लगातार कर रही है।

कुशीनगर अंतर्राष्ट्रीय हवाई अड्डा देश का अकेला ऐसा हवाई अड्डा होगा जो रेल सुविधा से वंचित है, गोरखपुर-कुशीनगर-पडरौना परियोजना सन् 2017 से डीपीआर बनाकर बंद है, मैं माननीय रेल मंत्री जी से निवेदन करूंगा कि कुशीनगर के बौद्ध सर्किट एरिया व अंतर्राष्ट्रीय हवाई अड्डा को रेल सुविधा से जोड़ने के लिए उक्त गोरखपुर-कुशीनगर रेल परियोजना का शुरू करने की कृपा करें।

राजमार्ग मंत्रालय ने विगत पिछले सत्र में कुशीनगर के विकास में अपना अहम योगदान किया है, अनेक फ्लाईओवरों में, हाटा के दोनों फ्लाई ओवरों पर बजट देकर दुर्घटना बहुल इस स्थल पर निर्माण पूर्ण कराना जनहित में अति आवश्यक है, ऐतिहासिक मिले बजट का कुल सारांश यही है कि जब कुशल नेतृत्व मिलता है तो देश भी विकास करता है, और समाज का हर वर्ग भी तरक्की करता है। उदाहरण के रूप में मात्र 10 वर्ष पहले तक जो देश बीमार अपाहिज की हालत में दुनिया के मजबूत देश के पिछली कतार में खड़ा था, और देश आजादी के बाद से समाज निर्बल-दुर्बल वर्ग, देश के छोटे किसान, छोटे व्यापारी, देश की महिलाएं अपने बुनियादी आवश्यकताओं की आवाज तो लगाते रहे लेकिन देश के 60

साल के नेतृत्वकर्ताओं ने सुना नहीं, आज महज 10 सालों में, यह माननीय मोदी जी के कुशल नेतृत्व का ही परिणाम है कि आज वही बीमार देश दुनिया के विकासशील देशों के अग्रणी कतार में खड़ा है, इतना ही नहीं आज देश के समाज का वही वर्ग आत्मनिर्भर बनने की दिशा में मजबूती से खड़ा होकर राष्ट्र के विकास की धारा से जोड़ने का काम कर रहा है। इसीलिए तो समूचा देश कहता है— “मोदी है तो मुमकिन है।”

*** एडवोकेट प्रिया सरोज (मछलीशहर) :** मैं बजट 2025-2026 पर अपने विचार रखती हूँ।

सबसे पहले, मैं माननीय वित्त मंत्री जी को लगातार आठवीं बार BUDGET पेश करने के लिए बधाई देती हूँ। एक महिला के रूप में, उनकी जिम्मेदारी और योगदान को मैं आदर करती हूँ।

बड़ा हुआ तो क्या हुआ जैसे पेड़ खजूर, पंथी को भी छाया नहीं फल लागे अति दूर।

सरकार के लम्बे चौड़े लेकिन असली मुद्दों पर बेअसर BUDGET पर यही सबसे सटीक टिपण्णी होगी।

मेरा सवाल यह है कि आखिर हम कब BUDGET के माध्यम से देश के किसानों, मजदूरों, नौजवानों, गरीबों, दलितों और पिछड़ों को भी बधाई देंगे? यह BUDGET किसके लिए है? क्या यह देश के करोड़ों आम लोगों के सपनों को पूरा करने के लिए है या सिर्फ कुछ खास लोगों के फायदे के लिए?

सरकार GROWTH और PROSPERITY की बात करती है, लेकिन सर, यह GROWTH GROUND पर दिखाई क्यों नहीं देती?

आपने सबका साथ, सबका विकास का नारा तो दिया, लेकिन आपने सिर्फ कुछ खास UDYOGPATI का साथ दिया। उन UDYOGPATIYON का विकास किया, और देश की आम जनता के साथ पूरा विश्वासघात किया।

सिर्फ 10 साल में, DOLLAR की exchange rate 62 से गिरकर 87 रुपये प्रति डॉलर हो गई

* Speech was laid on the Table.

है। रुपया ICU में है, और सरकार निद्रावस्था में। तो बताइए, इसे सरकार ऐतिहासिक सफलता" कहेगी या" RECORD तोड़ नाकामी" जिसका बोझ पूरा देश उठा रहा है?

सबसे ज्यादा हल्ला बस इस बात का रहा है कि middle class के तो दिन फिर गए। सरकार ने ऐसे सपने बेचे जैसे हर मिडिल क्लास व्यक्ति बड़ा सेठ बन गया। 12 लाख तक INCOME TAX FREE बताया, मगर बेरोजगारी के इस दौर में कितने लोग हैं जो 12 लाख रुपये सालाना कमा पा रहे हैं?

सिर्फ TAX छूट से क्या होगा जब रोजगार ही नहीं हैं? कौशल विकास के बिना ये REFORMS अधूरे हैं। INCOME TAX में राहत TEMPORARY है, क्योंकि महंगाई, GST और INDIRECT TAX के बोझ से जनता की SAVINGS भी खतरे में आ ही जाएगी।

जब आप नए OPPORTUNITY, नए JOBS और INCOME में बढ़ोतरी नहीं करेंगे, तो हमारी ECONOMY में DEMAND कैसे आएगी?

एक बात कोई सरकार से पूछे नाक को सीधे पकड़ो या घुमाके पकड़ो, दोनों बातों में क्या फर्क है भाई? एक तरफ आप कहेंगे की income tax कम कर दिया, पर सच्चाई ये है की गाडी खरीदों तो लम्बा चौड़ा tax, उसी गाडी को चलने के लिए पेट्रोल भरो तो उसकी कीमते आसमान पर, फिर थोड़ी दूर पर आ जाता है आपका toll, और देना होता है अच्छा खासा toll tax.

बात सिर्फ income tax की नहीं है, सोशल मीडिया पर लोग पूछते हैं की क्या आपकी सांस लेने पर भी tax लेने की तयारी है? खैर जो देश की हवा है, उसको सांस लेने लायक छोड़ा नहीं है आपने। एक तरफ pollution तो दूसरी तरफ धार्मिक मन मुटाव का ज़हर, हवा वाकई आपने जानलेवा कर दी है। (हंसते हुए) अब सपनों पर भी TAX मत लगा देना।

मैं खुद एक युवा हूँ, इसलिए अब युवाओं की दुखती रग पर हाथ रखती हूँ।

कहने को बड़ा हसीन है हमारा देश,

फूलों की एक पंखुड़ी है हमारा देश,

पर बेरोजगारी और आपसी मन-मुटाव के इस दौर में,

राख के ढेर पर खड़ा है हमारा देश ।

अब बात नौकरी की करते हैं । आपकी सरकार ने हर साल 2 CRORE नौकरियाँ देने का वादा किया था । 10 साल में 20 CRORE JOBS मिल जानी चाहिए थीं । पर न नौकरी आई, ना INCOME बढ़ी । सिर्फ बेरोजगारी अपने चरम पर पहुंच गई । लोन की बात करें तो नए BUDGET में लोन के कुछ SCHEMES का OPTIONS तो है, लेकिन असली सवाल यह है कि सरकार DIRECT JOBS क्यों नहीं CREATE कर रही है? क्या हर कोई BUSINESSMAN बन सकता है? रोज़गार देना सरकार की जिम्मेदारी है । महिलाओं की बात करें तो महिलाओं के लिए BUDGET में कोई खास ज़िक्र नहीं है । न WORKING CONDITION सुधारी गई, न ही GENDER-RESPONSIVE POLICIES लाई गई । सिर्फ लोन स्कीम देकर महिलाओं को अपनी रोजगार खुद करने के लिए छोड़ दिया गया ।

Talking about education. In 2025-26, the total budget estimate amount for the education sector is 1 LAKH 28 THOUSAND 6 HUNDRED AND 50 CRORE) This increase in nominal terms by 6.22% as compared to the Budget Estimates of 1 LAKH 20 THOUSAND 6 HUNDRED AND 28 CRORE for the year 2024-25. If we consider the average inflation rate to be 5.2%, then the real increase is merely around 2% for the education sector.

The Education has also been neglected. There is no strong policy visible for primary, secondary, secondary and education. higher The persistent issue of high dropout rates at the secondary level, currently at 14.1%, underscores the need for substantial investment in this segment.

अगर घर की बात करें, तो आपकी योजना के अनुसार, 2022 तक हर नागरिक को पक्का मकान मिल जाना चाहिए था ।, लेकिन 2025 आ गया और लोग अब भी इंतज़ार में बैठे हैं । घर मिलने के बजाय, अब तो टूटने लगे हैं । उत्तर प्रदेश सरकार ने घर तोड़ने में रिकॉर्ड बनाया, और ज़्यादातर नुकसान पिछड़े व अल्पसंख्यक समुदायों को हुआ है ।

अब मैं अल्पसंख्यकों और पिछड़ों की बात करती हूँ। MINORITIES और BACKWARDS वर्गों के लिए इस सरकार ने क्या किया? माननीय अध्यक्ष महोदय, मैं एक अनुसूचित जाति से आती हूँ, और मेरे मछलीशहर क्षेत्र के आम नागरिक, अल्पसंख्यकों और पिछड़े वर्गों के लिए इस BUDGET में मुझे कोई उम्मीद नज़र नहीं आती। जब सरकार ने जाति जनगणना करवाई ही नहीं है, इनके पास DATA ही नहीं है कि किसकी कितनी भागीदारी है, तो आप उनके लिए FINANCIAL STRATEGY कैसे बना सकते हैं?

आप अंधेरे में तीर चला रहे हैं, बिना यह समझे कि असली ज़रूरत किसकी है। जहाँ तक किसानों की बात है, तो हमारे अन्नदाता हमारे किसानों के साथ खुला धोखा किया गया है। नई योजनाएँ पुरानी नीतियों का ही री-ब्रांडिंग हैं। MSP पर भी कोई गारंटी नहीं दी गई है, और किसानों के शांतिपूर्ण आंदोलन को नज़रअंदाज़ कर दिया गया है।

मेरी कुछ DEMANDS हैं। मैं उत्तर प्रदेश से आती हूँ। उत्तर प्रदेश एक-सबसे अधिक जनसंख्या वाला राज्य है। प्रधानमंत्री जी भी यूपी के बनारस से चुनकर आते हैं, लेकिन इस BUDGET में यूपी के किसानों, युवाओं, गरीबों, श्रमिकों के लिए कोई ठोस कदम नहीं उठाया गया है। या फिर यह सिर्फ़ आंकड़ों की बाजीगरी है? मैं पूर्वांचल से हूँ और प्रधानमंत्री जी भी वहीं से चुनकर आते हैं लेकिन बनारस के अलावा उसके आस पास के जिलों में कहीं अच्छी स्वस्थ सुविधाएँ नहीं हैं। ना ही सरकार ने इस AREA में कोई AIIMS का इस BUDGET में एलान किया है। अच्छी सड़क का वादा आप लोगों की ओर से चुनाव में किया गया था लेकिन उसका क्या हुआ, उसके लिए BUDGET में क्या नया प्रावधान है? मैं APPEAL करते हुए, यह कहना चाहती हूँ कि सरकार को विपक्ष से राय लेने में आखिर दिक्कत क्या है? क्या लोकतंत्र का मतलब सिर्फ़ एकतरफ़ा फ़ैसला लेना है?

This budget represents a significant lost opportunity foster to inclusive and equitable growth. Once again, the government has overlooked the needs of common citizens. What is the value of grand promises when the poor, farmers, workers, communities, students, marginalized and women experience no tangible

benefits?

आखिर में, महाकुंभ में हुई दुखद घटना के प्रति संवेदना व्यक्त करते हुए, मैं श्रद्धांजलि अर्पित करना चाहूंगी, और कहना चाहती हूँ कि यह उत्तर प्रदेश सरकार की बड़ी असफलता रही। लेकिन सरकार के पास कोई स्पष्ट डेटा न होना, यह आज के दौर में एक बड़ा झूठ है।

हमारे राष्ट्रीय अध्यक्ष AKHILESH YADAV जी ने अपने भाषण के दौरान जो मांगें रखी थीं, उन पर ध्यान देने की जरूरत है।

सरकार को जिम्मेदारी लेनी होगी और आम जनता के साथ न्याय करना होगा।

अंत में, मैं चार लाइनें बोलना चाहूंगी।

कभी घमंड मत करना,
तक्रदीर बदलती रहती है,
शीशा वहीं रहता है,
बस तस्वीर बदलती रहती है।

जय हिंद। जय भीम, जय समाजवाद। धन्यवाद।

*** श्रीमती कृष्णा देवी शिवशंकर पटेल (बांदा) :** मेरा विषय बजट को लेकर है, जिसके संदर्भ में भारत सरकार का ध्यान देश के गरीब एवं मध्यम आय वाले परिवारों को कोई विशेष व्यवस्था न दिये जाने के संबंध में है।

गरीब परिवारों को निःशुल्क आवास दिये जाने के संबंध में दी जाने वाली राशि, जो कि एक लाख बीस हजार है, उसका प्रावधान है।

आज की महंगाई के स्तर को देखते हुए इतनी कम धनराशि में रहने योग्य मकान का निर्माण संभव नहीं है। सरकार द्वारा यह धनराशि और बढ़ाई जाये ताकि गरीबों के चेहरे में मुस्कान देखी जा सके।

* Speech was laid on the Table.

देश की अर्थव्यवस्था में अपना अमूल्य योगदान देने वाले किसानों की अगर बात करें तो, सरकार अवलोकन करें, कि किसानों की आय दोगुनी तो नहीं हुई है, परन्तु किसानों का कर्जा और अधिक बढ़ गया है।

इसी वजह से मेरा क्षेत्र, जो की बुन्देलखंड में आता है, उसकी स्थिति अत्यधिक चिंताजनक है तथा इनके आत्महत्या के मामले भी बढ़ते जा रहे हैं। ऐसी स्थिति में मैं चाहती हूँ कि किसानों को कर्जमुक्त किया जाए।

धन्यवाद।

*** श्री ज्ञानेश्वर पाटील (खण्डवा) :** मैं माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण द्वारा प्रस्तुत 2025-2026 के बजट पर अपने विचार रखता हूँ।

हमारे आदरणीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में एनडीए सरकार को सत्ता पर काबिज हुए 10 साल हो गए हैं। इन 10 सालों में भारत ने हर क्षेत्र में बहुत तरक्की की है। आज भारत स्वावलम्बी है, अन्य देश भारत सरकार की ओर देख रहे हैं हमारे पगचिन्हों पर चलने की बात करते हैं। जैसा माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी ने अपने भाषण में कहा कि प्रधानमंत्री श्री नरेन्द्र मोदी के नेतृत्व में आज भारत विकास यात्रा की और अग्रसर हो रहा है हर तरफ विकास की गंगा बह रही है अध्यक्ष जी हमारी सरकार ने विभिन्न स्तर पर अभूतपूर्व उपलब्धियों हासिल की है।

हमारे आदरणीय प्रधानमंत्री मोदी जी के नेतृत्व में भारत में तीन गुना तेज गति से काम हो रहा है। देश के गरीब, मध्यम वर्ग, युवा, महिलाओं, किसानों को सर्वोच्च प्राथमिकता मिल रही है। हमारे आदरणीय प्रधानमंत्री मोदीजी ने दिया हुआ मंत्र "सबका साथ, सबका विकास", "सबका विश्वास और सबका" प्रयास जैसे मंत्र भारत को एक मजबूत राष्ट्र बनाने की प्रेरणा देते हैं जिससे हम विश्वगुरु बनने की दिशा में अग्रसर हैं।

हमारे आदरणीय प्रधानमंत्री मोदी जी की नेतृत्व में एनडीए सरकार कई ऐसी जन कल्याणकारी

* Speech was laid on the Table.

योजनाएं लेकर आई, चाहे मध्य प्रदेश राज्य में शुरू की गई विभिन्न योजनाएँ जिनसे आम लोगों को बेहद लाभ पहुंचा। जन धन योजना, आयुष्मान योजना, प्रधानमंत्री गरीब कल्याण अन्न योजना और उज्ज्वला योजना से करोड़ों लोगों के जीवन में परिवर्तन देखने को मिला।

आदरणीय प्रधानमंत्री मोदी जी की सरकार ने प्रधानमंत्री ग्राम सड़क योजना जो की हमारे सबके श्रद्धेय पूर्व प्रधानमंत्री श्री अटल बिहारी वाजपेयी जी ने शुरू की थी जिसके चौथे चरण में पच्चीस हजार बस्तियों को जोड़ने के लिए सत्तर हजार करोड़ रुपये स्वीकृत किए हैं। आज जब हमारा देश अटल जी की जन्म शताब्दी का वर्ष मना रहा है, तब प्रधानमंत्री ग्राम सड़क योजना उनके विजन का पर्याय बनी हुई है। देश में अब इकहत्तर वंदे भारत, अमृत भारत और नमो भारत ट्रेन चल रही हैं। इतना ही नहीं अध्यक्ष जी "वन नेशन-वन इलेक्शन" और "वक्फ़ अधिनियम संशोधन" जैसे कई महत्वपूर्ण विषयों पर हमारी सरकार ने तेज गति से कदम आगे बढ़ाए हैं।

आदरणीय प्रधानमंत्री मोदी जी की सरकार ने स्वच्छ भारत अभियान के तहत बने 12 करोड़ शौचालय, प्रधानमंत्री उज्ज्वला योजना के तहत निशुल्क दिए गए 10 करोड़ से ज्यादा गैस कनेक्शन, 90 करोड़ जरूरतमंदों को राशन, सौभाग्य योजना, जल जीवन मिशन जैसी अनेक योजनाओं ने गरीब, मध्यम वर्गीय, को ये भरोसा दिया है कि वो सम्मान के साथ जी सकते हैं। ऐसे ही प्रयासों की वजह से देश के 40 करोड़ लोग गरीबी को परास्त करके आज अपने जीवन में आगे बढ़ रहे हैं।

आयुष्मान भारत योजना गरीबों के लिए जीवनदान साबित हो रही है। इसके तहत 10 करोड़ गरीब परिवारों को 5 लाख रुपये प्रतिवर्ष फ्री बीमा की सुविधा दी जा रही है। इसे सरकारी हेल्थ इंश्योरेंस स्कीम माना जा सकता है। इस योजना को 2018 में लॉन्च किया गया था। इस योजना के कारण करोड़ों लोगों को अच्छी स्वास्थ्य सुविधाएं मिल रही हैं।

माननीय प्रधानमंत्री मोदी जी का लक्ष्य सभी को घर उपलब्ध कराना है। इसी के तहत प्रधानमंत्री आवास योजना को लॉन्च किया गया। आदरणीय प्रधानमंत्री जी ने अपने तीसरे कार्यकाल में सभी के लिए आवास के उद्देश्य की पूर्ति के लिए ठोस कदम उठाए हैं। प्रधानमंत्री आवास योजना का विस्तार करते हुए तीन करोड़ अतिरिक्त परिवारों को नए घर देने का निर्णय लिया गया है। इसके लिए पांच लाख

छत्तीस हजार करोड़ रुप खर्च किए जाने की योजना है।

हमारी प्रधानमंत्री जी के नेतृत्व वाली सरकार गांव में गरीबों को उनकी आवासीय भूमि का हक देने और वित्तीय समावेशन के लिए प्रतिबद्ध है। इस दिशा में स्वामित्व योजना के अंतर्गत अब तक दो करोड़ पच्चीस लाख सम्पत्ति कार्ड जारी किए हैं। इनमें से करीब 70 लाख से ज्यादा स्वामित्व कार्ड पिछले साल जारी हुए हैं। पीएम किसान सम्मान निधि के तहत करोड़ों किसानों को पिछले महीनों में इक्कालीस हजार करोड़ रुपए की राशि का भुगतान हुआ है। इस योजना के तहत होम लोन लेने वाले को लगभग 2 लाख 60 हजार रुपये का लाभ मिलता है। इस स्कीम से लोगों को अपना घर खरीदने में तो मदद मिल ही रही है, वहीं देश की अर्थव्यवस्था को भी गति मिल रही है। नदी से नदी जोड़ योजना एक महत्वपूर्ण पहल हमारी सरकार ने शुरू किया है। इस महत्वाकांक्षी परियोजना हका जिसका उद्देश्य देश की प्रमुख नदियों को आपस में जोड़कर एक जल नेटवर्क तैयार करना है। इस योजना के माध्यम से, जल अधिशेष वाले क्षेत्रों से जल की कमी वाले क्षेत्रों में पानी स्थानांतरित किया जाएगा, जिससे बाढ़ और सूखे के प्रभाव को कम करने में मदद मिलेगी। इस योजना के तहत मध्य प्रदेश में केन-बेतवा लिंक परियोजना पर काम चल रहा है। यह परियोजना देश की पहली नदी जोड़ परियोजना है, जिसके तहत केन और बेतवा नदियों को जोड़ा जाएगा। इस परियोजना से बुंदेलखंड क्षेत्र को लाभ होगा।

भारत में आधुनिक और आत्मनिर्भर कृषि व्यवस्था हमारे आदरणीय प्रधानमंत्री मोदी जी का लक्ष्य रहा है। हमारी सरकार ने खरीफ़ और रबी फ़सलों के एमएसपी में निरंतर बढ़ोतरी की है। पिछले एक दशक में धान, गेहूं, दलहन, तिलहन और मोटे अनाज की खरीद पर 3 गुना ज्यादा राशि खर्च की गई है। अध्यक्ष जो देश में कृषि इन्फ्रास्ट्रक्चर को सुदृढ़ करने के लिए कृषि इन्फ्रास्ट्रक्चर फंड योजना के दायरे का विस्तार किया है। इससे ग्रामीण क्षेत्र में रोजगार को और बढ़ावा मिलेगा।

आदरणीय प्रधानमंत्री जी की महत्वाकांक्षी योजना 'प्रधानमंत्री किसान सम्मान निधि' का लाभलाखों किसानों को मिल रहा है। अध्यक्ष जी आज़ादी के दशकों बाद भी हमारे जिस जनजातीय एवं आदिवासी समाज की उपेक्षा होती रही है, लेकिन आज मुझे इस सदन में बताते हुए गर्व हो रहा है की हमारे आदरणीय प्रधानमंत्री जी ने उनके कल्याण को पहली प्राथमिकता दी है। हमारे प्रधानमंत्री जी ने

देश के अत्यन्त पिछड़े इलाकों में आकांक्षी जिला कार्यक्रम प्रारम्भ कर सुशासन का एक अनूठा प्रयोग किया है। इस कार्यक्रम से इन जिलों में स्वास्थ्य, पोषण, कृषि, सामाजिक विकास और शिक्षा जैसे विभिन्न मापदंडों में उल्लेखनीय प्रगति हुई है।

हमारे प्रधानमंत्री जी का लक्ष्य रहा है की देश में कोई भी शिक्षा से वंचित ना रहे, शिक्षा की गुणवत्ता और उसकी पहुंच बढ़ाने के लिए कई पूनीक उपाये किए गए। अध्यक्ष जी हमारे प्रधानमंत्री जी के नेतृत्व में सरकार ने देश में विश्व स्तरीय स्पोर्ट्स वातावरण बनाने की दिशा में खेलो इंडिया स्कीम, राष्ट्रीय स्पोर्ट्स यूनिवर्सिटी स्थापित करने जैसे कई कदम उठाए हैं। अध्यक्ष जी मध्य प्रदेश राज्य में दिव्यांगों के लिए ग्वालियर में विशेष खेल केंद्र खोला गया है। सरकार ने खिलाड़ियों को वर्ल्ड लेवल की सुविधाएं प्रदान करके उनका मनोबल ऊंचा किया।

हमारे प्रधानमंत्री जी की ये प्राथमिकता रहीं है की समाज के हर वर्ग तक सस्ती, सुलभ और गुणवत्तापूर्ण स्वास्थ्य सेवाएं पहुँचें, और पहुंच भी रही है। अस्पताल, इलाज और दवा की व्यवस्था के कारण एक सामान्य परिवार में स्वास्थ्य पर होने वाला खर्च निरंतर कम हो रहा है। वित्त मंत्री ने आम आदमी का ध्यान रखते हुए बड़ी छूट दी है कि उनको 12 लाख रुपये पर कोई टैक्स भरने की जरूरत नहीं है। हमारे आदरणीय प्रधानमंत्री जी का एक ही संकल्प है, एक ही लक्ष्य है विकसित भारत! उनके नेतृत्व में आने वाले वर्षों में देश को विकसित राष्ट्र बनाने के लिए हम सभी दृढ़ संकल्पित हैं।

धन्यवाद।

*** श्री उत्कर्ष वर्मा मधुर (खीरी) :** बजट 2025-26 सिर्फ लोक लुभावन एवं खोखले वादों का ही बजट है। इसमें जन कल्याण के लिए जमीनी स्तर पर कुछ भी नहीं किया गया है। रोजगार, निवेश और आय के स्तर को बढ़ाने के लिए ठोस नीतियों का अभाव है। सामाजिक सुरक्षा की योजनाओं एवं रोजगार की गारंटी पर कोई बात नहीं की गई है। देश में मंहगाई एवं बेरोजगारी का स्तर लगातार बढ़ रहा है, तथा अंतरराष्ट्रीय स्तर पर देश की आर्थिक साख कमजोर हो रही है, डालर के मुकाबले रुपए की वैल्यू

* Speech was laid on the Table.

लगातार घट रही है। जिसका प्रतिकूल प्रभाव देश की अर्थव्यवस्था पर पड़ रहा है। रोजगार के नाम पर सरकार सिर्फ संविदा एवं आउटसोर्सिंग के जरिए विभिन्न विभागों में भर्तियां कर रही है। नागरिकों के गरिमापूर्ण जीवन स्तर को उठाने के लिए सरकार कुछ नहीं कर रही है। सरकार बार-बार घोषणा कर रही है कि 2047 तक देश को विकसित राष्ट्र बनाएगी मुझे भी भारत के विकसित राष्ट्र बनने पर खुशी होगी, परन्तु इस दिशा में शिक्षा, स्वास्थ्य, रोजगार, आय तथा रिसर्च एवं डेवलपमेंट पर अत्यंत बल देने की जरूरत है। विकास के इंडिकेडर पर हम आज भी बहुत पीछे हैं, मानव विकास सूचकांक 2024 में 193 देशों में भारत 132 वें पायदान पर है जो कि अत्यंत चिंताजनक है। विकसित • देश जहां रिसर्च एवं डेवलपमेंट पर जी०डी०पी० का एक बड़ा भाग खर्च कर रहे हैं वहीं भारत में जी०डी०पी० का एक प्रतिशत से भी कम रिसर्च एवं डेवलपमेंट पर खर्च हो रहा है। बजट 2025-26 में रिसर्च एवं डेवलपमेंट पर आबंटन नगण्य है। राजकोषीय घाटा लगातार - बढ़ रहा है। FRBM Act 2023 के नॉर्म्स को सरकार पूरा नहीं कर पा रही है जो अत्यंत चिंताजनक है। एंटरप्रेन्योरशिप को बढ़ावा देने की बात सरकार लगातार कर रही है परन्तु इस बजट में इस दिशा में कोई ठोस प्रयास नहीं किया गया है। इन्नोवेशन में भी बजटीय आबंटन को बढ़ाने की जरूरत है। युवाओं के इसके लिए सहज ढंग से लोन की उपलब्धता सुनिश्चित होनी चाहिए। बजट आबंटन के साथ ही मॉनेटरिंग और एक्जीक्यूशन पर भी ध्यान दिया जाना चाहिए। भारत गांव में बसता है।

गांव एवं कृषि विकास के बिना हम विकसित भारत की परिकल्पना भी नहीं कर सकते। कृषि एवं किसानों की प्रगति के लिए बजट में कोई विशेष प्रावधान नहीं किया गया है। सरकार को न्यूनतम समर्थन मूल्य के मामले में स्वामीनाथन समिति की सिफारिशों को तुरंत लागू करना चाहिए। सरकारी क्रय प्रणाली को पारदर्शी बनाना चाहिए जिससे विचौलियों को खत्म किया जा सके एवं किसानों को उनकी फसल का उचित मूल्य मिल सके, इसके साथ ही कृषि क्षेत्र में रिसर्च एवं डेवलपमेंट के लिए बजट आवंटन बढ़ाने की जरूरत है। सरकार सिर्फ कुछ प्रतिशत लोगों को ध्यान में रखकर ही नीतियां बना रही है, आम जनता का कल्याण बजट से कोसों दूर है। उत्तर प्रदेश का सबसे बड़ा SH-21 मार्ग पर जनपद लखीमपुर-खीरी में शारदा नदी पचपेड़ी घाट पर अभी तक पुल का निर्माण नहीं हुआ है जिससे लोगो को आने जाने

में लम्बी दूरी तय करनी पड़ती है। उत्तर प्रदेश के लखनऊ की तरफ से चलकर मैलानी जक्शन होते हुए दिल्ली तक, लखनऊ जक्शन की तरफ से चलकर मैलानी जक्शन होते हुए हरिद्वार-पंजाब की ओर तक, लखनऊ जक्शन की तरफ से मैलानी जक्शन होते हुए आगरा की ओर तक तथा मैलानी जक्शन की तरफ से पूर्वोत्तर की तरफ की ट्रेने चलाने की कृपा करें। जिससे छात्रों, व्यापारियों एवं आम जनता को आने जाने के लिए सुविधा मिल सकें। मैलानी जक्शन से पलिया कला, तिकुनिया, बहराइच होते हुए गोण्डा तक मीटरगेज को ब्राण्डगेज में परिवर्तित कर रेल का संचालन कराने का कृपा करें। लखीमपुर रेलवे स्टेशन और गोला रेलवे स्टेशन के मध्य रजागंज स्टेशन के पास बने रेलवे फाटक को बन्द कर दिया गया है। जिससे 60-70 गाँवों को अधिक दूरी तय कर आना जाना पड़ता है तथा फाटक के पार हिन्दुओं का शमशान, मुस्लिमों का कब्रिस्तान व मस्जिद है जिससे लोगों को उक्त स्थान पर शव ले जाने में 3 किमी० की दूरी तय करनी पड़ती है। कृपया रजागंज के पास रेलवे फाटक खुलवाने की कृपा करें। गोला रेलवे स्टेशन के पास ग्राम भवानीगंज ग्रा०पं० पुनर्भूगन्ट में मरघट रोड को रेलवे द्वारा बन्द कर दी गई है। जिससे लगभग 20 हजार की आबादी प्रभावित हो रही है गाँव के बच्चों को स्कूल आने जाने में, बजाज चीनी मिल में कार्यरत कर्मचारियों एवं मजदूरों को आने जाने में, अस्पताल एवं मुक्ति धाम आने जाने में दिक्कत होती है। कृपया भवानीगंज मरघट रोड के पास पुल/ओवर ब्रिज बनवाने की कृपा करें। जनपद लखीमपुर के खीरी टाउन में अरनीखाना रेलवे स्टेशन था जिसे बदलकर हॉल्ट कर दिया गया है जबकि खीरी टाउन की आबादी लगभग 60-70 हजार की है। कृपया पुनः अरनीखाना रेलवे स्टेशन बनाने की कृपा करें। उत्तर प्रदेश के जनपद लखीमपुर-खीरी में प्रति वर्ष विकास खण्ड पलिया, बिजुआ, निघासन, रमियाबेहड़, फूलबेहड़ एवं नकहा में शारदा नदी की बाढ़ से हजारों गाँव प्रभावित हो जाते हैं और प्रति वर्ष सरकार का करोड़ों रुपया खर्च होता है। फिर भी सैकड़ों मकान और सैकड़ों एकड़ जमीन कटकर नदी में समा जाती है। प्रति वर्ष जन और धन की हानि होती है। प्रति वर्ष करोड़ों रुपया खर्च करने के बजाय इसका स्थाई समाधान बनबसा डेम से शारदा बैराज तक शारदा नदी के उत्तरी एवं दक्षिणी तटबन्ध बनाने की कृपा करें। जिससे लोगों की जन एवं धनहानि न होने पायें तथा शारदा बैराज से NH-730 पर शारदा पुल तक उत्तरी तटबन्ध बना हुआ है। कृपया शारदा बैराज से NH-730 पर

शारदा पुल तक का भी दक्षिणी तटबन्ध बनवाने की कृपा करें। जनपद लखीमपुर खीरी में नेपाल से आने वाली महोना, सुहेली नदी भी बाढ़ से मकान एवं जमीनें काटकर नदी में समा लेती है इन नादियों पर जहाँ-जहाँ कटान हो रहा है। वहाँ-वहाँ स्पर बनवाकर नादियों को मूलधारा में भेजने की कृपा करें। जिससे किसानों की बाढ़ से सुरक्षा हो सकें। उत्तर प्रदेश के लखीमपुर के जनपद में हमारी 28-खीरी लोकसभा क्षेत्र में कोई नवोदय विद्यालय नहीं है। हमारा लोकसभा क्षेत्र नेपाल सीमा से लगा हुआ जिसमें शिक्षा का अत्यधिक आभाव है आपसे निवेदन है कि जनहित में विकास खण्ड फूलबेहड़ में एक नवोदय विद्यालय बनवाने की कृपा करें।

उत्तर प्रदेश के लखीमपुर जनपद के दुधवा टाईगर प्रोजेक्ट क्षेत्र से वन्य पशु वन्य क्षेत्र से बाहर आ जाते हैं। जिससे वन्य पशु दर्जनो मानवो का शिकार कर वध कर देते हैं। दुधवा टाईगर प्रोजेक्ट क्षेत्र को चारों तरफ तार से घेरने की कृपा करें। जिससे मानव वध को रोका जा सकें। मानव वध पर मुआवजा कम से कम 10 लाख रूपया किया जाये। उत्तर प्रदेश का जनपद लखीमपुर-खीरी क्षेत्रफल में सबसे बड़ा जनपद है और नेपाल सीमा से लगा हुआ है। कई वर्षों से हृदय रोग विशेषज्ञ डॉक्टर न होने के कारण काफी लोगों की जाने चली जाती है। कृपया हृदय रोग डॉक्टर की नियुक्ति कराने की कृपा करें। सरकार हर बार सबका साथ सबका विकास की बात करती है, परन्तु बजट में समावेशी विकास की अवधारणा नदारद है। पिछड़े, दलित एवं अल्पसंख्यकों के उत्थान के लिए कोई ठोस प्रयास बजट में नजर नहीं आता है। सरकार की नीतियों के कारण अमीर और गरीब के बीच आय विषमता लगातार बढ़ रही है। गरीब लगातार और गरीब होता जा रहा है, जो कि गरीबों के प्रति सरकार की संवेदनहीनता को दर्शाती है। देश को विकसित बनाने के लिए कृषि, ग्रामीण विकास, शिक्षा, निवेश, अनुसंधान, एवं रोजगार पर अत्यधिक ध्यान देने की जरूरत है। बजट 2025-26 में इन क्षेत्रों पर विशेष ध्यान नहीं दिया गया है। सरकार को नारेबाजी एवं जुमलेबाजी से हटकर देश के विकास के लिए ठोस कदम उठाना चाहिए। जिससे लोगों की आय बढ़ सके तथा उनके जीवन में खुशहाली लाई जा सके।

अदम गोंडवी जी की चंद लाइनों के साथ की मैं अपनी वाणी को विराम देना चाहूंगा-

“ तुम्हारी फाइलों में गांव का मौसम गुलाबी है,

मगर ये आंकड़े झूठे हैं, ये दावा किताबी हैं।”

धन्यवाद।

*** श्री राम शिरोमणि वर्मा (श्रावस्ती) :** मैं बजट 2025-2026 पर अपने विचार रखता हूँ। साथ ही, समाजवादी पार्टी के राष्ट्रीय अध्यक्ष आदरणीय अखिलेश यादव जी का आभार प्रकट करता हूँ कि उनके आशीर्वाद से और मेरे लोक सभा क्षेत्र श्रावस्ती और बलरामपुर की सम्मानित जनता का धन्यवाद देता हूँ कि उन्होंने मुझे अपना आशीर्वाद देकर लोकतंत्र के सर्वोच्च मंदिर संसद में भेजा ताकि मैं पिछड़े, दलित, अल्पसंख्यक (पीडीए समाज), शोषित, पीड़ित, वंचित, गरीब, किसान, युवा, महिला और बेरोजगार की आवाज को इस सदन में गंभीरता से उठा सकूँ।

सबसे पहले मैं, मौजूदा सरकार के बदइंतजामी और नाकामी के कारण महाकुंभ में हुई दुखद घटना में अपनी जान गवाने वाले श्रद्धालुओं के परिवार के प्रति अपनी संवेदना व्यक्त करता हूँ।

हमारे देश में आदरणीय बाबा साहब अंबेडकर के योगदान तथा प्रयासों के कारण हमें यह प्रजातांत्रिक संविधान मिला है। लेकिन मौजूदा सरकार ने सभी लोकतांत्रिक संस्थाओं का जिस तरह से सर्वनाश किया है, वह अत्यंत ही दुखद है।

इस बात के वैसे तो अनेकों उदाहरण मौजूद हैं, लेकिन सबसे ताजा उदाहरण प्रयागराज में चल रहे पावन महाकुंभ में स्नान करने आए श्रद्धालुओं की हुई मौतों पर सरकार द्वारा पर्दा डालने की कोशिश करना है। समाज के कई गरीब और असहाय लोगों की जान चली गई। उस पर सरकार की चुप्पी अत्यंत ही दुखद है।

बहुत ही खेद के साथ कहना पड़ रहा है कि बजट भाषण में किसानों का कर्ज माफ करने, एमएसपी (MSP) लागू करने, बढ़ती महंगाई और बेरोजगारी को दूर करने, युवाओं और महिलाओं के लिए नए रोजगार उपलब्ध करने, फ्री शिक्षा व्यवस्था लागू करने, किसानों को सिचाई के लिए फ्री बिजली देने, मनरेगा मजदूरों की मजदूरी बढ़ाने, आशा वर्कर्स, आंगनवाड़ी कार्यकर्ता, सहायिका, शिक्षा मित्र और

* Speech was laid on the Table.

अनुदेशकों की मानदेय बढ़ाने के बारे में, संविदा पर कार्यरत कर्मचारियों के लिए, पिछड़े, दलित, अल्पसंख्यक, तथा शोषित, पीड़ित और वंचित लोगों के उत्थान के लिए और उनको समाज की मुख्य धारा से जोड़ने के लिए बजट में कोई विशेष प्रावधान नहीं किया गया है।

देश का अन्नदाता किसान आज बहुत परेशान है। कितने किसान आत्महत्या करने को मजबूर हैं। सरकार का लक्ष्य 2022 तक किसानों की आय दोगुनी करने का था। आज 2025 चल रहा है। सच्चाई यह कि धरातल पर देखा जाए तो किसानों की आय दोगुनी तो हुई नहीं, उल्टे महंगाई कई गुनी जरूर बढ़ गई है।

किसानों को कृषि कार्य के लिए उपयोग में लायी जाने वाली कृषि उपकरणों पर लगने वाले टैक्स में 100 प्रतिशत छूट देने की व्यवस्था की जानी चाहिए थी। खाद, यूरिया, नाइट्रोजन, फॉस्फोरस, पोटैशियम, जिंक, डी.ए.पी. आदि के दाम आसमान छू रहे हैं। यूरिया बैग, जो पहले 50 किलो का आता था, सरकार ने उसे घटाकर 40 किलो कर दिया, लेकिन उसके दाम में कोई कटौती नहीं की गई है, जिससे किसानों की लागत बढ़ गई है।

देश में बच्चों को फ्री शिक्षा दिए जाने के सम्बंध में शिक्षा के स्तर में सुधार के लिए बजट में कोई विशेष प्रावधान नहीं किया गया है। बढ़ती कमरतोड़ महंगाई के दौर में बच्चों की शिक्षा आज बहुत ही महंगी हो गयी है। एक आम गरीब व्यक्ति अपने बच्चे को अच्छी शिक्षा नहीं दिला सकता। सरकार को पूरे देश में फ्री शिक्षा व्यवस्था लागू करना चाहिए। हमारा संसदीय क्षेत्र श्रावस्ती और जनपद बलरामपुर, जो आकांक्षी जिलों के अंतर्गत आता है, वह शिक्षा के मामले में बहुत ही पिछड़ा क्षेत्र है। आज भी यहाँ के बच्चे उच्च और गुणवत्तापूर्ण शिक्षा से वंचित हैं।

श्रावस्ती जनपद में आज तक कोई मेडिकल कॉलेज नहीं है। इस ओर सरकार को विशेष ध्यान देने की जरूरत है।

बजट भाषण में मनरेगा मजदूरों के विकास के सम्बंध में मैं कहना चाहता हूँ कि वर्तमान बजट में मनरेगा के लिए बजट आवंटन बढ़ने की उम्मीद पूरा देश लगाए बैठा था, लेकिन गरीब मजदूरों के प्रति उदासीन रवैया अपनाते हुए इस सरकार ने मनरेगा का बजट पिछली बार की तरह ही इस बार भी

86,000 करोड़ पर ही स्थिर रखा है।

जिस तरीके से मनरेगा मजदूरों की मजदूरी 237 रुपये प्रतिदिन के हिसाब से दी जाती है। वह आज के कमरतोड़ महँगाई के दौर में 'ऊंट के मुह में जीरा' के समान है।

बजट में मनरेगा मजदूरों की 100 दिन की रोजगार गारंटी को बढ़ाकर 365 दिन किया जाना चाहिए था और उन्हें मिलने वाली दैनिक मजदूरी को 237 रुपए से बढ़ाकर कम से कम 400 रुपए प्रतिदिन की जानी चाहिए थी, जिसका इस बजट भाषण में कहीं भी जिक्र नहीं किया गया है।

प्रधानों को मनरेगा का पैसा समय पर नहीं मिलता है, जिस कारण ग्राम सभा स्तर पर विकास कार्य बाधित होते हैं। उनको समय पर पैसा देना सुनिश्चित किया जाना चाहिए।

देश में जातिगत जनगणना कराये जाने के सम्बंध में मैं कहना चाहता हूँ कि बजट भाषण में सामाजिक-आर्थिक और जातिगत जनगणना को लेकर कहीं कोई जिक्र नहीं किया गया है। वर्तमान समय में समाज के सबसे निचले तबके और वंचित वर्ग के लोगों को, गरीब, किसान, युवा और महिलाओं को समाज की मुख्य धारा से जोड़ने के लिए और देश से बेरोजगारी को दूर करने के लिए सामाजिक-आर्थिक और जाति जनगणना कराना आवश्यक है। ताकि ग्रामीण और शहरी क्षेत्रों में वास्तव में जो पात्र लाभार्थी हैं, उनकी पहचान करके, उनके अनुरूप संसाधनों की व्यवस्था, रोजगार और नीति का निर्धारण किया जा सके, जिसका बजट भाषण में कोई जिक्र नहीं है।

बाढ़ प्रभावित क्षेत्रों के लिए विशेष राहत पैकेज के देने के संबंध में मैं कहना चाहता हूँ कि इस बजट भाषण में देश के बाढ़ प्रभावित क्षेत्रों के लिए कोई विशेष पैकेज की व्यवस्था नहीं की गई है। उत्तर प्रदेश के कई बाढ़ प्रभावित जिलों, जिनमें मेरे संसदीय क्षेत्र श्रावस्ती के दोनों आकांक्षी जिलों श्रावस्ती और बलरामपुर में लगभग हर साल राप्ती नदी में बाढ़ आती है, जिससे हजारों एकड़ जमीन पानी से जलमग्न हो जाता है, किसानों की फसलें बर्बाद हो जाती हैं, आम जनजीवन अस्त-व्यस्त हो जाता है, लोगों के भारी जान-माल का नुकसान होता है। बजट भाषण में बाढ़ प्रभावित जिलों के लिए विशेष पैकेज की व्यवस्था की जानी चाहिए थी, जिसका बजट भाषण में कहीं कोई जिक्र नहीं है।

सांसद स्थानीय विकास निधि को बढ़ाने के संबंध में मैं कहना चाहता हूँ कि इस बजट भाषण में

सांसद निधि बढ़ाने का कोई प्रावधान नहीं किया गया है। हम सब यह जानते हैं कि लोक सभा निर्वाचन क्षेत्र का दायरा विधान सभा से कई गुना ज्यादा होता है। अमूमन एक लोक सभा निर्वाचन क्षेत्र के अंतर्गत करीब 5 से 7 विधान सभा क्षेत्र आते हैं। प्रत्येक सांसद को क्षेत्र के विकास के लिए प्रतिवर्ष 5 करोड़ रुपए सांसद निधि (सांसद स्थानीय क्षेत्र विकास योजना के तहत) मिलती है, जो बहुत ही कम है जबकि उत्तर प्रदेश के विधायक को एक विधान सभा क्षेत्र के विकास के लिए सांसद के बराबर ही 5 करोड़ रुपए प्रतिवर्ष मिलते हैं। उक्त निधि से सांसद एक विधान सभा में केवल एक किलो मीटर तक ही सड़क बनवा सकता है। इस तरह वह साल भर में केवल 5 किमी ही सड़क बनवा सकता है। ऐसे में इतने बड़े संसदीय क्षेत्र का विकास कैसे हो पायेगा? इसलिए सरकार को सांसद निधि बढ़ा कर 25 करोड़ रुपये करने पर विचार करना चाहिए। साथ ही, इसे जीएसटी मुक्त करना चाहिए।

पुरानी पेंशन को बहाल करने के संबंध में मैं कहना चाहता हूँ कि बजट भाषण में सरकारी कर्मचारियों को मिलने वाली पुरानी पेंशन व्यवस्था को बहाल करने के लिए कहीं कोई जिक्र नहीं किया गया है। करीब 20 वर्षों से पुरानी पेंशन बहाल करने की मांग सरकारी कर्मचारी कर रहे हैं। केन्द्र और राज्य सरकारों के करीब 6 करोड़ कर्मचारी और उनके आश्रित इससे सीधे तौर पर प्रभावित हो रहे हैं। सरकार से मेरी मांग है कि कर्मचारियों की सामाजिक और आर्थिक सुरक्षा हेतु पुरानी पेंशन व्यवस्था को जल्द से जल्द बहाल किया जाना चाहिए।

वैसे तो यह सरकार अपनी उपलब्धियां का डंका जोर-जोर से पीट रही है, लेकिन जमीनी हकीकत इसके बिल्कुल विपरीत है। आज देश का हर तबका महंगाई की मार झेल रहा है तथा विकास की धीमी गति से आम आदमी की प्रगति पर बेड़ियां पड़ गयी हैं।

सरकार के आर्थिक सर्वे में स्वयं स्वीकार किया गया है कि अर्थव्यवस्था के विकास की गति 6.3 प्रतिशत से 6.8 प्रतिशत के बीच रहने वाली है जबकि करीब 145 करोड़ की जनसंख्या जैसे विशाल देश को विकसित देश बनाने के लिए कम से कम 8 प्रतिशत की आर्थिक विकास की गति जरूरी है। इस बात को सरकार भी स्वीकार करती है, लेकिन यह सरकार पूंजीपतियों को बढ़ावा देने वाली है, जिसके कारण उसके निर्णय के केन्द्र में आम जनता न होकर सिर्फ पूंजीपति ही होते हैं। इस सरकार की नीतियों के

कारण गरीब और गरीब होता जा रहा है, जबकि अमीर और अमीर हो रहा है। आज भी हमारी आबादी का एक बड़ा भाग गांव में रहता है, लेकिन गांवों के विकास पर इस सरकार का बिल्कुल भी फोकस नहीं है। यह सरकार विज्ञापन के माध्यम से अपनी छवि बनाने में जुटी है, लेकिन जमीनी सच्चाई यह है कि आम जनता को अपना जीवन यापन करने में अत्यंत कठिनाइयों का सामना करना पड़ रहा है। आज भी हमारे अन्नदाता किसान अपने अधिकारों की रक्षा के लिए आंदोलन कर रहे हैं, लेकिन इस सरकार के कान पर जूं तक नहीं रेंग रही है।

इस बजट ने समाज के सभी वर्गों को निराश किया है। यह बजट असल में चुनावी बजट है। मैं और हमारी पार्टी इस बजट का विरोध करते हैं।

धन्यवाद।

श्री जयन्त बसुमतारी (कोकराझार) : माननीय सभापति महोदया, सबसे पहले मैं माननीय प्रधान मंत्री जी और माननीय वित्त मंत्री जी को आयकर सीमा 12 लाख रुपए करने के लिए हार्दिक बधाई देता हूं, क्योंकि आपके इस ऐतिहासिक फैसले से देश की बहुत बड़ी आबादी को फायदा होगा। मिडिल क्लास को 12 लाख रुपए तक इनकम टैक्स के दायरे से बाहर रखकर आपने बड़ी राहत दी है। यह बहुत अच्छा कदम है। इसके लिए मैं माननीय वित्त मंत्री जी को हार्दिक बधाई देता हूं। आम बजट वर्ष 2025-2026 भारत की विकास यात्रा का एक महत्वपूर्ण पड़ाव है। यह 140 करोड़ भारतीयों की आकांक्षाओं का बजट है। यह हर भारतीय के सपनों को पूरा करने वाला बजट है। बजट वर्ष 2025-26 विकसित और हर क्षेत्र में श्रेष्ठ भारत के निर्माण की दिशा में मोदी सरकार की दूरदर्शिता का ब्लूप्रिंट है। किसान, गरीब, मध्यम वर्ग, महिला और बच्चों की शिक्षा, पोषण, स्टार्टअप, निवेश तक हर क्षेत्र को समाहित करता यह बजट मोदी जी के आत्मनिर्भर भारत और विकसित भारत का रोडमैप है।

उत्तर पूर्व क्षेत्र में पर्यटन को बढ़ावा देने के लिए बहुत सारी संभावनाएँ हैं, जिसके लिए सरकार पहले से ही ध्यान दे रही है। मेरी माँग है कि बोडोलैंड क्षेत्रीय परिषद इलाके में पर्यटन के विकास के लिए अतिरिक्त धनराशि प्रदान करें और यह राशि बोडोलैंड क्षेत्रीय परिषद को भेजी जाए। यह जानकारी बहुत खुशी हो रही है कि देश में स्वास्थ्य सेवा के बुनियादी ढाँचे का विस्तार होगा और अगले तीन साल में देश

के सभी जिलों में कैंसर देखभाल केन्द्र शुरू किए जाएंगे। इनमें से 200 केन्द्र वित्त वर्ष 2025-26 में शुरू हो जाएंगे। मैं माननीय मंत्री जी को धन्यवाद देना चाहता हूँ कि गिग वर्कर्स को प्रधानमंत्री जन आरोग्य योजना के अंतर्गत स्वास्थ्य सेवा सुविधाएँ दी जाएंगी। सरकार ने चिकित्सा शिक्षा के आधारभूत ढाँचे का विस्तार करने का फैसला भी किया है। अगले 10 वर्षों में चिकित्सा शिक्षा के अंडर ग्रेजुएट और पोस्ट ग्रेजुएट, परास्नातक की लगभग 1.1 लाख सीटें बढ़ेंगी यानी 130 प्रतिशत की वृद्धि होगी। 36 जीवन रक्षक दवाओं पर से पूरी तरह से टैक्स फ्री कर दिया जायेगा। सभी सरकारी अस्पतालों में कैंसर डे केयर सेंटर बनाए जाएंगे। कैंसर के इलाज की दवाएँ सस्ती होंगी। 6 जीवन रक्षक दवाओं पर कस्टम ड्यूटी 5 फीसदी कर दी जाएगी। इसके लिए मैं माननीय प्रधानमंत्री और माननीय वित्त मंत्री जी का आभार व्यक्त करना चाहता हूँ। यह बहुत अच्छा कदम है कि सरकार 5 आईआईटीज में अतिरिक्त बुनियादी ढाँचे का निर्माण करेगी और सरकार स्कूलों और उच्च शिक्षा के लिए भारतीय भाषाओं की पुस्तकों को डिजिटल रूप में उपलब्ध कराने के लिए भारतीय भाषा पुस्तक योजना शुरू करेगी। पिछले 10 वर्षों में 23 आईआईटीज में छात्रों की कुल संख्या 65 हजार से बढ़कर 1.35 लाख तक पहुँच गई है यानी यह संख्या 100 प्रतिशत बढ़ी है। वर्ष 2014 के बाद शुरू किए गए 5 आईआईटीज में अतिरिक्त बुनियादी ढाँचा तैयार किया जाएगा ताकि और 6,500 छात्रों को शिक्षा मिल सके। अगले 5 वर्षों में आईआईटी और आईआईएससी में प्रौद्योगिकी अनुसंधान के लिए 10 हजार फैलोशिप प्रदान की जाएंगी। माननीय प्रधानमंत्री जी के नेतृत्व में जिस प्रकार देश आगे बढ़ रहा है, उससे हमारी आने वाली पीढ़ी देश की तरक्की को देखेगी।

धन्यवाद।

श्री खगेन मुर्मु (माल्दहा उत्तर) : महोदया, धन्यवाद।

आज इस ऐतिहासिक दिन में, आज इस ऐतिहासिक स्थान पर मैं माननीय प्रधानमंत्री आदरणीय श्री नरेन्द्र मोदी जी और वित्त मंत्री माननीय श्रीमती निर्मला सीतारमण जी को कोटि-कोटि धन्यवाद देता हूँ, जिन्होंने सबका साथ-सबका विकास-सबका विश्वास और सबका प्रयास की नीति पर चलते हुए एक जनकल्याणकारी बजट प्रस्तुत किया है।

“सर्वे भवन्तु सुखिनः ।

सर्वे सन्तु निरामयाः ।।

सर्वे भद्राणि पश्यन्तु ।

मा कश्चित दुःख भाग्भवेत् ।।”

सभी सुखी हों, सभी स्वस्थ रहें, सभी मंगलमय घटनाएँ देखें और किसी को भी दुःख का अनुभव न हो ।

महोदया, यह बजट न केवल मध्यम वर्ग के लिए है, बल्कि यह बजट किसानों, गरीबों, युवाओं, महिलाओं और उद्यमियों के लिए भी नए अवसरों के द्वार खोलने वाला है ।

महोदया, लोकप्रिय माननीय प्रधान मंत्री आदरणीय श्री नरेन्द्र मोदी जी की दूरदर्शी सोच का परिणाम है कि आदरणीय वित्त मंत्री जी ने आय कर स्लैब में बदलाव करके मध्यम वर्ग को अभूतपूर्व राहत दी है । अब 12 लाख रुपये तक की आय पर कोई कर नहीं लगेगा और 12 लाख 75 हजार रुपये तक की आय पर स्टैंडर्ड डिडक्शन जोड़ने पर भी कोई कर नहीं देना है । कांग्रेस सरकार के समय ढाई लाख रुपये तक की आय पर ही कर में छूट थी लेकिन हमारी सरकार ने इस सीमा को 12 लाख रुपये तक बढ़ा दिया । जब देश के नागरिकों की जेब में अधिक पैसा होगा तो देश की अर्थव्यवस्था और अधिक सशक्त होगी ।

महोदया, कांग्रेस का नारा ‘कांग्रेस का हाथ, आम आदमी के साथ’ था, मगर इसका उलटा हुआ और कांग्रेस का हाथ, आम आदमी की पॉकेट में चला गया था । कांग्रेस नेता पी. चिदम्बरम जी ने कहा था कि आय कर में कटौती से सरकार का राजस्व घटेगा, जिससे विकास प्रभावित होगा । आज हमारे माननीय प्रधान मंत्री जी ने यह साबित कर दिया कि करों में कटौती भी विकास को गति दे सकती है इसलिए मैं कहता हूँ कि ‘मोदी है तो मुमकिन है ।

“चमन में जब बहार आएगी खुशबू से यह फिजा महकेगी,

अब हर जेब में खुशहाली होगी,

हर हाथ को मेहनत की उचित कीमत मिलेगी ।”

भारत की जीडीपी वर्ष 2025 में 4.25 ट्रिलियन डालर होने की उम्मीद है, जिससे यह दुनिया की पांचवीं सबसे बड़ी अर्थव्यवस्था बन जाएगी। भारत की जीडीपी वर्ष 2025 में पीपीपी के हिसाब से दुनिया में तीसरी सबसे बड़ी अर्थव्यवस्था होने की उम्मीद है। इसके लिए मैं नरेन्द्र मोदी जी को नमन करता हूँ, प्रणाम करता हूँ। 26 जीवन रक्षक दवाओं को बेसिक कस्टम ड्यूटी से पूरी तरह से छूट दी गई है। यह निर्णय स्वास्थ्य सेवा को सुलभ और किफायती बनाएगा। कैंसर की दवाइयों को कर मुक्त किया गया है। इसके लिए मैं मोदी जी और वित्त मंत्री जी को विशेष रूप से धन्यवाद देना चाहता हूँ कि उन्होंने आम जनता की स्वास्थ्य व्यवस्था का ध्यान रखते हुए यह महत्वपूर्ण निर्णय लिया है। माननीय प्रधान मंत्री जी के नेतृत्व में वित्त मंत्री जी ने देश की 140 करोड़ जनता के हित में बहुत महत्वाकांक्षी योजनाएं बनाई हैं। एमएसएमई सेक्टर में क्रेडिट गारंटी कवर बढ़ाया जाएगा। कृत्रिम बुद्धिमत्ता एआई के लिए उत्कृष्ट संस्थानों की स्थापना करने का निर्णय लिया गया है। राष्ट्रीय विनिर्माण मिशन की शुरुआत की जाएगी। सरकार ने वरिष्ठ नागरिकों के लिए टीडीएस की सीमा 50 हजार रुपये से बढ़ाकर एक लाख रुपये कर दी है। इससे हमारे बुजुर्गों को अतिरिक्त वित्तीय सुरक्षा मिलेगी। 100 पिछड़े जिलों में कृषि सुधारों को बढ़ावा दिया जाएगा। 7.7 करोड़ किसानों को किसान क्रेडिट कार्ड दिए जाएंगे। दलहन में आत्मनिर्भरता के लिए छह वर्षीय मिशन चलाया जाएगा।

सभापति महोदया, बिहार में ग्रीन फील्ड एयरपोर्ट विकसित किया जाएगा। पटना एयरपोर्ट का विस्तार होगा। भगवान बुद्ध से जुड़े पर्यटन स्थलों को विकसित किया जाएगा। यह बजट बिहार और पूर्वी भारत के लिए स्वर्णिम युग की शुरुआत करेगा।

महोदया, राष्ट्रीय खाद्य प्रौद्योगिकी संस्थान बिहार में स्थापित हो रहा है। बिहार में मखाना बोर्ड बनेगा, जिससे किसानों को मदद मिलेगी। बिहार के मिथिलांचल में पश्चिमी कोसी नहर परियोजना शुरू होगी। एस.सी., एस.टी. महिलाओं के लिए 2 करोड़ रुपये तक के टर्म लोन देने की घोषणा की गयी है। महिला उद्यमियों के लिए विशेष योजनाएं चलायी जाएंगी।

माननीय सभापति महोदया, आदिवासी कल्याण का बजट आवंटन वर्ष 2014-15 के 4,497.96 करोड़ रुपये से बढ़कर 14,295.81 करोड़ रुपये हो गया है, जो 231.83 प्रतिशत की बढ़ोतरी है।

सभापति महोदया, धरती आबा जनजातीय ग्राम उत्कर्ष अभियान को पाँच वर्षों के लिए 80,000 करोड़ रुपये का आवंटन दिया गया है। एकलव्य विद्यालय का बजट 4,798 करोड़ रुपये से बढ़ कर 7,088 करोड़ रुपये हो गया है।

“सोच बड़ी हो तो, सपने भी सच होते हैं,
इरादे नेक हों तो, रोशनी हर दिशा में फैलती है।”

सभापति महोदया, यह बजट ‘आत्मनिर्भर भारत’ की मजबूत नींव रखते हुए विकसित भारत बनाने का संकल्प भी रखता है। यह बजट केवल आंकड़ों का खेल नहीं है, बल्कि यह आम आदमी की जिन्दगी में सुधार का बजट है।

“उद्योगिनं पुरुषसिंहमुपैति लक्ष्मीः
दैवेन देयमिति कापुरुषाः वदन्ति॥”

लक्ष्मी और समृद्धि उन्हीं का साथ देती हैं, जो मेहनत करते हैं, जबकि कमजोर लोग भाग्य को दोष देते हैं।

माननीय सभापति महोदया, मेरे क्षेत्र से संबंधित मेरी कुछ दो-चार मांगें हैं। मेरे लोक सभा संसदीय क्षेत्र की जनता सबसे ज्यादा पीड़ित जिस बात से है, वह गंगा के कटान से पीड़ित है। फुलहर और गंगा नदी से लगे हुए मेरे क्षेत्र के दो ब्लॉक्स हरीशचन्द्रपुर-2 और रतुवा-1 में महानंदा टोला और भिलाईमारी ग्राम पंचायत हैं। वहां के लोग हर वर्ष नदी की बाढ़ के कारण बेघर हो रहे हैं। इससे लोगों को बचाने के लिए इस पर ध्यान देने की मैं मांग करता हूँ।

महोदया, मेरी मांग है कि उत्तर बंगाल की जनता के लिए रायगंज में एक एम्स की स्थापना की जाए।... (व्यवधान)

श्री उमेशभाई बाबूभाई पटेल (दमन और दीव) : माननीय सभापति महोदया, मैं माननीय वित्त मंत्री जी द्वारा प्रस्तुत बजट वर्ष 2025-26 पर अपने विचार साझा करने के लिए खड़ा हूँ। मंत्री जी ने विभिन्न मंत्रालयों की कई जन कल्याणकारी योजनाओं की घोषणाएं की हैं। मेरा मानना है कि घोषणा की-गई योजनाएं जब तक धरातल पर लागू नहीं होतीं, तब तक योजनाओं का कोई मतलब नहीं होता। हमारे

प्रदेश में बिलकुल ऐसी ही स्थिति है। केन्द्र की बहुत सारी योजनाओं का लाभ हमारे स्थानीय प्रशासन की इच्छा शक्ति के अभाव के चलते लोगों को नहीं मिल पा रहा है।

सरकार अर्बन डेवलपमेंट करने की बात कर रही है, पर यह दुःखद है कि हमारे पूरे प्रदेश में एक बस स्टैंड तक नहीं है। बस स्टैंड तो छोड़ दीजिए, बस स्टैंड के स्थल पर पीने के पानी एवं टॉयलेट की सुविधा तक नहीं है। यह इच्छाशक्ति का अभाव ही है।

महोदया, सरकार समुद्र किनारे से 200 किलोमीटर तक मछली मारने के धंधे का विकास करना चाहती है, पर हमारा प्रशासन तो समुद्र तट से 200 फीट पर भी हमें मछली मारने का धंधा नहीं करने दे रहा है। दमन-दीव में समुद्र किनारे मछली सूखाने की काठियां तोड़ दी गयी हैं। जो मछुआरे समुद्र के किनारे अपने बोट्स की फटी जाली सिला करते थे, उन्हें बंद करा दिया गया है। पुर्तगालियों के समय में जिस स्थल पर बोट्स पार्क होती थीं, वहां से मछुआरों को बिना नोटिस दिए उनकी नावों को तोड़ कर फेंक दिया गया, क्योंकि वहां हमारे प्रशासक जी को अपने मित्रों को गो-कार्टिंग करानी है।

सरकार 200 किलोमीटर की बात करती है और हमारा प्रशासन 200 फीट पर भी काम-धंधा नहीं करने दे रहा है। यह है इच्छाशक्ति का अभाव।

हमारे प्रदेश में दीव के समुद्र में ड्रेजिंग की वर्षों की मांग का भी यही हाल है, जिसकी टेंडर प्रक्रिया भी पूरी हो गई है, पर काम किन्हीं कारणों से शुरू नहीं हो पा रहा है। ऐसा ही हाल हमारे हार्बर का भी है। यही हाल हमारे लगभग सारे के सारे प्रोजेक्ट्स का हो रहा है। सालों से पूरे प्रदेश के रोड खोद-खाद के रखे गए हैं, लेकिन काम पूरे ही नहीं करवाए जा रहे हैं। छोटे-छोटे दो-तीन किलोमीटर के रोड के काम भी पांच-छह साल से चलते ही जा रहे हैं। इसे कहते हैं इच्छाशक्ति का अभाव।

एक छोटे से प्रदेश में आईएएस, आईपीएस, आईएफएस, दानिक्स, दानिप्स जैसे 42 अधिकारियों की फौज के बावजूद केंद्र की ज्यादातर योजनाएं हमारे प्रदेश में लागू नहीं हो पा रही हैं तो इतने सारे अधिकारी करते क्या हैं? हमारे पड़ोसी गुजरात का एक जिला, जो हमारे पूरे प्रदेश से बड़ा है, उस जिले में केवल एक कलेक्टर और एक पीआई काफी है और हमारे यहां इतने सारे अधिकारी होने के बावजूद स्थिति बद से बदतर हो रही है।

महोदया, जब हमारे संघ प्रदेश दमन और दीव का मर्जर डीएनएच के साथ हुआ था, तब कहा गया था कि इस मर्जर से मानव संसाधनों की बचत होगी तो इतने सारे अधिकारियों की ज़रूरत क्या है और पॉप्युलेशन के हिसाब से भी इतने सारे अधिकारियों ज़रूरत भी नहीं है।

अधिकारी सरकारी नौकर नहीं, वहां के जागीरदार बन गए हैं, जो विकास राशि का दुरुपयोग कर अय्याशी कर रहे हैं। उनके कार्यकाल पूर्ण होने पर भी, उनके तबादले के आदेश आ जाने पर भी वे लोग हमारे प्रदेश से रिलीव नहीं होते हैं। क्या वजह है कि वे रिलीव नहीं होना चाहते हैं? भ्रष्टाचार चरम पर है। मैं नमूने के तौर पर आपको कुछ सबूत दिखाना चाहता हूँ। यह पहला टेंडर है, जो दिनांक 08-10-2020 को निकला था, जो लगभग 23 करोड़ 34 लाख रुपये का, सचिवालय के रेनोवेशन के लिए था। यह दूसरा टेंडर है, जो दिनांक 28-09-2022 का है, जो लगभग चार करोड़ रुपये का था, जो इसी रेनोवेटिड सचिवालय को तोड़ने के लिए था। फिर से तीसरा टेंडर निकाला जाता है, और वह 02-09-2023 का है, जिसकी राशि 12 करोड़ रुपये की थी, जो सचिवालय को फिर से रीस्टोर करने के लिए था। कहने का मतलब है कि दो साल पहले बनाया गया, फिर तोड़ा गया उसके बाद तीसरे साल फिर से बनाया गया।

एक और टेंडर मैं आपको दिखाना चाहता हूँ। दिल्ली स्थित हमारा डीएनएच और दमन और दीव का एक भवन है, जो 30 सितंबर, 2024 को निजी संस्था जिंजर को सौंप दिया गया। फिर दो महीने के बाद, यानि सितंबर को सौंप दिया गया, नवंबर में उसका तीन करोड़ रुपये का टेंडर निकाला जाता है और उससे किचन बनाया जाता है। मैं पूछना चाहता हूँ कि जब आपने दो महीने पहले भवन दे ही दिया है, तो फिर किचन का खर्चा हमारा प्रशासन क्यों कर रहा है, सरकार क्यों कर रही है?

महोदया, हमारे पूरे प्रदेश के विकास कार्य के टेंडरों को देखेंगे तो ज्यादातर विकास कार्य लागत कीमत से 40 से 45 प्रतिशत ऊपर ही होते हैं। साथ ही ज्यादातर विकास कार्य समय पर पूरा न करवा कर फिर से रिवाइज करवाए जाते हैं। जो काम एक करोड़ रुपये में होना चाहिए, वह काम तीन करोड़ रुपये में हो रहा है। यह सब भ्रष्टाचार का खेल खुले आम खेला जा रहा है। यह सबूत तो केवल झांकी है, पक्कर तो अभी पूरी बाकी है।

महोदया, मुझे किसी ने बताया कि कुछ सालों में हमारे प्रदेश में 12,000 करोड़ रुपये के विकास के कार्य हुए। मैं आपको दावे से कहना चाहता हूँ कि इसकी निष्पक्ष जांच हो तो 12,000 करोड़ रुपये में से 6,000 करोड़ रुपये का भ्रष्टाचार निकलेगा। हमारे प्रदेश के प्रशासक जी विकास राशि का इस प्रकार से दुरुपयोग कर रहे हैं। मैं बताना चाहता हूँ कि प्रशासक के निजी इस्तेमाल के लिए 'गुजसेल' का विमान, जो प्राइवेट चार्टर्ड प्लेन है, उसके इस्तेमाल करने की बात आ रही है। वे तो आम फ्लाइट से भी जा सकते हैं। ... (व्यवधान)

महोदया, मैं सरकार से मांग करता हूँ कि हमारे प्रदेश की विकास राशि की सीएण्डएजी या सीबीआई से जांच की जाए और हमारे प्रदेश अधिकारियों की समीक्षा कर, आर्थिक बोझ समान अतिरिक्त अधिकारियों को तुरंत कम किया जाए।

मैडम, मैं यह कहना चाहता हूँ कि सरकार गरीबों को आवास देना चाहती है और हमारा प्रशासन आवास देने की जगह लोगों के घर-मकान तोड़ रहा है। सरकार मनरेगा के माध्यम से रोजगार देने की बात करती है, परंतु हमारे यहां मनरेगा की स्कीम ही लागू नहीं है। सरकार हेल्थ को लेकर काफी चिंतित है, परंतु दुखद है कि हमारे प्रदेश में सरकारी हॉस्पिटलों में मुफ्त में इलाज नहीं मिलता है। स्वराज्य संस्थाएं मजबूत होनी चाहिए। हमारे यहां स्टेट असेंबली नहीं है तो स्वराज्य संस्थाओं को मजबूत करना चाहिए। हमें सात-सात सालों से वहां पर फंड नहीं दिए जा रहे हैं।

मैडम, सरकार की आय बढ़ानी चाहिए। हमारे यहां विकास राशि से भवन बनाए जाते हैं, सर्किट हाउसेस बनाए जाते हैं, अन्य प्रोजेक्ट्स बनाए जाते हैं और उन्हीं भवनों को निजी हाथ में सौंप दिया जाता है।

मैडम, मैं सरकार से मांग करता हूँ कि सरकार इन सारी बातों का संज्ञान ले।... (व्यवधान)

श्री हनुमान बेनीवाल (नागौर) : सभापति महोदया, सबसे पहले मैं आपको धन्यवाद दूंगा कि आज आपने मुझे वर्ष 2025-26 के बजट पर हो रही चर्चा में भाग लेने का मौका दिया।

महोदया, जब आम बजट आने वाला था तो राजस्थान को बहुत बड़ी उम्मीद थी। हम किसी राज्य के खिलाफ नहीं हैं। बजट में बिहार को बहुत कुछ दिया गया है। पिछली बार भी जहां-जहां चुनाव

था, वहां काफी कुछ दिया गया था। आंध्र प्रदेश के अंदर भी बहुत कुछ दिया गया। चुनावी समय में सरकार उन क्षेत्रों का ध्यान रखती है। राजस्थान के अंदर विशेष बजट का आवंटन और विशेष राज्य का दर्जा की मांग रहती है।

महोदया, हम सब की इच्छा रहती है कि जब देश का बजट आता है तो उस समय प्रत्येक सांसद से बात की जाए, संवाद किया जाए। कोई जरूरी नहीं कि आप सांसद की बात माने, लेकिन अगर उनसे संवाद किया जाए और उसके बाद देश का बजट आए तो निश्चित रूप से बहुत अच्छा बजट देश के अंदर आ सकता है। मोदी जी को यह एक नई पहली करनी चाहिए थी, क्योंकि वह हर मामले में नई पहल की बात करते हैं। आंकड़ों के मायाजाल के अंदर उलझा कर रख देना अच्छी बात नहीं है। आज उसी तरह की हालात दिन-ब-दिन बढ़ती जा रही है।

महोदया, हाल ही के वर्षों में सूखा, बाढ़, ओलावृष्टि, अतिवृष्टि, चक्रवात जैसी आपदाओं की संख्या बढ़ी हैं, लेकिन सरकार ने किसानों को राहत देने के बजाय उनका बीमा कवर घटा दिया। लागत बढ़ने और उचित समर्थन मूल्य नहीं मिलने के कारण किसान पहले से ही संकट में हैं। इस बजट में भी उनकी समस्याओं का समाधान नहीं किया गया है। मेरी मांग है कि एमएसपी पर गारंटी कानून बनाया जाए। पीएम फसल बीमा योजना में खरीफ फसलों को सम्मिलित किया जाए। अभी इसको निकाल दिया गया है। कृषि आदान-अनुदान की सीमा राजस्थान के परिप्रेक्ष्य में 2 हेक्टेयर से बढ़ा कर 5 हेक्टेयर की जाए। इसके साथ ही सूखा विकास कार्यक्रम में आने वाले जिलों में पांच हेक्टेयर भू-धारिता वाले किसानों को भी लघु-सीमांत किसानों की श्रेणी में शामिल किया जाए।

सभापति महोदया, मैं खेती और किसानों की बात करता हूं, क्योंकि मैं ग्रामीण परिवेश से आता हूं और किसान का बेटा हूं। निश्चित रूप से मैंने बड़े किसान आंदोलन भी किए। देश के कुल कृषि बजट से 20 गुना ज्यादा तो किसान पर कर्जा है। 32 लाख करोड़ रुपये से ज्यादा का किसान के ऊपर कर्जा है। आप लोग एक सवाल के जवाब में ऐसा बता रहे थे। कर्ज माफी की योजना बनाने से आपने इंकार किया है। एमएसपी गारंटी कानून बनाने की मांग को आपने नजरअंदाज किया है। प्रधानमंत्री फसल बीमा योजना के लिए पिछले सात वर्षों में सबसे कम आवंटन इस बजट में किया गया है। मेरी मांग है कि

वित्त मंत्री जी इसका जवाब दें। आपने इसके अंदर फसल बीमा का दायरा बढ़ाया है। प्राकृतिक आपदाओं को आपने फसल बीमा से बाहर निकाल दिया। आपने यह मैसेज दिया कि आप सिर्फ जुमलेबाजी करते हैं। वित्त मंत्री जी किसान, एमएसपी, गारंटी कानून और फसल बीमा के ऊपर निश्चित रूप से पूरे देश को बताएं।

महोदया, ग्रामीण अर्थव्यवस्था की अनदेखी की जा रही है। मनरेगा का बजट घटा दिया गया है। आज बेरोजगारी काफी तेजी से बढ़ रही है। लोग मनरेगा के माध्यम से मजदूरी करके अपना पेट पाल रहे हैं। इस बार आपने मनरेगा का बजट नहीं बढ़ाया है। आप मनरेगा का भी बजट बढ़ाएं, क्योंकि ग्रामीण अर्थव्यवस्था मनरेगा के ऊपर ही टिकी हुई है।

महोदया, स्वास्थ्य क्षेत्र की भी अनदेखी गई है। कोविड के बाद देश के अंदर जिस तरह के हालात बने थे, वे ठीक नहीं थे। भारत का स्वास्थ्य बजट जीडीपी का मात्र 3.3 परसेंट है, जबकि वैश्विक मानक 5-6 प्रतिशत का होता है।

महोदया, ग्रामीण इलाकों में प्राथमिक स्वास्थ्य केंद्रों की स्थिति दयनीय है। इस दिशा में कोई नई योजना लाई जाए। मैं सदन के अंदर बताना चाहूंगा कि दिल्ली में स्थित हॉस्पिटल्स में काफी पद खाली हैं। कोविड-19 के बाद भी जब डॉक्टरों के पद ही खाली हैं तो स्वास्थ्य सेवाएं कैसे ठीक होंगी। मैं दिल्ली के बारे में बता देता हूँ। दिल्ली स्थित सफदरजंग अस्पताल में 172, लेडी हार्डिंग में 89 और आरएमएल में 100 चिकित्सकों के पद रिक्त हैं। यह स्थिति देश की राजधानी के मुख्य अस्पतालों की है। आखिर हम कब विश्व स्वास्थ्य संगठन के मानकों के अनुरूप देश की आबादी की तुलना में चिकित्सकों की उपलब्धता करवा पाएंगे। इसके लिए मेरी मांग है कि चिकित्सकों के खाली पदों को भरा जाए। निजी निवेशकों के प्रोत्साहन की जो कमी है, उस पर भी ध्यान दिया जाए। बजट में निजी क्षेत्र के निवेश को बढ़ावा देने के लिए आवश्यक प्रोत्साहन नहीं दिए गए हैं। इससे इंफ्रास्ट्रक्चर, निर्माण और उद्योगों की वृद्धि धीमी हो सकती है। इस पर भी सरकार को सोचना चाहिए। एफडीआई को लेकर सरकार के मंत्री बड़े-बड़े भाषण देते हैं, लेकिन मैं बताना चाहता हूँ कि भारत की एफडीआई वृद्धि दर पहले ही धीमी पड़ रही है और यह बजट इसे बढ़ावा देने में असफल रहा है।

महोदया, इस बजट में मध्यम वर्ग के लिए सरकार ने कुछ घोषणाएं की हैं। यह बजट ऊपरी आय वर्ग को ज्यादा फायदा पहुंचाने वाला बजट है। इसमें कुछ राहत जरूर दी गई है। आप लोग 12 लाख रुपये की सीमा को बढ़ा कर कम से कम 15 लाख रुपये करें। महंगाई की वजह से आम आदमी की वास्तविक आय पहले से ही प्रभावित हो रही है। आप पेट्रोल-डीजल की कीमतें घटाएं। होम लोन, शिक्षा लोन, स्वास्थ्य खर्चों पर टैक्स कटौती बढ़ाने की जरूरत थी, लेकिन सरकार ने इस पर ध्यान नहीं दिया।

महोदया, सरकार ने इस बजट के अंदर राजकोषीय घाटे के बढ़ते बोझ के बारे में बताया। सरकार ने राजकोषीय घाटे का लक्ष्य 4.4 प्रतिशत जीडीपी रखा है, जो वैश्विक मानकों के अनुसार अधिक है। मैं आपके माध्यम से वित्त मंत्री जी से कहना चाहता हूं कि आप पूर्ववर्ती सरकारों पर आरोप लगाते रहते हैं, लेकिन आपके कार्यकाल में भी सरकार लगातार उधारी बढ़ा रही है। इससे आने वाले वर्षों में अर्थव्यवस्था पर भारी दबाव पड़ सकता है।

सभापति जी, मैं सदन के माध्यम से सरकार को बताना चाहता हूं कि बीमा क्षेत्र में एफडीआई सीमा को 74 पर्सेंट से बढ़ाकर 100 प्रतिशत करने का प्रस्ताव घरेलू बीमा कंपनियों के लिए खतरा बन सकता है। इससे विदेशी कंपनियों का वर्चस्व बढ़ेगा और भारतीय कंपनियों को नुकसान होगा, जिससे लाखों नौकरियां प्रभावित हो सकती हैं।

इस बजट का एक बड़ा हिस्सा, लगभग 12.76 लाख करोड़ रुपये तो सिर्फ कर्ज के ब्याज के भुगतान में ही चले जाएंगे। इसका मतलब यह है कि सरकार के पास नए विकास कार्यों और जनकल्याणकारी योजनाओं के लिए सीमित संसाधन बचेंगे। इसलिए मेरे सुझाव पर सरकार को गौर करने की जरूरत है। मैं महंगाई नियंत्रण की बात करूंगा। देश में बढ़ती महंगाई की मार को कैसे कम किया जाए?

मैं अब अपने इलाके की बात पर आऊंगा। लाइम स्टोन प्रचुर मात्रा के अंदर नागौर, जोधपुर और मारवाड़ के अंदर निकलता है। हमारे यहां लाइम स्टोन के छोटे पट्टे किसानों को दिए जाएं और खनिज नीति में बदलाव किया जाए, यह मेरी सरकार से मांग है।

प्रधान मंत्री ग्राम सड़क योजना का मुख्य उद्देश्य है कि जितने गांव बच गए, जितनी ढाणियां बच गईं, उनको जोड़ा जाए। वर्ष 2011 की जनगणना हुई। उसके बाद से अब तक कई नई ढाणियों का विस्तार हुआ है। हम चाहते हैं कि 250 के स्थान पर 50 से 100 की आबादी वाली ढाणियों को भी इस योजना के अंतर्गत डामरीकृत करने का प्रावधान लाया जाए, ताकि ढाणियों में रहने वाले लोगों को भी सुलभ यातायात का लाभ मिल सके। मरुस्थलीय क्षेत्र में 50 की आबादी वाली सैकड़ों ढाणियां मेरे संसदीय क्षेत्र नागौर तथा हजारों ढाणियां पश्चिमी राजस्थान के अंदर हैं।

मैं इतना ही चाहूंगा कि जब वित्त मंत्री जी बजट पर अपना रिप्लाय दें, तब बताएं कि जो पद खाली हैं, उनमें आप नौजवानों के लिए क्या कर रहे हैं और आप महंगाई किस तरह घटा रहे हैं?

***SHRI PHANI BHUSAN CHOUDHURY (BARPETA):** Madam Chairperson, at the outset, I thank you for giving me an opportunity to speak in this august House. The Budget presented by the hon. Finance Minister is a reflection of the hon. Prime Minister's dream of "Vikshit Bharat." I must thank the Government under the Prime Ministership of Narendra Modi Ji.

I represent Assam, and I represent a regional political party, Assam Gana Parishad (AGP). We formed this political party after a long agitation. Over the years, I have observed one important thing. In Assam, we don't get anything from the central government without agitation. The people of Assam always carried this perception. But this perception has been proved wrong ever since the government under the leadership of Modi Ji came to power at the Centre.

Our people did not have to resort to any agitation for setting up of an oil refinery. The people of our state didn't have to come to the street demanding a

* English translation of the speech originally delivered in Assamese.

bridge over the river Brahmaputra. Our people have realized this. We, therefore, must thank Hon'ble Modi Ji for his contribution to the development of our state.

Our hon. Chief Minister, Himanta Biswa Sarma Ji, has taken laudable steps so that our state becomes one of the five most developed states in our country. I would like to state that earlier we had UPA government at the Centre, and now the NDA government under the leadership of Modi Ji has come to power. What did we get during the UPA regime, and what are we getting now? If we compare these two governments, we will find that in the past 60 years, we had only four bridges over the river Brahmaputra. But today, under the Prime Ministership of Modi Ji, how many bridges have we got over the river Brahmaputra? Now, people have realized this.

The hon. President of India, in her speech in 2024-25, stated that there had been a fourfold increase in the allocation of funds for the Northeast. Earlier, if we had received one rupee, now it has been increased four times.

If we look at this year's Railway Budget, the total allocation for the Northeast is Rs. 10,440,0000 crore. However, if we look at the Railway Budget for the period from 2009 to 2014, only about Rs. 2,100 crore was allocated. This means that this Government under Modi Ji allocated five times more funds in a single year than what the UPA had allocated. This shows how much we have gained under the present government led by Modi Ji.

We, the people of Assam, truly thank the Hon'ble Prime Minister and the Hon'ble Finance Minister for their generosity. However, we still have many problems. In this budget, a urea plant with a capacity to produce 27 lakh metric

tonnes of urea has been sanctioned. Last year, a semiconductor project amounting to Rs. 27,000 crore was also sanctioned. The Assamese people are really grateful to the Hon'ble Prime Minister Modi Ji.

But still, we have problems. Flood and erosion are two major issues that have severely affected the state. To tackle flood and erosion, in 1980, the National Flood Commission was constituted.

Madam, give me one more minute. To solve the problem of floods, a report outlining short-term and long-term measures was to be prepared.

SHRI SHREYAS M. PATEL (HASSAN): Thank you, Madam Chairperson, for giving me this opportunity to speak on the General Budget of 2025-26.

I stand here today to highlight the pressing concerns of my constituency and the State of Karnataka. These are not just demands, but urgent needs that the Central Government must address.

First and foremost, the Upper Bhadra Project is crucial for Karnataka's central region including my constituency, covering Kadur taluks in Chikmagalur District. The State was promised Rs. 5,300 crore in the earlier Union Budget along with the status of a national project. Despite repeated requests, the national status has not been granted. The farmers in my State and my constituency are watching this. They must not feel that the Centre is playing with their lives by delaying funds for this critical project.

Beyond this, Karnataka continues to be neglected in financial allocations. The 15th Finance Commission recommended Rs. 5,495 crore as special grants yet the Centre rejected them. Despite repeated demands, Karnataka's flood-prone

regions, including my constituency Hassan, have received no dedicated mitigation fund.

The funding under NABARD to Karnataka State has been slashed from Rs. 5,600 crore last year to just Rs. 2,340 crore. It is a shocking 58 per cent cut. This directly hurts the farmers, and rural development.

In Karnataka, under the leadership of Shri Rahul Gandhiji, the State Government headed by our hon. Chief Minister Shri Siddaramaiahji and Shri D.K. Shivakumarji has implemented five guarantees successfully. Under these guarantees, Rs. 52,000 crore have been on the hands of the millions. Annually each family receives around Rs. 50,000 to Rs. 55,000. The critics claim that these guarantees would harm the economy but the economy of the Karnataka Government is projected to grow by 6.6 per cent. At the same time, we ensured fiscal discipline by keeping the fiscal deficit within 3 per cent of GSDP.

The Government often boasts about increasing the Minimum Support Price, that is, MSP, yet it has failed to implement the Swaminathan Committee recommendations. The copra farmers in my constituency in Karnataka suffered a severe price crash due to delayed procurement and reduced quantity caps by NAFED. Prices fell by 50 per cent in December 2023. It was the worst drop in recent history. I urge the Government to increase MSP to match rising production costs and ensure timely procurement.

Madam, another issue is regarding severe human-animal conflict in hilly districts like Hassan. In the past 21 years, around 75 people have lost their lives, and countless crops have been destroyed in taluks like Sakleshpura, Belur, and

Alur. We need a dedicated compensation fund for the affected farmers who have lost their lives. Both Central Government and the State Government should join their hands together to solve this problem.

Madam, the pepper and cardamom plantations in my constituency are facing mounting challenges due to erratic climate conditions, rising labour costs, and frequent animal attacks like elephant attacks. I urge the Centre to provide interest waivers and loan restructuring to support these struggling planters. Despite repeated requests, the Centre has ignored the demand to increase housing assistance under the Pradhan Mantri Awas Yojana for the urban and rural poor. The Anganwadi workers, ASHA workers, and the Mid-Day Meal workers, who play a crucial role in public welfare, have seen no increase in honorariums. This is a grave injustice to those who serve the most vulnerable.

Madam, through you, I would like to make the following requests to the Central Government. I would request the Government to upgrade the Srirangapatna-Channarayapatna-Arsikere road as a National Highway and expedite the finalization of the DPR and fund allocation for the construction of 335 km of Bangalore-Mangalore Expressway via Hassan, which covers the major stretch of my constituency. Also, there is a need to develop a comprehensive tourism circuit connecting Belur, Halebeedu, and Shravanabelagola. There are UNESCO-recognised Hoysala temples to boost Karnataka's tourism industry. Then, I would request the Central Government to sanction funds under the Jawahar Navodaya Vidyalaya Yojana. There is a very old school in my constituency near Mavinakere. It struggles with inadequate infrastructure despite providing quality

education to rural students.

HON. CHAIRPERSON: Okay, thank you.

SHRI SHREYAS M. PATEL: Madam, please give me one minute. I promise, I will conclude within one minute. It is my humble request to you.

Madam, through you, I would also request the Government to expedite approvals pending on the part of the Union Government, if any for the completion of the Greenfield Airport, which is essential for improving connectivity.

Madam, there is also a need to modernise and renovate the ESI hospital. ...
(Interruptions)

HON. CHAIRPERSON: Now, hon. Member, Shri Amar Sharadrao Kale.

... (Interruptions)

* **SHRI AMAR SHARADRAO KALE (WARDHA):** Hon. Madam Chairperson, while discussing this Union Budget, I want to bring certain issues to your kind notice. Our Finance Minister Smt. Nirmala Sitharaman presented this Budget on 1st February, 2025. She has made many declarations in it but she did not take cognizance of the problems faced by farmers. You have given tax exemption upto the income of Rs. 12 lac and I welcome this positive step. It means, you have taken into consideration the person who is earning Rs. 12 lac per annum but you completely forgot about the person who is not earning even 1 lac per annum.

I want to share one news in this connection. I represent the State of Maharashtra and the regions like Vidarbha and Marathwada are recognized for the

* English translation of the speech originally delivered in Marathi.

largest numbers of farmers' suicides. Rajendra Pailwar and Omkar Pailwar, a father-son duo had committed suicide on the next day of Makarsankranti at Minki, Teh. Biloli, Distt. Nanded in Maharashtra. The reason behind it was dearth of funds to bear the burden of educational books and stationery. The son was studying in class 10th and his father was unable to provide money to purchase uniform and note books. That 16 year old boy committed suicide out of frustration and his father also committed suicide next morning. This is the tragedy of our farmers' life that he could not provide bare minimum necessities to his family and children. This is the fact and ground reality and this must be kept into mind while framing policies for farmers.

I represent Wardha Lok Sabha Constituency. In the adjoining district of Amravati, around 600 farmers committed suicide during last 2 years.

On 20th March, 2014, our so called successful Prime Minister Shri Narendra Modi had visited Wardha. This is a cotton belt and he propagated a 5F formula during his visit. What is this 5F formula? I will tell you. 1st F is farmer, 2nd F is Fibre, 3rd F is Fabric, 4th F is Fashion and 5th F is Foreign. Modiji had promised us and showed a rosy picture of exporting our textile to foreign countries, but nothing has happened till date. That is why, I would like to ask our so called successful Prime Minister Narendra Modiji about this 5F formula. What went wrong, Modiji? As of now, our cotton is fetching the price of Rs. 7000 per quintal only and this is a matter of grave concern. So, I would like to request the Union Govt. to kindly look into it and take necessary action.

Thank you.

श्री जगदम्बिका पाल (डुमरियागंज) : सभापति महोदया, मैं आपका अत्यंत आभारी हूं कि आपने मुझे माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण जी के द्वारा प्रस्तुत बजट के समर्थन में बोलने का मौका दिया है। काफी माननीय सदस्यों ने, चाहे वे सत्तापक्ष के हों या प्रतिपक्ष के हों, उन्होंने बजट पर विस्तार से बातें कही हैं। मैं उन बातों को दोहराना नहीं चाहता हूं। मैं तो कहूंगा कि माननीय वित्त मंत्री जी द्वारा जो प्रस्तुत बजट है, यह केवल देश का एक फाइनेंशियल स्टेटमेंट नहीं है। मैं दो दिन से चर्चा को सुन रहा हूं। पहले पॉलिसी पैरालिसिस कहा जाता था, पहले कहा जाता था कि टॉप फाइव फ्रेजाइल इकोनॉमी है और कहा जाता था कि 'बनाना रिपब्लिक' है, कम से कम आज हमारे लिए यह सौभाग्य की बात है कि जहां वर्ष 2014 में हम टॉप फाइव फ्रेजाइल इकोनॉमी में थे, वहीं अब हम दुनिया के टॉप फाइव इकोनॉमी में आ चुके हैं। यह हमारे लिए सौभाग्य का विषय है। यह निश्चित तौर से देश के लिए सौभाग्य की बात है और यह सब नरेंद्र मोदी जी के नेतृत्व में हुआ है।

पहले पॉलिसी पैरालिसिस की बात की जाती थी। एफडीआई नहीं आ रहा था। जिन लोगों ने निवेश किया था, वे लोग भी अपना निवेश निकाल रहे थे। आज उस पॉलिसी पैरालिसिस की बात नहीं हो रही है बल्कि आज 'विकसित भारत' की बात हो रही है। रिफॉर्म मोमेंटम की बात हो रही है। Rapid pace of economic reforms, boosting investment and business growth की बात हो रही है।

जब ग्रोथ की बात होती है, तो आज मैं निश्चित तौर पर यह कह सकता हूं कि अगर हम अपने रेवेन्यू और कैपिटल एक्सपेंडिचर को देखें, तो पूरे देश और दुनिया के सामने साफ तस्वीर नजर आएगी। जहां वर्ष 2023-24 में हमने 9,49,195 करोड़ रुपये कैपिटल एक्सपेंडिचर पर खर्च किया था, वहीं आज 11,21,090 करोड़ रुपये का कैपिटल एक्सपेंडिचर बढ़ाया है। कैपिटल एक्सपेंडिचर का तात्पर्य इन्फ्रास्ट्रक्चर और देश के विकास से है। रेवेन्यू एक्सपेंडिचर का तात्पर्य लोगों की एस्टैब्लिशमेंट और सैलरी से है। निश्चित तौर से आज हमने उस रेवेन्यू एक्सपेंडिचर को घटाने का काम किया है। जहां हमने कैपिटल एक्सपेंडिचर को 10.1 प्रतिशत बढ़ाया है, वहीं आज हमने रेवेन्यू एक्सपेंडिचर को घटाकर 6.7 प्रतिशत किया है। यह हमारे देश की सरकार ने वित्तीय समावेशन और नियंत्रण किया है।

मैं कहना चाहता हूँ कि हमने वर्ष 2013-14 में रेवेन्यू एक्सपेंडिचर में 14.65 लाख करोड़ रुपये खर्च किए थे, अगर आज 39.44 लाख करोड़ रुपये खर्च हो रहा है, तो 175 प्रतिशत बढ़ा है। देश का विस्तार, देश में नौकरियाँ और देश के एस्टैब्लिशमेंट पर रेवेन्यू एक्सपेंडिचर 175 प्रतिशत बढ़ा है। वर्ष 2014 में इस देश की तत्कालीन सरकार ने 2.3 लाख करोड़ रुपये कैपिटल एक्सपेंडिचर के इन्फ्रास्ट्रक्चर पर खर्च किए थे, आज नरेन्द्र मोदी जी की सरकार 2.3 लाख करोड़ रुपये के स्थान पर 11.21 लाख करोड़ रुपये खर्च कर रही है, यानी 387.5 प्रतिशत इन्क्रीज किया है। शायद पूरी दुनिया में इससे बढ़ती हुई कोई इकोनॉमी नहीं है।

आज चाहे हमारा कैपिटल एक्सपेंडिचर हो या हम उसको जिस तरीके से बढ़ा रहे हैं, आप रेवेन्यू डेफिसिट या फिस्कल डेफिसिट की बात करिए। वर्ष 2023-24 में हमारा रेवेन्यू डेफिसिट 2.6 प्रतिशत था, जो वर्ष 2024-25 में रिवाइज्ड होकर 1.9 प्रतिशत हुआ है। आज हम कह सकते हैं कि वर्ष 2025-26 का जो डेटा है, हम उसको 2.61 से घटाकर अपने रेवेन्यू डेफिसिट को 1.5 प्रतिशत पर लाएंगे। यह हमारी सरकार की उपलब्धि है। मैं इसके लिए वित्त मंत्री जी को बधाई देना चाहता हूँ। आप फिस्कल डेफिसिट को देखिए। हमने वर्ष 2023-24 में फिस्कल डेफिसिट पर 5.6 प्रतिशत खर्च किया था। आज वह फिस्कल डेफिसिट घटकर 4.8 प्रतिशत हुआ है। इस बार वर्ष 2025-26 में हम फिस्कल डेफिसिट को भी घटाकर 4.4 प्रतिशत करेंगे। आखिर किसी चीज का पैमाना क्या होगा? किसी सरकार के वित्तीय समावेशन का क्या पैमाना होगा? हमने किस तरह से वित्तीय नियंत्रण किया है?

पिछले दो दिनों से बहुत बात हो रही है कि हमारे राज्य को पैसा नहीं दिया जा रहा है। हमारे राज्य के कर का हिस्सा नहीं दिया जा रहा है। वर्ष 2025-26 में जहां सभी राज्यों को 14,22,444 लाख करोड़ रुपये मिलने थे, वह स्टेट के डिवैल्यूएशन में आना था। हमने अपने डिवैल्यूएशन से पश्चिम बंगाल को 1,07,010 करोड़ रुपये दिए हैं। तमिलनाडु को 58,022 करोड़ रुपये दिए हैं। कर्नाटक को 51,877 करोड़ रुपये दिए हैं। तेलंगाना को 29,900 करोड़ रुपये दिए हैं। केरल को 27,382 करोड़ रुपये दिए हैं। पंजाब को 25,704 करोड़ रुपये दिए हैं। आज हम केवल डिवैल्यूएशन में स्टेट को नहीं दे रहे हैं, क्योंकि हम मानते हैं, आप सुनिए।

आज इन्फ्रास्ट्रक्चर सेक्टर में पहली बार नरेन्द्र मोदी जी की सरकार पॉलिसी लाई है कि केवल हम भारत सरकार के इन्फ्रास्ट्रक्चर को नहीं बढ़ाएंगे। उनका फेडरल स्ट्रक्चर का कॉन्सेप्ट है। स्टेट इन्फ्रास्ट्रक्चर के लिए भी पॉलिसी बनाई गई है। देश की आजादी के बाद पहली बार ऐसा हुआ है कि जब राज्यों के इन्फ्रास्ट्रक्चर का विकास होगा, तभी देश का विकास होगा। मैं आज यह बताना चाहता हूँ। हम लोग एक समय कहां खड़े थे? हमारे पड़ोसी देश हमारे बराबर खड़े थे। चाहे बांग्लादेश हो, नेपाल हो, श्रीलंका हो, पाकिस्तान हमारी बराबरी करता था। आज हमारे देश की आबादी 145 करोड़ है। बांग्लादेश की आबादी 17.3 करोड़ है, नेपाल की आबादी 3.09 करोड़ है, श्रीलंका की आबादी 23 करोड़ है और पाकिस्तान की आबादी 25 करोड़ है। आज चाइना की आबादी 141 करोड़ है। आज आप ग्रोथ रेट देखिए। किसी देश के विकास का पैमाना क्या होगा?

जब पूरी दुनिया कोविड-19 जैसी वैश्विक समस्या से जूझ रही थी, कोविड के दौरान पूरी दुनिया में लोग घरों में कैद थे। पूरी दुनिया में सिर्फ भारत ही ऐसा देश है, जिसने अपने देश के सभी नागरिकों को मुफ्त वैक्सीन लगाने का काम किया है। न केवल अपने देश के नागरिकों को वैक्सीन लगाने का काम किया है, बल्कि हमने 150 देशों को वैक्सीन देने का काम किया है। इसके बावजूद जो हमारी ग्रोथ रेट है, भारत की ग्रोथ रेट 7 प्रतिशत है, बांग्लादेश की ग्रोथ रेट 5.54 प्रतिशत है, नेपाल की ग्रोथ रेट 3.1 प्रतिशत है और श्रीलंका की ग्रोथ रेट वर्ष 2024 में 5.3 प्रतिशत है। पाकिस्तान की ग्रोथ रेट 2.4 प्रतिशत है। राहुल गांधी जी रोज चाइना की बात करते हैं। वे रोज चाइना की वकालत करते हैं। आज हमारी जीडीपी 7 प्रतिशत है और उनकी जीडीपी 4.8 प्रतिशत है। वे चाइना के मॉडल की बात करते हैं। वे आज चाइना की वकालत करते हैं। आप क्या बात करते हैं?

17.00 hrs

हमने ईज ऑफ डूइंग बिजनेस में अपनी रैंकिंग को सुधारा है। हमारा विकसित भारत का संकल्प ऐसे ही नहीं है। आप हमारी इकोनामिक ग्रोथ देख लीजिए। इंडिया की इकोनॉमिक ग्रोथ रेट 6.4 परसेंट है। मैं विस्तार में नहीं जाना चाहता हूँ, केवल आंकड़े देना चाहता हूँ। इंडिया की इकोनामिक ग्रोथ रेट 6.4 परसेंट है और जापान की केवल 0.3 परसेंट है। जापान की हम बात करते थे, जापान के जूते की

बात करते थे। आज हम 6.4 परसेंट इकोनामिक ग्रोथ पर हैं, लेकिन जापान 0.3 परसेंट पर है। ... (व्यवधान) 200 वर्षों की गुलामी की। यूनाइटेड स्टेट ऑफ अमेरिका की इकोनामिक ग्रोथ रेट 2.8 परसेंट है। जो आंकड़े में दे रहा हूँ, अगर वे आंकड़े गलत होंगे तो मैं सदन से माफी मांग लूंगा और इस्तीफा दे दूंगा। आप यूनाइटेड किंगडम की बात कर रहे हैं। आज हमारी इकोनामिक ग्रोथ रेट 6.4 परसेंट है, वहीं इंग्लैंड की इकोनामिक ग्रोथ रेट 0.6 परसेंट है। आज इकोनामिक ग्रोथ रेट में भी हम दुनिया के सबसे तेजी से बढ़ते हुए देश हैं। यह हम नहीं कह रहे हैं, यह दुनिया का रही है कि that India is becoming one of the fastest growing economies.

आज भारत का सम्मान पूरी दुनिया में बढ़ा है। आज चाहे पेरिस में आर्टिफिशियल इंटेलिजेंस का मामला हो या ग्लोबल में दुनिया की तीसरी शक्ति सोलर पावर में बनने की बात हो। हमने पेरिस में समझौता किया था कि हम नॉन फॉसिल एनर्जी लेकर आएंगे तो उस नॉन फॉसिल एनर्जी को समय से पहले और वर्ष 2030 से पहले अगर किसी ने अचीव किया है तो वह भारत ने किया है। यह नरेंद्र मोदी जी के नेतृत्व में किया है। आप क्या बात करते हैं? क्या आपका आलोचना करना ही काम है? आप देखिए हम दुनिया में किस तरीके से आगे जा रहे हैं। ... (व्यवधान) आप अनइंप्लॉयमेंट की बात करते हैं। आज इंडिया में अनइंप्लॉयमेंट रेट 4.2 परसेंट है, जापान में 2.6 परसेंट है, यूनाइटेड स्टेट्स में 4.2 परसेंट है, यूनाइटेड किंगडम में 4.3 परसेंट है। आज आप जिस अनइंप्लॉयमेंट की बात कर रहे हैं, उसमें भी हमने अचीव किया है। हम आत्मनिर्भर भारत बनाने की बात कर रहे हैं, हम विकसित भारत बनाने की बात कर रहे हैं। आपका क्या था? वर्ष 2014 में नेशनल हाइवेज कितना था? ... (व्यवधान) वर्ष 2014 में नेशनल हाइवेज 91,287 किलोमीटर था। आप धैर्य से सुन लीजिए, उसके बाद जवाब दीजिएगा। I am not yielding. ... (Interruptions) You should have patience to listen. ... (Interruptions) हमारी लैंग्थ क्या थी? वह 91,287 किलोमीटर थी। वर्ष 2014 में यह इनकी सरकार में थी। वर्ष 2023 में भारत के नेशनल हाइवेज 91,287 किलोमीटर से बढ़कर 1 लाख 46 हजार 145 किलोमीटर हो गए हैं। यह 60.1 परसेंट बढ़ा है। ... (व्यवधान) मैं उनकी आलोचना नहीं कर रहा हूँ, केवल अपनी सरकार की उपलब्धियां बता रहा हूँ तो आपको मिर्च क्यों लग रही है? अगर मैं आलोचना

करता और कोई बात कहता तो अलग बात थी। आप याद कीजिए, जब सीपी जोशी जी हाईवेज मिनिस्टर थे और अगर कोई टेंडर एल-वन हो जाता था तो 6-6 महीने उस पर एमओयू नहीं मिलता था तथा उसका एलओआई जारी नहीं होता था। आज गडकरी जी हैं। अगर आज एल-वन हुआ है तो शाम तक लेटर ऑफ इंडेंट जारी हो जाता है।

माननीय सभापति : अब आप अपनी बात समाप्त कीजिए।

श्री जगदम्बिका पाल : मैडम, अभी तो मैंने शुरू किया है। हमारा समय है। पहले वर्ष 2014 में 9 किलोमीटर प्रतिदिन नेशनल हाइवे बनाते थे, लेकिन आज हम 36 किलोमीटर प्रतिदिन नेशनल हाइवे बना रहे हैं। आपने देखा है कि किस तरीके से हमारी रोड मिनिस्ट्री या रेलवे मिनिस्ट्री को वर्ष 2013 - 14 में बजटरी सपोर्ट करते थे। रेल राज्य मंत्री बिट्टू जी बैठे हैं। इनको मालूम है कि वर्ष 2013-14 में रेलवे को कुल 27 हजार 72 करोड़ रुपये का बजटरी सपोर्ट मिलता था। वर्ष 2014-15 में 30 हजार 121 करोड़ रुपये रेलवे का बजटरी सपोर्ट था, जो बजट का 1.8 परसेंट था। आज 2025-26 में भारत के प्रधानमंत्री ने 2 लाख 52 हजार 200 करोड़ रुपये का बजट दिया है। हमने अपने बजट का 5 परसेंट दिया है। आप क्या बात करते हैं? रेल भी इन्फ्रास्ट्रक्चर में है। जब रेल और रोड नहीं बनेगा तो देश का विकास कैसे होगा? मैडम, आप भी सुनिए। I think that it is information for the whole House. ... (Interruptions) Everybody will get enlightened and will welcome it also. ... (Interruptions) वर्ष 2013-14 में नेशनल हाइवे मिनिस्ट्री को 28,400 करोड़ रुपये मिला था।

17.04 hrs

(Hon. Speaker in the Chair)

अब अध्यक्ष जी, सीट पर आ गए हैं तो हमें और समय मिल जाएगा।

माननीय अध्यक्ष : नहीं। अब समय नहीं मिलेगा।

श्री जगदम्बिका पाल : आज उस मिनिस्ट्री ऑफ हाइवेज को जिसका वर्ष 2013-14 में 28,400 करोड़ रुपये बजट था और वर्ष 2014-15 में 33,048 करोड़ रुपये बजट था, लेकिन 2025-26 में 2 लाख 87 हजार 333 करोड़ रुपये दिया गया है।

माननीय अध्यक्ष : समय समाप्त।

श्री जगदम्बिका पाल : मैं एक बात कहकर अपनी बात खत्म करना चाहूंगा।

अध्यक्ष जी, मैं अपनी बात नहीं कह रहा हूँ, बल्कि पूरी दुनिया कह रही है कि इंडिया एक इमर्जिंग पावर है, इकोनॉमिक पावर है। एंगस मेडिसन ने एक किताब लिखी है The World Economy उसमें उन्होंने हाईलाइट किया है कि 17वीं शताब्दी में इंडिया और चीन की इनकम पूरी दुनिया की इनकम के 50 प्रतिशत थी। एक हजार इसवीं में इंडिया की पर-कैपिटा इनकम 450 डॉलर थी जो यूरोप के 427 डॉलर से अधिक थी। बीच में इंडिया की इकोनॉमी खराब हुई। आज यह इमर्जिंग नहीं है, आज नरेन्द्र मोदी जी के नेतृत्व में इकोनॉमी रिइमर्जिंग हमारी इकोनॉमी होने जा रही है। यह मैं कहना चाहता हूँ- the Reserve Bank of India in its latest 'State of the Economy Report' has stated that India is set to become the second largest economy of the world within this century even at current growth, and, perhaps hold the dominant position in the world economy that was enjoyed in 1780 before the colonial invasion. मैं विस्तार में नहीं जाना चाहता हूँ लेकिन मैं समझता हूँ कि पूरी दुनिया यह मान रही है कि भारत की बढ़ती हुई अर्थव्यवस्था है। हमारा देश वर्ष 2047 में विकसित भारत बनेगा और दुनिया की सुपर पावर होगा। धन्यवाद।

*** श्री सुधाकर सिंह (बक्सर) :** मैं राष्ट्रीय जनता दल के तरफ से सामान्य बजट के विरुद्ध हूँ। सबसे पहले, मैं हमारे देश के पूर्व प्रधानमंत्री, डॉ. मनमोहन सिंह जी को विनम्र श्रद्धांजलि अर्पित करता हूँ। उनका निधन देश के लिए अपूरणीय क्षति है। वे एक प्रखर अर्थशास्त्री और संवेदनशील राजनेता थे, जिन्होंने देश को आर्थिक स्थिरता देने के साथ-साथ बिहार के विकास को भी प्राथमिकता दी।

इसके साथ ही, मैं महाकुंभ के दौरान हुई दुर्भाग्यपूर्ण घटनाओं में अपने प्राण गंवाने वाले श्रद्धालुओं को भी श्रद्धांजलि अर्पित करता हूँ। यह बेहद दुखद है कि एक ऐसा आयोजन, जो आस्था और विश्वास का प्रतीक होता है, वहां सरकार की लापरवाही के कारण इतनी बड़ी संख्या में लोग अपनी जान गंवा बैठे। जो सरकार अपनी जनता की सुरक्षा सुनिश्चित नहीं कर सकती, वह भला विकास के बड़े-बड़े वादे

* Speech was laid on the Table.

कैसे निभाएगी? सरकार को इस घटना की पूरी जिम्मेदारी लेनी चाहिए और पीड़ित परिवारों को न्याय मिलना चाहिए।

आजकल मोदी सरकार का अमृत काल चल रहा है। इसमें हम भारत के लोग में हम कहाँ हैं। अमृत के बंटवारे में किसानों, कामगारों, कारीगरों, नौजवानों और छात्रों को अमृत के रूप में क्या मिला, यह देशवासियों को गौर करने का विषय है।

मैं आज यहाँ सिर्फ अपनी चिंताओं को व्यक्त करने के लिए नहीं बल्कि बिहार के बारे में केन्द्र सरकार के द्वारा बनाए गए सावधानीपूर्वक निर्मित भ्रम को तोड़ने के लिए खड़ा हुआ हूँ। मेरे राज्य के लोग सच्चाई के हकदार हैं न कि बयानबाजी से लिपटे खोखले वादों को सुनने के लिए।

यह बजट देश के उस 80% आबादी के लिए एक भारी असफलता है, जो मेहनत से देश की अर्थव्यवस्था को चलाते हैं लेकिन खुद दो वक्त की रोटी के लिए संघर्ष कर रहे हैं। भले ही भारत दुनिया की तीसरी सबसे बड़ी अर्थव्यवस्था बनने की ओर बढ़ रहा हो, लेकिन हमारी प्रति व्यक्ति आय नीचे से 141 वें स्थान पर है। यह बजट सिर्फ अमीर और गरीब के बीच की खाई को और चौड़ा करता है, जिससे गरीब और ज्यादा गरीब होता जा रहा है। बिहार, झारखंड जैसे गरीब राज्यों के लिए यह बजट एक बड़ी निराशा है, जिसमें न तो कोई विशेष सहायता दी गई और न ही बुनियादी ढांचे के सुधार की कोई ठोस योजना बनाई गई। इससे भी बड़ा दुर्भाग्य यह है कि इस बजट के जरिए बिहार को एक खराब छवि में दिखाया गया है, मानो राज्य को बहुत कुछ मिल गया हो। मैं जानता हूँ कि संसद में मेरे कई साथी यह दावा कर रहे हैं कि बिहार को इस बजट में भरपूर लाभ मिला है, लेकिन मैं साफ तौर पर कहना चाहता हूँ कि यह एक सफेद झूठ है। बिहार को जो मिला, वह दिखावे के अलावा कुछ नहीं है। देश की आबादी में बिहार का अनुपात करीब 10 प्रतिशत है लेकिन केन्द्रीय योजनाओं में 2 प्रतिशत भी आबंटन नहीं मिला है। बिहार को विशेष राज्य का दर्जा क्यों चाहिए और यह बजट हमारी समस्याओं का 1% भी हल क्यों नहीं करता?

बिहार की हालत पर केवल छह बार नाम लेने से हमारी समस्याएँ हल नहीं हो जातीं। असलियत यह है कि बिहार के बुनियादी ढांचे की स्थिति दयनीय है और इसके बिना औद्योगिक विकास संभव ही

नहीं है। राष्ट्रीय औसत प्रति लाख जनसंख्या पर 11 किमी हाईवे है, लेकिन बिहार में यह मात्र 5.4 किमी है। यह अंतर हमारी गरीबी के मुख्य कारणों में से एक है। लेकिन वित्त मंत्री के बजट भाषण में एक भी नया हाईवे या एक्सप्रेसवे घोषित नहीं किया गया, जबकि पिछले बजट में किए गए वादों पर भी अभी तक कोई काम शुरू नहीं हुआ है। जैसे कि बक्सर-भागलपुर एक्सप्रेसवे कागजों से नीचे उतरकर ज़मीन पर कहीं भी दिखाई नहीं दे रहा है।

शिक्षा की स्थिति और भी चिंताजनक है। पूरे भारत में औसतन 15% लोग ग्रेजुएट हैं, लेकिन सामाजिक और आर्थिक जनगणना के अनुसार बिहार में यह संख्या सिर्फ 7% है। बिहार की बौद्धिक प्रगति के लिए किसी भी नए केंद्रीय विश्वविद्यालय या उच्च शिक्षा संस्थान की घोषणा इस बजट में नहीं की गई। जब तक उच्च शिक्षा को मजबूत नहीं किया जाएगा, बिहार के युवाओं को विकास का लाभ नहीं मिलेगा।

इसके साथ ही स्वास्थ्य सेवा क्षेत्र की हालत और बदतर है। पटना को छोड़कर शायद बिहार के किसी शहर में क्रिटिकल मरीजों को स्वास्थ्य सेवा उपलब्ध हो। जहां तक पटना के भीतर दो अस्पतालों को छोड़ दिया जाए तो PMCH और NMCH की हालत इंसानों को छोड़ दिया जाए तो जानवरों तक का इलाज प्रभावी तरीके से नहीं हो सकता है। 13 करोड़ आबादी के लिए मात्र 1500 बेड का एम्स दिया गया है। वही दिल्ली जैसे छोटे राज्यों के लिए एम्स, सफदरजंग और राम मनोहर लोहिया जैसे दर्जनों सुपर स्पेशलिटी हॉस्पिटल मौजूद हैं। जिसका दुष्परिणाम है कि बिहार के लाखों में मरीज इलाज हेतु दिल्ली आते हैं। अगर आप दिल्ली AIIMS के बाहर फुटपाथ पर सोए हुए मरीजों से पूछेंगे कि वे कहाँ से आए हैं, तो उनमें से अधिकतर कहेंगे-बिहार से! इससे बड़ा सबूत और क्या चाहिए कि केंद्र सरकार देश के सबसे गरीब राज्य में विश्वस्तरीय अस्पताल बनाने में कोई रुचि नहीं रखती? कहीं इससे ज्यादा लोग आर्थिक आभाव में अपना जीवन त्याग देते हैं। भारत सरकार ने आयुष्मान भारत जैसी महत्वाकांक्षी योजना शुरू की, जिससे लाखों गरीब भारतीयों को स्वास्थ्य लाभ मिल सके। लेकिन बिहार की स्थिति इतनी दयनीय है कि कई जिलों में एक भी ऐसा अस्पताल नहीं है जो आयुष्मान कार्ड की शर्तों को पूरा कर सके। जबकि बिहार जैसी बड़ी आबादी वाले राज्य में हर जिले में कम से कम 2-3 अस्पताल

होने चाहिए या कम से कम हर उप-मंडल स्तर पर बेहतर स्वास्थ्य सुविधाएं उपलब्ध होनी चाहिए। आयुष्मान भारत का फायदा तब ही मिल सकता है जब अस्पताल और बुनियादी स्वास्थ्य सेवाएं मौजूद हों, लेकिन बिहार को इन बुनियादी सुविधाओं से ही वंचित रखा गया है। इसका निदान यही है कि बिहार में काम से कम 5 एम्स और पांच केंद्रीय विश्वविद्यालय की और स्थापना की जाए। जिससे आने वाले एक दशक में स्वास्थ्य और शिक्षा सेवा राष्ट्रीय औसत के करीब पहुंच सके। यही कारण है कि बिहार को विशेष राज्य का दर्जा मिलना जरूरी है। जब तक हमें औद्योगिक, शैक्षणिक और स्वास्थ्य के बुनियादी ढांचे को मजबूत करने के लिए विशेष सहायता नहीं मिलेगी, तब तक बिहार और पूरे देश के बीच विकास की खाई और चौड़ी होती जाएगी। इस बजट ने बिहार को सिर्फ नाम लेकर छलने का काम किया है, असल में बिहार के लिए कुछ नहीं किया गया।

देश के किसानों के खराब माली हालात एवं घटती आमदनी के मद्देनजर अब कठोर कदम उठाने की आवश्यकता है। जिस तरह से आर्थिक उदारीकरण के नाम पर देश के किसानों को, खासतौर से बिहार के किसानों को, बाज़ार के हवाले छोड़ देने से घटती आमदनी के दुष्परिणाम सामने आ रहे हैं, उसी तरह देश के कई हिस्सों में किसानों की आत्महत्या की खबरें लगातार विचलित कर रही हैं। वहीं केंद्र सरकार द्वारा लगातार हठधर्मिता का परिचय देते हुए, बीते समय से किसानों की मांग के अनुरूप न्यूनतम समर्थन मूल्य (MSP) की गारंटी का कानून नहीं बनाना, देश के किसान और किसानों दोनों को गहरे संकट की ओर ढकेल रहा है!

यह भी ध्यान देने योग्य है कि सरकार ने किसान आंदोलन को समाप्त कराने के लिए वादा किया था कि वह स्वामीनाथन आयोग के फार्मूले के अनुसार MSP लागू करेगी, लेकिन आज तक इस वादे को पूरा नहीं किया गया है! कृषि संकट अकेले बाज़ार और मूल्य निर्धारण का नहीं है, बल्कि बहुराष्ट्रीय कंपनियों द्वारा बांझ बीज, कीटनाशक एवं उर्वरकों के क्षेत्र में अवैध घुसपैठ ने संकट को और गहरा कर दिया है।

मैं बताना चाहता हूँ कि जहाँ केंद्र की बीजेपी सरकार ने 2020 में तीन काले कृषि कानून लाने की कोशिश की, वहीं बिहार में नीतीश कुमार की जेडीयू और बीजेपी की डबल इंजन सरकार ने 2006

में उससे भी अधिक दमनकारी और किसान विरोधी कानून लागू किए। नीतीश कुमार सरकार की सतही सोच और गलत नीतियों के कारण आज बिहार का किसान देश का सबसे गरीब किसान बन गया है, और हालात ऐसे हैं कि कई किसान खेती छोड़कर अन्य परदेशों में मजदूरी व निर्माण कार्य करने को मजबूर हैं।

जैसा कि मैं चर्चा किया इसपर कि जब तक विशेष राज्य का दर्जा नहीं मिलता तबतक विशेष पैकेज कि व्यवस्था के जरिये सिंचाई और बाढ़ नियंत्रण के प्रभावी तंत्र को विकसित करने के लिए विशेष प्रबंध कि आवश्यकता है ! जिसमें प्रमुख रूप से कोसी नदी पर नेपाल के अंतर्राष्ट्रीय सीमा में हाई डैम का निर्माण जिससे केवल सिंचाई कि व्यवस्था सुनिश्चित होगी बल्कि बाढ़ नियंत्रण और हरित ऊर्जा का बड़ा स्रोत भी पैदा होगा, इसके अलावा दक्षिण बिहार के सूखाग्रस्त क्षेत्र के लिए सोन नदी पर कदवन जलाशय योजना और कोयल नदी पर झारखंड सीमा रेखा पर मंडल डैम को तत्काल चालू करने से बिहार के सम्पूर्ण GDP में 25 से 30 प्रतिशत तक बढ़ोतरी होना और उन प्रभावित इलाकों में पलायन रोकने में भी कामयाब होगा।

अगर भारत को सुपर पावर बनाना है तो उसके लिए पूर्वी भारत खासतौर से बिहार राज्य को शिक्षा और स्वास्थ्य के क्षेत्र में राष्ट्रीय औसत तक ले जाने के लिए विशेष बजट का उपबंध करना होगा जो कि वित्त मन्त्री के अभिभाषण में दूर दूर तक नहीं दिखाई पड़ रहा है !

सबसे बड़ा सवाल यह है कि पूर्वी भारत और पश्चिमी भारत के बीच की गहरी असमानता को कब तक नजरअंदाज किया जाएगा? अगर हम शिक्षा, स्वास्थ्य, कृषि उत्पादकता, और सड़क जैसी बुनियादी सुविधाओं की बात करें, तो यह साफ दिखाई देता है कि पूर्वी भारत लगातार पीछे छूट रहा है। बिहार, झारखंड, ओडिशा, पश्चिम बंगाल और पूर्वोत्तर के राज्यों के साथ सरकार का सौतेला व्यवहार किसी से छुपा नहीं है। केंद्र सरकार की सभी प्रमुख योजनाएँ और बड़े-बड़े राष्ट्रीय प्रोजेक्ट सिर्फ पश्चिमी और दक्षिणी राज्यों तक सीमित रह गए हैं। केंद्र सरकार के विकास कार्यों की प्राथमिकताएँ स्पष्ट रूप से दिखाती हैं कि बिहार और पूर्वी भारत को योजनाबद्ध तरीके से उपेक्षित किया जा रहा है। जब आंध्र प्रदेश को 2 लाख करोड़ रुपये का हाइड्रोजन एनर्जी प्रोजेक्ट दिया जाता है, गुजरात को 80,000 करोड़

रुपये की सेमीकंडक्टर फैक्टरियाँ 1.5 लाख करोड़ रुपये का बुलेट ट्रेन प्रोजेक्ट महाराष्ट्र और गुजरात दोनों को मिला और महाराष्ट्र के पालघर में 76,000 करोड़ रुपये का डीप वाटर पोर्ट मिलता है, तब यह सवाल उठता है कि बिहार को क्या मिला? बिहार को बजट में झुनझुना पकड़ाया गया, जिसमें एक ग्रीन फील्ड एयरपोर्ट की घोषणा की गई, लेकिन अब तक जमीन पर इसका कोई नाम-ओ-निशान नहीं है। बक्सर से भागलपुर एक्सप्रेसवे सिर्फ कागजों में बना हुआ है, जबकि सरकार इसका ढोल पीट रही है। ज़मीनी हकीकत यह है कि एक भी ईंट तक नहीं रखी गई। इसी तरह, 2016 में घोषित दरभंगा एम्स आज भी अधर में लटका हुआ है, जबकि बिहार में स्वास्थ्य सुविधाओं की हालत बदतर होती जा रही है। क्या यही है केंद्र सरकार का बिहार के प्रति प्रेम? बिहार को हर बार वादों और घोषणाओं से बहलाया जाता है, लेकिन जब निवेश और बड़े प्रोजेक्ट्स देने की बात आती है, तो बिहार को हाशिए पर डाल दिया जाता है। यह सरकार साफ संदेश दे रही है कि बिहार उनके लिए महज़ एक चुनावी गणित है, विकास की प्राथमिकता नहीं। प्रधानमंत्री जी 'सबका साथ, सबका विकास' का नारा तो लगाते हैं, लेकिन सच्चाई यह है कि सबका साथ छूट गया और विकास सिर्फ कुछ राज्यों तक सीमित रह गया।

बिहार और अन्य गरीब राज्यों को केंद्र सरकार की योजनाओं में जानबूझकर अनदेखा किया जाता है। रेलवे की बात करें तो इस भेदभाव का एक और उदाहरण साफ दिखता है। बिहार में रेलवे स्टेशनों की हालत दयनीय है, ट्रेनों का ठहराव कम कर दिया गया है, नए प्रोजेक्ट की स्वीकृति नहीं मिल रही, और जहाँ ट्रेनें चलती भी हैं, वहाँ यात्रियों को अत्यधिक भीड़ और असुविधा का सामना करना पड़ रहा है। क्या सरकार यह मान चुकी है कि बिहार के लोग रेलवे में निवेश के लायक नहीं हैं? यह रेलवे, जो देश की अर्थव्यवस्था की रीढ़ है, उसे लगातार कमजोर किया जा रहा है, और निजीकरण की ओर धकेला जा रहा है। लंबे समय से घोषित रेलवे परियोजना बिहार में कछुए की गति को भी मात दे रही है। जैसे कि आरा मुंडेश्वरी रेल लाइन अभी फाईलों से बाहर तक नहीं आई। भारत सरकार के श्रम पोर्टल पर बिहार के करीब तीन करोड़ लोग प्रवासी मजदूर के रूप में दर्ज हैं। जो रोजगार के अवसर की तलाश में अभी देश में लगातार यात्राएं करते हैं। लेकिन दूसरी तरफ सबसे कम ट्रेनें बिहार में चलती हैं। इससे ज्यादा क्या दुखद हो सकता है की प्रतिदिन समाचार चैनलों के द्वारा दिखाया जाता है कि, ट्रेन बोगीयों

में यात्री जानवरों जैसे लटकर आते जाते हैं। इसके लिए केंद्र सरकार का कोई ठोस पहल नहीं दिखता है!

देश के भीतर आर्थिक असमानता और भेदभाव केवल परियोजनाओं तक सीमित नहीं है, बल्कि टैक्स और शुल्कों में भी दिखाई देता है। "वन नेशन, वन इलेक्शन" की बात कर लोकतंत्र की मूल भावना पर हमला किया जा रहा है, लेकिन इस सरकार को "वन नेशन, वन टैरिफ" की जरूरत क्यों महसूस नहीं होती? देश के अलग-अलग हिस्सों में पेट्रोल-डीजल और अन्य वस्तुओं की कीमतें अलग-अलग हैं। अगर इस सरकार को सच में राष्ट्रीय एकता की चिंता होती, तो पूरे देश में एक समान कर प्रणाली लागू होती, जिससे गरीब और मध्यम वर्ग को राहत मिलती।

शिक्षा की बात करें, तो सरकार "वन नेशन, वन एजुकेशन" की नीति लागू करने में असफल रही है। "शिक्षा का अधिकार" कानून पूरे देश में लागू होना चाहिए था, लेकिन यह केवल 8वीं कक्षा तक सीमित कर दिया गया, जबकि भारत के करोड़ों गरीब और पिछड़े बच्चों को 12वीं तक की मुफ्त और समान शिक्षा की सख्त जरूरत है। सरकारी स्कूलों की हालत बदहाल है, लेकिन सरकार केवल दिखावे के नए-नए कानून बनाकर अपनी पीठ थपथपा रही है। शिक्षा में यह असमानता सरकार की नीतिगत विफलता का एक और प्रमाण है।

बेरोजगारी की मार झेल रहे युवाओं के लिए यह सरकार पूरी तरह से विफल साबित हुई है। जब सत्ता में आने से पहले 2 करोड़ नौकरियों का वादा किया गया था, तब युवाओं को लगा था कि उनका भविष्य सुरक्षित होगा। लेकिन सच्चाई यह है कि पूरे देश में सिर्फ 10 लाख सरकारी नौकरियाँ दी गईं, जबकि अकेले बिहार में महागठबंधन सरकार बनने के बाद माननीय तेजस्वी यादव जी के नेतृत्व में मात्र एक साल में 5 लाख सरकारी नौकरियाँ दी गईं। यह स्पष्ट करता है कि अगर नीयत साफ हो, तो रोजगार सृजन असंभव नहीं है। लेकिन केंद्र सरकार का ध्यान सिर्फ जुमलों पर है, न कि देश के युवाओं के भविष्य पर।

खेलों में भारत का प्रदर्शन निराशाजनक होता जा रहा है। वैश्विक स्तर पर देश पिछड़ रहा है, लेकिन सरकार की प्राथमिकताओं में खिलाड़ियों के लिए कोई ठोस नीति नहीं है। भारत के युवा खिलाड़ी

संसाधनों की कमी से जूझ रहे हैं, और सरकार को सिर्फ इवेंट आयोजित करके फोटो खिंचवाने में रुचि है। इसी तरह, व्यापार में भी गिरावट दर्ज की जा रही है। निर्यात घट रहा है, आयात बढ़ रहा है, जिससे व्यापार घाटा बढ़ता जा रहा है। रुपया लगातार गिर रहा है, डॉलर के मुकाबले इसकी कीमत घट रही है, लेकिन सरकार को इससे कोई फर्क नहीं पड़ता।

प्रधानमंत्री आवास योजना का असफल लक्ष्य भी सरकार की विफलता को उजागर करता है। 2022 तक सभी को मकान देने का वादा किया गया था, लेकिन अब तक आधे मकान भी पूरे नहीं हुए हैं। और अब सरकार योजना का विस्तार कर रही है और इसमें अतिरिक्त 3 करोड़ मकानों की घोषणा कर रही है। सवाल यह है कि अगर सरकार का दावा सही है कि उसने 20 करोड़ लोगों को गरीबी से बाहर निकाला है, तो फिर ये नए गरीब लोग अचानक कहाँ से आ गए? या तो सरकार का दावा झूठा है, या फिर यह योजना सिर्फ कागजों पर चल रही है।

आदिवासी समाज के हितों की अनदेखी लगातार की जा रही है। वन उपज अधिनियम, 2007 (Vanya Upaj Adhiniyam, 2007) को आज तक पूरी तरह से आदिवासी क्षेत्रों में लागू नहीं किया गया, जिससे वहाँ गरीबी और असमानता लगातार बढ़ती जा रही है। यह अधिनियम आदिवासियों को उनके जंगलों पर अधिकार देने और उनके परंपरागत आजीविका साधनों को सुरक्षित करने के लिए लाया गया था, लेकिन सरकारों की उदासीनता के कारण इसका लाभ आदिवासी समुदायों तक नहीं पहुँच पाया। परिणामस्वरूप, उनके जंगल, ज़मीन और संसाधन धीरे-धीरे बड़ी कंपनियों और खनन माफियाओं को सौंपे जा रहे हैं। आदिवासी समुदायों को उनकी ही भूमि से बेदखल किया जा रहा है, और उन्हें आज भी अपने प्राकृतिक संसाधनों पर अधिकार नहीं दिया जा रहा। बड़ी खनन कंपनियाँ और कॉर्पोरेट लॉबियाँ जंगलों को उजाड़कर खनिज संपदा का दोहन कर रही हैं, जबकि वहाँ रहने वाले आदिवासी लोग विस्थापन और बेरोजगारी के शिकार हो रहे हैं।

इससे न सिर्फ आदिवासी समाज में गहरा असंतोष बढ़ रहा है, बल्कि उनका सामाजिक और आर्थिक शोषण भी जारी है। अगर सरकारें इस अधिनियम को सख्ती से लागू करतीं, तो आदिवासी समुदाय को आत्मनिर्भर बनाया जा सकता था, लेकिन आज भी उनकी जमीनें छीनी जा रही हैं और

उन्हें गरीबी में धकेला जा रहा है। यह सरकार की दोहरी नीति को दर्शाता है, जहाँ एक ओर आदिवासियों के विकास की बातें होती हैं, वहीं दूसरी ओर उनके जल, जंगल और ज़मीन को कॉरपोरेट के हवाले किया जा रहा। जम्मू-कश्मीर में लोकतंत्र की हत्या की जा रही है। निष्पक्ष चुनाव कराने की बजाय राजनीतिक फायदा उठाने की कोशिश की जा रही है। "ग्रीन एनर्जी" का ढोंग किया जा रहा है, लेकिन बिहार जैसे गरीब राज्यों में पुराने थर्मल पावर प्लांट लगाए जा रहे हैं क्या यही पर्यावरण नीति है?

सरकार सहकारी संस्थानों पर हमला कर रही है, जो भारत की आर्थिक संरचना का एक मजबूत स्तंभ हैं। देश में सहकारिता आंदोलन को कमजोर करने की लगातार कोशिशें हो रही हैं, ताकि इसे निजी हाथों में सौंपा जा सके। अगर हम बिहार और झारखंड में बिस्कोमान (BISCOMAUN) का उदाहरण लें, तो यह साफ दिखता है कि कैसे सरकार योजनाबद्ध तरीके से लोकतांत्रिक संस्थाओं को नष्ट कर रही है। बिस्कोमान के निदेशक मंडल के चुनावों को 6 बार स्थगित किया गया, जिससे 15 महीने से अधिक की देरी हो चुकी है। इतना ही नहीं, राज्य सरकार की मिलीभगत से निर्वाचित निदेशक को जबरन हटा दिया गया और उनकी जगह राज्य सरकार द्वारा नियुक्त 3 निदेशकों को बैठा दिया गया। यह सीधे-सीधे लोकतंत्र की हत्या है। सहकारी संस्थाएँ किसानों, छोटे व्यापारियों और आम जनता के हितों के लिए बनाई गई थीं, लेकिन सरकार इन्हें कमजोर करके पूंजीपतियों के हित साधने में लगी है। अगर लोकतांत्रिक रूप से चुनी गई सहकारी संस्थाओं को इस तरह खत्म किया जाएगा, तो आम लोगों का लोकतंत्र पर विश्वास कैसे बच पाएगा? यह सरकार लोकतंत्र को खोखला करने की एक-एक ईंट उखाड़ रही है, और सहकारी संस्थाओं को खत्म करने की इस साजिश को देश देख रहा है।

धन्यवाद।

*** श्री रवीन्द्र शुक्ला उर्फ रवि किशन (गोरखपुर) :** मैं बजट 2025-26 अपने विचार रखता हूँ। हमारे यशस्वी प्रधानमंत्री श्री नरेंद्र मोदी ने जब से प्रधानमंत्री का पद संभाला है, तब से उन्होंने अनेक ऐसे कदम उठाए हैं तथा नीतियां लागू की हैं, जिससे गरीबों के जीवन में बड़ा सकारात्मक बदलाव आया है।

* Speech was laid on the Table.

कल्याणकारी योजनाएं घर-घर तक पहुंची हैं और डायरेक्ट बेनिफिट ट्रांसफर (डीबीटी) के माध्यम से लोगों के खातों में सीधे तौर पर पैसे ट्रांसफर हुए हैं। हमारे यशस्वी प्रधानमंत्री आदरणीय मोदी जी की जननायक की भूमिका के कारण ही हमारे देश की महान जनता ने उन्हें तीसरी बार प्रधानमंत्री बनने का गौरव प्रदान किया है।

सबकी निगाहें टिकी थी और बजट पेश होते ही यह साफ हो गया कि इस बजट में सुधारों पर जोर दिया गया है। यह बजट न केवल किसान और युवाओं का बजट है, बल्कि इसमें स्वास्थ्य और शिक्षा पर विशेष ध्यान दिया गया है। इस बजट में जो विजन प्रस्तुत किया गया है, उससे यह स्पष्ट है कि यह बजट नागरिकों के विकास को बढ़ावा देने के साथ-साथ उन्हें विकास में भागीदारी की भी बात करता है।

वैसे तो यह बजट समाज तथा देश के समग्र विकास की परिकल्पना पर आधारित है, लेकिन मैं आज उस इंजन की बात करना चाहूंगा, जिसे इस बजट में रेखांकित किया गया है। यह चार इंजन हैं - एक कृषि, दूसरा सुक्ष्म लघु और मध्यम उद्योग अर्थात् एमएसएमई, निवेश तथा निर्यात विकास के साथ चारों इंजन भारत को विकसित देश बनाने के मार्ग को प्रशस्त करेंगे तथा सभी क्षेत्रों में विकास को प्रोत्साहित करेंगे।

हमारे देश में आज भी कृषि की प्रधानता है तथा हमारे अन्नदाता किसान ने अपना पसीना बहा कर इस देश को खाद्यान्न के उत्पादन में आत्मनिर्भर बनाया है। हमारे अन्नदाता किसान के कल्याण को केंद्र बिंदु में रखते हुए बजट 2025-26 में प्रधानमंत्री जन धन कृषि योजना का शुभारंभ करने की योजना की गई है, जिसके अंतर्गत कम कृषि उत्पादकता वाले 100 जिलों को शामिल किया जाएगा और जिससे 1.7 करोड़ किसान लाभान्वित होंगे। हमारे देश में कृषि में रोजगार की उपलब्धता बढ़ाने के लिए ग्रामीण समृद्धि और लचीला निर्माण, व्यापक क्षेत्रीय कार्यक्रम आरंभ करने की भी परिकल्पना इस बजट में है, ताकि कृषि के क्षेत्र में कौशल निवेश और प्रौद्योगिकी को बढ़ाया जा सके और ग्रामीण अर्थव्यवस्था में नई जान आ सके। मैं समझता हूं कि कृषि के क्षेत्र में इन कदमों से हमारी अर्थव्यवस्था के विकास की गति और तीव्र होगी तथा भारत को 5 ट्रिलियन डॉलर अर्थव्यवस्था बनने के माननीय प्रधानमंत्री जी के

विजन को साकार किया जा सकेगा।

किसानों का योगदान हमारे देश की अर्थव्यवस्था के लिए अत्यंत महत्वपूर्ण है और इसलिए उसे हर प्रकार की सहूलियत मिलनी चाहिए। माननीय मोदी जी की सरकार ने किसानों के हित के लिए इस बजट में अनेक कदम उठाए हैं। इसी क्रम में मैं किसान क्रेडिट कार्ड के अंतर्गत किसानों के लिए ऋण की सीमा को तीन लाख रुपए से बढ़कर ₹500000 कर दिया गया है।

किसान क्रेडिट कार्ड भारत सरकार की ऐसी योजना है जिसका उद्देश्य किसानों को उच्च करदाताओं द्वारा वसूली जाने वाली उच्च ब्याज से बचाना है, जो कि किसानों को क्रेडिट कार्ड के अंतर्गत केवल दो प्रतिशत की ब्याज दर है तथा फसल बीमा योजना का भी लाभ मिलता है। इसलिए, किसान क्रेडिट कार्ड की सीमा में बढ़ोतरी अत्यंत स्वागत योग्य कदम है।

सूक्ष्म लघु तथा मध्यम उद्यम अर्थात् एमएसएमई सहायक इकाइयों के रूप में बड़े उद्योगों के अनुपूरक है। यह क्षेत्र के समग्र उद्योग के विकास में महत्वपूर्ण योगदान देता है। यह कहना गलत नहीं होगा कि एमएसएमई भारतीय अर्थव्यवस्था की रीढ़ है। एमएसएमई के महत्व को देखते हुए ही इस बजट में एमएसएमई के वर्गीकरण के लिए निवेश और कारोबार की सीमा को बढ़ाकर क्रमशः 2.5 तथा 2 गुना कर दिया गया है। इतना ही नहीं 'मेक इन इंडिया' का जो विजन हमारे प्रधानमंत्री जी ने दिया है, उससे आगे बढ़ाने के लिए लघु और मध्यम और बड़े उद्योगों का शामिल करते हुए राष्ट्रीय विनिमयन मिशन स्थापित करने का प्रावधान भी इस बजट में किया गया है।

यह सर्वविदित है कि प्रत्येक अर्थव्यवस्था में आर्थिक विकास और पूर्ण रोजगार के लक्ष्य को प्राप्त करने के लिए निवेश बहुत अधिक महत्वपूर्ण है। हमारे यशस्वी प्रधानमंत्री ने वर्ष 2047 तक भारत को विकसित राष्ट्र बनाने का संकल्प लिया है जिसको पूरा होने में निवेश की बड़ी भूमिका होगी। इसी उद्देश्य से बजट 2025-26 में निवेश को विकास के तीसरे इंजन के रूप में प्रस्तुत किया गया है और इसके लिए सरकारी माध्यमिक स्कूलों और प्राथमिक स्वास्थ्य केंद्रों के लिए ब्रांड बैंड कनेक्टिविटी, राष्ट्रीय कौशल उत्कृष्ट केंद्र, आईआईटी में क्षमता का विस्तार, शिक्षा हेतु उत्कृष्ट केंद्र, चिकित्सा शिक्षाओं का विस्तार, सभी जिला अस्पतालों में डे केयर कैंसर केंद्र इत्यादि बेहतरीन योजनाओं के लिए प्रावधान किया गया

है। इतना ही नहीं अवसंरचना अर्थात् इंफ्रास्ट्रक्चर में निवेश की कई बेहतरीन योजनाएं जैसे अवसंरचना में सरकारी निजी भागीदारी अर्थात् पब्लिक प्राइवेट पार्टनरशिप को विकसित भारत के परमाणु मिशन, समुद्री विकास, मिथिलांचल में पश्चिमी कोसी नहर परियोजना इत्यादि का ब्लूप्रिंट भी इस बजट की खास विशेषताएं हैं। विकास के चौथे इंजन के रूप में निर्यात को बढ़ावा देने के लिए भी इस बजट में महत्वपूर्ण योजनाओं की शुरुआत की गई है। उदाहरण के लिए बजट में किए गए प्रावधानों के अनुसार एक निर्यात संवर्धन मिशन के शुभारंभ की योजना है, जिसे वाणिज्य चलाया जाएगा। इसके अलावा टियर टू शहरों में ग्लोबल कैपेसिटी सेंटर को बढ़ावा देने के लिए एक राष्ट्रीय ढांचे की भी परिकल्पना की गई है जिससे भारत एक प्रमुख वैश्विक सेवा प्रदाता ग्लोबल सर्विस प्रोवाइडर के रूप में उभर सकेगा।

हमारे यशस्वी प्रधानमंत्री समावेशी विकास गरीबी उन्मूलन, गुणवत्ता शिक्षा और आर्थिक सशक्तिकरण का अपना जो विजन देश के सामने प्रस्तुत किया है, उसे मूर्तिमान बनाने के लिए बजट 2025-26 में मजबूत आधारशिला रखी गई है। इस बजट में गरीबों, महिलाओं, किसानों, मध्यम वर्ग सब के हितों का ध्यान रखते हुए सामाजिक समानता सुनिश्चित करने का विजन भी है और उसके क्रियान्वयन का ब्लूप्रिंट भी है। मुझे पूरा विश्वास है कि हमारे यशस्वी प्रधानमंत्री श्री मोदी जी के नेतृत्व में बजट में किए गए प्रावधान के कारण भारत वैश्विक रूप से प्रतिस्पर्धा तथा आर्थिक रूप से सशक्त राष्ट्र बनने की दिशा में और भी तीव्र गति से आगे बढ़ेगा।

बहुत-बहुत धन्यवाद।

*** श्री दिलेश्वर कामैत (सुपौल) :** मैं वर्ष 2025-26 के बजट पर अपने विचार रखता हूँ।

समावेशी विकास का यह बजट राष्ट्रहित और जनहित के लिए अमृत एवं संजीवनी के रूप में कार्य करेगा। भारत के यशस्वी प्रधान मंत्री आदरणीय श्री नरेन्द्र मोदी जी की दूरदर्शी एवं प्रगतिशील आर्थिक नीतियों एवं योजनाएं, जो समाज के अंतिम व्यक्ति के साथ सभी वर्गों को समानांतर एवं सार्थक लाभान्वित करती हैं, इसके लिये मैं आदरणीय प्रधान मंत्री जी का एवं माननीया वित्त मंत्री जी का हार्दिक

* Speech was laid on the Table.

आभार व्यक्त करता हूँ।

माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी ने योजनबद्ध तरीके से परिवर्तन की शुरुवात करके आर्थिक हित करते हुए लोक हित में रोजगार और उद्यमिता के अधिक से अधिक अवसर प्रदान कर भारतीय अर्थव्यवस्था को सुदृढ़ करने का कार्य किया है।

यह बजट भारत के किसानों, युवाओं, छात्रों एवं महिलाओं तथा सभी वर्गों के उत्थान और विकास के लिए है। यह बजट विकास में तेजी लाने, समावेशी विकास सुनिश्चित करने, निजी क्षेत्र के निवेशों में नई जान डालने, परिवारों के मनोभावों में उल्लास भरने, और भारत के बढ़ते मध्यम वर्ग की खर्च करने की शक्ति को बढ़ाने के लिए हमारी सरकार के प्रयासों को जारी रखेगा।

हम सभी लोग मिलकर भारत को विश्व में मान-सम्मान बढ़ाने तथा सर्वोच्च स्थान बनाकर राष्ट्र की अनंत क्षमता को गति प्रदान करने के लिए अपनी यात्रा कर रहे हैं।

भारतीय अर्थव्यवस्था की विकास यात्रा को विकसित भारत के लक्ष्य प्राप्त करने के लिए समावेशिता के मादर्शक प्रेरणा से ईंधन के रूप में हमारे सुधार का उपयोग कर कृषि, एमएसएमई, निवेश और निर्यात जैसे चार शक्तिशाली इंजन गति प्रदान कर रहे हैं। हमारी अर्थव्यवस्था सबके विकास को साकार करते हुए गरीबी से मुक्ति, शत-प्रतिशत अच्छे स्तर की स्कूली शिक्षा, बेहतरीन, सस्ती और सर्वसुलभ स्वास्थ्य सेवायें, शत-प्रतिशत कुशल कामगार को सार्थक रोजगार, आर्थिक गतिविधियों में सत्तर प्रतिशत महिलाएं और हमारे देश को फूड बास्केट ऑफ द वर्ल्ड बनाने वाले किसान तथा सभी प्रमुख वैश्विक अर्थव्यवस्थाओं के बीच तेजी से बढ़ने वाली अर्थव्यवस्था है।

हमारी सरकार का उद्देश्य कराधान, विद्युत क्षेत्र, शहरी विकास, खनन, वित्तीय क्षेत्र और विनियामक सुधार जैसे क्षेत्रों में परिवर्तनकारी सुधार करना है, जिनसे आगामी पाँच वर्षों में विकास क्षमता के साथ विश्व स्तर पर प्रतिस्पर्धा क्षमता बढ़ेगी।

इस बजट में कृषि एवं अन्नदाताओं के हित में प्रधान मंत्री धन-धान्य कृषि योजना, विकासशील कृषि जिला कार्यक्रम के तहत पहले चरण में 100 विकासशील कृषि जिलों को शामिल किया जायेगा तथा इस योजना से 1 करोड़ 70 लाख से अधिक किसान लाभान्वित होंगे। ग्रामीण क्षेत्रों के किसानों,

ग्रामीण महिलाओं, भूमिहीन परिवारों एवं बेरोजगार युवाओं के प्रवास को रोकने के लिए 'ग्रामीण सम्पन्नता और अनुकूलन निर्माण' कार्यक्रम को राज्यों की भागीदारी से प्रारंभ किया जायेगा, जिससे, कौशल, निवेश, प्रौद्योगिकी के माध्यम से कृषि क्षेत्र में रोजगार की कमी का समाधान होगा तथा ग्रामीण अर्थव्यवस्था में नई ऊर्जा का संचार होगा एवं बड़े स्तर पर रोजगार का अवसर प्राप्त होंगे। महोदय, इस बजट में भारत को दलहन तथा खाद्य तेलों में आत्मनिर्भर बनने के लिए राष्ट्रीय खाद्य तिलहन मिशन को कार्यान्वित किया जा रहा है। साथ ही पोषण संबंधी आवश्यकताओं की पूर्ति एवं आय के स्तरों के बढ़ाने हेतु सब्जियों, फलों और श्रीअन्न का उपयोग के लिए व्यापक कार्यक्रम चलाया जा रहा है।

मैं आदरणीय प्रधानमंत्री जी एवं माननीया वित्त मंत्री जी को समस्त बिहार की जनता की तरफ से आभार प्रकट करता हूँ कि सरकार ने इस बजट में बिहार के विकास के लिए बिहार को विशेष रूप से ध्यान में रखा है जिसमें मखाना बोर्ड की स्थापना, पटना एयरपोर्ट का विस्तार, वेस्टर्न कोसी कनाल प्रोजेक्ट को वित्तीय मदद, कोसी कनाल से 50 हजार हेक्टेयर में सिंचाई, मिथिलांचल के लिए सिंचाई योजना को बिहार में राष्ट्रीय खाद्य प्रौद्योगिकी स्थापित किया जाएगा, उद्यमिता एवं प्रबंधन संस्थान तथा आईआईटी पटना को वित्त पोषित किया जाएगा, जैसी योजनाओं को शामिल किया है। भारतीय किसानों के लिए राष्ट्रीय उच्च पैदावार बीज मिशन, मत्स्य उद्योग, कपास उत्पादकता मिशन, किसान क्रेडिट कार्ड के माध्यम से अधिक ऋण, ग्रामीण अर्थव्यवस्था के लिए उत्प्रेरक के रूप में भारतीय डाक तथा सहकारी क्षेत्रों के लिए एनसीडीसी के ऋण कार्यों के लिए सहायता प्रदान करने जैसी चहुमुखी योजनाओं को शामिल किया गया है।

सूक्ष्म और लघु उद्यमियों के जीर्णोद्धार के लिए इस बजट में 5.7 करोड़ एम.एस.एम.ई. पर ध्यान के साथ विनिर्माण और सेवाएं शामिल हैं। एम.एस.एम.ई. के लिए वर्गीकरण मानदंड में संशोधन, गारंटी कवर के साथ ऋण उपलब्धता में पर्याप्त वृद्धि, सूक्ष्म उद्यमों के लिए क्रेडिट कार्ड, स्टार्ट-अप के लिए निधियों का कोष, पहली बार के उद्यमियों के लिए नई योजना, श्रम-सघन क्षेत्रों के लिए उपाय, फुटवियर और लेदर क्षेत्रों के लिए फोकस प्रोडक्ट स्कीम, खिलौना क्षेत्र के लिए उपाय, खाद्य प्रसंस्करण के लिए सहायता, विनिर्माण मिशन मेक इन इंडिया को आगे बढ़ाना तथा स्वच्छ प्रौद्योगिकी विनिर्माण जैसी

लाभकारी योजनाओं को शामिल किया गया है।

माननीय प्रधानमंत्री जी एवं माननीया वित्त मंत्री जी के द्वारा इस बजट में राष्ट्रहित, लोकहित एवं आर्थिक हित में सभी वर्गों के विकास हेतु हर क्षेत्र में सकारात्मक पहल की गई है। महोदय, आपके माध्यम से मैं अपने संसदीय क्षेत्र सुपौल के रेलवे से संबंधित मुख्य अति आवश्यक समस्याओं का समाधान के लिए माननीय प्रधानमंत्री जी एवं माननीय रेल मंत्री जी से आग्रह करता हूँ कि:-

(1) ललितग्राम से वाया सरायगढ़-सुपौल-सहरसा-दानापुर होते हुए दिल्ली के लिए अमृत भारत एक्सप्रेस ट्रेन का परिचालन किया जाय अथवा ललितग्राम से वाया सरायगढ़-सुपौल-सहरसा होते हुए नई दिल्ली तक एक मेल/एक्सप्रेस ट्रेन का परिचालन किया जाये।

(2) कटिहार से फारबिसगंज-दरभंगा होते हुए नई दिल्ली तथा दरभंगा से फारबिसगंज-कटिहार होते हुए गुवाहाटी के लिए एक नई ट्रेन का परिचालन किया जाय। इसी के साथ मैं वर्ष 2025-26 के आम बजट का समर्थन करते हुए बिहार की समस्त जनता एवं जनतादल (यू) की तरफ से धन्यवाद एवं आभार प्रकट करता हूँ।

*** SHRIMATI PRATIMA MONDAL (JAYNAGAR):** A budget is not just about numbers; it is a reflection of priorities. And today, we must ask—whose priorities does this budget serve? The glaring gaps, the misplaced focus of this year's Union Budget compel us to question its commitment to inclusivity, equity, and sustainability.

Amidst the global economic slowdown, geopolitical tensions, inflationary pressures, and weakening exports, and domestic challenges, achieving the targets that have been laid out are nothing but false promises.

The Budget talks about India's rapid economic growth but as usual fails to

* Speech was laid on the Table.

adequately address structural issues like unemployment or income inequality. The government proudly claims that the economy is thriving, yet unemployment is at a record high, rural wages are stagnant. And small businesses are struggling to survive. Can we really celebrate GDP growth when the majority of citizens are left struggling? GDP is not a comprehensive indicator of development. It does not reflect key issues like income inequality, poverty levels, or environmental degradation. Despite high growth rates, unemployment remains a significant issue.

Many structural reforms, such as GST and Demonetization have been poorly implemented and have negative short-term impacts on small businesses and informal sectors. The budget farce to address the growing income inequality by not introducing measures like wealth taxes or higher taxes on luxury goods. Concerns about GST compliance burdens for small businesses and issues with refund delays remain unaddressed.

Reforms such as high scale Privatization and Labour Law changes create fear of job losses and exploitation of workers. These have largely benefitted the organized sector and high-growth industries, leaving the informal and rural economy behind. Balanced growth remains a myth, with urban areas thriving while rural regions struggle with underdeveloped infrastructure, poor healthcare, and lack of quality education. The Asset Monetization Plan for 2025-26 can lead to undervaluation and short-term resource mobilization at the cost of long-term economic stability.

The Prime Minister Oshan-Dhaanya Krishi Yojana depends on the convergence of existing schemes, which already suffer from inefficiencies, fund

shortages, and lack of implementation at the ground level. The policy does not address systemic issues like fragmented landholdings, lack of land rights for tenant farmers, or inadequate market access for small-scale producers. Improving irrigation facilities is important, but the policy does not address the issue of groundwater overuse or the promotion of water-efficient technologies like drip irrigation. Deeper reforms to address farmers' income, land reforms, and market access are clearly missing.

Further, achieving "Atma Nirbharta" in edible oils or pulses within the given time frame heavily underestimates ground-level challenges like water scarcity soil degradation, and climate challenges which limits sustainability.

The 'Rural Prosperity and Resilience' programme overlooks deeper systemic issues such as land reform, fair market access, and resolving low agricultural productivity.

Many small and marginal farmers, especially in remote regions, are unaware of the KCC (Kisan Credit Cards) scheme or its benefits due to inadequate outreach and communication. The process of applying for a KCC involves extensive paperwork, which makes it difficult for illiterate or semi-literate farmers to access the scheme.

The government's policies often focus on increasing seafood exports which neglects the needs of small-scale and artisanal fishers who form the backbone of the sector. Export-driven policies may promote practices like overfishing or monoculture in aquaculture, harming marine biodiversity and long-term sustainability.

Merely raising investment and turnover limits does not address the deeper systemic issues faced by the MSMEs (Micro, Small and Medium Enterprises), such as lack of market access, poor infrastructure, and inconsistent regulatory support.

The 'Make In India' policy aimed to increase the manufacturing sector's share of GDP to 25% by 2022, but as of now, it has stagnated around 17%, reflecting a significant gap between ambition and reality. While it promised to create 100 million manufacturing jobs, employment in this sector has remained flat, with automation and capital-intensive industries further limiting job growth. The policy emphasized foreign direct investment (FDI) to boost manufacturing, but much of the FDI received has gone into non-manufacturing sectors such as IT services, e-commerce, and financial services, undermining the policy's core objective. The policy has not adequately addressed the skills mismatch in the workforce.

While "Skill India" was launched alongside, it has largely failed to provide the technical and vocational training required for advanced manufacturing industries. An insufficient emphasis on strengthening domestic supply chains has led to continued dependence on imports for raw materials and components, especially in electronics and automotive sectors.

The scale of funding for The Saksham Anganwadi scheme remains insufficient for the scale of challenges related to malnutrition, infrastructure, and capacity-building. Many Anganwadi centres operate out of inadequate spaces without proper seating, ventilation, Sanitation, or storage facilities for food and educational materials. The scheme's aim to digitise Anganwadi operations has limited impact due to poor digital infrastructure and connectivity in rural areas. The

Asha workers, who form the backbone of the Saksham Anganwadi Scheme, remain poorly compensated despite their critical role in service delivery. A You have also provided Rs 1 65 paise and Rs1 35 paise for the Provision of nutritious food to pregnant women and children respectively I request you to tell me, is it really possible to provide any good quality food using such a meagre amount as It seems that this provision has been included just for the sake of it.

In Kasturba Gandhi schools, non-teaching staff including cooks are getting the salary as per 2007 pay scale. I am requesting the hon. Finance Minister to increase their salary.

The Government has talked about the Bharatiya Bhasha Pustak Scheme. It places the focus on mainstream Indian languages that may marginalize smaller languages or dialects, further eroding linguistic diversity The initiative of expansion of educational institutions focuses exclusively on IITs, which cater to a small, elite group of students, while state universities and non-IIT technical institutions, which educate the majority of students, remain underfunded and underserved. The Budget very conveniently overlooks the needs of primary and secondary education, where learning outcomes remain poor.

The Pradhan Mantri Awas Yojana (PMAY), aimed at providing "Housing for All" by 2022, has not achieved its original goal of delivering 2 crore houses in urban areas and 2.95 crore houses in rural areas. The completed houses have been made using low-quality materials, resulting in poor durability and safety concerns.

The Jan Vishwas Bill 2.0, which aims to decriminalize minor offenses such as those related to environmental laws, labour violations, and consumer rights

might embolden violators. While easing penalties for businesses, the bill does little to safeguard consumer rights and does not reflect ground realities.

While the Ministry of Environment, Forest, and Climate Change (MoEFCC) received a modest 2.47% increase in its budget allocation, funding for critical sectors such as industrial decarbonization, climate adaptation, and ecosystem conservation remains inadequate. The Nuclear Energy Mission for Viksit Bharat which talks about achieving 100 GW of nuclear capacity by 2047 is highly ambitious, given that India's current installed nuclear capacity is only around 7 GW (2025). The plan would require an unprecedented growth rate. Allocating 220,000 crore for SMRs could divert resources from more cost-effective renewable energy sources like wind and solar, which have already achieved economies of scale and require less upfront investment.

This budget is nothing but a bid to woo the middle class and the Bihar voters while the common people, the poor and the jobless continue to suffer. You have talked about so many new schemes and programmes, but what about the ones that already exist? What is the point of bringing out new policies when the old ones continue to be nothing but empty words? Ten years ago, we were promised transformative growth, inclusive welfare and a sustainable future. Fast forward to today's Union Budget, and we see a clear disconnect between promises made and results delivered. It is so evidently detached from the struggles of everyday Indians. Can a budget truly be successful if it leaves so many behind? Have we forgotten that development is meaningless if it isn't inclusive? As citizens, we look to the Union Budget for hope and solutions. But instead of relief for struggling farmers,

jobless youth, and overburdened taxpayers, we see empty rhetoric and misplaced priorities. Is this the future we envision for our nation?

*** श्री भजन लाल जाटव (करौली-धौलपुर) :** केन्द्र सरकार के इस बजट को केवल बिहार का बजट कहें तो कोई अतिशयोक्ति नहीं होगी। बजट में जो विशेष प्रावधान बिहार के लिए किए गए हैं वो बिहार की जनता के लिए बल्कि बिहार के मुख्यमंत्री को खुश करने के लिए किए गए हैं। यह केवल सरकार बचाओं बजट प्रतीत होता है।

- आज दलितों और आदिवासियों के साथ जो हो रहा है, वह न केवल शर्मनाक है, बल्कि यह सरकार की संवेदनहीनता और असफल कानून व्यवस्था को भी उजागर करता है। हिन्दू रक्षक SC-ST अत्याचार हिन्दू नहीं है। SC-ST समुदायों पर सबसे अधिक अत्याचार दर्ज किए जाते हैं। बजट में सरकार ने SC-ST और दलित वर्ग के लिए कोई विशेष योजना पेश नहीं की।
- किसानों को चाहिए था कि उन्हें अधिक समर्थन मूल्य मिले, लेकिन सरकार ने उन्हें निराश किया। सरकार ने किसानों की समस्याओं को नज़रअंदाज किया है और उनके लिए कोई महत्वपूर्ण कदम नहीं उठाए।
- सरकार ने वादा किया था कि 2024 तक किसान की आय दोगुनी कर देंगे लेकिन इस सरकार के कार्यकाल में वास्तविक मजदूरी में या तो नकारात्मक वृद्धि हुई है या फिर लगभग कोई वृद्धि नहीं हुई है। कृषि मजदूरों की वास्तविक मजदूरी में केवल 0.8 प्रतिशत की वृद्धि हुई है।
- कोविड समय में भी हमारी अर्थव्यवस्था रही उसका यही कारण है कि भारत कृद्धि प्रधान है।
- सरकार ने कृषि को “पहला विकास इंजन” बताया है, लेकिन यह दावा वास्तविकता से बहुत दूर है। किसान इस बजट से निराश हैं और उनके पास निराश होने की पूरी वजह है कृषि को कुल बजट का केवल 3.38 प्रतिशत देना इस क्षेत्र की अनदेखी को दर्शाता है। 700 से ज्यादा किसान शहीद हो गए।

* Speech was laid on the Table.

- भारत के कृषि परिवारों का आधा कर्ज में डूबा हुआ है। जिसमें औसत कर्ज 91231 रुपये है। इस सरकार ने तो खेती करने के लिए उपयोग में आने वाले यंत्रों पर भी 12 प्रतिशत जी.एस.टी. लगा दिया है।
- राष्ट्रीयकृत बैंकों का कर्जा माफ होना चाहिए।
- किसान की आय में कमी वहीं दूसरी तरफ देखा जाए तो इस सरकार के कार्यकाल में भारत के अरबपतियों की संपत्ति बहुत तेजी से बढ़ी है। 2024 में भारत में अरबपतियों की संख्या बढ़कर 200 हो गई है, जो 2023 के मुकाबले 41 प्रतिशत की बढ़ोतरी दर्शाता है।
- सरकारी स्कूलों की हालत दयनीय है, जहां शिक्षकों और संसाधनों की भारी कमी है। महोदय मेरे स्वयं के गांव के उच्चतम माध्यमिक विद्यालय झालाटाल में एक भी वरिष्ठ अध्यापक नहीं है। 2023 की संसदीय स्थायी समिति की रिपोर्ट के अनुसार राज्य स्तर पर स्वीकृत 62.71 लाख शिक्षक पदों में से 9.9 लाख पद रिक्त है।
- सरकार ने 10000 नए मेडिकल सीटे जोड़ने की घोषणा की है, लेकिन बुनियादी ढांचे और डॉक्टरों की कमी को कैसे दूर किया जाएगा, इसके बारे में कुछ नहीं बताया। आयुष्मान योजना के राजस्थान में निशुल्क इलाज बंद है। आज देश कैंसर की बीमारी के रोगियों की संख्या 25 लाख तक मुफ्त इलाज बंद है SMS अस्पताल के IPD टॉवर के काम को धीमा कर दिया है।
- अस्पतालों और प्राथमिक स्वास्थ्य केंद्रों में न तो पर्याप्त डॉक्टर हैं, न ही दवाएं। केंद्रीय बजट 2025 में एक बार फिर स्वास्थ्य क्षेत्र की जरूरतों को अनदेखा कर दिया गया है। स्वास्थ्य बजट रु. 99,858.56 करोड़ आवंटित किया गया है, लेकिन यह किसी भी तरह से पर्याप्त नहीं है। इसका कुल बजट में हिस्सा घटकर मात्र 1.94 प्रतिशत रह गया है।
- जल जीवन मिशन- राजस्थान का एक बड़ा हिस्सा अभी भी जल जीवन मिशन के तहत पानी की सुविधा से वंचित है। राज्य के कई गांवों और शहरों में पानी की आपूर्ति के लिए आवश्यक आधारभूत ढांचे की कमी रही है। पाइपलाइनों, ट्रीटमेंट प्लांट्स और स्टोरेज टैंक की स्थिति

बहुत खराब है। जिससे पानी की आपूर्ति में रुकावट आती है।

- मनरेगा- इस बजट में सरकार से अपेक्षाएं थी कि मनरेगा को ध्यान में रखते हुए सरकार इसके बजट में वृद्धि करेगी लेकिन यहां भी सरकार ने हम सबको मायूस ही किया है। 2025-26 में इसके बजट में कोई वृद्धि नहीं की गई है। महोदय राजस्थान में मनरेगा के तहत प्रतिव्यक्ति मजदूरी केवल 266 रुपये है। महंगाई बढ़ती के साथ-साथ प्रतिव्यक्ति मजदूरी में भी वृद्धि की जानी चाहिए और दूसरा इस योजना के अंतर्गत खून-पसीने लगाकर मेहनत करने बावजूद भी श्रमिकों को उनकी मजदूरी समय पर नहीं दी जाती।
- बेरोजगारी एवं आत्महत्याएं- युवा बेरोजगारी दर 45.4 फीसदी हो गई। देश में हर दूसरा नौजवान बेरोजगार है। सरकार ने युवाओं और बेरोजगारों के लिए कोई विशेष प्रावधान नहीं किया। आज भारत का युवा सड़क पर दर-दर की ठोकर खाने के लिए मजबूर हो रहा है।
- सरकारी नौकरियों का बुरा हाल केन्द्र सरकार को अपने भीतर ही खाली पड़े पदों को भरने में नाकामियाब रही है। कार्मिक और प्रशिक्षण विभाग के अनुसार 2014 से अब तक केन्द्रीय सरकार की नौकरियों के लिए 2.22 करोड़ व्यक्तियों ने आवेदन किया लेकिन केवल 7.22 लाख को ही सफलतापूर्वक नियुक्ति किया गया। जो कि बहुत कम है।
- वर्तमान में आघे से अधिक पुरुष एवं दो तिहाई से अधिक कामकाजी महिलाएं केवल स्व-नियोजित श्रेणी रोजगार में आती हैं। जिससे साफ है उनको) और अपने रोजगार का इंतजाम खुद को करना पड़ रहा है।
- महंगाई- सरकार ने महंगाई पर 'काबू पाने के लिए जितनी भी योजनाएँ बनाई हैं, वे अब तक पूरी तरह से विफल रही हैं। यदि हम पिछले कुछ वर्षों का अवलोकन करें, तो यह स्पष्ट होता है कि सरकार ने कभी भी महंगाई को नियंत्रित करने के लिए ठोस कदम नहीं उठाए। ईंधन की बढ़ती कीमतें, रसोई गैस सिलेंडर की दरों में उछाल और अति आवश्यक वस्तुओं की कीमतों में निरंतर वृद्धि ने आम जनता की हालत बेहद खराब कर दी है। वर्तमान सरकार ने कभी भी महंगाई को

रोकने के लिए ठोस कदम नहीं उठाए, बल्कि इसके बजाय-पेट्रोल-डीजल पर भारी टैक्स लगाकर आम आदमी की परेशानियों को और बढ़ा दिया। इस सरकार औपने, राजनीतिक फायदे के लिए फैसले ले रही है। जिससे महँगाई लगातार बढ़ती जा रही है।

- खाद्य राजस्थान में खाद्य सुरक्षा योजना से बहुत सारे गरीब परिवारों को वंचित किया जा रहा है। केन्द्र सरकार ने खाद्य सुरक्षा फेर में नाम भी सीमित कर रखी है। राष्ट्रीय खाद्य सुरक्षा योजना आवेदन स्वीकार किए जावे।
- राजस्थान में ग्राम पंचायत चुनावों को टालने की सरकार की मंशा-यह फैसला ग्रामीण क्षेत्र के विकास में एक रुकावट है। राजस्थान में जब ग्राम पंचायत चुनाव नहीं होंगे, तो सरपंचों को न केवल अधिकार नहीं मिलेंगे, बल्कि विकास के लिए निर्धारित फंड भी नहीं मिलेगा। ग्राम पंचायतों को जो फंड मिलते हैं, उनसे गांवों में सड़कें, स्कूल, स्वास्थ्य केंद्र, जल आपूर्ति, और अन्य आवश्यक सुविधाएँ बनाई जाती हैं। अगर चुनाव नहीं होते, तो इन विकास कार्यों को कौन चलाएगा? कौन सुनिश्चित करेगा कि ग्रामीण क्षेत्रों में जीवन स्तर सुधरे? इस पर विचार करने की आवश्यकता है।
- पीड़ितों को न्याय दिलाने के लिए विशेष कोर्ट की जरूरत है, लेकिन सरकार इस दिशा में कोई ठोस कदम नहीं उठा रही। ना ही सरकार फास्ट ट्रैक कोर्ट की संख्या में बढ़ोतरी की तरफ काम कर रही है
- राजस्थान में अनुसूचित जाति एवं अनुसूचित जनजाति के छात्र-छात्रों की छात्रवृत्ति पिछले दो वर्ष से बजट के अभाव के कारण लंबित है। लोग सामाजिक न्याय एवं अधिकारिता विभाग के कार्यालय में चक्कर काटते- काटते परेशान हो चुके हैं लेकिन अभी तक उनकी छात्रवृत्ति उनको प्राप्त नहीं हुई है।
- डांग क्षेत्र का विकास-सरकार की अनदेखी - अब मैं राजस्थान के डांग क्षेत्र की स्थिति की ओर सदन का ध्यान आकर्षित करना चाहता हूँ। महोदय मेरा संसदीय क्षेत्र करौली-धौलपुर डांग क्षेत्र

की श्रेणी में आता है यह क्षेत्र जो मुख्यतः आदिवासी एवं वंचित समुदायों का है, आज भी बुनियादी "से वंचित है।

- डांग क्षेत्र कई गांव आज भी पक्की सड़कों से नहीं जुड़े हैं, जिससे स्वास्थ्य सेवाएं और शिक्षा तक पहुंच बाधित होती है। बिजली आपूर्ति बेहद है, जिससे खेती, शिक्षा और व्यवसाय प्रभावित होते हैं। पीने के पानी की भारी किल्लत बनी हुई है, जिससे आम जनजीवन संकट में है।
- राष्ट्रीय बाघ अभयारण्य--करौली-धौलपुर में बाघ अभयारण्य की घोषणा के बाद विस्थापित होने वाले परिवारों के लिए पुनर्वास प्रक्रिया में गहरी खामियाँ हैं। पुनर्वास नीति के अनुसार, राज्य सरकार ने प्रति व्यक्ति 15 लाख रुपये का मुआवजा देने का वादा किया है। हालाँकि, यह राशि घर बनाने के लिए मुश्किल से पर्याप्त है, आजीविका चलाना तो दूर की बात है। वन्यजीव संरक्षण मानव पीड़ा की कीमत पर नहीं होना चाहिए।

मेरे संसदीय क्षेत्र में करौली एक ऐतिहासिक और धार्मिक रूप से महत्वपूर्ण जिला है, जिले में रेल लाईन नहीं होने के कारण यहां का पर्यटन एवं व्यापार को काफी नुकसान हो रहा है। जिले की रेलवे परियोजना का कार्य कछुए से भी धीमी गति से चल रहा है।

अंत में मैं ये कही कहना चाहता हूँ कि,

1. डांग क्षेत्र को विशेष विकास पैकेज दिया जाए और उसे 'आकांक्षी जिला' की तर्ज पर विकसित किया जाए।
2. SC-ST अत्याचार निवारण कानून को प्रभावी रूप से लागू किया जाए और दोषियों को कड़ी सजा दी जाए।
3. करौली जिले की रेल परियोजना का कार्य जल्द से जल्द पूर्ण किया जाए।
4. सड़कों, बिजली और पानी की आपूर्ति को प्राथमिकता के आधार पर सुधारा जाए।
5. विद्यालय एवं अस्पतालों में रिक्त चल रहे शिक्षकों एवं डॉक्टरों के पदों पर जल्द भर जाए।
6. करौली-धौलपुर क्षेत्र में खनन योग्य भूमि वन विभाग के अधीन होने के कारण वहां खनन नहीं किया जा सकता। इस भूमि को वन विभाग से खनिज विभाग भूमि में परिवर्तन किया जाना

चाहिए। धन्यवाद।

जय भीम-जय भारत – जय संविधान।

*** श्री भाऊसाहेब राजाराम वाकचौरे (शिर्डी) :** मैं लोक सभा में प्रस्तुत 2025-26 के वित्त बजट पर अपने विचार व्यक्त करता हूँ। माननीय वित्त मंत्री श्रीमती निर्मला सीतारमण द्वारा प्रस्तुत बजट का मैं अपनी और अपनी शिव सेना पार्टी की ओर से विरोध प्रकट करता हूँ। यह बजट न केवल हमारे देश के आर्थिक विकास को बढ़ावा देने में विफल है, बल्कि यह मध्यम वर्ग और गरीब तबके के लिए भी कोई राहत नहीं देता है।

सरकार ने इस बजट में कई ऐसी घोषणाएं की हैं जो केवल कागज पर ही अच्छी लगती हैं, लेकिन वास्तविकता में इनका कोई फायदा नहीं होगा। उदाहरण के लिए, सरकार ने टैक्स स्लैब में बदलाव किया है, लेकिन यह बदलाव केवल उन लोगों के लिए फायदेमंद होगा जिनकी आय 5 लाख रुपये से अधिक है। मध्यम वर्ग के लोगों को इससे कोई फायदा नहीं होगा। सरकार ने टैक्स पेयर्स को 1.5 लाख रुपये तक के होम लोन पर ब्याज पर छूट दी है, लेकिन यह छूट केवल उन लोगों के लिए फायदेमंद होगी जो पहले से ही होम लोन ले रहे हैं।

किसानों के लिए भी यह बजट कोई राहत नहीं देता है। सरकार ने किसानों के लिए कई योजनाएं शुरू की हैं, लेकिन इन योजनाओं का कोई फायदा नहीं होगा अगर किसानों को उनकी फसलों का सही दाम नहीं मिलता है। सरकार ने किसानों के लिए फसल बीमा योजना का विस्तार किया है, लेकिन यह योजना केवल उन किसानों के लिए फायदेमंद होगी जो पहले से ही इस योजना का लाभ उठा रहे हैं। सरकार ने किसानों के लिए 16 लाख करोड़ रुपये का बजट आवंटित किया है, लेकिन यह राशि केवल कागज पर ही अच्छी लगती है, क्योंकि इसका कोई फायदा नहीं होगा अगर किसानों को उनकी फसलों का सही दाम नहीं मिलता है।

स्वास्थ्य और शिक्षा के क्षेत्र में भी यह बजट कोई राहत नहीं देता है। सरकार ने स्वास्थ्य और

* Speech was laid on the Table.

शिक्षा के क्षेत्र में कई घोषणाएं की हैं, लेकिन इन घोषणाओं का कोई फायदा नहीं होगा अगर हमारे देश में स्वास्थ्य और शिक्षा की व्यवस्था में सुधार नहीं होता है। सरकार ने आयुष्मान भारत योजना का विस्तार किया है, लेकिन यह योजना केवल उन लोगों के लिए फायदेमंद होगी जो पहले से ही इस योजना का लाभ उठा रहे हैं। सरकार ने स्वास्थ्य और शिक्षा के क्षेत्र में 1.5 लाख करोड़ रुपये का बजट आवंटित किया है, लेकिन यह राशि केवल कागज पर ही अच्छी लगती है, क्योंकि इसका कोई फायदा नहीं होगा अगर हमारे देश में स्वास्थ्य और शिक्षा की व्यवस्था में सुधार नहीं होता है।

सरकार ने किसानों के लिए कई योजनाएं शुरू की हैं, लेकिन इन योजनाओं का कोई फायदा नहीं होगा अगर किसानों को उनकी फसलों का सही दाम नहीं मिलता है। इस मंत्रालय के लिए केवल 1,24,000 करोड़ रुपये का बजट आवंटित किया गया है, जो बहुत ही कम है।

यह बजट न केवल हमारे देश के आर्थिक विकास को बढ़ावा देने में विफल है, बल्कि यह मध्यम वर्ग और गरीब तबके के लिए भी कोई राहत नहीं देता है। सरकार ने इस बजट में गरीबी और बेरोजगारी की समस्या का समाधान करने के लिए कोई ठोस कदम नहीं उठाए हैं। देश में एक बड़ी संख्या में लोग गरीबी रेखा से नीचे जीवन व्यतीत कर रहे हैं, लेकिन सरकार ने उनके लिए कोई विशेष प्रावधान नहीं किया है। दुःख की बात है कि इस बजट में मिडिल क्लास के होम लोन और व्हीकल लोन में छूट नहीं दी गई है और किसानों के कर्ज माफ करने का भी कोई जिक्र नहीं किया गया है। मनरेगा के लिए भी फंड नहीं बढ़ाया गया है। ग्रामीण क्षेत्रों में बढ़ते संयंकट के बावजूद सरकार ने मनरेगा का बजट 86 हजार करोड़ रुपये पर ही स्थिर रखा है। इससे सूखा प्रभावित और गरीब ग्रामीण श्रमिक अधर में ही रह गए हैं।

इस बजट में ऐसा कुछ नहीं है कि जिसे लेकर लोग खुशी मनाएं। लेकिन बीजेपी समर्थक उछल-कूद कर रहे हैं। यह बजट केवल मध्यम वर्ग को ही खुश करने के लिए बनाया गया है, जिसने हाल के चुनावों में बीजेपी को वोट नहीं दिया। बिहार में चुनाव होने हैं, इसलिए उस पर अधिक ध्यान दिया गया है। शिक्षा और स्वास्थ्य के क्षेत्र में भी सरकार ने पर्याप्त आवंटन नहीं किया है। शिक्षा मंत्रालय को 1,12,000 करोड़ रुपये का बजट आवंटित किया गया है, जो कि पिछले साल के मुकाबले 5 प्रतिशत

कम है। स्वास्थ्य मंत्रालय को 86,000 करोड़ रुपये का बजट आवंटित किया गया है, जो कि पिछले साल के मुकाबले 3 प्रतिशत कम है। कृषि क्षेत्र में भी सरकार ने किसानों के लिए पर्याप्त समर्थन नहीं दिया है। कृषि मंत्रालय को केवल 1,24,000 करोड़ रुपये का बजट आवंटित किया गया है। देश में 60 प्रतिशत लोग कृषि पर निर्भर हैं।

पर्यावरण संरक्षण के क्षेत्र में भी सरकार ने पर्याप्त कदम नहीं उठाए हैं। पर्यावरण मंत्रालय को भी केवल 3,100 करोड़ रुपये का बजट आवंटित किया गया है। देश में पर्यावरण की स्थिति खराब हो रही है। महिलाओं और विकलांगों के अधिकारों की रक्षा करने के लिए भी सरकार को और अधिक कदम उठाने होंगे। बजट में महिलाओं और विकलांगों के लिए कोई विशेष प्रावधान नहीं किया गया है। इस बजट में शहरी गरीबों के लिए भी कोई विशेष प्रावधान नहीं किया गया है। देश में शहरी गरीबी एक बड़ा मुद्दा है। इस बजट में ग्रामीण विकास के लिए भी पर्याप्त आवंटन नहीं किया गया है। ग्रामीण विकास मंत्रालय को 1,12,000 करोड़ रुपये का बजट आवंटित किया गया है। देश में 70 प्रतिशत लोग ग्रामीण क्षेत्रों में रहते हैं। रोजगार सृजन के लिए भी यह बजट कोई राहत नहीं देता है। सरकार ने रोजगार सृजन के लिए कई घोषणाएं की हैं, लेकिन इन घोषणाओं का कोई फायदा नहीं होगा।

ऐसे लोक जिनकी सैलरी है उन्हें तो छूट मिलेगी लेकिन बेरोजगारों का क्या होगा? जिनकी सैलरी ही नहीं वे क्या करेंगे? रोजगार के मोर्चे पर कोई ऐलान नहीं किया गया। जब तक रोजगार के लिए निवेश नहीं किया जाता तब तक अर्थव्यवस्था को फायदा नहीं होने वाला है। यह भी दुःखद है कि राजकोषीय घाटे की भरपाई के लिए सरकार अगले वित्त वर्ष में बाजार से 11.54 लाख करोड़ रुपये का कर्ज लेगी।

ऐसा लगता है कि बिहार को तोहफा मिला है। वित्त वर्ष 2025-26 के लिए केंद्रीय बजट में बिहार पर काफी ध्यान दिया गया है और वित्त मंत्री निर्मला सीतारमण ने राज्य के लिए कई घोषणाएं कीं, जिनमें मखाना बोर्ड की स्थापना, पश्चिमी कोसी नहर के लिए वित्तीय सहायता और आईआईटी पटना की क्षमता बढ़ाने के लिए समर्थन शामिल है। केंद्र बिहार में राष्ट्रीय खाद्य प्रौद्योगिकी, उद्यमिता और प्रबंधन संस्थान स्थापित करेगा तथा राज्य की भविष्य की जरूरतों को पूरा करने के लिए वहां ग्रीनफील्ड हवाई अड्डों

की सुविधा भी देगा। बिहार को घोषणाओं का खजाना मिल गया है। महाराष्ट्र सहित अन्य दूसरे राज्यों की इस बजट में अनदेखी की गयी है।

यह दुख की बात है कि इस बजट में किसानों के लिए कुछ नहीं है। इसमें केवल बिहार बिहार हो रहा था। जहां भी चुनाव होते हैं वहां का नाम लिया जाता है। यह भारत सरकार का बजट है या फिर बिहार सरकार का बजट है। जब देश के बजट की बात करते हैं तो उसमें सभी राज्यों की बात होनी चाहिए। जिन बैसाखियों पर सरकार चल रही है उनको बचाने के लिए पूरे मुल्क को दांव पर लगा दिया गया। मैं अपने संसदीय क्षेत्र की निम्नांकित विषयों की ओर भी सदन का ध्यान आकर्षित करना चाहूंगा, जिनके बारे में बजट में धन आवंटन के बारे में कोई भी उल्लेख नहीं किया गया है :-

भगवान श्री राम की यात्रा के महत्वपूर्ण स्थलों को रामायण सर्किट स्कीम में शामिल करने के लिए केंद्र सरकार द्वारा एक महत्वपूर्ण पहल की गई है।

इस संदर्भ में, मैं अनुरोध करना चाहता हूं कि शिरडी संसदीय क्षेत्र के महत्वपूर्ण स्थलों को रामायण सर्किट स्कीम में शामिल किया जाए।

जैसा कि पुराणों में उल्लेख है, भगवान श्री राम ने अपनी यात्रा के दौरान अकोला में अगस्त्य आश्रम में आए थे और वहां से पंचवटी की ओर गए थे।

इसके अलावा, भगवान श्री राम ने कोपरगांव के पास गोदावरी नदी में पूज्य पिताश्री दशरथ का श्राद्ध किया था और सीता हरण के बाद नाशिक में आए थे। जटायु ने उन्हें बताया था कि रावण ने सीता का हरण किया है। इसके बाद, भगवान श्री राम ने अकोला में अगस्त्य ऋषि का आशीर्वाद लेने आये और उन्हें ऋषि महाराज ने उन्हें बान दिया, जिससे उन्होंने रावण का वध किया।

भगवान श्री राम अयोध्या जाने के दौरान तीसरी बार भी अकोला में अगस्त्य ऋषि के दर्शन और उनका आशीर्वाद लेने हेतु आये थे। इन सभी स्थलों का महत्व रामायण से जुड़े ऐतिहासिक और धार्मिक स्थलों के रूप में है।

प्रभू श्रीराम स्व स्थापित श्री रामेश्वर देवस्थान धांदरफळ तहसील संगमनेर जिला अहिल्यानगर प्रभू श्रीराम अगस्ती ऋषी मिलने के बाद दंडकारण प्रभू श्रीराम सीता माता खोज मे महान तपस्वी धौम्य

ऋषि के आश्रम धौम्य नगरी आये थे उसी दिन महान तपस्वी धौम्य ऋषि ने या तपस्या पूजन करके प्रभू श्रीराम को सीतामाता खोज के लिए सहयोग किया उसी समय अमृतवाहिनी प्रवरा नदी के कण से प्रभू श्रीराम ने शिव आराधना केले शिव की पिंडी बनाई पिंडी से शिव का आशीर्वाद प्रकट किया उसी दिन से प्रभू श्रीराम स्थापित शिवलिंग प्रभू श्रीराम श्री क्षेत्र रामेश्वर निर्माण महान तपस्वी धौम्य ऋषि के आश्रम मे धौम्य ऋषि की नगरी धांदर फल प्राचीन तीर्थक्षेत्र के द्वारा महाराष्ट्र के अंदर शिवदर्शन के लिए जाना जाता है ।

इसलिए, मैं अनुरोध करना चाहता हूं कि शिरडी संसदीय क्षेत्र के महत्वपूर्ण स्थलों को रामायण सर्किट स्कीम में शामिल करने के लिए आवश्यक कदम उठाए जाएं और साथ ही इस संदर्भ में एक समिति का गठन किया जाए जो इस क्षेत्र के महत्वपूर्ण स्थलों का सर्वेक्षण करे और उन्हें रामायण सर्किट स्कीम में शामिल करने के लिए आवश्यक सिफारिशें करे ।

महाराष्ट्र के नासिक शहर में त्रयंबकेश्वर ज्योर्तिलिंग मंदिर के पास गोदावरी नदी के तट पर महाकुंभ मेला आयोजित होना है । इस बार नासिक कुंभ मेला 2027 में आयोजित किया जाएगा, जिसमें प्रयागराज महाकुंभ मेले की भांति करोड़ों श्रद्धालु शामिल होंगे ।

नासिक कुंभ मेले में आने वाले श्रद्धालु कॉपरगांव, जहां शुकाचार्य मंदिर और विश्व स्तरीय आश्रम और पुरातन काल के अति प्राचीन मंदिर हैं तथा भगवान श्रीराम ने भी अपने वनवास के दौरान पिताश्री दशरथ का वहां स्थित गोदावरी नदी में पिंडदान किया तथा कुछ ही दूरी पर भगवान श्रीराम का मंदिर भी स्थापित है, वहां तथा शिरडी, जो देश का ही नहीं बल्कि विश्व का एक प्रमुख धार्मिक स्थल है, आयेंगे तथा ये श्रद्धालु शनि शिंगणापुर और शिरडी संसदीय क्षेत्र के अन्य प्रमुख ऐतिहासिक अति प्राचीन धार्मिक स्थलों में भी दर्शनार्थ जाएंगे ।

लेकिन, नासिक कुंभ मेले के दौरान शिरडी संसदीय क्षेत्र के उपरोक्त धार्मिक स्थलों में आने वाले श्रद्धालुओं को मूलभूत सुविधाएं प्रदत्त किए जाने हेतु अब तक कोई भी तैयारी नहीं की गई है तथा न ही कॉपरगांव स्थित गोदावरी नदी के तट पर घाटों का निर्माण करवाया गया है ।

अतः मेरा अनुरोध है कि जिस प्रकार से नासिक कुंभ मेला के लिए श्रद्धालुओं की सुविधार्थ राशि

का आवंटन किया गया है, उसी प्रकार से शिरडी संसदीय क्षेत्र में भी कुंभ मेला के दौरान आने वाले श्रद्धालुओं के लिए मूलभूत सुविधाएं उपलब्ध करवाए जाने हेतु धन का आवंटन अविलम्ब किया जाए, ताकि यहां आने वाले श्रद्धालुओं को आवागमन में किसी भी तरह की कठिनाई न हो।

अकोले महाराष्ट्र के अहमदनगर जिले की अकोले तहसील में एक जनगणना शहर और तालुका है। अकोले का स्थान अकोले भारत में पश्चिमी घाट पर्वत श्रृंखला के सह्याद्री पहाड़ों से घिरा हुआ है। अकोले का इतिहास अकोले कई ऐतिहासिक स्थलों का निवास स्थान है जो महाराष्ट्र के मध्यकालीन इतिहास और संस्कृति में इसके योगदान को दर्शाता है। अकोले का भूगोल अकोले प्रवर नदी जैसी नदी की उपस्थिति के लिए लोकप्रिय है, जो ऐतिहासिक और पौराणिक संदर्भों के साथ गोदावरी नदी की प्रमुख सहायक नदियों में से एक है।

विल्सन बांध, जिसे भंडारदरा बांध के रूप में भी जाना जाता है, 1910 में समुद्र तल से लगभग 150 मीटर (490 फीट) ऊपर बनाया गया था। यह छाता झरने की तरह बनता है, जो एक छतरी के आकार का झरना है। अकोले में पर्यटन बहते पानी को पनबिजली में परिवर्तित किया जाता है। यह भंडारदरा का प्रसिद्ध पर्यटन स्थल है, इस झरने का दृश्य हिंदी फिल्मों जैसे मैंने प्यार किया और राजू चाचा की शूटिंग के लिए पृष्ठभूमि का काम कर चुका है।

निलवंडे बांध निलवंडे बांध पनबिजली उत्पादन के लिए प्रवर नदी पर बनाया गया एक और बांध है। कलसुबाई कलसुबाई महाराष्ट्र की सबसे ऊँची चोटी है 1,646 मीटर (5,400 फीट)। घाटघर घाटघर एक प्रसिद्ध दृश्य बिंदु है जो भंडारदरा से 22 किलोमीटर (14 मील) की दूरी पर स्थित है और सह्याद्री रेंज के उत्कृष्ट दृश्य प्रस्तुत करता है और 250 मेगावाट क्षमता की उडचन जलविद्युत परियोजना की पहली परियोजना का घर है।

कोकन कड़ा हरिश्चंद्रगढ़ के पास स्थित है। यह पहाड़ों की सपाट, तीखी और गहरी धार ऐसा माना जाता है कि भगवान राम, लक्ष्मण और सीता ने यहां ऋषि अगस्त्य से मुलाकात की थी। ऋषि ने तब भगवान राम को एक चमत्कारी बाण भेंट किया था जिसका उपयोग उन्होंने रावण को मारने के लिए किया था। अमृतेश्वर मंदिर अमृतेश्वर मंदिर रतनवाड़ी गांव की शुरुआत में स्थित है। इसे 1,200 साल

से भी ज्यादा पुराना माना जाता है जो मुख्य देवता के रूप में भगवान शिव को समर्पित है। इस मंदिर का निर्माण हेमदपंथी स्थापत्य शैली में किया गया है, जिसमें मुख्य मंदिर पर खूबसूरत पत्थर की नक्काशी की गई है।

मेरा अनुरोध है कि अकोले तालुका के ऐतिहासिक एवं धार्मिक महत्व को देखते हुए इस क्षेत्र को पर्यटन के रूप में विकसित किए जाने हेतु सकारात्मक कार्यवाही की जाए।

मेरे संसदीय क्षेत्र शिरडी के अकोले तालुका में प्रवरा नदी के तट पर एक हजार वर्ष पुराना सिद्धेश्वर मंदिर है। यह मंदिर भगवान शिव को समर्पित है। ऐसी मान्यता है कि भगवान श्रीराम पंचवटी से होते हुए अकोले को अपने श्रीचरणों से पावन किए थे। इसलिए, इस मंदिर की क्षेत्र में काफी मान्यता है। यहां पर एक बड़ी संख्या में श्रद्धालु दर्शनार्थ आते हैं और भण्डारा, पालकी का आयोजन गांव के लोग मिलकर करते हैं। लेकिन, यहां आने वाले श्रद्धालुओं के लिए आवागमन और जरूरी मूलभूत सुविधाओं का भारी अभाव है।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में अकोले तालुका के ग्राम म्हालादेवी में स्थित श्री क्षेत्र खण्डेश्वर देवस्थान, जो भगवान शिव के अवतार हैं और पाण्डव कालीन मंदिर है तथा प्रत्येक वर्ष अप्रैल/मई माह के दौरान आयोजित होने वाले समारोह में 8-10 लाख पर्यटक / श्रद्धालु आते हैं, को प्रसाद योजना में शामिल कर वहां पर जरूरी मूलभूत सुविधाएं उपलब्ध करवाए जाने की आवश्यकता है।

अतः मेरा अनुरोध है कि शिरडी संसदीय क्षेत्र के अन्तर्गत स्थित उक्त ऐतिहासिक मंदिरों को प्रसाद योजना के अन्तर्गत शामिल करते हुए इनके सौंदर्यीकरण और यहां आने वाले तीर्थ यात्रियों को बेहतर सुविधाएं प्रदान करने के लिए जल, विद्युत, सड़क, तीर्थ यात्री निवास इत्यादि हेतु धन का आवंटन किया जाए।

मेरे संसदीय क्षेत्र शिरडी के अकोला तालुका में प्रवरा नदी के तट पर स्थित अगस्त्य ऋषि आश्रम रामायण से जुड़ा हुआ है। ऐसा माना जाता है कि भगवान श्री राम, लक्ष्मण और सीता ऋषि अगस्त्य से मिलने गए तथा ऋषि अगस्त्य ने भगवान श्रीराम को रावण को मारने के लिए एक चमत्कारी तीर भी

प्रदान किया था ।

यह भी मान्यता है कि भगवान श्री राम अयोध्या जाने के दौरान तीसरी बार भी अकोला में अगस्त्य ऋषि के दर्शन और उनका आशीर्वाद लेने हेतु आये थे । इन सभी स्थलों का महत्व रामायण से जुड़े ऐतिहासिक और धार्मिक स्थलों के रूप में है । महाशिवरात्रि के दिन यहां पर लगभग 4 लाख श्रद्धालुओं का आवागमन होता है । लेकिन, उनके लिए जरूरी मूलभूत सुविधाओं का भारी अभाव है ।

अतः मेरा अनुरोध है कि अकोले तालुका में स्थित अगस्त्य ऋषि मंदिर, जहां भगवान का वास्तव्य रहा है तथा महाशिवरात्रि के दिन लाखों की संख्या में पर्यटकों / श्रद्धालुओं का आवागमन होता है, को रामायण सर्किट में शामिल कर वहां पर जरूरी मूलभूत सुविधाएं उपलब्ध करवाए जाने की नितांत आवश्यकता है ।

मेरे संसदीय क्षेत्र शिरडी के अकोले तालुका में ताहाकारी गाँव के पास "अधाला नदी" बहती है । हजारों वर्ष पुराना श्री जगदम्बा मंदिर इस नदी के तट पर स्थित है । इस मंदिर का निर्माण हेमाडपंथी नामक विशेष प्रणाली का उपयोग करके बनाया गया है इसमें बहत्तर खंभे और पाँच शिखर हैं और मंदिर के बाहरी और भीतरी भाग पर विशेष प्रकार की मूर्तिकला नक्काशी की गई है । इसके आसपास के क्षेत्र को "दंडकारण्य परिसर" कहा जाता है । ऐसी मान्यता है कि यह एक ऐसा स्थान है, जिसे भगवान " श्री राम" ने पवित्र बनाया है ।

जगदंबा मंदिर एक हेमाडपंथी मंदिर है, जो देवी अप्सराओं की लकड़ी की मूर्ति के लिए जाना जाता है । अधाला नदी के तट पर स्थित, यह महाराष्ट्र राज्य के उल्लेखनीय मंदिरों में से एक है । इस मंदिर में साल में दो बार जगदंबा माता उत्सव मनाया जाता है । इस मंदिर में एक बड़ी संख्या में श्रद्धालु दर्शनार्थ आते हैं तथा प्रत्येक वर्ष अप्रैल माह में हनुमान जयंती के दौरान कई लाख लोग आते हैं । वर्तमान में यह मंदिर जर्जर होता जा रहा है तथा लीकेज भी हो रहा है तथा यहां आने वाले श्रद्धालुओं के लिए पानी, विद्युत, सड़क, भक्त निवास इत्यादि का भारी अभाव है ।

अतः मेरा सरकार से अनुरोध है कि वह ताहाकारी गांव में स्थित जगदम्बा मंदिर के जीर्णोद्धार और यहां आने वाले श्रद्धालुओं के लिए जरूरी मूलभूत सुविधाएं उपलब्ध करवाए जाने हेतु धन का

आवंटन करने का कष्ट करें। मैं यह भी ध्यान में लाना चाहूंगा कि ट्राइबल क्षेत्रों में इको सेंसेटिव जोन की स्थापना की गई है, जिसमें मेरे संसदीय क्षेत्र शिरडी के अन्तर्गत अकोले तालुका भी शामिल है। अकोले तालुका एक दुर्गम पर्वतीय क्षेत्र में आदिवासी बाहुल्य क्षेत्र है। इस तालुका में इको सिन्सेटिव जोन की वजह से विकास कार्य पूरी तरह से अवरुद्ध है।

यह सही है कि इसका उद्देश्य पर्यावरण की रक्षा करना और स्थानीय पारिस्थितिकी तंत्र को संरक्षित करना है। लेकिन, वास्तविकता यह है कि इको सेंसेटिव जोन की स्थापना से ट्राइबल क्षेत्रों में विकास कार्यों पर प्रतिकूल प्रभाव पड़ रहा है तथा स्थानीय आदिवासी समुदाय को अपनी जीविका चलाने और विकास कार्यों में भाग लेने में कठिनाइयों का सामना करना पड़ रहा है।

इसलिए, अकोले तालुका को इको सेंसेटिव जोन से विमुक्त किया जाए। इससे ट्राइबल क्षेत्रों में विकास कार्यों को बढ़ावा मिलेगा और स्थानीय समुदाय को अपनी जीविका चलाने में आसानी होगी। दूसरे, प्राचीन स्मारक और पुरातात्विक स्थल और अवशेष अधिनियम, 1958 के तहत संरक्षित स्थल के 100 मीटर के दायरे में किसी भी प्रकार के निर्माण की अनुमति न होने की वजह से नवीनीकरण, निर्माण और शहरीकरण से संबंधित गतिविधियां अवरुद्ध हो रही हैं और संरक्षित स्थल एवं इनके निकट बने मकान आदि पूरी तरह से ध्वस्त होते जा रहे हैं एवं इस रोक के कारण स्थानीय लोगों को अपने घरों और व्यवसायों के विकास में कठिनाइयों का सामना करना पड़ रहा है। साथ ही, यह रोक स्थानीय अर्थव्यवस्था के विकास में भी बाधा उत्पन्न कर रही है।

इसलिए, मेरा अनुरोध है कि संरक्षित स्थल के 100 मीटर दायरे के अंदर निर्माण संबंधी रोक को तुरन्त हटाया जाए और संरक्षित स्मारकों के पुनर्निर्माण की स्थानीय लोगो को अनुमति प्रदान की जाए।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र के अन्तर्गत अकोले तालुका के ग्राम बारी में स्थित कलसुबाई बीक महाराष्ट्र राज्य का सबसे ऊंचा शिखर है। इस शिखर को पर्यटनीय दृष्टि से विकसित करने के लिए दो जिलों की आपस में कनक्विटी हेतु पर्यटनीय दृष्टिसे रोपवे बनाए जाने की आवश्यकता है।

अकोले तालुका के घाटघर में स्थित घाटन देवी प्वाइंट और घाटघर डेम को तथा ग्राम रतनवाड़ी में स्थित अमृतेश्वर मंदिर को पर्यटनीय दृष्टि से विकसित किए जाने की जरूरत है ।

शिरडी संसदीय क्षेत्र में संगमनेर तालुका के गांव प्रेमगिरी में स्थित हनुमान मंदिर और खांडगांव में स्थित भगवान शिव के खंडेश्वर मंदिर, जो ब्रह्मा, विष्णु, महेश का पुरातन मंदिर है तथा जहां वर्षभर एक बड़ी संख्या में पर्यटक / श्रद्धालुओं का आवागमन होता है ।

संगमनेर तालुका के ही गांव कोकण में स्थित श्री क्षेत्र निझणेश्वर मंदिर, जिसमें शिवलिंग की स्थापना पाण्डवों ने की थी और ग्राम नीमगांव जाली में जहां एक अति प्राचीन दूधेश्वर मंदिर है और एक बड़ी संख्या में पर्यटक / श्रद्धालुओं का आवागमन होता है । इन सभी धार्मिक स्थलों पर श्रद्धालुओं / पर्यटकों के लिए जरूरी मूलभूत सुविधाओं का भारी अभावी है ।

अतः मेरा केन्द्र सरकार से अनुरोध है कि वह शिरडी संसदीय क्षेत्र के अन्तर्गत आने वाले उपर्युक्त सभी धार्मिक स्थलों को प्रसाद योजना में शामिल करके पर्यटनीय दृष्टि से विकसित किए जाने हेतु सकारात्मक कार्यवाही करें ।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में कोपरगांव तालुका में स्थित जंगली बाबा आश्रम, जनार्दन स्वामी समाधि मंदिर, गुरु शुकाचार्य मंदिर और कोकमठाण गांव में गोदावरी नदी के तट पर स्थित लक्ष्मी माता मंदिर, कचेश्वर मंदिर, हेमान्द्रिपंत भगवान शिव का पुरातन मंदिर, जहां प्रतिदिन एक बड़ी संख्या में पर्यटक / श्रद्धालुओं का आवागमन होता है, को प्रसाद योजना में शामिल करके पर्यटनीय दृष्टि से विकसित किए जाने की आवश्यकता है ।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र की संगमनेर तालुका के गांव धांदरफळ में स्थित विठ्ठल मंदिर और पीर बाबा दरगाह हिन्दू-मुस्लिम एकता का प्रतीक है और शाहगढ़ किला ग्राम में स्थित प्रेमगिरी परिसर अति प्राचीन ऐतिहासिक स्थल है । इनको प्रसाद योजना में शामिल करके पर्यटनीय दृष्टि से विकसित किए की आवश्यकता है ।

मेरा अनुरोध है कि शिरडी संसदीय क्षेत्र के अन्तर्गत आने वाले उपर्युक्त स्थलों के ऐतिहासिक महत्व को ध्यान में रखते हुए इन्हें पर्यटनीय दृष्टि से विकसित किए जाने हेतु सकारात्मक कार्यवाही की

जाए।

मेरा संसदीय क्षेत्र शिरडी, जिला अहमदनगर (महाराष्ट्र) एक अनुसूचित बाहुल्य काफी पिछड़ा हुआ क्षेत्र है। इस क्षेत्र में अनुसूचित जाति व जनजाति के लोगों की बाहुल्यता है और उनकी गुजर-बसर का कोई सहारा नहीं है। इस क्षेत्र में बकरी, कुक्कुट व मछली पालन की अपार संभावनाएं हैं। मुझे खुशी है कि हमारे माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी ने सितम्बर, 2020 में प्रधानमंत्री मत्स्य संपदा योजना (पीएमएसवाई) की शुरुआत की है।

मेरा अनुरोध है कि मेरे संसदीय क्षेत्र शिरडी के अनुसूचित जाति व जनजाति के लोगों की जीविकापार्जन एवं उत्थान हेतु इस समुदाय के लिए क्षेत्र में बकरी व कुक्कुट पालन के साथ-साथ केन्द्र की पीएमएसवाई योजना के अन्तर्गत ब्लॉक स्तर पर अकोला, संगमनेर, कॉपरगांव, राहाता, श्रीरामपुर, नेवासा, राहुरी, करजत व जामखेड़ में मछली पालन हेतु स्वीकृति प्रदान की जाए।

मेरे निर्वाचन क्षेत्र शिरडी में जागड़े फाटा वडगांव पान फाटा मार्ग (राज्य मार्ग 65) पर श्री साईं बाबा और अन्य निकटवर्ती पवित्र स्थानों के दर्शन के लिए शिरडी आने वाले भक्तों के यातायात वाहनों के कारण भारी भार रहता है। उक्त राज्य मार्ग 65 मेरे निर्वाचन क्षेत्र में संचार की दृष्टि से बहुत महत्वपूर्ण है।

यह मार्ग संगमनेर-पुणे और संगमनेर-भंडारदरा मार्गों से जुड़ा हुआ है और पर्यटन की दृष्टि से बहुत महत्वपूर्ण मार्ग है। इसलिए, साईं भक्तों के शिरडी और निकटवर्ती क्षेत्रों में अन्य पवित्र स्थानों की यात्रा के लिए इस मार्ग को उन्नत और चौड़ा करने की तत्काल आवश्यकता है। यदि यह मार्ग राष्ट्रीय राजमार्ग प्राधिकरण को हस्तांतरित हो जाता है तो यह उन्नयन करके चार लेन का मार्ग बन जाएगा जो साईं भक्तों के लिए शिरडी और अन्य निकटवर्ती क्षेत्रों की यात्रा के लिए लाभदायक होगा।

अतः मेरा सरकार से अनुरोध है कि इस सड़क को भारतीय राष्ट्रीय राजमार्ग प्राधिकरण को हस्तांतरित कर सड़क का पुनरोद्धार का कार्य यथाशीघ्र पूरा किया जाए।

मैं सरकार का ध्यान अपने संसदीय क्षेत्र शिरडी के अन्तर्गत संगमनेर तालुका में पुणे-नासिक (एनएच 50) रोड पर गभानवाड़ी सर्किल के पास फलाईओवर के निर्माण की तत्काल आवश्यकता के

साथ-साथ जावले वस्ती से गभानवाड़ी, चंदनपुरी घाट तक सर्विस रोड के तुरन्त निर्माण करवाए जाने की ओर आकर्षित करना चाहूंगा ।

वर्तमान में, चंदनपुरी गभानवाड़ी क्षेत्र में एक छोटा सा सर्कल बनाया गया है, जो पुणे-नासिक (एनएच 50) रोड पर पैदल यात्रियों और वाहनों के लिए क्रॉसिंग पॉइंट के रूप में कार्य करता है । यह स्थान, चंदनपुरी घाट की शुरुआत में स्थित है, घाट की खड़ी ढलान के कारण उच्च गति वाले यातायात के लिए कठिन है । दुर्भाग्य से, इसके परिणामस्वरूप समय के साथ कई घातक दुर्घटनाएँ हुई हैं, जिससे यात्रियों और स्थानीय निवासियों की सुरक्षा को गंभीर खतरा पैदा हो गया है ।

अतः मेरा अनुरोध है कि आगे की त्रासदियों को रोकने और जनता की सुरक्षा सुनिश्चित करने के लिए, गभानवाड़ी सर्किल के पास एक फ्लाईओवर का निर्माण अविलम्ब करवाया जाए तथा ग्रामीणों, छात्रों और किसानों के दैनिक आवागमन को सुविधाजनक बनाने के लिए, सर्किल से जावले वस्ती तक लगभग 2 किलोमीटर की दूरी तय करने वाली एक सर्विस रोड को भी जनहित में निर्मित किया जाए ।

मैं सरकार का ध्यान राज्य राजमार्ग संख्या 7 के चौड़ीकरण से संबंधित मौजूदा मुद्दे की ओर आकर्षित करना चाहूंगा, जो मेरे निर्वाचन क्षेत्र में सावली विहिर से भरवास तक फैला हुआ है । इस सड़क का निर्माण 2014 में शुरू हुआ था, फिर भी यह काम आज भी अधूरा है । जबकि सिन्नर, शिरडी और देरदे कोरहाले तक का हिस्सा पूरा हो गया है, देरदे फाटा से लासलगांव तक का महत्वपूर्ण हिस्सा चौड़ा नहीं किया गया है ।

यहां की एक प्रमुख समस्या कोलपेवाड़ी सहकारी शक्कर कारखाने के आसपास का क्षेत्र है, जहाँ एक प्रमुख कॉलेज है । इस स्थान पर बड़ी संख्या में छात्र, विशेष रूप से बच्चे और छोटी लड़कियाँ, स्कूल जाते हैं । इस क्षेत्र में उचित सड़क चौड़ीकरण न होने के कारण दुर्घटनाओं का खतरा बढ़ रहा है । वास्तव में, कोलपेवाड़ी सहकारी चीनी कारखाने के पास पहले ही कई दुर्घटनाएँ हो चुकी हैं । तथा मानसून के मौसम में बैलगाड़ियों और ट्रकों के कारण सड़क पर अत्यधिक भीड़ हो जाती है, जिससे स्थिति और भी जटिल हो जाती है ।

अतः सुरक्षा संबंधी चिंताओं और स्थानीय समुदाय के लिए इस मार्ग के महत्व को देखते हुए,

मेरा अनुरोध है कि डेडें फाटा से कोलपेवाड़ी तक सड़क को चौड़ा करने और इसे चीनी कारखाने तक विस्तारित किए जाने हेतु सकारात्मक कार्यवाही की जाए ।

मैं सरकार का ध्यान अपने निर्वाचन क्षेत्र शिरडी में रेलवे लाइन के दोहरीकरण के कारण एक महत्वपूर्ण सड़क के बंद होने से संबंधित गंभीर मुद्दे की ओर आकर्षित करना चाहूंगा । यह सड़क जो पहले पढेगांव, लाडगांव, मालुंजा, कन्हेगांव, भेरदापुर के ग्रामीणों, स्कूली छात्रों और किसानों के लिए एक प्रमुख मार्ग के रूप में कार्य करती थी, लाडगांव चौकी में पुराने रेलवे फाटक संख्या 44 (ओएचई एम 70-404/12-14) के पास स्थित थी ।

यह सड़क दैनिक यात्रा के लिए महत्वपूर्ण थी, लेकिन रेलवे लाइन के विस्तार के बाद इसे बंद कर दिया गया है, जिसके परिणामस्वरूप, स्थानीय निवासियों और उपरोक्त गांवों सहित आसपास के क्षेत्रों के यात्रियों को अब बड़ी कठिनाइयों का सामना करना पड़ रहा है ।

अतः मेरा अनुरोध है कि इस समस्या के समाधान के लिए मेरे संसदीय क्षेत्र के लाडगांव-पढेगांव, तालुका श्रीरामपुर में पुराने रेलवे फाटक क्रमांक 44 (ओएचई मास क्रमांक 404/3-4) के पास एक छोटे अंडरपास का निर्माण करवाना सुनिश्चित करें, जिससे ग्रामीणों, छात्रों और किसानों की दैनिक आवाजाही में आसानी हो सके ।

मेरे संसदीय क्षेत्र शिरडी की तालुका कोपरगांव के अन्तर्गत जावलके ग्राम पंचायत की लगभग 1,700 की आबादी और 390 परिवारों वाले इस गांव में लगातार लोड शेडिंग के कारण बिजली की गंभीर और निरंतर कमी का सामना करना पड़ रहा है । वर्तमान बिजली प्रणाली गांव की जरूरतों को पूरा नहीं कर पा रही है तथा अक्सर कम दबाव की आपूर्ति प्रदान करती है ।

इसका समाधान करने के लिए, ग्राम पंचायत ने ग्रामीणों के साथ परामर्श करने के बाद निर्णय लिया है कि सौर ऊर्जा सबसे व्यवहार्य और टिकाऊ समाधान है । इस संबंध में व्यक्तिगत घरों के लिए छत पर सौर ऊर्जा प्रणाली, कृषि, सार्वजनिक संस्थानों और सरकारी भवनों के लिए सौर ऊर्जा से चलने वाली मोटरें और सौर स्ट्रीट लाइटें लगाना शामिल है ।

इससे ग्रिड पर निर्भरता कम होगी, लोड शेडिंग के प्रभाव कम होंगे, बिजली के बिल कम होंगे और

पर्यावरणीय स्थिरता को बढ़ावा मिलेगा। गांव की योजना कृषि सौर ऊर्जा संयंत्रों के लिए कुसुम योजना और घरेलू प्रतिष्ठानों के लिए रूफटॉप सोलर सब्सिडी योजना जैसी सरकारी योजनाओं का लाभ उठाने की है।

अतः मेरा अनुरोध है कि मेरे संसदीय क्षेत्र शिरडी की ग्राम पंचायत जावलके सहित अन्य ग्राम पंचायतें, जहां विद्युत की भारी किल्लत है, के लिए छत पर सौर संयंत्र और सौर ऊर्जा प्रणाली की स्थापना किए जाने हेतु सकारात्मक कार्यवाही की जाए।

यह हम सभी देशवासियों के लिए प्रसन्नता की बात है कि देश के माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के दूरदर्शी नेतृत्व में, खेलों ने केंद्र स्तर पर जगह बनाई है, जिसका उदाहरण 2036 ओलंपिक की मेजबानी करने की महत्वाकांक्षा है। इसी भावना के साथ, मैं उत्तराखंड में 38वें राष्ट्रीय खेलों में रोलर स्केटिंग को पदक स्पर्धा के रूप में शामिल करने के लिए आपके हस्तक्षेप और व्यक्तिगत समर्थन का अनुरोध करता हूँ।

विश्व खेलों - एशियाई खेलों और ओलंपिक में एक स्थायी पदक स्पर्धा, रोलर स्केटिंग ने भारत को वैश्विक पहचान दिलाई है। यह हमारे राज्य में भी बेहद लोकप्रिय है, जहाँ कई एथलीटों ने राष्ट्रीय और अंतर्राष्ट्रीय सफलताएँ हासिल की हैं। इसे राष्ट्रीय खेलों में शामिल करने से न केवल उनकी उपलब्धियों का सम्मान होगा, बल्कि अंतर्राष्ट्रीय प्रतियोगिताओं की तैयारी के लिए एक मंच भी मिलेगा।

अतः मेरा अनुरोध है कि उत्तराखंड में 38वें राष्ट्रीय खेलों में रोलर स्केटिंग को पदक स्पर्धा के रूप में शामिल किए जाने हेतु सकारात्मक कार्यवाही करें।

मैं शिरडी लोकसभा क्षेत्र के ग्रामीण क्षेत्रों से संबंधित एक महत्वपूर्ण मुद्दे की ओर भी आकर्षित करना चाहूंगा, जो मुख्य रूप से कृषि प्रधान है, जिसमें डेयरी और पशुपालन पर विशेष ध्यान दिया जाता है। यह क्षेत्र पहाड़ी और पठारी हैं, और उचित सड़क संपर्क की कमी क्षेत्र के समग्र विकास में बाधा बन रही है।

शिरडी संसदीय क्षेत्र में अकोले तालुका, जो मेरे निर्वाचन क्षेत्र का हिस्सा है, एक आदिवासी क्षेत्र

है जिसमें पर्यटन की पर्याप्त क्षमता है। स्थानीय सड़कों को मुख्य राजमार्ग से जोड़ने से न केवल गांवों और बस्तियों के लिए बेहतर संपर्क की सुविधा होगी, बल्कि पर्यटन विकास और आदिवासी विकास के अवसर भी पैदा होंगे।

अतः मेरा अनुरोध है कि शिरडी लोकसभा क्षेत्र में इन ग्रामीण क्षेत्रों को जोड़ने वाली सड़कों को प्रधानमंत्री ग्राम सड़क योजना के अंतर्गत शामिल किया जाए, जिससे इस क्षेत्र के बुनियादी ढांचे में काफी वृद्धि होगी और क्षेत्र के आर्थिक विकास में भी योगदान मिलेगा।

मेरा यह भी अनुरोध है कि शिरडी संसदीय क्षेत्र की 14 सड़कों के बारे में, जिन्हें केन्द्रीय सड़क निधि (सीआरएफ) के अंतर्गत शामिल किए जाने हेतु माननीय सड़क, परिवहन राजमार्ग मंत्री महोदय को 10-12-2024 में पत्र लिखकर अनुरोध किया गया है, इन सड़कों को केन्द्रीय सड़क निधि के अंतर्गत शामिल करके सड़कों के निर्माण / सुधार के लिए उचित धनराशि आवंटित की जाए।

मैं सरकार के ध्यान में यह भी लाना चाहूंगा कि अहिल्यानगर से शिरडी तक का सड़क मार्ग शिरडी और शनि शिंगणापुर के पवित्र स्थानों को जोड़ने वाला एक प्रमुख यातायात मार्ग है। यह उत्तर को दक्षिण भारत से जोड़ने वाली एक प्रमुख सड़क भी है। यहाँ यह उल्लेख करना भी आवश्यक है कि इस खंड पर रहने योग्य क्षेत्र में, कुल 1.2 किलोमीटर की लंबाई में, सड़क दो लेन वाली है, और सड़क पर चलने वाले लोगों को प्रतिदिन यातायात की भीड़ का सामना करना पड़ रहा है। साथ ही, अड़चन के कारण, रहने योग्य क्षेत्रों में अक्सर दुर्घटनाएँ हो रही हैं।

इस समस्या को हल करने के लिए, रहने योग्य क्षेत्र में दो लेन वाला फ्लाईओवर, जहाँ भूमि की कमी के कारण सड़क वर्तमान में दो लेन वाली है, की अत्यधिक आवश्यकता है। यह दो लेन वाला फ्लाईओवर और उपलब्ध क्षेत्र के भीतर दो लेन वाली सड़क रहने योग्य क्षेत्र में सुचारू यातायात प्रवाह सुनिश्चित करने के उद्देश्य से काम करेगी।

अतः मेरा सरकार से अनुरोध है कि मेरे संसदीय क्षेत्र शिरडी के अन्तर्गत एनएच-160 के खंड पर रहने योग्य क्षेत्र में कुल 1.2 किलोमीटर लंबाई के दो लेन वाले फ्लाईओवर के निर्माण हेतु स्वीकृति प्रदान की जाए।

मैं सरकार को यह भी अवगत कराना चाहूंगा कि मेरे शिरडी संसदीय क्षेत्र के अन्तर्गत अकोले नगर पंचायत एक आदिवासी तालुका है और पिछले एक साल से 15वें वित्त आयोग द्वारा पंचायत को धन का आवंटन नहीं किया गया है, इसलिए पानी की आपूर्ति की समस्या बनी हुई है और साथ ही साथ अपशिष्ट निपटान और अतिरिक्त मशीनरी के लिए भी धनाभाव बना हुआ है। जबकि, 15वें वित्त आयोग द्वारा अकोले नगर पंचायत को अपशिष्ट निपटान और अतिरिक्त मशीनरी के लिए निधि आवंटित की जानी चाहिए। यही स्थिति अकोले नगर पंचायत में स्वास्थ्य सेवाओं की भी है। स्वास्थ्य सेवाओं के लिए भी इस नगर पंचायत को 15वें वित्त आयोग द्वारा निधि उपलब्ध कराई जानी चाहिए।

अतः मेरा सरकार से अनुरोध है कि वह शिरडी संसदीय क्षेत्र में स्थित आदिवासी अकोले नगर पंचायत को उपरोक्त सभी कार्यों के लिए 15वें वित्त आयोग द्वारा निधि उपलब्ध करवाए जाने हेतु सकारात्मक कार्यवाही करें।

मैं सरकार का ध्यान शिरडी निर्वाचन क्षेत्र में देश के प्रसिद्ध साईं नगर (शिरडी) रेलवे स्टेशन की ओर आकर्षित करते हुए अवगत कराना चाहूंगा कि शिरडी रेलवे स्टेशन के पूर्वी तरफ निघोज रुई शिवाय पर मेट्रो है और उसके बगल में पोल नंबर के बीच रेलवे ट्रैक के दोनों तरफ सर्विस रोड है, इससे स्टेशन तक पहुंच आसान होगी तथा उक्त रेलवे स्टेशन के पूर्वी तरफ मेट्रो तक रेलवे स्टेशन का यार्ड स्पेस है, जहां बड़ी संख्या में कांटे और झाड़ियां हैं। इसलिए वहां फेंसिंग और यार्ड स्पेस विकसित किया जाना चाहिए।

मैं यह भी ध्यान में लाना चाहूंगा कि मेट्रो के पूर्वी तरफ लगभग आधा किमी जो कि उक्त रेलवे स्टेशन के निघोज रुई शिवाय पर है, चारी नंबर 11 के पास, जो नगर मनमाड हाईवे से रुई गांव तक जाती है, रेलवे ने बड़ा एंगल बनाकर रेलवे ट्रैक को बंद कर दिया है। इससे उन किसानों को काफी परेशानी हो रही है जिनकी जमीन दो हिस्सों में बंट गई है और रास्ता भी बंद होने से बंद हो गया है। ट्रैक पर लोहे का एंगल लगाकर गेट खुलवाया जाए और वहां पर चौकी की व्यवस्था की जाए।

मेरा यह भी अनुरोध है कि शिरडी रेलवे स्टेशन से पुणतांबा रेलवे स्टेशन तक उक्त रेलवे ट्रैक के दोनों ओर बड़ी संख्या में कंटीली झाड़ियां उगी हुई हैं तथा दोनों ओर खेती की जाती है। इसलिए, चूंकि

इन कंटीली झाड़ियों के कारण तेंदुओं की आवाजाही बढ़ रही है, इसलिए रेलवे ट्रैक पर कंटीली झाड़ियों और पेड़ों को हटाया जाना चाहिए तथा उस स्थान को साफ रखने का ध्यान रखा जाना चाहिए।

मैं सरकार का ध्यान शिरडी संसदीय क्षेत्र के अकोले तालुका में प्रमुख सड़कों के विकास की तत्काल और अनिवार्य आवश्यकता की ओर आकर्षित करना चाहता हूँ, जो इस क्षेत्र के पर्यटन, परिवहन और आर्थिक विकास के लिए महत्वपूर्ण हैं।

अकोले में कई उल्लेखनीय पर्यटन स्थल हैं, जिनमें भंडारदरा बांध, निलवंडे बांध, घाटघर बांध, कलसुबाई चोटी (1646 मीटर), सत्यवादी राजा हरिश्चंद्र गढ़, पट्टाकिला, अलंगगढ़, अजोबा गढ़ और सह्याद्री पर्वत श्रृंखला में कोंकणकाड़ा शामिल हैं। ये प्राकृतिक चमत्कार, विश्व प्रसिद्ध संधान घाटी और रंधा जलप्रपात के साथ, अकोले को एक आकर्षक पर्यटन केंद्र बनाते हैं।

इस क्षेत्र में अमृतेश्वर मंदिर भी है, जो ऋषि अगस्ती की एक प्राचीन मूर्ति का घर है। अपार संभावनाओं के बावजूद, सड़कों की खराब स्थिति ने पर्यटन और समग्र विकास के विकास में बाधा उत्पन्न की है।

अतः मेरा अनुरोध है कि शिरडी संसदीय क्षेत्र में आर्थिक और सामाजिक लाभों को सुनिश्चित करने के लिए राज्य राजमार्ग संख्या 23 (बोटा से राजूर) और एसएच-54, एसएच-65, एसएच-50 और एसएच-320 सहित अन्य प्रमुख राज्य सड़कों का दोहरीकरण किए जाने हेतु सकारात्मक कार्यवाही की जाए।

मैं अवगत कराना चाहूंगा कि निम्नलिखित राजमार्गों - पुणे-नासिक-कल्याण - नगर, नासिक-मुंबई, कोल्हार-घोटी के बीच संपर्क में सुधार से यातायात की भीड़भाड़ को काफी हद तक कम किया जा सकेगा और क्षेत्रीय गतिशीलता में सुधार होगा। इन सड़कों के दोहरीकरण के निम्नलिखित लाभ होंगे :-

पुणे-नासिक-कल्याण-नगर, नासिक-मुंबई, कोल्हार-घोटी के बीच संपर्क में सुधार और दोहरीकरण से यातायात की भीड़भाड़ को काफी हद तक कम किया जा सकेगा और क्षेत्रीय गतिशीलता में सुधार होगा और अहमदनगर, ठाणे, मुंबई, पुणे और नासिक जिलों में यात्री और माल परिवहन दोनों

के लिए परिवहन लागत को लगभग 30 प्रतिशत कम कर देंगी और साथ ही शिरडी, कोपरगांव तालुका, संगमनेर तालुका, अकोले तालुका से मुंबई और संगमनेर, अकोले से कल्याण की दूरी भी काफी कम हो जाएगी ।

बेहतर कनेक्टिविटी से अधिक पर्यटक आकर्षित होंगे, जिससे पर्यटन से संबंधित गतिविधियों के माध्यम से राज्य और राष्ट्रीय राजस्व में वृद्धि होगी । यह परियोजना न केवल आदिवासी बहुल अकोले तालुका में नए रोजगार और व्यापार के अवसर पैदा करेगी, बल्कि आसपास के क्षेत्रों को भी इसका भरपूर लाभ मिलेगा ।

अतः मेरा अनुरोध है कि पुणे-नासिक-कल्याण-नगर, नासिक-मुंबई, कोल्हार-घोटी राजमार्गों के सुधार एवं दोहरीकरण हेतु सकारात्मक कार्यवाही की जाए ।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में श्रीरामपुर तालुका में डोमेगांव स्थित है । इस गांव में उत्खनन के दौरान प्राचीन अवशेष मिले हैं । डोमेगांव गांव में प्राप्त अवशेषों से पता चलता है कि यह क्षेत्र प्राचीन काल से ही आबाद था । इन अवशेषों में प्राचीन मंदिर, सिक्के, मूर्तियां और अन्य पुरातात्विक सामग्री शामिल हैं ।

डोमेगांव गांव के अवशेषों का अध्ययन करने से प्राचीन भारत के इतिहास और संस्कृति के बारे में महत्वपूर्ण जानकारी मिलती है । महाराष्ट्र सरकार ने इस गांव को अपने अधीन लिया है और इसके पुरातात्विक स्थल के विकास के लिए कई योजनाएं शुरू की हैं । इन योजनाओं में पुरातात्विक स्थल का संरक्षण, संग्रहालय का निर्माण, और पुरातात्विक महत्व के स्थलों का विकास शामिल है ।

चूंकि यह गांव पुरातात्विक महत्व का है, इसलिए सरकार ने इसे संरक्षित करने और इसके पुरातात्विक महत्व को बढ़ावा देने के लिए अपने अधीन लिया है और साथ ही इस गांव को पुरातात्विक स्थल भी घोषित किया है तथा इसके लिए एक विशेष समिति का भी गठन किया है, जिसका कार्य इस गांव के पुरातात्विक महत्व को संरक्षित करना और इसके विकास के लिए योजनाएं बनाना है ।

मेरा केन्द्र सरकार से अनुरोध है कि वह डोमेगांव की महत्ता को ध्यान में रखते हुए केन्द्रीय स्तर से भी इस पुरातात्विक स्थल के संरक्षण और विकास के लिए केन्द्रीय आवंटन सुनिश्चित करें ।

संसद सदस्यों (एमपी) और विधानसभा सदस्यों (एमएलए) को सांसद स्थानीय क्षेत्र विकास योजना के अन्तर्गत मिलने वाली धनराशि एक महत्वपूर्ण मुद्दा है। वर्तमान में, सांसद और कुछ राज्यों में विधायकों को 5 करोड़ रुपये प्रति वर्ष मिलते हैं। लेकिन सवाल यह है कि क्या यह धनराशि संसद सदस्यों के लिए पर्याप्त है ?

संसद सदस्यों की भूमिका और जिम्मेदारियां विधानसभा सदस्यों से अधिक व्यापक हैं। वे न केवल अपने निर्वाचन क्षेत्र के लोगों की समस्याओं का समाधान करते हैं, बल्कि वे देश की नीतियों और कानूनों के निर्माण में भी महत्वपूर्ण भूमिका निभाते हैं तथा विधायक के क्षेत्र की अपेक्षा लोक सभा क्षेत्र कई गुना बड़ा होता है। इसलिए, उनकी जिम्मेदारियों को देखते हुए, उन्हें एक विधायक से अधिक धनराशि मिलनी चाहिए।

इसके अलावा, संसद सदस्यों को अपने क्षेत्र में विकास संबंधी परियोजनाओं को लागू करने के लिए अधिक धनराशि की आवश्यकता होती है। वे अपने क्षेत्र में सड़कों, स्कूलों, अस्पतालों और अन्य बुनियादी सुविधाओं के निर्माण के लिए धनराशि का आवंटन करते हैं। इसलिए, यदि उन्हें सांसद स्थानीय क्षेत्र विकास योजना के अन्तर्गत विधायक की अपेक्षा अधिक धनराशि मिलती है, तो वे अपने क्षेत्र में अधिक विकास परियोजनाओं को लागू कर सकते हैं।

अतः मेरा अनुरोध है कि वह सांसदों को सांसद स्थानीय क्षेत्र विकास योजना के अन्तर्गत जारी की जाने वाली राशि को 5 करोड़ से बढ़ाकर 15 करोड़ प्रति वर्ष किए जाने और जिस प्रकार से सांसदों को "वेतन" शीर्षक के अन्तर्गत आयकर में छूट दी हुई है, उसी प्रकार से उक्त विकास निधि में भी जी०एस०टी० में छूट प्रदान करें, ताकि जी०एस०टी० राशि की छूट को क्षेत्रों में विकास कार्यों में समायोजित किया जा सके।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में जल संकट एक गंभीर और बड़ी समस्या है। इस क्षेत्र में पानी की कमी के कारण लोगों को पीने के पानी के लिए भी संघर्ष करता पड़ता है। इसके साथ ही क्षेत्र में कृषि, जो एक महत्वपूर्ण व्यवसाय है, पानी की कमी के कारण किसानों को अपनी फसलों को उगाने में भी कठिन समस्याओं का सामना करना पड़ता है।

नीति आयोग ने पिछले साल पानी पर जारी रिपोर्ट में कहा था कि देश में करीब 60 करोड़ लोग पानी की गंभीर किल्लत का सामना कर रहे हैं। 2030 तक देश में पानी की मांग उपलब्ध जल वितरण की दोगुनी हो जाएगी और देश की जीडीपी में छह प्रतिशत की कमी देखी जाएगी। देश में करीब 60 करोड़ लोग पानी की गंभीर किल्लत का सामना कर रहे हैं। करीब 2 लाख लोग स्वच्छ पानी न मिलने के चलते हर साल जान गंवा देते हैं।

शिरडी के साथ-साथ हर वर्ष देश के कई क्षेत्रों को भी गंभीर रूप से सूखे का सामना करना पड़ता है। देश की कुछ नदियों में आवश्यकता से अधिक पानी रहता है तथा अधिकांश नदियाँ ऐसी हैं जो बरसात के मौसम के अलावा वर्षभर सूखी रहती हैं या उनमें पानी की मात्रा बेहद कम रहती है।

देश में औसतन हर साल 4000 बिलियन क्यूबिक मीटर के करीब बारिश होती है। लेकिन, इसका सही तरह से इस्तेमाल नहीं होता है और यह पानी नदियों के माध्यम से समुद्र में बह जाता है, जिससे सूखाग्रस्त क्षेत्रों में पानी की समस्या और अधिक विकराल रूप ले लती है। इस समस्या के समाधान के लिए नदी जोड़ो योजना एक महत्वपूर्ण कदम है।

मेरा सरकार से अनुरोध है कि नदी जोड़ो योजना के तहत, वर्षा का पानी नदी के माध्यम से समुद्र में बहने के बजाय, उसे अन्य नदियों और जलाशयों में स्थानांतरित करके शिरडी संसदीय क्षेत्र में पानी की समस्या के समाधान हेतु एक कार्य योजना बनाकर उसे शीघ्र क्रियान्वित किया जाए।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में शनि शिंगणापुर एक प्रसिद्ध तीर्थस्थल है। यह लोकप्रिय मंदिर शनि ग्रह से जुड़े लोकप्रिय हिंदू देवता भगवान शनिदेव को समर्पित है। मंदिर पूरे भारत के स्थानीय लोगों और भक्तों के बीच बेहद प्रसिद्ध है। शिंगणापुर इसके लिए भी मशहूर है कि गांव के किसी भी घर में दरवाजे नहीं हैं, सिर्फ चौखटें हैं। इसके बावजूद, आधिकारिक तौर पर गांव में कोई चोरी की घटना नहीं हुई है।

आम तौर पर, इस मंदिर में एक दिन में 30,000-45,000 आगंतुक आते हैं, जो अमावस्या पर लगभग तीन लाख लोगों तक पहुँच जाते हैं, जिसे शनि को प्रसन्न करने के लिए सबसे शुभ दिन माना जाता है। शनिवार को पड़ने वाली अमावस्या के दिन एक बड़े उत्सव का भी आयोजन किया जाता है।

शनि मंदिर में एक खुले मंच पर स्थापित साढ़े पांच फुट ऊंची काली चट्टान है, जो शनि देवता का प्रतीक है। प्रतिमा के एक तरफ त्रिशूल (त्रिशूल) रखा गया है और दक्षिण की ओर नंदी (बैल) की प्रतिमा है। सामने शिव और हनुमान की छोटी प्रतिमाएँ हैं। भक्त भगवान शनि की छवि को पानी और तेल से नहलाते हैं और उन्हें फूल और उदीद चढ़ाते हैं।

यहां पर भगवान शनि का एक प्रसिद्ध मंदिर है, जो भगवान शनि को समर्पित है। यहां का इतिहास बहुत पुराना है और यह स्थल सदियों से तीर्थयात्रियों के लिए एक महत्वपूर्ण स्थल रहा है। यहां पर भगवान शनि की पूजा की जाती है और यहां पर आने वाले तीर्थयात्रियों को भगवान शनि की कृपा प्राप्त होती है।

मेरा सरकार से अनुरोध है कि शिरडी संसदीय क्षेत्र में स्थित शनि शिंगणापुर की धार्मिक, सांस्कृतिक और पर्यटनीय विशेषता को ध्यान में रखते हुए इसके विकास हेतु केन्द्रीय आवंटन सुनिश्चित करने का कष्ट करें।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में प्रवर नदी के तट पर स्थित भंडारदरा सह्याद्री पर्वत श्रृंखला में बसा एक हिल स्टेशन है। एक किंवदंती के अनुसार, ऋषि अगस्त्य ने यहां एक वर्ष तक तपस्या की थी। उनकी तपस्या से प्रसन्न होकर देवताओं ने उन्हें गंगा नदी की एक धारा प्रदान की, जिसे अब प्रवर नदी के रूप में जाना जाता है। भंडारदरा ट्रैकिंग ट्रेल्स से घिरा हुआ है और किलों से भरा हुआ है।

आर्थर झील और विल्सन बांध, अम्ब्रेला फॉल्स और रंधा फॉल्स यहाँ के सबसे प्रसिद्ध पर्यटक आकर्षण केन्द्र हैं। इनमें विल्सन बांध एक बहुत ही लोकप्रिय है, जो देश के सबसे पुराने बांधों में से एक है। मानसून के दौरान इस बांध से दो झरने भी गिरते हैं। मानसून के मौसम में पूरा हिल स्टेशन हरा-भरा हो जाता है और पहाड़ियों से कई झरने फूट पड़ते हैं। अपनी प्राकृतिक सुंदरता के अलावा, भंडारदरा में ऐतिहासिक जगहें भी हैं, जिनमें रतनगढ़ किला, अमृतेश्वर मंदिर और कलसुबाई मंदिर इस पहाड़ी शहर के प्रसिद्ध मंदिर हैं। यहां पर बड़ी संख्या में पर्यटक आते हैं।

मेरा सरकार से अनुरोध है कि शिरडी संसदीय क्षेत्र में स्थित भंडारदरा की पर्यटन विशेषता को ध्यान में रखते हुए इसके पर्यटनीय विकास हेतु केन्द्रीय आवंटन सुनिश्चित करने का कष्ट करें।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र की श्रीरामपुर तालुका में डोमेगांव-कमलापुर एक पवित्र और ऐतिहासिक धार्मिक स्थल है, जो सिख धर्म के अनुयायियों के लिए एक महत्वपूर्ण तीर्थस्थल है।

यहां पर गुरुद्वारा श्री बिरध बाबा का निर्माण 25 मई 1968 को नांदेड़ के एक संत के हाथों शुरू हुआ था। करीब 150 साल पहले पंजाब के एक सिख संत, जिनके पास गुरु ग्रंथ साहिब की हस्तलिखित प्रति थी, ने इस स्थान पर एक फूस की झोपड़ी में इसकी स्थापना की थी, जिसे अब गुरुद्वारे में बदल दिया गया है। यह गांव गोदावरी के तट पर बसा है, जो बिरध बाबा के समय से अक्सर बाढ़ की चपेट में आ जाती थी। गुरु ग्रंथ साहिब की पूजा की गई और सिर पर गोदावरी ले जाकर बाढ़ कम होने के लिए गंगा माई (गोदावरी) से प्रार्थना की गई।

स्थानीय लोगों को गुरु ग्रंथ साहिब और बिरध बाबा पर पूरी आस्था है और उन्होंने अपनी आंखों से देखा है कि प्रार्थना से बाढ़ कम हो जाती है और गांव को नुकसान से बचाया जाता है। यह परंपरा आज भी जारी है। इस साल जब 6 अगस्त 1968 को बाढ़ आई, तो गांव के लोगों ने यही बात दोहराई और बाढ़ के पानी से गांव को कोई नुकसान नहीं हुआ। यहां पर गुरुद्वारा के साथ-साथ चक्रधर मंदिर, हनुमान मंदिर, गणपति मंदिर, और एक मस्जिद भी एक ही परिसर के आसपास आस-पास हैं।

यहां पर हर साल गुरु नानक के जन्मदिन यानी कार्तिक पूर्णिमा पर अखंड पाठ (गुरु ग्रंथ साहिब का निरंतर पाठ) किया जाता है। इस क्षेत्र के ग्रामीण होली और दिवाली जैसे अवसरों पर गुरु ग्रंथ साहिब को सिर पर रखकर गांव के लोगों के साथ जुलूस निकालते हैं। हर साल जनवरी के पहले सप्ताह में एक विशेष समागम का भी आयोजन किया जाता है।

मेरा सरकार से अनुरोध है कि डोमेगांव-कमलापुर तीर्थ स्थल के धार्मिक, सांस्कृतिक और पर्यटनीय विकास हेतु केन्द्रीय आवंटन सुनिश्चित करने का कष्ट करें।

महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र के अन्तर्गत कोपरगांव में गोदावरी रिवर टनल एक ऐतिहासिक और महत्वपूर्ण संरचना है, जो ब्रिटिश काल में बनाई गई थी। यह टनल गोदावरी नदी के नीचे से गुजरती है और कोपरगांव को आसपास के क्षेत्रों से जोड़ती है। लेकिन अब यह टनल जीर्णशीर्ण हो चुकी है और इसके जीर्णोद्धार की आवश्यकता है।

गोदावरी रिवर टनल का निर्माण 19वीं शताब्दी में ब्रिटिश सरकार द्वारा किया गया था। यह टनल उस समय एक महत्वपूर्ण परिवहन मार्ग थी, जो कोपरगांव को आसपास के क्षेत्रों से जोड़ती थी। लेकिन अब यह टनल जीर्णोद्धार की आवश्यकता है।

टनल की जीर्णोद्धारता के कारण कई समस्याएं उत्पन्न हो रही हैं। टनल की दीवारें और छत दरक रही हैं, जिससे यह खतरनाक हो गई है। इसके अलावा, टनल में पानी भरने की समस्या भी है, जिससे यह और भी खतरनाक हो जाती है।

मेरा सरकार से अनुरोध है कि वह टनल के जीर्णोद्धार के लिए एक व्यापक योजना बनाकर उसे शीघ्र क्रियान्वित करें।

महाराष्ट्र राज्य के अहमदनगर जिले में नेवासा एक पवित्र स्थल है, जो मराठी साहित्य और संस्कृति के महान संत ज्ञानेश्वर की जन्मभूमि है। यह गांव महाराष्ट्र के ऐतिहासिक और सांस्कृतिक महत्व का केंद्र है।

नेवासा गांव में संत ज्ञानेश्वर का जन्म 1275 ईस्वी में हुआ था। वह एक महान संत, कवि और दार्शनिक थे, जिन्होंने मराठी भाषा में भक्ति साहित्य की रचना की। उनकी सबसे प्रसिद्ध कृति 'ज्ञानेश्वरी' है, जो भगवान श्रीकृष्ण के जीवन और उपदेशों पर आधारित है, जो उनके अनुयायियों के लिए एक धार्मिक कृति है। यहां पर ज्ञानेश्वर की मूर्ति स्थापित है, जिसकी पूजा अर्चना की जाती है। गांव में कई अन्य मंदिर और स्मारक भी हैं, जो ज्ञानेश्वर के जीवन और कार्यों से जुड़े हैं।

नेवासा गांव का महत्व सिर्फ धार्मिक और सांस्कृतिक नहीं है, बल्कि यहां की प्राकृतिक सुंदरता भी आकर्षक है। गांव के आसपास के क्षेत्र में देवगढ़, शनि शिंगनापुर, महाल्सा खंडोबा मंदिर, मोहिनी मंदिर अनेक महत्वपूर्ण स्थल हैं तथा इनके अलावा वन और नदियां भी हैं, जो पर्यटकों के लिए आकर्षण का केंद्र हैं।

राज्य सरकार ने नेवासा गांव को पर्यटन स्थल के रूप में विकसित करने के लिए कई कदम उठाए हैं। यहां पर संग्रहालय, पुस्तकालय और अन्य सुविधाएं उपलब्ध हैं, जो ज्ञानेश्वर के जीवन और कार्यों के बारे में जानकारी प्रदान करती हैं।

मेरा सरकार से अनुरोध है कि नेवासा तीर्थ स्थल के सांस्कृतिक, धार्मिक और पर्यटनीय विकास हेतु केन्द्रीय आवंटन सुनिश्चित करने का कष्ट करें ।

मैं सरकार को अवगत कराना चाहूंगा कि महाराष्ट्र राज्य के शिरडी संसदीय क्षेत्र में टाड़गर अटैक के कारण लोगों में भय का माहौल है । इस क्षेत्र में टाड़गर के हमलों की घटनाएं निरंतर बढ़ रही हैं । इससे स्थानीय लोगों में डर और चिंता का माहौल है । क्षेत्र में कई बच्चों को टाड़गर खा चुके हैं और कई औरतों एवं आदिमियों को भी मार चुके हैं ।

टाड़गर के हमले की वजह से क्षेत्र की विशेषतः संगमनेर, राहाता, श्रीरामपुर, अकोला तालुका के किसान रात्रि में अपने खेतीबाड़ी भी नहीं कर पा रहे हैं । टाड़गर अटैक के कारण लोगों को अपनी सुरक्षा के बारे में चिंतित है और वे दिन में भी टाड़गर की गतिविधियों को लेकर सावधान रहते हैं ।

मेरा सरकार से अनुरोध है कि वह शिरडी संसदीय क्षेत्र में टाड़गर अटैक की समस्या का समाधान करने के लिए और स्थानीय जनता को टाड़गर अटैक से राहत दिलाने के लिए व्यापक जनहित में उनको वहां से पकड़कर राज्य के चंद्रपुर जिले में स्थित ताड़ोबा अंधारी टाड़गर रिजर्व अभ्यारण्य अथवा अन्य कहीं भी टाड़गर संरक्षित क्षेत्र में भिजवाए जाने हेतु कार्यवाही करें ।

किसान फसल बीमा योजना एक महत्वाकांक्षी योजना है जिसका उद्देश्य किसानों को फसल की खराबी से होने वाले नुकसान की भरपाई करना है । लेकिन इस योजना का पूरा लाभ किसानों को नहीं मिल पा रहा है और बीमा कंपनियों का इस योजना में भ्रष्टाचार एक बड़ी समस्या बनी हुई है ।

किसान फसल बीमा योजना के तहत किसान अपनी फसल का बीमा करवाते हैं और अगर फसल खराब होती है तो बीमा कंपनी उन्हें मुआवजा देती है । लेकिन अधिकतर मामलों में किसानों को यह मुआवजा नहीं मिल पाता है क्योंकि बीमा कंपनियां अपने हितों को ध्यान में रखती हैं और किसानों के दावों को खारिज कर देती हैं ।

इसके अलावा, बीमा कंपनियों का इस योजना में भ्रष्टाचार एक बड़ी समस्या है । कई बार बीमा कंपनियां किसानों से अधिक प्रीमियम वसूलती हैं और फिर भी उन्हें मुआवजा नहीं देती हैं । इससे किसानों को आर्थिक नुकसान होता है और वे अपनी फसल की देखभाल करने में असमर्थ होते हैं ।

मेरा अनुरोध है कि किसान फसल बीमा योजना का पूरा लाभ किसानों को मिले, इसके लिए सख्त कदम उठाकर बीमा कंपनियों की गतिविधियों पर केन्द्रीय स्तर पर निगरानी रखकर उनके भ्रष्टाचार की जांच करवाई जाये और साथ ही किसान फसल बीमा योजना की शर्तों को और अधिक सरल बनाए, ताकि किसान आसानी से अपना दावा सरलता से कर सकें।

विगत कुछ वर्षों से दूध का कारोबार किसानों के लिए काफी नुकसानदेह साबित हो रहा है। इसका प्रमुख कारण यह है कि दूध की कीमत कम और उत्पाद शुल्क में निरंतर वृद्धि हो रही है। आज एक लीटर दूध के उत्पादन में 27 रुपये का खर्च आता है तथा वहीं दुग्ध उत्पादक किसान को एक लीटर दूध की कीमत मात्र 18 से 22 रुपये मिलती है तथा शुरुआती दिनों में जहां गाय अच्छी मात्रा में दूध देती है, वहीं कुछ महीनों बाद दूध कम हो जाता है और 6 या 7 वर्ष बाद गाय पूरी तरह से दूध देना बंद कर देती है।

ऐसी स्थिति में गो-हत्या पर प्रतिबंध होने की वजह से किसान बांझ गाय को बेच नहीं पाते हैं और साथ ही उसकी देखभाल भी नहीं कर पाते हैं, जिस कारण उन्हें आर्थिक तंगी का सामना करना पड़ता है।

यही स्थिति प्याज उत्पादकों की भी है। प्याज की खेती की लागत बहुत अधिक है, लेकिन किसानों को इसका सही दाम नहीं मिलता है, जिससे उन्हें आर्थिक तंगी का सामना करना पड़ता है। सरकार द्वारा प्याज के लिए न्यूनतम समर्थन मूल्य न तय किए जाने की वजह से भी उनको उनकी फसल का सही दाम नहीं मिल पाता है।

केन्द्र सरकार किसानों को उनकी उपज का लाभकारी मूल्य दिलाए जाने के लिए प्रतिबद्ध है तथा इस निमित्त किसानों को गन्ना एवं अन्य फसलों की वाजिब कीमत भी दिलाया जाना सुनिश्चित किया हुआ है। यदि दुग्ध और प्याज उत्पादकों को उनका वाजिब मूल्य नहीं मिलता है तो यह उनके साथ अन्याय होगा।

अतः ऐसी स्थिति में मेरा सरकार से अनुरोध है कि जिस प्रकार से गन्ने एवं अन्य फसलों के लिए गारंटी कीमत किसानों को मुहैया करायी जाती है, उसी प्रकार से दुग्ध और प्याज उत्पादक किसानों को

भी गारंटीकृत कीमत दिए जाने हेतु समुचित कदम उठाए जाएं ।

मैं सरकार का ध्यान अपने संसदीय क्षेत्र शिरडी में संचालित नीलवंडे प्रोजेक्ट की ओर आकर्षित करना चाहूंगा । यह अपर प्रवरा सिंचाई प्रोजेक्ट मेरे क्षेत्र की अकोला तालुका में चल रहा है । इस प्रोजेक्ट के पूरा होने से क्षेत्र की लगभग 64 हजार हेक्टेयर भूमि सिंचित हो सकेगी और क्षेत्र में अकाल और पानी की अभाव में किसानों को खेती करने में जो असुविधा होती है, उससे उन्हें एक बहुत बड़ी राहत मिलेगी ।

मैं सरकार के ध्यान में लाना चाहूंगा कि इस प्रोजेक्ट का कार्य लगभग पूरा हो चुका है । केवल केनाल के बचे हुए कुछ कार्यों को पूरा कराए जाने के लिए केन्द्रीय धन के आवंटन की जरूरत है, ताकि प्रोजेक्ट का कार्य शीघ्र पूरा होकर क्षेत्रीय किसानों को इसका लाभ सुनिश्चित हो सके ।

अतः मेरा सरकार से अनुरोध है कि वह मेरे क्षेत्र में संचालित नीलवंडे प्रोजेक्ट के बचे हुए कार्यों को अविलम्ब पूरा कराए जाने हेतु केन्द्रीय धन का आवंटन करने की कृपा करेंगे । इसके लिए मैं और क्षेत्र की जनता आभारी होगी ।

कीटनाशक कम्पनियों द्वारा केन्द्र सरकार एवं सेट्रल इंसेंटिसाइड बोर्ड से अनुमति के बाद ही किसी भी कीटनाशक का उत्पादन किया जाता है और कीटनाशक अधिनियम के अनुसार उसे पूरे देश में व्यापार करने की अनुमति मिलती है । कंपनी की के मूल पैकिंग का नमूना जब किसी विक्रेता के यहां से लिया जाता है तो उसका सैंपल फेल होने पर सर्वप्रथम लाइसेंसिंग अधिकारी द्वारा संबंधित कंपनी की बजाए विक्रेता का लाइसेंस निलंबित या निरस्त किए जाने हेतु नोटिस दिया जाता है । जबकि दोष उस निर्माता कंपनी का होता है ।

दूसरे, देश में खाद एवं कीटनाशक के अधिनियम में कंप्यूटर के स्टॉक रजिस्टर को मान्यता प्रदान की गई है । लेकिन बीज अधिनियम में इस प्रकार का प्रावधान नहीं किया गया है । अतः बीज अधिनियम में कंप्यूटराइज्ड स्टॉक रजिस्टर को मान्यता प्रदान किए जाने हेतु संशोधन किया जाना चाहिए और साथ ही बीज की गुणवत्ता के लिए संपूर्ण जवाबदेही बीज उत्पादक कंपनी एवं निर्माताओं की होनी चाहिए न कि छोटे डीलर या निजी विक्रेता की ।

मेरा अनुरोध है कि सरकार इस संबंध में समुचित कार्यवाही करें ।

मैं सरकार का ध्यान गुजरात राज्य के जूनागढ़ में स्थित जैन महातीर्थ गिरनार की ओर आकर्षित करना चाहूंगा । इस जैन महातीर्थ के संबंध में माननीय गुजरात उच्च न्यायालय द्वारा दिनांक 13 जुलाई, 2024 में आदेश पारित किए जाने के बावजूद भी जैन श्रावकों को पूजा अर्चना न करने देकर देश के अल्पसंख्यक जैन समाज के मौलिक अधिकारों का घोर हनन और माननीय उच्च न्यायालय की अवमानना तथा संविधान को दरकिनार कर लोकतंत्र की हत्या किए जाने का प्रयास किया जा रहा है, जो एक लोकतांत्रिक देश के लिए शोभा नहीं देता है ।

अतः मेरा अनुरोध है कि वह जूनागढ़ के जैन महातीर्थ गिरनार के संबंध में माननीय गुजरात उच्च न्यायालय द्वारा पारित आदेश को अमल में लाए जाने हेतु सकारात्मक कदम उठाए ।

ईपीएस-95 योजना के दायरे में आने वाले कर्मचारी अपनी मांगों के समर्थन में विगत एक दशक से ज्यादा समय से देशभर में संघर्ष कर आमरण अनशन कर रहे हैं । लेकिन, मुझे दुःख के साथ कहना पड़ रहा है कि केन्द्र सरकार उनकी समस्याओं का निराकरण नहीं कर रही है, जिससे कर्मचारियों और उनके परिजनों का गुजर बसर करना कठिन हो रहा है ।

कर्मचारी पेंशन योजना 16 नवंबर 1995 को लागू हुई. यह योजना कारखानों और अन्य प्रतिष्ठानों के सभी कर्मचारियों पर लागू होती है, जिन पर 1952 विविध प्रावधान अधिनियम और कर्मचारी भविष्य निधि लागू होते हैं. ये कर्मचारी भविष्य निधि संगठन द्वारा शुरू की गई एक प्रकार की सामाजिक सुरक्षा योजना है. कर्मचारी पेंशन योजना का उद्देश्य कर्मचारियों को उनकी सेवानिवृत्ति के बाद लाभ पहुंचाना है. मेरा सरकार से अनुरोध है कि वह ईपीएस-95 की कमियों को दूर करते हुए कर्मचारियों के हित में सकारात्मक कार्यवाही करें, ताकि उन्हें इसका पूरा लाभ मिल सके ।

देश में केन्द्र व राज्य सरकारों की विभिन्न जन कल्याणकारी योजनाएं संचालित हैं । लेकिन, मुझे बड़े ही दुःख के साथ कहना पड़ रहा है कि इन योजनाओं का समुचित लाभ दबे-कुचले वर्ग को पूरी तरह से नहीं मिल पा रहा है । इसका एक प्रमुख कारण यह है कि केन्द्र व राज्य सरकारों की योजनाओं की नियमावली की पूरी जानकारी निचले स्तर पर न पहुंचने की वजह से लाभार्थी इन योजनाओं से

अनभिज्ञ रहता है ।

आज स्थिति यह है कि गरीब और वंचित वर्ग के लोगों को आधार कार्ड, राशन कार्ड इत्यादि बनवाने में बड़ी कठिनाई का सामना करना पड़ता है । ये लोग सरकारी कार्यालयों के चक्कर काटकर न केवल अपनी रोजी-रोटी कमाने का समय बरबाद करते हैं, बल्कि सरकारी कर्मचारी और अधिकारी उनको सही जानकारी न देकर गुमराह करते हैं, जिसके परिणामस्वरूप ये लोग आज भी सरकारी सुविधाओं से वंचित हैं । मेरा सरकार से अनुरोध है कि वह सरकारी योजनाओं के संचालन और इनका पूरा लाभ दलित व गरीब परिवार के सभी पात्र लोगों को मिल सके, इसके लिए एक ऐसी नियमावली बनाए, जिससे उन्हें सरकारी कार्यालयों के चक्कर न काटने पड़े तथा सरकार इसके संचालन की पूरी जिम्मेवारी सरकारी अधिकारियों के प्रति सुनिश्चित करें । अंत में, मैं अपनी और अपनी पार्टी की ओर से वित्त मंत्री महोदया द्वारा लोक सभा में प्रस्तुत वर्ष 2025-26 के बजट का पूरजोर विरोध करते हुए अनुरोध करता हूँ कि मेरे संसदीय क्षेत्र से संबंधित उक्त विषयों पर सहानुभूतिपूर्वक विचार करते हुए धन का आवंटन सुनिश्चित किया जाए । धन्यवाद ।

*** श्री चन्द्र प्रकाश जोशी (चित्तौड़गढ़) :** मैं बजट वर्ष 2025-26 पर अपने विचार रखता हूँ ।

देश में प्रधानमंत्री श्री नरेन्द्र मोदी के नेतृत्व में 12वां बजट इस देश ने देखा है, प्रत्येक वर्ष की तरह इस वर्ष भी बजट में देश के किसानों, मजदूरों, युवाओं, आधारभूत अवसरचरणाओं, आर्थिक सुधारों को शामिल किया गया है ।

यह कहा जाता है की मोदी हैं तो मुमकिन हैं, यह बात विगत 11 वर्षों से देश ने देखा है तथा परखा है । संकल्प से सिद्धि को साकार किया है ।

मोदी जी के बजट के करीश्मा हैं की दिल्ली में दिल्लीवालों ने आपदा को रवाना किया है, लुट से दिल्ली को मुक्ति मिली है ।

देश की वित्तमंत्री महोदया आदरणीया श्रीमती निर्मला सीतारमण जी ने इस बार भी बेहतर देश

* Speech was laid on the Table.

का बजट प्रस्तुत किया है।

इस बार के बजट में कुछ बातें जो की इस बजट की प्रमुख विशेषताएं हैं : 1 लाख रुपए तक प्रति माह की औसत आय पर कोई आय कर नहीं; इससे मध्यमवर्ग परिवारों की आय व खपत में वृद्धि होगी।

वेतनभोगी करदाताओं को नई कर व्यवस्था में 12.75 लाख रुपए तक कोई आयकर नहीं देना होगा।

केन्द्रीय बजट में विकास के चार इंजनों की पहचान की गई है- कृषि, एमएसएमई, निवेश और निर्यात।

प्रधानमंत्री धन-धान्य कृषि योजना से 1.7 करोड़ किसान लाभान्वित होंगे, इनमें 100 निम्न उत्पादन वाले जिलों को शामिल किया जाएगा।

अरहर, उड़द व मसूर पर विशेष ध्यान देते हुए "दालों में आत्मनिर्भरता मिशन" शुरू किया जाएगा।

संशोधित ब्याज योजना के तहत केसीसी के माध्यम से पांच लाख तक का लोन दिया जायेगा।

एमएसएमई को गारंटी के साथ दिए जाने वाले ऋण को 5 करोड़ से बढ़ाकर 10 करोड़ किया गया।

मेक इन इंडिया को निरंतरता देने के लिए लघु, मध्यम व वृहद उद्योग को शामिल कर राष्ट्रीय विनिर्माण मिशन का शुभारंभ किया गया।

अगले पांच वर्षों में सरकारी स्कूलों में 50 हजार अटल टिकरिंग प्रयोगशालाएं स्थापित की जायेगी।

500 करोड़ रुपए के कुल परिव्यय के साथ शिक्षा के लिए आर्टिफिशियल इंटेलिजेंस में उत्कृष्टता केन्द्र स्थापित किये जायेंगे।

बैंको से ऋण में वृद्धि सहित पीएम स्वनिधि, 30 हजार रुपए की सीमा के साथ यूपीआई लिंकड क्रेडिट कार्ड।

गिग वर्कर्स को पहचान पत्र दिया जाएगा, पीएम जन आरोग्य योजना के तहत ई-श्रम पोर्टल और स्वास्थ्य देखभाल में पंजीकरण।

विकास केन्द्र के रूप में शहरों को एक लाख करोड़ रुपये का शहरी चुनौती निधि।

20 हजार करोड़ रुपये परियोजना के साथ लघु मॉड्यूलर रिएक्टरों के आरएंडडी के लिए अणु ऊर्जा मिशन।

संशोधित उड़ान योजना से 120 नए गंतव्यों तक क्षेत्रीय संपर्क बढ़ेगा।

एक लाख आवासीय ईकाइयों को शीघ्र पूरा करने के लिए 15 हजार करोड़ स्वामिह निधि।

निजी क्षेत्र द्वारा संचालित शोध विकास व नवाचार पहलों के लिए 20 हजार करोड़ आवंटित।

पांडुलिपियों के सर्वेक्षण व संरक्षण के लिए ज्ञान भारत मिशन।

बीमा क्षेत्र में एफडीआई की सीमा 74 से बढ़ाकर 100 प्रतिशत किया गया।

विभिन्न कानूनों में 100 से ज्यादा प्रावधानों को गैर-अपराधीकरण रूप देते हुए जन विश्वास विधेयक 2.0 लाया जाएगा।

संशोधित आयकर रिटर्न की समयसीमा दो से बढ़ाकर चार साल किया गया।

टीसीएस भुगतान में देरी अब अपराध नहीं होगा।

किराया पर टीडीएस 2.4 लाख रुपये से बढ़ाकर 6 लाख रुपये किया गया।

कैंसर, असाधारण रोगों और अन्य गंभीर जीर्ण रोगों के उपचार के लिए 36 जीवनरक्षक औषधियों को बुनियादी सीमा शुल्क (बी.सी.डी.) से छूट प्रदान की गयी हैं।

आईएफपीडी पर बीसीडी को बढ़ाकर 20 प्रतिशत किया गया, ओपन सेल्स पर बीसीडी में 5 प्रतिशत की कमी की गयी हैं।

घरेलू विनिर्माण को प्रोत्साहन देने के लिए कुछ ओपन सेल्स पर बीसीडी में छूट।

बैट्री उत्पादन को बढ़ावा देने के लिए विद्युतीय वाहन और मोबाइल बैट्री उत्पादन के लिए अतिरिक्त पूंजीगत वस्तु में छूट।

जहाज निर्माण में प्रयोग होने वाले कच्चा सामग्री और घटकों पर 10 साल के लिए बीसीडी में

छूट।

फ़ोजन फिश पेस्ट पर बीसीडी को 30 प्रतिशत से घटाकर 5 प्रतिशत किया गया और फिश हाइड्रोलिसेट पर 15 प्रतिशत से घटाकर 5 प्रतिशत किया गया।

क) गरीबी से मुक्ति;

ख) शत प्रतिशत अच्छे स्तर की स्कूली शिक्षा;

ग) बेहतरीन, सस्ती और सर्वसुलभ स्वास्थ्य सेवाओं तक पहुंच;

घ) शत-प्रतिशत कुशल कामगार के साथ सार्थक रोजगार;

ङ) आर्थिक गतिविधियों में सत्तर प्रतिशत महिलाएं; और

च) हमारे देश को 'फूड बास्केट ऑफ द वर्ल्ड' बनाने वाले किसान

इस बजट में प्रस्तावित विकास, उपाय गरीब, युवा, अन्नदाता और नारी को ध्यान में रखकर किया गया है।

***SHRI VAMSI KRISHNA GADDAM (PEDDAPALLE):** The Prime Minister promised 2 crore jobs per year, but where are they or it just another *jumla*? Unemployment has risen to nearly 10 per cent, meaning 15-20 crore Indians are jobless today. The manufacturing sector which has the potential to generate millions of jobs, has been ignored. This budget lacks a concrete job creation roadmap. Instead, the Government is spending more time on PR campaigns like "Yuva Yuva" rather than addressing real job concerns.

Startups are struggling due to inconsistent policies, while multinational corporations are being given incentives without employment guarantees. The youth of this country deserve better and not only *jumla* of PM Modi.

* Speech was laid on the Table.

Telangana has been completely sidelined in this budget. We demand a Rs. 10,000 crore AI & Startup Incubation Hub in Peddapalli to create high-value jobs. The manufacturing and PLI schemes must be directly tied to employment, not just corporate profits. The youth of India deserve real jobs, not empty slogans. Telangana, which contributes significantly to the nation's economy, is being deliberately ignored in infrastructure and industrial allocations.

This Budget is not about "Make in India" it is about "Make for Adani." The Adani Linked Incentives (ALI) scheme has been strategically designed to benefit one group of businesses while ignoring real entrepreneurs and small industries. The Finance Minister talked about Artificial Intelligence, but I think AI is Adani's India and everything surrenders to Double AA (Adani Ambani). The Government is funnelling tax money into corporate giants while providing zero direct incentives to MSMEs and job-creating industries. While Adani-linked industries receive preferential treatment, tax waivers, and exclusive contracts, real businesses struggle with GST burdens, lack of credit, and bureaucratic roadblocks.

Manufacturing growth has limped along at a mere 5.8 per cent annually, well below the promised 12 to 14 per cent. The share of manufacturing in India's GDP has remained stagnant at 15.8 per cent, falling far short of the Union Government's 25 per cent target set for 2022.

We demand a transparent audit of ALI schemes, equal opportunity for all industries, and increased funding for MSMEs and employment-linked industrial incentives. The Government's favouritism towards select corporate houses at the cost of national interest must be called out and corrected.

Infrastructure development has been skewed in favour of select regions, leaving Telangana ignored. No new railway corridors have been announced for Telangana. There is no mention of the State in the National Infrastructure Pipeline, and Telangana's debt has not been restructured while other States receive financial relief. If Telangana contributes Rs. 1 in tax, it gets back only Rs.0.43, while States like Bihar get Rs. 7.06 and UP gets Rs. 2.73. This is economic discrimination with Telangana and in India other than Bihar and Andhra Pradesh there are other States too and the Government has to look into them and not only Bihar and Andhra Pradesh.

We demand Rs. 15,000 crore for new infrastructure projects, approval of new airports in Warangal and Nizamabad and the expansion of railway lines in Peddapalli and Mancheri for industrial growth. The Government must stop treating Telangana as an afterthought and start recognizing its rightful contributions to the nation.

Let's examine sector-wise allocations:

Education: The Post Matric Scholarship for SCs, a crucial scheme for Dalit students, received Rs. 6,360 crore this year. Compare this with Rs. 1.72 lakh crore for higher education, overall SCs/STs students are left with mere breadcrumbs.

The Stand-Up India scheme, meant to support SC/ST entrepreneurs, has not even spent 20 per cent of its budgetary allocation since its launch. Only 0.5% of bank credit in India goes to Dalit entrepreneurs. Hon. Speaker, Sir, how can Dalits be "Atmanirbhar" when this Government does not provide them with capital, resources or equal opportunities?

Even today, every 15 minutes, a crime is committed against a Dalit in India. Article 17 of the Constitution abolishes untouchability, yet Dalits are forced into manual scavenging. The SC/ST (Prevention of Atrocities) Act, 1989, demands strict action against crimes against Dalits, yet only Rs. 600 crore was allocated for its implementation, less than what were spent on the Parliament's renovation. Is this "Sabka Vikas" or "Sabka Vinash" for Dalits?

20 per cent Budget share for Dalits and Adivasis. Hon. Speaker, Sir, we do not seek charity. We demand what is rightfully ours. The Dalit community is 16.6 per cent of the population; the ST community is 8.6 per cent. Together, we make up 25.2 per cent of India's population. Then why do we receive less than 6 per cent of the budget? Our demands are simple, constitutional, and just. At least 20 per cent of the total budget must be allocated to SC/ST welfare, proportional to their population. A legally protected Dalit Development Fund must be established to prevent the diversion of SC/ST funds to general schemes. Rs. 50,000 crore must be allocated to Dalit students' education to ensure no SC/ST student drops out due to financial reasons. Banks must be mandated to provide at least 10 per cent of total credit to Dalit entrepreneurs. Land redistribution schemes must be revived to provide agricultural and residential land to SC/ST families. An independent committee must audit SC/ST welfare funds annually to ensure transparency and accountability. An independent Committee must audit SC/ST welfare funds annually to ensure transparency and accountability.

If this Government truly believes in "Sabka Saath, Sabka Vikas," let them prove it in numbers, not just in slogans because slogans do not educate Dalit

children. Slogans do not create Dalit jobs. Slogans do not erase the bloodstains of caste-based violence. If this government fails to act, history will not forgive them and neither will we.

This budget is a masterclass in economic injustice. Jobs remain unfulfilled. industries are struggling, inflation is rising, and Telangana and other progressive States are being sidelined. We demand equitable tax distribution, investment in AI, green energy, employment-driven industries, and national infrastructure plans that include Telangana's rightful share. The Adani-linked incentives must be stopped, and a fair industrial policy must be implemented. If the government truly believes in "Sabka Saath, Sabka Vikas," let it prove it through actions, not mere words.

I will end with few words,

"Neeti, kuneeti dekh chup rehna,

chintuon ki majboori hai.

Duryodhan se jo poochhe sawaal,

har sangh mein Vidur zaroori hai."

Jai Bhim! Jai Bharat!

*** SHRI RAHUL KASWAN (CHURU):** What truly defines a nation's progress? Is it in grand speeches and ambitious promises, or is it seen in the everyday lives of our people? We are not here just to acknowledge achievements; we are here to ask the real question: Are these promises making meaningful difference?

The President's Address lays out a bold vision; economic growth, better

* Speech was laid on the Table.

infrastructure, and social welfare. But a vision means little without real execution. While the Government highlights milestones, we must ask: Are these policies truly improving life for the common man? Are our farmers, workers, small business owners, and young graduates actually seeing positive change?

Today, I wish to dissect some of these claims and examine their actual impact on the ground.

Neglect of Rajasthan's Agricultural Crisis -- Agriculture is the backbone of our nation, yet our farmers continue to struggle against adversity. As a representative of Rajasthan, particularly the drought-prone Churu constituency, I must highlight the deepening crisis in the agricultural sector.

The Government touts schemes like PM-Kisan Samman Nidhi, which has provided Rs. 41,000 crore to crores of farmers. However, these direct cash transfers are not a substitute for sustainable agricultural policies. There is a little mention of effective water management solutions for drought-prone regions like ours. Groundwater levels are depleting, monsoons remain erratic, and farmers are left without sufficient irrigation support.

Instead of long-term resilience planning, we see stopgap measures that fail to secure the future of our agrarian economy. We must prioritise:

- Investment in drought-resistant crop research and scientific irrigation techniques.
- Increased subsidies for water conservation projects and sustainable farming.

- Expansion of community-led water management programmes.

If we truly wish to transition from 'Make in India' to 'Make for the World', we must first ensure our farmers can survive and thrive. Without urgent reforms the agricultural backbone of India, will continue to weaken.

Inadequate Healthcare Infrastructure -- The Government boasts of establishing 1.75 lakh Arogya Mandirs and extending the Ayushman Bharat scheme to senior citizens. Yet, a closer look reveals significant gaps in healthcare delivery, especially in rural areas. A 2021 NITI Aayog study highlighted severe inadequacies in health and wellness centres across 18 States, citing lack of trained personnel and essential medical supplies. What good is an Ayushman Bharat card if hospitals lack doctors, medicines, or even basic diagnostic tools?

Consider this: The Government claims over 30 crore e-teleconsultations have been provided. But how can telemedicine be effective when rural areas suffer from poor internet connectivity and lack of digital literacy? Health must not be a privilege of the urban elite; it must be a fundamental right accessible to all.

To truly improve healthcare, we must:

- Enhance funding for rural hospitals and ensure full staffing in health centres.
- Expand preventive healthcare programs, including maternal health and nutritional initiatives.
- Address bureaucratic inefficiencies that prevent eligible citizens from accessing their healthcare benefits.

Lack of Focus on Education and Employment -- Education is the foundation of our future, yet foundational gaps persist. The National Education Policy (NEP) 2020 emphasises expansion, but does it address the ground reality?

- Many rural schools still lack basic infrastructure, classrooms, sanitation, and drinking water.
- Recruitment exams have expanded to 13 Indian languages, but exam paper leaks continue to erode trust in the system.
- The Government promises 1 crore internships, but what about those who graduate with degrees yet remain jobless?

We need:

- Greater investment in digital education and teacher training.
- Strengthening of vocational training programs to equip youth with employable skills.
- Expansion of scholarships and student aid beyond financial assistance to include mentorship and career guidance.

Rural Infrastructure: A Persistent Urban Bias -- While we applaud metro expansions and Vande Bharat trains, we cannot ignore the fact that thousands of villages still lack basic road connectivity. Without proper transportation, farmers cannot sell their produce, children cannot attend school, and patients cannot reach hospitals in emergencies. The Government has allocated significant funds for rural development, including:

- Rs. 86,000 crore for MGNREGA, which provides rural employment.

- Rs. 19,000 crore for Pradhan Mantri Gram Sadak Yojana, improving rural connectivity.
- Rs. 19,005 crore for Deendayal Antyodaya Yojana – National Rural Livelihood Mission to promote self-employment.
- Rs. 54,832 crore for Pradhan Mantri Awas Yojana – Grameen, supporting rural housing.
- Rs. 67,000 crore for Jal Jeevan Mission, ensuring access to clean drinking water.
- Rs. 7,192 crore for Swachh Bharat Mission - Gramin, promoting sanitation.
- Rs. 2,505 crore for Watershed Development Component Pradhan Mantri Krishi Sinchai Yojana, for irrigation.
- Rs. 1,064 crore for Rashtriya Gram Swaraj Abhiyan, strengthening rural governance.

These numbers look impressive on paper, but we must ask a fundamental question:

- Are these funds being efficiently utilised, or are they getting stuck in bureaucratic bottlenecks?
- Is MGNREGA meeting the rising demand for rural employment? In December 2024, work demand under the Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA) was 8.3% higher than the same period in 2023, reflecting the growing reliance on the

scheme. The Government has allocated ₹86,000 crore for MGNREGA in FY25. Rural Development Minister Shivraj Singh Chouhan has stated that the scheme is demand-driven, and additional funds will be requested if needed. However, the key concern remains: Will this allocation be sufficient to meet the increasing demand and ensure timely wage payments to rural workers? Are road and housing projects progressing at the right pace, or do we see delays and cost overruns?

- Is Jal Jeevan Mission actually delivering clean water to every household?

Numbers alone do not ensure rural transformation; accountability and implementation matter.

- About 1 in 5 (18%) of the poorest rural households still do not have access to electricity. Rural electrification must move beyond promises to full-scale implementation.
- Road development must ensure last-mile connectivity for all regions, not just major urban centres.

The Rising Burden of Inflation on the Middle Class -- The Government highlights an 80 per cent discount on medicines through Jan Aushadhi Kendras and the Mudra loan limit increase from Rs. 10 lakh to Rs. 20 lakh. While these measures are commendable, they do not address the larger economic reality:

- Rising fuel and food prices are squeezing household budgets.
- The middle class and small businesses are struggling under mounting

economic pressures.

Inflation is eating into the purchasing power of the common citizen. The Government must:

- Take decisive steps to control inflation and stabilise essential commodity prices.
- Provide direct consumer relief through tax reforms and targeted subsidies

No Relief for the Common Citizen: No GST Cuts, No Major Welfare Measures -- At a time when inflation is squeezing household budgets, this Budget should have provided relief. But instead:

- There is no reduction in GST on essential commodities like food, fuel, and medicines.
- There are no new welfare schemes to support the poor and middle-class.
- The Budget allocation for the Department of Food and Public Distribution is lower than last year, which affects food security programmes.

The common citizen is left burdened by high prices, stagnant wages, and economic uncertainty. The Government must recognise that real growth happens when every Indian feels financially secured.

The Digital Divide and Cybersecurity Concerns -- While the Government celebrates the India AI Mission and UPI's success, millions remain excluded from

these advancements due to lack of reliable internet access. A recent report showed that over 60 per cent of rural areas lack stable network connectivity. This means:

- Farmers, students, and small businesses cannot fully utilise digital banking or e-learning.
- Many citizens remain vulnerable to cyber fraud due to lack of digital literacy.

We must:

- Expand rural broadband infrastructure.
- Invest in cybersecurity awareness and consumer protection measures.
- Ensure responsible AI governance to safeguard data privacy

Conclusion: From Promises to Accountability -- True leadership is not about grand announcements, it is about real impact. The people of this nation do not need more rhetoric; they need results. They need policies that uplift the vulnerable, create real opportunities, and ensure that every citizen, no matter where they come from, has access to the essentials of a dignified life.

Our job isn't to applaud promises; it's to hold power accountable. We must rise above party lines and focus on what truly matters, turning words into action and aspirations into reality. The people of India deserve more than assurances. They deserve action. They deserve not just plans, but real progress. Not just speeches but meaningful change.

Let us work toward a future where no one is left behind. and every citizen can share in the success of a nation that truly delivers on its promises. Thank you.

*** SHRIMATI POONAMBEN MAADAM (JAMNAGAR):** Progress is built on vision and action, and the Union Budget 2025 reflects this Government's commitment to realizing the vision of a Viksit Bharat. A commitment to every worker who wakes up before dawn, every entrepreneur who dares to dream, and every woman breaking barriers. This budget is a testament to empowering every Indian where growth is not a distant dream but is a reality.

I extend my congratulations to the hon. Finance Minister, Smt. Nirmala Sitharaman ji, for presenting a comprehensive and inclusive budget, and I appreciate this opportunity to express my thoughts on it. The transformative work during this Government's first two terms has laid a strong foundation for this budget to accelerate growth and development. The Union Budget focuses on four key areas to drive the country forward – Agriculture for rural prosperity, MSMEs for Jobs and businesses, investment for better infrastructure and innovation, and exports to boost India's global growth.

Ten years ago, this Government was set on the path of transforming India. India is the fastest-growing major economy in the world. Today, we stand as the 5th largest economy, and under the visionary leadership of the hon. Prime Minister Narendra Modiji, we are steadily moving towards becoming the 3rd largest. This Government's strong track record and reforms have earned India global recognition, boosted investor confidence, and strengthened its position in the world economy.

* Speech was laid on the Table.

Despite inheriting an economy burdened with high non-performing assets and a struggling corporate sector, this Government has steadily improved fiscal management. It has done so through a clear three-part approach encouraging public investment, increasing capital expenditure, and targeted public service delivery. These efforts have helped India stay strong, even as the global economy faces rising inflation. The fiscal deficit for FY 2024-25 has been revised down to 4.8% of the GDP from the earlier estimate of 4.9%. Similarly, the target for FY 2025-26 has been lowered further to 4.4% of the GDP. This decline reflects improving financial management and a move toward greater economic stability.

In addition to focusing on the Garib, Yuva, Annadata, and Nari, this Government has remained committed to India's middle class. The middle class plays a crucial role in driving India's economic growth and shaping the vision of Viksit Bharat@2047. A step in this direction is the Vivad se Vishwas scheme, which prioritises trust in taxpayers before scrutiny by the Income Tax Department. This budget continues in the same direction, bringing tax relief measures. In a major move to support the middle class, the 'nil' tax slab has been expanded, reducing the tax burden and increasing disposable income. Earlier, only income up to Rs. 7 lakh was tax-free, but now, income up to Rs. 12 lakh will have zero tax liability. This means that citizens earning Rs. 1 lakh per month will pay no income tax. These measures reflect the Government's commitment to easing the tax burden and putting more money in the hands of the people. After all, if a budget does not serve the people, then who does it serve?

Apart from taxation reforms, the budget highlights this Government's

commitment to affordable housing for urban low and middle-class income groups with the launch of SWAMIH Fund 2. This initiative aims to create over 1 lakh homes, with 40,000 houses set to be delivered in 2025. These reforms reflect this Government's commitment to uplifting the middle class and ensuring them opportunities for a better future.

Farmers have always been at the centre of this Government's development agenda. The Pradhan Mantri Kisan Samman Nidhi scheme provides direct financial support to landholding farmers, where each beneficiary receives Rs. 6,000 annually. In my constituency 1.77 lakh farmers have benefited, with a total amount of Rs. 859.43 crore disbursed to support their agricultural needs. To further boost 'Annadata Shakti', the Prime Minister Dhan-Dhaanya Krishi Yojana was introduced by this budget. In its first phase, this scheme aims to benefit 1.7 crore farmers. Diversifying crops is essential for soil health and food security. To support this, the government is set to launch a six-year 'Mission for Atmanirbharta in Pulses', focusing on tur, urad and masoor pulses. For migration to become a choice, not a necessity, a comprehensive rural prosperity and resilience program will be launched to tackle agricultural underemployment through skilling, investment, and technology. Access to credit will improve as the Kisan Credit Card loan limit increases from Rs. 3 lakh to Rs. 5 lakh, easing the financial strain on farmers. To further secure agricultural growth, a 12.7 lakh metric tonne urea plant will be set up in Namrup, Assam, ensuring a steady supply of fertilizers.

A decade ago, expectations from the Government in terms of public service delivery were significantly lower. But this has drastically changed. With their basic

needs met, people are more aspirational, demanding better opportunities and higher living standards. This shift raises expectations from the Government, driving it to deliver more and do better. This budget reflects that commitment, ensuring growth and progress for all. The expansive and holistic reach of development and welfare schemes has ensured irreversible empowerment for various marginalised groups, helping them become self-reliant. Serving the poor and the marginalised has been the promise of this government, a promise that is guided by the principle of Antyodaya, which means that the goal of development isn't complete until it reaches the last person in society.

Building on the success of the PM SVANidhi Scheme, which has benefited 68 lakh street vendors, this budget brings higher loan limits, UPI-linked credit cards with a limit of Rs. 30 thousand, and capacity-building support for street vendors. The Saksham Anganwadi and POSHAN 2.0 programmes have been strengthened to support children, pregnant and lactating women, and adolescent girls. Additionally, the Jal Jeevan Mission, which has provided safe drinking water to 15 crore households covering 80% of rural India, has been extended till 2028 with an increased budget allocation to ensure nobody is without safe drinking water.

World Cancer Day is celebrated each year on February 4th to raise awareness about cancer, and the Ayushman Bharat scheme has been a game-changer in the fight against the disease. The Ayushman Bharat-Pradhan Mantri Jan Aarogya Yojana (AB-PMJAY) scheme has significantly reduced out-of-pocket expenditure from 62.6% to 39.4%. With the help of the Ayushman Card, low-income families can access timely and cashless treatment, ensuring better healthcare

without financial strain. In my constituency, over 9 lakh constituents have been availing treatment through the scheme. Now what about gig workers-one of the driving forces of India's digital economy? This budget brings them into the fold by including them under Pradhan Mantri Jan Aarogya Yojana, ensuring healthcare access, identity cards, and e-Shram registration. With nearly 1 crore gig workers set to benefit, this is a major step toward their social security and well-being.

The former President of India, Dr. APJ Abdul Kalam, once said. "Education is the most powerful weapon you can use to change the world." To achieve and give every child the weapon of education to change the world, this Government has developed and launched various schemes over the past decade to empower the Yuva through world-class education and upskilling.

This Budget has announced plans to establish 50,000 Atal Tinkering Labs in Government schools over the next 5 years to promote scientific thinking among students. To bridge the language gap in education, the Bharatiya Bhasha Pustak Scheme will provide digital forms of Indian language books. In a major step towards equitable learning opportunities, this Government will provide broadband connectivity to all rural Government secondary schools, ensuring children have better access to digital education.

To equip India's youth with world-class skills, five National Centres of Excellence for Skilling will be set up for youth to "Make in India, Make for the World." Recognizing that AI-driven education is the future, the Centre of Excellence in AI for Education is a visionary investment that will place India at the forefront of technological advancements. Adding 75,000 new seats in Government medical

colleges is a game-changer in medical education, ensuring a more significant number of skilled healthcare workers. Furthermore, 10,000 technological research fellowships in IITs and IISc will fuel innovation under the PM Research Fellowship Scheme.

Building on the hon. Prime Minister Narendra Modi ji's commitment to the Panchamrit environmental goals in 2022, this budget launches the National Manufacturing Mission, focusing on the domestic manufacturing of solar PV cells, EV batteries, motors, and turbines. Recognising the future of nuclear energy, amendments to the Atomic Energy Act and Civil Liability for Nuclear Damage Act will enable the private sector to participate in developing 100 GW of nuclear power by 2047. A Nuclear Energy Mission has also been announced to support research and development for Small Modular Reactors, with at least five indigenous Small Modular Reactors to be operational by 2033.

The Union Budget 2025 has introduced major boost to railway infrastructure with 17,500 general coaches, 200 Vande Bharat, and 100 Amrit Bharat trains. By March 2025, our Railways is on the verge of reaching a 1.6 billion-tonne cargo capacity, making it the world's second-largest railway freight carrier. Furthermore, we are rapidly moving towards achieving 100% electrification of our rail network, reducing carbon footprint and improving energy efficiency.

In my constituency, I am proud to state that we have achieved 100% electrification marking a significant milestone in our commitment to sustainable and efficient railway infrastructure. Moreover, solar power plants have also been installed at Okha and Jamnagar stations, showing our commitment to sustainable

energy.

Eight stations are being redeveloped in my constituency under the 'Amrit Station Scheme' which will majorly enhance infrastructure and passenger facilities. The Kanalus-Rajkot doubling project is underway and progressing efficiently. Among trains introduced, the Vande Bharat Express from Jamnagar to Ahmedabad, now extends to Okha. Moreover, the Hapa-Bilaspur Superfast Weekly train has been extended to Okha which has brought a new level of comfort and speed to our rail network.

In road infrastructure, the Kuranga to Kathiveliya State Highway has been upgraded to a National Highway, further strengthening regional connectivity. Additionally, the 1,256 km Amritsar-Jamnagar Economic Corridor will directly link my constituency, providing the people with faster transportation, improved trade opportunities, and better access to other key economic hubs.

The MSME sector has been the backbone of India's economy. A strong MSME sector means a strong India. Over the years, the MSME sector has grown stronger, with exports soaring from Rs. 3.95 lakh crore in 2020-21 to Rs. 12.39 lakh crore in 2024-25, and the number of MSMEs exporting increasing from 52,849 to 1,73,350. Representing the constituency of Jamnagar with a strong MSME presence, I have witnessed firsthand the hard work and resilience of our entrepreneurs. Steps have been taken by this government to enhance this sector. For instance, the Pradhan Mantri MUDRA Yojana has empowered non-corporate, non-farm small and micro enterprises by providing them access to institutional finance. To further strengthen support the Government has previously increased

the loan limit from Rs.10 lakh to Rs. 20 lakh, ensuring greater financial inclusion and opportunities for growth. In my constituency, over 9.10 lakh beneficiaries have received MUDRA loans, with Rs. 617.53 crore disbursed under the scheme. This budget continues moving in this direction, with transformative measures introduced to strengthen and expand this sector further. Under this budget, the removal of customs duties on essential minerals like brass scraps will significantly lower costs and benefit numerous manufacturers and MSMEs, including those in my constituency. Jamnagar, famously known as the Brass City is home to over 5,000 manufacturing units which play a crucial role in driving export revenue, creating jobs and enhancing India's global competitiveness in the sector.

To boost credit access, the investment and turnover limits for MSME classification have been raised by 2.5 times and 2 times, respectively, enabling businesses to improve access to capital and technological advancement. The credit guarantee cover for medium and small enterprises has doubled from Rs.5 crore to Rs.10 crore, unlocking an additional Rs.1.5 lakh crore in credit over five years. Startups will also benefit, with guarantee cover increasing from Rs.10 crore to Rs.20 crore, with the guarantee fee being moderated to 1% across 27 sectors. For exporting MSMEs, term loans of up to Rs.20 crore will now come with enhanced guarantee cover, ensuring greater financial security and global competitiveness. Additionally, a new Credit Card scheme will offer Rs.5 lakh in credit to micro enterprises registered on the Udyam portal, with 10 lakh cards to be issued in the first year.

This Government's aim is not limited to financial assistance, it's about

empowering our MSMEs, enabling them to grow, innovate, and compete globally. The reforms introduced by this budget will also empower the MSMEs of my constituency to not only drive local growth but also contribute to India's success story.

As I draw to a close, I commend the Government for the forward-thinking initiatives highlighted in this budget. India is thriving, and the world is taking notice. As global economies struggle with uncertainty, India shines as a beacon of stability, innovation, and growth. This budget is our answer to the world. It is a declaration that we are ready, that we are rising, and that we are on our journey to a Viksit Bharat.

*** श्री लक्ष्मीकान्त पप्पू निषाद (संत कबीर नगर) :** यह बजट वर्ष 2025-26 का किसान, नवजवान, मुसलमान एवं पिछड़ा, अनुसूचित विरोधी बजट है जहां आज पढ़ लिखकर नवजवान बेरोजगार है। बजट में किसानों, व्यापारियों, गरीबों के लिए कोई उन्नति का रास्ता नहीं दिया, शिक्षा के क्षेत्र में कोई बढ़ोतरी नहीं की गई है, इससे प्रतीत होता है कि शिक्षा विरोधी बजट है। बजट में उत्तर प्रदेश के मछुवारों (फिशर) को कोई जगह नहीं दी गई है, जबकि निषाद (मछुआरा) समाज गरीबी रेखा के नीचे जीवन यापन करता है मछुआरा को मछुआ आवास इस सरकार में नहीं दिया जा रहा है।

बजट में विश्व में पहचान बनाने वाले सूफी संत महात्मा कबीर दास जी के नाम जिला बनाया गया है इतने बड़े संत के नाम से कोई बजट नहीं दिया गया है। संत कबीर नगर में कोई मेडिकल कॉलेज नहीं है, न ही पूर्वांचल में सेना का स्कूल है, संत कबीर नगर में मिलिट्री स्कूल बनवाने का कष्ट करें मेरे जिले में नर्सिंग कॉलेज एवं मत्स्य पालन हेतु उच्च स्तर का ट्रेनिंग सेंटर बनाया जाये। धन्यवाद।

* Speech was laid on the Table.

*** DR. NAMDEO KIRSAN (GADCHIROLI-CHIMUR):** I would like to express my views on the budget, India's GDP growth for 2024-25, as per government data, is expected to be 6.4 per cent which is not a cause for celebration.

If India is to encash its historic demographic dividend, sustained GDP growth of at least eight per cent is necessary. But unfortunately, over the last few years India has consistently failed to achieve these targets.

The Modi government is marching India forward into the middle income trap, which will make us uncompetitive, underproductive, and unequal.

GDP growth in the six per cent range is insufficient to create jobs for our growing youth population, especially when rapid technological change is disrupting the future of jobs. It will keep India stuck in a state of high inequality, where two-thirds of our population remains dependent on free grains from the government while the Prime Minister's favored few accumulate wealth rapidly. Such economic underperformance robs millions of the Constitution's promise of a more just, prosperous, and equal future.

But the Modi government appears focused on enriching his circle of corporate supporters. In 2019, it announced a massive tax cut for corporations, but the private sector has not stepped-up investment in return.

Common people and small businesses continue to be burdened with punitive taxes on fuel and an extractive Goods and Services Tax regime.

In every corner of the country, families, workers, farmers, and businesses are

* Speech was laid on the Table.

feeling the weight of the government's failure to deliver on its core commitments and poll promises.

Youth unemployment stood at a staggering 45.4 per cent in 2022-23. Practically, every second young person is jobless & joblessness is particularly high among the educated youth.

Graduates face a 29.1 per cent unemployment rate. There has been serial job destruction in the formal sector. The share of manufacturing in the workforce has declined from 12.6 per cent in 2011-12 to just 11.4 per cent in 2023-24.

For the first time in decades, the share of workers engaged in agriculture has increased rising from 42.5 per cent in 2018-19 to 46.1 per cent in 2023-24.

Due to lack of quality job creation, over half of men and two-thirds of women are now self-employed, typically in low-productivity and low-income jobs.

Job growth in the non-farm sector has dropped from a high of 75 lakh per year under the UPA to just 29 lakh per year under the Modi government

Since 2014, real wage growth has been abysmal: agricultural labourers have seen an increase of just 0.8 per cent, non-agricultural workers 0.2 per cent, and construction workers have faced negative wage growth.

Salaried workers, too, have seen their wages decline by one per cent annually.

Household savings have plummeted to a 47-year low, while consumption growth has hit a 20-year low, with private consumption growth falling to four per cent in 2023-24.

The poorest 20 per cent of households have faced the harshest income

losses, with their earnings dropping by more than 50 per cent by 2021. Household debt has soared, with a record 39 percent of GDP tied up in debt.

Despite the increasing demand for MGNREGA work, the programme's budget share has plummeted from 2.15 per cent in 2019-20 to just 1.33 per cent in 2023-24. The 2024-25 allocation failed to meet the scheme's requirements.

Nearly four crore job cards were deleted between 2019 and 2024. By imposing an Aadhar-based payment system, the government has excluded nearly 50 lakh workers from wage payments. MGNREGA wages have been growing at measly rates despite consistent demands from workers and the Parliamentary Committee on Rural Development to raise them to Rs. 375 per day.

I would like to state that 70 per cent of farmers earn Rs. 11,000 to Rs. 13,500 per month, with barely any surplus after covering their basic consumption.

Post-COVID, 56 lakh workers were absorbed into agriculture, but with stagnant output, these workers face disguised unemployment.

Over 55 per cent of agricultural households are in debt, with an average liability of Rs. 91,231. Despite this, the consistent demand made by farmer organizations for an agricultural loan waiver has been ignored.

Dr Manmohan Singh's government increased the Minimum Support Price (MSP) for wheat by 119 per cent and for rice by 134 per cent, while the current Government has raised it by about 47 per cent for wheat and about 50 per cent for rice. These increases are highly inadequate to cover the comprehensive input costs borne by farmers.

Despite assurances made by the Government to the farmers during the Farm

Protests, the Government has refused to make MSP a legal guarantee or set prices according to the Swaminathan Commission's formula.

PM-KISAN has not been indexed to inflation, with farmers continuing to get the flat Rs. 6,000 they received in 2019 despite high inflation in the intervening years.

PM Fasal Bima Yojana has been a flop, with farmers struggling to get adequate insurance payments on time. The tragic consequence of the agrarian crisis is the 1,00,474 farmer suicides between 2014 and 2022.

Excise duties on petrol and diesel have been increased by over 100 per cent (petrol) and 343 per cent (diesel) since 2014. Inflation has eroded the returns on Fixed Deposits (FDs), once considered a reliable investment option for retirees. The rupee has depreciated from Rs. 58 per dollar in 2014 to over Rs. 86 per dollar, increasing the costs of imports and stoking further inflation.

The rapid concentration of wealth has fuelled in the hands of a few billionaires, with the government acting as a facilitator of their corporate empires.

While ordinary Indians face unemployment and rising inequality, these business magnates have thrived, benefiting from lucrative government contracts and favorable policies.

It has been announced in the budget that "A new scheme will be launched for 5 lakh women, Scheduled Castes and Scheduled Tribes first-time entrepreneurs which will provide term loans up to Rs. 2 crore during the next 5 years. The scheme will incorporate lessons from the successful Stand-Up India scheme."

I would like to state that despite the Government's push for startups, the total

number of direct jobs created by DPIIT-recognised startups, as of 31st October 2024, was only 16,67,519.

The funding for Indian startups decreased by a modest 7 per cent in the first nine months of 2024, falling to USD 7.6 billion from USD 8.2 billion during the same period in the previous year.

The government claims that "Currently, over 1 crore registered MSMEs, employing 7.5 crore people, and generating 36 percent of our manufacturing, have come together to position India as a global manufacturing hub. With their quality products, these MSMEs are responsible for 45 percent of our exports."

I would like to state that according to Ministry of Statistics, the share of MSME Gross Value Added (GVA) in India's GDP during 2022-23 was only 30.1 per cent. This is lower than the pre-COVID level of 30.5 per cent in 2019-20.

The share of MSME-specified products in India's total exports showed no actual growth between 2021 and 2023. Due to the government's failure to support MSMEs, 19,828 MSMEs shutdown in 2023-24.

The government also claimed that it will facilitate setting up of Day Care Cancer Centres in all district hospitals in the next 3 years. 200 Centres will be established in 2025-26,"

The Government has completely failed to curb the increasing cases of cancer. India has 13.9 lakh cancer cases, which are estimated to increase by 12 per cent by the year 2025. India reported over eight-lakh cancer-related deaths in 2022, ranking third globally for cancer cases. Seventy per cent of Indian districts lack comprehensive cancer centers, disproportionately impacting rural areas.

Only forty per cent of cancer care centers are situated outside metropolitan zones, widening the urban-rural divide in cancer care in India.

Government has failed to prevent cancer in Northeast India. The region has the highest incidence of cancer in the country, with three times the national average. Around 45,200 new cases are reported every year, and Assam alone accounts for more than 32,000.

Approximately 60 per cent of radiation treatment facilities are concentrated in southern and western India, leaving eastern regions underserved despite a high incidence of cancer.

With these few words, I conclude and request the government to acknowledge what is going wrong as it would be the first step toward fixing the economy instead of staying in a state of denial.

*** श्री जनार्दन सिंह सीग्रीवाल (महाराजगंज) :** मैं वर्ष-2025-26 के आम बजट पर अपने विचार रखता हूँ। इसी के साथ माननीया वित्त मंत्री श्रीमती निर्मला सीतारमण जी एवं वित्त राज्य मंत्री श्री पंकज चौधरी जी को हृदय से बधाई एवं धन्यवाद देता हूँ कि इन्होंने माननीय प्रधानमंत्री श्री नरेंद्र मोदी जी के नेतृत्व में सबका साथ, सबका विकास, सबका विश्वास और सबका प्रयास के मूल मन्त्र को केंद्र में रखकर इस आम बजट को बनाया है। इस बजट में सबसे बड़ी बात यह है कि एनडीए सरकार यह सुनिश्चित करने के लिए दृढ़ संकल्पित है कि "सभी धर्मों, जातियों, लिंगों और आयुवर्ग के भारतियों को अपने जीवन के लक्ष्यों और आकांक्षाओं को पूरा करने की दिशा में पर्याप्त प्रगति करे।

यह बजट भारत के आम जनता के लिए इसलिए भी विशेष है कि इसमें मुख्यतः गरीब, महिलायें, युवा और अन्नदाता किसान पर ध्यान केन्द्रित कर विभिन्न योजनाओं में विशेष रूप से धन आवंटित

* Speech was laid on the Table.

किया गया है जो भारत को दुनिया का तीसरी सबसे बड़ी अर्थव्यवस्था वाला देश बनाने के साथ एक विकसित और आत्मनिर्भर भारत बनाने की दिशा में है । इस बजट के मुख्य बिंदु निम्न हैं जिसे बताते हुए मुझे अतिप्रसन्नता हो रही है :-

1. प्रधानमंत्री धन-धान्य कृषि योजना-विकासशील कृषि जिला कार्यक्रम ।
2. ग्रामीण सम्पन्नता और अनुकूलन निर्माण ।
3. दलहन में आत्मनिर्भरता ।
4. सब्जियों और फलों के लिए व्यापक कार्यक्रम ।
5. राष्ट्रीय उच्च पैदावार बीज मिशन ।
6. कपास उत्पादकता मिशन ।
7. किसान क्रेडिट कार्ड के माध्यम से अधिक ऋण ।
8. सूक्ष्म उधमियों के लिए क्रेडिट कार्ड ।
9. वैश्विक खिलौना केंद्र ।
10. राष्ट्रीय कौशल उत्कृष्टता केंद्र ।
11. सभी जिला अस्पतालों में डे केयर सुविधा केंद्र ।
12. भारत में चिकित्सा पर्यटन केंद्र और स्वास्थ्य लाभ ।
13. ज्ञान भारतम मिशन ।
14. रोजगार प्रेरित विकास के लिए पर्यटन ।
15. मध्यम वर्गों के लिए टैक्स में भारी छूट ।

उपर्युक्त सभी बिन्दुओं के तहत बजट में की गई व्यवस्था से भारत के आम जनता को काफी लाभ मिलेगा तथा राष्ट्र को मजबूती मिलेगी । इससे मध्यम वर्ग, व्यापारी एवं उधमियों को भी बड़े पैमाने पर लाभ होगा ।

आम बजट में बिहार को विशेष रूप से बड़े स्तर पर अनेकों योजनाओं के लिए बड़े पैमाने पर राशि का आवंटन हुआ है । इसके लिए माननीय प्रधानमंत्री, माननीया वित्त मंत्री के प्रति आभार व्यक्त करते

हुए मैं अपने महाराजगंज संसदीय क्षेत्र सहित पूरे बिहार की जनता की ओर से धन्यवाद देता हूँ । बिहार के लिए इस आम बजट में विशेष रूप से प्रावधानित योजनाओं से बिहार में युवाओं के लिए बड़े पैमाने पर रोजगार बढ़ेगा एवं किसानों, श्रमिकों, मछुआरों की आय में भी वृद्धि होगी तथा साथ ही बिहार को देश के विकसित राज्यों की श्रेणी में लाने में काफी मदद मिलेगी । बिहार के लिए बजट में प्रावधानित कार्य निम्न प्रकार है :-

1. बिहार में फूड टेक्नोलॉजी इंस्टिट्यूट की स्थापना ।
2. पटना आईआईटी में छात्रावास का निर्माण, सीटों में इजाफा एवं अन्य अवसंरचना को बढ़ाने की व्यवस्था ।
3. पटना हवाई अड्डा का विस्तार ।
4. बिहार में ग्रीनफील्ड नए हवाई अड्डे का निर्माण ।
5. बिहार में मखाना बोर्ड की स्थापना ।
6. बिहार दलहन उत्पादन को बढ़ावा देने के लिए मदद की घोषणा ।
7. मिथलांचल के किसानों के लिए स्पेशल पैकेज के साथ सिचाई की व्यवस्था (वेस्टर्न कोशी प्रोजेक्ट को विस्तारित करना) ।

अंत में इस आम बजट का समर्थन करते हुए माननीया वित्त मंत्री जी से आग्रह करना चाहूँगा कि मेरे संसदीय क्षेत्र महाराजगंज लोकसभा, बिहार अंतर्गत जनहित में निम्न कार्यों को भी कराने की इस बजट में व्यवस्था किया जाये ।

1. एक कृषि/बागवानी महाविद्यालय की स्थापना हेतु ।
2. नई दिल्ली से गोरखपुर, सिवान, एकमा, छपरा होते हुए पटना तक एक जोड़ी वन्देभारत ट्रेन चलाने की व्यवस्था ।
3. एक मेडिकल कॉलेज खोलने की व्यवस्था ।
4. लोकनायक जयप्रकाशनारायण की जन्मस्थली सारण से जलालपुर, बनियापुर, भगवानपुर, डुमरिया घाट होते हुए महात्मा गाँधी की कर्मस्थली चम्पारण के मोतिहारी तक एक नई रेल लाइन बिने हेतु ।

5. मांझी से अयोध्या तक घाघरा/सरयू नदी में पूर्व से घोषित राष्ट्रीय जल मार्ग संख्या 40 में जलीय परिवहन का शुचारू संचालन की व्यवस्था ।
6. मेगा फूड पार्क स्थापित कराने की व्यवस्था ।
7. संसदीय क्षेत्र के सारण जिला अंतर्गत मांझी प्रखंड के मांझी गढ एवं बनियापुर प्रखंड अंतर्गत हरपुर कराह गढ को धरोहर घोषित करते हुए पर्यटकीय एवं सांस्कृतिक दृष्टि से विकसित करने हेतु ।
8. सारण जिला के धुरदह, बहियारा चवरो में मत्स्य पालन एवं जलीय कृषि की व्यवस्था ।
9. चिकित्सा महाविद्यालय की स्थापना ।
10. पशु चिकित्सा महाविद्यालय की स्थापना ।
11. नाईलिट सेंटर की स्थापना ।
- 12.आई.टी. पार्क की स्थापना ।
13. टेक्सटाइल पार्क की स्थापना ।
- 14 एन.एच.331 पर भगवानपुर हाट में ट्रामा सेण्टर की स्थापना ।
- 15.एन.एच.531 पर एकमा में ट्रामा सेण्टर की स्थापना ।
16. एन.एच.227 अ पर बसंतपुर में ट्रामा सेण्टर की स्थापना ।
17. साईं सेण्टर की स्थापना ।

सधन्यवाद ।

*** श्री नीरज मौर्य (आंवला) :** मैं बजट 2024-25 पर अपने विचार रखता हूँ। इस बजट में शिक्षा एवं चिकित्सा के क्षेत्र में विशेषकर उ.प्र. में और मेरे क्षेत्र के लिए कोई कार्ययोजना नहीं है हमारा क्षेत्र आँवला लोकसभा जो अत्यन्त पिछड़ा हुआ क्षेत्र है शिक्षा के क्षेत्र में बहुत कार्य करने की आवश्यकता है।

अतः मैं सरकार से माँग करता हूँ कि एक सैनिक स्कूल खोलने का प्रावधान आँवला में किया जाना जनहित में अति आवश्यक है। हमारा लोक सभा क्षेत्र आँवला जो बरेली जनपद के अन्तर्गत आता

* Speech was laid on the Table.

है। बरेली पश्चिमी उ.प्र. का एक प्रमुख केन्द्र है जिला मुख्यालय के साथ-साथ मण्डल मुख्यालय भी है बड़ी आबादी है और बरेली में कोई भी अच्छा अस्पताल नहीं है आम लोगों को गम्भीर बीमारियों के इलाज के लिए बाहर जाना पड़ता है और गरीब लोग इलाज के अभाव में जीवन भी गवा देते हैं।

मैं सरकार से अनुरोध करता हूँ कि जनता की परेशानियों को देखते हुए अविलम्ब बरेली में अखिल भारतीय आयुर्विज्ञान संस्थान स्थापित करने संबंधी प्रक्रिया चालू करने की कृपा करें।

हम सबकी पुरानी माँग थी कि आयकर की सीमा बढ़ायी जाए एवं आयकर की दरें भी कम की जाएँ आप द्वारा 12 लाख तक आयकर से मुक्त करने का फैसला सराहनीय है परन्तु जो आयकर की दरें 30% तक हैं इन्हें और कम किया जाए।

हमारे क्षेत्र के किसान बहुत दुखी व परेशान हैं किसानों को आवारा जानवरों से मुक्ति मिलें व किसान कल्याण हेतु योजना की आवश्यकता है।

बरोजगारी की बहुत बड़ी समस्या है युवाओं को काम नहीं मिल रहा। इस क्षेत्र में सरकार को ध्यान देने की अति आवश्यकता है।

अन्त में माँग करता हूँ कि सांसद विकास निधि जो पिछले 15 वर्षों में 5 करोड़ है जबकि स्थानीय विधान मण्डल विकास निधि सांसद की विकास निधि से कहीं अधिक है अतः क्षेत्र की समस्याओं को देखते हुए सांसद विकास निधि कम से कम 25 करोड़ की जाए मैं यह माँग करता हूँ।
धन्यवाद।

*** श्रीमती मंजू शर्मा (जयपुर) :** मैं माननीय प्रधानमंत्री श्री नरेन्द्र मोदी जी के नेतृत्व में माननीया वित्त मंत्री श्रीमती निर्मला सीतारमण जी को सर्व हितकारी बजट प्रस्तुत करने के लिए बहुत-बहुत बधाई एवं धन्यवाद देती हूँ।

इस नई लोक सभा का यह पहला बजट देश के गरीबों, युवाओं, किसानों, महिलाओं, मध्यम वर्ग और समस्त देशवासियों को समर्पित है और उनके सपनों को साकार करने वाला है इस वर्ष माननीया

* Speech was laid on the Table.

वित्त मंत्री जी ने 50.65 लाख करोड़ से अधिक के व्यय का बजट प्रस्तुत किया है।

आज विश्व में आर्थिक मंदी का दौर है। पश्चिमी देशों की अर्थव्यवस्था मंदी से प्रभावित है जहां बेरोजगारी तेजी से बढ़ रही है, लेकिन हमारे यशस्वी प्रधानमंत्री जी के कुशल नेतृत्व और माननीय वित्त मंत्री जी की सूझबूझ का नतीजा है कि भारत की अर्थव्यवस्था विश्व में सबसे तेज गति से आगे बढ़ रही है। जहां हम 2013 में विश्व की 10वीं सबसे बड़ी अर्थव्यवस्था में थे और आज हम विश्व की करीब करीब चौथी सबसे बड़ी अर्थव्यवस्था हैं और बहुत जल्द हम 5 ट्रिलियन इकोनोमी के लक्ष्य को हासिल कर विश्व की तीसरी सबसे बड़ी अर्थव्यवस्था बन जाएंगे।

आज भारत धीरे धीरे प्रोडक्शन हब के रूप में उभर रहा है। एप्पल जैसी विश्व की सबसे बड़ी मैन्युफैक्चरिंग कम्पनी भारत में अपने उद्योग स्थापित कर रही है और वैश्विक मंदी के इस दौर में भी भारत की क्रय शक्ति क्षमता विश्व में तीसरे स्थान पर है।

मैं माननीय वित्त मंत्री जी को बधाई दूंगी कि उन्होंने वैश्विक मंदी के दौर में भी भारत को एक सर्व कल्याणकारी बजट आवंटित किया है। यह बजट मध्यम वर्ग पर भरोसे वाला साहसिक बजट है, मध्यम वर्ग विशेषकर नौकरी पेशे वाले लोग काफी समय से आयकर के बोझ से दबे हुए थे। अबकी बार उनकी इस समस्या का समाधान करते हुये 12 लाख तक कोई आयकर न देने की उनकी घोषणा से मध्यम वर्ग में खुशी की लहर दौड़ पड़ी। अब नौकरी पेशे वाले व्यक्ति को 12 लाख 70 हजार रुपये तक कोई टैक्स नहीं देना पड़ेगा।

इससे वित्तमंत्री जी ने खपत आधारित वृद्धि का नेतृत्व करने के लिए मध्यम वर्ग पर भरोसा जताया है। इस वर्ग के परिवारों में उपभोग को बढ़ावा देने के लिए एक साहसिक कदम है।

माननीय वित्त मंत्री जी ने कहा कि प्रधानमंत्री श्री मोदी जी के वादों के अनुसार निर्णय लिये गये। यही वजह है कि प्रधानमंत्री जी का भरोसा माननीय वित्त मंत्री सीतारमन जी पर है। इसीलिए यह उनका 8 वीं बार पेश किया गया बजट है। इस बजट से नए रोजगार और व्यवसायों का सृजन होगा और निर्माण में तेजी आएगी।

माननीय वित्त मंत्री जी का फोकस गरीब, युवा और अन्नदाता नारी यानी ज्ञान पर रहा। गरीब

और वंचित समूह भी आय बढ़ाने सत्त रोजगार ओर बेहतर जीवन यापन के लिए शहरी कामगार उत्थान योजना लागू की जायेगी। युवाओं के लिए अगले चार साल में आई.आई.टी. में 6500 और एम.बी.बी.एस. में 75000 सीटें बढ़ेगी। 50,000 सरकारी स्कूलों में अटल टिकरिंग लैब स्थापित की जायेगी। इससे बच्चों में जिज्ञासा और नवाचार की भावना पैदा होगी। अन्नदाता के लिए किसान क्रेडिट कार्ड की लॉन कीमत 3 लाख से बढ़ाकर 5 लाख कर दी गई है। कृषि उत्पादकता बढ़ाने के लिए पी.एम. धन धन्य योजना की घोषणा की गई है जो 100 जिलों को कवर करेगी। अगले 4 साल में किसान जितनी दलहन का उत्पादन करेंगे केन्द्रीय एजेंसिया सारी खरीदेगी। नारी को ध्यान में रखते हुये पहली बार बिजनेस शुरू करने वाली एस. सी/एस.टी. की 5 लाख महिला उद्यमियों को 2 करोड़ रुपये का टर्म लोन दिया जायेगा। महिलाओं और बच्चों के पोषण को मजबूत बनाने के लिए सक्षम आंगनवाड़ी और पोषण 2.0 स्कीम की शुरूवात होगी।

माननीया वित्त मंत्री जी ने रेलवे में 2.52 लाख करोड़ रुपये की राशि आवंटित की है, जो अब तक कि सबसे बड़ी राशि है इससे रेलवे में आधुनिकरण में मदद मिलेगी। 200 बन्दे भारत, 100 अमृत भारत और 50 नमों भारत ट्रेनों का संचालन होगा।

वित्त मंत्री जी ने रक्षा क्षेत्र को ध्यान में रखते हुये 6.81 लाख करोड़ की धनराशि आवंटित की है जो हमारी तीनों सेनाओं का एकीकरण में मददगार साबित होगा।

वित्त मंत्री जी के कुछ और सराहनीय कदमों पर प्रकाश डालती हूँ। कैंसर जैसी घातक बीमारी से जूझ रहे लोगों को अगले 3 वर्षों में देश के सभी जिला अस्पतालों में डे-केयर कैंसर केन्द्र बनाये जायेंगे। स्कूलों में ब्राडबैंड की सुविधा होगी। लघु और मध्यम उद्योगों के लिए ऋण सीमा को 5 करोड़ से बढ़ाकर 10 करोड़ ऋण कर दिया है। मेकइन इंडिया की पहल को बढ़ावा देने के लिए राष्ट्रीय विनिर्माण मिशन स्थापित किया जायेगा।

अन्त में मैं, यह कहूंगी कि सह बजट भारत को 5 ट्रिलियन इकोनोमी कि ओर ले जाने वाला अच्छा बजट है। इसी तरह से माननीय प्रधानमंत्री और माननीया वित्त मंत्री जी के अथक प्रयास से वह दिन दूर नहीं जब हम विश्व की तीसरी अर्थव्यवस्था बनेंगे। इन्हीं शब्दों के साथ मैं बजट प्रस्ताव का

स्वागत करते हुये अपनी बात समाप्त करती हूँ।

***श्री हरीभाई पटेल (महेसाणा) :** मैं बजट 2025-2026 पर अपने विचार रखता हूँ। मैं देश के प्रधान सेवक आदरणीय श्री नरेंद्र भाई मोदी जी को धन्यवाद देता हूँ जिन्होंने वर्ष 2014 से पहले रुके हुए विकास के सभी कार्यों को पूर्ण गति प्रदान की और एक मजबूत भारत की छबि दुनिया में बनायी है मैं आपके माध्यम से सरकार को भी धन्यवाद देता हूँ जिन्होंने इतना मजबूत और स्पष्ट बजट प्रस्तुत किया है इसी के साथ विकसित भारत 2047 के लिए रोडमैप: सुधारों को ईंधन और समावेशिता को मार्गदर्शक भावना के रूप में रखते हुए, वित्त वर्ष 2025-26 का केंद्रीय बजट विकसित भारत की गति निर्धारित करने का लक्ष्य रखता है। यह बजट स्वीकार करता है कि किसी देश की शक्ति उसकी भूमि में नहीं बल्कि उसके लोगों में होती है, और इस प्रकार, सभी वर्गों में समावेशी विकास के माध्यम से मोदी सरकार की सबका साथ, सबका विकास की प्रतिबद्धता को पुनर्जीवित करती है। केंद्रीय बजट चार प्रमुख इंजनों द्वारा संचालित है ग्रामीण समृद्धि के लिए कृषि, उद्यमिता और रोजगार सृजन के लिए एम.एस.एम.ई (MSME), बुनियादी ढांचे और नवाचार के लिए निवेश, और वैश्विक प्रतिस्पर्धा व आर्थिक वृद्धि के लिए निर्यात। यह बजट छह प्रमुख क्षेत्रों पर केंद्रित है, अर्थात् कराधान, ऊर्जा क्षेत्र, शहरी विकास, वित्तीय क्षेत्र, नियामक सुधार और खनन। इस बजट का लक्ष्य एक व्यापक छह-आयामी दृष्टिकोण पर आधारित है, जिसमें विकास को गति देना, समावेशी विकास को सुरक्षित करना, भारत के मध्यम वर्ग की क्रय शक्ति को बढ़ाना, निजी क्षेत्र के निवेश को प्रेरित करना और घरेलू भावना को सशक्त करना शामिल है।

बेहतर भविष्य के लिए मध्यम वर्ग को सशक्त बनाना ज्ञान (GYAN) के मुख्य सांभी के अतिरिक्त, मोदी सरकार ने मध्यम वर्ग को सशक्त बनाने की प्रतिबद्धता को फिर दोहराया है। ताकि उसकी क्षमता को बढ़ाया जा सके और विकसित भारत 2047 के लक्ष्य को सुरक्षित किया जा सके। इस दिशा में, मोदी सरकार ने विवाद से विश्वास की नीति को अपनाया है, जहां आयकर विभाग पहले करदाता पर विश्वास करता है और बाद में उनकी जांच करता है। वर्तमान बजट में इसी दिशा में आगे बढ़ते हुए वरिष्ठ नागरिकों

* Speech was laid on the Table.

के लिए व्याज पर कर कटौती की सीमा को वर्तमान समय में ₹50,000 से दोगुना कर 11 लाख कर दिया गया है। इसी प्रकार, किराए पर टी डी एस (105) की वार्षिक सीमा ₹2.40 लाख से बढ़ाकर 28 लाख कर दी गई है। इसके अतिरिक्त, विदेशी प्रेषण (remittances) पर कर संग्रह (TCS) की सीमा 27 लाख से बढ़ाकर ₹10 लाख कर दी गई है। इसके अतिरिक्त, वर्तमान बजट के माध्यम से, मोदी सरकार ने मध्यम वर्ग पर कर बोझ को कम करने के मार्ग को जारी रखा है और "शून्य" कर श्रेणी को मौजूदा 27 लाख से बढ़ाकर 212 लाख कर दिया गया है, जिससे 1 लाख मासिक आय वाले व्यक्ति की कर देयता शून्य हो जाएगी। ₹12 लाख तक की सामान्य आय वाले करदाताओं को कर छूट दी जा रही है, जो स्लैब दर में कमी के कारण होने वाले लाभ के अतिरिक्त होगी, जिससे उनका कोई कर देय नहीं होगा। नए कर व्यवस्था के अंतर्गत 12 लाख की आय वाले करदाता को ₹80,000 का कर लाभ मिलेगा, जो मौजूदा दरों के अनुसार 100% कर देयता के बराबर है। इसी प्रकार, ₹18 लाख की आय वाले व्यक्ति को ₹70,000 का कर लाभ प्राप्त होगा। कराधान सुधारों के अलावा, बजट ने शहरी निम्न और मध्यम आय वर्ग के लिए किफायती आवास प्रदान करने की मोदी सरकार की प्रतिबद्धता को भी रेखांकित किया है। इसके लिए 'स्वामी फंड 2' (SWAMIH Fund) लॉन्च किया गया है, जिसके अंतर्गत ₹15,000 करोड़ की लागत से 1 लाख से अधिक घरों का निर्माण किया जाएगा, जिसमें 2025 में ही 40,000 घरों के वितरण का लक्ष्य रखा गया है। ये सुधार मध्यम वर्ग की क्षमताओं और दृढ़ संकल्प पर मोदी सरकार के विश्वास को दर्शाते हैं।

अन्नदाताओं का समग्र कल्याण: पिछले दशक में, मोदी सरकार के भारतीय विकास एजेंडे के केंद्र में किसान रहे हैं। अन्नदाता शक्ति को और मजबूत करने के लिए, केंद्रीय बजट में प्रधानमंत्री धन-धान्य कृषि योजना की घोषणा की गई है। इस योजना के पहले चरण में राज्यों के सहयोग से 100 कम उत्पादकता और कम बीमा कवरेज वाले कृषि जिलों को शामिल किया जाएगा। यह योजना कृषि उत्पादकता बढ़ाने, फसल विविधीकरण और टिकाऊ कृषि पद्धतियों को अपनाने में मदद करेगी। इसके साथ ही, भंडारण और सिंचाई सुविधाओं में सुधार किया जाएगा और किसानों को ऋण उपलब्ध कराया जाएगा। इससे 1.7 करोड़ से अधिक अन्नदाताओं को लाभ मिलेगा। कृषि क्षेत्र में रोजगार की कमी को

दूर करने के लिए एक व्यापक बहु-क्षेत्रीय ग्रामीण समृद्धि और लचीलापन कार्यक्रम शुरू किया जाएगा। इसमें कौशल विकास, निवेश और तकनीक के माध्यम से कृषि में रोजगार के नए अवसर पैदा किए जाएंगे। इसका उद्देश्य यह सुनिश्चित करना है कि प्रत्येक ग्रामीण नागरिक के लिए प्रवासन एक आवश्यकता नहीं बल्कि विकल्प हो। खाद्य तेल उत्पादन में आत्मनिर्भरता प्राप्त करने के लिए दालों में आत्मनिर्भरता के लिए छह वर्षीय मिशन शुरू किया जाएगा। इसे नफेड (NAFED) एन.सी.सी.एफ (NCCF) के साथ मिलकर संचालित किया जाएगा। अगले चार वर्षों में, किसानों से मिलने वाली तूर, उड़द और मसूर दालों की अधिकतम मात्रा की खरीद पर विशेष ध्यान दिया जाएगा। सब्जियों और फलों के उत्पादन को बढ़ावा देने के लिए एक व्यापक कार्यक्रम शुरू किया जाएगा। इसमें कृषि उत्पादन, आपूर्ति श्रृंखला की दक्षता, प्रसंस्करण और किसानों को लाभकारी मूल्य दिलाने पर जोर दिया जाएगा। इससे भारत को एक स्वस्थ समाज की ओर आगे बढ़ने में मदद मिलेगी। बिहार में मखाना बोर्ड स्थापित किया जाएगा। यह मखाना उत्पादकों को संगठित कर उन्हें किसान उत्पादक संगठन (FPO) के रूप में विकसित करने में मदद करेगा। उन्हें प्रशिक्षण और सहायता प्रदान की जाएगी, जिससे मखाने के उत्पादन, प्रसंस्करण और विपणन में सुधार होगा। उच्च उपज देने वाले बीजों पर एक राष्ट्रीय मिशन शुरू किया जाएगा। यह उन्नत अनुसंधान, अधिक उपज देने वाले, कीट-रोधी और जलवायु-प्रतिरोधी बीजों के विकास और प्रचार-प्रसार पर केंद्रित होगा। साथ ही, जुलाई 2024 के बाद जारी 100 बीज किस्मों की व्यावसायिक उपलब्धता सुनिश्चित की जाएगी। समुद्री क्षेत्र की असीमित संभावनाओं को विकसित करने के लिए, मोदी सरकार भारतीय विशेष आर्थिक क्षेत्र और हाई सीज़ में मत्स्य पालन को सतत रूप से दोहन करने के लिए एक सक्षम ढांचा लाएगी। इसमें अंडमान-निकोबार और लक्षद्वीप द्वीप समूह पर विशेष ध्यान दिया जाएगा। भारत के लाखों कपास किसानों की आय बढ़ाने के लिए, कपास उत्पादकता पर पांच वर्षीय राष्ट्रीय मिशन शुरू किया जाएगा। इसका उद्देश्य कपास की उत्पादकता में वृद्धि और अतिरिक्त लंबा रेशा (extra-long staple) वाली कपास की किस्मों को बढ़ावा देना होगा। किसान क्रेडिट कार्ड (KCC) के अंतर्गत लिए जाने वाले ऋण की सीमा 23 लाख से बढ़ाकर 25 लाख कर दी जाएगी। यूरिया की आपूर्ति को और मजबूत करने के लिए, असम के नामरूप में 12.7 लाख

मीट्रिक टन वार्षिक क्षमता वाला एक नया संयंत्र स्थापित किया जाएगा। भविष्य में खाद्य और पोषण सुरक्षा सुनिश्चित करने के लिए, दूसरा जीन बैंक स्थापित किया जाएगा, जिसमें 10 लाख जर्मप्लाज्म लाइन का संग्रह किया जाएगा।

विश्वस्तरीय शिक्षा के माध्यम से युवाओं को सशक्त बनाना मोदी सरकार इस बात को भली भांति समझती है कि भारत को विश्वगुरु बनाने के लक्ष्य की प्राप्त करने के लिए देण के युवाओं को उन्नत कौशल (upskilling) से लैस करना आवश्यक है। इस दिशा में केंद्रीय बजट में अगले पांच वर्षों में 50,000 अटल टिकरिंग प्रयोगशालाएं स्थापित करने की योजना की घोषणा की गई है। ये प्रयोगशालाएं सरकारी स्कूलों में वैज्ञानिक सोच विकसित करने में मदद करेंगी। इसके अतिरिक्त, भारत नेट परियोजना के अंतर्गत सभी ग्रामीण सरकारी माध्यमिक विद्यालयों और प्राथमिक स्वास्थ्य केंद्रों में ब्रॉडबैंड कनेक्टिविटी प्रदान की जाएगी। इस बजट में "भारतीय भाषा पुस्तक योजना शुरू करने का प्रस्ताव रखा गया है। इस योजना के तहत, भारतीय भाषाओं की पुस्तकें डिजिटल रूप में उपलब्ध कराई जाएंगी ताकि छात्र अपनी शिक्षा में भाषा की कठिनाइयों को दूर कर सकें। जुलाई 2024 के बजट में घोषित पहल को आगे बढ़ाते हुए, सरकार वैश्विक विशेषज्ञता के साथ पांच राष्ट्रीय उत्कृष्टता केंद्र (National Centres of Excellence for Skilling) स्थापित करेगी। यह केंद्र युवाओं को 'मेक इन इंडिया, मेक फॉर द वर्ल्ड' के तहत आवश्यक कौशल से सशक्त बनाएंगे। आई.आई.टी. (IT) में 1.35 लाख छात्रों को सुविधा देने के लिए, मोदी सरकार 2014 के बाद स्थापित पांच आई आई.टी. में अतिरिक्त बुनियादी ढांचे का निर्माण करेगी। इससे 6,500 और छात्रों को शिक्षा की सुविधा मिलेगी। साथ ही, आई.आई.टी. पटना में हॉस्टल सुविधाओं का विस्तार भी किया जाएगा। शिक्षा के क्षेत्र में कृत्रिम बुद्धिमत्ता (AI) को बढ़ावा देने के लिए ₹500 करोड़ की लागत से "ए. आई (AI) फॉर एजुकेशन उत्कृष्टता केंद्र स्थापित किया जाएगा। पिछले वर्षों में मेडिकल कॉलेजों में सीटों की संख्या में 130% वृद्धि हुई है। इसे और आगे बढ़ाते हुए, अगले पांच वर्षों में सरकारी मेडिकल कॉलेजों में 75,000 नई सीटें जोड़ी जाएंगी। जुलाई 2024 के बजट में घोषित निजी क्षेत्र द्वारा संचालित अनुसंधान, विकास और नवाचार पहल को लागू करने के लिए ₹20,000 करोड़ आवंटित किए गए हैं। अगले पांच वर्षों में, प्रधानमंत्री अनुसंधान छात्रवृत्ति योजना (PM

Research Fellowship Scheme) के अंतर्गत, सरकार आईआईटी और आई.आई.एस.सी. में तकनीकी अनुसंधान के लिए 10,000 फेलोशिप प्रदान करेगी।

सामाजिक न्याय और सभी वर्गों के कल्याण के माध्यम से अमृत काल की अभिव्यक्ति: वर्तमान बजट यह स्वीकार करता है कि मानव संसाधन क्षमता का विकास आर्थिक वृद्धि का तीसरा महत्वपूर्ण स्तंभ है। इसी दृष्टिकोण को आगे बढ़ाते हुए, सक्षम आंगनवाड़ी और पोषण 2.0 कार्यक्रमों को सशक्त बनाया गया है। इन कार्यक्रमों का उद्देश्य बच्चों, गर्भवती और स्तनपान कराने वाली महिलाओं, तथा किशोरियों का कल्याण सुनिश्चित करना है। इसके अतिरिक्त, मोदी सरकार ने इस बजट के माध्यम से देशभर में ऑनलाइन प्लेटफॉर्म पर कार्यरत 1 करोड़ से अधिक गिग वर्कर्स की जरूरतों की भी पहचाना है। इन श्रमिकों को सामाजिक पहचान देने के लिए उन्हें पहचान पत्र जारी किए जाएंगे और उन्हें ई-श्रम पोर्टल पर पंजीकृत किया जाएगा। साथ ही प्रधानमंत्री जन आरोग्य योजना के तहत उन्हें स्वास्थ्य सुविधाएं भी प्रदान की जाएंगी। इसके अलावा, इसके अलावा, बजट में जमीनी स्तर पर गुणवत्तापूर्ण स्वास्थ्य सेवा प्रदान करने के उद्देश्य से अगले तीन वर्षों में सभी जिता अस्पतालों में डे केयर कैंसर सेंटर स्थापित करने की सुविधा भी प्रदान की गई है। 2018 से अब तक, जल जीवन मिशन के अंतर्गत 15 करोड़ परिवारों को स्वच्छ पेयजल की सुविधा दी जा चुकी है। यह संख्या भारत की ग्रामीण आबादी का 80% हिस्सा कवर करती है। 100% कवरेज प्राप्त करने के लिए जल जीवन मिशन को 2028 तक बढ़ा दिया गया है, और इसके लिए बजट आवंटन को भी बढ़ाया गया है।

निरंतर आर्थिक वृद्धि और राजकोषीय समेकन मोदी सरकार को एक चरमराई हुई अर्थव्यवस्था विरासत में मिली थी जिसमें उच्च गैर-निष्पादित संपतियाँ (NPA) और संकटग्रस्त कॉर्पोरेट क्षेत्र प्रमुख समस्याएँ थीं। इसके बावजूद, सरकार ने सार्वजनिक निवेश को बढ़ावा देने, पूंजीगत व्यय को क्रमिक रूप से बढ़ाने और लक्षित सार्वजनिक सेवा वितरण की तीन स्तरीय नीति अपनाकर राजकोषीय समेकन को सफलतापूर्वक लागू किया है। इन्हीं सक्रिय नीतियों के कारण, वैदिक अर्थव्यवस्था में बढ़ती महंगाई के बावजूद भारत एक अपवाद बनकर उभरा है। वित्त वर्ष 2024-25 के लिए संशोधित अनुमान में राजकोषीय घाटा 4.8% है, जो कि बजट अनुमान 4.9% से नीचे आया है। इसी तरह, वित्त वर्ष 2025-

26 के लिए भी घाटे के लक्ष्य को और घटाकर 4.4% किया गया है।

एम.एस.एम.ई क्षेत्र की अपार क्षमता का दोहन: मोदी सरकार ने मैन्युफैक्चरिंग सेक्टर को 'डबल इंजन सरकार का दूसरा प्रमुख स्तंभ माना है। वर्तमान में 1 करोड़ से अधिक पंजीकृत MSMEs (सूक्ष्म, लघु और मध्यम उद्यम) 7.5 करोड़ से अधिक लोगों को रोजगार देते हैं। ये एम.एस.एम.ई (MSMEs) देश में निर्मित कुल उत्पादों का 36% योगदान देते हैं और कुल निर्यात का 45% से अधिक उत्पन्न करते हैं। इन उद्यमों की दक्षता बढ़ाने के लिए निवेश और टर्नओवर की सीमाओं को क्रमशः 2.5 गुना और 2 गुना बढ़ाया जाएगा। क्रेडिट की आसान उपलब्धता सुनिश्चित करने के लिए मध्यम और लघु उद्योगों के लिए क्रेडिट गारंटी कवर को 5 करोड़ से बढ़ाकर 10 करोड़ रुपये किया गया है। इससे अगले पांच वर्षों में 1.5 लाख करोड़ रुपये की अतिरिक्त ऋण सुविधा उपलब्ध होगी। स्टार्टअप्स के लिए क्रेडिट गारंटी को 10 करोड़ रुपये से बढ़ाकर 20 करोड़ रुपये किया जाएगा, और गारंटी शुल्क को 27 क्षेत्रों में 1% तक सीमित किया गया है। सूक्ष्म उद्यमों के लिए 5 लाख रुपये की क्रेडिट लिमिट के साथ कस्टमाइज्ड क्रेडिट कार्ड उपलब्ध कराए जाएंगे। पहले वर्ष में 10 लाख ऐसे कार्ड जारी किए जाएंगे। स्टार्टअप्स के लिए, 91,000 करोड़ रुपये की प्रतिबद्धता के साथ 'ऑटोमेटेड इन्वेस्टमेंट फंड' पहले ही स्थापित किया जा चुका है। अब, 10,000 करोड़ रुपये के शुरुआती योगदान के साथ एक नया 'फंड ऑफ फंड्स' स्थापित किया जाएगा। ये सभी उपाय भारतीय एम.एस.एम.ई (MSMEs) को वैश्विक बाजारों में अधिक प्रतिस्पर्धी बनाने में मदद करेंगे। व्यापक और तीव्र गति से विनिर्माण विस्तार: आर्थिक विकास और व्यापार के लिए औद्योगिक विस्तार अत्यंत महत्वपूर्ण है। इसी को ध्यान में रखते हुए, इस बजट में उद्योगों और उनके संबद्ध क्षेत्रों की क्षमताओं को बढ़ाने के लिए एक समग्र रणनीति प्रस्तुत की गई है। उदाहरण के लिए, भारतीय फुटवियर क्षेत्र की क्षमता को बढ़ाने के लिए एक नई योजना शुरू की गई है। इस योजना के तहत, डिजाइन क्षमता, घटक निर्माण और गैर-चमड़े के जूते के लिए आवश्यक मशीनरी को समर्थन दिया जाएगा। यह योजना फुटवियर उद्योग में 22 लाख से अधिक लोगों को रोजगार प्रदान करेगी। इससे अर्थव्यवस्था में 4 लाख करोड़ रुपये से अधिक का योगदान होगा और 1 लाख करोड़ रुपये से अधिक का निर्यात उत्पन्न होगा। बजट ने भारतीय खिलौना उद्योग को भी पुनर्जीवित करने पर जोर

दिया है। राष्ट्रीय कार्य योजना (National Action Plan) के तहत, भारत को खिलौना उत्पादन में वैश्विक नेता बनाने का लक्ष्य रखा गया है। इसके लिए खिलौना निर्माण के क्लस्टर विकसित किए जाएंगे। इससे इस क्षेत्र में कौशल विकास को बढ़ावा मिलेगा। बहुत-बहुत धन्यवाद।

*** SHRIMATI MAHIMA KUMARI MEWAR (RAJSAMAND):** I strongly support and deeply appreciate the judicious and meticulous Union Budget of 2025-26. The Finance Minister, Nirmala Sitharaman ji has articulately highlighted the Government's major achievements. This Budget is a true embodiment of what a renewed and fresh perspective the Modi 3.0 Cabinet can present.

I salute the consideration for the poor, the middle class and the common man of India. Following her address, I would like to reflect on some of the key aspects she emphasised, particularly in the areas of housing and urban development, agriculture, and research and innovation. Our government under the leadership of Prime Minister Shri Narendra Modi is working with triple energy and vigour towards our collective dream of a Viksit Bharat by 2047. I am sure our hard work in this Amrit Kaal will culminate in the realization of that dream of ours. The most significant victory for women in the country is the boost in the gender budget allocation from 6.8 per cent to 8.86 per cent for FY 2025-26. Envisioning a Bharat that values every woman 'didi, ladki and beti the Budget reflects a strong governmental commitment to addressing gender disparities through proactive policies.

The Union Budget allocates a substantial Rs.21,960 crore to Saksham

* Speech was laid on the Table.

Anganwadi and POSHAN 2.0, which will offer nutritional support to over eight crore children, one crore pregnant and lactating women, and around 20 lakh adolescent girls in targeted regions. Meanwhile, Mission Vatsalya, focusing on child protection, sees its funding rise to Rs.1,500 crore, while women's empowerment is reinforced through Mission Shakti with a total allocation of Rs.3,150 crore.

To add to it, the Government with the Union Budget 2025-26 is now designing a new scheme to support women entrepreneurs, particularly first-time business owners from Scheduled Castes and Scheduled Tribes. This is a welcome change and rather revolutionary as small businesses run by women are on the rise, but often women from SC and ST communities are left behind, however, this will facilitate access to capital for those who have historically faced challenges in securing credit.

This Government has decisively empowered India's agricultural sector, demonstrating an unwavering commitment through substantial budget allocations. The funding for agriculture has surged dramatically, increasing from Rs.11,915.22 crore in 2008-09 to a massive Rs.1.37 lakh crore in 2025-26. This significant investment highlights the Government's dedication to advancing agriculture in the country. As a direct result of these strategic efforts, the real Gross Value Added (GVA) in agriculture, forestry, and fishing has reached an impressive 26.42 lakh crore and a growth rate of 2.1 per cent in 2023-24. This progress is not merely coincidental; it is a testament to the effectiveness of improved operational efficiency, increased mechanization of farming practices, and a concerted push towards diversification in agricultural activities.

The turning point for me has been the Pradhan Mantri Dhan-Dhaanya Krishi Yojana which will support agricultural practices in 100 climate-impacted districts, with low productivity by boosting agricultural output, promoting crop diversification, and enhancing post-harvest storage. With approximately 46.1 per cent of the population involved in agriculture and related sectors, ensuring financial stability and easy access to credit for farmers remains a key government priority.

This year's budget reinforces the government's dedication to empowering farmers and increasing agricultural productivity by raising the loan limit under the Kisan Credit Card Scheme from Rs.3 lakh to Rs.25 lakh. It will allow our farmers increased financial flexibility, enabling them to invest in quality inputs, modern machinery, and advanced farming practices. It will further reduce their reliance on expensive informal credit sources and help farmers manage risks better, ultimately leading to improved agricultural productivity and rural development.

The government's flagship Khelo India programme, designed to scout for and nurture athletes at the grassroots level, received a significant boost with an allocation of Rs.1,000 crore for the financial year 2025-26. This marks an increase of Rs.200 crore from the previous year's grant of Rs.800 crore. Overall, the Ministry for Youth Affairs and Sports has been allocated Rs.3,794.30 crore, reflecting a substantial hike of Rs.351 98 crore. An important contribution of the scheme has been the significant rise in the participation of female athletes and honing in-house talent.

Sports are no longer confined to a select few; they are now accessible to all and actively nurtured by the government to shine on international platforms. It is

remarkable to think that 124 out of 644 Indian athletes and 42 out of India's 106 medals, including 9 Gold medals at the 2022 Asian Games in Hangzhou, China as well as 28 out of 117 Indian athletes were from the Khelo India Programme, highlighting the program's ongoing success and the critical role in enhancing India's performance in national and international sports events.

There was a time when families and parents in India expressed concerns if their children aspired to become professional athletes. However, that mindset is changing. Today, investment in sports extends beyond mere encouragement—it encompasses infrastructure development, capacity building, specialized training, and structured platforms to showcase talent. This comprehensive approach has become the new standard, ensuring that aspiring athletes receive the opportunities they need to succeed on both national and global stages.

As Digital India becomes a reality, the union government has pre-emptively equipped Government educational institutions with broadband connectivity for all government secondary schools and primary health centres in rural areas under the BharatNet project. Also commendable is their initiative to focus on the holistic growth of a child, wherein 50,000 Atal Tinkering Labs will be established in government schools to nurture curiosity, innovation, and scientific thinking among students in the next five years. This initiative will ensure that all government secondary school students have access to ATL facilities.

To support it further, five National Centres of Excellence for Skilling with global expertise to equip youth for manufacturing and technology sectors. As AI, technology and the type of jobs available in the market change, our youth must be

trained, readied and equipped with necessary skills. It was in fact Mark Twain who had given us the secret to success. He says and I quote, "The secret to getting ahead is getting started." reminding us that India is already on her path, expanding what she started and will finish first.

The Union Budget for FY26 has increased TDS thresholds across various income sources, providing significant relief to senior citizens relying on interest income. The TDS exemption limit on interest earnings for seniors has been doubled from Rs.50,000 to 1 lakh. For other individuals, the exemption limit has been raised from Rs.40,000 to Rs.50,000 on deposit interest. This rise in TDS exemption limits will allow senior citizens and other deposit holders to retain a larger portion of their interest income, reducing tax deductions at the source. This provides financial relief, particularly for retirees who rely on fixed deposits and savings schemes for their livelihood, ensuring better cash flow and lower tax compliance burdens.

The Budget introduces several significant changes for India's elderly: doubling the TDS threshold and tax deduction limit on interest income to 1 lakh, and exempting withdrawals from old National Savings Scheme accounts on and after August 19, 2024. By exempting withdrawals from old NSS accounts after August 19, 2024, the government ensures that long-term savers, especially senior citizens, can access their funds without tax penalties.

This move enhances financial security, promotes continued participation in savings schemes, and provides liquidity without additional tax burdens. Above and beyond, the Union Budget brings notable tax reforms designed to ease the financial burden on the middle class. A major highlight is the increase in the income tax

exemption limit to 12 lakh per year, significantly lowering individual tax liabilities and enhancing financial flexibility.

Additionally, the revised tax slabs offer benefits to those earning up to 24 lakh, increasing disposable income and promoting domestic spending. These changes are anticipated to drive consumption, strengthen the middle class, and solar energy got the highest allocation of Rs 26,549 crore, with a clear focus on rooftop solar with the PM Surya Ghar Yojana. This substantial increase is expected to accelerate the adoption of rooftop solar panels across households, reducing dependence on conventional fossil fuels and lowering electricity costs. In the long run, this investment will contribute to achieving renewable energy targets, spur job creation in the solar installation and manufacturing sectors, and promote environmental sustainability by cutting carbon emissions.

Along with that, the Viksit Bharat Nuclear Mission with the aim for 100 GW of non-fossil-based energy by 2047 is a clear push towards harvesting clean energy beyond solar and others presently in focus. This significant budgetary allocation underscores the government's commitment to diversifying the energy mix and reducing dependency on fossil fuels. By investing in SMR technology and expanding nuclear capacity, the initiative is set to accelerate the development of safer, more scalable nuclear power solutions.

Initiatives like supporting and incentivising electric vehicle manufacturing with custom duty exemptions on 35 capital goods¹ for EV battery manufacturing, supporting domestic manufacturing of motors, controllers and other critical components and integration of EV manufacturing with clean tech manufacturing

programmes along with a committed budget for the PM-e-drive with a sizable allocation of Rs 4,000 crore to upscale electrification of the two-wheeler and heavy-duty vehicle segments has led to a tangible wholesome EV eco- systems have come together relatively more cohesively to take an ecosystem approach to localisation of the industry. As the government aims to achieve Net Zero goals by 2070, expansion of localised-Indian manufacturing's of EV batteries, solar PV panels, wind turbines, etc, as well as making it a part of daily life eventually to mitigate road transport emissions.

India's medical tourism sector is set to experience robust growth-projected at 14-15 per cent, thanks to the recent easing of visa regulations announced in the Union Budget 2025-26¹⁷ The simplified visa process is expected to not only bolster India's established reputation as a cost-effective destination for medical treatments but also expand the sector beyond major metro cities into tier-2 and tier-3 regions.

In India in 2024, the Medical Tourism market was valued at 7.69 billion dollars, with around 7.3 million foreign patients seeking treatment in the country. India currently ranks 10th on the Medical Tourism Index 2020-21, largely due to the significant cost advantage-medical procedures cost 60-80 per cent less than in developed nations. The recent policy changes, including the introduction of e-visas and short-notice visas, will categorically remove all barriers, ensuring timely treatment for international patients, especially from regions like Africa and neighbouring South Asian countries ss the world gears up to celebrate Health Day with Universal Healthcare, the people of India must know and understand that healthcare in India is far ahead of other countries.

As a woman of India and representative of people from an area renowned for courage, I strongly believe that "Bravery is not the absence of fear, but the conquest of it." These words resonate deeply with the essence of this budget, which embodies both courage and foresight in its approach for it is not just a financial document; it is a declaration of intent-a vision that embraces ambition while ensuring protection, much like a warrior who steps onto the battlefield with both valour and strategy. It acknowledges the challenges ahead but does not retreat from them. Instead, it arms us with policies and mechanisms designed not just for survival, but for growth and prosperity. It does not just offer temporary relief, rather, but lays down a sustainable path for progress, ensuring that we do not merely endure difficulties but emerge stronger, more self-reliant, and future-ready.

The budget resonates with me in its qualities of fortitude, perseverance and foresight - the guiding principles my forefathers and people lived by. The budget is a step towards a future where challenges are met with solutions, where risks are mitigated with foresight, and where every individual is empowered with the means to not just cope but to truly flourish.

This budget is much more than a collection of financial figures, it is a holistic comprehensive strategy that addresses India's challenges by employing both traditional and innovative methods. While our nation is vast and diverse, the struggles of our people remain common, and this budget weaves together a series of complementary policies-from supporting farmers through both agricultural and rural development measures to integrating clean energy with nuclear power, demonstrating that giving up is not in the BJP-led government's nature I have

personally received a lot of emotional responses from my constituency for this budget. At the beginning of my speech, I mentioned how this was a journey that hon. PM Narendra Modi had started alone, but today the numbers say otherwise, it has now evolved into a movement that resonates deeply with the people.

THE MINISTER OF FINANCE; AND MINISTER OF CORPORATE AFFAIRS

(SHRIMATI NIRMALA SITHARAMAN): Sir, it is indeed very gratifying that 78 hon.

Members have spoken on this Budget-related discussion. ... *(Interruptions)*

माननीय अध्यक्ष : आप अपनी सीट पर बैठ जाइए।

... *(व्यवधान)*

SHRIMATI NIRMALA SITHARAMAN: I am very grateful that the hon. Members have chosen to get into the details of the Budget. ... *(Interruptions)* Actually, this Budget has come at a time of immense uncertainties. The change in the global macroeconomic environment makes it challenging. So, if there are challenges which have actually made the Budget preparation with a lot more uncertainties, I have to at least put in front of the august House that there are issues which are of global concern, which also have an impact on our own Budget-making. There is a continuation of global conflict. The situation in the Middle-East, Russia-Ukraine war, stagnation in global GDP and sticky inflation in the emerging markets are all vitiating the atmosphere in the entire developing economies. ... *(Interruptions)* Actually, what is happening is, where we have ideally a situation which should encourage free trade, we are seeing more restrictions. ... *(Interruptions)* Where we very strongly vouch for globalisation, we see a lot more fragmentation. Where we need fiscal prudence, we are seeing rising debt. ... *(Interruptions)* Where we are seeing

market forces which should actually play to make sure economies are going to be absolutely free and fair in its practices, we are seeing many restrictive industrial policies.

We are also seeing that where multilateral forums should be playing a greater role, we are seeing bilateral partnerships and regional forums coming into play. ... *(Interruptions)* So, the world scenario in the last 10 years has turned almost 180 degrees, as a result of which the challenges for any country in making its budget are far more complicated now than ever before.

As the first advanced estimates from the NSO have come in, India's economy is expected to grow by 6.4 per cent in real terms and by 9.7 per cent in nominal terms. ... *(Interruptions)* So, during the current financial year, this is the picture which we want to present before you. The inflation trends, particularly food inflation, appear to be moderate.

Sir, the Union Budget 2025-26 has sought to address these immediate challenges facing the domestic economy in the global context. ... *(Interruptions)* It also rolls out futuristic path for transforming India into Vikasit Bharat. Our main goals in this Budget are to accelerate growth, secure inclusive development, integrate private sector investments and uplift household sentiments. ... *(Interruptions)* So, with a focus on *garib*, youth, *annadata* and *naari*, the Budget likes to reveal new schemes and reforms in the following broad sectors: promotion of agriculture, MSMEs, investments and exports as growth engines in building rural prosperity and resilience. ... *(Interruptions)* We also want to have employment-led development spurring domestic consumption and boosting manufacturing in India,

including export promotion.

Continuing public capital expenditure and rekindling the animal spirits in the private sector to step up investments, and most importantly, investing in people, investing in economy and investing for innovation -- these are actually the points on which the Union Budget is focusing so that we balance the national development priorities with fiscal imperatives -- I want to highlight here some of the budgetary outlays so that it covers most of the concerns expressed by many of the Members.

Before I even utter the outlays for each of the schemes, I want to highlight one concept that is, effective capital expenditure. What is effective capital expenditure and why do we need it? I am sure many Members of Parliament will be fully aware of it, but for the records, I would like to describe it for a minute. Effective capital expenditure includes core capital outlays and the grants-in-aid for creation of capital assets. Though the grants-in-aid for creation of capital assets is accounted as revenue expenditure in our Budget, they go for creating capital assets in the States. So, we include them when we talk about effective capital expenditure. In the Budget of 2025-26, the effective capital expenditure is projected at Rs.15.48 lakh crore as against Rs.13.18 lakh crore in the RE of 2024-25. So, the effective capital expenditure in the BE of 2025-26 is about 4.3 per cent of our GDP, that is, only 0.1 per cent of GDP, lower than the fiscal deficit of 2025-26, which is 4.4 per cent of the GDP. So, the effective capital expenditure is 4.3 per cent of GDP and fiscal deficit is 4.4 per cent of GDP. What does it indicate?

It indicates that the Government is using almost the entire borrowed resources for financing effective capital expenditure. So, the borrowings are not

going for revenue expenditure or committed expenditure or any of those kinds. It is going only for creating capital assets. So, in effect, the Government intends to use about 99 per cent of borrowed resources to finance effective capital expenditure in the upcoming 2025-26 year.

PROF. SOUGATA RAY (DUM DUM): What is the outstanding debt? ...
(Interruptions)

SHRIMATI NIRMALA SITHARAMAN: I will explain it, Professor. I have just begun.

The sectoral outlays in the year 2025-26 include agriculture and allied activities which get Rs. 1.71 lakh crore; rural development gets Rs. 2.67 lakh crore; urban development and transport, Rs. 6.45 lakh crore; health and education, Rs. 2.27 lakh crore, defence which excludes defence pension, Rs. 4.92 lakh crore.

So, I just want to highlight the fact that money is not being denied to any of the capital expenditure accounts because I heard occasionally this argument being put forward saying, 'has the paradigm shifted from capital expenditure because that gives a greater multiplier effect to giving people, the taxpayers, some money in their hands for boosting consumption?' No. These data from the current Budget, which is before us, show that capital expenditure outlays have not come down at all. On the contrary, they have gone up.

So, in this, most importantly, across all schemes, I want to highlight how the transfers to the States, that is, for the year 2025-26 will be to the tune of Rs. 25.01 lakh crore. I am talking about transfers to the States across all schemes, and I just want to go back to listing out how much after COVID-19, the capital expenditure is increasing, at the same time, including tax devolution, the Finance Commission

grants and funds for the Centrally- Sponsored Schemes, 50-year interest-free that we give for the States. All put together, the transfer of resources to the States is growing by the year. In 2020-21, it was Rs. 13.44 lakh crore, which is an increase from the previous year, that is, 2019-20, where it was Rs. 13.19 crore. In 2021-22, it rose to Rs. 13.40 lakh crore. It was Rs. 4,000 crore slightly less because of COVID-related issues, although we targeted a higher number. But in 2022-23, it was Rs. 15.56 lakh crore, which is Rs. 2.16 lakh crore more than the previous year. And that is the year when we brought in the 50-year interest-free loans for States. In 2023-24, it was Rs. 17.98 lakh crore, which is again Rs. 2.42 lakh crore more from the previous year. In 2024-25, it was Rs. 22.91 lakh crore, which is Rs. 4.93 lakh crore more. And this year, in the Budget which is before us, it is Rs. 25.01 lakh crore, which is Rs. 2.1 lakh crore more than the previous year. So, the amounts going to the States have not come down at all.

Sir, I will seek your indulgence. I want to highlight the thought and the philosophy behind our Government's Budget-making processes and also how in the last 5-6 years, we have set clearly some practices which are, I would think, very important from the point of view of fiscal management. So, allow me to just go through some of the points. It has been a conscious policy choice because it is part of our governance priorities, its commitment to fiscal discipline. So, India's development story actually presents a stark tale of two opposite approaches to Budget-making and also for fiscal prudence.

There were the global financial crisis of 2008 and once in a century 2020 COVID pandemic. But what happened after 2008 led us to become a 'Fragile Five'

country. Whereas what is now happening is that you see, we continue to remain the fastest growing economy. I want to highlight some of the very critical steps that we have taken in the fiscal prudence approach and also in Budget-making. Under this Government, India transited from the league of 'Fragile Five' to become one of the top five economies of the world. In 2020-21, we had the devastating pandemic. The Union budgeting reveals recurrent claims of transparency. Since that year, you will find that our themes, which are recurring, are transparency in the Budget-making and also credibility of Budget-making, reforms to catalyse growth, targeted social security and use of technology for obtaining value for public money.

I will just give two examples, or sometimes even one example for each year. In 2020-21, we took a giant step of bringing onboard the FCI off-Budget borrowing of Rs.1.2 lakh crore. The Food Corporation of India had continuously maintained off-Budget borrowings. That year, we took a major step of bringing all the off-Budget borrowings of FCI, which totalled to Rs.1.2 lakh crore, onto the Budget. So, that enabled better public understanding and discourse on Government debt and also brought in a sense of credibility to the Budget documentation itself. That year – another step – we have also partnered with the States to deepen the multiplier effect on capital spending by providing them with the 50-year interest free loan. From an allocation of Rs.12,000 crore in 2020-21, it has now, in the current Budget, reached Rs.1.50 lakh crore. So, it is not just us believing in multiplier effect by spending on capital asset building, but we have partnered with the States. The States are really, actually, speedily coming up with a lot of proposals, which is very, very good. We are able to give them that kind of a money to support their proposals.

In 2021-22, the year after that – again I would like to highlight two steps – the Ministry of Housing and Urban Affairs' off-Budget borrowing was also taken on board.

We brought on record the off-Budget borrowing of MoHUA of Rs.33,000 crore on the books of the Government by prepaying it. So, we brought it on books and we prepaid it. That is a major initiative that we have taken to make sure the Budget's transparency, and nothing outside of the Budget will be done. That was the second major step. The first year, it was FCI. The second year, it was MoHUA. That year again, for just in time release and transparency in flow of funds to the States, the Single Nodal Agency model was introduced. So, the taxpayers' money goes to the States just in time for them to use the money. There is no difficulty in that kind of a quick disbursement of resources. That is the second major step for 2021-22.

In 2022-23, there was debt consolidation of agencies for better fiscal planning on borrowings. Professor was very worried about the borrowing, the debt and everything else. This is one of the points which I want Professor to consider as to why consistently between 2020 and 2021 we are taking measures to reduce debt and at the same time, make public money go for productive asset building activities. We commenced financing of capital outlay of Railways and Highways from the Union Budget that time in 2022-23. This allowed for debt consolidation, particularly, the Railways' debt consolidation began happening from that year of these agencies and helped lower cost of borrowing. As borrowing by the Government is cheaper than borrowing by agencies, so there was efficient use of money. There also we

have shown that this kind of a step can actually better utilise the taxpayers' money.

In 2023-24, one big step was recognising the taxpayers by easing tax rates. The New Tax Regime was made the default tax regime with new slab structure and with reduced tax rates. Also, the rebate limit was raised until Rs.7.27 lakh annual earning with marginal relief also given until Rs.7.27 lakh where no tax was payable at all. This year, of course, it has gone to Rs. 12 lakh.

The fifth point which I want to say is this. In 2024-25, we empowered the Ministries with a proposal which was suggested by the PAC, which was very actively looked into by the Public Accounts Committee. And then, we consulted the C&AG, and then, we brought in a revision of new service and new instruments of service limits. This is the fourth time since Independence that a major step of this kind has been brought in with substantially enhanced financial delegation to improve operational efficiency in Ministries. Otherwise, for small amounts, they had to keep coming for permission-seeking and so on. That has been cleared. The Ministries are more empowered now. And therefore, the decisions and disbursements of money happen quickly.

This year proactive disclosures, realistic estimation, and ensuring greater predictability are the steps that we have taken. I draw the attention of the hon. Members to the statement in 4AA – the expenditure profile. Many Members would have seen it but I still draw their attention to this particular thing which outlines the SNA balances with States in select schemes. It is an important thing on which I want to draw the attention of the hon. Members. This brings to the fore, for the implementation challenges of the States, the need for action to remedy at the State

level. What I want to highlight here is that not only the Centre but also the States will have to look at debt consolidation and also rationalise their debt balances. And therefore, we have outlined a debt consolidation pathway for the Union Government till March, 2031, and this would give some kind of a guidance to the markets with greater predictability also. So, that is an important step I want to highlight. In the last five years, you see certain underlying currents in the Budget preparation, and the contents of the Budget also being transparent, and, therefore, it speaks strongly for the Budget being a very reliable document. It reinforces the sanctity and also the credibility of the Budget process itself. So, I thought that it is important to draw the attention of the hon. Members.

Sir, now, I move to the issues which have been raised by the hon. Members. I have broadly grouped them, and, therefore, instead of going by Member by Member, issues raised by three or four Members have been grouped together and I speak in response to their issues. ... (*Interruptions*)

Sir, there was this concern on rising unemployment, especially among youth. I have got a list of about 11 hon. Members who have spoken on it. I want to highlight the fact that according to the 2023-24 Annual Periodic Labour Force Survey, the Labour Force Participation Rate has increased from 49.8 per cent in 2017-18 to 60 per cent in 2023-24, reflecting a rise of about 10.3 percentage points.

The Worker Population Ratio has increased from 46.8 per cent in 2017-18 to 58.2 per cent in 2023-24, reflecting a rise of 11.4 percentage points.

Unemployment rate has declined from six per cent in 2017-18 to 3.2 per cent in 2023-24.

Sir, about Rozgar Mela, in which the hon. Prime Minister hands over employment letters/appointment letters, over 9.25 lakh appointment letters have been issued for the Central Government jobs in 14 editions which have been held till date from October, 2022.

Sir, now, I come to the concerns about high inflation, especially food inflation. Inflation management, Sir, actually receives the highest priority of this Government. Overall retail inflation is within the notified tolerance band of 2-6 per cent. And, there are very many parameters which we keep monitoring so that at affordable rates, food materials are distributed to people. I have said this before. I will repeat some of them again. I just want to highlight the fact that food inflation which was affected because of adverse weather conditions or supply chain disruptions have all been attended to. We are still continuing to do it.

The water levels in reservoirs are also being monitored. It has improved so that water adequacy for irrigation for Rabi crop production is ensured. As of 23rd January, the reservoir level was 66.1 per cent of the current live storage capacity.

As per RBI's latest meeting of the MPC that they held on 7th February, CPI inflation for 2025-26 is projected lower at 4.2 per cent.

I have just one or two highlights. It is important for us to understand that double digit headline inflation over ten per cent seen during the UPA regime is not the case now. It is a thing of past. I want that to be clear. NDA 1999-2004, food inflation was only 2.2 per cent. UPA – I 2004-2009, food prices soared to 6.5 per cent creating pressure on household budgets. UPA-II 2009-2014, food inflation reached staggering 11 per cent causing severe hardship for the public. NDA 2014-

2024, food inflation was brought down to 5.3 per cent indicating a robust focus on supply chain improvements and agricultural reforms.

Sir, fuel inflation under UPA-II was 8.9 per cent compared to NDA 2014-2024 which is at 4.4 per cent highlighting better management of global price volatility under NDA.

Sir, now I come to LPG cylinders. Before April, 2014, nearly 45 per cent of Indian households did not have access to clean cooking fuels. In contrast, the LPG coverage under NDA has reached near saturation. Total domestic active LPG customers have more than doubled from 14.52 crore in April, 2014 to 32.89 crore as of December, 2024. After a targeted subsidy of Rs. 300 a cylinder for PM Ujjwala Yojana consumers, the Government of India is providing 14.2 kg LPG cylinders at an effective price of Rs. 503 per cylinder in Delhi which is available for more than 10.33 crore Ujjawala beneficiaries across the country. So, under the PM Ujjwala Yojana, Sir, the refill rate about which I think one or two Members mentioned that is per capita consumption is 4.4 cylinders in a year.

Sir, about this, 'oh do you not see it on the ground, prices are going up?', and so on, the measures the Government of India had taken are very important and even in this Budget, I have taken steps to say we should have better productivity in agriculture, we should also have vegetables and fruits grown so that the supply side problems can be better administered.

PM Dhan Dhanya Krishi Yojana Developing Agricultural Districts Programme is a very important one where hundred low productivity agricultural districts are being focussed and we are going to build those districts. Like the way hon. PM gave

attention to aspirational districts for social welfare indicators, so shall we do on agricultural productivity in these hundred districts where the productivity now is very low.

So, we will do this for agricultural productivity in these 100 districts where the productivity now is very low. Atmanirbharata in Pulses, Comprehensive Programme for Vegetables and Fruits, National Mission on High Yielding Seeds – these are the steps which we have taken in this Budget. We are making efforts. Other than that, there are Bharat Dal brands, and other schemes where we do distribution of onions. Under the Bharat Chana Dal Phase II where three quarters have gone, 76,300 tonnes have already been sold. The total quantity which we want to reach is 13.08 lakh tonnes. Under 'Bharat Atta', 88,0000 tonnes have already been sold, and 16.08 lakh tonnes is what we want to target so that affordable atta and chana dal can reach the common people. Similarly, under Bharat Rice, 45,000 tonnes have already been distributed, and 15.03 lakh tonnes more will be distributed. Under Bharat Chana Whole, 7553 tonnes of have already been sold. Likewise, 6,637 tonnes of moong dal have already been sold, and in Rabi Season of 2024, 85,524 tonnes of onion have already been sold at an affordable price. It means, the onion has been sold at Rs.35 per kilogram, and people are benefiting by these steps.

Sir, I want to come to the third point on which several hon. Members have spoken regarding depreciation of the Indian rupee and I want to respond to that. Various domestic and global factors influence the exchange rate of Indian rupee, such as the movement of dollar index, trend in capital flow, level of interest rates, movement in crude prices, current account deficits, etc.

So the currency volatility across major countries is really extensive and you can get information on that. The US dollar index rose by 6.5 per cent from October, 2024 to January, 2025... (*Interruptions*) मैं उस विषय पर भी आ रही हूँ। ... (व्यवधान)

Major Asian currencies such as South Korean Won, Indonesian Rupiah, and Malaysian Ringgit all were depreciated by 8.1 per cent, 6.4 per cent and 5.9 per cent respectively in this period.

G10 currencies also were depreciated during this period by more than 5.5 per cent. For instance, Japanese Yen was depreciated by 7.0 per cent, British Pound was depreciated by 6.6 per cent, and Euro got depreciated by 5.8 per cent. This is even acknowledged by – it might be helpful to quote – the former RBI Governor, Shri Raghuram Rajan who even participated in the Bharat Jodo Yatra. Shri Raghuram Rajan Sir, former RBI Governor, on 15th January, 2025 said and I quote... (*Interruptions*) yes I quote it. We will quote all of them. Do not worry. Yes, I will quote all of them in the context.

Now, this is the context in which I want to quote it... (*Interruptions*) Sir, have the patience to listen... (*Interruptions*) You can always question me... (*Interruptions*) You questioned almost for three days. I am giving my reply. You should have the patience and endurance to listen. Shri Raghuram Rajan Sir has commented and I quote: “The fixation, of course, always is with the rupee-dollar exchange rate. The reality is the dollar has been strengthening against many currencies. If you look at the Euro, the dollar could buy 91 cents at the beginning of last year, and now it buys 98 cents.”

“...So, that is about a six per cent to seven per cent depreciation in

the Euro. That is what happened with Indian rupee, with it becoming 83 to 86, maybe even a little less than what has happened to the Euro, so it is really a dollar issue.”

I really quote. I continue, it means what it says. ... (*Interruptions*) It means what it says, if they refuse to understand it, I cannot help them. ... (*Interruptions*) Every Member seems to understand. They do not want to understand. ... (*Interruptions*) Sir, I am quoting again:

“The dollar is strengthening partly because of the thought that the new administration with applied tariffs the deficit may go down. The trade deficit for the US, that will strengthen the dollar. There is also some potential safe-haven buying at this point into dollar assets. So given all that, I would not be overly worried.”

So, he said about the Indian rupee, and he is not worried, whereas our people here are more worried about rupee depreciating. ... (*Interruptions*) When I said the dollar is appreciating and the rupee is remaining stable, they said: “Oh! What? This is not an explanation.” Now, when Raghuram Rajan says it, they do not want to hear it. ... (*Interruptions*) Raghuram Rajan continues, and further says: “If you look at the real effective exchange rate of the rupee, it has not depreciated that much.” So, that is what it means. He summarised it in one sentence. ... (*Interruptions*) “If you look at the real effective exchange rate of the rupee, it has not depreciated that much. Some nominal depreciation might be useful for exports.” ... (*Interruptions*) They do not want to accept it because it does not suit them. ... (*Interruptions*)

Sir, there are other points like decline in household savings, and increase in household debt. At least, three or four Members have spoken about them. I want to say some facts for them. The household savings, consist of net financial plus physical savings, increased by a compound average growth rate of 8.9 per cent CAGR from 2019-20 to 2022-23. There is a reallocation of savings by households to real assets. In the post-COVID period, household real estate investments have increased considerably. The share of savings in physical assets in gross household savings has steadily increased from 30.8 per cent in 2015-16 to 42.7 per cent in 2022-23. So, according to the National Accounts Statistics, household savings in physical assets have increased by a compound average growth rate of 15.6 per cent from 2019-20 to 2022-23.

Sir, as far as slash in public spending is concerned, I have addressed this issue a bit earlier, but I want to say this again. The total expenditure of the Union Budget in 2025-26 is to be about Rs. 50.65 lakh crore, which is higher by about Rs. 2.44 lakh crore and Rs. 3.49 lakh crore than 2024-25 BE and RE of 2024-25.

With regard to the capital expenditure, I would reiterate here this point because many people seem to think that capital expenditure has come down. It is not like that. The capital expenditure was Rs. 11.11 lakh crore last time, and now it is Rs. 11.21 lakh crore.... (*Interruptions*) So, it has only gone higher, and as I said earlier, the effective capital expenditure for 2025-26 is pegged at Rs. 15.48 lakh crore.

Now, I come to the net additional expenditure. This is important, and I would like to seek the attention of the House. The net additional expenditure of Rs. 2.44

lakh crore, which is higher in BE 2025-2026 over 2024-2025, is mainly going to finance three major items, which are, interest payments – Rs. 1.13 lakh crore; Central sector schemes – Rs. 1.06 lakh crore; and Centrally sponsored schemes – Rs.0.35 lakh crore.

Sir, again, with your indulgence, I seek hon. Members' attention on this point. We also had the onerous burden of repayment of oil, fertilizer and FCI bonds raised during the UPA era. The UPA-time oil bonds, UPA-time fertilizer bonds and FCI bonds are being repaid now. ... (*Interruptions*) This year, in the Budget which is before us and in the coming year, we will be paying just the interest and not the principal amount. And, what is the interest? In the current year 2024-2025, Rs. 5,946 crore has just gone for interest on oil and FCI bonds taken during their time. ... (*Interruptions*) Now, Rs. 3,524 crore will go just for the interest in 2025-2026 Budget. Actually, what is the principal? Just for the record, the principal due in 2024-25 is Rs. 44,701 crore. In 2025-2026, the principal is Rs. 40,464 crore. So, let us not forget debt considerations and worries about debt. Money is going for interest payments, and Professor should take cognisance of the fact.

Sir, also, I just want to highlight this point. For instance, public spending outlays in health, education, social welfare, rural development have increased from Rs. 4.16 lakh crore to Rs. 5.54 lakh crore between 2020-21 and 2025-2026. So, there is no cut in any of these. Repeatedly, we have people asking questions. It is okay to ask questions. I am giving you the answer that nothing has come down there.

Sir, fiscal consolidation was another issue on which many Members were

worried, asking whether it is being done at the cost of public spending and social sector spending. It was said that education budget has been reduced, and the budget for PM POSHAN, Jal Jeevan Mission, PM Awas Yojana, and Post Matric Scholarships have come down. I would like to answer all of them.

Sir, with respect to social welfare, the budget has increased from Rs. 56,501 crore in 2024-2025 to Rs. 60,052 crore in 2025-2026. It has not gone down. ... *(Interruptions)* I will come to that also. ... *(Interruptions)*

Sir, coming to education, the budget has increased from Rs. 1.26 lakh crore in 2024-2025 to Rs. 1.29 lakh crore in 2025-2026. एजुकेशन का भी बजट कम नहीं हुआ बल्कि ज़्यादा हुआ है । ... *(व्यवधान)* Talking about health, the budget which was Rs. 89,287 crore in 2024-2025 has gone to Rs. 98,311 crore in 2025-2026.

Sir, I would like to highlight one point at this time. Again, it is the substantive budgetary technicality, but it is important because the technology which has been adopted for Budget and Budget management has today given all of us the advantage of getting facts by looking at the portal or by looking at the documents. Nothing can be hidden in this day and age because of technology. Therefore, I would like to draw the attention of the hon. Members to a statement which has been provided called the Expenditure Profile. It is the Statement 4AA. I want to show how the unspent balances are remaining and how much is the unspent balances totalling to. It is Rupees one lakh crore as of 31st December 2024.

How much unspent balances are remaining, and the Expenditure Profile Statement is here for us to see? This is along with the Budget. It has already been presented. An amount of Rs. 1,395.45 crore is lying either in the SNA account or in

the treasury or in an escrow account in the States. This much money is lying there on the Rashtriya Krishi Vikas Yojana head of account. This is yet to be utilised.

An amount of Rs.4,636.55 crore is lying in the States in terms of Assistance to State Agencies for Intrastate Movement of Food Grains and the FPS Dealers Margin under the National Food Security Act (NFSA). Many hon. Members are really, really concerned and I can understand the concern. But if money is lying in the accounts, if you just give the utilisation or show the rates, the bills, you get the money. It is in your SNA account there. Please take it. It is already in your account. But no, you are not giving money for Food Security Act. Why not? We are giving the money. It is there. Would you like to use it? This is a Statement attached to the Budget documents. I would like the hon. Members to see where the money is lying, and despite that, more is being asked. You ask more, there is no problem. The moment you use this, we will give more.

The next head is Samagra Siksha. An amount of Rs.11,516 crore is lying there in the States. Would you please use it?(*Interruptions*)

There was a lot of concern on Pradhan Mantri Poshan Shakti Nirman, the erstwhile National Programme for Midday Meal in schools. An amount of Rs. 5,205 crore is lying in the State accounts, and this is for Poshan Abhiyan. Here, I hear voices कि 'प्रधान मंत्री जी, बच्चों के न्यूट्रिशन के ऊपर आपका कोई ध्यान नहीं है।' पैसे आपके अकाउंट्स में हैं, आप यूटीलाइज कीजिए ।... (व्यवधान) हमने तो पैसे दे दिए, आप उसे क्यों नहीं यूटीलाइज कर रहे हैं?... (व्यवधान) उसके पहले आप हमसे क्यों पूछ रहे हैं?... (व्यवधान)

So, go use it. This document is available. Have a look at it if I am saying anything abrupt.(*Interruptions*) These are not *chota-mota* amounts. These are

big amounts. I want to ask questions, therefore.

Sir, next one is NRHM-RCH Flexible Pool. I have heard the hon. Health Minister, Shri Jagat Prakash Nadda ji.(Interruptions) No, Supriya ji, you can always ask me all the questions. But I have heard you all, and I want to come up with my answer. Please have patience, and you may ask me again. But if I am telling you anything which is not already available with you, I will be ready to answer. But it is there.(Interruptions)

SHRI RAJEEV RAI (GHOSI): What is the proof?

SHRIMATI NIRMALA SITHARAMAN: What proof? हे भगवान! ... (व्यवधान) यह सब बजट डॉक्यूमेंट में है।... (व्यवधान)

Sir, Flexible Pool for RCH health system, strengthening the National Health Program and the National Urban Health Mission. How much is left in the accounts? An amount of Rs.2,988 crore is lying with the States.(Interruptions)

श्री धर्मेन्द्र यादव (आज़मगढ़) : माननीय मंत्री जी, आप यू.पी. के बारे में बताएं।... (व्यवधान)

श्रीमती निर्मला सीतारमण : हाँ, हाँ, बता दूँ? ... (व्यवधान)

Next, I have heard questions being asked of the Health Minister. I have heard the Health Minister trying to respond, 'No, I am giving teachers. No, I am giving paramedical staff. No, we are funding'. Do you know how much money is left there? Under Human Resources for Health and Medical Education, an amount of Rs.7,059 crore is lying in the State account. Would they please use it?(Interruptions)

Sir, next is, Swachh Bharat Mission. Sometimes they raise questions saying, 'Was it necessary for the hon. Prime Minister to speak about Swachh Bharat on the ramparts of Red Fort?' He spoke, and he is carrying the mission forward, and as a

result, the World Health Organization has said that health has improved among women and children.

I want to show how much money is left with the States in the Swachh Bharat Mission – Urban. An amount of Rs. 12,319 crore is with the States. Please spend it. They are very concerned about urban. ... (*Interruptions*) Do not worry. Hear me out. There is the Urban Rejuvenation Mission which was launched in 500 cities. They are worried about urban unemployment. I want to ask this question. An amount of Rs. 12,377 crore is lying with the States. Will you use it for that? ... (*Interruptions*) Listen, I will give you answers.

There were a lot of comments about Jal Jeevan Mission. The hon. Minister is sitting here. Patil *sahib* is sitting here. They asked questions saying, 'Why Jal Jeevan Mission gets a small allocation?' It is because we are reaching the saturation level and only for the new leftovers we are giving money. But you will be astonished to hear how much money is left on Jal Jeevan Mission with the States! An amount of Rs. 13,782 crore is lying with the States. ... (*Interruptions*)

Sir, I am not letting this list go. So, pardon me. They say about many poor people ... (*Interruptions*) We want people to hear. ... (*Interruptions*) They will know this also. They talked about PM Awas Yojana – Gramin and Urban. They did not have any number. An amount of Rs. 14,000 is left with the States for Gramin. For Mahatma Gandhi National Rural Guarantee Programme, Rs. 4,351 crore are lying with the States. ... (*Interruptions*)

Sir, if you allow me, since there are some points, I would like to point them out. ... (*Interruptions*) Do not worry. I will come to it. I have heard you for three days.

I am giving you a reply. You should have the patience to hear, Kanimozhi ji. ...
(Interruptions) Sir, I respect hon. Member, Kalyan Banerjee. I have a lot of patience hearing whenever he stands to speak. But I also want him to have that patience when I speak. I request him. ... *(Interruptions)*

Sir, Kalyan Banerjee ji is somebody who I listen to patiently because he passionately speaks about West Bengal. I have absolutely all respect for him. But here are some things which I have to speak because his leader who spoke that day mentioned some things. He was here. I was also there listening to his leader. I want to point out some things. ... *(Interruptions)*

SHRI KALYAN BANERJEE (SREERAMPUR): Madam, I know you will only speak against West Bengal. What else can you do? ... *(Interruptions)* You will speak against West Bengal. ... *(Interruptions)*

माननीय अध्यक्ष : माननीय सदस्य, प्लीज़ बैठ जाओ, गरिमा बना कर रखो ।

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, आपकी गरिमा बनती है, लेकिन आप फिर बिगाड़ लेते हो । बैठ जाइए ।

... (व्यवधान)

माननीय अध्यक्ष : माननीय सदस्य, आपकी गरिमा बनती है, लेकिन थोड़े दिन बाद आप फिर बिगाड़ लेते हो ।

... (व्यवधान)

17.68 hrs

At this stage, Shri Sudama Prasad and some other hon. Members left the House.

SHRI KALYAN BANERJEE (SREERAMPUR): You give us the details of all the

States. ... (*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: I am giving the details. ... (*Interruptions*)

Very well said. ... (*Interruptions*) I am going to say that. ... (*Interruptions*)

18.00 hrs

SHRI KALYAN BANERJEE: What about West Bengal? ... (*Interruptions*) Why

West Bengal has been targeted by you? ... (*Interruptions*) Why are you targeting

West Bengal all the time? ... (*Interruptions*)

माननीय अध्यक्ष: माननीय सदस्य, आप प्रेशर थोड़ा कम करें।

... (व्यवधान)

माननीय अध्यक्ष: थोड़े दिन रेप्यूटेशन बनती है, फिर आप बिगाड़ लेते हैं।

... (व्यवधान)

माननीय अध्यक्ष: प्लीज, आप बैठिए।

... (व्यवधान)

SHRI KALYAN BANERJEE: Why are you biased against West Bengal? ...

(*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: I am biased against West Bengal! ...

(*Interruptions*) Please, that is not right. ... (*Interruptions*)

माननीय अध्यक्ष: माननीय मंत्री जी। प्लीज, नो डिबेट।

... (व्यवधान)

माननीय अध्यक्ष: माननीय सदस्यों, अगर सभा की सहमति हो तो सभा की कार्यवाही माननीय वित्त मंत्री जी के उत्तर तक बढ़ा दी जाए।

अनेक माननीय सदस्य: जी हाँ।

... (व्यवधान)

SHRIMATI NIRMALA SITHARAMAN: It was said, 'Tell me about my State, it is a biased Budget, etc.'. I will come back to speaking also specifically, as was requested by hon. Member, Shri Kalyan Banerjee. ... (*Interruptions*) But before that, Dr. Dharamvira Gandhi ji, who started the debate, raised a lot of points, and he was followed by many other Members. I would like to answer some of them. I have already mentioned that the amount for capital expenditure, being given, is increasing steadily every year. It is not as if the projects are not happening in the States.

Sir, 38 National Highway projects were sanctioned for Punjab in three years for development of 825 kms. amounting to Rs. 22,160 crore... (*Interruptions*)

माननीय अध्यक्ष: माननीय सदस्य, आप बैठिए।

... (व्यवधान)

श्रीमती निर्मला सीतारमण: आप जरा सुनिए।... (व्यवधान) पिछले हम तीन साल से 22 हजार करोड़ रुपये पंजाब में सड़क बनाने के लिए ही दे रहे हैं। 38 National Highways were sanctioned for Punjab with Rs. 22,160 crore... (*Interruptions*)

माननीय अध्यक्ष: आप वकालत करना छोड़ दीजिए।

... (व्यवधान)

माननीय अध्यक्ष: आप किसी माननीय सदस्य का नाम ही मत लीजिए।

... (व्यवधान)

माननीय अध्यक्ष: इनका आप कोई जवाब मत दीजिए।

... (व्यवधान)

SHRIMATI NIRMALA SITHARAMAN: No, I am not giving him any response. ... (*Interruptions*) I am telling you. ... (*Interruptions*)

माननीय अध्यक्ष: प्लीज, आप बैठिए।

... (व्यवधान)

SHRI KALYAN BANERJEE: Why should I hear the reply? ... (*Interruptions*) Let her speak in front of her own Treasury Bench. ... (*Interruptions*)

माननीय अध्यक्ष: आपने भाषण दे दिया है। अब आप मंत्री जी का जवाब सुनिए।

... (व्यवधान)

माननीय अध्यक्ष: क्या आप सुनना नहीं चाहते हैं?

... (व्यवधान)

श्री कल्याण बनर्जी : हाँ, मैं सुनना चाहता हूँ।... (व्यवधान)

HON. SPEAKER: No.

... (व्यवधान)

SHRIMATI NIRMALA SITHARAMAN: Sir, as regards Telangana, the Kakatiya Mega Textile Park in Warangal was announced as PM Mitra Mega Textile Park in August, 2024. The Union Cabinet approved the industrial node. There is also an industrial node in Zahirabad under the National Industrial Corridor Development Programme. So, that is one of the examples that I can give.

For Kerala, the Union Cabinet approved an industrial node in Palakkad in August, 2024. Sir, 1,300 kms. of National Highways were constructed in Kerala since 2014. Then, 1,126 kms. of National Highway corridors are being developed under the Bharat Mala Pariyojana in Kerala. I have just given an example.

As regards Karnataka, 5,213 kms. of National Highways were constructed in Karnataka since 2014. Seven airports have been operationalised in Karnataka since 2014. We have constructed 1,652 kms. of new railway tracks in Karnataka

since 2014.

As regards Tamil Nadu, the Chennai Metro Rail Project Phase – II was approved under the Central-sector project with a total of Rs. 63,246 crore, of which 65 per cent is by the Central Government.

I have given you some examples of Kerala. ... (*Interruptions*) I read that first. 4,100 kms of National Highways have been constructed in Tamil Nadu since 2014. The PM Mitra Mega Textiles Park has been announced in aspirational district, Virudhunagar. I have few examples of Tamil Nadu and Himachal Pradesh. The world's longest highway tunnel, Atal Tunnel, in Rohtang was constructed in 2020. The AIIMS Bilaspur was inaugurated in 2022. 1,247 kms of National Highways were constructed in Himachal Pradesh since 2014. The Union Budget 2024-25 said, "Himachal Pradesh suffered extensive losses due to floods last year. Our Government will provide assistance to the State for reconstruction and rehabilitation through multilateral development assistance.

Jharkhand Purvodaya Initiative was announced in the Union Budget 2024-25 for all-round development of the eastern region of the country. In October 2023, the Union Cabinet sanctioned the completion of the North Koel Reservoir Project at a revised cost of Rs. 2,430.76 crore. Sir, 2,444 kms of National Highways were constructed in Jharkhand since 2014. ... (*Interruptions*)

Again, there is a lot of concern about debt. I partly addressed it. I will address it even more. ... (*Interruptions*) I am coming to West Bengal. Please wait patiently. About high debt, there is a lot of worry. I want to say that, on account of pandemic, the Central Government fiscal deficit reached 9.2 per cent, 61.4 per cent was the

debt level to the percentage of GDP. But we have made strides and efforts to bring down both fiscal deficit and also the debt to GDP. Since then, the fiscal deficit and debt percentage have been brought down. Now we have 4.4 per cent of the fiscal deficit number, which is already put in place for 2025-2026. And for debt to GDP, we have said that we will bring it down to 50 per cent plus minus one per cent by 2030-31, clearly showing that the debt of the country will come down. The Central Government's debt will come down and come down to the level which has been suggested by the Committee which went into debt management, both of the Centre and States. What has been suggested is what we are indicating. ... (*Interruptions*)

I want the hon. Members to appreciate the fact that the liabilities of the Central Government are mostly domestic liabilities in nature with a small portion, which is 3.4 per cent of the total liabilities at book value, which are external sector-related. So, it is a downside risk because if a big number is attributed to external debt, then there will be a concern but our external debt is not big. I want that to be appreciated by the hon. Members.

माननीय अध्यक्ष : आपने कहा है कि सब सदस्य सराहना करें।

SHRIMATI NIRMALA SITHARAMAN: Sir, I want to highlight the fact that the amount being given at different stages for different support for public sector undertakings are kindly to be recalled. If huge amounts are going from the Central exchequer, they are going for valid causes. One example I want to give for the hon. Members. During the UPA regime, the BSNL's market share had fallen from 19 per cent in 2005 to just 7.96 per cent in 2015. Repeatedly, questions are being asked about public sector undertakings like BSNL. I want to show what BSNL was like

when they left and what has happened to it today. I will show with money. ...

(Interruptions) Due to delay in tenders, BSNL was forced to pay Rs.18,499 crore for spectrum. When they were in no position to pay at all, they were compelled to pay. As a result, they went into deep debt themselves. ... *(Interruptions)*

SHRI KALYAN BANERJEE: Why do you keep comparing with UPA? ...

(Interruptions) You tell us what was the tax collection in 2024 and what it is now. ...

(Interruptions) What are those figures?

SHRIMATI NIRMALA SITHARAMAN: I am telling for now. Mr. Kalyan Banerjee, give me an opportunity. I am showing what I have done in numbers. ...

(Interruptions) In 2019, Rs.69,000 crore were given and the debt was restructured via sovereign guarantee bonds. There was administrative allotment of spectrum for 4G; they could not even make the BSNL have 4G. They went away. I am not talking about them. What have I done? Rs. 69,000 crore were given in 2019. In 2022, how much did I give for the second revival? Please listen, Mr. Kalyan Banerjee. ...

(Interruptions) Rs.1.64 lakh crore were given to BSNL. Rs. 69,000 crore, Rs. 1.64 lakh crore, and capital formation through capital infusion were given. Merger of the Bharat Broadband Nigam Limited with BSNL was done. ... *(Interruptions)* So, with the merger of the Bharat Broadband Nigam Limited with the BSNL, we have strengthened their hands, resulting in operating profits from 2021-22 and reduction of BSNL, debt from Rs.32,944 crore to Rs.22,289 crore. In the third package for BSNL in July 2023, Rs.89,047 crore were approved for BSNL capacity for pan-India 4G and 5G. Sir, 50,000 indigenous 4G sites nationwide have been launched by the BSNL. That is the capacity of the BSNL today. For the first time in India, India has

developed her own 4G technology stock that will be rolled out by the middle of this year.

The Members said, I have reduced the allocation for the Ministry of Minority Affairs. The budget for Ministry of Minority Affairs has increased from Rs. 3,183 crore in 2024-25 to Rs.3,350 crore in 2025-25. There is no reduction in the budget for the Ministry of Minority Affairs.

The Members said the subsidy for food and fertilizers has been reduced. I want to highlight that major subsidies for food, fertilizers, and petroleum have increased from Rs.3.81 lakh crore in 2024-25 to Rs.3.83 lakh crore in 2025-26.

Sir, I seek your permission for the hon. Members to know that in 2023-24, the Government had infused Rs.11,000 crore equity in the Food Corporation of India so that they have the capacity to run the institution, and if anything is borrowed from market, it will help.

With regard to fertilizer subsidy, in 2024-25, Rs. 1.64 lakh crore fertilizer subsidy was given, which has been increased to Rs. 1.68 lakh crore in 2025-26. In addition, I have announced that Atmanirbharta and urea production will happen. The Government had reopened three dormant urea plants in the Eastern region, and now a 12.7 lakh metric tonnes annual capacity urea plant has been opened in Namrup in Assam. ... (*Interruptions*)

PROF. SOUGATA RAY : Madam, please come to West Bengal. ... (*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: Yes, Professor. ... (*Interruptions*) Sir, before I go to the specific points on West Bengal, which were raised, I want to list out the things that we have done for West Bengal, like I did for Kerala, like I did for

Jharkhand, like I mentioned about Punjab, since hon. Member Kalyan Banerjee is very keen. ... (*Interruptions*) The AIIMS in Kalyani was inaugurated in West Bengal in February, 2024. ... (*Interruptions*)

SHRI KALYAN BANERJEE: Kalyani is tagged as a sub-divisional hospital. ... (*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: You asked me and I am reading out the whole list. ... (*Interruptions*) After I finished, you can speak. ... (*Interruptions*) Sir, for railways, West Bengal received a record allocation of Rs. 13,955 crore for rail infrastructure. ... (*Interruptions*) 1,293 kilometres of new railway tracks were constructed since 2014 in West Bengal. ... (*Interruptions*) Nine Vande Bharat trains got operationalised for West Bengal. ... (*Interruptions*) 101 railway stations were being redeveloped under the Amrit Bharat Station Scheme for West Bengal. ... (*Interruptions*) The first Gati Shakti cargo terminal was commissioned in Asansol division. ... (*Interruptions*) In June 2024, the Union Cabinet approved Jamshedpur-Purulia-Asansol third line. ... (*Interruptions*) Sir, if this is for Railways, we will go to Metro. ... (*Interruptions*)

Sir, 38-kilometre metro line was constructed since 2014 at a cost of Rs. 23,050 crore for West Bengal. ... (*Interruptions*) Coming to roadways, over 2,309 kilometres of National Highways were constructed in West Bengal since 2014. ... (*Interruptions*) In August 2024, the CCEA approved four lanes, Kharagpur-Moregram National High-Speed Corridor, 231 kilometres, at a capital total cost of Rs. 10,247 crore in West Bengal. ... (*Interruptions*) Regarding airways, in August 2024, the CCEA approved the development of a new civil enclave at Bagdogra

airport, Siliguri, West Bengal at an estimated cost of Rs. 1549 crore. Operationalisation of Durgapur airport in 2019 and Cooch Behar airport in 2023 was done under the RCS-UDAN Scheme. Revamping of Bagdogra and Barrackpore airfields was done at a cost of Rs. 500 crore in West Bengal. In regard to social infrastructure and efforts for West Bengal, in that direction, 38 lakh houses were built for the poor under the PM Awas Yojana. ... (*Interruptions*) 93 lakh tap water connections were provided under the Jal Jeevan Mission in West Bengal. ... (*Interruptions*) 83 lakh household toilets were built under the Swachh Bharat Mission in West Bengal. ... (*Interruptions*) 494 Jan Aushadhi Kendras were operationalised in West Bengal. ... (*Interruptions*) 5.3 crore Jan Dhan accounts were opened in West Bengal. ... (*Interruptions*) Five crore mudra accounts have been sanctioned for West Bengal. ... (*Interruptions*)

Sir, I want them to be a bit more patient. I have more things to say for West Bengal. ... (*Interruptions*) Please wait. I have more things to say about West Bengal. ... (*Interruptions*) I was listening to the speaker from West Bengal. He said that it is West Bengal *virodhi* Budget. I want to address that. ... (*Interruptions*)

West Bengal MPs spoke about financial blockade. ... (*Interruptions*) They charged us with the financial blockade allegation. Like every other State, the PM Awas Yojana – Gramin is being implemented in West Bengal since 2016-17. ... (*Interruptions*) The Government has released Rs.25,798 crore as Central share to the States since 2016-17. It is gone. However, complaints of irregularities in the implementation of the PM Awas Yojana – Gramin, including a selection of ineligible households from 2018 Awas Plus, removal of eligible households and branding

violations were received. ... (*Interruptions*) There have been similar complaints about MGNREGA. The Ministry of Rural Development is engaging with West Bengal. ... (*Interruptions*)

Now, I come to the specific data. It is ironical that 'Trinamool' – which means grassroots, the Trinamool Congress prides itself on being rooted in the grassroots – now symbolises harassment and denial of rights to the common people at the grassroots. ... (*Interruptions*) I will give you examples for that. Sir, 25 lakh fake job cards are there in MGNREGA. Funds meant for people at the grassroots have been looted by the cadres. ... (*Interruptions*) There is Rs.100 crore Mid-Day Meal fraud. ... (*Interruptions*) Ration mafia is thriving in the State at the grassroot level. ... (*Interruptions*) Ayushman Bharat was blocked, and they denied healthcare for the poor living in the grassroot. ... (*Interruptions*) There is 43 per cent tap water coverage in West Bengal as opposed to the 74 per cent national average. ... (*Interruptions*)

Sir, it is important. Capital formation crashed from 6.7 per cent in 2010 to 2.9 per cent in the recent years. ... (*Interruptions*) There are no jobs, no factories and no mission. That is West Bengal for you. ... (*Interruptions*) West Bengal was the industrial powerhouse with 24 per cent share. In 1947, during Independence, West Bengal had 24 per cent share in manufacturing. ... (*Interruptions*) Today, it has a share of 3.5 per cent. ... (*Interruptions*)

West Bengal's per capita income growth lags behind the national average. For the last 20 years, the per capita income of West Bengal lags behind the national average. ... (*Interruptions*) It is right. It is 23rd. In 2021-22, it was 23rd among all the

States of India.

Sir, Trinamool Congress has institutionalised corruption, gutted institutions, and Trinamool has become a byword for exploitation. Now, can I then suggest one thing क्योंकि बजट बंगाल विरोधी बोला गया है? मैं अभी पूछना चाहती हूँ कि क्या तृणमूल विरोधी टीएमसी हो गई है? टीएमसी तृणमूल विरोधी है, तृणमूल जनता विरोधी है ।...(व्यवधान)

Sir, I am coming to the last few things. ... (*Interruptions*)

SUSHRI MAHUA MOITRA (KRISHNANAGAR): She cannot make a political speech. ... (*Interruptions*)

SHRIMATI NIRMALA SITHARAMAN: You accuse me politically. ... (*Interruptions*)

Sir, the MSME sector is ignored and is not in a good health. It is an allegation which very many Members have mentioned about. Dr. Dharamvira Gandhi, Shri Benny Behanan and Shri Pradyut Bordoloi have mentioned that the MSME sector is being ignored. ... (*Interruptions*) I want to say that in this Budget itself, we have mentioned ... (*Interruptions*) I am coming on it. ... (*Interruptions*)

The MSME is the backbone of the Indian economy. It is among the four most engines for driving the Indian economy. ... (*Interruptions*) The MSME is providing employment to over 25 crore people during the same period. We have increased their classification so that they can benefit both from being in the MSME and also raising more funds. So, with regard to micro enterprises, currently, it is Rs. 1 crore and the revised is Rs. 2.5 crore. The current turnover of micro enterprises is Rs. 5 crore and we have revised it to Rs. 10 crore. About small enterprises, the current investment is Rs. 10 crore, and now, we have revised it to Rs. 25 crore, and the current turnover is at Rs. 50 crore and we have revised it to Rs. 100 crore. Similarly,

for medium enterprises, we have revised it from Rs. 50 crore to 125 crore, and for turnover, we have revised it from Rs. 250 crore to 500 crore.

The Credit Guarantee Cover will be enhanced from Rs. 5 crore to Rs. 10 crore leading to additional credit of Rs. 1.5 lakh crore in the next five years. The customized credit card is being given Rs. 5 lakh limit for micro enterprises registered on Udyam portal.

Sir, now, I come to this point of KCC which is being provided to farmers. Many hon. Members thought that if I increase the loan ceiling from Rs. 3 lakh to Rs. 5 lakh, would it not become a reason why the farmers will be more indebted and more getting into a debt? I want to highlight the fact. Today, this amount of Rs. 3 lakh being increased to Rs. 5 lakh, is purely done because otherwise they will fall a prey to the middle man who charges huge amounts. And this amount through KCC is more guaranteed by the Government and they do not need to give any collateral, and also for timely servicing, they get interest subvention. And therefore, it is better that they borrow through the banks rather than be left alone to borrow from the middle man. That is the intention with which we have brought in the KCC. Nearly, eight crore farmers will be benefiting from this short-term lending which will begin from 1st April, 2025-26. ... (*Interruptions*)

Sir, the Budget document very clearly speaks on the various skills through which we want to increase the liquidity which will be available for people. In three years prior to 2024-25, the country's GDP growth rate averaged at about eight per cent.

Only in two out of last twelve quarters, has the growth rate touched 5.4 per

cent or remained below it.

I want to inform the Members that on account of strong economic foundation, a speedy rebound is happening and we shall take measures which will going forward help in keeping our economy growing fastest as in the last few years. We will continue to remain the fastest growing economy.

I wish to state that private final consumption expenditure is expected to grow by 7.3 per cent in 2024-25 driven by good rural demand. So, the private final consumption expenditure is estimated to be 61.8 per cent of the nominal GDP which is the highest since 2002-2003.

So, with these words, I would like to thank all the hon. Members who have participated and in the Budget Discussion.

I thank you for your indulgence.

माननीय अध्यक्ष : सभा की कार्यवाही गुरुवार, दिनांक 13 फरवरी, 2025 को प्रातः 11 बजे तक के लिए स्थगित की जाती है।

18.31 hrs

*The Lok Sabha then adjourned till Eleven of the Clock
on Thursday, February 13, 2025/Magha 24, 1946 (Saka).*

ANNEXURE-I
(i) Member-wise Index to Starred Questions

SI No.	Member's Name	Question Number
1	Adv Gowaal Kagada Padavi	120
2	Dr. K Sudhakar	102
3	Dr. Mallu Ravi	104
4	Dr. Rajkumar Sangwan	108
5	Shri Appalanaidu Kalisetti	111
6	Shri Arun Kumar Sagar	116
7	Shri B K Parthasarathi	105
8	Shri Balram Naik Porika	118
9	Shri Bastipati Nagaraju	105
10	Shri Brijendra Singh Ola	106
11	Shri Chandra Prakash Joshi	119
12	Shri Chhatrapal Singh Gangwar	109
13	Shri Darshan Singh Choudhary	108
14	Shri Dharambir Singh	115
15	Shri Kodikunnil Suresh	107
16	Shri Maddila Gurumoorthy	104
17	Shri Manish Jaiswal	115
18	Shri Naresh Ganpat Mhaske	110
19	Shri P P Chaudhary	112
20	Shri Rahul Kaswan	103
21	Shri Rajiv Pratap Rudy	101
22	Shri Ravindra Dattaram Waikar	110
23	Shri Shrirang Appa Chandu Barne	117
24	Shri Y S Avinash Reddy	113
25	Smt. Bharti Pardhi	117
26	Smt. Mahima Kumari Mewar	118
27	Thiru D M Kathir Anand	114

(ii) Member-wise Index to Untarred Questions

Sl No.	Member's Name	Question Number
1	Adv Dean Kuriakose	1269
2	Adv Gowaal Kagada Padavi	1160, 1367
3	Adv. Adoor Prakash	1356, 1367
4	Adv. Chandra Shekhar	1243
5	Com. Selvaraj V	1165
6	Dr. Alok Kumar Suman	1246
7	Dr. Amol Ramsing Kolhe	1201, 1168
8	Dr. Angomcha Bimol Akoijam	1281
9	Dr. Bachhav Shobha Dinesh	1340
10	Dr. Byreddy Shabari	1159, 1366
11	Dr. C M Ramesh	1252
12	Dr. D Ravi Kumar	1334
13	Dr. D. Purandeswari	1276
14	Dr. Dharamvira Gandhi	1232, 1163, 1176
15	Dr. Ganapathy Rajkumar P	1250, 1199
16	Dr. Hemant Vishnu Savara	1170, 1374
17	Dr. Indra Hang Subba	1341
18	Dr. K Sudhakar	1364
19	Dr. Kalanidhi Veeraswamy	1282
20	Dr. Kalyan Vaijinathrao Kale	1299
21	Dr. Kirsan Namdeo	1206
22	Dr. Lata Wankhede	1309
23	Dr. M K Vishnu Prasad	1196
24	Dr. M P Abdussamad Samadani	1156
25	Dr. Manna Lal Rawat	1180
26	Dr. Nishikant Dubey	1289
27	Dr. Prabha Mallikarjun	1325

28	Dr. Prashant Yadaorao Padole	1268
29	Dr. Rajesh Mishra	1211, 1220
30	Dr. Sanjay Jaiswal	1192
31	Dr. Shashi Tharoor	1239
32	Dr. Shivaji Bandappa Kalge	1244, 1211, 1157
33	Dr. Shrikant Eknath Shinde	1357, 1370
34	Dr. T Sumathy Alias Thamizhachi Thangapandian	1191
35	Dr. Thirumaavalavan Tholkappiyan	1322
36	Dr. Vinod Kumar Bind	1242
37	Md. Rakibul Hussain	1315
38	Mr Pathan Yusuf	1189
39	Mrs Ruchi Vira	1352
40	Ms Iqra Choudhary	1195
41	Ms Sayani Ghosh	1190, 1176
42	Ms. Praniti Sushilkumar Shinde	1163
43	Ms. S Jothimani	1207
44	Prof. Sougata Ray	1277, 1361, 1367
45	Prof. Varsha Eknath Gaikwad	1201, 1168
46	Shri Selvaganapathi T.M.	1234
47	Shri Adhikari Deepak Dev	1376, 1175
48	Shri Aditya Yadav	1187
49	Shri Ajay Kumar Mandal	1200
50	Shri Alok Sharma	1222, 1374, 1220
51	Shri Amra Ram	1275
52	Shri Amrinder Singh Raja Warring	1232
53	Shri Anand Bhadauria	1328, 1327
54	Shri Anil Firojiya	1335
55	Shri Anil Yeshwant Desai	1199
56	Shri Anto Antony	1160, 1367, 1356, 1176

57	Shri Anup Sanjay Dhotre	1174
58	Shri Anurag Sharma	1170, 1157
59	Shri Anurag Singh Thakur	1229, 1158
60	Shri Appalanaidu Kalisetti	1296, 1366, 1159
61	Shri Arun Bharti	1185
62	Shri Arun Govil	1241
63	Shri Arvind Dharmapuri	1225
64	Shri Arvind Ganpat Sawant	1251, 1162
65	Shri Asaduddin Owaisi	1217
66	Shri Babu Singh Kushwaha	1347
67	Shri Baijayant Panda	1265, 1263
68	Shri Bajrang Manohar Sonwane	1201, 1168
69	Shri Balashowry Vallabhaneni	1286
70	Shri Balya Mama Suresh Gopinath Mhatre	1255
71	Shri Bhajan Lal Jatav	1353
72	Shri Bharat Singh Kushwah	1311
73	Shri Bhartruhari Mahtab	1375, 1170
74	Shri Bhaskar Murlidhar Bhagare	1201, 1168
75	Shri Bhausahab Rajaram Wakchaure	1261
76	Shri Bhojraj Nag	1231
77	Shri Bhumare Sandipanrao Asaram	1184
78	Shri Bidyut Baran Mahato	1218, 1182
79	Shri Brijmohan Agrawal	1230
80	Shri Buntty Vivek Sahu	1192
81	Shri C N Annadurai	1320, 1186, 1159
82	Shri Captain Brijesh Chowta	1219
83	Shri Chamala Kiran Kumar Reddy	1321, 1233
84	Shri Chandan Chauhan	1155
85	Shri Chandra Prakash Joshi	1165

86	Shri Charanjit Singh Channi	1181
87	Shri Chavan Ravindra Vasantao	1154
88	Shri Chavda Vinod Lakhamshi	1237, 1222, 1157
89	Shri Chhatrapal Singh Gangwar	1377
90	Shri Chintamani Maharaj	1288
91	Shri Daggumalla Prasada Rao	1307
92	Shri Damodar Agrawal	1291, 1222, 1374
93	Shri Daroga Prasad Saroj	1166
94	Shri Dhairyasheel Sambhajirao Mane	1154
95	Shri Dharambir Singh	1266, 1365
96	Shri Dharmendra Yadav	1360
97	Shri Dileshwar Kamait	1292
98	Shri Dilip Saikia	1182, 1218, 1297
99	Shri Dinesh Chandra Yadav	1306
100	Shri Dineshbhai Makwana	1266, 1170
101	Shri Dulu Mahato	1247
102	Shri Durai Vaiko	1227
103	Shri Dushyant Singh	1248
104	Shri E T Mohammed Basheer	1198
105	Shri Eatala Rajender	1321, 1233
106	Shri Eswarasamy K	1202
107	Shri G Kumar Naik	1351
108	Shri G Lakshminarayana	1296, 1366, 1159
109	Shri G M Harish Balayogi	1264
110	Shri Gaurav Gogoi	1272
111	Shri Giridhari Yadav	1342
112	Shri Gurjeet Singh Aujla	1215
113	Shri Gurmeet Singh Meet Hayer	1183
114	Shri Gyaneshwar Patil	1184

115	Shri Hanuman Beniwal	1270
116	Shri Haribhai Patel	1259
117	Shri Harish Chandra Meena	1163, 1176, 1367
118	Shri Hasmukhbhai Somabhai Patel	1238, 1192
119	Shri Hibi Eden	1223
120	Shri Imran Masood	1256
121	Shri Jai Parkash	1212
122	Shri Janardan Singh Sigriwal	1283
123	Shri Jashubhai Bhilubhai Rathva	1279
124	Shri Jaswantsinh Sumanbhai Bhabhor	1290
125	Shri Joyanta Basumatary	1274
126	Shri K C Venugopal	1249
127	Shri K Gopinath	1348
128	Shri K Sudhakaran	1178, 1356, 1367
129	Shri Kalyan Banerjee	1350
130	Shri Kamakhya Prasad Tasa	1205
131	Shri Kanwar Singh Tanwar	1373, 1262
132	Shri Kaushalendra Kumar	1208
133	Shri Kesineni Sivanath	1287
134	Shri Kishori Lal	1361
135	Shri Konda Vishweshwar Reddy	1278
136	Shri Kota Srinivasa Poojary	1254
137	Shri Kripanath Mallah	1192
138	Shri Krishna Prasad Tenneti	1236
139	Shri Kuldeep Indora	1332, 1172
140	Shri Lavu Sri Krishna Devarayalu	1257
141	Shri Lumba Ram	1297, 1374
142	Shri M K Raghavan	1214

143	Shri Madhavaneni Raghunandan Rao	1305, 1262, 1211
144	Shri Magunta Sreenivasulu Reddy	1260
145	Shri Malaiyarasan D	1197
146	Shri Mani A	1253
147	Shri Manickam Tagore B	1173, 1293
148	Shri Manish Jaiswal	1157
149	Shri Manish Tewari	1226
150	Shri Manoj Tigga	1319
151	Shri Mitesh Patel Bakabhai	1238, 1192
152	Shri Mohite Patil Dhairyasheel Rajsinh	1168, 1201
153	Shri Muhammed Hamdullah Sayeed	1314
154	Shri Mukesh Rajput	1220, 1222, 1374
155	Shri Mukeshkumar Chandrakaant Dalal	1313
156	Shri Murari Lal Meena	1245, 1358, 1176
157	Shri N K Premachandran	1337
158	Shri Naba Charan Majhi	1312, 1244, 1211, 1365
159	Shri Nalin Soren	1155
160	Shri Naresh Ganpat Mhaske	1370, 1357
161	Shri Navaskani K	1320, 1186, 1159
162	Shri Naveen Jindal	1216
163	Shri Nilesh Dnyandev Lanke	1201, 1168
164	Shri Omprakash Bhupalsinh Alias Pavan Rajenimbalkar	1166
165	Shri P C Mohan	1267, 1240
166	Shri P P Chaudhary	1374
167	Shri Parbhubhai Nagarbhai Vasava	1153
168	Shri Parshottambhai Rupala	1317

169	Shri Patel Umeshbhai Babubhai	1339
170	Shri Prabhakar Reddy Vemireddy	1194
171	Shri Pradeep Kumar Singh	1284
172	Shri Pradyut Bordoloi	1169, 1380
173	Shri Pratap Chandra Sarangi	1242
174	Shri Praveen Patel	1365, 1157
175	Shri Pushpendra Saroj	1329
176	Shri Putta Mahesh Kumar	1285, 1260
177	Shri Radheshyam Rathiya	1188
178	Shri Raja Ram Singh	1204
179	Shri Rajabhau Parag Prakash Waje	1330
180	Shri Rajeev Rai	1158
181	Shri Rajesh Naranbhai Chudasama	1203
182	Shri Rajesh Ranjan	1310
183	Shri Rajesh Verma	1370, 1357
184	Shri Rajmohan Unnithan	1294
185	Shri Raju Bista	1172
186	Shri Ram Shiromani Verma	1371
187	Shri Ramasahayam Raghuram Reddy	1355
188	Shri Ramashankar Rajbhar	1318, 1176
189	Shri Ramesh Awasthi	1262
190	Shri Ramprit Mandal	1306
191	Shri Ramvir Singh Bidhuri	1242, 1359
192	Shri Rao Rajendra Singh	1345
193	Shri Ravindra Dattaram Waikar	1370, 1357
194	Shri Ravindra Shukla Alias Ravi Kishan	1304, 1157
195	Shri Rudra Narayan Pany	1177
196	Shri S Jagathratchakan	1152, 1363

197	Shri S Venkatesan	1235
198	Shri Sachithanantham R	1333
199	Shri Sanatan Pandey	1372
200	Shri Sanjay Dina Patil	1168, 1201
201	Shri Sanjay Haribhau Jadhav	1369, 1162
202	Shri Sanjay Uttamrao Deshmukh	1338
203	Shri Saptagiri Sankar Ulaka	1272, 1163, 1176, 1160, 1356
204	Shri Sasikanth Senthil	1308
205	Shri Satish Kumar Gautam	1298
206	Shri Satpal Brahamchari	1155, 1245
207	Shri Saumitra Khan	1324
208	Shri Selvam G	1186, 1159
209	Shri Shafi Parambil	1167
210	Shri Shankar Lalwani	1220
211	Shri Shashank Mani	1171
212	Shri Shrirang Appa Chandu Barne	1362, 1360
213	Shri Sribharat Mathukumilli	1295
214	Shri Subbarayan K	1165
215	Shri Sudama Prasad	1258
216	Shri Sudhakar Singh	1349
217	Shri Sudheer Gupta	1154
218	Shri Sukanta Kumar Panigrahi	1344
219	Shri Sukhdeo Bhagat	1331
220	Shri Sunil Bose	1336
221	Shri Sunil Kumar	1346
222	Shri Tanuj Punia	1176, 1272
223	Shri Tariq Anwar	1209
224	Shri Tatkare Sunil Dattatrey	1327
225	Shri Tejasvi Surya	1224, 1266

226	Shri Tharaniventhan M S	1368, 1161, 1152
227	Shri Trivendra Singh Rawat	1326
228	Shri Ummeda Ram Beniwal	1179, 1358
229	Shri V K Sreekandan	1213
230	Shri Vamsi Krishna Gaddam	1354
231	Shri Ve Vaithilingam	1193
232	Shri Vijay Baghel	1192, 1359
233	Shri Vijayakumar Alias Vijay Vasanth	1293, 1173
234	Shri Virendra Singh	1302
235	Shri Vishaldada Prakashbapu Patil	1221
236	Shri Vishnu Datt Sharma	1358
237	Shri Vishnu Dayal Ram	1273, 1151
238	Shri Vishweshwar Hegde Kageri	1359
239	Shri Y S Avinash Reddy	1268
240	Shri Yogender Chandolia	1170, 1365, 1157
241	Shri Zia Ur Rehman	1240
242	Smt. Bharti Pardhi	1360
243	Smt. Bijuli Kalita Medhi	1300
244	Smt. D K Aruna	1233, 1321
245	Smt. Delkar Kalaben Mohanbhai	1210
246	Smt. Dhanorkar Pratibha Suresh	1303
247	Smt. Kamlesh Jangde	1297, 1220, 1218, 1182
248	Smt. Lovely Anand	1306
249	Smt. Mahima Kumari Mewar	1379
250	Smt. Malvika Devi	1323
251	Smt. Manju Sharma	1280
252	Smt. Poonamben Hematbhai Maadam	1228, 1172
253	Smt. Pratima Mondal	1316
254	Smt. Rachna Banerjee	1378, 1164

255	Smt. Sajda Ahmed	1343
256	Smt. Sangeeta Kumari Singh Deo	1271
257	Smt. Sanjna Jatav	1301
258	Smt. Shambhavi	1357, 1370
259	Smt. Smita Uday Wagh	1365, 1312, 1305, 1374
260	Smt. Supriya Sule	1201, 1168
261	Smt. Vijaylakshmi Devi	1263
262	Thiru Arun Nehru	1151

ANNEXURE-II
(i) Ministry-wise Index to Starred Questions

Agriculture and Farmers Welfare	: 102, 109, 112, 114, 115, 116, 119
Commerce and Industry	:
Cooperation	: 105
Fisheries, Animal Husbandry and Dairying	: 101, 108, 111
Heavy Industries	: 107, 113
Home Affairs	: 106, 118
Panchayati Raj	: 104
Rural Development	: 103, 117, 120
Social Justice and Empowerment	:
Steel	:
Textiles	: 110

(ii)Ministry-wise Index to Unstarred Questions

Agriculture and Farmers Welfare	: 1153, 1156, 1169, 1172, 1173, 1174, 1187, 1197, 1199, 1204, 1208, 1211, 1212, 1213, 1217, 1225, 1235, 1253, 1256, 1258, 1263, 1268, 1270, 1272, 1286, 1289, 1299, 1302, 1307, 1311, 1313, 1315, 1316, 1318, 1322, 1323, 1327, 1328, 1329, 1333, 1335, 1338, 1340, 1344, 1347, 1348, 1361, 1362, 1364, 1371, 1378
Commerce and Industry	: 1155, 1160, 1161, 1168, 1179, 1181, 1186, 1196, 1230, 1234, 1239, 1240, 1243, 1252, 1260, 1264, 1275, 1280, 1282, 1304, 1319, 1321, 1332, 1337, 1351, 1354, 1359, 1377
Cooperation	: 1182, 1192, 1214, 1248, 1257, 1269, 1277, 1284, 1297, 1298, 1350
Fisheries, Animal Husbandry and Dairying	: 1167, 1189, 1190, 1191, 1193, 1194, 1195, 1198, 1254, 1255, 1278, 1281, 1285, 1287, 1288, 1294, 1300, 1308, 1309, 1312, 1317, 1320, 1349, 1357, 1360, 1366, 1368, 1373
Heavy Industries	: 1162, 1165, 1171, 1227, 1247, 1259, 1266, 1267, 1273, 1310
Home Affairs	: 1175, 1178, 1216, 1218, 1221, 1224, 1226, 1251, 1274, 1301, 1314, 1324, 1325, 1342, 1343, 1356, 1363, 1372, 1376
Panchayati Raj	: 1154, 1157, 1184, 1185, 1244, 1276, 1283, 1293, 1331, 1339, 1358, 1369, 1370, 1374

Rural Development	: 1151, 1152, 1159, 1163, 1164, 1176, 1188, 1201, 1203, 1206, 1209, 1229, 1232, 1237, 1241, 1245, 1279, 1290, 1292, 1303, 1326, 1330, 1336, 1341, 1346, 1352, 1355, 1365, 1367
Social Justice and Empowerment	: 1170, 1180, 1202, 1205, 1220, 1222, 1223, 1228, 1231, 1236, 1238, 1246, 1249, 1261, 1265, 1334, 1353, 1380
Steel	: 1177, 1200, 1219, 1233, 1262, 1271, 1291, 1306
Textiles	: 1158, 1166, 1183, 1207, 1210, 1215, 1242, 1250, 1295, 1296, 1305, 1345, 1375, 1379

INTERNET

The Original Version of Lok Sabha proceedings is available on Parliament of India Website at the following address:

www.sansad.in/ls

LIVE TELECAST OF PROCEEDINGS OF LOK SABHA

Lok Sabha proceedings are being telecast live on Sansad T.V. Channel. Live telecast begins at 11 A.M. everyday the Lok Sabha sits, till the adjournment of the House.

Published under Rules 379 and 382 of the Rules of Procedure and Conduct of Business
in Lok Sabha (Seventeenth Edition)
